

Eighteenth Series, Vol. X No. 14

Thursday, August 7, 2025  
Sravana 16, 1947 (Saka)

# **LOK SABHA DEBATES**

**(Original Version)**

**Fifth Session**  
**(Eighteenth Lok Sabha)**



*(Vol. X contains Nos. 11 to 21)*

**LOK SABHA SECRETARIAT**  
**NEW DELHI**

**EDITORIAL BOARD**

Utpal Kumar Singh

**Secretary-General**

**Lok Sabha**

Mamta Kemwal

**Joint Secretary**

Nisha Sharma

**Director**

Narad Prasad Kimothi

Manoj Kumar Pankaj

**Joint Director**

Maneesha Bhushan

**Deputy Director**

Ajay Sharma

**Editor**

**© 2025 Lok Sabha Secretariat**

None of the material may be copied, reproduced, distributed, republished, downloaded, displayed, posted or transmitted in any form or by any means, including but not limited to, electronic, mechanical, photocopying, recording or otherwise, without the prior permission of Lok Sabha Secretariat. However, the material can be displayed, copied, distributed and downloaded for personal, non-commercial use only, provided the material is not modified and all copyright and other proprietary notices contained in the material are retained.

## **C O N T E N T S**

**Eighteenth Series, Vol. X, Fifth Session, 2025/1947 (Saka)  
No. 14, Thursday, August 7, 2025/ Sravana 16, 1947 (Saka)**

| <b><u>S U B J E C T</u></b>               | <b><u>P A G E S</u></b> |
|-------------------------------------------|-------------------------|
| <b>ORAL ANSWER TO QUESTION</b>            |                         |
| Starred Question No. 261                  | 11-20                   |
| <b>WRITTEN ANSWERS TO QUESTIONS</b>       |                         |
| (i) Starred Question Nos. 262 to 280      | 21-82                   |
| (ii) Unstarred Question Nos. 2991 to 3220 | 82-922                  |

|                                                                                                                                                                                                                                                                                  |              |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------|
| <b>PAPERS LAID ON THE TABLE</b>                                                                                                                                                                                                                                                  | 923-941      |
| <b>MESSAGE FROM RAJYA SABHA</b>                                                                                                                                                                                                                                                  | 942          |
| <b>COMMITTEE ON WELFARE OF SCHEDULED CASTES<br/>AND SCHEDULED TRIBES</b>                                                                                                                                                                                                         | 942-943      |
| (i) 4 <sup>th</sup> and 5 <sup>th</sup> Reports                                                                                                                                                                                                                                  | 942-943      |
| (ii) Study Visit Report                                                                                                                                                                                                                                                          | 943          |
| <b>STANDING COMMITTEE ON DEFENCE</b>                                                                                                                                                                                                                                             | 943-948      |
| (i) 11 <sup>th</sup> to 14 <sup>th</sup> Reports                                                                                                                                                                                                                                 | 943-944      |
| (ii) Final Action Taken Statements                                                                                                                                                                                                                                               | 944-948      |
| <b>STANDING COMMITTEE ON EXTERNAL AFFAIRS</b>                                                                                                                                                                                                                                    |              |
| 7 <sup>th</sup> Report                                                                                                                                                                                                                                                           | 948          |
| <b>STANDING COMMITTEE ON HOUSING AND<br/>URBAN AFFAIRS</b>                                                                                                                                                                                                                       |              |
| Statement                                                                                                                                                                                                                                                                        | 949          |
| <b>STANDING COMMITTEE ON RURAL DEVELOPMENT AND<br/>PANCHAYATI RAJ</b>                                                                                                                                                                                                            |              |
| 16 <sup>th</sup> and 17 <sup>th</sup> Reports                                                                                                                                                                                                                                    | 949-950      |
| <b>STATEMENTS BY MINISTERS</b>                                                                                                                                                                                                                                                   | 950-952, 954 |
| (i) Status of implementation of the recommendations<br>contained in the 1 <sup>st</sup> Report of the Standing<br>Committee on Energy on Demands for Grants<br>(2024-2025) pertaining to the Ministry of Power<br><b>Shri Arjun Ram Meghwal</b>                                  | 950          |
| (ii)(a) Status of implementation of the recommendations<br>contained in the 1 <sup>st</sup> Report of the Standing<br>Committee on Water Resources on Demands for<br>Grants (2024-2025) pertaining to the Department of<br>Drinking Water and Sanitation, Ministry of Jal Shakti | 951          |



- (b) Status of implementation of the recommendations contained in the 3<sup>rd</sup> Report of the Standing Committee on Water Resources on Demands for Grants (2025-2026) pertaining to the Department of Drinking Water and Sanitation, Ministry of Jal Shakti  
**Shri V. Somanna** 951-952
- (iii) Status of implementation of the recommendations contained in the 22<sup>nd</sup> Report of the Standing Committee on Water Resources on 'Groundwater: A Valuable but Diminishing Resource' pertaining to the Department of Water Resources, River Development and Ganga Rejuvenation, Ministry of Jal Shakti  
**Shri V. Somanna** 952
- (iv) Reasons for immediate legislation by promulgation of the Manipur Goods and Services Tax (Amendment) Ordinance, 2025 (No.1 of 2025)  
**Shrimati Nirmala Sitharaman** 954
- MANIPUR GOODS AND SERVICES TAX (AMENDMENT) BILL, 2025** 953
- MATTERS UNDER RULE 377** 956-976
- (i) Need to make Rashtriya Gokul Mission, National Livestock Mission and Animal Husbandry Infrastructure Development Fund favourable for small and marginal farmers in Maharashtra  
**Shrimati Smita Uday Wagh** 956-957
- (ii) Regarding railway related issues of Jammu Parliamentary Constituency  
**Shri Jugal Kishore** 957

- (iii) Need to frame guidelines and ensure transparency in ventilators usage by private hospitals  
**Dr. Anand Kumar Gond** 958
- (iv) Need to set up special teams to investigate cases of cyber frauds  
**Shrimati Manju Sharma** 958-959
- (v) Need for investigation into alleged mismanagement of National Health Mission funds in Himachal Pradesh  
**Shri Anurag Singh Thakur** 959-960
- (vi) Need to establish Sainik schools in Jalore Parliamentary Constituency, Rajasthan  
**Shri Lumbaram Choudhary** 960
- (vii) Need to set up a ESIC Hospital in Bhadohi Parliamentary Constituency, Uttar Pradesh  
**Dr. Vinod Kumar Bind** 961
- (viii) Regarding construction of roads under Bharat Mala Project in Jharkhand  
**Shri Bidyut Baran Mahato** 961-962
- (ix) Need to provide details of expenditure incurred on treatment of patients under PM Jan Arogya Yojana at the time of discharge from the hospital  
**Shri Janardan Mishra** 962
- (x) Need for establishment of a medical college/super specialty hospital in Malkangiri district of Odisha  
**Shri Balabhadra Majhi** 962-963

- (xi) Need to renew the lease of plots and houses allotted to people in Delhi who came as refugees during partition in 1947  
**Shri Ramvir Singh Bidhuri** 963
- (xii) Regarding implementation of 'Rural Prosperity and Resilience Programme' in Maharajganj Parliamentary Constituency, Bihar  
**Shri Janardan Singh Sigrwal** 963-964
- (xiii) Need to address the problem of pollution of river Sutlej due to untreated sewage and industrial effluents from Punjab  
**Shri Rao Rajendra Singh** 964-965
- (xiv) Need to ensure efficient implementation of Jal Jeevan Mission in all parts of the country  
**Sushri Praniti Sushilkumar Shinde** 965-966
- (xv) Need to exclude crop and education loans from the ambit of credit scores as a criteria to avail loans from Banks  
**Sushri S. Jothimani** 966-967
- (xvi) Need to develop and beautify Shri Achaleshwar Mahadev Temple in Gurdaspur Parliamentary Constituency, Punjab under PRASHAD scheme  
**Shri Sukhjinder Singh Randhawa** 967
- (xvii) Regarding water and air pollution in Bhandara - Gondiya Parliamentary Constituency, Maharashtra  
**Dr. Prashant Yadaorao Padole** 967-968

- (xviii) Need to ensure fair compensation on agricultural land proposed to be acquired from farmers in Punjab  
**Dr. Amar Singh** 968-969
- (xix) Need for establishment of an AIIMS in Raichur district, Karnataka  
**Shri G. Kumar Naik** 969-970
- (xx) Regarding issues pertaining to Opium cultivators in Aonla Parliamentary Constituency, Uttar Pradesh  
**Shri Neeraj Maurya** 970
- (xxi) Regarding merger of government schools in Uttar Pradesh  
**Shri Aditya Yadav** 970-971
- (xxii) Need to provide stoppage to Mangalore - Coimbatore Intercity Express and Ernakulam-Karaikal Express at Podanur Junction  
**Shri Eswarasamy K.** 971-972
- (xxiii) Need to promote production of Jaggery (Gur) in Valmikinagar Parliamentary Constituency, Bihar  
**Shri Sunil Kumar** 972
- (xxiv) Regarding problems being faced by people due to privatization of hospitals in Mumbai, Maharashtra  
**Shri Sanjay Dina Patil** 972-973
- (xxv) Need to provide fair pension to senior citizens by revising the pension calculation formula under Employees' Pension Scheme (EPS)  
**Shrimati Supriya Sule** 973-974

- (xxvi) Need to restore the route of Nanded-Mumbai Vande Bharat Express from Chhatrapati Sambhajanagar to Mumbai in Maharashtra  
**Shri Sandipanrao Asaram Bhumare** 974-975
- (xxvii) Need to confer Bharat Ratna on Jagdev Prasad who laid down his life fighting for the rights of depressed classes.  
**Shri Abhay Kumar Sinha** 975
- (xviii) Need to set up posts for checking of vehicles at specific points on national highways  
**Shri Hanuman Beniwal** 975-976

**STATUTORY RESOLUTION RE: DISAPPROVAL OF  
MANIPUR GOODS AND SERVICES TAX (AMENDMENT)  
ORDINANCE, 2025 (No. 1 of 2025)**

**AND**

**MANIPUR GOODS AND SERVICES TAX  
(AMENDMENT) BILL, 2025** 979-984

Motion to Consider 979-983

Shrimati Nirmala Sitharaman 979-981

Clauses 2 to 38 and 1 983

Motion to Pass 984

**MANIPUR BUDGET, 2025-26- GENERAL DISCUSSION**

**AND**

**DEMANDS FOR GRANTS- (MANIPUR), 2025-26** 985-994

Shrimati Nirmala Sitharaman 992-994

Demand-Voted 994

|                                                |         |
|------------------------------------------------|---------|
| <b>MANIPUR APPROPRIATION (NO.2) BILL, 2025</b> | 995-997 |
| Motion to Introduce                            | 995-996 |
| Motion to Consider                             | 996     |
| Shrimati Nirmala Sitharaman                    | 995-997 |
| Clauses 2 to 4 and 1                           | 996-997 |
| Motion to Pass                                 | 997     |

### **ANNEXURE – I**

|                                               |           |
|-----------------------------------------------|-----------|
| (i) Member-wise Index to Starred Questions    | 999       |
| (ii) Member-wise Index to Unstarred Questions | 1000-1009 |

### **ANNEXURE – II**

|                                                 |           |
|-------------------------------------------------|-----------|
| (i) Ministry-wise Index to Starred Questions    | 1010      |
| (ii) Ministry-wise Index to Unstarred Questions | 1011-1012 |

**OFFICERS OF LOK SABHA**

**THE SPEAKER**

Shri Om Birla

**PANEL OF CHAIRPERSONS**

Shri N. K. Premachandran

Shri Jagdambika Pal

Shri P. C. Mohan

Shrimati Sandhya Ray

Shri Dilip Saikia

Kumari Selja

Shri A. Raja

Dr. Kakoli Ghosh Dastidar

Shri Krishna Prasad Tenneti

Shri Awadhesh Prasad

**SECRETARY GENERAL**

Shri Utpal Kumar Singh

## LOK SABHA DEBATES

---

---

LOK SABHA

-----

Thursday, August 7, 2025/ Sravana 16, 1947 (Saka)

The Lok Sabha met at Eleven of the Clock.

[**HON. SPEAKER** *in the Chair*]



**ORAL ANSWER TO QUESTION****@Starred Question No. 261**

**माननीय अध्यक्ष :** प्रश्न काल, प्रश्न संख्या 261.

श्रीमती माला राय

... (व्यवधान)

**माननीय अध्यक्ष :** श्रीमती लवली आनंद जी ।

... (व्यवधान)

**STATUS OF SCM**

**\*261. +SHRIMATI LOVELY ANAND:**

**SHRIMATI MALA ROY:**

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) the present status of the hundred cities identified under the Smart Cities Mission (SCM) and the number and details of the projects completed till June 30, 2025, State-wise;
- (b) the details of the total funds sanctioned, released and utilised so far for each of these cities, State-wise;
- (c) whether any time-frame has been fixed to develop these cities and achieve the targets/complete the projects under SCM and if so, the details thereof, city and State-wise; and

---

@ The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

(d) the reasons for delay, if any, along with the time by which each of these cities is likely to be developed and targets achieved/projects completed, State-wise?

**आवासन और शहरी कार्य मंत्री; तथा विद्युत मंत्री (श्री मनोहर लाल):**

(क) से (घ): विवरण सभा पटल पर रख दिया गया है ।

### विवरण

(क) और (ख): राज्यों/संघ राज्य क्षेत्रों द्वारा उपलब्ध कराई गई जानकारी के अनुसार, 31 जुलाई, 2025 तक स्मार्ट सिटी मिशन (एससीएम) के तहत चयनित 100 शहरों में शुरू की गई 1,64,695 करोड़ रुपए की कुल 8063 परियोजनाओं में से, 1,53,977 करोड़ रुपए की 7,636 परियोजनाएं (कुल परियोजनाओं का 95%) पूरी हो चुकी हैं और 10,718 करोड़ रुपए की शेष 427 परियोजनाएं चल रही हैं।

एससीएम के तहत, केंद्र सरकार ने 100 शहरों के लिए कुल 48,000 करोड़ रुपए का परिव्यय निर्धारित किया था। 31 जुलाई, 2025 तक ये शहर 47,459 करोड़ रुपए (अर्थात् कुल केंद्रीय हिस्से के आवंटन का 99%) की केंद्रीय वित्तीय सहायता का दावा कर पाए हैं। प्राप्त रिपोर्टों के अनुसार राज्यों/संघ राज्य क्षेत्रों द्वारा 45,881 करोड़ रुपए (अर्थात् कुल दावा किए गए केंद्रीय हिस्से का 97%) का उपयोग किया जा चुका है।

परियोजनाओं की राज्य/संघ राज्य क्षेत्र-वार और शहर-वार प्रगति तथा स्वीकृत, दावा की गयी और उपयोग की गई केन्द्रीय वित्तीय सहायता का विवरण **अनुबंध** में दिया गया है।

(ग) और (घ): स्मार्ट सिटी मिशन का उद्देश्य पूरे शहर का विकास करना नहीं बल्कि रेट्रोफिटिंग, पुनर्विकास, ग्रीनफील्ड विकास और एक पैन-सिटी पहल के माध्यम से क्षेत्र-आधारित विकास दृष्टिकोण अपनाना था, जिसमें एक अनुकरणीय मॉडल तैयार करने के लिए स्मार्ट समाधानों को शहर के बड़े हिस्से में लागू किया जाता है। स्थानीय स्तर पर शहरों की स्थानीय आवश्यकताओं के आधार पर विभिन्न क्षेत्रों जैसे स्मार्ट मोबिलिटी, जल, स्वच्छता, स्वास्थ्य (डब्ल्यूएसएसएच), स्मार्ट शासन,

स्मार्ट ऊर्जा और पर्यावरण में स्मार्ट सिटी प्रस्तावों (एससीपी) की योजना बनाई गई है। प्रत्येक परियोजना के पूरा होने/कार्यान्वयन की एक निश्चित अवधि थी।

31 मार्च, 2025 को एससीएम के वित्तीय समापन के बाद, आवासन और शहरी कार्य मंत्रालय द्वारा सभी राज्यों/संघ राज्य क्षेत्रों को 10 जून, 2025 की एडवाइजरी संख्या 27 जारी की गयी है। चल रही परियोजनाएँ कार्यान्वयन के विभिन्न चरणों में हैं। विशेष प्रयोजन तंत्रों (एसपीवी) को यह सुनिश्चित करने की सलाह दी गई है कि एससीएम के तहत चल रही सभी परियोजनाओं को दिसंबर, 2025 से पहले निर्धारित समयावधि में पूरा कर लिया जाए।

राज्यों/संघ राज्य क्षेत्रों द्वारा दी गई जानकारी के अनुसार, स्मार्ट सिटी परियोजनाओं के कार्यान्वयन में आने वाली चुनौतियों में अन्य बातों के साथ-साथ कानूनी मुद्दे, विभिन्न विभागों से मंजूरी प्राप्त करने में देरी, भूमि अधिग्रहण, पहाड़ी क्षेत्रों में निर्माण, छोटे और मझोले शहरों में विक्रेता और संसाधनों की उपलब्धता की चुनौतियाँ, कुछ शहरों में निर्णय लेने की प्रक्रिया का केंद्रीकरण, एकीकृत कमान और नियंत्रण केंद्रों (आईसीसीसी) की पूरी क्षमता का उपयोग आदि शामिल हैं।

### अनुबंध

**जारी और 100 स्मार्ट शहरों द्वारा उपयोग की गई केंद्रीय सहायता के साथ-साथ परियोजनाओं की राज्य/संघ राज्य क्षेत्र-वार/शहर-वार प्रगति**

| राज्य/शहर                 | दावा की गई केंद्रीय सहायता<br>(करोड़ रुपये में) | उपयोग की गई केंद्रीय सहायता (करोड़ रुपये में) | कुल                      |                           | पूर्ण                    |                           | चालू                     |                           |
|---------------------------|-------------------------------------------------|-----------------------------------------------|--------------------------|---------------------------|--------------------------|---------------------------|--------------------------|---------------------------|
|                           |                                                 |                                               | परियोजना<br>(संख्या में) | राशि<br>(करोड़ रुपये में) | परियोजना<br>(संख्या में) | राशि<br>(करोड़ रुपये में) | परियोजना<br>(संख्या में) | राशि<br>(करोड़ रुपये में) |
| अंडमान निकोबार द्वीप समूह | 306.25                                          | 244.88                                        | 18                       | 511.33                    | 9                        | 72.42                     | 9                        | 438.91                    |
| पोर्ट ब्लेयर              | 306.25                                          | 244.88                                        | 18                       | 511.33                    | 9                        | 72.42                     | 9                        | 438.91                    |
| आंध्र प्रदेश              | 1860                                            | 1840.49                                       | 280                      | 6589.01                   | 236                      | 5700.65                   | 44                       | 888.36                    |
| अमरावती                   | 488                                             | 488                                           | 19                       | 902.94                    | 14                       | 746                       | 5                        | 156.94                    |
| काकीनाडा                  | 490                                             | 485                                           | 92                       | 1908.09                   | 80                       | 1731.17                   | 12                       | 176.92                    |
| तिरुपति                   | 392                                             | 388.02                                        | 104                      | 2082.75                   | 79                       | 1610.65                   | 25                       | 472.1                     |
| विशाखापत्तनम              | 490                                             | 479.47                                        | 65                       | 1695.23                   | 63                       | 1612.83                   | 2                        | 82.4                      |
| अरुणाचल प्रदेश            | 978                                             | 858.31                                        | 75                       | 1032.11                   | 59                       | 669.52                    | 16                       | 362.59                    |
| ईटानगर                    | 488                                             | 392.6                                         | 32                       | 520.61                    | 24                       | 406.85                    | 8                        | 113.76                    |
| पासीघाट                   | 490                                             | 465.71                                        | 43                       | 511.5                     | 35                       | 262.67                    | 8                        | 248.83                    |
| असम                       | 490                                             | 490                                           | 21                       | 754.65                    | 20                       | 745.74                    | 1                        | 8.91                      |
| गुवाहाटी                  | 490                                             | 490                                           | 21                       | 754.65                    | 20                       | 745.74                    | 1                        | 8.91                      |
| बिहार                     | 1901.19                                         | 1747.48                                       | 152                      | 5348.93                   | 138                      | 4628.52                   | 14                       | 720.41                    |
| भागलपुर                   | 490                                             | 483.42                                        | 27                       | 1504.14                   | 26                       | 1493.72                   | 1                        | 10.42                     |
| बिहारशरीफ                 | 433.19                                          | 362.02                                        | 61                       | 1449.15                   | 55                       | 1169.92                   | 6                        | 279.23                    |
| मुजफ्फरपुर                | 490                                             | 418.55                                        | 30                       | 965.89                    | 26                       | 747.49                    | 4                        | 218.4                     |
| पटना                      | 488                                             | 483.49                                        | 34                       | 1429.75                   | 31                       | 1217.39                   | 3                        | 212.36                    |
| चंडीगढ़                   | 490                                             | 490                                           | 97                       | 2694.25                   | 97                       | 2694.25                   | 0                        | 0                         |
| चंडीगढ़                   | 490                                             | 490                                           | 97                       | 2694.25                   | 97                       | 2694.25                   | 0                        | 0                         |
| छत्तीसगढ़                 | 1370                                            | 1295.15                                       | 520                      | 4454.2                    | 502                      | 4108.93                   | 18                       | 345.27                    |

|                           |                |                |            |                 |            |                 |           |                |
|---------------------------|----------------|----------------|------------|-----------------|------------|-----------------|-----------|----------------|
| अटल नगर                   | 488            | 471.66         | 52         | 944.03          | 52         | 944.03          | 0         | 0              |
| बिलासपुर                  | 428.75         | 388.61         | 126        | 1765.46         | 115        | 1529            | 11        | 236.46         |
| रायपुर                    | 453.25         | 434.88         | 342        | 1744.71         | 335        | 1635.9          | 7         | 108.81         |
| <b>दादरा और नगर हवेली</b> | <b>392</b>     | <b>387.34</b>  | <b>29</b>  | <b>853.06</b>   | <b>11</b>  | <b>405.5</b>    | <b>18</b> | <b>447.56</b>  |
| सिल्वसा                   | 392            | 387.34         | 29         | 853.06          | 11         | 405.5           | 18        | 447.56         |
| <b>दमन और दीव</b>         | <b>385.95</b>  | <b>385.75</b>  | <b>52</b>  | <b>1148.09</b>  | <b>43</b>  | <b>1093.17</b>  | <b>9</b>  | <b>54.92</b>   |
| दीव                       | 385.95         | 385.75         | 52         | 1148.09         | 43         | 1093.17         | 9         | 54.92          |
| <b>दिल्ली</b>             | <b>343</b>     | <b>316.64</b>  | <b>127</b> | <b>996.97</b>   | <b>120</b> | <b>873.73</b>   | <b>7</b>  | <b>123.24</b>  |
| एनडीएमसी                  | 343            | 316.64         | 127        | 996.97          | 120        | 873.73          | 7         | 123.24         |
| <b>गोवा</b>               | <b>490</b>     | <b>410.75</b>  | <b>51</b>  | <b>1051.01</b>  | <b>47</b>  | <b>1014.28</b>  | <b>4</b>  | <b>36.73</b>   |
| पणजी                      | 490            | 410.75         | 51         | 1051.01         | 47         | 1014.28         | 4         | 36.73          |
| <b>गुजरात</b>             | <b>2866.52</b> | <b>2833.71</b> | <b>359</b> | <b>11506.86</b> | <b>356</b> | <b>11267.87</b> | <b>3</b>  | <b>238.99</b>  |
| अहमदाबाद                  | 490            | 490            | 70         | 2655.39         | 69         | 2626.4          | 1         | 28.99          |
| दाहोद                     | 416.52         | 414.38         | 36         | 984.46          | 36         | 984.46          | 0         | 0              |
| गांधीनगर                  | 490            | 462.51         | 43         | 1045.99         | 41         | 835.99          | 2         | 210            |
| राजकोट                    | 490            | 487.94         | 71         | 2183.73         | 71         | 2183.73         | 0         | 0              |
| सूरत                      | 490            | 490            | 87         | 2693.88         | 87         | 2693.88         | 0         | 0              |
| वडोदरा                    | 490            | 488.88         | 52         | 1943.41         | 52         | 1943.41         | 0         | 0              |
| <b>हरियाणा</b>            | <b>980</b>     | <b>921.5</b>   | <b>161</b> | <b>1979.77</b>  | <b>137</b> | <b>1542.46</b>  | <b>24</b> | <b>437.31</b>  |
| फरीदाबाद                  | 490            | 490            | 44         | 928.96          | 33         | 752.73          | 11        | 176.23         |
| करनाल                     | 490            | 431.5          | 117        | 1050.81         | 104        | 789.73          | 13        | 261.08         |
| <b>हिमाचल प्रदेश</b>      | <b>978</b>     | <b>954.73</b>  | <b>291</b> | <b>1551.66</b>  | <b>265</b> | <b>1206.02</b>  | <b>26</b> | <b>345.64</b>  |
| धर्मशाला                  | 490            | 477.02         | 80         | 655.74          | 57         | 365.67          | 23        | 290.07         |
| शिमला                     | 488            | 477.71         | 211        | 895.92          | 208        | 840.35          | 3         | 55.57          |
| <b>जम्मू और कश्मीर</b>    | <b>941.25</b>  | <b>816.27</b>  | <b>288</b> | <b>6603.47</b>  | <b>273</b> | <b>6302.13</b>  | <b>15</b> | <b>301.34</b>  |
| जम्मू                     | 489            | 439.18         | 127        | 2969.07         | 118        | 2779.28         | 9         | 189.79         |
| श्रीनगर                   | 452.25         | 377.09         | 161        | 3634.4          | 155        | 3522.85         | 6         | 111.55         |
| <b>झारखंड</b>             | <b>490</b>     | <b>490</b>     | <b>26</b>  | <b>1847.23</b>  | <b>26</b>  | <b>1847.23</b>  | <b>0</b>  | <b>0</b>       |
| रांची                     | 490            | 490            | 26         | 1847.23         | 26         | 1847.23         | 0         | 0              |
| <b>कर्नाटक</b>            | <b>3428</b>    | <b>3315.85</b> | <b>917</b> | <b>13818.79</b> | <b>895</b> | <b>13436.39</b> | <b>22</b> | <b>382.4</b>   |
| बेलगावी                   | 490            | 489.51         | 217        | 2779.52         | 211        | 2716.46         | 6         | 63.06          |
| बेंगलुरु                  | 488            | 455.85         | 57         | 1054.24         | 56         | 1031.24         | 1         | 23             |
| दावनगेरे                  | 490            | 490            | 128        | 1976.27         | 127        | 1946.64         | 1         | 29.63          |
| हुबली-धारवाड              | 490            | 443.82         | 81         | 1949.61         | 79         | 1834.95         | 2         | 114.66         |
| मंगलुरु                   | 490            | 456.79         | 105        | 2579.47         | 94         | 2436            | 11        | 143.47         |
| शिवमोगा                   | 490            | 490            | 112        | 1381            | 111        | 1372.42         | 1         | 8.58           |
| तुमकुरु                   | 490            | 489.88         | 217        | 2098.68         | 217        | 2098.68         | 0         | 0              |
| <b>केरल</b>               | <b>978</b>     | <b>963.92</b>  | <b>177</b> | <b>3003.2</b>   | <b>158</b> | <b>2659.38</b>  | <b>19</b> | <b>343.82</b>  |
| कोच्चि                    | 490            | 490            | 98         | 1760.73         | 88         | 1599.52         | 10        | 161.21         |
| तिरुवनंतपुरम              | 488            | 473.92         | 79         | 1242.47         | 70         | 1059.86         | 9         | 182.61         |
| <b>लक्षद्वीप</b>          | <b>183.31</b>  | <b>44.97</b>   | <b>12</b>  | <b>288.84</b>   | <b>8</b>   | <b>11.21</b>    | <b>4</b>  | <b>277.63</b>  |
| कावारत्ती                 | 183.31         | 44.97          | 12         | 288.84          | 8          | 11.21           | 4         | 277.63         |
| <b>मध्य प्रदेश</b>        | <b>3430</b>    | <b>3420.55</b> | <b>787</b> | <b>15068.71</b> | <b>770</b> | <b>14520.77</b> | <b>17</b> | <b>547.94</b>  |
| भोपाल                     | 490            | 490            | 82         | 2790.6          | 82         | 2790.6          | 0         | 0              |
| खालियर                    | 490            | 490            | 83         | 1572            | 80         | 1405.66         | 3         | 166.34         |
| इंदौर                     | 490            | 490            | 231        | 3751.32         | 231        | 3751.32         | 0         | 0              |
| जबलपुर                    | 490            | 490            | 130        | 2196.5          | 130        | 2196.5          | 0         | 0              |
| सागर                      | 490            | 489.42         | 80         | 1782.22         | 78         | 1606.95         | 2         | 175.27         |
| सतना                      | 490            | 481.13         | 86         | 1363.22         | 77         | 1190.19         | 9         | 173.03         |
| उज्जैन                    | 490            | 490            | 95         | 1612.85         | 92         | 1579.55         | 3         | 33.3           |
| <b>महाराष्ट्र</b>         | <b>3874.06</b> | <b>3811.56</b> | <b>347</b> | <b>16980.27</b> | <b>328</b> | <b>15424.89</b> | <b>19</b> | <b>1555.38</b> |
| औरंगाबाद                  | 490            | 490            | 47         | 2835.4          | 45         | 2690.4          | 2         | 145            |
| कल्याण-डोन्बिवली          | 490            | 467.93         | 19         | 1244.58         | 16         | 721.13          | 3         | 523.45         |
| नागपुर                    | 490            | 453.25         | 47         | 1767.71         | 38         | 1507.9          | 9         | 259.81         |
| नासिक                     | 444.06         | 440.38         | 53         | 3197.16         | 51         | 3012.06         | 2         | 185.1          |
| पिंपरी-चिंचवाड            | 490            | 490            | 25         | 1303.61         | 24         | 1171.61         | 1         | 132            |
| पुणे                      | 490            | 490            | 55         | 3333.07         | 55         | 3333.07         | 0         | 0              |
| सोलापुर                   | 490            | 490            | 49         | 1586.56         | 49         | 1586.56         | 0         | 0              |
| ठाणे                      | 490            | 490            | 52         | 1712.18         | 50         | 1402.16         | 2         | 310.02         |
| <b>मणिपुर</b>             | <b>398.13</b>  | <b>347.63</b>  | <b>27</b>  | <b>513.02</b>   | <b>20</b>  | <b>251.57</b>   | <b>7</b>  | <b>261.45</b>  |
| इम्फाल                    | 398.13         | 347.63         | 27         | 513.02          | 20         | 251.57          | 7         | 261.45         |
| <b>मेघालय</b>             | <b>490</b>     | <b>432.8</b>   | <b>13</b>  | <b>517.41</b>   | <b>10</b>  | <b>453.41</b>   | <b>3</b>  | <b>64</b>      |
| शिलांग                    | 490            | 432.8          | 13         | 517.41          | 10         | 453.41          | 3         | 64             |
| <b>मिजोरम</b>             | <b>490</b>     | <b>386.62</b>  | <b>45</b>  | <b>508</b>      | <b>32</b>  | <b>277.64</b>   | <b>13</b> | <b>230.36</b>  |
| आइज़ोल                    | 490            | 386.62         | 45         | 508             | 32         | 277.64          | 13        | 230.36         |
| <b>नागालैंड</b>           | <b>490</b>     | <b>472.98</b>  | <b>40</b>  | <b>689.3</b>    | <b>40</b>  | <b>689.3</b>    | <b>0</b>  | <b>0</b>       |
| कोहिमा                    | 490            | 472.98         | 40         | 689.3           | 40         | 689.3           | 0         | 0              |
| <b>ओडिशा</b>              | <b>980</b>     | <b>980</b>     | <b>107</b> | <b>3589.05</b>  | <b>104</b> | <b>3426.64</b>  | <b>3</b>  | <b>162.41</b>  |
| थुम्नेबर                  | 490            | 490            | 32         | 2071.59         | 31         | 2056.59         | 1         | 15             |
| राउरकेला                  | 490            | 490            | 75         | 1517.46         | 73         | 1370.05         | 2         | 147.41         |
| <b>पुदुचेरी</b>           | <b>343</b>     | <b>331.51</b>  | <b>80</b>  | <b>595.22</b>   | <b>67</b>  | <b>312.03</b>   | <b>13</b> | <b>283.19</b>  |
| पुदुचेरी                  | 343            | 331.51         | 80         | 595.22          | 67         | 312.03          | 13        | 283.19         |

|                       |        |         |      |          |      |          |     |        |
|-----------------------|--------|---------|------|----------|------|----------|-----|--------|
| पंजाब                 | 1470   | 1417.21 | 204  | 4485.66  | 189  | 4143.31  | 15  | 342.35 |
| अमृतसर                | 490    | 483.04  | 44   | 1911.06  | 41   | 1799.83  | 3   | 111.23 |
| जालंधर                | 490    | 445.15  | 78   | 1186.04  | 74   | 1023.16  | 4   | 162.88 |
| लुधियाना              | 490    | 489.02  | 82   | 1388.56  | 74   | 1320.32  | 8   | 68.24  |
| राजस्थान              | 1960   | 1946.26 | 579  | 8639.95  | 571  | 8453.5   | 8   | 186.45 |
| अजमेर                 | 490    | 490     | 179  | 2223.58  | 176  | 2193.15  | 3   | 30.43  |
| जयपुर                 | 490    | 481.8   | 170  | 2545.38  | 166  | 2403.83  | 4   | 141.55 |
| कोटा                  | 490    | 484.46  | 87   | 2153.81  | 86   | 2139.34  | 1   | 14.47  |
| उदयपुर                | 490    | 490     | 143  | 1717.18  | 143  | 1717.18  | 0   | 0      |
| सिक्किम               | 978    | 899.83  | 55   | 1660.99  | 48   | 1453.22  | 7   | 207.77 |
| गंगटोक                | 488    | 446.51  | 29   | 743.75   | 24   | 672.14   | 5   | 71.61  |
| नामची                 | 490    | 453.32  | 26   | 917.24   | 24   | 781.08   | 2   | 136.16 |
| तमिलनाडु              | 5390   | 5362.65 | 729  | 17951.9  | 726  | 17923.77 | 3   | 28.13  |
| चेन्नई                | 490    | 490     | 49   | 1104.19  | 48   | 1096.88  | 1   | 7.31   |
| कोयंबटूर              | 490    | 490     | 72   | 1454.82  | 72   | 1454.82  | 0   | 0      |
| इरोड                  | 490    | 485.93  | 55   | 1304.12  | 55   | 1304.12  | 0   | 0      |
| मडुरै                 | 490    | 490     | 16   | 1899.66  | 16   | 1899.66  | 0   | 0      |
| सलेम                  | 490    | 490     | 114  | 1860.64  | 114  | 1860.64  | 0   | 0      |
| तंजावुर               | 490    | 488.41  | 103  | 996.45   | 102  | 988.63   | 1   | 7.82   |
| थूथुकुडी              | 490    | 481.5   | 75   | 1038.48  | 75   | 1038.48  | 0   | 0      |
| तिरुचिरापल्ली         | 490    | 489     | 83   | 1547.68  | 83   | 1547.68  | 0   | 0      |
| तिरुनेलवेली           | 490    | 480.36  | 81   | 1817.32  | 81   | 1817.32  | 0   | 0      |
| तिरुपूर               | 490    | 489     | 28   | 2832.71  | 28   | 2832.71  | 0   | 0      |
| वेल्लोर               | 490    | 488.45  | 53   | 2095.83  | 52   | 2082.83  | 1   | 13     |
| तेलंगाना              | 805.63 | 805.63  | 168  | 2894.87  | 116  | 2365.07  | 52  | 529.8  |
| ग्रेटर वारंगल         | 376.88 | 376.88  | 119  | 1800.38  | 79   | 1385.67  | 40  | 414.71 |
| करीमनगर               | 428.75 | 428.75  | 49   | 1094.49  | 37   | 979.4    | 12  | 115.09 |
| त्रिपुरा              | 490    | 490     | 77   | 807.54   | 77   | 807.54   | 0   | 0      |
| अगरतला                | 490    | 490     | 77   | 807.54   | 77   | 807.54   | 0   | 0      |
| उत्तर प्रदेश          | 4900   | 4875.87 | 893  | 21155.86 | 883  | 20831.75 | 10  | 324.11 |
| आगरा                  | 490    | 490     | 62   | 2368.8   | 62   | 2368.8   | 0   | 0      |
| अलीगढ़                | 490    | 488.22  | 52   | 1829.98  | 49   | 1670.59  | 3   | 159.39 |
| बरेली                 | 490    | 485.19  | 88   | 1475.7   | 88   | 1475.7   | 0   | 0      |
| झांसी                 | 490    | 490     | 78   | 1867.74  | 78   | 1867.74  | 0   | 0      |
| कानपुर                | 490    | 489     | 91   | 3060.19  | 90   | 3012.36  | 1   | 47.83  |
| लखनऊ                  | 490    | 490     | 103  | 2126.41  | 102  | 2115.41  | 1   | 11     |
| मुरादाबाद             | 490    | 484.53  | 41   | 1503.14  | 41   | 1503.14  | 0   | 0      |
| प्रयागराज             | 490    | 489.47  | 146  | 2294.83  | 145  | 2249.74  | 1   | 45.09  |
| सहारनपुर              | 490    | 479.46  | 115  | 1287.2   | 111  | 1226.4   | 4   | 60.8   |
| वाराणसी               | 490    | 490     | 117  | 3341.87  | 117  | 3341.87  | 0   | 0      |
| उत्तराखंड             | 490    | 483.66  | 33   | 1143.6   | 32   | 939.14   | 1   | 204.46 |
| देहरादून              | 490    | 483.66  | 33   | 1143.6   | 32   | 939.14   | 1   | 204.46 |
| पश्चिम बंगाल          | 490    | 485.69  | 226  | 1460.08  | 223  | 1424.01  | 3   | 36.07  |
| न्यू टाउन कोलकाता     | 490    | 485.69  | 226  | 1460.08  | 223  | 1424.01  | 3   | 36.07  |
| कुल                   | 47320  | 45758   | 8063 | 164695   | 7636 | 153977   | 427 | 10718  |
| गैर-घयनित स्मार्ट शहर | 18     | 18      |      |          |      |          |     |        |
| सुल्तानपुर लोधी       | 120.22 | 105     |      |          |      |          |     |        |
| कुल योग               | 47,458 | 45,881  |      |          |      |          |     |        |

31 जुलाई, 2025 तक राज्यों/संघ राज्य क्षेत्रों द्वारा उपलब्ध कराई गई जानकारी के अनुसार।

**श्रीमती लवली आनंद:** अध्यक्ष जी, मेरा माननीय मंत्री महोदय से सप्लीमेंट्री प्रश्न है कि कई स्मार्ट शहरों में डिजिटल सुविधाएं जैसे तमाम सेंटर्स तो बना दिए गए हैं, लेकिन जल भराव, झुग्गी, पुनर्वास और कचरा निस्तारण जैसी बुनियादी समस्याएं अभी भी बनी हुई हैं।... (व्यवधान)

### 11.01 hrs

*At this stage, Sushri Mahua Moitra, Shri Saptagiri Sankar Ulaka, Dr. Kalanidhi Veeraswamy and some other hon. Members came and stood on the floor near the Table.*

इसके साथ ही कई नगर निकायों के पास इतनी तकनीकी और वित्तीय क्षमता नहीं है कि वे बड़े स्तर के सारे विकास प्रोजेक्ट्स को सही तरीके से पूरा कर सकें। ... (व्यवधान) क्या सरकार यह सुनिश्चित करने के लिए कोई विशेष प्रशिक्षण या स्टाफिंग सहायता दे रही है ताकि स्मार्ट सिटी मिशन में बुनियादी जरूरतों की अनदेखी न हो और नगर निकायों को जमीनी स्तर पर सक्षम बनाया जा सके? ... (व्यवधान)

**श्री मनोहर लाल :** अध्यक्ष महोदय, स्मार्ट सिटी मिशन, जो वर्ष 2015 में शुरू हुआ, इसके अंतर्गत कुल 9 हजार 216 करोड़ रुपये की लागत की 196 पीपीपी परियोजनाएं शुरू की गईं। ... (व्यवधान) इसी प्रकार इन सभी योजनाओं को सेलेक्ट करने के लिए कुल मिलाकर ये योजनाएं प्रदेशों पर छोड़ी गई थीं कि वे कौन-कौन से शहर चुनेंगे और कौन-कौन से काम उनकी ओर से चुने जाएंगे। कुल 8 हजार से ऊपर शहर चुने गए थे और उन शहरों में कौन-से प्रोजेक्ट्स चुनने हैं, यह प्रदेशों पर निर्भर होता है। ... (व्यवधान) कुल 8 कैटेगरीज के ऐसे प्रोजेक्ट्स को चुना गया था, जिनमें अभी तक कुल मिलाकर 7 हजार 5 सौ प्रोजेक्ट्स पूरे हो गए हैं। 31 जुलाई, 2025 तक 95 प्रतिशत, अर्थात् 7 हजार 336 परियोजनाएं पूरी हो चुकी हैं, जिनकी लागत 1 लाख 53 हजार 977 करोड़ रुपये है। ... (व्यवधान) लगभग 99 प्रतिशत निर्धारित बजट 100 शहरों को जारी किया जा चुका है। 31 मार्च, 2025 को इस मिशन का वित्तीय समापन हो चुका है। ... (व्यवधान) बहुत सारे प्रोजेक्ट्स ऐसी उपलब्धियों के रूप में अलग-अलग शहरों में एक प्रकार से लागू किए जा चुके हैं। सौ के सौ स्मार्ट शहरों में आई ट्रिपल सी और इसकी स्थापना व शहरी सेवाएं क्रांतिकारी रूप से बेहतर हुई हैं। चाहे अपराध नियंत्रण हो, नागरिकों की सुरक्षा हो, यातायात प्रबंधन हो, ठोस अपशिष्ट प्रबंधन हो, जल आपूर्ति हो या आपदा प्रबंधन हो। ... (व्यवधान) इनमें से बहुत सारे प्रोजेक्ट्स सिक्योरिटी और सेफ्टी को लेकर भी बनाए गए हैं। ... (व्यवधान) वायब्रेंट पब्लिक स्पेसेज के अंदर भी 84 स्मार्ट शहरों में सार्वजनिक स्थान विकसित किए गए हैं, जिनमें 62 शहरों में 318 किलोमीटर जल पथ का निर्माण शामिल है, जैसे श्रीनगर का झेलम रिवर फ्रंट, शिमोगा का तुंगा रिवर फ्रंट, इंदौर का कान्ह रिवर फ्रंट, नासिक का गोदावरी रिवर फ्रंट, इम्फाल का कांगला रिवर फ्रंट, शिलांग का उमखराह

रिवर फ्रंट, पटना और कानपुर के गंगा रिवर फ्रंट्स आदि । ... (व्यवधान) जहां तक जलापूर्ति की बात है, 17 लाख किलोमीटर जल नेटवर्क में स्काडा से निगरानी के समय लीकेज, नुकसान में भारी कमी, मुरादाबाद में 15 प्रतिशत रिडक्शन इन नॉन रेवेन्यू वाटर हो रहा है । ... (व्यवधान)

इसी प्रकार 10 परसेंट इम्प्रूवमेंट इन वाटर डिस्ट्रिब्यूशन एफिशिएंसी हुई है ।... (व्यवधान)

अपशिष्ट प्रबंधन के लिए 48 शहरों में 9 हजार आरएफआईडी युक्त... (व्यवधान) मार्ग... (व्यवधान) इम्प्रूवमेंट, बूथ मैनेजमेंट एफिशिएंट कलेक्शन ।... (व्यवधान) इसी प्रकार से स्ट्रीट लाइटिंग, आवास, स्मार्ट... (व्यवधान) समाधान, शिक्षा ।... (व्यवधान)

महोदय, मैं यह बात जोर देकर कहना चाहूंगा कि स्मार्ट सिटी मिशन के अंतर्गत सरकार ने भारत के शहरी ताने-बाने को वैश्विक स्तर की उत्कृष्टता, समावेशन, सुरक्षा और स्वतंत्रता की नई ऊँचाइयों तक पहुँचाया है ।... (व्यवधान) ये उपलब्धियाँ सतत प्रयास, उच्चतर नेतृत्व और सबको साथ लेकर चलने की सरकार की प्रतिबद्धता का उदाहरण हैं ।... (व्यवधान) जहाँ तक अलग-अलग शहरों की अलग-अलग चीजों की डिमांड है, उस नाते से यह प्रदेशों पर भी निर्भर है कि वे उस बजट का उपयोग कैसे करेंगे ।... (व्यवधान) सरकार की योजना में हर शहर को 500 करोड़ रुपये केन्द्रीय सहायता और 500 करोड़ रुपये प्रदेश की ओर, इस तरह से एक हजार करोड़ रुपये के लगभग यह राशि खर्च की गई है ।... (व्यवधान) अब इसके आगे, क्योंकि इस प्रोजेक्ट को एक प्रकार से पुनरावृत्ति करने का काम प्रदेशों को करना है ।... (व्यवधान) शहर अच्छे, स्थायी बनें, यह इस प्रकार की योजना है । ... (व्यवधान) धन्यवाद ।

**श्रीमती लवली आनंद :** महोदय, बहुत-बहुत धन्यवाद ।... (व्यवधान)

माननीय मंत्री जी ने बहुत विस्तार से बता दिया है ।... (व्यवधान) मेरा कहना वही है कि जो काम रुक गया है, उसमें किस तरह से होगा ।... (व्यवधान) मंत्री जी ने विस्तार से इस बारे में बता दिया है ।... (व्यवधान) बहुत-बहुत धन्यवाद ।

**श्री मनोहर लाल :** महोदय, जैसा सांसद महोदय ने कहा है कि मैंने विस्तार से सारी बातें बता दी हैं ।... (व्यवधान) फिर भी इनका कोई अतिरिक्त सप्लीमेंटरी प्रश्न स्मार्ट सिटी मिशन के संबंध में होगा

तो मैं उसके बारे में सब चीजें बताने के लिए तैयार हूँ।... (व्यवधान) खासकर इन प्रोजेक्ट्स में पब्लिक-प्राइवेट पार्टनरशिप का जो सफल मॉडल है, उसमें सबसे पहले जन महल मल्टीमॉडल वडोदरा है।... (व्यवधान) जिनको हम कह सकते हैं कि यह बहुत ही सफल प्रोजेक्ट बनाया गया है।... (व्यवधान) इसी प्रकार कंस्ट्रक्शन एंड डेमोलिशन सीएंडडी वेस्ट मैनेजमेंट सूरत... (व्यवधान) साथ ही सूरत मनी कार्ड... (व्यवधान) कॉमन मोबिलिटी कार्ड... (व्यवधान) यह सूरत के अलावा तीन अन्य शहरों कोच्चि, भुवनेश्वर, अहमदाबाद, इन सब शहरों में भी कॉमन मोबिलिटी कार्ड लागू किया गया है।... (व्यवधान) इससे नगरीय परिवहन सेवाओं के साथ-साथ रिटेल भुगतान भी सरलता से किया जा सकता है।... (व्यवधान) बायो-सीएनजी प्लांट इंदौर, यह भी अपने आपमें एक विशेष इस प्रकार का प्रोजेक्ट है, जिसको सभी शहर रेप्लिकेट कर सकते हैं।... (व्यवधान) 550 मीट्रिक टन क्षमता का प्लांट का स्थापित हुआ है।... (व्यवधान) इसकी लागत 150 करोड़ रुपये आयी है। ... (व्यवधान) मल्टीमॉडल प्रोजेक्ट हब पुणे, वडोदरा और भुवनेश्वर में हैं और इस प्रकार का यह सिस्टम बनाया गया है।... (व्यवधान) मार्केट डेवलपमेंट... (व्यवधान) राजकोट, धर्मशाला और बिलासपुर।... (व्यवधान) इसलिए मल्टीमॉडल मार्केट री-डेवलपमेंट किया गया है।... (व्यवधान) बेंगलुरु, नागपुर और बेलागावी में मल्टी लेवल कार पार्किंग... (व्यवधान) का प्रबंधन किया गया है। ... (व्यवधान) स्मार्ट... (व्यवधान) स्मार्ट लाइफ्स का भी प्रबंधन किया गया है।... (व्यवधान)

**श्री रविंद्र दत्ताराम वायकर :** महोदय, धन्यवाद।... (व्यवधान) ननीय मंत्री महोदय ने अपने उत्तर में कहा है कि 8,063 परियोजनाएँ चालू हैं, उनमें से 7,636 परियोजनाएँ पूरी हो चुकी हैं।... (व्यवधान) मेरा प्रश्न यह है कि स्मार्ट सिटी मिशन (एससीएम) को वर्ष 2015 में 100 शहरों के लिए लाँच किया गया था।... (व्यवधान) मैं मंत्री जी से जानना चाहता हूँ कि क्या इस मिशन को और नए शहरों में विस्तार देने पर कोई विचार किया जा रहा है? ... (व्यवधान) जिन शहरों को एससीएम के तहत बनाया गया है, क्या उनके लांग टर्म प्रिजर्वेशन और मेन्टिनेंस के लिए कोई वित्तीय मॉडल तैयार किया गया है?... (व्यवधान) धन्यवाद।

**श्री मनोहर लाल :** महोदय, स्मार्ट सिटी मिशन प्रोग्राम इसलिए शुरू किया गया था, क्योंकि हमारे



देश की आबादी का लगातार शहरीकरण हो रहा है।... (व्यवधान) अभी तक हमारी जो आबादी है, वह शहरों में 33 प्रतिशत हो गई है, जो आज से 20 साल पहले मात्र 20 प्रतिशत थी।... (व्यवधान) ऐसा अनुमान लगाया जा रहा है कि आगे चलकर वर्ष 2047 तक यह आबादी 50 प्रतिशत हो जायेगी।... (व्यवधान) इतनी बड़ी आबादी के लिए नये शहरों का निर्माण और पुराने शहरों का कैसे री-डेवलपमेंट किया जाए, उसके लिए एक मॉडल के रूप यह स्मार्ट सिटी मिशन लागू किया गया है।... (व्यवधान)

स्मार्ट सिटी मिशन को लागू करने का अर्थ यह है कि हम ऐसे प्रोजेक्ट्स, जो अच्छे, सुंदर, टिकाऊ प्रोजेक्ट बन सकें, उन्हें वहां किया जा सके। एक सीमित मात्रा में कई प्रदेशों को एक अवसर दिया गया, ताकि वे उनको अपनी ओर से रेप्लीकेट कर सकें, नए शहरों में लागू कर सकें और नए शहरों में लागू करके अपने-अपने शहरों को सुंदर, स्वस्थ वातावरण अनुकूल बना सकें।... (व्यवधान) इसलिए इस योजना को 31 मार्च, 2025 को बंद किया गया है। ... (व्यवधान) जो प्रोजेक्ट्स शेष बचे हैं, उनको भी 31 दिसंबर, 2025 तक पूरा करने के लिए कह दिया गया है, ताकि उस समय तक जो पूरा करें, जिसकी पूरी राशि जिन-जिन प्रदेशों को जानी थी, उन सभी को चली गई है।... (व्यवधान) केवल 12 ऐसे प्रदेश हैं, जो अपनी राशि को पूरा खर्च नहीं कर सके।... (व्यवधान) यह सब कार्यक्रम अब 31 मार्च, 2025 को समाप्त कर दिया गया है। ... (व्यवधान)

**माननीय अध्यक्ष:** माननीय सदस्यगण, आज प्रश्नकाल में महत्वपूर्ण मंत्रालय एवं विभागों पर चर्चा है। विशेष रूप से हमारे जनजातीय क्षेत्र के बहुत से माननीय सदस्य प्रश्न पूछना चाहते हैं।

... (व्यवधान)

**माननीय अध्यक्ष:** सड़क परिवहन मंत्रालय से हमारे दीपेन्द्र हुड्डा जी प्रश्न लगाते हैं, लेकिन प्रश्न नहीं पूछ रहे हैं।

... (व्यवधान)

**माननीय अध्यक्ष:** मैं आपसे आग्रह करूंगा, प्रश्न काल माननीय सदस्यों का समय होता है। आपको जनता ने बहुत अपेक्षाओं के साथ यहां भेजा है। मेरा हमेशा प्रयास रहता है कि सदन चले। सदन में

चर्चा हो, संवाद हो, प्रश्नकाल पर महत्वपूर्ण सवाल उठें, सरकार की जिम्मेदारी तय हो।

... (व्यवधान)

**माननीय अध्यक्ष:** मैं रोज आपसे आग्रह करता हूँ, लेकिन आप रोजाना नियोजित तरीके से सदन को बाधित करना चाह रहे हैं। आप तख्तियां लेकर आ रहे हैं। आपको जिस विषय पर भी चर्चा करनी है, संवाद करना है, आप नियम प्रक्रियाओं के तहत नोटिस दीजिए, मैं आप सबको अलाऊ करूंगा।

... (व्यवधान)

**माननीय अध्यक्ष:** आप सदन नहीं चलाना चाहते हैं। देश की जनता आपको देख रही है कि आप चुनकर आने के बाद भी लोकतंत्र की मर्यादाओं, परंपराओं का पालन नहीं कर रहे हैं।

... (व्यवधान)

**माननीय अध्यक्ष:** मैं आपसे पुनः आग्रह करता हूँ कि आप अपनी-अपनी सीट पर जाकर बैठिए। मैं सदन की कार्यवाही चलाना चाहता हूँ।

... (व्यवधान)

---

**WRITTEN ANSWERS TO QUESTIONS****(i) Starred Question Nos. 262 to 280****CIVIC INFRASTRUCTURE ISSUES IN GURUGRAM****\*262. SHRI DEEPENDER SINGH HOODA:**

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

(a) whether it is a fact that Gurugram is facing serious civic issues such as water-logging and other infrastructure-related issues despite being a key corporate hub in the country;

(b) if so, the details thereof and the reasons therefor;

(c) the steps being taken/ being taken by the Government to solve these issues; and

(d) the details of the funds allocated, released and utilised for urban civic infrastructure in Gurugram to improve basic services and civic amenities during each of the last five financial years and the current financial year?

**THE MINISTER OF HOUSING AND URBAN AFFAIRS; AND MINISTER OF POWER (SHRI MANOHAR LAL):**

(a) to (d): Water and Sanitation are State subjects. Further, as per 12<sup>th</sup> Schedule of the Constitution, Urban Planning including Town Planning is the function of Urban Local Bodies (ULBs)/ Urban Development Authorities. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States to strengthen Urban ecosystem.

The State Government has informed that Gurugram City does not face any major civic infrastructure related issues except instances of water logging reported during heavy rains. It has informed that Gurugram has unique topography featuring the Aravalli Hills to the east and the Najafgarh Drain to the northwest. The elevation difference of about 78 meters between the Najafgarh Drain and the Aravalli hills on the southeast of Gurugram city has created a natural gradient for water flow, which was historically controlled through a series of bunds constructed in the late 19th century, such as Chakarpur, Jharsa, Wazirabad, and Ghata Bunds. However, the rapid urbanization has rendered many of the bunds obsolete and reduced pond networks, impacting traditional drainage system. Around 90 critical waterlogging points were identified in 2019, which has been reduced to 30 in 2024, by taking various measures such as connecting stormwater to drains, improved connectivity of drains for outfall disposal, de-silting of drains, augmentation and reconstructions of drains, construction of check dams, construction of water channels to get road water into creeks, and rejuvenation of natural creeks, etc. Further steps include undertaking construction of master stormwater drains at Narsinghpur (NH-48), Khandsa Chowk (Hero Honda Chowk to Sector-10 Depot), Tau Devi Lal Stadium (Sector 38), and Sector 17/18 etc. to improve stormwater management and build long-term resilience against waterlogging.

Gurugram Metropolitan Development Authority (GMDA) and the Municipal Corporation Gurugram (MCG) has also taken various steps to resolve water logging issues, which includes desilting of 544 km drains, deployment of

141 heavy duty pumps and 77 suction tankers. GMDA/ MCG coordinate with various departments of the State Government and NHAI to respond quickly to instances of waterlogging and provide relief. For preparation of comprehensive Drainage Plan of Gurugram City, a consultant has been engaged for study and identification of the problematic area, bottlenecks in the existing drainage system and its solutions.

The State has also informed that the water demand of the city in 2025 is approximately 720 Million Litre Per Day (MLD), which is wholly met through canal-based (670 MLD) and tubewell-based (50 MLD) sources. As informed by the State, the sewage generated by the city is treated through 408 MLD of existing Sewage Treatment Plant (STPs) and private STPs (90 MLD). Further, development of 562 MLD of STPs/ CETPs are at various stages of implementation to meet the future demand up to 2031.

A total of 285 km of roads have been identified by GMDA/ MCG for development, of which 185 km have already been re-carpeted, including 100 km in the last 12 months. To address traffic congestion, 14 grade separators (flyovers/underpasses) have been completed by GMDA/ MCG and 10 more are at different stages of planning. The total operational length of Metro network in Gurugram is 19.904 Km. Further, a Metro Corridor of 28.5 Km from Millenium City Centre (MCC) to Cyber City along with a spur from Basai Village to Sector 101 in Gurugram has been sanctioned by Government of India recently at a cost of ₹ 5,452.72 Crore.

As informed by the State Government, details of the funds released and utilized for urban civic infrastructure in Gurugram for basic services and civic amenities during each of the last five and the current financial year is given in **Statement.**

The Government of India supports the State Government for development of civic infrastructure through its various Missions/ schemes such as Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and AMRUT 2.0 and Swachh Bharat Mission (Urban), etc. Under the scheme, States/ Union Territories (UTs) are empowered to select, design, approve, prioritise and implement the projects within the broad framework of Mission guidelines.

Atal Mission for Rejuvenation and Urban Transformation (AMRUT) launched in the year 2015 in selected 500 cities including Gurugram, was focused on development of basic infrastructure in the sectors of water supply, sewerage and septage management, storm water drainage, green spaces and parks, etc. AMRUT 2.0 was launched on 01 October 2021 in all Urban Local Bodies (ULBs)/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0.

Under AMRUT, Gurugram City has taken up one sewerage/septage management project worth ₹19.55 crore and one green space & park project worth ₹0.82 crore. Under AMRUT Mission and in convergence with the State 26,718 sewer connections (new/ serviced) (including households covered through Faecal Sludge and Septage Management-FSSM) provided and 0.69

acre of green space area developed under AMRUT. Under AMRUT 2.0 so far, Gurugram district has taken up one water supply project worth ₹15.05 crore covering 5,035 new/service tap connection.

Under AMRUT and AMRUT 2.0 funds were allocated to the States/ Union Territories and not City-wise and year-wise.

### **STATEMENT**

#### **DETAILS OF THE FUNDS RELEASED AND UTILIZED FOR URBAN CIVIC INFRASTRUCTURE IN GURUGRAM TO IMPROVE BASIC SERVICES AND CIVIC AMENITIES DURING EACH OF THE LAST FIVE AND THE CURRENT FINANCIAL YEAR**

##### **i. Gurugram Metropolitan Development Authority, Gurugram**

(Amount ₹ in crore)

| S.No.        | Financial Year                      | Funds released (Receipts) | Funds utilized on civic amenities (Expenditure) |
|--------------|-------------------------------------|---------------------------|-------------------------------------------------|
| 1            | 2020-21                             | 219                       | 412                                             |
| 2            | 2021-22                             | 558                       | 525                                             |
| 3            | 2022-23                             | 1036                      | 739                                             |
| 4            | 2023-24                             | 629                       | 794                                             |
| 5            | 2024-25                             | 1779                      | 890                                             |
| 6            | 2025-26<br>(current financial year) | 778                       | 242                                             |
| <b>Total</b> |                                     | <b>4999</b>               | <b>3602</b>                                     |

##### **ii. Municipal Corporation, Gurugram**

(Amount ₹ in crore)

| S. No. | Financial Year | Funds released (Receipts) | Funds Utilized on civic amenities (Expenditure) |
|--------|----------------|---------------------------|-------------------------------------------------|
| 1      | 2020-21        | 58.57                     | 58.57                                           |
| 2      | 2021-22        | 44.84                     | 44.84                                           |
| 3      | 2022-23        | 41.93                     | 41.93                                           |

|              |                                     |               |               |
|--------------|-------------------------------------|---------------|---------------|
| 4            | 2023-24                             | 32.01         | 32.01         |
| 5            | 2024-25                             | 46.82         | 46.82         |
| 6            | 2025-26<br>(current financial year) | 6.65          | 6.65          |
| <b>Total</b> |                                     | <b>230.82</b> | <b>230.82</b> |

### उत्तर प्रदेश में एक जिला एक उत्पाद योजना

#### \*263. श्री दरोगा प्रसाद सरोज:

क्या **खाद्य प्रसंस्करण उद्योग** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या उत्तर प्रदेश के सभी जिले एक जिला एक उत्पाद (ओडीओपी) योजना को क्रियान्वित कर रहे हैं और यदि हाँ, तो तत्संबंधी जिलावार ब्यौरा क्या है;

(ख) यदि नहीं, तो इसके क्या कारण हैं और राज्य के प्रत्येक जिले द्वारा इस योजना को कब तक क्रियान्वित किए जाने की संभावना है;

(ग) उत्तर प्रदेश में उक्त योजना के अंतर्गत युवाओं के लिए रोजगार की कितनी संभावना है;

(घ) उत्तर प्रदेश के लालगंज और आजमगढ़ लोकसभा निर्वाचन क्षेत्रों में ओडीओपी के रूप में चिन्हित और प्रधानमंत्री सूक्ष्म खाद्य प्रसंस्करण उद्यम औपचारिकीकरण (पीएमएफएमई) योजना के अंतर्गत अनुमोदित कृषि उत्पादों की संख्या कितनी है; और

(ङ) उक्त योजना के अंतर्गत सूक्ष्म खाद्य प्रसंस्करण उद्यमों की स्थापना और उन्नयन हेतु युवाओं को प्रदान की जा रही वित्तीय, तकनीकी और व्यावसायिक सहायता का स्वरूप क्या है?

#### **खाद्य प्रसंस्करण उद्योग मंत्री (श्री चिराग पासवान):**

(क) और (ख): खाद्य प्रसंस्करण उद्योग मंत्रालय (एमओएफपीआई) उत्तर प्रदेश सहित देश में नए सूक्ष्म खाद्य प्रसंस्करण उद्यमों की स्थापना/उन्नयन के लिए वित्तीय, तकनीकी और व्यावसायिक सहायता प्रदान करने हेतु एक केंद्र प्रायोजित योजना "प्रधान मंत्री सूक्ष्म खाद्य प्रसंस्करण उद्यम उन्नयन (पीएमएफएमई)" को कार्यान्वित कर रहा है।



यह योजना मुख्यतः एक जिला एक उत्पाद (ओडीओपी) दृष्टिकोण को अपनाती है। ओडीओपी की पहचान राज्यों/केंद्र शासित प्रदेशों की सरकारों द्वारा कृषि उत्पादन, कच्चे माल की उपलब्धता, सूक्ष्म-खाद्य प्रसंस्करण उद्यमों की उपस्थिति, ओडीओपी के प्रसंस्करण में कार्यरत स्वयं सहायता समूहों/एफपीओ/सहकारी समिति/सूक्ष्म उद्यमों, उत्पाद के शीघ्र खराब होने की संभावना आदि के आधार पर की जाती है।

पीएमएफएमई योजना के अंतर्गत उत्तर प्रदेश के सभी 75 जिलों के लिए **विवरण-I** में दिए गए ब्यौरे के अनुसार ओडीओपी को मंजूरी दी गई है।

(ग): उत्तर प्रदेश राज्य में 30 जून 2025 तक पीएमएफएमई योजना के तहत 53,454 प्रत्यक्ष और अप्रत्यक्ष रोजगार सृजित किए गए हैं।

(घ): पीएमएफएमई योजना के अंतर्गत लालगंज सहित आजमगढ़ जिले के लिए तुलसी आधारित उत्पादों की ओडीओपी के रूप में पहचान की गई है।

(ङ): पीएमएफएमई योजना के तहत उत्तर प्रदेश सहित देश में नए सूक्ष्म खाद्य प्रसंस्करण उद्यमों की स्थापना और उन्नयन के लिए युवाओं सहित पात्र संगठनों को उपलब्ध सहायता का ब्यौरा **विवरण-II** में दिया गया है।

### विवरण- I

#### उत्तर प्रदेश राज्य के लिए ओडीओपी की जिलावार सूची

| क्रम सं. | जिला        | ओडीओपी                 |
|----------|-------------|------------------------|
| 1.       | आगरा        | पेठा                   |
| 2.       | अलीगढ़      | दूध आधारित उत्पाद      |
| 3.       | अंबेडकर नगर | मिर्च आधारित उत्पाद    |
| 4.       | अमेठी       | आंवला आधारित उत्पाद    |
| 5.       | अमरोहा      | आम आधारित उत्पाद       |
| 6.       | औरैया       | दूध आधारित उत्पाद (घी) |
| 7.       | अयोध्या     | गुड़                   |
| 8.       | आजमगढ़      | तुलसी आधारित उत्पाद    |
| 9.       | बागपत       | गुड़                   |
| 10.      | बहराइच      | केले आधारित उत्पाद     |
| 11.      | बलिया       | मसूर आधारित उत्पाद     |
| 12.      | बाँदा       | तिलहन आधारित उत्पाद    |

|     |              |                      |
|-----|--------------|----------------------|
| 13. | बलरामपुर     | मकई उत्पाद           |
| 14. | बाराबंकी     | पुदीना आधारित उत्पाद |
| 15. | बरेली        | दूध आधारित उत्पाद    |
| 16. | बस्ती        | काला नमक चावल        |
| 17. | भदोही        | प्याज आधारित उत्पाद  |
| 18. | बिजनौर       | गुड़                 |
| 19. | बदायु        | अमरुद आधारित उत्पाद  |
| 20. | बुलंदशहर     | दूध आधारित उत्पाद    |
| 21. | चंदौली       | टमाटर आधारित उत्पाद  |
| 22. | चित्रकूट     | तिलहन आधारित उत्पाद  |
| 23. | देवरिया      | मिर्च आधारित उत्पाद  |
| 24. | एटा          | कासनी                |
| 25. | इटवा         | सरसों आधारित उत्पाद  |
| 26. | फर्रुखाबाद   | आलू आधारित उत्पाद    |
| 27. | फतेहपुर      | आंवला आधारित उत्पाद  |
| 28. | फिरोजाबाद    | आलू आधारित उत्पाद    |
| 29. | गोरखपुर      | काला नमक चावल        |
| 30. | जी.बी. नगर   | बेकरी उत्पाद         |
| 31. | गाजियाबाद    | बेकरी उत्पाद         |
| 32. | गाजीपुर      | प्याज आधारित उत्पाद  |
| 33. | गोंडा        | केले आधारित उत्पाद   |
| 34. | हमीरपुर      | मछली आधारित उत्पाद   |
| 35. | हापुड़       | पेठा                 |
| 36. | हरदोई        | मूंगफली उत्पाद       |
| 37. | हाथरस        | हींग                 |
| 38. | जालौन        | मटर आधारित उत्पाद    |
| 39. | जौनपुर       | दूध आधारित उत्पाद    |
| 40. | झांसी        | तुलसी आधारित उत्पाद  |
| 41. | कन्नौज       | आलू आधारित उत्पाद    |
| 42. | कानपुर देहात | दूध उत्पाद           |
| 43. | कानपुर नगर   | बेकरी उत्पाद         |
| 44. | कासगंज       | घी                   |
| 45. | कौशाम्बी     | अमरुद आधारित उत्पाद  |
| 46. | कुशीनगर      | केले आधारित उत्पाद   |
| 47. | लखीमपुर खीरी | केले आधारित उत्पाद   |
| 48. | ललितपुर      | हल्दी                |
| 49. | लखनऊ         | आम आधारित उत्पाद     |
| 50. | महाराजगंज    | काला नमक चावल        |
| 51. | महोबा        | तिलहन आधारित उत्पाद  |
| 52. | मैनपुरी      | लहसुन आधारित उत्पाद  |
| 53. | मथुरा        | दूध उत्पाद ( पेड़ा ) |
| 54. | मऊ           | आम आधारित उत्पाद     |
| 55. | मेरठ         | गुड़                 |

|     |               |                      |
|-----|---------------|----------------------|
| 56. | मिर्जापुर     | टमाटर आधारित उत्पाद  |
| 57. | मुरादाबाद     | शहद                  |
| 58. | मुजफ्फरनगर    | गुड़                 |
| 59. | पीलीभीत       | गुड़                 |
| 60. | प्रतापगढ़     | आंवला आधारित उत्पाद  |
| 61. | प्रयागराज     | अमरूद आधारित उत्पाद  |
| 62. | रायबरेली      | आंवला आधारित उत्पाद  |
| 63. | रामपुर        | पुदीना आधारित उत्पाद |
| 64. | सहारनपुर      | शहद                  |
| 65. | संभल          | पुदीना आधारित उत्पाद |
| 66. | संत कबीर नगर  | काला नमक चावल        |
| 67. | शाहजहांपुर    | गुड़                 |
| 68. | शामली         | गुड़                 |
| 69. | श्रावस्ती     | केले आधारित उत्पाद   |
| 70. | सिद्धार्थ नगर | काला नमक चावल        |
| 71. | सीतापुर       | आम आधारित उत्पाद     |
| 72. | सोनभद्र       | टमाटर आधारित उत्पाद  |
| 73. | सुल्तानपुर    | पुदीना आधारित उत्पाद |
| 74. | उन्नाव        | आम आधारित उत्पाद     |
| 75. | वाराणसी       | मिर्च आधारित उत्पाद  |
| कुल |               | 75                   |

### विवरण- II

**प्रधानमंत्री सूक्ष्म खाद्य प्रसंस्करण उद्यम उन्नयन (पीएमएफएमई) योजना के अंतर्गत उपलब्ध सहायता का विवरण निम्नानुसार है:**

- (i) **व्यक्तिगत/समूह श्रेणी के सूक्ष्म उद्यमों को सहायता:** पात्र परियोजना लागत का 35% की दर से क्रेडिट-लिंकड पूंजीगत सब्सिडी, अधिकतम सीमा रु. 10 लाख प्रति यूनिट;
- (ii) **प्रारंभिक पूंजी के लिए स्वयं सहायता समूहों को सहायता:** कार्यशील पूंजी और छोटे उपकरणों की खरीद के लिए खाद्य प्रसंस्करण में कार्यरत स्वयं सहायता समूहों के प्रत्येक सदस्य के लिए 40,000 रुपये की दर से प्रारंभिक पूंजी, जो प्रति स्वयं सहायता समूह संघ के लिए अधिकतम 4 लाख रुपये होगी।
- (iii) **साझा अवसंरचना हेतु सहायता:** साझा अवसंरचना स्थापित करने हेतु एफपीओ, स्वयं सहायता समूहों, सहकारी समितियों और किसी भी सरकारी एजेंसी को सहायता प्रदान करने हेतु 35% की

दर से ऋण-आधारित पूंजीगत सब्सिडी, जो अधिकतम 3 करोड़ रुपये होगी। साझा अवसंरचना अन्य इकाइयों और जनता के लिए भी उपलब्ध होगी, ताकि वे क्षमता के एक बड़े हिस्से का किराये के आधार पर उपयोग कर सकें।

(iv) *ब्रांडिंग और विपणन सहायता*: एफपीओ/एसएचजी/सहकारी समितियों या सूक्ष्म खाद्य प्रसंस्करण उद्यमों के एसपीवी को ब्रांडिंग और विपणन के लिए 50% तक अनुदान।

(v) *क्षमता निर्माण*: इस योजना में खाद्य प्रसंस्करण उद्योग और उत्पाद विशिष्ट कौशल की आवश्यकता को पूरा करने के लिए संशोधित उद्यमिता विकास कार्यक्रम (ईडीपी) के लिए प्रशिक्षण की परिकल्पना की गई है।

### **EMRS IN KANDHAMAL DISTRICT OF ODISHA**

#### **\*264. SHRI SUKANTA KUMAR PANIGRAHI:**

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

(a) whether the Government has taken significant steps to expand Ekalavya Model Residential Schools (EMRSs) across tribal districts including Kandhamal in Odisha and if so, the details thereof;

(b) the present status of EMRSs in Kandhamal district including the number of functional schools and those under various stages of development;

(c) whether the Government is considering sanctioning new EMRSs in tribal-dominated blocks such as Khajuripada and Chakapad in Kandhamal which are currently not covered under the scheme and if so, the details thereof; and

(d) if not, whether the Government would consider their inclusion in the next phase?

**THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM):**

(a): Yes, in the Union Budget of 2018–19, the Government of India announced the establishment of Eklavya Model Residential Schools (EMRSs) in every block with more than 50% Scheduled Tribe (ST) population and at least 20,000 tribal persons, based on Census 2011 data. The EMRS scheme, originally launched in 1997–98, aims to provide quality education from Class 6 to 12 to ST students in remote areas, enabling them to access better educational opportunities and bridge the gap with the general population.

In addition to the 288 EMRSs sanctioned under Article 275(1) of the Constitution, 440 more schools have been proposed across the country, bringing the total number of approved EMRSs to 728.

(b): In Kandhamal District, out of 12 blocks, a total of 10 EMRSs have been sanctioned. 2 EMRSs are functional. Construction of buildings has been completed for 2 EMRSs, work is in progress at 5 locations, and 3 locations are currently at the pre-construction stage.

(c) and (d): Though the twin criteria is to be satisfied for approval of EMRS Schools in a block, no new Eklavya Model Residential Schools (EMRSs) are under consideration, apart from those already approved by the Union Cabinet in 2018-19 and earlier EMRSs sanctioned under Article 275(1) of the Constitution, as the Ministry is currently focusing on the already approved 728 EMRSs only.

## **DEVELOPMENT OF COIR SECTOR IN ANDHRA PRADESH**

**\*265. SHRI MAGUNTA SREENIVASULU REDDY:**

**SHRI G. M. HARISH BALAYOGI:**

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- (a) the number of coir-based Micro, Small and Medium Enterprises (MSMEs) established, employment generated therefrom and specific initiatives undertaken by the Government for promotion and development of the coir sector in Andhra Pradesh, particularly in Konaseema district;
- (b) the details of financial and technical assistance provided to coir-based units in the country under various schemes during the last five years, district-wise, year-wise, and State-wise including Andhra Pradesh;
- (c) whether the Government has any programmes aimed at strengthening the raw material base for the coir sector in Andhra Pradesh, especially in Konaseema district, if so, the details thereof and if not, the reasons therefor;
- (d) the details of the operations and outcomes of the Livelihood Business Incubator (LBI) set up by the Coir Board in Andhra Pradesh; and
- (e) whether the Government proposes to expand the network of such LBIs and Common Facility Centres (CFCs) in high-potential regions such as Konaseema and if so, the details thereof?

**THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI JITAN RAM MANJHI):**

- (a): As per the available data, the number of coir units established in Andhra Pradesh and Konaseema district since 2017-18 is as given below:

| State              | No. of Coir units assisted | Estimated Employment generated |
|--------------------|----------------------------|--------------------------------|
| Andhra Pradesh     | 617                        | 4,936                          |
| Konaseema District | 126                        | 1,008                          |

The major initiatives undertaken by Government for promotion and development of coir sector in the country include the Prime Minister's Employment Generation Programme (PMEGP), Coir Vikas Yojana (CVY) and Scheme of Fund for Regeneration of Traditional Industries (SFURTI).

PMEGP provides credit subsidy upto 35% of the project cost on bank loans for setting up of new micro enterprises. The benefits under CVY include development of new coir technologies and their dissemination, Skill upgradation, Domestic and Export Market Promotion. SFURTI promotes clusters of traditional artisans through establishment of Common Facility Centres, procurement of plant and machinery and skill training.

(b): Financial and technical assistance have been provided under two major Schemes of the Ministry namely, Prime Minister's Employment Generation Programme (PMEGP) and Scheme of Fund for Regeneration of Traditional Industries (SFURTI). The details of financial assistance provided for setting up of new coir units under PMEGP during the last five years, State-wise, year-wise and district-wise for Andhra Pradesh are at **Statement-I**. The details of financial assistance provided to coir clusters under SFURTI during the last five years, State-wise and district-wise for Andhra Pradesh are at **Statement-II**.

(c): Government has been implementing various programmes with focus on increasing the production and productivity of coconut and thereby strengthen the raw material base for the coir sector. During the last 5 years, the Coconut Development Board, a statutory body under Ministry of Agriculture and Farmers Welfare, utilized an amount of Rs.58.20 Crores for the improvement of coconut sector in Andhra Pradesh including Konaseema district. The details are given in **Statement-III**.

(d) and (e): Coir Board has established 01 Livelihood Business Incubator(LBI) in Rajahmundry, East Godavari District, Andhra Pradesh under which skill trainings have been imparted to the beneficiaries in Coir Sector. As per the available data, 112 persons were trained in the LBI and among them 66 persons have become self employed by setting up new enterprises. As regards Common Facility Centres (CFC), three such coir centres under SFURTI have been established in Andhra Pradesh.

### **STATEMENT-I**

**Details of financial assistance provided for setting up of new coir units under PMEGP**

**(INR in Lakhs)**

| Sl. No. | State / UT        | Financial assistance in the form of MM subsidy on Bank loans |            |            |            |            | Total          |
|---------|-------------------|--------------------------------------------------------------|------------|------------|------------|------------|----------------|
|         |                   | FY 2020-21                                                   | FY 2021-22 | FY 2022-23 | FY 2023-24 | FY 2024-25 |                |
| 1.      | Andhra Pradesh    | 363.65                                                       | 429.21     | 451.79     | 292.34     | 218.20     | <b>1755.19</b> |
| 2.      | Arunachal Pradesh | 2.45                                                         | 0.00       | 0.00       | 0.00       | 0.00       | <b>2.45</b>    |
| 3.      | Assam             | 3.41                                                         | 8.53       | 11.00      | 17.50      | 5.08       | <b>45.52</b>   |
| 4.      | Bihar             | 39.66                                                        | 13.16      | 7.84       | 8.45       | 19.34      | <b>88.45</b>   |
| 5.      | Chattishgarh      | 26.54                                                        | 25.80      | 6.62       | 17.50      | 18.92      | <b>95.38</b>   |
| 6.      | Goa               | 5.81                                                         | 7.35       | 8.75       | 0.00       | 0.00       | <b>21.91</b>   |
| 7.      | Gujarat           | 753.66                                                       | 763.03     | 151.66     | 109.66     | 50.53      | <b>1828.54</b> |
| 8.      | Haryana           | 32.00                                                        | 38.68      | 11.25      | 12.00      | 15.00      | <b>108.93</b>  |
| 9.      | Himachal Pradesh  | 9.00                                                         | 30.93      | 7.47       | 0.00       | 1.75       | <b>49.15</b>   |



|              |                |                |                |                |                |               |                 |
|--------------|----------------|----------------|----------------|----------------|----------------|---------------|-----------------|
| 10.          | Jharkhand      | 6.10           | 3.75           | 8.75           | 1.14           | 0.00          | <b>19.74</b>    |
| 11.          | Karnataka      | 89.28          | 127.79         | 84.92          | 16.66          | 23.84         | <b>342.49</b>   |
| 12.          | Kerala         | 170.98         | 250.61         | 128.76         | 93.13          | 4.44          | <b>647.92</b>   |
| 13.          | Madhya Pradesh | 81.75          | 15.46          | 30.79          | 0.00           | 2.49          | <b>130.49</b>   |
| 14.          | Maharashtra    | 119.15         | 99.78          | 86.15          | 54.38          | 50.07         | <b>409.53</b>   |
| 15.          | Manipur        | 6.30           | 0.00           | 0.00           | 0.00           | 0.00          | <b>6.3</b>      |
| 16.          | Meghalaya      | 0.74           | 2.80           | 0.00           | 0.00           | 0.00          | <b>3.54</b>     |
| 17.          | Mizoram        | 2.45           | 0.00           | 0.00           | 7.50           | 2.37          | <b>12.32</b>    |
| 18.          | Nagaland       | 12.47          | 12.30          | 0.00           | 0.00           | 0.00          | <b>24.77</b>    |
| 19.          | Odisha         | 111.30         | 90.64          | 54.74          | 43.95          | 25.52         | <b>326.15</b>   |
| 20.          | Punjab         | 30.18          | 15.52          | 32.49          | 29.94          | 17.50         | <b>125.63</b>   |
| 21.          | Rajasthan      | 73.54          | 89.58          | 32.23          | 10.40          | 21.64         | <b>227.39</b>   |
| 22.          | Sikkim         | 5.03           | 3.47           | 0.00           | 0.00           | 0.00          | <b>8.5</b>      |
| 23.          | Tamil Nadu     | 1225.15        | 1048.49        | 577.80         | 395.69         | 165.64        | <b>3412.77</b>  |
| 24.          | Telangana      | 76.90          | 77.19          | 45.98          | 14.01          | 13.96         | <b>228.04</b>   |
| 25.          | Tripura        | 16.45          | 12.60          | 5.25           | 0.00           | 2.10          | <b>36.4</b>     |
| 26.          | Uttar Pradesh  | 263.37         | 277.31         | 168.89         | 78.65          | 26.45         | <b>814.67</b>   |
| 27.          | Uttarakhand    | 15.11          | 18.65          | 5.95           | 1.75           | 0.00          | <b>41.46</b>    |
| 28.          | West Bengal    | 17.79          | 6.06           | 7.68           | 2.50           | 14.18         | <b>48.21</b>    |
| <b>Total</b> |                | <b>3560.22</b> | <b>3468.69</b> | <b>1926.76</b> | <b>1207.15</b> | <b>699.02</b> | <b>10861.84</b> |

**District-wise and year-wise details of coir units assisted with financial assistance in the form of margin money subsidy in Andhra Pradesh under PMEGP since FY 2020-21 to FY 2024-25:**

(INR in Lakhs)

| Sl. No. | District      | Financial assistance in the form of MM subsidy on Bank loan |            |            |            |            |                 |
|---------|---------------|-------------------------------------------------------------|------------|------------|------------|------------|-----------------|
|         |               | FY 2020-21                                                  | FY 2021-22 | FY 2022-23 | FY 2023-24 | FY 2024-25 | Total           |
| 1.      | Anakapalli    | 0.00                                                        | 0.00       | 0.00       | 2.50       | 0.00       | <b>2.5</b>      |
| 2.      | Ananthapur    | 0.73684                                                     | 3.61       | 17.11      | 0.00       | 0.00       | <b>21.45684</b> |
| 3.      | Bapatla       | 0.00                                                        | 0.00       | 0.00       | 0.00       | 0.00       | <b>0.0</b>      |
| 4.      | Chittoor      | 7.7                                                         | 10.56      | 13.65      | 0.00       | 0.00       | <b>31.91</b>    |
| 5.      | East Godavari | 259.9215                                                    | 316.32     | 173.67     | 57.80      | 35.28      | <b>842.99</b>   |
| 6.      | Eluru         | 0.00                                                        | 0.00       | 8.75       | 0.00       | 0.00       | <b>8.75</b>     |
| 7.      | Guntur        | 0.00                                                        | 0.00       | 12.95      | 0.00       | 8.29       | <b>21.24</b>    |
| 8.      | Kadapa (Ysr)  | 27.35                                                       | 14.70      | 0.00       | 0.00       | 0.00       | <b>42.05</b>    |
| 9.      | Konaseema     | 0.00                                                        | 0.00       | 110.98     | 156.65     | 105.58     | <b>373.21</b>   |
| 10.     | Krishna       | 6.25                                                        | 30.60      | 8.75       | 7.00       | 13.83      | <b>66.43</b>    |
| 11.     | Kurnool       | 0.00                                                        | 8.00       | 6.25       | 0.00       | 0.00       | <b>14.25</b>    |
| 12.     | Nanadyal      | 0.00                                                        | 0.00       | 0.00       | 0.00       | 16.73      | <b>16.73</b>    |
| 13.     | Nellore       | 0.00                                                        | 0.00       | 11.00      | 4.10       | 0.00       | <b>15.1</b>     |

|     |               |               |               |               |               |               |                |
|-----|---------------|---------------|---------------|---------------|---------------|---------------|----------------|
| 14. | Prakasam      | 0.00          | 5.25          | 2.58          | 3.50          | 0.00          | <b>11.33</b>   |
| 15. | Sri Satya Sai | 0.00          | 0.00          | 5.92          | 0.00          | 0.00          | <b>5.92</b>    |
| 16. | Srikakulam    | 8.75          | 5.98          | 10.17         | 19.25         | 0.00          | <b>44.15</b>   |
| 17. | Tirupati      | 0.00          | 0.00          | 1.30          | 8.75          | 12.25         | <b>22.3</b>    |
| 18. | Visakhapatnam | 0.00          | 6.19          | 21.00         | 8.75          | 5.25          | <b>41.19</b>   |
| 19. | Vizianagaram  | 0.00          | 0.00          | 10.97         | 1.05          | 0.00          | <b>12.02</b>   |
| 20. | West Godavari | 52.9375       | 28.00         | 36.75         | 23.00         | 21.00         | <b>161.68</b>  |
|     | <b>Total</b>  | <b>363.65</b> | <b>429.21</b> | <b>451.79</b> | <b>292.34</b> | <b>218.20</b> | <b>1755.21</b> |

### **STATEMENT- II**

**State-wise and district-wise details of the SFURTI clusters in the coir sector that have been provided financial assistance during the last 5 years:**

| <b>S. No.</b> |                | <b>District</b> | <b>Name of the cluster</b>           | <b>Financial assistance provided (Rs. in Lakh)</b> |
|---------------|----------------|-----------------|--------------------------------------|----------------------------------------------------|
| 1.            | Andhra Pradesh | East Godavari   | Kadiyapulanka Coir Cluster           | 188.65                                             |
| 2.            | Andhra Pradesh | East Godavari   | Amlapuram Coir Cluster               | 156.97                                             |
| 3.            | Karnataka      | Tumkur          | Cheluru Coir Cluster                 | 206.85                                             |
| 4.            | Karnataka      | Hassan          | Javagal Coir Cluster                 | 83.84                                              |
| 5.            | Karnataka      | Tumkur          | Kortagere Coir Cluster               | 225.44                                             |
| 6.            | Karnataka      | Mandya          | Kuddaluru Coir Cluster               | 207.84                                             |
| 7.            | Karnataka      | Tumkur          | Shri Ganganathswamy Coir Cluster     | 221.10                                             |
| 8.            | Karnataka      | Tumkur          | Tumkur Coir Cluster                  | 432.53                                             |
| 9.            | Kerala         | Alapuzha        | Ambalapuzha Coir Development Society | 79.74                                              |
| 10.           | Odisha         | Balasore        | Bhograi Coir Cluster                 | 99.37                                              |
| 11.           | Odisha         | Puri            | Radharani Coir Cluster               | 92.54                                              |
| 12.           | Odisha         | Kendrapara      | Rajkanika Coir Cluster               | 80.63                                              |
| 13.           | Tamil Nadu     | Erode           | Kongu Coir Cluster                   | 236.83                                             |
| 14.           | Tamil Nadu     | Krishnagiri     | Krishnagiri Coir Cluster             | 166.53                                             |
| 15.           | Tamil Nadu     | Tiruvarur       | Mannargudi Coir Cluster              | 246.50                                             |
| 16.           | Tamil Nadu     | Salem           | Omalur Coir Cluster                  | 247.18                                             |
| 17.           | Tamil Nadu     | Vellore         | Pakkam Coir Cluster                  | 245.74                                             |
| 18.           | West Bengal    | Purba Burdhan   | Purba Bardhman Coir Cluster          | 255.66                                             |
| <b>Total</b>  |                |                 |                                      | <b>3473.94</b>                                     |

### **STATEMENT- III**

#### **Programmes implemented with focus to strengthen the raw material base for the coir sector:**

- i. **Laying out of Demonstration Plot Scheme:** The scheme aims to enhance coconut production and productivity through the adoption of integrated management practices. During the last five years, an area of 2,515.46 hectare has been demonstrated with integrated management practices in farmers' fields by utilizing an amount of Rs. 8.14 crore in Andhra Pradesh, out of which, 1,118.57 hectares have been covered in Konaseema district by utilizing an amount of Rs. 2.82 crore.
- ii. **Replanting and Rejuvenation Scheme:** The objective of the scheme is to remove disease affected, unproductive, old and senile palms followed by systematic replanting with quality seedlings and rejuvenation of remaining palms through integrated package of practices. An area of 8,110.51 hectare has been covered by utilizing Rs.41.55 Crores in Andhra Pradesh during the last 5 years, out of which an amount of Rs. 7.34 crores has been utilized for rejuvenation of 2,064.18 hectare area and replanting with 40,529 seedlings in Konaseema district.
- iii. **Expansion of area under coconut:** An area of 5,586.64 hectare has been brought under coconut cultivation in Andhra Pradesh during the last 5 years.
- iv. 58 nos. of awareness programmes conducted by the Coconut Development Board to create awareness about scientific coconut cultivation technology and value addition.

- v. Established a Demonstration cum seed production farm at Vijayawada, Andhra Pradesh and produced 3.54 lakh coconut seedlings ensuring the supply of quality seedlings.

### विंग्स इंडिया 2026

**\*266. श्री जनार्दन मिश्रा:**

**श्री सतीश कुमार गौतम:**

क्या **नागर विमानन** मंत्री यह बताने की कृपा करेंगे कि:

(क) विंग्स इंडिया 2026 के उद्देश्य क्या हैं;

(ख) क्या विंग्स इंडिया 2026 के अंतर्गत 'एडवांस्ड एयर मोबिलिटी' (एएएम) से संबंधित परियोजनाओं को कोई नियामक मंजूरी, वित्तीय सहायता या प्रायोगिक परियोजना संबंधी सुविधा प्राप्त हुई है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(ग) सहायता के स्वरूप, कार्यान्वयन एजेंसियों और लक्षित क्षेत्रों या चिकित्सा संबंधी संभार तंत्र, आपदा पर प्रतिक्रिया या अंतिम-मील तक संपर्क जैसे उपयोग-मामलों का ब्यौरा क्या है; और

(घ) ओडिशा सहित विभिन्न राज्यों को राष्ट्रीय विमानन विकास कार्यनीति में समाहित करने हेतु प्रस्तावित पहलों, साझेदारियों या निवेश योजनाओं का ब्यौरा क्या है?

**नागर विमानन मंत्री (श्री किंजरापु राममोहन नायडू):**

(क): विंग्स इंडिया 2026 एशिया का सबसे बड़ा नागर विमानन कार्यक्रम है जो प्रदर्शनियों और उच्च-स्तरीय संवादों के माध्यम से वैश्विक हितधारकों को जोड़ता है। इस आयोजन के मुख्य उद्देश्य इस प्रकार हैं:

- i) भारत के नागर विमानन के विकास और विमानन पारिस्थितिकी तंत्र में निवेश के अवसरों को प्रदर्शित करना।
- ii) वैश्विक एयरलाइनों, मूल उपकरण निर्माताओं (ओईएम), अवसंरचना प्रदाताओं, निवेशकों और प्रौद्योगिकी क्षेत्र के दिग्गजों के बीच सहयोग को सुगम बनाना।

- iii) सुरक्षा, स्थिरता, उन्नत एअर मोबिलिटी और डिजिटल विमानन में नवाचार को बढ़ावा देना।
- iv) सरकार से सरकार (जी2जी)/व्यवसाय से व्यवसाय (बी2बी)/व्यवसाय से सरकार (बी2जी) के बीच बैठकों, गोलमेज सम्मेलनों और पैनल चर्चाओं के माध्यम से साझेदारी को सक्षम बनाना।
- v) घरेलू क्षमताओं को उजागर करके मेक इन इंडिया और आत्मनिर्भर भारत पहलों में सहयोग करना।
- vi) सम्मेलनों, तकनीकी सत्रों और युवाओं के साथ संपर्क के माध्यम से ज्ञान साझाकरण और विकास को बढ़ावा देना।

(ख) और (ग): विंग्स इंडिया, विमानन उद्योग और केंद्र व राज्य सरकारों के बीच सहयोग के लिए एक मंच के रूप में कार्य करता है, जो उन्नत एअर मोबिलिटी (एएएम) सहित नागर विमानन क्षेत्र के लिए विचारों के आदान-प्रदान और पारिस्थितिकी तंत्र के विकास पर केंद्रित है। इस आयोजन के दौरान समर्पित सत्रों, नीतिगत गोलमेज बैठकों और प्रदर्शन के अवसरों के माध्यम से एएएम परियोजनाओं को बढ़ावा दिया जाता है।

उन्नत एअर मोबिलिटी (एएएम) हवाई परिवहन में एक नई तकनीक के रूप में वैश्विक स्तर पर उभरता हुआ क्षेत्र है। नागर विमानन मंत्रालय, भारत में एएएम की क्षमता का पता लगाने के लिए हितधारकों के साथ सक्रिय रूप से जुड़ रहा है। विंग्स इंडिया 2026 की भविष्य के विनियामक और परियोजना विकास ढाँचों का समर्थन करने के उद्देश्य से संवाद को सुविधाजनक बनाने, जागरूकता बढ़ाने और आगामी एएएम प्रौद्योगिकियों को प्रदर्शित करने हेतु एक मंच के रूप में परिकल्पना की गई है। चिकित्सा रसद, आपदा प्रतिक्रिया और अंतिम-मील कनेक्टिविटी सहित संभाव्य उपयोग-मामलों की पहचान करने के लिए ओईएम, राज्य सरकारों, विनियामक प्राधिकरणों और अन्य हितधारकों के साथ सुसंगत सम्पर्क किए जा रहे हैं।

(घ): टियर-2 और टियर-3 शहरों में असेवित और अल्पसेवित हवाईअड्डों का विकास करके क्षेत्रीय हवाई संपर्क को बढ़ावा देने के लिए शुरू की गई उड़ान योजना, राष्ट्रीय विमानन विकास रणनीति में राज्य सरकारों को सक्रिय रूप से शामिल करती है। हवाईअड्डों और हवाईपट्टियों की पहचान संबंधित राज्यों के परामर्श से की जाती है, जो विभिन्न प्रोत्साहनों जैसे निशुल्क भूमि, विमानन

टरबाइन ईंधन (एटीएफ) पर कम वैट, और सुरक्षा और अग्निशमन जैसी अवसंरचना और सेवाओं के लिए लागत-साझाकरण के माध्यम से विकास और सहायता के लिए सहमति भी प्रदान करते हैं। राज्य ग्रीनफील्ड हवाईअड्डों के लिए भूमि अधिग्रहण और मौजूदा हवाईअड्डा अवसंरचना के विस्तार में भी महत्वपूर्ण भूमिका निभाते हैं।

भारत के विमानन क्षेत्र का सफल विकास काफी हद तक केंद्र सरकार और ओडिशा सहित विभिन्न राज्यों के सहयोगात्मक प्रयासों पर निर्भर करता है। जहाँ केंद्र सरकार, राष्ट्रीय विजन और नीतियाँ निर्धारित करती है, वहीं राज्य, आवश्यक भूमि और अवसंरचना सहायता प्रदान करके, हवाई यात्रा को बढ़ावा देने के लिए वित्तीय और गैर-वित्तीय प्रोत्साहन प्रदान करके और एयरलाइनों तथा विमानन-संबंधित व्यवसायों के लिए अनुकूल वातावरण बनाकर उन नीतियों के कार्यान्वयन में महत्वपूर्ण भूमिका निभाते हैं।

### प्रदूषित नदी-खंड

**\*267. श्री भाऊसाहेब राजाराम वाकचौरे:**

**श्रीमती भारती पारधी:**

क्या **जल शक्ति** मंत्री यह बताने की कृपा करेंगे कि:

(क) केंद्रीय प्रदूषण नियंत्रण बोर्ड (सीपीसीबी) द्वारा वर्ष 2024-25 के लिए चिन्हित "प्रदूषित नदी-खंडों" की अद्यतन सूची क्या है;

(ख) पूर्व में चिन्हित ऐसे प्रदूषित खंडों की विशेषकर महाराष्ट्र और मध्य प्रदेश सहित राज्यवार संख्या कितनी है जिनमें उल्लेखनीय सुधार हुआ है और उक्त सूची में जोड़े गए नए खंडों की संख्या कितनी है;

(ग) वास्तविक समय में निगरानी केंद्रों और हाथ से नमूना लिए जाने सहित मौजूदा जल गुणवत्ता निगरानी तंत्र कितने प्रभावी साबित हुए हैं।

(घ) क्या विशेषकर संवेदनशील औद्योगिक और शहरी क्षेत्रों में पर्याप्त निगरानी केंद्र विद्यमान हैं;

(ङ) यदि हाँ, तो विशेषकर महाराष्ट्र और मध्य प्रदेश सहित तत्संबंधी राज्यवार ब्यौरा क्या है; और

(च) निगरानी नेटवर्क को सुदृढ़ करने और आंकड़ों की सटीकता और पारदर्शिता सुनिश्चित करने के लिए क्या कदम उठाए गए हैं/उठाए जा रहे हैं?

**जल शक्ति मंत्री (श्री सी. आर. पाटिल):**

(क) और (ख): केंद्रीय प्रदूषण नियंत्रण बोर्ड (सीपीसीबी) ने वर्ष 2009 से पिछले वर्षों में नदी जल की गुणवत्ता की आवधिक मॉनिटरिंग के आधार पर देश में प्रदूषित नदी खंडों (पीआरएस) की पहचान करने का कार्य शुरू किया है। अब तक, सीपीसीबी ने वर्ष 2009, 2015, 2018 और 2022 में ऐसी 4 आवधिक रिपोर्ट प्रकाशित की हैं।

नवंबर 2022 में केंद्रीय प्रदूषण नियंत्रण बोर्ड (सीपीसीबी) द्वारा प्रकाशित “पीआरएस” रिपोर्ट पर उपलब्ध नवीनतम सूचना के अनुसार, जैव-रासायनिक ऑक्सीजन मांग (बीओडी) जो जैविक प्रदूषण का एक संकेतक है, के संदर्भ में निगरानी परिणामों के आधार पर 30 राज्यों/संघ राज्य क्षेत्रों की 279 नदियों पर 311 प्रदूषित नदी खंडों की पहचान की गई है।

वर्ष 2018 में चिह्नित पीआरएस की संख्या 351 से घटकर वर्ष 2022 में 311 हो गई है। इसके अतिरिक्त, 106 पीआरएस को सूची से हटा दिया गया है और वर्ष 2018 में प्रकाशित रिपोर्ट की तुलना में वर्ष 2022 में 74 प्रदूषित नदी खंडों की जल गुणवत्ता में सुधार देखा गया है। महाराष्ट्र और मध्य प्रदेश सहित संपूर्ण देश में नदी प्रदूषण की राज्य-वार स्थिति <https://cpcb.nic.in/openpdf.php?id=UmVwb3J0RmlsZXMTQ5NF8xNjc3ODg2X211ZGIhcGhvdG8xODc0Ni5wZGY=> पर उपलब्ध है।

(ग): राष्ट्रीय जल गुणवत्ता निगरानी कार्यक्रम (एनडब्ल्यूएमपी) के अंतर्गत मैनुअल सैपलिंग और गंगा बेसिन में रीयल-टाइम जल गुणवत्ता निगरानी स्टेशनों (आरटीडब्ल्यूक्यूएमएस) सहित मौजूदा जल गुणवत्ता निगरानी तंत्रों ने देश भर में नदी जल प्रदूषण पर नज़र रखने और उसके प्रबंधन में महत्वपूर्ण भूमिका निभाई है। सीपीसीबी के अनुसार, एनडब्ल्यूएमपी के अंतर्गत मैनुअल जल गुणवत्ता निगरानी से जल गुणवत्ता डाटा प्राप्त होता है और इसका उपयोग पीआरएस की पहचान के

लिए किया जाता है। इसके अलावा, ये स्टेशन, प्रदूषित नदी खंडों का आकलन करने और इन खंडों के लिए कार्य योजना तैयार करने में हमारी सहायता करते हैं।

(घ) और (ड): केंद्रीय प्रदूषण नियंत्रण बोर्ड (सीपीसीबी) ने राज्यों में राज्य प्रदूषण नियंत्रण बोर्डों (एसपीसीबी) और संघ राज्य क्षेत्रों में प्रदूषण नियंत्रण समितियों (पीसीसी) के सहयोग से, जल संसाधनों की जल गुणवत्ता की स्थिति का नियमित रूप से आकलन करने के लिए एक राष्ट्रीय जल गुणवत्ता निगरानी नेटवर्क (एनडब्ल्यूएमपी) की स्थापना की है ताकि जल निकायों में प्रदूषण की रोकथाम और नियंत्रण के कार्य को सुगम बनाया जा सके। इस समय, सीपीसीबी देश भर में 645 नदियों के 2155 स्थलों सहित 4736 स्थलों पर जल संसाधनों की जल गुणवत्ता की निगरानी करता है। मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड (एमपीपीसीबी) 51 नदियों के 160 स्थलों सहित 254 स्थलों के जल संसाधनों की जल गुणवत्ता की निगरानी करता है और महाराष्ट्र प्रदूषण नियंत्रण बोर्ड (एमपीसीबी) 57 नदियों के 156 स्थलों सहित 252 स्थलों के जल संसाधनों की जल गुणवत्ता की निगरानी करता है।

(च): डाटा की पारदर्शिता और सटीकता सुनिश्चित करने के लिए निम्नलिखित उपाय किए जाते हैं:

- पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय (एमओईएफ और सीसी) द्वारा जारी जल गुणवत्ता निगरानी दिशानिर्देश, 2017 के अनुसार सतही जल और भूजल मापदंडों के लिए जल सैंपलों का विश्लेषण किया जाता है।
- सही आकलन सुनिश्चित करने के लिए जल के सैंपलों का परीक्षण राष्ट्रीय परीक्षण और अंशशोधन प्रयोगशाला प्रत्यायन बोर्ड (एनएबीएल) से मान्यता प्राप्त प्रयोगशालाओं में किया जाता है।
- एनडब्ल्यूएमपी के अंतर्गत निगरानी स्थलों की लेखा-परीक्षण सीपीसीबी द्वारा अपने क्षेत्रीय निदेशालयों के माध्यम से प्रतिवर्ष की जाती है।
- राज्य बोर्ड की प्रयोगशालाएँ दक्षता परीक्षण के लिए सीपीसीबी द्वारा किए जाने वाले विश्लेषणात्मक गुणवत्ता नियंत्रण (एक्यूसी) में सहभागी हैं।



- जल गुणवत्ता संबंधी डाटा सीपीसीबी की वेबसाइट <https://cpcb.nic.in/nwmp-data/> पर पोस्ट किया जाता है।

### राष्ट्रीय राजमार्ग-48 का मुंबई-अहमदाबाद खंड

#### \*268. श्री उमेशभाई बाबूभाई पटेल:

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या राष्ट्रीय राजमार्ग-48 (दिल्ली-चेन्नई) के मुंबई-अहमदाबाद खंड पर हर साल बड़े-बड़े गड्ढे बन जाते हैं और यह मानसून की पहली बारिश भी झेल नहीं पाता है;

(ख) क्या मानसून के दौरान इस राजमार्ग की लगातार खराब स्थिति के कारणों का पता लगाने के लिए कोई जाँच की गई है/शुरू की गई है, यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और इसे सुधारने के लिए क्या कदम उठाए गए हैं;

(ग) हाल के वर्षों में इस मार्ग पर कई बार टोल दरों में बढ़ोतरी के बावजूद संतोषजनक/आवश्यक मानकों के अनुरूप सड़क की गुणवत्ता न बनाए रख पाने के क्या कारण हैं; और

(घ) क्या राजमार्गों के रखरखाव के लिए जवाबदेही सुनिश्चित करने हेतु कोई तंत्र है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और विगत पाँच वर्षों के दौरान चूक करने वाली एजेंसियों के विरुद्ध क्या कार्रवाई की गई है?

#### सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):

(क) से (ग): गुजरात राज्य में एनएच-48 का वडोदरा से महाराष्ट्र सीमा तक का खंड अधिक वर्षा वाले क्षेत्र में स्थित है और इस पर लगभग 1.5 लाख यात्री कार इकाई (पीसीयू) यातायात होता है। चूंकि इस खंड पर बहुत अधिक वाणिज्यिक यातायात होता है, इसलिए यह विशेष रूप से मानसून के मौसम में सतह के दोष के प्रति अतिसंवेदनशील है। इस राजमार्ग खंड पर अधिक वाणिज्यिक यातायात के साथ ही लगातार अत्यधिक बारिश के कारण गुजरात राज्य में एनएच-48 के वडोदरा-भरोच-सूरत-वापी खंड पर कुछ स्थान क्षतिग्रस्त और गड्ढे पाए गए हैं। हालांकि, इस खंड को मोटर

योग्य स्थिति में रखने के लिए अनुरक्षण एजेंसी द्वारा नियमित रूप से गड्ढों की मरम्मत की जा रही है।

वर्ष 2021 से पहले, महाराष्ट्र राज्य में एनएच-48 के अछाद से दहिसर खंड के बिटुमिनस फुटपाथ पर बहुत अधिक यातायात और भारी वर्षा के कारण फुटपाथ की समस्याएं देखी गई थीं। इसलिए, दीर्घकालिक समाधान के रूप में, 121 किलोमीटर के संपूर्ण खंड पर व्हाइट टॉपिंग का कार्य स्वीकृत किया गया था। यह व्हाइट टॉपिंग कार्य प्रगति पर है और इसे नवंबर, 2025 तक पूरा करने का लक्ष्य है। लेन-दर-लेन काम, यातायात की भीड़भाड़, नए/अधूरे कंक्रीट पर वाहनों को समय से पहले चलाने आदि के कारण व्हाइट टॉपिंग में स्थानीय स्तर पर खामियां आईं। व्हाइट टॉपिंग ठेकेदार क्षतिग्रस्त पैनलों को बदलकर व्हाइट टॉपिंग में गड्ढों की मरम्मत कर रहा है। इसके अलावा, वर्तमान मानसून के दौरान, मैस्टिक डामर से भी गड्ढों की मरम्मत की जा रही है। निर्माण के दौरान, केंद्रीय सड़क अनुसंधान संस्थान (सीआरआरआई) और भारतीय प्रौद्योगिकी संस्थान (आईआईटी), बॉम्बे के विशेषज्ञों से परामर्श लिया गया है। क्षतिग्रस्त पैनलों की मरम्मत और प्रतिस्थापन की कार्यप्रणाली और स्थल पर किए गए कार्य की भी आईआईटी बॉम्बे द्वारा समीक्षा की गई है।

एनएच-48 पर यातायात का भार कम करने के लिए, एक समानांतर कॉरिडोर - दिल्ली-मुंबई एक्सप्रेसवे - का भी निर्माण किया जा रहा है। इसके पूरा होने पर, यातायात का एक बड़ा हिस्सा एनएच 48 से डायवर्ट होने की उम्मीद है। इसके अलावा, निर्माण स्थल की आवश्यकताओं के आधार पर, मौजूदा एनएच-48 पर पुलों के चौड़ीकरण, नए वीयूपी/एलवीयूपी/फ्लाईओवरों के निर्माण और सर्विस रोड के प्रावधान जैसे अतिरिक्त कार्यों को पहले ही स्वीकृति दी जा चुकी है और इन कार्यों का निष्पादन प्रगति पर है।

(घ): राजमार्ग के रखरखाव में हुई चूक को विवरण में लागू दंडात्मक प्रावधानों के तहत निपटाया जा रहा है, जिसमें निष्पादन नहीं करने वाले ठेकेदारों के जोखिम और लागत पर कार्य कराना भी शामिल है। पिछले पांच वर्षों के दौरान चूककर्ता एजेंसियों के विरुद्ध की गई कार्रवाई का विवरण निम्नानुसार है:

| क्र.सं. | एनएच-48 का खंड       | पिछले पांच वर्षों के दौरान चूककर्ता एजेंसियों के विरुद्ध की गई कार्रवाई का विवरण                                                                                                           |
|---------|----------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1       | अहमदाबाद- वडोदरा खंड | ठेकेदार/रियायतग्राही पर 27.67 करोड़ रुपये का हर्जाना/जुर्माना लगाया गया।                                                                                                                   |
| 2       | वडोदरा-भरुच खंड      | ठेकेदार पर 0.35 करोड़ रुपये का हर्जाना/जुर्माना लगाया गया है।                                                                                                                              |
| 3       | सूरत से वापी खंड     | 2.90 करोड़ रुपये की निष्पादन बैंक गारंटी भुना ली गई है। 9.02 करोड़ रुपये का जुर्माना लगाया गया है और मध्यस्थता कार्यवाही के माध्यम से 13.84 करोड़ रुपये की वसूली का प्रतिदावा किया गया है। |
| 4       | अछद से दहिसर खंड     | एनएचएआई ने ठेकेदार को विवरण में चूक के कारण 22.04.2025 से 23.11.2025 तक प्रतिबंधित कर दिया है। एनएचएआई, चूककर्ता ठेकेदार के जोखिम और लागत पर सुधार का कार्य भी कर रहा है।                  |

### COMPLAINTS UNDER JJM

**\*269. SUSHRI PRANITI SUSHILKUMAR SHINDE:**

**SHRI BENNY BEHANAN:**

Will the Minister of **JAL SHAKTI** be pleased to state:

(a) the number of villages and families in each State that have an operational faucet of water under the Jal Jeevan Mission (JJM) as on June, 2025;

(b) whether the Government has received complaints about defective faucets or insufficient water supply under JJM and if so, the details thereof, State and district-wise; and

(c) the steps taken/being taken by the Government to address implementation gaps and ensure the quality of water?

**THE MINISTER OF JAL SHAKTI (SHRI C. R. PATIL):**

(a): Since August, 2019, Government of India, in partnership with States/ UTs, is implementing Jal Jeevan Mission (JJM) to make provision of potable tap water supply in adequate quantity, of prescribed quality on regular & long-term basis to every rural household in the country.

At the start of JJM, only 3.23 crore (16.71%) rural households were reported to have tap water connections which, as on 30.06.2025, increased to 15.66 crore (80.89%) as reported by States/ UTs. Further, around 2.63 lakh villages are reported as 'Har Ghar Jal' i.e. 100% rural households are having tap water supply. The State/ UT-wise details of rural households with tap water connections and the number of Har Ghar Jal villages reported, are enclosed as **Statement.**

(b): Water is a state subject and, therefore, the primary responsibility for planning, implementation, and operation & maintenance (O&M) of piped water supply schemes to provide tap water to rural households, lies with the respective State/UT Government. As such, grievances/ complaints, etc. *inter alia* including defective taps and insufficient water supply under JJM are handled and disposed of at the State/ UT level. Such complaints/ representations as and when received in this department are forwarded to the state government for taking necessary corrective measures. In addition, citizens can also lodge their grievances on Centralised Public Grievance Redress and Monitoring System (CPGRAMS), online portal of Government of India, which forwarded to concerned States for taking corrective action. The district-wise details of complaints related to tap water supply are maintained at State level.

(c): States have informed that lack of dependable drinking water sources in water stressed, drought prone and desert areas, presence of geo genic contaminants in ground water, uneven geographical terrain, scattered rural habitations, delay in release of the matching State share in some States, lack of

technical capacity with implementing agencies, Gram Panchayats and local communities to plan, manage, operate & maintain the water supply schemes, delay in obtaining statutory/ other clearances, etc. are few of problems being faced in the implementation of the mission.

To address the challenges holistically and overcome these, Government of India has taken a number of steps, *inter alia* including implementation of Special Assistance to States for Capital Expenditure through M/o Finance for financial assistance as 50-year interest free loan for capital investment projects; nomination of a nodal officer in the Department for coordinating with Central nodal Ministries/ Departments/ agencies to facilitate the States in obtaining Statutory/ other clearances; setting up of State Programme Management Units (SPMUs) and District Programme Management Units (DPMUs) and implementation of “Nal Jal Mitra Programme” for ensuring availability of skilled local persons at village level to bridge the gap in availability of technical skill sets and of HR for programme management.

Under the Mission, States have been advised for source recharging, viz. dedicated bore well recharge structures, rainwater recharge, rejuvenation of existing water bodies, reuse of greywater, etc., in convergence with other schemes such as MGNREGS, Integrated Watershed Management Programme (IWMP), 15th Finance Commission tied grants to RLBs/

PRIs, State schemes, CSR funds, etc. Further, Jal Shakti Abhiyan campaign, launched in August 2019 for 256 water stressed districts of the country, encouraged water conservation at grass-root levels with people's

participation. In 2021, “Jal Shakti Abhiyan: Catch the Rain” (JSA: CTR) with the theme “Catch the Rain – Where it Falls When it Falls” was launched to cover all the blocks of all districts (rural as well as urban areas) across the country. JSA: CTR has become an annual feature since 2021. Moreover, aiming to ensure conservation of every drop of water through collective efforts, following a whole-of-society and whole-of-government approach, "Jal Sanchay Jan Bhagidari" (JSJB) initiative has also been taken up as part of the JSA: CTR campaign.

### **STATEMENT**

**State/ UT-wise status of rural households with tap water connections as on 30.06.2025 and number of Har Ghar Jal reported villages:**

| S. No. | State/ UT     | Total rural HHs (No. in lakh) | Rural HHs with tap water connection as on 15/08/2019 |       | Total Rural HHs with tap water supply as on 30/06/2025 |       | Villages       |                              |
|--------|---------------|-------------------------------|------------------------------------------------------|-------|--------------------------------------------------------|-------|----------------|------------------------------|
|        |               |                               | No. (in lakh)                                        | In %  | No. (in lakh)                                          | In%   | Total villages | No. of HGJ reported villages |
| 1.     | A&N Islands   | 0.62                          | 0.29                                                 | 46.02 | 0.62                                                   | 100   | 265            | 265                          |
| 2.     | Andhra Pr.    | 95.53                         | 30.74                                                | 32.20 | 70.62                                                  | 73.93 | 15,999         | 4,784                        |
| 3.     | Arunachal Pr. | 2.29                          | 0.23                                                 | 9.97  | 2.28                                                   | 100   | 5,133          | 5,133                        |
| 4.     | Assam         | 72.24                         | 1.11                                                 | 1.54  | 58.97                                                  | 81.63 | 24,486         | 8,169                        |
| 5.     | Bihar         | 167.55                        | 3.16                                                 | 1.90  | 160.35                                                 | 95.71 | 37,308         | 32,301                       |
| 6.     | Chhattisgarh  | 50.00                         | 3.20                                                 | 6.40  | 40.57                                                  | 81.17 | 19,656         | 5,081                        |
| 7.     | DNH and DD    | 0.85                          | 0.00                                                 | 0.00  | 0.85                                                   | 100   | 96             | 96                           |
| 8.     | Goa           | 2.64                          | 1.99                                                 | 75.44 | 2.64                                                   | 100   | 373            | 373                          |
| 9.     | Gujarat       | 91.18                         | 65.16                                                | 71.46 | 91.18                                                  | 100   | 18,024         | 18,024                       |
| 10.    | Haryana       | 30.41                         | 17.66                                                | 58.08 | 30.41                                                  | 100   | 6,600          | 6,600                        |
| 11.    | Himachal Pr.  | 17.09                         | 7.63                                                 | 44.64 | 17.09                                                  | 100   | 17,632         | 17,632                       |
| 12.    | J&K           | 19.26                         | 5.75                                                 | 29.88 | 15.60                                                  | 80.98 | 6,153          | 1,293                        |
| 13.    | Jharkhand     | 62.54                         | 3.45                                                 | 5.52  | 34.43                                                  | 55.04 | 29,398         | 4,828                        |
| 14.    | Karnataka     | 101.31                        | 24.51                                                | 24.20 | 86.50                                                  | 85.38 | 26,591         | 7,639                        |
| 15.    | Kerala        | 70.77                         | 16.64                                                | 23.51 | 38.67                                                  | 54.64 | 1,435          | 132                          |

| S. No.       | State/ UT   | Total rural HHs (No. in lakh) | Rural HHs with tap water connection as on 15/08/2019 |              | Total Rural HHs with tap water supply as on 30/06/2025 |              | Villages        |                              |
|--------------|-------------|-------------------------------|------------------------------------------------------|--------------|--------------------------------------------------------|--------------|-----------------|------------------------------|
|              |             |                               | No. (in lakh)                                        | In %         | No. (in lakh)                                          | In%          | Total villages  | No. of HGJ reported villages |
| 16.          | Ladakh      | 0.41                          | 0.01                                                 | 3.48         | 0.39                                                   | 96.88        | 240             | 175                          |
| 17.          | Lakshadweep | 0.13                          | 0.00                                                 | 0.00         | 0.12                                                   | 91.44        | 10              | 8                            |
| 18.          | Madhya Pr.  | 111.70                        | 13.53                                                | 12.11        | 78.45                                                  | 70.23        | 51,154          | 20,089                       |
| 19.          | Maharashtra | 146.79                        | 48.44                                                | 33.00        | 131.97                                                 | 89.90        | 40,297          | 19,614                       |
| 20.          | Manipur     | 4.52                          | 0.26                                                 | 5.74         | 3.59                                                   | 79.59        | 2,556           | 613                          |
| 21.          | Meghalaya   | 6.51                          | 0.05                                                 | 0.70         | 5.39                                                   | 82.84        | 6,456           | 3,396                        |
| 22.          | Mizoram     | 1.33                          | 0.09                                                 | 6.91         | 1.33                                                   | 100          | 637             | 637                          |
| 23.          | Nagaland    | 3.64                          | 0.14                                                 | 3.82         | 3.41                                                   | 93.53        | 1,425           | 1,087                        |
| 24.          | Odisha      | 88.67                         | 3.11                                                 | 3.51         | 68.12                                                  | 76.83        | 46,531          | 15,130                       |
| 25.          | Puducherry  | 1.15                          | 0.94                                                 | 81.33        | 1.15                                                   | 100          | 91              | 91                           |
| 26.          | Punjab      | 34.27                         | 16.79                                                | 49.00        | 34.26                                                  | 100          | 11,977          | 11,977                       |
| 27.          | Rajasthan   | 107.74                        | 11.74                                                | 11.01        | 61.07                                                  | 56.69        | 42,327          | 9,143                        |
| 28.          | Sikkim      | 1.33                          | 0.70                                                 | 53.34        | 1.22                                                   | 91.81        | 400             | 229                          |
| 29.          | Tamil Nadu  | 125.26                        | 21.76                                                | 17.37        | 111.51                                                 | 89.02        | 11,792          | 8,252                        |
| 30.          | Telangana   | 53.98                         | 15.68                                                | 29.05        | 53.98                                                  | 100          | 9,693           | 9,693                        |
| 31.          | Tripura     | 7.51                          | 0.25                                                 | 3.29         | 6.47                                                   | 86.06        | 765             | 113                          |
| 32.          | Uttar Pr.   | 267.22                        | 5.16                                                 | 1.96         | 240.68                                                 | 90.07        | 97,073          | 34,741                       |
| 33.          | Uttarakhand | 14.49                         | 1.30                                                 | 8.96         | 14.15                                                  | 97.64        | 14,985          | 11,632                       |
| 34.          | West Bengal | 175.53                        | 2.15                                                 | 1.23         | 98.30                                                  | 55.99        | 38,268          | 4,4073                       |
| <b>Total</b> |             | <b>1,936.44</b>               | <b>323.62</b>                                        | <b>16.80</b> | <b>1,566.38</b>                                        | <b>80.89</b> | <b>5,85,826</b> | <b>2,63,043</b>              |

Delhi &amp; Chandigarh have no rural population.

HH: Household

Source: JJM – IMIS

### राजस्थान में आरसीएस – उड़ान

#### \*270. श्री उम्मेदा राम बेनीवाल:

क्या नागर विमानन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्षेत्रीय संपर्क योजना (आरसीएस)-उड़ान की मुख्य विशेषताएं क्या हैं और राजस्थान को अब तक इससे किस प्रकार लाभ हुआ है;

(ख) क्या बाड़मेर के उत्तरलाई स्थित भारतीय वायु सेना के हवाई अड्डे को नागरिक विमानन सेवाओं से जोड़ा जा रहा है और यदि हाँ, तो इसकी वर्तमान स्थिति क्या है तथा उक्त परियोजना में तेजी लाने के लिए केंद्र सरकार और राज्य सरकार द्वारा अब तक क्या ठोस कदम उठाए गए हैं;

(ग) क्या सरकार को उक्त योजना के अंतर्गत जनता से शिकायतें/सुझाव प्राप्त हुए हैं और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है तथा उन पर क्या कार्रवाई की गई है;

(घ) क्या सरकार की उक्त योजना के अंतर्गत बाड़मेर जिले को जोड़ने की कोई योजना है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है तथा इस संबंध में अब तक क्या प्रगति हुई है और उक्त कार्य के पूरा होने की संभावित समय-सीमा क्या है; और

(ङ) जैसलमेर विमानपत्तन पर संचालन से संबंधित वार्षिक रिपोर्ट का ब्यौरा क्या है?

**नागर विमानन मंत्री (श्री किंजरापु राममोहन नायडू):**

(क): नागर विमानन मंत्रालय ने क्षेत्रीय हवाई संपर्क बढ़ाने और हवाई यात्रा को किफायती बनाने के लिए 21 अक्टूबर 2016 को क्षेत्रीय संपर्क योजना-उड़ें देश का आम नागरिक (आरसीएस-उड़ान) शुरू की। यह योजना मौजूदा बुनियादी ढाँचे के पुनरुद्धार और उन्नयन के माध्यम से असेवित और अल्पसेवित हवाईअड्डों को जोड़ने पर केंद्रित है। आरसीएस-उड़ान एक बाजार-संचालित योजना है, जिसमें एयरलाइनें मांग के अपने आकलन के आधार पर मार्गों के लिए बोली लगाती हैं। चयनित एयरलाइन प्रचालक वित्तीय प्रोत्साहन प्राप्त करते हैं, जिनमें व्यवहार्यता अंतर वित्तपोषण (वीजीएपीएफ), एटीएफ पर कम वैट और उत्पाद शुल्क, और परिचालन रियायतें शामिल हैं। आवंटित मार्गों के लिए जिन हवाईअड्डों को उन्नयन की आवश्यकता होती है, उन्हें 'असेवित और अल्पसेवित हवाईअड्डों का पुनरुद्धार' योजना के अंतर्गत विकसित किया जाता है।

राजस्थान राज्य में, जैसलमेर, बीकानेर और किशनगढ़ नामक तीन हवाईअड्डे और इन हवाईअड्डों को जोड़ने वाले 56 मार्ग अब तक इस योजना के अंतर्गत प्रचालनशील किए जा चुके हैं।

(ख): भारतीय वायु सेना (आईएफ) के स्वामित्व वाले उत्तरलाई हवाईअड्डे को उड़ान योजना के तहत विकास के लिए चिह्नित किया गया है। उत्तरलाई को जयपुर से जोड़ने वाले मार्ग 19 सीटों वाले



विमानों के परिचालन के लिए मैसर्स फ्लाईबिग को अवार्ड किए गए हैं। भारतीय विमानपत्तन प्राधिकरण (एएआई) ने अपने आंतरिक संसाधनों का उपयोग करके उत्तरलाई हवाईअड्डे पर एक सिविल एन्क्लेव स्थापित करने का प्रस्ताव किया है। चयनित एयरलाइन ऑपरेटर (एसएओ) द्वारा उड़ान योजना के अंतर्गत उड़ानों की शुरुआत परिचालनों के लिए हवाईअड्डे के तैयार हो जाने के अध्यधीन है।

(ग): उड़ान योजना के क्रियान्वयन में आने वाली चुनौतियों के विषय में सरकार को एयरलाइनों और यात्रियों, दोनों से फीडबैक प्राप्त हुआ है। कुछ प्रमुख चिंताएँ इस प्रकार हैं:

- i) शहर के केंद्र से हवाईअड्डे तक अंतिम मील कनेक्टिविटी में चुनौतियाँ
- ii) वीएफआर हवाईअड्डों पर मौसम के कारण कभी-कभी उड़ानों का मार्ग परिवर्तन/रद्द होना
- iii) वीजीएफ अवधि पूरी होने के बाद मार्गों का बंद होना
- iv) गैर-आरसीएस सीटों के किराए का कभी-कभी अधिक होना।

सरकार ने चुनौतियों का समाधान करने के लिए कदम उठाए हैं, जिनमें हवाईअड्डों तक अंतिम-मील कनेक्टिविटी के लिए राज्यों/संघ राज्य क्षेत्रों के साथ निरंतर समन्वय, मौसम संबंधी बाधाओं को कम करने के लिए उपयुक्त हवाईअड्डों पर विशेष दृश्य उड़ान नियम (वीएफआर), उपकरण उड़ान नियम (आईएफआर) जैसी तकनीकों को व्यापक रूप से अपनाना, समय-पूर्व बंद किए गए आरसीएस मार्गों के लिए पुनः बोली लगाना और योजना की प्रभावशीलता में सुधार के लिए हितधारकों के साथ निरंतर संपर्क शामिल हैं। मौजूदा योजना की सफलता और उससे मिली सीख के आधार पर, सरकार ने अगले 10 वर्षों में 120 नए गंतव्यों तक क्षेत्रीय संपर्क बढ़ाने के लिए संशोधित उड़ान योजना शुरू करने की घोषणा की है। यह योजना पहाड़ी, आकांक्षी और पूर्वोत्तर क्षेत्र के जिलों में हेलीपैड और छोटे हवाईअड्डों को भी सहायता प्रदान करेगी।

(घ) और (ङ): उड़ान एक मांग-आधारित योजना है जिसके तहत कनेक्टिविटी बढ़ाने के लिए समय-समय पर बोली प्रक्रिया आयोजित की जाती है। एयरलाइन ऑपरेटर किसी विशेष मार्ग पर परिचालन की व्यवहार्यता का आकलन करते हैं और योजना के अंतर्गत बोली लगाते हैं। हवाईअड्डे के तैयार

होने के आधार पर, एयरलाइनों से प्राप्त वैध बोलियों को योजना के अंतर्गत परिचालन के लिए अवार्ड किया जाता है।

नागर विमानन महानिदेशालय (डीजीसीए) द्वारा प्राप्त अनंतिम आंकड़ों के अनुसार, वित्त वर्ष 2024-25 के दौरान अनुसूचित भारतीय एयरलाइनों द्वारा घरेलू परिचालनों पर कुल 1,16,702 यात्रियों का जैसलमेर हवाईअड्डे से आवागमन हुआ।

### एमएसएमई इकाइयों का बंद होना

**\*271. श्री बृजेश सिंह ओला :**

क्या सूक्ष्म, लघु और मध्यम उद्यम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या विगत कुछ वर्षों में बड़ी संख्या में एमएसएमई इकाइयां बंद हो गई हैं और यदि हां, तो तत्संबंधी ब्यौरा क्या है और इसके क्या कारण हैं;

(ख) क्या इन इकाइयों के बंद होने के लिए सरकार की नीतियां जिम्मेदार हैं और यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ग) क्या सरकार इन इकाइयों को पुनर्जीवित करने के लिए कोई योजना बना रही है या कोई कदम उठा रही है और यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(घ) यदि नहीं, तो इसके क्या कारण हैं?

**सूक्ष्म, लघु और मध्यम उद्यम मंत्री (श्री जीतन राम माँझी):**

(क) और (ख): दिनांक 01.07.2020 से विगत पांच वर्षों में, एमएसएमई मंत्रालय के उद्यम/उद्यम असिस्ट प्लेटफॉर्म पर 6.62 करोड़ उद्यम पंजीकृत हैं। बंद हुए उद्यमों का वर्ष-वार विवरण नीचे दिया गया है:-

| वित्त वर्ष    | 2020-21   | 2021-22   | 2022-23   | 2023-24     | 2024-25     | 2025-26<br>(01.04.2025 से<br>28.07.2025) | कुल         |
|---------------|-----------|-----------|-----------|-------------|-------------|------------------------------------------|-------------|
| पंजीकृत उद्यम | 28,29,746 | 51,22,829 | 85,47,152 | 2,48,93,528 | 2,06,55,273 | 42,08,995                                | 6,62,57,523 |

|                                        |     |       |        |        |        |        |        |
|----------------------------------------|-----|-------|--------|--------|--------|--------|--------|
| बंद हुए<br>उद्यम                       | 175 | 6,222 | 13,290 | 19,828 | 39,446 | 20,029 | 98,990 |
| रिपोर्ट का स्रोत: उद्यम पंजीकरण पोर्टल |     |       |        |        |        |        |        |

किसी उद्यम के विपंजीकृत होने के लिए विभिन्न कारण जैसे कंपनी के स्वामित्व में परिवर्तन, प्रमाण-पत्र की अब आवश्यकता न होना, दोहरा पंजीकरण, उद्यम का बंद होना तथा अन्य कारण हैं। उद्यम पोर्टल के अनुसार, दिनांक 01.07.2020 को परिभाषा में संशोधन के बाद से पंजीकृत कुल एमएसएमई के अनुपात में बंद होने वाले एमएसएमई की संख्या केवल 0.15% है।

(ग) और (घ): केंद्र सरकार एमएसएमई के समग्र विकास और संवर्धन के लिए विभिन्न स्कीमों, कार्यक्रमों और नीतिगत पहलों के माध्यम से राज्य/संघ राज्य क्षेत्र की सरकारों के प्रयासों में सहायता प्रदान करती है, जैसे कि प्रधानमंत्री रोजगार सृजन कार्यक्रम, सूक्ष्म और लघु उद्यमों के लिए ऋण गारंटी स्कीम, सूक्ष्म और लघु उद्यम-क्लस्टर विकास कार्यक्रम, एमएसएमई के कार्यनिष्पादन में संवृद्धि और गतिवर्धन (रैम्प), एसआरआई फंड, पीएम विश्वकर्मा और एमएसएमई चैंपियंस स्कीम आदि।

इसके अतिरिक्त, एमएसएमई को सुदृढ़ करने, इन्हें वित्तीय सहायता प्रदान करने, पुनर्जीवित करने और पुनर्निर्माण करने के लिए भारत सरकार ने विभिन्न कदम उठाए हैं, जिनमें अन्य कदमों के साथ-साथ निम्नलिखित शामिल हैं:

- i. कोविड-19 महामारी के दौरान एमएसएमई सहित व्यवसायों को ऋण उपलब्ध कराने के लिए 5 लाख करोड़ रुपये की आकस्मिक क्रेडिट सुविधा गारंटी योजना (ईसीएलजीएस) की घोषणा की गई थी। यह स्कीम दिनांक 31.03.2023 तक लागू थी। ईसीएलजीएस पर भारतीय स्टेट बैंक की दिनांक 23.01.2023 की एक शोध रिपोर्ट के अनुसार, लगभग 14.6 लाख एमएसएमई खाते, जिनमें से लगभग 98.3% खाते सूक्ष्म और लघु उद्यम श्रेणियों में थे, बचाए गए।

- ii. एमएसएमई के उध्वगामी परिवर्तन के मामलों में गैर-कर का लाभ 3 वर्षों के लिए प्रदान किया जाता है।
- iii. आत्मनिर्भर भारत (एसआरआई) कोष के माध्यम से 50,000 करोड़ रुपए की इक्विटी निवेश, जिसमें भारत सरकार से 10,000 करोड़ रुपए और निजी इक्विटी/वेंचर कैपिटल फंड से 40,000 करोड़ रुपए का प्रावधान है। इस स्कीम का उद्देश्य एमएसएमई क्षेत्र की योग्य और पात्र इकाइयों को विकास पूंजी प्रदान करना है।
- iv. कोविड-19 महामारी के प्रतिकूल प्रभाव से एमएसएमई को सुरक्षा और राहत प्रदान करने तथा उनके संचालन की स्थिरता सुनिश्चित करने के लिए, वित्त मंत्रालय, भारत सरकार ने दिनांक 11.04.2023 के कार्यालय ज्ञापन संख्या एफ 1/1/2023-पीपीडी के माध्यम से विवाद से विश्वास स्कीम शुरू की है। कोविड अवधि के दौरान एमएसएमई द्वारा अनुबंधों का निष्पादन न करने की स्थिति में, बोली या निष्पादन प्रतिभूति से संबंधित ज़ब्त की गई राशि का 95 प्रतिशत सरकार और सरकारी उपक्रमों द्वारा उन्हें वापस कर दिया जाएगा।

एमएसएमई को वित्तीय सहायता प्रदान करने के लिए, बजट घोषणा 2025 में, भारत सरकार ने विभिन्न कदम उठाए हैं, जिनमें अन्य के साथ-साथ निम्नलिखित कदम शामिल हैं:

- i. सूक्ष्म और लघु उद्यमों के लिए क्रेडिट गारंटी कवरेज को 5 करोड़ रुपए से बढ़ाकर 10 करोड़ रुपए किया गया है।
- ii. अच्छा निर्यात कर रही निर्यातक एमएसएमई के लिए 20 करोड़ रुपए तक के सावधि ऋण।
- iii. निम्नलिखित विशेषताओं वाले समायोजित क्रेडिट कार्ड:-
  - क) सूक्ष्म उद्यम
  - ख) 5 लाख रुपए तक की ऋण सीमा
  - ग) उद्यम पोर्टल पर पंजीकृत सूक्ष्म उद्यम

**सिंचाई एवं जल प्रबंधन हेतु धनराशि**

**\*272. श्री राजेश रंजन:**

क्या **जल शक्ति** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार केंद्रीय पूल से राज्यों को बड़ी सिंचाई योजनाओं, जल प्रबंधन और ऊंचे बाँधों के निर्माण हेतु धनराशि उपलब्ध कराती है; और

(ख) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और विगत तीन वर्षों तथा वर्तमान वर्ष के दौरान इस प्रयोजन हेतु राज्यवार तथा परियोजनावार कितनी धनराशि उपलब्ध कराई गई है?

**जल शक्ति मंत्री (श्री सी. आर. पाटिल):**

(क): जल संसाधन परियोजनाओं की आयोजना, वित्तपोषण, क्रियान्वयन और रखरखाव राज्य सरकारों द्वारा अपने स्वयं के संसाधनों और प्राथमिकताओं के अनुसार किया जाता है। भारत सरकार जल शक्ति मंत्रालय द्वारा कार्यान्वित मौजूदा योजनाओं के अंतर्गत तकनीकी सहायता और कुछ मामलों में आंशिक वित्तीय सहायता प्रदान करती है, जिसमें बड़ी सिंचाई योजनाओं और कमांड क्षेत्र विकास एवं जल प्रबंधन के लिए आंशिक वित्तीय सहायता भी शामिल है।

(ख): प्रधानमंत्री कृषि सिंचाई योजना (पीएमकेएसवाई) एक अम्ब्रैला योजना है, जिसके दो प्रमुख घटक अर्थात् त्वरित सिंचाई लाभ कार्यक्रम (एआईबीपी) और हर खेत को पानी (एचकेकेपी) हैं, जिसे जल शक्ति मंत्रालय द्वारा क्रियान्वित किया जाता है। एचकेकेपी में एक उप-घटक अर्थात् कमान क्षेत्र विकास एवं जल प्रबंधन (सीएडी और डब्ल्यूएम) शामिल है, जिसे एआईबीपी के साथ समान रूप से क्रियान्वित किया जा रहा है।

एआईबीपी घटक देश में नई सिंचाई क्षमता के सृजन/सिंचाई क्षमता की बहाली के लिए बृहद, मध्यम और विस्तार, नवीनीकरण और आधुनिकीकरण (ईआरएम) परियोजनाओं को पूरा करने पर बल देता है। सीएडी और डब्ल्यूएम जल उपयोगकर्ता संघों के माध्यम से कमांड क्षेत्र विकास और सहभागी सिंचाई प्रबंधन के लिए समर्पित है।

इसके अतिरिक्त, विदर्भ, मराठवाड़ा और महाराष्ट्र के अन्य सूखाग्रस्त क्षेत्रों में 8 एमएमआई और 83 सतही लघु सिंचाई (एसएमआई) परियोजनाओं को पूरा करने के लिए वर्ष 2018-19 के दौरान भारत सरकार द्वारा आंशिक वित्तीय सहायता के लिए एक विशेष पैकेज को मंजूरी दी गई है।

इसके अतिरिक्त, जल शक्ति मंत्रालय की राष्ट्रीय परियोजना स्कीम के अंतर्गत शामिल परियोजनाओं को इस मंत्रालय द्वारा पीएमकेएसवाई-एआईबीपी के तहत या अलग से आंशिक रूप से वित्तपोषित किया जाता है।

पिछले तीन वर्षों के दौरान उपरोक्त योजनाओं के तहत विभिन्न राज्यों को जारी केंद्रीय सहायता (सीए) का विवरण इस प्रकार है।

| क्र.सं.                                           | राज्य         | परियोजना का नाम                                | जारी की गई केंद्रीय सहायता वर्ष 2022-23 से 2024-25 (रुपये करोड़ में) |
|---------------------------------------------------|---------------|------------------------------------------------|----------------------------------------------------------------------|
| <b>पीएमकेएसवाई-एआईबीपी के तहत केंद्रीय सहायता</b> |               |                                                |                                                                      |
| 1                                                 | असम           | शुक्ला सिंचाई परियोजना की ई.आर.एम              | 84.44                                                                |
| 2                                                 | छत्तीसगढ़     | केलो सिंचाई परियोजना                           | 5.42                                                                 |
| 3                                                 | गुजरात        | सरदार सरोवर परियोजना                           | 105.32                                                               |
| 4                                                 | झारखंड        | नार्थ कोयल                                     | 49.82                                                                |
| 5                                                 | कर्नाटक       | भीम लिफ्ट सिंचाई योजना                         | 3.42                                                                 |
| 6                                                 | मध्य प्रदेश   | इंदिरा सागर परियोजना नहर चरण-III               | 4.42                                                                 |
| 7                                                 |               | पेंच परियोजना                                  | 5.25                                                                 |
| 8                                                 |               | बरगी डायवर्जन परियोजना चरण-III                 | 59.91                                                                |
| 9                                                 |               | बरगी डायवर्जन परियोजना चरण-IV                  | 58.91                                                                |
| 10                                                | हिमाचल प्रदेश | नादौन परियोजना                                 | 5.44                                                                 |
| 11                                                |               | फीना सिंह बहुउद्देशीय परियोजना                 | 11.91                                                                |
| 12                                                |               | रेणुकाजी बांध परियोजना (राष्ट्रीय परियोजना)    | 766.64                                                               |
| 13                                                | राजस्थान      | परवन बहुउद्देशीय परियोजना                      | 358.28                                                               |
| 14                                                | महाराष्ट्र    | कृष्णा कोयाना लिफ्ट सिंचाई योजना               | 85.66                                                                |
| 15                                                |               | ताराली परियोजना                                | 4.30                                                                 |
| 16                                                |               | संगोला ब्रांच नहर परियोजना                     | 6.02                                                                 |
| 17                                                |               | बेम्बला सिंचाई परियोजना                        | 21.94                                                                |
| 18                                                |               | ऊपरी पेन गंगा परियोजना                         | 51.12                                                                |
| 19                                                |               | निचला वर्धा परियोजना                           | 13.56                                                                |
| 20                                                |               | निचला पेढ़ी परियोजना                           | 1.77                                                                 |
| 21                                                |               | नारदवे (महामदवाडी) परियोजना                    | 1.65                                                                 |
| 22                                                |               | गोसीखुर्द परियोजना (राष्ट्रीय परियोजना)        | 198.81                                                               |
| 23                                                |               | जिहे कथापुर परियोजना                           | 201.27                                                               |
| 24                                                | मणिपुर        | निचला पेढ़ी परियोजना                           | 30.79                                                                |
| 25                                                | पंजाब         | शाहपुर कंडी बांध परियोजना (राष्ट्रीय परियोजना) | 196.38                                                               |
| 26                                                |               | राजस्थान फीडर की रीलाइनिंग                     | 353.29                                                               |
| 27                                                |               | सरहिन्द फीडर की रीलाइनिंग                      | 25.43                                                                |

|                                                                               |                            |                                                       |          |
|-------------------------------------------------------------------------------|----------------------------|-------------------------------------------------------|----------|
| 28                                                                            | उत्तर प्रदेश               | सरयू नहर परियोजना (राष्ट्रीय परियोजना)                | 14.51    |
| 29                                                                            |                            | मध्य गंगा नहर चरण-II                                  | 9.40     |
| 30                                                                            | उत्तराखंड                  | जमरानी बांध बहुउद्देशीय परियोजना                      | 405.00   |
| 31                                                                            |                            | लखवार बहुउद्देशीय परियोजना (राष्ट्रीय परियोजना)       | 279.11   |
| 32                                                                            | तमिलनाडु                   | कन्नड़ चैनल परियोजना                                  | 25.70    |
| <b>अलग से वित्तपोषित की जा रही, राष्ट्रीय परियोजना के लिए केंद्रीय सहायता</b> |                            |                                                       |          |
| 33                                                                            | आंध्र प्रदेश               | पोलावरम परियोजना (राष्ट्रीय परियोजना)                 | 7,911.51 |
| 34                                                                            | उत्तर प्रदेश और मध्यप्रदेश | केन-बेतवा लिंक परियोजना                               | 3,970.91 |
| <b>पीएमकेएसवाई-सीएडीडब्ल्यूएम के अंतर्गत केंद्रीय सहायता</b>                  |                            |                                                       |          |
| 1                                                                             | छत्तीसगढ़                  | मनियारी टैंक परियोजना                                 | 7.56     |
| 2                                                                             |                            | खारुंग परियोजना                                       | 2.63     |
| 3                                                                             | कर्नाटक                    | ऊपरी तुंगा सिंचाई परियोजना                            | 2.97     |
| 4                                                                             | मध्य प्रदेश                | पेंच परियोजना                                         | 0.44     |
| 5                                                                             |                            | इंदिरा सागर परियोजना नहर चरण- I और II                 | 21.88    |
| 6                                                                             |                            | ओंकारेश्वर परियोजना नहर चरण- III                      | 7.00     |
| 7                                                                             | राजस्थान                   | नर्मदा नहर परियोजना                                   | 15.95    |
| 8                                                                             |                            | गंग नहर का आधुनिकीकरण                                 | 36.38    |
| 9                                                                             | महाराष्ट्र                 | बावनथड़ी परियोजना                                     | 1.98     |
| 10                                                                            |                            | लोअर दुधना परियोजना                                   | 13.44    |
| 11                                                                            |                            | तिल्लारी परियोजना                                     | 4.59     |
| 12                                                                            |                            | लोअर वर्धा परियोजना                                   | 15.97    |
| 13                                                                            |                            | नंदूर मध्मेश्वर परियोजना चरण- II                      | 10.35    |
| 14                                                                            |                            | गोसीखुर्द परियोजना                                    | 72.84    |
| 15                                                                            |                            | अपर पेन गंगा परियोजना                                 | 1.67     |
| 16                                                                            |                            | बेम्बला परियोजना                                      | 12.47    |
| 17                                                                            |                            | तराली परियोजना                                        | 3.45     |
| 18                                                                            |                            | अर्जुन परियोजना                                       | 5.68     |
| 19                                                                            |                            | कृष्णा कोयना लिफ्ट सिंचाई योजना                       | 6.35     |
| 20                                                                            |                            | गदनदी परियोजना                                        | 0.12     |
| 21                                                                            | मणिपुर                     | थौबल परियोजना                                         | 5.88     |
| 22                                                                            |                            | दोलाईथाबी बैराज परियोजना                              | 1.86     |
| 23                                                                            | पंजाब                      | प्रथम पटियाला फीडर और कोटला शाखा परियोजना का पुनर्वास | 84.00    |
| <b>महाराष्ट्र पैकेज के अंतर्गत केंद्रीय सहायता</b>                            |                            |                                                       |          |
| 1                                                                             | महाराष्ट्र                 | महाराष्ट्र 8 एमएमआई और 83 एसएमआई परियोजनाएं           | 1,098.95 |

इसके अतिरिक्त, पीएमकेएसवाई-एआईबीपी और सीएडी और डब्ल्यूएम के अंतर्गत वित्तीय वर्ष 2025-26 के लिए केंद्रीय सहायता के अंतर्गत विभिन्न परियोजनाओं को क्रमशः 850.17 करोड़

रुपये और 69.74 करोड़ रुपये की मूल(मदर) स्वीकृतियां जारी की गई हैं, जिसमें राज्यों को अभी व्यय करना है।

### जल जीवन मिशन के अंतर्गत सहारनपुर में पेयजल आपूर्ति

#### \*273. श्री इमरान मसूद:

क्या जल शक्ति मंत्री यह बताने की कृपा करेंगे कि:

(क) जल जीवन मिशन (जेजेएम) के क्रमशः पहले, दूसरे और तीसरे चरण के अंतर्गत पाइपलाइन के माध्यम से सुरक्षित पेयजल आपूर्ति प्रदान करने हेतु सहारनपुर जिले में कितने गाँवों की पहचान की गई है;

(ख) इस मिशन के पहले चरण के अंतर्गत कितने गाँवों में उक्त कार्य प्रारंभ किया गया है और उन गाँवों के नाम क्या हैं जहाँ शत-प्रतिशत लक्ष्य प्राप्त कर लिया गया है;

(ग) उक्त मिशन के पहले चरण के अंतर्गत संबंधित कार्यान्वयन एजेंसी द्वारा जिन गाँवों में क्षतिग्रस्त सड़कों की मरम्मत की गई है, उनका ब्यौरा क्या है और यदि इन सड़कों की मरम्मत नहीं की गई है तो उसके क्या कारण हैं;

(घ) उक्त मिशन के पहले चरण की कार्यान्वयन एजेंसियों का ब्यौरा क्या है; और

(ङ) क्या कार्य किए जाने के दौरान किसी कार्यान्वयन एजेंसी को प्रतिस्थापित किया गया था या काली सूची में डाला गया था और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और इसके क्या कारण हैं?

#### जल शक्ति मंत्री (श्री सी. आर. पाटिल):

(क) और (ख): भारत सरकार अगस्त 2019 से राज्यों/संघ राज्य क्षेत्रों की भागीदारी से देश भर के सभी गाँवों में प्रत्येक ग्रामीण परिवार हेतु नल जल आपूर्ति का प्रावधान करने के लिए केंद्रीय प्रायोजित योजना जल जीवन मिशन (जेजेएम) – हर घर जल कार्यान्वित कर रही है।

पेयजल राज्य का विषय होने के कारण पेयजल आपूर्ति स्कीमों की आयोजना, डिजाइन, अनुमोदन एवं कार्यान्वयन राज्य/संघ राज्य क्षेत्र करते हैं। भारत सरकार तकनीकी और वित्तीय सहायता प्रदान करके राज्यों/संघ राज्य क्षेत्रों के प्रयासों में सहायता करती है। परिकल्पित उद्देश्यों



को प्राप्त करने के लिए राज्यों/संघ राज्य क्षेत्रों में विभिन्न स्तरों पर अनेक परियोजनाएं साथ-साथ कार्यान्वित की जाती हैं।

इसके अलावा, जल गुणवत्ता प्रभावित बसावटों, सूखा प्रवण और रेगिस्तानी क्षेत्रों में पड़ने वाले गांवों, आकांक्षी जिलों के गांवों, एससी/एसटी बहुल क्षेत्रों, सांसद आदर्श ग्राम योजना (एसएजीवाई) गांवों और जापानी एन्सेफलाइटिस/एक्यूट एन्सेफलाइटिस सिंड्रोम (जेई/ईएस) प्रभावित जिलों को प्राथमिकता दी जा रही है।

दीर्घकालिक स्थिरता और नागरिक केंद्रित जल सेवा प्रदान करने हेतु बुनियादी ढांचे की गुणवत्ता और ग्रामीण पाइपगत जलापूर्ति योजनाओं के संचालन तथा रखरखाव पर ध्यान देने के साथ मिशन के लक्ष्य को प्राप्त करने के लिए, माननीय वित्त मंत्री ने अपने बजट भाषण 2025-26 के दौरान जल जीवन मिशन को कुल वर्धित परिव्यय के साथ 2028 तक बढ़ाने की घोषणा की है।

मिशन की शुरुआत में, केवल 3.23 करोड़ (16.71%) ग्रामीण परिवारों के पास नल जल कनेक्शन होने की सूचना थी। केंद्र और राज्यों/संघ राज्य क्षेत्रों दोनों के सामूहिक प्रयासों से जल जीवन मिशन (जेजेएम) – हर घर जल के तहत लगभग 12.44 करोड़ और ग्रामीण परिवारों को नल जल कनेक्शन प्रदान किए गए हैं। इस प्रकार, 05.08.2025 तक, देश के 19.36 करोड़ ग्रामीण परिवारों में से 15.68 करोड़ (81.00%) से अधिक परिवारों के पास उनके घरों में नल जल आपूर्ति होने की सूचना है।

जल जीवन मिशन की घोषणा के समय, उत्तर प्रदेश में, 5.16 लाख ग्रामीण परिवारों के पास नल जल कनेक्शन होने की सूचना थी। तब से, राज्य में लगभग 236.15 लाख और ग्रामीण परिवारों को नल जल कनेक्शन प्रदान किए गए हैं। इस प्रकार, 05.08.2025 तक, राज्य के 267.21 लाख ग्रामीण परिवारों में से लगभग 241.33 लाख (90.31%) परिवारों के पास उनके घरों में नल जल आपूर्ति होने की सूचना है।

उत्तर प्रदेश के सहारनपुर जिले में, जल जीवन मिशन की घोषणा के समय, 4,525 (0.97%) ग्रामीण परिवारों के पास नल जल कनेक्शन होने की सूचना थी। तब से, जिले के लगभग 4.37 लाख

ग्रामीण परिवारों को नल जल कनेक्शन प्रदान किए गए हैं। इस प्रकार, 05.08.2025 तक, उक्त जिले के कुल 4.68 लाख ग्रामीण परिवारों में से लगभग 4.41 लाख (94.39%) ग्रामीण परिवारों के पास उनके घरों में नल जल आपूर्ति होने की सूचना है। सहारनपुर जिले के 1,258 गांवों में से 1103 गांवों में कार्य शुरू हो चुका है और 72 गांवों में कार्य शुरू नहीं हो पाया है क्योंकि भूमि उपलब्ध नहीं है। यह सूचित किया गया है कि 366 गांवों में शत-प्रतिशत लक्ष्य हासिल कर लिया गया है और इनमें से 245 गांव एचजीजे प्रमाणित हैं।

(ग): जल जीवन मिशन के अंतर्गत शुरू की गई ग्रामीण जल आपूर्ति स्कीमों के कार्यान्वयन की जिम्मेदारी राज्य/संघ राज्य क्षेत्र सरकारों की होती है, जिसमें अन्य बातों के साथ-साथ उन गलियों अथवा सड़कों की मरम्मत अथवा निर्माण करना शामिल है जो जल आपूर्ति पाइपलाइन बिछाते समय प्रभावित होती हैं और जल जीवन मिशन के अंतर्गत उपलब्ध निधियों का उपयोग इसके लिए किया जा सकता है। इसके अतिरिक्त, ग्रामीणों को होने वाली किसी कठिनाई से बचने के लिए राज्यों को सलाह दी गई है कि वे ग्रामीण जल योजनाओं को इस प्रकार से शुरू करें कि सड़कों/राजमार्गों जैसी अवसंरचना को न्यूनतम क्षति हो और जल आपूर्ति प्रणालियों के लिए पाइपलाइन बिछाते समय क्षति होने पर सड़कों/राजमार्गों को तत्काल ठीक किया जाए।

इसके अतिरिक्त, मिशन के कार्यसंबंधी दिशानिर्देशों के माध्यम से राज्यों/संघ राज्य क्षेत्रों को संविदा दस्तावेजों में अपेक्षित दंड खंड शामिल करने की भी सलाह दी गई है ताकि मिशन के कार्यान्वयन में विलंब से बचने के लिए एजेंसियों को हतोत्साहित किया जा सके। उल्लेख किये गए अनुसार, जल राज्य का विषय होने के कारण, अन्य बातों के साथ-साथ सड़कों की मरम्मत सहित जल जीवन मिशन से संबंधित प्राप्त जन शिकायतों को शीघ्र निपटाने के लिए संबंधित राज्यों को भेज दिया जाता है। इसके अतिरिक्त, जल जीवन मिशन के विभिन्न कार्यों और घटकों के कार्यान्वयन की गुणवत्ता का मूल्यांकन करने तथा राज्य के संबंध में प्राप्त जन शिकायतों का निवारण करने के लिए आवधिक आधार पर क्षेत्रीय दौरों के माध्यम से नियमित समीक्षाएं भी की जाती हैं।

उत्तर प्रदेश राज्य ने सूचित किया है कि सहारनपुर में 460 गांव ऐसे हैं जहां कार्यान्वयन एजेंसी द्वारा क्षतिग्रस्त सड़कों की मरम्मत/पुनःस्थापना की गई है। इसके अलावा, 643 गांवों में सड़कों को आंशिक रूप से ठीक करके इन्हें वाहन योग्य बनाया गया है और पाइप बिछाने तथा हाइड्रोटेस्टिंग के बाद, सड़कों को पूरी तरह से ठीक किया जाएगा।

(घ) और (ङ): अलग-अलग परियोजनाओं/स्कीमों के ब्यौरे जिनमें अन्य बातों के साथ-साथ ग्रामीण जल आपूर्ति परियोजनाओं के कार्यान्वयन में शामिल एजेंसियों की संख्या और नाम शामिल हैं, भारत सरकार के स्तर पर नहीं रखे जाते हैं।

तथापि, उत्तर प्रदेश राज्य ने सूचित किया है कि सहारनपुर में तीन (03) कार्यान्वयन एजेंसियां हैं और कार्य की धीमी प्रगति के कारण 391 गांवों को एक एजेंसी से अलग करके दूसरी एजेंसी को आबंटित कर दिया गया है।

### **UPGRADATION OF KEY SHs INTO NHs**

#### **\*274. SHRI MADDILA GURUMOORTHY:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

(a) whether the Government has received multiple representations requesting for upgradation of key State Highways (SHs)-Srikalahasti-Tada, Gudur-Rapuru-Rajampeta and Uthukkottai-Tada to National Highways (NHs) in the Tirupati Lok Sabha Constituency;

(b) if so, the current status of these proposals including feasibility studies conducted, approvals granted and budgetary allocations made thereof;

(c) whether the Government has taken any action on the demands for construction of flyovers at Karakambadi on NH-716 and SHAR Circle (NH-16, Sullurupeta), if so, the details thereof and if not, the reasons therefor; and

(d) whether any timeline is now proposed to be fixed for its implementation, if so, the details thereof?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a) and (b): Government in the Ministry of Road Transport and Highways receives proposals from various State Governments/UTs from time to time including from the State of Andhra Pradesh for declaration / up-gradation of State roads as National Highways (NHs). Government considers declaration of some of the State roads as NHs based on the requirements of connectivity, inter-se priority, traffic levels and synergy with PM Gati Shakti National Master Plan (NMP).

(c) and (d): A Light Vehicular Underpass (LVUP) at Km 118.057 near Karakambadi Railway Level Crossing and a Vehicular Underpass (VUP) at Km 118.885 near Kattaputtalamma Temple have been provisioned under the project of four-laning of the Chinnaorampadu to Renigunta section of NH-716. The project has been awarded, and the Concession Agreement was signed on 28.01.2025. The Concessionaire is currently in the process of achieving financial closure, which forms part of the Conditions Precedent prior to commencement of the project. The project is being implemented under the Hybrid Annuity Mode (HAM), with a maintenance period of 15 years, and is scheduled for completion within two years from the date of commencement.

Regarding SHAR Circle (NH-16, Sullurpeta), a rotary junction at km.81.050 and a pedestrian underpass at km.80.970 have already been

developed in accordance with the provisions of the Concession Agreement for the four-laning of the Tada to Nellore section of NH-16.

### **PRADHAN MANTRI AWAS YOJANA - URBAN 2.0**

#### **\*275. SHRI VISHALDADA PRAKASHBAPU PATIL:**

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) whether the Government proposes to launch the Pradhan Mantri Awas Yojana - Urban (PMAY-U) 2.0 to enhance housing support for urban poor and if so, the details thereof;
- (b) the additional incentives and benefits proposed under PMAY-U 2.0 to address housing challenges for underprivileged families;
- (c) the progress achieved in the first phase of the said yojana, particularly in Sangli Lok Sabha Constituency in delivering houses to the urban beneficiaries;
- (d) the steps taken/being taken by the Government to ensure timely delivery and quality of housing projects under this yojana; and
- (e) the roadmap prepared by the Government to achieve the goal of "Housing for All" under the new phase of the PMAY-U?

#### **THE MINISTER OF HOUSING AND URBAN AFFAIRS; AND MINISTER OF POWER (SHRI MANOHAR LAL):**

(a) and (b): The Ministry of Housing and Urban Affairs supplements efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country.

Based on the learning from the experiences of 9 years implementation of PMAY-U, MoHUA has already revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The BLC, AHP and ARH verticals of the scheme are implemented as Centrally Sponsored Scheme (CSS) through States and Union Territories (UTs). The ISS vertical is implemented as a Central Sector Scheme through Central Nodal Agencies such as National Housing Bank (NHB), State Bank of India (SBI) and Housing and Urban Development Corporation Ltd. (HUDCO).

As per the scheme guidelines of PMAY-U 2.0, the fund required for purchase/construction of houses under the scheme is shared between the Central Government, State/UT Government/ULBs/ Implementing agencies and the beneficiaries. States share has been defined and made mandatory with flexibility to the State(s) to increase their share to ensure affordability of houses to the prospective beneficiaries. A fixed amount of Central Assistance is provided by Government of India under different verticals with State share is indicated in the **Statement-I**.

As per the scheme guidelines of PMAY-U 2.0, preference under the scheme is given to Widows, single women, Persons with Disabilities, Senior Citizens, Transgenders, persons belonging to Scheduled Castes/ Scheduled

Tribes, Minorities and other weaker and vulnerable sections of the society. Special focus will be given to Safai Karmi, Street Vendors identified under PM SVANidhi Scheme and different artisans under PM Vishwakarma Scheme, Anganwadi workers, building and other construction workers, residents of slums/chawls and other groups identified during operation of PMAY-U 2.0.

Government of India has restructured Credit Risk Guarantee Fund Trust for Low-Income Housing (CRGFTLIH) for Economically Weaker Section (EWS) /Low Income Group (LIG). The scheme aims to enhance the credit accessibility and worthiness of eligible households by extending the guarantee on the housing loan taken from Scheduled Commercial Banks, HFCs etc. It also aims to help eligible beneficiaries of PMAY-U 2.0 belonging to EWS/LIG through affordable home loans from financial institutions to complete their homes on time, thereby directly contributing to the program's objectives. States/UTs are also expected to facilitate home loan to PMAY-U 2.0 beneficiaries through tripartite agreement.

(c) and (d): The details of houses sanctioned, grounded and completed as well as central assistance sanctioned and released for the State of Maharashtra and along with Sangli parliament constituency, Maharashtra under PMAY-U is at **Statement-II.**

The timeline for completion of houses/projects varies from State to State and it generally takes 12-36 months in different verticals of the scheme and as per Detailed Project Reports (DPRs) of respective projects. The completion timeline for houses depends on various factors including availability of

encumbrance free land, statutory compliances for start of construction, arrangement of funds by beneficiaries etc. The Ministry conducts regular reviews with the States/UTs to monitor progress of implementation of the scheme and expedite completion of sanctioned houses within the stipulated timeline.

(e): PMAY-U 2.0 is demand driven scheme and there are no fixed State wise targets. States/UTs assess the requirement through their Urban Local Bodies (ULBs)/Implementing Agencies in their respective jurisdictions, select the beneficiaries based on eligibility criteria and implement housing projects. Based on the demand survey and selection of beneficiaries, the project proposals are prepared and approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further consideration of release of Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). Prospective beneficiaries can apply on unified web-portal available at <https://pmay-urban.gov.in>.

### **STATEMENT-I**

**Details of amount of Central Assistance is provided by Govt. of India under different verticals and mandatory State share**

| S. No. | States/UTs                                                                                                                                                                                                                      | PMAY-U 2.0 Verticals                                                          |                                                                                               |                                                                                                                |
|--------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------|
|        |                                                                                                                                                                                                                                 | BLC & AHP                                                                     | ARH                                                                                           | ISS                                                                                                            |
| 1.     | North-Eastern States, Himalayan States and UTs with legislature (Assam, Arunachal Pradesh, Meghalaya, Manipur, Mizoram, Nagaland, Tripura, Sikkim, Himachal Pradesh, Uttarakhand, UTs of Jammu and Kashmir, Puducherry & Delhi) | Central Govt. - ₹2.25 lakh per unit<br>State Govt. - Min. ₹0.25 lakh per unit | Technology Innovation Grant<br>Gol: ₹3,000/Sqm. per unit<br>State Share: ₹2,000/Sqm. per unit | Home Loan Subsidy – up to ₹1.80 lakh (Actual Release) per unit by Government of India as Central Sector Scheme |



|    |                             |                                                                               |  |  |
|----|-----------------------------|-------------------------------------------------------------------------------|--|--|
| 2. | All UTs without legislature | Central Govt. - ₹2.50 lakh per unit                                           |  |  |
| 3. | All other States            | Central Govt. - ₹1.50 lakh per unit<br>State Govt. - Min. ₹1.00 lakh per unit |  |  |

### **STATEMENT-II**

**Details of houses sanctioned, grounded and completed as well as central assistance sanctioned and released for the State of Maharashtra and along with Sangli parliament constituency, Maharashtra under PMAY-U**

| Sr. No. | Particulars                              | Maharashtra | Sangli Parliament Constituency |
|---------|------------------------------------------|-------------|--------------------------------|
| 1       | Houses Sanctioned (Nos)                  | 12,49,047   | 8,960                          |
| 2       | Houses Grounded for Construction (Nos)   | 11,49,437   | 8,716                          |
| 3       | Constructions of Houses Completed (Nos)  | 9,93,361    | 7,970                          |
| 4       | Central Assistance Sanctioned (₹ in Cr.) | 23,815.27   | 178.92                         |
| 5       | Central Assistance Released (₹ in Cr.)   | 19,636.93   | 160.67                         |

### **SBM-G PHASE-II IN KARNATAKA**

**\*276. CAPTAIN BRIJESH CHOWTA:**

Will the Minister of **JAL SHAKTI** be pleased to state:

(a) the current status of Swachh Bharat Mission - Gramin (SBM-G) Phase-II in Karnataka especially in Dakshina Kannada district including the number of Gram Panchayats declared ODF Plus;

(b) the number of households and community toilets constructed in Karnataka and specifically in the said district during the last year and cumulatively since the launch of SBM-G;

- (c) the components of solid and liquid waste management infrastructure supported under SBM-G and their progress in this district;
- (d) the funds allocated, released and utilised under the mission in the district during each of the last three years; and
- (e) the measures taken for third-party verification of outcomes, sustained community engagement and convergence with other rural development schemes in Dakshina Kannada district?

**THE MINISTER OF JAL SHAKTI (SHRI C. R. PATIL):**

(a): Out of the total number of **26,484** villages in Karnataka, **26,402** villages (Aspiring-18,318, Rising-271, Model-7,813) have been declared Open Defecation Free (ODF) Plus upto 04.08.2025 as per Integrated Management Information System (IMIS) of Swachh Bharat Mission (Grameen)[SBM-G]. **26,404** villages in the State are saturated with Solid Waste Management (SWM) arrangements and **8,516** villages have Greywater Management (GWM) arrangements.

Out of the total number of **354** villages in Dakshina Kannada district of Karnataka, all **354** villages (Aspiring-18, Rising-17, Model-319) have been declared Open Defecation Free (ODF) Plus upto 04.08.2025 as per IMIS. **354** villages in the district have Solid Waste Management arrangements and **337** villages have greywater management arrangements.

(b): No. of Individual household latrines (IHHLs) and Community Sanitary Complexes (CSCs) constructed in Karnataka and Dakshina Kannada district

during the last year and cumulatively since the launch of SBM-G as per IMIS of SBM(G) are as under:-

The Cumulative and 2024-25 progress in Karnataka State

|                          | Cumulative upto<br>4.8.2025 | During 2024-2025 |
|--------------------------|-----------------------------|------------------|
| No. of IHHLs constructed | 50,53,957                   | 1,18,077         |
| No. of CSCs constructed  | 2,851                       | 171              |

The Cumulative and 2024-25 progress in Dakshina Kannada District

|                          | Cumulative upto<br>4.8.2025 | During 2024-2025 |
|--------------------------|-----------------------------|------------------|
| No. of IHHLs constructed | 8,476                       | 36               |
| No. of CSCs constructed  | 196                         | 1                |

(c): The Major interventions envisaged under SBM(G) Phase-II for solid and liquid waste management are –

**Solid Waste Management:**

- Management of organic waste through composting or bio-gas plants (**GOBAR-dhan Projects**)
- Provision of collection/storage of non-biodegradable (Plastic) waste and material recovery facility

**Liquid Waste Management: -**

- Management of greywater through soak pits/leach pits, wherever possible, or through other technologies such as Waste Stabilization Ponds, Constructed Wetlands, etc. wherever required & feasible.

- Faecal Sludge Management (FSM), wherever needed, through co-treatment in existing STP facilities in nearby urban/rural areas or trenching or setting up of FSM Plant as required.

### Progress of Solid waste management components in Dakshina Kannada –

| Components                             | No of Units |
|----------------------------------------|-------------|
| Segregation shed                       | 256         |
| Waste Collection vehicle               | 197         |
| Community Compost pits                 | 251         |
| GOBARdhan                              | 3           |
| Plastic Waste Management Units (PWMUs) | 4           |

### Progress of Liquid waste management components in Dakshina Kannada –

Greywater management is done through Kitchen Gardens, Individual and Community soak pits in the district and the details of the components are as mentioned below:

| Components          | Number of units |
|---------------------|-----------------|
| Individual soak pit | 15,388          |
| Kitchen Garden      | 2,71,444        |
| Community soak pit  | 938             |

Faecal sludge Management is being done through Faecal sludge treatment plant (FSTP). In the district, there are **2 FSTPs** which are completed and **8 FSTPs** are in progress.

(d): Under SBM(G), funds are released to States/UTs by the Central Government. States/UTs subsequently release the funds to the districts. The

funds allocated, released and utilized in Dakshina Kannada district in the last three years as per information provided by the Govt. of Karnataka are as under:

**(Rs. In lakh)**

| <b>Year</b> | <b>Allocated</b> | <b>Released</b> | <b>Utilized</b> |
|-------------|------------------|-----------------|-----------------|
| 2022-2023   | 830.51           | 830.51          | 830.51          |
| 2023-2024   | 316.23           | 316.23          | 316.23          |
| 2024-2025   | 153.68           | 153.68          | 153.68          |

(e): As intimated by the Government of Karnataka, the measures taken for third party verification are mentioned below:

- An inter-taluk verification team has been constituted in Dakshina Kannada district to assess ODF Plus model villages as per the guidelines of SBM(G)
- Village Water and Sanitation Committees (VWSCs) have been established in Gram Panchayats to ensure community participation. Additionally, National Rural Livelihood Mission (NRLM) Sanjeevini Women's Self-Help Groups have been engaged in managing solid and liquid waste, with support from local Non-Government Organisations (NGOs) in implementing SBM(G) activities.

Implementation of SBM(G) activities in Dakshina Kannada district has been effectively supported through convergence with Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 14th and 15th Finance Commission grants, Gram Panchayat own-source revenues, District and Taluk

Panchayat development funds, the District Mineral Fund, and Corporate Social Responsibility contributions from private entities.

### **AUDIT OF AIRCRAFTS**

#### **\*277. SHRI T.M. SELVAGANAPATHI:**

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) whether it is a fact that the Directorate General of Civil Aviation (DGCA) has been directed to make a complete audit of all aircrafts operating in the country and if so, the details thereof;
- (b) whether the airlines operating in the country have commenced such audits of their respective aircrafts and if so, the details thereof;
- (c) whether it is also a fact that there have been incidents where aircraft certified for airworthiness prior to take-off had to make emergency landings due to technical snags and if so, the details thereof;
- (d) the authority responsible for certifying the airworthiness of aircraft; and
- (e) the measures taken/proposed to be taken by the Government for the robustness of the existing inspection systems?

#### **THE MINISTER OF CIVIL AVIATION (SHRI KINJARAPU RAMMOHAN NAIDU):**

- (a) to (e): Directorate General of Civil Aviation (DGCA) has a structured surveillance and audit framework in place for safety oversight function i.e. planned and unplanned surveillance of Organisation /aircrafts, which includes regular and periodic audits, spot checks, night Surveillance and ramp inspections across all operators, including continuous oversight of maintenance

practices. In case there is a violation, DGCA takes enforcement action as per its Enforcement Policy and Procedure Manual.; Post-accident of Air India flight AI-171 Boeing 787 aircraft on 12.06.2025, DGCA has ordered to conduct the checks/inspections of all 33 787-Dreamliner aircraft of Air India. Out of total 33 aircraft, 31 operational aircraft have been inspected wherein minor findings were observed in 8 aircraft. These aircraft have been released for operation post rectification. The remaining 2 aircraft are under scheduled maintenance.; ; Further, DGCA has issued General Safety Circular 01/2025 on 19 June 2025, which deals with comprehensive special audit to assess aviation ecosystem and strengthen aviation safety architecture.; ; For the year 2025 (till date), 02 emergency landings due to technical have been reported. The details are as under: Air India Express 01 Indigo 01 In addition to above, on 12.06.2025, M/s Air India aircraft VT-ANB declared MAYDAY (emergency) and eventually met with an accident. DGCA has laid down Civil Aviation Requirement (CAR) for issue of Certificate of Airworthiness and Airworthiness Review Certificate. Both these certificates are issued by DGCA. Keeping the aircraft in a continuous state of airworthiness is the responsibility of operator. Subsequently, DGCA also checks the aircraft maintenance records to ensure the airworthiness of aircraft.

### **ALLOCATION OF FUNDS UNDER PMAY-U IN TAMIL NADU**

**\*278. SHRI D. M. KATHIR ANAND:**

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

(a) whether the Union Government has received any request from the State Government of Tamil Nadu to increase the share of the Union Government for

construction of houses under the Pradhan Mantri Awas Yojana – Urban (PMAY-U) and if so, the details thereof along with the action taken thereon;

(b) whether it is a fact that the Union Government has disbursed Rs. 10,000 crore only for the construction of 6 lakh houses whereas the State Government of Tamil Nadu has spent around Rs.40,000 crore out of the total investment of Rs.50,000 crore under PMAY-U in Tamil Nadu and if so, the details thereof; and

(c) the total number of houses sanctioned, grounded and completed along with the details of the Union Government's share, State-wise?

**THE MINISTER OF HOUSING AND URBAN AFFAIRS; AND MINISTER OF POWER (SHRI MANOHAR LAL):**

(a): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). Government of India provided its fixed share as Central Assistance. The remaining cost of the house as per DPR is shared by States/UTs/Urban Local Bodies (ULBs) and the beneficiaries.



Based on the learning from the experiences of 9 years implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

The scheme guidelines of PMAY-U 2.0 have been prepared after a series of consultations with States/UTs and a large number of other stakeholders. As on date, 34 States/UTs including Tamil Nadu have signed Memorandum of Agreement (MoA) with the Union Government for implementing PMAY-U 2.0 Scheme as per the scheme guidelines. These guidelines stipulate that the fund required for purchase/construction of houses under the scheme is shared among the Central Government, State/UT Government/ULBs/ Implementing agencies and the beneficiaries. Central Government provides its fixed share as Central Assistance to act as a catalyst, encouraging States and beneficiaries to mobilise additional resources to construct houses under the scheme.

(b): Under PMAY-U, Government of India provided fixed Central Assistance to act as a nudge to beneficiaries. State share was not mandatory and States/UTs could choose its share to mitigate financial burdens of the beneficiaries. Under PMAY-U, since inception till 14.07.2025, a total of 6,70,425 dwelling units have been sanctioned to the State of Tamil Nadu out of which 6,07,051 are completed/delivered to the beneficiaries. Against these sanctioned 6,70,425

dwelling units, Central Assistance of Rs.11,036.47 crore has been approved under PMAY-U for Tamil Nadu, out of which Rs.10,426.37 crore has been released to the State/ Central Nodal Agencies (CNAs). The State assistance as per the Detailed Project Reports (DPRs) submitted by the Tamil Nadu is Rs.12,019.19 crore.

(c): Based on the project proposals submitted by States/Union Territories (UTs), approximately 1.12 crore houses have been sanctioned under PMAY-U by the Ministry, out of which 93.61 lakh are completed/delivered to the beneficiaries across the country, as on 14.07.2025. Under PMAY-U 2.0, about 7.09 lakh houses have been sanctioned to different states till date. As on date no proposal has been received from Tamil Nadu for sanction under PMAY-U 2.0. State-wise details of the houses sanctioned, grounded and completed along with details of Central assistance sanctioned and released under PMAY-U & PMAY-U 2.0 are at **Statement**.

### **STATEMENT**

**State/UT wise details of houses sanctioned, grounded and completed along with Central assistance sanctioned and released under PMAY-U & PMAY-U 2.0**

| Sr. No |        | State/ UT        | Details of Houses (Nos) |           |           | Central Assistance (₹ in Crore) |           |
|--------|--------|------------------|-------------------------|-----------|-----------|---------------------------------|-----------|
|        |        |                  | Sanctioned              | Grounded  | Completed | Sanctioned                      | Released  |
| 1      | States | Andhra Pradesh   | 19,47,297               | 18,26,698 | 10,78,686 | 29,722.30                       | 23,800.26 |
| 2      |        | Bihar            | 4,45,212                | 2,96,469  | 1,89,863  | 6,911.48                        | 4,651.45  |
| 3      |        | Chhattisgarh     | 2,99,922                | 2,85,392  | 2,57,171  | 4,769.86                        | 4,316.60  |
| 4      |        | Goa              | 3,146                   | 3,146     | 3,145     | 74.76                           | 75.04     |
| 5      |        | Gujarat          | 9,93,877                | 9,72,208  | 9,41,419  | 20,943.34                       | 19,766.86 |
| 6      |        | Haryana          | 1,30,290                | 90,636    | 70,522    | 2,400.48                        | 1,723.50  |
| 7      |        | Himachal Pradesh | 12,640                  | 12,640    | 11,381    | 214.18                          | 214.66    |

|                             |                   |                   |                         |              |             |                                 |               |
|-----------------------------|-------------------|-------------------|-------------------------|--------------|-------------|---------------------------------|---------------|
| 8                           |                   | Jharkhand         | 2,43,421                | 2,10,640     | 1,59,751    | 3,817.28                        | 3,215.57      |
| 9                           |                   | Karnataka         | 5,84,086                | 5,08,586     | 3,94,054    | 9,803.91                        | 7,379.49      |
| 10                          |                   | Kerala            | 1,61,957                | 1,55,162     | 1,34,127    | 2,700.71                        | 2,499.36      |
| 11                          |                   | Madhya Pradesh    | 9,66,133                | 9,45,487     | 8,68,097    | 16,005.24                       | 15,555.00     |
| 12                          |                   | Maharashtra       | 12,49,047               | 11,49,437    | 9,93,361    | 23,815.27                       | 19,636.93     |
| 13                          |                   | Odisha            | 2,15,339                | 1,85,963     | 1,64,880    | 3,356.36                        | 2,611.01      |
| 14                          |                   | Punjab            | 1,33,270                | 1,18,475     | 97,920      | 2,361.36                        | 2,092.15      |
| 15                          |                   | Rajasthan         | 3,33,815                | 2,94,639     | 2,34,698    | 6,101.06                        | 5,420.34      |
| 16                          |                   | Tamil Nadu        | 6,70,425                | 6,69,514     | 6,07,051    | 11,036.47                       | 10,426.37     |
| 17                          |                   | Telangana         | 3,61,755                | 2,35,023     | 2,23,627    | 6,150.73                        | 3,906.96      |
| 18                          |                   | Uttar Pradesh     | 19,75,035               | 17,59,770    | 17,02,317   | 30,935.86                       | 27,933.95     |
| 19                          |                   | Uttarakhand       | 63,605                  | 62,793       | 42,966      | 1,164.78                        | 1,057.80      |
| 20                          |                   | West Bengal       | 6,15,105                | 6,05,971     | 4,65,561    | 9,965.78                        | 8,907.91      |
| Sub- total (States): -      |                   |                   | 1,14,05,377             | 1,03,88,649  | 86,40,597   | 1,92,251.21                     | 1,65,191.23   |
| 21                          | North East States | Arunachal Pradesh | 13,379                  | 8,739        | 8,068       | 295.41                          | 174.66        |
| 22                          |                   | Assam             | 1,84,991                | 1,69,101     | 1,30,425    | 2,914.93                        | 2,345.51      |
| 23                          |                   | Manipur           | 52,519                  | 49,593       | 18,397      | 788.62                          | 525.63        |
| 24                          |                   | Meghalaya         | 4,758                   | 4,083        | 1,995       | 72.35                           | 63.23         |
| 25                          |                   | Mizoram           | 39,150                  | 39,101       | 26,596      | 600.98                          | 502.41        |
| 26                          |                   | Nagaland          | 31,067                  | 31,060       | 29,029      | 492.01                          | 418.37        |
| 27                          |                   | Sikkim            | 299                     | 299          | 219         | 5.88                            | 7.09          |
| 28                          |                   | Tripura           | 90,989                  | 88,416       | 78,061      | 1,466.38                        | 1,342.02      |
| Sub- total (N.E. States) :- |                   |                   | 4,17,152                | 3,90,392     | 2,92,790    | 6,636.56                        | 5,378.92      |
| Sr. No                      |                   | State/ UT         | Details of Houses (Nos) |              |             | Central Assistance (₹ in Crore) |               |
| .                           |                   |                   | Sanctioned              | Grounded     | Completed   | Sanctioned                      | Released      |
| 29                          | Union Territories | A&N Island        | 376                     | 376          | 80          | 5.84                            | 2.93          |
| 30                          |                   | Chandigarh        | 1,256                   | 1,256        | 1,256       | 28.78                           | 28.78         |
| 31                          |                   | DNH & DD          | 9,947                   | 9,947        | 9,450       | 214.40                          | 204.56        |
| 32                          |                   | Delhi             | 29,976                  | 29,976       | 29,976      | 692.53                          | 692.53        |
| 33                          |                   | J&K               | 43,856                  | 42,159       | 32,091      | 686.72                          | 523.48        |
| 34                          |                   | Ladakh            | 1,283                   | 991          | 882         | 29.86                           | 25.23         |
| 35                          |                   | Lakshadweep       | -                       | -            | -           | -                               | -             |
| 36                          |                   | Puducherry        | 16,442                  | 16,050       | 11,377      | 264.18                          | 236.69        |
| Sub- total (UT): -          |                   |                   | 1,03,136                | 1,00,755     | 85,112      | 1,922.32                        | 1,714.21      |
| Grand - total :-            |                   |                   | 119.26 Lakh             | 112.81 Lakh* | 93.61 Lakh* | 2.01 Lakh Cr.                   | 1.72 Lakh Cr. |

\*Includes 4.01 lakh and 3.41 lakh houses grounded for construction and completed respectively during PMAY-U mission period pertaining to earlier scheme.

## आत्मनिर्भर भारत कोष

### \*279. श्री देवेश शाक्य:

क्या सूक्ष्म, लघु और मध्यम उद्यम मंत्री यह बताने की कृपा करेंगे कि:

(क) आत्मनिर्भर भारत (एसआरआई) कोष के अंतर्गत अब तक आवंटित कुल धनराशि का ब्यौरा क्या है और विशेषकर उत्तर प्रदेश के एटा, कासगंज, इटावा, औरैया, मैनपुरी और कन्नौज जिलों सहित देशभर में इससे कितने सूक्ष्म, लघु और मध्यम उद्यम (एमएसएमई) लाभान्वित हुए हैं;

(ख) उक्त कोष के अंतर्गत वित्तीय सहायता प्राप्त करने हेतु एमएसएमई के लिए पात्रता मानदंड क्या हैं;

(ग) इस कोष के अंतर्गत विनिर्माण, सेवा और प्रौद्योगिकी-आधारित एमएसएमई जैसे क्षेत्रों के लिए संवितरित धनराशि का क्षेत्रवार ब्यौरा क्या है; और

(घ) क्या सरकार आत्मनिर्भर भारत कोष का प्रभाव बढ़ाने के लिए किसी वित्तीय संस्थान या उद्यम पूंजी (वेंचर कैपिटल) फर्मों के साथ सहयोग कर रही है और यदि हां, तो तत्संबंधी ब्यौरा क्या है?

### सूक्ष्म, लघु और मध्यम उद्यम मंत्री (श्री जीतन राम माँझी):

(क): भारत सरकार द्वारा आत्मनिर्भर भारत (एसआरआई) फंड के तहत 10,000 करोड़ रुपए और निजी इक्विटी/वेंचर कैपिटल फंड के माध्यम से 40,000 करोड़ रुपए का कुल बजटीय प्रावधान किया गया है। स्कीम के आरंभ से दिनांक 30.06.2025 तक, आत्मनिर्भर भारत (एसआरआई) फंड के तहत उत्तर प्रदेश राज्य में 16 एमएसएमई सहित 629 एमएसएमई में 13,363.69 करोड़ रुपए की राशि का निवेश किया गया है।

(ख): आत्मनिर्भर भारत फंड प्रत्यक्ष रूप से एमएसएमई में निवेश नहीं करता है बल्कि डॉटर फंड (डीएफ़) के लिए विकासशील पूंजी प्रदान करता है, जो बदले में इक्विटी या क्वासी-इक्विटी साधनों के माध्यम से पात्र एमएसएमई में निवेश करते हैं। एसआरआई फंड संबंधी दिशानिर्देशों के अनुसार

विकास हेतु सुनिश्चित व्यावसायिक योजना वाले एमएसएमई, जो निधियों के सकारात्मक प्रवाह को दर्शाते हों, इस स्कीम के अंतर्गत पात्र हैं। एसआरआई फंड फ्रेमवर्क के अंतर्गत डॉटर फंड, एमएसएमई की लेनदेन प्रणाली, व्यापार मॉडल, संस्थापक और टीम संघटन तथा एक्जिट संभावना के आधार पर उन एमएसएमई की पात्रता का मूल्यांकन करते हैं।

(ग): एसआरआई फंड के तहत देश में लाभान्वित एमएसएमई का क्षेत्र-वार ब्यौरा निम्न प्रकार से है:

| एसआरआई फंड के तहत लाभान्वित एमएसएमई का क्षेत्र-वार ब्यौरा<br>(आरंभ से दिनांक 30.06.2025 तक) |                        |                   |                        |                   |                        |                   |                        |
|---------------------------------------------------------------------------------------------|------------------------|-------------------|------------------------|-------------------|------------------------|-------------------|------------------------|
| विनिर्माण                                                                                   |                        | सेवाएं            |                        | ट्रेडिंग          |                        | कुल               |                        |
| एमएसएमई की संख्या                                                                           | निवेश (करोड़ रुपए में) | एमएसएमई की संख्या | निवेश (करोड़ रुपए में) | एमएसएमई की संख्या | निवेश (करोड़ रुपए में) | एमएसएमई की संख्या | निवेश (करोड़ रुपए में) |
| 193                                                                                         | 5,382.24               | 390               | 7,117.63               | 46                | 863.82                 | 629               | 13,363.69              |

स्रोत: एनएसआईसी वेंचर कैपिटल फंड लिमिटेड

(घ): एसआरआई फंड एनएसआईसी वेंचर कैपिटल फंड लिमिटेड (मदर फंड) और एसबीआई वेंचर कैपिटल लिमिटेड (निवेश मैनेजर) के समन्वय में कार्य करता है। आज की स्थिति के अनुसार, एसआरआई फंड के क्रियान्वयन में 64 डॉटर फंड/वेंचर कैपिटल फर्म कार्य कर रहे हैं जिनका ब्यौरा विवरण में दिया गया है।

### विवरण डॉटर फंड/वेंचर कैपिटल फर्म

| क्र. सं. | डॉटर फंड                                       |
|----------|------------------------------------------------|
| 1        | 9 यूनिफॉर्म एक्सेलरेटर फंड -1                  |
| 2        | आविष्कार इंडिया फंड -VI (एआईएफ VI)             |
| 3        | अचीविंग वीमेन एंटरप्रेन्योर्स अली ग्रोथ फंड -I |
| 4        | अगस्त्य कैपिटल इंडिया ग्रोथ फंड                |
| 5        | अल्केमी वेंचर फंड II - स्कीम I                 |
| 6        | एमिकस कैपिटल पार्टनर्स इंडिया फंड -II          |
| 7        | अंकुर कैपिटल फंड -III                          |
| 8        | एंटलर इनोवेशन इंडिया फंड -1                    |
| 9        | अराली वेंचर्स -I                               |
| 10       | एसेंट ग्रोथ ट्रस्ट                             |
| 11       | आशा वेंचर्स फंड -I                             |
| 12       | अवाना सस्टेनेबिलिटी फंड                        |
| 13       | बैनिऑन ट्री इंडिया ग्रोथ कैपिटल फंड            |
| 14       | कैक्टस पार्टनर्स फंड -I                        |

|    |                                                   |
|----|---------------------------------------------------|
| 15 | कार्पेडिम कैपिटल पार्टनर्स फंड-II                 |
| 16 | सेंटर कोर्ट कैपिटल फंड-I                          |
| 17 | चिराटे वेंचर्स इंडिया फंड -V                      |
| 18 | कोलोसा विमेन फर्स्ट फंड                           |
| 19 | कॉर्नर स्टोन वेंचर पार्टनर्स फंड -I               |
| 20 | डलास वेंचर कैपिटल इंडिया फंड -1                   |
| 21 | एलेव8-कैपिटल फंड -I                               |
| 22 | एंडिया पार्टनर्स फंड -III                         |
| 23 | एजिया इन्वेस्टमेंट ट्रस्ट फंड -I                  |
| 24 | एपिक कैपिटल -II                                   |
| 25 | इक्वेनिमिटी वेंचर्स फंड -II                       |
| 26 | एक्सफिनिटी टेक्नोलॉजी फंड- सीरीज-III              |
| 27 | फ़िल्टर कैपिटल इंडिया फंड-I                       |
| 28 | फ़ायरसाइड वेंचर्स इन्वेस्टमेंट फंड-III            |
| 29 | फ़र्स्ट ब्रिज इंडिया ग्रोथ फंड                    |
| 30 | गजा कैपिटल इंडिया फंड 2020 एलएलपी (गजा IV)        |
| 31 | ग्रैंड एनीकट फंड-3                                |
| 32 | जीवीएफएल इमर्जिंग एंटरप्राइजेज वेंचर कैपिटल फंड   |
| 33 | आईएएन अल्फा फंड                                   |
| 34 | इंडिया एडवांटेज फंड एस5 I                         |
| 35 | इंडिया एसएमई इन्वेस्टमेंट्स एआईएफ ट्रस्ट-II       |
| 36 | आईवेन एम्प्लीफाई फंड                              |
| 37 | आइवीकैप वेंचर्स फंड- III                          |
| 38 | जशविक कैपिटल फंड- I                               |
| 39 | केई कैपिटल फंड- III                               |
| 40 | महाराष्ट्र डिफेंस एंड एयरोस्पेस वेंचर फंड         |
| 41 | मेंटेरा सोशल इम्पैक्ट फंड- II                     |
| 42 | एनएबी वेंचर्स फंड- I                              |
| 43 | ओमिनोवर एग्रीटेक एंड क्लाइमेट सस्टेनेबिलिटी फंड-3 |
| 44 | पैरागॉन पार्टनर्स ग्रोथ फंड- II                   |
| 45 | पेवस्टोन टेक्नोलॉजी फंड                           |
| 46 | नेक्स्टजेन टेक्नोलॉजी फंड- I                      |
| 47 | रूट्स वेंचर्स- II                                 |
| 48 | सेबर पार्टनर्स फंड - 2019                         |
| 49 | सिंगुलैरिटी ग्रोथ ऑपच्युनिटीज फंड -I              |
| 50 | सिंगुलैरिटी ग्रोथ ऑपच्युनिटीज फंड -II             |
| 51 | समरसेट इंडस हेल्थकेयर इंडिया फंड -III             |
| 52 | सोरिन इन्वेस्टमेंट फंड                            |
| 53 | स्टेकबोट कैपिटल फंड -II                           |
| 54 | एसवीएस विनिंग बिजनेस                              |
| 55 | एसवीएल-एसएमई फंड (नीव II)                         |
| 56 | टाटा कैपिटल हेल्थकेयर फंड -II                     |
| 57 | ट्रूकेल वेंचर ग्रोथ फंड -I                        |

|    |                                      |
|----|--------------------------------------|
| 58 | उभरते सितारे फंड                     |
| 59 | व्हाइटबोर्ड कैपिटल इंडिया ट्रस्ट     |
| 60 | जेफिर पीकॉक इंडिया ग्रोथ फंड         |
| 61 | याली वेंचर्स                         |
| 62 | ओरियोस वेंचर पार्टनर्स फंड -III      |
| 63 | ट्राइडेंट इंडिया ग्रोथ फंड -1 ट्रस्ट |
| 64 | ग्रीनस्टोन फंड                       |

## STANDARD FINANCIAL QUALIFICATION NORMS

### \*280. SHRI CHAMALA KIRAN KUMAR REDDY:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

(a) whether due process and standard financial qualification norms were followed while awarding airport operation contracts to private companies from 2019 till date and if so, the details thereof;

(b) whether there was any deviation from the usual eligibility criteria, particularly relating to experience in airport operations and if so, the details thereof; and

(c) the reasons for relaxing such norms and the manner in which the same compares with the norms applied to public sector as well as other private operators such as Airports Authority of India (AAI), Fairfax, GMR and GVK?

### THE MINISTER OF CIVIL AVIATION (SHRI KINJARAPU RAMMOHAN

### NAIDU):

(a) to (c): In 2018, Government of India constituted the Empowered Group of Secretaries (EGoS) under the Chairmanship of CEO, NITI Aayog, to take forward the bidding process of six airports of Airports Authority of India (AAI) namely Ahmedabad, Jaipur, Lucknow, Guwahati, Thiruvananthapuram and Mangaluru for their Operations, Management and Development under Public

Private Partnership (PPP). EGoS finalized the contours of the bidding process which inter-alia included various provisions viz. no prior airport experience etc. These provisions ensured that there are more bidders ensuring more competition. As a result, AAI received a total of 32 bids from 10 entities for its PPP proposal of six airports and thereafter following due procedure, these six airports were leased to the highest bidder.; There was no deviation in the bidding process from the contours as was decided by EGoS.

---

**(ii) Unstarred Question Nos. 2991 to 3220**

**शुद्ध जल और स्वच्छता के माध्यम से स्वस्थ बचपन**

**2991. श्री चिन्तामणि महाराज:**

श्री अनुराग शर्मा:

श्री दुलू महतो:

डॉ. राजेश मिश्रा:

डॉ. मन्ना लाल रावत:

श्री पी. पी. चौधरी:

श्रीमती विजयलक्ष्मी देवी:

श्रीमती संध्या राय:

श्री विश्वेश्वर हेगड़े कागेरी:

श्रीमती रूपकुमारी चौधरी:

श्रीमती कमलजीत सहरावत:

श्री जसवंतसिंह सुमनभाई भाभोर:

श्री भोजराज नाग:

श्रीमती स्मिता उदय वाघ:



सुश्री बाँसुरी स्वराज:

श्री आलोक शर्मा:

सुश्री कंगना रनौत:

श्रीमती कमलेश जांगड़े:

श्री जगदम्बिका पाल:

श्री विनोद लखमशी चावड़ा:

श्री राजकुमार चाहर:

क्या **जल शक्ति मंत्री** यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने "शुद्ध जल और स्वच्छता के माध्यम से स्वस्थ बचपन" अभियान का बाल पोषण और स्वास्थ्य जागरूकता पर प्रभाव का मूल्यांकन किया है; और

(ख) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

**जल शक्ति मंत्रालय में राज्य मंत्री; तथा रेल मंत्रालय में राज्य मंत्री (श्री वी. सोमन्ना):**

(क) और (ख): पेयजल और स्वच्छता विभाग (डीडीडब्ल्यूएस) ने 8 से 23 अप्रैल 2025 तक पोषण पखवाड़ा के 7वें संस्करण में भाग लिया। महिला और बाल विकास मंत्रालय की सक्षम आंगनवाड़ी योजना की तर्ज पर "शुद्ध जल और स्वच्छता के माध्यम से स्वस्थ बचपन" विषय पर आधारित इस अभियान में बच्चों के पोषण और समग्र स्वास्थ्य के लिए महत्वपूर्ण कारकों के रूप में स्वच्छ जल व्यवहारों और स्वच्छता को महत्व दिया गया।

यद्यपि बाल पोषण और स्वास्थ्य के बारे में जागरूकता बढ़ाने में अभियान के प्रभाव का विभाग द्वारा सीधे मूल्यांकन नहीं किया गया है, फिर भी, जागरूकता का प्रसार करने के लिए पोषण पखवाड़ा अभियान की पहुंच और विस्तारित प्रभाव विभिन्न सोशल मीडिया हैंडल पर निम्नलिखित आंकड़ों के माध्यम से स्पष्ट है:

- **पहुँच और इंप्रेसंस:** अभियान में हैशटैग- #DDWSJoinsPoshanPakhwada का प्रयोग किया गया था जिसे 11 मिलियन से अधिक बार देखा गया और यह आधे मिलियन से अधिक लोगों तक पहुँचा। ये उल्लेखनीय डिजिटल फुटप्रिंट हैं।

- **भावनात्मक विश्लेषण:** इस अभियान में लोगों ने उत्साहपूर्वक भाग लिया। कोई नकारात्मक भावना नहीं देखी गई।

## **RIVERFRONT DEVELOPMENT PROJECT IN BADRINATH**

### **2992. SHRI RAJA RAM SINGH:**

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the details and the current status along with the progress of the riverfront development project in Badrinath, Uttarakhand undertaken by the Union Government in coordination with the State Government of Uttarakhand;
- (b) the name of the company to which the contract for the project has been awarded;
- (c) the details of the total funds allocated by the Union Government in this regard and also the breakdown of expenditure incurred for beautification, environmental restoration and infrastructure development;
- (d) the number of trees affected/fallen due to construction activities and the measures taken/being taken to ensure that infrastructure development including heavy construction activities are undertaken keeping in view the sensitive ecology of the region; and
- (e) whether any Environmental Impact Assessment (EIA) has been conducted in this regard, if so, the details and findings thereof and if not, the measures implemented/being implemented to safeguard the fragile ecosystem of Badrinath?

**THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):**

(a) to (c): The project for Riverfront Development at Badrinath was awarded to State Mission for Clean Ganga, Uttarakhand and Shri Kedarnath Utthan Charitable Trust is the implementing agency and Public Works Department, Uttarakhand is the executing agency. The works were awarded to M/s Gawar Construction Limited. The total amount allocated for the riverfront development project is Rs. 59.21 crores and total expenditure incurred so far is Rs. 4.69 crores. The various phases of the project are at different stages of implementation with 2 phases showing 15-20 % completion, while 2 phases will be started after the site constraints are cleared.

(d) and (e): Projects are undertaken with the utmost sensitivity to the fragile Himalayan ecology. Hydrological studies were done by the National Institute of Hydrology for the project. The structural vetting for the project components has been done by the departments of Indian Institute of Technology (IIT) BHU and IIT Guwahati. This project does not attract provisions of the Environmental Impact Assessment (EIA) notification as the construction project involves less than 20,000 sq.mts area. However, all environmental safeguards, including regulated construction practices and regular monitoring, are being adhered to in accordance with statutory guidelines. All prior approvals, including NOC from the state irrigation department, were taken prior to starting the work. Further, muck management plan prepared by IIT Roorkee is followed by the state PWD department.

## **CONSERVATION AND PURIFICATION OF RIVERS**

### **2993. SHRI MALVINDER SINGH KANG:**

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether it is a fact that Government has started a scheme of conserving and purifying major rivers in the country;
- (b) if so, the details thereof indicating the number of rivers taken up under the scheme; and
- (c) the present status of the implementation of the said scheme?

### **THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):**

(a) to (c): It is the primary responsibility of States/Union Territories and local bodies to ensure required treatment of sewage and industrial effluents, before discharging into recipient water bodies or land for prevention and control of pollution therein. This Ministry is implementing Namami Gange Program for rejuvenation, protection and management of river Ganga and its tributaries. The National River Conservation Plan (NRCP) is for conservation of rivers & abatement of pollution other than Ganga and its tributaries in the country.

Under the Namami Gange Programme, a total of 31 rivers in the Ganga basin have been taken up for pollution abatement. 212 sewerage infrastructure projects have been sanctioned, involving the laying of approximately 5,220 km of sewer network and the creation of 6,540 million litres per day (MLD) of sewage treatment capacity. Out of these, 136 projects have been completed, resulting

in the creation and rehabilitation of 3,781 MLD of sewage treatment capacity. NRCP has so far covered 57 rivers in 17 States in the country at a cost of Rs.4378 crores, and total sewage treatment capacity of 2,945 MLD has been created in identified towns.

Further, the schemes of Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Smart Cities Mission and Swachh Bharat Mission - Urban under the aegis of Ministry of Housing and Urban Affairs are also implemented which are aimed at creating and/or augmenting sewerage infrastructure in identified towns and thus improving water quality of rivers and other water bodies, sanitation systems and water management in those towns.

## **CONTRIBUTION OF CCUS IN CARBON REDUCTION**

### **2994. DR. SHASHI THAROOR:**

Will the Minister of **POWER** be pleased to state:

- (a) the number and distribution of currently operational Carbon Capture Utilisation and Storage (CCUS) projects across key industries;
- (b) whether these projects have contributed to carbon reduction and if so, the details of the estimated target of carbon reduction achieved (in MT CO<sub>2</sub> equivalent) through these projects; and
- (c) the projections for CCUS's contribution to sustainable development and Atmanirbhar Bharat in terms of economic impact and job creation?

**THE MINISTER OF STATE IN THE MINISTRY OF POWER; AND MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK):**

(a) and (b): Carbon Capture Utilisation and Storage (CCUS) technologies are presently in nascent and development stage in the country. Some industries have taken initiatives for pilot or demonstration projects which are currently operational and the details are given below:

(i) NTPC Ltd. has recently commissioned a pilot project of 10 Metric Tonnes Per Day (TPD) Carbon Dioxide (CO<sub>2</sub>)-to-Methanol conversion plant at NTPC Vindhyachal, Madhya Pradesh, with annual capacity of 6,000 Metric Tonnes (MT).

(ii) M/s Tuticorin Alkali Chemicals and Fertilizers Limited (TAFL), Tamil Nadu has set up CCUS facility with a capacity to capture up to 60,000 MT of CO<sub>2</sub> annually.

(iii) M/s JSW Steel operates a Direct Reduced Iron (DRI) unit plant at Salav, Maharashtra where CO<sub>2</sub> capture is deployed in line to strip out CO<sub>2</sub> from the process gas, of capacity of upto 500 TPD.

In addition, Department of Science and Technology (DST) and Council of Scientific & Industrial Research (CSIR) have also taken up various projects, either on Research and Development (R&D) scale or pilot scale, for validating and deploying Carbon Capturing and Utilisation (CCU) technologies at small scale in real industrial setting through Industry-Academia collaborations.

(c): CCUS is expected to play a transformative role in enabling industrial decarbonisation in the country, aligning with the nation's overarching goal of achieving 'Net Zero' by 2070. By promoting indigenous Research and Development (R&D), CCUS reduces dependence on imported technologies. The integration of CCUS technologies may contribute to the development of a circular carbon economy, wherein captured carbon dioxide is repurposed into value-added products such as synthetic fuels, fertilizers, construction materials, and industrial gases. This approach not only promotes resource efficiency but also aligns with the broader objectives of Atmanirbhar Bharat, by encouraging indigenous innovation.

The deployment of CCUS technology across sectors, hard-to-abate sector, such as cement, power, and chemicals etc. is expected to encourage investment, foster innovation, and potentially support job creation in high-skilled domains. Public-private partnerships and innovation-driven funding models are the key to accelerate implementation of CCUS in the country.

### महाराष्ट्र में नल जल कनेक्शन

**2995. श्री संजय उत्तमराव देशमुख:**

**श्री भाऊसाहेब राजाराम वाकचौरे:**

**श्री बजरंग मनोहर सोनवणे:**

क्या **जल शक्ति मंत्री** यह बताने की कृपा करेंगे कि:

(क) महाराष्ट्र के बीड लोक सभा निर्वाचन क्षेत्र सहित देश में नल जल कनेक्शन से लाभान्वित ग्रामीण परिवारों की ग्रामवार कुल संख्या कितनी है;

(ख) देश में वर्तमान में, विशेषकर शिरडी लोक सभा निर्वाचन क्षेत्र में, नल जल कनेक्शन से वंचित ग्रामीण परिवारों की संख्या कितनी है और इसके क्या कारण हैं;

(ग) सरकार द्वारा स्थिति में सुधार के लिए क्या कदम उठाए गए हैं/उठाए जाने हैं; और

(घ) महाराष्ट्र के ग्रामीण क्षेत्रों, विशेषकर बीड, यवतमाल-वाशिम, शिरडी और अहमदनगर लोक सभा निर्वाचन क्षेत्रों में प्रत्येक ग्रामीण परिवार को नल जल आपूर्ति सुनिश्चित करने के लिए सरकार द्वारा क्या कार्रवाई की गई है/की जा रही है?

**जल शक्ति मंत्रालय में राज्य मंत्री; तथा रेल मंत्रालय में राज्य मंत्री (श्री वी. सोमन्ना):**

(क) और (ख): राज्यों/संघ राज्य क्षेत्रों द्वारा जेजेएम-आईएमआईएस पर सूचित किए गए अनुसार, 04.08.2025 तक देश के 19.36 करोड़ ग्रामीण परिवारों में से 15.68 करोड़ (80.99%) से अधिक परिवारों के पास उनके घरों में नल जल आपूर्ति है। महाराष्ट्र के बीड लोकसभा निर्वाचन क्षेत्र और शिरडी लोकसभा निर्वाचन क्षेत्र सहित नल जल कनेक्शन वाले परिवारों की राज्य/संघ राज्य क्षेत्र, जिला और गांव-वार विस्तृत जानकारी पब्लिक डोमेन में उपलब्ध है और इसे नीचे दिए गए लिंक पर देखा जा सकता है:

<https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx>

(ग) और (घ): आयोजना और कार्यान्वयन के साथ-साथ निगरानी में तेजी लाने तथा महाराष्ट्र सहित राज्यों/संघ राज्य क्षेत्रों की सहायता करने के लिए, भारत सरकार ने पूरे देश में जल जीवन मिशन की योजना बनाने और उसे कार्यान्वित करने के लिए अनेक कदम उठाए हैं जिनमें *अन्य बातों के साथ-साथ* राज्यों/संघ राज्य क्षेत्रों के परामर्श से वार्षिक कार्य योजना (एएपी) पर चर्चा करना और उसे अंतिम रूप देना, आयोजना और कार्यान्वयन की नियमित समीक्षा, क्षमता निर्माण तथा ज्ञान के आदान-प्रदान के लिए कार्यशालाएं/सम्मेलन/वेबिनार आयोजित करना, तकनीकी सहायता प्रदान करने के लिए बहु-विषयक दलों द्वारा क्षेत्र दौरे, आदि शामिल हैं।



**ESTABLISHMENT OF TRIBAL MULTIPURPOSE MARKETING CENTERS****2996. SHRI RAMASAHAYAM RAGHURAM REDDY:**

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) the manner in which the establishment of 100 tribal multipurpose marketing centers would benefit tribal communities economically;
- (b) the kind of support and resources that would be provided to tribal entrepreneurs through these centers; and
- (c) the steps being taken to ensure that these centers remain operational and effective in the long term in Telangana?

**THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):**

(a) and (b): Tribal Multipurpose Marketing-Centers (TMMCs) has been envisaged to act as a facility centre for aggregation, value addition and marketing of tribal produce/products for overall socioeconomic development of tribal communities and enhancing their income in following ways:

- (i). Minimize post-harvest and post-production losses.
- (ii). Foster the use of locally sourced produce / products through aggregation/ value addition of tribal produce / products.
- (iii). Provide tribal producers with opportunities and support for collective marketing and other services such as market information and establishing contacts between farmers and potential
- (iv). Ensuring better price realization of tribal produce / products by establishing market linkages at various levels and opportunities of aggregation with tie ups.

(c): Ministry of Tribal Affairs has considered the proposals received from the State Governments time to time including the Telangana State to ensure that these centers remain operational and effective in the long term to enhance market access for tribal entrepreneurs and products.

### **अनुसूचित जनजातियों का सामाजिक विकास और सशक्तिकरण**

#### **2997. श्रीमती कलाबेन मोहनभाई देलकर:**

क्या **जनजातीय कार्य** मंत्री यह बताने की कृपा करेंगे कि:

(क) देश में अनुसूचित जनजातियों (एसटी) के सामाजिक विकास और सशक्तिकरण के लिए केंद्र सरकार की सहायता से वर्तमान में क्रियान्वित की जा रही जनजातीय उप-योजना (टीएसपी) सहित विभिन्न योजनाओं का राज्य/संघ राज्यक्षेत्र- वार, विशेषकर दादरा और नगर हवेली संघ राज्यक्षेत्र का ब्यौरा क्या है;

(ख) विगत पांच वर्षों के दौरान उक्त उद्देश्य के लिए वितरित और उपयोग की गई धनराशि का राज्य/संघ राज्यक्षेत्रवार ब्यौरा क्या है;

(ग) क्या सरकार ने इन योजनाओं के अनुसूचित जनजातियों की सामाजिक-आर्थिक स्थितियों पर पड़ने वाले प्रभाव का कोई आकलन किया है; और

(घ) यदि हां, तो राज्य/संघ राज्यक्षेत्र वार, विशेषकर दादरा और नगर हवेली संघ राज्यक्षेत्र में तत्संबंधी ब्यौरा क्या है?

#### **जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्री दुर्गा दास उइके):**

(क) और (ख): सरकार देश में अनुसूचित जनजातियों और जनजातीय बहुल क्षेत्रों के विकास के लिए एक कार्य नीति के रूप में अनुसूचित जनजातियों के लिए विकास कार्य योजना (डीएपीएसटी) को क्रियान्वित (लागू) कर रही है। जनजातीय कार्य मंत्रालय के अलावा, 41 मंत्रालय/विभाग अनुसूचित जनजातियों (अजजा) और गैर-अनुसूचित जनजाति वाली आबादी के बीच विकासात्मक अंतर को

पाटने और शिक्षा, स्वास्थ्य, कृषि, सिंचाई, सड़क, आवास, विद्युतीकरण, रोजगार सृजन, कौशल विकास आदि से संबंधित विभिन्न जनजातीय विकास संबंधी परियोजनाओं के लिए डीएपीएसटी के तहत जनजातीय विकास हेतु प्रत्येक वर्ष अपने कुल स्कीम बजट का कुछ प्रतिशत आवंटित कर रहे हैं। अनुसूचित जनजातियों के कल्याण के लिए बाध्य मंत्रालयों/विभागों द्वारा आवंटित की गई निधियों के साथ-साथ स्कीमें <https://www.indiabudget.gov.in/budget2024-25/doc/eb/stat10b.pdf> लिंक में केंद्रीय बजट दस्तावेज़ के व्यय प्रोफाइल के विवरण 10ख में दी गई हैं।

राज्य सरकारों को राज्य में अनुसूचित जनजाति आबादी (2011 की जनगणना) के अनुपात में, कुल स्कीम आवंटन के संबंध में टीएसपी निधियां निर्धारित करनी होती हैं। दादरा और नगर हवेली सहित राज्यों/संघ राज्यक्षेत्रों द्वारा अपने स्वयं के कोष से टीएसपी के लिए आवंटन और व्यय का ब्यौरा <https://statetsp.tribal.gov.in> पर उपलब्ध है।

इसके अलावा, जनजातीय कार्य मंत्रालय देश में अनुसूचित जनजातियों (अजजा) के कल्याण और विकास के लिए विभिन्न स्कीमों/कार्यक्रमों का क्रियान्वयन कर रहा है। मंत्रालय द्वारा पिछले पाँच वित्तीय वर्षों के दौरान किए गए राज्य-वार निधि आवंटन और इन स्कीमों का ब्यौरा **विवरण पर है।**

(ग) और (घ): मंत्रालय/विभाग और नीति आयोग क्रमशः सीएस और सीएसएस स्कीमों का मूल्यांकन करते हैं। नीति आयोग ने वर्ष 2020-21 में समाप्त हुए ईएफसी चक्र के लिए एक मूल्यांकन अध्ययन किया, जिसमें मैट्रिकोत्तर छात्रवृत्ति, मैट्रिक-पूर्व छात्रवृत्ति, टीआरआई को सहायता, लघु वनोपज के लिए एमएसपी, टीएसएस को एससीए, पीवीटीजी का विकास, जनजातीय महोत्सव, बुनियादी ढाँचा, जन शिक्षा जैसी स्कीमों को शामिल किया गया है।

अनुसूचित जनजातियों (एसटी) की सामाजिक-आर्थिक स्थिति का आकलन भारत के महापंजीयक कार्यालय द्वारा आयोजित दशकीय जनगणना, सांख्यिकी और कार्यक्रम कार्यान्वयन मंत्रालय के राष्ट्रीय नमूना सर्वेक्षण कार्यालय (एनएसएसओ) द्वारा किए गए बड़े पैमाने पर नमूना सर्वेक्षण, स्वास्थ्य और परिवार कल्याण मंत्रालय द्वारा किए गए राष्ट्रीय परिवार स्वास्थ्य

सर्वेक्षण, कृषि और किसान कल्याण मंत्रालय द्वारा की गई कृषि जनगणना, स्कूल शिक्षा और साक्षरता विभाग के यूडीआईएसई प्लस और उच्चतर शिक्षा विभाग द्वारा किए गए अखिल भारतीय उच्चतर शिक्षा सर्वेक्षण आदि के माध्यम से किया जाता है। विभिन्न सर्वेक्षणों के परिणाम बताते हैं कि पिछले कुछ वर्षों में अनुसूचित जनजातियों (एसटी) की जीवन स्थितियों में काफी सुधार हुआ है, उदाहरण के लिए, अजजा हेतु साक्षरता दर 2001 में 47.1% से बढ़कर 2011 में 59% हो गई है। इसके अलावा, आवधिक श्रम बल सर्वेक्षण (पीएलएफएस) रिपोर्ट (जुलाई 2023 - जून 2024) से पता चलता है कि अजजा के लिए साक्षरता दर बढ़कर 73.40% हो गई है। शिक्षा मंत्रालय द्वारा प्रकाशित शिक्षा के लिए एकीकृत जिला सूचना प्रणाली (यूडीआईएसई) प्लस रिपोर्ट के अनुसार, अजजा छात्रों के सकल नामांकन अनुपात (जीईआर) में उच्च प्राथमिक, माध्यमिक और वरिष्ठ (सीनियर) माध्यमिक स्तर पर सुधार हुआ है। उच्च प्राथमिक स्तर (VI-VIII) पर जीईआर 2013-14 में 91.33% से बढ़कर 2023-24 में 95.2% हो गया है, माध्यमिक स्तर (IX-X) पर 2013-14 में 70.2% से बढ़कर 2023-24 में 76.9% हो गया है और वरिष्ठ (सीनियर) माध्यमिक स्तर (XI-XII) पर यह 2013-14 में 35.44% से बढ़कर 2023-24 में 48.7% हो गया है। अजजा के लिए उच्चतर शिक्षा हेतु जीईआर 2013-14 में 11.3% से बढ़कर 2021-22 में 21.2% हो गया है। स्वास्थ्य और परिवार कल्याण मंत्रालय द्वारा किए गए राष्ट्रीय परिवार स्वास्थ्य सर्वेक्षण (एनएफएस) के अनुसार, अनुसूचित जनजातियों के संबंध में शिशु मृत्यु दर 2005-06 में 62.1 से घटकर 2019-21 में 41.6 हो गई है, अजजा के लिए पांच वर्ष से कम आयु के बच्चों की मृत्यु दर 2005-06 में 95.7 से घटकर 2019-21 में 50.3 हो गई है, अजजा महिलाओं के संबंध में संस्थागत प्रसव का प्रतिशत 2005-06 में 17.7 से बढ़कर 2019-21 में 82.3 हो गया है। इसके अलावा, अजजा बच्चों (आयु के अनुसार ऊंचाई) में बौनापन की व्यापकता 2005-06 में 53.9% से घटकर 2019-21 में 40.9% हो गई है, अजजा बच्चों (ऊंचाई के अनुसार वजन) में दुर्बलता की व्यापकता 2005-06 में 27.6% से घटकर 2019-21 में 23.2% हो गई है और अजजा बच्चों (आयु

के अनुसार वजन) में कम वजन की व्यापकता 2005-06 में 54.5% से घटकर 2019-21 में 39.5% हो गई है।

### विवरण

देश में जनजातीय कार्य मंत्रालय द्वारा शुरू की जा रही प्रमुख स्कीमों/कार्यक्रमों का संक्षिप्त ब्यौरा:

**(i) धरती आबा जनजातीय ग्राम उत्कर्ष अभियान:** माननीय प्रधानमंत्री ने 2 अक्टूबर, 2024 को धरती आबा जनजातीय ग्राम उत्कर्ष अभियान का शुभारंभ किया। इस अभियान में 17 लाइन मंत्रालयों द्वारा कार्यान्वित 25 उपाय शामिल हैं और इसका उद्देश्य पाँच वर्षों में 30 राज्यों/संघ राज्य क्षेत्रों के 549 जिलों और 2,911 ब्लॉकों में पाँच करोड़ से अधिक जनजातियों को लाभान्वित करते हुए 63,843 गाँवों में अवसंरचना संबंधी अंतरों को पूरा करना, स्वास्थ्य, शिक्षा, आंगनवाड़ी सुविधाओं तक बेहतर पहुँच और आजीविका के अवसर प्रदान करना है। इस अभियान का कुल बजटीय परिव्यय 79,156 करोड़ (केंद्रीय हिस्सा: ₹56,333 करोड़ और राज्य हिस्सा: ₹22,823 करोड़) रुपये है।

**(ii) प्रधानमंत्री जनजाति आदिवासी न्याय महा अभियान (पीएम जनमन):** सरकार ने 15 नवंबर 2023 को प्रधानमंत्री जनजाति आदिवासी न्याय महा अभियान (पीएम-जनमन) शुरू किया है, जिसे जनजातीय गौरव दिवस के रूप में मनाया जाता है। लगभग 24,000 करोड़ रुपये के वित्तीय परिव्यय वाले इस मिशन का उद्देश्य तीन वर्षों में समयबद्ध तरीके से पीवीटीजी परिवारों और बस्तियों को सुरक्षित आवास, स्वच्छ पेयजल और स्वच्छता, शिक्षा, स्वास्थ्य और पोषण तक बेहतर पहुँच, सड़क और दूरसंचार सम्पर्क, गैर-विद्युतीकृत घरों का विद्युतीकरण और स्थायी आजीविका के अवसर जैसी मूलभूत सुविधाओं से संतृप्त करना है।

**(iii) प्रधानमंत्री जनजातीय विकास मिशन (पीएमजेवीएम):** जनजातीय कार्य मंत्रालय प्रधानमंत्री जनजातीय विकास मिशन (पीएमजेवीएम) को क्रियान्वित कर रहा है, जिसे जनजातीय आजीविका को बढ़ावा देने के लिए दो मौजूदा योजनाओं अर्थात्, “न्यूनतम समर्थन मूल्य (एमएसपी) के माध्यम से लघु वन उपज (एमएफपी) के विपणन के लिए तंत्र और एमएफपी के लिए मूल्य श्रृंखला का विकास”

और “जनजातीय उत्पादों/उपज के विकास और विपणन के लिए संस्थागत सहायता” के विलय के माध्यम से तैयार किया गया है।

इस योजना में चयनित लघु वनोपज (एमएफपी) के लिए न्यूनतम समर्थन मूल्य निर्धारित और घोषित करने की परिकल्पना की गई है। किसी विशेष लघु वनोपज (एमएफपी) वस्तु का प्रचलित बाजार मूल्य निर्धारित न्यूनतम समर्थन मूल्य से कम होने की स्थिति में, पूर्व-निर्धारित न्यूनतम समर्थन मूल्य पर खरीद और विपणन कार्य, निर्दिष्ट राज्य एजेंसियों द्वारा किया जाएगा। साथ ही, सतत् संग्रहण, मूल्य संवर्धन, अवसंरचना विकास, लघु वनोपज (एमएफपी) के ज्ञान आधार का विस्तार और बाजार सूचना विकास जैसे अन्य मध्यम और दीर्घकालिक मुद्दों पर भी ध्यान दिया जाएगा।

**(iv) एकलव्य आदर्श आवासीय विद्यालय (ईएमआरएस):** वर्ष 2018-19 में जनजातीय बच्चों को उनके अपने परिवेश में नवोदय विद्यालय के समान गुणवत्तापूर्ण शिक्षा प्रदान करने के लिए एकलव्य आदर्श आवासीय विद्यालय (ईएमआरएस) शुरू किए गए थे। इस नई योजना के अंतर्गत, सरकार ने 440 ईएमआरएस, 50% से अधिक अनुसूचित जनजाति की आबादी और कम से कम 20,000 जनजातीय व्यक्तियों (2011 की जनगणना के अनुसार) वाले प्रत्येक ब्लॉक में एक ईएमआरएस स्थापित करने का निर्णय लिया है। 288 ईएमआरएस स्कूलों को शुरू में संविधान के अनुच्छेद 275(1) के अंतर्गत अनुदान के तहत वित्त पोषित किया गया था, जिन्हें नए मॉडल के अनुसार उन्नत किया जा रहा है। तदनुसार, मंत्रालय ने देश भर में लगभग 3.5 लाख अनुसूचित जनजाति के छात्रों को लाभान्वित करने के लिए कुल 728 ईएमआरएस स्थापित करने का लक्ष्य रखा है।

**(v) संविधान के अनुच्छेद 275(1) के अंतर्गत अनुदान:** संविधान के अनुच्छेद 275(1) के प्रावधान के अंतर्गत, अनुसूचित क्षेत्रों में प्रशासन के स्तर को बेहतर बनाने और जनजातीय लोगों के कल्याण हेतु अनुसूचित जनजाति आबादी वाले राज्यों को अनुदान जारी किए जाते हैं। यह एक विशेष क्षेत्र कार्यक्रम है और राज्यों को 100% अनुदान प्रदान किया जाता है। शिक्षा, स्वास्थ्य, कौशल विकास, आजीविका, पेयजल, स्वच्छता आदि के क्षेत्रों में बुनियादी ढाँचे की गतिविधियों में अंतर को पाटने के

लिए अनुसूचित जनजाति आबादी की महसूस की गई आवश्यकताओं के आधार पर राज्य सरकारों को निधियां जारी की जाती हैं।

**(vi) अनुसूचित जनजातियों के कल्याण के लिए कार्यरत स्वैच्छिक संगठनों को अनुदान**

**सहायता:** अनुसूचित जनजातियों के कल्याण के लिए कार्यरत स्वैच्छिक संगठनों को अनुदान सहायता योजना के अंतर्गत, मंत्रालय शिक्षा और स्वास्थ्य के क्षेत्र में परियोजनाओं को वित्तपोषित करता है, जिसमें आवासीय विद्यालय, गैर-आवासीय विद्यालय, छात्रावास, सचल औषधालय, दस या अधिक बिस्तरों वाले अस्पताल, आजीविका आदि शामिल हैं।

**(vii) अनुसूचित जनजाति के विद्यार्थियों के लिए मैट्रिक-पूर्व छात्रवृत्ति:**

यह योजना कक्षा IX-X में पढ़ने वाले विद्यार्थियों के लिए लागू है। माता-पिता की आय सभी स्रोतों को मिलाकर 2.50 लाख रुपये प्रति वर्ष से अधिक नहीं होनी चाहिए। दिवा छात्रों को 225 रुपये प्रति माह और छात्रावास में रहने वालों को 525 रुपये प्रति माह की छात्रवृत्ति वर्ष में 10 महीने की अवधि के लिए दी जाती है। छात्रवृत्ति राज्य सरकार/संघ राज्यक्षेत्र प्रशासन के माध्यम से वितरित की जाती है। पूर्वोत्तर और हिमाचल प्रदेश, उत्तराखंड तथा जम्मू और कश्मीर जैसे पहाड़ी राज्यों/संघ राज्यक्षेत्र जहाँ यह अनुपात 90:10 है, को छोड़कर, सभी राज्यों के लिए केंद्र और राज्यों के बीच वित्तपोषण अनुपात 75:25 है। विधायिका रहित संघ राज्यक्षेत्रों के लिए साझाकरण पद्धति (पैटर्न) 100% केंद्रीय हिस्सा है।

**(viii) अनुसूचित जनजाति के विद्यार्थियों के लिए मैट्रिकोत्तर छात्रवृत्ति:**

इस योजना का उद्देश्य मैट्रिकोत्तर या उच्चतर माध्यमिक स्तर पर अध्ययन कर रहे अनुसूचित जनजाति के विद्यार्थियों को उनकी शिक्षा पूरी करने में सक्षम बनाने के लिए वित्तीय सहायता प्रदान करना है। माता-पिता की आय सभी स्रोतों को मिलाकर 2.50 लाख रुपये प्रति वर्ष से अधिक नहीं होनी चाहिए। शैक्षणिक संस्थानों द्वारा लिए जाने वाले अनिवार्य शुल्क की प्रतिपूर्ति संबंधित राज्य शुल्क निर्धारण समिति द्वारा निर्धारित सीमा के अधीन की जाती है और अध्ययन के पाठ्यक्रम के आधार पर 230 रुपये से 1200 रुपये प्रति माह की छात्रवृत्ति राशि का भुगतान किया जाता है। यह योजना राज्य सरकारों और संघ

राज्यक्षेत्र के प्रशासनों द्वारा कार्यान्वित की जाती है। पूर्वोत्तर और हिमाचल प्रदेश, उत्तराखंड और जम्मू तथा कश्मीर जैसे पहाड़ी राज्यों/संघ राज्यक्षेत्र जहां यह अनुपात 90:10 है को छोड़कर, सभी राज्यों के लिए केंद्र और राज्यों के बीच वित्तपोषण अनुपात 75:25 है। बिना विधायिका वाले संघ राज्यक्षेत्रों के लिए साझाकरण पद्धति (पैटर्न) 100% केंद्रीय हिस्सा है।

**(ix) अनुसूचित जनजाति के अभ्यर्थियों के लिए राष्ट्रीय समुद्रपारीय छात्रवृत्तियाँ:** यह योजना चयनित छात्रों को विदेश में स्नातकोत्तर, पीएचडी और पोस्ट-डॉक्टरल अध्ययन हेतु वित्तीय सहायता प्रदान करती है। प्रतिवर्ष कुल 20 छात्रवृत्तियाँ प्रदान की जाती हैं। इनमें से, 17 छात्रवृत्तियाँ अनुसूचित जनजातियों के लिए और 3 छात्रवृत्तियाँ विशेष रूप से कमजोर जनजातीय समूहों (पीवीटीजी) के छात्रों के लिए हैं। माता-पिता/परिवार की आय सभी स्रोतों को मिलाकर ₹6.00 लाख प्रति वर्ष से अधिक नहीं होनी चाहिए।

**(x) अनुसूचित जनजाति के छात्रों की उच्च शिक्षा के लिए राष्ट्रीय अध्येतावृत्ति और छात्रवृत्ति:**

**(क) राष्ट्रीय छात्रवृत्ति- (उच्च श्रेणी) योजना [स्नातक स्तर]:** इस योजना का उद्देश्य मेधावी अनुसूचित जनजाति के छात्रों को मंत्रालय द्वारा चिन्हित देश भर के 265 उत्कृष्ट संस्थानों, जैसे आईआईटी, एम्स, आईआईएम, एनआईआईटी आदि में से किसी में भी निर्धारित पाठ्यक्रमों में अध्ययन हेतु प्रोत्साहित करना है। सभी स्रोतों से पारिवारिक आय 6.00 लाख रुपये प्रति वर्ष से अधिक नहीं होनी चाहिए। छात्रवृत्ति राशि में शिक्षण शुल्क, रहने का खर्च और पुस्तकों व कंप्यूटर के लिए भत्ते शामिल हैं।

**(ख) अनुसूचित जनजाति के छात्रों के लिए राष्ट्रीय अध्येतावृत्ति:** भारत में एमफिल और पीएचडी की उच्च शिक्षा प्राप्त करने के लिए अनुसूचित जनजाति के छात्रों को प्रति वर्ष 750 अध्येतावृत्तियाँ प्रदान की जाती हैं। अध्येतावृत्ति यूजीसी के मानदंडों के अनुसार प्रदान की जाती है।

**(xi) जनजातीय अनुसंधान संस्थानों (टीआरआई) को सहायता:** मंत्रालय इस योजना के माध्यम से राज्य सरकारों को जहां पहले से नए टीआरआई स्थापित नहीं हैं, वहां उनकी स्थापना करने के लिए और मौजूदा टीआरआई के कामकाज को सुदृढ़ करने हेतु अनुसंधान और दस्तावेजीकरण,



प्रशिक्षण और क्षमता निर्माण, समृद्ध जनजातीय विरासत को बढ़ावा देने आदि के प्रति अपनी मुख्य जिम्मेदारी निभाने के लिए सहायता प्रदान करता है। जनजातीय कला और संस्कृति को संरक्षित करने के लिए, अनुसंधान और दस्तावेजीकरण, कला और कलाकृतियों के रखरखाव और संरक्षण, जनजातीय संग्रहालय की स्थापना, जनजातियों के लिए राज्य के अन्य हिस्सों में आदन-प्रदान यात्राएँ, जनजातीय त्योहारों के आयोजन आदि के माध्यम से देश भर में जनजातीय संस्कृति और विरासत को संरक्षित और बढ़ावा देने के लिए विभिन्न गतिविधियां करने हेतु टीआरआई को वित्तीय सहायता प्रदान की जाती है। इस स्कीम के तहत जनजातीय कार्य मंत्रालय द्वारा शीर्ष समिति के अनुमोदन से आवश्यकतानुसार टीआरआई को 100% सहायता अनुदान वित्तपोषित है।

**पिछले पांच वित्तीय वर्षों के दौरान मंत्रालय द्वारा इन स्कीम/कार्यक्रमों के अंतर्गत आबंटित की गई निधियों का राज्य-वार ब्यौरा निम्नानुसार है:**

**अनुसूचित जनजाति के छात्रों के लिए मैट्रिक-पूर्व छात्रवृत्ति स्कीम के तहत जारी की गई राज्य-वार निधियां**

(करोड़ रुपये में)

| क्र. सं. | राज्य/संघ राज्य क्षेत्र का नाम    | वित्तीय वर्ष 2020-21 | वित्तीय वर्ष 2021-22 | वित्तीय वर्ष 2022-23 | वित्तीय वर्ष 2023-24 | वित्तीय वर्ष 2024-25* |
|----------|-----------------------------------|----------------------|----------------------|----------------------|----------------------|-----------------------|
| 1        | अंडमान और निकोबार                 | 0.12                 | 0.08                 |                      |                      | 0.10                  |
| 2        | आंध्र प्रदेश                      | 14.34                | 39.35                |                      | 57.00                | 30.77                 |
| 3        | अरुणाचल प्रदेश                    | 0.00                 | 2.07                 | 2.67                 |                      |                       |
| 4        | असम                               | 0.17                 | 1.02                 | 1.07                 | 1.88                 | 1.00                  |
| 5        | बिहार                             | 0.00                 | 0.00                 |                      |                      |                       |
| 6        | छत्तीसगढ़                         | 35.42                | 0.00                 |                      | 52.50                |                       |
| 7        | दादरा और नगर हवेली तथा दमन और दीव | 2.34                 | 2.07                 |                      |                      |                       |
| 8        | गोवा                              | 0.41                 | 0.00                 | 1.08                 | 0.53                 | 0.36                  |
| 9        | गुजरात                            | 21.99                | 36.89                | 54.52                | 62.00                | 9.23                  |
| 10       | हिमाचल प्रदेश                     | 0.92                 | 0.00                 | 0.79                 | 1.10                 |                       |
| 11       | जम्मू और कश्मीर                   | 0.00                 | 0.00                 |                      |                      |                       |
| 12       | झारखंड                            | 0.00                 | 38.99                |                      | 57.00                |                       |
| 13       | कर्नाटक                           | 0.00                 | 17.53                | 23.70                | 34.00                | 7.00                  |
| 14       | केरल                              | 1.17                 | 3.47                 |                      | 4.36                 | 1.00                  |
| 15       | लद्दाख                            | 0.42                 | 0.74                 |                      |                      | 0.40                  |

|    |              |               |               |               |               |               |
|----|--------------|---------------|---------------|---------------|---------------|---------------|
| 16 | मध्य प्रदेश  | 54.29         | 114.58        | 127.44        |               | 53.05         |
| 17 | मणिपुर       | 0.00          | 0.00          |               |               |               |
| 18 | मेघालय       | 0.00          | 0.00          | 1.15          |               | 0.70          |
| 19 | मिजोरम       | 1.68          | 6.57          |               | 3.07          |               |
| 20 | नागालैंड     | 0.61          | 0.00          |               |               |               |
| 21 | ओडिशा        | 69.45         | 52.37         | 93.97         |               | 29.50         |
| 22 | पुडुचेरी     | 0.02          | 0.00          |               |               |               |
| 23 | राजस्थान     | 31.27         | 62.34         | 35.31         |               | 22.36         |
| 24 | सिक्किम      | 0.09          | 0.00          | 0.18          |               |               |
| 25 | तमिलनाडु     | 2.41          | 5.47          | 4.04          | 3.62          | 0.60          |
| 26 | तेलंगाना     | 0.00          | 0.00          |               | 1.50          | 0.00          |
| 27 | त्रिपुरा     | 2.52          | 0.59          | 11.37         |               | 6.92          |
| 28 | उत्तर प्रदेश | 0.00          | 0.88          |               |               |               |
| 29 | उत्तराखंड    | 1.38          | 0.00          |               | 0.15          | 0.70          |
| 30 | पश्चिम बंगाल | 7.88          | 9.13          |               | 29.89         |               |
|    | <b>कुल</b>   | <b>248.90</b> | <b>394.14</b> | <b>357.29</b> | <b>308.60</b> | <b>163.69</b> |

\*अनंतिम

अनुसूचित जनजाति के छात्रों के लिए मैट्रिकोत्तर छात्रवृत्ति स्कीम के तहत राज्य-वार जारी की गई निधियां

(करोड़ रुपये में)

| क्र. सं. | राज्य/संघ राज्य क्षेत्र का नाम    | वित्तीय वर्ष 2020-21 | वित्तीय वर्ष 2021-22 | वित्तीय वर्ष 2022-23 | वित्तीय वर्ष 2023-24 | वित्तीय वर्ष 2024-25* |
|----------|-----------------------------------|----------------------|----------------------|----------------------|----------------------|-----------------------|
| 1        | अंडमान और निकोबार द्वीप समूह      | 0.13                 | 0.10                 |                      |                      | 0.10                  |
| 2        | आंध्र प्रदेश                      | 60.39                | 89.91                | 133.57               | 114.71               | 120.00                |
| 3        | अरुणाचल प्रदेश                    | 57.13                | 123.61               | 96.16                | 80.00                | 100.00                |
| 4        | असम                               | 54.14                | 10.93                | 68.45                | 35.00                | 79.71                 |
| 5        | बिहार                             | 7.08                 |                      |                      |                      | 4.43                  |
| 6        | छत्तीसगढ़                         | 87.90                |                      | 93.30                | 71.25                | 70.00                 |
| 7        | दादरा और नगर हवेली तथा दमन और दीव | 34.82                |                      |                      | 4.04                 | 4.90                  |
| 8        | गोवा                              | 4.58                 |                      | 11.87                | 5.27                 | 5.00                  |
| 9        | गुजरात                            | 229.78               | 461.70               | 244.26               | 350.00               | 231.22                |
| 10       | हिमाचल प्रदेश                     | 0.00                 |                      |                      |                      | 5.00                  |
| 11       | जम्मू और कश्मीर                   | 8.05                 |                      | 6.84                 | 7.46                 | 9.95                  |
| 12       | झारखंड                            | 0.00                 | 126.55               |                      | 53.11                | 200.00                |
| 13       | कर्नाटक                           | 0.00                 | 170.81               |                      | 225.56               | 125.00                |
| 14       | केरल                              | 32.85                | 25.16                |                      | 46.89                | 29.00                 |
| 15       | लद्दाख                            | 7.38                 | 22.14                | 18.91                | 5.96                 | 35.00                 |
| 16       | मध्य प्रदेश                       | 123.44               | 245.29               | 270.49               | 350.00               | 250.00                |
| 17       | महाराष्ट्र                        | 181.50               | 192.15               | 90.27                | 570.36               | 117.81                |

|    |              |                |                |                |                |                |
|----|--------------|----------------|----------------|----------------|----------------|----------------|
| 18 | मणिपुर       | 21.84          | 42.92          | 41.38          | 30.00          | 25.00          |
| 19 | मेघालय       | 0.00           | 26.36          | 146.20         | 85.00          | 145.08         |
| 20 | मिजोरम       | 34.47          | 38.75          | 25.90          | 25.00          | 24.00          |
| 21 | नागालैंड     | 32.26          | 44.36          | 36.08          | 35.00          | 62.00          |
| 22 | ओडिशा        | 190.96         | 218.43         | 171.33         | 135.64         | 294.00         |
| 23 | पुडुचेरी     | 0.20           |                |                |                | 0.00           |
| 24 | राजस्थान     | 255.57         | 137.45         | 188.10         | 220.00         | 350.00         |
| 25 | सिक्किम      | 5.54           | 10.36          | 9.25           |                | 6.00           |
| 26 | तमिलनाडु     | 33.29          | 48.49          | 28.54          | 20.00          | 25.00          |
| 27 | तेलंगाना     | 272.98         | 75.04          | 238.51         | 112.50         | 152.50         |
| 28 | त्रिपुरा     | 48.05          | 71.89          | 45.22          | 40.00          | 74.94          |
| 29 | उत्तर प्रदेश | 22.19          |                |                | 10.00          | 15.00          |
| 30 | उत्तराखंड    | 0.00           | 35.68          |                | 1.88           | 2.70           |
| 31 | पश्चिम बंगाल | 22.56          | 38.72          |                | 34.06          | 35.00          |
|    | <b>कुल</b>   | <b>1829.08</b> | <b>2256.80</b> | <b>1964.63</b> | <b>2668.69</b> | <b>2598.34</b> |

\*अनंतिम

पीएम-जनमन के अंतर्गत पिछले दो वर्षों के दौरान राज्य सरकारों को जारी की गई निधियों का राज्य/संघ राज्य क्षेत्र-वार ब्यौरा

(करोड़ रुपये में)

| क्र.स. | राज्य        | वित्तीय वर्ष 2023-24 | वित्तीय वर्ष 2024-25* |
|--------|--------------|----------------------|-----------------------|
| 1      | आंध्र प्रदेश | 14.97                | 5.00                  |
| 2      | छत्तीसगढ़    | 8.52                 | 0.00                  |
| 3      | गुजरात       | 1.66                 | 4.37                  |
| 4      | झारखंड       | 0.62                 | 1.50                  |
| 5      | कर्नाटक      | 3.33                 | 10.26                 |
| 6      | केरल         | 2.29                 | 0.00                  |
| 7      | मध्य प्रदेश  | 25.99                | 0.00                  |
| 8      | महाराष्ट्र   | 12.47                | 5.00                  |
| 9      | ओडिशा        | 12.68                | 23.92                 |
| 10     | राजस्थान     | 3.33                 | 3.44                  |
| 11     | तमिलनाडु     | 5.20                 | 20.67                 |
| 12     | तेलंगाना     | 2.91                 | 13.24                 |
| 13     | त्रिपुरा     | 4.57                 | 7.50                  |
| 14     | उत्तर प्रदेश | 0.83                 | 0.00                  |
| 15     | उत्तराखंड    | 0.62                 | 4.78                  |
|        | <b>कुल</b>   | <b>100.00</b>        | <b>99.68</b>          |

\*अनंतिम

“पीवीटीजी का विकास” स्कीम के अंतर्गत पिछले पांच वर्षों के दौरान जारी की गई निधियों का ब्यौरा निम्नानुसार है:

(लाख रुपए में)

| क्र. सं. | राज्य                         | 2020-21      | 2021-22      | 2022-23          | 2023-24  | 2024-25*       |
|----------|-------------------------------|--------------|--------------|------------------|----------|----------------|
| 1        | आंध्र प्रदेश                  | 1245.51      | 1829.6       | 1645.5           | 0        | 0              |
| 2        | अंडमान एवं निकोबार द्वीप समूह | 0            | 252.11       | 0                | 0        | 0              |
| 3        | बिहार                         | 0            | 0            | 0                | 0        | 0              |
| 4        | छत्तीसगढ़                     | 989.32       | 996.9        | 1500             | 0        | 0              |
| 5        | गुजरात                        | 552.2        | 761.8        | 1731.2           | 0        | 0              |
| 6        | झारखंड                        | 1777.29      | 1696.93      | 0                | 0        | 0              |
| 7        | कर्नाटक                       | 438.46       | 661.17       | 1439.42          | 0        | 0              |
| 8        | केरल                          | 88           | 0            | 0                | 0        | 0              |
| 9        | मध्य प्रदेश                   | 2188.11      | 2888.69      | 0                | 0        | 0              |
| 10       | महाराष्ट्र                    | 1411.66      | 0            | 0                | 0        | 0              |
| 11       | मणिपुर                        | 0            | 0            | 0                | 0        | 0              |
| 12       | ओडिशा                         | 1202         | 1197         | 1796.75          | 0        | 0              |
| 13       | राजस्थान                      | 968          | 706.17       | 1120.625         | 0        | 0              |
| 14       | तमिलनाडु                      | 551.08       | 1967.81      | 907.7            | 0        | 2723..11       |
| 15       | तेलंगाना                      | 1460.5       | 1193.04      | 1508.13          | 0        | 2746.87        |
| 16       | त्रिपुरा                      | 231.43       | 1481.71      | 1402.65          | 0        | 207.95         |
| 17       | उत्तर प्रदेश                  | 82.04        | 0            | 0                | 0        | 0              |
| 18       | उत्तराखंड                     | 295          | 367.07       | 0                | 0        | 0              |
| 19       | पश्चिम बंगाल                  | 519.4        | 0            | 665.95           | 0        | 1631.05        |
|          | <b>कुल</b>                    | <b>14000</b> | <b>16000</b> | <b>13717.925</b> | <b>0</b> | <b>7308.98</b> |

\*अनंतिम

पिछले पांच वर्षों में एनएसटीएफडीसी द्वारा वितरित ऋण राशि

(लाख रुपये में)

| क्र. सं. | राज्य                        | 2020-21<br>संवितरित<br>राशि | 2021-22<br>संवितरित<br>राशि | 2022-23<br>संवितरित<br>राशि | 2023-24<br>संवितरित<br>राशि | 2024-25*<br>संवितरित<br>राशि |
|----------|------------------------------|-----------------------------|-----------------------------|-----------------------------|-----------------------------|------------------------------|
| 1        | आंध्र प्रदेश                 | 5022.24                     | 1127.19                     | 4119.80                     | 5551.49                     | 6039.21                      |
| 2        | अंडमान और निकोबार द्वीप समूह |                             |                             |                             | 0.00                        | 0.00                         |
| 3        | अरुणाचल प्रदेश               | 970.52                      | 814.01                      | 699.90                      | 25.77                       | 17.88                        |
| 4        | असम                          | 5.00                        |                             |                             | 40.02                       | 24.24                        |
| 5        | बिहार                        |                             | 11.48                       |                             | 3.06                        | 0.00                         |
| 6        | छत्तीसगढ़                    | 197.49                      | 1398.99                     | 296.00                      | 227.29                      | 499.43                       |
| 7        | दादरा एवं नगर हवेली          |                             |                             |                             | 4.55                        | 0.00                         |

|    |                 |                 |                 |                 |                 |                 |
|----|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|
| 8  | गोवा            |                 |                 |                 | 0.22            | 0.00            |
| 9  | गुजरात          | 1442.03         | 2022.50         | 1019.61         | 2810.12         | 4931.39         |
| 10 | हरियाणा         |                 |                 |                 |                 | 0.00            |
| 11 | हिमाचल प्रदेश   | 13.40           | 14.00           | 56.90           | 2.19            | 30.60           |
| 12 | जम्मू और कश्मीर | 408.75          | 1362.87         | 1272.54         | 295.19          | 1102.49         |
| 13 | झारखंड          | 1001.60         | 1422.00         | 3.00            | 684.25          | 247.45          |
| 14 | कर्नाटक         | 3109.08         | 1369.31         | 1582.42         | 853.41          | 1854.44         |
| 15 | केरल            | 298.76          | 637.30          | 720.73          | 446.74          | 684.80          |
| 16 | लक्षद्वीप       |                 |                 |                 |                 | 73.53           |
| 17 | मध्य प्रदेश     | 3360.10         | 2755.01         | 5392.05         | 1759.58         | 1660.72         |
| 18 | महाराष्ट्र      | 37.27           | 209.06          | 658.19          | 2523.52         | 567.76          |
| 19 | मणिपुर          | 62.37           |                 | 25.00           | 235.49          | 102.80          |
| 20 | मेघालय          | 4485.43         | 694.81          | 470.60          | 475.91          | 298.09          |
| 21 | मिजोरम          | 3324.18         | 5450.68         | 5295.74         | 6856.69         | 6948.28         |
| 22 | नागालैंड        | 1098.72         | 693.36          | 20.39           | 1199.77         | 627.08          |
| 23 | ओडिशा           | 1794.44         | 2457.93         | 63.19           | 362.35          | 883.56          |
| 24 | राजस्थान        | 2205.16         | 508.60          | 789.35          | 712.22          | 130.16          |
| 25 | सिक्किम         | 82.11           | 62.56           |                 | 34.23           | 201.63          |
| 26 | तमिलनाडु        | 12.50           | 15.00           | 1087.13         | 3265.67         | 1210.39         |
| 27 | तेलंगाना        | 5359.23         | 3111.55         | 4583.99         | 3218.52         | 5174.31         |
| 28 | त्रिपुरा        | 2216.28         | 580.26          | 48.02           | 2014.62         | 1695.98         |
| 29 | उत्तराखंड       | 6.15            |                 | 81.42           | 32.59           | 1.92            |
| 30 | उत्तर प्रदेश    | 1.55            |                 |                 | 3.37            | 85.81           |
| 31 | पश्चिम बंगाल    | 275.64          | 573.91          | 1643.33         | 1526.59         | 2233.75         |
|    | <b>कुल</b>      | <b>36790.00</b> | <b>27292.38</b> | <b>29929.30</b> | <b>35165.42</b> | <b>37327.70</b> |

\*अनंतिम

पिछले पाँच वर्षों के दौरान टीएसएस को एससीए/पीएमएजीवाई के अंतर्गत जारी की गई राज्य-वार निधि

(लाख रुपए में)

| क्र.सं. | राज्य          | टीएसएस को एससीए | पीएमएजीवाई      |                 |                 |                 |
|---------|----------------|-----------------|-----------------|-----------------|-----------------|-----------------|
|         |                | 2020-21         | 2021-22         | 2022-23         | 2023-24         | 2024-25*        |
|         |                | जारी की गई निधि | जारी की गई निधि | जारी की गई निधि | जारी की गई निधि | जारी की गई निधि |
| 1       | आंध्र प्रदेश   | 4954.96         | 0.00            | 0.00            | 0.00            | 0.00            |
| 2       | अरुणाचल प्रदेश | 7015.50         | 733.68          | 0.00            | 0.00            | 0.00            |
| 3       | असम            | 4578.76         | 8743.02         | 11538.22        | 7182.38         | 5186.19         |
| 4       | बिहार          | 3106.00         | 774.44          | 0.00            | 0.00            | 0.00            |
| 5       | छत्तीसगढ़      | 8769.06         | 15595.8         | 23021.82        | 0.00            | 0.00            |

|    |                                   |                 |                 |                  |                 |                 |
|----|-----------------------------------|-----------------|-----------------|------------------|-----------------|-----------------|
| 6  | दादरा और नगर हवेली तथा दमन और दीव | 0.00            | 0.00            | 173.23           | 0.00            | 0.00            |
| 7  | गोवा                              | 724.26          | 0.00            | 0.00             | 0.00            | 0.00            |
| 8  | गुजरात                            | 10786.40        | 15916.78        | 19401.76         | 0.00            | 0.00            |
| 9  | हिमाचल प्रदेश                     | 1367.00         | 377.03          | 288.09           | 0.00            | 0.00            |
| 10 | जम्मू और कश्मीर                   | 0.00            | 0.00            | 932.39           | 0.00            | 0.00            |
| 11 | लद्दाख                            | 0.00            | 0.00            | 470.53           | 0.00            | 0.00            |
| 12 | झारखंड                            | 7049.64         | 6531.79         | 6915.28          | 0.00            | 0.00            |
| 13 | कर्नाटक                           | 0.00            | 2139.9          | 937.48           | 0.00            | 0.00            |
| 14 | केरल                              | 459.15          | 0.00            | 0.00             | 61.19           | 30.00           |
| 15 | मध्य प्रदेश                       | 0.00            | 12268.76        | 27694.54         | 0.00            | 0.00            |
| 16 | महाराष्ट्र                        | 0.00            | 0.00            | 13485.50         | 0.00            | 0.00            |
| 17 | मणिपुर                            | 0.00            | 427.98          | 295.47           | 0.00            | 0.00            |
| 18 | मेघालय                            | 328.25          | 0.00            | 3342.30          | 0.00            | 0.00            |
| 19 | मिजोरम                            | 1236.22         | 580.83          | 1818.61          | 1112.009        | 1468.00         |
| 20 | नागालैंड                          | 2846.14         | 886.53          | 2233.97          | 0.00            | 3827.44         |
| 21 | ओडिशा                             | 9010.42         | 2771.68         | 1001.24          | 3044.42         | 0.00            |
| 22 | राजस्थान                          | 8662.66         | 7224.71         | 15269.66         | 0.00            | 0.00            |
| 23 | सिक्किम                           | 0.00            | 0.00            | 0.00             | 0.00            | 0.00            |
| 24 | तमिलनाडु                          | 377.47          | 285.32          | 285.62           | 855.805         | 461.37          |
| 25 | तेलंगाना                          | 4191.00         | 2262.18         | 1681.04          | 0.00            | 1646.00         |
| 26 | त्रिपुरा                          | 1173.30         | 631.78          | 904.48           | 2737.23         | 0.00            |
| 27 | उत्तराखंड                         | 757.80          | 0.00            | 0.00             | 0.00            | 0.00            |
| 28 | उत्तर प्रदेश                      | 508.83          | 0.00            | 0.00             | 0.00            | 0.00            |
| 29 | पश्चिम बंगाल                      | 3746.00         | 0.00            | 3495.20          | 0.00            | 0.00            |
|    | <b>कुल</b>                        | <b>81648.82</b> | <b>78152.21</b> | <b>135186.41</b> | <b>14993.04</b> | <b>12619.00</b> |

\*अनंतिम

संविधान के अनुच्छेद 275(1) के अंतर्गत जारी की गई निधि दर्शाने वाला विवरण (दिनांक 05.06.2025 तक)

(लाख रुपये में)

| क्र.सं. | राज्य          | 2020-21        | 2021-22        | 2022-23        | 2023-24        | 2024-25*       |
|---------|----------------|----------------|----------------|----------------|----------------|----------------|
|         |                | कुल निर्मुक्ति | कुल निर्मुक्ति | कुल निर्मुक्ति | कुल निर्मुक्ति | कुल निर्मुक्ति |
| 1       | आंध्र प्रदेश   | 2055.55        | 2638.65        | 0.00           | 0.00           | 9841.55        |
| 2       | अरुणाचल प्रदेश | 6014.00        | 9830.00        | 7265.30        | 6740.00        | 10030.00       |
| 3       | असम            | 4592.37        | 2570.000       | 2300.00        | 3294.12        | 4286.23        |
| 4       | बिहार          | 0.00           | 642.08         | 1001.01        | 871.24         | 524.00         |
| 5       | छत्तीसगढ़      | 9976.24        | 11604.02       | 13578.43       | 15676.77       | 14506.46       |

|                |               |                 |                 |                 |                  |                  |
|----------------|---------------|-----------------|-----------------|-----------------|------------------|------------------|
| 6              | गोवा          | 0.00            | 600.41          | 667.79          | 150.00           | 479.91           |
| 7              | गुजरात        | 5940.04         | 6923.79         | 7549.12         | 4584.77          | 2727.27          |
| 8              | हिमाचल प्रदेश | 1161.00         | 1500.00         | 1655.00         | 1696.45          | 2244.23          |
| 10             | झारखंड        | 10278.00        | 12264.19        | 6677.87         | 14299.82         | 5147.06          |
| 11             | कर्नाटक       | 3305.68         | 3210.00         | 4297.57         | 4070.00          | 4730.26          |
| 12             | केरल          | 0.00            | 0.00            | 817.67          | 1910.44          | 395.81           |
| 13             | मध्य प्रदेश   | 4279.78         | 5319.10         | 8438.75         | 15741.70         | 9183.585         |
| 14             | महाराष्ट्र    | 4573.16         | 0.00            | 0.00            | 0.00             | 0.00             |
| 15             | मणिपुर        | 0.00            | 0.00            | 1067.36         | 2456.35          | 1981.32          |
| 16             | मेघालय        | 492.71          | 1595.25         | 2904.84         | 3127.29          | 2217.40          |
| 17             | मिजोरम        | 1909.71         | 2971.54         | 1654.05         | 2897.97          | 2143.80          |
| 18             | नागालैंड      | 1717.38         | 3202.39         | 5863.47         | 5020.11          | 2050.50          |
| 19             | ओडिशा         | 6304.62         | 11382.05        | 10150.55        | 6870.56          | 10107.95         |
| 20             | राजस्थान      | 9166.00         | 10435.21        | 11002.53        | 8940.07          | 4626.61          |
| 21             | सिक्किम       | 516.00          | 2045.00         | 720.38          | 1754.38          | 4485.06          |
| 22             | तमिलनाडु      | 0.00            | 0.00            | 0.00            | 650.49           | 2019.665         |
| 23             | तेलंगाना      | 2517.00         | 2050.00         | 3114.46         | 5169.00          | 13797.00         |
| 24             | त्रिपुरा      | 201.74          | 607.53          | 1294.71         | 4226.39          | 4151.82          |
| 25             | उत्तर प्रदेश  | 927.426         | 832.71          | 1135.82         | 1353.63          | 1829.90          |
| 26             | उत्तराखंड     | 0.00            | 100.65          | 306.02          | 964.05           | 0.00             |
| 27             | पश्चिम बंगाल  | 4041.14         | 0.00            | 4186.50         | 4744.40          | 3549.61          |
| <b>कुल योग</b> |               | <b>79969.55</b> | <b>92324.57</b> | <b>97649.20</b> | <b>117210.00</b> | <b>117057.00</b> |

\*अनंतिम

अनुसूचित जनजातियों के कल्याण हेतु कार्यरत स्वैच्छिक संगठनों को सहायता अनुदान योजना के अंतर्गत वर्ष 2020-21 से 2024-25 तक जारी वित्तपोषित निधि का विवरण

(लाख रुपये में)

| राज्य          | 2020-21 | 2021-22 | 2022-23 | 2023-24 | 2024-25* |
|----------------|---------|---------|---------|---------|----------|
| आंध्र प्रदेश   | 50.26   | 162.29  | 183.01  | 92.19   | 249.08   |
| अरुणाचल प्रदेश | 271.84  | 237.79  | 213.91  | 205.74  | 639.09   |
| असम            | 40.62   | 185.12  | 214.46  | 121.75  | 284.47   |
| छत्तीसगढ़      | 49.00   | 130.37  | 138.42  | 140.64  | 250.83   |

|                 |                |                |                 |                 |                 |
|-----------------|----------------|----------------|-----------------|-----------------|-----------------|
| दिल्ली          | 13.16          | 14.29          | 8.31            | -               | 17.42           |
| गुजरात          | 120.98         | 104.03         | 284.73          | 299.17          | 338.79          |
| हिमाचल प्रदेश   | 224.25         | 131.55         | 226.02          | 437.22          | 578.27          |
| जम्मू और कश्मीर | 46.39          | 26.73          | 36.76           | -               | 49.28           |
| झारखंड          | 501.37         | 697.12         | 881.91          | 918.76          | 2666.31         |
| कर्नाटक         | 116.51         | 222.94         | 290.59          | 247.33          | 520.86          |
| केरल            | 120.82         | 142.81         | 129.48          | 7.53            | 186.75          |
| लद्दाख          | -              | 43.09          | 74.33           | 84.54           | 181.79          |
| मध्य प्रदेश     | 223.89         | 1102.69        | 1091.13         | 975.56          | 1438.54         |
| महाराष्ट्र      | 402.57         | 673.98         | 1358.81         | 1047.53         | 1550.50         |
| मणिपुर          | 280.92         | 602.03         | 207.54          | 406.09          | 657.29          |
| मेघालय          | 845.01         | 776.02         | 2132.05         | 914.83          | 2017.34         |
| मिजोरम          | 69.64          | 111.51         | 51.50           | 38.69           | 158.85          |
| ओडिशा           | 1536.82        | 2424.82        | 2049.49         | 4095.84         | 2885.48         |
| राजस्थान        | 189.80         | 101.66         | 269.21          | 217.68          | 498.95          |
| सिक्किम         | 9.46           | 27.18          | 46.81           | 53.16           | 117.11          |
| तमिलनाडु        | 117.03         | 274.74         | 250.31          | 377.29          | 189.10          |
| तेलंगाना        | 54.82          | 56.64          | 39.99           | 96.98           | 208.03          |
| त्रिपुरा        | 33.54          | 1.56           | 95.69           | 42.09           | 186.63          |
| उत्तर प्रदेश    | 112.23         | 32.21          | 61.49           | 51.03           | 140.36          |
| उत्तराखंड       | 48.54          | 64.22          | 112.93          | 44.30           | 98.68           |
| पश्चिम बंगाल    | 470.51         | 577.61         | 476.10          | 1167.79         | 1390.18         |
| <b>कुल</b>      | <b>5950.00</b> | <b>8925.00</b> | <b>10925.00</b> | <b>12083.71</b> | <b>17500.00</b> |

\*अनंतिम

वर्ष 2020-21 से 2024-25 के दौरान 'जनजातीय अनुसंधान संस्थानों को सहायता' स्कीम के तहत जारी की गई निधियों का ब्यौरा

(लाख रुपए में)

| क्रम संख्या | राज्य             | जारी की गई निधियां |         |         |         |          |
|-------------|-------------------|--------------------|---------|---------|---------|----------|
|             |                   | 2020-21            | 2021-22 | 2022-23 | 2023-24 | 2024-25* |
| 1           | अंडमान और निकोबार | 0.00               | 0       | 0.00    | 0.00    | 0.00     |
| 2           | आंध्र प्रदेश      | 455.00             | 432.75  | 219.13  | 125.00  | 0.00     |
| 3           | अरुणाचल प्रदेश    | 184.15             | 0       | 0.00    | 48.63   | 150.00   |
| 4           | असम               | 0.00               | 0       | 0.00    | 0.00    | 270.00   |
| 5           | बिहार             | 0.00               | 0.00    | 0.00    | 0.00    | 99.00    |
| 6           | छत्तीसगढ़         | 0.00               | 189.04  | 113.43  | 250.00  | 1100.00  |



|    |                 |                |                |                |                |                |
|----|-----------------|----------------|----------------|----------------|----------------|----------------|
| 7  | गोवा            | 202.50         | 111.75         | 0.00           | 50.57          | 200.00         |
| 8  | गुजरात          | 0.00           | 0              | 0.00           | 0.00           | 250.00         |
| 9  | हिमाचल प्रदेश   | 50.00          | 114.1          | 0              | 0.00           | 125.00         |
| 10 | जम्मू और कश्मीर | 206.51         | 200            | 170.84         | 770.85         | 100.00         |
| 11 | झारखंड          | 0.00           | 13.92          | 164.96         | 417.03         | 200.00         |
| 12 | कर्नाटक         | 26.35          | 184.25         | 0.00           | 0.00           | 200.00         |
| 13 | केरल            | 0.00           | 0              | 0.00           | 0.00           | 300.00         |
| 14 | लद्दाख          | 0.00           | 0.00           | 0.00           | 0.00           | 99.00          |
| 15 | मध्य प्रदेश     | 447.00         | 484.58         | 0.00           | 143.08         | 600.00         |
| 16 | महाराष्ट्र      | 0.00           | 0              | 0.00           | 0.00           | 250.00         |
| 17 | मणिपुर          | 0.00           | 0              | 0.00           | 0.00           | 140.00         |
| 18 | मिजोरम          | 1178.22        | 766.65         | 53.75          | 550.00         | 723.14         |
| 19 | नागालैंड        | 0.00           | 85             | 205.000        | 400.00         | 600.00         |
| 20 | ओडिशा           | 503.00         | 644.76         | 313.15         | 600.00         | 600.00         |
| 21 | राजस्थान        | 8.89           | 215.34216      | 0.00           | 0.00           | 0.00           |
| 22 | सिक्किम         | 144.00         | 273.3          | 0.00           | 0.00           | 200.00         |
| 23 | तमिलनाडु        | 0.00           | 135.09         | 0.00           | 25.00          | 300.00         |
| 24 | तेलंगाना        | 375.75         | 548.95         | 0.00           | 0.00           | 1300.00        |
| 25 | त्रिपुरा        | 0.00           | 44.29384       | 0.00           | 25.00          | 300.00         |
| 26 | उत्तर प्रदेश    | 35.15          | 89.25          | 0.00           | 0.00           | 0.00           |
| 27 | पश्चिम बंगाल    | 0.00           | 0              | 0.00           | 0.00           | 0.00           |
| 28 | मेघालय          | 0.00           | 66.224         | 0.00           | 0.00           | 100.00         |
| 29 | उत्तराखंड       | 2183.48        | 1400.75        | 0.00           | 948.01         | 793.86         |
|    | कुल             | <b>6000.00</b> | <b>6000.00</b> | <b>1240.26</b> | <b>4353.17</b> | <b>9000.00</b> |

\*अनंतिम

**पिछले पांच वर्षों के दौरान ईएमआरएस के अंतर्गत जारी की गई निधियों का ब्यौरा (लाख रुपये में)**

| क्र.सं. | राज्य/संघ राज्य क्षेत्र का नाम      | 2020-21          | 2021-22            | 2022-23            | 2023-24            | 2024-25*           |
|---------|-------------------------------------|------------------|--------------------|--------------------|--------------------|--------------------|
| 1       | आंध्र प्रदेश                        | 6,199.12         | 14,591.28          | 12,600.57          | 10,795.05          | 20,252.60          |
| 2       | अरुणाचल प्रदेश (पूर्वोत्तर क्षेत्र) | 200.24           | 119.54             | 1,010.87           | 693.91             | 1,998.01           |
| 3       | असम (पूर्वोत्तर क्षेत्र)            | 750              | 1,800.00           | 1,433.65           | 2,732.67           | 10,638.59          |
| 4       | बिहार                               | 10               | 0                  | 0                  | 8.95               | 34.12              |
| 5       | छत्तीसगढ़                           | 6,968.12         | 13,259.66          | 19,435.93          | 15,888.89          | 75,241.68          |
| 6       | दादरा एवं नगर हवेली                 | 95.7             | 252.55             | 568.22             | 163.45             | 173.77             |
| 7       | गुजरात                              | 4,755.86         | 1,060.00           | 10,088.95          | 15,667.55          | 23,739.43          |
| 8       | हिमाचल प्रदेश                       | 255.06           | 599.11             | 483.18             | 829.76             | 1,353.01           |
| 9       | जम्मू और कश्मीर                     | 0                | 392.4              | 1,200.00           | 891.4              | 373.56             |
| 10      | झारखंड                              | 2,205.73         | 11,309.20          | 23,562.27          | 23,915.13          | 63,365.39          |
| 11      | कर्नाटक                             | 2,495.83         | 3,672.86           | 1,768.84           | 2,677.67           | 5,996.19           |
| 12      | केरल                                | 0                | 229.56             | 1,515.66           | 249                | 1,030.37           |
| 13      | लद्दाख                              | 0                | 10                 | 450                | 800                | 17.41              |
| 14      | मध्य प्रदेश                         | 14,459.36        | 3,560.00           | 31,817.79          | 13,157.19          | 24,589.25          |
| 15      | महाराष्ट्र                          | 2,787.16         | 4,393.74           | 12,919.16          | 8,525.91           | 26,849.30          |
| 16      | मणिपुर (पूर्वोत्तर क्षेत्र)         | 1,268.00         | 398.08             | 2,369.98           | 3,044.92           | 2,325.91           |
| 17      | मेघालय (पूर्वोत्तर क्षेत्र)         | 1,123.45         | 1,100.00           | 800                | 21,014.66          | 31,442.72          |
| 18      | मिजोरम (पूर्वोत्तर क्षेत्र)         | 3,283.73         | 6,085.41           | 2,094.54           | 1,242.52           | 14,313.18          |
| 19      | नागालैंड (पूर्वोत्तर क्षेत्र)       | 5,885.51         | 9,481.60           | 557.71             | 18,377.12          | 698.27             |
| 20      | ओडिशा                               | 6,174.27         | 10,648.82          | 28,164.31          | 48,934.80          | 60,184.05          |
| 21      | राजस्थान                            | 12,944.17        | 18,214.71          | 19,463.30          | 13,687.79          | 8,532.54           |
| 22      | सिक्किम (पूर्वोत्तर क्षेत्र)        | 800.33           | 1,037.88           | 1,047.35           | 1,118.83           | 845.00             |
| 23      | तमिलनाडु                            | 1,225.14         | 1,190.62           | 1,098.78           | 1,099.80           | 1,738.95           |
| 24      | तेलंगाना                            | 9,517.30         | 19,695.52          | 12,794.53          | 14,276.17          | 13,492.34          |
| 25      | त्रिपुरा (पूर्वोत्तर क्षेत्र)       | 6,064.89         | 5,715.44           | 6,435.19           | 6,670.35           | 9,946.98           |
| 26      | उत्तर प्रदेश                        | 386.68           | 337.49             | 596.23             | 624.14             | 949.43             |
| 27      | उत्तराखंड                           | 321.28           | 598.39             | 474.95             | 1,537.53           | 3,475.04           |
| 28      | पश्चिम बंगाल                        | 2,062.45         | 0                  | 2,303.67           | 1,869.70           | 1,789.50           |
|         | <b>कुल</b>                          | <b>92,239.38</b> | <b>1,29,753.86</b> | <b>1,97,055.63</b> | <b>2,30,494.86</b> | <b>4,05,386.59</b> |

\*अनंतिम

**दिल्ली-पानीपत आरआरटीएस कॉरिडोर की स्थिति**

**2998. श्री सतपाल ब्रह्मचारी:**

क्या आवासन और शहरी कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार ने सोनीपत लोक सभा क्षेत्र से गुजरने वाले दिल्ली-पानीपत क्षेत्रीय रैपिड ट्रांजिट सिस्टम (आरआरटीएस) कॉरिडोर के निर्माण/ठहराव की स्थिति का समेकित आकलन किया है;
- (ख) यदि हाँ, तो इसकी लंबाई (लगभग 103 किमी), स्टेशनों की कुल संख्या (17) और अनुमानित लागत (21,627 करोड़ रुपये) के संदर्भ में परियोजना की वर्तमान स्थिति क्या है;
- (ग) क्या इस कॉरिडोर पर ट्रेनें अधिकतम 180 किमी/घंटा और औसत 100 किमी/घंटा की गति से चलेंगी और दिल्ली से पानीपत की यात्रा 60-90 मिनट में पूरी होने की संभावना है;
- (घ) क्या दिल्ली सरकार ने इस आरआरटीएस कॉरिडोर के लिए अपना वित्तीय हिस्सा (50 करोड़ रुपये) जारी कर दिया है और क्या अब तक इस परियोजना के लिए समझौता ज्ञापन (एमओयू) पर हस्ताक्षर किए गए हैं और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;
- (ङ) क्या परियोजना की पारदर्शिता, भूमि अधिग्रहण की स्थिति और समय-सीमा की निगरानी के लिए कोई स्वतंत्र समीक्षा या तृतीय-पक्ष संपरीक्षा की गई है; और
- (च) यदि हाँ, तो इसके प्रमुख परिणाम क्या रहे और यदि नहीं, तो ऐसा आकलन कब तक प्रस्तावित किए जाने की संभावना है?

**आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू):**

- (क) से (च) : 'शहरी नियोजन' राज्य का विषय है। इसलिए, संबंधित राज्य सरकारें/संघ राज्य क्षेत्र प्रशासन रीजनल रैपिड ट्रांजिट सिस्टम (आरआरटीएस) सहित शहरी परिवहन इन्फ्रास्ट्रक्चर की योजना बनाने, कार्य शुरू करने और उसे विकसित करने के लिए जिम्मेदार हैं। राष्ट्रीय राजधानी क्षेत्र परिवहन निगम (एनसीआरटीसी) ने दिल्ली-करनाल नमो भारत आरआरटीएस कॉरिडोर के लिए प्रस्ताव प्रस्तुत किया है, जो कि राष्ट्रीय राजधानी क्षेत्र (एनसीआर) में आरआरटीएस कॉरिडोर की कार्यान्वयन एजेंसी है। ऐसे प्रस्ताव गहन लागत वाले होते हैं; इसलिए, केंद्र सरकार में विभिन्न स्तरों पर इनकी गहन जाँच की जाती है। इस तरह की व्यापक जांच के बाद, केंद्र सरकार प्रस्ताव की व्यवहार्यता और संसाधनों की उपलब्धता के आधार पर आरआरटीएस परियोजनाओं को वित्तीय सहायता देने पर विचार करती है। रीजनल रैपिड ट्रांजिट सिस्टम की डिज़ाइन गति और परिचालन

गति क्षमता क्रमशः 180 किमी प्रति घंटा और 160 किमी प्रति घंटा है। इसकी औसत गति स्टेशनों के बीच की दूरी पर निर्भर करती है, जो यात्रा के समय को निर्धारित करती है।

राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार (जीएनसीटीडी) ने दिल्ली-पानीपत-करनाल नमो भारत आरआरटीएस कॉरिडोर की निर्माण-पूर्व गतिविधियों के लिए 50 करोड़ रुपये की राशि जारी की है। स्वीकृत आरआरटीएस परियोजनाओं के लिए, पारदर्शिता, भूमि अधिग्रहण की स्थिति और समय-सीमा की नियमित निगरानी के लिए, केंद्र सरकार, संबंधित राज्य सरकार और एसपीवी (विशेष प्रयोजन तंत्र) के बीच हुए समझौता ज्ञापन (एमओयू) में एक उच्चाधिकार प्राप्त समिति (एचपीसी) की परिकल्पना की गई है। दिल्ली-पानीपत-करनाल आरआरटीएस कॉरिडोर वर्तमान में भारत सरकार की स्वीकृत परियोजना नहीं है।

## **HYDERABAD-AMARAVATI RAPID RAIL PROJECT**

### **2999. SHRI EATALA RAJENDER:**

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) whether the Government has cleared Hyderabad-Amaravati Rapid Rail Project, connecting the capital cities of Hyderabad -Telangana and Amaravati - Andhra Pradesh; and
- (b) if so, the details thereof including the works done, NoCs obtained and DPRs finalised along with the funds sanctioned and utilised so far?

### **THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):**

(a): No.

(b): Question does not arise.

## **CREDIT DEFICIT IN THE MSME SECTOR**

**3000. SHRI CHARANJIT SINGH CHANNI:  
SHRI BALWANT BASWANT WANKHADE:  
ADV. DEAN KURIAKOSE:**

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- (a) the estimate of credit deficit in the MSME sector by June 2025 and the proportion of MSMEs using formal credit channels;
- (b) the average payment period for large customers classified by industry; and
- (c) the reforms implemented in recent years to improve credit flow and liquidity of MSMEs, particularly addressing issues of delayed receivables?

**THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):**

(a): The Expert Committee on Micro, Small and Medium Enterprises, constituted by Reserve Bank of India (RBI) in 2019 estimated the credit gap in MSME sector to be in the range of Rs. 20 to Rs. 25 lakh crore.

As informed by RBI, the number of MSME Accounts with the Scheduled Commercial Banks is given below:

| <b>Number of MSME Accounts with the Scheduled Commercial Banks<br/>(SCBs)</b> |                       |                              |
|-------------------------------------------------------------------------------|-----------------------|------------------------------|
| <b>Sl. No.</b>                                                                | <b>Financial Year</b> | <b>No. of A/cs (in lakh)</b> |
| 1                                                                             | As on March 31, 2023  | 213.32                       |
| 2                                                                             | As on March 31, 2024  | 256.97                       |

|   |                      |        |
|---|----------------------|--------|
| 3 | As on March 31, 2025 | 243.15 |
|---|----------------------|--------|

Source: RBI

(b): RBI has developed Unified Lending Interface (ULI) for frictionless credit to transform the lending landscape in India by making credit more accessible by reducing documentation requirements and simplifying the loan application process. ULI eliminates the need for complex, costly integrations with individual data providers enabling lenders to make quicker and better-informed loan decisions, cutting approval times and reducing operational costs.

(c): To improve credit flow and liquidity of MSMEs, a number of measures have been taken by Government of India. Some of them are:

i. Under the Credit Guarantee Scheme (CGS) for Micro and Small Enterprises (MSEs) of Ministry of MSME, additional corpus fund of Rs. 9,000 crore was infused into the corpus of Credit Guarantee Fund Trust for MSEs, to enable an additional credit of Rs. 2.00 lakh crore, at a reduced cost of credit. Further, the guarantee ceiling has been increased from Rs. 5 crore to Rs. 10 crore (w.e.f. 01.04.2025) to MSEs, with guarantee coverage up to 90%, for various category of loan under CGS.

ii. Prime Minister's Employment Generation Programme provides Margin Money subsidy upto 35%, for setting up of new micro enterprises, in the non-farm sector with project cost of Rs. 50 lakh and Rs. 20 lakh, for Manufacturing and Services enterprises, respectively.

iii. PM Vishwakarma, launched on 17.09.2023 to provide end-to-end support to artisans and craftspeople of 18 traditional trades who work with their hands and

tools. The Scheme includes provision of loans upto Rs. 3 lakh with interest subvention of 8%.

iv. Self Reliant India (SRI) Fund has been set up to infuse Rs. 50,000 crore as equity funding in those MSMEs, which have the potential and viability to grow and become large units. Under this Fund, there is a provision of Rs. 10,000 crore from the Government of India and Rs. 40,000 crore through Private Equity/Venture Capital Funds.

v. To ensure timely payment settlements for Micro and Small Enterprises (MSEs) across the country, Ministry of MSME launched SAMADHAAN Portal on 30.10.2017 for monitoring of the outstanding dues to the MSEs. 161 Micro & Small Enterprises Facilitation Councils (MSEFCs) have so far been set-up in States/UTs. Ministry of MSME has launched Online Dispute Resolution (ODR) Portal on 27.06.2025 to provide end-to-end digitized resolution of the delayed payment cases.

vi. RBI issued guidelines for setting up and operating the Trade Receivables Discounting System (TReDS) to facilitates the financing of trade receivables of MSMEs from corporate and other buyers, including Government Departments and Public Sector Undertakings (PSUs) through multiple financiers electronically. Five entities are presently operating TReDS. The monetary limit for onboarding on TReDS for Corporates and CPSEs has been reduced to a turnover of Rs. 250 Crore vide Notification dated 07.11.2024.

## **PROJECTS COVERED UNDER AMRUT 2.0 IN TAMIL NADU**

### **3001. SHRI G. SELVAM:**

**SHRI C. N. ANNADURAI:**

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) the number of cities and towns covered under AMRUT 2.0 in Tamil Nadu along with the details of the projects sanctioned and completed, district-wise;
- (b) the details on the projects implemented for the reuse of treated wastewater in Tamil Nadu including the cities involved, volume of treated water reused and the sectors it is being used;
- (c) the steps taken/ being taken by the Government to promote green urban development such as development of green spaces, creation of ecoparks and integration of rainwater harvesting and urban forestry under AMRUT 2.0 in Tamil Nadu;
- (d) whether the Government has identified any best practices or model projects in Tamil Nadu for treated wastewater reuse or green development which can be replicated in other parts of the country and if so, the details thereof; and
- (e) whether the Government plans to provide additional technical and financial assistance to the State to scale up the circular economy of water and urban climate resilience infrastructure and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):**

- (a): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 covers all Urban Local Bodies (ULBs)/ Cities of the country including 666 ULBs of Tamil Nadu. Under AMRUT 2.0, States/UTs are empowered to select,



appraise, prioritise and implement the projects within the broad framework of Mission guidelines.

Under AMRUT 2.0 in the State of Tamil Nadu, State Water Action Plans have been approved for 1,270 projects worth ₹14,687.83 crore in 606 ULBs/ cities which includes 201 water supply projects worth ₹7,721.59 crore, 30 Sewerage & Septage Management projects worth ₹6,623.40 crore, 474 water body rejuvenation projects worth ₹229.19 crore and 565 green spaces and park projects worth ₹113.65 crore. As reported by the State on AMRUT 2.0 portal, district-wise details of the projects are given in **Statement**.

(b): In Tamil Nadu under AMRUT 2.0, as reported by the State on AMRUT 2.0 Portal, in Sewerage and septage management sector, 02 projects worth ₹813.54 crore have been taken up for recycle/reuse in Coimbatore and Hossur ULBs. Approved projects cover 57.65 MLD sewage treatment for recycle/reuse.

(c): Under AMRUT 2.0 so far, 565 green spaces and park projects worth ₹113.65 crore have been approved in Tamil Nadu. Approved projects cover creation of 449.16 acre of green space.

(d): In Tamil Nadu, 45 MLD Capacity Tertiary Treatment Reverse Osmosis (TTRO) Plant at Koyambedu, Chennai, and 45 MLD capacity TTRO plant at Kodungaiyur, Chennai demonstrate the reuse of treated urban wastewater for industrial purposes and are recognized as model initiatives promoting resource conservation and sustainable urban development.

(e): Besides funds for the projects under AMRUT 2.0, an amount of ₹83.25 crore has been approved as incentive for 41 eligible Sewage Treatment Plants (STPs)

of the State of Tamil Nadu under "Jal Hi AMRIT" initiative under AMRUT 2.0 reforms, which aims to incentivize states and UTs to efficiently manage sewage treatment plants for recyclable treated water meeting environmental standards. First instalment of ₹58.28 crore has been released/ sanctioned to the State.

The Government of India, in the budget for 2025-26 has announced to set up an Urban Challenge Fund (UCF) of ₹1 lakh crore to implement the proposals for 'Cities as Growth Hubs', 'Creative Redevelopment of Cities' and 'Water and Sanitation'. As per the budget announcement, this fund would finance up to 25 per cent of the cost of bankable projects with a stipulation that at least 50 per cent of the cost is funded from bonds, bank loans, and Public Private Partnerships (PPPs). This fund can be used by the State for scaling up water infrastructure and urban climate resilient infrastructure.

### **STATEMENT**

#### **District wise details of approved and completed projects under AMRUT 2.0 in Tamil Nadu**

| S. N o. | District      | No. of approved projects | Total Project Cost (in ₹ Cr.) | No. of grounded projects | Project Cost of Grounded Projects (In ₹. Cr.) | Physical Progress (In ₹. Cr.) |
|---------|---------------|--------------------------|-------------------------------|--------------------------|-----------------------------------------------|-------------------------------|
| 1       | ARIYALUR      | 11                       | 45.65                         | 11                       | 46.32                                         | 40.66                         |
| 2       | CHENNAI       | 23                       | 3864.01                       | 22                       | 3199.62                                       | 1505.48                       |
| 3       | COIMBATORE    | 80                       | 1029.62                       | 79                       | 724.01                                        | 492.91                        |
| 4       | CUDDALORE     | 48                       | 248.87                        | 48                       | 318.89                                        | 193.53                        |
| 5       | DHARMAPURI    | 20                       | 32.81                         | 20                       | 33.94                                         | 22.70                         |
| 6       | DINDIGUL      | 49                       | 249.41                        | 49                       | 379.98                                        | 278.75                        |
| 7       | ERODE         | 67                       | 333.70                        | 67                       | 339.02                                        | 281.89                        |
| 8       | KANCHEEPURAM  | 59                       | 146.10                        | 59                       | 157.60                                        | 101.18                        |
| 9       | KANNIYAKUMARI | 82                       | 321.02                        | 82                       | 421.81                                        | 320.01                        |
| 10      | KARUR         | 24                       | 92.33                         | 24                       | 86.04                                         | 74.20                         |

| S. N o. | District       | No. of approved projects | Total Project Cost (in ₹ Cr.) | No. of grounded projects | Project Cost of Grounded Projects (In ₹. Cr.) | Physical Progress (In ₹. Cr.) |
|---------|----------------|--------------------------|-------------------------------|--------------------------|-----------------------------------------------|-------------------------------|
| 11      | KRISHNAGIRI    | 15                       | 580.02                        | 15                       | 469.01                                        | 90.56                         |
| 12      | MADURAI        | 27                       | 740.87                        | 26                       | 603.48                                        | 89.83                         |
| 13      | NAGAPATTINAM   | 31                       | 487.10                        | 31                       | 493.38                                        | 425.68                        |
| 14      | NAMAKKAL       | 47                       | 427.40                        | 47                       | 467.78                                        | 445.27                        |
| 15      | PERAMBALUR     | 9                        | 21.36                         | 9                        | 22.32                                         | 16.87                         |
| 16      | PUDUKOTTAI     | 26                       | 227.76                        | 26                       | 360.40                                        | 223.12                        |
| 17      | RAMANATHAPURAM | 32                       | 772.68                        | 32                       | 776.80                                        | 413.39                        |
| 18      | SALEM          | 60                       | 1419.48                       | 59                       | 303.73                                        | 120.93                        |
| 19      | SIVAGANGA      | 40                       | 170.52                        | 39                       | 291.05                                        | 208.66                        |
| 20      | THANJAVUR      | 49                       | 91.38                         | 48                       | 96.50                                         | 86.46                         |
| 21      | THE NILGIRIS   | 5                        | 48.31                         | 5                        | 92.29                                         | 74.34                         |
| 22      | THENI          | 50                       | 218.82                        | 49                       | 213.47                                        | 163.99                        |
| 23      | THIRUVALLUR    | 34                       | 413.99                        | 34                       | 364.27                                        | 226.88                        |
| 24      | THOOTHUKKUDI   | 32                       | 213.58                        | 31                       | 217.10                                        | 131.18                        |
| 25      | TIRUNELVELI    | 81                       | 700.51                        | 81                       | 710.65                                        | 511.72                        |
| 26      | TIRUPPUR       | 30                       | 348.51                        | 30                       | 355.73                                        | 199.59                        |
| 27      | TIRUVANNAMALAI | 32                       | 164.81                        | 32                       | 171.71                                        | 71.76                         |
| 28      | TIRUVARUR      | 28                       | 124.24                        | 28                       | 128.10                                        | 105.03                        |
| 29      | TRICHY         | 37                       | 736.63                        | 37                       | 828.51                                        | 392.74                        |
| 30      | VELLORE        | 73                       | 266.96                        | 72                       | 259.79                                        | 218.88                        |
| 31      | VILUPPURAM     | 40                       | 75.92                         | 40                       | 77.19                                         | 69.03                         |
| 32      | VIRUDHUNAGAR   | 29                       | 73.46                         | 29                       | 71.80                                         | 47.82                         |
|         | Total          | 1270                     | 14687.83                      | 1261                     | 13082.28                                      | 7645.06                       |

## TECHNOLOGICAL SUPPORT TO MSME MANUFACTURING CLUSTERS

### 3002. SHRI RAJMOHAN UNNITHAN:

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

(a) whether new tool rooms or technology centres are being set up to support MSME manufacturing clusters and skilling initiatives, if so, the details thereof;

(b) the targeted schemes in place to help women entrepreneurs access finance, training and market linkages; and

(c) the new strategies being implemented to increase MSME exports and enhance the global competitiveness of small enterprises?

**THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):**

(a): Yes. To augment the network of existing 18 Technology Centres, the Ministry of Micro, Small and Medium Enterprises (MSME) has set up 9 new Technology Centres out of 15 Technology Centres under Technology Centre Systems Programme (TCSP). The Ministry is implementing the scheme of Establishment of new Technology Centres/Extension Centres (TCEC) for establishment of 20 additional Technology Centres, to support MSMEs and skill initiatives. Further, with an aim to enhance the productivity and competitiveness of MSEs for their holistic development by adopting cluster approach, this Ministry also implements the scheme Micro and Small Enterprises Cluster Development Programme (MSE-CDP).

(b): Ministry of MSME implements various schemes/programme such as Prime Ministers Employment Generation Programme (PMEGP), Credit Guarantee Fund Trust for MSE (CGTMSE), Public Procurement Policy (PPP), Procurement and Marketing Support (PMS), MSME Trade Enablement and Marketing Initiative (MSME TEAM Initiative), MSME Champions Scheme, Coir Vikas Yojana, PM Vishwakarma, International Cooperation (IC) Scheme to enable

access to finance, training and market linkages for MSMEs including women entrepreneurs.

In addition, following steps have been taken to help women entrepreneurs:

- Under Credit Guarantee Fund Trust for MSE (CGTMSE), guarantee coverage of up to 90% and 10% concession in annual Guarantee fees for micro and small women entrepreneurs have been introduced w.e.f. 01.12.2022.
- Under Prime Minister's Employment Generation Programme (PMEGP), women enterprises are provided higher subsidy upto 35% as against 25% to non-special category.
- Public Procurement Policy (PPP) mandates that 3% of annual procurement by CPSEs/Ministries/Departments must be made from women-owned micro enterprises.
- 100% subsidy for Women owned MSMEs on cost of ZED certification under MSME-Sustainable (ZED) Certification Scheme.
- Additional 5% Government of India (GoI) contribution towards the implementation cost for Women owned MSMEs under MSME Competitive (LEAN) Scheme.
- "Skill Upgradation and Mahila Coir Yojana" under Coir Vikas Yojana is implemented as an exclusive training programme for women artisans engaged in coir sector.
- Under Procurement and Marketing Support (PMS), women entrepreneurs are provided subsidy to the extent of 100% as against 80% for other entrepreneurs.

- Idea Hackathon 3.0 conducted particularly for Women under Incubation component of MSME Innovative Scheme.

(c): The Ministry of MSME has established 65 Export Facilitation Centres (EFCs) in its field organizations namely MSME-Development and Facilitation Offices, MSME Technology Centres and MSME Testing Centres with an aim to provide requisite mentoring and handholding to MSMEs in exporting their products and services.

### **CITIES COVERED UNDER SCM**

#### **3003. SHRI ANTO ANTONY:**

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) the current status of the Smart Cities Mission (SCM) in the country;
- (b) the details of the total funds sanctioned, allocated and utilised under SCM during each of the last three years;
- (c) the total number of cities selected under SCM along with the number out of these which have completed their planned projects and those which are still having ongoing projects;
- (d) whether the Government has any plan to include more cities under SCM in the future and if so, the details thereof; and
- (e) the key challenges faced in the implementation of the mission across the country?

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):**

(a) to (c): Government of India launched the Smart Cities Mission (SCM) on 25th June, 2015. 100 Smart Cities were selected through a two-stage challenge process in 4 rounds of competition between January 2016 and June 2018.

Under SCM, the Central Government had a total outlay of ₹48,000 Cr for the 100 cities. As on July 31, 2025, the cities have been able to claim Central Financial Assistance of ₹47,459 Cr (i.e. 99% of the total Central share allocation). The States/Union Territories are reported to have utilized ₹45,881 Cr (i.e. 97% of the total Central share claimed). State/UT wise progress of projects and Central Financial Assistance claimed & utilized by 100 Smart Cities since inception of the Mission is at **Statement**.

As on July 31, 2025, out of a total 8063 projects amounting to ₹1,64,695 Cr undertaken in the 100 cities selected under SCM, 7,636 projects (95% of total projects) amounting to ₹1,53,977 Cr have been completed and the remaining 427 projects amounting to ₹10,718 Cr are ongoing.

As per the information provided by the States/UTs, as on July 31, 2025, out of 100 cities, 29 cities have completed its all projects.

(d): Post the closure of Smart Cities Mission (SCM) on 31<sup>st</sup> March, 2025 there is no further budgetary provision under SCM.

(e): As apprised by the States/UTs, the challenges encountered in implementing smart city projects include, inter alia, legal issues, delay in obtaining clearances from different departments, land acquisition, construction in hilly areas, challenges in vendor and resource availability in small & medium cities, centralization of decision making in few cities, utilization of full capacity of

Integrated Command and Control Centres (ICCCs) with integration of all municipal departments and agencies, frequent changing and dropping of projects.

### **STATEMENT**

#### **State/UT wise progress of projects and Central Financial Assistance claimed & utilized by 100 Smart Cities since inception of the Mission**

| State/ City                    | Total               |                     | Completed           |                     | Ongoing             |                     |
|--------------------------------|---------------------|---------------------|---------------------|---------------------|---------------------|---------------------|
|                                | Project<br>(in No.) | Amount<br>(in ₹ Cr) | Project<br>(in No.) | Amount<br>(in ₹ Cr) | Project<br>(in No.) | Amount<br>(in ₹ Cr) |
| <b>Andaman Nicobar Islands</b> | <b>18</b>           | <b>511.33</b>       | <b>9</b>            | <b>72.42</b>        | <b>9</b>            | <b>438.91</b>       |
| Port Blair                     | 18                  | 511.33              | 9                   | 72.42               | 9                   | 438.91              |
| <b>Andhra Pradesh</b>          | <b>280</b>          | <b>6589.01</b>      | <b>236</b>          | <b>5700.65</b>      | <b>44</b>           | <b>888.36</b>       |
| Amaravati                      | 19                  | 902.94              | 14                  | 746                 | 5                   | 156.94              |
| Kakinada                       | 92                  | 1908.09             | 80                  | 1731.17             | 12                  | 176.92              |
| Tirupati                       | 104                 | 2082.75             | 79                  | 1610.65             | 25                  | 472.1               |
| Visakhapatnam                  | 65                  | 1695.23             | 63                  | 1612.83             | 2                   | 82.4                |
| <b>Arunachal Pradesh</b>       | <b>75</b>           | <b>1032.11</b>      | <b>59</b>           | <b>669.52</b>       | <b>16</b>           | <b>362.59</b>       |
| Itanagar                       | 32                  | 520.61              | 24                  | 406.85              | 8                   | 113.76              |
| Pasighat                       | 43                  | 511.5               | 35                  | 262.67              | 8                   | 248.83              |
| <b>Assam</b>                   | <b>21</b>           | <b>754.65</b>       | <b>20</b>           | <b>745.74</b>       | <b>1</b>            | <b>8.91</b>         |
| Guwahati                       | 21                  | 754.65              | 20                  | 745.74              | 1                   | 8.91                |
| <b>Bihar</b>                   | <b>152</b>          | <b>5348.93</b>      | <b>138</b>          | <b>4628.52</b>      | <b>14</b>           | <b>720.41</b>       |
| Bhagalpur                      | 27                  | 1504.14             | 26                  | 1493.72             | 1                   | 10.42               |
| Biharsharif                    | 61                  | 1449.15             | 55                  | 1169.92             | 6                   | 279.23              |
| Muzaffarpur                    | 30                  | 965.89              | 26                  | 747.49              | 4                   | 218.4               |
| Patna                          | 34                  | 1429.75             | 31                  | 1217.39             | 3                   | 212.36              |
| <b>Chandigarh</b>              | <b>97</b>           | <b>2694.25</b>      | <b>97</b>           | <b>2694.25</b>      | <b>0</b>            | <b>0</b>            |
| Chandigarh                     | 97                  | 2694.25             | 97                  | 2694.25             | 0                   | 0                   |
| <b>Chhattisgarh</b>            | <b>520</b>          | <b>4454.2</b>       | <b>502</b>          | <b>4108.93</b>      | <b>18</b>           | <b>345.27</b>       |
| Atal Nagar                     | 52                  | 944.03              | 52                  | 944.03              | 0                   | 0                   |
| Bilaspur                       | 126                 | 1765.46             | 115                 | 1529                | 11                  | 236.46              |
| Raipur                         | 342                 | 1744.71             | 335                 | 1635.9              | 7                   | 108.81              |
| <b>Dadra and Nagar Haveli</b>  | <b>29</b>           | <b>853.06</b>       | <b>11</b>           | <b>405.5</b>        | <b>18</b>           | <b>447.56</b>       |
| Silvassa                       | 29                  | 853.06              | 11                  | 405.5               | 18                  | 447.56              |
| <b>Daman and Diu</b>           | <b>52</b>           | <b>1148.09</b>      | <b>43</b>           | <b>1093.17</b>      | <b>9</b>            | <b>54.92</b>        |
| Diu                            | 52                  | 1148.09             | 43                  | 1093.17             | 9                   | 54.92               |
| <b>Delhi</b>                   | <b>127</b>          | <b>996.97</b>       | <b>120</b>          | <b>873.73</b>       | <b>7</b>            | <b>123.24</b>       |



| State/ City              | Total               |                     | Completed           |                     | Ongoing             |                     |
|--------------------------|---------------------|---------------------|---------------------|---------------------|---------------------|---------------------|
|                          | Project<br>(in No.) | Amount<br>(in ₹ Cr) | Project<br>(in No.) | Amount<br>(in ₹ Cr) | Project<br>(in No.) | Amount<br>(in ₹ Cr) |
| NDMC                     | 127                 | 996.97              | 120                 | 873.73              | 7                   | 123.24              |
| <b>Goa</b>               | <b>51</b>           | <b>1051.01</b>      | <b>47</b>           | <b>1014.28</b>      | <b>4</b>            | <b>36.73</b>        |
| Panaji                   | 51                  | 1051.01             | 47                  | 1014.28             | 4                   | 36.73               |
| <b>Gujarat</b>           | <b>359</b>          | <b>11506.86</b>     | <b>356</b>          | <b>11267.87</b>     | <b>3</b>            | <b>238.99</b>       |
| Ahmedabad                | 70                  | 2655.39             | 69                  | 2626.4              | 1                   | 28.99               |
| Dahod                    | 36                  | 984.46              | 36                  | 984.46              | 0                   | 0                   |
| Gandhinagar              | 43                  | 1045.99             | 41                  | 835.99              | 2                   | 210                 |
| Rajkot                   | 71                  | 2183.73             | 71                  | 2183.73             | 0                   | 0                   |
| Surat                    | 87                  | 2693.88             | 87                  | 2693.88             | 0                   | 0                   |
| Vadodara                 | 52                  | 1943.41             | 52                  | 1943.41             | 0                   | 0                   |
| <b>Haryana</b>           | <b>161</b>          | <b>1979.77</b>      | <b>137</b>          | <b>1542.46</b>      | <b>24</b>           | <b>437.31</b>       |
| Faridabad                | 44                  | 928.96              | 33                  | 752.73              | 11                  | 176.23              |
| Karnal                   | 117                 | 1050.81             | 104                 | 789.73              | 13                  | 261.08              |
| <b>Himachal Pradesh</b>  | <b>291</b>          | <b>1551.66</b>      | <b>265</b>          | <b>1206.02</b>      | <b>26</b>           | <b>345.64</b>       |
| Dharamshala              | 80                  | 655.74              | 57                  | 365.67              | 23                  | 290.07              |
| Shimla                   | 211                 | 895.92              | 208                 | 840.35              | 3                   | 55.57               |
| <b>Jammu and Kashmir</b> | <b>288</b>          | <b>6603.47</b>      | <b>273</b>          | <b>6302.13</b>      | <b>15</b>           | <b>301.34</b>       |
| Jammu                    | 127                 | 2969.07             | 118                 | 2779.28             | 9                   | 189.79              |
| Srinagar                 | 161                 | 3634.4              | 155                 | 3522.85             | 6                   | 111.55              |
| <b>Jharkhand</b>         | <b>26</b>           | <b>1847.23</b>      | <b>26</b>           | <b>1847.23</b>      | <b>0</b>            | <b>0</b>            |
| Ranchi                   | 26                  | 1847.23             | 26                  | 1847.23             | 0                   | 0                   |
| <b>Karnataka</b>         | <b>917</b>          | <b>13818.79</b>     | <b>895</b>          | <b>13436.39</b>     | <b>22</b>           | <b>382.4</b>        |
| Belagavi                 | 217                 | 2779.52             | 211                 | 2716.46             | 6                   | 63.06               |
| Bengaluru                | 57                  | 1054.24             | 56                  | 1031.24             | 1                   | 23                  |
| Davanagere               | 128                 | 1976.27             | 127                 | 1946.64             | 1                   | 29.63               |
| Hubballi-Dharwad         | 81                  | 1949.61             | 79                  | 1834.95             | 2                   | 114.66              |
| Mangaluru                | 105                 | 2579.47             | 94                  | 2436                | 11                  | 143.47              |
| Shivamogga               | 112                 | 1381                | 111                 | 1372.42             | 1                   | 8.58                |
| Tumakuru                 | 217                 | 2098.68             | 217                 | 2098.68             | 0                   | 0                   |
| <b>Kerala</b>            | <b>177</b>          | <b>3003.2</b>       | <b>158</b>          | <b>2659.38</b>      | <b>19</b>           | <b>343.82</b>       |
| Kochi                    | 98                  | 1760.73             | 88                  | 1599.52             | 10                  | 161.21              |
| Thiruvananthapuram       | 79                  | 1242.47             | 70                  | 1059.86             | 9                   | 182.61              |
| <b>Lakshadweep</b>       | <b>12</b>           | <b>288.84</b>       | <b>8</b>            | <b>11.21</b>        | <b>4</b>            | <b>277.63</b>       |
| Kavaratti                | 12                  | 288.84              | 8                   | 11.21               | 4                   | 277.63              |
| <b>Madhya Pradesh</b>    | <b>787</b>          | <b>15068.71</b>     | <b>770</b>          | <b>14520.77</b>     | <b>17</b>           | <b>547.94</b>       |
| Bhopal                   | 82                  | 2790.6              | 82                  | 2790.6              | 0                   | 0                   |
| Gwalior                  | 83                  | 1572                | 80                  | 1405.66             | 3                   | 166.34              |
| Indore                   | 231                 | 3751.32             | 231                 | 3751.32             | 0                   | 0                   |
| Jabalpur                 | 130                 | 2196.5              | 130                 | 2196.5              | 0                   | 0                   |

| State/ City        | Total               |                     | Completed           |                     | Ongoing             |                     |
|--------------------|---------------------|---------------------|---------------------|---------------------|---------------------|---------------------|
|                    | Project<br>(in No.) | Amount<br>(in ₹ Cr) | Project<br>(in No.) | Amount<br>(in ₹ Cr) | Project<br>(in No.) | Amount<br>(in ₹ Cr) |
| Sagar              | 80                  | 1782.22             | 78                  | 1606.95             | 2                   | 175.27              |
| Satna              | 86                  | 1363.22             | 77                  | 1190.19             | 9                   | 173.03              |
| Ujjain             | 95                  | 1612.85             | 92                  | 1579.55             | 3                   | 33.3                |
| <b>Maharashtra</b> | <b>347</b>          | <b>16980.27</b>     | <b>328</b>          | <b>15424.89</b>     | <b>19</b>           | <b>1555.38</b>      |
| Aurangabad         | 47                  | 2835.4              | 45                  | 2690.4              | 2                   | 145                 |
| Kalyan-Dombivali   | 19                  | 1244.58             | 16                  | 721.13              | 3                   | 523.45              |
| Nagpur             | 47                  | 1767.71             | 38                  | 1507.9              | 9                   | 259.81              |
| Nashik             | 53                  | 3197.16             | 51                  | 3012.06             | 2                   | 185.1               |
| Pimpri-Chinchwad   | 25                  | 1303.61             | 24                  | 1171.61             | 1                   | 132                 |
| Pune               | 55                  | 3333.07             | 55                  | 3333.07             | 0                   | 0                   |
| Solapur            | 49                  | 1586.56             | 49                  | 1586.56             | 0                   | 0                   |
| Thane              | 52                  | 1712.18             | 50                  | 1402.16             | 2                   | 310.02              |
| <b>Manipur</b>     | <b>27</b>           | <b>513.02</b>       | <b>20</b>           | <b>251.57</b>       | <b>7</b>            | <b>261.45</b>       |
| Imphal             | 27                  | 513.02              | 20                  | 251.57              | 7                   | 261.45              |
| <b>Meghalaya</b>   | <b>13</b>           | <b>517.41</b>       | <b>10</b>           | <b>453.41</b>       | <b>3</b>            | <b>64</b>           |
| Shillong           | 13                  | 517.41              | 10                  | 453.41              | 3                   | 64                  |
| <b>Mizoram</b>     | <b>45</b>           | <b>508</b>          | <b>32</b>           | <b>277.64</b>       | <b>13</b>           | <b>230.36</b>       |
| Aizawl             | 45                  | 508                 | 32                  | 277.64              | 13                  | 230.36              |
| <b>Nagaland</b>    | <b>40</b>           | <b>689.3</b>        | <b>40</b>           | <b>689.3</b>        | <b>0</b>            | <b>0</b>            |
| Kohima             | 40                  | 689.3               | 40                  | 689.3               | 0                   | 0                   |
| <b>Odisha</b>      | <b>107</b>          | <b>3589.05</b>      | <b>104</b>          | <b>3426.64</b>      | <b>3</b>            | <b>162.41</b>       |
| Bhubaneswar        | 32                  | 2071.59             | 31                  | 2056.59             | 1                   | 15                  |
| Rourkela           | 75                  | 1517.46             | 73                  | 1370.05             | 2                   | 147.41              |
| <b>Puducherry</b>  | <b>80</b>           | <b>595.22</b>       | <b>67</b>           | <b>312.03</b>       | <b>13</b>           | <b>283.19</b>       |
| Puducherry         | 80                  | 595.22              | 67                  | 312.03              | 13                  | 283.19              |
| <b>Punjab</b>      | <b>204</b>          | <b>4485.66</b>      | <b>189</b>          | <b>4143.31</b>      | <b>15</b>           | <b>342.35</b>       |
| Amritsar           | 44                  | 1911.06             | 41                  | 1799.83             | 3                   | 111.23              |
| Jalandhar          | 78                  | 1186.04             | 74                  | 1023.16             | 4                   | 162.88              |
| Ludhiana           | 82                  | 1388.56             | 74                  | 1320.32             | 8                   | 68.24               |
| <b>Rajasthan</b>   | <b>579</b>          | <b>8639.95</b>      | <b>571</b>          | <b>8453.5</b>       | <b>8</b>            | <b>186.45</b>       |
| Ajmer              | 179                 | 2223.58             | 176                 | 2193.15             | 3                   | 30.43               |
| Jaipur             | 170                 | 2545.38             | 166                 | 2403.83             | 4                   | 141.55              |
| Kota               | 87                  | 2153.81             | 86                  | 2139.34             | 1                   | 14.47               |
| Udaipur            | 143                 | 1717.18             | 143                 | 1717.18             | 0                   | 0                   |
| <b>Sikkim</b>      | <b>55</b>           | <b>1660.99</b>      | <b>48</b>           | <b>1453.22</b>      | <b>7</b>            | <b>207.77</b>       |
| Gangtok            | 29                  | 743.75              | 24                  | 672.14              | 5                   | 71.61               |
| Namchi             | 26                  | 917.24              | 24                  | 781.08              | 2                   | 136.16              |
| <b>Tamil Nadu</b>  | <b>729</b>          | <b>17951.9</b>      | <b>726</b>          | <b>17923.77</b>     | <b>3</b>            | <b>28.13</b>        |
| Chennai            | 49                  | 1104.19             | 48                  | 1096.88             | 1                   | 7.31                |
| Coimbatore         | 72                  | 1454.82             | 72                  | 1454.82             | 0                   | 0                   |

| State/ City          | Total               |                     | Completed           |                     | Ongoing             |                     |
|----------------------|---------------------|---------------------|---------------------|---------------------|---------------------|---------------------|
|                      | Project<br>(in No.) | Amount<br>(in ₹ Cr) | Project<br>(in No.) | Amount<br>(in ₹ Cr) | Project<br>(in No.) | Amount<br>(in ₹ Cr) |
| Erode                | 55                  | 1304.12             | 55                  | 1304.12             | 0                   | 0                   |
| Madurai              | 16                  | 1899.66             | 16                  | 1899.66             | 0                   | 0                   |
| Salem                | 114                 | 1860.64             | 114                 | 1860.64             | 0                   | 0                   |
| Thanjavur            | 103                 | 996.45              | 102                 | 988.63              | 1                   | 7.82                |
| Thoothukudi          | 75                  | 1038.48             | 75                  | 1038.48             | 0                   | 0                   |
| Tiruchirappalli      | 83                  | 1547.68             | 83                  | 1547.68             | 0                   | 0                   |
| Tirunelveli          | 81                  | 1817.32             | 81                  | 1817.32             | 0                   | 0                   |
| Tiruppur             | 28                  | 2832.71             | 28                  | 2832.71             | 0                   | 0                   |
| Vellore              | 53                  | 2095.83             | 52                  | 2082.83             | 1                   | 13                  |
| <b>Telangana</b>     | <b>168</b>          | <b>2894.87</b>      | <b>116</b>          | <b>2365.07</b>      | <b>52</b>           | <b>529.8</b>        |
| Greater Warangal     | 119                 | 1800.38             | 79                  | 1385.67             | 40                  | 414.71              |
| Karimnagar           | 49                  | 1094.49             | 37                  | 979.4               | 12                  | 115.09              |
| <b>Tripura</b>       | <b>77</b>           | <b>807.54</b>       | <b>77</b>           | <b>807.54</b>       | <b>0</b>            | <b>0</b>            |
| Agartala             | 77                  | 807.54              | 77                  | 807.54              | 0                   | 0                   |
| <b>Uttar Pradesh</b> | <b>893</b>          | <b>21155.86</b>     | <b>883</b>          | <b>20831.75</b>     | <b>10</b>           | <b>324.11</b>       |
| Agra                 | 62                  | 2368.8              | 62                  | 2368.8              | 0                   | 0                   |
| Aligarh              | 52                  | 1829.98             | 49                  | 1670.59             | 3                   | 159.39              |
| Bareilly             | 88                  | 1475.7              | 88                  | 1475.7              | 0                   | 0                   |
| Jhansi               | 78                  | 1867.74             | 78                  | 1867.74             | 0                   | 0                   |
| Kanpur               | 91                  | 3060.19             | 90                  | 3012.36             | 1                   | 47.83               |
| Lucknow              | 103                 | 2126.41             | 102                 | 2115.41             | 1                   | 11                  |
| Moradabad            | 41                  | 1503.14             | 41                  | 1503.14             | 0                   | 0                   |
| Prayagraj            | 146                 | 2294.83             | 145                 | 2249.74             | 1                   | 45.09               |
| Saharanpur           | 115                 | 1287.2              | 111                 | 1226.4              | 4                   | 60.8                |
| Varanasi             | 117                 | 3341.87             | 117                 | 3341.87             | 0                   | 0                   |
| <b>Uttarakhand</b>   | <b>33</b>           | <b>1143.6</b>       | <b>32</b>           | <b>939.14</b>       | <b>1</b>            | <b>204.46</b>       |
| Dehradun             | 33                  | 1143.6              | 32                  | 939.14              | 1                   | 204.46              |
| <b>West Bengal</b>   | <b>226</b>          | <b>1460.08</b>      | <b>223</b>          | <b>1424.01</b>      | <b>3</b>            | <b>36.07</b>        |
| New Town Kolkata     | 226                 | 1460.08             | 223                 | 1424.01             | 3                   | 36.07               |
| <b>Total</b>         | <b>8063</b>         | <b>164695</b>       | <b>7636</b>         | <b>153977</b>       | <b>427</b>          | <b>10718</b>        |

As per information provided by States / UTs as on July 31, 2025.

## IFR AND CFR CLAIMS

### 3004. SHRI MANOJ KUMAR:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) the number of pending Individual Forest Rights (IFR) and Community Forest Rights (CFR) claims across the country, particularly in Scheduled Areas such as Kaimur and Rohtas districts;
- (b) the steps being taken by the Government to dispose of these claims in a time-bound manner; and
- (c) whether the Government is considering the use of digitisation and blockchain-enabled tracking systems for Forest Rights Act (FRA) claims to enhance transparency and processing speed and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):**

(a) and (b): As per the provisions of 'The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006' and Rules made thereunder, the State Governments are responsible for implementation of various provisions of the Act and are being implemented in 20 States (including Bihar) and 1 UT. Ministry of Tribal Affairs (MoTA) monitors the Monthly Progress Reports (MPR) submitted by States/UTs. As reported by States/UTs, cumulatively till 31st May 2025, a total of 7,49,673 (14.53%) claims are pending for decisions, comprising 7,12,808 individual and 36,865 community claims. The State-wise details of Number of pending Claims as on 31.05.2025 is at **Statement**. As reported by the State Government of Bihar in their MPR, no claims have been pending in Kaimur and Rohtas districts of Bihar.

Ministry of Tribal Affairs has asked all FRA implementing states to consider the pending claims under FRA in a time bound manner and engage with districts to resolve bottlenecks, if any, in settling of claims. Further, with a view to enhance the comprehensive implementation of the FRA, MoTA has been providing support to the districts by setting up dedicated FRA cells at the State and district/subdivision levels, for a period of two years. Ministry has approved 17 State Level FRA Cells and 416 District/ Sub-divisional Level Cells in 20 States/UT under 'Dharti AabaJanjatiya Gram Utkarsh Abhiyan' (DA-JGUA). Further, MoTA held DC/DM National Conference in January, 2025 wherein the progress of FRA implementation was reviewed, and participant DM/DC were requested to dispose of all pending FRA Claims.

(c): Government has launched '**Dharti Aaba Janjatiya Gram Utkarsh Abhiyan' (DA-JGUA)** on 2nd October 2024 with the aim of improving the socio-economic condition of tribal communities by adopting saturation coverage for tribal families in tribal majority villages and Aspirational Districts covering about 63000 villages. Digitization of record, claim process and development of State and National FRA Portal is one of the initiatives under DA JGUA. MoTA provides financial support to the State Tribal Welfare Department for development and maintenance of the portal (which includes dedicated server, cost of software, hardware, security audit, digital mapping of land records and other operational costs).

### **STATEMENT**

**Statement showing number of pending claims under “The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006” as on 31.05.2025, as reported by the States/UT in their Monthly Progress Report (MPR):**

| S. No.       | States           | Total Number of pending Claims |
|--------------|------------------|--------------------------------|
| 1            | Andhra Pradesh   | 1,509                          |
| 2            | Assam            | 96,209                         |
| 3            | Bihar            | 9                              |
| 4            | Chhattisgarh     | 6,624                          |
| 5            | Goa              | 8,818                          |
| 6            | Gujarat          | 84,387                         |
| 7            | Himachal Pradesh | 4,704                          |
| 8            | Jharkhand        | 20,679                         |
| 9            | Karnataka        | 24,894                         |
| 10           | Kerala           | 2,930                          |
| 11           | Madhya Pradesh   | 10,229                         |
| 12           | Maharashtra      | 28,190                         |
| 13           | Odisha           | 120,637                        |
| 14           | Rajasthan        | 688                            |
| 15           | Tamil Nadu       | 5,448                          |
| 16           | Telangana        | 329,367                        |
| 17           | Tripura          | 3,841                          |
| 18           | Uttar Pradesh    | 0                              |
| 19           | Uttarakhand      | 0                              |
| 20           | West Bengal      | 364                            |
| 21           | Jammu & Kashmir  | 146                            |
| <b>TOTAL</b> |                  | <b>7,49,673</b>                |

### नए हवाई अड्डों का निर्माण

#### 3005. श्री सनातन पांडेय:

क्या **नागर विमानन** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का देश में नए अंतर्राष्ट्रीय हवाई अड्डों के निर्माण और मौजूदा हवाई अड्डों के उन्नयन/आधुनिकीकरण का विचार है और यदि हाँ, तो स्थान-वार तत्संबंधी ब्यौरा क्या है;

(ख) इस संबंध में पिछले तीन वर्षों और चालू वर्ष के दौरान विभिन्न राज्यों/संघ राज्यक्षेत्रों से प्राप्त प्रस्तावों का ब्यौरा क्या है और उन पर हवाई अड्डा/वर्ष-वार क्या कार्रवाई की गई है;

(ग) काजी नजरूल इस्लाम हवाई अड्डा, अण्डाल, दुर्गापुर के विकास कार्य की वर्तमान स्थिति क्या है और उस पर कुल कितना व्यय हुआ है;

(घ) क्या सरकार का मुंबई और राष्ट्रीय राजधानी क्षेत्र (एनसीआर) में मौजूदा हवाई अड्डों पर दबाव कम करने के लिए नए वैकल्पिक हवाई अड्डे विकसित करने का विचार है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(ङ) क्या सरकार का हवाई किराए पर अधिकतम सीमा लगाने के लिए कोई नीति लागू करने का विचार है क्योंकि कभी-कभी किराए बहुत अधिक हो जाते हैं और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं; और

(च) देश के विभिन्न हवाई अड्डों पर सुविधाओं के विस्तार और सुधार के लिए सरकार द्वारा क्या कदम उठाए गए हैं?

**सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोले):**

(क): देश में नए ग्रीनफील्ड हवाईअड्डों की स्थापना के लिए भारत सरकार द्वारा तैयार की गई ग्रीनफील्ड हवाईअड्डा (जीएफए) नीति, 2008 के अनुसार देशभर में 24 ग्रीनफील्ड हवाईअड्डों की स्थापना के लिए मंजूरी दी गयी है, जिनमें ओडिशा में पुरी, तमिलनाडु में परंदूर, राजस्थान में कोटा, गोवा में मोपा, महाराष्ट्र में नवी मुंबई, शिरडी और सिंधुदुर्ग, कर्नाटक में कलबुरगि, विजयपुरा, हसन और शिवमोग्गा, मध्य प्रदेश में डबरा (ग्वालियर), उत्तर प्रदेश में कुशीनगर और नोएडा (जेवर), गुजरात में धोलेरा और राजकोट (हीरासर), पुडुचेरी में कराईकल, आंध्र प्रदेश में दागदर्थी, भोगापुरम और ओरवाकल (कुर्नूल), पश्चिम बंगाल में दुर्गापुर, सिक्किम में पाक्योंग, केरल में कन्नूर और अरुणाचल प्रदेश में ईटानगर शामिल हैं।

इनमें से 12 ग्रीनफील्ड हवाईअड्डों नामतः दुर्गापुर, शिरडी, कन्नूर, पाक्योंग, कलबुरगी, ओरवाकल (कुर्नूल), सिंधुदुर्ग, कुशीनगर, ईटानगर, मोपा, शिवमोग्गा और राजकोट (हीरासर) में परिचालन शुरू हो गया है।

(ख): इसके अलावा, हवाईअड्डों का उन्नयन/आधुनिकीकरण एक सतत प्रक्रिया है। वित्त वर्ष 2019-20 के बाद से, दिल्ली, बंगलुरु, हैदराबाद, लखनऊ, गुवाहाटी, अहमदाबाद, मोपा, नवी मुंबई, नोएडा (जेवर), भोपापुरम, अयोध्या, कुशीनगर, सिंधुदुर्ग, ईटानगर, धोलेरा, देहरादून, अगरतला, पटना, विजयवाड़ा, देवघर, अमृतसर, चेन्नई, तिरुपति, मैंगलोर, कोलकाता, पोर्ट ब्लेयर, सूरत, तिरुचिरापल्ली, कोल्हापुर, जबलपुर, ग्वालियर, राजकोट, लेह, हुबली, इम्फाल, जोधपुर, उदयपुर, राजमुंदरी, बेलगावी, शिवमोगा, विजयपुरा, हसन, प्रयागराज, तूतीकोरिन और पटना आदि सहित देशभर के कई हवाईअड्डों पर भारतीय विमानपत्तन प्राधिकरण और निजी हवाईअड्डा प्रचालकों/विकासकर्ताओं द्वारा हवाईअड्डा परियोजनाएं शुरू की गई हैं।

(ग): भारत सरकार ने बंगाल एयरोट्रोपोलिस प्रोजेक्ट्स लिमिटेड (बीएपीएल) को पश्चिम बंगाल के दुर्गापुर में 670 करोड़ रुपये की लागत से एक ग्रीनफील्ड हवाईअड्डा स्थापित करने की मंजूरी दी थी। हवाईअड्डा मई 2015 में प्रचालनशील हो गया था। दुर्गापुर हवाईअड्डे पर अवसंरचना/सुविधाओं का उन्नयन एक सतत प्रक्रिया है, जिसे बीएपीएल द्वारा किया जाता है।

(घ): भारत सरकार ने राष्ट्रीय राजधानी क्षेत्र (एनसीआर) में नोएडा (जेवर) और मुंबई क्षेत्र में नवी मुंबई को इन क्षेत्रों में बढ़ती यातायात मांग को पूरा करने के लिए मंजूरी प्रदान की है।

(ङ): मार्च 1994 में वायु निगम अधिनियम के निरस्त होने के साथ ही सरकार द्वारा विमान किराए को मंजूरी देने की प्रक्रिया समाप्त हो गई है। वायुयान अधिनियम, 1937 के नियम 135 के उप नियम (1) के प्रावधान के अंतर्गत, अनुसूचित हवाई सेवाओं में लगे प्रत्येक हवाई परिवहन उपक्रम को प्रचालन लागत, सेवाओं की विशेषता, उचित लाभ और सामान्य प्रचलित टैरिफ सहित सभी प्रासंगिक कारकों को ध्यान में रखते हुए टैरिफ स्थापित करना अपेक्षित है। एयरलाइन कंपनियां उपर्युक्त नियम के अनुपालन के अध्यक्षीन अपनी प्रचालन व्यवहार्यता के अनुसार उचित विमान किराया वसूलने के लिए स्वतंत्र हैं।

इसके अलावा, नागर विमानन महानिदेशालय (डीजीसीए) ने एक टैरिफ निगरानी यूनिट (टीएमयू) स्थापित की है जो एयरलाइनों की वेबसाइटों के आंकड़ों का उपयोग करके मासिक आधार



पर चुनिंदा घरेलू क्षेत्रों में हवाई किरायों की निगरानी करती है ताकि यह सुनिश्चित किया जा सके कि एयरलाइनें उनके द्वारा घोषित सीमा से अधिक हवाई किराया न वसूलें।

(च): सरकार ने विभिन्न हवाईअड्डों पर सुविधाओं में सुधार के लिए कई कदम उठाए हैं, जिनमें अन्य बातों के साथ-साथ भारतीय विमानपत्तन प्राधिकरण द्वारा मौजूदा हवाईअड्डों का उन्नयन और आधुनिकीकरण, क्षेत्रीय संपर्क योजना (आरसीएस) - उड़ान (उड़े देश का आम नागरिक) के तहत असेवित/अल्पसेवित हवाईअड्डों का विकास/पुनरुद्धार और सार्वजनिक-निजी भागीदारी (पीपीपी) के माध्यम से मौजूदा और नए हवाईअड्डों में निजी निवेश को बढ़ावा देना शामिल है।

### **ANGAMALY–KUNDANNOOR BYPASS PROJECT**

#### **3006. SHRI HIBI EDEN:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) the current status of the Angamaly–Kundannoor Bypass project, including land acquisition, environmental clearance and detailed project report stages;
- (b) whether the Government is considering any measures to expedite the implementation of this vital infrastructure project that would help long-distance vehicles bypass Kochi city and ease congestion in areas like Aluva, Kalamassery, Edappally, Palarivattom and Vyttila, if so, the details thereof;
- (c) whether the Government has received any representations to officially rename the proposed Angamaly–Kundannoor Bypass as Kochi Bypass instead of Ernakulam Bypass and if so, the details thereof; and
- (d) whether any timeline has been finalized for the commencement of the construction work of the Angamaly–Kundannoor Bypass and if so, the expected date of commencement?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a) to (d): The Detailed Project Report (DPR) involving alignment study, feasibility study, pre-construction activities (including assessment of Land Acquisition) for Angamaly – Kundannoor (Ernakulam) bypass has been awarded. The award of civil construction work can be taken up based on the outcome of DPR, statutory clearances and pre- construction activities depending upon projected traffic, techno - economic viability, synergy with PM Gati Shakti National Master Plan and inter-se-priority. It is premature to ascertain the completion time and estimated expenditure etc till the DPR is finalised.

**DATA ON GROUNDWATER DEPTH-TO-WATER-LEVEL**

**3007. SHRIMATI MALA RAJYALAXMI SHAH:**

**DR. HEMANT VISHNU SAVARA:**

**SHRI MANOJ TIWARI:**

**SHRI VISHWESHWAR HEGDE KAGERI:**

**SHRI P. C. MOHAN:**

**SHRI RAJKUMAR CHAHAR:**

**MS. BANSURI SWARAJ:**

Will the Minister of **JAL SHAKTI** be pleased to state:

(a) the data on groundwater Depth-To-Water-Level (DTWL) declines reported in metropolitan clusters, specifically Hyderabad, Bengaluru and Delhi since January, 2025, district/city-wise;

(b) the details of the immediate and long-term measures initiated under schemes like Atal Bhujal Yojana and Jal Shakti Abhiyan including mandatory rainwater harvesting, recharging of Government wells and incentivization of community

lake revival, to reverse this trend and the timeline along with the expected impact of these measures in ensuring sustainable urban drinking water access in those metropolitan clusters; and

(c) whether the Government has identified the low ground level area in the country, especially in Palghar district in Maharashtra and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):**

(a): Central Ground Water Board (CGWB) monitors groundwater levels throughout the country including metropolitan clusters, like Hyderabad, Bengaluru and Delhi on a regional scale, four times in every year.

The city-wise ground water levels, including Hyderabad, Bengaluru and Delhi recorded during the months of January 2025 & May 2025 is provided in **Statement**. The perusal of data indicated that during January 2025 and May 2025, respectively 80% and 77% of monitored wells have recorded water levels less than 10 mbgl (meters below ground level), indicating ease of access to ground water.

(b): Water being a State subject, sustainable development and management of water resources is primarily the responsibility of the State Governments. However, the Central Government facilitates the efforts of the State Governments by way of technical and financial assistance through its various schemes and projects. In this direction, the important immediate and long term measures taken by the Ministry of Jal Shakti and other central ministries for

sustainable management and augmentation of water resources in the country, by way of taking up water conservation and ground water recharge activities/works, are given below:-

i. The Government is implementing Jal Shakti Abhiyan (JSA) in the country since 2019 which is mission mode and time bound programme for harvesting the rainfall and taking up water conservation activities. Currently, JSA 2025 is being implemented in the country with special focus on over-exploited and critical areas. JSA is an umbrella campaign under which various ground water recharge and conservation related works are being taken up in convergence with various central and state schemes. As per JSA dashboard, in the past 4 years, more than 1.14 Cr water harvesting and recharge works have been completed through coordination in the country.

ii. To further strengthen the momentum of Jal Shakti Abhiyan, Jal Sanchay Jan Bhagidari: A Community-Driven Path to Water Sustainability in India has been launched by the Hon'ble Prime Minister with a vision to make rain water harvesting, a mass movement in the country. By promoting community ownership and responsibility, the initiative seeks to develop cost-effective, local solutions tailored to specific water challenges across different regions.

iii. M/o Jal Shakti is implementing Atal Bhujal Yojana, a pilot scheme with fixed duration of 6 years ending by March 2026. Atal Jal is a community led scheme for participatory ground water management focusing on demand side management of ground water in 80 water stressed districts in 7 States. Active community participation in monitoring of water parameters, water budgeting and

preparation of Water Security Plans (WSPs) are the core elements of the scheme. Further, construction of various rain water harvesting and recharge structures like check dams, ponds, shafts etc. are incentivized under the scheme.

iv.Mission Amrit Sarovar was launched by the Government of India, which aimed at developing and rejuvenating at least 75 water bodies in each district of the country. As an outcome nearly 69,000 Amrit Sarovars have been constructed/rejuvenated in the country.

As a cumulative result of all the above measures and other initiatives taken by the state governments, NGOs, civil society etc. during the period from 2017 to 2024, annual ground water recharge in the country has increased from 436.15 Billion Cubic Meters (BCM) to 446.90 BCM. Further, the Stage of Groundwater Extraction (SoE), which is defined as a ratio of total annual ground water extraction to total annual extractable ground water resource has declined from 61.6% to 60.47%, thus indicating reduction in ground water stress.

With regard to ensuring sustainable urban drinking water access, it is to state that, 'Drinking Water' is also a state subject and the responsibility of the same lies mainly on the State Governments and urban local bodies. However, M/o Housing and Urban Affairs (MoHUA), GoI, has been implementing AMRUT and AMRUT 2.0 Schemes, which are major initiatives to improve the quality of life in cities, including expanding water supply schemes and providing potable tap water connections.

As informed by the states, under AMRUT Mission and through convergence, so far 189 lakh urban households in the country have been provided water tap connections (new/ serviced) against the target of 139 lakh. To further expand the coverage of urban infrastructure, including water supply, AMRUT 2.0 is being implemented since 2021 in all statutory towns of the country, to enable them to become 'self-reliant' and 'water secure'. As of April 2025, under AMRUT 2.0, a total of 3,568 water supply projects have been approved by MoHUA.

(c): Ground water is a replenishable resource and its level is dynamic in nature. However, based on long term trends analysed by CGWB, it can be said that, in general, the western and north western parts of the country, central parts of the southern deccan plateau, along with some urban clusters have relatively lower ground water levels.

In Palghar District of Maharashtra, CGWB has monitored groundwater levels through a network of established 43 Ground water monitoring wells during November 2024 and the water level in 100% of the monitored well is less than 10 mbgl (meters below ground level).

## STATEMENT

### Depth to Water Level Distribution of Percentage of Observation Wells in January 2025 in major cities of the country

| S. N. | State Name     | City Name      | No of Wells Anal ysed | No./Percentage of wells showing depth to water level (mbgl) in the range of |       |        |       |         |      |          |      |          |      |      |      |
|-------|----------------|----------------|-----------------------|-----------------------------------------------------------------------------|-------|--------|-------|---------|------|----------|------|----------|------|------|------|
|       |                |                |                       | 0 to 2                                                                      |       | 2 to 5 |       | 5 to 10 |      | 10 to 20 |      | 20 to 40 |      | > 40 |      |
|       |                |                |                       | No.                                                                         | %     | No.    | %     | No.     | %    | No.      | %    | No.      | %    | No.  | %    |
| 1     | Andhra Pradesh | Vijaywada      | 1                     | 0                                                                           | 0.0   | 1      | 100.0 | 0       | 0.0  | 0        | 0.0  | 0        | 0.0  | 0    | 0.0  |
| 2     |                | Visakha patnam | 1                     | 0                                                                           | 0.0   | 1      | 100.0 | 0       | 0.0  | 0        | 0.0  | 0        | 0.0  | 0    | 0.0  |
| 3     | Assam          | Guwahati       | 4                     | 2                                                                           | 50.0  | 2      | 50.0  | 0       | 0.0  | 0        | 0.0  | 0        | 0.0  | 0    | 0.0  |
| 4     | Bihar          | Patna          | 2                     | 0                                                                           | 0.0   | 2      | 100.0 | 0       | 0.0  | 0        | 0.0  | 0        | 0.0  | 0    | 0.0  |
| 5     | Chandigarh     | Chandigarh     | 8                     | 0                                                                           | 0.0   | 3      | 37.5  | 2       | 25.0 | 1        | 12.5 | 2        | 25.0 | 0    | 0.0  |
| 6     | Chhattisgarh   | Bhilai Urban   | 9                     | 3                                                                           | 33.3  | 4      | 44.4  | 2       | 22.2 | 0        | 0.0  | 0        | 0.0  | 0    | 0.0  |
| 7     |                | Raipur Urban   | 4                     | 0                                                                           | 0.0   | 1      | 25.0  | 3       | 75.0 | 0        | 0.0  | 0        | 0.0  | 0    | 0.0  |
| 8     | Delhi          | Delhi          | 122                   | 17                                                                          | 13.9  | 29     | 23.8  | 40      | 32.8 | 19       | 15.6 | 12       | 9.8  | 5    | 4.1  |
| 9     | Gujarat        | Ahmedabad      | 2                     |                                                                             | 0.0   | 1      | 50.0  | 1       | 50.0 | 0        | 0.0  | 0        | 0.0  | 0    | 0.0  |
| 10    |                | Gandhinagar    | 3                     | 0                                                                           | 0.0   | 0      | 0.0   | 0       | 0.0  | 1        | 33.3 | 1        | 33.3 | 1    | 33.3 |
| 11    |                | Rajkot         | 2                     | 0                                                                           | 0.0   | 0      | 0.0   | 1       | 50.0 | 1        | 50.0 | 0        | 0.0  | 0    | 0.0  |
| 12    |                | Surat          | 3                     | 0                                                                           | 0.0   | 3      | 100.0 | 0       | 0.0  | 0        | 0.0  | 0        | 0.0  | 0    | 0.0  |
| 13    |                | Vadodara       | 3                     | 0                                                                           | 0.0   | 2      | 66.7  | 1       | 33.3 | 0        | 0.0  | 0        | 0.0  | 0    | 0.0  |
| 14    | Haryana        | Ambala         | 1                     | 1                                                                           | 100.0 | 0      | 0.0   | 0       | 0.0  | 0        | 0.0  | 0        | 0.0  | 0    | 0.0  |
| 15    |                | Faridabad      | 3                     | 0                                                                           | 0.0   | 1      | 33.3  | 0       | 0.0  | 0        | 0.0  | 2        | 66.7 | 0    | 0.0  |
| 16    |                | Gurgaon        | 2                     | 0                                                                           | 0.0   | 0      | 0.0   | 1       | 50.0 | 1        | 50.0 | 0        | 0.0  | 0    | 0.0  |

|    |                   |                          |          |          |             |          |             |          |             |          |            |          |            |          |            |
|----|-------------------|--------------------------|----------|----------|-------------|----------|-------------|----------|-------------|----------|------------|----------|------------|----------|------------|
| 17 |                   | Yamuna<br>nagar          | 1        | 0        | 0.0         | 0        | 0.0         | 1        | 100.0       | 0        | 0.0        | 0        | 0.0        | 0        | 0.0        |
| 18 | Jharkhand         | Dhanbad                  | 7        | 2        | 28.6        | 4        | 57.1        | 1        | 14.3        | 0        | 0.0        | 0        | 0.0        | 0        | 0.0        |
| 19 |                   | Jamshedpur               | 12       | 4        | 33.3        | 5        | 41.7        | 2        | 16.7        | 0        | 0.0        | 1        | 8.3        | 0        | 0.0        |
| 20 |                   | Ranchi                   | 22       | 2        | 9.1         | 8        | 36.4        | 12       | 54.5        | 0        | 0.0        | 0        | 0.0        | 0        | 0.0        |
| 21 | <b>Karnataka</b>  | <b>Bangalore</b>         | <b>9</b> | <b>3</b> | <b>33.3</b> | <b>4</b> | <b>44.4</b> | <b>2</b> | <b>22.2</b> | <b>0</b> | <b>0.0</b> | <b>0</b> | <b>0.0</b> | <b>0</b> | <b>0.0</b> |
| 22 | Kerala            | Ernakulam                | 17       | 7        | 41.2        | 3        | 17.6        | 3        | 17.6        | 4        | 23.5       | 0        | 0.0        | 0        | 0.0        |
| 23 |                   | Kannur                   | 12       | 1        | 8.3         | 3        | 25.0        | 6        | 50.0        | 2        | 16.7       | 0        | 0.0        | 0        | 0.0        |
| 24 |                   | Kollam                   | 6        | 0        | 0.0         | 2        | 33.3        | 4        | 66.7        | 0        | 0.0        | 0        | 0.0        | 0        | 0.0        |
| 25 |                   | Kozhikode<br>Corporation | 14       | 3        | 21.4        | 6        | 42.9        | 1        | 7.1         | 4        | 28.6       | 0        | 0.0        | 0        | 0.0        |
| 26 |                   | Malappuram               | 10       | 2        | 20.0        | 2        | 20.0        | 5        | 50.0        | 1        | 10.0       | 0        | 0.0        | 0        | 0.0        |
| 27 |                   | Thiruvanan<br>thapuram   | 13       | 1        | 7.7         | 2        | 15.4        | 3        | 23.1        | 7        | 53.8       | 0        | 0.0        | 0        | 0.0        |
| 28 |                   | Thrissur                 | 13       | 0        | 0.0         | 3        | 23.1        | 10       | 76.9        | 0        | 0.0        | 0        | 0.0        | 0        | 0.0        |
| 29 | Madhya<br>Pradesh | Bhopal                   | 12       | 3        | 25.0        | 8        | 66.7        | 1        | 8.3         | 0        | 0.0        | 0        | 0.0        | 0        | 0.0        |
| 30 |                   | Gwalior                  | 10       | 0        | 0.0         | 5        | 50.0        | 5        | 50.0        | 0        | 0.0        | 0        | 0.0        | 0        | 0.0        |
| 31 |                   | Indore                   | 14       | 0        | 0.0         | 2        | 14.3        | 11       | 78.6        | 1        | 7.1        | 0        | 0.0        | 0        | 0.0        |
| 32 |                   | Jabalpur                 | 12       | 3        | 25.0        | 9        | 75.0        | 0        | 0.0         | 0        | 0.0        | 0        | 0.0        | 0        | 0.0        |
| 33 | Maharashtra       | Aurangabad               | 6        | 0        | 0.0         | 2        | 33.3        | 4        | 66.7        | 0        | 0.0        | 0        | 0.0        | 0        | 0.0        |
| 34 |                   | Mumbai<br>City           | 6        | 2        | 33.3        | 3        | 50.0        | 1        | 16.7        | 0        | 0.0        | 0        | 0.0        | 0        | 0.0        |
| 35 |                   | Mumbai<br>Suburban       | 18       | 4        | 22.2        | 10       | 55.6        | 3        | 16.7        | 1        | 5.6        | 0        | 0.0        | 0        | 0.0        |
| 36 |                   | Nagpur                   | 70       | 13       | 18.6        | 36       | 51.4        | 21       | 30.0        | 0        | 0.0        | 0        | 0.0        | 0        | 0.0        |
| 37 |                   | Nashik                   | 2        | 1        | 50.0        | 0        | 0.0         | 1        | 50.0        | 0        | 0.0        | 0        | 0.0        | 0        | 0.0        |
| 38 |                   | Palghar                  | 6        | 4        | 66.7        | 2        | 33.3        | 0        | 0.0         | 0        | 0.0        | 0        | 0.0        | 0        | 0.0        |



|           |                  |                     |           |          |            |          |             |          |             |          |             |          |            |          |            |
|-----------|------------------|---------------------|-----------|----------|------------|----------|-------------|----------|-------------|----------|-------------|----------|------------|----------|------------|
| 39        |                  | Pune                | 15        | 1        | 6.7        | 9        | 60.0        | 4        | 26.7        | 1        | 6.7         | 0        | 0.0        | 0        | 0.0        |
| 40        |                  | Thane               | 3         | 3        | 100.0      | 0        | 0.0         | 0        | 0.0         | 0        | 0.0         | 0        | 0.0        | 0        | 0.0        |
| 41        | Odisha           | Bhubaneswar         | 31        | 9        | 29.0       | 13       | 41.9        | 9        | 29.0        | 0        | 0.0         | 0        | 0.0        | 0        | 0.0        |
| 42        | Punjab           | Amritsar            | 1         | 0        | 0.0        | 0        | 0.0         | 0        | 0.0         | 0        | 0.0         | 1        | 100.0      | 0        | 0.0        |
| 43        |                  | Jalandhar           | 2         | 0        | 0.0        | 0        | 0.0         | 0        | 0.0         | 0        | 0.0         | 0        | 0.0        | 2        | 100.0      |
| 44        |                  | Ludhiana            | 2         | 0        | 0.0        | 0        | 0.0         | 0        | 0.0         | 2        | 100.0       | 0        | 0.0        | 0        | 0.0        |
| 45        |                  | Patiala             | 3         | 0        | 0.0        | 0        | 0.0         | 0        | 0.0         | 0        | 0.0         | 3        | 100.0      | 0        | 0.0        |
| 46        |                  | Sas Nagar           | 2         | 0        | 0.0        | 0        | 0.0         | 2        | 100.0       | 0        | 0.0         | 0        | 0.0        | 0        | 0.0        |
| 47        | Rajasthan        | Ajmer               | 1         | 0        | 0.0        | 0        | 0.0         | 1        | 100.0       | 0        | 0.0         | 0        | 0.0        | 0        | 0.0        |
| 48        |                  | Bikaner             | 1         | 0        | 0.0        | 0        | 0.0         | 0        | 0.0         | 0        | 0.0         | 0        | 0.0        | 1        | 100.0      |
| 49        |                  | Jaipur              | 17        | 0        | 0.0        | 0        | 0.0         | 1        | 5.9         | 1        | 5.9         | 3        | 17.6       | 12       | 70.6       |
| 50        |                  | Jaisalmer           | 3         | 0        | 0.0        | 0        | 0.0         | 0        | 0.0         | 1        | 33.3        | 0        | 0.0        | 2        | 66.7       |
| 51        |                  | Jodhpur             | 4         | 0        | 0.0        | 0        | 0.0         | 1        | 25.0        | 3        | 75.0        | 0        | 0.0        | 0        | 0.0        |
| 52        |                  | Kota                | 1         | 0        | 0.0        | 1        | 100.0       | 0        | 0.0         | 0        | 0.0         | 0        | 0.0        | 0        | 0.0        |
| 53        | Tamil Nadu       | Chennai             | 12        | 7        | 58.3       | 5        | 41.7        | 0        | 0.0         | 0        | 0.0         | 0        | 0.0        | 0        | 0.0        |
| 54        |                  | Coimbatore          | 12        | 0        | 0.0        | 5        | 41.7        | 2        | 16.7        | 3        | 25.0        | 1        | 8.3        | 1        | 8.3        |
| 55        |                  | Madurai             | 11        | 3        | 27.3       | 5        | 45.5        | 3        | 27.3        | 0        | 0.0         | 0        | 0.0        | 0        | 0.0        |
| 56        |                  | Tiruchira<br>ppalli | 6         | 4        | 66.7       | 2        | 33.3        | 0        | 0.0         | 0        | 0.0         | 0        | 0.0        | 0        | 0.0        |
| 57        |                  | Vellore             | 3         | 2        | 66.7       | 1        | 33.3        | 0        | 0.0         | 0        | 0.0         | 0        | 0.0        | 0        | 0.0        |
| <b>58</b> | <b>Telangana</b> | <b>Hyderabad</b>    | <b>14</b> | <b>1</b> | <b>7.1</b> | <b>3</b> | <b>21.4</b> | <b>3</b> | <b>21.4</b> | <b>7</b> | <b>50.0</b> | <b>0</b> | <b>0.0</b> | <b>0</b> | <b>0.0</b> |
| 59        | Uttar<br>Pradesh | Agra                | 1         | 0        | 0.0        | 0        | 0.0         | 0        | 0.0         | 0        | 0.0         | 1        | 100.0      | 0        | 0.0        |
| 60        |                  | Ghaziabad           | 1         | 0        | 0.0        | 0        | 0.0         | 0        | 0.0         | 0        | 0.0         | 1        | 100.0      | 0        | 0.0        |
| 61        |                  | Kanpur              | 6         | 2        | 33.3       | 1        | 16.7        | 3        | 50.0        | 0        | 0.0         | 0        | 0.0        | 0        | 0.0        |
| 62        |                  | Lucknow             | 2         | 0        | 0.0        | 0        | 0.0         | 0        | 0.0         | 0        | 0.0         | 1        | 50.0       | 1        | 50.0       |
| 63        |                  | Meerut              | 1         | 0        | 0.0        | 0        | 0.0         | 0        | 0.0         | 0        | 0.0         | 1        | 100.0      | 0        | 0.0        |

|    |             |              |            |            |             |            |             |            |             |           |             |           |            |           |            |
|----|-------------|--------------|------------|------------|-------------|------------|-------------|------------|-------------|-----------|-------------|-----------|------------|-----------|------------|
| 64 |             | Prayagraj    | 4          | 0          | 0.0         | 1          | 25.0        | 1          | 25.0        | 2         | 50.0        | 0         | 0.0        | 0         | 0.0        |
| 65 |             | Varanasi     | 1          | 0          | 0.0         | 0          | 0.0         | 0          | 0.0         | 1         | 100.0       | 0         | 0.0        | 0         | 0.0        |
| 66 | Uttarakhand | Dehradun     | 9          | 0          | 0.0         | 1          | 11.1        | 1          | 11.1        | 2         | 22.2        | 1         | 11.1       | 4         | 44.4       |
| 67 | West Bengal | Kolkata      | 4          | 3          | 75.0        | 1          | 25.0        | 0          | 0.0         | 0         | 0.0         | 0         | 0.0        | 0         | 0.0        |
|    |             | <b>Total</b> | <b>635</b> | <b>113</b> | <b>17.8</b> | <b>217</b> | <b>34.2</b> | <b>179</b> | <b>28.2</b> | <b>66</b> | <b>10.4</b> | <b>31</b> | <b>4.9</b> | <b>29</b> | <b>4.6</b> |

### Depth to Water Level Distribution of Percentage of Observation Wells in May 2025 in major cities of the country

| S. N. | State          | City Name     | No of Wells Analysed | No./Percentage of wells showing depth to water level (mbgl) in the range of |      |        |      |         |       |          |       |          |      |      |       |
|-------|----------------|---------------|----------------------|-----------------------------------------------------------------------------|------|--------|------|---------|-------|----------|-------|----------|------|------|-------|
|       |                |               |                      | 0 to 2                                                                      |      | 2 to 5 |      | 5 to 10 |       | 10 to 20 |       | 20 to 40 |      | > 40 |       |
|       |                |               |                      | No.                                                                         | %    | No.    | %    | No.     | %     | No.      | %     | No.      | %    | No.  | %     |
| 1     | Andhra Pradesh | Vijaywada     | 6                    | 0                                                                           | 0.0  | 0      | 0.0  | 5       | 83.3  | 1        | 16.7  | 0        | 0.0  | 0    | 0.0   |
| 2     |                | Visakhapatnam | 22                   | 2                                                                           | 9.1  | 10     | 45.5 | 8       | 36.4  | 1        | 4.5   | 1        | 4.5  | 0    | 0.0   |
| 3     | Assam          | Guwahati      | 33                   | 10                                                                          | 30.3 | 10     | 30.3 | 12      | 36.4  | 1        | 3.0   | 0        | 0.0  | 0    | 0.0   |
| 4     | Bihar          | Patna         | 24                   | 1                                                                           | 4.2  | 10     | 41.7 | 12      | 50.0  | 1        | 4.2   | 0        | 0.0  | 0    | 0.0   |
| 5     | Chandigarh     | Chandigarh    | 15                   | 0                                                                           | 0.0  | 4      | 26.7 | 1       | 6.7   | 4        | 26.7  | 3        | 20.0 | 3    | 20.0  |
| 6     | Chhattisgarh   | Bhilai Urban  | 8                    | 2                                                                           | 25.0 | 3      | 37.5 | 1       | 12.5  | 2        | 25.0  | 0        | 0.0  | 0    | 0.0   |
| 7     |                | Raipur Urban  | 30                   | 4                                                                           | 13.3 | 13     | 43.3 | 10      | 33.3  | 3        | 10.0  | 0        | 0.0  | 0    | 0.0   |
| 8     | Delhi          | Delhi         | 127                  | 3                                                                           | 2.4  | 31     | 24.4 | 44      | 34.6  | 29       | 22.8  | 13       | 10.2 | 7    | 5.5   |
| 9     | Gujarat        | Gandhinagar   | 2                    | 0                                                                           | 0.0  | 0      | 0.0  | 0       | 0.0   | 0        | 0.0   | 0        | 0.0  | 2    | 100.0 |
| 10    |                | Rajkot        | 2                    | 0                                                                           | 0.0  | 0      | 0.0  | 0       | 0.0   | 2        | 100.0 | 0        | 0.0  | 0    | 0.0   |
| 11    |                | Surat         | 4                    | 1                                                                           | 25.0 | 1      | 25.0 | 1       | 25.0  | 1        | 25.0  | 0        | 0.0  | 0    | 0.0   |
| 12    |                | Ahmedabad     | 2                    | 0                                                                           | 0.0  | 1      | 50.0 | 0       | 0.0   | 1        | 50.0  | 0        | 0.0  | 0    | 0.0   |
| 13    |                | Vadodara      | 2                    | 0                                                                           | 0.0  | 0      | 0.0  | 2       | 100.0 | 0        | 0.0   | 0        | 0.0  | 0    | 0.0   |
| 14    | Haryana        | Ambala        | 5                    | 1                                                                           | 20.0 | 0      | 0.0  | 2       | 40.0  | 2        | 40.0  | 0        | 0.0  | 0    | 0.0   |

|    |                   |                          |           |          |             |          |             |          |             |          |            |          |            |          |            |
|----|-------------------|--------------------------|-----------|----------|-------------|----------|-------------|----------|-------------|----------|------------|----------|------------|----------|------------|
| 15 |                   | Faridabad                | 3         | 0        | 0.0         | 1        | 33.3        | 0        | 0.0         | 0        | 0.0        | 1        | 33.3       | 1        | 33.3       |
| 16 |                   | Gurgaon                  | 7         | 0        | 0.0         | 2        | 28.6        | 1        | 14.3        | 0        | 0.0        | 2        | 28.6       | 2        | 28.6       |
| 17 |                   | Yamuna<br>nagar          | 1         | 0        | 0.0         | 0        | 0.0         | 0        | 0.0         | 0        | 0.0        | 1        | 100.0      | 0        | 0.0        |
| 18 | Jharkhand         | Dhanbad                  | 11        | 1        | 9.1         | 4        | 36.4        | 6        | 54.5        | 0        | 0.0        | 0        | 0.0        | 0        | 0.0        |
| 19 |                   | Jamshedpur               | 12        | 4        | 33.3        | 5        | 41.7        | 3        | 25.0        | 0        | 0.0        | 0        | 0.0        | 0        | 0.0        |
| 20 |                   | Ranchi                   | 23        | 2        | 8.7         | 7        | 30.4        | 11       | 47.8        | 3        | 13.0       | 0        | 0.0        | 0        | 0.0        |
| 21 | Karnataka         | <b>Bangalore</b>         | <b>18</b> | <b>8</b> | <b>44.4</b> | <b>8</b> | <b>44.4</b> | <b>2</b> | <b>11.1</b> | <b>0</b> | <b>0.0</b> | <b>0</b> | <b>0.0</b> | <b>0</b> | <b>0.0</b> |
| 22 | Kerala            | Ernakulam                | 17        | 2        | 11.8        | 9        | 52.9        | 4        | 23.5        | 2        | 11.8       | 0        | 0.0        | 0        | 0.0        |
| 23 |                   | Kannur                   | 14        | 1        | 7.1         | 4        | 28.6        | 7        | 50.0        | 2        | 14.3       | 0        | 0.0        | 0        | 0.0        |
| 24 |                   | Kollam                   | 7         | 0        | 0.0         | 2        | 28.6        | 4        | 57.1        | 1        | 14.3       | 0        | 0.0        | 0        | 0.0        |
| 25 |                   | Kozhikode<br>Corporation | 12        | 1        | 8.3         | 6        | 50.0        | 1        | 8.3         | 4        | 33.3       | 0        | 0.0        | 0        | 0.0        |
| 26 |                   | Malappuram               | 8         | 1        | 12.5        | 2        | 25.0        | 4        | 50.0        | 1        | 12.5       | 0        | 0.0        | 0        | 0.0        |
| 27 |                   | Thiruvanan<br>thapuram   | 9         | 1        | 11.1        | 4        | 44.4        | 1        | 11.1        | 3        | 33.3       | 0        | 0.0        | 0        | 0.0        |
| 28 |                   | Thrissur                 | 12        | 0        | 0.0         | 5        | 41.7        | 7        | 58.3        | 0        | 0.0        | 0        | 0.0        | 0        | 0.0        |
| 29 | Madhya<br>Pradesh | Bhopal                   | 12        | 2        | 16.7        | 5        | 41.7        | 4        | 33.3        | 1        | 8.3        | 0        | 0.0        | 0        | 0.0        |
| 30 |                   | Gwalior                  | 10        | 0        | 0.0         | 1        | 10.0        | 9        | 90.0        | 0        | 0.0        | 0        | 0.0        | 0        | 0.0        |
| 31 |                   | Indore                   | 14        | 2        | 14.3        | 2        | 14.3        | 4        | 28.6        | 6        | 42.9       | 0        | 0.0        | 0        | 0.0        |
| 32 |                   | Jabalpur                 | 12        | 1        | 8.3         | 6        | 50.0        | 5        | 41.7        | 0        | 0.0        | 0        | 0.0        | 0        | 0.0        |
| 33 | Maharashtra       | Aurangabad               | 5         | 0        | 0.0         | 0        | 0.0         | 4        | 80.0        | 1        | 20.0       | 0        | 0.0        | 0        | 0.0        |
| 34 |                   | Mumbai City              | 6         | 3        | 50.0        | 3        | 50.0        | 0        | 0.0         | 0        | 0.0        | 0        | 0.0        | 0        | 0.0        |
| 35 |                   | Mumbai<br>Suburban       | 16        | 8        | 50.0        | 6        | 37.5        | 2        | 12.5        | 0        | 0.0        | 0        | 0.0        | 0        | 0.0        |
| 36 |                   | Nagpur                   | 67        | 10       | 14.9        | 24       | 35.8        | 29       | 43.3        | 4        | 6.0        | 0        | 0.0        | 0        | 0.0        |
| 37 |                   | Nashik                   | 2         | 0        | 0.0         | 0        | 0.0         | 2        | 100.0       | 0        | 0.0        | 0        | 0.0        | 0        | 0.0        |
| 38 |                   | Palghar                  | 2         | 1        | 50.0        | 1        | 50.0        | 0        | 0.0         | 0        | 0.0        | 0        | 0.0        | 0        | 0.0        |
| 39 |                   | Pune                     | 1         | 1        | 100.0       | 0        | 0.0         | 0        | 0.0         | 0        | 0.0        | 0        | 0.0        | 0        | 0.0        |
| 40 |                   | Thane                    | 1         | 1        | 100.0       | 0        | 0.0         | 0        | 0.0         | 0        | 0.0        | 0        | 0.0        | 0        | 0.0        |
| 41 | Odisha            | Bhubaneswar              | 42        | 6        | 14.3        | 20       | 47.6        | 16       | 38.1        | 0        | 0.0        | 0        | 0.0        | 0        | 0.0        |

|    |               |                 |            |            |             |            |             |            |             |            |             |           |            |           |            |
|----|---------------|-----------------|------------|------------|-------------|------------|-------------|------------|-------------|------------|-------------|-----------|------------|-----------|------------|
| 42 | Punjab        | Amritsar        | 4          | 0          | 0.0         | 0          | 0.0         | 1          | 25.0        | 0          | 0.0         | 3         | 75.0       | 0         | 0.0        |
| 43 |               | Jalandhar       | 2          | 0          | 0.0         | 0          | 0.0         | 0          | 0.0         | 0          | 0.0         | 0         | 0.0        | 2         | 100.0      |
| 44 |               | Ludhiana        | 2          | 0          | 0.0         | 0          | 0.0         | 0          | 0.0         | 0          | 0.0         | 2         | 100.0      | 0         | 0.0        |
| 45 |               | Patiala         | 3          | 0          | 0.0         | 0          | 0.0         | 0          | 0.0         | 0          | 0.0         | 3         | 100.0      | 0         | 0.0        |
| 46 |               | Sas Nagar       | 2          | 0          | 0.0         | 0          | 0.0         | 0          | 0.0         | 2          | 100.0       | 0         | 0.0        | 0         | 0.0        |
| 47 | Rajasthan     | Ajmer           | 1          | 0          | 0.0         | 1          | 100.0       | 0          | 0.0         | 0          | 0.0         | 0         | 0.0        | 0         | 0.0        |
| 48 |               | Bikaner         | 1          | 0          | 0.0         | 0          | 0.0         | 0          | 0.0         | 0          | 0.0         | 0         | 0.0        | 1         | 100.0      |
| 49 |               | Jaipur          | 18         | 0          | 0.0         | 0          | 0.0         | 0          | 0.0         | 1          | 5.6         | 3         | 16.7       | 14        | 77.8       |
| 50 |               | Jaisalmer       | 1          | 0          | 0.0         | 0          | 0.0         | 0          | 0.0         | 0          | 0.0         | 1         | 100.0      | 0         | 0.0        |
| 51 |               | Jodhpur         | 4          | 0          | 0.0         | 0          | 0.0         | 1          | 25.0        | 2          | 50.0        | 1         | 25.0       | 0         | 0.0        |
| 52 |               | Kota            | 2          | 0          | 0.0         | 0          | 0.0         | 2          | 100.0       | 0          | 0.0         | 0         | 0.0        | 0         | 0.0        |
| 53 | Tamil Nadu    | Chennai         | 14         | 3          | 21.4        | 10         | 71.4        | 1          | 7.1         | 0          | 0.0         | 0         | 0.0        | 0         | 0.0        |
| 54 |               | Coimbatore      | 25         | 3          | 12.0        | 8          | 32.0        | 8          | 32.0        | 5          | 20.0        | 1         | 4.0        | 0         | 0.0        |
| 55 |               | Madurai         | 16         | 2          | 12.5        | 9          | 56.3        | 5          | 31.3        | 0          | 0.0         | 0         | 0.0        | 0         | 0.0        |
| 56 |               | Tiruchirappalli | 37         | 2          | 5.4         | 19         | 51.4        | 11         | 29.7        | 5          | 13.5        | 0         | 0.0        | 0         | 0.0        |
| 57 |               | Vellore         | 33         | 3          | 9.1         | 17         | 51.5        | 9          | 27.3        | 4          | 12.1        | 0         | 0.0        | 0         | 0.0        |
| 58 | Telangana     | Hyderabad       | 31         | 0          | 0.0         | 4          | 12.9        | 11         | 35.5        | 15         | 48.4        | 1         | 3.2        | 0         | 0.0        |
| 59 | Uttar Pradesh | Agra            | 1          | 0          | 0.0         | 0          | 0.0         | 0          | 0.0         | 0          | 0.0         | 1         | 100.0      | 0         | 0.0        |
| 60 |               | Ghaziabad       | 1          | 0          | 0.0         | 0          | 0.0         | 0          | 0.0         | 0          | 0.0         | 1         | 100.0      | 0         | 0.0        |
| 61 |               | Kanpur          | 6          | 0          | 0.0         | 2          | 33.3        | 3          | 50.0        | 1          | 16.7        | 0         | 0.0        | 0         | 0.0        |
| 62 |               | Lucknow         | 2          | 0          | 0.0         | 0          | 0.0         | 0          | 0.0         | 0          | 0.0         | 1         | 50.0       | 1         | 50.0       |
| 63 |               | Meerut          | 1          | 0          | 0.0         | 0          | 0.0         | 0          | 0.0         | 0          | 0.0         | 1         | 100.0      | 0         | 0.0        |
| 64 |               | Prayagraj       | 3          | 0          | 0.0         | 0          | 0.0         | 1          | 33.3        | 2          | 66.7        | 0         | 0.0        | 0         | 0.0        |
| 65 |               | Varanasi        | 1          | 0          | 0.0         | 0          | 0.0         | 0          | 0.0         | 1          | 100.0       | 0         | 0.0        | 0         | 0.0        |
| 66 | Uttarakhand   | Dehradun        | 12         | 0          | 0.0         | 1          | 8.3         | 0          | 0.0         | 3          | 25.0        | 4         | 33.3       | 4         | 33.3       |
| 67 | West Bengal   | Kolkata         | 13         | 10         | 76.9        | 3          | 23.1        | 0          | 0.0         | 0          | 0.0         | 0         | 0.0        | 0         | 0.0        |
|    |               | <b>Total</b>    | <b>862</b> | <b>103</b> | <b>11.9</b> | <b>284</b> | <b>32.9</b> | <b>277</b> | <b>32.1</b> | <b>117</b> | <b>13.6</b> | <b>44</b> | <b>5.1</b> | <b>37</b> | <b>4.3</b> |

## ‘उड़ान’ के तहत सीप्लेन सेवा

**3008. श्री आलोक शर्मा:**

श्री प्रवीण पटेल:

श्री दिलीप शङ्कीया:

श्री तेजस्वी सूर्या:

कैप्टन बृजेश चौटा:

श्रीमती कमलजीत सहरावत:

श्री चंदन चौहान:

श्री दिनेशभाई मकवाणा:

श्री बसवराज बोम्मई:

श्री बिद्युत बरन महतो:

श्री खगेन मुर्मु:

डॉ. हेमंत विष्णु सवरा:

क्या **नागर विमानन** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या ‘उड़ान’ योजना के अंतर्गत 100 सीप्लेन मार्गों की पहचान की गई है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और 2026 तक कितने मार्गों को चालू करने का लक्ष्य रखा गया है;

(ख) क्या महाराष्ट्र पर्यटन विकास निगम (एमटीडीसी) को जल हवाई अड्डों की स्थापना के लिए कोई वित्तीय या परिचालन सहायता प्रदान की जा रही है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(ग) क्या केंद्र सरकार सीप्लेन सेवाओं के लिए अनुमोदन प्रक्रिया को सुव्यवस्थित करने हेतु राज्य सरकारों के साथ समन्वय कर रही है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और पहले के प्रयासों की तुलना में इस संबंध में क्या सुधार किए गए हैं;

(घ) क्या कर्नाटक के तटीय क्षेत्र में, विशेष रूप से दक्षिण कन्नड़ में मंगलुरु को अन्य प्रमुख तटीय या द्वीपीय स्थलों से जोड़ने के लिए सीप्लेन सेवाएं शुरू करने हेतु सरकार द्वारा कोई व्यवहार्यता अध्ययन किया गया है या किए जाने का प्रस्ताव है;

(ङ) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और उसकी वर्तमान स्थिति क्या है; और

(च) क्या सरकार इस पहल के अंतर्गत असम और अन्य पूर्वोत्तर राज्यों को प्राथमिकता के आधार पर शामिल करने पर विचार कर रही है और यदि हां, तो तत्संबंधी ब्यौरा क्या है?

**सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोल):**

(क): नागर विमानन मंत्रालय ने क्षेत्रीय संपर्क योजना - उड़ें देश का आम नागरिक 3.0 (आरसीएस-उड़ान 3.0) के अंतर्गत वॉटर एयरोड्रोम (डब्ल्यूए) से सीप्लेन परिचालन शुरू किया है। बोली प्रक्रिया के विभिन्न चरणों के दौरान, चिह्नित वॉटर एयरोड्रोम को जोड़ते हुए 30 वैध सीप्लेन मार्ग अवार्ड किए गए हैं।

(ख) से (च): आरसीएस-उड़ान योजना के अंतर्गत, और अधिक गंतव्यों/स्टेशनों और मार्गों को शामिल करने के लिए समय-समय पर बोली प्रक्रिया आयोजित की जाती है। इच्छुक एयरलाइनें विशेष मार्गों पर मांग के अपने आकलन के आधार पर उड़ान योजना के अंतर्गत बोली प्रक्रिया के समय अपने प्रस्ताव प्रस्तुत करती हैं। उड़ान योजना की बोली प्रक्रिया के माध्यम से कनेक्टिविटी और वॉटर एयरोड्रोम के विकास के लिए एक जलाशय की पहचान हो जाने पर, 'हवाईअड्डों/हेलीपोर्ट/वॉटर एयरोड्रोम का पुनरुद्धार' योजना के अंतर्गत इस हेतु धन आवंटन किया जाता है और वॉटर एयरोड्रोम के संबंधित स्वामी/विकासकर्ता को विकास कार्यों पर हुए व्यय की प्रतिपूर्ति की जाती है।

आज की तारीख तक, इस योजना के अंतर्गत महाराष्ट्र और कर्नाटक में विकास के लिए किसी भी वॉटर एयरोड्रोम की पहचान नहीं की गई है।

नागर विमानन मंत्रालय (एमओसीए), नागर विमानन महानिदेशालय, नागर विमानन सुरक्षा ब्यूरो, एयरलाइनों और विनिर्माताओं के साथ हितधारक परामर्श और कार्यशालाओं के माध्यम से वॉटर एयरोड्रोम के विकास में उत्तरपूर्वी राज्यों सहित, राज्य सरकारों को सहयोग प्रदान कर रहा है। यह मंत्रालय, नियामक अनुमोदनों को सुगम बनाता है, सुरक्षा और परिचालन संबंधी मुद्दों का समाधान करता है, तकनीकी जानकारी साझा करता है और तकनीकी, विनियामक और वित्तीय पहलुओं में तालमेल के लिए केंद्रीय एजेंसियों के साथ समन्वय करता है।

## पीएमएवाई-यू और अन्य योजनाओं के अंतर्गत गतिविधियाँ

### 3009. श्री श्यामकुमार दौलत बर्वे:

क्या आवासन और शहरी कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) प्रधानमंत्री आवास योजना शहरी (पीएमएवाई-यू) के अंतर्गत कितने लाभार्थियों को आवास प्रदान किए गए हैं और स्वीकृत तथा निर्माणाधीन आवासों की राज्य/संघ राज्यक्षेत्र-वार संख्या कितनी है;

(ख) क्या अमृत और अमृत 2.0 के अंतर्गत नागपुर जिले में शहरी जलापूर्ति, सीवरेज नेटवर्क और हरित आवरण में सुधार के लिए कोई ठोस पहल की गई है;

(ग) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और दोनों चरणों के लक्ष्य और उपलब्धियाँ क्या हैं;

(घ) देश के शहरों, विशेषकर महाराष्ट्र में ठोस अपशिष्ट प्रबंधन और प्लास्टिक अपशिष्ट नियंत्रण के लिए की गई पहलों का ब्यौरा क्या है; और

(ङ) क्या शहरी परिवहन क्षेत्र में ई-बसों, मेट्रो विस्तार और सार्वजनिक परिवहन के डिजिटलीकरण की योजनाओं को लागू किया गया है और यदि हाँ, तो राज्य/संघ राज्यक्षेत्र-वार तत्संबंधी ब्यौरा क्या है?

### आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू):

(क): आवासन और शहरी कार्य मंत्रालय (एमओएचयूए) 25.06.2015 से प्रधानमंत्री आवास योजना - शहरी (पीएमएवाई-यू) का क्रियान्वयन कर रहा है, जिसका उद्देश्य देश भर के पात्र शहरी लाभार्थियों को बुनियादी नागरिक सुविधाओं से युक्त हर मौसम रहने योग्य पक्के आवास उपलब्ध कराना है। वित्त पोषण पैटर्न और कार्यान्वयन पद्धति में बदलाव किए बिना स्वीकृत आवासों को पूरा करने के लिए इस योजना की अवधि 31.12.2025 तक बढ़ा दी गई है। पीएमएवाई-यू के कार्यान्वयन के अनुभवों से मिली सीख के आधार पर, आवासन और शहरी कार्य मंत्रालय ने इस योजना को नया रूप दिया है और अगले पाँच वर्षों में 1 करोड़ अतिरिक्त पात्र लाभार्थियों को सहायता प्रदान करने के लिए देश भर के शहरी क्षेत्रों में कार्यान्वयन हेतु 01.09.2024 से पीएमएवाई-यू 2.0 'सभी के लिए

आवास' मिशन शुरू किया है। पीएमएवाई-यू 2.0 को चार घटकों अर्थात् लाभार्थी-आधारित निर्माण (बीएलसी), साझेदारी में किफायती आवास (एएचपी), किफायती किराया आवास (एआरएच) और ब्याज सब्सिडी योजना (आईएसएस) के माध्यम से कार्यान्वित किया जाता है।

राज्यों/संघ राज्य क्षेत्रों (यूटी) द्वारा प्रस्तुत परियोजना प्रस्ताव के आधार पर, मंत्रालय द्वारा अब तक पीएमएवाई-यू 2.0 के तहत 7.09 लाख आवासों सहित कुल 119.26 लाख आवासों को स्वीकृति दी गई है। इनमें से 112.81 लाख आवासों का निर्माण कार्य शुरू किया गया और दिनांक 14.07.2025 तक 93.61 लाख आवास बनकर तैयार हो चुके हैं/ देश भर में लाभार्थियों को सौंपे जा चुके हैं। इस योजना के अंतर्गत स्वीकृत, निर्माणाधीन और पूर्ण किए जा चुके आवासों का राज्य/ संघ राज्य क्षेत्र-वार ब्यौरा **विवरण-I** में दिया गया है।

(ख) और (ग): केंद्र सरकार द्वारा 25 जून, 2015 को देश के सभी राज्यों/ संघ राज्य क्षेत्रों के 500 शहरों (15 विलयित शहरों सहित 485 शहर) के लिए अटल नवीकरण और शहरी परिवर्तन मिशन (अमृत) शुरू किया गया था। इस मिशन के प्रमुख क्षेत्र हैं: जल आपूर्ति, सीवरेज एवं सेप्टेज प्रबंधन, वर्षा जल निकासी, हरित क्षेत्र एवं पार्क, गैर-मोटर चालित शहरी परिवहन हैं।

अमृत 2.0 योजना 01 अक्टूबर, 2021 को सभी शहरी स्थानीय निकायों (यूएलबी)/शहरों में शुरू की गई है, जिससे शहर 'आत्मनिर्भर' और 'जल सुरक्षित' बन सकेंगे। 500 अमृत शहरों में सीवरेज और सेप्टेज प्रबंधन की सार्वभौमिक कवरेज प्रदान करना अमृत 2.0 के प्रमुख फोकस क्षेत्रों में से एक है। जलाशयों का पुनरुद्धार, हरित क्षेत्रों और पार्कों का विकास इस मिशन के अन्य घटक हैं।

अमृत और अमृत 2.0 के अंतर्गत राज्यों/संघ राज्य क्षेत्रों को परियोजनाओं के चयन, मूल्यांकन, प्रस्ताव और कार्यान्वयन का अधिकार दिया गया है।

अमृत के तहत, नागपुर जिले ने 310.95 करोड़ रुपये की 2 जल आपूर्ति परियोजनाएं और 4.47 करोड़ रुपये की 3 हरित क्षेत्र और पार्क परियोजनाएं शुरू की हैं। राज्य की अन्य योजनाओं के साथ तालमेल से अमृत मिशन के तहत, नागपुर जिले में 1.13 लाख जल नल कनेक्शन



(नए/सर्विस्ड) प्रदान किए गए हैं। अमृत के तहत नागपुर जिले में 10.58 एकड़ हरित क्षेत्र विकसित किया गया है।

अमृत 2.0 के अंतर्गत अब तक 815.02 करोड़ रुपये की लागत की 3 जलापूर्ति परियोजनाओं, 1,743.91 करोड़ रुपये की लागत की 2 सीवरेज/सेप्टेज प्रबंधन परियोजनाओं और 1.6 करोड़ रुपये की लागत की एक हरित क्षेत्र और पार्क परियोजना को अनुमोदित किया गया है। अनुमोदित परियोजनाओं में 5.27 लाख नए/सर्विस किए गए नल कनेक्शन, 8.10 लाख नए/सर्विस किए गए सीवर कनेक्शन, 1,063.64 किलोमीटर (नया/मौजूदा) जल नेटवर्क, 1,222.44 किलोमीटर (नया/मौजूदा) सीवर नेटवर्क और 0.32 एकड़ हरित क्षेत्र शामिल हैं।

(घ): स्वच्छ भारत मिशन - शहरी 2.0 (एसबीएम-यू 2.0) के ठोस अपशिष्ट घटक के अंतर्गत, जिसे 100% कचरा मुक्त शहर (जीएफसी) का उद्देश्य प्राप्त करने के लिए दिनांक 01.10.2021 को शुरू किया गया था, विभिन्न प्रकार की अपशिष्ट प्रसंस्करण सुविधाओं जैसे सामग्री पुनर्प्राप्ति सुविधाओं (एमआरएफ), खाद संयंत्रों, जैव-मीथेनेशन संयंत्रों, रीफ्यूज्ड डीराईव्ड फ्यूल (आरडीएफ) प्रसंस्करण सुविधाओं, प्लास्टिक अपशिष्ट प्रसंस्करण सुविधाओं, अपशिष्ट से बिजली बनाने वाले संयंत्रों, निर्माण और विध्वंस (सी एंड डी) अपशिष्ट संयंत्रों, अपशिष्ट से ऊर्जा बनाने वाले संयंत्रों/सीबीजी संयंत्रों की स्थापना सहित सैनिटरी लैंडफिल के लिए केंद्रीय सहायता निधि प्रदान की जाती है।

स्वच्छ भारत मिशन-शहरी 2.0 के अंतर्गत, राज्यों/संघ राज्य क्षेत्रों को कुल 2,006.59 करोड़ रुपये जारी किए गए हैं। इसके अतिरिक्त, निम्नलिखित पहलें की गई हैं:

- i. एक 'प्लास्टिक अपशिष्ट प्रबंधन परामर्शिका' विकसित की गई है जिसे <https://sbmurban.org/storage/app/media/pdf/SBM%20Plastic%20Waste%20Book.pdf> पर देखा जा सकता है।
- ii. 'स्वच्छ सर्वेक्षण' और 'स्टार रेटिंग प्रोटोकॉल' शुरू किए गए हैं और उन्हें प्लास्टिक अपशिष्ट प्रबंधन (संशोधन) नियम 2021 के साथ संरेखित किया गया है ताकि शहरों को

एकल-उपयोग वाले प्लास्टिक को चरणबद्ध तरीके से समाप्त करने के लिए प्रोत्साहित किया जा सके।

(ड): दिनांक 16 अगस्त 2023 को शुरू की गई "पीएम-ई-बस सेवा योजना" का उद्देश्य शहरी क्षेत्रों में सार्वजनिक-निजी भागीदारी (पीपीपी) मॉडल पर 10,000 इलेक्ट्रिक बसें चलाने के लिए 20,000 करोड़ रुपये की केंद्रीय सहायता (सीए) के साथ सिटी बस संचालन को बढ़ावा देना है। इस योजना के मौजूदा दिशानिर्देशों के अनुसार, वर्ष 2011 की जनगणना के अनुसार 3-40 लाख की आबादी वाले शहर और 3 लाख से कम आबादी वाले अन्य राज्य/संघ राज्य क्षेत्र की राजधानियाँ इस योजना में भाग लेने के लिए पात्र हैं।

इस योजना के अंतर्गत, दिनांक 31.07.2025 तक, 14 राज्यों और 4 संघ राज्य क्षेत्रों को 7,293 ई-बसें स्वीकृत की जा चुकी हैं। राज्य/ संघ राज्य क्षेत्र-वार स्वीकृत बसों का ब्यौरा **विवरण-II** में दिया गया है। 7,293 ई-बसों में से, 1,559 ई-बसें महाराष्ट्र के लिए स्वीकृत की गई हैं। महाराष्ट्र के विभिन्न सहभागी शहरों को स्वीकृत बसों का ब्यौरा **विवरण-III** में दिया गया है।

आज तक, संबद्ध इन्फ्रास्ट्रक्चर (बिहाइंड-द-मीटर विद्युत और सिविल डिपो इन्फ्रास्ट्रक्चर) के विकास के लिए 9 राज्यों/संघ राज्य क्षेत्रों को 475.44 करोड़ रुपए जारी किए गए हैं। जारी की गई निधियों का राज्य/संघ राज्य क्षेत्र-वार ब्यौरा **विवरण-IV** में दिया गया है।

भारत सरकार ने स्थायी गतिशीलता प्राप्त करने हेतु मेट्रो रेल सहित सार्वजनिक परिवहन परियोजनाओं की व्यवस्थित योजना बनाने हेतु मेट्रो रेल नीति, 2017 जारी की है। वर्तमान में, देश भर के 24 शहरों में आरआरटीएस सहित लगभग 1,036 किलोमीटर मेट्रो रेल नेटवर्क चालू है। मेट्रो रेल नेटवर्क का राज्य/संघ राज्य क्षेत्र/शहर-वार ब्यौरा **विवरण-V** में दिया गया है।

इसके अलावा, सार्वजनिक परिवहन का डिजिटलीकरण रीयल-टाइम ट्रैकिंग, स्मार्ट कार्ड, मोबाइल ऐप (एएफसी/क्यूआर), राइडहेलिंग एकीकरण और क्रॉसमॉडल किराया संरचनाओं के माध्यम से किया जा रहा है, जो सार्वजनिक परिवहन संचालन को बदल रहे हैं।

विवरण- I

पीएमएवाई-यू और पीएमएवाई-यू 2.0 के अंतर्गत स्वीकृत, निर्माणाधीन और पूर्ण किए जा चुके आवासों का राज्य/संघ राज्य क्षेत्र-वार ब्यौरा

| क्र. सं.                  |                    | राज्य/संघ राज्य क्षेत्र           | आवासों का विवरण (संख्या) |             |            |
|---------------------------|--------------------|-----------------------------------|--------------------------|-------------|------------|
|                           |                    |                                   | स्वीकृत                  | निर्माणाधीन | पूर्ण आवास |
| 1                         | राज्य              | आंध्र प्रदेश                      | 19,47,297                | 18,26,698   | 10,78,686  |
| 2                         |                    | बिहार                             | 4,45,212                 | 2,96,469    | 1,89,863   |
| 3                         |                    | छत्तीसगढ़                         | 2,99,922                 | 2,85,392    | 2,57,171   |
| 4                         |                    | गोवा                              | 3,146                    | 3,146       | 3,145      |
| 5                         |                    | गुजरात                            | 9,93,877                 | 9,72,208    | 9,41,419   |
| 6                         |                    | हरियाणा                           | 1,30,290                 | 90,636      | 70,522     |
| 7                         |                    | हिमाचल प्रदेश                     | 12,640                   | 12,640      | 11,381     |
| 8                         |                    | झारखंड                            | 2,43,421                 | 2,10,640    | 1,59,751   |
| 9                         |                    | कर्नाटक                           | 5,84,086                 | 5,08,586    | 3,94,054   |
| 10                        |                    | केरल                              | 1,61,957                 | 1,55,162    | 1,34,127   |
| 11                        |                    | मध्य प्रदेश                       | 9,66,133                 | 9,45,487    | 8,68,097   |
| 12                        |                    | महाराष्ट्र                        | 12,49,047                | 11,49,437   | 9,93,361   |
| 13                        |                    | ओडिशा                             | 2,15,339                 | 1,85,963    | 1,64,880   |
| 14                        |                    | पंजाब                             | 1,33,270                 | 1,18,475    | 97,920     |
| 15                        |                    | राजस्थान                          | 3,33,815                 | 2,94,639    | 2,34,698   |
| 16                        |                    | तमिलनाडु                          | 6,70,425                 | 6,69,514    | 6,07,051   |
| 17                        |                    | तेलंगाना                          | 3,61,755                 | 2,35,023    | 2,23,627   |
| 18                        |                    | उत्तर प्रदेश                      | 19,75,035                | 17,59,770   | 17,02,317  |
| 19                        |                    | उत्तराखंड                         | 63,605                   | 62,793      | 42,966     |
| 20                        |                    | पश्चिम बंगाल                      | 6,15,105                 | 6,05,971    | 4,65,561   |
| उप-योग (राज्य)            |                    |                                   | 1,14,05,377              | 1,03,88,649 | 86,40,597  |
| 21                        | उत्तर पूर्वी राज्य | अरुणाचल प्रदेश                    | 13,379                   | 8,739       | 8,068      |
| 22                        |                    | असम                               | 1,84,991                 | 1,69,101    | 1,30,425   |
| 23                        |                    | मणिपुर                            | 52,519                   | 49,593      | 18,397     |
| 24                        |                    | मेघालय                            | 4,758                    | 4,083       | 1,995      |
| 25                        |                    | मिजोरम                            | 39,150                   | 39,101      | 26,596     |
| 26                        |                    | नागालैंड                          | 31,067                   | 31,060      | 29,029     |
| 27                        |                    | सिक्किम                           | 299                      | 299         | 219        |
| 28                        |                    | त्रिपुरा                          | 90,989                   | 88,416      | 78,061     |
| उप-योग (पूर्वोत्तर राज्य) |                    |                                   | 4,17,152                 | 3,90,392    | 2,92,790   |
| 29                        | संघ राज्य क्षेत्र  | अंडमान और निकोबार द्वीप समूह      | 376                      | 376         | 80         |
| 30                        |                    | चंडीगढ़                           | 1,256                    | 1,256       | 1,256      |
| 31                        |                    | दादरा और नगर हवेली एवं दमण और दीव | 9,947                    | 9,947       | 9,450      |
| 32                        |                    | दिल्ली                            | 29,976                   | 29,976      | 29,976     |
| 33                        |                    | जम्मू और कश्मीर                   | 43,856                   | 42,159      | 32,091     |
| 34                        |                    | लद्दाख                            | 1,283                    | 991         | 882        |
| 35                        |                    | लक्षद्वीप                         | -                        | -           | -          |

|                            |          |                   |                    |                   |
|----------------------------|----------|-------------------|--------------------|-------------------|
| 36                         | पुदुचेरी | 16,442            | 16,050             | 11,377            |
| उप कुल (संघ राज्य क्षेत्र) |          | <b>1,03,136</b>   | <b>1,00,755</b>    | <b>85,112</b>     |
| कुल                        |          | <b>119.26 लाख</b> | <b>112.81 लाख*</b> | <b>93.61 लाख*</b> |

\*इसमें पूर्ववर्ती योजना से संबंधित पीएमएवाई-यू मिशन अवधि के दौरान निर्माणाधीन और पूर्ण किए गए क्रमशः 4.01 लाख और 3.41 लाख आवास शामिल हैं।

## विवरण- II

### पीएम-ई-बस सेवा योजना के तहत राज्य/संघ राज्य क्षेत्र-वार स्वीकृत ई-बसें

(31.07.2025 तक)

| क्र. सं. | राज्य/ संघ राज्य क्षेत्र | स्वीकृत बसों की संख्या |
|----------|--------------------------|------------------------|
| 1        | चंडीगढ़                  | 100                    |
| 2        | गुजरात                   | 450                    |
| 3        | हरियाणा                  | 450                    |
| 4        | जम्मू और कश्मीर          | 200                    |
| 5        | महाराष्ट्र               | 1,559                  |
| 6        | ओडिशा                    | 400                    |
| 7        | पंजाब                    | 347                    |
| 8        | मेघालय                   | 50                     |
| 9        | बिहार                    | 400                    |
| 10       | पुदुचेरी                 | 75                     |
| 11       | असम                      | 100                    |
| 12       | लद्दाख                   | 15                     |
| 13       | मध्य प्रदेश              | 582                    |
| 14       | राजस्थान                 | 675                    |
| 15       | छत्तीसगढ़                | 240                    |
| 16       | उत्तराखंड                | 150                    |
| 17       | आंध्र प्रदेश             | 750                    |
| 18       | कर्नाटक                  | 750                    |
| कुल      |                          | <b>7,293</b>           |

## विवरण- III

### पीएम-ई-बस सेवा योजना के तहत महाराष्ट्र को स्वीकृत ई-बसें

| क्र. सं. | राज्य      | शहर                | स्वीकृत ई-बसें |
|----------|------------|--------------------|----------------|
| 1.       | महाराष्ट्र | नागपुर             | 150            |
| 2.       |            | छत्रपति संभाजी नगर | 100            |
| 3.       |            | कल्याण डोंबिवली    | 100            |
| 4.       |            | नासिक              | 50             |
| 5.       |            | ठाणे               | 100            |

|     |  |            |       |
|-----|--|------------|-------|
| 6.  |  | वसई विरार  | 100   |
| 7.  |  | अमरावती    | 50    |
| 8.  |  | भिवंडी     | 100   |
| 9.  |  | कोल्हापुर  | 100   |
| 10. |  | मीरा भयंदर | 100   |
| 11. |  | सोलापुर    | 100   |
| 12. |  | उल्हासनगर  | 100   |
| 13. |  | अहमदनगर    | 40    |
| 14. |  | लातूर      | 50    |
| 15. |  | सांगली     | 50    |
| 16. |  | अकोला      | 50    |
| 17. |  | धुले       | 28    |
| 18. |  | इचलकरंजी   | 25    |
| 19. |  | जलगांव     | 50    |
| 20. |  | चंद्रपुर   | 50    |
| 21. |  | मालेगांव   | 26    |
| 22. |  | परभनी      | 40    |
| कुल |  |            | 1,559 |

#### विवरण- IV

पीएम-ई-बस सेवा योजना के तहत राज्य/संघ राज्य क्षेत्र-वार जारी निधियां

| क्र. सं. | राज्य/ संघ राज्य क्षेत्र | जारी की गई राशि<br>(करोड़ रुपये में) |
|----------|--------------------------|--------------------------------------|
| 1        | महाराष्ट्र               | 200.18                               |
| 2        | छत्तीसगढ़                | 30.19                                |
| 3        | राजस्थान                 | 44.46                                |
| 4        | चंडीगढ़                  | 11.87                                |
| 5        | असम                      | 6.47                                 |
| 6        | ओडिशा                    | 47.72                                |
| 7        | गुजरात                   | 28.94                                |
| 8        | बिहार                    | 87.55                                |
| 9        | पंजाब                    | 18.06                                |
| कुल      |                          | 475.44                               |

**विवरण- V****देश में चालू मेट्रो रेल परियोजनाओं का राज्य/संघ राज्य क्षेत्र/शहर-वार ब्यौरा**

| क्र. सं.   | राज्य/संघ राज्य क्षेत्र | शहर                              | परिचालन लंबाई (किमी) |
|------------|-------------------------|----------------------------------|----------------------|
| 1.         | दिल्ली और एनसीआर        | दिल्ली                           | 395.817              |
| 2.         |                         | नोएडा                            |                      |
| 3.         |                         | गाजियाबाद                        |                      |
| 4.         |                         | फरीदाबाद                         |                      |
| 5.         |                         | बल्लभगढ़                         |                      |
| 6.         |                         | बहादुरगढ़                        |                      |
| 7.         |                         | ग्रेटर नोएडा                     |                      |
| 8.         |                         | गुरुग्राम                        |                      |
| 9.         |                         | दिल्ली-गाजियाबाद-मेरठ आरआरटीएस   | 55                   |
|            |                         | <b>उप-योग (दिल्ली और एनसीआर)</b> | <b>450.817</b>       |
| 10.        | कर्नाटक                 | बैंगलोर                          | 76.95                |
| 11.        | तेलंगाना                | हैदराबाद                         | 69                   |
| 12.        | पश्चिम बंगाल            | कोलकाता                          | 59.37                |
| 13.        | तमिलनाडु                | चेन्नई                           | 54.245               |
| 14.        | राजस्थान                | जयपुर                            | 12.1                 |
| 15.        | केरल                    | कोच्चि                           | 28.48                |
| 16.        | उत्तर प्रदेश            | लखनऊ                             | 22.878               |
| 17.        |                         | कानपुर                           | 15.12                |
| 18.        |                         | आगरा                             | 6                    |
|            |                         | <b>उप-योग (उत्तर प्रदेश)</b>     | <b>43.99</b>         |
| 19.        | महाराष्ट्र              | मुंबई                            | 98.63                |
| 20.        |                         | नागपुर                           | 40.022               |
| 21.        |                         | पुणे                             | 33.23                |
|            |                         | <b>उप-योग (महाराष्ट्र)</b>       | <b>171.882</b>       |
| 22.        | गुजरात                  | अहमदाबाद                         | 40                   |
| 23.        |                         | गांधी नगर                        | 22.7                 |
|            |                         | <b>उप-योग (गुजरात)</b>           | <b>62.7</b>          |
| 24.        | मध्य प्रदेश             | इंदौर                            | 6.2                  |
| <b>कुल</b> |                         |                                  | <b>1,035.74</b>      |

**PROMOTING INNOVATION TO INCREASE EFFICIENCY AND  
SUSTAINABILITY OF POWER SECTOR**

**3010. DR. SHRIKANT EKNATH SHINDE:**

**SHRIMATI SHAMBHAVI:**

**SHRI RAVINDRA DATTARAM WAIKAR:**

**SHRI RAJESH VERMA:**

**SHRI NARESH GANPAT MHASKE:**

Will the Minister of **POWER** be pleased to state:

- (a) whether the Government is encouraging innovation in the power sector to enhance efficiency and sustainability;
- (b) if so, the specific initiatives undertaken to promote research and development in power generation, transmission and distribution;
- (c) whether the Government is collaborating with private industry and startups to drive technological advancements in the sector and if so, details thereof;
- (d) the steps being taken by the Government to integrate renewable energy and smart grid solutions for improved energy management; and
- (e) whether any policy incentives are being introduced to make the power sector a key driver of economic growth and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF POWER; AND MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK):**

(a) and (b) : Ministry of Power, through the Central Power Research Institute (CPRI), has launched R&D schemes for power sector to promote research and development in the areas of power generation, transmission, and distribution. These scheme encourages need-based, applied research in collaboration with academic institutions, industries, and utilities, aiming to address real-world challenges in the power sector. Under these schemes, a wide range of projects have been undertaken, including those aimed at renewable energy integration into the national grid, development of electric vehicle (EV) charging

infrastructure, and enhancement of power quality through advanced monitoring and control systems.

Additionally, research efforts have been directed toward enabling co-firing of biomass with coal in thermal power plants to reduce emissions, as well as strengthening cyber security frameworks to safeguard the power grid from digital threats. These projects collectively contribute to building a more efficient, secure, and sustainable power sector in India.

(c): The Government of India actively promotes collaboration with private industry and startups to drive technological innovation in the power sector. Under the National Perspective Plan (NPP) component of the R&D scheme, joint research projects with industry and startups are encouraged. This collaborative approach aims to foster the development of cutting-edge technologies and advance them to higher Technology Readiness Levels (TRLs), paving the way for their practical deployment in real-world applications.

Further, the 'Powerthon' initiative has been launched to identify, nurture, and scale technology-driven solutions by engaging Technology Solution Providers (TSPs), including individual innovator, startups, entrepreneurs, MSMEs etc., to address critical challenges faced by Distribution Companies (DISCOMs).

(d): The Ministry of Power has taken following broad steps to integrate renewable energy (RE) and smart grid solutions for improved energy management:



- i. Innovative products like Solar-Wind Hybrid Projects, RE projects with energy storage systems (including battery energy storage) and supply of RE power balanced with power from non-RE sources launched to reduce intermittency.
- ii. Implementation of flexible operation of thermal power plants to facilitate grid balancing.
- iii. Transmission plan for integration of more than 500 GW RE capacity by 2030 has been developed, which also include strong inter connection of Inter-State Transmission System (ISTS) RE schemes with the intra-state network to ensure better reliability in terms of anchoring voltage stability, angular stability, losses reduction etc.
- iv. Framework for development of Energy Storage System (ESS) has been issued.
- v. Renewable Energy Management Centers (REMCs) have been commissioned for smooth integration of growing RE capacity into the Grid sources. The system operators have started using these REMCs for forecasting and scheduling of RE generation to the best possible extent.
- vi. Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges and Green Day-Ahead Market to facilitate the trading of RE power to meet green targets and Real-time

market to manage RE intermittency and demand variation have been launched.

- vii. For promotion of RE projects , the waiver in the levy of ISTS charges for Solar and Wind Projects commissioned upto 30.06.2025 with gradual increase in charges leading to full ISTS charges from 01.07.2028 has been provided. ISTS charges are exempted for 25 years for offshore wind power projects commissioned by 31.12.2032.
- viii. For promoting Battery Energy Storage Systems (BESS), VGF schemes for BESS capacity of about 43 GWh has been launched.
- ix. Waiver of ISTS charges has been extended for electricity from BESS projects, commissioned till June 2028 , which are co-located with renewable energy projects and for Hydro Pumped Storage Plants (PSP) for which construction work is awarded by June 2028.

(e): The power sector is a key driver to economic growth. At present, electricity accounts for approximately 22% of the country's total final energy consumption. To ensure adequate electric supply the total installed generation capacity has been increased to now 484.8 Giga watt.

Broad policy incentives aimed at making the power sector a key driver of economic growth are as follows:

- i. 'Make in India' programme in power sector has already been launched for promoting manufacturing and production of goods and services in India with a view to enhancing income and employment.

- ii. Approved development of 13.2 GWh BESS in various States under Viability Gap Funding (VGF) Scheme. Tendering process for 10.7 GWh has been concluded and 5.7 GWh has been contracted.
- iii. The Production Linked Incentive (PLI) Scheme for National Programme on High Efficiency Solar PV Modules, for achieving manufacturing capacity of Giga Watt (GW) scale in High Efficiency Solar PV modules have been approved.
- iv. PM-KUSUM (Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan) – In this scheme, use of agricultural solar pumps is being promoted. It is aimed at providing energy security to the farmers in India.
- v. PM Surya Ghar Muft Bijlee Yojana is a Central Scheme that aims to provide free electricity to one crore households in India, who opt to install roof top solar electricity unit. The scheme will result in addition of 30 GW of Solar capacity through rooftop solar in the residential sector. It is estimated that scheme will create around 17 lakh direct jobs in manufacturing, logistics, supply chain, sales, installation, O&M and other services.
- vi. The Government is providing Budgetary Support for cost of Enabling Infrastructure which are, i) construction of roads and bridges (ii) transmission line from power house to the nearest pooling point including upgradation of pooling substation of State /Central

Transmission Utility (iii) ropeways (iv) railway siding, and (v) communication infrastructure. The strengthening of existing roads/bridges leading to the project are also eligible for central assistance under this scheme. Total outlay of the scheme is ₹12,461 crores for the period from FY 2024-25 to FY 2031-32.

- vii. The Union Cabinet has approved the scheme for providing Central Financial Assistance (CFA) to the State Governments of NER towards their equity participation for development of Hydro Electric Projects in the North Eastern Region (NER) through Joint Venture (JV) Collaboration between State entities and Central Public Sector Undertakings. Under this scheme, the equity portion of the State Government of NER is proposed to be funded (capped at 24% of the total project equity, subject to a maximum of ₹ 750 Crore per project). This scheme has an outlay of ₹ 4136 crore.

### **EASTERN RAJASTHAN CANAL PROJECT**

#### **3011. SHRI DUSHYANT SINGH:**

Will the Minister of **JAL SHAKTI** be pleased to state:

(a) the current status of the Eastern Rajasthan Canal Project (ERCP) and the manner in which the project is progressing in terms of its scope with particular focus on the districts of Jhalawar and Baran which are facing a severe water crisis;

(b) whether the Union Government is working with the State Governments of Rajasthan and Madhya Pradesh to promote development to the regions such

as Jhalawar-Baran, especially in terms of irrigation facilities, agricultural productivity and improving the livelihoods of local farmers and if so, the details thereof;

(c) the steps taken/being taken by the Government to expedite the project and the timeline fixed for commencement of work keeping in view the significant delays in the implementation of this crucial project; and

(d) the manner in which the Ministry is planning to align the ERCP with the broader goals of water conservation and irrigation development in Rajasthan?

**THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):**

(a) to (d): With a view to optimize the utilization of water of the Chambal River System and based on deliberations with Rajasthan and Madhya Pradesh States, a proposal of modified Parbati-Kalisindh-Chambal (Modified PKC) link, incorporating the components, as proposed by Government of Madhya Pradesh in Kuno, Parbati and Kalisindh sub-basins along with components of Eastern Rajasthan Canal Project (ERCP) has been framed.

A Memorandum of Agreement (MoA) has been signed on 05.12.2024 amongst the States of Rajasthan, Madhya Pradesh and the Union Government wherein both the States Madhya Pradesh and Rajasthan with the Union Government entered into Agreement for the planning and preparation of the DPR of the Modified PKC link project in the larger interest of utilising the waters of Chambal basin optimally and fulfil the irrigation and drinking water needs in both the States.

As per the MoA, 4,03,652 hectare of annual irrigation shall be available in Rajasthan from the project, which includes stabilization of 1.52 lakh hectare of existing command area and development of 2.52 hectares (including 0.29 lakh hectare through regenerated water) of new command area. 24,342 hectare area of Jhalawar and 16,850 hectare area of Baran district is proposed to be benefitted by the project. Besides irrigation, drinking water supply of 1744.16 MCM and industrial water supply of 205.75 MCM has also been envisaged in the MoA.

The Detailed Project Report of Modified PKC link, prepared by M/s WAPCOS, has been endorsed and submitted by Government of Rajasthan to Central Water Commission.

Further, Parwan Multipurpose Project, benefitting 2.01 lakh hectare culturable command area in Kota, Baran and Jhalawar districts has been included under Pradhan Mantri Krishi Sinchai Yojna-Accelerated Irrigation Benefits Programme (PMKSY-AIBP) in March, 2022.

### **PMEGP IN MAHARASHTRA**

**3012. SHRI SANJAY DINA PATIL:**

**SHRI DHAIRYASHEEL RAJSINH MOHITE-PATIL:**

**SHRIMATI SUPRIYA SULE:**

**SHRI BHASKAR MURLIDHAR BHAGARE:**

**DR. AMOL RAMSING KOLHE:**

**PROF. VARSHA EKNATH GAIKWAD:**

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- (a) the number of micro-enterprises established in Maharashtra under the Prime Minister's Employment Generation Programme (PMEGP) during the last five years;
- (b) the amount of financial assistance/subsidy disbursed under PMEGP in Maharashtra in the same period along with the number of beneficiaries covered, especially among SC/ST, women and youth;
- (c) whether PMEGP has effectively contributed to the creation of self-employment opportunities in rural and urban areas of Maharashtra and if so, the details of employment generated as a result thereof;
- (d) the steps taken by the Government to ensure timely loan disbursement, simplify application procedures, reduce rejection rates in PMEGP applications in Maharashtra;
- (e) whether the Government proposes to expand the scope or enhance the financial ceiling of the PMEGP scheme in Maharashtra to meet the growing demand and if so, the details thereof; and
- (f) the monitoring mechanism put in place to ensure transparency, proper utilization of funds and follow up support for new entrepreneurs in Maharashtra under the scheme?

**THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):**

- (a) and (b): Details of number of micro enterprises assisted and Margin Money (MM) subsidy disbursed along with details of SC/ST and women beneficiaries

assisted under Prime Minister's Employment Generation Programme (PMEGP) in Maharashtra in the last 5 years i.e. from FY 2020-21 to FY 2024-25 are given below:

| Financial Year | Maharashtra                                                           |                                                     |                                   |                                     |                                   |                                     |
|----------------|-----------------------------------------------------------------------|-----------------------------------------------------|-----------------------------------|-------------------------------------|-----------------------------------|-------------------------------------|
|                | Total no. of micro enterprises assisted including youth entrepreneurs | Total Margin Money Subsidy disbursed (Rs. in Crore) | SC/ST beneficiaries               |                                     | Women beneficiaries               |                                     |
|                |                                                                       |                                                     | No. of micro enterprises assisted | Margin Money Subsidy (Rs. in Crore) | No. of micro enterprises assisted | Margin Money Subsidy (Rs. in Crore) |
| 2020-21        | 3,094                                                                 | 88.14                                               | 594                               | 12.52                               | 1,176                             | 36.43                               |
| 2021-22        | 4,123                                                                 | 129.92                                              | 740                               | 18.42                               | 1,712                             | 64.58                               |
| 2022-23        | 3,622                                                                 | 131.86                                              | 601                               | 14.60                               | 1,521                             | 66.64                               |
| 2023-24        | 2,762                                                                 | 121.82                                              | 453                               | 16.07                               | 1,148                             | 63.00                               |
| 2024-25        | 1,856                                                                 | 104.98                                              | 595                               | 25.40                               | 801                               | 54.87                               |

(c): In the last five years i.e. from FY 2020-21 to FY 2024-25, PMEGP has effectively contributed to the creation of 11,705 micro enterprises in rural areas and 3,752 in urban areas of Maharashtra, thereby generating estimated employment opportunities for 93,640 and 30,016 persons respectively over the same period.

(d): Steps taken by the Government to ensure timely loan disbursement, simplify application procedures, reduce rejection rates in PMEGP applications across the country including Maharashtra are as follows:



i. Periodic review meetings with Implementing Agencies i.e. State offices of KVIC, State KVIBs, State DICs and financial institutions.

ii. A wide range of more than 1,000 model Detailed Project Reports have been prepared on various industries and made available on the PMEGP portal.

iii. Acceptance of PMEGP applications from prospective beneficiaries in 11 regional languages since January 2024.

iv. To enhance the quality of applications to reduce rejections, technical experts & Retired Bank Officials have been engaged to provide handholding support to prospective PMEGP beneficiaries during application stage.

v. All major banks have been advised to take steps to reduce the rejection of applications.

(e): Currently, there is no proposal for enhancing the financial ceiling of the PMEGP scheme.

(f): The following monitoring mechanisms have been put in place to ensure transparency, proper utilization of funds and follow up support for new entrepreneurs in the country including Maharashtra:

- i. A dedicated portal for tracking the complete process from application submission till adjustment of MM subsidy into the beneficiary's loan account.
- ii. Banker's Review meetings conducted at top level, State and Zonal level to ensure proper sanctioning of loans and disbursement of margin money.

- iii. Meetings by State Level Monitoring Committee (SLMC) and District Level Monitoring Committee (DLMC) on a quarterly basis to monitor effective implementation of the scheme.
- iv. Periodic review meetings with Implementing Agencies (IAs) i.e. State offices of Khadi and Village Industries Commission, State Khadi and Village Industries Boards, State District Industries Centers and financial institutions.

## **RAINWATER HARVESTING AND ARTIFICIAL RECHARGE STRUCTURES**

### **3013. SUSHRI. S. JOTHIMANI:**

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the number of rainwater harvesting and artificial recharge structures proposed and completed in Karur, Viralimalai, Manapparai, Krishnarayapuram, Aravakurichi and Veda sandur assemblies under the Master Plan for Artificial Recharge to Groundwater – 2020;
- (b) the status of implementation including pending projects and the reasons for delays, if any;
- (c) whether any impact assessment has been conducted on groundwater levels and agricultural benefits in the above said assemblies and if so, the details thereof; and
- (d) the funds allocated and utilised for groundwater recharge projects in these assemblies during each of the last three years and the current year?

**THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):**

(a) and (b): Water being a State subject, the aspects related to water resources including its conservation are studied, planned, funded and executed by the State Governments themselves as per their own resources and priorities. The Central Government supplements the measures and efforts being taken up by the State Governments.

The Central Ground Water Board (CGWB) prepared a “Master Plan for Artificial Recharge to Ground Water in India” in consultation with States and Union Territories (UTs) to assess the feasibility of various recharge structures suited to the diverse terrain conditions across the country. However, the responsibility for implementing the guidelines outlined in the Master Plan rests with the respective State Governments. The Master Plan-2020 is prepared considering Blocks as a unit and recharge structures are proposed Block-wise. The number and type of rainwater harvesting and artificial recharge structures as proposed in Master Plan-2020 in Karur, Viralimalai, Manapparai, Krishnarayapuram, Aravakurichi and Vendasandur assemblies are provided at

**Statement.**

The Master Plan for Artificial Recharge to Ground Water – 2020 compiled by CGWB has been shared with all the line departments for effective implementation. Further, the block wise data of feasible Artificial Recharge Structures have been shared with the Tamil Nadu Water Resources Information & Management System (TNWRIMS) portal of Government of Tamil Nadu which

includes Water Conservation Planning Module for wide reach & publicity among the line departments for effective implementation.

Further, as reported by the State of Tamil Nadu, no Artificial Recharge structures were proposed and completed under Master Plan for Artificial Recharge to Groundwater in Karur, Viralimalai, Manapparai, Krishnarayapuram, Aravakurichi and Vendasandur assemblies for the year 2020.

(c): Water being a State subject, the aspects related to water resources including its conservation are studied, planned, funded and executed by the State Governments themselves as per their own resources and priorities. The Central Government supplements the measures and efforts being taken up by the State Governments. As reported by the State of Tamil Nadu, no studies related to impact assessment on groundwater level have been carried out in these assemblies.

(d): Water being a State subject, it is mainly the responsibility of the State Governments to manage, conserve and develop water resources using their own funds and plans. The Central Government supports and assists the States in these efforts.

The recharge structures recommended in Master Plan-2020 are implemented through convergence of existing schemes of the respective State/Central Government such as MGNREGS, Atal Bhujal, CAMPA and 15th Finance Commission, etc and no separate scheme/fund has been envisaged for implementation.

### **STATEMENT**

| <b>Block wise Recharge Structures Recommended in the Master Plan for Artificial Recharge - 2020</b> |                 |                  |                         |                              |                                           |                             |                                        |
|-----------------------------------------------------------------------------------------------------|-----------------|------------------|-------------------------|------------------------------|-------------------------------------------|-----------------------------|----------------------------------------|
| <b>S. No.</b>                                                                                       | <b>District</b> | <b>Block</b>     | <b>Percolation Pond</b> | <b>Check Dam / Nala bund</b> | <b>Recharge Shaft / Recharge Borewell</b> | <b>Recharge Trench (km)</b> | <b>Others Farm pond / Recharge Pit</b> |
| 1                                                                                                   | DINDIGUL        | VEDASANDUR       | 5                       | 14                           | 150                                       | 0                           | 14                                     |
| 2                                                                                                   | KARUR           | ARAVAKURICHI     | 7                       | 20                           | 214                                       | 1                           | 20                                     |
| 3                                                                                                   | KARUR           | KARUR            | 4                       | 11                           | 118                                       | 0                           | 11                                     |
| 4                                                                                                   | KARUR           | KRISHNARAYAPURAM | 5                       | 15                           | 164                                       | 1                           | 15                                     |
| 5                                                                                                   | PUDUKKOTTAI     | VIRALIMALAI      | 14                      | 41                           | 439                                       | 1                           | 41                                     |
| 6                                                                                                   | TRICHY          | MANAPPARAI       | 5                       | 15                           | 157                                       | 0                           | 15                                     |

### **PROJECTS UNDER CRIF**

**3014. SHRI PUTTA MAHESH KUMAR:**

**SHRI G. M. HARISH BALAYOGI:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

(a) the funds allocated/released/utilised under the Central Road and Infrastructure Fund (CRIF) to States during the last three years and the current year, State and year-wise;

(b) the details of roads constructed and in progress in Andhra Pradesh under CRIF during the said period, including their length, cost, type and specific location;

(c) whether the Government has received any proposals from the Government of Andhra Pradesh seeking additional proposals and funds for the construction or upgradation of State and district roads and if so, the details thereof including the response of the Government to such requests;

(d) whether any CRIF-funded road projects in Andhra Pradesh have faced delays in execution or cost overruns and if so, the reasons therefor including the steps taken to address such delays or cost overruns; and

(e) whether the Government has undertaken any review or audit of the quality, timeliness or outcomes of CRIF-funded road projects in Andhra Pradesh and if so, the findings thereon?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a): The Government in Ministry of Road Transport and Highways allocates funds to the State Governments / Union Territories (UTs) for development and maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) Scheme as per the provisions of the amended CRIF Act, 2000.

State / UT - wise details of accrual and release of funds for development and maintenance of State roads under CRIF Scheme during the last three years and current year are at **Statement**.

(b): 20 State Road projects in 691 km length costing ₹535 Crore have been completed under CRIF Scheme in the State of Andhra Pradesh during the last three years and current year.

At present, 55 State Road projects in 534 km length costing ₹1,256 Crore are under construction under CRIF Scheme in the State of Andhra Pradesh.

(c): 57 State Road projects in 718 km length costing ₹1,928 Crore have been approved under CRIF Scheme in the State of Andhra Pradesh during the last three years and current year.

(d) and (e): Based on the section 7A and 11 of CRIF Act, 2000, Government finalized the criteria for allocation of funds for development and maintenance of State Roads under the CRIF Scheme, which inter-alia provides for implementation of the projects to be done by the State Government along with project monitoring and quality control of works to be done at State/UT level at regular intervals.

**STATEMENT**

**State / UT - wise details of accrual and release of funds for development and maintenance of State roads under CRIF**

**Scheme during the last three years and current year: -**

| Amount in ₹ Crore |                   |         |         |          |          |          |          |                           |          |
|-------------------|-------------------|---------|---------|----------|----------|----------|----------|---------------------------|----------|
| Sr. No.           | State/UT          | 2022-23 |         | 2023-24  |          | 2024-25  |          | 2025-26 (till 30.06.2025) |          |
|                   |                   | Accrual | Release | Accrual# | Release# | Accrual# | Release# | Accrual#                  | Release# |
| 1                 | Andhra Pradesh    | 380.19  | 356.55  | 420.10   | 485.48   | 420.00   | 322.56   | 456.08                    | 0.00     |
| 2                 | Arunachal Pradesh | 147.65  | 183.63  | 167.75   | 238.00   | 168.04   | 269.13   | 185.02                    | 0.00     |
| 3                 | Assam             | 169.64  | 122.82  | 194.65   | 223.24   | 193.55   | 222.59   | 211.69                    | 63.74    |
| 4                 | Bihar             | 226.47  | 226.47  | 258.43   | 258.43   | 255.17   | 255.17   | 281.37                    | 253.46   |
| 5                 | Chhattisgarh      | 281.12  | 86.92   | 320.19   | 353.60   | 322.62   | 177.28   | 358.59                    | 0.00     |
| 6                 | Goa               | 16.26   | 0.00    | 18.47    | 48.16    | 17.79    | 29.70    | 19.56                     | 0.62     |
| 7                 | Gujarat           | 509.31  | 249.12  | 586.35   | 73.79    | 585.01   | 680.70   | 642.03                    | 271.17   |
| 8                 | Haryana           | 197.73  | 0.00    | 205.63   | 108.60   | 203.31   | 189.00   | 222.59                    | 0.00     |
| 9                 | Himachal Pradesh  | 117.73  | 169.05  | 136.32   | 136.32   | 130.95   | 130.96   | 143.77                    | 120.63   |
| 10                | Jharkhand         | 184.96  | 81.56   | 207.57   | 192.64   | 208.51   | 251.61   | 231.56                    | 89.91    |
| 11                | Karnataka         | 513.13  | 465.27  | 608.06   | 660.91   | 608.81   | 453.85   | 661.87                    | 0.00     |



| Amount in ₹ Crore |                |         |          |          |          |          |          |                           |          |
|-------------------|----------------|---------|----------|----------|----------|----------|----------|---------------------------|----------|
| Sr. No.           | State/UT       | 2022-23 |          | 2023-24  |          | 2024-25  |          | 2025-26 (till 30.06.2025) |          |
|                   |                | Accrual | Release  | Accrual# | Release# | Accrual# | Release# | Accrual#                  | Release# |
| 12                | Kerala         | 147.19  | 133.46   | 171.14   | 186.37   | 166.06   | 166.06   | 181.31                    | 0.00     |
| 13                | Madhya Pradesh | 632.99  | 573.96   | 719.10   | 778.13   | 721.61   | 682.14   | 796.71                    | 725.82   |
| 14                | Maharashtra    | 783.19  | 1,084.15 | 886.63   | 886.63   | 891.52   | 891.52   | 987.55                    | 0.00     |
| 15                | Manipur        | 42.10   | 13.81    | 48.37    | 146.98   | 46.87    | 15.19    | 51.89                     | 0.00     |
| 16                | Meghalaya      | 47.51   | 43.08    | 54.83    | 78.42    | 55.37    | 61.55    | 60.13                     | 0.00     |
| 17                | Mizoram        | 38.20   | 10.96    | 43.62    | 35.60    | 43.86    | 55.45    | 48.70                     | 0.00     |
| 18                | Nagaland       | 31.31   | 28.39    | 35.54    | 46.09    | 35.79    | 32.09    | 39.35                     | 0.00     |
| 19                | Odisha         | 340.95  | 313.52   | 387.41   | 423.41   | 392.13   | 392.13   | 432.27                    | 230.62   |
| 20                | Punjab         | 176.96  | 106.84   | 195.33   | 72.04    | 195.97   | 174.52   | 210.67                    | 0.00     |
| 21                | Rajasthan      | 715.82  | 906.62   | 812.41   | 745.90   | 816.17   | 1120.67  | 901.81                    | 382.28   |
| 22                | Sikkim         | 14.09   | 17.04    | 16.27    | 28.04    | 16.18    | 21.72    | 17.67                     | 0.00     |
| 23                | Tamil Nadu     | 402.67  | 377.63   | 457.11   | 486.15   | 457.75   | 425.76   | 500.94                    | 434.48   |
| 24                | Telangana      | 304.27  | 275.89   | 335.09   | 366.38   | 335.58   | 335.59   | 367.17                    | 304.79   |
| 25                | Tripura        | 21.23   | 19.42    | 23.94    | 25.92    | 24.01    | 23.94    | 26.52                     | 0.00     |
| 26                | Uttar Pradesh  | 702.42  | 658.75   | 777.40   | 821.07   | 777.88   | 784.51   | 861.57                    | 0.00     |

| Amount in ₹ Crore |                           |         |         |          |          |          |          |                           |          |
|-------------------|---------------------------|---------|---------|----------|----------|----------|----------|---------------------------|----------|
| Sr. No.           | State/UT                  | 2022-23 |         | 2023-24  |          | 2024-25  |          | 2025-26 (till 30.06.2025) |          |
|                   |                           | Accrual | Release | Accrual# | Release# | Accrual# | Release# | Accrual#                  | Release# |
| 27                | Uttarakhand               | 114.01  | 378.17  | 129.83   | 140.46   | 129.95   | 55.07    | 143.20                    | 120.15   |
| 28                | West Bengal               | 240.31  | 217.90  | 275.67   | 298.08   | 272.75   | 272.75   | 299.40                    | 0.00     |
| 29                | Andaman & Nicobar Islands | 17.49   | 15.81   | 19.75    | 16.68    | 19.75    | 16.06    | 21.73                     | 0.00     |
| 30                | Chandigarh                | 6.55    | 0.00    | 7.39     | 0.00     | 7.40     | 0.00     | 8.14                      | 0.00     |
| 31                | Dadra & Nagar Haveli      | 2.38    | 5.74    | 0.31     | 6.50     | 0.00     | 6.49     | 0.00                      | 7.14     |
| 32                | Daman & Diu               |         |         |          |          |          |          |                           |          |
| 33                | Delhi                     | 32.06   | 0.00    | 36.31    |          | 36.31    | 0.00     | 39.94                     | 0.00     |
| 34                | Jammu & Kashmir           | 113.61  | 343.61  | 128.67   | 206.67   | 128.67   | 128.67   | 141.54                    | 0.00     |
| 35                | Ladakh                    | 289.06  | 83.44   | 326.41   | 68.10    | 326.41   | 95.56    | 359.05                    | 0.00     |
| 36                | Puducherry                | 10.39   | 7.83    | 11.76    | 9.94     | 11.76    | 9.94     | 12.94                     | 0.00     |

**Funds to some States/UTs have been released more than the accrual of a State from the unspent balance of previous years of that State/UT.**

**#Including funds allocated/released for construction of ROBs/ RUBs/ Bridges on State Roads under SETU BANDHAN under CRIF Scheme**

**SURVEY ON CHILD SAFETY IN VEHICLES****3015. SHRI KRISHNA PRASAD TENNETI:****SHRI MAGUNTA SREENIVASULU REDDY:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

(a) whether the Government has undertaken any study or survey regarding child safety in vehicles over the last five years;

(b) if so, the total number of child fatalities in road accidents across the country during the last five years, State and district-wise in Andhra Pradesh especially in Bapatla Lok Sabha Constituency and Prakasam district;

(c) whether the Government has any laws/guidelines mandating specific safety measures for children in vehicles;

(d) if so, the details regarding the total number of vehicles/individuals found to be violative of the above laws/guidelines during the last five years, State and district-wise in Andhra Pradesh and in Bapatla Lok Sabha Constituency and Prakasam district; and

(e) whether the Government has any plans to modify/amend the existing laws to align with modern standards of child safety in vehicles, if so, the details thereof and if not, the reasons therefor?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a) and (b): Government collects road accident data on a calendar year basis from States/Union Territories and publishes the data in annual publication on 'Road Accidents in India'. The State/UT-wise number of persons killed in Road

Accidents during 2018 to 2022 with age less than 18 years including the State of Andhra Pradesh is attached as **Statement**.

(c) to (e): Section 194B of the Motor Vehicles Act, 1988, has the provision of punishment for whoever drives a motor vehicle or causes or allows a motor vehicle to be driven with a child who, not having attained the age of fourteen years, is not secured by a safety belt or a child restraint system. Both the safety belt and child restraint system are intended to restrain the movement of the passenger.

As per Rule 125 (8) of Central Motor Vehicles Rules(CMVRs), 1989, Motor vehicles of category M1, excluding transport vehicles and special purpose vehicles, manufactured on and after 1st April, 2015, shall have a provision for installation of at least one child restraint system for all weight groups on at least one of the seating positions, as specified in AIS:072-2009.

As per Rule 138 (6) of Central Motor Vehicles Rules, 1989, on and after 1st April, 2016, the driver of motor vehicle of M1 category, manufactured on and after 1st October 2014, excluding transport vehicles and special purpose vehicles shall ensure that a child up to age of twelve years carried in the vehicle is seated in an appropriate child restraint system conforming to AIS:072-2009.

The Government in the Ministry of Road Transport and Highways vide G.S.R. 126(E) dated 15<sup>th</sup> February, 2022 mandated the use of Safety harness for children below four years and crash helmet which fits his head or bicycle helmet complying with [ASTM 1447]/ [European (CEN)BS EN 1080/BS EN 1078] till such time that the specifications are prescribed by the Bureau of Indian

Standards under the Bureau of Indian Standards Act, 2016 (11 of 2016) for the child pillion passenger aged between nine months and four years.

The implementation/enforcement of the provisions of the CMVRs, 1989 comes under the purview of the respective State/UT Government.

### **STATEMENT**

| <b>Number of Persons killed in road accidents during 2018 to 2022 with age less than 18 years</b> |                           |      |      |      |      |      |
|---------------------------------------------------------------------------------------------------|---------------------------|------|------|------|------|------|
| S. NO.                                                                                            | State/UT                  | 2018 | 2019 | 2020 | 2021 | 2022 |
| 1                                                                                                 | Andhra Pradesh            | 330  | 414  | 412  | 381  | 474  |
| 2                                                                                                 | Arunachal Pradesh         | 16   | 0    | 5    | 9    | 12   |
| 3                                                                                                 | Assam                     | 138  | 195  | 239  | 282  | 173  |
| 4                                                                                                 | Bihar                     | 385  | 682  | 641  | 649  | 1011 |
| 5                                                                                                 | Chhattisgarh              | 284  | 342  | 236  | 346  | 357  |
| 6                                                                                                 | Goa                       | 11   | 8    | 8    | 0    | 2    |
| 7                                                                                                 | Gujarat                   | 408  | 362  | 288  | 413  | 444  |
| 8                                                                                                 | Haryana                   | 353  | 216  | 245  | 189  | 424  |
| 9                                                                                                 | Himachal Pradesh          | 96   | 90   | 54   | 54   | 73   |
| 10                                                                                                | Jharkhand                 | 246  | 473  | 193  | 197  | 278  |
| 11                                                                                                | Karnataka                 | 412  | 460  | 309  | 376  | 433  |
| 12                                                                                                | Kerala                    | 192  | 171  | 87   | 70   | 143  |
| 13                                                                                                | Madhya Pradesh            | 911  | 867  | 717  | 839  | 881  |
| 14                                                                                                | Maharashtra               | 465  | 379  | 268  | 373  | 454  |
| 15                                                                                                | Manipur                   | 15   | 11   | 9    | 5    | 8    |
| 16                                                                                                | Meghalaya                 | 0    | 25   | 12   | 24   | 8    |
| 17                                                                                                | Mizoram                   | 4    | 9    | 9    | 5    | 16   |
| 18                                                                                                | Nagaland                  | 2    | 0    | 4    | 2    | 4    |
| 19                                                                                                | Orissa                    | 336  | 275  | 219  | 203  | 226  |
| 20                                                                                                | Punjab                    | 203  | 979  | 189  | 166  | 157  |
| 21                                                                                                | Rajasthan                 | 613  | 501  | 396  | 382  | 485  |
| 22                                                                                                | Sikkim                    | 6    | 2    | 3    | 0    | 4    |
| 23                                                                                                | Tamil Nadu                | 684  | 926  | 499  | 460  | 579  |
| 24                                                                                                | Telangana                 | 340  | 285  | 399  | 293  | 306  |
| 25                                                                                                | Tripura                   | 11   | 12   | 11   | 6    | 10   |
| 26                                                                                                | Uttarakhand               | 76   | 54   | 28   | 37   | 66   |
| 27                                                                                                | Uttar Pradesh             | 2764 | 2688 | 1262 | 1447 | 1909 |
| 28                                                                                                | West Bengal               | 376  | 345  | 284  | 326  | 347  |
| 29                                                                                                | Andaman & Nicobar Islands | 1    | 0    | 2    | 0    | 0    |
| 30                                                                                                | Chandigarh                | 11   | 9    | 6    | 5    | 3    |
| 31                                                                                                | Dadra & Nagar Haveli      | 3    | 4    | 3    | 5    | 7    |

|    |                 |      |       |      |      |      |
|----|-----------------|------|-------|------|------|------|
| 32 | Daman & Diu     | 3    | 3     | 0    | 0    | 0    |
| 33 | Delhi           | 84   | 63    | 35   | 22   | 41   |
| 34 | Jammu & Kashmir | 61   | 92    | 41   | 193  | 184  |
| 35 | Ladakh          |      |       |      | 0    | 0    |
| 36 | Lakshadweep     | 0    | 0     | 0    | 1    | 0    |
| 37 | Puducherry      | 17   | 8     | 4    | 4    | 9    |
|    | Total           | 9857 | 10950 | 7117 | 7764 | 9528 |

Note: 1 Data of Daman & Diu is included in Dadra & Nagar Haveli from 2020 onwards.

2. Data have been reconciled for West Bengal for the calendar year 2019 & 2020 and Tamil Nadu for the calendar year 2018 to 2020.

### पारंपरिक जल संचयन प्रणालियों का पुनरुद्धार

#### 3016. श्री कुलदीप इंदौरा:

क्या जल शक्ति मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने जल सुरक्षा प्रयासों के अंतर्गत विभिन्न राज्यों में पारंपरिक जल संचयन प्रणालियों का कोई मानचित्रण या मूल्यांकन किया है;

(ख) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और इन प्रणालियों के सफल पुनरुद्धार की पहचान के लिए क्या मानदंड अपनाए गए हैं;

(ग) क्या राज्यों या समुदाय द्वारा संचालित ऐसी किसी प्रणाली का औपचारिक प्रलेखन और अन्य क्षेत्रों में कार्यान्वयन के लिए उसकी पहचान की गई है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(घ) क्या सरकार ने इन पारंपरिक जल प्रणालियों को जल शक्ति अभियान या अटल भूजल योजना जैसी मौजूदा योजनाओं के साथ एकीकृत करने के लिए कोई तकनीकी या वित्तीय सहायता प्रदान की है; और

(ङ) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं?

#### जल शक्ति मंत्रालय में राज्य मंत्री (डॉ. राज भूषण चौधरी):

(क) से (ग): जल राज्य का विषय होने के कारण, जल संसाधनों से संबंधित पहलुओं, जिसमें उनके संरक्षण भी शामिल हैं, का अध्ययन, आयोजना, मूल्यांकन, वित्तपोषण और क्रियान्वयन राज्य सरकारों द्वारा उनके स्वयं के संसाधनों और प्राथमिकताओं के अनुसार किया जाता है। केंद्र सरकार

विभिन्न तकनीकी, वित्तीय और नीति-स्तरीय कार्यकलाप के माध्यम से राज्यों के प्रयासों में सहायता करती है।

राज्यों को सतत जल प्रबंधन और संरक्षण में सहायता देने की उनकी चल रही पहल के हिस्से के रूप में, जल शक्ति मंत्रालय द्वारा देश भर में पारंपरिक और परम्परागत जल संचयन प्रणालियों के दस्तावेजीकरण और प्रचार-प्रसार की दिशा में कई कदम उठाए गए हैं। मंत्रालय ने वर्ष 2018-19 के दौरान भारत में जल निकायों की प्रथम गणना की, जिसके निष्कर्ष वर्ष 2023 में प्रकाशित किए गए। यह गणना देश भर में 24.24 लाख से अधिक जल निकायों पर व्यापक आंकड़े प्रदान करती है, जिसमें उनके उपयोग, स्थिति, भंडारण और अतिक्रमणों का विवरण शामिल है। इन जल निकायों में तालाब, टैंक, जलाशय, झीलें, चेकडैम आदि शामिल हैं, जो विश्लेषण और नियोजन उद्देश्यों के लिए एक व्यापक डेटाबेस प्रदान करते हैं।

इसके अतिरिक्त, इस संबंध में एक उल्लेखनीय पहल जीआईएस-आधारित उप-पोर्टल "जल धरोहर" का विकास है, जो भारत-डब्ल्यूआरआईएस पोर्टल के अंतर्गत 1 नवंबर, 2023 से अपने बीटा संस्करण में प्रचालित हो रहा है। यह पोर्टल पूरे भारत में जल निकायों का एक समेकित और जियो-टैग्ड डेटाबेस प्रस्तुत करता है और यह जल शक्ति अभियान, अटल भूजल योजना, लघु सिंचाई सांख्यिकी, जल निकायों की पहली गणना एवं राष्ट्रीय जल सूचना विज्ञान केंद्र (एनडब्ल्यूआईसी) सहित कई राष्ट्रीय कार्यक्रमों और स्रोतों से डेटा को एकीकृत करता है। यह जल संसाधनों के बारे में जागरूकता पैदा करने, योजना बनाने और उनकी निगरानी के लिए एक विज़ुअल और स्थानिक उपकरण के रूप में कार्य करता है।

भारत की पारंपरिक जल प्रबंधन विरासत के स्मरण करने हेतु, जल शक्ति मंत्रालय ने आज़ादी का अमृत महोत्सव (एकेएम) के अंतर्गत देश भर में 75 जल विरासत संरचनाओं की पहचान और उनका सम्मान करने हेतु एक अभियान शुरू किया जिसका ब्यौरा **विवरण** में दिया गया है । राज्यों और संघ राज्य क्षेत्रों द्वारा नामित ये संरचनाएँ भारत की जल संरक्षण प्रथाओं की ऐतिहासिक, वास्तु-कला और सांस्कृतिक विरासत को दर्शाती हैं। नामांकनों के मूल्यांकन के लिए

एक जल विरासत संरचना चयन समिति का गठन किया गया, जिसके आधार पर 75 संरचनाओं का चयन किया गया। इनमें भारत के विभिन्न क्षेत्रों के टैंक, स्टेप वेल, बावड़ियाँ, जलाशय और अन्य पारंपरिक प्रणालियाँ शामिल हैं।

इस संबंध में, भारत-डब्ल्यूआरआईएस पोर्टल के अंतर्गत उप-पोर्टल "जल-इतिहास" का शुभारंभ किया गया, जिसकी शुरुआत 5-6 जनवरी 2023 को आयोजित "जल विजन@2047" पर प्रथम अखिल भारतीय राज्य मंत्रियों के सम्मेलन के दौरान की गई थी। इस पोर्टल का अनावरण देश भर से 75 चिन्हित जल विरासत संरचनाओं की घोषणा के साथ किया गया। क्षेत्रीय इतिहास और सामुदायिक प्रथाओं पर आधारित इन संरचनाओं का चयन समय-सिद्ध स्वदेशी प्रणालियों के माध्यम से भारत में स्थायी जल संरक्षण पद्धतियों को प्रदर्शित करने के लिए किया गया था। इस पोर्टल पर इन 75 जल विरासत स्थलों की विस्तृत जानकारी उपलब्ध है।

इन विरासत संरचनाओं के बारे में जानकारी के संरक्षण और इसके प्रसार के लिए, मंत्रालय ने भारतीय राष्ट्रीय कला एवं सांस्कृतिक विरासत न्यास (इनटैक) को "75 जल विरासत संरचनाएँ" शीर्षक से एक व्यापक मोनोग्राफ तैयार करने का कार्य सौंपा है। इस प्रकाशन का आधिकारिक विमोचन 18-19 फरवरी 2024 को उदयपुर में आयोजित जल पर दूसरे अखिल भारतीय राज्य मंत्रियों के सम्मेलन-जल विजन@2047 के दौरान किया गया, और इसमें इन विरासत जल निकायों के ऐतिहासिक महत्व, वास्तु-कला विशेषताओं और संरक्षण के पहलुओं को शामिल किया गया है।

इन पारंपरिक प्रणालियों के साथ सामुदायिक जुड़ाव और सांस्कृतिक जुड़ाव को और मज़बूत करने के लिए, 15 से 30 नवंबर, 2023 तक सभी 75 चिन्हित स्थलों पर "जल विरासत पखवाड़ा" मनाया गया। इस उत्सव के एक भाग के रूप में, 1 दिसंबर 2023 को शम्सी तालाब, जहाज महल, महरौली, दिल्ली में "जल इतिहास उत्सव" नामक एक विशेष कार्यक्रम का आयोजन किया गया। इस कार्यक्रम का उद्देश्य सामुदायिक जीवन और सांस्कृतिक विरासत में जल निकायों की भूमिका को उजागर करना था।



इसके अलावा, चल रहे जल शक्ति अभियान: कैच द रेन (जेएसए:सीटीआर) अभियान के तहत, विभिन्न क्षेत्रों में भूजल पुनर्भरण और जल संरक्षण के कई नवीन मॉडल देखे गए हैं, जो स्थानीय रूप से अनुकूलित और समुदाय-संचालित समाधानों की विविधता को प्रदर्शित करते हैं।

गुजरात के बनासकांठा में, शुष्क क्षेत्रों में कम लागत वाली कृत्रिम पुनर्भरण संरचनाओं के निर्माण पर केंद्रित एक व्यापक पहल की गई है। "जल संचय" पोर्टल के डेटा के अनुसार, कुल 4,135 प्रविष्टियाँ प्राप्त हुई हैं। यह पहल कॉर्पोरेट सामाजिक उत्तरदायित्व (सीएसआर) निधि और किसान सहकारी समितियों की सक्रिय भागीदारी से संभव हुई है। यह मॉडल दर्शाता है कि किस प्रकार सार्वजनिक-निजी सहयोग क्षेत्रीय जल की कमी का प्रभावी ढंग से समाधान कर सकता है तथा जल की कमी वाले क्षेत्रों के लिए एक मापनीय और अनुकरणीय समाधान प्रस्तुत कर सकता है।

"कर्मभूमि से मातृभूमि" मॉडल गुजरात में कार्यरत व्यक्तियों द्वारा राजस्थान, मध्य प्रदेश और बिहार जैसे अपने मूल राज्यों में पुनर्भरण परियोजनाओं के लिए किए गए योगदान को दर्शाता है। इस स्वैच्छिक और भावनात्मक जुड़ाव द्वारा स्थायी भूजल पुनर्भरण के लिए राज्यों के बीच सहयोग संभव हुआ है।

अलवर, राजस्थान में, छत पर वर्षा जल संचयन प्रणाली और बिल्डिंग ऐज लर्निंग एंड (बीएलए) सुविधाओं के कार्यान्वयन के माध्यम से स्कूल भवनों को शैक्षिक और कार्यात्मक संपत्तियों में बदल दिया गया है। इस पहल से अपेक्षित दैनिक उपयोग के लिए टैंकों में 1.45 करोड़ लीटर पानी का भंडारण संभव हुआ है और इससे 2 करोड़ लीटर से अधिक वार्षिक वर्षा जल का संरक्षण हुआ है, जिससे भूजल पुनर्भरण में महत्वपूर्ण योगदान मिला है। गैर-सरकारी संगठनों के साथ साझेदारी में विकसित यह दृष्टिकोण जल संरक्षण को स्कूल की अवसंरचना के विकास और जागरूकता सृजन के साथ प्रभावी ढंग से जोड़ता है, जिससे बच्चों और समुदायों दोनों के लिए स्थायित्व और सीखने का एक मॉडल तैयार होता है।

रायपुर, छत्तीसगढ़ में, क्रेडाई-रायपुर मॉडल द्वारा बिल्डर संघों और जल-विज्ञानियों को कम लागत वाली पुनर्भरण इकाइयों के निर्माण के लिए एक साथ लाया गया है, जिनमें से कुछ की

स्थापनाएं मात्र 1,500 रुपए प्रति इकाई की लागत से पूरी हो गई है। यह शहर-केंद्रित मॉडल निर्मित परिवेश में पुनर्भरण अवसंरचना को कुशलतापूर्वक और किफायती ढंग से एकीकृत करता है।

गुजरात में गिर गंगा ट्रस्ट मॉडल जल संरक्षण के लिए एक परोपकारी और समुदाय-आधारित दृष्टिकोण को दर्शाता है। इस गैर-सरकारी संगठन द्वारा चलाई गई पहल में, कुल 8,161 पुनर्भरण संरचनाओं को निजी डोनरों से प्राप्त वित्तीय सहायता से शामिल किया गया है, जैसा कि जल संचय पोर्टल पर दर्शाया गया है। स्थानीय समुदायों ने इन संरचनाओं के संचालन और रखरखाव के लिए श्रम और संसाधनों-दोनों के माध्यम से सक्रिय रूप से योगदान दिया है, जिससे स्वामित्व और दीर्घकालिक स्थिरता की एक मजबूत भावना को बढ़ावा मिला है। यह मॉडल दर्शाता है कि कैसे समाज की भागीदारी भूजल पुनर्भरण प्रयासों में एक परिवर्तनशील भूमिका निभा सकती है।

महाराष्ट्र में, जल तारा मॉडल में किसान कृषि भूमि पर 4 फीट x 4 फीट x 6 फीट आकार के मानकीकृत पुनर्भरण पिट्स का व्यवस्थित रूप से निर्माण करते हैं। यह लो-टेक लेकिन प्रभावी कार्यकलाप, उल्लेखनीय ढंग से अंतःस्त्रावी जलस्तर को बढ़ाता है और उथले जलभृतों के पुनर्भरण में सहायक होता है, जिससे फसल उत्पादकता और भूजल स्थिरता-दोनों को लाभ होता है। इस मॉडल के अंतर्गत कुल 8,258 संरचनाओं को शामिल किया गया है, जो इसकी मापनीयता और किसान आधारित कार्यान्वयन क्षमता को दर्शाता है।

छत्तीसगढ़ के कोरिया जिले का 5% मॉडल दर्शाता है कि कैसे 5% कृषि योग्य भूमि पर सीढ़ीदार पुनर्भरण गड्ढे बनाकर स्थानीय जलभृत पुनर्भरण में उल्लेखनीय सुधार किया जा सकता है। यह मॉडल जल संरक्षण को सीधे भूमि-उपयोग नियोजन और कृषि पद्धतियों में एकीकृत करता है, जिसके परिणामस्वरूप मृदा नमी प्रतिधारण क्षमता बेहतर होती है और भूजल स्तर में वृद्धि होती है। प्रत्येक कृषि भूमि पर, "पिट्स विदिन पिट्स" डिजाइन में एक उथला सीढ़ीदार पुनर्भरण गड्ढा बनाया जाता है, जिसमें किसान स्वेच्छा से अपनी कृषि योग्य भूमि का 5% योगदान देते हैं। यह संरचना निम्नलिखित चरणों में बनाई जाती है:

1. पहला चरण: सतह स्तर पर 4 फीट x 4 फीट का पिट

2. दूसरा चरण: पहले के अंदर 3 फीट × 3 फीट का पिट

3. तीसरा चरण: दूसरे के अंदर 2 फीट × 2 फीट का पिट

यह चरणबद्ध डिजाइन स्तरित इन्फिल्ट्रेशन को सुगम बनाता है, जिससे यह कृषि परिदृश्य में वर्षा जल संचयन के लिए एक प्रभावी और समुदाय आधारित समाधान बन जाता है।

केरल के तिरुवनंतपुरम का "एक घर - एक रिचार्ज पिट" मॉडल एक और उल्लेखनीय पहल है, जो प्रत्येक परिवार को अपने परिसर में कम से कम एक रिचार्ज पिट या छत पर वर्षा जल संचयन इकाई बनाने के लिए प्रोत्साहित करता है। यह विकेन्द्रीकृत दृष्टिकोण व्यक्तिगत परिवारों को भूजल पुनर्भरण में सीधे योगदान करने का अधिकार देता है, बाहरी जल स्रोतों पर निर्भरता को कम करता है, और स्थानीय जल प्रबंधन की संस्कृति को बढ़ावा देता है। घरेलू अवसंरचना को सामुदायिक स्तर के संरक्षण लक्ष्यों के साथ जोड़कर, यह मॉडल ग्रामीण और शहरी दोनों क्षेत्रों में दीर्घकालिक जल स्थिरता का समर्थन करता है। पिछले वर्ष में ही, 67,000 संचयन संरचनाओं का निर्माण किया गया, जिसके परिणामस्वरूप अनुमानित 47 लाख घन मीटर भूजल पुनर्भरण हुआ।

इन सफल मॉडलों का दस्तावेजीकरण किया गया है और राष्ट्रीय जल मिशन द्वारा जिला कलेक्टरों के साथ बातचीत के दौरान नियमित रूप से इनका प्रदर्शन किया जाता है, जहाँ उत्कृष्ट जिले अपनी कार्यान्वयन रणनीतियाँ प्रस्तुत करते हैं। व्यापक रूप से अनुकरणीय बनाने के लिए, अक्सर पूछे जाने वाले प्रश्नों (एफएक्यू) का संकलन और कृत्रिम पुनर्भरण संरचनाओं के मानक डिज़ाइन भी सभी राज्यों और संघ राज्य क्षेत्र के साथ साझा किए गए हैं।

(घ) और (ङ): जल शक्ति अभियान: वर्षा जल संचयन (जेएसए: सीटीआर) एक राष्ट्रव्यापी पहल है जो प्रतिवर्ष लागू की जाती है, और यह जल संरक्षण, वर्षा जल संचयन और भूजल पुनर्भरण पर केंद्रित है। यह अभियान केंद्र, राज्य और स्थानीय निकायों की विभिन्न योजनाओं, जैसे महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारंटी योजना (मनरेगा), अटल नवीकरण और शहरी परिवर्तन मिशन (अमृत), प्रति बूंद अधिक फसल, प्रधानमंत्री कृषि सिंचाई योजना (पीएमकेएसवाई) के अंतर्गत

मरम्मत, नवीकरण और पुनरुद्धार घटक, प्रतिपूरक वनीकरण निधि प्रबंधन एवं योजना प्राधिकरण (कैम्पा), वित्त आयोग अनुदान आदि के माध्यम से संमिलन वित्तपोषण पर जोर देता है।

जेएसए: सीटीआर को और मज़बूत करने के लिए, 6 सितंबर, 2024 को सूरत, गुजरात में "जल संचय जन भागीदारी" (जेएसजेबी) पहल शुरू की गई, जिसका उद्देश्य संतृप्ति मोड में कम लागत वाली वर्षा जल संचयन संरचनाओं के निर्माण हेतु समुदाय की सक्रियता को बढ़ाना है। गुजरात में जल संचय कार्यक्रम की शुरुआत सामुदायिक निधियों, व्यक्तिगत दान, कॉर्पोरेट सामाजिक उत्तरदायित्व निधि आदि का उपयोग करके बोरवेल, रिचार्ज शाफ्ट, रिचार्ज पिट जैसी कम लागत वाली संरचनाओं के निर्माण हेतु की गई, ताकि स्थानीय स्तर पर उपलब्ध सामग्री का उपयोग करके वर्षा जल का संचयन किया जा सके, भूजल स्तर को बढ़ावा दिया जा सके और जल समस्याओं का स्थानीय स्तर पर अनुकूलित समाधान प्रदान किया जा सके।

भूजल प्रबंधन एवं विनियमन योजना के अंतर्गत, केंद्रीय भूजल बोर्ड (सीजीडब्ल्यूबी) देश भर में प्रदर्शनात्मक उद्देश्यों के लिए पुनर्भरण गड्ढों सहित कई सफल कृत्रिम पुनर्भरण परियोजनाओं के कार्यान्वयन में शामिल रहा है, जिससे राज्य सरकारें उपयुक्त जल-भूवैज्ञानिक परिस्थितियों में इन्हें दोहराने में सक्षम हो सकें। वर्षा जल संचयन प्रणालियों को लागू करने में राज्यों और स्थानीय निकायों के सामने आने वाली चुनौतियों, विशेष रूप से जल की कमी वाले क्षेत्रों में, के समाधान के लिए, भारत सरकार ने एक व्यापक, बहुआयामी दृष्टिकोण अपनाया है। इस रणनीति के एक भाग के रूप में, केंद्रीय भूजल बोर्ड (सीजीडब्ल्यूबी) और केंद्रीय जल आयोग (सीडब्ल्यूसी) के केंद्रीय नोडल अधिकारी (सीएनओ) और तकनीकी अधिकारी (टीओ) जिलों की सुविधा और तकनीकी सहायता प्रदान करने के लिए क्षेत्रीय दौरे करते हैं।

इसके अलावा, भारत सरकार 7 राज्यों अर्थात् गुजरात, हरियाणा, कर्नाटक, मध्य प्रदेश, महाराष्ट्र, राजस्थान और उत्तर प्रदेश के 80 जिलों के 229 प्रशासनिक ब्लॉकों/तालुकाओं की जल की कमी वाले 8203 ग्राम पंचायतों (जीपी) में दिनांक 01.04.2020 से 6 वर्षों की अवधि के लिए 6000 करोड़ रुपये के कुल परिव्यय के साथ एक केंद्रीय क्षेत्र की योजना, अटल भूजल योजना को

लागू कर रही है, जिसका उद्देश्य सतत भूजल प्रबंधन के लिए समुदाय द्वारा संचालित सहभागी दृष्टिकोण के माध्यम से भूजल स्तर में गिरावट को रोकना है। राज्यों को प्रोत्साहन के रूप में वित्तीय सहायता प्रदान की जाती है जिसका उपयोग विभिन्न मांग और आपूर्ति पक्ष की गतिविधियों को लागू करने के लिए किया जाता है। राज्य अटल भूजल योजना के तहत आपूर्ति-पक्ष कार्यक्रमलाप के रूप में पारंपरिक जल संचयन प्रणालियों के पुनरुद्धार और निर्माण का कार्य करते हैं।

### विवरण

#### जल विरासत संरचना

| क्र. सं. | जल विरासत संरचना का नाम                                                              | राज्य                       |
|----------|--------------------------------------------------------------------------------------|-----------------------------|
| 1.       | पानीघाट जलसेतु                                                                       | अंडमान व नोकोबार द्वीप समूह |
| 2.       | हुंड्री नदी पर केसी नहर जलसेतु                                                       | आंध्र प्रदेश                |
| 3.       | कम्बम टैंक                                                                           |                             |
| 4.       | पोरुमामिला टैंक (अनंतराजा सागरम)                                                     |                             |
| 5.       | सर आर्थर कॉटन बैराज<br>(दौलेश्वरम एनीकट)                                             |                             |
| 6.       | गौरीसागर पुखुरी                                                                      | असम                         |
| 7.       | लक्ष्मपुर पुखुरी                                                                     |                             |
| 8.       | बोरपुखुरी या शिवसागर टैंक                                                            |                             |
| 9.       | जॉयसागर पुखुरी                                                                       |                             |
| 10.      | शेरशाह सूरी तालाब                                                                    | बिहार                       |
| 11.      | अगम कुआँ                                                                             |                             |
| 12.      | सीता बाड़ी (खुदा हुआ कुआँ)                                                           | छत्तीसगढ़                   |
| 13.      | अग्रसेन की बावली                                                                     | दिल्ली                      |
| 14.      | रानी की वाव                                                                          | गुजरात                      |
| 15.      | लोथल डॉक्स                                                                           |                             |
| 16.      | अहमदाबाद झील प्रणाली जिसमें कांकरिया झील, चंदोला झील और सरखेज रोजा शामिल हैं         |                             |
| 17.      | सुदर्शन ताल                                                                          |                             |
| 18.      | हमीरसर झील/हमीरसागर                                                                  |                             |
| 19.      | सुदर्शन ताल                                                                          |                             |
| 20.      | पश्चिमी यमुना नहर                                                                    | हरियाणा                     |
| 21.      | सूरजकुंड                                                                             |                             |
| 22.      | भागसू नाग मंदिर जल निकाय                                                             | हिमाचल प्रदेश               |
| 23.      | प्राचीन मंदिर लाडुव/लाधू (सन्यासर नाग)                                               | जम्मू और कश्मीर             |
| 24.      | तोपचांची झील                                                                         | झारखंड                      |
| 25.      | विजयनगर नहर प्रणाली                                                                  | कर्नाटक                     |
| 26.      | नया मडागा टैंक                                                                       |                             |
| 27.      | दुर्गा गड़ी परिसर ऐहोल में स्टेप वेल<br>(यूनेस्को विश्व धरोहर स्थल)                  |                             |
| 28.      | कर्नाटक का कैस्केडिंग टैंक पारिस्थितिकी तंत्र: चोलनगुते/सुद्दागुते                   |                             |
| 29.      | हेसरघट्टा झील, साइफन, ईट जलसेतु और पंपिंग स्टेशन के लिए पहली पाइप जल आपूर्ति प्रणाली |                             |
| 30.      | केरल जलमार्ग                                                                         | केरल                        |
| 31.      | पेरालास्सेरी सुब्रमण्य मंदिर                                                         |                             |
| 32.      | करजू जिंग (तालाब)                                                                    | लद्दाख                      |
| 33.      | खूनी भंडारा                                                                          | मध्य प्रदेश                 |
| 34.      | ऊपरी झील                                                                             |                             |

|     |                                                                                                                                                                   |                                   |
|-----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|
| 35. | जल संग्रहण की मांडू (मालवा पठार) प्रणाली से शहर के 1200 से अधिक टैंक को सहायता मिल रही है                                                                         |                                   |
| 36. | महल गुलारा                                                                                                                                                        |                                   |
| 37. | चंदेवा की बावड़ी                                                                                                                                                  |                                   |
| 38. | बुंदेलखंड की तालाब प्रणाली                                                                                                                                        |                                   |
| 39. | धामपुर झील                                                                                                                                                        | महाराष्ट्र                        |
| 40. | औरंगाबाद प्रणाली ('औरंगाबाद के नेहर'-नेहर-ए-अम्बारी और 'नेहर-ए-पंचक्की')                                                                                          |                                   |
| 41. | रायगढ़ किला                                                                                                                                                       |                                   |
| 42. | बारामोतीची विहिर                                                                                                                                                  |                                   |
| 43. | कंगला मोट्स                                                                                                                                                       | मणिपुर                            |
| 44. | बांस ड्रिप सिंचाई, पश्चिम जयंतिया हिल्स                                                                                                                           | मेघालय                            |
| 45. | समुई जल बिंदु                                                                                                                                                     | मिजोरम                            |
| 46. | बैतरणी सिंचाई परियोजना                                                                                                                                            | ओडिशा                             |
| 47. | रुशिकुल्या सिंचाई प्रणाली जिसमें रसेलकोडा जलाशय, सोराडा जलाशय, जानिविली एनीकट और माधबरीडा एनीकट (घूमसर एनीकट) शामिल हैं।                                          |                                   |
| 48. | आम खास बाग (दौलत खाना-ए-खास)                                                                                                                                      | पंजाब                             |
| 49. | बहौर सिंचाई टैंक                                                                                                                                                  | पुदुचेरी                          |
| 50. | उदयपुर झील प्रणाली में पिछोला झील, मदार झील, देबर झील (जिसे जयसमंद झील भी कहा जाता है), स्वरूप सागर/पिछोला, फतेह सागर, जयसमंद झील, उदयसागर और बारी झील शामिल हैं। | राजस्थान                          |
| 51. | राजसमंद झील और बांध                                                                                                                                               |                                   |
| 52. | चांद बावड़ी                                                                                                                                                       |                                   |
| 53. | गडसीसर झील प्रणाली                                                                                                                                                |                                   |
| 54. | कायलाना झील और तखत सागर झील                                                                                                                                       |                                   |
| 55. | अजमेर झील/आना सागर झील                                                                                                                                            |                                   |
| 56. | तूरजी की बावड़ी                                                                                                                                                   |                                   |
| 57. | कल्लनई बांध (कावेरी पर ग्रैंड एनीकट)                                                                                                                              | तमिलनाडु                          |
| 58. | वीरनम टैंक                                                                                                                                                        |                                   |
| 59. | कलिंगारायण एनीकट                                                                                                                                                  |                                   |
| 60. | निचला एनीकट                                                                                                                                                       |                                   |
| 61. | बकिघम नहर (कोम्मामुर नहर)                                                                                                                                         | तमिलनाडु/तमिलनाडु और आंध्र प्रदेश |
| 62. | नोय्याल नदी प्रणाली टैंक                                                                                                                                          | तमिलनाडु                          |
| 63. | वंडियूर मरिअम्मन तेप्पाकुलम                                                                                                                                       |                                   |
| 64. | हुसैन सागर झील (टैंक बंड)                                                                                                                                         | तेलंगाना                          |
| 65. | काकतीय इंटरकनेक्टेड टैंक प्रणाली                                                                                                                                  |                                   |
| 66. | सदरमट्ट एनीकट                                                                                                                                                     |                                   |
| 67. | गोलकोंडा किला जल प्रणालियाँ                                                                                                                                       |                                   |
| 68. | मंदिर के साथ कमलासागर दिघी                                                                                                                                        | त्रिपुरा                          |
| 69. | श्रृंगवेरपुरा                                                                                                                                                     | उत्तर प्रदेश                      |
| 70. | बरुआ सागर                                                                                                                                                         |                                   |
| 71. | नाद्राईपुल                                                                                                                                                        |                                   |
| 72. | शुक्ला तालाब                                                                                                                                                      |                                   |
| 73. | सोलानी जलसेतु                                                                                                                                                     | उत्तराखंड                         |
| 74. | मंदिर से जुड़ा नौला या ढका हुआ झरना                                                                                                                               |                                   |
| 75. | मिदनापुर एनीकट                                                                                                                                                    | पश्चिम बंगाल                      |

## CENTRAL MOTOR VEHICLE RULES FOR REAR SEAT BELTS

3017. SUSHRI SAYANI GHOSH:

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) Whether the Government has taken cognizance that despite existing provisions under Rule 138(3) of the Central Motor Vehicle Rules (CMVR), rear seat belt usage in vehicles remains dismally low and if so, the details thereof;
- (b) Whether any studies have been commissioned to assess compliance levels with mandatory rear seat belt laws, particularly in urban areas and on highways and if so, the details thereof;
- (c) The steps to make three-point Y-shaped seat belts mandatory for all front-facing seats, including the middle-rear seat;
- (d) whether the Government proposes to integrate seat belt reminder alerts for all rear seats in passenger vehicles as a mandatory safety feature for manufacturers and if so, the details thereof; and
- (e) The steps taken to curb the sale of seat belt alarm stopper clips on various e-commerce platforms?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

- (a) and (b): The provisions contained in Rule 138 (3) of Central Motor Vehicle Rules (CMVR) and Section 194B of Motor Vehicle Act, 1988, relate to wearing of seat belts. As per Road Accident Report published by the Government in the year 2022, 16,715 persons were killed who were not wearing seat belts. Out of 16,715 casualties, drivers were 8,384 (50.2%) and passengers were 8,331 (49.8%).

(c): As notified in Rule 125 of CMVR, 1989, in a passenger car, 3 Point belt with emergency locking retractor is mandatory for front row outboard seat and 2 Point or 3 Point belt with or without retractors is mandatory for all other seating positions.

Fitment of 3 point seat belt is one of the criteria under Bharat New Car Assessment Programme (BNCAP), i.e. star rating program for safety of Vehicles.

(d): G.S.R. 1483 (E) dated 7th December, 2017 mandated safety belt reminder requirements for driver and co-drivers in M1 category vehicles, manufactured on and after the 1st day of July, 2019. Further, G.S.R 514(E) dated 14th August 2024, mandated implementation of seat belt reminder for all front facing occupants of M1 category vehicles from 1st April 2025.

(e): The matter has been referred to the Ministry of Consumer Affairs to take appropriate action under Consumer Protection Act, 2019.

### **एलपीजी सिलेंडरों में आग लगने और विस्फोट की घटनाएं**

#### **3018. श्री लक्ष्मीकान्त पप्पू निषाद:**

क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या देश भर में एलपीजी सिलेंडरों में आग लगने और विस्फोट की घटनाएं लगातार हो रही हैं, जिनमें कई नागरिकों की जान चली गई है और इससे सार्वजनिक संपत्ति को भारी नुकसान हुआ है और यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ख) क्या सड़कों पर चल रहे एलपीजी टैंकरों से गैस चोरी और सिलेंडरों में अवैध रूप से गैस भरने की घटनाएं सामने आई हैं, जिनमें जनवरी 2025 में अजमेर की घटना, जून 2025 में जम्मू-कश्मीर



के अवंतीपुरा में एचपीसीएल टैंकर से अवैध रूप से गैस भरने के आरोप में तीन व्यक्तियों की गिरफ्तारी और फरवरी 2025 में भोपाल में बड़ी संख्या में सिलेंडरों की जब्ती शामिल है और यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(ग) क्या इस तरह की अवैध गैस भरने की घटनाएं अधिकृत वितरकों के लिए निर्धारित सुरक्षा मानकों और गुणवत्ता नियंत्रण प्रक्रियाओं की पूरी तरह से अनदेखी करके जनता के जीवन को खतरे में डालती हैं और यदि हां, तो तत्संबंधी ब्यौरा क्या है और इस संबंध में क्या कार्रवाई की गई/की जाने वाली है?

**पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री; तथा पर्यटन मंत्रालय में राज्य मंत्री (श्री सुरेश गोपी):**

(क) से (ग): घरेलू एलपीजी सिलेंडरों से जुड़ी दुर्घटनाएँ विभिन्न कारणों से होती हैं, जिनमें अन्य बातों के साथ-साथ, सिलेंडरों से चोरी, घरेलू सिलेंडर से गैर-घरेलू सिलेंडर में एलपीजी को भरना, गैर-अनुमोदित/गैर-मानकीकृत उपकरणों का उपयोग, उपभोक्ता के परिसर में अनुचित रखरखाव, समय-समय पर होज़पाइप न बदलने के कारण उसमें हुई टूट-फूट, ओ-रिंग्स का खराब होना, एलपीजी होज़ से रिसाव, चूल्हे से रिसाव, आग लगने से उत्पन्न अत्यधिक गर्मी के कारण एलपीजी सिलेंडर का फटना आदि शामिल हैं।

सार्वजनिक क्षेत्र की तेल विपणन कंपनियों (ओएमसीज) को यह सुनिश्चित करने के निर्देश दिए गए हैं कि एलपीजी कनेक्शन की स्थापना के लिए विनिर्दिष्ट सभी सुरक्षा मानदंडों को पूरा करने के बाद ही कनेक्शन जारी किए जाएँ। सभी क्षेत्रों में कनेक्शन प्रदान करते समय सुरक्षा मानकों का अनुपालन सुनिश्चित करने के लिए प्रावधान, मानदंड और चरण निम्नानुसार हैं:

i. एलपीजी सिलेंडर, वाल्व और एलपीजी रेगुलेटर की निर्माण इकाइयों के लिए अनुमोदन प्रदान करना और इन उपकरणों का डिज़ाइन, भंडारण परिसर का लाइसेंस, सिलेंडर परीक्षण और भराई आदि को गैस सिलेंडर नियम 2016 के अधीन विनियमित किया जाता है।

ii. पीएमयूवाई लाभार्थियों सहित घरेलू एलपीजी उपभोक्ताओं द्वारा एलपीजी सिलेंडरों का सुरक्षित उपयोग तरलीकृत पेट्रोलियम गैस (आपूर्ति और वितरण विनियमन) आदेश, 2000 के अन्तर्गत नियंत्रित होता है।

iii. मुख्य विस्फोटक नियंत्रक, पेट्रोलियम एवं विस्फोटक सुरक्षा संगठन (पीईएसओ) के मानदंडों के अनुसार एलपीजी सिलेंडरों की सुरक्षा के लिए समय-समय पर जाँच की जाती है।

iv. एलपीजी कनेक्शन जारी करते समय प्रत्येक पीएमयूवाई लाभार्थी को एलपीजी कनेक्शन से संबंधित क्या करें और क्या न करें - के चित्रमय चित्रण वाला एक लेमिनेटेड सुरक्षा कार्ड प्रदान किया जाएगा।

v. एलपीजी के सुरक्षा पहलुओं के बारे में जागरूकता फैलाने के लिए वितरक द्वारा सुरक्षा क्लीनिकों का आयोजन। एलपीजी रिसाव की शिकायतों के मामले में तत्काल कार्रवाई के लिए चौबीसों घंटे समर्पित हेल्पलाइन नंबर (1906)।

vi. ऑडियो-वीडियो/प्रिंट मीडिया, बैनर/होर्डिंग, पत्रक, पैम्फलेट आदि के माध्यम से एलपीजी के सुरक्षित उपयोग पर जन जागरूकता कार्यक्रमों का आयोजन।

vii. पीएमयूवाई लाभार्थियों के बीच एलपीजी के सुरक्षित और निरंतर उपयोग के बारे में जागरूकता फैलाने के लिए गाँवों में प्रधानमंत्री एलपीजी पंचायतों का आयोजन।

घरेलू एलपीजी उपभोक्ताओं के द्वार तक पहुँचने के उद्देश्य से "खुशियाँ अब तीन गुना" थीम के अंतर्गत पूरे देश भर में मार्च, 2024 से दिसंबर, 2024 तक एक आधारभूत सुरक्षा जाँच अभियान चलाया गया। यह अभियान उपभोक्ताओं को एलपीजी के सुरक्षित उपयोग के बारे में शिक्षित करने के लिए डिज़ाइन किया गया था, जिसे प्रिंट और इलेक्ट्रॉनिक मीडिया के माध्यम से व्यापक जन जागरूकता पहल, ग्राहक परिसरों में ऑन-साइट सुरक्षा जाँच और सुरक्षा होज़ों के प्रतिस्थापन द्वारा पूरित किया गया। इस अभियान ने उपभोक्ता परिसरों में बिना किसी लागत के 12.12 करोड़ से अधिक निःशुल्क बुनियादी सुरक्षा जाँचों और रियायती दरों पर 4.65 करोड़ से अधिक एलपीजी होज़ों के प्रतिस्थापन के साथ उल्लेखनीय प्रगति प्राप्त की। इसके अतिरिक्त, विभिन्न क्षेत्रीय सुरक्षा

पहलों, जैसे एलपीजी पंचायतों और स्कूलों में एलपीजी सुरक्षा क्लीनिकों के साथ-साथ आम जनता तक पहुँचने के लिए ऑडियो-विजुअल (एवी) सामग्रियों का उपयोग किया गया। पहुँच और प्रभाव को अधिकतम करने के लिए इन एवीज को सोशल मीडिया प्लेटफॉर्म पर भी साझा किया गया।

ओएमसीज ने बताया है कि एलपीजी प्रणाली में सुरक्षा बढ़ाने के लिए उठाए गए कदमों के परिणामस्वरूप, दुर्घटनाओं की संख्या 2.13 प्रति मिलियन (वित्त वर्ष 2022-23 में) से घटकर 0.97 प्रति मिलियन (वित्त वर्ष 2024-25 में) हो गई है।

ओएमसीज ने बताया है कि जून 2025 में जम्मू-कश्मीर के अवन्तीपोरा में, एचपीसीएल द्वारा अनुबंधित एक एलपीजी टैंक ट्रक (टीटीएस) के टैंकरो से एलपीजी सिलेंडरों में अवैध रूप से गैस भरते हुए पाया गया। आवश्यक कार्रवाई शुरू कर दी गई है और उक्त बल्क टैंकर को परिवहन अनुशासन दिशानिर्देशों के अनुसार चोरी में लिप्त होने के कारण निलंबित कर दिया गया है।

इसके अलावा, फरवरी 2025 में, जिला प्राधिकारियों के नेतृत्व में एक संयुक्त निरीक्षण दल ने भोपाल में छः स्थानों पर औचक छापेमारी की। इस अभियान के परिणामस्वरूप, अन्य बातों के साथ-साथ, एक अनधिकृत स्थल पर 55 घरेलू सिलेंडर जब्त किए गए। जिला प्रशासन द्वारा दोषियों के विरुद्ध विधिक कार्रवाई शुरू कर दी गई है। भोपाल के तलैया में पुलिस द्वारा की गई ऐसी ही एक अन्य छापेमारी में एक अनधिकृत स्थल पर 15 एलपीजी सिलेंडर जब्त किए गए। दुकानदार पर आवश्यक वस्तु अधिनियम की सम्बन्धित धाराओं के अधीन मामला दर्ज किया गया। जनवरी 2025 में अजमेर से ऐसी कोई घटना सामने नहीं आई है।

## **MARGIN MONEY SUBSIDY UNDER PMEGP**

**3019. SHRI PRAVEEN PATEL:**

**SHRI MUKESH RAJPUT:**

**CAPTAIN BRIJESH CHOWTA:**

**DR. BHOLA SINGH:**

**SHRI CHINTAMANI MAHARAJ:**

**SHRI VIJAY BHAGEL:**

**SHRI BHIBHU PRASAD TARAI:**  
**SHRI VISHWESHWAR HEDGE KAGERI:**  
**SHRI MAHENDRA SINGH SOLANKY:**  
**SHRI LUMBARAM CHOUDHARY:**  
**SHRI YOGENDER CHANDOLIA:**  
**SHRI CHANDUBHAI CHHAGANBHAI SHIHORA:**  
**SHRI JANARDAN MISHRA:**  
**SHRI BHARTRUHARI MAHTAB:**  
**SHRI KANWAR SINGH TANWAR:**  
**SHRI NABA CHARAN MAJHI:**

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- (a) whether the Khadi and Village Industries Commission (KVIC) has disbursed margin money subsidy to beneficiaries under the Prime Minister's Employment Generation Programme (PMEGP) Scheme;
- (b) if so, the total loan amount covered/ sanctioned and the manner in which the subsidy is distributed across different zones/regions in the country (South, Central, Eastern, Northern, Western) including Cuttack Lok Sabha Constituency, Odisha, Durg Lok Sabha Constituency, Chhattisgarh and Dakshina Kannada district;
- (c) the employment outcomes generated under PMEGP since its inception such as number of micro enterprises established, total employment generated (direct and indirect) and cumulative loans sanctions and subsidy disbursed, State/UT-wise;

(d) the total number of SC/ST beneficiaries assisted and SC/ST candidates trained till June 2025 along with the initiatives undertaken to spread awareness among ST/SC entrepreneurs;

(e) the number of projects sanctioned, employment generated and loans disbursed under PMEGP, State/UT wise including Durg Lok Sabha Constituency, Jalore Sirohi Lok Sabha Constituency and Dewas-Shajapur Lok Sabha Constituency during the last three financial years;

(f) whether there are any plans to increase the financial assistance ceiling, simplify online application or offer marketing support to entrepreneurs in the region;

(g) the specific steps being taken by the Government to ensure better outreach of PMEGP to rural youth, women and SC/ST applicants in Dewas-Shajapur; and

(h) the time by which the Government proposes to provide the pending amount of subsidy to the beneficiaries under PMEGP in Uttar Pradesh and total number of such beneficiaries who have not received such subsidy under the said programme till now?

**THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):**

(a) and (b): Khadi and Village Industries Commission (KVIC) is the designated implementing agency for Prime Minister's Employment Generation Programme (PMEGP) of Ministry of Micro, Small and Medium Enterprises.

Under PMEGP, the maximum cost of the project/unit admissible for availing loan is Rs. 50 lakh under Manufacturing sector and upto Rs. 20 lakh under Service/Trading sector. PMEGP being a Central sector scheme, no Zone-wise or State-wise allocation of budget is done. Funds are utilized based on the demand generated and loans sanctioned by the financial institutions. Zone-wise margin money subsidy disbursed and amount of loans sanctioned under PMEGP including Cuttack Lok Sabha Constituency, Odisha, Durg Lok Sabha Constituency, Chhattisgarh and Dakshina Kannada is given at **Statement-I**.

(c): State/UT wise no. of micro enterprises assisted, amount of loans sanctioned, margin money subsidy disbursed and estimated employment generated under PMEGP since its inception i.e. FY 2008-09 to FY 2025-26 (as on 05.08.2025) is given at **Statement-II**.

(d): As per data available, total number of SC and ST beneficiaries assisted under the Prime Minister's Employment Generation Programme (PMEGP) since FY 2017-18 to FY 2024-25 (up to 04.08.2025) is given below:

| Particulars  | Scheduled Castes (SC) | Scheduled Tribes (ST) |
|--------------|-----------------------|-----------------------|
| <b>Total</b> | 72,532                | 46,992                |

The number of SC & ST candidates who have undergone EDP Training under PMEGP during FY 2017-18 to FY 2025-26 (as on 30.06.2025) is given below:

| Financial Year                        | No. of SC and ST candidates trained |
|---------------------------------------|-------------------------------------|
| 2017-18 to 2025-26 (as on 30.06.2025) | 1,30,921                            |

Initiatives taken by Government to spread awareness amongst potential PMEGP beneficiaries including SC/ST entrepreneurs include the following:

- i. Awareness programmes in all the States/UTs including backward and under-performing areas, Aspirational districts, North Eastern Region particularly for SC/ST, women and youth beneficiaries.
- ii. Publicity campaigns including posters, banners, hoardings, radio jingles, television messages, advertisements in national/local papers in English, Hindi and local languages, social media and other related activities.
- iii. Video clips of PMEGP assisted enterprises as success stories are being recorded and publicized for promoting the scheme in remote areas.
- iv. Organizing webinars on various activities for setting up of micro-enterprises for the awareness of youth and prospective entrepreneurs.
- v. Conduct of two-days free online Entrepreneurship Development Programme (EDP) for prospective entrepreneurs.

(e): State/UT wise no. of projects sanctioned, estimated employment generated and loans disbursed under PMEGP including Durg Lok Sabha Constituency, Jalore Sirohi Lok Sabha Constituency and Dewas Shajapur Lok Sabha constituency during FY 2022-23 to FY 2024-25 is given at **Statement-III**.

(f) and (g): Initiatives taken by the Government to increase the financial assistance ceiling, simplify online application, enhance the outreach and marketing support to entrepreneurs all over the country under PMEGP including Dewas Shajapur includes the following:

- i. Enhancement of maximum project cost from Rs. 25 lakh to Rs. 50 lakh for manufacturing sector and from Rs. 10 lakh to Rs. 20 lakh for service sector.
- ii. A dedicated portal for tracking the complete process from application submission till adjustment of MM subsidy into the beneficiary's loan account.
- iii. To enhance the quality of applications to reduce rejections, technical experts & Bank Officials (Retd.) have been engaged to provide handholding support to prospective PMEGP beneficiaries during application stage.
- iv. A wide range of more than 1,000 Model of Detailed Project Reports have been prepared on various industries and made available on the PMEGP online portal.
- v. Acceptance of PMEGP applications from beneficiaries in physical form in 11 regional languages since January 2024 excluding Hindi and English i.e., Gujarati, Malayalam, Punjabi, Manipuri, Bangla, Marathi, Tamil, Assamese, Kannada, Oriya and Telugu.
- vi. E-commerce portal (<https://www.ekhadiindia.com/>) has been developed to give online marketing support to PMEGP units.



- vii. Awareness programmes in all the States/UTs including backward and under-performing areas, Aspirational districts, North Eastern Region, etc. particularly for SC/ST, women and youth beneficiaries.
- viii. Conduct of two-days free online Entrepreneurship Development Programme (EDP) for prospective entrepreneurs.

(h): Under PMEGP, once an application is submitted by an applicant, a scrutiny is carried out by Implementing Agencies before the application is forwarded to the Bank for taking a credit decision. Banks appraise the projects and take their own credit decision on the basis of viability of each project. Therefore, the final sanction and release of loan is done at the level of the concerned Bank. The Government provides financial assistance in the form of Margin Money Subsidy to successful beneficiaries whose projects have been duly sanctioned by the bank subject to availability of funds under the scheme and in accordance with the prescribed guidelines.

### **STATEMENT-I**

**Zone-wise margin money subsidy disbursed and amount of loans sanctioned under PMEGP since inception i.e. FY 2008-09 to FY 2025-26 (up to 05.08.2025)**

| <b>Zone</b>  | <b>Loan Sanctioned (Rs. Cr)</b> | <b>Margin Money Subsidy (Rs. Cr)</b> |
|--------------|---------------------------------|--------------------------------------|
| Central      | 6692.40                         | 17883.03                             |
| East         | 4254.38                         | 11425.89                             |
| North        | 4977.17                         | 13256.67                             |
| North-East   | 2108.52                         | 5692.20                              |
| South        | 6180.60                         | 16332.42                             |
| West         | 3881.74                         | 10375.54                             |
| <b>Total</b> | <b>28094.81</b>                 | <b>74965.75</b>                      |

Margin money subsidy disbursed and amount of loans sanctioned under PMEGP during FY 2022-23 to FY 2025-26 (up to 05.08.2025) in Cuttack Lok Sabha Constituency, Odisha, Durg Lok Sabha Constituency, Chhattisgarh and Dakshina Kannada district under PMEGP Scheme during FY 2022-23 to FY 2025-26 (up to 05.08.2025):

| State/District/Constituency    | Loan Sanctioned (Rs. Cr) | Margin Money Subsidy (Rs. Cr) |
|--------------------------------|--------------------------|-------------------------------|
| Chhattisgarh                   | 679.05                   | 227.46                        |
| Odisha                         | 934.25                   | 301.90                        |
| Cuttack Lok Sabha Constituency | 87.62                    | 26.51                         |
| Dakshin Kannada                | 111.78                   | 37.48                         |
| Durg Lok Sabha Constituency    | 41.51                    | 12.96                         |
| <b>Total</b>                   | <b>1854.21</b>           | <b>606.31</b>                 |

### **STATEMENT-II**

**State/UT wise no. of units assisted, amount of loans sanctioned, margin money subsidy disbursed and estimated employment generated under PMEGP since Inception i.e. FY 2008-09 to FY 2025-26 (up to 05.08.2025):**

| Sr. No. | State Name        | No. of Units Assisted | Loan sanctioned (Rs. Cr) | MM Subsidy disbursed (Rs. Cr) | Estimated Employment Generated |
|---------|-------------------|-----------------------|--------------------------|-------------------------------|--------------------------------|
| 1       | Andaman Nicobar   | 2690                  | 70.24                    | 26.08                         | 15234                          |
| 2       | Andhra Pradesh    | 40002                 | 3691.74                  | 1411.45                       | 443454                         |
| 3       | Arunachal Pradesh | 4262                  | 242.09                   | 89.66                         | 32265                          |
| 4       | Assam             | 67445                 | 2234.2                   | 827.80                        | 411657                         |
| 5       | Bihar             | 50946                 | 3703.62                  | 1371.79                       | 421542                         |
| 6       | Chandigarh        | 518                   | 22.63                    | 8.38                          | 3474                           |
| 7       | Chhattisgarh      | 30747                 | 2054.86                  | 766.70                        | 249889                         |
| 8       | Delhi             | 1971                  | 84.95                    | 31.54                         | 15572                          |
| 9       | Goa               | 1313                  | 91.57                    | 34.16                         | 13090                          |
| 10      | Gujarat*          | 35721                 | 6364.29                  | 2378.11                       | 319668                         |
| 11      | Haryana           | 22054                 | 1722.71                  | 648.85                        | 172287                         |
| 12      | Himachal Pradesh  | 16827                 | 1060.99                  | 396.30                        | 113922                         |

| Sr. No.      | State Name     | No. of Units Assisted | Loan sanctioned (Rs. Cr) | MM Subsidy disbursed (Rs. Cr) | Estimated Employment Generated |
|--------------|----------------|-----------------------|--------------------------|-------------------------------|--------------------------------|
| 13           | Jammu Kashmir  | 103326                | 5519.64                  | 2075.20                       | 822876                         |
| 14           | Jharkhand      | 28179                 | 1554.13                  | 580.45                        | 195301                         |
| 15           | Karnataka      | 53262                 | 4041.75                  | 1518.41                       | 434525                         |
| 16           | Kerala         | 34509                 | 1959.71                  | 739.71                        | 281153                         |
| 17           | Ladakh         | 929                   | 106.92                   | 39.72                         | 7432                           |
| 18           | Lakshadweep    | 93                    | 2.98                     | 1.10                          | 368                            |
| 19           | Madhya Pradesh | 51317                 | 4516.72                  | 1684.65                       | 426161                         |
| 20           | Maharashtra**  | 56760                 | 3919.68                  | 1469.47                       | 449954                         |
| 21           | Manipur        | 12344                 | 743.48                   | 275.36                        | 85001                          |
| 22           | Meghalaya      | 7373                  | 379.81                   | 140.67                        | 50651                          |
| 23           | Mizoram        | 9515                  | 425.89                   | 157.74                        | 75354                          |
| 24           | Nagaland       | 11255                 | 773.05                   | 286.32                        | 93232                          |
| 25           | Odisha         | 48408                 | 3069.05                  | 1152.53                       | 375017                         |
| 26           | Puducherry     | 1090                  | 42.65                    | 15.83                         | 6924                           |
| 27           | Punjab         | 21311                 | 1830.18                  | 687.78                        | 165733                         |
| 28           | Rajasthan      | 33867                 | 2908.65                  | 1089.41                       | 278537                         |
| 29           | Sikkim         | 1302                  | 89.07                    | 32.99                         | 8666                           |
| 30           | Tamil Nadu     | 68634                 | 4632.36                  | 1753.52                       | 640115                         |
| 31           | Telangana      | 20019                 | 1961.23                  | 740.57                        | 165538                         |
| 32           | Tripura        | 16639                 | 804.61                   | 297.99                        | 126364                         |
| 33           | Uttar Pradesh  | 112205                | 10112.09                 | 3791.88                       | 975329                         |
| 34           | Uttarakhand    | 23396                 | 1199.36                  | 449.17                        | 179546                         |
| 35           | West Bengal    | 57435                 | 3028.85                  | 1123.53                       | 482563                         |
| <b>Total</b> |                | <b>1047664</b>        | <b>74965.75</b>          | <b>28094.812</b>              | <b>8538394</b>                 |

\*including Daman and Diu

\*\*including Dadra and Nagar Haveli

**STATEMENT-III**

**State/UT wise no. of projects sanctioned, estimated employment generated and loans disbursed under PMEGP during FY 2022-23 to FY 2024-25:**

| Sr. No. | State/UT          | No. of Projects sanctioned |         |         | Estimated Employment Generated |         |         | Bank loans sanctioned (Rs. Cr) |         |         |
|---------|-------------------|----------------------------|---------|---------|--------------------------------|---------|---------|--------------------------------|---------|---------|
|         |                   | 2022-23                    | 2023-24 | 2024-25 | 2022-23                        | 2023-24 | 2024-25 | 2022-23                        | 2023-24 | 2024-25 |
| 1       | Andaman Nicobar   | 315                        | 340     | 195     | 968                            | 1080    | 488     | 5.48                           | 3.63    | 2.60    |
| 2       | Andhra Pradesh    | 5692                       | 11473   | 7977    | 24584                          | 44616   | 25992   | 349.11                         | 464.40  | 388.10  |
| 3       | Arunachal Pradesh | 250                        | 243     | 144     | 1264                           | 1352    | 1248    | 18.93                          | 47.65   | 23.03   |
| 4       | Assam             | 3897                       | 3734    | 3236    | 20768                          | 19336   | 25360   | 160.76                         | 172.97  | 245.96  |
| 5       | Bihar             | 8119                       | 12013   | 7715    | 35672                          | 54696   | 40280   | 327.33                         | 517.75  | 406.22  |
| 6       | Chandigarh        | 18                         | 15      | 15      | 120                            | 80      | 40      | 1.20                           | 0.60    | 0.69    |
| 7       | Chhattisgarh      | 3900                       | 3510    | 2951    | 20344                          | 19032   | 14824   | 202.30                         | 205.88  | 177.23  |
| 8       | Delhi             | 128                        | 81      | 52      | 576                            | 400     | 208     | 12.72                          | 9.03    | 4.71    |
| 9       | Goa               | 121                        | 108     | 67      | 528                            | 544     | 312     | 7.86                           | 8.71    | 4.82    |
| 10      | Gujarat*          | 4529                       | 4488    | 2445    | 24568                          | 24000   | 14264   | 652.93                         | 867.36  | 549.82  |
| 11      | Haryana           | 2487                       | 2762    | 1925    | 12472                          | 11184   | 6304    | 170.64                         | 197.78  | 115.49  |
| 12      | Himachal Pradesh  | 1598                       | 2072    | 1256    | 7440                           | 7792    | 6368    | 85.04                          | 98.49   | 79.16   |
| 13      | Jammu Kashmir     | 26785                      | 25606   | 17579   | 96184                          | 120520  | 78904   | 647.84                         | 762.75  | 646.40  |
| 14      | Jharkhand         | 2719                       | 3551    | 2047    | 14808                          | 16808   | 11616   | 130.62                         | 138.33  | 97.36   |
| 15      | Karnataka         | 8273                       | 7944    | 6753    | 44944                          | 37376   | 22712   | 436.17                         | 428.29  | 255.60  |
| 16      | Kerala            | 6196                       | 6401    | 5837    | 25032                          | 27112   | 18080   | 197.89                         | 212.81  | 159.18  |
| 17      | Ladakh            | 239                        | 177     | 136     | 728                            | 976     | 1080    | 10.15                          | 15.79   | 17.27   |
| 18      | Lakshadweep       | 1                          | 1       | 2       | 16                             | 0       | 0       | 0.07                           | 0.00    | 0.00    |
| 19      | Madhya Pradesh    | 9241                       | 7777    | 835     | 47656                          | 42336   | 21008   | 489.50                         | 500.08  | 258.16  |
| 20      | Maharashtra**     | 6159                       | 6131    | 5159    | 29000                          | 22128   | 14856   | 356.49                         | 329.53  | 283.55  |
| 21      | Manipur           | 879                        | 740     | 525     | 4360                           | 2784    | 4864    | 39.49                          | 21.89   | 40.73   |
| 22      | Meghalaya         | 886                        | 1217    | 1027    | 2448                           | 2240    | 8912    | 17.97                          | 19.58   | 93.71   |
| 23      | Mizoram           | 574                        | 414     | 366     | 3296                           | 3208    | 3872    | 36.55                          | 47.39   | 42.93   |
| 24      | Nagaland          | 1228                       | 1320    | 678     | 3752                           | 4136    | 10096   | 41.45                          | 78.78   | 97.28   |
| 25      | Odisha            | 5327                       | 5174    | 4708    | 31040                          | 23800   | 14936   | 289.76                         | 252.58  | 144.25  |

| Sr. No. | State/UT      | No. of Projects sanctioned |         |         | Estimated Employment Generated |         |         | Bank loans sanctioned (Rs. Cr) |         |         |
|---------|---------------|----------------------------|---------|---------|--------------------------------|---------|---------|--------------------------------|---------|---------|
|         |               | 2022-23                    | 2023-24 | 2024-25 | 2022-23                        | 2023-24 | 2024-25 | 2022-23                        | 2023-24 | 2024-25 |
| 26      | Puducherry    | 44                         | 86      | 72      | 200                            | 240     | 304     | 1.77                           | 2.63    | 3.00    |
| 27      | Punjab        | 2410                       | 3005    | 2368    | 12512                          | 11752   | 7760    | 195.77                         | 245.37  | 180.21  |
| 28      | Rajasthan     | 3161                       | 3781    | 3319    | 16296                          | 13424   | 7328    | 308.30                         | 334.97  | 195.70  |
| 29      | Sikkim        | 176                        | 608     | 465     | 456                            | 1056    | 2528    | 3.55                           | 12.13   | 30.91   |
| 30      | Tamil Nadu    | 11555                      | 16562   | 12007   | 49120                          | 54512   | 31592   | 483.07                         | 536.54  | 327.11  |
| 31      | Telangana     | 4543                       | 5833    | 3857    | 20320                          | 20024   | 14800   | 276.08                         | 291.92  | 223.62  |
| 32      | Tripura       | 1002                       | 957     | 720     | 5624                           | 4704    | 5840    | 45.60                          | 38.99   | 50.26   |
| 33      | Uttar Pradesh | 19678                      | 19562   | 7421    | 92808                          | 93512   | 44144   | 1022.38                        | 1175.28 | 591.53  |
| 34      | Uttarakhand   | 2431                       | 2176    | 1056    | 14424                          | 10832   | 5872    | 125.06                         | 113.18  | 65.12   |
| 35      | West Bengal   | 3044                       | 2903    | 2571    | 17008                          | 15352   | 10872   | 200.04                         | 200.43  | 143.66  |
| Total   |               | 147605                     | 162765  | 107486  | 681336                         | 712944  | 477664  | 7349.87                        | 8353.47 | 5945.40 |

\*including Daman and Diu

\*\*including Dadra and Nagar Haveli

Number of projects sanctioned, estimated employment generated and loans disbursed in Durg Lok Sabha Constituency, Jalore Sirohi Lok Sabha Constituency and Dewas Shajapur Lok Sabha constituency under PMEGP Scheme during FY 2022-23 to FY 2024-25:

| Constituency                  | 2022-23         |                            |              | 2023-24         |                            |              | 2024-25         |                            |              |
|-------------------------------|-----------------|----------------------------|--------------|-----------------|----------------------------|--------------|-----------------|----------------------------|--------------|
|                               | No. of Projects | Loan sanctioned (Rs. Lakh) | Est Empl Gen | No. of Projects | Loan sanctioned (Rs. Lakh) | Est Empl Gen | No. of Projects | Loan sanctioned (Rs. Lakh) | Est Empl Gen |
| Durg Lok Sabha Constituency   | 148             | 1368.10                    | 1184         | 98              | 1298.83                    | 784          | 85              | 1321.21                    | 680          |
| Jalore Lok Sabha Constituency | 42              | 764.91                     | 336          | 13              | 550.14                     | 104          | 4               | 55.27                      | 32           |
| Sirohi Lok Sabha Constituency | 40              | 1167.90                    | 320          | 11              | 358.71                     | 88           | 16              | 605.95                     | 128          |
| Dewas Lok                     | 115             | 1144.26                    | 920          | 106             | 1031.86                    | 848          | 46              | 496.04                     | 368          |

| Constituency                    | 2022-23         |                            |              | 2023-24         |                            |              | 2024-25         |                            |              |
|---------------------------------|-----------------|----------------------------|--------------|-----------------|----------------------------|--------------|-----------------|----------------------------|--------------|
|                                 | No. of Projects | Loan sanctioned (Rs. Lakh) | Est Empl Gen | No. of Projects | Loan sanctioned (Rs. Lakh) | Est Empl Gen | No. of Projects | Loan sanctioned (Rs. Lakh) | Est Empl Gen |
| Sabha Constituency              |                 |                            |              |                 |                            |              |                 |                            |              |
| Shajapur Lok Sabha Constituency | 74              | 587.59                     | 592          | 58              | 543.69                     | 464          | 43              | 460.85                     | 344          |

## MOTOR VEHICLE AGGREGATOR GUIDELINES, 2025

### 3020. SHRIMATI RACHNA BANERJEE:

#### SHRI YUSUF PATHAN:

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) whether the Government has clarified the rationale behind allowing cab aggregators to charge up to twice the base fare during peak hours under the Motor Vehicle Aggregator Guidelines, 2025 and if so, the details thereof;
- (b) the manner in which the Government plans to protect consumer interests from possible exploitation;
- (c) whether the State Government would be allowed to override or modify the central guidelines of 2X surge in pricing based on local conditions and public interest, if so, the details thereof;
- (d) the manner in which the Government plans to ensure that at least 80 percent of the fare reaches the drivers under the revised guidelines and the mechanism in place to audit and monitor this;

(e) the measures being taken to ensure transparency and prevent arbitrary fare hikes by cab aggregators like Ola, Uber and Rapido during peak hours; and

(f) whether the Government has conducted any impact assessment of this surge in pricing that affect daily commuters, especially in metro cities where public transport options are limited and if so, the details thereof and if not, the reasons therefor?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a) to (f): The Government of India issued Motor Vehicles Aggregators Guidelines, 2025 for providing a light-touch regulatory system while attending to issues of safety and security of the user and the welfare of the driver.

Amongst numerous safeguards for the passengers, the Guidelines provide for fare regulation under Clause 17. Understanding that the fare is determined by market forces of demand and supply of the aggregated vehicles, the Guidelines envisage dynamic pricing, allowing aggregators to charge 50% lower than the State notified base fares and capping the maximum surge pricing at twice the base fare for peak hours. In order to ensure transparency, accountability and passenger welfare, the fare notified by the State shall be the base fare.

The drivers' owned motor vehicle shall receive at least 80% of the fare and on the other hand for motor vehicles which are owned by the aggregator, the on-boarded driver shall receive at least 60% of the fare. Therefore, in case of surge pricing, the beneficiary will be the driver of the owned vehicle. This will

spur supply and thereby enable better availability during periods of high demand.

The Guidelines provide for suspension and cancellation of Aggregator license on several grounds of violation including unjustified fare/ dynamic fare charged to the passengers.

The Guidelines ensure that no passenger is charged for dead mileage, except when the distance for availing the ride is less than three (3) kilometres, and the fare is charged only from the point of origin to the destination.

### **UJJWALA YOJANA**

#### **3021. SHRI ESWARASAMY K.:**

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) whether it is a fact that maximum percentage of the total households have been provided with gas cylinders;
- (b) if so, the details thereof along with the percentage in rural and urban households separately in Tamil Nadu; and
- (c) the definition of a household, rural and urban under the Ujjwala Yojana?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):**

(a) and (b): Yes. As a result of various steps taken by Government, LPG coverage in the country has improved from 62% in April 2016 to near saturation now. As of 01.07.2025, the total number of active domestic LPG consumers in India stands at 33.05 crore, which includes 2.38 crore connections in state of



Tamil Nadu. This represents a significant increase from 14.51 crore domestic LPG consumers as of 01.04.2014, reflecting the Government's successful efforts to expand access to clean cooking fuel.

Number of connections and LPG Coverage in the State of Tamil Nadu are at **Statement.**

Since the launch of Pradhan Mantri Ujjwala Yojana (PMUY), OMCs have commissioned 7997 distributorships during 01.04.2016 to 30.06.2025 across the country, out of which 7403 are catering to rural areas. Rural households comprise over 80% of PMUY consumers.

(c): Households are defined in LPG Control Order as a family consisting of husband, wife, unmarried children and dependent parents living together in a dwelling unit having common kitchen provided that a Liquefied Petroleum Gas connection shall be issued only in the name of any adult member of the household by a Government oil company under the public distribution system. For domestic LPG connections, including under PMUY, households are categorised as urban or rural, based on classification of areas done under Census- 2011.

### **STATEMENT**

**Number of connections and LPG Coverage in the State of Tamil Nadu, as on 01.07.2025:**

| State/UT   | Domestic LPG customers of OMCs (in lakhs) | Estimated LPG Coverage | PMUY Connections (in lakh) | Non-PMUY Connections (in lakh) |
|------------|-------------------------------------------|------------------------|----------------------------|--------------------------------|
| Tamil Nadu | 238.35                                    | Saturation             | 40.98                      | 197.36                         |
| All India  | 3305.24                                   | Saturation             | 1032.92                    | 2272.32                        |

**Source: Petroleum Production and Analysis Cell**

## पूर्वोत्तर क्षेत्र में तेल कंपनियों की अन्वेषण और उत्पादन गतिविधियाँ

**3022. श्री दिलीप शङ्कीया:**

**श्री दिनेशभाई मकवाणा:**

**श्री बिद्युत बरन महतो:**

क्या **पेट्रोलियम और प्राकृतिक गैस मंत्री** यह बताने की कृपा करेंगे कि:

(क) भारत के पूर्वोत्तर क्षेत्र में अनुमानित पेट्रोलियम भंडारों का ब्यौरा क्या है;

(ख) उक्त क्षेत्र में अन्वेषण और उत्पादन गतिविधियों में हाल ही में क्या प्रमुख प्रगति हुई है;

(ग) पिछले तीन वर्षों के दौरान इस क्षेत्र में ओएनजीसी और ऑयल इंडिया लिमिटेड द्वारा उत्पादित कच्चे तेल और प्राकृतिक गैस की मात्रा कितनी है; और

(घ) क्या केंद्र सरकार असम में बोंगाईगांव तेल रिफाइनरी की क्षमता बढ़ाकर 5.0 एमएमटीपीए करने पर विचार कर रही है और यदि हां, तो तत्संबंधी ब्यौरा क्या है?

**पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री; तथा पर्यटन मंत्रालय में राज्य मंत्री (श्री सुरेश गोपी):**

(क): दिनांक 01.04.2025 की स्थिति के अनुसार, पेट्रोलियम संसाधन प्रबंधन प्रणाली (पीआरएमएस) के आधार पर, पूर्वोत्तर क्षेत्र में क्रूड ऑयल के लिए 150.15 मिलियन मीट्रिक टन (एमएमटी) और प्राकृतिक गैस के लिए 198.25 बिलियन क्यूबिक मीटर (बीसीएम) अनुमानित पेट्रोलियम भंडार एवं संसाधन हैं।

(ख): पिछले तीन वर्षों (वित्त वर्ष 2022-23 से वित्त वर्ष 2025-26 की पहली तिमाही तक) के दौरान, इस क्षेत्र में कुल 2,753 लाइन किलोमीटर का 2डी भूकंपीय डेटा और 1,758 वर्ग किलोमीटर का 3डी भूकंपीय डेटा प्राप्त किया गया है और 115 अन्वेषण कूपों का वेधन किया गया है। इसके अलावा, प्रचालकों द्वारा हाइड्रोकार्बन महानिदेशालय (डीजीएच) को 11 खोज के नोटिस (एनओडी) प्रस्तुत किए गए हैं और उपरोक्त अवधि के दौरान क्षेत्र में 07 खोजों का मुद्रीकरण किया गया है।

पूर्वोत्तर क्षेत्र में अन्वेषण और उत्पादन प्रयासों के परिणामस्वरूप पिछले तीन वर्षों में कुल 13.131 एमएमटी क्रूड ऑयल और 15.158 बीसीएम प्राकृतिक गैस का उत्पादन हुआ है।

(ग): पिछले तीन वर्षों के दौरान पूर्वोत्तर क्षेत्र में ऑयल एंड नेचुरल गैस कॉरपोरेशन (ओएनजीसी) लि. और ऑयल इंडिया लि. (ओआईएल) द्वारा उत्पादित क्रूड ऑयल और प्राकृतिक गैस की मात्रा निम्नानुसार है:

| तेल कंपनियां | क्रूड ऑयल (मिलियन मीट्रिक टन) |         |         | प्राकृतिक गैस (बिलियन क्यूबिक मीटर) |         |         |
|--------------|-------------------------------|---------|---------|-------------------------------------|---------|---------|
|              | 2022-23                       | 2023-24 | 2024-25 | 2022-23                             | 2023-24 | 2024-25 |
| ओएनजीसी      | 1.009                         | 1.046   | 1.051   | 2.030                               | 1.859   | 1.563   |
| ओआईएल        | 3.159                         | 3.334   | 3.425   | 3.041                               | 3.090   | 3.171   |

(घ): वर्तमान में सरकार के पास ऐसा कोई प्रस्ताव विचाराधीन नहीं है।

### **BYPASS ROAD ON NH-85**

#### **3023. SHRI TAMILSELVAN THANGA:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

(a) whether the Government has any proposal to lay a bypass road to decongest traffic from Usilampatti and Andippatti in Theni Lok Sabha Constituency on the National Highway (NH)-85 which links Kochi (Kerala) with Thondi (Tamil Nadu) and passing through Bodi, Theni, Andippatti, Usilampatti, Madurai, Thiruppuvanar, Sivagangai, Kalayarkoil which is a long pending demand of people, if so, the details thereof; and

(b) if not, whether such proposal would be considered to execute in near future as the people from Usilampatti, Andippatti and its surrounding areas are suffering from traffic congestions and accidents, if so, the details thereof and if not, the reasons therefor?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a) and (b): Development and maintenance of National Highways (NHs) is a continuous process. The Detailed Project Report (DPR) for the development and widening of the Madurai–Theni–Tamil Nadu/Kerala border section of NH-85, including proposed bypasses at Andippatti and Usilampatti, is under preparation. Construction of the bypasses will be undertaken based on the outcome of the DPR, inter-se priority, and synergy with PM Gati Shakti National Master Plan.

**आवासन में दिव्यांगजनों के लिए आरक्षण**

**3024. श्री भरतभाई मनुभाई सुतारिया:**

श्री भोजराज नाग:

श्री चंदन चौहान:

श्री बसवराज बोम्मई:

श्रीमती विजयलक्ष्मी देवी:

श्री जसवंतसिंह सुमनभाई भाभोर:

श्री पी. सी. मोहन:

श्री जनार्दन मिश्रा:

श्री सतीश कुमार गौतम:

श्रीमती कमलेश जांगड़े:

श्री गोडम नागेश:

सुश्री कंगना रनौत:

श्री रवीन्द्र शुक्ला उर्फ रवि किशन:

श्री जुगल किशोर:

श्री सुरेश कुमार कश्यप:

श्री चन्द्र प्रकाश जोशी:

श्री आलोक शर्मा:

श्री हरीभाई पटेल:

**श्री मनोज तिवारी:**  
**श्री नव चरण माझी:**  
**सुश्री बाँसुरी स्वराज:**

क्या आवासन और शहरी कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या प्रधानमंत्री आवास योजना-शहरी (पीएमएवाई-यू) या सरकार की किसी अन्य योजना के अंतर्गत आवास आवंटन में दिव्यांगजनों (पीडब्ल्यूडी) के लिए आरक्षण का लाभ दिया गया है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(ख) सरकार द्वारा इन योजनाओं के अंतर्गत आवास आवंटन में दिव्यांगजनों के लिए प्रस्तावित आरक्षण का प्रतिशत क्या है;

(ग) मेहसाणा लोक सभा निर्वाचन क्षेत्र सहित देश भर में इन योजनाओं से लाभान्वित दिव्यांगजनों और आवंटित आवासों की शहरवार और राज्यवार संख्या कितनी है;

(घ) वह विधायी डांचा या नीतिगत पहल जिसके अंतर्गत उक्त आरक्षण लागू किया गया है;

(ङ) यह सुनिश्चित करने के लिए कि मेहसाणा लोक सभा निर्वाचन क्षेत्र सहित सभी पात्र लाभार्थियों को देश भर में आवास आवंटन में प्राथमिकता मिले, शहरवार और राज्यवार, क्या परिचालन तंत्र स्थापित किए गए हैं;

(च) इन योजनाओं के प्रारंभ से लेकर अब तक देश भर में उक्त नीति के अंतर्गत आरक्षित/आरक्षित होने की संभावना वाली आवास इकाइयों की, मेहसाणा लोक सभा निर्वाचन क्षेत्र सहित शहर और राज्य-वार अनुमानित संख्या कितनी है; और

(छ) इस संबंध में सरकार द्वारा अन्य क्या पहल की जा रही हैं?

**आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू):**

(क) से (छ): 'भूमि' और 'कॉलोनीकरण' राज्य के विषय हैं। इसलिए, अपने नागरिकों के लिए आवास संबंधी योजनाओं का क्रियान्वयन राज्यों/संघ राज्य क्षेत्रों (यूटी) द्वारा किया जाता है। हालाँकि, आवासन और शहरी कार्य मंत्रालय, देश भर के पात्र शहरी लाभार्थियों को पक्के आवास उपलब्ध कराने के लिए दिनांक 25.06.2015 से प्रधानमंत्री आवास योजना-शहरी (पीएमएवाई-यू) के अंतर्गत

केंद्रीय सहायता प्रदान करके राज्यों/ संघ राज्य क्षेत्रों (यूटी) के प्रयासों में सहायता कर रहा है। वित्त पोषण पैटर्न और कार्यान्वयन पद्धति में बदलाव किए बिना स्वीकृत आवासों को पूरा करने के लिए इस योजना की अवधि 31.12.2025 तक बढ़ा दी गई है।

पीएमएवाई-यू एक मांग-आधारित योजना है और इसके कोई निश्चित लक्ष्य नहीं हैं। पीएमएवाई-यू के अंतर्गत आवास आवंटन में दिव्यांगजनों को प्राथमिकता दी जाती है। भारत सरकार द्वारा कोई आरक्षण निर्धारित नहीं है, हालाँकि राज्य/ संघ राज्य क्षेत्र वरीयता सुनिश्चित करने के लिए व्यवस्था कर सकते हैं। इसलिए, आरक्षित आवासों/ऐसे आवासों के बारे में जिनके आरक्षण की संभावना है, कोई आँकड़ा उपलब्ध नहीं है। देश भर में पीएमएवाई-यू के अंतर्गत कुल 84,864 दिव्यांगजन लाभान्वित हुए हैं, जिनमें गुजरात राज्य के महेसाणा लोक सभा निर्वाचन क्षेत्र के 75 दिव्यांगजन शामिल हैं। पीएमएवाई-यू के अंतर्गत लाभान्वित दिव्यांगजनों का राज्य/ संघ राज्य क्षेत्र और शहर-वार विवरण <https://pmay-urban.gov.in/PHQ/LSUQ-3024.pdf> पर देखा जा सकता है।

इसके अलावा, पीएमएवाई-यू के 9 वर्षों के कार्यान्वयन के अनुभवों से प्राप्त सीख के आधार पर, आवासन और शहरी कार्य मंत्रालय ने इस योजना को नया रूप दिया है और दिनांक 01.09.2024 से पीएमएवाई-यू 2.0 'सभी के लिए आवास' मिशन शुरू किया है, ताकि चार घटकों अर्थात् लाभार्थी आधारित निर्माण (बीएलसी), साझेदारी में किफायती आवास (एएचपी), किफायती किराया आवास (एआरएच) और ब्याज सब्सिडी योजना (आईएसएस) के माध्यम से 1 करोड़ अतिरिक्त पात्र शहरी लाभार्थियों की सहायता की जा सके।

पीएमएवाई-यू 2.0 के योजना दिशानिर्देशों के अनुसार, योजना के तहत विधवाओं, अकेली महिलाओं, दिव्यांगजनों, वरिष्ठ नागरिकों, ट्रांसजेंडरों, अनुसूचित जातियों/अनुसूचित जनजातियों, अल्पसंख्यकों और समाज के अन्य कमजोर और असुरक्षित वर्गों के व्यक्तियों को प्राथमिकता दी जाती है।

**BHU-NEER PORTAL****3025. SHRI ARUN BHARTI:**

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the Government has launched the "Bhu-Neer" portal for issuing groundwater withdrawal permits in Bihar and if so, the details and key features thereof;
- (b) the manner in which the PAN-based single ID system and QR code-enabled NOCs ensure transparency and efficiency;
- (c) the details of the role of "Bhu-Neer" in addressing challenges related to groundwater management and withdrawal in Bihar;
- (d) whether the portal aligns with the objectives of sustainable water use and its impact on water conservation efforts and if so, the details thereof; and
- (e) the steps taken/being taken by the Government to expand the adoption of the portal across Bihar?

**THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):**

(a) and (b): "Bhu-Neer", which is new state of the art portal, has been rolled out in 2024 by the Central Ground Water Authority (CGWA) under the Ministry of Jal Shakti, for the purpose of providing a smooth and efficient mechanism for regulation of ground water development and management in the country by providing a quick and easy to use platform for filing No Objection Certificate (NOC) applications for ground water abstraction. Applications seeking NOC for ground water abstraction can be filed on the Bhu-Neer portal by different

categories of project proponents/users situated in any of the 19 States/UTs where the ground water regulation is being done by CGWA, which includes Bihar.

The portal is developed with several advanced yet simple features so as to ensure transparency, efficiency, and sustainability in groundwater usage. Some of the latest and user-friendly features of Bhu-Neer portal include, *Check eligibility* feature for knowing the eligibility before applying, *Online charges calculator*, *Query module* for one-to-one interaction with CGWA officials, *Real time SMS and e-mail alerts* on the status of application etc. In particular, the feature of *PAN based Single ID system* provides ease of access and integration with other modules and payment gateways and *QR code enabled NOCs* feature has been created for enhanced security and ease of verification.

(c) and (d): The Bhu-Neer portal is for the purpose of online application and processing of NOC for extraction of ground water by industries, infrastructure projects and mining projects as per the Guidelines dated 24.09.2020 notified by M/o Jal Shakti. The portal has been designed for effective implementation of the said Guidelines for groundwater regulation, thus playing a significant role in addressing the challenges related to groundwater extraction. By helping in enforcement of the Guidelines meant for curbing indiscriminate extraction of ground water, the Bhu-Neer contributes to sustainable development and management of ground water resources in the country, including Bihar.

Further, the portal also seeks to make the projects comply with the water conservation measures prescribed in the Guidelines like construction of roof



top rain water harvesting structures and installation of sewage treatment plants etc.

(e): The Bhu-Neer Portal was launched by Hon'ble Minister, Jal Shakti providing wide publicity. Press release was also issued by the Ministry exclusively on the launch of Bhu-Neer portal with a view to provide country-wide news coverage to the subject, including Bihar.

In addition, CGWA has been organizing workshops with various chambers of commerce and conducting Public Interaction Programmes (PIPs) to spread awareness and to hasten the pace of its adoption by the Project Proponents seeking to extract ground water.

### **REVIEW OF TRIFED INITIATIVES**

**3026. SHRI SURESH KUMAR SHETKAR:**

**SHRI B. MANICKAM TAGORE:**

**SHRI VIJAYAKUMAR ALIAS VIJAY VASANTH:**

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) whether the Government has undertaken any recent review of the functioning, performance, and outcomes of the Tribal Cooperative Marketing Development Federation of India (TRIFED) and if so, the details of such review including the methodology adopted, major findings and shortcomings identified;
- (b) the quantum of financial assistance provided to TRIFED during the last five years, year-wise;

(c) the measurable impact of TRIFED's initiatives such as Van Dhan Yojana and Tribes India outlets on the income and livelihoods of tribal artisans and forest-produce gatherers;

(d) whether there have been any delays or gaps in procurement, marketing or disbursement of payments to tribal beneficiaries under TRIFED programmes and if so, the details thereof;

(e) the steps being taken to expand TRIFED's operations in remote and Left-Wing Extremism (LWE)-affected tribal areas;

(f) whether the Government has any plans to restructure or reform TRIFED to enhance its efficiency, market linkage and transparency in dealings with tribal communities and if so, the details thereof; and

(g) whether any third-party evaluation or audit of TRIFED's schemes has been conducted recently and if so, the findings thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):**

(a): The review of schemes and programmes implemented by TRIFED is a routine process which is undertaken from time to time. The challenges faced by TRIFED are broadly related to demand of tribal products in the market, delayed utilization of funds by State Implementing Agencies and market linkages.

(b): The financial assistance provided to TRIFED in the last five years is given below:

| Year                                  | 2020-21 | 2021-22 | 2022-23 | 2023-24 | 2024-25 |
|---------------------------------------|---------|---------|---------|---------|---------|
| <b>Amount<br/>(Rs. in<br/>crores)</b> | 170.74  | 255.90  | 135.27  | 151.28  | 111.70  |

(c) and (d): So far, TRIFED has sanctioned 4130 Van Dhan Vikas Kendras (VDVKs) under Pradhan Mantri Janjatiya Vikas Mission (PMJVM) scheme associating 12,35,308 beneficiaries and 531 Particularly Vulnerable Tribal Groups (PVTG) VDVKs under Pradhan Mantri Janjati Adiwasi Nyaya Maha Abhiyan (PM-JANMAN) associating 45,480 beneficiaries. All these VDVKs have reported sale of tribal products amounting to Rs. 129.86 crores till date. Besides, TRIFED has undertaken procurement worth Rs. 97.18 crores from their empanelled tribal artisans / SHGs in the last five years for marketing through its Tribes India outlets and multiple eCommerce platforms. There are generally no delays/gaps in procurement, marketing or disbursement of payments to tribal artisans/suppliers.

(e): VDVKs set up under PM-JANMAN and PMJVM takes care of promotional activities for livelihood of PVTGs and other tribal communities located in remote areas as well as Left-Wing Extremism (LWE)-affected tribal areas.

(f): At present the Ministry do not have any plan for restructure of TRIFED.

(g): No third-party review of the schemes implemented though TRIFED has been conducted recently.

### **WATER QUALITY MONITORING AND SOLAR WATER PROJECTS IN JALPAIGURI**

**3027. DR. JAYANTA KUMAR ROY:**

Will the Minister of **JAL SHAKTI** be pleased to state:

(a) whether the Government is maintaining district-wise data relating to monitoring of water quality in Jalpaiguri division and if so, the details thereof indicating the number of habitations with fluoride/arsenic contamination; and

(b) whether the Government has proposed any solar-powered drinking water projects in remote tea garden areas of Jalpaiguri and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V.  
SOMANNA):**

(a): Yes.

Jalpaiguri division of West Bengal comprises of Alipurduar, Cooch Behar, Darjeeling, Jalpaiguri, and Kalimpong districts. As reported by the State of West Bengal on JJM-IMIS, there are no Fluoride/Arsenic contamination affected rural habitations in Jalpaiguri division where the rural population is at the risk of consuming fluoride/arsenic affected drinking water.

(b): Drinking water being a State subject, the responsibility of Planning, Approval, Implementation, Operation & Maintenance of drinking water supply schemes, including solar powered drinking water projects for all schemes taken up under the Jal Jeevan Mission, is vested with State/UT Governments. Accordingly, the States/ UTs may take up appropriate drinking water supply projects including solar-powered projects depending upon techno-economic feasibility and local requirements.

**DEMONSTRATIVE RECHARGE PROJECTS****3028. SHRI B. K. PARTHASARATHI :****SHRI BASTIPATI NAGARAJU:**

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the total number of demonstrative recharge projects undertaken under the Groundwater Management and Regulation Scheme, year and State-wise including district-wise for Andhra Pradesh;
- (b) the details of the funds sanctioned and disbursed for such recharge projects, State-wise;
- (c) the details of the improvement observed in groundwater levels through such projects, State and project-wise; and
- (d) the number of infrastructures technologically upgraded thereunder, State-wise along with the funds allocated and disbursed for the same?

**THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):**

(a): Ground Water Management and Regulation (GWM &R) Scheme is a continuing Central Sector Scheme, being implemented by the Central Ground Water Board (CGWB). Under this scheme, CGWB has taken up various artificial recharge projects in the country since 2018 onwards, mainly for demonstrative purpose, which can be replicated and scaled up by the state governments. The State/District-wise and Year-wise details of demonstrative recharge projects undertaken under the Groundwater Management and Regulation Scheme, including in the state of Andhra Pradesh are provided in **Statement-I**.

(b): State-wise and project-wise funds allocated and released towards the above works is provided in **Statement-II**.

(c): To assess the impact of recharge structures taken up under various projects, post monsoon water levels for the year 2024 of the respective project implementation Block/District was compared with average post monsoon water level of previous five years from 2018-2023.

- In the 3 Blocks covered under the Artificial Recharge work in Aspirational Districts project, the percentage of monitored wells showing rise in ground water levels in post monsoon 2024 vis'-a-vis' post monsoon mean of previous five years, are 80% in Osmanabad (Maharashtra), 100% in Pulivendula (Andhra Pradesh) and 100% in Bachennapet (Telangana), respectively.

- In Maharashtra, where Bridge cum Bandhara (BCB) project was implemented, analysis shows that 100% of the monitored wells have shown rise in Amravati district whereas in Wardha district, rises were observed in 100% of wells in Karanja and Samudrapur Blocks, 88.9% in Seloo Block, and 80% in Deoli Block.

- Further, in the water stressed districts of Jaisalmer, Jodhpur, Barmer, Alwar, Jhunjhunu and Sikar of Rajasthan, analysis indicates that about 55% of the wells monitored across the said districts have registered rise in ground water levels.

(d): Several proactive steps have been taken by the Ministry/CGWB for upgradation of technological infrastructure for better ground water regime monitoring, aquifer mapping and resource assessment which are playing a

pivotal role in improved and precise policy interventions. Some of the important ones are mentioned below :

- Central Ground Water Board (CGWB), in collaboration with IIT Hyderabad, has developed a GIS-based web platform called the "India Groundwater Resource Estimation System" (IN-GRES) for estimation of groundwater resources and visualization of the results of groundwater assessments. Utilizing this platform, the Groundwater Resource Assessment for all States and Union Territories is now being carried out annually.
- GRASP (Groundwater Resources Assessment for Strategic Planning) is a specialized software developed to support comprehensive monitoring, analysis and assessment of groundwater data. This is used for comprehensive data base management of water levels, water quality and lithological logs etc.
- CGWB has stepped up the widening of its Digital Water Level Recorders (DWLRs) network, by taking up construction of 7,000 additional piezometers equipped with DWLRs in the entire country under the PIB approved project for NAQUIM data generation for real time monitoring and dissemination of ground water data, helping in more refined policy interventions.
- Out of 16 Chemical laboratories of CGWB, 14 have become NABL accredited now and have been equipped with state of the art instruments like ICPMS, IRMS etc. for advanced testing of ground water parameters.

All the above works have been done by CGWB under the budget allocation made to it under GWM&R scheme and no funds have been allocated/released to the state governments.

**STATEMENT-I**

**Details of demonstrative recharge projects undertaken under the Groundwater Management and Regulation Scheme, including the state of Andhra Pradesh**

| S. N. | State          | District/Block                                         | Year         | Structures                                                                                                                                                                                           |
|-------|----------------|--------------------------------------------------------|--------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.    | Andhra Pradesh | YSR Kadapa (Pulivendula)                               | 2018-2020    | 16 Check dams, 4 Percolation tanks, 01 Sub-surface barriers, 36 Recharge shaft & 12 Piezometers.                                                                                                     |
| 2.    | Maharashtra    | Osmanabad (Osmanabad)                                  | 2018-2020    | 55 Check Dams, 20 Piezometers & 46 Recharge wells.                                                                                                                                                   |
|       |                | Wardha & Amravati                                      | 2018-2020    | 05 Bridge cum Bhandhara (BCB)                                                                                                                                                                        |
| 3.    | Telangana      | Warangal(Bachennapet)                                  | 2018-2020    | 6 Check dams, 1 Sub-Subsurface barrier and 31 Recharge shaft & 9 Piezometers.                                                                                                                        |
| 4.    | Rajasthan      | Jaisalmer, Jodhpur, Barmer, Alwar, Jhunjhunu and Sikar | 2019-onwards | 01 Concrete Gravity Dam, 01 Zoned Earth fill Dam, 132 Water Harvesting Structures which includes Stone Masonary Check Dams (MCD), Anicuts, Concrete Check Dams (CCD), Model Talab & Recharge shafts. |

**STATEMENT-II**

**State-wise funds allocated and released towards demonstrative recharge projects**

| S. No | State          | Project                                            | Fund Allocated | Funds Released |
|-------|----------------|----------------------------------------------------|----------------|----------------|
| 1     | Andhra Pradesh | Artificial Recharge work in Aspirational Districts |                |                |
|       | Maharashtra    |                                                    |                |                |
|       | Telangana      |                                                    |                |                |
|       |                |                                                    | Rs. 54.38 Cr.  | Rs. 41.25 Cr.  |



|   |             |                                                                                           |               |               |
|---|-------------|-------------------------------------------------------------------------------------------|---------------|---------------|
| 2 | Maharashtra | Construction of Bridge Cum Bandhara(BCB) in Maharashtra                                   | Rs. 30.29 Cr  | Rs. 27.89 Cr  |
| 3 | Rajasthan   | Groundwater Augmentation through Artificial Recharge in water stressed areas of Rajasthan | Rs. 168.77 Cr | Rs. 112.44 Cr |

### जवाहर कॉलोनी में पानी की आपूर्ति में डीजेबी की लापरवाही

#### 3029. श्री अशोक कुमार रावत:

क्या **जल शक्ति मंत्री** यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को जानकारी है कि दिल्ली के मंडी गांव की जवाहर कॉलोनी के निवासियों को हर घर जल योजना के अंतर्गत जलापूर्ति नहीं मिल रही है और दिल्ली जल बोर्ड (डीजेबी) की लापरवाही के कारण जलापूर्ति के लिए लगा ट्यूबवेल भी कई महीनों से खराब है;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है और इसके क्या कारण हैं;

(ग) डीजेबी द्वारा खराब ट्यूबवेल की मरम्मत कब तक की जाएगी और दिल्ली में टैंकरों से जलापूर्ति करने के क्या कारण हैं; और

(घ) क्या हर घर जल योजना के अंतर्गत दिल्ली की सभी कॉलोनियों में जलापूर्ति करने का कोई प्रस्ताव है और यदि हां, तो तत्संबंधी ब्यौरा क्या है?

#### जल शक्ति मंत्रालय में राज्य मंत्री; तथा रेल मंत्रालय में राज्य मंत्री (श्री वी. सोमन्ना):

(क) और (ख): भारत सरकार अगस्त 2019 से राज्यों/संघ राज्य क्षेत्रों की भागीदारी से देश भर के सभी गांवों में प्रत्येक ग्रामीण परिवार हेतु नल जल आपूर्ति का प्रावधान करने के लिए केंद्रीय प्रायोजित योजना जल जीवन मिशन (जेजेएम) – हर घर जल कार्यान्वित कर रही है। पेयजल राज्य का विषय होने के कारण पेयजल आपूर्ति स्कीमों की आयोजना, डिजाइन, अनुमोदन एवं

कार्यान्वयन राज्य करते हैं। भारत सरकार तकनीकी और वित्तीय सहायता प्रदान करके राज्यों के प्रयासों में सहायता करती है। इसके अलावा, शहरी क्षेत्रों में पेयजल आपूर्ति से संबंधित मामले आवासन एवं शहरी कार्य मंत्रालय (एमओएचयूए) के क्षेत्राधिकार में आते हैं। यह उल्लेखनीय है कि राष्ट्रीय राजधानी क्षेत्र दिल्ली के अंतर्गत कोई भी क्षेत्र जल जीवन मिशन के अंतर्गत शामिल नहीं है और राष्ट्रीय राजधानी क्षेत्र दिल्ली के सभी शहरी/ग्रामीण क्षेत्रों के अंतर्गत पेयजल आपूर्ति दिल्ली जल बोर्ड द्वारा की जाती है।

दिल्ली जल बोर्ड से मिली जानकारी के अनुसार जवाहर कॉलोनी मंडी गांव, दिल्ली सरकार की 20 सूत्रीय कार्यक्रम कॉलोनी है। इस कॉलोनी में लगभग 1800 लोगों की आबादी वाले लगभग 325 घर हैं। इस कॉलोनी को जलापूर्ति 04 बोरवेलों के माध्यम से की जाती है और इस समय सभी बोरवेल कार्य कर रहे हैं। इसके अलावा, जल आपूर्ति पानी के टैंकों के माध्यम से भी की जाती है। इस कॉलोनी में प्रतिदिन 3-4 पानी के टैंकर भेजे जा रहे हैं। वर्तमान में सभी बोरवेल कार्य कर रहे हैं।

(ग): दिल्ली जल बोर्ड से प्राप्त सूचना के अनुसार, जवाहर कॉलोनी के सभी चार नलकूप कार्य कर रहे हैं। कम आपूर्ति/आपूर्ति रहित क्षेत्रों में पेयजल की मांग को पूरा करने के लिए दिल्ली में पानी के टैंकों का प्रयोग किया जाता है।

(घ): हर घर जल योजना के अंतर्गत दिल्ली की कॉलोनियों में जल आपूर्ति करने का कोई प्रस्ताव नहीं है। तथापि, दिल्ली जल बोर्ड ने सूचित किया है कि वे जल मास्टर प्लान के अनुसार जल आपूर्ति अवसंरचना का विकास कर रहे हैं।

### **CONNECTIONS RELEASED UNDER PRADHAN MANTRI UJJWALA YOJANA**

**3030. DR. T. SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN:**

**SHRI RAKESH RATHOR:**

**SHRI ANOOP PRADHAN VALMIKI:**

**SHRI SUNIL KUMAR:**

**SHRI RAMBHUAL NISHAD:**

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) the target fixed to provide LPG connections under Pradhan Mantri Ujjwala Yojana (PMUY) in the country;
- (b) whether the Union Government has achieved its target in releasing connections/new connections under the Pradhan Mantri Ujjwala Yojana (PMUY) in the country and if so, the State-wise details thereof along with the current status of PMUY;
- (c) the total number of new beneficiaries as well as connections issued so far thereunder across the country including Tamil Nadu along with the number of such connections issued to the persons belonging to Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) till June 2025;
- (d) the total number of Domestic Gas Distribution networks available under the Yojana across the country, State-wise with particular reference to Tamil Nadu along with the number of distribution networks available in urban and rural areas;
- (e) whether the Government proposes to provide or has provided LPG connections to Bagaha, Ramnagar and Narkatiaganj in Valmiki Nagar Lok Sabha Constituency in Bihar under the scheme and if so, the details thereof;
- (f) whether the number of gas distribution centres under this Yojana are adequate in Hathras district and it is ensured that cylinders are being delivered on time in rural areas;

(g) whether the Government is identifying such families in Hathras district which have been deprived of the benefit of this Yojana despite being eligible for the same;

(h) the targets set and the number of connections provided in Uttar Pradesh including Sultanpur under PMUY during the last three years and the current year till date; and

(i) whether the Government is aware that thousands of families are kept deprived of connections despite being eligible under the said scheme and if so, the details thereof and the steps being taken by the Government in this regard?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):**

(a) to (c): Pradhan Mantri Ujjwala Yojana (PMUY) was launched in May, 2016 with an objective to provide deposit free LPG connection to adult women from poor households across the country. The target to release 8 crore connections under PMUY was achieved in September 2019. To cover the remaining poor households, Ujjwala 2.0 was launched in August 2021 with a target to release 1 crore additional PMUY connections, which was achieved in January 2022. Subsequently, the Government decided to release 60 lakh more LPG connections under Ujjwala 2.0 and the target of 1.60 crore Ujjwala 2.0 connections was also achieved during December 2022. Further, Government approved release of additional 75 lakh connections under PMUY scheme which was also achieved by July 2024. As on 01.07.2025, Out of total 10.33 crore

LPG connections under PMUY, more than 3.13 crore connections have already been given to SC/ST consumers.

State/UT-wise details of LPG connections under PMUY along with connections released under SC/ST category including in the State of Tamil Nadu are given at **Statement-I**.

(d): OMCs have also improved the distribution infrastructure for domestic LPG immensely. As of July 01, 2025, there are a total of 25,573 LPG distributorships across the country, out of which 17,646 are serving rural areas.

Details of State/UT-wise and category-wise number of LPG distributors including Tamil Nadu is given as **Statement-II**.

(e): The Valmiki Nagar Lok Sabha Constituency in Bihar covers regions within the West Champaran district. As on 01.07.2025, OMCs have released 5.6 lakh LPG Connections under PMUY scheme in the West Champaran District.

(f) and (g): As on 01.07.2025, OMCs have 1.82 lakh PMUY Connections in the district Hathras, Uttar Pradesh, out of a total of 4.03 lakh domestic LPG connections in the district.

LPG cylinders are delivered at door steps of most consumers within 48 hours of booking of refills.

Details of Category-wise, Number of LPG distributors, as on 01.07.2025, in the district Hathras, Uttar Pradesh are given below:

| Shehri | Rurban | Gramin | Durgam Kshetriya Vitraks | Total |
|--------|--------|--------|--------------------------|-------|
| 4      | 9      | 19     | 1                        | 33    |

Source: IOCL on behalf of OMCs PSU

(h): As on 01.07.2025, OMCs have released 2.29 lakh PMUY Connections in the district Sultanpur, Uttar Pradesh. No State or District-wise target is set under PMUY.

Connections released under PMUY in Sultanpur District and Uttar Pradesh is given below:

| District/State | Total PMUY Connections (in Lakh) as on 01.07.2025 | Connections released during last three years and current FY (in lakh) |
|----------------|---------------------------------------------------|-----------------------------------------------------------------------|
| Sultanpur      | 2.29                                              | 0.16                                                                  |
| Uttar Pradesh  | 185.87                                            | 18.87                                                                 |

Source: IOCL on behalf of OMCs PSU

(i): LPG access in the country is near saturation now. Government remains committed to ensure universal access to clean cooking fuels in the country. LPG connections under PMUY are released to eligible households from time to time in accordance with scheme guidelines.

### **STATEMENT-I**

**State/UT-wise number of PMUY Connections, connections under SC/ST category– As on 01.07.2025**

| State/UT                               | Number of PMUY Connections | Connections under SC/ST category |
|----------------------------------------|----------------------------|----------------------------------|
| Andaman and Nicobar Islands            | 13,822                     | 738                              |
| Andhra pradesh                         | 9,71,999                   | 1,73,830                         |
| Arunachal Pradesh                      | 53,694                     | 32,399                           |
| Assam                                  | 50,95,317                  | 8,79,834                         |
| Bihar                                  | 1,16,26,959                | 21,78,547                        |
| Chandigarh                             | 2,026                      | 44                               |
| Chhattisgarh                           | 38,01,052                  | 17,25,401                        |
| Dadra and Nagar Haveli and Daman & Diu | 17,752                     | 13,626                           |
| Delhi                                  | 2,59,213                   | 57,813                           |
| Goa                                    | 1,950                      | 568                              |
| Gujarat                                | 43,07,135                  | 10,40,900                        |

|                         |             |           |
|-------------------------|-------------|-----------|
| Haryana                 | 11,14,005   | 4,09,670  |
| Himachal Pradesh        | 1,50,608    | 46,860    |
| UT of Jammu and Kashmir | 12,69,392   | 2,87,658  |
| Jharkhand               | 38,93,247   | 12,35,050 |
| Karnataka               | 41,43,086   | 12,59,836 |
| Kerala                  | 3,87,588    | 77,937    |
| UT of Ladakh            | 11,080      | 8,990     |
| Lakshadweep             | 370         | 276       |
| Madhya Pradesh          | 88,45,658   | 34,71,808 |
| Maharashtra             | 52,13,945   | 14,67,785 |
| Manipur                 | 2,24,881    | 70,110    |
| Meghalaya               | 3,16,976    | 1,59,365  |
| Mizoram                 | 35,988      | 28,318    |
| Nagaland                | 1,22,054    | 48,206    |
| Odisha                  | 55,48,277   | 20,40,035 |
| Puducherry              | 19,408      | 7,296     |
| Punjab                  | 13,58,469   | 10,35,732 |
| Rajasthan               | 73,78,059   | 29,73,834 |
| Sikkim                  | 19,872      | 3,039     |
| Tamil Nadu              | 40,98,225   | 12,69,208 |
| Telangana               | 11,82,966   | 5,06,277  |
| Tripura                 | 3,16,367    | 1,55,000  |
| Uttar Pradesh           | 1,85,87,419 | 48,75,498 |
| Uttarakhand             | 5,29,643    | 1,53,687  |
| West Bengal             | 1,23,73,184 | 36,41,014 |

Source: IOCL on behalf of OMCs PSU

### **STATEMENT-II**

#### **State/UT-wise and Category-wise Number of LPG Distributors – As on 01.07.2025**

| <b><u>STATE/UT</u></b> | <b>Sheheri<br/>Vitrak</b> | <b>Rurba<br/>nVitrak</b> | <b>Grami<br/>n<br/>Vitrak</b> | <b>Durgam<br/>Kshetriy<br/>aVitrak</b> | <b>TOTAL</b> |
|------------------------|---------------------------|--------------------------|-------------------------------|----------------------------------------|--------------|
| Chandigarh             | 26                        | 0                        | 0                             | 0                                      | 26           |
| Delhi                  | 318                       | 0                        | 0                             | 0                                      | 318          |
| Haryana                | 282                       | 103                      | 233                           | 9                                      | 627          |
| Himachal pradesh       | 69                        | 14                       | 91                            | 37                                     | 211          |
| Jammu &kashmir         | 126                       | 34                       | 75                            | 40                                     | 275          |
| Ladakh                 | 0                         | 13                       | 2                             | 9                                      | 24           |
| Punjab                 | 334                       | 258                      | 250                           | 21                                     | 863          |
| Rajasthan              | 434                       | 163                      | 654                           | 134                                    | 1385         |
| Uttar pradesh          | 1007                      | 709                      | 2308                          | 122                                    | 4146         |
| Uttarakhand            | 114                       | 104                      | 59                            | 40                                     | 317          |

|                                          |            |            |            |            |             |
|------------------------------------------|------------|------------|------------|------------|-------------|
| Andaman and nicobar islands              | 0          | 4          | 5          | 1          | 10          |
| Arunachal pradesh                        | 6          | 6          | 33         | 40         | 85          |
| Assam                                    | 129        | 101        | 308        | 64         | 602         |
| Bihar                                    | 240        | 252        | 1502       | 38         | 2032        |
| Jharkhand                                | 163        | 52         | 356        | 20         | 591         |
| Manipur                                  | 15         | 13         | 36         | 39         | 103         |
| Meghalaya                                | 21         | 9          | 19         | 17         | 66          |
| Mizoram                                  | 11         | 6          | 26         | 16         | 59          |
| Nagaland                                 | 15         | 11         | 17         | 40         | 83          |
| Odisha                                   | 173        | 100        | 578        | 114        | 965         |
| Sikkim                                   | 9          | 1          | 9          | 10         | 29          |
| Tripura                                  | 18         | 8          | 47         | 14         | 87          |
| West bengal                              | 405        | 164        | 962        | 74         | 1605        |
| Chhattisgarh                             | 105        | 75         | 172        | 182        | 534         |
| Dadra and nagar haveli and daman and diu | 5          | 1          | 1          | 0          | 7           |
| Goa                                      | 44         | 4          | 5          | 2          | 55          |
| Gujarat                                  | 421        | 121        | 487        | 13         | 1042        |
| Madhya pradesh                           | 472        | 210        | 485        | 385        | 1552        |
| Maharashtra                              | 1009       | 192        | 846        | 193        | 2240        |
| Andhra pradesh                           | 324        | 299        | 430        | 107        | 1160        |
| Karnataka                                | 535        | 139        | 551        | 53         | 1278        |
| Kerala                                   | 224        | 136        | 321        | 22         | 703         |
| Lakshadweep                              | 1          | 0          | 0          | 0          | 1           |
| Puducherry                               | 15         | 11         | 3          | 0          | 29          |
| <b>Tamil nadu</b>                        | <b>566</b> | <b>364</b> | <b>613</b> | <b>109</b> | <b>1652</b> |
| Telangana                                | 291        | 105        | 335        | 80         | 811         |

Source: IOCL on behalf of OMCs PSU

### वन अधिकार अधिनियम की शर्तों में छूट

#### 3031. श्री बाल्या मामा सुरेश गोपीनाथ म्हात्रे :

क्या जनजातीय कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का वन अधिकार अधिनियम, 2006 के अंतर्गत अनुसूचित जनजातियों और अन्य पारंपरिक वनवासियों को दिए गए अधिकारों में "75 वर्ष तक अविरत निवास" की शर्त में छूट देने का प्रस्ताव है;



(ख) क्या 75 वर्ष तक निवास की शर्त का दस्तावेजी साक्ष्य प्रस्तुत करना व्यावहारिक रूप से कठिन है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(ग) क्या सरकार 75 वर्ष की आवश्यकता को कम करने या वैकल्पिक प्रमाण स्वीकार करने के लिए नियमों में संशोधन करने पर विचार कर रही है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(घ) क्या सरकार ने उक्त मामले पर किसी विशेषज्ञ समिति या राज्य वन विभागों से परामर्श किया है; और

(ङ) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं?

### **जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्री दुर्गा दास उइके):**

(क): जनजातीय कार्य मंत्रालय में ऐसा कोई प्रस्ताव विचाराधीन नहीं है।

(ख): 'अनुसूचित जनजाति एवं अन्य पारंपरिक वन निवासी (वन अधिकारों की मान्यता) अधिनियम, 2006' और उसके अंतर्गत बनाए गए नियमों के प्रावधानों के अनुसार, राज्य सरकारें अधिनियम के विभिन्न प्रावधानों के कार्यान्वयन के लिए उत्तरदायी हैं। मंत्रालय को राज्य सरकारों/संघ राज्य क्षेत्र प्रशासनों से ऐसी कोई रिपोर्ट प्राप्त नहीं हुई है।

(ग) से (ङ): 75 वर्ष की आवश्यकता को कम करने या प्रमाण के वैकल्पिक रूपों की अनुमति देने के लिए नियमों में संशोधन करने का कोई प्रस्ताव जनजातीय कार्य मंत्रालय में विचाराधीन नहीं है।

### **उत्तर प्रदेश में विमानपत्तनों का विकास**

#### **3032. श्री उत्कर्ष वर्मा मधुर:**

क्या **नागर विमानन** मंत्री यह बताने की कृपा करेंगे कि:

(क) उड़े देश का आम नागरिक (उड़ान) योजना के अंतर्गत उत्तर प्रदेश में विमानपत्तनों के विकास की प्रगति और वर्तमान स्थिति का ब्यौरा क्या है;

(ख) क्या सरकार का उक्त योजना का विस्तार करने का विचार है;

(ग) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और उक्त योजना को कुल कितनी अवधि के लिए बढ़ाया गया है; और

(घ) उक्त योजना के अंतर्गत उत्तर प्रदेश में शामिल शहरों को प्रदान की जा रही विमान सेवाओं का ब्यौरा क्या है?

**सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोले):**

(क) से (घ): उत्तर प्रदेश में, निम्नलिखित हवाईअड्डे, अर्थात् आगरा, प्रयागराज, बरेली, कानपुर, हिंडन, कुशीनगर, अलीगढ़, आजमगढ़, श्रावस्ती, मुरादाबाद और चित्रकूट, आरसीएस-उड़ान योजना के अंतर्गत विकसित और प्रचालनशील किए जा चुके हैं। सहारनपुर हवाईअड्डा भी परिचालन के लिए तैयार है। इसके अलावा, अयोध्या हवाईअड्डे पर वाणिज्यिक उड़ानें शुरू हो गई हैं।

उड़ान योजना के अंतर्गत उत्तर प्रदेश में कुल 87 मार्गों को प्रचालनशील किया जा चुका है।

सरकार ने हाल ही में उत्तर प्रदेश सहित देशभर में 120 नए गंतव्यों तक क्षेत्रीय संपर्क बढ़ाने और अगले 10 वर्षों में 4 करोड़ यात्रियों को सेवा प्रदान करने हेतु संशोधित उड़ान योजना शुरू करने की घोषणा की है। यह योजना पहाड़ी, आकांक्षी और पूर्वोत्तर क्षेत्र के जिलों में हेलीपैड और छोटे हवाईअड्डों को भी सहायता प्रदान करेगी।

### **LOCATIONS FOR NEW EMRSs**

**3033. SHRI BASTIPATI NAGARAJU:**

**DR. MANNA LAL RAWAT:**

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

(a) whether the Government proposes to set up more EMRSs in the near future and if so, the details thereof along with the details of the locations identified for

setting up new EMRSs, State-wise, particularly Andhra Pradesh and the timeline fixed for their completion and operationalisation;

(b) the details of the funds allocated and disbursed for construction of EMRSs, State-wise;

(c) whether the Government proposes to set up new EMRSs in the tribal-dominated districts of Rajasthan, particularly in Udaipur, Salumbar, Pratapgarh and Dungarpur and if so, the details and current status thereof, location-wise;

(d) whether the Government has any plans to introduce special preparatory courses or coaching within EMRSS for competitive examinations such as NEET, IIT-JEE, CUET and others to enhance access to higher education for tribal students and if so, the details thereof; and

(e) the number of EMRSs where such programmes have been implemented and the agencies or organisations engaged for the same?

**THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):**

(a): No such proposal is under consideration at present.

(b): National Education Society for Tribal Students (NESTS), an autonomous organization, has been established to manage and implement the scheme of Eklavya Model Residential School (EMRS) in co-ordination with State EMRS Societies. Funds are released to NESTS by Ministry and NESTS further releases funds to States/ UTs/ PSUs/ Construction Agencies/ State Societies as per their requirements for construction of EMRSs and recurring cost for

running of the schools. The details of state wise fund released for construction for EMRS as reported by NESTS is at **Statement**.

(c): Udaipur and Salumbar districts in Rajasthan have 8 approved EMRSs. Similarly, In Pratapgarh and Dungarpur districts each have 4 approved EMRSs. Further, no new proposal is under consideration at present.

(d) and (e): MoTA through NESTS has made provision of special preparatory courses and coaching programmes within Eklavya Model Residential Schools (EMRSs) to support tribal students in preparing for competitive examinations such as NEET, IIT-JEE, and CUET, thereby enhancing their access to higher education. At present, Centre of Excellence (CoEs) are operational in 3 EMRSs. Additionally, online coaching facilities have been made available in all EMRSs through NGOs.

### **STATEMENT**

#### **Details of State/UT wise fund released for construction for EMRS**

**(Rs. In Lakh)**

| <b>Name of the State/UT</b> | <b>2024-25</b> | <b>2025-26<br/>(Till 30/07/2025)</b> |
|-----------------------------|----------------|--------------------------------------|
| Andhra Pradesh              | 13,751.56      | 5,586.88                             |
| Arunachal Pradesh           | 1,335.45       | 2,744.71                             |
| Assam                       | 10,638.59      | 1,994.12                             |
| Bihar                       | 34.12          | 974.15                               |
| Chhattisgarh                | 65,031.06      | 7,413.23                             |
| Gujarat                     | 12,475.77      | 5,356.90                             |
| Himachal Pradesh            | 390.08         | -                                    |
| Jharkhand                   | 59,454.16      | 21,329.30                            |
| Karnataka                   | 2,739.95       | -                                    |
| Kerala                      | 386.75         | -                                    |
| Ladakh                      | 17.41          | -                                    |
| Madhya Pradesh              | 13,548.94      | 2,045.16                             |
| Maharashtra                 | 17,629.30      | 504.77                               |

|               |                    |                  |
|---------------|--------------------|------------------|
| Manipur       | 851.54             | 7,228.54         |
| Meghalaya     | 31,442.72          | 334.90           |
| Mizoram       | 12,308.98          | -                |
| Odisha        | 53,637.93          | 11,909.42        |
| Rajasthan     | 3,237.77           | 270.55           |
| Tamil Nadu    | 371.67             | 1,061.45         |
| Telangana     | 7,162.34           | 2,057.41         |
| Tripura       | 8,331.39           | 1,395.63         |
| Uttar Pradesh | 399.41             | -                |
| Uttarakhand   | 2,692.19           | 146.42           |
| <b>Total</b>  | <b>3,17,869.06</b> | <b>72,353.54</b> |

## PERFORMANCE OF AIRPORTS

### 3034. SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) whether comparative assessments based on service quality, Airport Service Quality rankings, cargo efficiency and passenger satisfaction indicate significant differences between the set of airports leased out in 2019 and other Public-Private Partnership (PPP) airports and if so, the details thereof;
- (b) whether the leasing process conducted in 2019 fully adhered to standard financial and technical eligibility norms including prior airport operations experience and if so, the details of any deviations from these norms;
- (c) the current User Development Fee (UDF), Passenger Service Fee (PSF) and other major charges levied at the airports leased in 2019 as compared to similar PPP airports along with the reasons for any higher tariffs;
- (d) the capital investment made and the change in direct and indirect employment at these airports since their takeover in comparison with the original bid commitments and with other PPP operators; and

(e) the number and nature of complaints received regarding pricing or service deficiencies at the 2019-leased airports and the regulatory or contractual actions taken in response thereto?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND  
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI  
MURLIDHAR MOHOL):**

(a): Passenger satisfaction at major airports operated by Airports Authority of India (AAI), airports of AAI leased under Public Private Partnership (PPP) after 2019 and other PPP airports is measured through Airport Service Quality Survey (ASQ) conducted by Airport Council International (ACI). The average ASQ rating & world rank of these airports during 2024 is at **Statement-I**.

(b): In 2018, Government of India constituted the Empowered Group of Secretaries (EGoS) under the Chairmanship of CEO, NITI Aayog, to take forward the bidding process of six AAI airports under PPP. EGoS finalized the contours of the bidding process which inter-alia included various provisions viz. no prior airport experience etc. These provisions ensured that there are more bidders ensuring more competition. As a result, AAI received a total of 32 bids from 10 entities for its PPP proposal of six airports and thereafter following due procedure, these six airports were leased to the highest bidder.;

There was no deviation in the bidding process from the contours as was decided by EGoS.;

(c): The details of User Development Fee (UDF) and other major charges levied at the six AAI airports leased after 2019 as compared to similar PPP airports is

enclosed as **Statement-II**. The UDF charges at these six leased-out airports are quite comparable to those at other PPP airports, except for Delhi and Mumbai. ;

Passenger Service Fee (PSF)-Security Component has now been termed Aviation Security Fee (ASF) and is levied currently at the rate of Rs. 200/- for embarking domestic passenger and USD 12 for embarking international passengers. ASF is utilized to meet expenditure on providing security at airports.;

(d): Total Capital Expenditure allowed by Airports Economic Regulatory Authority of India (AERA), an Independent Tariff regulator, for these six airports for current control period is approximately Rs. 13681 crore. Additional investments by PPP partners leads to increased economic activity, which in turn creates additional jobs. Development of airports leads to increase in passenger movements, tourism development, employment generation and augmentation in circle rates of land valuation resulting into enhanced collection of various taxes/stamp duties etc., in the respective State and contributes to the overall development of the Country.

(e): As per the Agreements entered into by AAI with the PPP partners, the performance and compliance by PPP partners is subjected to periodical monitoring by AAI through Independent Engineers, Auditors, Inspections etc.; The Concessionaire are required to periodically submit report regarding achievement of Key Performance Indicators and service quality requirement to AAI, as specified in Concession Agreement.

As regards airport charges, AERA determines the tariff for aeronautical service provided at major airports, where it follows a uniform tariff methodology across major airports, regardless of ownership.

### **STATEMENT-I**

#### **AIRPORTS SERVICE QUALITY (ASQ) RATING AND RANK OF AAI OPERATED AIRPORTS, AAI AIRPORTS LEASED UNDER PPP AFTER 2019 AND OTHER PPP AIRPORTS, FOR 2024**

| S.No                           | Name of the airport                       | 2024                    |            |
|--------------------------------|-------------------------------------------|-------------------------|------------|
|                                |                                           | Rating on 5 point scale | WORLD RANK |
| AAI AIRPORTS                   |                                           |                         |            |
| 1                              | Amritsar                                  | 4.68                    | 85         |
| 2                              | Bhubaneswar                               | 4.88                    | 67         |
| 3                              | Calicut                                   | 4.82                    | 76         |
| 4                              | Chennai                                   | 4.91                    | 63         |
| 5                              | Coimbatore                                | 4.75                    | 81         |
| 6                              | Goa                                       | 4.92                    | 62         |
| 7                              | Indore                                    | 4.82                    | 78         |
| 8                              | Kolkata                                   | 4.88                    | 68         |
| 9                              | Patna                                     | 4.74                    | 82         |
| 10                             | Pune                                      | 4.85                    | 74         |
| 11                             | Raipur                                    | 4.83                    | 75         |
| 12                             | Srinagar                                  | 4.33                    | 146        |
| 13                             | Trichy                                    | 4.89                    | 64         |
| 14                             | Varanasi                                  | 4.89                    | 66         |
| 15                             | Chandigarh*                               | 5.00                    | 36         |
|                                | Average of AAI Airports                   | 4.81                    |            |
| AAI AIRPORTS LEASED AFTER 2019 |                                           |                         |            |
| 1                              | Ahmedabad                                 | 4.98                    | 52         |
| 2                              | Lucknow                                   | 4.99                    | 42         |
| 3                              | Mangalore                                 | 4.96                    | 58         |
| 4                              | Guwahati                                  | 4.88                    | 69         |
| 5                              | Jaipur                                    | 4.98                    | 51         |
| 6                              | Trivandrum                                | 4.82                    | 77         |
|                                | Average of airports leased out after 2019 | 4.94                    |            |



| OTHER PPP AIRPORTS                                                  |                                    |             |    |
|---------------------------------------------------------------------|------------------------------------|-------------|----|
| 1                                                                   | Bangalore                          | 4.97        | 53 |
| 2                                                                   | Cochin                             | 5.00        | 31 |
| 3                                                                   | Delhi                              | 5.00        | 1  |
| 4                                                                   | Goa (MOPA)                         | 4.93        | 60 |
| 5                                                                   | Hyderabad                          | 5.00        | 1  |
| 6                                                                   | Kannur                             | 5.00        | 32 |
| 7                                                                   | Mumbai                             | 5.00        | 1  |
|                                                                     | <b>Average of Private airports</b> | <b>4.99</b> |    |
| *Chandigarh airport is operated by CHIAL which is AAI's subsidiary. |                                    |             |    |

### STATEMENT-II

#### COMPARISON OF UDF CHARGES AT 6 PPP AIRPORTS vis-à-vis OTHER PPP AIRPORTS (FY 2025-26)

| 6 AAI AIRPORTS LEASED UNDER PPP |                     |                         |                             |                             | Other PPP/AAI Airports |                         |                             |                             |
|---------------------------------|---------------------|-------------------------|-----------------------------|-----------------------------|------------------------|-------------------------|-----------------------------|-----------------------------|
| Airports                        | Year of Leasing Out | UDF (in ₹)              | Landing Rates (in ₹ per MT) | Parking Rates (in ₹ per MT) | Airports               | UDF (in ₹)              | Landing Rates (in ₹ per MT) | Parking Rates (in ₹ per MT) |
| Mangalore                       | 2020-21             | 735/315 (Emb./Dis emb.) | 950                         | 49.30                       | Bengaluru              | 550                     | 510                         | 17                          |
| Ahmedabad                       |                     | 600                     | 441                         | 20.09                       | Hyderabad              | 750                     | 440                         | 14.10                       |
| Lucknow                         |                     | 950                     | 882                         | 20.09                       | Delhi                  | 129/56 (Emb./Dis emb.)  | 347                         | 18                          |
| Thiruvananthapuram              | 2021-22             | 840/360 (Emb./Dis emb.) | 1400                        | 10.65                       | Mumbai                 | 175/75 (Emb./Dis emb.)  | 402                         | 13.50                       |
| Jaipur                          |                     | 875/375 (Emb./Dis emb.) | 1295                        | 15                          | Mopa (Goa)             | 840/360 (Emb./Dis emb.) | 850                         | 13                          |

|                 |  |                               |      |       |  |                 |      |     |       |
|-----------------|--|-------------------------------|------|-------|--|-----------------|------|-----|-------|
| <b>Guwahati</b> |  | 625/265<br>(Emb./Dis<br>emb.) | 1195 | 20.09 |  | <b>Kannur</b>   | 850  | 485 | 12    |
|                 |  |                               |      |       |  | <b>Srinagar</b> | 1050 | -   | 10.32 |

Emb. = Embarking    Disemb.= Disembarking    MT= Metric Ton

### **INITIATIVES UNDER VIKSIT BHARAT@2047**

**3035. SHRI RAVINDRA VASANTRAO CHAVAN:**

**SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:**

**SHRI SUDHEER GUPTA:**

**SHRI MANISH JAISWAL:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) whether the Government has outlined any specific strategies or initiatives under the vision of Viksit Bharat@2047 to develop world-class road and transport infrastructure in the country and if so, the details thereof;
- (b) the key areas/sectors being prioritized under the said vision, including the role of expressways, smart highways and digital infrastructure in transport;
- (c) the details of projects or corridors that have been identified or work has been initiated in the current fiscal year as part of this long-term infrastructure plan;
- (d) the total number of direct or indirect man-days of employment created during the last three years and the current year through road infrastructure;
- (e) the details of accident-prone blackspots identified by the Government on National Highways/Expressways according to priority to road safety; and
- (f) the steps taken to ensure sustainability, innovation and use of green technologies in road and transport infrastructure in line with the goals of Viksit Bharat@2047?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a) to (c): Infrastructure sector is the prime mover of the economy and contributes to faster growth and economic development. Budget for the year 2025-26 focussed on continued Government efforts for accelerated growth, inclusive development and invigorate private sector investments for robust infrastructure and to achieve the vision of “Viksit Bharat”. Accordingly, Government in Ministry of Road Transport and Highways has inter-alia decided to focus on development of Access controlled National High Speed Corridors (HSCs) / Expressways for improving the logistics efficiency of the country, besides taking up development of ring roads, bypasses & elevated corridors in major cities/ urban centers and State capitals, in consultation with State Governments, to decongest traffic and alleviate choke / congestion points on National Highways (NHs) and improving the port connectivity. In addition, the Government has also adopted a policy to upgrade the NHs to 4/6/8 lane as per the traffic requirement but minimum Two Lane with paved shoulders standards except for ecologically sensitive Himalayan region where development plan is finalised considering the geological, environmental factors etc.

Government has taken up development of Access controlled National HSCs / Expressways in total 8,391 km length, out of which 5,110 km has been constructed so far. Total 2,730 km length of Access controlled National HSCs / Expressways has already been operationalized.

The Government encourages adoption of digital infrastructure like electronic tolling through FASTag, Automatic Number Plate Recognition (ANPR) based traffic management etc. The Government has taken up installation of Advanced Traffic Management System (ATMS) in Four lane and above NHs. ATMS has provisions for various electronic enforcement devices which help in speedy identification of incidents (including traffic violations) on the highway stretches and effectively monitor the highways, thereby improving incident response time and road safety.

(d): Capex incurred on development of NHs is one of the prime mover of the economy contributing to the faster economic growth and development. Government has constructed 35,335 km of NHs in the country during the last three years and current year with estimated 48.87 Crore man days of direct employment and 57.81 Crore man days of indirect employment.

(e): Out of total 13,795 black spots identified on NHs in the country, short-term rectification has been completed on 11,866 black spots and long-term rectification on 5,324 black spots.

(f): The Government has made conscious efforts in integrating sustainability into all aspects of the planning, execution, operation and management of National Highways. The key initiatives of environmental sustainability taken by the Government are as under:-

- I. Green Highways Initiative for plantation along National Highways;
- II. Use of Renewable Energy in Street lights and other areas;

- III. Waste Utilization in Highway Construction e.g. waste plastic, bio bitumen etc.;
- IV. Use of Sustainable Materials & Technologies in Highway Construction, e.g. Steel slag, glass fiber reinforced polymer etc.;
- V. Conservation of Wildlife Habitats during Highway planning;
- VI. Amrit Sarovar & Rain Water Harvesting etc.

### **NHS PROJECTS IN ANDHRA PRADESH**

**3036. DR. C. M. RAMESH:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) the details of each of 117 National Highway(NHs) projects under implementation in Andhra Pradesh;
- (b) the details of projects that are passing through Anakapalle district of Andhra Pradesh including their expected time of completion; and
- (c) whether the Government has allocated Rupees 2,516 crore for NH construction and maintenance in Andhra Pradesh and if so, the details of the expenditure made out of the said allocation as on July, 2025?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a) and (b): At present, 96 National Highway (NH) projects covering a total length of 1,980 km, at a sanctioned cost of ₹ 44,536 crore, are under implementation in the State of Andhra Pradesh. Project- wise details, including Scheduled/Revised Scheduled dates of completion, are placed at **Statement**.

No project is currently under implementation in Anakapalle district of Andhra Pradesh.

(c): A provisional allocation till 30.06.2025 (i.e. first quarter of Financial Year 2025-26) of ₹ 2958 crore has been made for the development and maintenance of NHs in Andhra Pradesh during the current financial year 2025-26, out of which an expenditure of ₹ 2745 crore has been incurred up to 30.06.2025.

### **STATEMENT**

#### **Project-wise details of ongoing NH Projects in the state of Andhra Pradesh**

| Sl. No. | Name of Project                                                                                                                                                                                                                                                            | NH No. | Total Length (km) | Total Project Cost (Rs in Cr) | Date of Start | Scheduled/revised Scheduled Completion Date |
|---------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------|-------------------|-------------------------------|---------------|---------------------------------------------|
| 1       | Construction of Six Laning of dedicated Port Road to Krishnapatnam Port (Package-I) Km 0+000 to Km 18+000 under Bharatmala Pariyojana Phase-I (Package-1)                                                                                                                  | 67     | 18.975            | 348.72                        | 18-12-2018    | 31-12-2025                                  |
| 2       | Construction of four laning of Green field Road connecting North & South Industrial Cluster of Khandaleru creek near Krishnapatnam port at extension of Dedicated port road on NH-67 (Part-II from Km 18+000 to Km 19+300) under Bharatmala Pariyojana Phase-I (Package-3) | 516W   | 15.95             | 609.43                        | 25-09-2023    | 31-03-2026                                  |
| 3       | VUP at Km. 1379.934 of NH-16 [Golagamudi Junction with Blackspot ID: AP-(02)-392), Service Road from Km. 1380.350 to Km. 1380.957 of NH-16 [Sundaraiah Colony                                                                                                              | 16     | 3.43              | 102.91                        | 27-03-2023    | 17-10-2025                                  |

|   |                                                                                                                                                                                                                                                                                                                                                                                    |      |        |         |            |            |
|---|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------|--------|---------|------------|------------|
|   | Junction with Blackspot ID: AP-(02)-188] & Flyover at Km. 1383.195 of NH-16 Nellore T Junction with Blackspot ID: AP-(02)-189] for rectification of Blackspots                                                                                                                                                                                                                     |      |        |         |            |            |
| 4 | Construction of Four Lane access-controlled highway from Chillakur Cross Road to Turpukanupuru Km 0+000 (131-500 of NH- 16) to Km 23+770 on New NH-516W including six-lane flyover and approaches on NH-16 (Length 1.050 Km) and Six Lane access controlled from Turpukanupuru to Port south Gate Km 23+770 to Km 35+015 on new 516W under Bharatmala Pariyojana Phase (Package-2) | 516W | 36.06  | 909.47  | 07-12-2023 | 02-09-2026 |
| 5 | Construction of Six laning of Naidupeta Junction-Turpukanupur Section from Km.57+046 to Km.91+927 Under Bharathmala Pariyojana Phase-I (Package-4)                                                                                                                                                                                                                                 | 71   | 34.881 | 1398.84 | 20-10-2023 | 28-02-2027 |
| 6 | Development of six Lane Access Controlled Green Field Highway from Kavulakuntla (Km.196.000) to Narayanampet (Km 203.500) of NH-544(G) Bengaluru-Vijayawada Economic Corridor Under Bharatmala Pariyojana Phase-I (Package-09)                                                                                                                                                     | 544G | 7.5    | 1092.18 | 07-02-2025 | 06-02-2027 |
| 7 | Development of six Lane Access Controlled Green Field Highway from Narayanampet (Km 203.500) to chandrasekharapuram (Km.228.000) of NH-544(G) Bengaluru-Vijayawada Economic Corridor Under                                                                                                                                                                                         | 544G | 24.5   | 813.66  | 12-02-2024 | 11-06-2026 |

|    |                                                                                                                                                                                                                                    |      |       |         |            |            |
|----|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------|-------|---------|------------|------------|
|    | Bharatmala Pariyojana Phase-I<br>(Package-10)                                                                                                                                                                                      |      |       |         |            |            |
| 8  | Development of six Lane Access Controlled Green Field Highway from chandrasekharapuram (Km.228.000) to Polavaram (Km 260.000) of NH-544(G) Bengaluru-Vijayawada Economic Corridor Under Bharatmala Pariyojana Phase-I (Package-11) | 544G | 32    | 1292.65 | 12-02-2024 | 11-08-2026 |
| 9  | Development of six Lane Access Controlled Green Field Highway from Polavaram (Km 260.000) to Marripudi (Km 285.500) of NH-544(G) Bengaluru-Vijayawada Economic Corridor Under Bharatmala Pariyojana Phase-I (Package-12)           | 544G | 25.5  | 747.29  | 12-02-2024 | 11-05-2026 |
| 10 | Development of six Lane Access Controlled Green Field Highway from Marripudi (Km.285.500) to somavaappadu (Km.314.600) of NH-544(G) Bengaluru-Vijayawada Economic Corridor Under Bharatmala Pariyojana Phase-I (Package-13)        | 544G | 29.1  | 976.4   | 10-02-2024 | 09-02-2026 |
| 11 | Development of six Lane Access Controlled Green Field Highway from Somavarappadu (Km 314.600) to Muppavaram (Km 343.240) of NH-544(G) Bengaluru-Vijayawada Economic Corridor Under Bharatmala Pariyojana Phase-I (Package-14)      | 544G | 28.64 | 1103.89 | 12-02-2024 | 11-08-2026 |
| 12 | Strengthening & Construction of (i) VUP including approaches and Service Roads at Rajupalem Cross Road at Km.1185+665 (Black spot ID:AP-(03)-169-BS)                                                                               | 16   | 1.84  | 83.55   | 28-05-2025 | 28-05-2026 |



|    |                                                                                                                                                                                                                                                                                                                   |       |        |         |            |            |
|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------|--------|---------|------------|------------|
|    | and (ii) LVUP including approaches at Jonnathali cross road at km 1191+787 (Black spot ID:AP-(03)170-BS) on Chilakaluripeta - Nellore Section of NH-16 (Old NH-5)                                                                                                                                                 |       |        |         |            |            |
| 13 | 4L PS from Mandlem (Existing Km. 38.000/Design Km.30.600) to Atmakur (Existing Km.73.000/Design Km 66.115) of NH-340C (Package-2)                                                                                                                                                                                 | 340C  | 35.515 | 887.28  | 23-11-2023 | 22-11-2025 |
| 14 | Development of Six Lane Aluru - Jakkuva Section of NH-130CD Road from Km 365.033 to Km 396.800 under Raipur-Visakhapatnam Economic Corridor [Package-1(AP)]                                                                                                                                                       | 130CD | 31.767 | 922.5   | 31-03-2022 | 31-12-2025 |
| 15 | Strengthening & Construction of 2 - lane ROB at Km. 5+467 (RHS) of Ibrahimpatnam - Chandragudem section of NH-30                                                                                                                                                                                                  | 30    | 1.2    | 20.12   | 24-05-2025 | 30-11-2026 |
| 16 | 4-laning of Achampeta Junction on NH-216 to Kakinada Anchorage Port Connecting Vakalapudi light house                                                                                                                                                                                                             | 516F  | 13.198 | 140.515 | 13-07-2022 | 31-12-2025 |
| 17 | 4 laning of Samarlakota to Achampeta Junction Section of NH-516F under Port Connectivity                                                                                                                                                                                                                          | 516F  | 12.25  | 660.82  | 17-08-2023 | 31-12-2025 |
| 18 | Construction of Flyover at Km 936+440 of NH-216A [Jonnada Junction with Black Spot ID: AP – (02)-134], Flyover at Km 967+180 of NH-216A [Undrajavaram Junction with Black Spot ID: AP - (02)-078], Flyover at Km 970+370 of NH-216A (Tetali Junction with Black Spot ID: AP – 005), VUP at Km 1006+525 of NH-216A | 216A  | 6.425  | 187.91  | 19-09-2022 | 31-12-2025 |

|    |                                                                                                                                                                                                                  |      |        |         |            |            |
|----|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------|--------|---------|------------|------------|
|    | (Kaikaram Junction with Black Spot ID: AP – 007) for rectification of Blackspots and construction of Flyover at Km 910+760 of NH-216A in Rajahmundry City (Morampudi Junction)                                   |      |        |         |            |            |
| 19 | 4 Laning of NH 544D from existing km 346.300 of NH 44 (Design Chainage km 0.000) to km 39 380 (Design Chainage km 37.000) of Anantapur Muchukota section                                                         | 544D | 36.846 | 907.76  | 23-07-2023 | 21-10-2025 |
| 20 | 4 laning from existing Km 39.380 (Design Ch. 37.000) to Km 74.450 (Design Ch. 69.000) of Muchukota – Bugga section of NH 544D                                                                                    | 544D | 32     | 1055.23 | 17-08-2023 | 28-02-2026 |
| 21 | Construction of Proposed Half Clover leaf interchange cum ROB at Yerramanchi and Gudipalli Villages across NH-44 at Km 416.005                                                                                   | 44   | 3.17   | 74.19   | 02-04-2025 | 04-10-2026 |
| 22 | 6-laning of Vijayawada Bypass from Gollapudi (Km.30+000) to Chinnakakani (Km.47+881) including Major Bridge across river Krishna in Vijayawada-Gundagolanu section of NH-16 under Bharatmala Pariyojana (Pkg.IV) | 16   | 17.636 | 1757.82 | 07-07-2021 | 15-09-2025 |
| 23 | Construction of Four-Laning of Pileru - Kalur Section of NH-71 from design Km 55+900 to Km 95+717 under Bharatmala Pariyojana                                                                                    | 71   | 18.1   | 1047.32 | 24-10-2023 | 15-10-2025 |
| 24 | Construction of 1 Nos ROB 2 Nos VUPs Service roads provision of lighting and construction of other                                                                                                               | 69   | 5.45   | 149.77  | 19-06-2023 | 02-02-2026 |

|    |                                                                                                                                                                                                                                                          |      |       |         |            |            |
|----|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------|-------|---------|------------|------------|
|    | miscellaneous works at various stretches including maintenance of existing section of NH-4 from AP/Tamil Nadu Border (Km. 134.890) to Nalagampalli village (Km.172.000)                                                                                  |      |       |         |            |            |
| 25 | Bangalore Chennai Expressway From km 71.000 (Bethamangala) to km 96.000 (Baireddypalle) Section in the states of Karnataka and Andhra Pradesh under Bharatmala Paroyojana (Phase - II/Package - I)                                                       | NE-7 | 25    | 1311.36 | 10-10-2022 | 30-09-2025 |
| 26 | Bangalore Chennai Expressway From km 96.000 (Baireddypalle) to km 127.000 (Bangarupalem) Section in the states of Karnataka and Andhra Pradesh under Bharatmala Paroyojana (Phase - II/Package - II)                                                     | NE-7 | 31    | 2206.45 | 08-06-2023 | 17-06-2026 |
| 27 | Development of Six laning of Chittoor - Thachur Highway of NH - 716B From km 43.800 (Kumarjapet) to km 61.380 (Veera Kaveri Raja Puram) on Hybrid Annuity Mode under Bharatmala Paroyojana in the states of Andhra Pradesh and Tamilanadu (Package - II) | 716B | 17.58 | 702.52  | 30-10-2023 | 31-12-2025 |
| 28 | Development of Six laning of Chittoor - Thachur Highway of NH - 716B From km 96.040 (Pondavakkam) to km 116.100 (Kannigaipair) on Hybrid Annuity Mode under Bharatmala Paroyojana in the states of Andhra Pradesh and Tamilanadu (Package - IV)          | 716B | 20.06 | 1359.81 | 24-01-2023 | 31-07-2026 |
| 29 | Four Laning of Mydukur-Badvel Section of NH-67 from                                                                                                                                                                                                      | 67   | 45.14 | 1063.72 | 21-09-2023 | 19-09-2025 |

|    |                                                                                                                                                                                                                                  |      |      |         |            |            |
|----|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------|------|---------|------------|------------|
|    | Km.585.820 to Km.630.960 under Bharatmala Pariyojna                                                                                                                                                                              |      |      |         |            |            |
| 30 | Development of Six-Lane Access Controlled Highway from Kodur (Ch. 0+000) to Vanavolu (Ch. 24+300) of (NH-544G) Bengaluru-Vijayawada Economic Corridor under Bharatmala Pariyojana Phase-I (Package-1)                            | 544G | 24.3 | 912.94  | 05-02-2024 | 03-02-2026 |
| 31 | Development of Six-Lane Access Controlled Greenfield Highway from Vanavolu (Ch. 24+300) to Vankarakunta (Ch. 45+700) of Bengaluru - Vijayawada Economic Corridor Under Bharatmala Pariyojana Phase-I (Package-2)                 | 544G | 21.4 | 750.81  | 02-03-2024 | 01-03-2026 |
| 32 | Development of Six-Lane Access Controlled Greenfield Highway from Vankarakunta (Ch. 45+700) to Odulapalle (Ch.72+000) of Bengaluru - Vijayawada Economic Corridor Under Bharatmala Pariyojana Phase-I (Package-3)                | 544G | 26.3 | 992.89  | 02-03-2024 | 01-03-2026 |
| 33 | Development of Six-Lane Access Controlled Greenfield Highway from Odulapalle (Ch.72+000) to Nallacheruvupalli (Ch.96+300) of Bengaluru - Vijayawada Economic Corridor of NH-544G under Bharatmala Pariyojana Phase-I (Package-4) | 544G | 24.3 | 1058.9  | 05-02-2024 | 01-02-2026 |
| 34 | Development of Six-Lane Access Controlled Greenfield Highway from Nallacheruvupalli (Ch.96+300) to Yerragudipadu (Ch.129+000) of Bengaluru - Vijayawada Economic Corridor                                                        | 544G | 32.7 | 1253.24 | 12-02-2024 | 01-11-2026 |

|    |                                                                                                                                                                                                                                    |      |       |         |            |            |
|----|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------|-------|---------|------------|------------|
|    | of NH-544G under Bharatmala Pariyojana Phase-I (Package-5)                                                                                                                                                                         |      |       |         |            |            |
| 35 | Development of Six-Lane Access Controlled Greenfield Highway from Yerragudipadu (Ch.129+000) to Audireddipalle (Ch.160+000) of Bengaluru - Vijayawada Economic Corridor of NH-544G under Bharatmala Pariyojana Phase-I (Package-6) | 544G | 31    | 1200.42 | 12-02-2024 | 01-11-2026 |
| 36 | Development of Six-Lane Access Controlled Greenfield Highway from Audireddipalle (Ch. 160+000) to Mallapalle (Ch. 176+000) of Bengaluru – Vijayawada Economic Corridor under Bharatmala Pariyojana Phase-I (Package-7)             | 544G | 16    | 956.14  | 07-03-2024 | 06-03-2026 |
| 37 | Development of Six-Lane Access Controlled Greenfield Highway from Mallapalle (Ch. 176+000) to Kavulakuntla (196+000) of Bengaluru – Vijayawada Economic Corridor under Bharatmala Pariyojana Phase-I (Package-8)                   | 544G | 20    | 909.02  | 12-02-2024 | 01-11-2026 |
| 38 | Construction of 6 lane elevated corridor including its approaches from Km. 629+880 to Km. 634+470 (Design Chainage) of NH-16 in Ranasthalam Town portion                                                                           | 16   | 4.59  | 252.427 | 21-03-2025 | 20-03-2027 |
| 39 | Construction of Flyover/Underpass at Vizag Airport Junction to ensure Flow of container trailers to/from MMLP setup at NH-16                                                                                                       | 16   | 1.935 | 58.72   | 16-08-2023 | 15-09-2025 |
| 40 | Improvement of 4L road to 6L road and 4L dedicated Port Roads for the Port connectivity                                                                                                                                            | 516C | 9.58  | 685.99  | 14-02-2024 | 13-02-2026 |

|    |                                                                                                                 |       |       |        |            |            |
|----|-----------------------------------------------------------------------------------------------------------------|-------|-------|--------|------------|------------|
|    | road from Convent junction to Sheelanagar Junction                                                              |       |       |        |            |            |
| 41 | Kalyandurg-Molakalmuru (Km 56.00 to 102.20) section -544DD                                                      | 544DD | 46.20 | 289.67 | 16-08-2018 | 30-09-2025 |
| 42 | 2L+PS from Km. 0+000 to Km. 32+000 (Mudigubba to Puttaparthi) of NH-342                                         | 342   | 32.00 | 401.72 | 17-03-2023 | 31-12-2025 |
| 43 | NH-440 Rayachoty-Vempalli 2L+PS                                                                                 | 440   | 53.59 | 439.82 | 02-05-2022 | 31-03-2026 |
| 44 | Major bridge across Papagni river including approaches at km. 153/2 of Renigunta - Kadapa-Muddanur Road NH-716  | 716   | 1.81  | 82.18  | 01-02-2023 | 31-08-2025 |
| 45 | Chintakunta to Adoni section of NH-167                                                                          | 167   | 54.80 | 290.15 | 31-05-2017 | 31-12-2025 |
| 46 | Widening & Strengthening of 2/4 lane to 4 lane carriageway from Km 6/0 to 15/0 of Kurnool Guntur road (NH-340C) | 340C  | 9.01  | 96.15  | 02-03-2022 | 31-03-2026 |
| 47 | NH-165 From Km 0.000 To Km 64.020 (Pamarru To Akiveedu Section) To Two Lane With Paved Shoulders                | 165   | 60.45 | 529.54 | 17-01-2022 | 31-03-2026 |
| 48 | 2L+PS from Km. 36/400 to Km. 107/224 of NH-167BG from Duttalur to Kavali section                                | 167BG | 67.40 | 423.68 | 04-07-2022 | 15-12-2025 |
| 49 | Construction of new two-lane Major Bridge across Penna River at Km.739.234 of NH-67 including approaches        | 67    | 2.68  | 99.48  | 15-02-2023 | 02-03-2026 |
| 50 | NH-167AD from Macherla to Dachepalli from Km.0.000 to 43.659 to 2L+PS                                           | 167AD | 43.66 | 403.22 | 27-01-2023 | 31-08-2025 |

|    |                                                                                                                                                                                    |      |       |        |            |            |
|----|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------|-------|--------|------------|------------|
| 51 | Const. of Approaches to 2L ROB of LC No. RV324 @ KM 436/12-13 on NH26 (Manapuram)                                                                                                  | 26   | 1.37  | 37.22  | 19-07-2021 | 15-12-2025 |
| 52 | 2L+PS of NH-30-Bhadrachalam Konta section                                                                                                                                          | 30   | 63.86 | 388.70 | 26-09-2022 | 31-12-2025 |
| 53 | Widening to two lane with paved shoulder of Rampachodavaram - Koyyuru section of NH-516E from Km.43+700 to Km 113+820                                                              | 516E | 70.12 | 568.12 | 02-01-2023 | 30-11-2025 |
| 54 | Timmapuram to gurajanapalle section from km 26+150 to 41+161 of NH-214(NH216)(kakinada bypass)                                                                                     | 216  | 19.23 | 350.61 | 05-01-2017 | 30.11.2025 |
| 55 | 2L+PS from Pasarlapudi-Dhindi (105/700 to 127.500 of NH-214) of NH-216                                                                                                             | 216  | 21.00 | 263.45 | 27-09-2017 | 30-09-2025 |
| 56 | Construction of Proposed 4-Lane ROB and its approaches in lieu of existing level crossing No. 67 @ Km 133.20(Railway Chainage 109/3-4) on NH 205                                   | 205  | 1.35  | 63.79  | 31-01-2019 | 15-09-2025 |
| 57 | 2-lane ROB and its approaches in Lieu of existing LC No.120 is at K.M. 56.700 of NH-18 (New NH-40) under Setu Bharatam                                                             | 40   | 1.40  | 60.04  | 10-02-2023 | 03-05-2026 |
| 58 | Construction of two lane ROB and its approaches in lieu of existing LC No. 119 at km. 226/800 of NH -205 (Km 52+688 of New NH-71) under Setu Bharatam                              | 71   | 1.20  | 66.60  | 19-07-2023 | 31-03-2026 |
| 59 | Construction of 4-Lane ROB and subway in lieu of level crossing No. 17 @ Km 108/1-2 between Jamalamagudu & Proddator Station on Nandyal-Yerraguntla Section at km 563/200 of NH-67 | 67   | 0.95  | 51.44  | 06-12-2019 | 31-08-2025 |

|    |                                                                                                                                                                                                                                                                                                                                                         |      |       |        |            |            |
|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------|-------|--------|------------|------------|
| 60 | 4 Lane ROB at Km 510/8 of NH-565 (Near Yerpedu) in Lieu of LC No.36                                                                                                                                                                                                                                                                                     | 565  | 2.27  | 98.76  | 05-12-2022 | 30-10-2025 |
| 61 | Construction of 2-Lane ROB and its approaches in lieu of level crossing No.31 @ Km 2.100 (Railway chainage 33/900-1000) on NH-326A                                                                                                                                                                                                                      | 326A | 1.40  | 54.38  | 06-03-2019 | 31.12.2025 |
| 62 | 4-lane ROB and its approaches at Km 10+906 of NH-165                                                                                                                                                                                                                                                                                                    | 165  | 1.28  | 90.84  | 10-12-2021 | 31-10-2025 |
| 63 | Construction of New 4 lane ROB including its approach at Railway Km 74/8-9 between Kaikaluru & pallevada railway station on Gudivada-Bhimavaram section at NH Km 46+430 on Pamaru-Digamaru Bypass road of NH 165 in Krishna district                                                                                                                    | 165  | 1.53  | 129.65 | 16-12-2022 | 31-05-2026 |
| 64 | Construction of 2 Lane ROB In replacement Of LC No.3e/Spl3 on Gudiwada -Machilipatnam railway Section at Km 231+700 of NH-165 and Construction of 2 Lane ROB in replacement of LC No. 52 on Vijayawada-Bhimavaram railway Section at km 230+600 of NH-165 including one time improvement of bypassed Gudiwada town Stretch from Km 228+00 to Km 233+540 | 165  | 5.54  | 317.22 | 22-05-2023 | 01-06-2026 |
| 65 | 2L+PS from Paderu to Gondiguda (Km 2.400 to Km 27.480) section of NH 516E                                                                                                                                                                                                                                                                               | 516E | 24.90 | 222.61 | 31-03-2021 | 15-09-2025 |
| 66 | 2L+PS from Gondiguda to Araku (Bhallaguda) (Km 27.480 to Km 51.772) section of NH 516E                                                                                                                                                                                                                                                                  | 516E | 24.47 | 296.66 | 08-09-2021 | 31-10-2025 |
| 67 | Two laning with paved shoulders of Koyyuru to Chaprathipalem section of NH 516E                                                                                                                                                                                                                                                                         | 516E | 45.50 | 349.29 | 08-07-2022 | 31-12-2025 |



|    |                                                                                                                                                                      |      |       |         |            |            |
|----|----------------------------------------------------------------------------------------------------------------------------------------------------------------------|------|-------|---------|------------|------------|
| 68 | Two laning with paved shoulders of Chaprathipalem to Lambasingi Section of NH 516E                                                                                   | 516E | 39.50 | 311.22  | 12-10-2022 | 31-03-2026 |
| 69 | 4 lane from Km.56+400 to Km 120+300 (i.e. from B.Kothapalli Junction to Gorantla) of NH 716G                                                                         | 716G | 57.00 | 839.98  | 15-09-2023 | 14-12-2025 |
| 70 | 4-laning of Puttaparthi-Koduru Section of NH-342                                                                                                                     | 342  | 46.67 | 1318.57 | 07-11-2023 | 06-03-2026 |
| 71 | Rehabilitation and Upgradation to 2-lane with paved shoulder configuration of Lambasingi to Paderu section (Km 205+000 to Km 253+974) of NH-516E                     | 516E | 48.97 | 361.24  | 03-11-2023 | 31-06-2026 |
| 72 | Rehabilitation & Upgradation of Somayajulapalli – Dhone section of NH – 340B from Km.0/0 To 56/200 [Design Ch. Km 0/00 to km 53/33] to two lane with paved shoulders | 340B | 53.33 | 629.73  | 22-11-2023 | 31-03-2026 |
| 73 | Widening to two lane with paved shoulder of Chinturu to Motu section of NH326 from km 0+00 to Km9+600(Design Chainage Km0+00 to Km 8+345)                            | 326  | 8.35  | 98.49   | 17-01-2024 | 30-06-2026 |
| 74 | Widening of Vodarevu-Chilakaluripet Section (Design Chainage 0+00 to 47+000) of NH-167A (Package-I) to to 4L+PS                                                      | 167A | 47.00 | 1064.24 | 14-02-2024 | 12-03-2026 |
| 75 | Construction of bypass road to Adoni town connecting NH-167 (Hagari - Jadcharla road) from km.62/700 to 71/400 in Kurnool District                                   | 167  | 7.30  | 241.99  | 29-02-2024 | 28-03-2026 |
| 76 | Construction of Tadipatri Bypass of 4 lane with paved shoulders on NH 67 in Ananthapuramu district                                                                   | 67   | 6.29  | 159.66  | 13-03-2024 | 13-06-2026 |

|    |                                                                                                                                                                                                                                                 |       |       |        |            |            |
|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------|-------|--------|------------|------------|
| 77 | Widening to 2-Lane with Paved shoulders of Dornala to Kunta Junction from Design Chainage Km 244+000 to 267+990 section of NH-765 (Package-2)                                                                                                   | 765   | 24.20 | 244.83 | 14-03-2024 | 13-11-2025 |
| 78 | One time improvement to the road work Strengthening of existing Bypassed section of two lane stretch of NH 544DD of Kalyanadurgam – Rayadurgam – Molkalamuru Road (N.Gundlapalli Town) from Km. 74/200 to Km. 76/350 under one time Improvement | 544DD | 2.15  | 13.40  | 13-03-2024 | 31-12-2025 |
| 79 | 2-lane ROB and its approaches in lieu of existing LC No.95 at Km 183/600of NH 205(Km. 9/6 of new NH-71) under Setu Bharatam                                                                                                                     | 71    | 1.50  | 78.63  | 07-06-2024 | 05-06-2026 |
| 80 | NH 167 B MudireddyPalle to Kadapa Nellore Border (i.e. from Km 22+300 to 58+635)                                                                                                                                                                | 167B  | 36.34 | 279.29 | 12-10-2024 | 12-04-2026 |
| 81 | One time improvement for bypass reach of Muddanur town from Km.523+500 to 526+200 of NH-67                                                                                                                                                      | 67    | 2.7   | 11.48  | 10-9-2024  | 31-10-2025 |
| 82 | One time improvement to the road in Bypassed stretch of NH 544E via Overlay from Km 58/970 to Km 62/980 (Madakasira town limits) of Kandikonda-Madakasira-Sira Road                                                                             | 544E  | 4.01  | 13.79  | 10-9-2024  | 30-11-2025 |
| 83 | Construction of Kanigiri Bypass on NH-565 from Km 261+700 to Km 267+200 to Two Lane with Paved shoulders                                                                                                                                        | 565   | 5.5   | 70.3   | 18-11-2024 | 17.11.2025 |
| 84 | Rehabilitation and Upgradation of NH 167K from Kurnool/Kadapa Border-Jammalamadugu section of NH-                                                                                                                                               | 167K  | 21.89 | 292.63 | 18-12-2024 | 17-12-2026 |

|    |                                                                                                                                                                         |       |        |         |            |            |
|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------|--------|---------|------------|------------|
|    | 167K i.e. Design Ch. Km 248+010 to km 269+900 to 2 lane with paved shoulders                                                                                            |       |        |         |            |            |
| 85 | Widening from two lane to 2 lane with paved shoulders of link road between NH-40 and NH 440 from km. 0+000 to km 1+532 of Rayachoti bypass                              | 440   | 1.532  | 17.1    | 31-12-2024 | 31.12.2025 |
| 86 | Construction of 2-lane ROB with approaches in lieu of existing L.C.NO. 41E at Km. 86/100 (railway chainage km 64/5-6) of NH-205(New NH-42) under Sethubharatham         | 42    | 1.73   | 65.03   | 20-01-2025 | 19-01-2027 |
| 87 | Construction of Paderu bypass (Km 0+000 to Km 13+000) of 2-lane with paved shoulder on NH-516E                                                                          | 516E  | 13     | 244.43  | 09-01-2025 | 08-07-2026 |
| 88 | Upgradation of Davualapally to Mallapalem Section {Design Ch. Km 133+922 to Km 154+216 (Existing Ch. Km 133+922 to Km 154+900)} of NH-565 to 2 Lane with Paved shoulder | 565   | 20.294 | 393.61  | 24-01-2025 | 23-07-2026 |
| 89 | Rehabilitation & Upgradation from km 0+00 to 18+00 of Mydukur to Mudireddypalli Section of NH-167B two lane with paved shoulder                                         | 167B  | 18     | 135.08  | 15-02-2025 | 14-02-2026 |
| 90 | Widening of Existing Road to Two Lane with Paved Shoulder Configuration from Km 0.00 to 26.000 & Km 45.200 To 59.622 Of NH 365BB                                        | 365BB | 40.42  | 368.63  | 23-04-2025 | 23-10-2026 |
| 91 | Widening of Kondamodu to Perecherla Section (Design Ch. Km 0+00 to Km 49+917) of NH-167AG to to 4L+PS                                                                   | 167AG | 49.92  | 1032.52 | 20-04-2025 | 19-04-2027 |

|    |                                                                                                                                                                                                                                                 |     |       |       |            |            |
|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----|-------|-------|------------|------------|
| 92 | Construction of 2 Lane Rob & Approches in Lieu of L.C. No. 104e/spl3 at Km.97/06-07 between Cherukuwada and Undi Railway Stations on Gudivada - Bhimavaram Railway section at N.H. Km.170+400 on N.H.214 (New NH-165) in west Godavari district | 165 | 1.35  | 91    | 13-02-2025 | 12-02-2027 |
| 93 | One Time Improvement from Km 101+000 to Km 106+600, Km 107+600 to Km 111+600 & from Km 112+600 to Km 124+600 of Madanapalli - Naidupeta road (NH-71)                                                                                            | 71  | 21.60 | 21.53 | 21-05-2025 | 20-06-2026 |
| 94 | OTI of Bypass stretches at Mudigubba from Km 130/392 to 138/141 on NH 42                                                                                                                                                                        | 42  | 7.75  | 22.36 | 29-05-2025 | 28-02-2026 |
| 95 | Strengthening of NH 67 from Km 740/150 to 742/195 and Km 743/005 to 749/850 of NH 67 in SPS Nellore District                                                                                                                                    | 67  | 8.89  | 14.69 | 05-07-2025 | 04-01-2026 |
| 96 | Strengthening of Four Lane Carriageway from Km 552.000 to 563.620 of NH26                                                                                                                                                                       | 26  | 11.36 | 39.72 | 14-07-2025 | 13-01-2026 |

### DIGITAL ACCESS TO MSME SCHEMES

#### 3037. SHRI KONDA VISHWESHWAR REDDY:

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

(a) whether the Ministry has assessed the impact of MSME and PMEGP schemes on youth employment and entrepreneurship in Chevella Lok Sabha Constituency;

- (b) if so, the key findings regarding sustainability, credit access and market linkages for MSMEs in the region;
- (c) whether there is a mechanism to track the long-term viability of PMEGP supported units in backward and rural areas of Chevella;
- (d) the specific initiatives undertaken to strengthen MSME infrastructure and common facility centres in Chevella to enable cluster-based development;
- (e) whether the Ministry has taken steps to improve awareness, application support and digital access to MSME schemes among SC/ST and women entrepreneurs in the constituency and if so, the details thereof; and
- (f) the extent of coordination with State/district agencies to ensure timely disbursement of funds, resolution of delayed payments and support for first generation entrepreneurs in the region?

**THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):**

(a) and (b): Ministry of MSME, through Khadi and Village Industries Commission (KVIC), is implementing PMEGP, a credit linked subsidy scheme for assisting entrepreneurs in setting up of new micro enterprises to generate sustainable employment opportunities in rural and urban areas. No. of units assisted, margin money subsidy disbursed and estimated employment generated in Ranga Reddy district of Telangana which includes Chevella Lok Sabha Constituency in the last three years i.e from FY 2022-23 to FY 2024-25 is given below:

| <b>Financial Year</b> | <b>No. of Units Assisted</b> | <b>MM Subsidy (Rs. Lakh)</b> | <b>Estimated Employment Generated</b> |
|-----------------------|------------------------------|------------------------------|---------------------------------------|
| 2022-23               | 203                          | 1074.70                      | 1624                                  |
| 2023-24               | 222                          | 1193.32                      | 1776                                  |
| 2024-25               | 233                          | 1247.70                      | 1864                                  |

(c): Measures to track long-term viability of PMEGP supported units across the country including in Chevella are the following:

- i. Under PMEGP, Banks appraise the projects both technically and economically and take their own credit decision on the basis of viability of each project. This includes an assessment of long-term viability and sustainability of the project.
- ii. Evaluation Studies are conducted through Third-Party agencies on performance of PMEGP units and factors affecting sustainability of units.
- iii. Marketing support is provided to PMEGP units for sale of their products through exhibitions, KVIC sales outlets and the e-commerce portal (<https://www.ekhadiindia.com>) which promotes their long-term viability and sustained engagement with Implementing Agencies.

(d): To establish and strengthen Common Facility Centers (CFCs) and Infrastructure Development (ID) in new/existing industrial estates/areas/flatted factory complexes, Micro and Small Enterprises Cluster Development Programme (MSE-CDP) of Ministry of MSME is being implemented across the country with an objective to enhance the productivity and competitiveness of Micro and Small Enterprises (MSEs) for their holistic development addressing the common issues of the existing clusters. It is a demand driven Central Sector Scheme wherein, State Governments send proposals as per common needs of

existing cluster in their States/UTs. A total 590 projects have been approved including 229 Common Facility Centers (CFCs) and 361 Infrastructure Development (ID) projects, till date.

(e): Steps taken by the Ministry to improve awareness, application support and digital access to MSME schemes among SC/ST and women entrepreneurs all over the country include the following:

- i. Under the National SC-ST Hub Scheme (NSSH), conclaves, vendor development programmes and awareness workshops are organised with on spot handholding support at various locations in the country and in places/regions where SC/ST population is significant.
- ii. 'Yashasvini' awareness campaign seeks to create awareness among existing and aspiring women entrepreneurs with various schemes of the Ministry of MSME, providing them with continuum of support through handholding, mentorship, and capacity building.
- iii. Under PMEGP the following initiatives are undertaken :
  - a) Awareness programmes are conducted in all the States/UTs including backward and under-performing areas, Aspirational districts, North Eastern Region, with special focus on SC, ST and women entrepreneurs.
  - b) To enhance the quality of applications to reduce rejections, technical experts & Bank Officials (Retd.) have been engaged to provide handholding support to prospective PMEGP beneficiaries during application stage.

- c) Conduct of two-days free online Entrepreneurship Development Programme (EDP) for prospective entrepreneurs.
  - d) Acceptance of PMEGP applications from beneficiaries in physical form in 11 regional languages since January 2024.
  - e) A wide range of more than 1,000 Model of Detailed Project Reports have been prepared on various industries and made available on the PMEGP online portal.
- (f): Under PMEGP, coordination with State/district agencies is established through the following mechanisms:
- i. Periodical review meetings with Implementing Agencies i.e. State offices of KVIC, State KVIBs, State DICs and financial institutions.
  - ii. Banker's Review meetings conducted at top, State and Zonal level to ensure proper sanctioning of loans and disbursement of margin money.
  - iii. Meetings by State Level Monitoring Committee (SLMC) and District Level Monitoring Committee (DLMC) are conducted on a quarterly basis to monitor and review the performance of the scheme

### **NHs AS GREEN CORRIDORS**

#### **3038. SHRI DHAVAL LAXMANBHAI PATEL:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) whether any National Highways in Gujarat have been identified as Green Corridors under the solarisation and Electric Vehicle(EV) Freight Movement Initiatives and if so, the details thereof;



(b) the current status of solarisation of toll plazas, rest stops and electric vehicle charging stations; and

(c) whether the Government is working with State authorities for green highway pilot projects connecting tribal belts to major routes and if so, the details thereof?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a): Government has not identified any National Highway in Gujarat as Green Corridor under the Solarization and Electric Vehicle (EV) Freight movement initiative.

(b): Provisions for installation of solar panels for operation of toll plazas have been made on Delhi - Mumbai Expressway (NE-4) and Sanchor-Santalpur Section of NH-754K. Further, 102 of Wayside Amenities (WSAs), having 62 Nos. of EV charging stations, have been operationalized along National Highways and Expressways. As per the data provided by Bureau of Energy Efficiency (BEE), 4557 public EV Charging Stations are available on all the State and National Highways.

(c): The Government, has issued Green Highways (Plantation, Transplantation, Beautification & Maintenance) Policy, 2015 wherein plantations are carried out along available surplus median and roadside land of ROW as per Annual Plantation Action Plan in conformity with Indian Road Congress (IRC):SP:21-2009 Guidelines. As per the Green Highways Policy, 2015, all the National Highways Projects are taken up for greening. The policy envisages several

steps such as use of native species, awareness campaigns, etc. to enhance sustainability and community participation including engaging local communities and school children in the plantation activities.

### **DEVELOPMENT OF HADAPSAR GLIDING CENTRE**

**3039. SHRI DHAIRYASHEEL RAJSINH MOHITE-PATIL:**  
**SHRIMATI SUPRIYA SULE:**  
**PROF. VARSHA EKNATH GAIKWAD:**

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) whether the Government has undertaken a detailed assessment regarding the specific objectives behind transferring the Hadapsar Gliding Centre land in Pune to the Airports Authority of India (AAI) and if so, the details thereof;
- (b) whether the Government has formulated a comprehensive revival and development plan for the Gliding Centre under AAI's management including the proposed timeline and implementation strategy;
- (c) the steps being taken to ensure that the Gliding Centre continues to function as a hub for gliding and air sports activities and is not repurposed for non-aviation infrastructure;
- (d) whether the Government has any proposal for private sector involvement in the operation and management (O&M) of the Hadapsar Gliding Centre and if so, the details thereof along with the role and scope of such participation; and
- (e) the safeguards being put in place to ensure that private participation does not affect public interest, accessibility or the continuity of air sports activities at the Centre?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND  
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI  
MURLIDHAR MOHOL):**

(a): The Ministry of Civil Aviation (MoCA) constituted a committee in 2021 to examine the issue of Gliding Centre Pune redevelopment. Based on the recommendations of the Committee and opinion from the Solicitor General of India, it was decided to transfer the Hadapsar Gliding Centre land from Directorate General of Civil Aviation (DGCA) to the Airports Authority of India (AAI). The decision was taken to avoid potential conflict of interest of DGCA which is the sovereign air safety regulator, itself operating a gliding centre. ;

(b) to (e): A private entity selected by a competitive process for O&M will revive the gliding centre Pune based on its commercial viability.;

Gliding and other air sports activities will continue at Gliding Centre. Following step has been undertaken to ensure that the Gliding Centre continues to function as a dedicated hub for gliding.;

Directorate General of Civil Aviation (DGCA) conducts oral examinations for the issuance of Pilot Licence-Glider, Glider Instructor Authorizations and Aircraft Technical Specific Examination. This includes examination and evaluation of candidates from the Gliding Centre Pune (GCP), thereby encouraging the development of indigenous glider pilot training capacity.

**RURAL DRAINAGE AND WASTEWATER MANAGEMENT UNDER  
SBM-G AND JJM**

**3040. SHRI G. LAKSHMINARAYANA:**

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the number and percentage of rural villages in the country with proper greywater and drainage systems along with the number still dependent on open or kutcha drains, States/UTswise;
- (b) the status of implementation of rural liquid waste and drainage management under Swachh Bharat Mission-Gramin (SBM-G) and Jal Jeevan Mission (JJM) including funds allocated, sanctioned and utilised during each of the last five years, State-wise;
- (c) the number of villages or Gram Panchayats certified as ODF+, ODF++ and whether such certification includes scientific greywater management;
- (d) whether any studies have been conducted on the health, sanitation and environmental impacts of poor rural drainage and if so, the details thereof; and
- (e) whether the Government plans to introduce new schemes or policy guidelines targeting rural drainage improvement and climate resilience and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V.  
SOMANNA):**

(a): Approximately 86.43% i.e., 5,07,394 out of 5,87,045 villages have implemented some form of drainage system. Grey Water Management in villages is being done through various interventions such as soak pits (at

household and community level), kitchen gardens and grey waste management systems such as Decentralized Wastewater Treatment System (DEWATS), duckweed ponds, Phytoid systems etc. The SBM-G initiative includes solutions at the drain end-point to ensure effective management and disposal of grey water in rural areas. The Mission does not monitor the specific types of drains such as open, closed, kutchra, or pucca. The SBM-G promotes for the adoption of closed drains or small-bore systems with focus on promoting safe treatment and disposal of wastewater at the drain end-point. State/UT wise, the details of the villages having drainage facilities are given at **Statement-I**.

(b): State/UT wise, the details of the villages having drainage facilities are given at **Statement-I**. State/UT-wise, Central share allocated, released and utilised under SBM(G) during last 5 years are at **Statement-II**.

Since August 2019, Government of India in partnership with States is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of potable water to every rural household of the country through functional tap water connection i.e. at a service level of 55 litre per capita per day (lpcd), of prescribed quality (BIS:10500), on regular and long-term basis.

State/UT-wise, Central share allocated, released and utilised under JJM during last 5 years are at **Statement-III**.

(c) to (e): Phase II of Swachh Bharat Mission (Grameen) [SBM(G)] is being implemented during the period from 2020-21 to 2025-26, with focus on Open Defecation Free (ODF) sustainability and to cover all the villages with solid and liquid waste management (including Greywater management) i.e. converting

the villages from ODF to ODF Plus (Model). Under SBM(G) there is no provision of ODF ++ Status. Out of the total number of 5,87,047 villages in country, 4,73,058 villages have been declared Open Defecation Free (ODF) Plus (Model) upto 04.08.2025 as per Integrated Management Information System (IMIS) of SBM(G). Out of which, 3,29,753 villages have been verified so far.

### **STATEMENT-I**

#### **Villages having drainage facilities**

| <b>State Name</b>            | <b>No of Villages</b> | <b>No of Villages having Drainage Facility</b> | <b>Percentage of villages having Drainage Facility</b> |
|------------------------------|-----------------------|------------------------------------------------|--------------------------------------------------------|
| A & N Islands                | 265                   | 231                                            | 87.17%                                                 |
| Andhra Pradesh               | 15995                 | 11972                                          | 74.85%                                                 |
| Arunachal Pradesh            | 5134                  | 4227                                           | 82.33%                                                 |
| Assam                        | 25368                 | 22082                                          | 87.05%                                                 |
| Bihar                        | 37138                 | 35101                                          | 94.52%                                                 |
| Chhattisgarh                 | 19643                 | 18087                                          | 92.08%                                                 |
| D & N Haveli and Daman & Diu | 98                    | 21                                             | 21.43%                                                 |
| Goa                          | 373                   | 346                                            | 92.76%                                                 |
| Gujarat                      | 17973                 | 16018                                          | 89.12%                                                 |
| Haryana                      | 6618                  | 6250                                           | 94.44%                                                 |
| Himachal Pradesh             | 17623                 | 10796                                          | 61.26%                                                 |
| Jammu & Kashmir              | 6216                  | 5867                                           | 94.39%                                                 |
| Jharkhand                    | 29322                 | 27366                                          | 93.33%                                                 |
| Karnataka                    | 26484                 | 9025                                           | 34.08%                                                 |
| Kerala                       | 1435                  | 1135                                           | 79.09%                                                 |
| Ladakh                       | 240                   | 0                                              | 0.00%                                                  |
| Lakshadweep                  | 10                    | 9                                              | 90.00%                                                 |
| Madhya Pradesh               | 51043                 | 42884                                          | 84.02%                                                 |
| Maharashtra                  | 40247                 | 35100                                          | 87.21%                                                 |
| Manipur                      | 2567                  | 467                                            | 18.19%                                                 |
| Meghalaya                    | 6466                  | 192                                            | 2.97%                                                  |
| Mizoram                      | 646                   | 476                                            | 73.68%                                                 |
| Nagaland                     | 1425                  | 1155                                           | 81.05%                                                 |
| Odisha                       | 46928                 | 43114                                          | 91.87%                                                 |
| Puducherry                   | 91                    | 84                                             | 92.31%                                                 |
| Punjab                       | 11977                 | 10884                                          | 90.87%                                                 |
| Rajasthan                    | 43463                 | 41116                                          | 94.60%                                                 |

|               |               |               |               |
|---------------|---------------|---------------|---------------|
| Sikkim        | 400           | 270           | 67.50%        |
| Tamil Nadu    | 11739         | 11110         | 94.64%        |
| Telangana     | 9871          | 9472          | 95.96%        |
| Tripura       | 765           | 762           | 99.61%        |
| Uttar Pradesh | 96174         | 94239         | 97.99%        |
| Uttarakhand   | 14967         | 12774         | 85.35%        |
| West Bengal   | 38341         | 34762         | 90.67%        |
| Total         | <b>587045</b> | <b>507394</b> | <b>86.43%</b> |

**STATEMENT-II****State/UT-wise, central share allocated, released and utilised under SBM(G) during last 5 years (Rs. In crore)**

| Name of State/UT             | 2020-21   |          |          | 2021-22   |          |          | 2022-23   |          |          | 2023-24   |          |          | 2024-25   |          |          |
|------------------------------|-----------|----------|----------|-----------|----------|----------|-----------|----------|----------|-----------|----------|----------|-----------|----------|----------|
|                              | Allocated | Released | Utilised | Allocated | Released | Utilised | Allocated | Released | Utilised | Allocated | Released | Utilised | Allocated | Released | Utilised |
| A & N Islands                | 15.43     | 7.07     | 4.13     | 0.00      | 0.00     | 5.17     | 1.37      | 0.28     | 1.44     | 1.00      | 0.75     | 1.00     | 6.39      | 1.60     | 0.04     |
| Andhra Pradesh               | 393.47    | 212.27   | 1056.29  | 437.64    | 58.26    | 442.03   | 676.79    | 147.03   | 274.13   | 0.00      | 0.00     | 66.83    | 270.16    | 75.52    | 146.07   |
| Arunachal Pradesh            | 23.40     | 15.28    | 39.91    | 23.03     | 4.10     | 9.34     | 29.43     | 14.72    | 7.87     | 15.81     | 15.81    | 23.58    | 14.82     | 7.41     | 9.76     |
| Assam                        | 558.85    | 276.81   | 775.48   | 513.56    | 256.78   | 208.43   | 495.71    | 214.45   | 253.94   | 417.77    | 389.77   | 336.22   | 356.15    | 105.21   | 135.72   |
| Bihar                        | 776.94    | 88.56    | 831.10   | 651.54    | 128.01   | 290.88   | 1544.86   | 711.49   | 639.88   | 700.00    | 700.00   | 739.61   | 475.73    | 166.51   | 715.23   |
| Chhattisgarh                 | 121.68    | 68.43    | 322.41   | 207.58    | 0.00     | 1.62     | 355.07    | 177.54   | 133.30   | 83.98     | 83.98    | 100.52   | 182.10    | 0.00     | 84.52    |
| D & N Haveli and Daman & Diu | 8.57      | 1.65     | 0.00     | 5.75      | 0.00     | 9.66     | 0.00      | 0.00     | 0.98     | 0.00      | 0.00     | 7.47     | 0.71      | 0.00     | 0.74     |
| Goa                          | 19.24     | 0.23     | 0.16     | 61.27     | 15.32    | 488.31   | 34.38     | 25.19    | 19.01    | 19.61     | 19.61    | 18.58    | 14.32     | 9.70     | 19.24    |
| Gujarat                      | 499.20    | 312.56   | 649.77   | 342.73    | 171.36   | 21.28    | 284.68    | 53.63    | 102.14   | 109.61    | 109.61   | 158.58   | 200.00    | 151.40   | 187.12   |
| Haryana                      | 220.75    | 80.60    | 175.98   | 181.80    | 29.95    | 94.92    | 202.77    | 0.00     | 38.84    | 0.00      | 0.00     | 66.76    | 100.00    | 25.11    | 23.42    |
| Himachal Pradesh             | 37.88     | 23.62    | 70.61    | 269.13    | 41.95    | 63.54    | 198.07    | 38.28    | 64.79    | 42.00     | 42.00    | 48.97    | 44.17     | 28.65    | 54.67    |
| Jammu & Kashmir              | 64.89     | 24.89    | 103.93   | 246.98    | 120.00   | 149.77   | 494.20    | 116.79   | 132.33   | 251.00    | 241.33   | 251.36   | 245.00    | 185.00   | 188.44   |
| Jharkhand                    | 429.67    | 153.31   | 553.91   | 148.51    | 0.00     | 230.08   | 300.64    | 70.03    | 130.51   | 50.00     | 50.00    | 260.13   | 107.85    | 0.00     | 36.00    |
| Karnataka                    | 227.75    | 126.31   | 285.82   | 0.00      | 0.00     | 67.69    | 665.34    | 155.84   | 148.74   | 46.00     | 42.34    | 73.60    | 200.00    | 95.27    | 95.27    |
| Kerala                       | 137.01    | 103.73   | 270.46   | 34.68     | 5.66     | 2.20     | 308.04    | 74.00    | 16.11    | 0.00      | 0.00     | 31.43    | 50.00     | 11.67    | 38.14    |
| Ladakh                       | 3.93      | 2.71     | 0.00     | 14.25     | 3.56     |          | 17.30     | 1.28     | 2.12     | 8.00      | 5.75     | 5.52     | 10.20     | 2.55     | 1.66     |
| Lakshadweep                  | 0.00      | 0.00     | 0.00     | 0.00      |          |          | 7.40      | 1.94     | 0.02     | 1.00      | 0.00     | 0.57     | 2.70      | 0.00     | 0.23     |
| Madhya Pradesh               | 493.98    | 291.48   | 456.43   | 668.96    | 334.48   | 407.35   | 411.14    | 184.56   | 320.02   | 113.39    | 113.39   | 175.82   | 242.10    | 121.05   | 144.62   |
| Maharashtra                  | 340.62    | 276.75   | 263.41   | 1372.73   | 0.00     | 163.78   | 1740.11   | 0.00     | 155.00   | 110.45    | 110.45   | 375.36   | 463.30    | 189.14   | 230.11   |
| Manipur                      | 61.29     | 17.51    | 18.20    | 48.34     | 12.09    | 33.40    | 51.45     | 12.86    | 12.02    | 5.10      | 0.00     | 1.96     | 2.00      | 0.00     | 13.16    |
| Meghalaya                    | 226.59    | 65.41    | 24.73    | 165.71    | 36.56    | 32.91    | 92.13     | 16.57    | 36.68    | 41.51     | 20.81    | 27.23    | 107.64    | 0.00     | 13.26    |
| Mizoram                      | 21.93     | 14.05    | 19.72    | 17.62     | 13.22    | 9.19     | 19.67     | 9.84     | 9.52     | 4.99      | 4.99     | 8.71     | 17.68     | 8.83     | 9.92     |
| Nagaland                     | 57.80     | 22.17    | 26.72    | 18.02     | 9.01     | 4.35     | 39.44     | 19.72    | 14.41    | 31.07     | 31.07    | 31.07    | 27.59     | 20.69    | 21.35    |
| Odisha                       | 58.92     | 58.92    | 406.51   | 0.00      | 0.00     | 162.67   | 0.00      | 0.00     | 255.26   | 47.00     | 46.52    | 189.61   | 200.00    | 111.26   | 111.26   |
| Puducherry                   | 10.11     | 0.11     | 2.41     | 6.89      | 0.00     | 2.11     | 37.80     | 0.00     | 12.96    | 0.00      | 0.00     | 2.71     | 5.00      | 0.00     | 0.15     |



|               |                |                |                     |                |                |                     |                      |                |                     |                |                |                     |                |                |                     |
|---------------|----------------|----------------|---------------------|----------------|----------------|---------------------|----------------------|----------------|---------------------|----------------|----------------|---------------------|----------------|----------------|---------------------|
| Punjab        | 66.06          | 65.94          | 167.94              | 52.87          | 0.00           | 39.58               | 168.19               | 42.05          | 74.12               | 54.81          | 54.81          | 49.32               | 92.50          | 41.30          | 70.76               |
| Rajasthan     | 569.78         | 229.26         | 671.24              | 551.85         | 275.93         | 243.32              | 624.90               | 288.78         | 290.84              | 70.00          | 69.43          | 132.21              | 230.00         | 98.18          | 101.89              |
| Sikkim        | 13.79          | 6.15           | 8.00                | 19.73          | 4.49           | 5.49                | 23.17                | 5.79           | 4.25                | 8.88           | 6.66           | 8.33                | 14.79          | 7.61           | 8.00                |
| Tamil Nadu    | 294.67         | 162.89         | 100.23              | 26.29          | 0.00           | 88.84               | 421.10               | 78.47          | 144.28              | 239.74         | 239.74         | 222.20              | 300.00         | 99.56          | 196.44              |
| Telangana     | 262.16         | 46.86          | 223.10              | 180.67         | 0.00           | 7.59                | 542.94               | 0.00           | 0.00                | 25.00          | 14.18          | 21.31               | 164.07         | 9.56           | 12.80               |
| Tripura       | 52.00          | 24.33          | 69.52               | 84.19          | 17.14          | 14.52               | 128.29               | 28.28          | 22.73               | 71.58          | 35.79          | 47.74               | 75.22          | 21.78          | 38.65               |
| Uttar Pradesh | 1790.48        | 800.32         | 1139.5<br>1         | 1825.85        | 370.59         | 657.50              | 1529.38              | 910.23         | 873.19              | 2519.62        | 2506.78        | 1970.3<br>1         | 1309.40        | 785.64         | 1648.7<br>9         |
| Uttarakhand   | 132.36         | 50.69          | 107.69              | 78.76          | 14.25          | 135.01              | 92.61                | 37.29          | 27.97               | 63.75          | 63.75          | 38.18               | 48.68          | 8.89           | 44.09               |
| West Bengal   | 675.90         | 261.31         | 587.90              | 645.08         | 135.45         | 621.54              | 848.16               | 406.01         | 427.24              | 720.00         | 720.00         | 592.88              | 475.51         | 150.47         | 521.27              |
| <b>Total</b>  | <b>8667.08</b> | <b>3892.17</b> | <b>9433.2<br/>3</b> | <b>8902.01</b> | <b>2058.15</b> | <b>4780.5<br/>2</b> | <b>12386.5<br/>3</b> | <b>3842.94</b> | <b>4646.6<br/>4</b> | <b>5872.67</b> | <b>5739.32</b> | <b>6085.6<br/>8</b> | <b>6055.78</b> | <b>2539.56</b> | <b>4922.7<br/>9</b> |

### **STATEMENT-III**

**State/UT-wise, central share allocated, released and utilised under JJM during last 5 years (Rs. In crore)**

| Name of State/UT | 2020-21   |          |          | 2021-22   |          |          | 2022-23   |          |          | 2023-24   |          |          | 2024-25   |          |          |
|------------------|-----------|----------|----------|-----------|----------|----------|-----------|----------|----------|-----------|----------|----------|-----------|----------|----------|
|                  | Allocated | Released | Utilised | Allocated | Released | Utilised | Allocated | Released | Utilised | Allocated | Released | Utilised | Allocated | Released | Utilised |
| A&N Islands      | 2.93      | 1.46     | 1.45     | 8.26      | 2.06     | 1.95     | 9.15      | 2.16     | 0.60     | 7.52      | 3.76     | 0.99     | 2.98      | 0.45     | 0.61     |
| Andhra Pr.       | 790.48    | 297.62   | 419.30   | 3182.88   | 791.06   | 234.02   | 3458.20   | 0.00     | 304.71   | 6530.49   | 793.57   | 861.11   | 2520.97   | 70.00    | 375.65   |
| Arunachal Pr.    | 254.85    | 344.85   | 392.43   | 1013.53   | 1555.53  | 1113.37  | 1116.35   | 1116.35  | 1256.17  | 1057.11   | 771.21   | 1056.97  | 217.82    | 108.91   | 84.14    |
| Assam            | 1608.51   | 551.77   | 880.44   | 5601.16   | 4200.87  | 2505.42  | 6117.61   | 4588.21  | 3959.95  | 10351.68  | 6204.00  | 7870.90  | 5198.78   | 2159.63  | 2829.16  |
| Bihar            | 1839.16   | 353.60   | 551.82   | 6608.25   | 0.00     | 4.00     | 4766.90   | 0.00     | 0.00     | 0.00      | 0.00     | 0.00     | 0.00      | 0.00     | 0.00     |
| Chhattisgarh     | 445.52    | 334.14   | 223.77   | 1908.96   | 477.24   | 498.69   | 2223.98   | 2223.98  | 2096.70  | 4485.60   | 2885.56  | 2638.91  | 1277.27   | 191.59   | 489.82   |
| Goa              | 12.41     | 6.20     | 2.99     | 45.53     | 22.77    | 14.03    | 49.98     | 0.00     | 11.04    | 11.25     | 11.25    | 11.76    | 4.32      | 0.65     | 1.05     |
| Gujarat          | 883.08    | 983.08   | 838.50   | 3410.61   | 2557.96  | 2124.85  | 3590.16   | 3590.16  | 3084.89  | 2982.85   | 2237.14  | 2377.83  | 2420.14   | 59.00    | 818.84   |
| Haryana          | 289.52    | 72.38    | 130.67   | 1119.95   | 559.98   | 433.78   | 1157.44   | 463.00   | 519.77   | 1053.44   | 526.72   | 589.79   | 462.03    | 0.00     | 23.68    |
| Himachal Pr.     | 326.20    | 547.48   | 329.01   | 1262.78   | 2012.78  | 1420.78  | 1344.94   | 1344.94  | 1615.65  | 379.67    | 402.34   | 859.96   | 916.53    | 137.48   | 189.20   |

|             |          |          |          |          |          |          |           |          |          |           |          |          |          |          |          |
|-------------|----------|----------|----------|----------|----------|----------|-----------|----------|----------|-----------|----------|----------|----------|----------|----------|
| J & K       | 681.77   | 53.72    | 88.69    | 2747.17  | 604.18   | 112.43   | 3039.11   | 1439.50  | 1141.38  | 9611.31   | 3267.12  | 3510.26  | 2112.86  | 693.86   | 1341.93  |
| Jharkhand   | 572.24   | 143.06   | 286.62   | 2479.88  | 512.22   | 437.21   | 2825.52   | 2119.14  | 1789.85  | 4722.76   | 2875.35  | 3140.70  | 2114.22  | 70.00    | 203.56   |
| Karnataka   | 1189.40  | 446.36   | 349.62   | 5008.80  | 2504.40  | 1418.68  | 5451.85   | 2725.93  | 2807.73  | 12623.37  | 4966.62  | 5266.73  | 3804.41  | 570.66   | 764.14   |
| Kerala      | 404.24   | 303.18   | 304.29   | 1804.59  | 1353.44  | 957.44   | 2206.54   | 2206.54  | 1741.93  | 1342.36   | 671.18   | 1465.41  | 1949.36  | 974.68   | 1081.13  |
| Ladakh      | 352.09   | 0.00     | 9.43     | 1429.96  | 340.68   | 144.96   | 1555.77   | 382.76   | 364.34   | 477.11    | 131.07   | 346.73   | 624.78   | 187.43   | 181.04   |
| Lakshadweep | 0.00     | 0.00     | 0.00     | 0.00     | 0.00     | 0.00     | 36.99     | 9.25     | 0.00     | 39.63     | 19.82    | 0.00     | 0.75     | 0.56     | 3.17     |
| Madhya Pr.  | 1280.13  | 960.09   | 1014.70  | 5116.79  | 3837.59  | 2262.78  | 5641.02   | 2820.51  | 3526.87  | 10297.86  | 5419.90  | 6388.57  | 4044.70  | 2622.35  | 2683.52  |
| Maharashtra | 1828.92  | 457.23   | 473.59   | 7064.41  | 1666.64  | 377.98   | 7831.25   | 3915.62  | 3109.53  | 21465.88  | 7444.26  | 8208.53  | 5352.93  | 1605.88  | 2235.12  |
| Manipur     | 131.80   | 141.80   | 189.14   | 481.19   | 601.19   | 474.78   | 512.05    | 256.03   | 233.64   | 110.54    | 0.00     | 119.49   | 0.00     | 0.00     | 33.57    |
| Meghalaya   | 174.92   | 184.92   | 188.30   | 678.39   | 1078.39  | 672.05   | 747.76    | 1047.00  | 1098.48  | 3567.25   | 1500.00  | 1573.51  | 653.60   | 405.65   | 672.62   |
| Mizoram     | 79.30    | 104.30   | 107.90   | 303.89   | 303.89   | 250.98   | 333.91    | 448.58   | 407.40   | 425.46    | 303.10   | 416.52   | 45.09    | 13.52    | 18.95    |
| Nagaland    | 114.09   | 85.57    | 91.95    | 444.81   | 333.61   | 345.14   | 484.28    | 484.28   | 481.71   | 366.86    | 314.90   | 294.71   | 39.75    | 19.87    | 59.45    |
| Odisha      | 812.15   | 609.11   | 686.41   | 3323.42  | 2492.56  | 1305.79  | 3608.62   | 1768.73  | 2166.00  | 2108.54   | 2108.54  | 2441.58  | 2455.94  | 368.39   | 750.81   |
| Puducherry  | 4.64     | 1.06     | 0.20     | 30.22    | 7.47     | 2.32     | 17.83     | 0.00     | 0.94     | 15.39     | 1.00     | 6.39     | 12.58    | 3.77     | 3.50     |
| Punjab      | 362.79   | 0.00     | 146.74   | 1656.39  | 402.24   | 247.83   | 2403.46   | 0.00     | 264.80   | 479.02    | 119.76   | 103.79   | 644.54   | 50.00    | 59.16    |
| Rajasthan   | 2522.03  | 630.51   | 762.04   | 10180.50 | 2345.08  | 1919.83  | 13328.60  | 6081.80  | 3937.70  | 3019.94   | 250.00   | 2898.54  | 11061.46 | 1659.22  | 2212.99  |
| Sikkim      | 31.36    | 39.36    | 43.43    | 124.79   | 194.79   | 90.12    | 136.17    | 188.92   | 222.53   | 634.55    | 251.61   | 318.98   | 124.50   | 62.25    | 72.94    |
| Tamil Nadu  | 921.99   | 690.36   | 576.87   | 3691.21  | 614.35   | 457.63   | 4015.00   | 872.96   | 593.71   | 3615.56   | 2617.10  | 2617.49  | 2438.89  | 731.67   | 1333.23  |
| Telangana   | 412.19   | 82.71    | 61.17    | 1653.09  | 0.00     | 17.70    | 1657.56   | 0.00     | 11.39    | 0.00      | 0.00     | 0.00     | 0.00     | 0.00     | 0.00     |
| Tripura     | 156.61   | 117.46   | 195.00   | 614.09   | 714.09   | 599.82   | 666.97    | 849.91   | 798.67   | 1773.40   | 744.18   | 860.09   | 736.75   | 368.38   | 477.98   |
| Uttar Pr.   | 2570.94  | 1295.47  | 1774.65  | 10870.50 | 5435.25  | 2728.48  | 12662.05  | 9496.54  | 9650.07  | 20884.45  | 16947.00 | 19102.47 | 12621.95 | 6310.98  | 7162.80  |
| Uttarakhand | 362.58   | 271.93   | 227.32   | 1443.80  | 1082.85  | 603.31   | 1612.50   | 1209.38  | 1515.93  | 4689.69   | 1890.66  | 1942.71  | 1016.80  | 568.40   | 671.59   |
| West Bengal | 1614.18  | 807.08   | 1196.07  | 6998.97  | 1404.61  | 1547.52  | 6180.25   | 3090.12  | 1953.73  | 3806.29   | 4206.29  | 5004.16  | 5049.98  | 2524.99  | 3003.06  |
|             | 23033.02 | 10917.86 | 12544.51 | 92308.77 | 40009.77 | 25325.67 | 100789.77 | 54742.30 | 50667.81 | 132936.83 | 69885.01 | 82295.58 | 69926.68 | 22540.22 | 29838.41 |

**AFFORDABLE HOUSING PARTNERSHIP PROJECTS****3041. SHRI KESINENI SIVANATH:**

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) the total number of Affordable Housing Partnership (AHP) projects implemented under Model 1 and Model 2, State and district-wise;
- (b) the number of AHP projects that have availed the Technology Innovation Grant State-wise including district-wise for Andhra Pradesh, year-wise;
- (c) whether any institutional mechanisms have been established to evaluate the performance and scalability of such technologies and if so, the details thereof;
- (d) the specific alternate construction technologies used in these projects and their efficacy in reducing construction time and cost;
- (e) whether the Government has conducted any third-party evaluation of the impact of these technologies on sustainability and disaster resilience and if so, the details thereof; and
- (f) the steps taken to expand adoption of Global Housing Technology Challenge (GHTC)-certified technologies in high-risk areas like coastal Andhra Pradesh particularly in Nellore and other cyclone-prone districts?

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):**

(a) to (f): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. Based on the

learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

AHP vertical of PMAY-U 2.0 is being implemented through two models:

Model-1: Construction of houses by Public Sector agencies and parastatals.

**Model-2: Private sector AHP projects- Ownership of house by purchase from whitelisted private sector projects through Housing Voucher.**

As per the scheme guidelines, an additional Grant in the form of Technology Innovation Grant (TIG) @₹1,000 per sqm up to 30 sqm carpet area per dwelling unit is provisioned for AHP Projects using innovative construction technologies notified by MoHUA through GHTC/PACS by BMTPC/CPWD. Additionally, States/UT Government also have to provide TIG for AHP projects from their own resources in proportion to the Central TIG. TIG is applicable only for projects using innovative and alternate technologies and should be completed within 18-24 months in all respect, after getting all statutory approvals.

Under AHP vertical of PMAY-U 2.0, a total of 21,017 houses in 8 projects have been sanctioned by the Ministry on 18.06.2025 only in the State of Maharashtra, using alternate technology. These projects are eligible for availing TIG of ₹90.64 crore (Central Share - ₹60.44 crore & State TIG ₹30.22 crore). The TIG will be released based on the compliance submitted by the State, as per the scheme guidelines. So far, no TIG has been released to the State of Maharashtra. No such proposal from Andhra Pradesh has been received so far by the Ministry.

Earlier in PMAY-U, 2.68 lakh houses have been sanctioned involving innovative Monolithic Construction Technology in Andhra Pradesh under AHP vertical, but no TIG was provisioned for AHP projects in earlier guidelines of PMAY-U.

The Technology Sub-Mission (TSM) set up under PMAY-U continues to guide and facilitate States/UTs and other stakeholders in adoption of modern, innovative and green technologies and alternate building material for faster and quality construction of houses. It is further extended as Technology & Innovation Sub-Mission (TISM) under PMAY-U 2.0 to support innovative design and construction practices and projects. Under TSM, Global Housing Technology Challenge – India (GHTC-India) was conducted to identify and mainstream globally best available proven construction technologies including prefabricated technology that are rapid, sustainable, green and disaster resilient. Under GHTC-India, a basket of 54 innovative proven construction technologies shortlisted from across the globe were grouped into six distinct

categories as per the different geo-climatic regions for further adoption by States/UTs, including Andhra Pradesh which are available at [www.ghtc-india.gov.in](http://www.ghtc-india.gov.in). The innovative technologies used in these projects are those shortlisted under GHTC-India through Technical Assessment Committee and which are proven and time tested.

Further, as per PMAY-U 2.0 guidelines, there is provision to ensure quality of construction under BLC/AHP/ARH verticals of the Mission through Third Party Quality Monitoring Agencies (TPQMA) selected by States/UTs. TPQM Agencies are required to visit the project site and to advise State/UT and Urban Local Bodies on quality related issues.

Building Materials and Technology Promotion Council (BMTPC) under the aegis of the Ministry of Housing and Urban Affairs has been set up to continuously appraise, evaluate and monitor the performance and scalability of such identified innovative technologies in the country. The BMTPC is mandated to construct pilot demonstration housing projects, performance certification of innovative technologies, hands-on training and capacity building across the country including Andhra Pradesh, particularly in Nellore and other cyclone-prone districts. Further, the provision of additional Central Assistance in the form of Technology Innovation Grant (TIG) for AHP and ARH projects is a boost for adoption of GHTC-India certified technologies.

## **SAFETY AND QUALITY STANDARDS**

### **3042. SHRI TEJASVI SURYA:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) the highway statistics on serious accidents, fatality rates and black spots identified on completed Bharatmala and Golden Quadrilateral segments from the year 2023 to 2025;
- (b) the status of maintenance schedule compliance and the penalties levied or proposed to be levied on contractors not meeting safety and quality standards; and
- (c) the new policies adopted for integrating highway ambulance services and real-time hazard warning systems on accident-prone stretches?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a): Electronic Detailed Accident Report (eDAR) portal acts as a central repository for reporting, management and analysis of road accidents data across the country. As per data entered by States/ UTs on the portal, total number of road accidents and fatalities on National Highways in the country during the period from 2023 to 2025 (upto June, 2025) is as under -

| Year                   | No. of accidents on all NHs | No. of fatalities on all NHs |
|------------------------|-----------------------------|------------------------------|
| 2023                   | 1,23,955                    | 53,630                       |
| 2024                   | 1,25,873                    | 53,090                       |
| 2025 (upto June, 2025) | 67,933                      | 29,018                       |

The Government identifies black spots based on road accident data received from States and Union Territories (UTs). A black spot is defined as a stretch of NH of approximately 500 meters where either:

- Five or more road accidents involving fatalities or grievous injuries have occurred over the last three calendar years (combined), or ten or more fatalities have occurred during the same period.

Government undertakes both short-term and long-term remedial measures based on site-specific requirements.

- Short-term measures include road markings, signage installation, crash barriers, raised pavement markers, delineators, closure of median openings, and traffic calming interventions.
- Long-term measures involve geometric improvements, junction redesign, spot widening of carriageways, and construction of underpasses or overpasses.

A total of 13,795 black spots have been identified on NHs for the series of 2016-2018, 2017-2019, 2018-2020, 2019-2021 and 2020-2022.

(b): Sub-section (1) of Section 198A of the Motor Vehicles Act, 1988 provides for any designated authority, contractor, consultant or concessionaire responsible for the design or construction or maintenance of the safety standards of the road to follow such design, construction and maintenance standards, as may be prescribed by the Central Government from time to time.

Indian Roads Congress (IRC) formulates Standards, Guidelines, Manuals, etc. for all aspects of highway building and maintenance, including road safety. Government also issues policy circulars on road safety engineering issues pertaining to National Highways (NHs). Such Standards, Guidelines, Manuals of IRC and policy circulars are applicable and binding on all NHS.



Design and drawings prepared by the contractor/ concessionaire for NH project is vetted by Road Safety Auditor. Contractor/concessionaire prepares traffic management plan for the construction period to ensure safety of traffic and construction workers. Before issue of Completion Certificate, safety audit is carried out to ascertain the safety requirements of the projects. In the contracts, there are adequate provisions to address the lapses by either contractor/ concessionaire or authority's engineer/ independent engineer.

(c): The Government has taken various initiatives for the emergency services at accident sites which, inter-alia, include:

- i. Integrated Emergency Response Support System (ERSS) is designed with a single emergency number 112, to address different emergencies of citizens.
- ii. Provision for free passage to emergency vehicles, such as an ambulance or fire service vehicle, etc. (Section 194E of the Motor Vehicles Act, 1988).
- iii. Protection of Good Samaritans who provide emergency medical or non-medical assistance to victims of motor vehicle accidents (Section 134A of the Motor Vehicles Act, 1988).
- iv. Provision for First-aid kit in all vehicles. (Rule 138(4) of the Central Motor Vehicles Rules, 1989).
- v. Sanction of 196 - Trauma Care Facilities in Government Hospitals/Medical Colleges across the Country under "National

programme for Prevention & Management of Trauma and Burn injuries" by Ministry of Health & Family Welfare.

- vi. Emergency helpline number 1033 is operated by National Highways Authority of India (NHAI).
- vii. Provision for Patrolling Vehicles, Ambulances, Tow-away cranes, etc. in the model concession agreement.
- viii. The National Highways Authority of India has made provisions for ambulances with paramedical staff/Emergency Medical Technician/Nurse at toll plazas on the completed corridors of National Highways.

In new NH projects on high density and high speed corridors of NHAI, installation of ATMS is generally a part of the project. Further, ATMS is also implemented as standalone projects in already constructed important corridors. ATMS has provisions for various electronic enforcement devices which help in speedy identification of incidents on the highway stretches and effectively monitor the highways, thereby improving the response time of the on-site assistance.

### **PROGRESS OF JJM IN MAHARASHTRA**

#### **3043. DR. BACHHAV SHOBHA DINESH:**

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the details of the progress made under the Jal Jeevan Mission (JJM) during each of the last five years in Maharashtra, district-wise, particularly in Dhule and Nashik districts;
- (b) the details of the funds sanctioned, released and utilised under JJM in Dhule and Nashik districts;
- (c) whether the Government has taken cognisance of the issues raised regarding the fact that most of the tap connections are ineffectual due to lack of a perennial water source and if so, the details thereof along with action taken by the Government thereon;
- (d) whether the Government proposes to carry out any inspection or audit in cognisance of the severe water crisis in the two districts and if so, the details thereof;
- (e) whether the Union Government has received any proposals from the State Government of Maharashtra or any public representative during the last five years; and
- (f) if so, the details thereof along with the action taken by the Union Government thereon?

**THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V.  
SOMANNA):**

(a): Significant progress has been made in the state of Maharashtra since the launch of Jal Jeevan Mission, towards enhancing access to tap water to rural households. At the start of Jal Jeevan Mission in August 2019, only 48.44 lakh

(33%) rural households were reported to have tap water connections. So far, as reported by State, around 83.62 lakh rural households have been provided with tap water connections under JJM since launch of the Mission. Thus, as on 04.08.2025, out of 146.78 lakh rural households in the state, around 132.06 lakh (89.97%) households are reported to have tap water supply in their homes. The district-wise details of tap water connections including those in Dhule and Nashik districts in Maharashtra is in public domain and may be accessed at below link:

<https://ejalshakti.gov.in/jjmreport/JJMState.aspx>

(b): The year-wise details of funds allocated, released and utilized by the State of Maharashtra under Jal Jeevan Mission (JJM) are as under:

(Amount in Rs. Crore)

| Year    | Central share   |                   |                         |                      |                      | Expenditure under State share |
|---------|-----------------|-------------------|-------------------------|----------------------|----------------------|-------------------------------|
|         | Opening Balance | Budget allocation | Fund drawn by the State | Total available fund | Reported utilization |                               |
| 2019-20 | 248.12          | 847.97            | 345.28                  | 593.40               | 308.04               | 431.79                        |
| 2020-21 | 285.35          | 1828.92           | 457.23                  | 742.58               | 473.59               | 324.56                        |
| 2021-22 | 268.99          | 7,064.41          | 1,666.64                | 1,935.63             | 377.98               | 477.98                        |
| 2022-23 | 1,557.65        | 7,831.25          | 3,915.62                | 5,473.27             | 3,109.53             | 2,972.21                      |
| 2023-24 | 2,363.74        | 21,465.88         | 7,444.26                | 9,808.00             | 8,208.53             | 8,371.34                      |
| 2024-25 | 1,599.47        | 5,352.93          | 1,605.88                | 3,205.35             | 2,235.12             | 3,150.59                      |

Source: JJM-IMIS

District-wise details of fund allocated, and utilization are not maintained at Government of India level.

(c) to (f): Drinking water is a state subject and the power to plan, approve and implement drinking water supply schemes/projects is vested in the State

Government. Government of India, in partnership with States/UTs including Maharashtra is implementing Jal Jeevan Mission, since August, 2019, to make provision of tap water supply to every rural household in the country. Under Jal Jeevan Mission (JJM), the Department of Drinking Water and Sanitation provides financial, policy guidance and technical assistance to the States and Union Territories for implementing their drinking water supply schemes.

As per the operational guidelines, the source for drinking water should be selected based on local edapho-climatic conditions and the recommendation of the Source Finding Committee. The options include groundwater sources, with or without treatment, or surface water sources through bulk water transfer—particularly in water-deficit, drought-prone, or desert areas where reliable groundwater sources are not available. Additionally, the responsibility for augmenting, conserving, and efficiently managing water resources primarily rests with the respective State Governments.

To achieve drinking water security, every village has to prepare a 5-year Village Action Plan under Jal Jeevan Mission which *inter alia* includes augmentation and strengthening of drinking water sources to be taken up in convergence with other schemes at village level viz. MGNREGS, 15<sup>th</sup> Finance Commission tied grants to Rural Local Bodies (RLBs)/ PRIs, Integrated Watershed Management Programme (IWMP), State schemes, District Mineral Development Fund, CSR funds, community contribution, etc.

As provided in the operational guideline the proposals related to water supply schemes are considered in the State level scheme sanctioning

committee (SLSSC) and the individual projects/ schemes for rural water supply are not approved at the Government of India level.

### **INCLUSIVE GROWTH OF MSMEs IN TRIBAL AREAS**

#### **3044. SHRIMATI ROOPKUMARI CHOUDHARY:**

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- (a) the current status of Udyam registrations, formal credit uptake and digital adoption among Micro, Small and Medium Enterprises (MSMEs) in Chhattisgarh, district-wise;
- (b) the specific ground-level challenges faced by MSMEs in rural and tribal areas particularly in relation to road and power infrastructure, access to credit, market connectivity including ecommerce and digital payments and shortage of skilled manpower;
- (c) the funds allocated under central schemes such as CGTMSE, ZED Certification, Digital MSME Scheme and PMEGP for Chhattisgarh in the last three financial years and the extent of their utilisation; and
- (d) the steps taken or proposed to be taken to ensure balanced and inclusive growth of the MSME sector in Chhattisgarh by strengthening road, power and broadband infrastructure in backward districts, enhancing credit penetration through simplified collateral norms and expansion of priority sector lending, promoting digital literacy, e-marketing and cluster-based common facility

centres and providing targeted skilling and ease of compliance support at the grassroots?

**THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):**

(a) to (d): On 1<sup>st</sup> July, 2020, the Ministry of Micro, Small and Medium Enterprise (MSME) launched Udyam Registration Portal (URP), a free of cost, paperless and fully digitalized online platform, on which an enterprise can register itself as an MSME .The details of MSMEs registered in Chhattisgarh, district-wise; as on 31.07.2025 are given at **Statement**.

Promotion and development of enterprises is a State subject. The Central Government supplements the efforts of the State/UT Governments through various schemes, programmes and policy initiatives for overall development and promotion of MSMEs in the country, including in rural and tribal areas, including in Chhattisgarh. The Ministry of MSME implements Central Sector Schemes. Funds are not allocated State-wise. Funds are utilized based on the demand generated and loans sanctioned by the financial institutions.

To promote formal credit uptake among MSMEs, the Ministry of MSME implements the Credit Guarantee Scheme (CGS) for Micro and Small Enterprises (MSEs) and Prime Minister Employment Generation Programme (PMEGP) across the country, including Chhattisgarh. Number of micro enterprises assisted, Margin Money subsidy disbursed and estimated

employment generated under PMEGP in Chhattisgarh during last 3 years i.e. from FY 2022-23 to FY 2024-25 is given below:

| Financial Year | Number of micro enterprises assisted | Margin Money Subsidy disbursed (Rs. in crore) | Estimated employment generated |
|----------------|--------------------------------------|-----------------------------------------------|--------------------------------|
| 2022-23        | 2,543                                | 74.93                                         | 20,344                         |
| 2023-24        | 2,379                                | 76.25                                         | 19,032                         |
| 2024-25        | 1,853                                | 65.64                                         | 14,824                         |

The details of guarantees issued under CGS for MSEs in the State of Chhattisgarh are as given below:

| Details of Guarantees Approved under CGS for Micro & Small Enterprises in the State of Chhattisgarh in the last 3 years. |                                         |                            |                                         |                            |                                         |
|--------------------------------------------------------------------------------------------------------------------------|-----------------------------------------|----------------------------|-----------------------------------------|----------------------------|-----------------------------------------|
| FY 2022-23                                                                                                               |                                         | FY 2023-24                 |                                         | FY 2024-25                 |                                         |
| No. of Guarantees Approved                                                                                               | Amt. of Guarantees Approved (in ₹Crore) | No. of Guarantees Approved | Amt. of Guarantees Approved (in ₹Crore) | No. of Guarantees Approved | Amt. of Guarantees Approved (in ₹Crore) |
| 17,733                                                                                                                   | 1,568.54                                | 25,845                     | 2,968.15                                | 40,583                     | 4,231.26                                |

MSME Champions Scheme is a Central Sector Scheme applicable to the Udyam registered manufacturing Micro, Small and Medium Enterprises (MSMEs) across India including the State of Chhattisgarh. MSME-Sustainable (ZED) Certification Scheme and Digital MSME Scheme are a subcomponent of MSME Champions Scheme. The details of funds released to implementing agency in last three years under the MSME Sustainable (ZED) Certification Scheme are as below:



| <b>Financial Year</b> | <b>Fund Allocation (Rs. In crore)</b> |
|-----------------------|---------------------------------------|
| FY 2022-23            | 27.30                                 |
| FY 2023-24            | 193.52                                |
| FY 2024-25            | 241.50                                |

The physical achievements under ZED Certification Scheme at All-India level and for the State of Chhattisgarh as on date are as under:

| <b>Geographical Level</b> | <b>Registration</b> | <b>Bronze Certification</b> | <b>Silver Certification</b> | <b>Gold Certification</b> |
|---------------------------|---------------------|-----------------------------|-----------------------------|---------------------------|
| <b>All India</b>          | 5,31,977            | 3,44,303                    | 1,814                       | 2,482                     |
| <b>Chhattisgarh</b>       | 4,773               | 3,056                       | 4                           | 7                         |

Under Digital MSME Scheme no fund has been allocated till date.

To promote the transformation of Micro, Small and Medium Enterprises (MSMEs) and support their expansion, the Government of India announced the revised definition of MSMEs in Budget Announcement 2025 and the investment and turnover limits for classification of all MSMEs has been enhanced to 2.5 and 2 times respectively. The revision will help MSMEs in achieving higher efficiencies of scale, better access to capital and technological upgradation.

Under the Tool Rooms & Technical Institutions, Ministry of MSME has set up 27 Tool Rooms & Technical Institutions known as Technology Centres (TCs) in the sectors like general engineering, automation, hand tools, plastics, auto parts, electrical & electronics, forging & foundry etc. to support MSMEs with the relevant technologies.

To increase the credit penetration for MSMEs, the Government announced the following Policy Measures in Budget 2025:

- i. The credit guarantee cover has been enhanced for Micro and Small Enterprises, under Credit Guarantee Scheme of the Ministry of MSME, from Rs. 5 Crore to Rs. 10 Crore. The Circular has been issued in this regard and the changes have come into effect from 01.04.2025.
- ii. Further, Government has announced provisioning of customized Credit Cards with a limit of Rs. 5 Lakh, for micro enterprises registered on Udyam Portal.

The following measures have also been taken to increase access to credit for MSMEs in the country:

- i. **Priority Sector Lending Guidelines:** In terms of Master Direction on 'Priority Sector Lending (PSL)- Targets and Classification' dated March 24, 2025, all bank loans to MSMEs conforming to the conditions prescribed therein qualify for classification under priority sector lending.
- ii. **Collateral requirements of MSME units:** SCBs have been mandated not to accept collateral security in the case of loans up to ₹10 lakh extended to units in the MSE sector.
- iii. **Timeline for credit decisions:** For loans up to ₹25 lakh to units in the MSE borrowers, banks are advised that the timelines for credit decisions shall not be more than 14 working days.

Through these steps, efforts to ensure balanced and inclusive growth of the MSME sector in the country, including Chhattisgarh has been made. To

increase awareness about the benefits available through registration among MSMEs in the country, including State of Chhattisgarh, awareness programmes are conducted by the field offices of Ministry of MSME, in coordination with MSME/ Industry Departments of States/UTs concerned and other MSME stakeholders through physical workshops, social media, print media & electronic media for creating wide publicity for increasing participation from all stakeholders.

### **STATEMENT**

| District Wise detail of total Micro, Small and Medium Enterprises in the State of Chhattisgarh On Udyam Portal Since 01/07/2020 to 31/07/2025 |                                  |         |
|-----------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------|---------|
| Sl. No.                                                                                                                                       | District                         | Total   |
| 1                                                                                                                                             | Balod                            | 32,799  |
| 2                                                                                                                                             | Balod Bazar                      | 39,361  |
| 3                                                                                                                                             | Balrampur                        | 11,955  |
| 4                                                                                                                                             | Bastar                           | 30,725  |
| 5                                                                                                                                             | Bemetara                         | 22,121  |
| 6                                                                                                                                             | Bijapur                          | 7,593   |
| 7                                                                                                                                             | Bilaspur                         | 104,207 |
| 8                                                                                                                                             | Dantewada                        | 6,711   |
| 9                                                                                                                                             | Dhamtari                         | 37,657  |
| 10                                                                                                                                            | Durg                             | 133,744 |
| 11                                                                                                                                            | Gariaband                        | 15,652  |
| 12                                                                                                                                            | Gaurella Pendra Marwahi          | 5,480   |
| 13                                                                                                                                            | Janjgir-Champa                   | 68,358  |
| 14                                                                                                                                            | Jashpur                          | 27,619  |
| 15                                                                                                                                            | Kabirdham                        | 24,373  |
| 16                                                                                                                                            | Kanker                           | 25,380  |
| 17                                                                                                                                            | Khairgarh Chhuikhadan Gandai     | 3,830   |
| 18                                                                                                                                            | Kondagaon                        | 17,153  |
| 19                                                                                                                                            | Korba                            | 65,764  |
| 20                                                                                                                                            | Korea                            | 17,610  |
| 21                                                                                                                                            | Mahasamund                       | 44,183  |
| 22                                                                                                                                            | Manendragarh Chirimiri Bharatpur | 5,390   |
| 23                                                                                                                                            | Mohla Manpur Ambagarh Chouki     | 2,392   |

|    |                     |         |
|----|---------------------|---------|
| 24 | Mungeli             | 16,840  |
| 25 | Narayanpur          | 4,887   |
| 26 | Raigarh             | 62,775  |
| 27 | Raipur              | 193,312 |
| 28 | Rajnandagaon        | 52,000  |
| 29 | Sakti               | 5,793   |
| 30 | Sarangarh Bilaigarh | 5,193   |
| 31 | Sukma               | 3,195   |
| 32 | Surajpur            | 22,298  |
| 33 | Surguja             | 34,844  |

### **DROPOUT OF CHILDREN FROM EMRS**

**3045. SHRI S. JAGATHRATCHAKAN:**

**ADV. GOWAAL KAGADA PADAVI:**

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

(a) whether the Government is aware that out of the 716 Eklavya Model Residential Schools (EMRS), only 476 are functional as per the NEST report and if so, the details thereof along with the measures taken to address it;

(b) whether there is a mechanism in place to review the quality of education, infrastructure and learning outcomes in these schools and if so, the details thereof;

(c) the details of initiatives taken to address infrastructural gaps, teacher shortages and the funds allocated for the purpose in EMRS during the last five years, year-wise;

(d) the steps being taken by the Government to recruit qualified teaching staff and ensure holistic development of tribal student in EMRS;

(e) the details of the dropout of children from EMRS during the last five years, year and State/UT-wise; and

(f) the details of the initiatives taken by the Government to address the dropout of children belonging to Particularly Vulnerable Tribal Groups (PVTGs) in EMRS?

**THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):**

(a): As of 14.07.2025, 479 Eklavya Model Residential Schools (EMRSs) have been made functional out of the 728 approved EMRSs. The Government has undertaken several comprehensive measures to operationalize non-functional Eklavya Model Residential Schools (EMRS), including accelerated infrastructure development through close monitoring and support to implementing agencies, active recruitment to fill teaching and non-teaching vacancies, and collaboration with State Governments to resolve issues related to land, infrastructure, and staffing. Regular training programs are being conducted to build the capacity of teachers and administrative staff, while adequate financial allocations and timely disbursements under the EMRS scheme are being ensured to avoid delays. A robust monitoring and review mechanism has been established to address challenges and ensure effective functioning, and digital learning facilities such as ICT tools and digital classrooms are being provided to ensure continuity of education in the absence of complete infrastructure.

(b): The performance of the Eklavya Model Residential School (EMRS) Scheme is assessed on the basis of key performance indicators such as student enrolment, academic outcomes, dropout rates, quality of infrastructure and

residential facilities, capacity-building training for teachers, and the implementation of co-curricular and skill-based programmes. The Scheme is regularly monitored and evaluated at the national as well as the State level, through a multi-tier mechanism, comprising the following levels:

1. Central Level – The National Education Society for Tribal Students (NESTS), an autonomous body under this Ministry to manage and implement EMRS Scheme, oversees overall policy formulation, planning, and national-level review.
2. State Level – The State EMRS Societies are responsible for implementation, supervision, and coordination within the respective States.
3. District Level – The District Level EMRS Management Committees monitor and support the functioning of individual EMRSs within the districts.

In addition, digital dashboards are used to capture real-time data, enabling continuous tracking, performance evaluation, and timely interventions.

These mechanisms ensure a structured review of the functioning of EMRSs and aid in identifying areas requiring improvement. To further strengthen the implementation of the Scheme, several measures have been undertaken, including enhanced budgetary allocations for infrastructure development, regular capacity-building programmes for teachers, and a special focus on Science, Technology, Engineering, and Mathematics (STEM) education.

(c): To address infrastructural gaps in EMRSs, including expediting construction, strengthening quality monitoring mechanisms, and ensuring

timely provision of essential facilities such as hostels, classrooms, and staff quarters, the following initiatives have been taken:-

- i. The construction cost of EMRSs was enhanced in 2021–22 to ₹37.80 crore in plain areas and ₹48 crore in hilly areas (from earlier ₹20 crore and ₹24 crore) for schools approved in 2018-19.
- ii. Construction of EMRSs has been entrusted to CPWD, State Government agencies, and other PSUs to ensure professional execution and accountability.
- iii. Coordination with State Governments to resolve land, forest clearance, and encroachment issues delaying construction.
- iv. Provision of funds for upgradation of old EMRSs at ₹5 crore per school.
- v. Additional funds sanctioned under Article 275(1) for construction of staff quarters, boys' and girls' hostels, approach roads, water facilities, and to bridge infrastructural gaps in old EMRSs.
- vi. Comprehensive review and monitoring mechanisms put in place to ensure timely completion of projects.
- vii. Independent Third Party Quality Assurance (TPQA) agencies engaged to monitor construction quality.
- viii. Structural audits conducted for completed and ongoing buildings to identify and rectify deficiencies.

- ix. Capacity building of implementing agencies and regular review meetings to expedite progress.
- x. Simplification of the payment process through introduction of escrow accounts.
- xi. NESTS carried out its first drive for direct recruitment of 10391 posts through ESSE-2023 and staff selected have been posted in various EMRSs. In addition to the direct recruitment, NESTS also has advised State Governments to depute staff on deputation. Further, directions have been issued to State EMRS Society to engage guest teachers against vacancies, and non-teaching staff on outsourcing basis/local engagement, so that academic activities are not hampered.

**Fund Allocated during the last 5 years**

| Financial Year | Rs. in crore |
|----------------|--------------|
| 2020-21        | 1,200.00     |
| 2021-22        | 1,153.00     |
| 2022-23        | 1,999.90     |
| 2023-24        | 2,471.81     |
| 2024-25        | 4,748.92     |

(d): NESTS has also recruited teaching and non-teaching staff for EMRSs through the centralized all India recruitment exam during 2023-24. Since, these staff are selected through open examination, best quality teachers have been selected to teach in these schools. Against the remaining vacancies, if any, guest teachers are engaged to ensure that academic activities are not affected.



Further, to ensure equitable access to quality education and the holistic development of tribal students, several facilities are being provided in Eklavya Model Residential Schools. These include well-equipped classrooms with modern teaching aids, science and computer laboratories, and libraries with a wide range of learning resources. Residential facilities are available for both students and staff, with separate hostels for boys and girls, furnished with essential amenities such as bedding, furniture, and hygiene provisions. To promote physical and extracurricular development, schools are equipped with playgrounds, sports equipment, and spaces for activities like music, art, and other cultural programs. Regular health check-ups and access to medical facilities are ensured to safeguard students' well-being. In support of digital education, smart classrooms and computer labs with internet access are provided. Additionally, vocational training and skill development programs are conducted to enhance the employability of students.

(e): As reported by NESTS, the State/UT-wise details of dropout rates of students for the last five years are at **Statement**.

(f): The Government, through the National Education Society for Tribal Students (NESTS) and State Societies, is taking several targeted measures to reduce dropout rates among children of Particularly Vulnerable Tribal Groups (PVTGs) in Eklavya Model Residential Schools (EMRSs). A 5% reservation in admissions has been mandated for PVTG students, and guidelines for EMRS admissions for the academic year 2025–26 have been issued to all State EMRS Societies to ensure strict adherence to this provision. State Governments have

been advised to increase enrolment of PVTG students and to run awareness campaigns highlighting the range of facilities offered by EMRSs. These include safe and well-equipped hostel accommodations, particularly for girls; quality education aligned with the CBSE curriculum to prepare students for higher studies and competitive exams; and the provision of nutritious food to support student health. ICT-based education is being introduced to promote digital literacy and future readiness. In addition, excursions, sports events, and cultural activities are being organized to maintain student engagement and motivation, while also preserving tribal heritage through creative expression. A 1:1 gender ratio in admissions is mandated to ensure equal opportunities for girls. Efforts are also being made to mobilize tribal communities through outreach programs in remote areas. Schools and hostels are being constructed in inaccessible regions to improve access, and students are provided with free education, boarding, uniforms, books, and meals to remove financial barriers. Vocational training and modern subjects such as artificial intelligence and coding are being introduced to attract students and prepare them for future careers. Counselling programs are in place to guide students about career options, and infrastructure is being upgraded along with timely recruitment of qualified teachers to enhance learning outcomes.

### **STATEMENT**

#### **State/UT-wise details of dropout rates of students**

| S. No. | State          | 2024-25 | 2023-24 | 2022-23 | 2021-22 | 2020-21 |
|--------|----------------|---------|---------|---------|---------|---------|
| 1      | Andhra Pradesh | 66      | 7       | -       | -       |         |
| 2      | Chhattisgarh   | 88      | 46      | 17      | 2       |         |

|    |                                      |            |            |            |            |                               |
|----|--------------------------------------|------------|------------|------------|------------|-------------------------------|
| 3  | Dadra & Nagar Haveli and Daman & Diu | 5          | -          | -          | -          | Data not maintained centrally |
| 4  | Gujarat                              | 7          | 20         | 6          | -          |                               |
| 5  | Himachal Pradesh                     | 2          | -          | -          | -          |                               |
| 6  | Jammu & Kashmir                      | 3          | 1          | -          | -          |                               |
| 7  | Jharkhand                            | 6          | 5          | 30         | 25         |                               |
| 8  | Karnataka                            | 9          | 2          | 9          | 23         |                               |
| 9  | Kerala                               | -          | -          | -          | -          |                               |
| 10 | Madhya Pradesh                       | 71         | 42         | 101        | 14         |                               |
| 11 | Maharashtra                          | 68         | 24         | 8          | 3          |                               |
| 12 | Manipur                              | 6          | 7          | 1          | 1          |                               |
| 13 | Mizoram                              | 13         | 1          | -          | -          |                               |
| 14 | Nagaland                             | 1          | 3          | -          | 2          |                               |
| 15 | Odisha                               | 87         | 84         | 24         | 6          |                               |
| 16 | Rajasthan                            | 45         | 23         | 29         | 2          |                               |
| 17 | Sikkim                               | 2          | 1          | -          | -          |                               |
| 18 | Tamil Nadu                           | 1          | 14         | -          | -          |                               |
| 19 | Telangana                            | 37         | 31         | 8          | -          |                               |
| 20 | Tripura                              | 12         | 2          | 1          | -          |                               |
| 21 | Uttar Pradesh                        | 18         | 7          | 4          | 33         |                               |
| 22 | Uttarakhand                          | -          | 1          | -          | -          |                               |
| 23 | West Bengal                          | 5          | 8          | 3          | -          |                               |
|    | <b>Grand Total</b>                   | <b>552</b> | <b>329</b> | <b>241</b> | <b>111</b> |                               |

### SWACHH BHARAT MISSION IN MADHYA PRADESH

#### 3046. SHRI VISHNU DATT SHARMA:

Will the Minister of **JAL SHAKTI** be pleased to state:

(a) whether the Government has achieved commendable progress in the construction of toilets under the Swachh Bharat Mission (SBM) especially in the State of Madhya Pradesh and if so, the details thereof;

(b) whether the Government has assessed the insufficient sewage treatment infrastructural capacity and lack of faecal sludge management technology in the districts of Katni, Panna and the town of Khajuraho in the Khajuraho Lok Sabha Constituency;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the measures being taken or proposed to be taken to address the issue of faecal sludge management and improve sewage treatment infrastructure in these areas?

**THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V.  
SOMANNA):**

(a): 11.91 crore Individual Household Latrines (IHHLs) have been constructed in the country under Swachh Bharat Mission (Grameen) [SBM-G] from 2.10.2019 to 04.08.2025 as per Integrated Management Information System (IMIS) of SBM(G). Of these, 77.64 lakh IHHLs have been constructed in Madhya Pradesh under SBM(G).

(b) to (d): As per information received from Government of Madhya Pradesh, State have assessed the situation of Faecal Sludge in rural areas and have made district Faecal Sludge Management (FSM) Plan by mapping villages with urban infrastructure wherever feasible and planned new Rural Faecal Sludge Treatment Plants (FSTPs) as per requirement in Katni and Panna districts. Construction of 1 FSTP in Katni and Panna each is planned to fulfill the requirement of FSM in the villages.

As per information received from Ministry of Housing and Urban Affairs, Atal Mission for Rejuvenation and Urban Transformation (AMRUT), launched in the year 2015 in 500 selected cities across the country, was focused on the development of basic urban infrastructure in the sectors of water supply,

sewerage and septage management, etc. AMRUT 2.0 launched in the year 2021 in all Urban Local Bodies (ULBs)/Cities of the country, focusses on making the cities 'self-reliant' & 'water secure'. Providing universal coverage of sewerage & septage management in 500 AMRUT cities is one of the major focus areas under AMRUT 2.0. States/UTs are empowered to select, appraise, prioritise and implement the projects within the broad framework of Mission guidelines.

A total of 02 sewerage and septage management projects (24.5 MLD capacity) worth Rs.121.57 crore have been taken up in Khajuraho Lok Sabha Constituency in Madhya Pradesh under AMRUT. Under AMRUT 2.0, so far, the State has taken up 02 sewerage and septage management projects (39.59 MLD capacity) worth Rs.220 crore in Khajuraho Lok Sabha Constituency.

### **DESIGNATED CONSUMERS REGISTERED UNDER PAT**

#### **3047. SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:**

Will the Minister of **POWER** be pleased to state:

- (a) the number of Designated Consumers (DCs) registered under the Perform, Achieve, Trade (PAT) scheme in Kolhapur district;
- (b) whether any sugar mills or textile units in Hatkanangale have earned Energy Saving Certificates (ESCerts) and if so, the details thereof;
- (c) the details of the trading platform available to sell these certificates along with its market performance; and

(d) whether any incentives are being provided to Micro, Small and Medium Enterprises (MSMEs) to adopt energy-efficient practices under PAT scheme and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF POWER; AND MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK):**

(a): Three (03) Designated Consumers (DCs) are notified from the Kolhapur district.

(b): There are no sugar mills or textile units in Hatkanangale notified under PAT scheme.

(c): Three trading platforms namely Indian Energy Exchange Ltd., Power Exchange India Limited and Hindustan Power Exchange are available to sell Energy Saving Certificates (ESCerts).

(d): Under the PAT Scheme, no incentives are provided to any category of entities including MSMEs, for adoption of energy efficient practices.

**स्टार्ट अप इकोसिस्टम पर संगोष्ठी**

**3048. श्री भोजराज नाग:**

श्रीमती संध्या राय:

डॉ. हेमंत विष्णु सवरा:

श्रीमती हिमाद्री सिंह:

श्री महेंद्र सिंह सोलंकी:

श्री बसवराज बोम्मई:

श्री छत्रपाल सिंह गंगवार:

श्री रोडमल नागर:

श्री गोडम नागेश:

सुश्री कंगना रनौत:  
 श्री चन्द्र प्रकाश जोशी:  
 श्री मुकेश राजपूत:  
 श्री नव चरण माझी:

क्या **जनजातीय कार्य** मंत्री यह बताने की कृपा करेंगे कि

(क) अनुसूचित जनजातियों (एसटी) के लिए स्टार्टअप इकोसिस्टम के विकास पर आयोजित संगोष्ठी के क्या उद्देश्य हैं,

(ख) अनुसूचित जनजाति से जुड़े उद्यमियों के लिए नवगठित वेंचर कैपिटल फंड की कुल राशि कितनी है और उसकी संरचना तथा आवंटन का ब्यौरा क्या है;

(ग) जनजातीय स्तर पर उद्यमिता को बढ़ावा देने के लिए रणनीति तैयार करने के लिए परामर्श हेतु चयनित संस्थानों के नाम क्या हैं;

(घ) उक्त संगोष्ठी के अंतर्गत आपूर्ति श्रृंखलाओं को मजबूत करने, जमीनी स्तर पर प्रशिक्षण सुनिश्चित करने और जनजातीय स्टार्टअप्स के लिए सार्वजनिक बाजारों तक पहुँच बढ़ाने हेतु प्रस्तावित कदम सहित प्रमुख सिफारिशें क्या हैं,

(ङ) राजस्थान, मध्य प्रदेश, महाराष्ट्र और तेलंगाना के टीएसपी क्षेत्रों में स्टार्टअप पारिस्थितिकी तंत्र विकसित करने की योजना का ब्यौरा क्या है;

(च) विगत पाँच वर्षों के दौरान सरकार द्वारा उक्त राज्यों में जिन योजनाओं के माध्यम से लाभ पहुँचाया गया है, उनका नाम और जिलावार ब्यौरा क्या है,

(छ) उक्त राज्यों में स्टार्टअप योजनाओं के अंतर्गत लाभान्वित अनुसूचित जनजातियों के लोगों का जिलावार ब्यौरा क्या है;

(ज) क्या सरकार का देवास-शाजापुर निर्वाचन क्षेत्र के अनुसूचित जनजाति बहुल ब्लॉकों में ऐसे आयोजन या इनक्यूबेशन अभियान आयोजित करने का विचार है और यदि हां, तो तत्संबंधी ब्यौरा क्या है, और

(झ) उक्त क्षेत्र में अनुसूचित जनजाति के उद्यमियों के लिए वित्तपोषण, प्रशिक्षण और डिजिटल अवसंरचना तक पहुंच सुनिश्चित करने के लिए क्या उपाय किए जा रहे हैं?

**जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्री दुर्गा दास उइके):**

(क) से (झ): मंत्रालय ने राजस्थान, मध्य प्रदेश, महाराष्ट्र और तेलंगाना सहित देश भर में अनुसूचित जनजातियों के बीच उद्यमिता को बढ़ावा देने के लिए 50 करोड़ रुपये की निधि के साथ 10 फरवरी, 2024 को 'अनुसूचित जनजातियों के लिए उद्यम पूंजी कोष' (वीसीएफ-एसटी) योजना शुरू की। यह कोष भारतीय प्रतिभूति और विनिमय बोर्ड (सेबी) के तहत ऋण-उन्मुख वैकल्पिक निवेश कोष (एआईएफ) श्रेणी-II के रूप में जारी किया गया है। यह योजना आईएफसीआई वीसीएफ लिमिटेड के माध्यम से कार्यान्वित की जाती है। अब तक, दो जनजातीय कंपनियों को 8.41 करोड़ रुपये की राशि स्वीकृत की गई है - एक तेलंगाना में (5.00 करोड़ रुपये) और एक छत्तीसगढ़ में (3.41 करोड़ रुपये)।

इस योजना के अंतर्गत, आईएफसीआई वीसीएफ लिमिटेड ने 28 जनवरी, 2025 को एक संगोष्ठी का आयोजन किया, जिसमें प्रमुख उद्यम पूंजीपतियों और प्रभाव निवेशकों को जनजातीय उद्यमियों के उत्थान, जनजातीय-नेतृत्व वाले स्टार्टअप्स में निवेश को उत्प्रेरित करने और समावेशी विकास को बढ़ावा देने के उद्देश्य से कार्यान्वयन योग्य रणनीतियों पर विचार-विमर्श करने के लिए आमंत्रित किया गया था। प्रतिभागियों में इंडियन एंजेल नेटवर्क, इन्फो एज, आईवीसीए, आविष्कार कैपिटल, ग्रोथकैप वेंचर्स, विलग्रो, एसकेआई कैपिटल, आईएफसीआई वेंचर और सिडबी के पूर्व अधिकारी शामिल थे। संगोष्ठी की प्रमुख सिफारिशों में गुणवत्तापूर्ण जनजातीय उद्यमों का निर्माण, ग्राम स्तर पर लक्षित क्षमता निर्माण कार्यक्रम, जनजातीय सशक्तिकरण और नवाचार के लिए उच्च क्षमता वाले विशिष्ट उद्योगों, जैसे कृषि, हस्तशिल्प और सतत विकास, की पहचान करना और नवोन्मेषी एवं प्रभावशाली क्षेत्रों में निवेश को दिशा देने के लिए फंड ऑफ फंड्स (एफओएफ) मॉडल को बढ़ावा देना शामिल था।



## अनुसूचित जातियों/अनुसूचित जनजातियों और अन्य पिछड़ा वर्गों को पेट्रोल पंपों और गैस एजेंसियों का वितरण

**3049. श्री धर्मेन्द्र यादव:**

श्री दिनेश चंद्र यादव:

श्री गिरिधारी यादव:

श्री कौशलेन्द्र कुमार:

क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि:

(क) विगत दस वर्षों के दौरान विशेष रूप से उत्तर प्रदेश और बिहार के प्रत्येक जिले में तेल विपणन कंपनियों (ओएमसी) की आरक्षण नीतियों के अंतर्गत अनुसूचित जातियों (एससी), अनुसूचित जनजातियों (एसटी) और अन्य पिछड़ा वर्ग (ओबीसी) समुदायों के लाभार्थियों को प्रदान की गई पेट्रोल पंप डीलरशिप और एलपीजी डिस्ट्रीब्यूटरशिप की संख्या के बारे में नवीनतम आंकड़े क्या हैं;

(ख) ऐसे आउटलेट की स्थापना और संचालन में उक्त लाभार्थियों के समक्ष आने वाली चुनौतियाँ क्या हैं और सरकार उन्हें किस प्रकार निरंतर सहायता प्रदान कर रही है;

(ग) देश में पेट्रोलियम कंपनियों द्वारा अन्य पिछड़ा वर्ग और अनुसूचित जातियों/अनुसूचित जनजातियों के लोगों को आबंटित पेट्रोल पंपों और एलपीजी एजेंसियों का जिला-वार ब्यौरा क्या है; और

(घ) मंत्रालय या उसके अधीन सार्वजनिक क्षेत्र के उपक्रमों द्वारा अनुसूचित जातियों, अनुसूचित जनजातियों और अन्य पिछड़ा वर्गों के बीच उद्यमिता को बढ़ावा देने के लिए तेल और गैस उद्योग के संबद्ध क्षेत्रों जैसे परिवहन, रखरखाव या आपूर्ति श्रृंखला हेतु तैयार की गई विशेष योजनाओं के नाम क्या हैं?

**पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री; तथा पर्यटन मंत्रालय में राज्य मंत्री (श्री सुरेश गोपी):**

(क): पिछले दस वर्षों के दौरान उत्तर प्रदेश राज्य में सार्वजनिक क्षेत्र की तेल विपणन कंपनियों (ओएमसीज) द्वारा अनुसूचित जातियों, अनुसूचित जनजातियों और अन्य पिछड़ा वर्ग के समुदायों

को आवंटित खुदरा बिक्री केन्द्र (आरओ) डीलरशिप और एलपीजी डिस्ट्रीब्यूटरशिप की संख्या **विवरण-I** में दी गई है।

पिछले दस वर्षों के दौरान बिहार में सार्वजनिक क्षेत्र की तेल विपणन कंपनियों द्वारा अनुसूचित जाति, अनुसूचित जनजाति और अन्य पिछड़ा वर्ग के समुदायों को आवंटित आरओ डीलरशिप और एलपीजी डिस्ट्रीब्यूटरशिप का जिलावार संख्या क्रमशः **विवरण-II** और **विवरण-III** में दी गई है।

(ख): अनुसूचित जाति, अनुसूचित जनजाति और अन्य पिछड़ा वर्ग के समुदायों को आरओ डीलरशिप और एलपीजी डिस्ट्रीब्यूटरशिप के आवंटन के लिए प्रभावी कार्यान्वयन सुनिश्चित करने के लिए, सार्वजनिक क्षेत्र की ओएमसीज द्वारा दी गई रियायतें/छूट निम्नानुसार हैं:-

खुदरा बिक्री केन्द्र -

(i) अनुसूचित जाति/अनुसूचित जनजाति एवं अन्य पिछड़ा वर्ग के आवेदकों के लिए आवेदन शुल्क एवं सुरक्षा जमानत राशि सामान्य श्रेणी की तुलना में कम रखी गई है।

(ii) अनुसूचित जाति/अनुसूचित जनजाति के आवेदकों को केवल विज्ञापित क्षेत्र के भीतर उपयुक्त भूमि की पहचान करनी होगी तथा सार्वजनिक क्षेत्र की तेल विपणन कंपनियों को खरीद या दीर्घकालिक पट्टे के लिए भूमि की पेशकश करनी होगी।

(iii) अनुसूचित जाति/अनुसूचित जनजाति श्रेणी के अंतर्गत आरओ को कॉर्पस फंड स्कीम के अन्तर्गत विकसित किया जाता है, जहाँ आरओ की पूरा अवसंरचना सार्वजनिक क्षेत्र की ओएमसीज द्वारा विकसित की जाती है। सार्वजनिक क्षेत्र की ओएमसीज डीलरशिप के प्रचालन के पूर्ण प्रचालन-चक्र (7 दिनों की बिक्री मात्रा के बराबर) के लिए अनुसूचित जाति/अनुसूचित जनजाति श्रेणी को पर्याप्त कार्यशील पूँजी सहायता/ऋण भी प्रदान करती हैं। कार्यशील पूँजी और उस पर ब्याज [एसबीआई एमसीएलआर (फंड की सीमांत लागत आधारित उधार दर) + 1% ब्याज प्रति वर्ष या 11% प्रति वर्ष, जो भी कम हो] डीलरशिप के चालू होने के 13वें महीने से शुरू होने वाली 100 मासिक किस्तों में वसूल किया जाता है। डीलरशिप कमीशन होने के समय प्रदान की गई प्रारंभिक कार्यशील पूँजी सहायता/ऋण की वृद्धि, बढ़ी हुई बिक्री और बिक्री की मात्रा में वृद्धि के

आधार पर अतिरिक्त कार्यशील पूँजी की आवश्यकता और मौजूदा कार्यशील पूँजी सहायता के सापेक्ष डीलरशिप द्वारा पुनर्भुगतान में कोई चूक/देरी नहीं होने के कारण डीलरशिप चालू होने के बाद दो से चार वर्ष के बीच अतिरिक्त ऋण के माध्यम से की जा सकती है।

(iv) अनुसूचित जाति/अनुसूचित जनजाति के उम्मीदवारों को गैर-वापसी योग्य न्यूनतम बोली राशि प्रदान करने की आवश्यकता नहीं है।

एलपीजी डिस्ट्रीब्यूटरशिप –

(i) अनुसूचित जाति/अनुसूचित जनजाति और अन्य पिछड़ा वर्ग श्रेणी के आवेदकों को आवेदन शुल्क और सुरक्षा जमा राशि में छूट प्रदान की जाती है।

(ii) एलपीजी डिस्ट्रीब्यूटरशिप स्थापित करने के लिए अनुसूचित जाति/अनुसूचित जनजाति वर्ग के आवेदकों को बैंक की मध्यस्थता से वित्तीय सहायता प्रदान की जाएगी।

(iii) अनुसूचित जाति/अनुसूचित जनजाति श्रेणी के एलओआई धारकों को एलपीजी डिस्ट्रीब्यूटरशिप के कमीशन होने के बाद कार्यशील पूँजी ऋण की पेशकश की जाती है। डिस्ट्रीब्यूटरशिप के प्रचालन के पूरे चक्र के लिए प्रति वर्ष (एसबीआई प्राइम लेंडिंग रेट + 1%) ब्याज पर पर्याप्त कार्यशील पूँजी ऋण प्रदान किया जाता है। कार्यशील पूँजी के साथ-साथ उस पर ब्याज दोनों को डिस्ट्रीब्यूटरशिप के कमीशन होने के 13वें महीने से 100 समान मासिक किस्तों में वसूल किया जाता है।

(iv) दुर्गम क्षेत्रीय वितरक स्थल के लिए चयनित अनुसूचित जाति/अनुसूचित जनजाति के उम्मीदवारों को ब्याज मुक्त ऋण उपलब्ध कराया जाएगा।

(ग): पिछले दस वर्षों के दौरान देश में सार्वजनिक क्षेत्र की ओएमसीज द्वारा अनुसूचित जाति/अनुसूचित जनजाति और अन्य पिछड़ा वर्ग समुदाय को आवंटित आरओ डीलरशिप और एलपीजी डिस्ट्रीब्यूटरशिप का जिलावार संख्या क्रमशः **विवरण-IV** और **विवरण-V** में दी गई है।

(घ): पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय ने तेल एवं गैस उद्योग के संबद्ध क्षेत्रों जैसे परिवहन, अनुरक्षण या आपूर्ति श्रृंखला में अनुसूचित जातियों, अनुसूचित जनजातियों और अन्य पिछड़े वर्गों के बीच उद्यमशीलता को बढ़ावा देने के लिए कोई विशेष योजना आरम्भ नहीं की है।

तथापि, समावेशी आर्थिक भागीदारी को बढ़ावा देने के लिए, भारत सरकार ने अनुसूचित जाति (एससी), अनुसूचित जनजाति (एसटी) और अन्य पिछड़ा वर्ग (ओबीसी) के उद्यमियों को सशक्त बनाने के प्रयोजन से कई योजनाएँ आरम्भ की हैं। इन प्रमुख योजनाओं में राष्ट्रीय अनुसूचित जाति अनुसूचित जनजाति हब (एनएसएसएच) जिसका लक्ष्य अनुसूचित जाति/अनुसूचित जनजाति श्रेणी के उद्यमियों की क्षमता बढ़ाना और अनुसूचित जाति-अनुसूचित जनजाति आबादी के बीच "उद्यमिता संस्कृति" को बढ़ावा देना है, प्रधानमंत्री रोजगार सृजन कार्यक्रम (पीएमईजीपी) - सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय की एक क्रेडिट-लिंकड राजसहायता योजना जो सेवा और विनिर्माण क्षेत्रों में सूक्ष्म उद्यम स्थापित करने के लिए अनुसूचित जाति/अनुसूचित जनजाति/अन्य पिछड़ा वर्ग श्रेणियों के पहली बार के उद्यमियों का समर्थन करती है, उद्यमिता कौशल विकास कार्यक्रम (ईएसडीपी) अनुसूचित जाति/अनुसूचित जनजाति महिलाओं सहित समाज के विभिन्न वर्गों का प्रतिनिधित्व करने वाले युवाओं को उद्यमिता को करियर विकल्पों के एक के रूप में विचार करने के लिए प्रेरित करने के लिए और अनुसूचित जाति श्रेणी के बीच उद्यमशीलता और नवाचार को बढ़ावा देने के लिए अनुसूचित जातियों के लिए वेंचर कैपिटल फंड (वीसीएफ-एससी), प्रौद्योगिकी व्यवसाय इनक्यूबेटर और अटल इनक्यूबेशन केंद्रों में अनुसूचित जाति श्रेणी के उद्यमियों का समर्थन करने के लिए अंबेडकर सामाजिक नवाचार और इनक्यूबेशन मिशन (एसआईआईएम), अनुसूचित जाति/अनुसूचित जनजाति/अन्य पिछड़ा वर्ग श्रेणियों के युवाओं सहित नई पीढ़ी के महत्वाकांक्षी युवाओं के बीच उद्यमशीलता को बढ़ावा देने के लिए प्रधानमंत्री मुद्रा योजना (पीएमएमवाई), स्टैण्ड अप इंडिया स्कीम आदि शामिल हैं।

**विवरण- I**

पिछले दस वर्षों के दौरान उत्तर प्रदेश में सार्वजनिक क्षेत्र की तेल विपणन कंपनियों द्वारा अनुसूचित जातियों/अनुसूचित जनजातियों और अन्य पिछड़े वर्गों को आवंटित खुदरा आउटलेट डीलरशिप और एलपीजी डिस्ट्रीब्यूटरशिप की संख्या:

| वर्ष    | खुदरा आउटलेट डीलरशिप | एलपीजी वितरक |
|---------|----------------------|--------------|
| 2015-16 | 36                   | 65           |
| 2016-17 | 67                   | 61           |
| 2017-18 | 158                  | 336          |
| 2018-19 | 135                  | 157          |
| 2019-20 | 169                  | 25           |
| 2020-21 | 467                  | 5            |
| 2021-22 | 404                  | 6            |
| 2022-23 | 281                  | 5            |
| 2023-24 | 281                  | 0            |
| 2024-25 | 468                  | 0            |

स्रोत: पीएसयू ओएमसी

**विवरण-II**

| पीएसयू ओएमसी - बिहार पिछले दस वर्षों के दौरान अनुसूचित जातियों, अनुसूचित जनजातियों और अन्य पिछड़े वर्गों को आवंटित जिलावार खुदरा बिक्री केन्द्रों की संख्या |                 |                 |                 |                 |                 |                 |                 |                 |                 |                 |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|
|                                                                                                                                                             | 2015-16         | 2016-17         | 2017-18         | 2018-19         | 2019-20         | 2020-21         | 2021-22         | 2022-23         | 2023-24         | 2024-25         |
| ज़िला                                                                                                                                                       | एससी/एसटी/ओबीसी | एससी/एसटी/ओबीसी | एससी/एसटी/ओबीसी | एससी/एसटी/ओबीसी | एससी/एसटी/ओबीसी | एससी/एसटी/ओबीसी | एससी/एसटी/ओबीसी | एससी/एसटी/ओबीसी | एससी/एसटी/ओबीसी | एससी/एसटी/ओबीसी |
| अररिया                                                                                                                                                      | 0               | 0               | 0               | 1               | 1               | 5               | 2               | 5               | 1               | 6               |
| अरवाला                                                                                                                                                      | 0               | 2               | 1               | 1               | 1               | 0               | 1               | 0               | 0               | 1               |
| औरंगाबाद                                                                                                                                                    | 0               | 1               | 1               | 4               | 1               | 2               | 5               | 4               | 0               | 2               |
| बाँका                                                                                                                                                       | 0               | 0               | 3               | 0               | 1               | 2               | 0               | 2               | 2               | 3               |
| बेगूसराय                                                                                                                                                    | 1               | 1               | 0               | 0               | 0               | 0               | 1               | 0               | 1               | 1               |
| भागलपुर                                                                                                                                                     | 1               | 2               | 1               | 0               | 0               | 1               | 1               | 2               | 0               | 2               |
| भोजपुर                                                                                                                                                      | 0               | 0               | 0               | 3               | 1               | 0               | 1               | 2               | 1               | 2               |
| बक्सर                                                                                                                                                       | 0               | 0               | 0               | 0               | 1               | 3               | 1               | 1               | 2               | 1               |
| दरभंगा                                                                                                                                                      | 1               | 0               | 0               | 3               | 1               | 2               | 2               | 2               | 0               | 1               |
| पूर्वी चंपारण                                                                                                                                               | 1               | 0               | 1               | 2               | 2               | 6               | 6               | 2               | 1               | 0               |
| गया                                                                                                                                                         | 0               | 0               | 6               | 1               | 4               | 2               | 1               | 3               | 3               | 1               |
| गोपालगंज                                                                                                                                                    | 0               | 0               | 1               | 2               | 1               | 1               | 1               | 0               | 2               | 1               |
| जमुई                                                                                                                                                        | 1               | 0               | 0               | 2               | 1               | 0               | 0               | 1               | 1               | 1               |
| जहानाबाद                                                                                                                                                    | 0               | 1               | 1               | 0               | 0               | 1               | 1               | 0               | 1               | 1               |
| कैमूर                                                                                                                                                       | 3               | 2               | 0               | 3               | 2               | 4               | 4               | 0               | 0               | 0               |

|               |   |   |   |   |   |   |   |   |   |   |
|---------------|---|---|---|---|---|---|---|---|---|---|
| कटिहार        | 1 | 1 | 0 | 0 | 1 | 3 | 5 | 0 | 0 | 0 |
| खगरिया        | 0 | 0 | 0 | 0 | 2 | 0 | 1 | 3 | 3 | 1 |
| किशनगंज       | 1 | 2 | 0 | 3 | 1 | 1 | 2 | 1 | 3 | 2 |
| लखीसराय       | 0 | 1 | 0 | 0 | 0 | 1 | 2 | 0 | 0 | 2 |
| मधेपुरा       | 0 | 1 | 4 | 2 | 3 | 4 | 2 | 0 | 0 | 3 |
| मधुबनी        | 4 | 0 | 2 | 0 | 1 | 0 | 6 | 3 | 2 | 0 |
| मुंगेर        | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 0 | 0 |
| मुजफ्फरपुर    | 0 | 1 | 5 | 2 | 7 | 2 | 3 | 7 | 1 | 3 |
| नालंदा        | 0 | 0 | 1 | 7 | 0 | 0 | 5 | 5 | 3 | 2 |
| नवादा         | 0 | 0 | 3 | 0 | 1 | 2 | 2 | 2 | 1 | 3 |
| पटना          | 0 | 0 | 1 | 0 | 0 | 6 | 3 | 2 | 3 | 6 |
| पूर्णिया      | 0 | 2 | 0 | 4 | 0 | 3 | 1 | 7 | 3 | 1 |
| रोहतास        | 0 | 1 | 1 | 1 | 0 | 2 | 3 | 7 | 1 | 3 |
| सहरसा         | 0 | 0 | 0 | 5 | 0 | 1 | 3 | 0 | 0 | 1 |
| समस्तीपुर     | 2 | 0 | 1 | 1 | 0 | 5 | 3 | 7 | 0 | 7 |
| सारन          | 0 | 0 | 2 | 0 | 1 | 1 | 1 | 6 | 0 | 6 |
| शेखपुरा       | 0 | 0 | 1 | 2 | 2 | 3 | 1 | 0 | 0 | 1 |
| शिवहर         | 1 | 1 | 0 | 0 | 1 | 2 | 1 | 0 | 0 | 2 |
| सीतामढ़ी      | 0 | 0 | 0 | 2 | 2 | 2 | 6 | 2 | 2 | 1 |
| सिवान         | 0 | 1 | 0 | 0 | 1 | 1 | 4 | 1 | 0 | 0 |
| सुपौल         | 2 | 0 | 1 | 2 | 4 | 4 | 0 | 3 | 2 | 2 |
| वैशाली        | 1 | 1 | 0 | 2 | 0 | 0 | 1 | 8 | 0 | 2 |
| पश्चिम चंपारण | 4 | 2 | 0 | 6 | 4 | 1 | 3 | 3 | 0 | 3 |

स्रोत - पीएसयू ओएमसी

### विवरण-III

| पीएसयू ओएमसी - बिहार पिछले दस वर्षों के दौरान एससी/एसटी/ओबीसी को आवंटित जिलावार एलपीजी डिस्ट्रीब्यूटरशिप |                     |                 |                 |                 |                 |                 |                 |                 |                 |                 |
|----------------------------------------------------------------------------------------------------------|---------------------|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|
|                                                                                                          | 2015-16             | 2016-17         | 2017-18         | 2018-19         | 2019-20         | 2020-21         | 2021-22         | 2022-23         | 2023-24         | 2024-25         |
| जिला                                                                                                     | एससी / एसटी / ओबीसी | एससी/एसटी/ओबीसी | एससी/एसटी/ओबीसी | एससी/एसटी/ओबीसी | एससी/एसटी/ओबीसी | एससी/एसटी/ओबीसी | एससी/एसटी/ओबीसी | एससी/एसटी/ओबीसी | एससी/एसटी/ओबीसी | एससी/एसटी/ओबीसी |
| अररिया                                                                                                   | 1                   | 0               | 2               | 14              | 1               | 0               | 0               | 0               | 0               | 0               |
| अरवाल                                                                                                    | 0                   | 0               | 0               | 3               | 0               | 0               | 0               | 0               | 0               | 0               |
| औरंगाबाद                                                                                                 | 0                   | 0               | 0               | 11              | 0               | 0               | 0               | 1               | 0               | 0               |
| बांका                                                                                                    | 0                   | 0               | 1               | 7               | 0               | 1               | 0               | 0               | 0               | 0               |
| बेगूसराय                                                                                                 | 0                   | 0               | 2               | 11              | 2               | 1               | 1               | 0               | 0               | 0               |
| भागलपुर                                                                                                  | 0                   | 0               | 2               | 5               | 0               | 2               | 0               | 0               | 0               | 0               |
| भोजपुर                                                                                                   | 0                   | 0               | 0               | 4               | 0               | 1               | 0               | 0               | 0               | 0               |
| बक्सर                                                                                                    | 0                   | 0               | 1               | 1               | 1               | 0               | 0               | 0               | 0               | 0               |
| चंपारण-पूर्व                                                                                             | 1                   | 0               | 1               | 24              | 2               | 1               | 0               | 2               | 0               | 0               |
| चंपारण-पश्चिम                                                                                            | 2                   | 0               | 0               | 12              | 2               | 1               | 0               | 1               | 0               | 0               |
| दरभंगा                                                                                                   | 2                   | 0               | 0               | 15              | 2               | 1               | 0               | 0               | 0               | 0               |
| गया                                                                                                      | 2                   | 0               | 1               | 17              | 1               | 0               | 0               | 1               | 0               | 0               |
| गोपालगंज                                                                                                 | 1                   | 0               | 2               | 5               | 1               | 0               | 0               | 1               | 0               | 0               |

|            |   |   |   |    |   |   |   |   |   |   |
|------------|---|---|---|----|---|---|---|---|---|---|
| जमुई       | 1 | 0 | 0 | 5  | 0 | 0 | 0 | 0 | 0 | 0 |
| जहानाबाद   | 0 | 0 | 1 | 3  | 0 | 1 | 0 | 0 | 0 | 0 |
| कैमूर      | 0 | 0 | 0 | 4  | 1 | 0 | 0 | 0 | 0 | 0 |
| कटिहार     | 0 | 1 | 0 | 10 | 1 | 0 | 0 | 0 | 0 | 0 |
| खगरिया     | 0 | 0 | 0 | 7  | 1 | 3 | 0 | 0 | 1 | 0 |
| किशनगंज    | 0 | 0 | 0 | 6  | 0 | 0 | 0 | 0 | 0 | 0 |
| लखीसराय    | 2 | 0 | 0 | 3  | 1 | 2 | 0 | 0 | 0 | 0 |
| मधेपुरा    | 0 | 0 | 0 | 9  | 0 | 0 | 0 | 1 | 0 | 0 |
| मधुबनी     | 1 | 0 | 0 | 14 | 4 | 0 | 0 | 0 | 0 | 0 |
| मुंगेर     | 0 | 0 | 0 | 4  | 2 | 0 | 0 | 0 | 0 | 0 |
| मुजफ्फरपुर | 1 | 1 | 0 | 13 | 5 | 0 | 0 | 0 | 1 | 0 |
| नालंदा     | 1 | 0 | 0 | 5  | 2 | 0 | 1 | 1 | 0 | 0 |
| नवादा      | 0 | 0 | 1 | 5  | 1 | 0 | 0 | 0 | 0 | 0 |
| पटना       | 0 | 0 | 1 | 12 | 1 | 0 | 0 | 0 | 0 | 0 |
| पूर्णिया   | 0 | 1 | 0 | 17 | 1 | 2 | 0 | 0 | 0 | 0 |
| रोहतास     | 0 | 0 | 0 | 8  | 1 | 0 | 0 | 0 | 0 | 0 |
| सहरसा      | 0 | 0 | 0 | 8  | 1 | 2 | 0 | 0 | 0 | 0 |
| समस्तीपुर  | 0 | 1 | 0 | 22 | 0 | 0 | 0 | 0 | 0 | 0 |
| सारन       | 1 | 0 | 0 | 16 | 3 | 0 | 0 | 0 | 0 | 0 |
| शेखपुरा    | 1 | 2 | 0 | 5  | 1 | 0 | 0 | 0 | 0 | 0 |
| शिवहर      | 0 | 0 | 1 | 5  | 0 | 0 | 0 | 0 | 0 | 0 |
| सीतामढ़ी   | 1 | 0 | 0 | 16 | 2 | 1 | 2 | 0 | 0 | 0 |
| सिवान      | 1 | 1 | 0 | 5  | 0 | 0 | 1 | 0 | 0 | 0 |
| सुपौल      | 1 | 0 | 0 | 14 | 0 | 0 | 0 | 1 | 0 | 0 |
| वैशाली     | 1 | 0 | 0 | 14 | 1 | 1 | 1 | 0 | 0 | 0 |

स्रोत - पीएसयू  
ओएमसीज

### विवरण-IV

**पिछले दस वर्षों (2015-16 से 2024-25) के दौरान देश में अनुसूचित जाति/अनुसूचित जनजाति/अन्य पिछड़ा वर्ग को आवंटित खुदरा दुकानों की जिलावार संख्या**

| राज्य/केंद्र शासित प्रदेश    | जिले का नाम          | आईओसीएल         | बीपीसीएल        | एचपीसीएल        |
|------------------------------|----------------------|-----------------|-----------------|-----------------|
|                              |                      | एससी/एसटी/ओबीसी | एससी/एसटी/ओबीसी | एससी/एसटी/ओबीसी |
| अंडमान और निकोबार द्वीप समूह | निकोबार              | 0               | 0               | 0               |
| अंडमान और निकोबार द्वीप समूह | उत्तर और मध्य अंडमान | 1               | 0               | 0               |
| अंडमान और निकोबार द्वीप समूह | दक्षिण अंडमान        | 1               | 0               | 0               |
| आंध्र प्रदेश                 | अल्लूरी सीताराम राज  | 0               | 4               | 0               |
| आंध्र प्रदेश                 | अनकापल्ली            | 7               | 4               | 1               |
| आंध्र प्रदेश                 | अनंतपुर              | 21              | 8               | 23              |
| आंध्र प्रदेश                 | अन्नमय               | 3               | 5               | 2               |
| आंध्र प्रदेश                 | बापतला               | 16              | 10              | 8               |
| आंध्र प्रदेश                 | चित्तूर              | 9               | 9               | 19              |

|                |                    |    |    |    |
|----------------|--------------------|----|----|----|
| आंध्र प्रदेश   | कडप्पा             | 6  | 14 | 8  |
| आंध्र प्रदेश   | पूर्वी गोदावरी     | 9  | 4  | 17 |
| आंध्र प्रदेश   | एलुरु              | 8  | 5  | 6  |
| आंध्र प्रदेश   | गुंटूर             | 15 | 10 | 10 |
| आंध्र प्रदेश   | काकीनाडा           | 6  | 11 | 1  |
| आंध्र प्रदेश   | कोनासीमा           | 6  | 2  | 1  |
| आंध्र प्रदेश   | कृष्ण              | 14 | 3  | 12 |
| आंध्र प्रदेश   | कुरनूल             | 12 | 5  | 37 |
| आंध्र प्रदेश   | नंद्याला           | 0  | 5  | 5  |
| आंध्र प्रदेश   | नेल्लोर            | 12 | 22 | 14 |
| आंध्र प्रदेश   | एनटीआर             | 8  | 6  | 10 |
| आंध्र प्रदेश   | पलनाडु             | 17 | 11 | 9  |
| आंध्र प्रदेश   | पार्वतीपुरम मान्यम | 4  | 4  | 0  |
| आंध्र प्रदेश   | प्रकाशम            | 16 | 13 | 28 |
| आंध्र प्रदेश   | श्री सत्य साई      | 17 | 7  | 0  |
| आंध्र प्रदेश   | श्रीकाकुलम         | 8  | 9  | 3  |
| आंध्र प्रदेश   | तिरुपति            | 3  | 5  | 2  |
| आंध्र प्रदेश   | विशाखापत्तनम       | 0  | 1  | 6  |
| आंध्र प्रदेश   | विजयनगरम           | 10 | 9  | 5  |
| आंध्र प्रदेश   | पश्चिम गोदावरी     | 10 | 7  | 7  |
| अरुणाचल प्रदेश | अंजॉ               | 1  | 0  | 0  |
| अरुणाचल प्रदेश | चांगलांग           | 4  | 3  | 2  |
| अरुणाचल प्रदेश | दिबांग घाटी        | 0  | 0  | 0  |
| अरुणाचल प्रदेश | पूर्वी खामेंग      | 2  | 1  | 1  |
| अरुणाचल प्रदेश | कामेंग पश्चिम      | 0  | 0  | 1  |
| अरुणाचल प्रदेश | पूर्वी सियांग      | 4  | 5  | 1  |
| अरुणाचल प्रदेश | कामले              | 4  | 0  | 1  |
| अरुणाचल प्रदेश | कुरुंग कुमे        | 1  | 0  | 0  |
| अरुणाचल प्रदेश | लेपराडा            | 5  | 1  | 2  |
| अरुणाचल प्रदेश | लोहित              | 1  | 1  | 1  |
| अरुणाचल प्रदेश | लॉंगडिंग           | 4  | 1  | 0  |
| अरुणाचल प्रदेश | निचली दिबांग घाटी  | 6  | 4  | 2  |
| अरुणाचल प्रदेश | निचला सियांग       | 4  | 0  | 1  |
| अरुणाचल प्रदेश | निचला सुबानसिरी    | 6  | 2  | 2  |
| अरुणाचल प्रदेश | नामसाई             | 3  | 1  | 0  |
| अरुणाचल प्रदेश | पापुम्पारे         | 15 | 0  | 8  |
| अरुणाचल प्रदेश | शि-योमी            | 1  | 0  | 0  |
| अरुणाचल प्रदेश | सियांग             | 2  | 2  | 0  |
| अरुणाचल प्रदेश | तवांग              | 2  | 2  | 1  |
| अरुणाचल प्रदेश | तिराप              | 3  | 2  | 1  |
| अरुणाचल प्रदेश | ऊपरी सियांग        | 3  | 0  | 0  |
| अरुणाचल प्रदेश | ऊपरी सिबनसिरी      | 3  | 1  | 0  |
| अरुणाचल प्रदेश | पश्चिम कामेंग      | 4  | 3  | 0  |



|                |                       |    |   |   |
|----------------|-----------------------|----|---|---|
| अरुणाचल प्रदेश | पश्चिम सियांग         | 8  | 0 | 0 |
| अरुणाचल प्रदेश | पापुम पारे            | 0  | 9 | 0 |
| असम            | बजाली                 | 0  | 0 | 0 |
| असम            | बक्सा                 | 5  | 3 | 4 |
| असम            | बारपेटा               | 5  | 4 | 3 |
| असम            | बिश्वनाथ              | 1  | 3 | 1 |
| असम            | बोंगईगांव             | 5  | 2 | 3 |
| असम            | कछार                  | 6  | 2 | 3 |
| असम            | चराइदेओ               | 2  | 1 | 1 |
| असम            | चिरांग                | 3  | 0 | 4 |
| असम            | दरांग                 | 3  | 1 | 4 |
| असम            | धेमाजी                | 7  | 7 | 0 |
| असम            | धुबुरी                | 6  | 1 | 0 |
| असम            | डिब्रूगढ़             | 7  | 2 | 1 |
| असम            | दीमा हासाओ            | 3  | 2 | 0 |
| असम            | गोलपाड़ा              | 2  | 7 | 4 |
| असम            | गोलाघाट               | 6  | 4 | 4 |
| असम            | हैलाकांडी             | 1  | 2 | 2 |
| असम            | होजाई                 | 3  | 0 | 2 |
| असम            | जोरहाट                | 4  | 6 | 1 |
| असम            | कामरूप                | 5  | 2 | 3 |
| असम            | कामरूप मेट्रो         | 0  | 2 | 1 |
| असम            | कार्बी आंगलोंग        | 4  | 0 | 3 |
| असम            | करीमगंज               | 3  | 0 | 1 |
| असम            | कोकराझार              | 9  | 3 | 4 |
| असम            | लखीमपुर               | 4  | 6 | 6 |
| असम            | माजुली                | 2  | 0 | 1 |
| असम            | मोरीगांव              | 3  | 1 | 4 |
| असम            | नगांव                 | 7  | 7 | 2 |
| असम            | नलबाड़ी               | 5  | 1 | 0 |
| असम            | शिवसागर               | 6  | 3 | 1 |
| असम            | सोनितपुर              | 4  | 2 | 0 |
| असम            | तामुलपुर              | 0  | 0 | 0 |
| असम            | तिनसुकिया             | 6  | 1 | 1 |
| असम            | उदलगुड़ी              | 7  | 6 | 3 |
| असम            | पश्चिम कार्बी-आंगलोंग | 0  | 3 | 2 |
| बिहार          | अररिया                | 11 | 3 | 7 |
| बिहार          | अरवाल                 | 3  | 2 | 2 |
| बिहार          | औरंगाबाद              | 15 | 4 | 1 |
| बिहार          | बांका                 | 6  | 3 | 4 |
| बिहार          | बेगूसराय              | 2  | 2 | 1 |
| बिहार          | भागलपुर               | 6  | 1 | 3 |
| बिहार          | भोजपुर                | 5  | 3 | 2 |

|           |               |    |    |    |
|-----------|---------------|----|----|----|
| बिहार     | बक्सर         | 5  | 2  | 2  |
| बिहार     | दरभंगा        | 4  | 5  | 3  |
| बिहार     | पूर्वी चंपारण | 12 | 7  | 2  |
| बिहार     | गया           | 8  | 1  | 12 |
| बिहार     | गोपालगंज      | 4  | 3  | 2  |
| बिहार     | जहानाबाद      | 5  | 0  | 1  |
| बिहार     | जमुई          | 4  | 1  | 2  |
| बिहार     | कैमूर         | 7  | 9  | 2  |
| बिहार     | कटिहार        | 7  | 3  | 1  |
| बिहार     | खगरिया        | 6  | 1  | 3  |
| बिहार     | किशनगंज       | 4  | 5  | 7  |
| बिहार     | लकीसराय       | 4  | 2  | 0  |
| बिहार     | मधेपुरा       | 6  | 6  | 7  |
| बिहार     | मधुबनी        | 10 | 5  | 3  |
| बिहार     | मुंगेर        | 0  | 0  | 2  |
| बिहार     | मुजफ्फरपुर    | 20 | 7  | 4  |
| बिहार     | नालंदा        | 16 | 2  | 5  |
| बिहार     | नवादा         | 8  | 4  | 2  |
| बिहार     | पटना          | 15 | 2  | 4  |
| बिहार     | पूर्णिया      | 13 | 3  | 5  |
| बिहार     | रोहतास        | 5  | 7  | 7  |
| बिहार     | सहरसा         | 5  | 3  | 2  |
| बिहार     | समस्तीपुर     | 18 | 4  | 4  |
| बिहार     | सारन          | 8  | 6  | 3  |
| बिहार     | सिवान         | 5  | 1  | 2  |
| बिहार     | शेखपुरा       | 5  | 5  | 0  |
| बिहार     | शिवहर         | 2  | 3  | 3  |
| बिहार     | सीतामढ़ी      | 8  | 6  | 3  |
| बिहार     | सुपौल         | 13 | 3  | 4  |
| बिहार     | वैशाली        | 9  | 3  | 3  |
| बिहार     | पश्चिम चंपारण | 20 | 3  | 3  |
| चंडीगढ़   | चंडीगढ़       | 0  | 0  | 0  |
| छत्तीसगढ़ | बालोद         | 7  | 5  | 12 |
| छत्तीसगढ़ | बलौदाबाजार    | 6  | 7  | 12 |
| छत्तीसगढ़ | बलरामपुर      | 5  | 7  | 12 |
| छत्तीसगढ़ | बस्तर         | 0  | 4  | 3  |
| छत्तीसगढ़ | बेमेतरा       | 9  | 2  | 2  |
| छत्तीसगढ़ | बीजापुर       | 0  | 1  | 0  |
| छत्तीसगढ़ | बिलासपुर      | 10 | 10 | 6  |
| छत्तीसगढ़ | दंतेवाड़ा     | 1  | 0  | 0  |
| छत्तीसगढ़ | धमतरी         | 6  | 7  | 5  |
| छत्तीसगढ़ | दुर्ग         | 8  | 3  | 7  |
| छत्तीसगढ़ | गरियाबंद      | 3  | 4  | 0  |

|                          |                      |    |    |    |
|--------------------------|----------------------|----|----|----|
| छत्तीसगढ़                | गौरेला पेंड्रा मारवा | 3  | 2  | 0  |
| छत्तीसगढ़                | जांजगीर              | 11 | 5  | 10 |
| छत्तीसगढ़                | जशपुर                | 12 | 2  | 9  |
| छत्तीसगढ़                | कांकेर               | 6  | 6  | 6  |
| छत्तीसगढ़                | कवर्धा               | 5  | 0  | 0  |
| छत्तीसगढ़                | खैराचुकदनगंडई        | 0  | 0  | 0  |
| छत्तीसगढ़                | कोंडागांव            | 1  | 8  | 3  |
| छत्तीसगढ़                | कोरबा                | 5  | 5  | 1  |
| छत्तीसगढ़                | कोरिया               | 2  | 4  | 6  |
| छत्तीसगढ़                | महासमुंद             | 5  | 7  | 15 |
| छत्तीसगढ़                | मनेन्द्रचिमरबरातपुर  | 4  | 0  | 0  |
| छत्तीसगढ़                | मोहलामानपुरअम्बाचौकी | 0  | 3  | 0  |
| छत्तीसगढ़                | मुंगेली              | 5  | 3  | 0  |
| छत्तीसगढ़                | नारायणपुर            | 1  | 2  | 1  |
| छत्तीसगढ़                | रायगढ़               | 11 | 9  | 12 |
| छत्तीसगढ़                | रायपुर               | 8  | 5  | 11 |
| छत्तीसगढ़                | राजनंदगांव           | 8  | 11 | 9  |
| छत्तीसगढ़                | शक्ति                | 6  | 2  | 1  |
| छत्तीसगढ़                | सारंगढ़-बिलाईगढ़     | 4  | 1  | 3  |
| छत्तीसगढ़                | सुकमा                | 0  | 2  | 3  |
| छत्तीसगढ़                | Surajpur             | 7  | 3  | 7  |
| छत्तीसगढ़                | सरगुजा               | 2  | 0  | 0  |
| छत्तीसगढ़                | खैरगढ़ छुईखड़ा       | 0  | 3  | 1  |
| छत्तीसगढ़                | मोहला मानपुर अंबागर  | 0  | 0  | 0  |
| छत्तीसगढ़                | दंतेवाड़ा            | 0  | 2  | 4  |
| छत्तीसगढ़                | कवर्धा               | 0  | 0  | 7  |
| छत्तीसगढ़                | सरगुजा               | 0  | 1  | 6  |
| दादरा और नगर हवेली, डीडी | दमन                  | 0  | 0  | 1  |
| दादरा और नगर हवेली, डीडी | दादरा और नगर हवेली   | 1  | 0  | 4  |
| दादरा और नगर हवेली, डीडी | दीव                  | 0  | 0  | 0  |
| दिल्ली                   | नई दिल्ली            | 0  | 0  | 0  |
| दिल्ली                   | उत्तरी दिल्ली        | 0  | 0  | 0  |
| दिल्ली                   | उत्तर पश्चिम दिल्ली  | 0  | 0  | 0  |
| दिल्ली                   | मध्य दिल्ली          | 0  | 0  | 0  |
| दिल्ली                   | पूर्वी दिल्ली        | 0  | 0  | 0  |
| दिल्ली                   | उत्तर पूर्वी दिल्ली  | 0  | 0  | 0  |
| दिल्ली                   | शाहदरा दिल्ली        | 0  | 0  | 0  |
| दिल्ली                   | दक्षिण दिल्ली        | 0  | 0  | 0  |
| दिल्ली                   | दक्षिण पूर्व दिल्ली  | 0  | 0  | 0  |
| दिल्ली                   | दक्षिण पश्चिम दिल्ली | 0  | 0  | 0  |
| दिल्ली                   | पश्चिमी दिल्ली       | 0  | 0  | 0  |
| गोवा                     | उत्तरी गोवा          | 1  | 0  | 1  |
| गोवा                     | दक्षिण गोवा          | 2  | 1  | 1  |

|               |                 |    |    |    |
|---------------|-----------------|----|----|----|
| गुजरात        | अहमदाबाद        | 16 | 15 | 13 |
| गुजरात        | अमरेली          | 8  | 9  | 10 |
| गुजरात        | आनन्द           | 16 | 13 | 12 |
| गुजरात        | अरावली          | 16 | 8  | 12 |
| गुजरात        | बनास कांथा      | 43 | 10 | 27 |
| गुजरात        | भरूच            | 4  | 7  | 5  |
| गुजरात        | भावनगर          | 16 | 13 | 12 |
| गुजरात        | बोटाड           | 5  | 3  | 6  |
| गुजरात        | छोटाउदेपुर      | 3  | 10 | 8  |
| गुजरात        | दाहोद           | 14 | 9  | 8  |
| गुजरात        | देवभूमि द्वारका | 3  | 5  | 4  |
| गुजरात        | गांधी नगर       | 8  | 6  | 5  |
| गुजरात        | गिर सोमनाथ      | 11 | 8  | 16 |
| गुजरात        | जामनगर          | 5  | 9  | 7  |
| गुजरात        | जूनागढ़         | 15 | 18 | 9  |
| गुजरात        | खेड़ा           | 12 | 17 | 7  |
| गुजरात        | कच्छ            | 31 | 16 | 12 |
| गुजरात        | Mahisagar       | 7  | 3  | 2  |
| गुजरात        | मेहसाणा         | 20 | 8  | 15 |
| गुजरात        | मोरबी           | 13 | 17 | 17 |
| गुजरात        | नर्मदा          | 4  | 3  | 3  |
| गुजरात        | नवसारी          | 13 | 16 | 9  |
| गुजरात        | पंच महल         | 9  | 11 | 7  |
| गुजरात        | पाटन            | 5  | 5  | 8  |
| गुजरात        | पोरबंदर         | 1  | 6  | 6  |
| गुजरात        | राजकोट          | 11 | 17 | 13 |
| गुजरात        | साबर कंथा       | 11 | 5  | 6  |
| गुजरात        | सूरत            | 14 | 12 | 9  |
| गुजरात        | सुरेंद्रनगर     | 33 | 20 | 9  |
| गुजरात        | तापी            | 9  | 9  | 11 |
| गुजरात        | खतरे            | 0  | 0  | 1  |
| गुजरात        | वडोदरा          | 12 | 10 | 3  |
| गुजरात        | वलसाड           | 9  | 7  | 15 |
| हिमाचल प्रदेश | बिलासपुर        | 6  | 3  | 3  |
| हिमाचल प्रदेश | चंबा            | 4  | 0  | 1  |
| हिमाचल प्रदेश | हमीरपुर         | 7  | 0  | 2  |
| हिमाचल प्रदेश | कांगड़ा         | 12 | 6  | 3  |
| हिमाचल प्रदेश | किन्नौर         | 1  | 0  | 1  |
| हिमाचल प्रदेश | कुल्लू          | 6  | 3  | 0  |
| हिमाचल प्रदेश | लाहुल और स्पीति | 1  | 0  | 0  |
| हिमाचल प्रदेश | मंडी            | 6  | 4  | 1  |
| हिमाचल प्रदेश | शिमला           | 5  | 0  | 2  |
| हिमाचल प्रदेश | सिरमौर          | 6  | 3  | 4  |

|                 |                  |    |    |    |
|-----------------|------------------|----|----|----|
| हिमाचल प्रदेश   | एक प्रकार का हंस | 6  | 10 | 3  |
| हिमाचल प्रदेश   | ऊना              | 9  | 2  | 11 |
| हरियाणा         | अंबाला           | 6  | 8  | 8  |
| हरियाणा         | भिवानी           | 18 | 12 | 11 |
| हरियाणा         | चरखी दादरी       | 8  | 2  | 1  |
| हरियाणा         | फरीदाबाद         | 3  | 6  | 3  |
| हरियाणा         | फतेहाबाद         | 19 | 4  | 5  |
| हरियाणा         | गुडगाँव          | 12 | 12 | 14 |
| हरियाणा         | हिसार            | 16 | 14 | 10 |
| हरियाणा         | झज्जर            | 16 | 7  | 4  |
| हरियाणा         | जींद             | 12 | 7  | 11 |
| हरियाणा         | कैथल             | 10 | 8  | 2  |
| हरियाणा         | करनाल            | 15 | 3  | 5  |
| हरियाणा         | कुरुक्षेत्र      | 6  | 5  | 4  |
| हरियाणा         | महेंद्रगढ़       | 22 | 13 | 3  |
| हरियाणा         | मेवात            | 17 | 5  | 0  |
| हरियाणा         | पलवल             | 7  | 3  | 11 |
| हरियाणा         | पंचकुला          | 3  | 0  | 0  |
| हरियाणा         | पानीपत           | 11 | 2  | 3  |
| हरियाणा         | रेवाड़ी          | 11 | 15 | 17 |
| हरियाणा         | रोहतक            | 7  | 4  | 5  |
| हरियाणा         | सिरसा            | 16 | 14 | 13 |
| हरियाणा         | सोनीपत           | 17 | 3  | 6  |
| हरियाणा         | यमुनानगर         | 17 | 4  | 7  |
| हरियाणा         | नूह              | 0  | 0  | 11 |
| जम्मू और कश्मीर | अनंतनाग          | 2  | 5  | 0  |
| जम्मू और कश्मीर | बडगाम            | 0  | 0  | 1  |
| जम्मू और कश्मीर | बांदीपुरा        | 0  | 0  | 0  |
| जम्मू और कश्मीर | बारामुल्लाह      | 3  | 1  | 1  |
| जम्मू और कश्मीर | डोडा             | 2  | 0  | 1  |
| जम्मू और कश्मीर | गंदेरबल          | 2  | 0  | 2  |
| जम्मू और कश्मीर | जम्मू            | 7  | 4  | 2  |
| जम्मू और कश्मीर | कारगिल           | 1  | 0  | 0  |
| जम्मू और कश्मीर | कठुआ             | 3  | 2  | 1  |
| जम्मू और कश्मीर | कुलगाम           | 3  | 0  | 1  |
| जम्मू और कश्मीर | कुपवाड़ा         | 0  | 0  | 1  |
| जम्मू और कश्मीर | लेह              | 0  | 0  | 0  |
| जम्मू और कश्मीर | पूँछ             | 3  | 2  | 2  |
| जम्मू और कश्मीर | पुलवामा          | 6  | 2  | 1  |
| जम्मू और कश्मीर | राजौरी           | 5  | 4  | 5  |
| जम्मू और कश्मीर | रामबन            | 3  | 0  | 0  |
| जम्मू और कश्मीर | सांबा            | 1  | 5  | 1  |
| जम्मू और कश्मीर | शोपियां          | 2  | 2  | 0  |

|                 |                  |    |    |    |
|-----------------|------------------|----|----|----|
| जम्मू और कश्मीर | श्रीनगर          | 0  | 0  | 0  |
| जम्मू और कश्मीर | उधमपुर           | 1  | 1  | 1  |
| जम्मू और कश्मीर | किश्तवाड़        | 0  | 1  | 0  |
| जम्मू और कश्मीर | रियासी           | 0  | 0  | 0  |
| झारखंड          | बोकारो           | 15 | 4  | 4  |
| झारखंड          | चत्रा            | 7  | 5  | 4  |
| झारखंड          | देवघर            | 6  | 3  | 6  |
| झारखंड          | धनबाद            | 6  | 7  | 2  |
| झारखंड          | दुमका            | 3  | 2  | 6  |
| झारखंड          | पूर्वी सिंहभूम   | 5  | 9  | 1  |
| झारखंड          | गढ़वा            | 5  | 1  | 5  |
| झारखंड          | गिरिडीह          | 8  | 11 | 10 |
| झारखंड          | गोड्डा           | 2  | 1  | 3  |
| झारखंड          | गुमला            | 4  | 3  | 8  |
| झारखंड          | हजारीबाग         | 7  | 4  | 3  |
| झारखंड          | जामताड़ा         | 2  | 1  | 0  |
| झारखंड          | खूंटी            | 3  | 4  | 2  |
| झारखंड          | कोडरमा           | 10 | 2  | 0  |
| झारखंड          | लातेहार          | 3  | 4  | 3  |
| झारखंड          | लोहारदगा         | 2  | 0  | 1  |
| झारखंड          | पाकुुर           | 7  | 2  | 2  |
| झारखंड          | पलामू            | 10 | 1  | 5  |
| झारखंड          | रामगढ़           | 4  | 2  | 4  |
| झारखंड          | रांची            | 17 | 11 | 36 |
| झारखंड          | साहिबगंज         | 3  | 0  | 3  |
| झारखंड          | सरायकेला खरसावां | 2  | 5  | 3  |
| झारखंड          | सिमडेगा          | 1  | 4  | 4  |
| झारखंड          | पश्चिमी सिंहभूम  | 2  | 3  | 3  |
| कर्नाटक         | बागलकोट          | 17 | 20 | 12 |
| कर्नाटक         | बैंगलोर          | 20 | 16 | 23 |
| कर्नाटक         | बैंगलोर ग्रामीण  | 16 | 10 | 12 |
| कर्नाटक         | बेलगाम           | 31 | 29 | 35 |
| कर्नाटक         | बेल्लारी         | 14 | 9  | 6  |
| कर्नाटक         | बीदर             | 21 | 17 | 10 |
| कर्नाटक         | बीजापुर          | 22 | 15 | 21 |
| कर्नाटक         | चामराजनगर        | 10 | 4  | 7  |
| कर्नाटक         | चिक्कबल्लपुर     | 16 | 8  | 9  |
| कर्नाटक         | चिकमंगलूर        | 15 | 15 | 10 |
| कर्नाटक         | चित्रदुर्ग       | 8  | 13 | 13 |
| कर्नाटक         | दक्षिण कन्नड़    | 9  | 5  | 13 |
| कर्नाटक         | दावणगेरे         | 11 | 6  | 18 |
| कर्नाटक         | धारवाड़          | 9  | 13 | 3  |
| कर्नाटक         | गडग              | 11 | 12 | 9  |

|            |                |    |    |    |
|------------|----------------|----|----|----|
| कर्नाटक    | गुलबर्गा       | 11 | 18 | 18 |
| कर्नाटक    | हसन            | 19 | 13 | 16 |
| कर्नाटक    | हावेरी         | 16 | 7  | 11 |
| कर्नाटक    | कोडागू         | 2  | 3  | 3  |
| कर्नाटक    | कोलार          | 11 | 12 | 8  |
| कर्नाटक    | कोप्पल         | 16 | 11 | 10 |
| कर्नाटक    | मंड्या         | 16 | 9  | 5  |
| कर्नाटक    | मैसूर          | 25 | 15 | 9  |
| कर्नाटक    | रायचूर         | 14 | 9  | 9  |
| कर्नाटक    | रामनगर         | 9  | 7  | 0  |
| कर्नाटक    | शिमोगा         | 8  | 9  | 19 |
| कर्नाटक    | तुमकुर         | 27 | 13 | 18 |
| कर्नाटक    | उडुपी          | 5  | 6  | 1  |
| कर्नाटक    | उत्तर कन्नड़   | 5  | 5  | 3  |
| कर्नाटक    | विजयनगर        | 12 | 6  | 2  |
| कर्नाटक    | यादगीर         | 7  | 6  | 6  |
| केरल       | अलाप्पुझा      | 4  | 1  | 2  |
| केरल       | एर्नाकुलम      | 14 | 6  | 6  |
| केरल       | इडुक्की        | 3  | 2  | 2  |
| केरल       | कन्नूर         | 12 | 5  | 7  |
| केरल       | कासरगोड        | 0  | 1  | 2  |
| केरल       | कोल्लम         | 4  | 1  | 10 |
| केरल       | कोट्टायम       | 10 | 8  | 6  |
| केरल       | कोझिकोड        | 16 | 3  | 11 |
| केरल       | मलप्पुरम       | 24 | 12 | 22 |
| केरल       | पलक्कड़        | 19 | 7  | 11 |
| केरल       | पठाननथिट्टा    | 1  | 3  | 0  |
| केरल       | तिरुवनंतपुरम   | 11 | 2  | 10 |
| केरल       | त्रिशूर        | 12 | 3  | 7  |
| केरल       | वायनाड         | 4  | 0  | 4  |
| लक्षद्वीप  | लक्षद्वीप      | 0  | 0  | 0  |
| लद्दाख     | कारगिल         | 5  | 3  | 0  |
| लद्दाख     | लेह            | 4  | 1  | 3  |
| महाराष्ट्र | अहमदनगर        | 21 | 45 | 35 |
| महाराष्ट्र | अकोला          | 10 | 7  | 10 |
| महाराष्ट्र | अमरावती        | 13 | 15 | 12 |
| महाराष्ट्र | भंडारा         | 9  | 4  | 5  |
| महाराष्ट्र | बोली           | 17 | 14 | 30 |
| महाराष्ट्र | बुलढाना        | 16 | 19 | 11 |
| महाराष्ट्र | चंद्रपुर       | 5  | 2  | 1  |
| महाराष्ट्र | छत्रपति संभाजी | 17 | 11 | 26 |
| महाराष्ट्र | धाराशिव        | 8  | 14 | 12 |
| महाराष्ट्र | धुले           | 14 | 14 | 15 |

|            |                              |    |    |    |
|------------|------------------------------|----|----|----|
| महाराष्ट्र | गडचिरोली                     | 6  | 3  | 6  |
| महाराष्ट्र | गोंदिया                      | 6  | 5  | 1  |
| महाराष्ट्र | ग्रेटर मुंबई                 | 0  | 0  | 0  |
| महाराष्ट्र | हिंगोली                      | 6  | 1  | 7  |
| महाराष्ट्र | जलगांव                       | 13 | 18 | 16 |
| महाराष्ट्र | जलना                         | 17 | 11 | 12 |
| महाराष्ट्र | कोल्हापुर                    | 7  | 4  | 5  |
| महाराष्ट्र | लातूर                        | 11 | 9  | 11 |
| महाराष्ट्र | मुंबई शहर                    | 0  | 0  | 0  |
| महाराष्ट्र | नागपुर                       | 6  | 15 | 7  |
| महाराष्ट्र | नांदेड़                      | 17 | 17 | 21 |
| महाराष्ट्र | नंदुरबार                     | 3  | 6  | 3  |
| महाराष्ट्र | नासिक                        | 29 | 19 | 31 |
| महाराष्ट्र | पालघर                        | 2  | 6  | 4  |
| महाराष्ट्र | परभनी                        | 4  | 4  | 4  |
| महाराष्ट्र | पुणे                         | 46 | 44 | 60 |
| महाराष्ट्र | रायगढ़                       | 5  | 3  | 10 |
| महाराष्ट्र | रत्नागिरि                    | 5  | 2  | 5  |
| महाराष्ट्र | सांगली                       | 11 | 8  | 14 |
| महाराष्ट्र | सतारा                        | 20 | 12 | 20 |
| महाराष्ट्र | सिंधुदुर्ग                   | 2  | 0  | 6  |
| महाराष्ट्र | सोलापुर                      | 14 | 24 | 42 |
| महाराष्ट्र | मुंबई उपनगरीय                | 0  | 0  | 0  |
| महाराष्ट्र | ठाणे                         | 1  | 1  | 12 |
| महाराष्ट्र | वर्धा                        | 10 | 7  | 6  |
| महाराष्ट्र | वाशिम                        | 5  | 4  | 7  |
| महाराष्ट्र | यवतमाल                       | 17 | 10 | 4  |
| मेघालय     | पूर्वी गारो हिल्स            | 1  | 0  | 1  |
| मेघालय     | पूर्वी जयंतिया हिल्स         | 6  | 3  | 4  |
| मेघालय     | पूर्वी खासी हिल्स            | 3  | 8  | 4  |
| मेघालय     | उत्तरी गारो हिल्स            | 3  | 1  | 0  |
| मेघालय     | री भोई                       | 5  | 8  | 4  |
| मेघालय     | दक्षिण गारो हिल्स            | 1  | 0  | 1  |
| मेघालय     | दक्षिण पश्चिम गारोहिल्स      | 6  | 2  | 0  |
| मेघालय     | दक्षिण-पश्चिम खासी पहाड़ियाँ | 2  | 0  | 0  |
| मेघालय     | वेस्ट गारो हिल्स             | 6  | 3  | 3  |
| मेघालय     | पश्चिम जयंतिया हिल्स         | 5  | 3  | 2  |
| मेघालय     | पश्चिम खासी हिल्स            | 4  | 2  | 5  |
| मणिपुर     | बिश्रुपुर                    | 3  | 2  | 1  |
| मणिपुर     | चंदेल                        | 1  | 0  | 0  |
| मणिपुर     | छुरछंदपुर                    | 5  | 0  | 0  |
| मणिपुर     | पूर्वी इंफाल                 | 8  | 3  | 1  |
| मणिपुर     | जिरीबाम                      | 0  | 2  | 1  |



|             |              |    |    |    |
|-------------|--------------|----|----|----|
| मणिपुर      | काकचिंग      | 2  | 3  | 0  |
| मणिपुर      | कामजोंग      | 1  | 0  | 0  |
| मणिपुर      | कांगपोकपी    | 2  | 0  | 0  |
| मणिपुर      | नोनी         | 1  | 2  | 0  |
| मणिपुर      | फेरजावल      | 1  | 0  | 0  |
| मणिपुर      | सेनापति      | 3  | 0  | 0  |
| मणिपुर      | तामंगलांग    | 2  | 2  | 0  |
| मणिपुर      | टेंगनौपाल    | 2  | 0  | 0  |
| मणिपुर      | थौबल         | 2  | 2  | 0  |
| मणिपुर      | उखरूल        | 1  | 0  | 1  |
| मणिपुर      | पश्चिम इंफाल | 7  | 2  | 2  |
| मध्य प्रदेश | आगर मालवा    | 12 | 3  | 4  |
| मध्य प्रदेश | अलीराजपुर    | 3  | 2  | 3  |
| मध्य प्रदेश | अनुपुर       | 2  | 5  | 4  |
| मध्य प्रदेश | अशोकनगर      | 4  | 4  | 6  |
| मध्य प्रदेश | बड़वानी      | 16 | 3  | 0  |
| मध्य प्रदेश | बालाघाट      | 14 | 5  | 9  |
| मध्य प्रदेश | बेतुल        | 22 | 5  | 14 |
| मध्य प्रदेश | भिंड         | 11 | 10 | 8  |
| मध्य प्रदेश | भोपाल        | 15 | 9  | 4  |
| मध्य प्रदेश | बुरहानपुर    | 0  | 0  | 3  |
| मध्य प्रदेश | छतरपुर       | 4  | 5  | 7  |
| मध्य प्रदेश | छिंदवारे     | 16 | 13 | 19 |
| मध्य प्रदेश | दमोह         | 9  | 4  | 8  |
| मध्य प्रदेश | दतिया        | 5  | 4  | 6  |
| मध्य प्रदेश | देवास        | 19 | 12 | 16 |
| मध्य प्रदेश | धार          | 31 | 23 | 12 |
| मध्य प्रदेश | डिंडोरी      | 1  | 4  | 3  |
| मध्य प्रदेश | गुना         | 10 | 7  | 8  |
| मध्य प्रदेश | ग्वालियर     | 17 | 17 | 17 |
| मध्य प्रदेश | हरदा         | 7  | 8  | 3  |
| मध्य प्रदेश | होशंगाबाद    | 8  | 8  | 10 |
| मध्य प्रदेश | इंदौर        | 24 | 7  | 7  |
| मध्य प्रदेश | जबलपुर       | 6  | 7  | 5  |
| मध्य प्रदेश | जाहबुआ       | 15 | 0  | 7  |
| मध्य प्रदेश | कटनी         | 6  | 9  | 5  |
| मध्य प्रदेश | खंडवा        | 18 | 5  | 5  |
| मध्य प्रदेश | खरगोन        | 19 | 7  | 14 |
| मध्य प्रदेश | मैहर         | 1  | 0  | 0  |
| मध्य प्रदेश | मंडला        | 6  | 8  | 5  |
| मध्य प्रदेश | मन्दसौर      | 16 | 8  | 8  |
| मध्य प्रदेश | मुरैना       | 14 | 6  | 7  |
| मध्य प्रदेश | नरसिंहपुर    | 9  | 10 | 6  |

|             |            |    |    |    |
|-------------|------------|----|----|----|
| मध्य प्रदेश | नीमच       | 4  | 3  | 0  |
| मध्य प्रदेश | निवाड़ी    | 1  | 1  | 0  |
| मध्य प्रदेश | पंधुरना    | 0  | 0  | 0  |
| मध्य प्रदेश | पन्ना      | 4  | 4  | 4  |
| मध्य प्रदेश | रायसेन     | 8  | 10 | 12 |
| मध्य प्रदेश | राजगढ़     | 14 | 10 | 10 |
| मध्य प्रदेश | रतलाम      | 24 | 11 | 9  |
| मध्य प्रदेश | रीवा       | 6  | 2  | 1  |
| मध्य प्रदेश | सागर       | 14 | 5  | 17 |
| मध्य प्रदेश | सतना       | 15 | 9  | 4  |
| मध्य प्रदेश | सीहोर      | 28 | 11 | 9  |
| मध्य प्रदेश | एसईओएनआई   | 12 | 13 | 12 |
| मध्य प्रदेश | शाहडोल     | 8  | 8  | 4  |
| मध्य प्रदेश | शाजापुर    | 6  | 5  | 5  |
| मध्य प्रदेश | श्योपुर    | 3  | 5  | 11 |
| मध्य प्रदेश | शिवपुरी    | 19 | 9  | 7  |
| मध्य प्रदेश | सीधी       | 3  | 4  | 3  |
| मध्य प्रदेश | सिंगरौली   | 12 | 8  | 5  |
| मध्य प्रदेश | टीकमगढ़    | 4  | 2  | 2  |
| मध्य प्रदेश | उज्जैन     | 16 | 14 | 15 |
| मध्य प्रदेश | उमरिया     | 0  | 6  | 1  |
| मध्य प्रदेश | विदिशा     | 20 | 6  | 12 |
| मध्य प्रदेश | बड़वानी    | 0  | 0  | 8  |
| मिजोरम      | आइजोल      | 13 | 3  | 8  |
| मिजोरम      | चम्फाई     | 5  | 2  | 1  |
| मिजोरम      | खवज़ॉल     | 2  | 0  | 0  |
| मिजोरम      | कोलासिब    | 3  | 1  | 4  |
| मिजोरम      | लॉन्टलाई   | 5  | 1  | 1  |
| मिजोरम      | लुंगलेई    | 3  | 1  | 3  |
| मिजोरम      | मामित      | 5  | 0  | 0  |
| मिजोरम      | सैहा       | 2  | 0  | 0  |
| मिजोरम      | सैतुअल     | 1  | 1  | 0  |
| मिजोरम      | सेरछिप     | 3  | 1  | 1  |
| नगालैंड     | सोमवार     | 4  | 0  | 1  |
| नगालैंड     | चुमौकेदिमा | 3  | 0  | 0  |
| नगालैंड     | दीमापुर    | 13 | 7  | 2  |
| नगालैंड     | किफेरे     | 1  | 0  | 0  |
| नगालैंड     | कोहिमा     | 15 | 7  | 2  |
| नगालैंड     | लॉंगलेंग   | 2  | 0  | 0  |
| नगालैंड     | मोकोकचुंग  | 4  | 2  | 3  |
| नगालैंड     | न्यूलैंड   | 1  | 0  | 0  |
| नगालैंड     | नोक्लाक    | 1  | 1  | 0  |
| नगालैंड     | पेरेन      | 3  | 0  | 0  |

|         |               |    |    |   |
|---------|---------------|----|----|---|
| नगालैंड | फेक           | 7  | 2  | 1 |
| नगालैंड | शमाटोर        | 1  | 0  | 0 |
| नगालैंड | त्सेमिन्यु    | 0  | 0  | 0 |
| नगालैंड | तुएनसांग      | 3  | 0  | 0 |
| नगालैंड | वोखा          | 2  | 1  | 1 |
| नगालैंड | जुन्हेबोटो    | 3  | 1  | 0 |
| नगालैंड | ह्वाथियाल     | 0  | 1  | 0 |
| ओडिशा   | अंगुल         | 10 | 2  | 6 |
| ओडिशा   | बालेश्वर      | 13 | 7  | 5 |
| ओडिशा   | बारगढ़        | 11 | 4  | 7 |
| ओडिशा   | भद्रक         | 2  | 2  | 5 |
| ओडिशा   | बोलंगीर       | 11 | 3  | 4 |
| ओडिशा   | बौध           | 3  | 4  | 8 |
| ओडिशा   | कटक           | 11 | 5  | 8 |
| ओडिशा   | देवगढ़        | 2  | 1  | 1 |
| ओडिशा   | ढेंकनाल       | 8  | 3  | 7 |
| ओडिशा   | गजपति         | 1  | 0  | 1 |
| ओडिशा   | गंजम          | 15 | 4  | 7 |
| ओडिशा   | जगतसिंहपुर    | 0  | 1  | 1 |
| ओडिशा   | जाजपुर        | 5  | 2  | 5 |
| ओडिशा   | झारसुगुडा     | 6  | 2  | 1 |
| ओडिशा   | कालाहांडी     | 11 | 10 | 1 |
| ओडिशा   | कंधमाल        | 1  | 1  | 2 |
| ओडिशा   | केंद्रपाड़ा   | 4  | 4  | 1 |
| ओडिशा   | क्योंझर       | 10 | 2  | 5 |
| ओडिशा   | खोरधा         | 1  | 4  | 0 |
| ओडिशा   | कोरापुट       | 9  | 1  | 4 |
| ओडिशा   | मल्कानगिरी    | 5  | 3  | 2 |
| ओडिशा   | मयूरभंज       | 6  | 4  | 5 |
| ओडिशा   | नबरंगपुर      | 8  | 2  | 1 |
| ओडिशा   | नयागढ़        | 5  | 3  | 4 |
| ओडिशा   | नुआपरहा       | 7  | 4  | 0 |
| ओडिशा   | पुरी          | 4  | 3  | 1 |
| ओडिशा   | रायगढ़        | 4  | 0  | 4 |
| ओडिशा   | संबलपुर       | 5  | 1  | 1 |
| ओडिशा   | सोनापुर       | 6  | 2  | 1 |
| ओडिशा   | सुंदरगढ़      | 11 | 7  | 5 |
| पंजाब   | अमृतसर        | 10 | 9  | 7 |
| पंजाब   | बरनाला        | 3  | 4  | 1 |
| पंजाब   | बठिंडा        | 9  | 11 | 7 |
| पंजाब   | फरीदकोट       | 6  | 1  | 3 |
| पंजाब   | फतेहगढ़ साहिब | 1  | 1  | 1 |
| पंजाब   | फाजिल्का      | 12 | 4  | 4 |

|          |                      |    |    |    |
|----------|----------------------|----|----|----|
| पंजाब    | फिरोजपुर             | 4  | 2  | 6  |
| पंजाब    | गुरदासपुर            | 3  | 5  | 7  |
| पंजाब    | होशियारपुर           | 7  | 2  | 11 |
| पंजाब    | जालंधर               | 2  | 5  | 3  |
| पंजाब    | कपूरथला              | 7  | 4  | 3  |
| पंजाब    | लुधियाना             | 7  | 4  | 3  |
| पंजाब    | मलेरकोटला            | 1  | 1  | 0  |
| पंजाब    | मानसा                | 3  | 3  | 3  |
| पंजाब    | मोगा                 | 3  | 1  | 1  |
| पंजाब    | मुक्तसर              | 6  | 0  | 0  |
| पंजाब    | पठानकोट              | 2  | 1  | 0  |
| पंजाब    | पटियाला              | 5  | 8  | 2  |
| पंजाब    | रूपनगर               | 10 | 2  | 3  |
| पंजाब    | Sangrur              | 5  | 4  | 2  |
| पंजाब    | एसएस नगर             | 2  | 2  | 5  |
| पंजाब    | शहीद भगत सिंह एनजीआर | 2  | 1  | 4  |
| पंजाब    | तरनतारन              | 12 | 4  | 1  |
| पंजाब    | श्री मुक्तसर साहिब   | 0  | 5  | 3  |
| पुदुचेरी | कुड्डलोर             | 1  | 0  | 0  |
| पुदुचेरी | कराईकल               | 3  | 0  | 0  |
| पुदुचेरी | माहे                 | 0  | 0  | 0  |
| पुदुचेरी | पांडिचेरी            | 4  | 3  | 4  |
| पुदुचेरी | यानम                 | 0  | 0  | 0  |
| राजस्थान | अजमेर                | 17 | 7  | 11 |
| राजस्थान | अलवर                 | 11 | 14 | 7  |
| राजस्थान | अनूपगढ़              | 11 | 1  | 0  |
| राजस्थान | बालोतरा              | 9  | 6  | 0  |
| राजस्थान | बांसवाड़ा            | 23 | 2  | 4  |
| राजस्थान | बारां                | 7  | 0  | 11 |
| राजस्थान | बाड़मेर              | 14 | 6  | 19 |
| राजस्थान | ब्यावर               | 13 | 6  | 0  |
| राजस्थान | भरतपुर               | 5  | 2  | 9  |
| राजस्थान | भीलवाड़ा             | 14 | 11 | 16 |
| राजस्थान | बीकानेर              | 11 | 14 | 22 |
| राजस्थान | बूंदी                | 7  | 6  | 12 |
| राजस्थान | चित्तौड़गढ़          | 14 | 7  | 6  |
| राजस्थान | चुरू                 | 10 | 6  | 14 |
| राजस्थान | दौसा                 | 14 | 8  | 4  |
| राजस्थान | डीग                  | 0  | 3  | 0  |
| राजस्थान | धौलपुर               | 2  | 1  | 3  |
| राजस्थान | डीडवाना-कुचामन       | 22 | 11 | 0  |
| राजस्थान | झुंझ                 | 3  | 5  | 0  |
| राजस्थान | झुंजरपुर             | 15 | 3  | 9  |

|          |                     |    |    |    |
|----------|---------------------|----|----|----|
| राजस्थान | गंगानगर             | 8  | 5  | 3  |
| राजस्थान | गंगापुर सिटी        | 7  | 2  | 0  |
| राजस्थान | हनुमानगढ़           | 11 | 2  | 4  |
| राजस्थान | जयपुर               | 15 | 10 | 34 |
| राजस्थान | जयपुर ग्रामीण       | 13 | 22 | 0  |
| राजस्थान | जैसलमेर             | 6  | 5  | 7  |
| राजस्थान | जालोर               | 18 | 2  | 11 |
| राजस्थान | झालावाड़            | 2  | 3  | 12 |
| राजस्थान | झुंझुनूं            | 15 | 6  | 18 |
| राजस्थान | जोधपुर              | 6  | 1  | 20 |
| राजस्थान | जोधपुर ग्रामीण      | 21 | 8  | 0  |
| राजस्थान | करौली               | 12 | 2  | 8  |
| राजस्थान | केकड़ी              | 7  | 1  | 0  |
| राजस्थान | खैरथल-तिजारा        | 2  | 0  | 0  |
| राजस्थान | कोटा                | 7  | 6  | 9  |
| राजस्थान | कोटपुतली-बेहरोड़    | 6  | 0  | 0  |
| राजस्थान | नागौर               | 22 | 27 | 31 |
| राजस्थान | नीम का थाना         | 6  | 4  | 0  |
| राजस्थान | पाली                | 12 | 5  | 20 |
| राजस्थान | फलौदी               | 13 | 4  | 0  |
| राजस्थान | प्रतापगढ़           | 4  | 3  | 5  |
| राजस्थान | राजसमंद             | 12 | 8  | 3  |
| राजस्थान | सलूम्बर             | 4  | 3  | 0  |
| राजस्थान | सांचोर              | 6  | 3  | 0  |
| राजस्थान | सवाईमाधोपुर         | 9  | 3  | 11 |
| राजस्थान | शाहपुरा             | 13 | 2  | 0  |
| राजस्थान | सीकर                | 20 | 11 | 18 |
| राजस्थान | सिरोही              | 8  | 2  | 13 |
| राजस्थान | टोंक                | 19 | 9  | 17 |
| राजस्थान | उदयपुर              | 24 | 8  | 14 |
| सिक्किम  | गंगटोक              | 1  | 1  | 0  |
| सिक्किम  | गेजिंग              | 1  | 0  | 1  |
| सिक्किम  | मंगन                | 1  | 0  | 0  |
| सिक्किम  | नामची               | 2  | 3  | 1  |
| सिक्किम  | पाकयोंग             | 0  | 0  | 0  |
| सिक्किम  | सोरेंग              | 0  | 0  | 0  |
| तेलंगाना | आदिलाबाद            | 6  | 4  | 10 |
| तेलंगाना | भद्राद्री कोठागुडेम | 7  | 1  | 8  |
| तेलंगाना | हैदराबाद            | 2  | 1  | 0  |
| तेलंगाना | Jagtial             | 8  | 10 | 10 |
| तेलंगाना | जनगांव              | 15 | 6  | 4  |
| तेलंगाना | जयशंकर भूपालपा      | 3  | 4  | 1  |
| तेलंगाना | जोगुलाम्बा गडवाल    | 8  | 5  | 3  |

|          |                   |    |    |    |
|----------|-------------------|----|----|----|
| तेलंगाणा | कामारेड्डी        | 12 | 6  | 8  |
| तेलंगाणा | करीम नगर          | 8  | 14 | 15 |
| तेलंगाणा | खम्मम             | 13 | 14 | 13 |
| तेलंगाणा | कोमराम भीम आसिफबा | 1  | 4  | 3  |
| तेलंगाणा | महबुबाबाद         | 6  | 5  | 3  |
| तेलंगाणा | Mancheria         | 6  | 7  | 6  |
| तेलंगाणा | मेडक              | 10 | 7  | 8  |
| तेलंगाणा | मेडचल मलकाजगिरी   | 13 | 4  | 8  |
| तेलंगाणा | महबूबनगर          | 9  | 11 | 20 |
| तेलंगाणा | मुलुगु            | 5  | 1  | 3  |
| तेलंगाणा | नगरकुरनूल         | 19 | 13 | 11 |
| तेलंगाणा | नलगोंडा           | 20 | 24 | 20 |
| तेलंगाणा | नारायणपेट         | 3  | 2  | 0  |
| तेलंगाणा | निर्मल            | 8  | 5  | 10 |
| तेलंगाणा | निजामाबाद         | 25 | 10 | 20 |
| तेलंगाणा | पेद्दापल्ली       | 10 | 11 | 10 |
| तेलंगाणा | राजन्ना सिरसिला   | 4  | 6  | 6  |
| तेलंगाणा | रंगारेड्डी        | 27 | 25 | 30 |
| तेलंगाणा | संगारेड्डी        | 11 | 11 | 13 |
| तेलंगाणा | सिद्धीपेट         | 20 | 11 | 22 |
| तेलंगाणा | सूर्यपेट          | 14 | 12 | 8  |
| तेलंगाणा | विकाराबाद         | 5  | 10 | 6  |
| तेलंगाणा | वानापार्थी        | 4  | 10 | 6  |
| तेलंगाणा | वारंगल            | 8  | 4  | 11 |
| तेलंगाणा | वारंगल ग्रामीण    | 8  | 7  | 3  |
| तेलंगाणा | यदाद्री भुवनागिरी | 16 | 14 | 7  |
| तमिलनाडु | अरियालुर          | 7  | 0  | 3  |
| तमिलनाडु | चेंगलपट्टू        | 10 | 7  | 11 |
| तमिलनाडु | चेन्नई            | 5  | 2  | 2  |
| तमिलनाडु | चिगलेपुट          | 1  | 0  | 0  |
| तमिलनाडु | कोयंबतूर          | 19 | 22 | 15 |
| तमिलनाडु | कुड्डालोर         | 17 | 11 | 14 |
| तमिलनाडु | धर्मपुरी          | 16 | 18 | 16 |
| तमिलनाडु | डिंडीगुल          | 12 | 17 | 10 |
| तमिलनाडु | इरोड              | 28 | 19 | 16 |
| तमिलनाडु | कल्लाकुरिची       | 11 | 6  | 7  |
| तमिलनाडु | कांचीपुरम         | 9  | 9  | 7  |
| तमिलनाडु | कन्याकुमारी       | 8  | 9  | 8  |
| तमिलनाडु | करूर              | 11 | 14 | 6  |
| तमिलनाडु | कृष्णागिरी        | 14 | 13 | 8  |
| तमिलनाडु | मदुरै             | 17 | 5  | 10 |
| तमिलनाडु | माइलादुत्रयी      | 1  | 5  | 3  |
| तमिलनाडु | नागपट्टिनम        | 2  | 0  | 0  |

|              |                   |    |    |    |
|--------------|-------------------|----|----|----|
| तमिलनाडु     | नमक्कल            | 25 | 9  | 10 |
| तमिलनाडु     | पेराम्बलुर        | 8  | 6  | 2  |
| तमिलनाडु     | पुदुक्कोट्टई      | 18 | 12 | 7  |
| तमिलनाडु     | रामनाथपुरम        | 11 | 9  | 4  |
| तमिलनाडु     | रानीपेट           | 7  | 4  | 1  |
| तमिलनाडु     | सलेम              | 15 | 13 | 17 |
| तमिलनाडु     | शिवगंगा           | 5  | 7  | 7  |
| तमिलनाडु     | टेनी              | 11 | 5  | 7  |
| तमिलनाडु     | तेनकासी           | 9  | 11 | 3  |
| तमिलनाडु     | तंजावुर           | 11 | 17 | 10 |
| तमिलनाडु     | थिरुवरुर          | 9  | 8  | 2  |
| तमिलनाडु     | Tiruchchirappalli | 20 | 8  | 6  |
| तमिलनाडु     | तिरुनेलवेली       | 12 | 6  | 11 |
| तमिलनाडु     | तिरुपथुर          | 5  | 7  | 3  |
| तमिलनाडु     | तिरुपुर           | 29 | 15 | 18 |
| तमिलनाडु     | तिरुवल्लूर        | 11 | 18 | 16 |
| तमिलनाडु     | तिरुवन्नामलाई     | 18 | 11 | 25 |
| तमिलनाडु     | तूतीकोरिन         | 13 | 14 | 8  |
| तमिलनाडु     | वेल्लोर           | 12 | 10 | 8  |
| तमिलनाडु     | विलुप्पुरम        | 15 | 6  | 9  |
| तमिलनाडु     | विरुदुनगर         | 9  | 6  | 5  |
| तमिलनाडु     | नीलगिरी           | 0  | 2  | 0  |
| त्रिपुरा     | धलाई              | 1  | 0  | 1  |
| त्रिपुरा     | गोमती             | 1  | 0  | 0  |
| त्रिपुरा     | खोवाई             | 2  | 0  | 1  |
| त्रिपुरा     | उत्तरी त्रिपुरा   | 2  | 1  | 0  |
| त्रिपुरा     | सिपाहीझाला        | 2  | 1  | 1  |
| त्रिपुरा     | दक्षिण त्रिपुरा   | 6  | 1  | 0  |
| त्रिपुरा     | Unakoti           | 3  | 0  | 0  |
| त्रिपुरा     | पश्चिम त्रिपुरा   | 4  | 2  | 2  |
| उत्तर प्रदेश | आगरा              | 8  | 7  | 19 |
| उत्तर प्रदेश | अलीगढ़            | 9  | 13 | 7  |
| उत्तर प्रदेश | अम्बेडकर          | 27 | 14 | 17 |
| उत्तर प्रदेश | अमेठी             | 10 | 4  | 6  |
| उत्तर प्रदेश | अमरोहा            | 15 | 9  | 9  |
| उत्तर प्रदेश | औरैया             | 10 | 5  | 4  |
| उत्तर प्रदेश | आजमगढ़            | 38 | 12 | 17 |
| उत्तर प्रदेश | बागपत             | 8  | 4  | 9  |
| उत्तर प्रदेश | बहराइच            | 7  | 14 | 2  |
| उत्तर प्रदेश | बलिया             | 21 | 7  | 12 |
| उत्तर प्रदेश | बलरामपुर          | 7  | 7  | 6  |
| उत्तर प्रदेश | बाँदा             | 18 | 2  | 6  |
| उत्तर प्रदेश | बाराबंकी          | 12 | 15 | 23 |

|              |                |    |    |    |
|--------------|----------------|----|----|----|
| उत्तर प्रदेश | बरेली          | 20 | 14 | 9  |
| उत्तर प्रदेश | बस्ती          | 17 | 7  | 7  |
| उत्तर प्रदेश | भदोही          | 13 | 7  | 2  |
| उत्तर प्रदेश | बिजनौर         | 19 | 14 | 13 |
| उत्तर प्रदेश | शाहजहांपुर     | 10 | 11 | 7  |
| उत्तर प्रदेश | बुलंदशहर       | 11 | 9  | 12 |
| उत्तर प्रदेश | चंदौली         | 10 | 8  | 1  |
| उत्तर प्रदेश | चित्रकूट       | 4  | 2  | 6  |
| उत्तर प्रदेश | देवरिया        | 21 | 14 | 8  |
| उत्तर प्रदेश | एटा            | 8  | 6  | 10 |
| उत्तर प्रदेश | इटवा           | 9  | 5  | 5  |
| उत्तर प्रदेश | फैजाबाद        | 15 | 13 | 7  |
| उत्तर प्रदेश | फर्रुखाबाद     | 9  | 7  | 7  |
| उत्तर प्रदेश | फतेहपुर        | 8  | 4  | 19 |
| उत्तर प्रदेश | फिरोजाबाद      | 12 | 5  | 8  |
| उत्तर प्रदेश | गौतम बुद्ध नगर | 3  | 0  | 0  |
| उत्तर प्रदेश | गाजियाबाद      | 2  | 4  | 0  |
| उत्तर प्रदेश | गाजीपुर        | 11 | 13 | 5  |
| उत्तर प्रदेश | गोंडा          | 23 | 13 | 9  |
| उत्तर प्रदेश | गोरखपुर        | 16 | 5  | 14 |
| उत्तर प्रदेश | हमीरपुर        | 9  | 15 | 8  |
| उत्तर प्रदेश | हापुड़         | 4  | 3  | 3  |
| उत्तर प्रदेश | हरदोई          | 15 | 7  | 18 |
| उत्तर प्रदेश | हाथरस          | 8  | 9  | 4  |
| उत्तर प्रदेश | जालौन          | 38 | 29 | 6  |
| उत्तर प्रदेश | जौनपुर         | 24 | 27 | 11 |
| उत्तर प्रदेश | झांसी          | 9  | 10 | 5  |
| उत्तर प्रदेश | कन्नौज         | 5  | 8  | 4  |
| उत्तर प्रदेश | कानपुर ग्रामीण | 14 | 1  | 9  |
| उत्तर प्रदेश | कानपुर शहरी    | 16 | 18 | 11 |
| उत्तर प्रदेश | काशी राम नगर   | 11 | 10 | 10 |
| उत्तर प्रदेश | कौशाम्बी       | 5  | 6  | 9  |
| उत्तर प्रदेश | कुशीनगर        | 22 | 11 | 12 |
| उत्तर प्रदेश | लखीमपुर        | 35 | 7  | 22 |
| उत्तर प्रदेश | Lalitpur       | 25 | 8  | 5  |
| उत्तर प्रदेश | लखनऊ           | 10 | 16 | 16 |
| उत्तर प्रदेश | महाराजगंज      | 12 | 8  | 13 |
| उत्तर प्रदेश | महोबा          | 13 | 9  | 6  |
| उत्तर प्रदेश | मैनपुरी        | 8  | 18 | 12 |
| उत्तर प्रदेश | मथुरा          | 4  | 7  | 4  |
| उत्तर प्रदेश | मौनाथभंजन      | 8  | 5  | 5  |
| उत्तर प्रदेश | मेरठ           | 16 | 12 | 8  |
| उत्तर प्रदेश | मिर्जापुर      | 17 | 10 | 8  |



|              |                 |    |    |    |
|--------------|-----------------|----|----|----|
| उत्तर प्रदेश | मुरादाबाद       | 18 | 10 | 9  |
| उत्तर प्रदेश | मुजफ्फरनगर      | 4  | 6  | 6  |
| उत्तर प्रदेश | पीलीभीत         | 16 | 10 | 13 |
| उत्तर प्रदेश | प्रतापगढ़       | 32 | 10 | 9  |
| उत्तर प्रदेश | प्रयागराज       | 29 | 19 | 32 |
| उत्तर प्रदेश | रायबरेली        | 16 | 7  | 9  |
| उत्तर प्रदेश | रामपुर          | 32 | 8  | 8  |
| उत्तर प्रदेश | सहारनपुर        | 20 | 17 | 11 |
| उत्तर प्रदेश | संभल            | 13 | 7  | 4  |
| उत्तर प्रदेश | संत कबीर नगर    | 4  | 3  | 7  |
| उत्तर प्रदेश | शाहजहांपुर      | 16 | 7  | 10 |
| उत्तर प्रदेश | शामली           | 6  | 4  | 4  |
| उत्तर प्रदेश | श्रावस्ती       | 2  | 6  | 8  |
| उत्तर प्रदेश | सिद्धार्थनगर    | 8  | 8  | 9  |
| उत्तर प्रदेश | सीतापुर         | 18 | 16 | 18 |
| उत्तर प्रदेश | सोनभद्र         | 31 | 4  | 3  |
| उत्तर प्रदेश | सुल्तानपुर      | 9  | 5  | 16 |
| उत्तर प्रदेश | उन्नाव          | 17 | 15 | 18 |
| उत्तर प्रदेश | वाराणसी         | 15 | 13 | 9  |
| उत्तराखंड    | अल्मोड़ा        | 0  | 0  | 1  |
| उत्तराखंड    | बागेश्वर        | 0  | 0  | 1  |
| उत्तराखंड    | चमोली           | 0  | 1  | 1  |
| उत्तराखंड    | चम्पावत         | 0  | 1  | 0  |
| उत्तराखंड    | देहरादून        | 3  | 5  | 6  |
| उत्तराखंड    | हरिद्वार        | 25 | 6  | 10 |
| उत्तराखंड    | नैनीताल         | 4  | 2  | 2  |
| उत्तराखंड    | पौड़ी           | 0  | 0  | 2  |
| उत्तराखंड    | पिथौरागढ़       | 1  | 0  | 0  |
| उत्तराखंड    | रुद्रप्रयाग     | 0  | 0  | 0  |
| उत्तराखंड    | टिहरी गढ़वाल    | 2  | 2  | 1  |
| उत्तराखंड    | उधम सिंह नगर    | 16 | 6  | 8  |
| उत्तराखंड    | उत्तरकाशी       | 2  | 1  | 2  |
| पश्चिम बंगाल | अलीपुरद्वार     | 1  | 2  | 2  |
| पश्चिम बंगाल | बांकुड़ा        | 13 | 5  | 7  |
| पश्चिम बंगाल | बीरभूम          | 10 | 10 | 5  |
| पश्चिम बंगाल | कूच बिहार       | 11 | 6  | 7  |
| पश्चिम बंगाल | दक्षिण दिनाजपुर | 1  | 2  | 1  |
| पश्चिम बंगाल | दार्जिलिंग      | 4  | 0  | 0  |
| पश्चिम बंगाल | हुगली           | 6  | 3  | 4  |
| पश्चिम बंगाल | हावड़ा          | 4  | 0  | 3  |
| पश्चिम बंगाल | जलपाईगुड़ी      | 15 | 6  | 2  |
| पश्चिम बंगाल | झारग्राम        | 4  | 0  | 2  |
| पश्चिम बंगाल | कलिम्पोंग       | 1  | 0  | 0  |

|              |                  |    |    |   |
|--------------|------------------|----|----|---|
| पश्चिम बंगाल | कोलकाता          | 0  | 0  | 0 |
| पश्चिम बंगाल | मालदा            | 23 | 0  | 6 |
| पश्चिम बंगाल | मुर्शिदाबाद      | 16 | 12 | 8 |
| पश्चिम बंगाल | नादिया           | 11 | 9  | 6 |
| पश्चिम बंगाल | उत्तर 24 परगना   | 14 | 6  | 6 |
| पश्चिम बंगाल | पश्चिम बर्धमान   | 9  | 0  | 3 |
| पश्चिम बंगाल | पश्चिम मेदिनीपुर | 10 | 4  | 5 |
| पश्चिम बंगाल | पूर्व बर्धमान    | 14 | 4  | 8 |
| पश्चिम बंगाल | पूर्व मेदिनीपुर  | 11 | 3  | 1 |
| पश्चिम बंगाल | पुरुलिया         | 16 | 3  | 9 |
| पश्चिम बंगाल | दक्षिण 24 परगना  | 14 | 6  | 3 |
| पश्चिम बंगाल | उत्तर दिनाजपुर   | 12 | 16 | 3 |

स्रोत पीएसयू ओएमसी

### विवरण- V

**पीएसयू ओएमसी - पिछले 10 वर्षों (2014-15 से 2024-25) के दौरान देश में एससी/एसटी और ओबीसी उम्मीदवारों को आवंटित जिलेवार एलपीजी डिस्ट्रीब्यूटरशिप**

|    | राज्य                       | जिले का नाम           | एलपीजी वितरकों की संख्या |
|----|-----------------------------|-----------------------|--------------------------|
| 1  | अंडमान व निकोबार द्वीप समूह | उत्तरी और मध्य अंडमान | 1                        |
| 2  | अंडमान व निकोबार द्वीप समूह | दक्षिण अंडमान         | 1                        |
| 3  | आंध्र प्रदेश                | अल्लूरी सीताराम राजू  | 7                        |
| 4  | आंध्र प्रदेश                | अनकापल्ली             | 2                        |
| 5  | आंध्र प्रदेश                | अनंतपुर               | 6                        |
| 6  | आंध्र प्रदेश                | अन्नमय्या             | 0                        |
| 7  | आंध्र प्रदेश                | बापतला                | 2                        |
| 8  | आंध्र प्रदेश                | चित्तूर               | 15                       |
| 9  | आंध्र प्रदेश                | पूर्वी गोदावरी        | 11                       |
| 10 | आंध्र प्रदेश                | एलुरु                 | 7                        |
| 11 | आंध्र प्रदेश                | गुंटूर                | 8                        |
| 12 | आंध्र प्रदेश                | काकीनाडा              | 7                        |
| 13 | आंध्र प्रदेश                | कोनासीमा              | 5                        |
| 14 | आंध्र प्रदेश                | कृष्ण                 | 8                        |
| 15 | आंध्र प्रदेश                | कुरनूल                | 6                        |
| 16 | आंध्र प्रदेश                | नांदयाल               | 4                        |
| 17 | आंध्र प्रदेश                | एनटीआर                | 4                        |
| 18 | आंध्र प्रदेश                | पालंदु                | 7                        |
| 19 | आंध्र प्रदेश                | पार्वतीपुरम मान्यम    | 1                        |
| 20 | आंध्र प्रदेश                | प्रकाशम               | 4                        |
| 21 | आंध्र प्रदेश                | एसपीएसआर नेल्लोर      | 6                        |
| 22 | आंध्र प्रदेश                | श्री सत्य साई         | 3                        |
| 23 | आंध्र प्रदेश                | श्रीकाकुलम            | 10                       |

|    |                |                   |    |
|----|----------------|-------------------|----|
| 24 | आंध्र प्रदेश   | तिरुपति           | 2  |
| 25 | आंध्र प्रदेश   | विशाखापत्तनम      | 11 |
| 26 | आंध्र प्रदेश   | विजयनगरम          | 13 |
| 27 | आंध्र प्रदेश   | पश्चिम गोदावरी    | 12 |
| 28 | आंध्र प्रदेश   | वाईएसआर           | 6  |
| 29 | अरुणाचल प्रदेश | अंजॉ              | 1  |
| 30 | अरुणाचल प्रदेश | बिचोम             | 0  |
| 31 | अरुणाचल प्रदेश | चांगलांग          | 0  |
| 32 | अरुणाचल प्रदेश | पूर्वी कार्मेग    | 3  |
| 33 | अरुणाचल प्रदेश | पूर्वी सियांग     | 4  |
| 34 | अरुणाचल प्रदेश | केई पैन्थोर       | 0  |
| 35 | अरुणाचल प्रदेश | क्रा दादी         | 0  |
| 36 | अरुणाचल प्रदेश | कुरुंग कुमे       | 1  |
| 37 | अरुणाचल प्रदेश | लेपराडा           | 0  |
| 38 | अरुणाचल प्रदेश | लोहित             | 1  |
| 39 | अरुणाचल प्रदेश | लॉगडिंग           | 0  |
| 40 | अरुणाचल प्रदेश | निचली दिबांग घाटी | 0  |
| 41 | अरुणाचल प्रदेश | निचला सियांग      | 0  |
| 42 | अरुणाचल प्रदेश | निचला सुबानसिरी   | 1  |
| 43 | अरुणाचल प्रदेश | नामसाई            | 1  |
| 44 | अरुणाचल प्रदेश | पाक्के केसांग     | 0  |
| 45 | अरुणाचल प्रदेश | पापुम पारे        | 1  |
| 46 | अरुणाचल प्रदेश | शि योमी           | 0  |
| 47 | अरुणाचल प्रदेश | सियांग            | 0  |
| 48 | अरुणाचल प्रदेश | तवांग             | 0  |
| 49 | अरुणाचल प्रदेश | तिराप             | 0  |
| 50 | अरुणाचल प्रदेश | ऊपरी सियांग       | 2  |
| 51 | अरुणाचल प्रदेश | ऊपरी सुबानसिरी    | 2  |
| 52 | अरुणाचल प्रदेश | पश्चिम कार्मेग    | 1  |
| 53 | अरुणाचल प्रदेश | पश्चिम सियांग     | 1  |
| 54 | असम            | बक्सा             | 7  |
| 55 | असम            | बारपेटा           | 4  |
| 56 | असम            | बिश्वनाथ          | 3  |
| 57 | असम            | बोंगईगांव         | 2  |
| 58 | असम            | कछार              | 5  |
| 59 | असम            | चरादेओ            | 1  |
| 60 | असम            | चिरांग            | 3  |
| 61 | असम            | दरांग             | 1  |
| 62 | असम            | धेमाजी            | 1  |
| 63 | असम            | धुबरी             | 1  |
| 64 | असम            | डिब्रूगढ़         | 2  |
| 65 | असम            | दीमा हासाओ        | 3  |
| 66 | असम            | गोलपाड़ा          | 3  |

|     |       |                      |    |
|-----|-------|----------------------|----|
| 67  | असम   | गोलाघाट              | 2  |
| 68  | असम   | हैलाकांडी            | 3  |
| 69  | असम   | होजाई                | 3  |
| 70  | असम   | जोरहाट               | 1  |
| 71  | असम   | कामरूप               | 4  |
| 72  | असम   | कामरूप मेट्रो        | 2  |
| 73  | असम   | कार्बी आंगलॉग        | 3  |
| 74  | असम   | करीमगंज              | 1  |
| 75  | असम   | कोकराझार             | 4  |
| 76  | असम   | लखीमपुर              | 4  |
| 77  | असम   | मैरीगांव             | 4  |
| 78  | असम   | नगांव                | 7  |
| 79  | असम   | नलबाड़ी              | 2  |
| 80  | असम   | शिवसागर              | 4  |
| 81  | असम   | सोनितपुर             | 5  |
| 82  | असम   | दक्षिण सलमारा मनकाचर | 2  |
| 83  | असम   | तामुलपुर             | 0  |
| 84  | असम   | तिनसुकिया            | 1  |
| 85  | असम   | उदलगुड़ी             | 9  |
| 86  | असम   | पश्चिम कार्बी आंगलॉग | 3  |
| 87  | बिहार | अररिया               | 15 |
| 88  | बिहार | अरवाल                | 3  |
| 89  | बिहार | औरंगाबाद (बिहार)     | 7  |
| 90  | बिहार | बांका                | 10 |
| 91  | बिहार | बेगूसराय             | 14 |
| 92  | बिहार | भागलपुर              | 7  |
| 93  | बिहार | भोजपुर               | 2  |
| 94  | बिहार | बक्सर                | 3  |
| 95  | बिहार | दरभंगा               | 12 |
| 96  | बिहार | गया                  | 18 |
| 97  | बिहार | गोपालगंज             | 5  |
| 98  | बिहार | जमुई                 | 8  |
| 99  | बिहार | जहानाबाद             | 0  |
| 100 | बिहार | कैमूर (भभुआ)         | 4  |
| 101 | बिहार | कटिहार               | 14 |
| 102 | बिहार | खगरिया               | 9  |
| 103 | बिहार | किशनगंज              | 9  |
| 104 | बिहार | लखीसराय              | 2  |
| 105 | बिहार | मधेपुरा              | 12 |
| 106 | बिहार | मधुबनी               | 16 |
| 107 | बिहार | मुंगेर               | 1  |
| 108 | बिहार | मुजफ्फरपुर           | 16 |
| 109 | बिहार | नालंदा               | 2  |

|     |           |                            |    |
|-----|-----------|----------------------------|----|
| 110 | बिहार     | नवादा                      | 8  |
| 111 | बिहार     | पश्चिम चंपारण              | 16 |
| 112 | बिहार     | पटना                       | 12 |
| 113 | बिहार     | पूर्वी चंपारण              | 29 |
| 114 | बिहार     | पूर्णिया                   | 21 |
| 115 | बिहार     | रोहतास                     | 7  |
| 116 | बिहार     | सहरसा                      | 13 |
| 117 | बिहार     | समस्तीपुर                  | 26 |
| 118 | बिहार     | सारन                       | 13 |
| 119 | बिहार     | शेखपुरा                    | 2  |
| 120 | बिहार     | शिवहर                      | 5  |
| 121 | बिहार     | सीतामढ़ी                   | 14 |
| 122 | बिहार     | सिवान                      | 5  |
| 123 | बिहार     | सुपौल                      | 15 |
| 124 | बिहार     | वैशाली                     | 14 |
| 125 | चंडीगढ़   | चंडीगढ़                    | 1  |
| 126 | छत्तीसगढ़ | बालोद                      | 3  |
| 127 | छत्तीसगढ़ | बलौदा बाजार                | 5  |
| 128 | छत्तीसगढ़ | बस्तर                      | 1  |
| 129 | छत्तीसगढ़ | बेमेतरा                    | 2  |
| 130 | छत्तीसगढ़ | बीजापुर                    | 2  |
| 131 | छत्तीसगढ़ | बिलासपुर (छग)              | 5  |
| 132 | छत्तीसगढ़ | दंतेवाड़ा                  | 0  |
| 133 | छत्तीसगढ़ | धमतरी                      | 1  |
| 134 | छत्तीसगढ़ | दुर्ग                      | 5  |
| 135 | छत्तीसगढ़ | गरियाबंद                   | 0  |
| 136 | छत्तीसगढ़ | गौरेला पेंड्रा मारवाही     | 0  |
| 137 | छत्तीसगढ़ | जांजगीर-चंपा               | 4  |
| 138 | छत्तीसगढ़ | जशपुर                      | 1  |
| 139 | छत्तीसगढ़ | कबीरधाम                    | 0  |
| 140 | छत्तीसगढ़ | कांकेर                     | 2  |
| 141 | छत्तीसगढ़ | खैरगढ़ छुईखदान गंडई        | 0  |
| 142 | छत्तीसगढ़ | कोंडागांव                  | 0  |
| 143 | छत्तीसगढ़ | कोरबा                      | 2  |
| 144 | छत्तीसगढ़ | कोरिया                     | 2  |
| 145 | छत्तीसगढ़ | महासमुंद                   | 1  |
| 146 | छत्तीसगढ़ | मनेन्द्रगढ़ चिरमिरी भरतपुर | 0  |
| 147 | छत्तीसगढ़ | मुंगेली                    | 1  |
| 148 | छत्तीसगढ़ | रायगढ़                     | 2  |
| 149 | छत्तीसगढ़ | रायपुर                     | 1  |
| 150 | छत्तीसगढ़ | राजनंदगांव                 | 4  |
| 151 | छत्तीसगढ़ | शक्ति                      | 1  |
| 152 | छत्तीसगढ़ | सारंगगढ़ बिलाईगढ़          | 0  |

|     |                            |                      |   |
|-----|----------------------------|----------------------|---|
| 153 | छत्तीसगढ़                  | सुकमा                | 2 |
| 154 | छत्तीसगढ़                  | Surajpur             | 0 |
| 155 | छत्तीसगढ़                  | सरगुजा               | 1 |
| 156 | छत्तीसगढ़                  | बलरामपुर             | 3 |
| 157 | दादरा नगर-हवेली दमन और दीव | दादरा-एन-हवेली       | 0 |
| 158 | दिल्ली                     | मध्य दिल्ली          | 0 |
| 159 | दिल्ली                     | पूर्वी दिल्ली        | 0 |
| 160 | दिल्ली                     | उत्तरी दिल्ली        | 0 |
| 161 | दिल्ली                     | उत्तर पूर्वी दिल्ली  | 0 |
| 162 | दिल्ली                     | उत्तर पश्चिम दिल्ली  | 1 |
| 163 | दिल्ली                     | शाहदरा               | 0 |
| 164 | दिल्ली                     | दक्षिण दिल्ली        | 0 |
| 165 | दिल्ली                     | दक्षिण पूर्व दिल्ली  | 0 |
| 166 | दिल्ली                     | दक्षिण पश्चिम दिल्ली | 0 |
| 167 | दिल्ली                     | पश्चिमी दिल्ली       | 0 |
| 168 | गोवा                       | उत्तरी गोवा          | 0 |
| 169 | गोवा                       | दक्षिण गोवा          | 1 |
| 170 | गुजरात                     | अहमदाबाद             | 4 |
| 171 | गुजरात                     | अमरेली               | 2 |
| 172 | गुजरात                     | आनन्द                | 5 |
| 173 | गुजरात                     | अरवल्ली              | 8 |
| 174 | गुजरात                     | बनास कांथा           | 2 |
| 175 | गुजरात                     | भरूच                 | 2 |
| 176 | गुजरात                     | भावनगर               | 5 |
| 177 | गुजरात                     | बोटाड                | 0 |
| 178 | गुजरात                     | छोटाउदेपुर           | 2 |
| 179 | गुजरात                     | डांग                 | 0 |
| 180 | गुजरात                     | देवभूमि द्वारका      | 1 |
| 181 | गुजरात                     | दाहोद                | 7 |
| 182 | गुजरात                     | गांधीनगर             | 5 |
| 183 | गुजरात                     | गिर सोमनाथ           | 2 |
| 184 | गुजरात                     | जामनगर               | 1 |
| 185 | गुजरात                     | जूनागढ़              | 4 |
| 186 | गुजरात                     | कच्छ                 | 5 |
| 187 | गुजरात                     | खेड़ा                | 7 |
| 188 | गुजरात                     | महेसाणा              | 8 |
| 189 | गुजरात                     | Mahisagar            | 4 |
| 190 | गुजरात                     | मोरबी                | 2 |
| 191 | गुजरात                     | नर्मदा               | 2 |
| 192 | गुजरात                     | नवसारी               | 3 |
| 193 | गुजरात                     | पंच महल              | 8 |
| 194 | गुजरात                     | पाटन                 | 4 |
| 195 | गुजरात                     | पोरबंदर              | 1 |

|     |                 |                          |    |
|-----|-----------------|--------------------------|----|
| 196 | गुजरात          | राजकोट                   | 5  |
| 197 | गुजरात          | साबर कंथा                | 5  |
| 198 | गुजरात          | सूरत                     | 7  |
| 199 | गुजरात          | सुरेन्द्रनगर             | 5  |
| 200 | गुजरात          | तापी                     | 2  |
| 201 | गुजरात          | वडोदरा                   | 8  |
| 202 | गुजरात          | वलसाड                    | 1  |
| 203 | हरियाणा         | अंबाला                   | 4  |
| 204 | हरियाणा         | भिवानी                   | 4  |
| 205 | हरियाणा         | चरखी दादरी               | 1  |
| 206 | हरियाणा         | फरीदाबाद                 | 7  |
| 207 | हरियाणा         | फतेहाबाद                 | 6  |
| 208 | हरियाणा         | गुरुग्राम                | 14 |
| 209 | हरियाणा         | हिसार                    | 4  |
| 210 | हरियाणा         | झज्जर                    | 5  |
| 211 | हरियाणा         | जींद                     | 5  |
| 212 | हरियाणा         | कैथल                     | 4  |
| 213 | हरियाणा         | करनाल                    | 6  |
| 214 | हरियाणा         | कुरुक्षेत्र              | 4  |
| 215 | हरियाणा         | महेंद्रगढ़               | 3  |
| 216 | हरियाणा         | नूह                      | 1  |
| 217 | हरियाणा         | पलवल                     | 6  |
| 218 | हरियाणा         | पंचकुला                  | 2  |
| 219 | हरियाणा         | पानीपत                   | 5  |
| 220 | हरियाणा         | रेवाड़ी                  | 4  |
| 221 | हरियाणा         | रोहतक                    | 5  |
| 222 | हरियाणा         | सिरसा                    | 7  |
| 223 | हरियाणा         | सोनीपत                   | 2  |
| 224 | हरियाणा         | यमुनानगर                 | 5  |
| 225 | हिमाचल प्रदेश   | बिलासपुर (हिमाचल प्रदेश) | 2  |
| 226 | हिमाचल प्रदेश   | कांगड़ा                  | 3  |
| 227 | हिमाचल प्रदेश   | किन्नौर                  | 1  |
| 228 | हिमाचल प्रदेश   | कुल्लू                   | 1  |
| 229 | हिमाचल प्रदेश   | मंडी                     | 5  |
| 230 | हिमाचल प्रदेश   | शिमला                    | 2  |
| 231 | हिमाचल प्रदेश   | सिरमौर                   | 3  |
| 232 | हिमाचल प्रदेश   | एक प्रकार का हंस         | 0  |
| 233 | हिमाचल प्रदेश   | ऊना                      | 1  |
| 234 | हिमाचल प्रदेश   | हमीरपुर                  | 3  |
| 235 | जम्मू और कश्मीर | अनंतनाग                  | 0  |
| 236 | जम्मू और कश्मीर | बांदीपुरा                | 1  |
| 237 | जम्मू और कश्मीर | पुलवामा                  | 1  |
| 238 | जम्मू और कश्मीर | रियासी                   | 1  |

|     |                 |                  |    |
|-----|-----------------|------------------|----|
| 239 | जम्मू और कश्मीर | बड़गाम           | 1  |
| 240 | जम्मू और कश्मीर | बारामूला         | 1  |
| 241 | जम्मू और कश्मीर | डोडा             | 3  |
| 242 | जम्मू और कश्मीर | गंदेरबल          | 1  |
| 243 | जम्मू और कश्मीर | जम्मू            | 1  |
| 244 | जम्मू और कश्मीर | कठुआ             | 1  |
| 245 | जम्मू और कश्मीर | किश्तवाड़        | 1  |
| 246 | जम्मू और कश्मीर | कुलगाम           | 1  |
| 247 | जम्मू और कश्मीर | पूछ              | 2  |
| 248 | जम्मू और कश्मीर | राजौरी           | 3  |
| 249 | जम्मू और कश्मीर | रामबन            | 1  |
| 250 | जम्मू और कश्मीर | सांबा            | 0  |
| 251 | जम्मू और कश्मीर | शोपियां          | 0  |
| 252 | जम्मू और कश्मीर | श्रीनगर          | 1  |
| 253 | जम्मू और कश्मीर | उधमपुर           | 0  |
| 254 | झारखंड          | बोकारो           | 2  |
| 255 | झारखंड          | चत्रा            | 4  |
| 256 | झारखंड          | देवघर            | 2  |
| 257 | झारखंड          | धनबाद            | 5  |
| 258 | झारखंड          | दुमका            | 2  |
| 259 | झारखंड          | पूर्वी सिंहभूम   | 3  |
| 260 | झारखंड          | गढ़वा            | 3  |
| 261 | झारखंड          | गिरिडीह          | 9  |
| 262 | झारखंड          | गोड्डा           | 1  |
| 263 | झारखंड          | गुमला            | 1  |
| 264 | झारखंड          | हजारीबाग         | 8  |
| 265 | झारखंड          | जामताड़ा         | 3  |
| 266 | झारखंड          | खूंटी            | 0  |
| 267 | झारखंड          | कोडरमा           | 3  |
| 268 | झारखंड          | लातेहार          | 3  |
| 269 | झारखंड          | लोहारदगा         | 2  |
| 270 | झारखंड          | पाकुर            | 2  |
| 271 | झारखंड          | पलामू            | 9  |
| 272 | झारखंड          | रामगढ़           | 6  |
| 273 | झारखंड          | रांची            | 9  |
| 274 | झारखंड          | साहेबगंज         | 5  |
| 275 | झारखंड          | सरायकेला खरसावां | 0  |
| 276 | झारखंड          | सिमडेगा          | 0  |
| 277 | झारखंड          | पश्चिमी सिंहभूम  | 0  |
| 278 | कर्नाटक         | बागलकोट          | 2  |
| 279 | कर्नाटक         | बल्लारी          | 7  |
| 280 | कर्नाटक         | बेलगावी          | 10 |
| 281 | कर्नाटक         | बेंगलुरु ग्रामीण | 9  |



|     |         |               |    |
|-----|---------|---------------|----|
| 282 | कर्नाटक | बेंगलुरु शहरी | 15 |
| 283 | कर्नाटक | बीदर          | 6  |
| 284 | कर्नाटक | चामराजनगर     | 2  |
| 285 | कर्नाटक | चिक्कबल्लपुर  | 6  |
| 286 | कर्नाटक | चिक्कामगलुरु  | 2  |
| 287 | कर्नाटक | चित्रदुर्ग    | 8  |
| 288 | कर्नाटक | दक्षिण कन्नड़ | 3  |
| 289 | कर्नाटक | दावणगेरे      | 8  |
| 290 | कर्नाटक | धारवाड़       | 4  |
| 291 | कर्नाटक | गडग           | 1  |
| 292 | कर्नाटक | हसन           | 8  |
| 293 | कर्नाटक | हावेरी        | 4  |
| 294 | कर्नाटक | कलबुर्गी      | 6  |
| 295 | कर्नाटक | कोडागू        | 2  |
| 296 | कर्नाटक | कोलार         | 5  |
| 297 | कर्नाटक | कोप्पल        | 4  |
| 298 | कर्नाटक | मंड्या        | 4  |
| 299 | कर्नाटक | मैसूर         | 11 |
| 300 | कर्नाटक | रायचूर        | 4  |
| 301 | कर्नाटक | रामनगर        | 6  |
| 302 | कर्नाटक | शिवमोगा       | 5  |
| 303 | कर्नाटक | तुमकुरु       | 9  |
| 304 | कर्नाटक | उडुपी         | 2  |
| 305 | कर्नाटक | उत्तर कन्नड़  | 3  |
| 306 | कर्नाटक | विजयनगर       | 2  |
| 307 | कर्नाटक | विजयपुरा      | 1  |
| 308 | कर्नाटक | यादगीर        | 4  |
| 309 | केरल    | अलाप्पुझा     | 2  |
| 310 | केरल    | एर्नाकुलम     | 4  |
| 311 | केरल    | इडुक्की       | 1  |
| 312 | केरल    | कन्नूर        | 6  |
| 313 | केरल    | कासरगोड       | 3  |
| 314 | केरल    | कोल्लम        | 9  |
| 315 | केरल    | कोट्टायम      | 2  |
| 316 | केरल    | कोझिकोड       | 7  |
| 317 | केरल    | मलप्पुरम      | 7  |
| 318 | केरल    | पलक्कड़       | 5  |
| 319 | केरल    | पथानामथिट्टा  | 1  |
| 320 | केरल    | तिरुवनंतपुरम  | 5  |
| 321 | केरल    | त्रिशूर       | 6  |
| 322 | केरल    | वायनाड        | 0  |
| 323 | लद्दाख  | कारगिल        | 1  |
| 324 | लद्दाख  | लेह लद्दाख    | 1  |

|     |             |               |   |
|-----|-------------|---------------|---|
| 325 | मध्य प्रदेश | आगर मालवा     | 4 |
| 326 | मध्य प्रदेश | अलीराजपुर     | 3 |
| 327 | मध्य प्रदेश | अनूपपुर       | 3 |
| 328 | मध्य प्रदेश | अशोकनगर       | 2 |
| 329 | मध्य प्रदेश | बालाघाट       | 3 |
| 330 | मध्य प्रदेश | बड़वानी       | 2 |
| 331 | मध्य प्रदेश | बेतुल         | 2 |
| 332 | मध्य प्रदेश | भिंड          | 2 |
| 333 | मध्य प्रदेश | भोपाल         | 1 |
| 334 | मध्य प्रदेश | बुरहानपुर     | 2 |
| 335 | मध्य प्रदेश | छतरपुर        | 6 |
| 336 | मध्य प्रदेश | छिंदवाड़ा     | 5 |
| 337 | मध्य प्रदेश | दमोह          | 1 |
| 338 | मध्य प्रदेश | दतिया         | 0 |
| 339 | मध्य प्रदेश | देवास         | 8 |
| 340 | मध्य प्रदेश | धार           | 3 |
| 341 | मध्य प्रदेश | डिंडोरी       | 1 |
| 342 | मध्य प्रदेश | पूर्वी निमाड़ | 4 |
| 343 | मध्य प्रदेश | गुना          | 6 |
| 344 | मध्य प्रदेश | ग्वालियर      | 4 |
| 345 | मध्य प्रदेश | हरदा          | 1 |
| 346 | मध्य प्रदेश | इंदौर         | 6 |
| 347 | मध्य प्रदेश | जबलपुर        | 3 |
| 348 | मध्य प्रदेश | झाबुआ         | 1 |
| 349 | मध्य प्रदेश | कटनी          | 3 |
| 350 | मध्य प्रदेश | खरगोन         | 4 |
| 351 | मध्य प्रदेश | मैहर          | 1 |
| 352 | मध्य प्रदेश | मंडला         | 4 |
| 353 | मध्य प्रदेश | मन्दसौर       | 4 |
| 354 | मध्य प्रदेश | मऊगंज         | 0 |
| 355 | मध्य प्रदेश | मुरैना        | 6 |
| 356 | मध्य प्रदेश | नर्मदापुरम    | 0 |
| 357 | मध्य प्रदेश | नरसिंहपुर     | 3 |
| 358 | मध्य प्रदेश | नीमच          | 4 |
| 359 | मध्य प्रदेश | निवाड़ी       | 2 |
| 360 | मध्य प्रदेश | पंधुरना       | 0 |
| 361 | मध्य प्रदेश | पन्ना         | 0 |
| 362 | मध्य प्रदेश | रायसेन        | 1 |
| 363 | मध्य प्रदेश | राजगढ़        | 4 |
| 364 | मध्य प्रदेश | रतलाम         | 4 |
| 365 | मध्य प्रदेश | रीवा          | 7 |
| 366 | मध्य प्रदेश | सागर          | 6 |
| 367 | मध्य प्रदेश | सतना          | 5 |

|     |             |                       |    |
|-----|-------------|-----------------------|----|
| 368 | मध्य प्रदेश | सीहोर                 | 2  |
| 369 | मध्य प्रदेश | एसईओएनआई              | 0  |
| 370 | मध्य प्रदेश | शाहडोल                | 2  |
| 371 | मध्य प्रदेश | शाजापुर               | 8  |
| 372 | मध्य प्रदेश | श्यापुर               | 1  |
| 373 | मध्य प्रदेश | शिवपुरी               | 3  |
| 374 | मध्य प्रदेश | सीधी                  | 5  |
| 375 | मध्य प्रदेश | सिंगरौली              | 3  |
| 376 | मध्य प्रदेश | टीकमगढ़               | 0  |
| 377 | मध्य प्रदेश | उज्जैन                | 6  |
| 378 | मध्य प्रदेश | उमरिया                | 1  |
| 379 | मध्य प्रदेश | विदिशा                | 5  |
| 380 | महाराष्ट्र  | अहमदनगर               | 16 |
| 381 | महाराष्ट्र  | अकोला                 | 4  |
| 382 | महाराष्ट्र  | अमरावती               | 6  |
| 383 | महाराष्ट्र  | औरंगाबाद (महाराष्ट्र) | 15 |
| 384 | महाराष्ट्र  | बीड                   | 9  |
| 385 | महाराष्ट्र  | भंडारा                | 5  |
| 386 | महाराष्ट्र  | बुलढाना               | 9  |
| 387 | महाराष्ट्र  | चंद्रपुर              | 6  |
| 388 | महाराष्ट्र  | धुले                  | 7  |
| 389 | महाराष्ट्र  | गडचिरोली              | 5  |
| 390 | महाराष्ट्र  | गोंदिया               | 2  |
| 391 | महाराष्ट्र  | हिंगोली               | 3  |
| 392 | महाराष्ट्र  | जलगांव                | 14 |
| 393 | महाराष्ट्र  | जलना                  | 5  |
| 394 | महाराष्ट्र  | कोल्हापुर             | 7  |
| 395 | महाराष्ट्र  | लातूर                 | 7  |
| 396 | महाराष्ट्र  | मुंबई                 | 0  |
| 397 | महाराष्ट्र  | मुंबई उपनगरीय         | 0  |
| 398 | महाराष्ट्र  | नागपुर                | 13 |
| 399 | महाराष्ट्र  | नांदेड                | 13 |
| 400 | महाराष्ट्र  | नंदुरबार              | 8  |
| 401 | महाराष्ट्र  | नासिक                 | 16 |
| 402 | महाराष्ट्र  | उस्मानाबाद/धाराशिव    | 5  |
| 403 | महाराष्ट्र  | Palghar               | 3  |
| 404 | महाराष्ट्र  | परभनी                 | 9  |
| 405 | महाराष्ट्र  | पुणे                  | 20 |
| 406 | महाराष्ट्र  | रायगढ़                | 7  |
| 407 | महाराष्ट्र  | रत्नागिरि             | 4  |
| 408 | महाराष्ट्र  | सांगली                | 7  |
| 409 | महाराष्ट्र  | सतारा                 | 13 |
| 410 | महाराष्ट्र  | सिंधुदुर्ग            | 2  |

|     |            |                          |    |
|-----|------------|--------------------------|----|
| 411 | महाराष्ट्र | सोलापुर                  | 14 |
| 412 | महाराष्ट्र | ठाणे                     | 9  |
| 413 | महाराष्ट्र | वर्धा                    | 2  |
| 414 | महाराष्ट्र | वाशिम                    | 4  |
| 415 | महाराष्ट्र | यवतमाल                   | 10 |
| 416 | मणिपुर     | बिश्रुपुर                | 1  |
| 417 | मणिपुर     | चंदेल                    | 0  |
| 418 | मणिपुर     | छुरछंदपुर                | 3  |
| 419 | मणिपुर     | इम्फाल पूर्व             | 1  |
| 420 | मणिपुर     | इम्फाल पश्चिम            | 1  |
| 421 | मणिपुर     | काकचिंग                  | 1  |
| 422 | मणिपुर     | कामजोंग                  | 2  |
| 423 | मणिपुर     | कांगपोकपी                | 0  |
| 424 | मणिपुर     | नोनी                     | 1  |
| 425 | मणिपुर     | फेरजावल                  | 0  |
| 426 | मणिपुर     | तामेगलांग                | 0  |
| 427 | मणिपुर     | टेंगनौपाल                | 0  |
| 428 | मणिपुर     | थौबल                     | 1  |
| 429 | मणिपुर     | उखरूल                    | 1  |
| 430 | मेघालय     | पूर्वी गारो हिल्स        | 0  |
| 431 | मेघालय     | पूर्वी जयंतिया हिल्स     | 0  |
| 432 | मेघालय     | पूर्वी खासी हिल्स        | 3  |
| 433 | मेघालय     | पूर्वी पश्चिम खासी हिल्स | 0  |
| 434 | मेघालय     | उत्तरी गारो हिल्स        | 2  |
| 435 | मेघालय     | री भोई                   | 2  |
| 436 | मेघालय     | दक्षिण गारो हिल्स        | 0  |
| 437 | मेघालय     | दक्षिण पश्चिम गारो हिल्स | 2  |
| 438 | मेघालय     | दक्षिण पश्चिम खासी हिल्स | 1  |
| 439 | मेघालय     | वेस्ट गारो हिल्स         | 3  |
| 440 | मेघालय     | पश्चिम जयंतिया हिल्स     | 1  |
| 441 | मेघालय     | पश्चिम खासी हिल्स        | 0  |
| 442 | मिजोरम     | आइजोल                    | 2  |
| 443 | मिजोरम     | चम्फाई                   | 0  |
| 444 | मिजोरम     | ह्वाथियाल                | 0  |
| 445 | मिजोरम     | खवजॉल                    | 0  |
| 446 | मिजोरम     | कोलासिब                  | 0  |
| 447 | मिजोरम     | लॉन्तलाई                 | 0  |
| 448 | मिजोरम     | लुंगलेई                  | 0  |
| 449 | मिजोरम     | मामित                    | 0  |
| 450 | मिजोरम     | सैहा                     | 0  |
| 451 | मिजोरम     | सैतुअल                   | 0  |
| 452 | मिजोरम     | सेरछिप                   | 0  |
| 453 | नगालैंड    | चुमोकेदिमा               | 0  |

|     |         |             |    |
|-----|---------|-------------|----|
| 454 | नगालैंड | दीमापुर     | 0  |
| 455 | नगालैंड | किफायर      | 1  |
| 456 | नगालैंड | कोहिमा      | 0  |
| 457 | नगालैंड | लॉंगलेंग    | 1  |
| 458 | नगालैंड | मेलुरी      | 0  |
| 459 | नगालैंड | मोकोकचुंग   | 3  |
| 460 | नगालैंड | सोमवार      | 1  |
| 461 | नगालैंड | न्यूलैंड    | 1  |
| 462 | नगालैंड | नोक्लाक     | 0  |
| 463 | नगालैंड | पेरेन       | 2  |
| 464 | नगालैंड | फेक         | 4  |
| 465 | नगालैंड | शमाटोर      | 0  |
| 466 | नगालैंड | त्सेमिन्यु  | 0  |
| 467 | नगालैंड | तुएन्सांग   | 2  |
| 468 | नगालैंड | वोखा        | 2  |
| 469 | नगालैंड | जुन्हेबोटो  | 1  |
| 470 | ओडिशा   | अनुगुल      | 3  |
| 471 | ओडिशा   | बलांगीर     | 10 |
| 472 | ओडिशा   | बालेश्वर    | 7  |
| 473 | ओडिशा   | बारगढ़      | 7  |
| 474 | ओडिशा   | भद्रक       | 8  |
| 475 | ओडिशा   | बौध         | 2  |
| 476 | ओडिशा   | कटक         | 6  |
| 477 | ओडिशा   | देवगढ़      | 2  |
| 478 | ओडिशा   | ढेंकनाल     | 5  |
| 479 | ओडिशा   | गजपति       | 0  |
| 480 | ओडिशा   | गंजम        | 7  |
| 481 | ओडिशा   | जगतसिंहपुर  | 2  |
| 482 | ओडिशा   | जाजापुर     | 9  |
| 483 | ओडिशा   | झारसुगुडा   | 3  |
| 484 | ओडिशा   | कालाहांडी   | 7  |
| 485 | ओडिशा   | कंधमाल      | 6  |
| 486 | ओडिशा   | केंद्रपाड़ा | 4  |
| 487 | ओडिशा   | केंदुझार    | 6  |
| 488 | ओडिशा   | खुर्दा      | 4  |
| 489 | ओडिशा   | कोरापुट     | 8  |
| 490 | ओडिशा   | मल्कानगिरी  | 3  |
| 491 | ओडिशा   | मयूरभंज     | 10 |
| 492 | ओडिशा   | नबरंगपुर    | 5  |
| 493 | ओडिशा   | नयागढ़      | 5  |
| 494 | ओडिशा   | नुआपाड़ा    | 3  |
| 495 | ओडिशा   | पुरी        | 3  |
| 496 | ओडिशा   | रायगढ़      | 3  |

|     |          |                    |    |
|-----|----------|--------------------|----|
| 497 | ओडिशा    | संबलपुर            | 6  |
| 498 | ओडिशा    | सोनेपुर            | 2  |
| 499 | ओडिशा    | सुंदरगढ़           | 5  |
| 500 | पुदुचेरी | कराईकल             | 0  |
| 501 | पुदुचेरी | पांडिचेरी          | 3  |
| 502 | पंजाब    | अमृतसर             | 11 |
| 503 | पंजाब    | बरनाला             | 0  |
| 504 | पंजाब    | बठिंडा             | 4  |
| 505 | पंजाब    | फरीदकोट            | 0  |
| 506 | पंजाब    | फतेहगढ़ साहिब      | 3  |
| 507 | पंजाब    | फाजिल्का           | 1  |
| 508 | पंजाब    | फिरोजपुर           | 1  |
| 509 | पंजाब    | गुरदासपुर          | 10 |
| 510 | पंजाब    | होशियारपुर         | 4  |
| 511 | पंजाब    | जालंधर             | 7  |
| 512 | पंजाब    | कपूरथला            | 2  |
| 513 | पंजाब    | लुधियाना           | 5  |
| 514 | पंजाब    | मलेरकोटला          | 1  |
| 515 | पंजाब    | मानसा              | 1  |
| 516 | पंजाब    | मोगा               | 2  |
| 517 | पंजाब    | पठानकोट            | 1  |
| 518 | पंजाब    | पटियाला            | 5  |
| 519 | पंजाब    | रूपनगर             | 0  |
| 520 | पंजाब    | एसएस नगर           | 5  |
| 521 | पंजाब    | Sangrur            | 3  |
| 522 | पंजाब    | शहीद भगत सिंह नगर  | 0  |
| 523 | पंजाब    | श्री मुक्तसर साहिब | 2  |
| 524 | पंजाब    | तरनतारन            | 1  |
| 525 | राजस्थान | ब्यावर             | 1  |
| 526 | राजस्थान | अजमेर              | 4  |
| 527 | राजस्थान | अलवर               | 6  |
| 528 | राजस्थान | अनूपगढ़            | 0  |
| 529 | राजस्थान | बालोतरा            | 1  |
| 530 | राजस्थान | बांसवाड़ा          | 7  |
| 531 | राजस्थान | बारां              | 3  |
| 532 | राजस्थान | बाड़मेर            | 12 |
| 533 | राजस्थान | भरतपुर             | 4  |
| 534 | राजस्थान | भीलवाड़ा           | 2  |
| 535 | राजस्थान | बीकानेर            | 12 |
| 536 | राजस्थान | बूंदी              | 4  |
| 537 | राजस्थान | चित्तौड़गढ़        | 1  |
| 538 | राजस्थान | चुरू               | 6  |
| 539 | राजस्थान | दौसा               | 3  |

|     |          |                      |    |
|-----|----------|----------------------|----|
| 540 | राजस्थान | डीग                  | 1  |
| 541 | राजस्थान | धौलपुर               | 3  |
| 542 | राजस्थान | डीडवाना- कुचामन      | 1  |
| 543 | राजस्थान | डूंगरपुर             | 4  |
| 544 | राजस्थान | गंगानगर              | 4  |
| 545 | राजस्थान | हनुमानगढ़            | 2  |
| 546 | राजस्थान | जयपुर                | 16 |
| 547 | राजस्थान | जयपुर (ग्रामीण)      | 0  |
| 548 | राजस्थान | जैसलमेर              | 8  |
| 549 | राजस्थान | जालौर                | 4  |
| 550 | राजस्थान | झालावाड़             | 1  |
| 551 | राजस्थान | झुझुनू               | 3  |
| 552 | राजस्थान | जोधपुर               | 13 |
| 553 | राजस्थान | जोधपुर (ग्रामीण)     | 2  |
| 554 | राजस्थान | करौली                | 2  |
| 555 | राजस्थान | खैरथल- तिजारा        | 1  |
| 556 | राजस्थान | कोटा                 | 2  |
| 557 | राजस्थान | कोटपुतली- बहरोड़     | 1  |
| 558 | राजस्थान | नागौर                | 7  |
| 559 | राजस्थान | पाली                 | 7  |
| 560 | राजस्थान | फलौदी                | 2  |
| 561 | राजस्थान | प्रतापगढ़ (राजस्थान) | 2  |
| 562 | राजस्थान | राजसमंद              | 1  |
| 563 | राजस्थान | सांचोर               | 1  |
| 564 | राजस्थान | सवाई माधोपुर         | 1  |
| 565 | राजस्थान | सीकर                 | 10 |
| 566 | राजस्थान | सिरोही               | 0  |
| 567 | राजस्थान | नींद                 | 0  |
| 568 | राजस्थान | टोंक                 | 1  |
| 569 | राजस्थान | उदयपुर               | 5  |
| 570 | सिक्किम  | गंगटोक               | 3  |
| 571 | सिक्किम  | मंगन                 | 0  |
| 572 | सिक्किम  | नामची                | 1  |
| 573 | सिक्किम  | पश्चिम सिक्किम       | 1  |
| 574 | तमिलनाडु | अरियालुर             | 5  |
| 575 | तमिलनाडु | चेंगलपट्टू           | 2  |
| 576 | तमिलनाडु | चेन्नई               | 2  |
| 577 | तमिलनाडु | कोयंबतूर             | 7  |
| 578 | तमिलनाडु | कुड्डालोर            | 14 |
| 579 | तमिलनाडु | धर्मपुरी             | 9  |
| 580 | तमिलनाडु | डिंडीगुल             | 7  |
| 581 | तमिलनाडु | इरोड                 | 8  |
| 582 | तमिलनाडु | कल्लाकुरिची          | 6  |

|     |          |                     |    |
|-----|----------|---------------------|----|
| 583 | तमिलनाडु | कांचीपुरम           | 7  |
| 584 | तमिलनाडु | कन्याकुमारी         | 3  |
| 585 | तमिलनाडु | करूर                | 4  |
| 586 | तमिलनाडु | कृष्णागिरी          | 11 |
| 587 | तमिलनाडु | मदुरै               | 11 |
| 588 | तमिलनाडु | माइलादुत्रयी        | 1  |
| 589 | तमिलनाडु | नागपट्टिनम          | 7  |
| 590 | तमिलनाडु | नमक्कल              | 8  |
| 591 | तमिलनाडु | पेराम्बलुर          | 4  |
| 592 | तमिलनाडु | पुदुक्कोट्टई        | 7  |
| 593 | तमिलनाडु | रामनाथपुरम          | 8  |
| 594 | तमिलनाडु | रानीपेट             | 2  |
| 595 | तमिलनाडु | सलेम                | 12 |
| 596 | तमिलनाडु | शिवगंगा             | 11 |
| 597 | तमिलनाडु | तेनकासी             | 0  |
| 598 | तमिलनाडु | तंजावुर             | 9  |
| 599 | तमिलनाडु | नीलगिरी             | 3  |
| 600 | तमिलनाडु | तब मै               | 4  |
| 601 | तमिलनाडु | तिरुवल्लुर          | 4  |
| 602 | तमिलनाडु | थिरुवरुर            | 5  |
| 603 | तमिलनाडु | तिरुचिरापल्ली       | 10 |
| 604 | तमिलनाडु | तिरुनेलवेली         | 4  |
| 605 | तमिलनाडु | तिरुपथुर            | 3  |
| 606 | तमिलनाडु | तिरुपूर             | 12 |
| 607 | तमिलनाडु | तिरुवन्नामलाई       | 11 |
| 608 | तमिलनाडु | तूतीकोरिन           | 4  |
| 609 | तमिलनाडु | वेल्लोर             | 15 |
| 610 | तमिलनाडु | विल्लुपुरम          | 14 |
| 611 | तमिलनाडु | विरुधुनगर           | 8  |
| 612 | तेलंगाना | आदिलाबाद            | 4  |
| 613 | तेलंगाना | भद्राद्री कोठागुडेम | 5  |
| 614 | तेलंगाना | हैदराबाद            | 8  |
| 615 | तेलंगाना | Jagtial             | 2  |
| 616 | तेलंगाना | जंगोअन              | 2  |
| 617 | तेलंगाना | जयशंकर-भूपालपा      | 1  |
| 618 | तेलंगाना | जोगुलाम्बा गडवाल    | 2  |
| 619 | तेलंगाना | कामारेड्डी          | 1  |
| 620 | तेलंगाना | करीमनगर             | 5  |
| 621 | तेलंगाना | खम्मम               | 6  |
| 622 | तेलंगाना | कुमारम भीम          | 2  |
| 623 | तेलंगाना | महबूबाबाद           | 1  |
| 624 | तेलंगाना | महबूबनगर            | 4  |
| 625 | तेलंगाना | Mancherial          | 1  |



|     |              |                   |    |
|-----|--------------|-------------------|----|
| 626 | तेलंगाना     | मेडक              | 4  |
| 627 | तेलंगाना     | मेडचल मलकाजगिरी   | 2  |
| 628 | तेलंगाना     | मुलुगु            | 2  |
| 629 | तेलंगाना     | नगरकुरनूल         | 2  |
| 630 | तेलंगाना     | नलगोंडा           | 8  |
| 631 | तेलंगाना     | नारायणपेट         | 1  |
| 632 | तेलंगाना     | निर्मल            | 2  |
| 633 | तेलंगाना     | निजामाबाद         | 6  |
| 634 | तेलंगाना     | पेद्दपल्ली        | 0  |
| 635 | तेलंगाना     | राजन्ना सिरिसिला  | 0  |
| 636 | तेलंगाना     | रंगा रेड्डी       | 13 |
| 637 | तेलंगाना     | ग्रामीण वारंगल    | 0  |
| 638 | तेलंगाना     | संगारेड्डी        | 2  |
| 639 | तेलंगाना     | सिद्धीपेट         | 2  |
| 640 | तेलंगाना     | सूर्यपेट          | 1  |
| 641 | तेलंगाना     | विकाराबाद         | 5  |
| 642 | तेलंगाना     | वानापार्थी        | 1  |
| 643 | तेलंगाना     | वारंगल शहरी       | 1  |
| 644 | तेलंगाना     | यदाद्री भुवनागिरी | 0  |
| 645 | त्रिपुरा     | धलाई              | 0  |
| 646 | त्रिपुरा     | गोमती             | 4  |
| 647 | त्रिपुरा     | खोवाई             | 1  |
| 648 | त्रिपुरा     | उत्तरी त्रिपुरा   | 4  |
| 649 | त्रिपुरा     | सेपाहिजाला        | 2  |
| 650 | त्रिपुरा     | दक्षिण त्रिपुरा   | 2  |
| 651 | त्रिपुरा     | Unakoti           | 2  |
| 652 | त्रिपुरा     | पश्चिम त्रिपुरा   | 2  |
| 653 | उत्तर प्रदेश | आगरा              | 13 |
| 654 | उत्तर प्रदेश | अलीगढ़            | 8  |
| 655 | उत्तर प्रदेश | अंबेडकर नगर       | 5  |
| 656 | उत्तर प्रदेश | अमेठी             | 3  |
| 657 | उत्तर प्रदेश | अमरोहा            | 5  |
| 658 | उत्तर प्रदेश | औरैया             | 2  |
| 659 | उत्तर प्रदेश | अयोध्या           | 11 |
| 660 | उत्तर प्रदेश | आजमगढ़            | 19 |
| 661 | उत्तर प्रदेश | बागपत             | 6  |
| 662 | उत्तर प्रदेश | बहराइच            | 15 |
| 663 | उत्तर प्रदेश | बलिया             | 8  |
| 664 | उत्तर प्रदेश | बलरामपुर          | 8  |
| 665 | उत्तर प्रदेश | बाँदा             | 6  |
| 666 | उत्तर प्रदेश | बाराबंकी          | 10 |
| 667 | उत्तर प्रदेश | बरेली             | 13 |
| 668 | उत्तर प्रदेश | बस्ती             | 6  |

|     |              |                |    |
|-----|--------------|----------------|----|
| 669 | उत्तर प्रदेश | भदोही          | 2  |
| 670 | उत्तर प्रदेश | बिजनौर         | 13 |
| 671 | उत्तर प्रदेश | शाहजहांपुर     | 12 |
| 672 | उत्तर प्रदेश | बुलंदशहर       | 7  |
| 673 | उत्तर प्रदेश | चंदौली         | 11 |
| 674 | उत्तर प्रदेश | चित्रकूट       | 4  |
| 675 | उत्तर प्रदेश | देवरिया        | 9  |
| 676 | उत्तर प्रदेश | एटा            | 5  |
| 677 | उत्तर प्रदेश | इटवा           | 3  |
| 678 | उत्तर प्रदेश | फर्रुखाबाद     | 4  |
| 679 | उत्तर प्रदेश | फतेहपुर        | 10 |
| 680 | उत्तर प्रदेश | फिरोजाबाद      | 5  |
| 681 | उत्तर प्रदेश | गौतम बुद्ध नगर | 4  |
| 682 | उत्तर प्रदेश | गाजियाबाद      | 10 |
| 683 | उत्तर प्रदेश | गाजीपुर        | 12 |
| 684 | उत्तर प्रदेश | गोंडा          | 17 |
| 685 | उत्तर प्रदेश | गोरखपुर        | 17 |
| 686 | उत्तर प्रदेश | हमीरपुर        | 4  |
| 687 | उत्तर प्रदेश | हापुड़         | 8  |
| 688 | उत्तर प्रदेश | हरदोई          | 17 |
| 689 | उत्तर प्रदेश | हाथरस          | 4  |
| 690 | उत्तर प्रदेश | जालौन          | 4  |
| 691 | उत्तर प्रदेश | जौनपुर         | 25 |
| 692 | उत्तर प्रदेश | झांसी          | 9  |
| 693 | उत्तर प्रदेश | कन्नौज         | 5  |
| 694 | उत्तर प्रदेश | कानपुर देहात   | 3  |
| 695 | उत्तर प्रदेश | कानपुर नगर     | 10 |
| 696 | उत्तर प्रदेश | कासगंज         | 4  |
| 697 | उत्तर प्रदेश | कौशाम्बी       | 6  |
| 698 | उत्तर प्रदेश | खेरी           | 14 |
| 699 | उत्तर प्रदेश | कुशीनगर        | 7  |
| 700 | उत्तर प्रदेश | Lalitpur       | 3  |
| 701 | उत्तर प्रदेश | लखनऊ           | 6  |
| 702 | उत्तर प्रदेश | महाराजगंज      | 11 |
| 703 | उत्तर प्रदेश | महोबा          | 1  |
| 704 | उत्तर प्रदेश | मैनपुरी        | 3  |
| 705 | उत्तर प्रदेश | मथुरा          | 9  |
| 706 | उत्तर प्रदेश | मऊ             | 8  |
| 707 | उत्तर प्रदेश | मेरठ           | 10 |
| 708 | उत्तर प्रदेश | मिर्जापुर      | 16 |
| 709 | उत्तर प्रदेश | मुरादाबाद      | 8  |
| 710 | उत्तर प्रदेश | मुजफ्फरनगर     | 10 |
| 711 | उत्तर प्रदेश | पीलीभीत        | 9  |

|     |              |                          |    |
|-----|--------------|--------------------------|----|
| 712 | उत्तर प्रदेश | प्रतापगढ़ (उत्तर प्रदेश) | 21 |
| 713 | उत्तर प्रदेश | प्रयागराज                | 32 |
| 714 | उत्तर प्रदेश | रायबरेली                 | 6  |
| 715 | उत्तर प्रदेश | रामपुर                   | 10 |
| 716 | उत्तर प्रदेश | सहारनपुर                 | 8  |
| 717 | उत्तर प्रदेश | संभल                     | 9  |
| 718 | उत्तर प्रदेश | संत कबीर नगर             | 8  |
| 719 | उत्तर प्रदेश | शाहजहाँपुर               | 8  |
| 720 | उत्तर प्रदेश | शामली                    | 2  |
| 721 | उत्तर प्रदेश | श्रावस्ती                | 2  |
| 722 | उत्तर प्रदेश | सिद्धार्थ नगर            | 3  |
| 723 | उत्तर प्रदेश | सीतापुर                  | 10 |
| 724 | उत्तर प्रदेश | सोनभद्र                  | 10 |
| 725 | उत्तर प्रदेश | सुल्तानपुर               | 11 |
| 726 | उत्तर प्रदेश | उन्नाव                   | 9  |
| 727 | उत्तर प्रदेश | वाराणसी                  | 14 |
| 728 | उत्तराखंड    | अल्मोड़ा                 | 1  |
| 729 | उत्तराखंड    | चमोली                    | 1  |
| 730 | उत्तराखंड    | चम्पावत                  | 1  |
| 731 | उत्तराखंड    | देहरादून                 | 4  |
| 732 | उत्तराखंड    | हरिद्वार                 | 2  |
| 733 | उत्तराखंड    | नैनीताल                  | 1  |
| 734 | उत्तराखंड    | पौड़ी गढ़वाल             | 1  |
| 735 | उत्तराखंड    | टिहरी गढ़वाल             | 3  |
| 736 | उत्तराखंड    | उदम सिंह नगर             | 3  |
| 737 | उत्तराखंड    | बागेश्वर                 | 1  |
| 738 | उत्तराखंड    | उत्तरकाशी                | 2  |
| 739 | पश्चिम बंगाल | 24 परगना उत्तर           | 22 |
| 740 | पश्चिम बंगाल | 24 परगना दक्षिण          | 29 |
| 741 | पश्चिम बंगाल | अलीपुरद्वार              | 3  |
| 742 | पश्चिम बंगाल | बांकुड़ा                 | 18 |
| 743 | पश्चिम बंगाल | बीरभूम                   | 15 |
| 744 | पश्चिम बंगाल | कूचबिहार                 | 8  |
| 745 | पश्चिम बंगाल | दार्जिलिंग               | 3  |
| 746 | पश्चिम बंगाल | दिनाजपुर दक्षिण          | 7  |
| 747 | पश्चिम बंगाल | दिनाजपुर उत्तर           | 14 |
| 748 | पश्चिम बंगाल | हुगली                    | 6  |
| 749 | पश्चिम बंगाल | हावड़ा                   | 9  |
| 750 | पश्चिम बंगाल | जलपाईगुड़ी               | 5  |
| 751 | पश्चिम बंगाल | झारग्राम                 | 3  |
| 752 | पश्चिम बंगाल | कलिम्पोंग                | 1  |
| 753 | पश्चिम बंगाल | कोलकाता                  | 1  |
| 754 | पश्चिम बंगाल | मालदाह                   | 18 |

|     |              |                  |    |
|-----|--------------|------------------|----|
| 755 | पश्चिम बंगाल | मेदिनीपुर पूर्व  | 19 |
| 756 | पश्चिम बंगाल | मेदिनीपुर पश्चिम | 13 |
| 757 | पश्चिम बंगाल | मुर्शिदाबाद      | 28 |
| 758 | पश्चिम बंगाल | नादिया           | 29 |
| 759 | पश्चिम बंगाल | पश्चिम बर्धमान   | 4  |
| 760 | पश्चिम बंगाल | पूर्व बर्धमान    | 14 |
| 761 | पश्चिम बंगाल | पुरुलिया         | 10 |

स्रोत: पीएसयू ओएमसी

## PROMOTION OF LPG USAGES

**3050. SHRI BHARTRUHARI MAHTAB:**

**SHRIMATI SANDHYA RAY:**

**SHRI MUKESH RAJPUT:**

**DR. HEMANT VISHNU SAVARA:**

**SHRIMATI KAMALJEET SEHRAWAT:**

**SHRIMATI SHOBHANABEN MAHENDRASINH BARAIYA:**

**SHRI KANWAR SINGH TANWAR:**

**DR. BHOLA SINGH:**

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) whether the Government has taken any steps to promote LPG usage in urban slums of the country including Bulandshahr in Uttar Pradesh to increase access to clean cooking energy and improve air quality;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the control and inspection mechanism adopted by the Government to ensure compliance with safety standards such as seal testing, piping and leak detection etc., while issuing newly LPG connections in such areas;
- (d) the manner in which the Government is ensuring compliance with safety protocols while installing LPG connections especially urban slums of the country especially in Cuttack and in tribal dominated areas like Palgahr district;

(e) the schemes driven by the Government like PMUY for the safety of LPG consumers and to increase the utilization of the clean fuel in place of traditional fuels in rural India including Cuttack;

(f) whether the Government has given some relaxations to provide the LPG connection/availability to migrant workers/temporary residents at one place; and

(g) if so, the details thereof along with the initiatives taken in this direction?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):**

(a) and (b): Pradhan Mantri Ujjwala Yojana (PMUY) was launched in May, 2016 to provide deposit free LPG connection to adult women from poor households across the country including in urban slums. The primary objective of the PMUY is to provide access to clean cooking fuel LPG to such poor households including in urban slums thereby protecting their health by reducing the serious health hazards associated with use of conventional cooking fuel such as firewood, coal, cow dung etc. which cause severe indoor household air pollution. Use of LPG as cooking fuel frees women from the drudgery of collecting firewood, reduces time spent on cooking and prevents deforestation. As on 01.07.2025, there are about 10.33 crore PMUY connections across the country including 3.50 lakh connections in Bulandshahr district of Uttar Pradesh.

Further, as a result of various steps taken by Government to improve access and affordability of domestic LPG for PMUY consumers, per capita consumption of PMUY beneficiaries (in terms of no. of 14.2 kg LPG cylinders taken per year) has increased from 3.68 (FY 2021-22) to 4.47 in FY 2024-25.

OMCs have also very significantly improved the distribution infrastructure for domestic LPG. As of July 01, 2025, there are a total of 25,573 LPG distributorships across the country, out of which 17,646 are serving rural areas. These are served through 213 LPG bottling plant of Oil Marketing Companies (OMCs) located across the country. Out of 7997 distributorships commissioned during 01.04.2016 to 30.06.2025 across the country, 7403 (i.e. 93 %) [Rurban- 1033, Gramin- 4991, Durgam Kshetriya Vitraks and Rajiv Gandhi Gramin LPG Vitrak (DKV+RGGLV) - 1379] are catering to rural areas.

(c) and (d): **Field Inspections and Checks-**

To ensure compliance and curb malpractices, both Regular and Surprise Inspections of LPG distributors are conducted by field officers of OMCs across the country including Cuttack and Palghar district. Further, officers from Anti Adulteration Cell/ Quality Reassurance Cells and Vigilance Department of the OMCs also conduct random checks at Distributors' Godown/ Showroom/delivery points, as well as en-route to ensure that no misuse of LPG takes place.

Public Sector Oil Marketing Companies (OMCs) are under directions to ensure that LPG connections are released after satisfying and meeting all the safety norms stipulated for installation of LPG connections. Provisions, norms

and steps taken to ensure compliance with safety standards while providing connections in all areas including urban slums and tribal dominated area are as under:

- (i) Supply of a laminated safety card with pictorial depictions of do's and don'ts related to LPG connection to every PMUY beneficiary at the time of releasing LPG connections.
- (ii) Installation of LPG connection at premises of the customer by a trained mechanic.
- (iii) Organisation of Safety Clinics by distributor to spread awareness about safety aspects of LPG.
- (iv) Dedicated round the clock helpline number (1906) for immediate action in case of LPG leakage complaints.
- (v) Organisation of mass awareness programs on safe usage of LPG through audio-video/print media, banners/hoardings, leaflets, pamphlets, etc.
- (vi) Organisation of Pradhan Mantri LPG Panchayats in villages to spread awareness about safe and sustained usage of LPG amongst PMUY beneficiaries.
- (vii) Grant of approval for manufacturing units of LPG cylinders, valves and LPG regulators and design of these equipments, licensing of storage premises, cylinder testing and filling etc. is regulated under Gas Cylinder Rules 2016.
- (viii) Safe usage of LPG cylinders by Domestic LPG consumers, including PMUY beneficiaries are governed under Liquefied Petroleum Gas (Regulation of Supply and Distribution) Order 2000.

(ix) LPG cylinders are periodically tested for safety as per norms of the Chief Controller of Explosives, Petroleum & Explosive Safety Organisation (PESO).

(e): A Basic Safety Campaign was organised during March, 2024 to December, 2024 including in urban slums under the theme “Khushiyan Ab Teen Guna” with the objective of reaching the doorsteps of domestic LPG customers. The campaign was designed to educate consumers on the safe usage of LPG, complemented by extensive mass awareness initiatives through print and electronic media, on-site safety checks at customer premises, and the replacement of Suraksha hoses. The campaign achieved significant progress with over 12.12 crore free basic safety checks conducted at customer premises without any cost to consumer and more than 4.65 crore LPG hoses replaced at discounted rates. Additionally, audio-visual (AV) materials were utilized during various field safety initiatives, such as LPG Panchayats and LPG Safety Clinics in schools, as well as for general public outreach. These AVs were also shared across social media platforms to maximize reach and impact.

(f) and (g): To promote LPG uptake under PMUY in urban slums, under Ujjwala 2.0 a special provision has been made for migrant families who can submit a self-declaration instead of Proof of Address and Ration Card to apply for a PMUY connection. Since August 2021, under Ujjwala 2.0 more than 10 lakh connections have been given using provision for migrants. Details of number of PMUY Connections, number of domestic LPG consumers, per capita consumption for PMUY and Non-PMUY, number of basic safety checks carried



out and hoses replaced during Basic Safety Campaign in Cuttack and Palghar are at **Statement**.

To make LPG more affordable to PMUY consumers and ensure sustained usage of LPG by them, Government is providing started a targeted subsidy of Rs.300 per 14.2 Kg cylinder (and proportionately prorated for 5 Kg cylinder). After a targeted subsidy of Rs. 300/cylinder to PMUY consumers, Government of India is providing 14.2 Kg LPG cylinders at an effective price of Rs.553 per cylinder (in Delhi). This is available to more than 10.33 crore Ujjwala beneficiaries, across the country.

### **STATEMENT**

#### **Details for Cuttack and Palghar as on 01.07.2025**

|   | <b>Details</b>                          | <b>Cuttack</b> | <b>Palghar</b> |
|---|-----------------------------------------|----------------|----------------|
| 1 | Number of domestic LPG Connections      | 7.03 lakh      | 11.02 lakh     |
| 2 | Number of PMUY Connections              | 2.87 lakh      | 1.22 lakh      |
| 3 | Number of Basic Safety Checks conducted | 3.02 lakh      | 3.84 lakh      |
| 4 | Number of Hose replaced                 | 1.39 lakh      | 1. 52 lakh     |

**Source: IOCL on behalf of PSU OMCs**

### **पेट्रोलियम उत्पादों में इथेनॉल मिश्रण**

**3051. श्री बाबू सिंह कुशवाहा:**

क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि:

(क) पेट्रोलियम उत्पादों में इथेनॉल के मिश्रण से प्रतिवर्ष होने वाले लाभों का ब्यौरा क्या है;

(ख) क्या सरकार का पेट्रोलियम उत्पादों की कीमतों में कमी करके इथेनॉल मिश्रण से होने वाले वित्तीय लाभ को उपभोक्ताओं तक पहुँचाने का विचार है; और

(ग) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं?

**पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री; तथा पर्यटन मंत्रालय में राज्य मंत्री (श्री सुरेश गोपी):**

(क) से (ग): सरकार अनेक उद्देश्यों से एथेनॉल मिश्रित पेट्रोल (ईबीपी) कार्यक्रम के अंतर्गत पेट्रोल में एथेनॉल के मिश्रण को बढ़ावा दे रही है। सरकार के पर्यावरणीय स्थिरता प्रयासों में एथेनॉल, एक हरित ईंधन के रूप में सहायता प्रदान करता है। यह विदेशी मुद्रा की बचत करते हुए कच्चे तेल पर आयात निर्भरता को कम करता है तथा घरेलू कृषि क्षेत्र को बढ़ावा देता है। ईबीपी कार्यक्रम के परिणामस्वरूप इथेनॉल आपूर्ति वर्ष (ईएसवाई) 2014-15 से जून 2025 तक 1,40,000 करोड़ रुपये से अधिक की विदेशी मुद्रा की बचत हुई, लगभग 717 लाख मीट्रिक टन शुद्ध सीओ<sub>2</sub> में कमी आई और 238 लाख मीट्रिक टन से अधिक कच्चे तेल के प्रतिस्थापन के अलावा किसानों को 1,21,000 करोड़ रुपये से अधिक का शीघ्र भुगतान हुआ है।

इसके अलावा, पेट्रोल (एथेनॉल मिश्रित पेट्रोल सहित) की कीमत दिनांक 26.06.2010 से बाजार मूल्य पर निर्धारित की गई है। तब से, तेल विपणन कंपनियां (ओएमसी) अंतरराष्ट्रीय उत्पाद के मूल्यों और घरेलू बाजार की स्थितियों के आधार पर पेट्रोल के मूल्य निर्धारण पर उचित निर्णय लेती हैं।

### **PRADHAN MANTRI KISAN SAMPADA YOJANA**

#### **3052. SHRI RAJU BISTA:**

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

(a) the total funds allocated and the number of projects approved under Pradhan Mantri Kisan Sampada Yojana (PMKSY) from 2019 till June, 2025 for West Bengal particularly Darjeeling and Kalimpong districts;

(b) the number of projects operationalised under the yojana and the resultant increase in operational processing and preservation capacity in the said districts; and

(c) the data related to waste reduction there under?

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH):**

(a): Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) is a central sector demand driven scheme and applications are invited through Expression of Interest (EoI) from all over India including Darjeeling and Kalimpong districts in West Bengal. The funds are not allocated/sanctioned/released State-wise under any of the component schemes of PMKSY. The proposals received are scrutinized for their eligibility and evaluated based on the criteria fixed as per the extant scheme guidelines. Merit based approvals are given to the eligible proposals based on availability of funds. As on 30.06.2025, 27 number of projects have been approved from 2019 and till 2025 in the West Bengal state with approved Grant-in-Aid of Rs. 110.54 crores. Details of 01 project approved in Darjeeling district from 2019 and till June, 2025 are at **Statement**. No project has been approved in the district of Kalimpong as on date.

(b) and (c): A total of 42 number of projects have been operationalised/completed under PMKSY as on 30.06.2025, in the West Bengal state, creating a processing and preservation capacity of 8.16 Lakh Metric Tonnes(LMT)/Annum and accordingly, wastage has been reduced as per the capacity created by these completed projects. Out of these 42 projects, 02 projects have been completed in the Darjeeling district, creating a processing and preservation capacity of 0.31 Lakh Metric Tonnes (LMT)/ Annum.

**STATEMENT**

| Details of 01 project approved in Darjeeling district, West Bengal from 2019 and till June, 2025 |                                                                                              |                             |                   |                  |              |                                   |                                   |           |            |                   |
|--------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------|-----------------------------|-------------------|------------------|--------------|-----------------------------------|-----------------------------------|-----------|------------|-------------------|
| Sr.No                                                                                            | Schemes                                                                                      | Project Name                | Sector            | Date of Approval | Project Cost | Approved Grant-in-aid (Rs. in Cr) | Released Grant-in-aid (Rs. in Cr) | Status    | Employment | Farmers Benefited |
| 1                                                                                                | <b>Creation / Expansion of Food Processing &amp; Preservation Capacities Scheme (CEFPPC)</b> | M/s Aarson Lozenges Factory | Consumer Products | 29.05.2019       | 4.75         | 1.31                              | 1.2333                            | Completed | 150        | 51                |

## नागालैंड में चार लेन राजमार्ग

**3053. श्री भरतसिंहजी शंकरजी डाभी:**

**श्री बलभद्र माझी:**

**श्री दिनेशभाई मकवाणा:**

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

- (क) नागालैंड में दीमापुर और कोहिमा के बीच नए चार-लेन राजमार्ग (पैकेज II) से किस प्रकार कोहिमा और दीमापुर तथा राज्य के अन्य प्रमुख वाणिज्यिक केंद्रों के बीच संपर्क में सुधार होगा;
- (ख) इस खंड के पूरा होने की अपेक्षित तिथि क्या है और किन मानकों पर सहमति बनी है; और
- (ग) परियोजना का गुणवत्ता, लागत-प्रभावशीलता और स्थिरता मानकों को पूरा किया जाना सुनिश्चित करने के लिए क्या उपाय किए जा रहे हैं?

**सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):**

(क): दीमापुर-कोहिमा सड़क, जिसमें दीमापुर बाईपास भी शामिल है, की परिकल्पना पूर्वोत्तर क्षेत्र के लिए विशेष त्वरित सड़क विकास कार्यक्रम (एसएआरडीपी-एनई) के अंतर्गत इस क्षेत्र में 4-लेन राजमार्ग के रूप में की गई थी, जिसकी कुल लंबाई लगभग 78 किमी है और यह मैदानी और पहाड़ी इलाकों में फैला है। इस गलियारे ने नागालैंड के वाणिज्यिक केंद्र दीमापुर और राज्य की राजधानी कोहिमा के बीच संपर्कता में उल्लेखनीय सुधार किया है, साथ ही मणिपुर के साथ अंतर-राज्यीय संपर्कता को भी बढ़ाया है। इसके पूरा होने से यात्रा का समय तीन घंटे तक कम हुआ है, आर्थिक विकास को बढ़ावा मिला है, पर्यटन में सुधार हुआ है, रेशम उत्पादन को बढ़ावा मिला है, कृषि उत्पादों के निर्यात को बढ़ावा मिला है और दूरदराज के क्षेत्रों तक बेहतर संपर्क की सुविधा प्रदान की गई है।

(ख): दीमापुर-कोहिमा सड़क को पाँच पैकेजों में विभाजित किया गया है:

- i. दीमापुर बाईपास सड़क (असम और नागालैंड भाग) के दो पैकेज पूरे हो चुके हैं और रखरखाव अवधि में हैं।

ii. दीमापुर-कोहिमा सड़क (पैकेज-I) ने 99.81% वास्तविक प्रगति हासिल कर ली है।

iii. दीमापुर-कोहिमा सड़क (पैकेज-II) पूरी हो चुकी है और रखरखाव के अधीन है।

iv. दीमापुर-कोहिमा सड़क (पैकेज-III): पूरा होने का संशोधित लक्ष्य जून, 2027 है।

सभी कार्य भारतीय सड़क कांग्रेस (आईआरसी) के विनिर्देशों और मानकों के अनुसार किए जा रहे हैं।

(ग): राष्ट्रीय राजमार्ग एवं अवसंरचना विकास निगम लिमिटेड (एनएचआईडीसीएल) द्वारा यह सुनिश्चित करने के लिए हर संभव प्रयास किए जा रहे हैं कि परियोजना का निर्माण आईआरसी विनिर्देशों और संहिताओं में निर्दिष्ट निर्धारित गुणवत्ता मानकों के अनुसार हो। यह सुनिश्चित करने के लिए कि राजमार्ग निर्माण निर्धारित गुणवत्ता मानकों का पालन करता है, एनएचआईडीसीएल द्वारा साइट पर कार्यों के दैनिक पर्यवेक्षण के लिए प्राधिकरण अभियंता/स्वतंत्र अभियंता (ईई/आईई) नियुक्त किए जाते हैं। एनएचआईडीसीएल के अधिकारी समय-समय पर निरीक्षण करते हैं और यह सुनिश्चित करते हैं कि रियायतग्राही/संविदाकारों द्वारा किए गए कार्य की गुणवत्ता निर्धारित आवश्यकताओं के अनुरूप हो। इस प्रकार की जाँच/पर्यवेक्षण के दौरान यदि कोई कमियाँ पाई जाती हैं, तो उन्हें आवश्यक सुधारात्मक उपाय करने हेतु रियायतग्राहियों/संविदाकारों के ध्यान में लाया जाता है। किसी भी चूक की स्थिति में, संविदा समझौते के प्रावधानों के अनुसार, चूककर्ता एजेंसियों के विरुद्ध कार्रवाई की जाती है।

परियोजना के विभिन्न हिस्सों में गंभीर भूवैज्ञानिक चुनौतियाँ और कमजोरियाँ हैं, जिनके कारण प्रगति प्रभावित हुई है और देरी हुई है। इन समस्याओं के समाधान और दीर्घकालिक स्थिरता सुनिश्चित करने के लिए, ढलान संरक्षण उपायों और पुश तकनीक का उपयोग करके आरसीसी बॉक्स सेल वायडक्ट के निर्माण को परियोजना के दायरे में शामिल किया गया है। इन उपायों का उद्देश्य संरचनात्मक स्थिरता को बढ़ाना और साथ ही दीर्घकालिक लागत-प्रभावशीलता सुनिश्चित करना है।

### महिला कार्यबल द्वारा संचालित खुदरा बिक्री केंद्र

**3054. श्रीमती संध्या राय:**

**सुश्री कंगना रनौत:**

क्या **पेट्रोलियम और प्राकृतिक गैस मंत्री** यह बताने की कृपा करेंगे कि:

(क) क्या देश में कोई खुदरा बिक्री केंद्र (पेट्रोल पंप) या एलपीजी वितरण एजेंसियां हैं जो केवल महिला कर्मचारियों द्वारा संचालित की जा रही हैं और यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ख) क्या अगले पांच वर्षों के दौरान पूरी तरह से महिलाओं द्वारा संचालित खुदरा बिक्री केंद्रों और एलपीजी वितरण एजेंसियों की संख्या बढ़ाने के लिए कोई कार्य योजना तैयार की गई है और यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(ग) क्या सरकार महिलाओं को सशक्त बनाने के लिए कोई कौशल विकास कार्यक्रम कार्यान्वित कर रही है और यदि हां, तो तत्संबंधी ब्यौरा क्या है?

**पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री; तथा पर्यटन मंत्रालय में राज्य मंत्री (श्री सुरेश गोपी):**

(क) और (ख): सार्वजनिक क्षेत्र की तेल विपणन कंपनियों (पीएसयू ओएमसीज) ने सूचित किया है कि खुदरा बिक्री केन्द्रों (आरओज) तथा एलपीजी डिस्ट्रीब्यूटरशिप्स के बिक्री से संबंधित कर्मचारी-पुरुष एवं महिलाएं- आरओ डीलरों/एलपीजी डिस्ट्रीब्यूटरों के कर्मचारी हैं तथा ऐसे किसी संबंधित डीलर/ डिस्ट्रीब्यूटर द्वारा नियुक्त किए जाते हैं। ओएमसीज डीलरों/ डिस्ट्रीब्यूटरों को खुदरा बिक्री केन्द्रों/ डिस्ट्रीब्यूटरशिप्स पर महिला कर्मचारियों की नियुक्ति के लिए भी प्रोत्साहित करती हैं। आज की तिथि की स्थिति के अनुसार, लगभग 27,340 और 31,300 महिला कर्मचारी क्रमशः आरओज और एलपीजी डिस्ट्रीब्यूटरशिप्स में कार्यबल का हिस्सा हैं।

विशेष रूप से 19 खुदरा बिक्री केन्द्र महिलाओं द्वारा प्रचालित हैं। ब्यौरा **विवरण** में संलग्न हैं।

देश में कोई भी एलपीजी डिस्ट्रीब्यूटरशिप विशेष रूप से महिलाओं द्वारा प्रचालित नहीं है।

आरओज और एलपीजी डिस्ट्रीब्यूटरशिप में महिला कर्मचारियों की नियुक्ति एक सतत प्रक्रिया है।

(ग): ओएमसीज समय-समय पर आरओ डीलरशिप तथा एलपीजी डिस्ट्रीब्यूटरशिप महिला कार्यबल सहित कर्मचारियों के लिए कौशल विकास कार्यक्रम सहित प्रशिक्षण कार्यक्रम आयोजित करती हैं।

### विवरण

| देश भर में विशेष रूप से महिलाओं द्वारा संचालित खुदरा बिक्री केंद्र |                                         |                |                        |              |
|--------------------------------------------------------------------|-----------------------------------------|----------------|------------------------|--------------|
| क्र. सं.                                                           | खुदरा बिक्री केंद्र का नाम              | स्थल           | जिला                   | राज्य        |
| 1                                                                  | फ्रीडम फिलिंग स्टेशन यूनिट II           | पुझल           | तिरुवल्लूर             | तमिलनाडु     |
| 2                                                                  | डीआरडीए सांगा रेड्डी सांगा रेड्डी       | सांगा रेड्डी   | सांगा रेड्डी           | तेलंगाना     |
| 3                                                                  | कोको सालिग्रामपुरम                      | सालिग्रामपुरम  | विशाखापत्तनम           | आंध्र प्रदेश |
| 4                                                                  | सुप्रिन्टेनडेंट स्पेशल प्रिंसन फॉर वुमन | चंचलगुडा       | रंगा रेड्डी (हैदराबाद) | तेलंगाना     |
| 5                                                                  | स्वराज पेट्रोलियम                       | पदुबित्री      | दक्षिण कन्नड़          | कर्नाटक      |
| 6                                                                  | झारसुगुडा सर्विस स्टेशन                 | झारसुगुडा      | झारसुगुडा              | ओडिशा        |
| 7                                                                  | श्री साई सर्विस स्टेशन                  | उत्तर 24-परगना | उत्तर 24-परगना         | पश्चिम बंगाल |
| 8                                                                  | बीपी- शांतिपथ                           | नई दिल्ली      | नई दिल्ली              | दिल्ली       |
| 9                                                                  | बीपी- केशवपुर                           | धारवाड़        | धारवाड़                | कर्नाटक      |
| 10                                                                 | बीपी- अय्यर बंगालो                      | मदुरै          | मदुरै                  | तमिलनाडु     |
| 11                                                                 | डीआरडीए जेडएमएस फिलिंग स्टेशन           | नारायणपेट      | नारायणपेट              | तेलंगाना     |
| 12                                                                 | आराध्या पेट्रोलियम                      | अहमदनगर        | अहमदनगर                | महाराष्ट्र   |
| 13                                                                 | दांडे पेट्रोलियम                        | नागपुर         | नागपुर                 | महाराष्ट्र   |
| 14                                                                 | बीपी-उदयपुर 1                           | उदयपुर         | उदयपुर                 | राजस्थान     |
| 15                                                                 | बीपी- नयनोहरा                           | कोटा           | कोटा                   | राजस्थान     |
| 16                                                                 | आरडी फिलिंग स्टेशन                      | रतनपुर         | अम्बेडकर               | उत्तर प्रदेश |
| 17                                                                 | ट्रायम्फ ईंधन स्टेशन                    | गोरखपुर        | गोरखपुर                | उत्तर प्रदेश |
| 18                                                                 | शाह मेहता एंड क.                        | खोखरा          | अहमदाबाद               | गुजरात       |
| 19                                                                 | जीएस सर्विस स्टेशन                      | झील खुरेजी खास | पूर्वी दिल्ली          | दिल्ली       |

### UTILISATION OF SCHEDULED TRIBES COMPONENT FUNDS

#### 3055. ADV. GOWAAL KAGADA PADAVI:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:



(a) whether the Ministries/Department are utilising the Scheduled Tribes Component (STC) funds effectively as per norms and objectives and if so, the details thereof;

(b) whether any audit mechanism exists to track STC fund diversion or under-utilisation and if so, the details thereof; and

(c) whether the Government has penalised or issued warnings to any Departments for non-compliance and if so, the details thereof

**THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):**

(a) to (c): Government is implementing Development Action Plan for Scheduled Tribes (DAPST) as a strategy for the development of Scheduled Tribes and areas having tribal concentration in the country. Besides Ministry of Tribal Affairs, 41 Ministries/Departments are allocating certain percentage of their total scheme budget every year for tribal development under DAPST to bridge the developmental gap between Scheduled Tribes (STs) and non-ST populations and for various tribal development projects relating to education, health, agriculture, irrigation, roads, housing, electrification, employment generation, skill development, etc. Details of DAPST Expenditure made by Central Ministries/Departments during last five years is given at **Statement**.

Further, the Ministry has undertaken two missions for development of STs through convergence of funds available with different Ministries/Departments under DAPST namely - Pradhan Mantri Janjati Adivasi Nyay Maha Abhiyan (PM JANMAN) and Dharti Aaba Janjatiya Gram Utkarsh Abhiyaan. Scheme-

wise and Ministry/Department-wise allocation for welfare of Scheduled Tribes is given separately in Statement 10B of Expenditure Profile of Union Budget every year. Further, allocation under PMJANMAN and DAJGUA by concerned Ministries/Departments is given in Statement 10BB and 10BBB of Expenditure Profile of Union Budget respectively.

**PM JANMAN:** Government launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) for socio-economic development of 75 PVTG communities residing in 18 states and one UT. The mission aims to provide basic facilities such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are planned to be met through 11 interventions including Hostels and Mobile Medical Units (MMUs) implemented by 9-line Ministries. PM JANMAN has total budgetary outlay of Rs.24,104 Cr (Central share: ₹15336 Cr and State share: ₹8768 Cr).

**DAJGUA:** Hon'ble PM launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) on 2<sup>nd</sup> October, 2024. The Abhiyan comprises of 25 interventions implemented by 17-line Ministries and aims to saturate infrastructural gaps in 63,843 villages, provide social infrastructure like hostels, Anganwadi facilities and mobile medical units and set up Van Dhan Vikas Kendras to provide livelihood opportunities benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs in 5 years. The Abhiyan has a total budgetary

outlay of Rs.79,156 Cr (Central share: ₹56,333 Cr and State share: ₹22,823 Cr).

In the Union Budget 2025-26, an amount of Rs. 1,27,434.20 crore (excluding UT allocation) has been allocated as DAPST funds out of the total scheme budgetary allocation of obligated Ministries/Departments which is more than five time increase in DAPST funds allocation than that of FY 2013-14 (Rs. 24594.45 Crore). DAPST fund utilization has been more than 92 % of RE during last five years.

Expenditure under DAPST during last 5 years made by the Central Ministries /Departments are as follows:

(Rs. in crore)

| Year    | Expenditure   |
|---------|---------------|
| 2020-21 | 48084.10      |
| 2021-22 | 82530.58      |
| 2022-23 | 90972.76      |
| 2023-24 | 103452.77     |
| 2024-25 | 104436.24 (P) |

(P): Provisional

NITI Aayog issues guidelines for earmarking of funds for welfare of Scheduled Tribes by the obligated central Ministries/Departments. The latest guidelines regarding Development Action Plan for STs (erstwhile TSP) were issued by NITI Aayog in 2017.

For proper accounting and monitoring and to ensure their non-divertibility to any other scheme, funds allocated under DAPST are shown by all the

obligated Ministries/Depts under the minor head '796' below the functional major Head/Sub-Major Heads in their 'Detailed Demands for Grants'.

Ministry of Tribal Affairs (MoTA) convenes meetings with obligated Ministries/Departments from time to time to review the implementation of guidelines, allocation and expenditure of DAPST funds. The concerned officers of all major schemes of the obligated Ministries/Departments are requested to attend these meetings for proper and meaningful discussions. Allocation, expenditure, and implementation of individual schemes with DAPST allocation are discussed in the review meetings. The obligated Ministries/Departments are urged to adhere to the norms prescribed by NITI Aayog for allocation of DAPST funds under the schemes which provide specific benefits to the STs and the obligated Ministries/Departments are urged to ensure full and effective utilization of the allocated funds through regular correspondence. Nodal officers are also appointed in the respective Ministries/Departments. An online monitoring system has been put in place by the Ministry with web address: <https://stcmis.gov.in> for monitoring of DAPST funds.

Further, Ministries/Departments and NITI Aayog undertakes evaluation of CS and CSS schemes respectively. In addition, NITI Aayog undertakes evaluation of CSS schemes of other mandated Ministries/Departments. While doing so, it also evaluates those schemes which are covered under DAPST as CSS. NITI Aayog has conducted an Evaluation Study for the EFC cycle which ended in 2020-21 with respect to the M/o Tribal Affairs which covered the schemes namely Post Matric Scholarship, Pre-Matric Scholarship, Support to

TRI, MSP for Minor Forest Produce, SCA to TSS, Development of PVTGs, Tribal Festival, Infrastructure, Mass Education.

### **STATEMENT**

**Details of DAPST Expenditure made by Central Ministries/Departments during last five years is as below:**

**(Rs. in crore)**

| S N O. | Ministries / Departments                                    | FY 2020-21 | FY 2021-22 | FY 2022-23 | FY 2023-24 | FY 2024-25 |
|--------|-------------------------------------------------------------|------------|------------|------------|------------|------------|
|        |                                                             | Exp.       | Exp.       | Exp.       | Exp.       | Exp (P)    |
| 1      | Department of Agricultural Research and Education           | 102.81     | 98.46      | 96.01      | 106.83     | 159.40     |
| 2      | Department of Agriculture, Cooperation and Farmers' Welfare | 9677.81    | 10073.20   | 8516.43    | 9228.71    | 10037.67   |
| 3      | Department of Animal Husbandry & Dairying                   | 241.34     | 222.82     | 166.48     | 209.17     | 218.68     |
| 4      | Department of Commerce                                      | 15.45      | 15.53      | 24.51      | 25.51      | 32.52      |
| 5      | Department of Consumer Affairs                              | 1.71       | 1.92       | 0.75       | 1.09       | 0.80       |
| 6      | Department of Drinking Water and Sanitation                 | 1623.40    | 4310.62    | 6109.97    | 7479.76    | 2561.70    |
| 7      | Department of Empowerment of Persons with Disabilities      | 38.90      | 46.69      | 43.50      | 48.29      | 62.10      |
| 8      | Department of Fertilizers                                   | --         | 6782.83    | 10956.32   | 8403.08    | 7604.61    |
| 9      | Department of Fisheries                                     | 62.89      | 109.38     | 100.47     | 133.39     | 159.06     |
| 10     | Department of Food and Public Distribution                  | 5421.31    | 12389.97   | 12756.53   | 9598.62    | 10169.80   |
| 11     | Department of Health and Family Welfare                     | 4005.39    | 4262.70    | 4741.23    | 4134.09    | 4486.81    |
| 12     | Department of Higher Education                              | 1294.21    | 1459.86    | 1841.56    | 1983.06    | 1946.01    |
| 13     | Department of Land Resources                                | 134.81     | 223.76     | 23.92      | 201.77     | 123.64     |
| 14     | Department of Pharmaceuticals                               | 18.49      | --         | 23.35      | 15.88      | 18.85      |
| 15     | Department of Rural Development                             | 5167.14    | 18652.60   | 17701.14   | 18799.47   | 22580.62   |

|    |                                                                                   |         |         |         |          |          |
|----|-----------------------------------------------------------------------------------|---------|---------|---------|----------|----------|
| 16 | Department of School Education and Literacy                                       | 4099.62 | 4199.99 | 5288.89 | 5642.10  | 6829.56  |
| 17 | Department of Science and Technology                                              | 87.76   | 93.63   | 71.18   | 38.50    | 82.32    |
| 18 | Department of Telecommunications                                                  | 290.20  | 411.73  | 188.20  | 539.05   | 855.25   |
| 19 | Department of Water Resources, River Development and Ganga Rejuvenation           | 186.18  | 354.52  | 220.49  | 298.01   | 178.95   |
| 20 | Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) | 31.70   | 34.71   | 43.42   | 54.91    | 105.94   |
| 21 | Ministry of Coal                                                                  | 83.66   | 72.59   | 41.62   | 51.12    | 92.07    |
| 22 | Ministry of Cooperation                                                           | --      | --      | --      |          | ...      |
| 23 | Ministry of Culture                                                               | 11.43   | 32.66   | 35.81   | 35.58    | 22.74    |
| 24 | Ministry of Development of North Eastern Region                                   | 563.60  | 715.09  | 239.54  | 754.30   | 1293.43  |
| 25 | Ministry of Electronics and Information Technology                                | 204.00  | 347.52  | 254.56  | 535.22   | 565.96   |
| 26 | Ministry of Environment, Forests and Climate Change                               | 96.59   | 123.54  | 106.80  | 158.19   | 77.19    |
| 27 | Ministry of Food Processing Industries                                            | 27.70   | 28.61   | 13.28   | 40.62    | 41.81    |
| 28 | Ministry of Housing and Urban Affairs                                             | 369.08  | 565.99  | 953.43  | 1063.61  | 256.51   |
| 29 | Ministry of Labour and Employment                                                 | 1101.60 | 1960.57 | 1188.34 | 913.39   | 906.84   |
| 30 | Ministry of Micro, Small and Medium Enterprises                                   | 553.87  | 1468.58 | 2469.77 | 2222.75  | 750.34   |
| 31 | Ministry of Mines                                                                 | 23.13   | 17.48   | 20.64   | 18.37    | 12.20    |
| 32 | Ministry of New and Renewable Energy                                              | 200.98  | 235.91  | 349.48  | 381.28   | 973.97   |
| 33 | Ministry of Panchayati Raj                                                        | 56.48   | 125.08  | 76.50   | 83.51    | 71.81    |
| 34 | Ministry of Petroleum and Natural Gas                                             | 1134.14 | 92.23   | 286.15  | 498.49   | 593.35   |
| 35 | Ministry of Power                                                                 | 391.99  | ...     | --      | 763.36   | 1082.01  |
| 36 | Ministry of Road Transport and Highways                                           | 3404.57 | 4501.10 | 6287.30 | 18495.36 | 16576.36 |
| 37 | Ministry of Skill Development and Entrepreneurship                                | 187.84  | 146.16  | 84.46   | 157.73   | 211.05   |

|    |                                         |                 |                 |                 |                  |                  |
|----|-----------------------------------------|-----------------|-----------------|-----------------|------------------|------------------|
| 38 | Ministry of Textiles                    | 115.53          | 157.61          | 169.03          | 170.34           | 194.17           |
| 39 | Ministry of Tourism                     | 49.00           | ...             | 18.32           | ...              | 29.07            |
| 40 | Ministry of Tribal Affairs              | 5461.67         | 6125.51         | 7225.29         | 7473.32          | 10145.67         |
| 41 | Ministry of Women and Child Development | 1429.80         | 1967.27         | 2111.40         | 2571.91          | 2178.97          |
| 42 | Ministry of Youth Affairs and Sports    | 116.32          | 102.16          | 126.69          | 123.03           | 146.43           |
|    | <b>Total</b>                            | <b>48084.10</b> | <b>82530.58</b> | <b>90972.76</b> | <b>103452.77</b> | <b>104436.24</b> |

(P): Provisional

Source:

- 1) Actual expenditure for the FY 2020-21 to 2023-24 is based on Statement 10B of the Expenditure Profile of the corresponding Union Budgets.
- 2) Provisional expenditure for the FY 2024-25 as on 31.3.25 is taken from the STC- MIS portal (<https://stcmis.gov.in/>).

## CLOSURES OF LOANS UNDER PMEGP

### 3056. SHRI TANUJ PUNIA:

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

(a) whether the Government has failed to conduct the unit inspection procedure required for closing loans under Prime Minister's Employment Generation Programme (PMEGP), if so, the details thereof;

(b) whether the Government is aware that outsourcing inspection procedure to the external agency GENSIS International is causing confusion among entrepreneurs regarding the platform for registering their grievances;

(c) if so, the manner in which the Government is providing clarity on the matter, and

(d) the mechanisms in place for the timely and proper compliance of procedures and responsibilities by external agencies?

**THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):**

(a)to(d):Under Prime Minister's Employment Generation Programme(PMEGP), physical verification of the establishment and working status of each of the units set up is undertaken by Khadi and Village Industries Commission(KVIC) through third-party agencies having expertise in this domain in order to facilitate the timely adjustment of Margin Money subsidy into the beneficiary's loan account. To ensure transparency and efficiency in the physical verification process, KVIC has signed an MoU with the Department of Posts for carrying out physical verification of PMEGP units by leveraging its extensive postal network across the country particularly in rural areas.

Mechanisms in place to monitor and implement timely and proper compliance of procedures and responsibilities by external agencies include the following:

- i.Proper procedures and responsibilities have been included in the MoU signed with the Department of Posts to ensure timely and proper compliance.
- ii.Progress of physical verifications is updated via Physical Verification (PV) module of PMEGP portal and is regularly monitored.
- iii.Review meetingsare regularly held by the Ministry with Department of Posts and other stakeholders to monitor the progress and strengthen the implementation of physical verification process.



**CSR FUNDS SPENT BY OIL AND GAS COMPANIES****3057. SHRI A. RAJA:****SHRI GOVIND MAKTHAPPA KARJOL:**

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

(a) the details of Corporate Social Responsibility (CSR) funding spent by public sector

petroleum companies during each of the last five years, company and project-wise particularly in Karnataka;

(b) whether the Government has spent CSR funds in Chitradurga Lok Sabha Constituency and if so, the details thereof, project-wise;

(c) the details of recipients of CSR funding by public sector petroleum companies during the said period, company-wise;

(d) the details of criteria adopted by the Government to select recipients for CSR funds from public sector petroleum companies, company-wise; and

(e) the details of irregularities reported in CSR fund activities of petroleum companies during each of the last three years, company-wise?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):**

(a) to (e): Oil & Gas Public Sector companies undertake Corporate Social Responsibility (CSR) activities under the heads identified under Schedule VII of Companies Act, 2013 with special focus on Health (Nutrition, Sanitation and Drinking Water), Education, Skill Development, Rural Development, Women

Empowerment, Environment Oriented Initiatives and care for the Elderly & Differently-abled Persons. CSR is a Board-driven process and the Board of the company is empowered to plan, approve, execute, and monitor the CSR activities of the company based on the recommendations of its CSR Committee. The CSR activities are undertaken by Companies themselves or through any of the implementing agencies selected based on the criteria defined in CSR Rules of Section 135 of the Company Act. The details of Corporate Social Responsibility (CSR) funding spent by public sector petroleum companies during last five years in Karnataka, including all districts covered under the Chitradurga Lok Sabha Constituency, company-wise, project-wise along with details of recipients are available on the respective websites of major public sector petroleum companies i.e. [www.ongcindia.com](http://www.ongcindia.com), [www.iocl.com](http://www.iocl.com), [www.bharatpetroleum.com](http://www.bharatpetroleum.com), [www.hindustanpetroleum.com](http://www.hindustanpetroleum.com), [www.gailonline.com](http://www.gailonline.com), [www.oil-india.com](http://www.oil-india.com).

The criteria for spending the CSR funds is governed by provisions specified under Section 135 of Companies act 2013, Guidelines on CSR expenditure issued by Department of Public Enterprises (DPE), Ministry of Finance and CSR policy of the respective Companies. As informed by Oil & Gas PSUs there are no irregularities reported in CSR fund activities of petroleum companies during the last three years.

## **SETTING UP OF CBG PLANTS**

**3058. SHRI VE. VAITHILINGAM:**

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

(a) whether the Government is cognisant that exploration over a wider area is likely to yield more discoveries, raise domestic oil and gas output and cut reliance on imports;

(b) if so, the details thereof along with the initiatives proposed to be taken by the Government in this regard;

(c) whether the Government is planning to supplement supplies by setting up of Compressed Bio-Gas (CBG) plants that use animal and agri waste to produce gas; and

(d) if so, the details thereof and if not, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):**

(a) and (b): The Government has undertaken various policy and technological initiatives for exploration of wider areas to discover new potential sources of crude oil and natural gas. The Government had launched Hydrocarbon Exploration Licensing Policy (HELP) in 2016. Under, HELP, 09 Open Acreages Licensing Policy (OALP) bid rounds have been completed so far. Under these rounds, a total of 172 blocks measuring 380,603.23 Square Kilometers (sq km) have been awarded to the successful bidders through International Competitive Bidding. Further, OALP Bid Round-X, offering 25 blocks covering 1,91,986.21 sq. km, was launched on 15.04.2025. Further National Oil Companies have also expanded areas of exploration within their Petroleum Mining Lease areas

for blocks under nomination regime. Other major initiatives of Government of India in this regard, *inter-alia*, include:

- i. Appraisal of Un-appraised areas in Sedimentary Basins under National Seismic Programme, 2017.
- ii. Policy Framework for exploration and exploitation of Unconventional Hydrocarbons under Existing Production Sharing Contracts (PSCs), Coal Bed Methane (CBM) Contracts and Nomination Fields, 2018.
- iii. Release of about 1 Million Sq. Km. (SKM) 'No-Go' area in offshore which were blocked for exploration for decades, in 2022.
- iv. Government is also spending about Rs.7500 Cr. for acquisition of seismic data in onland and offshore areas and drilling of stratigraphic wells to make quality data of Indian Sedimentary Basins available to bidders. Government has approved acquisition of additional 2D Seismic data of 20,000 LKM in onland and 30,000 LKM in offshore beyond Exclusive Economic Zone (EEZ) of India.
- v. New technologies like Airborne Gravity Gradiometry and Gravity Magnetic Survey, Passive Seismic Tomography (PST), Low-Frequency Passive Seismic (LFPS) Surveys have been implemented to acquire high quality data for processing and interpretation.

As a result of these concerted efforts of Government of India, 34 Notices of Discovery (NoD) have been submitted by operators to the Directorate General of Hydrocarbon (DGH) during the last three years.

(c) and (d): Government has taken various steps to encourage setting up Compressed Bio-Gas (CBG) plants across the country. These steps includes assured price for off-take of CBG through long term agreements with Oil and Gas Marketing Companies (OGMCs); the Umbrella Scheme of National Bio Energy Programme by the Ministry of New and Renewable Energy, which inter-alia provided Central Financial Assistance to all kind of CBG/biogas plants; Additional Central Assistance for Municipal Solid Waste-based CBG projects under Swachh Bharat Mission Urban 2.0; the inclusion of bio-manure produced from CBG plants as Fermented Organic Manure and Liquid Fermented Organic Manure under Fertilizer Control Order 1985; Market Development Assistance to promote Organic Fertilizer produced from CBG projects by Department of Fertilizers; the inclusion of CBG projects under 'White Category' by Central Pollution Control Board on case to case basis; the inclusion of CBG projects under Priority Sector Lending by RBI; loan products from various Banks for financing of CBG projects; etc.

Further, the Ministry of Petroleum and Natural Gas has taken initiatives such as guidelines for synchronization of CBG with CNG in CGD Network; a scheme for the development of pipeline infrastructure (DPI) for injection of CBG into the City Gas Distribution (CGD) network; a scheme to support CBG producers for procurement of Business Aggregation Machinery (BAM) Scheme;

and phase wise mandatory blending of CBG in CNG (T) and PNG (D) segment of CGD network.

### **PIPED NATURAL GAS CONNECTIONS IN BIHAR**

#### **3059. DR. ALOK KUMAR SUMAN:**

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) whether it is a fact that the connections of Piped Natural Gas in Bihar particularly in District Gopalganj, Muzzafarpur and Saran are delayed by the concerned agencies in the areas and the details thereof and if not, the reasons therefor;
- (b) the details of the total connections provided in the District Gopalganj and other surrounding areas in Bihar as on date;
- (c) whether it is a fact that the issue of not providing Piped Natural Gas (PNG) connection in Bihar particularly in District Gopalganj and other districts is causing numerous pressure on consumers and if so, the details thereof;
- (d) whether the Government has directed the concerned agency to complete the work at the earliest and if so, the details thereof and if not, the reasons therefor; and
- (e) whether the concerned agencies are deliberately delaying connections of Piped Natural Gas in Bihar particularly in District Gopalganj and other surrounding districts despite commercial feasibility and if so, the details thereof along with the action to be taken in this regard?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):**

(a) to (e): Providing Piped Natural Gas (PNG) connections is a part of development of City Gas Distribution (CGD) network and the same is carried out by the entities authorized by the Petroleum and Natural Gas Regulatory Board (PNGRB).

Gopalganj district is covered under Geographical Area (GA) comprising Gopalganj, Siwan, West Champaran, East Champaran districts of Bihar & Deoria district of Uttar Pradesh. PNGRB has authorized Bharat Petroleum Corporation Limited (BPCL) in May, 2022 for development of CGD network in the GA. As per Minimum Work Programme (MWP) target mandated by PNGRB, BPCL has to provide 10,10,999 PNG connections in the Geographical Area (GA) by 2030, out of which, as on 31.05.2025, BPCL has provided 22,800 PNG connections in Gopalganj, Siwan, West Champaran, East Champaran and Deoria districts GA.

Muzaffarpur and Saran districts are covered under GA comprising Muzaffarpur, Vaishali, Saran and Samastipur districts. PNGRB has authorized Indian Oil Corporation Limited (IOCL) in March, 2019 for development of CGD network in the GA. As per Minimum Work Programme (MWP) target mandated by PNGRB, IOCL has to provide 10,06,975 PNG connections in the GA by 2029, out of which, as on 31.05.2025, IOCL has provided 52,775 PNG connections in Muzaffarpur, Vaishali, Saran and Samastipur districts GA.

The Government as well as the PNGRB monitors the progress of CGD networks. This includes calling them for progress review meetings based on reports submitted by the entities to PNGRB, field visits by officers, discussion with entities regarding challenges faced in meeting their MWP targets in their authorised GAs, statutory hearings by PNGRB under existing regulations, etc. If there are any delays or shortfalls, the entities are advised to take corrective actions.

### **IMPACT OF FLIGHT CANCELLATIONS ON AIR TRAVEL**

**3060. SHRIMATI JYOTSNA CHARANDAS MAHANT:**

**SHRI K. C. VENUGOPAL:**

**DR. NAMDEO KIRSAN:**

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) the number of flights cancelled and rescheduled by Indian airlines in 2025 due to regulatory or technical issues and foreign Governmental disturbance, country and airline-wise;
- (b) the impact of these cancellations and rescheduling on passenger traffic and airline revenues; and
- (c) the measures being taken to ensure continuation of operations and to assist passengers affected by cancelled and rescheduled international flights?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND  
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI  
MURLIDHAR MOHOL):**



(a): The details of airline-wise number of flights cancelled/rescheduled due to regulatory issues and geopolitical issues for the year 2025 are at **Statement**.

(b): Airlines incur costs due to delays and cancellations, including additional fuel, crew overtime, maintenance, airport fees, and rebooking expenses. Further, Airlines are required to provide refunds or compensation to passengers for cancellations or significant delays.;

Passengers carried by domestic airlines during January-June 2025 registered a growth of 7.34 % as compared to the corresponding period of the previous year.

(c): In the event of flight cancellations, DGCA has issued Civil Aviation Requirement (CAR) Section 3, Series M, Part IV titled as "Facilities to be provided to passengers by airlines due to denied boarding, cancellation of flights and delays in flights".

### **STATEMENT**

#### **Flights cancelled/rescheduled due to regulatory issues and geopolitical issues for the year 2025**

| Airline           | No of flights cancelled/rescheduled |
|-------------------|-------------------------------------|
| Air India         | 662                                 |
| Indigo            | 1017                                |
| Akasa Air         | 18                                  |
| Spicejet          | 334                                 |
| Air India Express | 427                                 |

### कोसी पश्चिमी तटबंध का टूटना

**3061. श्री गोपाल जी ठाकुर:**

क्या जल शक्ति मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या दरभंगा लोक सभा निर्वाचन क्षेत्र के किरतपुर के भुभौल गांव के पास सितंबर 2024 के अंतिम सप्ताह में कोसी पश्चिमी तटबंध टूटने से किरतपुर, गौड़ा बौराम और घनश्यामपुर में भारी तबाही हुई है और यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ख) क्या इस वर्ष नेपाल से कोसी नदी में अत्यधिक पानी आने से बांध में पानी भर गया है और दरारें पड़ गई हैं और यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ग) क्या कोसी बांध की ऊंचाई बढ़ाने या उसे सुदृढ़ करने से संबंधित कार्य इसके निर्माण के 61 वर्ष से भी अधिक समय बाद तक नहीं किया गया है और यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(घ) क्या सरकार का कोसी पश्चिमी तटबंध (जहां भारतमाला परियोजना के अंतर्गत कोसी नदी पर देश का सबसे बड़ा पुल बनाया जा रहा है) पर ऊंचाई बढ़ाने और सुदृढ़ीकरण का कार्य शुरू करने के साथ-साथ भेजा से अंतिम बिंदु तक दो लेन की सड़क का निर्माण करने का विचार है और यदि हां, तो तत्संबंधी ब्यौरा क्या है?

**जल शक्ति मंत्रालय में राज्य मंत्री (डॉ. राज भूषण चौधरी):**

(क): बिहार सरकार ने सूचित किया है कि दरभंगा लोकसभा निर्वाचन क्षेत्र के किरतपुर ब्लॉक के भुभौल गांव के पास पश्चिमी कोसी तटबंध (डब्ल्यूकेई) (घोघरडीहा के नीचे डब्ल्यूकेई के 38.210 किमी पर) टूटने से तटबंध की 220 मीटर लंबाई में क्षति हुई है और क्षतिग्रस्त हिस्से की मरम्मत लागत 40.2235 करोड़ रुपये है।

(ख) और (ग): कोसी बैराज का निर्माण वर्ष 1963 में बिहार की सीमा पर नेपाल के हनुमान नगर में किया गया था। वर्ष 1968 में अधिकतम बाढ़ निर्वहन 7.88 लाख क्यूसेक था। 29 सितंबर 2024 को कोसी बैराज में दर्ज निर्वहन 6.61 लाख क्यूसेक था। इस समय, बैराज ठीक से काम कर रहा है। बढ़े हुए निर्वहन के कारण तटबंध का जलस्तर बढ़ गया और अंततः यह टूट गया।

बांध सुरक्षा अधिनियम, 2021 के अंतर्गत प्रकाशित विनियमों के अनुसार, निर्दिष्ट बांध के प्रत्येक मालिकों को उनकी बांध सुरक्षा इकाई के माध्यम से नियमित रूप से मानसून-पूर्व और मानसून-पश्चात निरीक्षण करवाना होगा। राज्य बांध सुरक्षा संगठन, बिहार द्वारा अप्रैल 2025 में प्रस्तुत कोसी

बैराज की नवीनतम मानसून-पूर्व निरीक्षण रिपोर्ट के अनुसार, “इनटेक/आउटलेट संरचना (बांध/बैराज निकाय पर) के अपस्ट्रीम या डाउनस्ट्रीम में कोई गंभीर अवरोध नहीं हैं और कंड्यूट कंक्रीट, ब्रेस्ट वॉल और गेट स्लॉट (बांध/बैराज निकाय पर) में कुछ मामूली से मध्यम क्षति देखी गई है।” राज्य बांध सुरक्षा संगठन (एसडीएसओ) द्वारा विधिवत अनुमोदित निरीक्षण रिपोर्ट के अनुसार, बैराज को श्रेणी-III (वर्ष के दौरान सुधार की आवश्यकता वाली छोटी-मोटी कमियां) के रूप में वर्गीकृत किया गया है।

(घ): राष्ट्रीय राजमार्ग प्राधिकरण ने सूचित किया है कि कोसी नदी के पूर्वी से पश्चिमी बांध के बीच भेजा से बकौर तक 10.2 किलोमीटर लंबे कोसी पुल का निर्माण कार्य शुरू हो गया है, साथ ही भेजा में बांध की ओर जाने वाले मार्ग पर पत्थर की पिचिंग द्वारा तटबंध को मजबूत करने का कार्य भी शुरू हो गया है।

बिहार में “पूर्वी और पश्चिमी कोसी तटबंधों को ऊंचा और मजबूत करने” नामक एक बाढ़ प्रबंधन परियोजना, जिसकी अनुमानित लागत 339.39 करोड़ रुपये है, को XIवीं योजना में मंत्रालय के बाढ़ प्रबंधन कार्यक्रम (एफएमपी) के अंतर्गत केंद्रीय वित्तपोषण के लिए शामिल किया गया था और इसका 97% भौतिक कार्य पूरा हो चुका है।

### विमानों की अनुरक्षण संपरीक्षा

#### 3062. श्री मुरारी लाल मीना:

क्या नागर विमानन मंत्री यह बताने की कृपा करेंगे कि:

- (क) देश में सभी हवाई कंपनियों के विमानों की अनुरक्षण संपरीक्षा कितनी बार की जाती है;
- (ख) क्या नागर विमानन महानिदेशालय (डीजीसीए) द्वारा ये संपरीक्षाएँ समय पर की जाती हैं;
- (ग) राजस्थान के जयपुर, जोधपुर और दौसा से जुड़ी उड़ानों के विशेष संदर्भ में, पिछले तीन वर्षों अर्थात् 2022 से 2025 के दौरान, प्रमुख हवाई कंपनियों के लिए की गई अनुरक्षण संपरीक्षा का ब्यौरा क्या है;

(घ) क्या अहमदाबाद में हुई उड़ान दुर्घटना में पायलट की प्रथमदृष्टया गलती की घोषणा विदेशी मीडिया द्वारा एक साथ मिलकर की गई थी और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(ङ) क्या यह रवैया न्यायसंगत और निष्पक्ष जाँच सिद्धांतों के विरुद्ध है और पायलटों की गरिमा और मनोबल को घटाता है और यदि हाँ, तो सरकार की इस पर क्या प्रतिक्रिया है; और

(च) क्या सरकार ने ऐसी दुर्घटनाओं को रोकने के लिए उड़ान-पूर्व जाँच सूची, पायलट प्रशिक्षण और ग्राउंड कर्मी दल के उत्तरदायित्वों को सुदृढ़ करने हेतु कोई नए दिशानिर्देश जारी किए हैं और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

**सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोले):**

(क) और (ख): नागर विमानन महानिदेशालय (डीजीसीए) के पास एक संरचित निगरानी और ऑडिट फ्रेमवर्क मौजूद है, अर्थात् संगठन/विमानों की नियोजित और अनियोजित निगरानी, जिसमें सभी ऑपरेटरों के लिए अनुरक्षण प्रणालियों की निरंतर निगरानी सहित नियमित और आवधिक ऑडिट, स्पॉट जाँच, रात्रि निगरानी और रैंप निरीक्षण शामिल हैं।

वर्ष के लिए वार्षिक निगरानी योजना (एसपी) पहले से तैयार की जाती है और वार्षिक निगरानी योजना के अनुसार समय पर ऑडिट आयोजित किए जाते हैं। डीजीसीए सभी अनुसूचित और गैर-अनुसूचित एयरलाइनों/ऑपरेटरों की निरंतर निगरानी सुनिश्चित करने के लिए एक ऑडिट कैलेंडर का अनुपालन करता है। किसी भी तरह के परिवर्तन या पुनर्निर्धारण होने पर तत्काल समाधान किया जाता है और तदनुसार रिपोर्ट की जाती है।

(ग): देश भर में पिछले तीन वर्षों के दौरान अर्थात् वर्ष 2023 से 2025 (जनवरी 2023 - जुलाई 2025) के दौरान प्रमुख एयरलाइनों के लिए किए गए अनुरक्षण ऑडिट का ब्यौरा **विवरण** में संलग्न है।

(घ) से (च): वायुयान दुर्घटना अन्वेषण ब्यूरो (एएआईबी) ने वायुयान (दुर्घटनाओं और घटनाओं का अन्वेषण) नियम, 2017 के नियम 11 के तहत दिनांक 12.06.2025 को अहमदाबाद में एयर इंडिया

की उड़ान संख्या एआई-171 की दुर्घटना के संभावित कारण (कारणों)/योगदायी कारक (कारकों) का पता लगाने के लिए जांच शुरू की है।

एएआईबी ने अपनी वेबसाइट [www.aaib.gov.in](http://www.aaib.gov.in) पर एक प्रारंभिक रिपोर्ट प्रकाशित की है। प्रारंभिक रिपोर्ट उपलब्ध तथ्यात्मक जानकारी के आधार पर तैयार की गई है और इसमें किसी निष्कर्ष का उल्लेख नहीं है।

जांच जारी है और दुर्घटना के संभावित कारण (कारणों)/योगदायी कारक (कारकों) का पता लगाने के लिए सभी पहलुओं की जांच की जाएगी। किसी दुर्घटना या घटना की जांच का एकमात्र उद्देश्य दुर्घटनाओं और घटनाओं की रोकथाम होगा, न कि दोष या दायित्व का निर्धारण करना। इन नियमों के अंतर्गत सभी जाँच एनेक्स 13 के प्रासंगिक मानकों का पालन करते हुए उचित, निष्पक्ष और विवेकपूर्ण तरीके से की जाती हैं।

डीजीसीए ने विमानों के सुरक्षित परिचालन और अनुरक्षण को सुनिश्चित करने के लिए व्यापक दिशानिर्देश स्थापित किए हैं। प्रचालकों को विनिर्माताओं द्वारा जारी दिशानिर्देशों, जैसे सर्विस बुलेटिन, उड़नयोग्यता निर्देश (एडी) और अनुरक्षण योजना दस्तावेज़ (एमपीडी) का पालन करना आवश्यक है।

### विवरण

देश भर में पिछले 3 वर्षों (जनवरी 2023 से जुलाई 2025) के दौरान अनुसूचित एयरलाइनों का ऑडिट

| क्रम. सं. | एयरलाइन                                      | 2023       | 2024 | 2025<br>(जुलाई तक) |
|-----------|----------------------------------------------|------------|------|--------------------|
| 1.        | मैसर्स एलाइंस एअर                            | 12         | 06   | 04                 |
| 2.        | मैसर्स इंडिगो                                | 115        | 94   | 54                 |
| 3.        | मैसर्स स्पाइसजेट                             | 47         | 50   | 26                 |
| 4.        | मैसर्स टाटा सिया एयरलाइंस लिमिटेड (विस्तारा) | 46         | 35   | 0                  |
| 5.        | मैसर्स एअर इंडिया लिमिटेड                    | 17         | 30   | 33                 |
| 6.        | मैसर्स एअर इंडिया एक्सप्रेस                  | 13         | 16   | 11                 |
| 7.        | मैसर्स अकासा एयर                             | 19         | 37   | 18                 |
|           | <b>कुल</b>                                   | <b>269</b> | 268  | 146                |

## **TRIBAL START-UP ECOSYSTEM**

**3063. SHRI ANURAG SINGH THAKUR:**

**SHRI NARAYAN TATU RANE:**

**SHRI ANANTA NAYAK:**

**SHRIMATI BIJULI KALITA MEDHI:**

Will the **Minister of TRIBAL AFFAIRS** be pleased to state:

(a) the manner in which the Dharti Aaba TribePreneurs programme strengthens the tribal startup ecosystem in the country;

(b) whether the programme has the potential to transform tribal entrepreneurship paving the way for self-reliant, sustainable and innovative enterprises and if so, the details thereof; and

(c) whether the Government has collaborated with key academic institutions and industry associations to nurture tribal startups and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):**

(a) to (c): Dharti Aaba TribePreneurs 2025, a flagship initiative under Janjatiya Gaurav Varsh, commemorating the 150th birth anniversary of Bhagwan Birsa Munda, a revered tribal freedom fighter and leader, was organized by the Ministry of Tribal Affairs from April 3-5, 2025, at Bharat Mandapam, New Delhi as part of Startup Mahakumbh 2025. The initiative provided a transformative platform for budding and established Scheduled Tribe (ST) entrepreneurs *and* brought together India's most promising tribal startups, offering them unparalleled exposure to industry leaders, venture capitalists, and impact investors—fostering inclusive economic growth and empowerment.

The initiative provided tribal entrepreneurs an opportunity to showcase their innovations, network with top investors and engage in technical sessions featuring unicorn founders, venture capitalists and startup leaders. *Dharti Aaba TribePreneurs 2025* served as a launchpad for tribal-led enterprises, helping them secure mentorship, strategic networking, and investment opportunities with a strong focus on innovation, inclusivity, visibility on a larger scale and market expansion to elevate their businesses to national and global platforms.

Ministry has partnered with premier institutions/organisations such as IIM Calcutta, IIT Delhi, IIM Kashipur, IIT Bhilai, IIT Guwahati, IFCI Venture Capital Funds Limited and META to ensure deep and lasting impact on the tribal startups. A major milestone in this journey is the establishment of a Venture Capital Fund for Scheduled Tribes, with an initial corpus of ₹50 crore, dedicated to fostering entrepreneurship and innovation in tribal communities.

### **BENEFIT THROUGH CREDIT-LINKED SUBSIDY**

**3064. SHRI KRIPANATH MALLAH:**

**SHRI TAPIR GAO:**

**DR. VINOD KUMAR BIND:**

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state that:

(a) the number of enterprises targeted to get benefit through credit-linked subsidy; and

(b) the details of the number of applications submitted, loans sanctioned and loans disbursed during the year 2024-25 and till June 2025?

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH):**

(a): Two lakh micro food processing enterprises are targeted for credit linked subsidy under Centrally Sponsored "Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme" in the country over a period from 2020-21 to 2025-26 with an outlay of Rs. 10,000 crores.

(b): The details of the number of applications submitted, loan sanctioned and loans disbursed under the Credit Linked Subsidy for the FY 2024-25 till 30<sup>th</sup> June 2025 are as under:

| Particulars            | FY 2024-25 (till 30 <sup>th</sup> June 2025) |
|------------------------|----------------------------------------------|
| Applications Submitted | 1,46,197                                     |
| Loan Sanctioned        | 58,213                                       |
| Loan Disbursed         | 51,851                                       |

**भारतीय ऊर्जा सप्ताह 2025**

**3065. डॉ. भोला सिंह:**

श्री मनोज तिवारी:

श्री रवीन्द्र शुक्ला उर्फ रवि किशन:

श्री खगेन मुर्मु:

क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने प्रधानमंत्री उज्ज्वला योजना को वैश्विक स्तर पर बढ़ावा देने के लिए भारतीय ऊर्जा सप्ताह (आईईडब्ल्यू) 2025 के दौरान क्लीन कुकिंग मंत्रिस्तरीय बैठक आयोजित की है;



(ख) यदि हां, तो इसके प्रमुख परिणामों का ब्यौरा क्या है;

(ग) इसमें प्रदर्शित अंतर्राष्ट्रीय देश मंडपों और विषयगत अंचलों/क्षेत्रों की संख्या कितनी है, साथ ही उनका दायरा क्या है; और

(घ) क्या प्रमुख सरकारी क्षेत्र के उपक्रमों ने भारत को वैश्विक ऊर्जा परिवर्तन में अग्रणी बनाने की कार्यनीति के भाग के रूप में प्रौद्योगिकियों का प्रदर्शन किया है और यदि हां, तो तत्संबंधी ब्यौरा क्या है?

**पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री; तथा पर्यटन मंत्रालय में राज्य मंत्री (श्री सुरेश गोपी):**

(क) और (ख): जी हाँ। भारत ऊर्जा सप्ताह 2025 (आईडब्ल्यू, 2025) के एक घटक के रूप में, भारत ने स्वच्छ भोजन पकाने की कला सम्बन्धी मंत्रिस्तरीय बैठक की मेजबानी की, जिसमें ब्राजील, तंजानिया, मलावी, सूडान और नेपाल जैसे देशों के वैश्विक नीति-निर्माताओं, उद्योग जगत के नेताओं और विशेषज्ञों के साथ-साथ आईईए जैसे प्रमुख अंतरराष्ट्रीय संगठनों और टोटल एनर्जीज जैसे निजी क्षेत्र के प्रतिनिधियों ने भाग लिया। उन्होंने अपने विचारों का आदान-प्रदान किया और सभी के लिए ऊर्जा-न्याय और वहनीय ऊर्जा प्राप्त करने हेतु सहयोग पर विचार किया।

इस संदर्भ में, भारत की प्रधानमंत्री उज्ज्वला योजना पर प्रकाश डाला गया, जो सभी के लिए स्वच्छ भोजन पकाने का ईंधन सुनिश्चित करने, स्वास्थ्य, पर्यावरणीय संधारणीयता और महिला सशक्तिकरण को बढ़ावा देने की दिशा में भारत की यात्रा में एक महत्वपूर्ण मील का पत्थर साबित हुई है क्योंकि इसने पारंपरिक भोजन पकाने के ईंधन जैसे जलाऊ-लकड़ी और गोबर के उपलों का स्थान ले लिया है। इस मंत्रिस्तरीय गोलमेज बैठक में लक्षित राजसहायता, दृढ़ राजनीतिक इच्छाशक्ति, तेल विपणन कंपनियों (ओएमसीज) द्वारा वितरण नेटवर्क के डिजिटलीकरण और स्वच्छ भोजन पकाने के लिए सांस्कृतिक बदलाव को बढ़ावा देने वाले राष्ट्रव्यापी अभियानों के माध्यम से स्वच्छ भोजन पकाने की गैस तक सार्वभौमिक पहुँच सुनिश्चित करने में भारत की उल्लेखनीय सफलता पर प्रकाश डाला गया। इसने वैश्विक ऊर्जा परिवर्तन और स्वच्छ भोजन पकाने

के समाधानों में भारत के नेतृत्व को भी सुदृढ़ किया, और सभी के लिए स्वच्छ ऊर्जा सुनिश्चित करने हेतु गहन अंतरराष्ट्रीय सहयोग की नींव रखी है।

(ग): आईईडब्ल्यू, 2025 में 4 दिनों के दौरान 120 देशों के 80,000 से अधिक आगंतुकों और 700 प्रदर्शकों ने भाग लिया, जिनमें कनाडा, जर्मनी, इटली, जापान, नीदरलैंड, नॉर्वे, रूस, अमेरिका और यूके सहित 9 देशीय मंडप शामिल थे। इस आयोजन में 9 विषयगत क्षेत्र प्रस्तुत किए गए, जिनमें से प्रत्येक ऊर्जा क्षेत्र के विभिन्न पहलुओं पर केंद्रित था:

1. हाइड्रोजन क्षेत्र - हाइड्रोजन ईंधन उत्पादन में अत्याधुनिक नवाचारों का प्रदर्शन।
2. जैव ईंधन क्षेत्र - बायोडीजल, बायोएथेनॉल, संपीड़ित बायोगैस और संधारणीय विमानन ईंधन में भारत की प्रगति को उजागर करना।
3. नवीकरणीय ऊर्जा क्षेत्र - सौर, पवन और अन्य नवीकरणीय ऊर्जा प्रौद्योगिकियों में नवाचारों को प्रदर्शित करना।
4. एलएनजी पारितंत्र - भारत की डाउनस्ट्रीम एलएनजी आपूर्ति श्रृंखला और पर्यावरण-अनुकूल ईंधन समाधानों पर ध्यान केंद्रित करना।
5. मेक इन इंडिया क्षेत्र - स्वदेशी ऊर्जा निर्माण क्षमताओं पर प्रकाश डालना।
6. नगर गैस डिस्ट्रीब्यूशन क्षेत्र - गैस आधारित अर्थव्यवस्था की ओर भारत की तीव्र प्रगति पर जोर देना।
7. पेट्रोरसायन क्षेत्र - पेट्रोरसायन तकनीकों और संधारणीय समाधानों में प्रगति को प्रदर्शित करना।
8. नवोन्मेषी क्षेत्र - ऊर्जा के क्षेत्र में उभरते स्टार्टअप और अग्रणी तकनीकों को प्रदर्शित करना।
9. डिजिटलीकरण क्षेत्र - ऊर्जा उत्पादन और वितरण को अनुकूलित करने में एआई, आईओटी और स्वचालन का प्रदर्शन करना।

इस कार्यक्रम में वेनेजुएला, कतर, यूके, तंजानिया, रूस, ब्राज़ील, नेपाल, सूडान, ओपेक आदि के मंत्री स्तरीय प्रतिनिधियों ने भी भाग लिया। हाइड्रोकार्बन व्यापार और अत्याधुनिक

नवीकरणीय ऊर्जा से लेकर अगली पीढ़ी के ऊर्जा समाधानों और भारत के तलछटी बेसिनों में अन्वेषण तक 15 से अधिक कार्यनीतिक साझेदारियों और समझौता ज्ञापनों पर हस्ताक्षर किए गए। (घ): आईडब्ल्यू, 2025 के दौरान, प्रदर्शकों को अत्याधुनिक तकनीकों को प्रदर्शित करने के लिए एक मंच प्रदान किया गया जो संधारणीय ऊर्जा समाधानों को बढ़ावा देती हैं, परिचालन दक्षता बढ़ाती हैं और ऊर्जा की पहुँच में सुधार करती हैं। भारतीय सार्वजनिक उपक्रमों ने हाइड्रोजन से चलने वाली बसें, एटीएम-शैली की एलपीजी डिस्पेंसिंग मशीनें, गहरे समुद्र में सिमुलेशन गेम, स्वदेशी सॉलिड ऑक्साइड फ्यूल सेल सिस्टम, संधारणीय कृषि के लिए ई-ट्रैक्टर, और ज्वारीय तरंग ऊर्जा पहल जैसे नवाचारों का प्रदर्शन किया। इस कार्यक्रम के दौरान प्रदर्शित अन्य नवोन्मेषों में एआई-चालित लागत अनुकूलन उपकरण, दुपहिया और तिपहिया वाहनों के लिए लागत-प्रभावी जैव ईंधन रूपांतरण किट, वास्तविक समय परिचालन निगरानी प्रणालियाँ, हाइड्रोजन बर्नर, फ्लेक्स-फ्यूल वाहन शामिल थे, जिन्होंने भारत के स्वच्छ ऊर्जा परिवर्तन को गति देने में उभरती ऊर्जा प्रौद्योगिकियों की परिवर्तनकारी क्षमता को उजागर किया।

### राष्ट्रीय राजमार्ग-80 को जोड़ने वाली सड़क का निर्माण

#### 3066. श्री अजय कुमार मंडल:

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को पता है कि भागलपुर जिले के पीरपैती ब्लॉक (एनएच-80) से कटिहार जिले के फुलवरिया चौक तक चार लेन सड़क के निर्माण के साथ ही गंगा नदी पर एक पुल की दशकों पुरानी मांग इस क्षेत्र में लंबित है, यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ख) क्या उक्त पुल के निर्माण से भागलपुर, साहेबगंज (झारखंड) और कटिहार जिलों के बीच की दूरी कम हो जाएगी और संपर्क, व्यापार, कृषि विपणन, शिक्षा और रोजगार के अवसरों में उल्लेखनीय वृद्धि होगी, यदि हां, तो इस परियोजना के बारे में अब तक की-गई-कार्रवाई का ब्यौरा क्या है; और

(ग) क्या सरकार का इस परियोजना को प्राथमिकता देने और शीघ्रातिशीघ्र इसकी स्वीकृति देने तथा निर्माण शुरू करने का विचार है, यदि हां, तो इसके लिए क्या लक्ष्य और समय-सीमा निर्धारित की गई है?

**सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):**

(क) से (ग): सरकार को राष्ट्रीय राजमार्गों (एनएच) के उन्नयन/सुधार/निर्माण के लिए व्यवहार्यता अध्ययन/विस्तृत परियोजना रिपोर्ट (डीपीआर) के प्रस्ताव प्राप्त होते रहते हैं। पीएम-गतिशक्ति के सिद्धांत, पारस्परिक प्राथमिकता, प्रधानमंत्री गति शक्ति राष्ट्रीय मास्टर प्लान आदि के साथ संतुलन आदि के अनुरूप डीपीआर/व्यवहार्यता अध्ययन के परिणामों के आधार पर निर्णय लिए जाते हैं। जहाँ तक पीरपैंती (एनएच-80) से कटिहार के बीच संपर्कता का प्रश्न है, पीरपैंती से साहेबगंज के बीच 4-लेनिंग का कार्य, साथ ही कटिहार को जोड़ने के लिए साहेबगंज में गंगा नदी पर नए पुल का निर्माण कार्य सौंपा जा चुका है।

## **UPGRADATION OF STATE ROADS**

**3067. SHRI SUDAMA PRASAD:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

(a) the criteria under which 13,065 km of State roads have been upgraded to National Highways (NHs) and the number of kilometres upgraded in each State, year-wise from 2014 to 2024;

(b) whether the Government justifies the disproportionate favour shown to Andhra Pradesh in NH conversions while several backward and border States continue to suffer from chronic underinvestment and if so, the details thereof;

(c) the total budget allocated/funds utilised under the National Highways Authority of India (NHAI) and other schemes during the last five financial years, State-wise;

(d) the manner in which the funds allocated for NHs are being diverted post-conversion of State roads and the status of current fund utilisation; and

(e) whether any inter-ministerial committees related to these NH conversions have been formed for scrutiny and if so, the details of the committee reports, if not, the details of action taken thereon?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a) to (e): State roads are declared as National Highways (NHs) from time to time on the basis of well-established broad principles, including: -

- I. Connecting adjacent countries, National Capital with State Capitals / one State Capital to another State Capital, major ports and ports prioritised for development by the Ministry of Ports, Shipping & Waterways, large industrial centers or tourist centers.
- II. Roads having important strategic requirements.
- III. Arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth.
- IV. Roads which help in opening up large tracts of backward area and hilly region.
- V. Synergy with PM GatiShakti National Master Plan (NMP).

The Government receives proposals from various State Governments / Union Territories (UTs), including from the State of Andhra Pradesh as well as backward and border States, from time to time, for declaration / upgradation of State roads as new NHs.

State / UT – wise details of State Roads, including greenfield stretches, notified as NHs in the country, including the State of Andhra Pradesh as well as backward and border States, during the period from April, 2014 to March, 2025 are at **Statement-I**.

Development and maintenance of NHs is a continuous process. Works on notified NHs are accordingly taken up based on the traffic density, connectivity requirement, condition of the road, inter-se priority and synergy with PM GatiShakti NMP.

State / UT - wise details of funds allocated and expenditure incurred towards development and maintenance of NHs including the funds released to National Highways Authority of India (NHAI) during each of the last five years are at **Statement-II**.

### **STATEMENT-I**

**State / UT – wise details of State Roads, including greenfield stretches, notified as NHs in the country, including the State of Andhra Pradesh as well as backward and border States, during the period from April, 2014 to March, 2025: -**

| Sr. No. | State / UT        | Length in Km |         |         |         |         |         |         |         |         |         |         |
|---------|-------------------|--------------|---------|---------|---------|---------|---------|---------|---------|---------|---------|---------|
|         |                   | 2014-15      | 2015-16 | 2016-17 | 2017-18 | 2018-19 | 2019-20 | 2020-21 | 2021-22 | 2022-23 | 2023-24 | 2024-25 |
| 1       | Andhra Pradesh    | 80           | 669     | 927     | 412     | 501     | 0       | 846     | 447     | 481     | 0       | 0       |
| 2       | Arunachal Pradesh | 733          | 0       | 0       | 0       | 0       | 0       | 0       | 0       | 1,748   | 82      | 0       |
| 3       | Assam             | 76           | 18      | 38      | 0       | 0       | 0       | 97      | 71      | 0       | 0       | 0       |
| 4       | Bihar             | 164          | 160     | 0       | 29      | 481     | 0       | 413     | 169     | 0       | 162     | 24      |
| 5       | Chhattisgarh      | 0            | 0       | 162     | 291     | 15      | 0       | 15      | 0       | 0       | 0       | 0       |
| 6       | Delhi             | 0            | 0       | -11     | 10      | 87      | 0       | 0       | 0       | 0       | 0       | 0       |
| 7       | Goa               | 0            | 0       | 0       | 31      | 0       | 0       | 6       | 0       | 0       | 0       | 0       |
| 8       | Gujarat           | 978          | 0       | 46      | 729     | 585     | 265     | 844     | 141     | 0       | 214     | 12      |
| 9       | Haryana           | 185          | 395     | -74     | 165     | 378     | 0       | 71      | 23      | 132     | 0       | -44     |
| 10      | Himachal Pradesh  | 70           | 167     | 0       | 0       | 0       | 0       | 0       | 0       | 0       | 0       | 0       |
| 11      | Jammu & Kashmir   | 274          | 8       | 0       | 0       | 96      | 0       | 0       | 55      | 124     | 59      | 0       |
| 12      | Jharkhand         | 11           | 0       | 0       | 0       | 682     | 0       | 26      | 37      | 0       | 203     | 0       |
| 13      | Karnataka         | 138          | 70      | 260     | 795     | 132     | 0       | 77      | 229     | 461     | 69      | 0       |
| 14      | Kerala            | 0            | 0       | 0       | 21      | 0       | 0       | 0       | 0       | 76      | 0       | 0       |
| 15      | Madhya Pradesh    | 0            | 9       | 2,660   | 271     | 493     | 0       | 178     | 121     | 93      | 0       | 113     |
| 16      | Maharashtra       | 734          | 387     | 8,022   | 2,345   | 0       | 174     | 265     | 122     | 142     | -13     | 16      |
| 17      | Manipur           | 255          | 0       | 0       | 0       | 0       | 0       | 90      | 0       | 0       | 0       | 0       |
| 18      | Mizoram           | 245          | 0       | 0       | 0       | 0       | 0       | 0       | 0       | 76      | 0       | 0       |
| 19      | Nagaland          | 106          | 0       | 49      | 0       | 0       | 0       | 0       | 123     | 0       | 0       | 0       |

| Length in Km                                                                                          |                                      |         |         |         |         |         |         |         |         |         |         |         |
|-------------------------------------------------------------------------------------------------------|--------------------------------------|---------|---------|---------|---------|---------|---------|---------|---------|---------|---------|---------|
| Sr. No.                                                                                               | State / UT                           | 2014-15 | 2015-16 | 2016-17 | 2017-18 | 2018-19 | 2019-20 | 2020-21 | 2021-22 | 2022-23 | 2023-24 | 2024-25 |
| 20                                                                                                    | Odisha                               | 0       | 193     | 0       | 576     | 331     | 0       | 136     | 0       | 0       | 0       | 0       |
| 21                                                                                                    | Punjab                               | 233     | 530     | 0       | 569     | 5       | 50      | 775     | 140     | 0       | 0       | 24      |
| 22                                                                                                    | Rajasthan                            | 80      | 20      | 0       | 1,041   | 1,426   | 0       | 8       | 127     | 230     | 0       | 27      |
| 23                                                                                                    | Sikkim                               | 170     | 154     | 0       | 0       | 0       | 0       | 246     | 0       | 0       | 0       | 0       |
| 24                                                                                                    | Tamil Nadu                           | 0       | 0       | 0       | 1,844   | 0       | 0       | 117     | 0       | 142     | 0       | 0       |
| 25                                                                                                    | Tripura                              | 0       | 233     | 1       | 0       | 0       | 0       | 0       | 0       | 35      | 0       | 0       |
| 26                                                                                                    | Telangana                            | 0       | 119     | 751     | 526     | 0       | 0       | 469     | 661     | 0       | 0       | 0       |
| 27                                                                                                    | Uttarakhand                          | 432     | 0       | 0       | 0       | 12      | 0       | 463     | 240     | 0       | 0       | 0       |
| 28                                                                                                    | Uttar Pradesh                        | 620     | -45     | 131     | 2,733   | 360     | 0       | 94      | 414     | 54      | -129    | -19     |
| 29                                                                                                    | West Bengal                          | 0       | 46      | 0       | 7       | 591     | 0       | 0       | 9       | 0       | 235     | 0       |
| 30                                                                                                    | Dadra & Nagar Haveli and Daman & Diu | 0       | 0       | 0       | 0       | 0       | 6       | 0       | 0       | 0       | 0       | 0       |
| Note: Negative figures on account of realignment / construction of bypasses / length de-notified etc. |                                      |         |         |         |         |         |         |         |         |         |         |         |



**STATEMENT-II**

**State / UT - wise details of funds allocated and expenditure incurred towards development and maintenance of NHs including the funds released to NHAI during each of the last five years: -**

| Sr. No. | State/UT          | Amount in ₹ Crore |        |         |        |         |        |         |        |         |        |
|---------|-------------------|-------------------|--------|---------|--------|---------|--------|---------|--------|---------|--------|
|         |                   | 2020-21           |        | 2021-22 |        | 2022-23 |        | 2023-24 |        | 2024-25 |        |
|         |                   | Alloc.            | Expd.  | Alloc.  | Expd.  | Alloc.  | Expd.  | Alloc.  | Expd.  | Alloc.  | Expd.  |
| 1       | Andhra Pradesh    | 4,281             | 4,281  | 5,890   | 5,890  | 6,957   | 6,957  | 11,440  | 11,440 | 11,777  | 11,756 |
| 2       | Arunachal Pradesh | 2,512             | 2,512  | 2,718   | 2,718  | 3,140   | 3,140  | 2,649   | 2,649  | 3,972   | 3,599  |
| 3       | Assam             | 3,753             | 3,753  | 3,150   | 3,150  | 4,557   | 4,557  | 9,137   | 9,137  | 7,209   | 7,207  |
| 4       | Bihar             | 6,716             | 6,716  | 9,174   | 9,174  | 9,347   | 9,347  | 10,749  | 10,749 | 8,840   | 8,840  |
| 5       | Chhattisgarh      | 2,224             | 2,224  | 1,936   | 1,936  | 2,468   | 2,468  | 4,255   | 4,255  | 2,392   | 2,280  |
| 6       | Goa               | 734               | 734    | 615     | 615    | 673     | 673    | 620     | 620    | 851     | 651    |
| 7       | Gujarat           | 7,533             | 7,533  | 10,710  | 10,710 | 9,831   | 9,831  | 10,900  | 10,900 | 8,262   | 8,091  |
| 8       | Haryana           | 10,651            | 10,651 | 7,203   | 7,203  | 3,924   | 3,924  | 6,062   | 6,062  | 4,391   | 4,344  |
| 9       | Himachal Pradesh  | 2,033             | 2,033  | 3,164   | 3,164  | 4,534   | 4,534  | 5,175   | 5,175  | 3,998   | 3,994  |
| 10      | Jharkhand         | 2,627             | 2,627  | 2,853   | 2,853  | 3,127   | 3,127  | 4,599   | 4,599  | 5,334   | 5,169  |
| 11      | Karnataka         | 5,838             | 5,838  | 7,681   | 7,681  | 6,763   | 6,763  | 12,695  | 12,695 | 11,147  | 10,819 |
| 12      | Kerala            | 12,831            | 12,831 | 10,136  | 10,136 | 3,994   | 3,994  | 10,419  | 10,419 | 5,100   | 5,082  |
| 13      | Madhya Pradesh    | 8,250             | 8,250  | 9,006   | 9,006  | 6,210   | 6,210  | 7,447   | 7,447  | 7,819   | 7,799  |
| 14      | Maharashtra       | 20,844            | 20,844 | 18,655  | 18,655 | 18,355  | 18,355 | 19,867  | 19,867 | 18,697  | 18,512 |
| 15      | Manipur           | 978               | 978    | 2,142   | 2,142  | 2,737   | 2,737  | 2,598   | 2,598  | 2,018   | 2,011  |
| 16      | Meghalaya         | 861               | 861    | 819     | 819    | 684     | 684    | 1,803   | 1,803  | 1,835   | 1,697  |
| 17      | Mizoram           | 1,238             | 1,238  | 2,054   | 2,054  | 3,218   | 3,218  | 2,189   | 2,189  | 2,114   | 2,091  |
| 18      | Nagaland          | 2,382             | 2,382  | 1,943   | 1,943  | 1,666   | 1,666  | 1,414   | 1,414  | 1,681   | 1,600  |

| Amount in ₹ Crore |                           |         |        |         |        |         |        |         |        |         |        |
|-------------------|---------------------------|---------|--------|---------|--------|---------|--------|---------|--------|---------|--------|
| Sr. No.           | State/UT                  | 2020-21 |        | 2021-22 |        | 2022-23 |        | 2023-24 |        | 2024-25 |        |
|                   |                           | Alloc.  | Expd.  | Alloc.  | Expd.  | Alloc.  | Expd.  | Alloc.  | Expd.  | Alloc.  | Expd.  |
| 19                | Odisha                    | 5,336   | 5,336  | 4,510   | 4,510  | 4,643   | 4,643  | 5,948   | 5,948  | 6,121   | 5,786  |
| 20                | Punjab                    | 3,301   | 3,301  | 7,179   | 7,179  | 10,093  | 10,093 | 12,419  | 12,419 | 8,137   | 7,898  |
| 21                | Rajasthan                 | 7,340   | 7,340  | 11,353  | 11,353 | 9,719   | 9,719  | 8,874   | 8,874  | 6,330   | 6,301  |
| 22                | Sikkim                    | 1,053   | 1,053  | 811     | 811    | 1,008   | 1,008  | 684     | 684    | 473     | 441    |
| 23                | Tamil Nadu                | 4,868   | 4,868  | 4,305   | 4,305  | 8,230   | 8,230  | 9,925   | 9,925  | 9,077   | 9,068  |
| 24                | Telangana                 | 2,907   | 2,907  | 3,458   | 3,458  | 3,622   | 3,622  | 6,117   | 6,117  | 7,564   | 7,496  |
| 25                | Tripura                   | 1,026   | 1,026  | 1,085   | 1,085  | 1,156   | 1,156  | 1,546   | 1,546  | 778     | 767    |
| 26                | Uttar Pradesh             | 18,768  | 18,768 | 13,944  | 13,944 | 21,453  | 21,453 | 28,114  | 28,114 | 20,682  | 20,665 |
| 27                | Uttarakhand               | 2,800   | 2,800  | 2,112   | 2,112  | 3,219   | 3,219  | 4,545   | 4,545  | 3,996   | 3,835  |
| 28                | West Bengal               | 2,658   | 2,658  | 3,642   | 3,642  | 3,053   | 3,053  | 3,543   | 3,543  | 2,241   | 2,240  |
| 29                | Andaman & Nicobar Islands | 349     | 349    | 246     | 246    | 143     | 143    | 96      | 96     | 204     | 204    |
| 30                | Chandigarh                | 2       | 2      | 6       | 6      | 1       | 1      | 0       | 0      | 0       | 0      |
| 31                | Dadra & Nagar Haveli      | 43      | 43     | 30      | 30     | 26      | 26     | 2       | 2      | 100     | 46     |
| 32                | Daman & Diu               |         |        |         |        |         |        |         |        |         |        |
| 33                | Delhi / Headquarters      | -1,482  | -1,482 | 3,961   | 3,961  | 7,164   | 7,164  | 3,223   | 3,223  | 2,840   | 2,840  |
| 34                | Jammu & Kashmir           | 2,932   | 2,932  | 6,817   | 6,817  | 7,370   | 7,370  | 10,528  | 10,528 | 10,331  | 10,204 |
| 35                | Ladakh                    | 24      | 24     | 352     | 352    | 574     | 574    | 658     | 658    | 794     | 768    |
| 36                | Puducherry                | 21      | 21     | 1       | 1      | 61      | 61     | 35      | 35     | 29      | 23     |

**Alloc. – Allocation; Expd. – Expenditure**

**Negative figure against State/UT during the year indicates transfer of project/expenditure from that State/UT to other State/UT.**

## जनजातीय और पिछड़े क्षेत्रों को जोड़ना

### 3068. श्री गणेश सिंह:

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

(क) वर्ष 2014 से अब तक संपूर्ण देश में सड़क तंत्र से जुड़ने वाले गांवों, जनजातीय क्षेत्रों या पिछड़े क्षेत्रों, जो पहले सड़क नेटवर्क से जुड़े हुए नहीं थे, की ग्रामवार और मंडलवार/क्षेत्रवार संख्या कितनी है;

(ख) मध्य प्रदेश में वर्ष 2014 से राष्ट्रीय राजमार्गों, राज्यीय राजमार्गों, ग्रामीण सड़कों और अंतर-संपर्क सड़क परियोजनाओं के अंतर्गत निर्मित सड़कों की कुल किलोमीटर संख्या कितनी है;

(ग) इसके परिणामस्वरूप कृषि विपणन, स्कूलों और स्वास्थ्य सेवाओं तक पहुंच, निवेश आकर्षण और पर्यटन जैसे क्षेत्रों में क्या मूर्त और अमूर्त सकारात्मक परिवर्तन देखे गए हैं;

(घ) वर्तमान में सार्वजनिक-निजी भागीदारी (पीपीपी) मॉडल के अंतर्गत कितनी सड़क परियोजनाएं कार्यान्वित की जा रही हैं; और

(ङ) क्या सरकार का इस मॉडल को और सुदृढ़ बनाने के लिए नई वित्तीय प्रोत्साहन योजनाओं या नीतिगत सुधारों का विचार है और यदि हां, तो तत्संबंधी ब्यौरा क्या है?

### सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):

(क) से (ग): सरकार का सड़क परिवहन और राजमार्ग मंत्रालय मुख्य रूप से राष्ट्रीय राजमार्गों (एनएच) के विकास और रखरखाव के लिए उत्तरदायी है। सभी आकांक्षी और जनजातीय जिले राष्ट्रीय राजमार्ग नेटवर्क से जुड़े हुए हैं।

आकांक्षी और जनजातीय जिलों तथा अन्य जिलों को संपर्कता प्रदान करने वाले राष्ट्रीय राजमार्गों सहित राष्ट्रीय राजमार्गों का विकास और रखरखाव एक सतत प्रक्रिया है। क्षमता वृद्धि सहित राष्ट्रीय राजमार्गों पर किए जाने वाले कार्य, यातायात घनत्व, संपर्कता की आवश्यकता, सड़क की स्थिति, पारस्परिक प्राथमिकता और पीएम गतिशक्ति राष्ट्रीय मास्टर प्लान (एनएमपी) के साथ तालमेल के आधार पर किए जाते हैं।

राष्ट्रीय राजमार्ग मुख्य रूप से लंबी दूरी की संपर्कता के लिए हैं। अप्रैल, 2014 से सरकार द्वारा बड़े नगरों, शहरी क्षेत्रों, गांवों, आकांक्षी और जनजातीय जिलों और अन्य जिलों को जोड़ने वाले राष्ट्रीय राजमार्गों सहित 1,08,743 किलोमीटर राष्ट्रीय राजमार्गों का निर्माण किया गया है। इसमें विगत पांच वर्षों और चालू वर्ष के दौरान एक या एक से अधिक निकटवर्ती जनजातीय जिलों तक सीमित राष्ट्रीय राजमार्ग परियोजनाओं के भाग के रूप में निर्मित की गई 4,775 किलोमीटर लंबाई शामिल है।

अप्रैल, 2014 से सरकार द्वारा मध्य प्रदेश राज्य में 7,517 किलोमीटर लंबाई वाले राष्ट्रीय राजमार्गों का निर्माण किया गया है।

देश में राष्ट्रीय राजमार्ग परियोजनाओं (2014-2022) के विकास के प्रभाव के लिए भारतीय प्रबंधन संस्थान, बेंगलूर (आईआईएम) द्वारा किए गए अध्ययन के आधार पर, व्यापक निष्कर्ष निम्नानुसार हैं:-

- (i) राष्ट्रीय राजमार्ग विकास में प्रत्येक एक रुपये के व्यय से सकल घरेलू उत्पाद (जी डी पी) में ₹3.2 की वृद्धि होती है;
- (ii) नियंत्रण जिलों की तुलना में प्रबंध वाले जिलों (ट्रीटमेंट डिस्ट्रिक्ट) में कारखानों और आपूर्तिकर्ताओं के बीच परिवहन में लगने वाला समय 9.19% कम हो गया है;
- (iii) नियंत्रण जिलों की तुलना में प्रबंध वाले जिलों में कारखानों और ग्राहकों के बीच परिवहन में लगने वाला समय 4.93% कम हो गया है;
- (iv) प्रबंध वाले जिलों में नियंत्रण जिलों की तुलना में स्कूलों तक पहुँचने में लगने वाले समय में 16.6% की कमी आई है;
- (v) नियंत्रण जिलों की तुलना में प्रबंध वाले जिलों में स्वास्थ्य सेवाओं तक पहुँचने में लगने वाले समय में 9% की कमी आई है;
- (vi) नियंत्रण जिलों की तुलना में प्रबंध वाले जिलों में मंडियों तक पहुँचने में लगने वाले औसत समय में 7% की कमी आई है; और

(vii) नियंत्रण जिलों की तुलना में प्रबंध वाले जिलों में मंडियों तक पहुँचने की औसत संख्या में 8% की वृद्धि हुई है।

यद्यपि सरकार अर्थव्यवस्था को बढ़ावा देने के लिए राष्ट्रीय राजमार्गों के विकास में निरंतर लगी हुई है, फिर भी कृषि केंद्रों, स्कूलों, स्वास्थ्य देखभाल केंद्रों, पर्यटन केंद्रों आदि को अंतिम छोर तक जोड़ने की जिम्मेदारी राज्य सरकार की ही है।

(घ): वर्तमान में, देश में सार्वजनिक-निजी भागीदारी (पीपीपी) मॉडल के तहत 3.23 लाख करोड़ रुपये की लागत वाली 8,025 किलोमीटर लंबाई की 217 राष्ट्रीय राजमार्ग परियोजनाएं निर्माणाधीन हैं।

(ङ) :अधिक निजी दावेदारों को आकर्षित करने और निवेश के अवसरों को और अधिक आकर्षक बनाने के लिए, सरकार ने कई पहल की हैं जैसे पीपीपी परियोजनाओं के लिए मॉडल रियायत करार में सुधार, टोल संचालन और स्थानांतरण (टीओटी) आधार पर राष्ट्रीय राजमार्गों के मुद्रीकरण के लिए मॉडल अनुबंधों में सुधार, निजी दावेदारों को निवेश के अवसरों को दिखाने के साथ-साथ निवेशकों की चिंताओं को समझने और उनका समाधान करने के लिए रियायतग्राहियों, वित्तपोषकों और प्रमुख सरकारी निकायों के साथ हितधारक सम्मेलन आयोजित करना आदि।

## **BHARATMALA PARIYOJANA IN TAMIL NADU**

### **3069. SHRI THARANIVENTHAN M. S.:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) the amount of funds allocated, released and utilized for the highway construction projects under Bharatmala Pariyojana in Tamil Nadu;
- (b) the expected benefits of these projects in Tamil Nadu in terms of connectivity, trade facilitation and employment generation; and

(c) the steps taken to ensure timely completion of Bharatmala projects in Tamil Nadu and to address any delays or challenges faced therein?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a) and (b): In the State of Tamil Nadu, 45 projects covering a length of about 1476 km with a Total Capital Cost of about Rs.48,172 crore have been sanctioned under Bharatmala Pariyojana. Out of this, about 1230 km of project length has been completed. The Project sanctioned under Bharatmala Pariyojana is aimed to de-congest the built up areas including rural areas and improve the logistic efficiency with enhanced connectivity and thereby boosting economic development, trade facilitation and employment generation in the State.

(c): Various factors such as issues related to land acquisition, delays in pre-construction activities, financial difficulties faced by contractors, force majeure events, and scarcity of construction materials etc. have resulted in delays and cost overrun in certain projects.

To overcome these challenges and expedite project execution, various initiatives have been undertaken. These include streamlining and expediting the land acquisition process through Bhoomi Rashi portal, revamping the Parivesh Portal to facilitate faster forest and environmental clearances, enabling online approval of General Arrangement Drawings (GAD) for Road over Bridges (ROBs) and Road under Bridges (RUB) from the Railways, and conducting review meetings at various levels with all stakeholders, including

State Governments. The Government is taking all necessary steps for timely completion of these projects.

### **POLLUTION OF BRAHMAPUTRA TRIBUTARY IN BOKO**

#### **3070. SHRI GAURAV GOGOI:**

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the Government is aware of the severe pollution affecting a tributary of the Brahmaputra in Boko, Assam as highlighted in recent reports;
- (b) if so, whether any study has been conducted to assess the sources and extent of pollution in the affected water body and its impact on local communities and ecosystems and if so, the details thereof;
- (c) the measures taken/to be taken by the Government under the Swachh Bharat Mission and other relevant programmes to address water pollution in Assam's rivers and tributaries, particularly in Boko;
- (d) whether any funds have been allocated specifically for cleaning and restoring polluted water bodies in Assam, if so, the details thereof; and
- (e) the steps taken/being taken to strengthen the enforcement of environmental regulations to prevent industrial, household and agricultural waste from being dumped into rivers in Assam?

#### **THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):**

- (a) and (b): As informed by Assam Pollution Control Board, no specific information is available on any such report and it has not undertaken any

detailed study specifically regarding severe pollution affecting a tributary in Boko of the Brahmaputra, Assam. As per the Central Pollution Control Board report on pollution assessment of rivers in the country, published in November, 2022, the details of polluted river stretches in the State of Assam are as below:

-

| S. No. | River        | Polluted river stretch/location             | Max observed(mg/l) | Bod | Priority Class |
|--------|--------------|---------------------------------------------|--------------------|-----|----------------|
| 1      | Bega         | Along Mangaldoi                             | 3.9                | V   |                |
| 2      | Bharalu      | Along Ulubari                               | 76.0               | I   |                |
| 3      | Burhidihing  | Along Margherita                            | 3.6                | V   |                |
| 4      | Dhansiri     | Along Bokajan and Numaligarh                | 3.5                | V   |                |
| 5      | Digboi       | IOCL Oil Town to Lakhipathar Reserve Forest | 5.2                | V   |                |
| 6      | Kharsang     | Along Kharsang                              | 3.3                | V   |                |
| 7      | Kulsi        | Along Chaygaon                              | 3.2                | V   |                |
| 8      | Mora Bharali | Along Mora Bharali                          | 3.6                | V   |                |
| 9      | Pagldia      | Along Nalbari town                          | 3.4                | V   |                |
| 10     | Tocklai      | Along Kumar Kaibarta Gaon                   | 4.8                | V   |                |

Central Pollution Control Board (CPCB) in association with State Pollution Control Boards (SPCBs) and Pollution Control Committees (PCCs) has established a Water Quality Monitoring Network under the National Water Quality Monitoring Programme (NWMP). Currently, water quality monitoring is carried out at 4736 locations in the country including 2155 locations on 645 rivers. In Assam, the water quality is monitored at 239 locations including 112 locations on 73 rivers, out of which the Kulsi river which is a tributary of Brahmaputra River in Boko is monitored by Assam Pollution Control Board at 2 locations viz. River Kulsi at Chaygaon Near NH37 Crossing and Kukurmara.



As informed by CPCB, the water quality data of Kulsi river monitored at these two locations during 2024 indicates that the Kulsi river is complying with the Primary Water Quality Criteria for Outdoor Bathing notified by MoEF&CC under Environment (Protection) Amendment Rules, 2000.

(c): It is the primary responsibility of States/Union Territories (UTs) and local bodies to ensure required treatment of domestic wastewater and industrial effluents, before discharging into recipient water bodies or land for prevention and control of pollution therein. For conservation of rivers/tributaries in the country excluding Ganga Basin, this Ministry is supplementing efforts of the States/UTs with the implementation of National River Conservation Plan (NRCP) on cost sharing basis.

Under Swachh Bharat Mission (Grameen), to mitigate water pollution caused by untreated drainage discharge into natural water bodies such as rivers, wetlands, and ponds, an End-of-Drainage Treatment System based on the Constructed Wetland approach has been implemented in Boko and other tributaries of Brahmaputra to address the growing concern of water pollution. Further, Boko block is Open Defecation Free (ODF) Plus Model with Solid and Liquid Waste Management facilities in all 138 Villages.

(d): The proposal for pollution abatement works in identified towns along polluted river stretches are received from the States/UTs from time to time for consideration under NRCP. Proposals are sanctioned based on their prioritization, conformity with the NRCP guidelines, availability of Plan funds etc. No proposal has been received under NRCP from Government of Assam.

However, a proposal of Govt of Assam, namely Rejuvenation and Bioremediation of Silsako Beel Water Body, Guwahati, with an estimated cost of Rs 237 crore has been recently included under PMKSY-HKKP (RRR) for providing central assistance of Rs 213.30 crore in the FY 2025-26.

(e): Cleaning/rejuvenation of rivers is a continuous and dynamic process. Steps taken by the Government to stop discharge of industrial effluents into rivers, inter alia include issuance of notification of specific discharge standards, revision of the criteria for categorization of industries and issuing directions to all SPCBs/PCCs to adopt the same, issuance of consent to establish /consent to operate by the SPCBs/PCCs, regular and surprise inspection of Grossly Polluting Industries (GPIs) for compliance verification against stipulated environmental norms, installation of Online Continuous Effluent Monitoring System (OCEMS) for assessment of effluent quality and compliance status.

As per the provisions of Environment (Protection) Act, 1986 and Water (Prevention & Control of Pollution), Act 1974, industrial units are required to install effluent treatment plants (ETPs) and treat their effluents to comply with stipulated environmental standards before discharging into river and water bodies. Accordingly, CPCB, State Pollution Control Boards (SPCBs) and Pollution Control Committees (PCCs) monitor industries with respect to effluent discharge standards and take punitive action for non-compliance under provisions of these Acts.

Besides, in compliance of the orders of National Green Tribunal in Original Application No.673/2018 regarding polluted river stretches in the country, States/UTs are required to implement action plans for restoration of the said stretches in their jurisdiction within the stipulated timelines. The progress in this regard is reviewed by the Central Government with the concerned States/UTs from time to time.

### आरसीएस-उड़ान के अंतर्गत विमानपत्तन

**3071. श्री निलेश ज्ञानदेव लंके:**

**श्री ज्ञानेश्वर पाटील:**

**डॉ. शिवाजी बंडाप्पा कालगे:**

**श्री संदिपनराव आसाराम भुमरे:**

**श्री कोटा श्रीनिवास पूजारी:**

क्या **नागर विमानन** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्षेत्रीय संपर्क योजना (आरसीएस) - उड़ान के अंतर्गत महाराष्ट्र, मध्य प्रदेश और कर्नाटक में घरेलू यात्रा हेतु चयनित/प्रस्तावित विमानपत्तनों का ब्यौरा क्या है;

(ख) 31 मार्च, 2025 की स्थिति के अनुसार, उक्त राज्यों में उक्त योजना के अंतर्गत पूर्ण हो चुके और प्रचालनरत तथा विकसित किए जाने वाले विमानपत्तनों का ब्यौरा क्या है;

(ग) क्या उक्त योजना के अंतर्गत उक्त राज्यों में और अधिक विमानपत्तनों को जोड़ने की मांग है;

(घ) यदि हाँ, तो पहले से जुड़े हुए और जोड़े जाने के लिए प्रस्तावित गंतव्यों का ब्यौरा क्या है, और

(ङ) उक्त राज्यों में उक्त योजना के अंतर्गत हवाई पट्टियों के संबंध में किए गए सर्वेक्षण की स्थिति क्या है?

**सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोल):**

(क) से (ड): महाराष्ट्र राज्य में, आरसीएस-‘उड़ान’ योजना के तहत विकास और प्रचालन हेतु नौ हवाईअड्डों की पहचान की गई है, जिनमें से सात हवाईअड्डों नामतः कोल्हापुर, जलगाँव, नांदेड़, नासिक, गोंदिया, सिंधुदुर्ग और अमरावती को विकसित और प्रचालनरत किया जा चुका है। शोलापुर हवाईअड्डे को वाणिज्यिक रूप से प्रचालनरत किया जा चुका है और महाराष्ट्र राज्य सरकार द्वारा रत्नागिरी हवाईअड्डे का विकास किया जा रहा है। मध्य प्रदेश राज्य में ग्वालियर, रीवा और दतिया हवाईअड्डों को प्रचालनरत किया जा चुका है। आरसीएस-‘उड़ान’ योजना के तहत विकास के लिए शिवपुरी और उज्जैन की पहचान की गई है।

कर्नाटक राज्य में, ‘उड़ान’ योजना के तहत सात हवाईअड्डों नामतः बीदर, मैसूर, विद्यानगर, हुबली, कलबुरगि, बेलगाम और शिवमोग्गा को प्रचालनरत किया जा चुका है।

आरसीएस-‘उड़ान’ एक बाज़ार-संचालित योजना है जिसके अंतर्गत एयरलाइनों द्वारा बोली लगाए जाने हेतु असेवित और अल्पसेवित हवाईअड्डों का प्रस्ताव किया जाता है। कनेक्टिविटी बढ़ाने के लिए समय-समय पर बोली प्रक्रिया के चरण आयोजित किए जाते हैं। एयरलाइनें विशिष्ट मार्गों के लिए माँग के आंकलन के आधार पर बोलियाँ प्रस्तुत करती हैं और अवार्ड किए गए मार्गों में शामिल जिन हवाईअड्डों को उन्नयन की आवश्यकता होती है, उन हवाईअड्डों को ‘उड़ान’ परिचालनों हेतु सक्षम बनाने के लिए ‘असेवित और अल्पसेवित हवाईअड्डों का पुनरुद्धार’ योजना के तहत विकसित किया जाता है।

## TECHNICAL SNAGS IN AIRLINES

### 3072. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

(a) the details of technical snags and failure of safe, efficient and reliable air services reported in the country during the last one year;

(b) the steps being taken by the Government to ensure safe air journey in the country;

(c) whether the Government has any mechanism to check the safety and security measure related to air journey and if so, the details thereof; and

(d) the details of notices issued to various airline companies in this regard and the action taken to check recurrence of such types of air safety violations?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND  
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI  
MURLIDHAR MOHOL):**

(a) to (d): Technical snags are general phenomena in aircraft which may be caused due to improper function / malfunction of components /system /accessories fitted on the aircraft. The responsibility to rectify all snags reported on the aircraft before the aircraft is released for flight lies with operator/ airlines.

The number of technical glitches reported by airlines in 2024 and 2025 are as follows:

Year No. of technical glitches;

2024; 421

2025 (till 21 July) 190;

The Directorate General of Civil Aviation (DGCA) has established comprehensive Civil Aviation Regulations to ensure the safe operation and maintenance of aircraft. These regulations are continuously updated and aligned with international standards, including those of ICAO and European

Union Aviation Safety Agency (EASA). DGCA amends its regulations from time to time in accordance with ICAO standards.

DGCA ensures the compliance of airlines with all safety and maintenance standards through the mechanism of conducting surveillance, spot check, night surveillance etc. of the airlines and its personnel. The observations / findings made during surveillance, spot check and night surveillance are provided to the airlines for taking corrective action. In case of violation, DGCA takes enforcement action in accordance with laid down procedures which may consist of warning, suspension, cancellation including imposition of financial penalty to the airlines/ personnel.

### **PROGRESS OF PROJECTS UNDER AMRUT 2.0 IN ASSAM**

#### **3073. SHRI PRADYUT BORDOLOI:**

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- (a) the details of the physical progress of water supply and water body rejuvenation projects under the Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0) in Assam;
- (b) the details regarding the number of households in cities where sewerage and tap water connections are still pending under AMRUT 2.0 in Assam;
- (c) the details regarding the number of projects sanctioned and completed for stormwater drainage in Guwahati under AMRUT 2.0 along with the funds sanctioned and utilised for the same; and

(d) the details of the number of projects in Assam under AMRUT Mitra along the number of women engaged for the same?

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):**

(a) to (d): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 was launched on 01 October 2021 in all Urban Local Bodies (ULBs)/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Rejuvenation of water bodies and development of green spaces and parks are other components of the Mission. Under AMRUT 2.0, States/ Union Territories (UTs) are empowered to select, appraise, prioritise and implement the projects.

Under AMRUT 2.0, the State of Assam has taken up 24 water supply projects worth ₹876.16 crore, 02 sewerage and septage management projects worth ₹67.34 crore and 31 water body rejuvenation projects worth ₹18.48 crore. Approved projects under AMRUT 2.0 cover 1.35 lakh tap connections and 3,478 sewer connections.

As reported by the State on AMRUT 2.0 portal, physical progress of water supply and water body rejuvenation projects are given in **Statement**.

Under AMRUT Mitra initiative, 41 projects of the State have been approved, which involve 340 women members of Self Help Groups (SHGs) as reported by the State on AMRUT 2.0 portal.

## **STATEMENT**

| <b>Water Supply projects under AMRUT 2.0</b><br>(As reported by the State on AMRUT 2.0 Portal) |                                                                              |                         |                                   |                          |
|------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------|-------------------------|-----------------------------------|--------------------------|
| SI No                                                                                          | Project Title                                                                | ULB                     | Approved Projects cost (in ₹ Cr.) | Physical Progress (in %) |
| 1                                                                                              | Amguri Town Water Supply scheme under AMRUT 2.0                              | AMGURI                  | 14.76                             | 22.48                    |
| 2                                                                                              | Bihpuria Town Water Supply scheme under AMRUT 2.0                            | BIHPURIA (TC)           | 21.97                             | 43                       |
| 3                                                                                              | Lanka Town Water Supply scheme under AMRUT 2.0                               | LANKA                   | 26.65                             | 4.8                      |
| 4                                                                                              | Tangla (Phase-II) Town Water Supply scheme under AMRUT 2.0.                  | TANGLA (TC)             | 6.53                              | 42.4                     |
| 5                                                                                              | Augmentation of Maa-Kamakhya Water Supply Scheme under AMRUT 2.0             | GUWAHATI                | 14.28                             | 1                        |
| 6                                                                                              | Augmentation and Extension of Water Supply Project at Hojai under AMRUT 2.0  | HOJAI                   | 46.29                             | 18.66                    |
| 7                                                                                              | Water Supply Project at Haflong under AMRUT 2.0                              | HAFLONG (TC)            | 100.63                            |                          |
| 8                                                                                              | Sonari Town Water Supply scheme under AMRUT 2.0                              | SONARI                  | 30.00                             | 47.5                     |
| 9                                                                                              | Augmentation and Expansion of Bilasipara Water Supply Scheme under AMRUT 2.0 | BILASIPARA (TC)         | 58.21                             | 23.5                     |
| 10                                                                                             | Rangia Water Supply Project under AMRUT 2.0                                  | RANGIA                  | 49.75                             | 47.2                     |
| 11                                                                                             | Lumding Ph I Water Supply Project under AMRUT 2.0                            | LUMDING                 | 32.87                             | -                        |
| 12                                                                                             | Lumding Ph II water supply project under AMRUT 2.0                           | LUMDING                 | 27.44                             | -                        |
| 13                                                                                             | Tinsukia Town Water Supply Project under AMRUT 2.0                           | TINSUKIA                | 36.63                             | 44.58                    |
| 14                                                                                             | Margherita Town Water Supply Scheme under AMRUT 2.0                          | MARGHERITA (TC)         | 32.82                             | 3.5                      |
| 15                                                                                             | Biswanath Chariali Water Supply Scheme under AMRUT 2.0                       | BISWANATH CHARIALI (TC) | 36.57                             | 12.1                     |



| <b>Water Supply projects under AMRUT 2.0</b><br>(As reported by the State on AMRUT 2.0 Portal) |                                                             |                 |                                   |                          |
|------------------------------------------------------------------------------------------------|-------------------------------------------------------------|-----------------|-----------------------------------|--------------------------|
| SI No                                                                                          | Project Title                                               | ULB             | Approved Projects cost (in ₹ Cr.) | Physical Progress (in %) |
| 16                                                                                             | Kokrajhar Town Water Supply Project under AMRUT 2.0         | KOKRAJHAR       | 31.95                             | 48.95                    |
| 17                                                                                             | Tezpur Town Water Supply Project Under AMRUT 2.0, Phase I.  | TEZPUR          | 32.57                             | 40.5                     |
| 18                                                                                             | Lakhipur (Cachar) Town Water Supply Project under AMRUT 2.0 | LAKHIPUR        | 20.54                             | 65.2                     |
| 19                                                                                             | Tangla Town Water Supply Project under AMRUT 2.0            | TANGLA (TC)     | 34.40                             | 49.97                    |
| 20                                                                                             | Dhekiajuli Town Water Supply Project under AMRUT 2.0        | DHEKIAJULI      | 46.50                             | 29.9                     |
| 21                                                                                             | North Lakhimpur Town Water Supply Project under AMRUT 2.0   | NORTH LAKHIMPUR | 70.59                             | 25                       |
| 22                                                                                             | Jorhat Town Water Supply Project under AMRUT 2.0            | JORHAT          | 49.20                             | 33.5                     |
| 23                                                                                             | Sivasagar Town Water Supply Project under AMRUT 2.0         | SIBSAGAR        | 19.70                             | 15.72                    |
| 24                                                                                             | SILCHAR WATER SUPPLY PROJECT UNDER AMRUT 2.0                | SILCHAR         | 35.31                             | 55.36                    |

| <b>Water Body Rejuvenation Project under AMRUT 2.0</b><br>(As reported by the State on AMRUT 2.0 Portal) |                                                                        |                         |                                   |                          |
|----------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------|-------------------------|-----------------------------------|--------------------------|
| SI NO                                                                                                    | Water Body Name                                                        | ULB                     | Approved Projects cost (in ₹ Cr.) | Physical Progress (in %) |
| 1                                                                                                        | Dimasa Raja Pond                                                       | MAIBONG (TC)            | 0.70                              | 70                       |
| 2                                                                                                        | Ramnarayan Tank                                                        | HAILAKANDI              | 0.35                              | 100                      |
| 3                                                                                                        | Rejuvenation of Pond adjacent to Shyamacharan Dev Bidyapith at Tarapur | SILCHAR                 | 0.60                              | -                        |
| 4                                                                                                        | Bongaigaon College Pond                                                | BONGAIGAON              | 0.95                              | 100                      |
| 5                                                                                                        | Rayatpur Pond                                                          | BARPETA                 | 0.50                              | 100                      |
| 6                                                                                                        | Falfali Pukhuri                                                        | BISWANATH CHARIALI (TC) | 0.60                              | 99                       |
| 7                                                                                                        | Podumoni Pond                                                          | BIHPURIA (TC)           | 0.60                              | 95                       |
| 8                                                                                                        | Barpukhuri pond                                                        | MANGALDOI               | 0.30                              | 30                       |

| <b>Water Body Rejuvenation Project under AMRUT 2.0</b><br>(As reported by the State on AMRUT 2.0 Portal) |                                                         |                  |                                   |                          |
|----------------------------------------------------------------------------------------------------------|---------------------------------------------------------|------------------|-----------------------------------|--------------------------|
| SI NO                                                                                                    | Water Body Name                                         | ULB              | Approved Projects cost (in ₹ Cr.) | Physical Progress (in %) |
| 9                                                                                                        | PUKRIPARA PUKHURI                                       | GOSSAIGAON (TC)  | 0.48                              | 100                      |
| 10                                                                                                       | Ramcha Rajohua pond                                     | GORESWAR         | 0.25                              | 100                      |
| 11                                                                                                       | Morikalang beel                                         | MARIGAON         | 1.00                              | 100                      |
| 12                                                                                                       | Rejuvenation of Demow Pond                              | DEMOW            | 0.27                              | -                        |
| 13                                                                                                       | Rejuvenation of Mohghuli Pond                           | DHAKUAKHANA (TC) | 0.55                              | -                        |
| 14                                                                                                       | Tinkunia Pond                                           | JORHAT           | 0.80                              | 92                       |
| 15                                                                                                       | MILAN PARK POND                                         | KAJALGAON        | 0.25                              | -                        |
| 16                                                                                                       | Azad Sagar                                              | KARIMGANJ (MB)   | 0.45                              | 100                      |
| 17                                                                                                       | Japarkuchi Rajuhua Pukhuri                              | NALBARI          | 0.44                              | 100                      |
| 18                                                                                                       | Barpukhuri pond                                         | PATACHARKUCHI    | 0.30                              | 100                      |
| 19                                                                                                       | Raja pukhuri pond                                       | SARUPATHAR (TC)  | 0.30                              | 80                       |
| 20                                                                                                       | NA PUKHURI                                              | TINSUKIA         | 1.20                              | 98                       |
| 21                                                                                                       | KOKRAJHAR CREMATION GROUND LAKE                         | KOKRAJHAR        | 0.30                              | 100                      |
| 22                                                                                                       | Paltan Pukhuri                                          | TEZPUR           | 1.08                              | 99                       |
| 23                                                                                                       | Thana Pukhuri alis Jonaki Pukhuri                       | TEZPUR           | 0.49                              | 100                      |
| 24                                                                                                       | Biplobi Bir Sankar Baruah Pond                          | GOLAGHAT         | 0.40                              | 100                      |
| 25                                                                                                       | Rejuvenation of water body inside CRPF camp at Guwahati | GUWAHATI         | 1.75                              | -                        |
| 26                                                                                                       | WEST JAMUNA                                             | SIBSAGAR         | 1.00                              | 95                       |
| 27                                                                                                       | HARIDEV THAN PUKHURI                                    | NARAYANPUR (TC)  | 0.50                              | -                        |
| 28                                                                                                       | GREEN PARK POND                                         | SONAI TC         | 0.80                              | -                        |
| 29                                                                                                       | Pond near Kali Mandir                                   | DHEKIAJULI       | 0.30                              | 99                       |
| 30                                                                                                       | Berry White Medical School Pond                         | DIBRUGARH        | 0.30                              | 95                       |
| 31                                                                                                       | Lachima Pond                                            | TIHU (TC)        | 0.67                              | 95                       |

### राष्ट्रीय राजमार्ग-548सी का निर्माण

**3074. श्री बजरंग मनोहर सोनवणे:**

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

(क) राष्ट्रीय राजमार्ग-548सी के निर्माण कार्य को पूरा करने के लिए क्या समय-सीमा निर्धारित की गई है;

(ख) क्या महाराष्ट्र में बीड-पटना-मजलगांव खंड (51-101 किमी) सहित उक्त राजमार्ग का निर्माण कार्य 2017 में आरम्भ हुआ था और इसे 31 जुलाई, 2019 तक पूरा करने का लक्ष्य रखा गया था और यदि हाँ, तो इस संबंध में छह वर्षों की देरी के क्या कारण हैं;

(ग) उक्त राजमार्ग से गाँव को जोड़ने वाली 600 मीटर लम्बी सड़क को अवरुद्ध करने के क्या कारण हैं;

(घ) क्या (i) मजलगांव से कैज (ii) कैज और कुशलंब (160-220 किमी) के बीच का निर्माण कार्य, विशेषकर यरमाला और कुशलंब खंड पर और मंजरी पुल निर्माण कार्य और (iii) बीड जिले में सडोला के निकट दो पुलों का निर्माण कार्य अभी भी अधूरा पड़ा है और यदि हाँ, तो इसके क्या कारण हैं;

(ङ) उक्त कार्यों के लिए आवश्यक अतिरिक्त निधि सहित इस पर अब तक कितनी राशि व्यय हुई है;

(च) क्या सरकार ने इस संबंध में कोई जांच कराई है और यदि हां, तो तत्संबंधी ब्यौरा क्या है और इस संबंध में संबंधित ठेकेदार और उत्तरदायी अधिकारियों के विरुद्ध क्या दंडात्मक कार्रवाई की गई है और तत्संबंधी ब्यौरा क्या है;

(छ) क्या उक्त अधूरे कार्य के कारण सड़क दुर्घटनाओं में वृद्धि हुई है और यदि हां, तो ऐसी दुर्घटनाओं में मरने वाले व्यक्ति के निकटतम संबंधी को कितना मुआवजा दिया गया है; और

(ज) सरकार द्वारा उक्त कार्य को घोषित गुणवत्ता मानकों के अनुसार और निर्धारित समय-सीमा के भीतर पूरा करने के लिए क्या कदम उठाए गए हैं?

**सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):**

(क): महाराष्ट्र में राष्ट्रीय राजमार्ग-548सी की कुल लंबाई 720 किलोमीटर है। इसमें से 708 किलोमीटर लंबाई में निर्माण कार्य पूरा हो चुका है, जबकि 12 किलोमीटर लंबाई में कार्य कार्यान्वयन के विभिन्न चरणों में हैं और वित्तीय वर्ष 2027-28 में चरणबद्ध तरीके से पूरा करने का लक्ष्य है।

(ख): राष्ट्रीय राजमार्ग-548सी के बीड-पटना-मजलगाँव खंड के विकास हेतु 51+262 किलोमीटर से 101+740 किलोमीटर के बीच इंजीनियरिंग, प्रापण और निर्माण (ईपीसी) कार्यान्वयन पद्धति पर निर्माण कार्यों को सरकार द्वारा 25.01.2017 को मंजूरी दी गई थी। चयनित संविदाकार को निर्माण कार्य शुरू करने की नियत तिथि 01.08.2017 को सूचित की गई तथा निर्धारित समापन तिथि 31.07.2019 थी। उपरोक्त राजमार्ग पर गाँव को जोड़ने वाली 600 मीटर सड़क सहित सिविल निर्माण कार्य, मौजूदा राष्ट्रीय राजमार्ग मार्गाधिकार (आरओडब्ल्यू) पर विवाद, अतिरिक्त भूमि अधिग्रहण में देरी और अन्य निर्माण-पूर्व गतिविधियों के कारण निर्धारित समयावधि में कार्य पूरा नहीं हो सका।

(ग): उपरोक्त राजमार्ग पर गाँव को जोड़ने वाली 600 मीटर सड़क का कार्य मौजूदा मार्गाधिकार (आरओडब्ल्यू) विवादों और स्थानीय विरोध के कारण अधूरा है।

(घ) से (च): माजलगाँव से कैज खंड और कैज से कुसलाम्ब के विकास हेतु परियोजनाओं को सरकार द्वारा 938.35 करोड़ रुपये की अनुमानित कुल पूँजीगत लागत पर स्वीकृत किया गया है और अब तक 690.00 करोड़ रुपये का व्यय हो चुका है। इन राष्ट्रीय राजमार्ग खंडों में शेष सिविल कार्य मौजूदा राष्ट्रीय राजमार्ग मार्गाधिकार (आरओडब्ल्यू) पर विवाद, अतिरिक्त भूमि अधिग्रहण में देरी और अन्य निर्माण-पूर्व गतिविधियों के कारण लंबित हैं। राज्य सरकार के साथ घनिष्ठ समन्वय से सभी लंबित मुद्दों का पर्याप्त समाधान कर लिया गया है और शेष कार्य चरणबद्ध तरीके से दिसंबर, 2025 तक पूरा करने के लक्ष्य के साथ कार्यान्वयनाधीन हैं। इन शेष कार्यों को पूरा करने के लिए किसी अतिरिक्त धनराशि की आवश्यकता नहीं है और ये परियोजनाएँ स्वीकृत कुल पूँजीगत लागत के भीतर पूरी हो जाएँगी।

(छ): इन राष्ट्रीय राजमार्ग खंडों पर तेज गति, लापरवाही से वाहन चलाने, हेलमेट न पहनने, शराब पीकर वाहन चलाने आदि के कारण दुर्घटनाएँ हुई हैं। सरकार ने दिनांक 25 फरवरी, 2022 के सा.का.नि 163(अ) के माध्यम से हिट एंड रन मोटर दुर्घटनाओं के परिणामस्वरूप व्यक्तियों की मृत्यु या उन्हें गंभीर चोट लगने पर मुआवजा प्रदान करने हेतु हिट एंड रन मोटर यान दुर्घटना पीड़ित प्रतिकर स्कीम, 2022 अधिसूचित की है। यह योजना 1 अप्रैल, 2022 से लागू की गई है। योजना के अनुसार, मृत्यु की स्थिति में 2.00 लाख रुपये की एक निश्चित राशि और गंभीर चोट लगने की स्थिति में 50,000 रुपये की एक निश्चित राशि दी जाएगी।

(ज): राष्ट्रीय राजमार्गों पर निर्माण कार्य की गुणवत्ता की निगरानी और जाँच के लिए सरकार द्वारा विभिन्न कदम उठाए जाते हैं। सभी राष्ट्रीय राजमार्गों का निर्माण सरकार और भारतीय सड़क कांग्रेस (आईआरसी) के विनिर्देशों द्वारा निर्दिष्ट गुणवत्ता मानकों के अनुसार किया जाता है। यदि कोई अवमानक निर्माण कार्य पाया जाता है, तो उसे हटाकर विनिर्देशों के अनुसार पुनः बिछाया जाता है। यह संविदा/रियायत विवरण में निर्दिष्ट गुणवत्ता आश्वासन/नियंत्रण के कार्यान्वयन हेतु दिन-प्रतिदिन पर्यवेक्षण हेतु प्राधिकरण के अभियंता/स्वतंत्र अभियंता के रूप में सलाहकारों की नियुक्ति द्वारा सुनिश्चित किया जाता है।

इसके अतिरिक्त, सभी राष्ट्रीय राजमार्ग परियोजनाओं की प्रगति की निगरानी परियोजना निगरानी सूचना प्रणाली (पीएमआईएस) और डेटा लेक, भूमि राशि पोर्टल (भूमि अधिग्रहण के लिए) जैसे उन्नत डिजिटल प्लेटफार्मों के माध्यम से निरंतर की जाती है। इसके अतिरिक्त, लंबित संविदात्मक मुद्दों को हल करने और परियोजनाओं का समय पर कार्यान्वयन सुनिश्चित करने के लिए निष्पादन एजेंसियों के अधिकारियों सहित सभी हितधारकों के साथ विभिन्न स्तरों पर आवधिक समीक्षा की जाती है।

## **RISING PRICES OF DOMESTIC LPG CYLINDERS, PETROL AND DIESEL**

**3075. SHRI B. MANICKAM TAGORE:**

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) whether the Government is aware of the financial burden on common households due to the continuous rise in prices of domestic LPG cylinders, petrol and diesel and if so, the details thereof;
- (b) whether the Government is likely to consider placing in the public domain a detailed cost structure and pricing formula used to determine the retail prices of cooking gas, petrol and diesel, if so, the details thereof;
- (c) whether the increase in prices of petrol and diesel is directly linked to global crude oil rates, if so, the details thereof and if not, the other contributing factors;
- (d) whether the Government has a breakup of taxes levied by the Union and State Governments, dealer commission, transportation and profit margins included in the retail price of petrol, diesel and LPG and if so, the details thereof; and
- (e) whether the Government has reduced subsidies on domestic LPG cylinders during each of the last five years and the amount of subsidies disbursed and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):**

(a) to (e): **LPG:**

India imports about 60% of the domestic LPG consumed. Price of LPG in the country is linked to its price in the international market. While the average Saudi CP (international benchmark for LPG pricing) rose by 51% (from US\$ 385/MT

in July 2023 to US\$ 582/MT in June 2025), the effective price for Pradhan Mantri Ujjwala Yojana (PMUY) consumers for domestic LPG was reduced by 38% (from Rs. 903 in August 2023 to Rs. 553 in July 2025).

Globally, PMUY is the biggest program of its kind that provides Domestic LPG to more than 10 crore poor households at an effective price of just about Rs. 39/Kg. The retail selling price of a 14.2 Kg domestic LPG cylinder is currently Rs. 853 in Delhi. After a targeted subsidy of Rs. 300/cylinder to PMUY consumers, Government of India is providing 14.2 Kg LPG cylinders at an effective price of Rs.553 per cylinder (in Delhi). This is available to about 10.33 crore Ujjwala beneficiaries, across the country.

The details of price build up of RSP of Domestic LPG (including taxes levied by Central and State Government) as on 01.08.2025 at Delhi are given below:

| Elements                      | Rs./14.2 kg Cylinder |
|-------------------------------|----------------------|
| Price Charged to Distributors | 739.30               |
| Distributors Commission       | 73.08                |
| Central GST @ 2.50%           | 20.31                |
| State GST @ 2.50%             | 20.31                |
| <b>Retail Selling Price</b>   | <b>853.00</b>        |

Source: Petroleum Planning & Analysis Cell (PPAC)

After a targeted subsidy of Rs. 300/cylinder to PMUY consumers, Government of India is providing 14.2 Kg LPG cylinders at an effective price of Rs.553 per cylinder (in Delhi).

The details of subsidy on domestic LPG since 2020-21 are given below:

| Financial Year | Subsidy^ (Rs. in Crore) |
|----------------|-------------------------|
| 2020-21        | 11896 <sup>#</sup>      |

|         |                   |
|---------|-------------------|
| 2021-22 | 1811              |
| 2022-23 | 6965 <sup>@</sup> |
| 2023-24 | 11444             |
| 2024-25 | 13640             |

Note: This includes fiscal subsidy and under-recovery to Oil Companies in domestic LPG

<sup>^</sup> This includes expenditure on connections given under Pradhan Mantri Ujjwala Yojana (PMUY)

<sup>#</sup> This includes Pradhan Mantri Garib Kalyan Package subsidy.

<sup>@</sup> In addition, Government paid a one-time compensation of Rs.22000 crore to OMCs for under-recoveries on the sale of domestic LPG.

Source: Petroleum Planning and Analysis Cell (PPAC)

### **Petrol & Diesel:**

Prices of petrol and diesel are market determined and Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of petrol and diesel.

The prices of petroleum products in the country are linked to the price of respective products in the international market. India imports more than 85% of its crude oil requirements. Crude oil prices (Indian basket) increased from \$55/bbl (March 2015) to \$113/bbl (March 2022) and further to \$116/bbl (June 2022) and have continued to fluctuate due to various geopolitical and market factors, whereas domestically, Petrol and Diesel prices have come down to Rs. 94.77 and Rs. 87.67 per litre respectively (Delhi prices) from Rs. 110.04 and Rs. 98.42 per litre in November 2021 as a result of various steps taken by Government and PSU OMCs.

For instance, Central Excise duty was reduced by the Central Government by a total of Rs. 13/litre and Rs. 16/litre on petrol and diesel respectively in two tranches in November 2021 and May 2022, which was fully passed on to consumers. Some State Governments also reduced state VAT



rates to provide relief to citizens. In March, 2024, OMCs reduced the retail prices of petrol and diesel by Rs. 2 per litre each. In April 2025, excise duty on Petrol and Diesel was increased by Rs. 2 per litre each but this was not passed on to consumers.

PSU OMCs also carried out an intra-state freight rationalisation. This has benefitted consumers located at remote areas, far from Petroleum Oil & Lubricants (POL) Depots in the form of reduced Petrol and Diesel prices in remote parts within the states. This initiative has also reduced the difference between the maximum and minimum retail prices of Petrol or Diesel within a state.

Government also took several other steps to insulate common citizens from high international prices, which included diversifying the crude import basket, invoking the provisions of Universal Service Obligation to ensure availability of petrol & diesel in domestic market, increasing the blending of ethanol in petrol, etc.

The Government has taken several steps to control the impact of rising crude prices including augmenting domestic exploration and production of crude oil, ethanol blending program, improving the share of renewable sources in Indian energy basket etc.

The details of price build up of RSP of Petrol and Diesel (including taxes levied by Central and State Government) as on 01.08.2025 at Delhi are given below:

| Elements                                        | Petrol       |                | Diesel       |                |
|-------------------------------------------------|--------------|----------------|--------------|----------------|
|                                                 | Rs./ Ltr.    | % in RSP       | Rs./ Ltr.    | % in RSP       |
| <b>Price before taxes and dealer commission</b> | <b>52.09</b> | <b>54.97%</b>  | <b>52.92</b> | <b>60.36%</b>  |
| Customs duty                                    | 0.98         |                | 1.10         |                |
| Excise Duty                                     | 21.90        |                | 17.80        |                |
| <b>Total Central Taxes</b>                      | <b>22.88</b> | <b>24.15%</b>  | <b>18.90</b> | <b>21.55%</b>  |
| Price Charged to customer - Depot Price         | 74.98        |                | 71.81        |                |
| VAT (Including VAT on dealer commission)        | 15.40        |                | 12.83        |                |
| <b>Total State Taxes</b>                        | <b>15.40</b> | <b>16.25%</b>  | <b>12.83</b> | <b>14.63%</b>  |
| <b>Total Taxes</b>                              | <b>38.28</b> | <b>40.39%</b>  | <b>31.72</b> | <b>36.19%</b>  |
| Dealer Commission                               | 4.40         | 4.64%          | 3.03         | 3.45%          |
| <b>RSP per litre (Rounded up)</b>               | <b>94.77</b> | <b>100.00%</b> | <b>87.67</b> | <b>100.00%</b> |

Source: Petroleum Planning and Analysis Cell (PPAC)

## **AFFORDABLE AND ACCESSIBLE AIR TRAVEL**

### **3076. SHRI ZIA UR REHMAN:**

Will the Minister of **CIVIL AVIATION** be pleased to state:-

(a) whether the Government is aware of the challenges being faced in the civil aviation sector, particularly with regard to high airfares, lack of adequate air connectivity in tier-2 and tier-3 cities, delays in airport infrastructure development, financial stress being faced by airlines and issues related to passenger safety and convenience;

(b) if so, the details thereof along with the steps being taken by the Government to promote affordable and accessible air travel, improve regional connectivity, expedite infrastructure development, ensure the financial health of airlines, enhance safety standards and improve passenger services across the country through various schemes and policy initiatives; and

(c) if not, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND  
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI  
MURLIDHAR MOHOL):**

(a) to (c): The Ministry of Civil Aviation launched the Regional Connectivity Scheme - Ude Desh ka Aam Nagrik (RCS-UDAN) on October 21, 2016, to facilitate regional air connectivity by reviving unserved and underserved airports in Tier-2 & Tier-3 cities. Since the commencement of the scheme, 637 number of RCS routes have been operationalized, connecting 92 unserved and underserved airports, including 15 heliports and 2 water aerodromes across the country.

To ensure the affordability of regional air travel, the UDAN scheme provides financial incentives to airline operators on regional routes that include: Concessions by the Central Government, State Governments/ Union Territories and airport operators to reduce airline operation costs and also the Viability Gap Funding (VGF) to bridge the gap between operational costs and expected revenues on such routes. The airfare on the RCS seats on which VGF is provided to the Selected Airline Operators (SAOs) is capped for a 3-year tenure.

The expansion and upgradation of airports is a continuous process and is undertaken by the Airport Operators from time to time depending on the availability of land, commercial viability, socio-economic considerations, traffic demand / willingness of airlines to operate to/from such airports.

The National Civil Aviation Policy, 2016 seeks to provide a conducive ecosystem for overall growth of the Indian aviation sector in a harmonised

manner that includes growth of all its sub-sectors viz airlines, airports, MRO, FTO etc.

Further, the DGCA ensures aviation safety through a robust oversight system, including regular surveillance, spot checks, and audits. It follows an Annual Surveillance Plan (ASP) for inspections and ensures that audit findings are addressed with verified corrective actions.

### **STATUS OF PMKSY**

#### **3077. SHRI HAMDULLAH SAYEED:**

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the current status of the Pradhan Mantri Kisan Sampada Yojana (PMKSY) in terms of implementation and outcomes, State/UT-wise; and
- (b) the measures being taken by the Government to enhance the effectiveness of PMKSY in reducing post-harvest losses and improving food processing infrastructure across the country?

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH):**

(a): The Ministry of Food Processing Industries (MoFPI) is implementing a Central Sector Umbrella scheme “Pradhan Mantri Kisan SAMPADA Yojana (PMKSY)”. The details of the current status of the PMKSY scheme in terms of implementation and outcomes, State/UT –wise are at **Statement**.

(b): PMKSY scheme aims towards the overall development of food processing sector in the country. Under PMKSY, financial assistance in the form of Grant-in-aid is provided to eligible Organisations/ Entities/ entrepreneurs for setting up food processing and preservation infrastructure, including creation of modern infrastructure with efficient supply chain management from farm gate to retail outlet, reduce post-harvest losses and create higher value-addition, providing better returns to farmers, creation of employment opportunities, reducing wastage, increasing the processing level and enhancing the export of the processed foods thereby giving a big boost to the growth of food processing sector in the country.

The facilities created under the component schemes of PMKSY, help in preservation & processing of raw farm produce and transport of raw & finished products thereby reducing post-harvest losses of farm produce. As on 30.06.2025, under various component schemes of PMKSY, 1601 no. of projects have been approved, out of which 1133 projects have been completed benefitting 3415102 number of farmers in the country.

To enhance the effectiveness of PMKSY, regular monitoring by the Project Management Agencies (PMAs) engaged under component schemes of PMKSY and physical site inspection of projects are conducted by the Ministry from time to time. Further, if required, Ministry also takes up the matter with the concerned State/UTs Government and their agencies for effective implementation of the scheme.

**STATEMENT**

| Current implementation and outcome status of the PMKSY scheme, State/UT –wise as on 30.06.2025 |                                      |                   |                                 |                       |                                  |                                                             |                      |                   |
|------------------------------------------------------------------------------------------------|--------------------------------------|-------------------|---------------------------------|-----------------------|----------------------------------|-------------------------------------------------------------|----------------------|-------------------|
| S.No                                                                                           | State                                | Approved Projects | Completed/ Operational Projects | Project Cost (in Cr.) | Approved Grants- In-Aid (in Cr.) | Processing and preservation Capacity generated (LMT/ Annum) | Employment generated | Farmers Benefited |
| 1                                                                                              | Andaman & Nicobar                    | 2                 | 1                               | 5.36                  | 3.17                             | 0.29                                                        | 600                  | 9552              |
| 2                                                                                              | Andhra Pradesh                       | 77                | 39                              | 3293.90               | 762.11                           | 12.77                                                       | 40888                | 247952            |
| 3                                                                                              | Arunachal Pradesh                    | 12                | 2                               | 177.89                | 82.51                            | 0.14                                                        | 700                  | 9589              |
| 4                                                                                              | Assam                                | 106               | 58                              | 1224.11               | 435.35                           | 8.00                                                        | 12345                | 32412             |
| 5                                                                                              | Bihar                                | 15                | 4                               | 748.76                | 170.60                           | 7.44                                                        | 2190                 | 28712             |
| 6                                                                                              | Chandigarh                           | 0                 | 0                               | 0.00                  | 0.00                             | 0.00                                                        | 0                    | 0                 |
| 7                                                                                              | Chhattisgarh                         | 10                | 6                               | 284.31                | 89.47                            | 2.61                                                        | 3335                 | 19264             |
| 8                                                                                              | Dadar & Nagar Haveli and Daman & Diu | 1                 | 1                               | 26.34                 | 3.64                             | 0.05                                                        | 700                  | 120               |
| 9                                                                                              | Delhi                                | 21                | 21                              | 31.15                 | 10.90                            | 0.00                                                        | 296                  | 0                 |
| 10                                                                                             | Goa                                  | 2                 | 2                               | 31.33                 | 7.71                             | 0.06                                                        | 458                  | 54                |
| 11                                                                                             | Gujarat                              | 107               | 87                              | 2634.63               | 653.99                           | 21.27                                                       | 35036                | 285256            |
| 12                                                                                             | Haryana                              | 98                | 80                              | 1502.18               | 400.26                           | 10.41                                                       | 15824                | 155156            |
| 13                                                                                             | Himachal Pradesh                     | 44                | 35                              | 730.05                | 298.47                           | 3.94                                                        | 12893                | 132587            |
| 14                                                                                             | Jammu & Kashmir                      | 40                | 30                              | 386.92                | 194.32                           | 2.00                                                        | 6032                 | 53203             |
| 15                                                                                             | Jharkhand                            | 2                 | 2                               | 3.10                  | 0.94                             | 0.00                                                        | 37                   | 0                 |
| 16                                                                                             | Karnataka                            | 95                | 76                              | 1341.77               | 394.75                           | 12.17                                                       | 23103                | 144258            |
| 17                                                                                             | Kerala                               | 51                | 37                              | 985.37                | 303.86                           | 4.18                                                        | 13634                | 53460             |
| 18                                                                                             | Ladakh                               | 0                 | 0                               | 0.00                  | 0.00                             | 0.00                                                        | 0                    | 0                 |
| 19                                                                                             | Lakshadweep                          | 0                 | 0                               | 0.00                  | 0.00                             | 0.00                                                        | 0                    | 0                 |

|    |                |             |             |                 |                |               |               |                |
|----|----------------|-------------|-------------|-----------------|----------------|---------------|---------------|----------------|
| 20 | Madhya Pradesh | 52          | 30          | 1021.26         | 355.66         | 8.34          | 9442          | 87341          |
| 21 | Maharashtra    | 245         | 175         | 4764.52         | 1305.04        | 73.96         | 83621         | 643393         |
| 22 | Manipur        | 8           | 5           | 117.29          | 59.19          | 0.10          | 706           | 9650           |
| 23 | Meghalaya      | 10          | 6           | 117.08          | 71.92          | 0.12          | 346           | 55             |
| 24 | Mizoram        | 4           | 4           | 107.01          | 66.32          | 0.58          | 1455          | 19950          |
| 25 | Nagaland       | 6           | 2           | 131.34          | 78.90          | 0.35          | 637           | 9552           |
| 26 | Orissa         | 28          | 12          | 748.72          | 206.85         | 2.54          | 4157          | 39983          |
| 27 | Puduchery      | 2           | 2           | 0.81            | 0.81           | 0.00          | 0             | 0              |
| 28 | Punjab         | 76          | 61          | 1566.31         | 427.07         | 15.14         | 20993         | 213845         |
| 29 | Rajasthan      | 55          | 36          | 1049.02         | 305.37         | 8.58          | 12137         | 138752         |
| 30 | Sikkim         | 1           | 1           | 6.17            | 3.64           | 0.00          | 37            | 0              |
| 31 | Tamil Nadu     | 145         | 107         | 1924.52         | 497.70         | 11.07         | 23988         | 342730         |
| 32 | Telangana      | 67          | 37          | 1631.34         | 394.44         | 11.01         | 8132          | 100137         |
| 33 | Tripura        | 9           | 9           | 118.89          | 66.24          | 1.40          | 1245          | 564            |
| 34 | Uttar Pradesh  | 97          | 73          | 1953.17         | 476.24         | 17.37         | 31574         | 214243         |
| 35 | Uttarakhand    | 59          | 50          | 1057.54         | 476.05         | 11.62         | 55570         | 302447         |
| 36 | West Bengal    | 54          | 42          | 934.44          | 249.90         | 8.15          | 11528         | 120885         |
|    | <b>Total</b>   | <b>1601</b> | <b>1133</b> | <b>30656.57</b> | <b>8853.38</b> | <b>255.66</b> | <b>433639</b> | <b>3415102</b> |

## **PUBLIC PROCUREMENT FROM MSMEs**

### **3078. SHRI S. VENKATESAN:**

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

(a) the norms prescribed for Public Procurement by Ministries/Departments/PSUs from MSMEs particularly from SC, ST and women entrepreneurs;

(b) the details of Public Procurement made by Ministries/Departments/PSUs from MSMEs particularly SC, ST and women entrepreneurs during the last two financial years 2023-24 and 2024-25;

(c) whether the action has been initiated against Officials responsible for non-adherence in fulfilling the norms applicable to Public Procurement from MSMEs including those led by SC, ST and women entrepreneurs, if so, the details thereof;

(d) the details of Ministries/Departments/PSUs not fulfilling the norms for Public Procurement from MSMEs particularly SC, ST and women entrepreneurs; and

(e) the mechanism to ensure adherence to norms for the Government procurement?

**THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):**

(a): The Ministry of MSME vide Gazette Notification No. S.O. 581(E), dated 23<sup>rd</sup> March, 2012 notified the Public Procurement Policy for Micro and Small



Enterprises (MSEs), Order, 2012. The Policy (amended in 2018) mandates 25% annual procurement from MSEs by Central Ministries/ Departments/Central Public Sector Enterprises (CPSEs), including 4% from MSEs owned by SC/ST and 3% from MSEs owned by women entrepreneurs. As per the Policy, MSEs must be provided tender sets free of cost and they are exempted from payment of Earnest Money Deposit.

(b): The details of procurement made from MSEs during the last two financial years, 2023-24 and 2024-25, as per MSME Sambandh Portal, by CPSEs, are attached as **Statement**.

(c) to (e): All possible efforts are being taken by the Ministry in coordination with CPSEs, to adhere to the norms applicable for Public Procurement from MSEs.

As per MSME Sambandh Portal, there were 117 CPSEs, in case of which, the sub-target of Procurement from SC/ST and women entrepreneurs for F.Y. 2024-25 was less than the target mandated.

The Ministry of MSME constantly monitors the progress under Public Procurement Policy and following steps have been taken to ensure achievement of targets and sub-targets under the Policy:

- MSME Sambandh Portal was launched in 2017 by the Ministry of MSME for real-time monitoring of targets under the Policy. A database of MSE vendors along-with their social category, for all major product categories and services is available (with open access) for the procuring entities on MSME Sambandh Portal.

- Udyam Registration Portal (URP) has a facility through which an entrepreneur can opt for linking itself with Government e-market (GeM) place by selecting an option on URP. The enterprise is linked to GeM Portal with this facility, MSEs can link themselves with the Government's procurement system and participate in Government's mandatory procurement programme from MSEs. Follow up with GeM for supporting SC/ ST and Women entrepreneurs is done on a regular basis.
- Under the Procurement and Marketing Support Scheme of the Ministry of MSME, Vendor Development Programmes are organised for creating awareness among enterprises. Special Vendor Development Programmes/ Buyer-Seller Meets are being conducted by Departments and CPSUs for SC/STs and Women owned enterprises.
- Under MoU framework on performance evaluation of CPSEs, DPE introduced compliance parameter on procurement of goods and services through MSEs from FY 2021-22 onwards and failure to achieve the targets (From MSEs) and sub-targets (From women-owned MSEs and SC/ST owned MSEs) leads to negative marking while calculating the marks for the annual performance of CPSEs.

In last two years, procurement from MSEs owned by SC/ST entrepreneurs increased by nearly two times and reached Rs. 3,584.55 crore in FY 2024-25 and procurement from MSEs owned by women entrepreneurs,

with an increase of around two times, reached Rs. 5,972.20 crore in FY 2024-25.

### **STATEMENT**

#### **Year wise annual procurement from MSEs by CPSEs in the last two years**

| <b>F. Years</b>               | <b>Total Procurement<br/>(Rs. in Crores)</b> | <b>Procurement from MSEs<br/>(Rs. in Crores)</b>          | <b>Procurement from MSEs owned by SC/ST<br/>(Rs. in Crores)</b> | <b>Procurement from MSEs owned by Women<br/>(Rs. in Crores)</b> |
|-------------------------------|----------------------------------------------|-----------------------------------------------------------|-----------------------------------------------------------------|-----------------------------------------------------------------|
| 2023-24                       | 1,70,985.77                                  | 74,727.05<br>(43.70%)<br>(No. of MSEs Benefited-2,58,449) | 1,761.78<br>(1.03%)<br>(No. of MSEs Benefited-11,571)           | 3,154.98<br>(1.85%)<br>(No. of MSEs Benefited-21,340)           |
| 2024-25<br>(As on 05.08.2025) | 2,69,860.17                                  | 94,571.73<br>(35.04%)<br>(No. of MSEs Benefited-2,94,572) | 3,584.55<br>(1.33 %)<br>(No. of MSEs Benefited-21,483)          | 5,972.20<br>(2.21%)<br>(No. of MSEs Benefited-33,971)           |

*Source: MSME SAMBANDH Portal*

### **STATUS OF RURAL ELECTRIFICATION**

#### **3079. SHRIMATI GENIBEN NAGAJI THAKOR:**

Will the Minister of **POWER** be pleased to state:

- (a) whether the Government has achieved 100% electrification of villages and households in the country and if so, the details thereof;
- (b) if not, the current status of rural electrification and the measures being taken to address the gaps;
- (c) the initiatives undertaken to promote renewable energy sources like solar and wind under various Central schemes; and
- (d) the progress made under the Revamped Distribution Sector Scheme (RDSS) for improving power distribution infrastructure and reducing losses?

**THE MINISTER OF STATE IN THE MINISTRY OF POWER; AND MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK):**

(a) and (b): Government of India has supplemented the efforts of the States through schemes like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS), Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) etc., to help them achieve the objective of providing quality and reliable power supply to all households. As reported by the States, all the inhabited un-electrified census villages in the country were electrified by 28<sup>th</sup> April, 2018. A total of 18,374 villages were electrified during DDUGJY. Under DDUGJY and thereafter during SAUBHAGYA, as reported by States, electrification of all willing households was completed. A total of 2.86 crore households were electrified during SAUBHAGYA. Both the schemes stand closed as on 31.03.2022.

Government of India is further supporting States for grid electrification of left-out households, under the ongoing scheme of Revamped Distribution Sector Scheme (RDSS), launched in July, 2021. It includes on-grid electrification of Particularly Vulnerable Tribal Group (PVTG) households identified under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan), tribal households under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan), Scheduled Caste households under Pradhan Mantri Anusuchit Jaati Abhyuday Yojna (PM-AJAY) and households in remote and border areas under Vibrant Village Program (VVP), wherever found feasible.

Till date, works amounting to Rs. 6,487 Cr. have been sanctioned for electrification of 13.59 lakh households under RDSS. In addition, under new solar power scheme, works amounting to Rs. 50 Cr for off-grid solar based electrification have been sanctioned for 9961 households as on 30<sup>th</sup> June. 2025.

(c): Following key initiatives have been taken by Government of India for renewable energy:

- i. 50 GW/annum renewable energy power procurement bids by Renewable Energy Implementing Agencies (REIAs) like SECI, NHPC and NTPC from FY 2023-24 to FY 2027-28.
- ii. Waiving of Inter-State Transmission System (ISTS) charges for various renewable energy projects.
- iii. Renewable Purchase Obligation (RPO) and Renewable Consumption Obligation (RCO) compliance by designated consumers.
- iv. A Project Development Cell has been established to attract investments and Standard Bidding Guidelines have been issued for various grid-connected renewable energy projects.
- v. Schemes to promote renewable energy like PM-KUSUM (Pradhan Mantri Kisan Urja Suraksha Evam Uttan Abhiyaan), PM Surya Ghar Muft Bijli Yojana, National Programme on High Efficiency Solar PV Modules, development of Solar Parks and Ultra Mega Solar Power projects etc.
- vi. "National Repowering and Life Extension Policy for Wind Power Projects, 2023" has been issued.

vii. For offshore wind energy, a "Strategy for Establishments of Offshore Wind Energy Projects" outlines a bidding trajectory of 37 GW by 2030.

viii. Standard & Labelling (S&L) programs for solar photovoltaic modules and inverters have been launched.

ix. The Green Term Ahead Market (GTAM) and Green Day Ahead Market (GDAM) have been launched for selling renewable energy power through exchanges.

(d) : Under RDSS, distribution infrastructure works, including smart metering works, worth Rs. 2.82 lakh Crore have been sanctioned. This includes loss reduction works like upgradation/augmentation of sub-stations and distribution transformers, upgrading of conductors, segregation of mixed-load feeders, IT/OT works etc. and smart metering works which would help reduce the technical and commercial losses. Further, release of funds under the scheme is contingent on performance of States/ UTs on various other parameters including the reduction in AT&C (Aggregate Technical and Commercial) losses. Till date ~30% of the sanctioned infrastructure works and ~12% of the sanctioned smart metering works have been completed.

With collective effort of Centre & States/ UTs and the reform measures taken under RDSS and various other schemes, the AT&C loss of distribution utilities has reduced from 21.91% in FY21 to 16.12% in FY24.

## **SMALL-SCALE MANUFACTURERS**

### **3080. DR. KADIYAM KAVYA:**

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- (a) whether the Government has plans to provide subsidized machinery to Telangana's small-scale manufacturers;
- (b) the details of export promotion schemes for Telangana's MSMEs in the handicraft sector; and
- (c) the steps taken to facilitate digital marketing training for Telangana's MSME entrepreneurs?

### **THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):**

(a): The Ministry of Micro, Small and Medium Enterprises (MSME) has been implementing National Scheduled Caste and Scheduled Tribe Hub (NSSH) Scheme since October, 2016 to promote entrepreneurship amongst the SCs/STs and to fulfill the mandated 4% of procurement from SC/ST MSEs under the Public Procurement Policy for Micro and Small Enterprises, Government of India. The scheme is being implemented throughout the country including Telangana. Under the 'Special Credit Linked Capital Subsidy Scheme' component of NSSH Scheme, 25% capital subsidy is provided to SC-ST owned MSEs for procurement of plant and machinery/equipment (i.e. subsidy cap of Rs. 25 lakh) through institutional credit.

Further, Margin Money (MM) Subsidy is provided under the Prime Minister's Employment Generation Programme (PMEGP) for setting up of new enterprises in the non-farm sector. The MM subsidy for General Category beneficiary is 25% of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to Special Categories such as Scheduled Castes, Scheduled Tribes, OBCs, minorities, women, ex-servicemen, physically handicapped, transgenders, beneficiaries belonging to North Eastern Region, hill and border areas, and aspirational districts, the MM subsidy is 35% in rural areas and 25% in urban areas. The maximum cost of project is Rs. 50 lakh in the manufacturing sector and Rs. 20 lakh in the service sector.

In addition, Ministry of MSME implements various schemes for development and promotion of MSMEs which include Credit Guarantee Scheme for Micro and Small Enterprises (CGSMSE), Micro and Small Enterprises - Cluster Development Programme (MSE-CDP), Entrepreneurship & Skill Development Programme and Raising and Accelerating MSME Performance (RAMP), International Cooperation Scheme, Procurement and Marketing Support Scheme, MSME Champions Scheme, etc.

(b): To enhance the export of MSMEs in the country including Telangana's MSMEs in the handicraft sector, the Ministry of MSME under the International Cooperation (IC) Scheme facilitates MSMEs to participate in international fairs/exhibitions which give exposure to global market ecosystem. The IC Scheme also has the Capacity Building for First Time Exporters component which facilitates MSEs for registration with various Export Promotion Councils



for membership, Export Insurance Premium and fees towards Testing & Quality Certification for products and services. Other schemes/programmes of this Ministry such as MSME-Sustainable (ZED) Certification Scheme, MSME-Competitive (LEAN) Scheme and MSME-Innovative Scheme (Incubation, Design & Intellectual Property Rights) provide holistic support to enable MSMEs to become globally competitive.

Further, with a view to promote the export of handicrafts and carpets, the Ministry of Textiles is organising International Marketing Events both in India and abroad under the Marketing and Service Support (MSS) component of the National Handicrafts Development Programme (NHDP). Under this, financial assistance is extended to eligible organizations for organizing and participating in international fairs, thematic exhibitions, craft festivals of India, stand-alone shows, and awareness campaigns abroad. Additionally, awardee artisans and exporters of handicrafts are nominated to participate in these international marketing events.

(c): Ministry of MSMEs has taken several initiatives to digitally empower MSMEs for online marketing and e-commerce integration. These include MSME Trade Enablement and Marketing (MSME TEAM) initiative which focuses on onboarding MSMEs onto the ONDC platform and supporting in their e-commerce journey; Procurement and Marketing Support (PMS) Scheme, which provides financial assistance for selling through e-commerce; MSME Global Mart – a B2B e-commerce platform for MSMEs developed by the National Small Industries Corporation to provide access to global trade leads,

tenders and other relevant information; and ekhadiindia.com, an e-commerce portal for B2C sales, offering global reach and interactive features for khadi and village industries, developed and managed by the Khadi and Village Industries Commission.

Training on digital literacy and e-commerce operations is conducted in the MSME TEAM Initiative at various places including Telangana. Government e-Marketing Place also organizes awareness programmes on digital literacy and provides hand-holding support to MSMEs.

### **RESERVATION IN CENTRAL GOVERNMENT HOUSING FOR PERSONS WITH DISABILITIES**

**3081. SHRI SUNIL DATTATREY TATKARE:**  
**SHRIMATI VIJAYLAKSHMI DEVI:**

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) the estimated number of beneficiaries expected to avail reservation annually in the allotment of Central Government Housing for Persons with Disabilities (Divyangjans) along with the percentage of this reservation, State/UT-wise;
- (b) whether any data has been compiled before the roll out of the policy and if so, the details thereof;
- (c) whether a State-wise implementation framework is being prepared by the Government and if so, the details thereof;
- (d) the estimated financial expenditure involved for upgrading/modifying infrastructure according to the guidelines of the Sugamya Bharat Abhiyan; and

(e) the steps taken or being taken by the Government during the last few years to address the potentially pending cases under the Divyangjan quota in the country including Bihar?

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):**

(a) to (e): No such information regarding estimated number of beneficiaries is available with Directorate of Estates.

The Directorate of Estates deals only with the allotment of General Pool Residential Accommodation (GPRA) to employees of eligible Central Government offices under the Central Government General Pool Residential Accommodation (CGGPRA), Rules, 2017. The rules are available at [https://esampada.mohua.gov.in/signin/act\\_rules](https://esampada.mohua.gov.in/signin/act_rules).

As per Directorate of Estates OM No. 12035/9/2025-Pol.II dated 22.05.2025 "Eligible Central Government servants with benchmark disabilities, as laid down in Section 34 of the RPWD Act, 2016, shall be given priority for allotment of GPRA which shall be up to 4% of the vacancies available in a month in each type (up to Type V only, including Hostel) in General Pool. The OM is available at <https://esampada.mohua.gov.in/signin/Circulars>.

**NOMINATION OF MEMBERS OF DELHI GOLF CLUB**

**3082. SHRI MATHESWARAN V. S.:**

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) whether it is a fact that the Government nominates persons to become permanent members of the Delhi Golf Club as per the Memorandum of Association/Articles of Association under the “Out of Turn” category;
- (b) the names of the persons and nominated since 2007 till date along with their status, year-wise;
- (c) the criteria and process as per Confirmation and Amendment Deed to nominate permanent members “Out of Turn” category along with the details of the relevant clause and classifications; and
- (d) whether any advertisement was issued as per the Confirmation and Amendment Deed for the nomination of “Out of Turn” members of Delhi Golf Club and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):**

(a) to (d): The Delhi Golf Club was established as a municipal course in the early 1930s and was earlier known as Lodhi Golf Club. The Delhi Golf Club is registered as a company under [Section 8 of the Companies Act, 2013](#). The Delhi Golf Club manages its own affairs as per its Memorandum of Association/Articles of Association etc. and also grants memberships under the same.

**जल संकट**

**3083. डॉ. आनन्द कुमार गोंडः**  
**श्री राकेश राठौरः**

क्या जल शक्ति मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार देश के कई राज्यों में घटते भूजल स्तर और जल वितरण में असमानता के फलस्वरूप उत्पन्न जल संकट से अवगत है;

(ख) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और इस संकट से निपटने के लिए सरकार द्वारा कौन-कौन सी प्रमुख योजनाएँ चलाई जा रही हैं; और

(ग) क्या सरकार का राज्यों के बीच जल वितरण विवादों को सुलझाने के लिए भविष्य में एक राष्ट्रीय एकीकृत जल नीति लागू करने का विचार है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

**जल शक्ति मंत्रालय में राज्य मंत्री (डॉ. राज भूषण चौधरी):**

(क) और (ख): इस मंत्रालय के अंतर्गत केन्द्रीय भूमि जल बोर्ड (सीजीडब्ल्यूबी) नियमित रूप से निर्धारित अंतरालों पर देश भर में भूजल स्तर की मानीटरिंग करता है। नवंबर 2024 के दौरान की गई मानीटरिंग के आंकड़ों के अवलोकन से पता चलता है कि देश भर के लगभग 63% कुओं ने दशकीय औसत जल स्तर (नवंबर 2014 से नवंबर 2023 तक) की तुलना में भूजल स्तर में वृद्धि दर्ज की।

यद्यपि, जल राज्य का विषय होने के कारण जल संसाधनों का सतत विकास एवं प्रबंधन मुख्यतः राज्य सरकारों की जिम्मेदारी है। तथापि, केन्द्र सरकार अपनी विभिन्न स्कीमों और परियोजनाओं के माध्यम से तकनीकी और वित्तीय सहायता के द्वारा से राज्य सरकारों के प्रयासों को संपूरित करती है। इस दिशा में, जल शक्ति मंत्रालय और अन्य केंद्रीय मंत्रालयों द्वारा देश में जल संसाधनों के सतत प्रबंधन और संवर्धन के लिए जल की कमी वाले क्षेत्रों पर विशेष बल देते हुए जल संरक्षण और भूजल पुनर्भरण गतिविधियों/कार्यों को शुरू करते हुए उठाए गए महत्वपूर्ण कदम नीचे दिए गए हैं:-

i. वर्ष 2019 से सरकार देश में जल शक्ति अभियान (जेएसए) लागू कर रही है जिसमें वर्षा संचयन और जल संरक्षण गतिविधियों के लिए एक मिशन मोड और समयबद्ध कार्यक्रम है। वर्तमान में, जेएसए 2025 को देश में लागू किया जा रहा है, जिसमें अति-दोहित और गंभीर क्षेत्रों पर विशेष ध्यान दिया जा रहा है। जेएसए एक अम्ब्रेला अभियान है जिसके तहत विभिन्न केंद्रीय और राज्य योजनाओं के

अभिसरण में विभिन्न भूजल पुनर्भरण और संरक्षण संबंधी कार्य किए जा रहे हैं। जेएसए डैशबोर्ड के अनुसार, पिछले 4 वर्षों में, देश में समन्वय के माध्यम से 1.14 करोड़ से अधिक जल संचयन और पुनर्भरण कार्य पूरे किए गए हैं।

ii. जल शक्ति मंत्रालय अटल भूजल योजना का कार्यान्वयन कर रहा है, जो 7 राज्यों में 80 जल की कमी वाले जिलों में भूजल के मांग पक्ष प्रबंधन पर ध्यान केंद्रित करते हुए सहभागी भूजल प्रबंधन के लिए एक समुदाय आधारित स्कीम है। इस योजना के तहत विभिन्न वर्षा जल संचयन और पुनर्भरण संरचनाओं जैसे चेक डैम, तालाब, शाफ्ट आदि के निर्माण को प्रोत्साहित किया जाता है।

iii. जल शक्ति मंत्रालय सतही जल और भूजल के संयुक्त उपयोग को बढ़ावा दे रहा है और भूजल पर निर्भरता को कम करने के लिए, राज्यों/संघ राज्य क्षेत्रों के सहयोग से पीएमकेएसवाई-एआईबीपी योजना के तहत देश में सतही जल आधारित प्रमुख और मध्यम सिंचाई परियोजनाएं शुरू की गई हैं।

iv. कृषि और किसान कल्याण विभाग (डीए एंड एफडब्ल्यू), भारत सरकार, वर्ष 2015-16 से देश में प्रति बूंद अधिक फसल (पीडीएमसी) योजना लागू कर रहा है, जो उपलब्ध जल संसाधनों के उपयोग को इष्टतम करने के लिए सूक्ष्म सिंचाई और बेहतर ऑन-फार्म जल प्रबंधन प्रथाओं के माध्यम से खेत स्तर पर जल उपयोग दक्षता बढ़ाने पर केंद्रित है। वर्ष 2015-16 से दिसंबर 2024 तक पीडीएमसी योजना के माध्यम से देश में सूक्ष्म सिंचाई के तहत 94.36 लाख हेक्टेयर क्षेत्र को शामिल किया गया है।

v. मिशन अमृत सरोवर भारत सरकार द्वारा शुरू किया गया था जिसका उद्देश्य देश के प्रत्येक जिले में कम से कम 75 जल निकायों का विकास और पुनरुद्धार करना था। इसके परिणामस्वरूप देश में लगभग 69,000 अमृत सरोवर का निर्माण/पुनरुद्धार किया गया है।

vi. सीजीडब्ल्यूबी ने जलभूतों की स्थिति और उनके लक्षण-वर्णन की रूपरेखा तैयार करने के उद्देश्य से राष्ट्रीय जलभूत मानचित्रण और प्रबंधन कार्यक्रम (नक्यूम) शुरू किया है। इस योजना के तहत देश के लगभग 25 लाख वर्ग किलोमीटर के पूरे मानचित्रण योग्य क्षेत्र का मानचित्रण किया गया

है और उपयुक्त क्षेत्र हस्तक्षेपों के लिए प्रबंधन योजनाओं को संबंधित राज्य सरकारों के साथ साझा किया गया है। योजनाओं में मांग और आपूर्ति दोनों पक्षों के उपायों के लिए सिफारिशें शामिल हैं।

(ग): देश में जल संसाधनों के समग्र और सतत विकास के महत्व को महसूस करते हुए, जल संसाधन मंत्रालय ने वर्ष 1987 में राष्ट्रीय जल नीति (एनडब्ल्यूपी) तैयार की थी जिसकी बाद में समीक्षा की गई और वर्ष 2002 और 2012 में इसे अद्यतन किया गया। भूजल के दृष्टिकोण से, एनडब्ल्यूपी, 2012 में अन्य बातों के साथ-साथ वर्षा जल संचयन और जल संरक्षण, देश के जलभृतों का मानचित्रण, विनियामक प्राधिकरणों की स्थापना द्वारा निष्कर्षण का उचित विनियमन और सतही और भूजल का एकीकृत विकास शामिल है। एनडब्ल्यूपी, 2012 में नदी बेसिन आधारित आयोजना दृष्टिकोण अपनाने और सुस्पष्ट एवं पारदर्शी जल वैज्ञानिक आंकड़ों के आधार पर जल के वैज्ञानिक वितरण की आवश्यकता पर भी बल दिया गया है।

## **STATUS OF ROAD PROJECTS IN DELHI**

### **3084. SHRI MANOJ TIWARI:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

(a) the key objectives behind the construction of the proposed five kilometer tunnel connecting Shiv Murti–Mahipalpur to Nelson Mandela Road in Vasant Kunj, South Delhi;

(b) whether this tunnel aims to establish a fully signal-free corridor between South Delhi, Dwarka and Gurugram and if so, the anticipated benefits in terms of travel time and reduction in pollution;

(c) whether this corridor is being integrated with major expressways such as the Dwarka Expressway and Urban Extension Road-II to enhance multi-directional urban connectivity, if so, the details thereof;

(d) the measures being taken to ensure timely completion of the project while minimizing traffic disruption and air pollution during construction; and

(e) the present status and estimated completion timeline of the Delhi–Dehradun Expressway (National Highway 709B)?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a) to (d): For de-congestion of Delhi, especially the Dhaula Kuan- Indira Gandhi International (IGI) Airport-Gurugram section of NH-48, the work of preparation of Detailed Project Report (DPR) has been taken up for the construction of tunnel connecting Shiv Murti (Mahipalpur) to Nelson Mandela Marg in Delhi. It would be connected with NH-48 and Dwarka Expressway through an interchange.

Decisions of investment and implementation of the project will be taken based on outcome of DPR, fulfillment of the criteria, inter-se priority and synergy with PM Gati Shakti National Master Plan.

(e): Delhi–Dehradun Expressway (National Highway 709B) is under implementation stage and same is targeted for its completion by October 2025.

**ARSENIC-FREE PIPED DRINKING WATER IN NADIA DISTRICT**

**3085. SHRI JAGANNATH SARKAR:**

Will the Minister of **JAL SHAKTI** be pleased to state:



- (a) whether the Government is aware that several areas under Ranaghat Lok Sabha Constituency in West Bengal, particularly Hanskhali and Krishnaganj in Nadia district are severely affected by arsenic contamination in groundwater;
- (b) if so, the details thereof along with the steps taken by the Government under the Jal Jeevan Mission and the National Water Quality Sub-Mission (NWQSM) to ensure piped supply of arsenic-free potable water to all households in these affected areas;
- (c) the number of villages in Hanskhali and Krishnaganj currently connected to piped drinking water supply with arsenic-free sources and the number of villages yet to be covered;
- (d) the timeline set for achieving hundred percent coverage of safe, piped drinking water supply in these arsenic-affected regions; and
- (e) whether any special financial allocation or technical intervention has been planned for this region considering its acute water quality crisis and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V.  
SOMANNA):**

(a) and (b): The Ranaghat Lok Sabha constituency of West Bengal falls entirely under Nadia district of West Bengal. Central Ground Water Board (CGWB), an organisation under the D/o Water Resources, River Development & Ganga Rejuvenation generates ground water quality data including all the districts of West Bengal as a part of its ground water quality monitoring program and

various scientific studies. The Annual Ground Water Quality Report – 2024 has been released by the CGWB which can be viewed at: <https://cgwb.gov.in/cgwbpm/public/uploads/documents/17363272771910393216file.pdf>.

As per above report, Nadia district is one of the districts in country in which anomalous values of Arsenic in Groundwater was detected more than 10 parts per billion (ppb) at one or more locations (As > 10 ppb).

The Government of India launched the Jal Jeevan Mission (JJM) in August 2019 in partnership with States/UTs including West Bengal, to make provision of potable tap water supply in adequate quantity, of prescribed quality and on a regular & long-term basis to rural households in the country. Under JJM, while planning water supply schemes to provide tap water supply to households, priority is given to habitations affected by chemical contaminants including Arsenic. States/ UTs have been advised to plan and implement piped water supply schemes based on alternative safe water sources for the villages with water quality issues.

Further, States/ UTs have been advised to install community water purification plants (CWPPs) especially in Arsenic and Fluoride affected habitations to provide potable water to every household to meet their drinking and cooking requirements (to the tune of 8-10 litres per capita per day) till the commissioning of piped water supply schemes compliant to JJM standards.

Further, as reported by West Bengal, all the 57 Arsenic affected habitations have been provided with safe drinking water through CWPPs/ IHPs. Thus, all

habitations in rural area of West Bengal are provided safe drinking water free from Arsenic contamination.

The National Water Quality Sub-Mission (NWQSM) launched in March, 2017 as part of National Rural Drinking Water Programme (NRDWP) was subsequently subsumed under JJM.

(c) to (e): Drinking Water being a State subject, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under the Jal Jeevan Mission, lies with State/UT Governments. Under JJM, funds are released directly to the States/ UTs.

The block-wise details of village with tap water connection reported on JJM-IMIS by the State of West Bengal for Nadia district including blocks of Hanskhali and Krishnaganj is enclosed as **Statement**.

To achieve the goal of the Mission with focus on quality of infrastructure and Operation & Maintenance of rural piped water supply schemes for long term sustainability and citizen centric water service delivery, Hon'ble Finance Minister during her budget speech 2025-26 has announced extension of Jal Jeevan Mission until 2028 with enhanced total outlay. Accordingly, a proposal, for continuation of Jal Jeevan Mission until 2028 with enhanced total outlay is under active consideration of the Government.

## **STATEMENT**

**West Bengal, District -Nadia: Block -wise details of number of villages with FHTC coverage**

(as on 04.08.2025)

| S. No.       | Block         | Nos. of Villages | Nos. of Villages with FHTC |                  |                 |                 |                 |                |                |              |          |
|--------------|---------------|------------------|----------------------------|------------------|-----------------|-----------------|-----------------|----------------|----------------|--------------|----------|
|              |               |                  | 100% FHTC                  | >= 90 to < 100 % | >= 80 to < 90 % | >= 70 to < 80 % | >= 50 to < 70 % | >=20 to < 50 % | >= 5 to < 20 % | > 0 to < 5 % | 0 FHTC   |
| 1.           | Chakdah       | 101              | 48                         | 28               | 11              | 7               | 2               | 3              | 1              | 1            | -        |
| 2.           | Chapra        | 79               | 53                         | 7                | 7               | 2               | 3               | 3              | 2              | 1            | 1        |
| 3.           | Hanskali      | 79               | 48                         | 11               | 5               | 4               | 6               | 1              | 3              | 1            | -        |
| 4.           | Haringhata    | 81               | 53                         | 14               | 6               | 4               | 3               | -              | -              | 1            | -        |
| 5.           | Kaliganj      | 104              | 65                         | 5                | 11              | 7               | 8               | 4              | 1              | 3            | -        |
| 6.           | Kalyani       | 47               | 29                         | 6                | 3               | 1               | 2               | 2              | 3              | 1            | -        |
| 7.           | Karimpur-1    | 67               | 67                         | -                | -               | -               | -               | -              | -              | -            | -        |
| 8.           | Karimpur-ii   | 65               | 35                         | 8                | 4               | 4               | 9               | 2              | 1              | 2            | -        |
| 9.           | Krishnaganj   | 52               | 36                         | 5                | 4               | 1               | 3               | 1              | 1              | 1            | -        |
| 10.          | Krishnagar-i  | 90               | 42                         | 19               | 7               | 6               | 6               | 3              | 2              | 5            | -        |
| 11.          | Krishnagar-ii | 44               | 15                         | 5                | 8               | 7               | 4               | 3              | 1              | 1            | -        |
| 12.          | Nabadwip      | 27               | 14                         | 2                | 1               | 1               | 1               | 5              | 3              | -            | -        |
| 13.          | Nakashipara   | 101              | 44                         | 16               | 15              | 10              | 8               | 8              | -              | -            | -        |
| 14.          | Ranaghat-i    | 64               | 30                         | 5                | 6               | 7               | 6               | 4              | 3              | 2            | 1        |
| 15.          | Ranaghat-ii   | 113              | 70                         | 11               | 14              | 6               | 9               | 2              | -              | -            | 1        |
| 16.          | Santipur      | 62               | 48                         | -                | 1               | 1               | 3               | 3              | 2              | 1            | 3        |
| 17.          | Tehatta-i     | 55               | 33                         | 8                | 7               | 3               | 2               | 1              | -              | -            | 1        |
| 18.          | Tehatta-ii    | 32               | 17                         | 6                | 4               | 1               | 2               | 1              | -              | -            | 1        |
| <b>Total</b> |               | <b>1,263</b>     | <b>747</b>                 | <b>156</b>       | <b>114</b>      | <b>72</b>       | <b>77</b>       | <b>46</b>      | <b>23</b>      | <b>20</b>    | <b>8</b> |

Source:JJM-IMIS

### एमएसएमई योजनाओं का प्रभाव

**3086. श्री ओमप्रकाश भूपालसिंह उर्फ पवन राजेनिंबालकर:**

श्री संजय उत्तमराव देशमुख:

श्री अरविंद गणपत सावंत:

श्रीमती भारती पारधी:

### **श्री श्रीरंग आप्पा चंदू बारणे:**

क्या सूक्ष्म, लघु और मध्यम उद्यम मंत्री यह बताने की कृपा करेंगे कि:

(क) एमएसएमई क्षेत्र का सकल घरेलू उत्पाद, रोजगार सृजन और कुल निर्यात में योगदान का नवीनतम आकलन क्या है;

(ख) उक्त क्षेत्र के लिए निर्धारित लक्ष्यों और इन योगदानों का तुलनात्मक विश्लेषण क्या है और इसलिए इस क्षेत्र को और बढ़ाने हेतु विशेषकर पांच ट्रिलियन डॉलर की अर्थव्यवस्था के लक्ष्य की ओर ले जाने के लिए क्या विशिष्ट कदम उठाए जा रहे हैं;

(ग) प्रधानमंत्री रोजगार सृजन कार्यक्रम और परंपरागत उद्योगों के पुनर्सृजन के लिए निधि योजना जैसी एमएसएमई योजनाओं का देश, विशेषकर महाराष्ट्र और मध्य प्रदेश के ग्रामीण, अर्ध-शहरी, औद्योगिक रूप से पिछड़े क्षेत्रों और आकांक्षी जिलों पर रोजगार सृजन और उद्यमिता के संबंध में क्या विशिष्ट प्रभाव पड़ा है;

(घ) क्या युवाओं, महिलाओं, अनुसूचित जातियों, अनुसूचित जनजातियों और हाशिए पर पड़े अन्य समूहों के लिए सृजित रोजगार के अलग-अलग आंकड़े उपलब्ध हैं; और

(ङ) यदि हां, तो तत्संबंधी राज्य-वार ब्यौरा क्या है?

**सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री; तथा श्रम और रोजगार मंत्रालय में राज्य मंत्री (कुमारी शोभा कारान्दलाजे):**

(क) और (ख) : सांख्यिकी और कार्यक्रम कार्यान्वयन मंत्रालय से प्राप्त जानकारी के अनुसार, वर्ष 2023-24 के दौरान सकल घरेलू उत्पाद (जीडीपी) में सकल मूल्य वर्धित (जीवीए) में एमएसएमई की हिस्सेदारी 31.1% थी और वाणिज्यिक जानकारी और सांख्यिकी महानिदेशालय (डीजीसीआईएस) पोर्टल से प्राप्त जानकारी के अनुसार, वर्ष 2023-24 के दौरान अखिल भारत निर्यात में एमएसएमई निर्यात की हिस्सेदारी 45.73% थी।

एमएसएमई के वर्गीकरण हेतु संशोधित मानदंडों के साथ, उद्यम पंजीकरण पोर्टल दिनांक 01.07.2020 को शुरू किया गया। दिनांक 04.08.2025 तक की स्थिति के अनुसार, उद्यम

पंजीकरण पोर्टल (उद्यम असिस्ट प्लेटफॉर्म सहित) पर दिनांक 01.07.2020 से 31.07.2025 तक पूरे भारत में 28.73 करोड़ रोजगार दर्ज किए गए।

सूक्ष्म, लघु और मध्यम उद्यमों (एमएसएमई) के परिवर्तन को बढ़ावा देने और उनके विस्तार का समर्थन करने के लिए, भारत सरकार ने बजट घोषणा 2025 में एमएसएमई की संशोधित परिभाषा की घोषणा की और सभी एमएसएमई के वर्गीकरण के लिए निवेश और कारोबार की सीमा को क्रमशः 2.5 और 2 गुना तक बढ़ा दिया गया है।

(ग) से (ङ): एमएसएमई मंत्रालय, खादी एवं ग्रामोद्योग आयोग (केवीआईसी) के माध्यम से प्रधानमंत्री रोजगार सृजन कार्यक्रम (पीएमईजीपी) का क्रियान्वयन कर रहा है। यह एक केंद्रीय क्षेत्र की योजना है जो महाराष्ट्र और मध्य प्रदेश सहित देश भर में गैर-कृषि क्षेत्र में नए सूक्ष्म उद्यम स्थापित करने में भावी उद्यमियों की सहायता करके मुख्य रूप से ग्रामीण क्षेत्रों में रोजगार के अवसर पैदा करती है।

पीएमईजीपी सामान्य श्रेणी के लाभार्थियों को ग्रामीण क्षेत्रों में परियोजना लागत का 25% और शहरी क्षेत्रों में 15% मार्जिन मनी (एमएम) सब्सिडी प्रदान करता है। अनुसूचित जाति, अनुसूचित जनजाति, अन्य पिछड़ा वर्ग, अल्पसंख्यक, महिलाएँ, पूर्व सैनिक, विकलांग, ट्रांसजेंडर, पूर्वोत्तर क्षेत्र, पहाड़ी और सीमावर्ती क्षेत्रों, तथा आकांक्षी जिलों जैसे विशेष श्रेणियों के लाभार्थियों के लिए, मार्जिन मनी सब्सिडी ग्रामीण क्षेत्रों में 35% और शहरी क्षेत्रों में 25% है। विशेष श्रेणी के लाभार्थियों का स्वयं का अंशदान 05% और सामान्य श्रेणी के लाभार्थियों के लिए यह अंशदान 10% है।

वित्त वर्ष 2021-2022 से वित्त वर्ष 2025-26 (29.07.2025 तक) के दौरान, पीएमईजीपी के तहत महाराष्ट्र (दमन और दीव सहित) में सहायता प्राप्त इकाइयों की संख्या और अनुमानित रोजगार सृजन क्रमशः 13,211 और 1,05,688 है।

वित्त वर्ष 2021-2022 से वित्त वर्ष 2025-26 (29.07.2025 तक) के दौरान, पीएमईजीपी के तहत मध्य प्रदेश में सहायता प्राप्त इकाइयों की संख्या और अनुमानित रोजगार सृजन क्रमशः 22,794 और 1,82,352 है।

दिनांक 01.07.2020 से 31.07.2025 तक उद्यम पंजीकरण पोर्टल (उद्यम असिस्ट प्लेटफॉर्म सहित) पर अनुसूचित जाति, अनुसूचित जनजाति, अन्य पिछड़ा वर्ग, महिलाओं द्वारा पंजीकृत राज्यवार एमएसएमई और कुल रोजगार का ब्यौरा **विवरण** में दिया गया है।

पारंपरिक उद्योगों के पुनरुद्धार हेतु निधि योजना (स्फूर्ति) दिनांक 30.09.2022 तक जारी रही। स्फूर्ति के अंतर्गत, देश भर में कुल 513 क्लस्टरों से 3 लाख पारंपरिक कारीगर लाभान्वित हो रहे हैं। महाराष्ट्र में कुल 29 स्फूर्ति क्लस्टर हैं, जिनमें 2 क्लस्टर आकांक्षी जिलों में हैं। मध्य प्रदेश में 45 स्फूर्ति क्लस्टर हैं, जिनमें से 5 आकांक्षी जिलों में हैं।

### विवरण

| उद्यम और यूएपी के तहत शुरुआत से लेकर दिनांक 31/07/2025 तक पंजीकृत राज्यवार एमएसएमई |                |               |                 |                  |           |           |                       |
|------------------------------------------------------------------------------------|----------------|---------------|-----------------|------------------|-----------|-----------|-----------------------|
| क्र.सं.                                                                            | राज्य          | अनुसूचित जाति | अनुसूचित जनजाति | अन्य पिछड़ा वर्ग | कुल       | महिलाएं   | रिपोर्ट किए गए रोजगार |
| 1                                                                                  | आंध्र प्रदेश   | 3,92,953      | 70,888          | 13,56,195        | 33,99,310 | 19,09,223 | 1,76,84,577           |
| 2                                                                                  | अरुणाचल प्रदेश | 596           | 29,729          | 1,584            | 39,560    | 17,730    | 2,20,401              |
| 3                                                                                  | असम            | 1,06,369      | 1,10,570        | 2,64,505         | 11,99,893 | 4,24,977  | 73,40,594             |
| 4                                                                                  | बिहार          | 3,28,876      | 71,403          | 17,83,562        | 36,15,372 | 17,18,768 | 1,34,75,537           |
| 5                                                                                  | छत्तीसगढ़      | 1,13,444      | 1,07,912        | 4,57,183         | 11,51,194 | 4,96,031  | 37,65,172             |
| 6                                                                                  | गोवा           | 2,366         | 4,864           | 15,645           | 1,14,063  | 43,675    | 4,36,554              |
| 7                                                                                  | गुजरात         | 2,17,369      | 1,70,392        | 9,43,553         | 37,79,615 | 10,38,175 | 1,48,98,156           |
| 8                                                                                  | हरियाणा        | 2,50,452      | 9,753           | 3,90,067         | 17,05,948 | 4,70,616  | 82,00,805             |
| 9                                                                                  | हिमाचल प्रदेश  | 54,724        | 12,407          | 25,130           | 2,96,806  | 66,693    | 13,02,526             |
| 10                                                                                 | झारखंड         | 97,531        | 81,705          | 5,20,173         | 13,31,866 | 6,26,060  | 50,80,302             |
| 11                                                                                 | कर्नाटक        | 4,75,950      | 1,86,758        | 15,20,528        | 43,92,344 | 19,64,978 | 2,33,64,642           |
| 12                                                                                 | केरल           | 74,256        | 7,771           | 6,65,618         | 16,00,640 | 7,59,005  | 54,25,533             |
| 13                                                                                 | मध्य प्रदेश    | 5,46,908      | 2,77,306        | 19,34,566        | 41,75,978 | 15,15,629 | 1,26,13,093           |
| 14                                                                                 | महाराष्ट्र     | 8,07,450      | 2,24,679        | 19,39,521        | 87,00,197 | 30,67,364 | 2,94,62,353           |
| 15                                                                                 | मणिपुर         | 8,892         | 21,959          | 32,692           | 1,49,337  | 82,766    | 7,32,218              |
| 16                                                                                 | मेघालय         | 1,026         | 40,862          | 928              | 54,839    | 27,275    | 2,63,919              |
| 17                                                                                 | मिजोरम         | 252           | 42,165          | 90               | 45,357    | 26,740    | 2,12,660              |
| 18                                                                                 | नागालैंड       | 802           | 48,497          | 1,201            | 61,440    | 31,905    | 2,61,012              |
| 19                                                                                 | ओडिशा          | 2,55,664      | 1,13,486        | 5,81,836         | 20,68,281 | 9,14,238  | 96,70,995             |
| 20                                                                                 | पंजाब          | 3,46,807      | 5,578           | 1,73,344         | 18,53,785 | 5,72,349  | 84,55,836             |

|    |              |          |          |           |           |           |             |
|----|--------------|----------|----------|-----------|-----------|-----------|-------------|
| 21 | राजस्थान     | 4,70,526 | 2,17,438 | 17,90,091 | 37,88,987 | 9,37,035  | 1,61,32,356 |
| 22 | सिक्किम      | 1,922    | 7,802    | 8,362     | 29,339    | 14,854    | 1,19,090    |
| 23 | तमिलनाडु     | 3,64,248 | 23,723   | 14,65,754 | 53,44,057 | 23,54,170 | 2,78,56,442 |
| 24 | तेलंगाना     | 2,84,721 | 1,41,497 | 10,29,493 | 26,06,573 | 11,83,265 | 1,58,85,812 |
| 25 | त्रिपुरा     | 58,281   | 40,044   | 54,036    | 2,73,358  | 1,77,097  | 10,62,837   |
| 26 | उत्तर प्रदेश | 9,35,833 | 61,342   | 31,86,159 | 71,58,218 | 22,73,255 | 2,97,60,201 |
| 27 | उत्तराखंड    | 61,170   | 9,408    | 1,26,102  | 5,46,659  | 1,67,868  | 23,95,232   |
| 28 | पश्चिम बंगाल | 5,56,184 | 51,501   | 2,71,607  | 46,01,676 | 27,49,253 | 1,90,12,978 |

### नए एकलव्य आदर्श आवासीय विद्यालयों की स्थापना

#### 3087. डॉ. मन्ना लाल रावत :

क्या जनजातीय कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) वर्ष 2014 से पहले देश में कार्यशील एकलव्य आदर्श आवासीय विद्यालयों (ईएमआरएस) की कुल संख्या कितनी है; और

(ख) 2014 से अब तक सरकार द्वारा स्वीकृत नए ईएमआरएस की संख्या कितनी है और वर्तमान में उनमें से कितने विद्यालय निर्माणाधीन हैं और कितने कार्यशील हैं?

**जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्री दुर्गा दास उइके):**

(क): वर्ष 2013-14 तक देश में कुल 123 ईएमआरएस कार्यशील थे।

(ख): सरकार द्वारा 2014-15 से आज की तारीख तक कुल 555 ईएमआरएस स्वीकृत किए गए हैं, जिनमें से 312 ईएमआरएस राज्य सरकार द्वारा क्रियाशील किए जा चुके हैं। इन 555 ईएमआरएस में से, 211 ईएमआरएस के लिए भवन का निर्माण पूरा हो चुका है और 344 ईएमआरएस निर्माणाधीन अवस्था में हैं।

### CASHLESS TREATMENT FOR ROAD ACCIDENT VICTIMS

#### 3088. SHRI PRATAP CHANDRA SARANGI:

**SHRI RAJESHBHAI NARANBHAI CHUDASAMA:**

**SHRIMATI APARAJITA SARANGI:**



**SHRI VISHNU DAYAL RAM:**

**SHRI AMAR SHARADRAO KALE:**

**SHRI SURESH KUMAR KASHYAP:**

**SHRI SHIVMANGAL SINGH TOMAR:**

**SHRI VIJAY KUMAR DUBEY:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) the current status of implementation of the cashless treatment scheme for road accident victims across all the States and Union Territories;
- (b) the manner in which this scheme aligns with the broader objectives of the Ayushman Bharat Pradhan Mantri-Jan Arogya Yojana (AB PM-JAY) in providing trauma care; and
- (c) the budget allocation and funding mechanism for cashless treatment of road accident victims for the current and next fiscal year?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

- (a): Cashless Treatment of Road Accident Victims Scheme, 2025 (Scheme) has been notified on a pan India basis vide S.O. 2015(E) dated the 5th May, 2025 and the Guidelines of the Scheme have been notified vide S.O. 2489(E) dated the 4th June, 2025. Under this Scheme any person who is a victim of road accident caused by the use of a motor vehicle shall be entitled to treatment cover upto Rs. 1.5 lakh per victim, subject to a maximum cap of 7 days from date of accident at any designated hospital across the country.
- (b): Although the Scheme does not fall within the ambit of Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PM-JAY), being a statutory scheme, it

ensures timely, equitable, and cashless access to trauma care for road accident victims. The scheme leverages the IT platform of the National Health Authority for registration, verification, and claim processing, enabling paperless and efficient service delivery. By utilizing the existing hospital network and defined health benefit packages, the scheme ensures continuity of care, portability, and financial protection in emergency situations.

(c): The Scheme is jointly funded with contributions by the general insurance companies for cases where offending motor vehicle is insured. For cases involving road accidents by motor vehicles other than insured motor vehicles, budgetary support will be provided by Central Government. The budgetary fund allocated under the Scheme for other than insured cases during financial year 2025-26 is Rs. 272 Crore.

### **CENTRE MEDIAN PLANTATIONS ON NHs**

#### **3089. SHRI DURAI VAIKO:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

(a) whether the Government is aware that Centre Median Plantations on National Highways (NHs) are a critical component of road safety design as they reduce headlight glare and visibility of oncoming traffic especially during night driving and if so, the details thereof;

(b) whether the median plantations are absent or poorly maintained on many NH stretches across the country including in Tamil Nadu defeating the purpose of median safety and if so, the reasons therefor;

(c) whether the Government has issued any guidelines or instructions to the National Highways Authority of India and concessionaires to ensure proper design, planting and maintenance of centre median greenery and if so, the details thereof; and

(d) whether there is a proposal to revive or implement uniform median greening in all 6-lane/4-lane NHs across the country to enhance visual comfort and reduce accident risk and if so, the beautification efforts undertaken in this regard?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a): Planning, Design, Construction and Maintenance of National Highways (NHs) are carried out in conformity with applicable Indian Roads Congress (IRC) guidelines, specifications, manuals and policy circulars of the Government. Accordingly, centre median is provided on divided NHs with the objective of segregating the two directions of traffic for improving safety against vehicle crossing and overtaking manoeuvre. Further to cut-off headlight glare and improve visibility of oncoming traffic during night, planting of flowering plants and shrubs in centre median is done depending upon median type i.e. depressed/flush, its width, paved or unpaved and availability of land.

(b): Contract Agreement provides for regular maintenance, including pruning, weeding, and watering of the median plantation on NHs across country including in Tamil Nadu for the long-term health and effectiveness of the plantation. The shape of shrubs and plants has been suitably regulated so that

there is no overgrowth either vertically or horizontally. Care is taken to ensure that the plants do not obstruct visibility for drivers or create any safety hazards.

(c) and (d): Guidelines have been issued to National Highways Authority of India (NHAI) and other executing agencies to ensure the periodical monitoring and maintenance measures such as regular trimming of the shrubs and trees on the Highways so that the signages installed on the Highways remain clearly visible to the drivers at all seasons. It also reiterated that obstruction due to trees and plants including median plantation shall be removed immediately. NHAI has issued specifications of saplings for median plantations to ensure quality and aesthetic due to uniformity in appearance of planting material in all 6-lane/4-lane NHs across the country.

## **ELECTRIFICATION UNDER DDUGJY AND RDSS IN KARBI ANGLONG**

### **3090. SHRI AMARSING TISSO:**

Will the Minister of **POWER** be pleased to state:

(a) the number of villages in Karbi Anglong and Dima Hasao that have been electrified under Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and the Revamped Distribution Sector Scheme (RDSS);

(b) whether 100% household electrification has been achieved in these districts and if so, the details thereof;

(c) the status of smart/prepaid metering in these rural and tribal areas; and

(d) the steps being taken by the Government to ensure metered, reliable electricity supply in hilly terrain?

**THE MINISTER OF STATE IN THE MINISTRY OF POWER; AND MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK):**

(a) and (b) : Government of India has supplemented the efforts of the States through schemes like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS), Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) etc., to help them achieve the objective of providing quality and reliable power supply to all households. As reported by the States, all the inhabited un-electrified census villages in the country were electrified by 28th April, 2018. A total of 18,374 villages were electrified during DDUGJY including 650 and 266 villages in the districts of Karbi Anglong and Dima Hasao respectively. Under DDUGJY and thereafter during SAUBHAGYA, as reported by States, electrification of all willing households was completed. A total of 2.86 crore households were electrified during SAUBHAGYA including 61,928 and 14,295 households in the districts of Karbi Anglong and Dima Hasao respectively. Both the schemes stand closed as on 31.03.2022.

Government of India is further supporting States for grid electrification of left-out households under the ongoing Revamped Distribution Sector Scheme (RDSS), launched in July, 2021. It includes works for electrification of Particularly Vulnerable Tribal Group (PVTG) households identified under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan), tribal households under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan), Scheduled Caste households under Pradhan Mantri Anusuchit Jaati

AbhyudayYojna (PM-AJAY) and remote & border households under Vibrant Villlage Program (VVP) wherever found feasible. Till date, electrification works for 13.59 lakh households have been sanctioned under RDSS including 9,011 and 2,604 households in the districts of Karbi Anglong and Dima Hasao respectively.

In addition, till date, under New Solar Power scheme, works amounting to Rs 50 Cr have been sanctioned for off-grid solar based electrification for 9961 households.

(c): The status of smart metering works under RDSS in the districts of Karbi Anglong and Dima Hasao (as on 27.07.2025) is as below:

| <b>District</b> | <b>No. of smart meters sanctioned (Nos.)</b> | <b>No. of smart meters installed (Nos.)</b> |
|-----------------|----------------------------------------------|---------------------------------------------|
| Karbi Anglong   | 1,96,300                                     | 79,222                                      |
| Dima Hasao      | 60,849                                       | 12,227                                      |

(d): Government of India is taking necessary steps to support States for electrification of all households. Since most of the left-out households are in remote, hilly and forest areas, hence the norms for electrification under RDSS have been relaxed and the ceiling limit for cost of electrification has been enhanced. Survey has been carried out by distribution utilities to identify un-electrified households. Grid based electrification works have been sanctioned under RDSS wherever found feasible as per the revised norms and for remaining areas off-grid solar based electrification works are being sanctioned under New Solar Power Scheme.

## CENTRAL SCHEMES TO STRENGTHEN MSME

### 3091. THIRU DAYANIDHI MARAN:

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

(a) whether the Union Government has any targeted central schemes or incentives being offered to further strengthen the large MSME ecosystem in Tamil Nadu and if so, the details thereof;

(b) whether considering that 70% of Tamil Nadu's MSMEs are in the services sector and nearly 55% of the urban workforce in the State is engaged in services, significantly higher than the national average, any specific policy interventions are being planned by the Government to support service-oriented MSMEs in areas such as trade, motor vehicle repair, education, ICT and financial services and if so, the details thereof;

(c) whether there are any centrally sponsored credit facilitation, digitalisation, market linkage, skilling or technology upgradation initiatives specifically tailored for MSMEs in Tamil Nadu's tier-2 and tier-3 cities, where a large proportion of informal MSMEs are concentrated and if so, the details thereof; and

(d) whether the Government has conducted any studies or consultations with Tamil Nadu-based MSME associations to understand barriers to growth and if so, the details thereof

**THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):**

(a) and (b): The Central Government supplements the efforts of the States/UTs through various schemes, programmes and policy initiatives for promotion and development and strengthening of the micro, small and medium enterprises (MSMEs) engaged in the manufacture or production of goods or providing or rendering of any service or services including in Tamil Nadu. These schemes/ programmes include Prime Minister's Employment Generation Programme, Credit Guarantee Scheme for Micro and Small Enterprises, PM Vishwakarma scheme, Entrepreneurship & Skill Development Programme scheme, Micro and Small Enterprises - Cluster Development Programme, Raising and Accelerating MSME Performance, MSME Champions Scheme, etc.. The Schemes implemented by Ministry of MSME are Central Sector Schemes and funds are not allocated state-wise.

6,62,95,529 MSMEs are registered on Udyam Portal, including Informal Micro Enterprises, with an employment of 28,73,62,479 persons till 31.07.2025. Out of this, 53,44,057 MSMEs are registered in Tamil Nadu employing 2,78,56,442 persons. Out of this 23,62,573 enterprises are service, 16,28,806 are in Trading and 13,52,678 enterprises are in manufacturing sector.

(c): The details of some of the major schemes is as under:

(i) Credit Guarantee Scheme for Micro and Small Enterprises: The Ministry of Micro, Small and Medium Enterprises and Small Industries Development Bank



of India (SIDBI) jointly instituted Credit Guarantee Trust Fund for Micro and Small Enterprises (CGTMSE) in the year 2000, to provide credit guarantee for the loans extended by Member Lending Institutions to Micro and Small Enterprises (MSEs) without collateral security and third-party guarantee. CGTMSE implements the Credit Guarantee Scheme (CGS) for MSEs.

The details of the credit guarantees extended in the last 3 years under CGS in Tamil Nadu, is as given below:

| CGS - Guarantees Approved- Tamil Nadu |                            |                              |
|---------------------------------------|----------------------------|------------------------------|
| Financial Year                        | No. of Guarantees approved | Amount approved (in ₹ Crore) |
| 2022-23                               | 61,883                     | 7,114                        |
| 2023-24                               | 1,13,815                   | 15,061                       |
| 2024-25                               | 1,79,817                   | 21,447                       |
| 2025-26 (till 31.07.2025)             | 36,617                     | 8,301                        |

(ii) Training on digital literacy and e-commerce operations is in-built in the initiatives like MSME Trade Enablement and Marketing (MSME- TEAM), which focuses on onboarding MSMEs onto the ONDC platform and supporting in their e-commerce journey, in various places including Tier II and III cities and rural areas.

(iii) Procurement & Marketing Support (PMS) Scheme extends benefits for providing market access to Micro & Small Enterprises (MSEs).

No. of beneficiaries under various component of PMS Scheme in Tamil Nadu:

| S. No. | Financial Year            | No. of Beneficiaries |
|--------|---------------------------|----------------------|
| 1.     | 2022-23                   | 635                  |
| 2.     | 2023-24                   | 1810                 |
| 3.     | 2024-25                   | 2170                 |
| 4.     | 2025-26(As on 01.08.2025) | 282                  |

No. of Domestic Trade Fairs organized during the last two years:

| S. No. | Name of the City | No. of Domestic Trade Fairs organized | Tier I/II/III |
|--------|------------------|---------------------------------------|---------------|
| 1      | Chennai          | 12                                    | Tier I        |
| 2      | Coimbatore       | 5                                     | Tier II       |
| 3      | Madurai          | 1                                     | Tier II       |

(iv) Under the Entrepreneurship and Skill Development Programme (ESDP), several programmes have been conducted on Entrepreneurship Awareness Programme (EAP), Entrepreneurship cum Skill Development Programme (E-SDP), Management Development Programme (MDP), Advance E-SDP and Advance MDP. The number of programmes and beneficiaries in Tamil Nadu are as follows:

| S. No. | Financial Year | No. of Programmes Conducted | No. of Beneficiaries |
|--------|----------------|-----------------------------|----------------------|
| 1.     | 2022-23        | 235                         | 9433                 |
| 2.     | 2023-24        | 319                         | 16445                |
| 3.     | 2024-25        | 363                         | 17929                |

(v) The network of Technology Centres / Tool Rooms in the country supports MSMEs in providing access to advance manufacturing technologies, training & skilling and business consultancy services to make them competitive. Under Tool Rooms & Technical Institutions (TRs & TIs) scheme, Central Footwear Training Institute (CFTI), Chennai, Tamil Nadu, is set-up with objective to support the footwear industry by providing footwear technology services, designing & developing moulds and dies for the footwear Industry and offering consultancy services. CFTI also provides skilling to youth to create industry-

ready manpower and undertakes re-skilling of the existing industry workforce as per need of Industry.

(d): Ministry of MSME is regularly engaged with the MSME stakeholders/ associations to understand the concerns of MSMEs including Tamil Nadu. The outcome of the consultations forms the basis of the policy formulation for the MSMEs. The MSME Associations are consulted from time to time for various issues, including the difficulties faced by the MSMEs to understand barriers to growth.

### **EMPLOYMENT GENERATION THROUGH MSME UNITS**

#### **3092. SHRI KUNDURU RAGHUVeer:**

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- (a) the number of employment opportunities created through MSME units in Telangana during the last five years;
- (b) the estimated jobs generated by MSMEs in Nalgonda Lok Sabha Constituency during the same period;
- (c) whether the Government maintains district-wise employment records and if not, whether such tracking mechanisms are likely to be introduced; and
- (d) the steps being taken to increase MSME-led job creation in backward districts like Nalgonda through targeted policies and incentives?

**THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):**

(a) to (d): Ministry of Micro, Small and Medium Enterprises (MSME) launched Udyam Registration Portal (URP) on 01.07.2020 for formalization of enterprises. The process of registration on Udyam is fully online, paperless and based on self-declaration. As on 04.08.2025, the employment reported under URP including Udyam Assist Platform (from 01.07.2020 to 31.07.2025) in Telangana state, Nalgonda district and Suryapet district were 15919716; 592545 and 544587 respectively.

The steps taken by the Government to support MSMEs which would in turn boost employment and improve employment conditions in MSMEs including backward districts like Nalgonda are as follows:

i. Prime Minister's Employment Generation Programme (PMEGP):

a) Enhancement of maximum project cost from Rs. 25 lakh to Rs. 50 lakh for manufacturing sector and from Rs. 10 lakh to Rs. 20 lakh for service sector.

b) Inclusion of applicants from Aspirational districts and transgenders under Special Category eligible for higher subsidy.

c) Industries related to animal husbandry like dairy, poultry, aquaculture, insects (bees, sericulture, etc.) have been allowed under the scheme.

d) Awareness programmes in all the States/UTs including backward and under-performing areas, Aspirational districts, North Eastern Region, etc.

e) Conduct of two-days free online Entrepreneurship Development Programme (EDP) for prospective entrepreneurs.

f) Acceptance of PMEGP applications in physical form from prospective beneficiaries in 11 regional languages since January 2024.

ii. Credit Guarantee Scheme for Micro and Small Enterprises: The Ministry of Micro, Small and Medium Enterprises and Small Industries Development Bank of India (SIDBI) jointly instituted Credit Guarantee Trust Fund for Micro and Small Enterprises (CGTMSE) in the year 2000, to provide credit guarantees for loans extended by Member Lending Institutions (MLIs) to Micro and Small Enterprises (MSEs).

iii. Self Reliant India (SRI): The Government of India has announced Fund of Funds with the nomenclature SRI Fund to infuse Rs. 50,000 crore as equity funding in those MSMEs which have the potential and viability to grow and become large units. This initiative is aimed at providing growth capital to the deserving and eligible units of MSME sector.

iv. Micro and Small Enterprises Cluster Development Programme (MSE-CDP): MSE-CDP is a central sector scheme for development of clusters. It enhances the productivity and competitiveness of micro and small enterprises (MSEs) by extending financial assistance as Government of India (GoI) grant for establishment of Common Facility Centers (CFCs) in the existing clusters.

v. In addition, Government is implementing various other schemes/ programmes such as Pradhan Mantri Mudra Yojana (PMMY), Deendayal Antyodaya Yojana- National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyaya

Grameen Kaushalya Yojana (DDU-GKY), Deendayal Antyodaya Yojana-National Urban Livelihoods Mission (DAY- NULM), Pradhan Mantri Kaushal Vikas Yojana (PMKVY), etc. for employment generation across various sector including MSME sector.

vi. Government has also approved the Employment Linked Incentive (ELI) Scheme to support employment generation and enhance employability across all sectors including MSME sector.

vii. A National Career Service (NCS) Portal is also operational to improve employment conditions in the country for career related services including jobs from private and government sectors, information on job fairs, job search, career counselling etc.

### महाराष्ट्र में राष्ट्रीय राजमार्ग

#### 3093. श्री अरविंद गणपत सावंत:

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

(क) महाराष्ट्र में, विशेषकर मुंबई में मौजूदा और निर्माणाधीन राष्ट्रीय राजमार्गों (एनएच) का ज़िलावार ब्यौरा क्या है;

(ख) क्या महाराष्ट्र में कई राष्ट्रीय राजमार्ग परियोजनाएँ निर्धारित समय के भीतर पूरी नहीं हुई हैं और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(ग) क्या पिछले पाँच वर्षों के दौरान घोषित राष्ट्रीय राजमार्गों को पूरा करने के लिए समय-सीमा निर्धारित की गई थी और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(घ) ऐसे कितने राजमार्ग हैं जिन पर वर्तमान में फ्लाईओवरों और अंडरपासों का निर्माण कार्य चल रहा है;

(ङ) ऐसे कितने राजमार्ग हैं जहाँ पुल का काम अधूरा है;

(च) राष्ट्रीय राजमार्गों/फ्लाईओवरों/अंडरपासों के निर्माण में देरी के क्या कारण हैं; और  
 (छ) इस संबंध में संबंधित ठेकेदारों या जिम्मेदार अधिकारियों के खिलाफ क्या दंडात्मक कार्रवाई की गई है?

**सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):**

(क): महाराष्ट्र में कुल 102 राष्ट्रीय राजमार्ग (एनएच) हैं जिनकी कुल लंबाई 18,462 किलोमीटर है। राष्ट्रीय राजमार्गों का विकास और रखरखाव एक सतत प्रक्रिया है और आज की तारीख में, महाराष्ट्र में 97,728 करोड़ रुपये की लागत वाली 259 राष्ट्रीय राजमार्ग परियोजनाएँ कार्यान्वयन के विभिन्न चरणों में हैं। मुंबई जिले सहित महाराष्ट्र में निर्माणाधीन राष्ट्रीय राजमार्ग परियोजनाओं की जिलावार सूची **विवरण** में संलग्न है।

(ख): मौजूदा राष्ट्रीय राजमार्ग मार्गाधिकार (आरओडब्ल्यू) पर विवाद, भूमि अधिग्रहण में देरी, वन विभाग से अनापत्ति एवं वन्यजीव मंजूरी, जनोपयोगी सुविधाओं का स्थानांतरण और अन्य निर्माण-पूर्व गतिविधियों में देरी, तथा कुछ ठेकेदारों के साथ नकदी प्रवाह संबंधी समस्याओं के कारण कुछ राष्ट्रीय राजमार्ग परियोजनाओं के पूरा होने में देरी हुई है। सभी लंबित मुद्दों का काफी हद तक समाधान कर लिया गया है और इन विलंबित परियोजनाओं को पूरा करने का लक्ष्य रखा गया है। संशोधित समय-सीमा के भीतर चरणबद्ध तरीके से कार्य पूरा किया जाएगा।

(ग): सरकार द्वारा महाराष्ट्र में राष्ट्रीय राजमार्गों के विकास और रखरखाव के लिए चालू वर्ष सहित पिछले पाँच वर्षों में 1,04,294 करोड़ रुपये की लागत वाली कुल 371 राष्ट्रीय राजमार्ग परियोजनाएँ स्वीकृत की गई हैं। इनमें से 21,660 करोड़ रुपये की लागत वाली 126 राष्ट्रीय राजमार्ग परियोजनाएँ पूरी हो चुकी हैं और 82,634 करोड़ रुपये की लागत वाली शेष 245 राष्ट्रीय राजमार्ग परियोजनाएँ कार्यान्वयन के विभिन्न चरणों में हैं, जिन्हें वित्तीय वर्ष 2028-29 तक चरणबद्ध तरीके से पूरा करने का लक्ष्य रखा गया है, जैसा कि नीचे दिया गया है:

| क्र. सं. | वर्ष        | पूरा होने के लिए लक्षित परियोजनाओं की संख्या |
|----------|-------------|----------------------------------------------|
| 1        | 2025 - 2026 | 90                                           |
| 2        | 2026 - 2027 | 104                                          |
| 3        | 2027 - 2028 | 48                                           |
| 4        | 2028 - 2029 | 3                                            |

(घ) और (ङ): पुलों/फ्लाईओवरों/ओवर ब्रिजों/अंडरपासों के निर्माण की आवश्यकता का आकलन यातायात आवश्यकताओं, पुलों की स्थिति, उनकी संचालन और अन्य आवश्यकताओं, उपलब्ध मार्गाधिकार (आरओडब्ल्यू), शहरी/निर्मित खंडों में भीड़भाड़, सड़क सुरक्षा संबंधी विचारों आदि के अनुसार विस्तृत परियोजना रिपोर्ट (डीपीआर) तैयार करते समय मामला-दर-मामला आधार पर किया जाता है और राष्ट्रीय राजमार्ग कार्यों की स्वीकृत डीपीआर में या तो राष्ट्रीय राजमार्ग गलियारों के हिस्से के रूप में या एकल आधार पर प्रावधान किया जाता है। आज की तिथि तक, 63,230 करोड़ रुपये की लागत वाली 169 राष्ट्रीय राजमार्ग परियोजनाएँ कार्यान्वयन के विभिन्न चरणों में हैं, जिनमें अन्य बातों के साथ-साथ 551 पुलों/फ्लाईओवरों/ओवर ब्रिजों/अंडरपासों का निर्माण शामिल है।

(च) और (छ): मौजूदा मार्गाधिकार (आरओडब्ल्यू) विवादों, भूमि अधिग्रहण में देरी, वन विभाग की अनापत्ति के साथ-साथ वन्यजीव मंजूरी, जनोपयोगी सुविधाओं का स्थानांतरण में देरी और अन्य निर्माण-पूर्व गतिविधियों के साथ-साथ कुछ ठेकेदारों के साथ नकदी प्रवाह के मुद्दों के कारण कुछ एनएच परियोजनाओं को पूरा करने में देरी हुई है। ठेकेदारों द्वारा उत्तरदायी ठहराए गए विलंब के लिए संबंधित विवरण प्रावधानों के अनुसार ठेकेदारों के खिलाफ जुर्माना लगाया गया है, जिसमें विवरण को समाप्त करना और पिछले ठेकेदारों के जोखिम और लागत पर शेष कार्यों को सौंपना शामिल है। इसके अलावा, भूमि अधिग्रहण, वन विभाग की अनापत्ति और जनोपयोगी सुविधाओं के लंबित मुद्दों को राज्य सरकार के साथ निकट समन्वय में काफी हद तक हल कर लिया गया है और शेष कार्यों को चरणबद्ध तरीके से संशोधित समय सीमा के भीतर पूरा करने के लक्ष्य के साथ कार्यान्वयन किया जा रहा है।



## विवरण

### महाराष्ट्र में निर्माणाधीन राष्ट्रीय राजमार्ग परियोजनाओं की जिलावार सूची

| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                         | ज़िला                              | एनएच सं. | स्वीकृति लागत (रुपये करोड़ में) |
|----------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|----------|---------------------------------|
| 1        | एनएच-66 के इंदापुर से वडपले खंड पर किमी 84/000 से 110/750 तक - 4 लेन पेव्ड शोल्डर तक बनाना।                                                                                                                                                          | रायगढ़                             | 66       | 1197.52                         |
| 2        | एनएच-17 (नया एनएच-66) का किमी 241/300 से 281/300 तक अरावली कांटे खंड को 4 लेन पेव्ड शोल्डर तक बनाना।                                                                                                                                                 | रत्नागिरि                          | 66       | 1006.99                         |
| 3        | एनएच-66 के कांटे - वाकड खंड के किमी 281/300 से 332/200 तक 4 लेन पेव्ड शोल्डर तक बनाना।                                                                                                                                                               | रत्नागिरि                          | 66       | 1117.75                         |
| 4        | एनएच-548सी का म्हासवड से टेम्भुर्नी खंड तक 2 लेन पेव्ड शोल्डर।                                                                                                                                                                                       | सोलापुर                            | 548सी    | 488.6                           |
| 5        | सतारा से म्हासवड                                                                                                                                                                                                                                     | सतारा                              | 548सी    | 653.46                          |
| 6        | पैठण - शिरूर खंड के किमी 0.0 से किमी 55.002 तक 2 लेन पेव्ड शोल्डर।                                                                                                                                                                                   | छत्रपति संभाजीनगर, अहिल्यानगर, बीड | 752ई     | 341.8                           |
| 7        | शिरूर-खरदा खंड 55+937 किमी से 114+486 किमी तक 2 लेन पेव्ड शोल्डर/4 लेन                                                                                                                                                                               | अहिल्यानगर, बीड                    | 752ई     | 381.77                          |
| 8        | एनएच-161ए के सरसम - कोठारी तक किमी 33/00 से 90/00 तक 2 लेन पेव्ड शोल्डर।                                                                                                                                                                             | नांदेड़                            | 161ए     | 545.64                          |
| 9        | एनएच-61 का नसरतपुर से बारासगांव खंड 2 लेन / 4 लेन पेव्ड शोल्डर किमी 514/00 से 558/200 तक                                                                                                                                                             | नांदेड़, हिंगोली                   | 61       | 406.54                          |
| 10       | एनएच-166ई पर किमी 0/00 (गुहागर) से 26/230 (रामपुर) और किमी 40/00 (मिरजोली) से किमी 53/600 (सती) गुहागर - रामपुर 2 लेन पेव्ड शोल्डर।                                                                                                                  | रत्नागिरि                          | 166ई     | 407.2                           |
| 11       | एनएच-753एफ पुणे रायगढ़ जिला सीमा मनगांव तक (चैनेज 69+000 से 103+775)                                                                                                                                                                                 | रायगढ़                             | 753एफ    | 223.46                          |
| 12       | पाल फाटा फुलंबरी - खुलताबाद 2 लेन पेव्ड शोल्डर।                                                                                                                                                                                                      | छत्रपति संभाजीनगर                  | 752एच    | 227.19                          |
| 13       | एनएच-66 के किमी 161/600 - किमी 205/400 कशेड़ी से परशुराम घाट खंड तक 4 लेन पेव्ड शोल्डर को बनाना।                                                                                                                                                     | रत्नागिरि                          | 66       | 1142.62                         |
| 14       | पेन से खोपोली 2 लेन पेव्ड शोल्डर                                                                                                                                                                                                                     | रायगढ़                             | 166डी    | 369.39                          |
| 15       | महाराष्ट्र राज्य में ईपीसी मोड पर पचरल-मंदनगढ़-महाप्राल-राजेवाड़ी (एनएच-66 के जंक्शन तक) (चैनेज - 22+700 से 75+100 किमी) और अंबाडावे कनेक्टर (डॉ. बाबासाहेब अम्बेडकर का जन्म स्थान) (चैनेज -0+000 से 7+325 किमी) (लंबाई किमी 59.725) एनएच-965डीडी के | रायगढ़, रत्नागिरि                  | 965डी    | 388.93                          |

| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                                              | ज़िला                     | एनएच सं.    | स्वीकृति लागत (रुपये करोड़ में) |
|----------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------|-------------|---------------------------------|
|          | लिए पेव्ड शोल्डरविन्यास के साथ 2-लेन सड़क के पुनर्स्थापन और उन्नयन का शेष कार्य। (शेष कार्य)                                                                                                                                                                              |                           |             |                                 |
| 16       | कशेडी घाट सुरंग एनएच-66 [भोगांव खुर्द-कशेडी खंड] ईपीसी मोड पर एनएचडीपी के तहत 4 लेन                                                                                                                                                                                       | रायगढ़, रत्नागिरि         | 66          | 680.43                          |
| 17       | महाराष्ट्र राज्य में ईपीसी मॉडल पर एनएच 753 एफ के औरंगाबाद - सिल्लोड - अजंता - जलगांव खंड का किमी 47+500 से किमी 54+500 (डिजाइन चैनेज) तक चार लेन विन्यास में पुनर्स्थापन और उन्नयन                                                                                       | छत्रपति संभाजीनगर, जलगांव | 753एफ       | 84.39                           |
| 18       | परलकोटा पुल का निर्माण                                                                                                                                                                                                                                                    | गडचिरोली                  | 130डी       | 66.02                           |
| 19       | महाराष्ट्र राज्य के एनएच 353 सी के किमी 227/000 से 243/000 (कुल किमी 16.00) तक गढ़चिरौली जिले में सकोली वडसा - आरमोरी - गढ़चिरौली - आष्टी - अल्लापल्ली - सिरोंचा रोड के चोडम्पल्ली से गुग्गीगुडम खंड तक चौड़ीकरण और सुदृढ़ीकरण                                            | गडचिरोली                  | एनएच 353 सी | 83.73                           |
| 20       | एनएच 353 सी किमी 243/000 से किमी 269/000 (कुल किमी, 26.00) गुग्गीगुडम से गोविंदपुर खंड तक गढ़चिरौली में साकोली - वडसा अरमोरी - गढ़चिरौली - आष्टी - अल्लापल्ली - सिरोंचा रोड तक का चौड़ीकरण और सुदृढ़ीकरण                                                                  | गडचिरोली                  | एनएच 353.   | 81.21                           |
| 21       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच 361 एफ के परली (00/000) से गंगाखेड़ (30/400) तक के खंड का पेव्ड शोल्डर सहित दो लेन / चार लेन के रूप में उन्नयन और पुनर्स्थापन।                                                                                                     | परभणी, बीड                | एनएच-361 एफ | 224.44                          |
| 22       | महाराष्ट्र राज्य में एनएच 53 पर नागपुर आरटीओ चैनेज से नागपुर विश्वविद्यालय परिसर तक चैनेज 2/250 से 5/100 तक 4 लेन फ्लाईओवर का निर्माण और वाडी/एमआईडीसी जंक्शन पर किमी 8/360 से किमी 10/300 तक 4 लेन फ्लाईओवर का निर्माण।                                                  | नागपुर                    | एनएच 53     | 478.83                          |
| 23       | राष्ट्रीय राजमार्ग एनएच 353 सी महाराष्ट्र राज्य के गढ़चिरौली जिले में 16 छोटे पुलों और 2 बड़े पुल (कुल लंबाई 59 किमी) (रेपनपल्ली से सिरोंचा तक खंड) सहित किमी 262/00 से 321/00 तक साकोली- वडसा-आमोरी- गढ़चिरौली-अष्टी- अल्लापल्ली-सिरोंचा सड़क का सुदृढ़ीकरण और चौड़ीकरण। | गडचिरोली                  | एनएच 353सी  | 282                             |
| 24       | महाराष्ट्र राज्य में तलेरे गगनबावड़ा-कोल्हापुर रोड (एनएच 166जी) पर ईपीसी मोड पर डिजाइन चैनेज किमी 66.00 से डिजाइन किमी 82.440 (फुलेवाड़ी के पास कोल्हापुर नगर निगम की शुरुआत से काले तक), डिजाइन लंबाई                                                                    | कोल्हापुर                 | एनएच 166जी  | 167.97                          |

| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                                                                                           | ज़िला      | एनएच सं.      | स्वीकृति लागत (रुपये करोड़ में) |
|----------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|---------------|---------------------------------|
|          | 16.440 किमी खंड तक मौजूदा 2 लेन कमजोर फुटपाथ को 2 लेन पेव्ड शोल्डर वाले ठोस फुटपाथ में अपग्रेड करना।                                                                                                                                                                                                                   |            |               |                                 |
| 25       | महाराष्ट्र राज्य में ईपीसी मोड पर गुहागर चिपलून रोड का मौजूदा किमी 26+890 से 40+610 तक उन्नयन, डिजाइन किमी 26+230 से 40+000 (एनएच 166ई) लंबाई 13.77 किमी दो लेन पेव्ड सड़क के साथ।                                                                                                                                     | रत्नागिरि  | एनएच 166ई     | 171.03                          |
| 26       | महाराष्ट्र राज्य के (ईपीसी) आधार पर पुणे जिले में एनएच 548-डीडी (वडगांव - कटराज - कोंढवा - मंतरवाडी चैनेज - लोनी कालभोर - थेउर फाटा - लोनीकांड रोड) के किमी 3/880 पर कटराज जंक्शन पर छह लेन वाले फ्लाईओवर का निर्माण। इंजीनियरिंग खरीद और निर्माण (लंबाई 1.326 किमी)                                                   | पुणे       | एनएच 548 डीडी | 169.15                          |
| 27       | एनएच-61 कल्याण-निर्मल रोड के किमी 84/00 से किमी 101/00 तक 2 लेन पेव्ड शोल्डर में उन्नयन।                                                                                                                                                                                                                               | पुणे       | 61            | 138                             |
| 28       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-353डी के नागपुर-उमरेड-नागभीर-आमोरी खंड पर किमी 134.000 (आमोरी के पास) में वैनगंगा नदी पर बड़े पुल का निर्माण।                                                                                                                                                                   | गडचिरोली   | 353डी         | 60.05                           |
| 29       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच 752 जी चैनेज किमी 64.000 से चैनेज किमी 101.140 तक डिजाइन के सताना से मंगरुल (चंदवाड़) खंड के पेव्ड शोल्डर/चार लेन विन्यास के साथ दो लेन का पुनर्स्थापन और उन्नयन                                                                                                                | नासिक      | 752जी         | 428.8                           |
| 30       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच 548 डी के जामखेड से सौताडा खंड (किमी 195.375 से किमी 208.774 तक, लंबाई - 13.399 किमी) का 2 लेन पेव्ड शोल्डर / 4 लेन विन्यास में ठोस फुटपाथ के साथ पुनर्स्थापन और उन्नयन।                                                                                                        | अहिल्यानगर | 548डी         | 157.62                          |
| 31       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-160 के उंडेवाडी कांडे पाथर (चैनेज 102+050)- देशमुख चैनेज (चैनेज 113+400) और धवन पाटिल चैनेज (बारामती) (चैनेज 115+750)- फलटन (चैनेज 138+050) खंड का पेव्ड शोल्डर वाली संरचना के साथ 4 लेन सड़क का पुनर्स्थापन और उन्नयन ।                                                        | पुणे       | 160           | 778.18                          |
| 32       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच 161ए के मुदखेड़ से नांदेड़ खंड का किमी 372+000 से किमी 388+400 अर्थात नांदेड़-भोकर-हिमायतनगर-किनवट-माहुर-अरणी रोड (एनएच 161ए के किमी 372+000 (मुदखेड़) से किमी 387+650 (नांदेड़) तक डिजाइन चैनेज ) (लंबाई 15.65 किमी) तक पेव्ड शोल्डर के साथ 2/4 लेन तक पुनर्स्थापन और उन्नयन । | नांदेड़    | 161ए          | 206.54                          |

| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | ज़िला           | एनएच सं. | स्वीकृति लागत (रुपये करोड़ में) |
|----------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------|----------|---------------------------------|
| 33       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-930 का पंडाशाला से मोहडोंगरी तक डिजाइन किमी 170+476 से 181+476 (मौजूदा किमी 171+000 से 182+000), अम्बेशिवनी फाटा से बोडली तक डिजाइन किमी 183+476 से 185+476 (मौजूदा किमी 184+000 से 186+000) और मेड तुकुम से गढ़चिरोली तक डिजाइन किमी 188+476 से 189+476 (मौजूदा किमी 188+000 से 189+00) जिसकी लंबाई = 28 किमी पर धावली से गढ़चिरोली सड़कधावली से राजोली तक डिजाइन किमी 149+476 से 163+476 (मौजूदा किमी 150+000 से 164+000) तक मौजूदा राजमार्ग का 2 लेन पेव्ड शोल्डर/4 लेन में पुनर्स्थापन/उन्नयन, | गढ़चिरोली       | 930      | 316.44                          |
| 34       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच 543 शंकरपुर-गुरनौली (किमी 424+00 से किमी 431+00) खंड में दो लेन और भाम्हापुरी-वडसा-कुरखेड़ा-कोरची-देवरी-आमगांव सड़क के चैनेज 448+558 (भूति नाला) और चैनेज 411+695 (सती नदी पुल) पर बड़े पुल, चैनेज 411+477 और चैनेज 405+800 लेंधारी पुल पर छोटे पुल का पुनर्निर्माण कुरखेड़ा शहर में (किमी 413+257 से किमी 410+775 तक) चार लेन के मानकों के लिए मौजूदा राजमार्ग का पुनर्स्थापन/उन्नयन।                                                                                                             | गढ़चिरोली       | 543      | 163.86                          |
| 35       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-61 के परभणी शहर (परवा से असोला) किमी 463/265 से किमी 481/180 (डिजाइन चैनेज 19+220 से चैनेज 34+434) (लंबाई-15.214 किमी) खंड तक नए चार लेन बाईपास का निर्माण।                                                                                                                                                                                                                                                                                                                                        | परभनी           | 61       | 496.64                          |
| 36       | महाराष्ट्र राज्य में ईपीसी मोड पर (लंबाई = 20.122 किमी) एनएच-561 के सबलखेड से अष्टी खंड का किमी 37+900 से किमी 55+100 तक और चिंचपुर से जामखेड खंड का किमी 70+000 से किमी 72+922 तक पेव्ड शोल्डर के साथ दो लेन/चार लेन विन्यास में पुनर्स्थापन और उन्नयन।                                                                                                                                                                                                                                                                                  | अहिल्यानगर, बीड | 561      | 213.33                          |
| 37       | महाराष्ट्र राज्य के ईपीसी मोड पर गढ़चिरोली जिले में राष्ट्रीय राजमार्ग-130डी के अलापल्ली भामरागढ़ से महाराष्ट्र/छत्तीसगढ़ राज्य सीमा मार्ग पर 1.72 किमी लंबाई के पहुंचमार्गों सहित गुंडेनूर नाले पर दो प्रमुख पुलों का निर्माण (लंबाई = 2 किमी)                                                                                                                                                                                                                                                                                           | गढ़चिरोली       | 130डी    | 34.81                           |
| 38       | कोपरगांव से सावली विहार खंड                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | अहिल्यानगर      | 752जी    | 195.38                          |

| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                                                                                                                                                                                                              | ज़िला     | एनएच सं.   | स्वीकृति लागत (रुपये करोड़ में) |
|----------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------|------------|---------------------------------|
| 39       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-130डी खंड (परियोजना की कुल लंबाई पहुंचमार्ग सहित 1.645 किमी) पर डिजाइन चैनैज किमी 2/400, किमी 9/200, किमी 14/200, किमी 32/600, किमी 34/200, किमी 43/400 और किमी 46/400 पर गढ़चिरोली जिले में अल्लापल्ली-भामरागढ़-लाहेरी-बिनगुंडा-नारायणपुर से सात छोटे पुलों का निर्माण।                                                                                                                           | गढ़चिरोली | 130डी      | 37.34                           |
| 40       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच 353सी पर किमी 122/080 से किमी 123/100 तक डिजाइन चैनैज में शिवनी राष्ट्रीय राजमार्ग साकोली - लखंदूर - वडसा - आरमोरी - गढ़चिरोली - चामोर्शी - आष्टी - अल्लापल्ली - सिरोंचा रोड के 940 मीटर (कुल लंबाई = 1020 मीटर) के पहुंचमार्ग के साथ नदी पर बड़े पुल का निर्माण।                                                                                                                                  | गढ़चिरोली | 353सी      | 24.535                          |
| 41       | महाराष्ट्र राज्य में ईपीसी मोड पर गढ़चिरोली जिले में एनएच-353 सी (साकोली-वडसा-आमोरी-गढ़चिरोली-आष्टी-अलापल्ली सिरोंचा) के लागाम से अलापल्ली खंड (डिजाइन किमी 199/400 से किमी 227/400) (लंबाई = 28.0 किमी) को पेव्ड शोल्डर के साथ 2 लेन/4 लेन विन्यास खंड में पुनर्स्थापन / उन्नयन।                                                                                                                                                         | गढ़चिरोली | 353सी      | 459.38                          |
| 42       | महाराष्ट्र राज्य के ठाणे जिले में ईपीसी मोड पर एनएच-61 के कल्याण - मुरबाड - मालशेज घाट - निर्मल रोड एनएच-61 किमी 15/200 से किमी 38/00 तक और किमी 58/00 से किमी 84/00 (डिजाइन लंबाई = 48.58 किमी) तक पेव्ड शोल्डर के साथ चार लेन / दो लेन का उन्नयन।                                                                                                                                                                                       | थाइन      | 61         | 984.07                          |
| 43       | महाराष्ट्र राज्य के गोंदिया जिले में एनएच-753 और एनएच-543 के कोहरा-गोरेगांव-पुलिस मुख्यालय (करंजा) - कलेक्टर कार्यालय स्क्वायर - बालाघाट टी प्वाइंट-रावणवाड़ी-राजेगांव खंडों पर डिजाइन किमी 0.000 से किमी 15.781 (एनएच-753 के मौजूदा किमी 39/720 से एनएच 543 के मौजूदा किमी 8/400 तक) तक पुलिस मुख्यालय गोंदिया शहर से रावनवाड़ी गांव (बिरसी हवाई अड्डा जंक्शन) तक चार लेन कंक्रीट सड़क का निर्माण। (परियोजना की कुल लंबाई: 15.781 किमी)। | गोंदिया   | 543 और 753 | 328.11                          |
| 44       | महाराष्ट्र राज्य में ईपीसी मोड पर पेठ नाका से सांगली रोड, एनएच-166एच, किमी 0+000 से किमी 41+250 (डिजाइन लंबाई = 41.25 किमी) तक के कार्य के लिए 4 लेन विन्यास में उन्नयन।                                                                                                                                                                                                                                                                  | सांगली    | 166एच      | 856.82                          |

| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                                                                                                                                                                                                     | ज़िला                 | एनएच सं. | स्वीकृति लागत (रुपये करोड़ में) |
|----------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|----------|---------------------------------|
| 45       | महाराष्ट्र राज्य में ईपीसी मोड पर महुद सांगोला रोड एनएच 965 जी 159+400 से 161+900 और 162+400 से 183+960 (किमी 32/300 से किमी 34/800 और किमी 35/800 से किमी 56/860 तक डिजाइन चैनेज ) (ठोस फुटपाथ) का पेव्ड शोल्डर विन्यास के साथ 2 लेन में पुनर्स्थापन और उन्नयन।                                                                                                                                                                 | सोलापुर               | 965जी    | 253.78                          |
| 46       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच 965डीडी के लोनंद-शिरवल-भोर-मंदनगढ़-पचराल खंड शिंदेवाडीफाटा से वरंदा घाट जिला सीमा तक किमी 33/550 से 92/550 तक पेव्ड शोल्डर के साथ ठोस फुटपाथ 2 लेन के लिए मौजूदा राजमार्ग का पुनर्स्थापन, उन्नयन और चौड़ीकरण।                                                                                                                                                                             | पुणे, सतारा           | 965डीडी  | 723.13                          |
| 47       | महाराष्ट्र राज्य में ईपीसी मोड पर चिखली-जालना रोड खंड के एनएच 753ए के किमी 122/600 से 127/00 (लंबाई- 4.40 किमी) तक देउलगांव राजा सिटी भाग में एकबारगी सुधार।                                                                                                                                                                                                                                                                     | बुलढाना               | 753ए     | 11.2                            |
| 48       | (i) महाराष्ट्र राज्य में सिंधुदुर्ग जिले के एनएच-548एच के बांदा-इनसुलीसावंतवाडी-बुराडी-देवासुलिथा (किमी 0+00 से किमी 25+00) खंड को दो लेन वाले पेव्ड शोल्डर तक (एल-25.00 किमी) (ii) महाराष्ट्र राज्य में रायगढ़ जिले के एनएच-166ए के वडखलअलीबाग (किमी 0+00 से 22+200) खंड को दो लेन वाले पेव्ड शोल्डर तक (एल-22.200 किमी) के एलपी-ग्रेडेशन के लिए व्यवहार्यता अध्ययन/विस्तृत परियोजना रिपोर्ट तैयार करने के लिए परामर्शी सेवाएं। | रायगढ़                |          | 0.59                            |
| 49       | महाराष्ट्र राज्य के ईपीसी मोड एनएच-930 के चंद्रपुर जिले में मूल-चंद्रपुर रोड पर डिजाइन किमी 249+724 (परियोजना की कुल लंबाई- 0.720 किमी) पर अंधारी नदी पर पहुंचमार्ग सहित बड़े पुल का निर्माण।                                                                                                                                                                                                                                    | चंद्रपुर              | 930      | 21.11                           |
| 50       | महाराष्ट्र राज्य में पनवेल महाड पणजी रोड एनएच 66 पर किमी 180/170 में खोपी फाटा पर वाहन अंडरपास और सर्विस रोड का निर्माण और काशेडी अंबा ब्लैक स्पॉट (किमी 160/200 पर) तक सड़क सुरक्षा सुधार।                                                                                                                                                                                                                                      | रायगढ़, रत्नागिरि     | 66       | 13.65                           |
| 51       | पनवेल महाड पणजी रोड एनएच 66 किमी 406/030 से 450/170 पर सर्विस रोड उपलब्ध कराना, सड़क सुरक्षा पनवेल महाड पणजी रोड एनएच 66 किमी 406/030 से 450/170 को पेव्ड शोल्डर के साथ चार लेन का बनाना और महाराष्ट्र राज्य में न्यू इंग्लिश हाई स्कूल और जूनियर कॉलेज, कासल ताल, कंकावली, जिला सिंधुदुर्ग के पास, चैनेज 422/600 (डिजाइन चैनेज 254.140) (कलमठ - जराप खंड) पर पैदल पुल का निर्माण                                                | रत्नागिरी, सिंधुदुर्ग |          | 4.1                             |

| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                                                                                                                                              | ज़िला                 | एनएच सं. | स्वीकृति लागत (रुपये करोड़ में) |
|----------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|----------|---------------------------------|
| 52       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-548सीसी पर मेहकर-चिखली-खामगांव रोड खंड के डिजाइन चैनेज किमी 52/450 से किमी 53/680 तक पहुंचमार्ग (1130 मीटर लंबाई) सहित पैनगंगा नदी पर बड़े पुल का निर्माण।                                                                                                                                                                         | बुलढाना               | 548सीसी  | 35.08                           |
| 53       | एनएच-66 के किमी 450/170 से किमी 471/300 पनवेल-महाड-पणजी रोड तक (ज़ारप से पत्रादेवी खंड) इंसुली गांव में खामदेव नाका पर मौजूदा चैनेज 466/650 किमी में वाहन अंडरपास का निर्माण, और महाराष्ट्र राज्य के सिंधुदुर्ग जिले में ज़ारप-सावंतवाड़ी जंक्शन पर मौजूदा चैनेज 450/370 किमी में वाहन अंडरपास का निर्माण।                                                                | रत्नागिरी, सिंधुदुर्ग | 66       | 86                              |
| 54       | महाराष्ट्र राज्य में एनएच-160एच (मालेगांव कुसुम्बा दोंडाईचा शाहदा) पर सारंगखेड़ा के निकट चैनेज 111/300 पर बड़े पुल की तत्काल मरम्मत (कैंट रिटेनिंग वॉल का निर्माण) और चैनेज 73/300 पर बॉक्स ड्रेन का निर्माण।                                                                                                                                                             | धुले                  | 160एच    | 3.92                            |
| 55       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-63 के येडशी से जावले खंड {किमी 20/350 से 24/350 तक (लंबाई = 4.00 किमी)} को 2-लेन स्वरूप में चौड़ीकरण और सुदृढ़ीकृत।                                                                                                                                                                                                                | अकोला, धाराशिव        | 63       | 10.241                          |
| 56       | महाराष्ट्र राज्य के ईपीसी मोड पर एनएच-548डी के चैनेज 116/700 के अहमदनगर जिले में तालेगांव शिकरपुर न्हावारा श्रीगोंडा जामखेड रोड पर लिम्पांगव के निकट दौंड मनमाड रेलवे लाइन (डीडी-एमएनआर) क्रॉसिंग पर पहुंच के लिए एलए के साथ किमी 284/3-4 पर एलसी-6 के स्थान पर समानांतर में 2 नए आरओबी का निर्माण।                                                                       | अहिल्यानगर            | 548डी    | 92.03                           |
| 57       | महाराष्ट्र राज्य के ईपीसी मोड पर एनएच-561 (चैनेज - 96+000 से 123+100 तक) सांगली जिले में मंगलवेढा-उमाडी खंड पर 01 बड़े और 05 छोटे पुलों का निर्माण।                                                                                                                                                                                                                       | सांगली                | 561      | 60.08                           |
| 58       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-63 के बोरगांव काले से मुरुड अकोला (खंड-I) [किमी 61/800 से 72/900 (लंबाई = 11.10 किमी)] खंड को 2-लेन स्वरूप में चौड़ा और मजबूत करना तथा एनएच-63 के लातूर एयरपोर्ट जंक्शन से महिला पॉलिटेक्निक (खंड-II) [किमी 78/900 से 86/850 (लंबाई = 7.95 किमी)] खंड को 4-लेन स्वरूप में चौड़ीकरण और मजबूतीकरण [कुल परियोजना लंबाई = 19.05 किमी]। | लातूर                 | 63       | 95.262                          |
| 59       | महाराष्ट्र राज्य के ठाणे जिले में एनएच- 61 किमी 15/200 से 84/000 तक के लिए विस्तृत परियोजना रिपोर्ट तैयार करने हेतु परामर्श सेवाएं कल्याण - मुरबाड - मालशेजघाट - निर्मल सड़क पेड्ड शोल्डर सहित चार लेन/दो लेन का उन्नयन                                                                                                                                                   | थाइन                  | 61       | 0.9428                          |

| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                                                                                 | ज़िला                 | एनएच सं. | स्वीकृति लागत (रुपये करोड़ में) |
|----------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|----------|---------------------------------|
| 60       | महाराष्ट्र राज्य के एनएच-66 के सिंधुदुर्ग जिले में 4.09 किमी किमी 450/170 से किमी 471/300 तक (जराप से पत्रादेवी खंड) किमी 450/170 से किमी 452/000 और किमी 455/330 से किमी 460/000 तक पनवेल-महाड-पंजी रोड के खंडों में व्हाइटटॉपिंग कार्य और की सर्विस रोड।                                                   | सिंधुदुर्ग            | 66       | 50.7                            |
| 61       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-66 के किमी 332/200 से किमी 406/030 तक वाटुल तलगांव और तलगांव कलमठ खंड में सर्विस रोड, सड़क सुरक्षा वार्षिक योजना 2022-23 के अंतर्गत पनवेल महाड पणजी रोड पिकअप शेड और फुट ओवर ब्रिज का निर्माण।                                                                        | रत्नागिरी, सिंधुदुर्ग | 66       | 18.12                           |
| 62       | महाराष्ट्र राज्य में एनएच-61 (पुराना एनएच-222) के किमी 214.180 पर कल्याण अहमदनगर पाथर्डी रोड सिना नदी पर पहुंचमार्ग और आरसीसी गटर के निर्माण सहित बड़े पुल का निर्माण।                                                                                                                                       | अहिल्यानगर            | 61       | 27.16                           |
| 63       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-548बी के मंथा-लातूर-ओमेरगा-नागनसुर खंड पर पहुंच मार्ग के साथ टेस्ना नदी पर किमी.227+311 (डिजाइन चैनैज 20+890) पर नए 2-लेन बड़े पुल (एल=144 मीटर) का निर्माण।                                                                                                          | अकोला, धाराशिव        | 548बी    | 41.27                           |
| 64       | महाराष्ट्र राज्य में एनएच-753जे जलगांव से चालीसगांव तक किमी 4+000 से किमी 103+000 तक विभिन्न स्थानों पर नालियों का निर्माण                                                                                                                                                                                   | जलगांव                | 753जे    | 6.29                            |
| 65       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-752आई के पहुंच मार्गों (चैनैज 60+179 से 61+278) के साथ डिजाइन चैनैज 60+780 पर एलसी संख्या 165-बी के स्थान पर भेंडेगांव के निकट नए 2-लेन आरओबी का निर्माण।                                                                                                             | हिंगोली               | 752आई    | 61.22                           |
| 66       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच 361सी के (डिजाइन किमी 76+380 से 78+280 तक समरुद्धि महामार्ग के साथ ओवरलैपिंग भाग को छोड़कर) (परियोजना की कुल लंबाई = 26.080 किमी) करंजा - खेर्दा - मुर्तिजापुर खंड का डिजाइन किमी 74+351 से किमी 102+331 तक 4 लेन पेव्ड शोल्डर मानकों के अनुसार पुनर्स्थापन / उन्नयन। | अकोला, वाशिम          | 361सी    | 594.44                          |
| 67       | महाराष्ट्र राज्य में एनएच-752के (कुल परियोजना लंबाई = 26 किमी) के कोपरा से घरोला (किमी 76/350 से 102/350) खंड का ईपीसी मोड पर 2-लेन/4 लेन विन्यास में पुनर्स्थापन और उन्नयन                                                                                                                                  | लातूर                 | 752के    | 138.892                         |
| 68       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच 461 बी पर किमी 36/845 से किमी 39/340 और किमी 41/520 से 44/220 (कुल लंबाई = 5.20 किमी) तक पेव्ड शोल्डर के साथ रिसोड टाउन का चार लेन में पुनर्स्थापन और उन्नयन।                                                                                                         | वाशिम                 | 461बी    | 108.58                          |



| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                                                                                                                                                                         | ज़िला             | एनएच सं. | स्वीकृति लागत (रुपये करोड़ में) |
|----------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|----------|---------------------------------|
| 69       | महाराष्ट्र राज्य के रायगढ़ और रत्नागिरी जिले में राष्ट्रीय राजमार्ग संख्या 66 पर नादगांव गांवों में खेड़ रेलवे स्टेशन, गुंडे फाटा के लिए किमी 191.900 में सर्विस रोड के साथ किमी 176.787 में वाहन अंडर पास का निर्माण और किमी 129.400 पर वाहन ओवर पास का निर्माण।                                                                                                                                    | रायगढ़, रत्नागिरी | 66       | 65.24                           |
| 70       | महाराष्ट्र राज्य में पुणे-नासिक रोड एनएच-60 के नासिक रोड से द्वारका जंक्शन खंड (किमी 201/350 से 202/080 और 203/080 से 208/649) का ईपीसी मोड पर सुदृढीकरण।                                                                                                                                                                                                                                            | नासिक             | 60       | 19.42                           |
| 71       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच 753-एच के जालना बाईपास सड़क खंड के वाडीगोद्री-अंबड-जालना खंड पर चैनेज 8+00, चैनेज 35+488 और चैनेज 3+300 पर प्रमुख पुलों का निर्माण।                                                                                                                                                                                                                           | जलना              | 753एच    | 72.62                           |
| 72       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच 753जे के मनमाड-चालीसगांव खंड के किमी 126/150 पर एलसी 115बी (नस्तानपुर के पास) पर आरओबी का निर्माण                                                                                                                                                                                                                                                             | नासिक             | 753जे    | 116.62                          |
| 73       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच 61 के किमी 232.150 से किमी 255.280 तक 10.65 किमी खंडों को अहमदनगर से खारवंडी कासर खंड पर सुदृढीकरण।                                                                                                                                                                                                                                                           | अहिल्यानगर        | 61       | 16.39                           |
| 74       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-63 के किमी 118/600 से 125/00 (खंड खरोला से बामनी) (परियोजना लंबाई-6.4 किमी) लचीले फुटपाथ के साथ बाशी-येदशी-मुरुड-लातूर-आष्टमोडे-उदगीर-देगलूर सड़क में पेव्ड शोल्डर के साथ दो लेन में पुनर्स्थापन और उन्नयन।                                                                                                                                                   | लातूर             | 63       | 34.738                          |
| 75       | महाराष्ट्र राज्य के सोलापुर जिले में एनएच-465 के लिए व्यवहार्यता अध्ययन और विस्तृत परियोजना रिपोर्ट तैयार करने और पूर्व-निर्माण सेवा प्रदान करने के लिए परामर्श सेवाएं। (एल- 107.600 किमी) - निविदा आधारित स्वीकृति प्रस्ताव मोहोल - कुराल - कामती - कानबास - अचेगाँव - वालसांग धोत्री-मुस्ती- तंदुलवाडी (किमी 0+00 से 107+600) तक 2 लेन / 4 लेन विन्यास खंड तक मौजूदा सड़क के पुनर्स्थापन / उन्नयन। | सोलापुर           | 465      | 0.87                            |
| 76       | महाराष्ट्र राज्य में एनएच 548बी (किमी 263+00 (दलिंब जंक्शन) से 344+562 (एमएएच/के सीमा) के लिए व्यवहार्यता अध्ययन और विस्तृत परियोजना रिपोर्ट तैयार करने और पूर्व-निर्माण सेवाएं प्रदान करने के लिए परामर्श सेवाएं। (एल- 81.562 किमी) - निविदा आधारित स्वीकृति प्रस्ताव मुरुम-अलूर-वाघदारी-अक्कलकोट-नागनसूर-टोलनूर-महाराष्ट्र राज्य सीमा - जिला सोलापुर तक पेव्ड                                      | सोलापुर           | 548बी    | 0.69                            |

| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                                                                             | ज़िला                     | एनएच सं. | स्वीकृति लागत (रुपये करोड़ में) |
|----------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------|----------|---------------------------------|
|          | शोल्डर के साथ मौजूदा सड़क को 2लेन/4लेन में पुनर्स्थापन/उन्नयन।                                                                                                                                                                                                                                           |                           |          |                                 |
| 77       | महाराष्ट्र राज्य में ईपीसी मोड पर नंदगांव पेठ- मोर्शी रोड एनएच-353 के किमी 27/427 से किमी 27/782 तक पहुंच मार्ग के साथ और चैनेज 47+020 पर खार नाला पर छोटे पुल का निर्माण, किमी 46/905 से किमी 47/101 तक पहुंचमार्ग के साथ ताल मोर्शी, जिला अमरावती पर चैनेज 27+650 पर चारगद नदी पर बड़े पुल का निर्माण। | अमरावती                   | 353के    | 19.48                           |
| 78       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-965जी डिजाइन चैनेज के वेलापुर-माहुद खंड का किमी 10/500 से किमी 32/300 तक पेव्ड शोल्डर संरचना के साथ 2-लेन का पुनर्स्थापन और उन्नयन।                                                                                                                               | सोलापुर                   | 965जी    | 112.47                          |
| 79       | महाराष्ट्र राज्य में धाड़-भोकरदन रोड खंड 753एम पर किमी 28+000 से किमी 67+600 तक विभिन्न गांवों/कस्बों में आरसीसी नालियों का निर्माण।                                                                                                                                                                     | बुलढाणा, जलना             | 753एम    | 12.92                           |
| 80       | महाराष्ट्र राज्य में ईपीसी मोड पर जिला वाशिम में एनएच-753सी के जालना-पुलगांव खंड पर किमी 133/025 से किमी 133/875 तक 640 मीटर की पहुंच के साथ डिजाइन चैनेज 133/450 पर कटेपूर्णा नदी पर नए उच्च स्तरीय बड़े पुल का निर्माण (परियोजना की कुल लंबाई = 850 मीटर)।                                             | वाशिम                     | 753सी    | 42.36                           |
| 81       | महाराष्ट्र राज्य केईपीसी मोड पर गढ़चिरोली जिले में एनएच 353सी के सकोली-वाडसा-आमोरी-गढ़चिरोली-अष्टी-अल्लापल्ली-सिरोंचा रोड एनएच 353सी के सिरोंचा से गोदावरी नदी पर बड़े पुल तक के खंड का डिजाइन हैनेज किमी 321+000 से किमी 326+200 (लंबाई-5.20 किमी) तक उन्नयन।                                           | गडचिरोली                  | 353सी    | 50.34                           |
| 82       | महाराष्ट्र राज्य में अकोला-अकोट खंड पर एनएच-161ए पर पूर्णा नदी पर बड़े पुल के पुनर्निर्माण के साथ-साथ गांधीग्राम पुनर्संरक्षण का पुनर्स्थापन और उन्नयन (चैनेज किमी 24+250 से चैनेज किमी 27+200 तक) (परियोजना की लंबाई = 2.95 किमी)।                                                                      | अकोला                     | 161ए     | 67.26                           |
| 83       | महाराष्ट्र राज्य में एनएच-166जी के गगनबावड़ा-काले खंड के किमी 35.30 से किमी 66.00 तक 2 लेन पेव्ड शोल्डर विन्यास लेन के पुनर्स्थापन और उन्नयन के लिए भूमि अधिग्रहण प्रस्ताव।                                                                                                                              | कोल्हापुर                 | 166जी    | 39.3                            |
| 84       | महाराष्ट्र राज्य में एनएच-753एफ औरंगाबाद-जलगांव रोड पर किमी 1+050 से किमी 143+870 तक 17.818 किमी लंबाई के लिए विभिन्न गांवों/कस्बों में आरसीसी नालियों का निर्माण।                                                                                                                                       | छत्रपति संभाजीनगर, जलगांव | 753एफ    | 26.86                           |

| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                                                        | ज़िला             | एनएच सं. | स्वीकृति लागत (रुपये करोड़ में) |
|----------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|----------|---------------------------------|
| 85       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-752एच के राजूर-चनेगांव-चिखली खंड का किमी 188+280 से किमी 179+430 तक पेव्ड शोल्डर/चार लेन विन्यास के साथ दो लेन का पुनर्स्थापन और उन्नयन [किमी 0/000 से किमी 8/850 तक डिजाइन चैनएज (लंबाई-8.850 किमी)]।                                       | जलना              | 752एच    | 87.07                           |
| 86       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच 347ए के तालेगांव वरुड गोनापुर सड़क खंड पर चैनेज 28/362.50 पर वर्धा नदी पर बड़े पुल का निर्माण, किमी 28+107 से किमी 28+684 तक पहुंचमार्ग (परियोजना की कुल लंबाई = 0.577 किमी)                                                                 | अमरावती, वर्धा    | 347ए     | 31.87                           |
| 87       | महाराष्ट्र राज्य में दुधानी गांव के निकट किमी 77+600 (एलसी 74 एसपीएल) पर आरओबी के निर्माण के साथ-साथ एनएच-150ई के केए/एमएच सीमा (किमी 70+682) से अक्कलकोट (किमी 106+526) खंड की शेष लंबाई (4.122 किमी) में ठोस फुटपाथ के साथ 2/4 लेन का निर्माण।                                    | सोलापुर           | 150ई     | 97                              |
| 88       | महाराष्ट्र राज्य वार्षिक योजना 23-24 में रायगढ़ और रत्नागिरी जिले में पनवेल-महाड-पंजी सड़क एनएच-66 पर किमी 148.00 से किमी 161.600 तक एकबारगी बिटुमिनस कार्य सुधार प्रबंध को क्रियान्वित करके सड़क रखरखाव कार्य।                                                                     | रायगढ़, रत्नागिरी | 66       | 24.3                            |
| 89       | महाराष्ट्र/गुजरात राज्यों में ईपीसी मोड पर नंदुरबार से तलोदा (किमी 49+050 से किमी 78+270) तक एनएच 753बी का पेव्ड शोल्डर सहित चार लेन में पुनर्स्थापन एवं उन्नयन। (लंबाई=29.220 किमी)                                                                                                | नंदुरबार          | 753बी    | 890.81                          |
| 90       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-166ई के हेलवाक-पाटन-कराड खंड (किमी 85+000 से 133+417) पर 13 किमी लंबाई के शेष कार्य के लिए पेव्ड शोल्डर वाली 2 लेन सड़क का पुनर्स्थापन और उन्नयन।                                                                                            | सतारा             | 166ई     | 181.45                          |
| 91       | महाराष्ट्र राज्य में एनएच-222 (नया एनएच सं.61) का एनएचडीपी-IV के अंतर्गत मालशेज घाट के अंत से अणे घाट (किमी 101.000 से किमी 161.570) के प्रारंभ तक पुनर्स्थापन और विस्तारीकरण, पेव्ड शोल्डर के साथ दो लेन के अंतर्गत किया जाएगा। - "विवाद से विश्वास II" योजना के माध्यम से निपटान। | थाइन              | 61       | 36.95                           |
| 92       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-752के के गंगाखेड़ से किंगगांव खंड का किमी 38/750 से 72/304 (लचीला फुटपाथ) (लंबाई = 33.554 किमी) तक 2-लेन विन्यास में चौड़ीकरण और सुदृढ़ीकरण।                                                                                                 | परभणी, लातूर      | 752के    | 162.67                          |

| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | ज़िला      | एनएच सं. | स्वीकृति लागत (रुपये करोड़ में) |
|----------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|----------|---------------------------------|
| 93       | महाराष्ट्र राज्य के एनएच 548एच का किमी 0.000 से 52/600 (खंबदेव नाका से सिंधुदुर्ग-कोल्हापुर सीमा तक) सिंधुदुर्ग जिले में बांदा-अम्बोली संकेश्वर रोड तक सुदृढीकरण।                                                                                                                                                                                                                                                                                                                                                    | सिंधुदुर्ग | 548एच    | 45.94                           |
| 94       | महाराष्ट्र राज्य के रायगढ़ जिले में पनवेल-महाड-पंजी रोड एनएच-66 की मौजूदा सड़क पर किमी 84.00 से किमी 87.000 तक एकबारगी बिटुमिनस कार्य सुधार प्रबंध को क्रियान्वित करके सड़क रखरखाव कार्य (इंदापुर गांव)।                                                                                                                                                                                                                                                                                                             | रायगढ़     | 66       | 7                               |
| 95       | महाराष्ट्र राज्य में एनएच-266 के तासगांव से शिरधों खंड (चैनेज 69/289 से 69/669, चैनेज 70/100 से 70/743, चैनेज 80/133 से 81/141, चैनेज 81/495 से 81/610) की शेष लंबाई (2.051 किमी) में 2 लेन पेव्ड शोल्डर तक पुनर्स्थापन और उन्नयन।                                                                                                                                                                                                                                                                                   | सांगली     | 266      | 25.12                           |
| 96       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच 353डी के नागपुर उमरेड नागभीड आरमोरी खंड पर भिवापुर शहर भाग में किमी 68/500 से किमी 70/900 (लंबाई 2.4 किमी) तक 4 लेन कंक्रीट व्हाइट टॉपिंग (डब्ल्यूटी) सड़क का निर्माण।                                                                                                                                                                                                                                                                                                        | नागपुर     | 353डी    | 46.09                           |
| 97       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच 953 के किमी 104/000 से 121/570 (लंबाई-17.570 किमी) में सापुतारा (गुजरात-महाराष्ट्र सीमा) से चौसाले खंड तक पेव्ड शोल्डर के साथ दो लेन का पुनर्स्थापन और उन्नयन।                                                                                                                                                                                                                                                                                                                | नासिक      | 953      | 125.45                          |
| 98       | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच 753 के अमदी से साओनेर खंड में निम्नलिखित खंडों में लुप्त लंबाई का निर्माण (i) कोथुरना गांव में डिजाइन चैनेज किमी 251+350 से किमी 251+500 तक 4 लेन और (ii) सावली गांव में डिजाइन किमी 247+780 से किमी 247+900 तक 4 लेन और सावली गांव में किमी 248+000 से किमी 248+220 तक 2 लेन पेव्ड शोल्डर, सावली गांव में किमी 248+168 में एमएनबी के शेष कार्य के साथ (iii) और एनएच-753 के किमी 236+690 से 236+760 (परियोजना की कुल लंबाई = 560 मीटर) तक परसियोनी शहर में सिंचाई नहर संरचना। | नागपुर     | 753      | 7.98                            |
| 99       | महाराष्ट्र राज्य में ईपीसी मोड पर बीड शहर में एनएच-361एफ के शिवाजी महाराज चैनेज से बारशी नाका (चैनेज 47+000 से चैनेज 49+500) (2.5 किमी लंबाई) खंड का 4 लेन में पुनर्स्थापन और उन्नयन।                                                                                                                                                                                                                                                                                                                                | बीड        | 361एफ    | 48.85                           |
| 100      | महाराष्ट्र राज्य में कल्याण-अहमदनगर-परभणी-नांदेड़-निर्मल रोड एनएच-61 किमी 463/700 से 481/00 (परभणी शहर भाग) में एकमुश्त सुधारा।                                                                                                                                                                                                                                                                                                                                                                                      | परभणी      | 61       | 33.88                           |

| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                                                                                                 | ज़िला   | एनएच सं. | स्वीकृति लागत (रुपये करोड़ में) |
|----------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------|----------|---------------------------------|
| 101      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-548सीसी (परियोजना की कुल लंबाई- 2.17 किमी) के डिजाइन चैनेज 73/830 से चैनेज 76/00 तक चिखली-खामगांव खंड में वैरागढ़ (मोहदी) खंड का पेव्ड शोल्डर विन्यास के साथ दो लेन में पुनर्स्थापन और उन्नयन।                                                                                        | बुलढाना | 548सीसी  | 21.47                           |
| 102      | महाराष्ट्र राज्य के ईपीसी मोड एनएच-60 के पर नासिक जिले में एनएच-160एच के किमी 7.45 लंबे मालेगांव बाईपास रोड का कुसुम्बा मालेगांव खंड को धुले-नासिक खंड से जोड़ने वाले 2 लेन पेव्ड शोल्डर विन्यास निर्माण।                                                                                                                    | नासिक   | 160एच    | 73.21                           |
| 103      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच 753बी के शेवाली फाटा से कलमबीर खंड अर्थात् किमी 0+443 से किमी 4+500 और निजामपुर से चाडवेल खंड अर्थात् किमी 13+485 से किमी 26+265 (लंबाई = 16.317 किमी) (किमी 13+735 से किमी 14+095 और किमी 19+660 से किमी 20+030 तक पहुंचमार्ग वाले 2 बड़े पुलों को छोड़कर) का पुनर्स्थापन और उन्नयन। | धुले    | 753बी    | 181.57                          |
| 104      | महाराष्ट्र राज्य में टाकरखेड़ा की ओर एनएच-160एच के डोंडाइचा-शहादा रोड पर चैनेज 111/300 पर बड़े पुल के आधार की सुरक्षा के लिए स्थायी मरम्मत कार्य।                                                                                                                                                                            | धुले    | 160एच    | 11.74                           |
| 105      | महाराष्ट्र राज्य में एनएच-63 पर मुरुड अकोला से लातूर हवाई अड्डा जंक्शन तक के खंड में चैनेज 71+920, 74+064, 74+856 और 75+690 पर संकीर्ण छोटे पुलों 4 का पुनर्निर्माण/चौड़ीकरण।                                                                                                                                                | लातूर   | 63       | 5.1                             |
| 106      | महाराष्ट्र राज्य के एनएच 61 पर शहाड आरओबी किमी 9/300 से किमी 9/800 के ठाणे जिले में 2023-24 में मैस्टिक डामर और संरचनात्मक सुदृढ़ीकरण कार्य प्रदान करके कल्याण - निर्मल रोड तक का सुदृढ़ीकरण और रखरखाव।                                                                                                                      | थाइन    | 61       | 12.78                           |
| 107      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच 753ए पर डिजाइन चैनेज किमी 105/300 से किमी 106/185 (लंबाई- 0.885 किमी) तक देउलगांव माही शहर के पास पुनर्संरक्षण और वक्र सुधार, पेव्ड शोल्डर संरचना के साथ चार लेन तक।                                                                                                                  | बुलढाना | 753ए     | 13.36                           |
| 108      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-752जी के सकरी से पिंपलनेर खंड (डिजाइन चैनेज : किमी 0+000 से चैनेज : किमी 21+411) तक पेव्ड शोल्डरवाली संरचना के साथ दो लेन में पुनर्स्थापन और उन्नयन। (लंबाई = 21.411 किमी)।                                                                                                           | धुले    | 752जी    | 226.58                          |

| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                                                                                                                                                                                                             | ज़िला             | एनएच सं. | स्वीकृति लागत (रुपये करोड़ में) |
|----------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|----------|---------------------------------|
| 109      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-548डी के तलेगांव चाकन शिकारपुर न्हावारा खंड का मौजूदा चैनेज किमी 54/000 से 82/300 तक विकास/चौड़ीकरण और डिजाइन चैनेज किमी 54/000 से 82/120 (शिकारपुर से न्हावारा खंड) से 2 लेन पेव्ड शोल्डर/4 लेन विन्यास।                                                                                                                                                                                         | पुणे              | 548डी    | 396.17                          |
| 110      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच 543 खंड के डिजाइन किमी 448/670 से किमी 451/370 (लंबाई 2.70 किमी) गोंदिया - आमगांव - देवरी - कोरची - कुरखेडा - वडसा ब्रम्हपुरी सड़क तक ब्रम्हपुरी टाउन खंड का उन्नयन और चार लेन का कार्य।                                                                                                                                                                                                          | चंद्रपुर          | 543      | 52.37                           |
| 111      | महाराष्ट्र राज्य में पनवेल-महाड-पंजी रोड एनएच-66 पर काशेडी घाट में किमी 144.800 से किमी 145.000, किमी 148.00 से किमी 148.350, किमी 150.920 से किमी 151.020 और किमी 155.800 से किमी 156.000 तक और परशुराम घाट में किमी 200.317 से किमी 200.932, किमी 200.932 से किमी 201.487 तक ढलान संरक्षण उपाय करके महत्वपूर्ण खतरा पैदा करने वाले महत्वपूर्ण भूस्खलन प्रवण स्थानों का प्रबंध।                                                         | रायगढ़, रत्नागिरि | 66       | 77.19                           |
| 112      | महाराष्ट्र राज्य में मौजूदा चैनेज किमी 301/430 से किमी 458/415 तक एनएच 160 खंड- फलटन से कर्नाटक सीमा के पास म्हेशल (तासगांव बाईपास सहित) के 2 लेन/4 लेन पेव्ड शोल्डर (ठोस फुटपाथ) तक मौजूदा राजमार्ग का पुनर्स्थापन, उन्नयन और चौड़ीकरण - पैकेज-II और पैकेज III संयुक्त - मौजूदा चैनेज किमी 341/300 से किमी 394/130 तक और दहीवाड़ी गांव में डिजाइन चैनेज किमी 340/250 से किमी 392/950 तक महाराष्ट्र राज्य में वीटा गांव में समाप्त होगा। | सांगली, सतारा     | 160      | 631.76                          |
| 113      | महाराष्ट्र राज्य में एनएच-166जी के (एनएच 166जी) खंड के किमी 0/00 से किमी 06/00 तक तथा किमी 13/00 से किमी 19/440 लंबाई 12.440 किमी तलेरे-गगनबावड़ा-कोल्हापुर रोड तक पुनर्स्थापन और उन्नयन।                                                                                                                                                                                                                                                | सिंधुदुर्ग        | 166जी    | 164.13                          |
| 114      | महाराष्ट्र राज्य के एचएएम मोड पर नागपुर जिले में नागपुर-हैदराबाद एनएच-44 (पुराना एनएच-7) के खंड में खापरी आरओबी से मिहान इंटरचेंज डिजाइन चैनेज किमी 8+760 से 11+450 (एल-2.69 किमी) तक 6 लेन फ्लाईओवर का निर्माण और लचीले फुटपाथ डिजाइन चैनेज किमी 11+450 से 14+500 (एल-3.05) द्वारा सर्विस रोड के साथ मौजूदा 4 लेन पेव्ड शोल्डर रोड का 6 लेन पेव्ड शोल्डर में उन्नयन [कुल परियोजना लंबाई 5.74 किमी]।                                     | नागपुर            | 44       | 619.55                          |

| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | ज़िला          | एनएच सं. | स्वीकृति लागत (रुपये करोड़ में) |
|----------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------|----------|---------------------------------|
| 115      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-361एफ किमी 59+500 से किमी 115+00 (लंबाई - 55.5 किमी) तक दो लेन के पेव्ड शोल्डर/चार लेन तक जारुद-सिरसला खंड का पुनर्स्थापन और उन्नयन।                                                                                                                                                                                                                                                                                                                                  | बीड            | 361एफ    | 540.35                          |
| 116      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-361एफ के गंगाखेड़-लोहा खंड का किमी 169/00 से 210/00 (लंबाई - 41.00 किमी) तक पेव्ड शोल्डर सहित दो लेन/चार लेन तक पुनर्स्थापन और उन्नयन।                                                                                                                                                                                                                                                                                                                                | परभणी, नांदेड़ | 361एफ    | 355.11                          |
| 117      | महाराष्ट्र राज्य में एनएच-548डी (तलेगांव शिकरपुर न्हावारा अधलगांव जामखेड) पर श्रीगोंडा टाउन में चार लेन खंड में मध्यिका और पहुंचमार्ग में निर्मित नाली सहित किमी 126/460 पर लघु पुल का निर्माण।                                                                                                                                                                                                                                                                                                              | अहिल्यानगर     | 548डी    | 10.55                           |
| 118      | महाराष्ट्र राज्य में ईपीसी मोड पर मौजूदा चैनेज किमी 301/430 से किमी 458/415 तक, राष्ट्रीय राजमार्ग 160 खंड - फलटन से कर्नाटक सीमा के पास म्हासल (तासगांव बाईपास सहित) के 2 लेन/4 लेन पेव्ड शोल्डर (ठोस फुटपाथ) तक मौजूदा राजमार्ग का पुनर्स्थापन, उन्नयन और चौड़ीकरण। पैकेज-I, फलटन-बारामती रोड के जंक्शन पर फलटन गाँव में मौजूदा चैनेज किमी 301/430 से शुरू होकर (डिज़ाइन चैनेज किमी -301/430 किमी) और दहीवाड़ी गाँव बस स्टॉप पर मौजूदा चैनेज किमी 341/300 पर समाप्त होगा (डिज़ाइन चैनेज किमी 340+466 किमी) | सतारा          | 160      | 533.94                          |
| 119      | महाराष्ट्र राज्य में एचएएम पर किमी 78.270 से किमी 116.670 (तलोदा से गुजरात-महाराष्ट्र सीमा) तक एनएच-753बी का पेव्ड शोल्डर के साथ चार लेन में पुनर्स्थापन और उन्नयन।                                                                                                                                                                                                                                                                                                                                          | नंदुरबार       | 753बी    | 927.88                          |
| 120      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-548बी के (i) देवगांव फाटा से दिग्रस फाटा (चैनेज 0/000 से 15/000) और सेलू से बोरगावन (चैनेज 20/900 से 35/800) [लंबाई = 29.9 किमी] (ii) इंजेगांव (धामोनी) से पोहनेर फाटा (चैनेज 58/200 से चैनेज 83/700) [लंबाई = 25.5 किमी] और (iii) पोहनेर फाटा से पाथरी (डिज़ाइन चैनेज 42/700 से 58/200) [लंबाई = 15.5 किमी] खंडों को पेव्ड शोल्डर विन्यास के साथ दो लेन में परिवर्तित करना (कुल परियोजना लंबाई - 70.9 किमी)।                                                         | परभणी          | 548बी    | 761.83                          |

| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                                                                                                                                                                                                                                                | ज़िला               | एनएच सं. | स्वीकृति लागत (रुपये करोड़ में) |
|----------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------|----------|---------------------------------|
| 121      | एनएच-61 पर शेष कार्य: (i) किमी 211.00 से किमी 216.100 तक सुदृढ़ीकरण - कल्याण बाईपास से शुक्कर चैनेज (अहमदनगर शहर क्षेत्र) (सीना ब्रिज की लंबाई-710 मीटर को छोड़कर) (ii) किमी 218.500 से 228.00 तक सुदृढ़ीकरण - आंशिक स्टेट बैंक चैनेज से चांदबीबी महल (भिंगर टाउन) (iii) महाराष्ट्र राज्य में किमी 228.000 से किमी 232.00 तक (खंड चांदबीबी महल से मेहकेरी) में 10 मीटर तक सुदृढ़ीकरण और चौड़ीकरण करना (किमी 228.00 से 228.630 तक - अहमदनगर बाईपास ओवरलैपिंग भाग को छोड़कर)। | अहिल्यानगर          | 61       | 35.43                           |
| 122      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-61 के डिजाइन चैनेज किमी 0.000 से किमी 37.970 तक सिंगल/इंटरमीडिएट/2 लेन से 2 लेन पेव्ड शोल्डर तक (लंबाई 37.970 किमी) जंक्शन-बेल्हे-अलकुटी-देवीभोयारे-निघोज-शिरूर से नव घोषित एनएच-761 का सुदृढ़ीकरण, चौड़ीकरण और उन्नयन                                                                                                                                                                                                               | पुणे,<br>अहिल्यानगर | 761      | 386.16                          |
| 123      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-561 के सौताडा से शिरापुर खंड के डिजाइन किमी 86+300 से किमी 125+589 तक के कार्य के लिए पेव्ड शोल्डर/चार लेन विन्यास के साथ 2 लेन का चौड़ीकरण, पुनर्निर्माण और उन्नयन। (डिजाइन लंबाई = 39.289 किमी)                                                                                                                                                                                                                                    | बीड                 | 561      | 349.566                         |
| 124      | महाराष्ट्र राज्य में ईपीसी मोड पर राष्ट्रीय राजमार्ग-561 के अहमदनगर से सबलखेड और आष्टी से चिंचपुर खंड के डिजाइन किमी 2+915 से किमी 37+728 और डिजाइन किमी 55+100 से किमी 70+000 तक के कार्य के लिए पेव्ड शोल्डर/चार लेन विन्यास के साथ 2 लेन का चौड़ीकरण, पुनर्निर्माण और उन्नयन। (लंबाई = 49.713 किमी)                                                                                                                                                                      | अहिल्यानगर,<br>बीड  | 561      | 657.15                          |
| 125      | महाराष्ट्र राज्य में संग्रामपुर-राज्य सीमा एनएच-161जी (कुल लंबाई - 30 किमी) के लिए व्यवहार्यता अध्ययन और विस्तृत परियोजना रिपोर्ट तैयार करने के लिए परामर्श सेवाएं।                                                                                                                                                                                                                                                                                                         | बुलढाना             | 161जी    | 0.55                            |
| 126      | महाराष्ट्र राज्य के ईपीसी मोड पर एनएच 166ए रायगढ़ जिले में किलोमीटर 22.200 की डिजाइन लंबाई के लिए वधकल-अलीबाग सड़क के किमी 0+000 से किमी 22+200 तक को दो लेन के पेव्ड शोल्डर तक मजबूत करना - एपी 2023-24 के तहत अनुमान प्रस्तुत करने के संबंध में - पेन डिवीजन                                                                                                                                                                                                              | रायगढ़              | 166ए     | 49.65                           |



| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | ज़िला          | एनएच सं. | स्वीकृति लागत (रुपये करोड़ में) |
|----------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------|----------|---------------------------------|
| 127      | एनएच-63 का पुनर्स्थापन और उन्नयन (i) उदगीर से रावी (ii) रावी से देगलूर (iii) आदमपुर फाटा से सगरोली फाटा किमी 67.000 से किमी 124.357, किमी 139.500 से 160.856 (कुल लंबाई 78.713 किमी) रेनापुर-अष्टमोड (एनएच-361)-उदगीर-देगलूर (एनएच-101)-आदमपुर फाटा (एनएच-101)-खतगांव-सगरोली-बोधन-निजामाबाद (एनएच-6) परियोजना का हिस्सा महाराष्ट्र राज्य में पेव्ड शोल्डरविन्यास के साथ दो/चार लेन का इंजीनियरिंग, खरीद और निर्माण (ईपीसी) आधार विवरण-एपी 2024-25 के तहत अनुमान प्रस्तुत करने के संबंध में। | लातूर, नांदेड़ | 63       | 809.77                          |
| 128      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-150ई के अक्कलकोट-गंगापुर रोड पर बोरी नदी पर चैम्बर 98+020 पर बड़े पुल का निर्माण, किमी 97+600 से किमी 98+350 तक पहुंचमार्ग (परियोजना की कुल लंबाई = 0.750 किमी)।                                                                                                                                                                                                                                                                                     | सोलापुर        | 150ई     | 26.05                           |
| 129      | महाराष्ट्र राज्य के ईपीसी मोड पर एनएच-848 के किमी 38/970 से किमी 41/816 तक और किमी 49/730 से किमी 51/413 तक (कुल लंबाई - 4.529 किमी) वार्षिक योजना 2024-25 के अंतर्गत नासिक जिले में पेव्ड शोल्डर विन्यास के साथ दो लेन में उन्नयन।                                                                                                                                                                                                                                                         | नासिक          | 848      | 69.09                           |
| 130      | महाराष्ट्र राज्य में एनएच-161ए के मंगरुलपीर महान खंड में 2.6 किमी वन लंबाई के लिए पूर्व-निर्माण गतिविधियों का अनुमान।                                                                                                                                                                                                                                                                                                                                                                       | अकोला, वाशिम   | 161ए     | 1.63                            |
| 131      | एनएच 548सी के अंजनगांव-एमपी सीमा खंड में 3.06 किमी वन खंड की पूर्व-निर्माण गतिविधियाँ - वार्षिक योजना 2024-25 के तहत पूर्व-निर्माण गतिविधियों के वन अनुमान प्रस्तुत करने के संबंध में।                                                                                                                                                                                                                                                                                                      | अकोला, अमरावती | 548सीसी  | 2.10                            |
| 132      | एनएच-61 के मालशेज घाट खंड में किमी 83/100 से किमी 93/200 कल्याण निर्मल रोड तक आवश्यक सुरक्षात्मक उपायों का डिजाइन और कार्यान्वयन।                                                                                                                                                                                                                                                                                                                                                           | थाइन           | 61       | 37.15                           |
| 133      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-561-ए (तेम्भुर्नी-पंढरपुर- मंगलवेढा) के किमी 36+190 से किमी 37+350 और किमी 38+030 से 38+890 (एल-2.335 किमी.) खंड के पहुंचमार्गों और विकास/चौड़ीकरण/सुदृढ़ीकरण सहित भीमा नदी पर मौजूदा पुल (अहिल्या पुल के रूप में जाना जाता है) के ऊपर की ओर नए उच्च स्तरीय पुल का निर्माण- अनुमान प्रस्तुत करने के संबंध में।                                                                                                                                       | सोलापुर        | 561ए     | 77.71                           |
| 134      | हाइब्रिड एन्युइटी मोड पर महाराष्ट्र राज्य में डिजाइन किमी 2+928 से किमी 63+378 तक भीमाशंकर-तालेघर-वाड़ा-राजगुरुनगर रोड (एनएच-60 स्पर) के कार्य के लिए पेव्ड                                                                                                                                                                                                                                                                                                                                 | पुणे           | 60       | 1389.17                         |

| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                                                                     | ज़िला             | एनएच सं. | स्वीकृति लागत (रुपये करोड़ में) |
|----------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|----------|---------------------------------|
|          | शोल्डर-कॉन्फिगरेशन के साथ 2 लेन का चौड़ीकरण, पुनर्निर्माण और उन्नयन                                                                                                                                                                                                                              |                   |          |                                 |
| 135      | एनएच 61 स्पर के जुन्नार से तालेघर खंड पर 2 लेन पेव्ड शोल्डर।                                                                                                                                                                                                                                     | पुणे              | 61       | 960.16                          |
| 136      | महाराष्ट्र राज्य के ईपीसी मोड पर एनएच 752एच के खंड दौलताबाद बाईपास (मौजूदा चैम्बर किमी 98+500 से किमी 102+000 तक और डिजाइन चैम्बर किमी 0+00 से 3+865 तक) छत्रपति संभाजीनगर जिले में निर्माण।                                                                                                     | छत्रपति संभाजीनगर | 752एच    | 57.54                           |
| 137      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-61 पर किमी 37/850 से किमी 57/900 (मुरबाड से कदमपाड़ा खंड) कल्याण - मुरबाड - मालशेज घाट - निर्मल सड़क तक पेव्ड शोल्डर सहित दो लेन का पुनर्स्थापन और उन्नयन।                                                                                                | थाइन              | 61       | 272.20                          |
| 138      | महाराष्ट्र राज्य में एनएच 353जे के 4.51 किमी लंबे काटोल-वारुड खंड की शेष लंबाई पर ईपीसी मोड पर किमी 67/100 से 67/885, किमी 76/100 से 77/060, किमी 80/450 से 81/520, किमी 82/000 से 82/230, किमी 82/400 से 82/610 और किमी 96/840 से 98/095 तक पेव्ड शोल्डर के साथ दो लेन का पुनर्स्थापन और उन्नयन | नागपुर, अमरावती   | 353जे    | 136.35                          |
| 139      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-160डी के नंदुर शिंगोटे-कोलहर खंड का किमी 00/00 से 47/370 (नंदुर शिंगोटे-कोलहर खंड) तक सुदृढीकरण, उन्नयन एवं चौड़ीकरण। कुल लंबाई-47.37 किमी (2 लेन पेव्ड शोल्डर) विन्यास।                                                                                  | नासिक, अहिल्यानगर | 160डी    | 325.79                          |
| 140      | (i) वडसा से आरमोरी (64/850 से 81/000) खंड पर पूर्व-निर्माण गतिविधियाँ (ii) गढ़चिरोली से आष्टी वन खंड (किमी 115/800 से किमी 123/100, किमी 151/020 और किमी 158.020 और किमी 161/020 से किमी 182/350) (iii) एनएच 353सी के आष्टी से लगम (182/350 से 199/400) खंड                                      | गडचिरोली          | 353सी    | 73.48                           |
| 141      | महाराष्ट्र राज्य में वार्षिक योजना 2024-25 के अंतर्गत चैनेज किमी 0/00 (अलापल्ली - 353 सी जंक्शन) से किमी 112/00 (महाराष्ट्र-छत्तीसगढ़ सीमा) तक एनएच-130डी के लिए वन्यजीव निकासी सहित वन डायवर्जन के लिए निर्माण-पूर्व गतिविधियाँ।                                                                | गडचिरोली          | 130डी    | 97.71                           |
| 142      | वार्षिक योजना 2024-25 के अंतर्गत ईपीसी मोड पर महाराष्ट्र राज्य में एनएच-63 के किमी 24+350 से किमी 61+875 (जवाले - बोरगांव काले) तक पेव्ड शोल्डर के साथ चार लेन का पुनर्स्थापन और उन्नयन (कुल लंबाई - 37.525 किमी)।                                                                               | धाराशिव, लातूर    | 63       | 574.18                          |

| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | ज़िला     | एनएच सं. | स्वीकृति लागत (रुपये करोड़ में) |
|----------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------|----------|---------------------------------|
| 143      | महाराष्ट्र राज्य में ईपीसी मोड पर पनवेल-महाड-पंजी रोड एनएच-66 पर किमी 180.550 से किमी 181.950 तक ब्लैक स्पाट का सुधार और भोसते घाट मोड़ के वक्र सुधार और अन्य सड़क सुरक्षा उपाय - एपी 2023-24 के तहत अनुमान प्रस्तुत करने के संबंध में - पेन डिवीजन।                                                                                                                                                                                                                                                                                              | रत्नागिरि | 66       | 78.46                           |
| 144      | महाराष्ट्र राज्य के गढ़चिरोली जिले में कोंडागांव छत्तीसगढ़ के पास एनएच-30 जंक्शन को जोड़ने वाले एनएच 130डी अलापल्ली-भामरागढ़-लाहेरी - बिनगुंडा कुवाकोडी-महाराष्ट्र-छत्तीसगढ़ सीमा के किमी 84/00 से 112/00 खंड तक मिसिंग लिंक रोड का निर्माण, वित्तीय वर्ष 2024-25 की वार्षिक योजना के तहत अनुमान प्रस्तुत करना                                                                                                                                                                                                                                    | गढ़चिरोली | 30       | 381.32                          |
| 145      | महाराष्ट्र राज्य के रायगढ़ जिले में एनएच-965 डीडी पर वरंध घाट खंड में किमी 90.180 से किमी 90.260 और किमी 94.150 से किमी 96.600 तक भूस्खलन क्षेत्र पर सुरक्षात्मक प्रबंध कार्य                                                                                                                                                                                                                                                                                                                                                                     | रायगढ़    | 965डीडी  | 61.16                           |
| 146      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-160ए पर किमी 110/000 से किमी 176/000 (मोखदा से जव्हार के बीच खंड) तक सड़क सुरक्षा उपायों का निर्माण                                                                                                                                                                                                                                                                                                                                                                                                        | पालघर     | 160ए     | 26.21                           |
| 147      | एनएच-17-तलेरे - गगनगावाड़ा- कोल्हापुर एनएच-166जी सड़क खंड से डिजाइन चैनेज 35.300 से डिजाइन चैनेज 65.740 (लंबाई-30.440 किमी) तक महाराष्ट्र राज्य में ईपीसी मोड पर पेव्ड शोल्डरविन्यास के साथ 2-लेन तक राजमार्ग का निर्माण।- अतिरिक्त एपी 2024-25 के तहत अनुमान प्रस्तुत करने के संबंध में - कोल्हापुर डिवीजन।                                                                                                                                                                                                                                      | कोल्हापुर | 17       | 468.99                          |
| 148      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच 347ए के डिजाइन किमी चैनेज 14-300 से 19-800, 24-150 से 24-800, 31-00 से 47-00, 48-010 से 60-7 (परियोजना की कुल लंबाई 35.25 किमी) खंड तक तलेगांव वरुड गोनापुर खंड के पेव्ड शोल्डरके साथ 2 लेन में पुनर्स्थापन / उन्नयन के लिए डीपीआर तैयार करने के लिए परामर्श सेवाएं। (निविदा आईडी 2024 एमओआरटीएच 7895963).- एच-1 बोलीदाता मेसर्स एकम वेंचर जेवी मेसर्स आलमंडज़ ग्लोबल इंफ्रा-कंसल्टेंट लिमिटेड के साथ सहयोगी भागीदार मेसर्स मेक इंफ्राकॉन-इन एसोसिएशन-रेग की निविदा आधारित स्वीकृति के संबंध में प्रस्ताव। | वर्धा     | 347ए     | 0.39                            |
| 149      | महाराष्ट्र राज्य के ईपीसी मोड पर। भुगांव ताल, मुलशी गांव में एनएच-753एफ (डिजाइन-लंबाई 0.860 किमी) के साथ भुगांव पुनर्संरखन सड़क चैनेज 0/000 से चैनेज 0/860 चार लेन का निर्माण।                                                                                                                                                                                                                                                                                                                                                                    | पुणे      | 753एफ    | 40.07                           |

| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | ज़िला   | एनएच सं. | स्वीकृति लागत (रुपये करोड़ में) |
|----------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------|----------|---------------------------------|
| 150      | महाराष्ट्र राज्य में एनएच-247 के दहेगांव-कुही उमरेड खंड पर किमी 17+870 से 32+000 और 51+420 से 72+000 तक (कैम्पटी गांव में 17/870 पर रेलवे क्रॉसिंग के लिए बाईपास की व्यवहार्यता अध्ययन सहित) (लंबाई = 34.71 किमी) पेव्ड शोल्डर के साथ 2 लेन सीसी सड़क के निर्माण के लिए विस्तृत परियोजना रिपोर्ट और व्यवहार्यता अध्ययन की तैयारी के लिए परामर्श सेवाएं।                                                                                                                                                                               | नागपुर  | 247      | 0.49                            |
| 151      | महाराष्ट्र राज्य के (लंबाई 47.5 किमी) बुलढाणा जिले में बोथा फॉरेस्ट में फ्लाईओवर सहित एनएच-753ई के बुलढाणा-खामगांव सड़क खंड के 2/4 लेन पेव्ड शोल्डर के पुनर्स्थापन और उन्नयन के कार्य के लिए व्यवहार्यता अध्ययन और विस्तृत परियोजना की तैयारी के लिए परामर्श सेवाओं के लिए निविदा आधारित अनुमान।                                                                                                                                                                                                                                      | बुलढाणा | 753ई     | 1.14                            |
| 152      | महाराष्ट्र राज्य के अकोला जिले में एनएच-161ए के किमी 107/500 से किमी 136/809 (लंबाई 29.309 किमी) तक महान अकोला के पेव्ड शोल्डर के साथ 2 लेन के मौजूदा राजमार्ग के पुनर्स्थापन, उन्नयन और चौड़ीकरण के कार्य के लिए व्यवहार्यता अध्ययन और विस्तृत परियोजना रिपोर्ट तैयार करने के लिए परामर्श सेवाएं (निविदा आईडी 2024_एमओआरटीएच_810879_ 1) - मेसर्स सीईओएमए कंसल्टिंग प्राइवेट लिमिटेड, नई दिल्ली लीड, मंगलम इंफ्रा एंड इंजीनियरिंग लिमिटेड - जेवी, इनसिग्निया इंफ्राटेक - इन एसोसिएशन की निविदा आधारित स्वीकृति के संबंध में प्रस्ताव। | अकोला   | 161ए     | 0.17                            |
| 153      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच 161ए कुंदराल से वजार सड़क खंड पर हांगरगा खुर्द गांव चेनेज 84/820 पर पहुंच मार्ग सहित छोटे पुल का निर्माण (पहुंचमार्ग सहित कुल लंबाई 0.361 किमी)।                                                                                                                                                                                                                                                                                                                                               | नांदेड़ | 161ए     | 16.39                           |
| 154      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच 752 I किमी 25+100 से 47+100 तक के चरथाना-जिंतूर खंड का पेव्ड शोल्डर विन्यास (लचीले फुटपाथ) के साथ 2 लेन में पुनर्स्थापन और उन्नयन। संबंध :- वार्षिक योजना अनुमान का पुनः प्रस्तुतीकरण।                                                                                                                                                                                                                                                                                                         | परभनी   | 752 आई   | 157.69                          |
| 155      | महाराष्ट्र राज्य में एनएच-161एच पर जलगांव जामोद नंदुरा खंड एनएच-161एच पर नंदुरा के पास रेलवे लेवल क्रॉसिंग संख्या 20 के मद्देनजर आरओबी का निर्माण, ड्राइंग (जीएडी) और विस्तृत अनुमान।                                                                                                                                                                                                                                                                                                                                                 | बुलढाणा | 161एच    | 209.61                          |

| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                                                                                                     | ज़िला      | एनएच सं. | स्वीकृति लागत (रुपये करोड़ में) |
|----------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|----------|---------------------------------|
| 156      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-752जी (डिज़ाइन चैनेज 0+000 से 37+800 और चैनेज 43+600 से चैनेज 50+200) (लंबाई-44.40 किमी) के विसारवाड़ी (एनएच-6 जंक्शन के पास)-कलम्बा-नंदुरबार-कोल्डे का पेव्ड शोल्डर सहित दो लेन/पेव्ड शोल्डर सहित चार लेन का पुनर्स्थापन और उन्नयन। एपी 2024-25 के अंतर्गत अनुमान प्रस्तुत करना – संबंधी | नंदुरबार   | 752जी    | 349.08                          |
| 157      | एनएच (ओ) के तहत ईपीसी मोड पर एनएच-66 के डिज़ाइन किमी 84/00 से किमी 87/100 (इंदापुर बाईपास) और किमी 91/600 से किमी 99/100 (मानगांव बाईपास) तक पेव्ड शोल्डर सहित चार लेन का शेष कार्य।                                                                                                                                             | रायगढ़     | 66       | 354.21                          |
| 158      | महाराष्ट्र राज्य में एनएच-66 के किमी 450 +170 से किमी 471+300 (जराप से पत्रादेवी खंड) के बीच ईपीसी मोड पर सर्विस रोड और स्लिप रोड का निर्माण।                                                                                                                                                                                    | सिंधुदुर्ग | 66       | 14.01                           |
| 159      | महाराष्ट्र राज्य के बुलढाणा जिले में एनएच 161जी के किमी 55/000 से 88/000 (लंबाई - 33 किमी) तक शेगांव-संग्रामपुर के 2एल+पीएस तक मौजूदा राजमार्ग के पुनर्स्थापन, उन्नयन और चौड़ीकरण के कार्य के लिए व्यवहार्यता अध्ययन और विस्तृत परियोजना रिपोर्ट तैयार करने के लिए परामर्श सेवाएं।                                               | बुलढाणा    | 161जी    | 0.55                            |
| 160      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-353के के नादगांवपेठ-मोर्शी-वारड-एमएच/एमपी सीमा सड़क खंड पर नाल नदी पर वन क्षेत्रों (लंबाई-7.1 किमी) में 2एल+पीएस विन्यास सड़क, लघु पुल, पुलिया का निर्माण और शेष एमजेबी कार्य                                                                                                             | अमरावती    | 353के    | 78.17                           |
| 161      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच 543के के महाराष्ट्र/एमपी सीमा से तुमसर खंड तक किमी 51/000 से 69/000 तक पेव्ड शोल्डर सहित दो लेन का पुनर्स्थापन और उन्नयन (कुल लंबाई - 18.00 किमी)                                                                                                                                         | भंडारा     | 543के    | 120.24                          |
| 162      | महाराष्ट्र राज्य में एनएच-66 पर किमी 367/200 से किमी 450/170 (तलगांव-कलमठ-जराप खंड) के बीच ईपीसी मोड पर प्रमुख पुल, लघु पुल, सर्विस रोड, आरसीसी ड्रेन, पुलिया और बस बे का निर्माण।                                                                                                                                               | रत्नागिरि  | 66       | 47.91                           |
| 163      | महाराष्ट्र राज्य में ईपीसी मोड पर अचलपुर शहर (लंबाई - 6.192 किमी) परतवाड़ा में चांदुर बाजार नाका से ज़ासी रानी चौक तक एनएच 353जे का 4 लेन का निर्माण (एनएच 353जे का एनएच-548सी के साथ जंक्शन)                                                                                                                                    | अमरावती    | 548सी    | 112.68                          |

| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                        | ज़िला             | एनएच सं. | स्वीकृति लागत (रुपये करोड़ में) |
|----------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|----------|---------------------------------|
| 164      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-161ए पर पेव्ड शोल्डर विन्यास के साथ 4 लेन के निर्माण सहित अकोला से महान खंड का किमी 35/265 से किमी 64/574 (लंबाई - 29.309 किमी) तक पुनर्स्थापन, उन्नयन और चौड़ीकरण।                                          | अकोला             | 161ए     | 403.4                           |
| 165      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच 161जी के शेगांव से महाराष्ट्र/एमपी सीमा खंड का किमी 55+000 से किमी 118+000 (लंबाई - 63.00 किमी) तक पेव्ड शोल्डर विन्यास के साथ 2 लेन तक पुनर्स्थापन और उन्नयन।                                               | बुलढाना           | 161जी    | 629.65                          |
| 166      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-548बी पर किमी 20+670 पर कम ऊंचाई वाले सबवे (एलएचएस) सहित रेलवे क्रॉसिंग संख्या एलसी 99 के स्थान पर पहुंच मार्ग सहित चार लेन वाले रोड ओवर ब्रिज (आरओबी) का निर्माण।                                           | परभनी             | 548बी    | 55.83                           |
| 167      | महाराष्ट्र राज्य में एचएएम मोड पर उमरेड-नागभीर खंड का किमी 48/400 से 96/700 तक पुनर्स्थापन और उन्नयन (किमी 68/370 से किमी 70/770 तक भिवापुर शहर का हिस्सा छोड़कर) और एनएच-353डी के आरयूबी को पेव्ड शोल्डर संरचना के साथ चार लेन में परिवर्तित करना। | चंद्रपुर          | 353डी    | 1135.03                         |
| 168      | सीजी/एमएच सीमा से वैनगंगा पुल खंड (ईपीसी) पर शमन उपाय संरचना                                                                                                                                                                                        | गोंदिया           | 53       | 540.24                          |
| 169      | एनएच-353जे का नागपुर-काटोल एनएच(ओ) (ईपीसी) खंड                                                                                                                                                                                                      | नागपुर            | 353जे    | 1166.96                         |
| 170      | महाराष्ट्र राज्य में एनएच(ओ) के अंतर्गत एचएएम पर बामनी (डिजाइन किमी 19.000) से एमएच/टीजी बॉर्डर (डिजाइन किमी 51.985) डिजाइन लंबाई 32.985 किमी तक मौजूदा 2-लेन खंड को चार लेन में बदलना                                                              | चंद्रपुर          | 930डी    | 968.05                          |
| 171      | महाराष्ट्र राज्य में राष्ट्रीय राजमार्ग (ओ) के अंतर्गत एचएएम पर डिजाइन लंबाई 56.180 किमी खंड गोविंदपुर (महाराष्ट्र/तटीय गुजरात सीमा) (डिजाइन किमी 32.910) से राजुरा (डिजाइन किमी 89.090) तक मौजूदा 2-लेन खंड को चार लेन में बदलना।                  | चंद्रपुर          | 353बी    | 1013.33                         |
| 172      | महाराष्ट्र राज्य में औरंगाबाद-पैठन खंड को मौजूदा किमी 0.000 (डिजाइन किमी (-) 1.800) से मौजूदा किमी 44.400 (डिजाइन किमी 42.417) (डिजाइन लंबाई 44.217 किमी) तक 4-लेन बनाने का कार्य भारतमाला परियोजना के तहत ईपीसी मोड पर किया जाएगा।                 | छत्रपति संभाजीनगर | 752ई     | 1505                            |

| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                                                                                                                    | ज़िला                  | एनएच सं.            | स्वीकृति लागत (रुपये करोड़ में) |
|----------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------|---------------------|---------------------------------|
| 173      | महाराष्ट्र राज्य में ईपीसी मोड पर नागपुर-उमरेड खंड पर नागपुर शहर में इंदौरा चौक से दिघोरी चौक (डिजाइन लंबाई 8.90 किमी) तक इलेक्ट्रेड स्ट्रक्चर (फ्लाईओवर) का डिजाइन और निर्माण।                                                                                                                                                                 | नागपुर                 | 353डी               | 1038.84                         |
| 174      | शेष कार्यों का निर्माण (i) किमी 514+960 पर पैदल यात्री अंडरपास जिसमें पहुंच मार्ग और दोनों तरफ सर्विस रोड शामिल हैं, (ii) बस ले बे और बस शेल्टर, (iii) किमी 514.660 से किमी 515.087 तक दोनों तरफ नाली और (iv) एनएच-361 के 4-लेन वर्धा-बुटीबोरी खंड पर किमी 514.960 पर जंक्शन [महाराष्ट्र राज्य में ईपीसी मोड पर किमी 465.500 से किमी 524.690 तक | नागपुर                 | 361                 | 15.15                           |
| 175      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-361 के यवतमाल-वर्धा खंड पर देवली टाउन में मौजूदा कैरिजवे का एकबारगी सुधार [लंबाई - 3.200 किमी.]                                                                                                                                                                                                          | वर्धा                  | 361                 | 21.02                           |
| 176      | महाराष्ट्र राज्य में ईपीसी मोड पर भारतमाला परियोजना के अंतर्गत एनएच-361 के तुलजापुर-औसा खंड पर किमी 0.000 से किमी 55.835 तक (तुलजापुर बाईपास किमी 0.000 से किमी 11.593 तक सहित) चार लेनिंग के लिए शेष कार्यों (वीयूपी, सर्विस रोड, ड्रेन, जंक्शन विकास, बस बे और एफओबी) का निर्माण                                                              | धाराशिव                | 361                 | 61.08                           |
| 177      | महाराष्ट्र राज्य में ईपीसी मोड पर नागपुर-हैदराबाद एनएच-44 के खंड पर 6 लेन वाले फ्लाईओवर का निर्माण कार्य, जिसमें 74.745 किमी पर नांदोरी फ्लाईओवर (कालोडे स्क्वायर) के मौजूदा पीयूपी से 76.020 किमी पर हॉस्पिटल स्क्वायर तक पहुंच मार्ग शामिल है (कुल डिजाइन लंबाई-1.275 किमी)                                                                   | वर्धा                  | 44                  | 136.34                          |
| 178      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-361 के महागांव-यवतमाल खंड के किमी 320.580 से किमी 400.575 (डिजाइन लंबाई 80.195 किमी) तक चार लेन के निर्माण में अंबोडा, हिवारा संगम, लोनबेहाल, दत्तारामपुर और किन्ही गांव में अवरुद्ध खंड में शेष कार्यों का निर्माण                                                                                      | यवतमाल                 | 361                 | 61.22                           |
| 179      | महाराष्ट्र राज्य में ईपीसी मोड पर 4 विभिन्न राष्ट्रीय राजमार्गों (एनएच-44, 47, 53 और 353जे) पर विभिन्न स्थानों पर 07 स्टैंडअलोन सुरक्षा संरचनाओं/कार्यों (पैकेज-V) का निर्माण                                                                                                                                                                   | नागपुर                 | 44, 47, 53 और 353जे | 257.445                         |
| 180      | महाराष्ट्र राज्य में ईपीसी मोड पर विभिन्न राष्ट्रीय राजमार्गों पर विभिन्न स्थानों पर 11 स्टैंडअलोन सुरक्षा संरचनाओं/कार्यों (पैकेज-III) का निर्माण                                                                                                                                                                                              | अमरावती, वर्धा, नागपुर | 361, 53, 161        | 357.22                          |

| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                                    | ज़िला                                  | एनएच सं. | स्वीकृति लागत (रुपये करोड़ में) |
|----------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------|----------|---------------------------------|
| 181      | महाराष्ट्र राज्य में ईपीसी मोड पर विभिन्न राष्ट्रीय राजमार्गों पर विभिन्न स्थानों पर 9 स्टैंडअलोन सुरक्षा संरचनाओं/कार्यों का निर्माण                                                                                                                           | छत्रपति संभाजीनगर, बीड, धुले और जलगांव | 52, 53   | 324.57                          |
| 182      | महाराष्ट्र में ईपीसी मोड पर एनएच 353जे के नागपुर-कटोल खंड के किमी 7+300 से किमी 13+000 तक एकमुश्त सुधार के तहत सुदृढीकरण                                                                                                                                        | नागपुर                                 | 353जे    | 25.00                           |
| 183      | महाराष्ट्र में ईपीसी मोड पर रायपुर-नागपुर (441.970 किमी से 443.560 किमी तक) एनएच-53 पर 6एल सौदाद आरओबी                                                                                                                                                          | गोंदिया                                | 53       | 32.52                           |
| 184      | महाराष्ट्र में ईपीसी मोड पर एनएच-52 पर मेहुनबारे कस्बे में किमी 415.940 से 419.940 तक तथा गर्ताड में किमी 450.840 से 454.140 तक एकबारगी सुधार कार्य।                                                                                                            | जलगांव                                 | 52       | 23.56                           |
| 185      | महाराष्ट्र में ईपीसी मोड पर एनएच-52 के एमएच/एमपी सीमा-धुले खंड पर सड़क परिवहन एवं राजमार्ग मंत्रालय द्वारा चिन्हित ब्लैकस्पॉट और 7 दुर्घटना स्थलों के सुधार के लिए किमी 177.900 (पलासनेर) और किमी 237.200 (वाघाडी) पर वीयूपी का निर्माण और अन्य उपचारात्मक उपाय | धुले                                   | 52       | 132.97                          |
| 186      | महाराष्ट्र में ईपीसी मोड पर एनएच-361 के चाकू-लातूर खंड पर अहमदपुर कस्बे में सफेद टॉपिंग के साथ एकबारगी का सुधार                                                                                                                                                 | लातूर                                  | 361      | 22.63                           |
| 187      | महाराष्ट्र में ईपीसी मोड पर एनएच-361 के चाकू-लोहा खंड में किमी 143.300 से किमी 143.900 के बीच सर्विस रोड और बस शेल्टर का निर्माण                                                                                                                                | लातूर                                  | 361      | 5.59                            |
| 188      | महाराष्ट्र में ईपीसी मोड पर राजुरा कोरपाना एमएच/टीएल सीमा एनएच-353बी पर गंधचंदूर कस्बे में किमी 66.600 से 68.800 तक फ्लाईओवर सह आरओबी का निर्माण।                                                                                                               | चंद्रपुर                               | 353बी    | 191.31                          |
| 189      | महाराष्ट्र में ईपीसी मोड पर एनएच-361 पर चाकूर और लातूर कस्बों में सफेद टॉपिंग के साथ एकबारगी का सुधार और अष्टा गांव में बस शेल्टर का निर्माण।                                                                                                                   | लातूर                                  | 361      | 30.47                           |
| 190      | महाराष्ट्र में ईपीसी मोड पर एनएच-53 के कुरनखेड से शेलाड (अमरावती चिखली पैकेज-2) खंड में निपाना गांव के निकट किमी 226/150 पर वीयूपी का निर्माण और किमी 240.660 (अकोला एमआईडीसी के निकट अप्पू टी पॉइंट) पर फ्लाईओवर का निर्माण।                                   | अकोला                                  | 52       | 104.47                          |
| 191      | महाराष्ट्र के प्रतिशत मद दर के आधार पर जलगांव जिले में 128.000 किलोमीटर से 226.500 किलोमीटर के बीच 20.600 किलोमीटर लंबाई के लिए तलोदा बुरहानपुर                                                                                                                 | जलगांव                                 | 753बीई   | 14.16                           |



| क्र. सं. | कार्य का नाम                                                                                                                                                                                          | ज़िला              | एनएच सं.      | स्वीकृति लागत (रुपये करोड़ में) |
|----------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------|---------------|---------------------------------|
|          | एनएच-753बीई का सुदृढ़ीकरण, मरम्मत और रखरखाव (5.375 किलोमीटर सुदृढ़ीकरण)                                                                                                                               |                    |               |                                 |
| 192      | महाराष्ट्र में ईपीसी मोड पर एनएच-361 के तुलजापुर-औसा खंड के तुलजापुर बाईपास में उजानी में किमी 28.842 पर छोटे पुल और आरसीसी नाले का निर्माण, आशिव में 3 बॉक्स कल्वर्ट और आरसीसी नाले का निर्माण।      | लातूर              | 361           | 13.9                            |
| 193      | महाराष्ट्र में ईपीसी मोड पर (क) एनएच-361 के यवतमाल-वर्धा खंड, (ख) एनएच-53 के नागपुर-कोंढाली खंड में 6 दुर्घटना स्थलों का सुधार                                                                        | नागपुर             | 361           | 173.21                          |
| 194      | महाराष्ट्र में ईपीसी मोड पर एनएच-53 के तरसोद फागने खंड पर जलगांव शहर का एकबारगी सुधार।                                                                                                                | जलगांव             | 53            | 49.2                            |
| 195      | महाराष्ट्र में ईपीसी मोड पर एनएच-547ई और एनएच-353जे पर कलमेश्वर कस्बे में एकबारगी सुधार कार्य।                                                                                                        | नागपुर             | 547ई और 353जे | 96.22                           |
| 196      | एनएच-48 के पुणे-सतारा खंड को बीओटी पर 6 लेन का बनाना                                                                                                                                                  | पुणे और सतारा      | 48            | 1725.00                         |
| 197      | एनएच-65 के सोलापुर-महाराष्ट्र/केएनटी सीमा को बीओटी पर 4 लेन का बनाना                                                                                                                                  | सोलापुर और धाराशिव | 65            | 923.00                          |
| 198      | एचएएम पर एनएच-848 के किमी 539.202 पर वडपे से किमी 563 पर ठाणे तक 8 लेन का निर्माण                                                                                                                     | थाइन               | 848           | 1252.92                         |
| 199      | ईपीसी पर एनएच-4 के खंबाटकी घाट पर नई 6-लेन सुरंग का निर्माण                                                                                                                                           | सतारा              | 48            | 907.03                          |
| 200      | एचएएम आधार पर किमी. 77 से 103.400 तक 8-लेन प्रवेश नियंत्रित एक्सप्रेसवे का निर्माण (वडोदरा मुंबई एक्सप्रेसवे के गंजड़ से तलासरी खंड), पैकेज-XI                                                        | पालघर              | एनई-4         | 1534.71                         |
| 201      | एचएएम आधार पर किमी 50.700 से 77 तक (वडोदरा मुंबई एक्सप्रेसवे के मसवन से गंजाद खंड) 8-लेन प्रवेश नियंत्रित एक्सप्रेसवे का निर्माण, पैकेज-XII                                                           | पालघर              | एनई-4         | 1711.38                         |
| 202      | एचएएम आधार पर मुख्य एक्सप्रेसवे के किमी. 26.582 से 50.70 तक और एसपीयूआर (वडोदरा मुंबई एक्सप्रेसवे के शिरसाद से मसवन खंड) के किमी. 0 से 3 तक 8-लेन प्रवेश नियंत्रित एक्सप्रेसवे का निर्माण, पैकेज-XIII | पालघर              | एनई-4         | 3536.9                          |
| 203      | धरमपुरी - लोनंद, पैकेज-IV (संत ज्ञानेश्वर पालखी मार्ग)                                                                                                                                                | सोलापुर और सतारा   | 965           | 1411.71                         |
| 204      | बारामती - इंदोपुर पैकेज - II                                                                                                                                                                          | पुणे               | 965जी         | 1471.32                         |
| 205      | एचएएम आधार पर किमी 3.000 से 20.200 तक 8-लेन पहुंच नियंत्रित एक्सप्रेसवे का निर्माण (शिरसाद से अकलोली खंड - वडोदरा मुंबई एक्सप्रेसवे का एसपीयूआर), पैकेज-XIV                                           | पालघर और ठाणे      | एनई-4         | 2058.59                         |

| क्र. सं. | कार्य का नाम                                                                                                                                                                                      | ज़िला                  | एनएच सं. | स्वीकृति लागत (रुपये करोड़ में) |
|----------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------|----------|---------------------------------|
| 206      | एचएएम आधार पर किमी 20.200 से 43.000 तक 8-लेन पहुंच नियंत्रित एक्सप्रेसवे का निर्माण (अकलौली से अमने खंड - वडोदरा मुंबई एक्सप्रेसवे का एसपीयूआर), पैकेज-XV                                         | थाइन                   | एनई-4    | 2610.8                          |
| 207      | 43.000 किमी से 69.800 किमी तक 8-लेन पहुंच नियंत्रित एक्सप्रेसवे का निर्माण (अमने से भोज खंड - वडोदरा मुंबई एक्सप्रेसवे का एसपीयूआर) एचएएम आधार पर, पैकेज-XVI                                      | थाइन                   | एनई-4    | 4051.8                          |
| 208      | वडोदरा मुंबई एक्सप्रेसवे, पैकेज-XVII के किमी 69.700 से किमी 79.783 (भोज से मोरबे-स्पर) खंड तक आठ लेन का पहुंच नियंत्रित एक्सप्रेसवे का निर्माण                                                    | ठाणे और रायगढ़         | एनई-4    | 2208.68                         |
| 209      | लोनंद से दिवेघाट (मोहोल-आलंदी खंड) तक 4 लेन का निर्माण, एनएच-965 का पैकेज-V खंड                                                                                                                   | सतारा                  | 965      | 1709.96                         |
| 210      | एनएच-166, पैकेज-I के रत्नागिरी-कोल्हापुर खंड का 4-लेन का बनाना                                                                                                                                    | रत्नागिरी              | 166      | 1774                            |
| 211      | एनएच-166, पैकेज-II के रत्नागिरी-कोल्हापुर खंड का 4-लेन का बनाना                                                                                                                                   | रत्नागिरी और कोल्हापुर | 166      | 1985.4                          |
| 212      | एनएच-166, पैकेज-III के रत्नागिरी-कोल्हापुर खंड का 4-लेन का बनाना                                                                                                                                  | कोल्हापुर              | 166      | 1939.23                         |
| 213      | एनएच-48, पैकेज-II के सतारा-कागल खंड का 6-लेन का बनाना                                                                                                                                             | सतारा                  | 48       | 2330.71                         |
| 214      | एनएच-48 के सतारा-कागल, पैकेज-I खंड को 6 लेन का बनाया जाना                                                                                                                                         | सतारा और कोल्हापुर     | 48       | 2111.25                         |
| 215      | अहमदनगर-सोलापुर (ग्रीनफील्ड सेक्शन) (पैकेज XIV)                                                                                                                                                   | सोलापुर                | 150सी    | 1370.75                         |
| 216      | एनएच-66 के किमी.42.3 से किमी.84.6 तक पनवेल से इंदापुर खंड के 4-लेनिंग के लिए शेष कार्य                                                                                                            | रायगढ़                 | 66       | 546.44                          |
| 217      | एनएच-66 के किमी.0.0 से किमी.42.3 तक पनवेल से इंदापुर खंड के 4-लेनिंग के लिए शेष कार्य                                                                                                             | रायगढ़                 | 66       | 329.82                          |
| 218      | एनएच-3 के धुले-पिंपलगांव खंड में किमी 282+800 पर स्टैंडअलोन 6-लेन पुरमेपाड़ा वीयूपी (शेष कार्य)                                                                                                   | धुले                   | 60       | 31.59                           |
| 219      | एनएच-48 का सूरत-दहिसर खंड                                                                                                                                                                         | ठाणे और पालघर          | 48       | 69.77                           |
| 220      | 4 स्थान अर्थात (i) भांडगांव जंक्शन (किमी 47.920) (ii) वर्कुटे जंक्शन (किमी 126.735) (iii) इंदापुर बाईपास प्रवेश (किमी 135.675) (iv) पुणे-सोलापुर (पैकेज-I) पर इंदापुर बाईपास निकास (किमी 142.735) | पुणे                   | 65       | 99.92                           |

| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                                                                                                                                                                          | ज़िला                     | एनएच सं. | स्वीकृति लागत (रुपये करोड़ में) |
|----------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------|----------|---------------------------------|
| 221      | एनएच-60 के खेड़-सिन्नर खंड पर संगमनेर बाईपास एंड जंक्शन (किमी.150.200) और वावी जंक्शन (किमी.163.900) पर पहुंच मार्ग सहित 4-लेन का स्टैंडअलोन वाहन अंडरपास                                                                                                                                                                                                                                             | पुणे और अहिल्यानगर        | 60       | 34.42                           |
| 222      | एनएच-965 का हडपसर - दिवे घाट खंड                                                                                                                                                                                                                                                                                                                                                                      | पुणे                      | 965      | 818.52                          |
| 223      | एनएच-3 के खंड में गोंडे से पिंपरी साडो तक 6 लेन का निर्माण                                                                                                                                                                                                                                                                                                                                            | नासिक                     | 848      | 856.93                          |
| 224      | नवी मुंबई अंतर्राष्ट्रीय हवाई अड्डा इंटरचेंज (पश्चिम की ओर) (अमरा मार्ग/एनएच-348ए) चैनल 2.860 पर और चैनल 3+380 और 4+093 पर 2 वीयूपी का निर्माण                                                                                                                                                                                                                                                        | रायगढ़                    | 348ए     | 254.68                          |
| 225      | नवी मुंबई अंतर्राष्ट्रीय हवाई अड्डे के कर्नाला जंक्शन पर पूर्व दिशा में इंटरचेंज (एनएच-4बी डीजी सेक्शन)                                                                                                                                                                                                                                                                                               | रायगढ़                    | एनएच-4बी | 397.22                          |
| 226      | एनएच-60 के खेड़-सिन्नर खंड पर व्हाइट टॉपिंग का निर्माण कार्य                                                                                                                                                                                                                                                                                                                                          | पुणे, अहिल्यानगर और नासिक | 60       | 334.90                          |
| 227      | महाराष्ट्र राज्य में ईपीसी मोड पर मालशेज घाट से अणे घाट (किमी 101/000 से किमी 161/570 - पैकेज-I), अणे घाट से अहमदनगर बाईपास (किमी 161/570 से किमी 211/000 - पैकेज-II) और खारवंडी कासर से एनएच 211 के जंक्शन तक (किमी 284/000 से किमी 337/000 - पैकेज-III) कुल 163 किमी लंबाई के एनएच 61 (पुराने एनएच 222) के दो लेन वाले पेव्ड शोल्डर के 20 पुलियों के पुनर्निर्माण के साथ-साथ व्हाइट टॉपिंग का कार्य | अहिल्यानगर                | 61       | 254.79                          |
| 228      | अतिरिक्त संरचना पैकेज-I नासिक) (धुले-नासिक राजमार्ग पर 12 संरचना कार्य)                                                                                                                                                                                                                                                                                                                               | नासिक और धुले             | 848 / 60 | 479.00                          |
| 229      | अतिरिक्त संरचना पैकेज-II (सोलापुर) (सोलापुर और पुणे शहर में राजमार्ग पर 4 संरचना कार्य)                                                                                                                                                                                                                                                                                                               | पुणे और सोलापुर           | 65       | 169.86                          |
| 230      | पंढरपुर शहर का एकबारगी का सुधार                                                                                                                                                                                                                                                                                                                                                                       | सोलापुर                   | 965      | 83.71                           |
| 231      | एनएच-48 के सूरत-दहिसर खंड पर किमी.381 से किमी.502 तक मौजूदा बिटुमिनस कैरिजवे और सुरक्षा सड़क पर व्हाइट टॉपिंग का निर्माण                                                                                                                                                                                                                                                                              | ठाणे और पालघर             | 48       | 553.00                          |
| 232      | एनएच-60 (पुराना एनएच-50) के खेड़ सिन्नर खंड पर खोदाद जंक्शन (किमी.78.600) और अम्बिखालसा जंक्शन (किमी.113.150) पर पहुंच मार्ग सहित वीयूपी का निर्माण                                                                                                                                                                                                                                                   | अहिल्यानगर                | 60       | 29.03                           |

| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                                                                                                                                                                       | ज़िला              | एनएच सं. | स्वीकृति लागत (रुपये करोड़ में) |
|----------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------|----------|---------------------------------|
| 233      | महाराष्ट्र राज्य में ईपीसी मोड पर 4 स्थानों अर्थात (i) किकवी गांव (किमी 801+080) (ii) हरिश्चंद्री (किमी 806+020) (iii) शिवारे (किमी 817+360) (iv) खेड़शिवपुर (किमी 820+340) और 863+200 पर एफओबी तथा एनएच-4 के पुणे-सतारा खंड पर किमी 725.000 से 865+350 (लंबाई किमी 140.350) तक अन्य विविध कार्यों पर वीयूपी की क्रॉसिंग सुविधा का डिजाइन और निर्माण                                               | पुणे और सतारा      | 48       | 34.88                           |
| 234      | महाराष्ट्र राज्य में एनएच-3 (नया एनएच-848) के गोंडे-वडपे खंड पर किमी 532+552 (बापगांव) पर 6-लेन स्टैंड-अलोन सिंगल स्पैन ग्रेड सेपरेटेड संरचना का डिजाइन और निर्माण (शेष कार्य)                                                                                                                                                                                                                     | थाइन               | 848      | 44.19                           |
| 235      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-48 के पुणे-सतारा खंड के किमी 756+395 (कृष्णा नदी पुल) पर दोनों तरफ ब्लैक स्पोट (एमएच-04-218) के सुधार के लिए पहुंच मार्गों सहित कृष्णा नदी पर प्रमुख पुलों (सर्विस रोड ब्रिज) का निर्माण और किमी 770+550 (वेले गांव) पर दोनों तरफ ब्लैक स्पोट (एमएच-04-216) के सुधार के लिए एलवीयूपी और पहुंच मार्गों सहित फ्लाईओवर का निर्माण।                             | सतारा              | 48       | 42.69                           |
| 236      | एमओआरटीएच के 4 ब्लैकस्पोट्स पर दीर्घकालिक सुधार कार्य अर्थात (i) भुमकर पुल (एमएच-04-27) (ii) नवले ब्रिज (एमएच-04-26) (iii) बावधन (एमएच-04-42) (iv) वाकड (एमएच-04-41) और महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-48 के पुणे-सतारा खंड पर एनडीए चौक के पास किमी 842+680 पर एफओबी का डिजाइन और निर्माण                                                                                                 | पुणे और सतारा      | 48       | 27.54                           |
| 237      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-3 के पिंपलगंव-नासिक-गोंडे खंड पर चैनल 425.510 पर एमओआरटीएच ब्लैकस्पोट अर्थात डोंगरबाबा मंदिर (एमएच-04-192) पर दीर्घकालिक सुधार कार्य के रूप में वाहन अंडरपास का डिजाइन और निर्माण                                                                                                                                                                           | नासिक              | 848      | 39.13                           |
| 238      | एनएच-52 के सोलापुर-येदशी खंड पर सर्विस रोड का निर्माण/चौड़ीकरण और स्ट्रीट लाइट की स्थापना                                                                                                                                                                                                                                                                                                          | सोलापुर और धाराशिव | 52       | 45.10                           |
| 239      | महाराष्ट्र राज्य में ईपीसी मोड पर कार्यों का निर्माण; ए) एनएच-166 के सांगली - सोलापुर खंड पर चैनल 365+740 से चैनल 366+580 (बीएचएस) तक भैया चौक जंक्शन और सर्विस रोड पर पहुंच के साथ किमी 377+800 पर आरओबी, बी) एनएच-65 के पुणे सोलापुर पैकेज-II खंड पर चैनल 211.139 पर एसवीयूपी सहित चैनल 210.592 (यावली) पर वीयूपी, सी) एनएच-52 के सोलापुर-येदशी खंड पर स्ट्रीट लाइट के काम के साथ चैनल 36+580 पर | सोलापुर            | 166 / 65 | 96.51                           |

| क्र. सं. | कार्य का नाम                                                                                                                                                                                                                                                                | ज़िला               | एनएच सं.        | स्वीकृति लागत (रुपये करोड़ में) |
|----------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------|-----------------|---------------------------------|
|          | वीयूपी, डी) चैनल 129+440 से 129+990 आरएचएस तक सर्विस रोड, चैनल 129+750 से 129+990 एलएचएस, चैनल 135+650 से 136+100 बीएचएस, 101+750 से 102+050 बीएचएस, चैप्टर 104+200 से 104+780 आरएचएस और एनएच-150(ई) के अक्कलकोट-सोलापुर खंड पर चैप्टर 104+759 पर बॉक्स कल्वर्ट का चौड़ीकरण |                     |                 |                                 |
| 240      | कलंबोली इंटरचेंज जंक्शन का विकास                                                                                                                                                                                                                                            | रायगढ़              | 548             | 826.00                          |
| 241      | एनएच-160 का सावली विहिर से अहमदनगर बाईपास खंड                                                                                                                                                                                                                               | अहिल्यानगर          | 160             | 867.08                          |
| 242      | करमाला-तेंभुर्नी (एनएच-561ए) को 4 लेन का बनाना                                                                                                                                                                                                                              | सोलापुर             | 561ए            | 1,234.12                        |
| 243      | एनएच-965 डीडी का लोणंद शिरवाल खंड और एनएच-965डी का लोणंद सतारा खंड                                                                                                                                                                                                          | सतारा               | 965डी / 965डीडी | 611.84                          |
| 244      | एनएच-160ए का घोटी-सिन्नार खंड                                                                                                                                                                                                                                               | नासिक               | 160ए            | 264.35                          |
| 245      | पिराची कुरोली (किमी 55+900 -किमी 56+400), मालशिरस बाईपास खुडुस-धर्मपुरी में विलय और नैटपुते बाईपास (किमी 101+500) एनएच-965 पर खुडुस-धर्मपुरी                                                                                                                                | सोलापुर             | 965             | 168.52                          |
| 246      | एनएच-48 के पुणे-सतारा खंड की सर्विस/स्लिप रोड का सुदृढ़ीकरण                                                                                                                                                                                                                 | पुणे और सतारा       | 48              | 785.75                          |
| 247      | एनएच 160 के सिन्नर से शिरडी खंड पर किमी 0+000 से किमी 50+943 तक 4-लेनिंग का शेष कार्य (सिन्नर बाईपास सहित)                                                                                                                                                                  | नासिक और अहिल्यानगर | 160             | 114.89                          |
| 248      | एनएच 166 पर चैनेज 217+060 से किमी 217+682 तक वीओपी का निर्माण और चैनेज 194+710 से 195+086 तक स्लिप रोड का निर्माण                                                                                                                                                           | सांगली              | 166             | 16.52                           |
| 249      | एनएच-4 के पुणे-सतारा खंड पर मुथा नदी पर छोटे और बड़े पुल का निर्माण (ब्लैकस्पॉट सुधार)                                                                                                                                                                                      | पुणे                | 48              | 49.46                           |
| 250      | एनएच-65 के पुणे-सोलापुर खंड पर बेल ब्रिज और पुराने पुणे नाका पर प्रमुख पुल का निर्माण (ब्लैकस्पॉट सुधार)                                                                                                                                                                    | सोलापुर             | 65              | 51.57                           |
| 251      | एनएच-48 के सूरत-दहिसर खंड में इबादपाड़ा में वीयूपी का निर्माण (ब्लैकस्पॉट सुधार)                                                                                                                                                                                            | पालघर               | 48              | 44.78                           |
| 252      | एनएच-3 के धुले-पिंपलगांव खंड पर खड़कजंब जंक्शन पर वीयूपी और एलवीयूपी का निर्माण (ब्लैकस्पॉट सुधार)                                                                                                                                                                          | नासिक               | 60              | 49.90                           |
| 253      | एनएच 4 के पुणे-सतारा खंड पर चैनल 863+200 (किवाले) पर एसवीयूपी का निर्माण                                                                                                                                                                                                    | पुणे                | 48              | 18.80                           |

| क्र. सं. | कार्य का नाम                                                                                                                                                              | ज़िला                     | एनएच सं. | स्वीकृति लागत (रुपये करोड़ में) |
|----------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------|----------|---------------------------------|
| 254      | महाराष्ट्र राज्य में ईपीसी मोड पर एनएच-3 के धुले-पिपलगांव खंड पर लालिंग, मुंगासे, वडालीभोई और रायगढ़ नगर में सर्विस रोड का निर्माण और राहुद घाट में सड़क सुरक्षा कार्य    | नासिक और धुले             | 60       | 63.64                           |
| 255      | रुड्छातिसी, महिजलगांव और घोगरगांव गांवों के शहरी हिस्से की सड़कों का सुदृढ़ीकरण                                                                                           | अहिल्यानगर                | 516ए     | 15.19                           |
| 256      | एनएच-65 (पैकेज-I) के पुणे-सोलापुर खंड पर वारवंड (चैनेज 59+000), पाटस (चैनेज 66+350) और खड़की (चैनेज 90+300) में अतिरिक्त संरचनाओं का निर्माण।                             | पुणे                      | 65       | 99.20                           |
| 257      | जेएनपीटी पैकेज-IV के एनएच-4बी की सर्विस/स्लिप रोड का सुदृढ़ीकरण                                                                                                           | रायगढ़                    | 48       | 34.22                           |
| 258      | एनएच-60 का खेड़-सिन्नर खंड: (i) किमी 47.150, (ii) किमी-153.880 पर सैखिंदी फाटा और नंदुरशिगोटे बीपी एंड जंक्शन: (iii) किमी 165.430 पर एट-ग्रेड जंक्शन वीयूपी को हटाया जाना | पुणे, अहिल्यानगर और नासिक | 60       | 98.90                           |
| 259      | एमएसआरडीसी के समृद्धि महामार्ग को जोड़ने के लिए 7.00 किमी लंबाई (बोरीवली किमी 38.200 से किरावली किमी 45.200 तक) के वीएमई स्पर का निर्माण                                  | थाइन                      | एनई-4    | 609.00                          |
|          | <b>कुल</b>                                                                                                                                                                |                           |          | <b>97728.0124</b>               |

## VILLAGES DEPRIVED OF DRINKING WATER

### 3094. SHRI RAJESHBHAI NARANBHAI CHUDASAMA:

Will the Minister of **JAL SHAKTI** be pleased to state:

(a) whether it is a fact that many villages in the country are still deprived of drinking water and are dependent on water tankers which transport water from far-off places;

(b) if so, the details thereof;

(c) whether the Government has formulated any scheme and provided funds to provide drinking water to every citizen in the country; and

(d) if so, the details thereof and the time-frame by which this scheme is likely to be fully implemented across the country?

**THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V.  
SOMANNA):**

(a) to (d): Since August 2019, Government of India in partnership with States, is implementing centrally sponsored scheme Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of tap water supply to every rural household in all villages across the country. At the time of the launch, the Government also approved support for the States and UTs with a central outlay of ₹2,08,652 crore. The approved Central outlay has almost been utilized.

At the time of announcement of Jal Jeevan Mission, 3.23 Crore (17%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 04.08.2025, around 12.45 Crore additional rural households have been provided with tap water connections. Thus, as on 04.08.2025, out of 19.36 Crore rural households, in around 5.86 lakh villages, in the country, around 15.68 Crore (80.99%) households spread across 5.81 lakh villages, are reported to have tap water supply in their homes. Further, as on 04.08.2025, around 2.63 lakh villages are reported as ‘Har Ghar Jal’ i.e. 100% rural households are having tap water supply.

Hon'ble Finance Minister during her budget speech 2025-26 has announced extension of Jal Jeevan Mission until 2028 with enhanced total outlay.

Drinking water being a State subject, under JJM, responsibilities for planning, approval, implementation, operation and maintenance of drinking water supply schemes lie with State/ UT governments. Government of India supplements the efforts of the State/ UT government by providing technical and financial assistance. The details of villages being provided drinking water through water tankers are maintained at State Government level.

### **DAMAGES TO NEW ROADS, BRIDGES AND EXPRESSWAYS**

**3095. SHRI K. C. VENUGOPAL:**

**SHRI BENNY BEHANAN:**

**ADV. ADOOR PRAKASH:**

**DR. NAMDEO KIRSAN:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) whether the Government is aware of recent incidents of damage to newly constructed roads, bridges and expressways due to rains, if so, the details thereof;
- (b) the number of such infrastructure failures reported during the last three years, project-wise and State-wise and the reasons identified for these failure;
- (c) whether any action has been taken against the contractors or agencies responsible including blacklisting or penalties, if so, the details thereof;
- (d) the steps taken by the Government to ensure better construction quality, drainage design and climate resilience in future highway projects;



(e) whether the Government has conducted any inquiry into the collapse of several stretches on the National Highway-66 being constructed in Kerala, if so, the details thereof and the action taken against the defaulters; and

(f) the details of measures taken by the Government to avoid such issues in construction of National Highways?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a) to (c): The detailed design, development and maintenance of National Highways (NHs) / National Expressways projects, including structures (like bridges etc.) thereon, and rectification of defects during Defect Liability Period (DLP) / Concession Period after completion of the work implemented on either Engineering, Procurement, and Construction (EPC) mode or on Build, Operate & Transfer (BOT) mode or on Hybrid Annuity mode (HAM), as per provisions of relevant Standard Contract/ Concession Agreement, are the responsibility of the concerned Contractor / Concessionaire.

Major deficiencies / damages in newly constructed NHs / National Expressways, including structures (like bridges etc.) thereon, due to rains, have been reported for 22 projects / stretches during the last three years and current year, State / Union Territory (UT) – wise details of which along with action taken are at **Statement**.

(d): All efforts are made to ensure that the National Highways (NHs) are constructed as per stipulated quality standards specified in the Indian Roads Congress (IRC) specifications and codes. To ensure that highway construction

adheres to stipulated quality standards, Consultants [Authority's Engineer (AE) / Independent Engineer (IE)] are appointed by the executing agencies for day-to-day supervision of works at site. Officials of executing agencies undertake inspections from time to time and ensure adherence of conformity of quality of the work done by the Concessionaire / Contractor with stipulated requirements.

Deficiencies observed, if any, are brought to the notice of the Concessionaires/ Contractors for taking up necessary corrective/ remedial actions as stipulated in technical schedules of the Contract/ Concession Agreement or within a reasonable period as decided by the executing agency / AE/ IE.

The Government has established system of receiving complaints through Public Grievance Portal, mobile based Rajmarg Yatra app for citizen feedback regarding issues / grievances related to NHs including the quality issues. Further, for complaints received from various Social Media Platforms including complaints received from other sources about various issues concerning National Highways including issues related to quality of construction, the Government has set up an internal mechanism to takes cognizance of these complaints through web portal towards ensuring that necessary corrective actions are taken up by the Officials / Concessionaires / Contractors for the NHs projects.

The Government in Ministry of Road Transport and Highways (MoRTH) has initiated monitoring of the quality including defect rectification in NHs projects through mobile based application named as NHAI One / Tatpar. This

app is used by Field officers / Engineers / Contractors / Concessionaires directly from onsite, through digital reporting of daily and monthly defects, submission of geo-tagged and time-stamped photos for inspections and digital uploading of test results.

The Government has taken the following initiatives for improvement of quality control systems in implementation of NHs works, some of which are as stated below: -

- i. Adoption of Automated & Intelligent / Machine-aided Construction (AI-MC) in NH projects;
- ii. Mandatory assessments of road conditions through Network Survey Vehicle (NSV) before start of work, before issue of completion certificate and thereafter at regular intervals of six months after completion of the work; Further revamping of NSV system for road condition assessment using analytics and enforcement of contractual provisions during Operation and Maintenance (O&M) through dedicated central cell;
- iii. Analysis of High-Resolution Imagery collected from Drone Surveys in Drone Analytics Monitoring System (DAMS) integrated with Artificial Intelligence / Machine Learning algorithms for periodic evaluation of progress and quality of ongoing NHs works from time to time;
- iv. Deployment of Mobile Quality Control Vans (MQCVs) equipped with Non-Destructive Testing Equipment on pilot basis in four States, namely in Gujarat, Rajasthan, Odisha and Karnataka, for diagnostic assessments

of overall health and quality of works from time to time during project implementation phases;

- v. Deployment of Third Party Quality Auditors for independent quality audits of NH works on a case-to-case basis.

Aspects of rainfall, high flood level, climate, type of terrain, soil category etc. are invariably taken into consideration during preparation of Detailed Project Report (DPR) for all NH development / upgradation projects. Accordingly, construction of roadside lined / unlined drains, Cross Drainage structures viz., Culverts, Minor & Major bridges across natural streams / drainage etc., are carried out as per scope of contract for the project by the Contractor / Concessionaire as per standard specifications and Indian Roads Congress (IRC) codes.

(e) and (f): National Highways Authority of India (NHAI) constituted an Expert Committee on 24.05.2025 to assess potentially vulnerable locations of Reinforced Soil (RS) Walls and Slope Protection Works in 17 under construction projects on NH-66 in the State of Kerala.

Committee visited the entire stretch of NH-66 in Kerala between 11.06.2025 to 14.07.2025 to assess the adequacy of the protection methodologies adopted / being adopted / proposed to be adopted for slopes / embankments and other vulnerable locations and to suggest necessary improvements. Committee held detailed deliberations regarding Slope Stability and RE Wall with field officers and respective Concessionaires / Contractors / IEs / Designers in July, 2025 and observed that the existing soil at sites exhibits low bearing capacity and suggested additional ground improvement techniques.

### **STATEMENT**

**State / UT – wise details of major deficiencies / damages reported in newly constructed NHs / National Expressways, including structures (like bridges etc.) thereon, due to rains, during the last three years and current year along with action taken: -**

| State             | S. No. | Project / Stretch Name                                                                                                                                                                                                       | Incident Year | Details of Major damages / defects                                                                                                                               | Action Taken                                                                                                                                                        |
|-------------------|--------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Arunachal Pradesh | 1      | Permanent solution to Slip Zones on Papu – Yupia – Hoj – Potin section of NH-713A & NH-13 at Km 31.000 (Hoj Market), Km 38.300 (Yabi Village), Km 39.000 (Waterfall), Km 39.700 (Appa Crusher) and Km 40.300 (Crusher Point) | 2024          | RE wall Collapsed                                                                                                                                                | Rectification of defective work initiated by the Contractor. Penalty of 5% of contract value imposed on Contractor.                                                 |
| Andhra Pradesh    | 2      | Six-laning of Vijayawada bypass from Chinna Autupalli (Design Ch.0+000) to Gollapudi (Design Ch. 30+000) in Vijayawada – Gundugolanu Section of NH-16                                                                        | 2024          | Defects in the construction of RE wall.                                                                                                                          | Concessionaire commenced the rectification work based on recommendation /suggestion of RE wall Expert. Rs.10,99,235/- was recovered as damages from Concessionaire. |
| Himachal Pradesh  | 3      | Four Laning of Parwanoo- Solan Section NH-22 (New NH-05) from Km 67.000 to Km 106.139                                                                                                                                        | 2022          | Collapse of road stretch between km. 3.130 to 3.170 on the two-lane portion of the project highway (approach road to Tunnel) of Parwanoo-Solan section of NH 05. | Restoration work has been completed by EPC Contractor                                                                                                               |
| Haryana           | 4      | Delhi-Vadodara Expressway (Pkg. 2 & 3)                                                                                                                                                                                       | 2024          | Rutting                                                                                                                                                          | Authority has imposed damages amounting to Rs.91,56,292/- on the contractor for delayed maintenance.                                                                |

| State     | S. No. | Project / Stretch Name                                                                                  | Incident Year | Details of Major damages / defects                                                                                                | Action Taken                                                                                                                                                                                                             |
|-----------|--------|---------------------------------------------------------------------------------------------------------|---------------|-----------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|           |        |                                                                                                         |               |                                                                                                                                   | Rectification of rutting has been taken up by Contractor and majority of the rutted portion has been rectified.                                                                                                          |
| Gujarat   | 5      | Sanchole-Santalpur Package-4                                                                            | 2025          | Ruts, cracks and surface deformation / Distress was observed recently after rains in June 2025; severe rutting at some locations. | Penalty of ₹2.8 crore has been imposed on the Contractor along with a recommendation for debarment up to one year or until successful rectification, whichever is later.                                                 |
|           | 6      | Vadodara-Mumbai Expressway (Pkg-I, II & III)                                                            | 2024          | The stretch is not in a dilapidated condition. However, minor jerks/undulations were observed.                                    | Concessionaire has taken up rectification work. Rs. 16.42 Cr. withheld towards delay in jerk rectification in Pkg-I.                                                                                                     |
| Karnataka | 7      | Km 147.9000 of NH-66                                                                                    | 2024          | Landslide                                                                                                                         | Preliminary slope stabilization work at Shirur started by the concessionaire.                                                                                                                                            |
|           | 8      | NH-169 (Kethikallu hill near Vamanjoor (Omanjuru) town of Mangaluru Taluk in Dakshina Kannada district) | 2024          | Landslide                                                                                                                         | Slope benching and backfilling completed; drains constructed to divert water; safety measures like floodlights and signboards installed.                                                                                 |
|           | 9      | Hassan Marnahally Section of NH-75                                                                      | 2024          | Landslide at Km 227.900                                                                                                           | Work commenced for soil nailing, hydroseeding & construction of drains.                                                                                                                                                  |
| Kerala    | 10     | Chengala-Neeleshwaram Section of NH-66                                                                  | 2024          | Soil nailing collapsed incident occurred at Ch. 58+035 to Ch. 58+100 (RHS) on 16.06.2025 with no casualties.                      | NHAI has suspended the Concessionaire and its promoter from future bidding for 01-month period or till Concessionaire initiates rectification of slope protection works. Debarment also issued to Concessionaire. Senior |

| State   | S. No. | Project / Stretch Name                                                                                                                                                        | Incident Year | Details of Major damages / defects                                                         | Action Taken                                                                                                                                                                                                                                                                                |
|---------|--------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|--------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|         |        |                                                                                                                                                                               |               |                                                                                            | Bridge Engineer of AE removed from site.                                                                                                                                                                                                                                                    |
|         | 11     | Neeleshwaram-Thaliparambha Section of NH-66                                                                                                                                   | 2025          | Unprotected soil slip in the cut section with debris deposition on carriageways.           | Rectification work carried out and traffic restored with precautionary barricading in median portion.                                                                                                                                                                                       |
|         | 12     | Six laning from start of Valanchery bypass to Kappirikkad section of NH – 66 (old NH-17) from Design Ch. 298+500 (Ex. km 304.250) to Design Chainage 335+850 (Ex. km 349.260) | 2025          | RE wall collapsed                                                                          | Debarment of Contractor and Independent Engineering firm from participating in ongoing/future bidding for 01 month period or completion of investigation by the expert Committee whichever is later.                                                                                        |
|         | 13     | Azhiyur-Vengalam section of NH-66                                                                                                                                             | 2024          | Soil nailing works collapsed from Km 191+820 to Km 192+100 (LHS), Km193+400 to Km 193+540. | Show cause notice issued to Concessionaire for debarment upto 1 year + penalty of Rs. 50 Lakh to Rs. 5 Cr.<br>Concessionaire directed to carryout rectification/ remedial measures at their own cost.<br>Show Cause Notice issued to IE for debarment upto 1 year & penalty of Rs. 20 Lakh. |
| Mizoram | 14     | Strengthening between Km 119/000 to Km 147/00 (Length = 27.98 km) on NH-154 (new NH-6) including construction of Retaining walls at essential places in the state of Mizoram  | 2023          | Potholes and ditches identified.                                                           | Contractor's performance security forfeited. Repair work taken up by State PWD.                                                                                                                                                                                                             |

| State           | S. No. | Project / Stretch Name                                                                                                                                                                                        | Incident Year | Details of Major damages / defects                                       | Action Taken                                                                                                                                                                                                                                                                                                                                                                                                                           |
|-----------------|--------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|--------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Nagaland        | 15     | Ch. 191.980 Km to 192.060 Km (Near Phesama Village) of NH-02 between Kohima and Mao                                                                                                                           | 2025          | Subsidence zone triggered; sunk for about 22 m in a length of 110-150 m. | Restoration work taken up                                                                                                                                                                                                                                                                                                                                                                                                              |
| Rajasthan       | 16     | Delhi Vadodara Expressway NE-4 (Pkg.4, 5, 6, 7,8, 9 & 16)                                                                                                                                                     | 2024          | Rutting, Raincuts, potholes, settlement, bulging of RE Wall              | Damages amounting to Rs. 1.06 Cr. imposed for delayed maintenance in Pkg-4 & Rs. 88.32 Lakh for Pkg-5. Also, IIT Kharagpur has been engaged for detailed study for permanent rectification of defects. Penalty imposed on each contractor (Pkg-6, 7, 8, 9) amounting to Rs. 50 Lakhs for non-rectification of defects in the stipulated time frame as per provision of contract agreement. Contractor has rectified damages in Pkg-16. |
|                 | 17     | Construction of 6-lane access-controlled Greenfield highway from km 28+70 to Km. 53+0 of Sangariya (near Chautala)-Rasisar (near Bikaner) section of NH-754K as a part of Amritsar-Jamnagar Economic Corridor | 2025          | Deficiencies in riding quality and settlement at some locations observed | (i) Damage of Rs. 50.00 Lakhs imposed upon the Contractor.<br>(ii) Two key personnel of Authority Engineer team were terminated due to poor supervision.                                                                                                                                                                                                                                                                               |
| Tripura         | 18     | Srirampur to Khowai from Km 75.700 to Km 101.300 (kailashahar Khowai Pkg-5)                                                                                                                                   | 2024          | Distress/settlement in various stretches                                 | Rectification taken up by Contractor.                                                                                                                                                                                                                                                                                                                                                                                                  |
| Uttar Pradesh & | 19     | 4L of Nagina-Kashipur section of NH-74                                                                                                                                                                        | 2024          | PQC panel cracks, Potholes, Road signages, Rain Cuts etc.                | Recoveries initiated from the Contractor as per Schedule-M of EPC contract agreement.                                                                                                                                                                                                                                                                                                                                                  |



| State                     | S. No. | Project / Stretch Name                                                                                                           | Incident Year | Details of Major damages / defects                        | Action Taken                                                                         |
|---------------------------|--------|----------------------------------------------------------------------------------------------------------------------------------|---------------|-----------------------------------------------------------|--------------------------------------------------------------------------------------|
| Uttarakhand               |        |                                                                                                                                  |               |                                                           |                                                                                      |
| West Bengal               | 20     | Four - Laning of Baharampore - Farakka Section of NH-34 from Km 191.700 to Km 292.294                                            | 2024          | Potholes, Cracking, Rutting, Edge Breaking                | Rs. 2.68 Lakhs penalty imposed on Concessionaire. .                                  |
| Andaman & Nicobar Islands | 21     | Rehabilitation of Km 181.00 to Km 206.00 section in Andaman Trunk Road of NH-4 to Intermediate Lane with hard shoulder (Pkg-VII) | 2024          | Distress, sinking of pavement at various locations        | Rectification works completed.                                                       |
| Delhi                     | 22     | Urban Extension Road-II (Pkg. 2)                                                                                                 | 2024          | Partial Collapse of RE Wall from Ch. 17+450 to Ch. 17+490 | Stringent warning issued to Contractor and AE. Contractor reconstructed the RE wall. |

## **SUPPORT TO BAT MANUFACTURERS**

### **3096. SHRI YUSUF PATHAN:**

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

(a) whether any financial or technical support has been extended to MSMEs involved in bat manufacturing to establish their own willow plantations and if so, the details thereof, and

(b) whether the Government is considering incentivising local farmers to grow willow trees by offering subsidies or assured procurement and if so, the details thereof ?

**THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):**

(a) and (b): Ministry of Micro, Small and Medium Enterprises doesn't have any specific, scheme solely for MSMEs involved in bat manufacturing to establish their own willow plantations. However, this Ministry implements a Scheme namely "Micro and Small Enterprises- Cluster Development Program" under which, a Common Facility Centre at Cricket Bat Manufacturing Industry Cluster Anantnag, Jammu and Kashmir has been approved. Further, MSME Technology development Centre, Meerut has reported that, they have provided many skill development trainings to the MSMEs/trainees, who are engaged in manufacturing of sports goods including Bat Manufacturing.

## डल झील का विकास एवं सौंदर्यीकरण

### 3097. डॉ. राजीव भारद्वाज:

क्या **जल शक्ति** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को अमृत योजना के अंतर्गत धर्मशाला स्थित डल झील के विकास एवं सौंदर्यीकरण हेतु हिमाचल प्रदेश से कोई प्रस्ताव प्राप्त हुआ है;

(ख) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(ग) क्या सरकार उक्त सौंदर्यीकरण कार्य को एक निश्चित समय-सीमा के भीतर पूरा करने की योजना बना रही है; और

(घ) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

### जल शक्ति मंत्रालय में राज्य मंत्री (डॉ. राज भूषण चौधरी):

(क) से (घ): जल एक राज्य का विषय है; और जल का प्रबंधन राज्य सरकार की जिम्मेदारी है। भारत सरकार योजनाबद्ध कार्यकलापों/परामर्शों के माध्यम से राज्यों के प्रयासों को संपूरित करती है। यह अटल नवीकरण और शहरी परिवर्तन मिशन 2.0 (अमृत 2.0) जैसी विभिन्न योजनाओं/मिशनों के माध्यम से राज्यों को वित्तीय और तकनीकी सहायता प्रदान करती है।

अमृत 2.0 के अंतर्गत, राज्यों/संघ राज्य क्षेत्रों को मिशन दिशानिर्देशों के व्यापक ढांचे के अंतर्गत परियोजनाओं का चयन, मूल्यांकन, और कार्यान्वयन करने का अधिकार दिया गया है। सचिव, शहरी विकास की अध्यक्षता में राज्य स्तरीय तकनीकी समिति (एसएलटीसी) राज्य के मुख्य सचिव की अध्यक्षता में राज्य उच्चाधिकार प्राप्त संचालन समिति (एसएचपीएससी) को राज्य/संघ राज्य क्षेत्र स्तर पर योजना के कार्यान्वयन को मंजूरी देने, निगरानी और पर्यवेक्षण करने के लिए तकनीकी सहायता प्रदान करती है। एसएचपीएससी की सिफारिश पर, आवासन और शहरी कार्य मंत्रालय की शीर्ष समिति मिशन दिशानिर्देशों के व्यापक ढांचे के अंतर्गत परियोजनाओं को मंजूरी देती है।

राज्य सरकार ने अमृत 2.0 के तहत हिमाचल प्रदेश के धर्मशाला में डल झील के विकास के लिए शीर्ष समिति के अनुमोदन हेतु कोई प्रस्ताव प्रस्तुत नहीं किया है।

### **SCHEMES UNDER NSTFDC**

#### **3098. SHRI ARVIND DHARMAPURI:**

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) the details of various schemes being implemented under the National Scheduled Tribes Finance and Development Corporation (NSTFDC) along with the number of the said schemes currently operational in Telangana;
- (b) the funds allocated by NSTFDC for implementation of these schemes in Telangana and the actual amount disbursed to beneficiaries during the last five years;
- (c) the total number of tribal beneficiaries received assistance under these NSTFDC schemes in Telangana since 2020, year-wise and the manner in which these figures compare with the national totals during the same period; and
- (d) the eligibility criteria prescribed for beneficiaries to avail financial assistance under the various NSTFDC schemes?

#### **THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):**

- (a): National Scheduled Tribes Finance and Development Corporation (NSTFDC), a Central Public Sector Enterprise (CPSE) under the Ministry of Tribal Affairs, provides credit linkage by extending concessional loans to the

eligible Scheduled Tribe persons for undertaking income generation activities/ self-employment under its various schemes. The schemes are implemented across the country including the state of Telangana. The detail of schemes is given below:

- i. **Term Loan scheme:** NSTFDC provides Term Loan for any viable income generation scheme costing upto ₹50.00 lakhs per unit. The financial assistance is extended upto 90% of the cost of the scheme and the balance is met by way of subsidy/ promoter's contribution/ margin money. The maximum loans are given at interest rate of 6% p.a.
- ii. **Adivasi Mahila Sashaktikaran Yojana (AMSY):** Under the scheme, Scheduled Tribes women can undertake any viable income generation activity costing upto ₹2 lakh per unit. Loans upto 90% of the project cost are provided under this scheme at a concessional rate of 4% interest p.a.
- iii. **Micro Credit Scheme for Self Help Groups:** The Corporation provides loan of ₹5 Lakhs per Self Help Group (SHG) and upto ₹50,000/- per member. The interest rate chargeable is 6% p.a.
- iv. **Adivasi Shiksha Rrinn Yojana (Education Loan):** Under this scheme, financial assistance upto ₹10.00 lakh at concessional rate of interest of 6% per annum is provided to ST students for pursuing professional/ technical education including Ph.D. in India. Ministry of Education, Govt. of India provides interest subsidy for this scheme, whereby, no interest is

payable by the student during the course period and one year or six months after getting job, whichever is earlier.

(b) and (c): The detail of disbursement done and number beneficiaries assisted in the state of Telangana vis-à-vis All India, during last five years, is given below:

| Year    | Disbursement in Telangana<br>(₹ in lakh) | No. of beneficiaries<br>(Telangana) | No. of beneficiaries (All India) |
|---------|------------------------------------------|-------------------------------------|----------------------------------|
| 2020-21 | 5359.23                                  | 13065                               | 169539                           |
| 2021-22 | 3111.55                                  | 9355                                | 165101                           |
| 2022-23 | 4583.99                                  | 11861                               | 72992                            |
| 2023-24 | 3218.52                                  | 11369                               | 95142                            |
| 2024-25 | 5174.31                                  | 10777                               | 88758                            |

(d): The eligibility criteria for availing financial assistance from NSTFDC is as under:

#### **I. Individuals / Self Help Groups:**

- All applicant(s)/ member(s) should belong to the Scheduled Tribes Community.
- Annual family income of the applicant(s) should not exceed ₹3.00 lakh p.a. both for rural and urban areas.

**II. Co-operative Society(ies):** Minimum 80% or more members should belong to Scheduled Tribes Community and annual family income of the applicant(s) should not exceed ₹3.00 lakh p.a. In case of change in membership, the said Co-operative Society shall ensure that percentage of ST members does not fall below 80% during the currency of the NSTFDC loan.

**ELECTRIC CHARGING FACILITIES AT RETAIL OUTLET****3099. SHRI P. P. CHAUDHARY:****SHRI DULU MAHATO:****DR. HEMANG JOSHI:**

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) the details of Electric Vehicle (EV) charging infrastructure provided by the Oil Marketing Companies (OMCs) at retail outlets since 2014 particularly in the State of Rajasthan, year-wise;
- (b) the future plans of OMCs for expansion of the EV charging network at retail outlets;
- (c) whether the Government is formulating a policy to regulate the tariff of EV charging stations;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):**

- (a): The year wise details of Electric Vehicle Charging Stations (EVCS) installed by Public Sector Oil Marketing Companies (PSU OMCs) in Rajasthan and across the country since 2014, is attached at **Statement**.
- (b): OMCs have informed that setting up of EVCS at Retail Outlets (ROs) is a continuous process based on techno commercial feasibility.
- (c) to (e): To encourage EV Charging during solar hours and discourage it during peak hours, the Ministry of Power has issued "Guidelines for Installation

and Operation of Electric Vehicle Charging Infrastructure-2024” in September, 2024, suggesting a single part tariff capped at Average Cost of Supply (ACoS) till 31<sup>st</sup> March, 2028, with a 30% discount during solar hours and a 30% surcharge during non- solar hours.

### **STATEMENT**

| Electric Vehicle Charging Stations installed by Public Sector Oil Marketing Companies |                           |             |             |             |             |             |             |         |                              |       |
|---------------------------------------------------------------------------------------|---------------------------|-------------|-------------|-------------|-------------|-------------|-------------|---------|------------------------------|-------|
|                                                                                       | Befo<br>re<br>2018-<br>19 | 2018-<br>19 | 2019-<br>20 | 2020-<br>21 | 2021-<br>22 | 2022-<br>23 | 2023-<br>24 | 2024-25 | 2025-<br>26(Till<br>June,25) | Total |
| Rajasthan                                                                             | 0                         | 9           | 22          | 47          | 201         | 314         | 622         | 681     | 51                           | 1947  |
| All India                                                                             | 0                         | 34          | 65          | 314         | 2344        | 4658        | 7649        | 11246   | 881                          | 27191 |

### **पीएमकेएसवाई के अंतर्गत मेगा फूड पार्क**

#### **3100. श्री दर्शन सिंह चौधरी:**

क्या **खाद्य प्रसंस्करण उद्योग** मंत्री यह बताने की कृपा करेंगे कि होशंगाबाद-नरसिंहपुर लोक सभा निर्वाचन क्षेत्र में प्रधानमंत्री किसान संपदा योजना (पीएमकेएसवाई) के अंतर्गत स्वीकृत मेगा फूड पार्क और कोल्ड चेन परियोजनाओं की संख्या कितनी है?

**खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री; तथा रेल मंत्रालय में राज्य मंत्री (श्री रवनीत सिंह):**

प्रधानमंत्री किसान संपदा योजना (पीएमकेएसवाई) एक केंद्रीय क्षेत्र की मांग आधारित योजना है और पीएमकेएसवाई की किसी भी घटक योजना के तहत राज्यवार धनराशि आवंटित/स्वीकृत/जारी नहीं की जाती है। मध्य प्रदेश के होशंगाबाद-नरसिंहपुर लोकसभा निर्वाचन क्षेत्र सहित पूरे भारत से अभिरुचि की अभिव्यक्ति (ईओआई) के माध्यम से आवेदन आमंत्रित किए जाते हैं। मौजूदा योजना दिशानिर्देशों के अनुसार प्राप्त प्रस्तावों की पात्रता की जांच की जाती है और निर्धारित मानदंडों के आधार पर मूल्यांकन किया जाता है। धन की उपलब्धता के आधार पर पात्र प्रस्तावों को योग्यता



आधारित अनुमोदन दिया जाता है। मध्य प्रदेश राज्य में 30.06.2025 तक, 2 मेगा फूड पार्क और 12 कोल्ड चेन परियोजनाओं को मंजूरी दी गई है। आज की तारीख तक मध्य प्रदेश के होशंगाबाद-नरसिंहपुर लोकसभा निर्वाचन क्षेत्र में किसी भी मेगा फूड पार्क या कोल्ड चेन परियोजना को मंजूरी नहीं दी गई है।

## **LOW-CARBON TRANSPORT SYSTEM**

### **3101. SHRI ADITYA YADAV:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

(a) whether the Government is aware of the need for an integrated, efficient and inclusive low-carbon transport system in the country; and

(b) if so, the details of the steps that are proposed to be taken in this regard?

### **THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a) and (b): The Government has taken following initiatives to promote adoption of Electric Vehicles (EVs) for low-carbon transport system in the country:

(i) Notification issued vide S.O. 5333(E) dated the 18th October, 2018 to grant exemption from the requirements of the permit to the battery operated transport vehicles.

(ii) Notification issued vide G.S.R. 525(E) dated the 2nd August, 2021 to grant exemption of Battery Operated Vehicles from payment of fees for the purpose of issue or renewal of registration certificate and assignment of new registration mark.

(iii) Notification issued vide G.S.R. 302(E) dated the 18th April, 2023 to grant All India Tourist Permit for battery-operated vehicles without payment of permit fee.

(iv) Notification issued vide G.S.R. 167(E) dated the 1st March, 2019 to facilitate retro-fitment of hybrid electric system or electric kit to vehicles.

(v) Notification issued vide G.S.R. 749(E) dated the 7th August 2018 enabling registration mark of Battery Operated Vehicles in Yellow colour on Green background for the transport vehicles and for all other cases, in White colour on Green background.

(vi) Further, an advisory dated 12th August 2020 has been issued to all States and UTs regarding sale and registration of two-wheeled Electric Vehicles without batteries.

The Government in the Ministry of Road Transport and Highways has notified BS-VI norms vide G.S.R. 889(E) dated 16<sup>th</sup> September, 2016 by leapfrogging from BS-IV. The Government also notified E20 as a Mono fuel vide G.S.R 27 (E), dated 5th January, 2024 for all category of vehicles.

Further, to facilitate the development of Motor Vehicles running on non-fossil fuels like CNG, Bio-CNG, LNG, EV, Biofuels, etc. the Government has notified mass emission standards in respect of blends of ethanol with gasoline, flex-fuel, Biodiesel, Bio-CNG, Liquefied Natural Gas (LNG), blends of Methanol with gasoline, dual fuel, Hydrogen etc.

The Production Linked Incentive (PLI) Scheme for Automobile and Auto Components (PLI Auto) and PLI for Advanced Chemistry Cell Scheme

incentivise the production of cells are helpful in promoting EV manufacturing in India.

### **DROUGHT IN BODOLAND TERRITORIAL REGION**

#### **3102. SHRI JOYANTA BASUMATARY:**

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether it is a fact that the Bodoland Territorial Region is facing acute drought even in the monsoon season and if so, the details thereof;
- (b) whether the Government is aware that this drought has impacted adversely on the rice transplantation/paddy farming and if so, the details thereof;
- (c) whether the Government is considering to take some measures to provide immediate help through the irrigation system; and
- (d) if so, the details thereof?

#### **THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):**

(a) and (b): The Bodoland Territorial Region (BTR) has witnessed deficient rainfall during the current monsoon season. The Government of Assam is actively monitoring water-stressed areas within the region. However, no official notification has been issued declaring a drought in BTR.

The deficient rainfall has had a partial impact on rice transplantation and paddy cultivation. According to information provided by the Government of Assam, approximately 258.9 hectares of paddy seedlings and 42 hectares of transplanted paddy crops have been adversely affected.

(c) and (d): The State Government of Assam is supplying water to agricultural fields across all five districts of the BTR through various irrigation schemes, covering a total area of 1,03,821 hectares.

In addition, the State Government is actively working to revive defunct irrigation schemes and enhance the performance of non-functional and partially functional ones. These efforts are being undertaken through convergence with the Departments of Agriculture, Panchayati Raj and Rural Development, and Revenue and Disaster Management, with the objective of making these schemes fully operational.

Furthermore, the Central Government is implementing several projects and schemes in the Bodoland Territorial Region under the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY), including the Accelerated Irrigation Benefits Programme (AIBP) and Har Khet Ko Pani – Surface Minor Irrigation (HKKP–SMI). These initiatives aim to strengthen water security and improve irrigation infrastructure across the region.

Details of the ongoing schemes in BTR under PMKSY–AIBP and PMKSY–HKKP (SMI) are provided at **Statement**.

## STATEMENT

### Status of Ongoing Schemes in BTR, Assam under PMKSY-AIBP/CADWM and PMKSY-HKKP(SMI)

| S.No.                                | Scheme                       | Estimated Cost (Cr) |               | CCA (Ha)               | District Benefitted                           | CA granted till date (Cr) | Status/Remark                                                                |
|--------------------------------------|------------------------------|---------------------|---------------|------------------------|-----------------------------------------------|---------------------------|------------------------------------------------------------------------------|
| PMKSY-AIBP/CADWM Irrigation Projects |                              |                     |               |                        |                                               |                           |                                                                              |
| 1                                    | ERM-Sukla Irrigation Project | Rs. 258.47Crore     |               | 4795 Ha                | Tamulpur and Kamrup                           | Rs. 84.99 Cr              | Sukla Irrigation Project originally Completed & it's ERM Ongoing             |
| 2                                    | Dhansiri Irrigation Project  | AIBP                | Rs. 425.13 Cr | 38615 Ha               | Udalguri                                      | Rs. 226.60 Cr             | Completed                                                                    |
|                                      |                              | CADWM               | Rs. 151.99 Cr | 31115 Ha               |                                               | Rs. 9.73 Cr               | Ongoing. CA Proposal has been received in FY 2025-26.                        |
| 3                                    | Borolia Irrigation Project   | Rs. 256.16 Cr       |               | 9717 Ha                | Tamulpur                                      | Rs. 29.80 Cr              | Partially completed (3300 Ha CCA created)                                    |
| PMKSY-HKKP(SMI) Schemes              |                              |                     |               |                        |                                               |                           |                                                                              |
| 1                                    | 100 no. SMI schemes          | Rs. 500.34 Cr       |               | 27831 Ha(Targeted IP)  | Udalguri, Kokrajhar, Baksa, Chirang, Tamulpur | Rs. 44.43 Cr              | 2 no. schemes completed. Irrigation Potential Created till date- 7035 Ha     |
| 2                                    | 152 no. SMI schemes          | Rs. 360.47 Cr       |               | 32357 Ha (Targeted IP) | Kokrajhar, Chirang, Baksa, Udalguri           | Rs. 315.32 Cr             | 144 no. schemes completed. Irrigation Potential Created till date - 28087 Ha |
| 3                                    | 15 no. SMI schemes           | Rs. 198.507 Cr      |               | 16645 Ha (Targeted IP) | Kokrajhar, Chirang, Baksa, Udalguri           | Rs. 172.60 Cr             | 13 no. schemes completed. Irrigation Potential Created till date - 14184 Ha  |
| 4                                    | 60 no. SMI schemes           | Rs. 615.375 Cr      |               | 48184 Ha (Targeted IP) | Kokrajhar, Chirang, Baksa, Udalguri           | Rs. 526.81 Cr             | 55 no. schemes completed. Irrigation Potential Created till date - 41743 Ha  |

**IMPLEMENTATION OF ARTH GANGA SCHEME AND DEVELOPMENT OF  
YAMUNA RIVER GHAT NEAR KAIRANA**

**3103. SUSHRI IQRA CHOUDHARY:**

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the objectives and key components of the Arth Ganga Scheme under the Namami Gange Programme including details of its six verticals;
- (b) whether the Government is planning to develop or rejuvenate the Yamuna River ghat near Kairana in Shamli district, Uttar Pradesh under the Arth Ganga Scheme, if so, the details thereof and if not, the reasons therefor;
- (c) the measures taken under the Arth Ganga Scheme to address pollution and promote sustainable economic activities along the Yamuna River including initiatives such as Natural Farming and Jalaj;
- (d) the steps taken to enhance public participation and empower local communities including the role of Ganga Praharis and initiatives like ImAvatar and CLAP in context of Yamuna River conservation; and
- (e) whether any monitoring mechanisms have been established to evaluate the scheme's effectiveness in promoting river conservation and economic development along the Yamuna River and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):**

- (a): Arth Ganga is a sustainable and viable economic development model to strengthen the river people connect through an economic bridge. Main pillars of Arth-Ganga include Promotion of Natural Framing; Monetisation and reuse

of Treated water and sludge from the STPs; Improvement of Livelihood opportunities and Promotion of Tourism & Cultural heritage.

(b): No proposal for development of ghat on river Yamuna in Kairana, Shamli District is under consideration in National Mission for Clean Ganga (NMCG).

(c) and (d): In order to address pollution and promote sustainable economic activities in the Ganga basin, NMCG has established Jalaj centres. These centres promote awareness and people participation with focus on economic activities for river rejuvenation.

NMCG has organized Natural Farming Farmers' Training workshops in coordination with Ministry of Agriculture and Farmers' Welfare along the Ganga basin States.

NMCG has sanctioned a study project titled "Evaluation of Natural Farming practices on water and energy savings and Enhancement of Soil Fertility & Crop Productivity" to WALAMTARI (Water and Land Management Training and Research Institute), Andhra Pradesh to evaluate the impact of natural farming on water and energy usage, soil fertility, and crop productivity.

A project titled "Exploration of Floral Biodiversity near Ganga Banks for Plant Conservation, Training, and Economic Development of the Region" has been sanctioned to Patanjali. It is a comprehensive initiative aimed at documenting and conserving the biodiversity of the Ganga river ecosystem from Gaumukh (Uttarakhand) to Ganga Sagar (West Bengal).

Under the "Jalaj: Connecting River and People to Realize Arth Ganga" project, Wildlife Institute of India (WII), Dehradun has set up Jalaj centres on

various models such as Dolphin Safaris, Homestays, Livelihood Centers, and Awareness & Sale Points etc, to promote eco-tourism, community participation, and conservation awareness.

NMCG has sanctioned a project titled “Capacity Building Programme for Leveraging Community and Local Resources Based on Technology” to Himalayan Environmental Studies and Conservation Organization (HESCO). Under this one Arth Ganga Centre at Dehradun (Uttarakhand) and Three Ganga Resource Centres set up at Prayagraj (Uttar Pradesh), Digwara (Bihar) and Sahebganj (Jharkhand). Around 8,000 people were trained in FY 2024–25 by HESCO through various livelihood programs.

NMCG has published National Framework for ‘Safe Reuse of Treated Water’. The framework gives guidelines for the formulation of State reuse policy and is intended to build appropriate market and economic models for the reuse of treated wastewater. MoUs have been signed for reuse of treated water with Ministry of Power, Ministry of Railways, Ministry of Agriculture and Farmers’ Welfare.

Indian National Trust for Art and Cultural Heritage (INTACH) has mapped all Ganga districts for documenting architectural, natural and intangible cultural heritage under their study. A study has been commissioned for similar documentation for Yamuna basin.

In order to enhance public participation and empower local communities, NMCG is raising awareness on biodiversity and river rejuvenation through Jalaj centres established across Ganga basin. These centres also promote



awareness on Namami Gange interventions and provide market linkage to various Jalajs/ SHGs/ NGOs of Ganga basin. Ganga Praharis have been deployed as local community members trained as volunteers to protect and conserve the biodiversity and cleanliness of rivers in Ganga basin.

MoU was signed with ImAvatar for promoting Arth Ganga initiative with focus on livelihood and public participation.

Continuous Learning and Activity Portal (CLAP) was an interactive online platform developed with an aim to provide a platform for knowledge on issues related to the environment, water, and rivers through online quizzes and reference material.

Comprehensive public awareness campaigns have been undertaken to instill a sense of responsibility and engagement among the public in efforts to clean and conserve the Ganga River. These include - Ganga Utsav, Nadi Utsav, regular cleanathons and plantation drives, Ghat Par Yoga, Ganga Aartis, etc. The efforts are also supported by dedicated cadres of Ganga saviours, such as Ganga Praharis, Ganga Vichar Manch, etc.

(e): The progress under various components of Arth Ganga is reviewed at various levels, including the Empowered Task Force chaired by Minister of Jal Shakti.

**विश्वविद्यालयों/ महाविद्यालयों/विद्यालयों में खाद्य प्रसंस्करण का शिक्षण**

**3104. श्री अरुण गोविल:**

क्या खाद्य प्रसंस्करण उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या भारत विश्व में फलों और सब्जियों के सबसे बड़े उत्पादकों में से एक है, जबकि लगभग 30 प्रतिशत फल और 20 प्रतिशत सब्जियां फसल उठाने के बाद भंडारण, पैकिंग और परिवहन में खराब हो जाती है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(ख) क्या सरकार को पता है कि साल भर उच्च मांग वाली आलू जैसी महत्वपूर्ण सब्जियों के भी खराब होने की संभावना रहती है जिसके कारण खाद्य प्रसंस्करण का महत्व बढ़ गया है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(ग) क्या सरकार इस तथ्य से भी अवगत है कि देश के विश्वविद्यालयों, महाविद्यालयों और विद्यालयों में खाद्य प्रौद्योगिकी, पोषण प्रौद्योगिकी, आहार विशेषज्ञ पाठ्यक्रम, होटल प्रबंधन इत्यादि विभिन्न नामों से पढ़ाए जाते हैं, जबकि खाद्य प्रसंस्करण की उपेक्षा की जाती है/की जाती रही है;

(घ) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और इसके क्या कारण हैं; और

(ङ) सरकार की उक्त पाठ्यक्रमों के साथ-साथ खाद्य प्रसंस्करण शिक्षा प्रदान करने की क्या योजना है?

**खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री; तथा रेल मंत्रालय में राज्य मंत्री (श्री रवनीत सिंह):**

(क) और (ख): कृषि एवं किसान कल्याण मंत्रालय द्वारा प्रकाशित कृषि सांख्यिकी एक नज़र में, 2023 की नवीनतम रिपोर्ट के अनुसार, भारत दुनिया में फलों और सब्जियों का दूसरा सबसे बड़ा उत्पादक है। खाद्य प्रसंस्करण उद्योग मंत्रालय (एमओएफपीआई) ने नाबार्ड कंसल्टेंसी सर्विसेज प्राइवेट लिमिटेड (नब्सकोनस) के माध्यम से एक अध्ययन, 2022 में संदर्भ वर्ष 2020-22 के साथ नामतः "भारत में कृषि उपज के कटाई के बाद के नुकसान का निर्धारण करने के लिए अध्ययन" किया था। अध्ययन का दायरा देश भर में चयनित 54 फसलों/वस्तुओं के संबंध में कटाई के बाद के नुकसान का आकलन करना था। नुकसान के आकलन के लिए विचार किए गए विभिन्न चरण थे: कटाई, संग्रह, ग्रेडिंग/छँटाई, फटकना/सफाई, सुखाना, पैकेजिंग, परिवहन, खेत स्तर पर और गोदाम में भंडारण, थोक विक्रेता, खुदरा विक्रेता, प्रसंस्करण इकाई और बाजार स्तर पर परिवहन।

अध्ययन में आलू सहित चयनित फलों और सब्जियों की अनुमानित हानि का ब्यौरा **विवरण** में दिया गया है।

(ग) से (ड): खाद्य प्रौद्योगिकी, पोषण प्रौद्योगिकी, आहार विज्ञान और होटल प्रबंधन जैसे शैक्षणिक कार्यक्रम देश भर के विभिन्न विश्वविद्यालयों, कॉलेजों और संस्थानों में विभिन्न नामों के तहत पेश किए जा रहे हैं। ये पाठ्यक्रम, हालांकि फोकस में भिन्न हैं, अक्सर खाद्य प्रसंस्करण, परिरक्षण, स्वच्छता, पोषण और सुरक्षा से संबंधित घटकों को शामिल करते हैं। हालांकि, खाद्य प्रसंस्करण सामग्री की गहराई और दायरा अध्ययन के विषयों में काफी भिन्न होता है, व्यापक कवरेज आमतौर पर केवल विशिष्ट खाद्य प्रौद्योगिकी कार्यक्रमों में ही पाया जाता है। अकादमिक कार्यक्रमों में जहां खाद्य प्रौद्योगिकी पाठ्यक्रम का हिस्सा है, खाद्य प्रसंस्करण पहले से ही एक मुख्य घटक के रूप में शामिल है। इन कार्यक्रमों में नामांकित छात्रों को उनकी शिक्षा के अभिन्न अंग के रूप में खाद्य प्रसंस्करण पर मूलभूत और उन्नत ज्ञान प्राप्त होता है।

राष्ट्रीय खाद्य प्रौद्योगिकी उद्यमिता एवं प्रबंधन संस्थान, कुंडली (निफ्टेम-के) और राष्ट्रीय खाद्य प्रौद्योगिकी उद्यमिता एवं प्रबंधन संस्थान, तंजावुर (निफ्टेम-टी), खाद्य प्रसंस्करण उद्योग मंत्रालय के अंतर्गत दो स्वायत्त संस्थान हैं, जो खाद्य प्रसंस्करण एवं संबद्ध क्षेत्रों में बी.टेक, एम.टेक और पीएचडी पाठ्यक्रम प्रदान करते हैं। इसके अलावा, सीएसआईआर-केंद्रीय खाद्य प्रौद्योगिकी अनुसंधान संस्थान (सीएफटीआरआई), मैसूरु भी एमएससी खाद्य प्रौद्योगिकी और खाद्य विज्ञान एवं प्रौद्योगिकी के क्षेत्र में पीएचडी जैसे पाठ्यक्रम प्रदान करता है। इन संस्थानों के अलावा, अन्य केंद्रीय, राज्य और निजी संस्थान/विश्वविद्यालय भी खाद्य प्रौद्योगिकी पर पाठ्यक्रम प्रदान करते हैं।

### विवरण

#### आलू सहित चयनित फलों और सब्जियों की अनुमानित हानि का ब्यौरा

| वर्ग | फसलें   | हानि प्रतिशत              |                        |
|------|---------|---------------------------|------------------------|
|      |         | कृषि कार्यों में कुल हानि | बाजार स्तर पर कुल हानि |
| फल   | सेब     | 7.87                      | 1.64                   |
|      | केला    | 5.17                      | 2.40                   |
|      | साइट्रस | 5.53                      | 2.18                   |

|          |             |       |      |
|----------|-------------|-------|------|
|          | अंगूर       | 5.09  | 2.05 |
|          | अमरुद       | 11.59 | 3.46 |
|          | आम          | 6.03  | 2.5  |
|          | पपीता       | 3.77  | 2.82 |
|          | चीकू        | 6.22  | 3.32 |
|          | अनानास      | 4.22  | 1.8  |
|          | अनार        | 4.09  | 2.73 |
|          | खरबूजा      | 4.12  | 2.71 |
| सब्जियाँ | पत्ता गोभी  | 5.83  | 2.32 |
|          | फूलगोभी     | 5.76  | 2.13 |
|          | हरी मटर     | 4.67  | 1.76 |
|          | मशरूम       | 6.21  | 0.99 |
|          | प्याज       | 5.31  | 1.96 |
|          | आलू         | 5.1   | 0.86 |
|          | टमाटर       | 8.37  | 3.25 |
|          | टैपिओका     | 3.39  | 1.48 |
|          | लौकी        | 4.69  | 2.32 |
|          | बैंगन       | 4.75  | 2.66 |
|          | बीन्स       | 3.68  | 3.43 |
|          | मूली        | 3.96  | 2.5  |
|          | शिमला मिर्च | 2.60  | 2.55 |
|          | भिंडी       | 3.76  | 2.25 |

### वैश्विक जैव ईंधन गठबंधन

#### 3105. डॉ. राजेश मिश्रा:

क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या भारत के जी-20 नेतृत्व में शुरू किए गए वैश्विक जैव ईंधन गठबंधन (जीबीए) के उद्देश्यों और प्रमुख घटकों को परिभाषित किया गया है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(ख) इस गठबंधन की वर्तमान स्थिति क्या है और जीबीए के अंतर्गत की गई अंतर्राष्ट्रीय साझेदारियाँ क्या हैं;

(ग) भारत की जैव ईंधन अर्थव्यवस्था के संबंध में इस गठबंधन से क्या लाभ होने की संभावना है; और

(घ) क्या सीधी लोक सभा निर्वाचन क्षेत्र में जैव ईंधन के उपयोग के लिए कोई जागरूकता

अभियान चलाया गया है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

**पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री; तथा पर्यटन मंत्रालय में राज्य मंत्री (श्री सुरेश गोपी):**

(क): जी हाँ। वैश्विक जैव ईंधन गठबंधन (जीबीए) के आधारभूत प्रपत्र की धारा 1 में इसके मिशन और उद्देश्यों को परिभाषित किया गया है। ब्यौरा **विवरण** में देखा जा सकता है।

(ख): दिनांक 24 जुलाई 2025 को आयोजित पाँचवीं अस्थायी कार्यकारी समिति (टीईसी) की बैठक के दौरान जीबीए ने औपचारिक रूप से अपने प्रशासन ढाँचे को अपनाया, जिससे एक पूर्ण संस्थागत अंतर्राष्ट्रीय संगठन के रूप में इसकी स्थापना हुई। इसके अतिरिक्त, अक्टूबर 2024 में, जीबीए ने नई दिल्ली में अपने सचिवालय की स्थापना के लिए भारत सरकार के साथ मेजबान देश समझौते पर हस्ताक्षर किए हैं।

जीबीए की सदस्यता 32 देशों और 14 अंतर्राष्ट्रीय संगठनों तक विस्तारित हो गई है, और इसके साथ-साथ अन्य देशों और संगठनों ने भी इसमें गहरी रुचि दिखाई है। अपनाए गए प्रशासन ढाँचे में प्रत्येक हितधारक-सदस्यों, पर्यवेक्षकों और अंतर्राष्ट्रीय भागीदारों - की भूमिकाओं को स्पष्ट रूप से परिभाषित किया गया है। प्रशासन ढाँचे में उद्योग गठबंधन परिषद् की भी स्थापना की गई है जो उद्योग के साथ जुड़ने के लिए एक औपचारिक तंत्र प्रदान करता है।

(ग): जीबीए का उद्देश्य, अन्य बातों के साथ-साथ, भारत को एथेनॉल, संधारणीय विमानन ईंधन (एसएएफ) और संपीड़ित जैव गैस (सीबीजी) आदि सहित जैव ईंधनों के लिए एक ज्ञानाधार और उत्पादन केंद्र के रूप में स्थापित करके भारतीय उद्योगों को अतिरिक्त अवसर प्रदान करना है। जीबीए में सक्रिय भूमिका वैश्विक जैव ईंधन क्षेत्र में भारत की स्थिति को ऊँचा उठाने में मदद करती है।

(घ): एक अंतर्राष्ट्रीय संगठन के रूप में, जीबीए ने भारत सहित वैश्विक स्तर पर जैव ईंधन के बारे में जागरूकता फैलाने और इसे अपनाने के निमित्त बढ़ावा देने के लिए कई प्रभावशाली पहल की हैं।

जीबीए ने सीओपी28, सीओपी29, और विश्व आर्थिक मंच, भारत ऊर्जा सप्ताह 2024 और 2025 जैसे प्रमुख राष्ट्रीय और अंतर्राष्ट्रीय आयोजनों में सक्रिय रूप से भाग लिया है, जिससे नीति और उद्योग के बीच दृश्यता और आकर्षण पैदा हुआ है। इसने कई कार्यक्रमों की मेजबानी की है जिनमें क्यूरेटेड गोलमेज सम्मेलन, पैनल चर्चाएँ, ज्ञान की वेबिनार श्रृंखला और एक संयुक्त वक्तव्य का विमोचन शामिल है। इसके अलावा, इसने जी20 और जी7 मंचों पर उच्च-स्तरीय संवादों में भाग लिया है, जिससे संधारणीय ऊर्जा परिवर्तनों पर वैश्विक आख्यान में योगदान मिला है।

अपनी पहुँच ओर बढ़ाते हुए, जीबीए ने जैव ईंधन के प्रमुख तथ्यों और लाभों को उजागर करने के लिए "क्या आप जानते हैं" पहल जैसे कई सोशल मीडिया अभियान शुरू किए हैं। इन प्रयासों के पूरक के रूप में, जीबीए ने "भारत के ऊर्जा परिवर्तन में गैर-खाद्यान्न आधारित जैव ईंधन की क्षमता" और "डीज़ल परिवर्तन में जैव-आधारित डीज़ल की भूमिका" विषय पर दो श्वेतपत्र भी जारी किए हैं, जो वैश्विक डीकार्बोनाइज़ेशन और संधारणीय ऊर्जा विकास में जैव ईंधन की महत्वपूर्ण भूमिका की वकालत करते हैं।

### विवरण

**जीबीए के उद्देश्यों को सदस्य देशों द्वारा हस्ताक्षरित गठबंधन के आधारभूत प्रपत्र में परिभाषित किया गया है:-**

1. जीबीए का उद्देश्य परिवहन, बिजली, सीमेंट और अन्य कठिनता से काम होने वाले क्षेत्रों सहित ग्रीनहाउस गैस उत्सर्जन कम करने में संधारणीय जैव ईंधन की कार्यनीतिक भूमिका की मान्यता को बढ़ावा देना है।
2. तदनुसार, जीबीए का उद्देश्य विश्वव्यापी विकास और संधारणीय जैव ईंधनों के उपयोग को समर्थन प्रदान करना, राष्ट्रीय जैव ईंधन कार्यक्रमों के लिए तकनीकी सहायता प्रदान करना, जैव ईंधन मूल्य श्रृंखला में नीतिगत अभ्यास-साझाकरण और क्षमता निर्माण अभ्यासों को बढ़ावा देना, जन

धारणाओं को संबोधित करना और उनमें सुधार लाने के साथ-साथ वैश्विक व्यापार को बढ़ावा देना है।

3. जीबीए का उद्देश्य जैव ऊर्जा, जैव अर्थव्यवस्था और ऊर्जा परिवर्तन के क्षेत्रों में, व्यापक रूप से, स्वच्छ ऊर्जा मंत्रिस्तरीय और बायोफ्यूचर प्लेटफ़ॉर्म सहित, प्रासंगिक वर्तमान क्षेत्रीय और अंतर्राष्ट्रीय संगठनों के साथ सहयोग और उनके पूरक के रूप में कार्य करना है।

4. जीबीए निम्नलिखित के माध्यम से जैव ईंधन अपनाने को बढ़ावा देने का मिशन आगे बढ़ाने की मंशा रखता है:

क. विभिन्न मंचों के माध्यम से, संधारणीय जैव ईंधनों के लाभों के बारे में सभी स्तरों पर जागरूकता बढ़ाना;

ख. फीडस्टॉकों का प्रभावी, आर्थिक और संधारणीय उपयोग करने और संधारणीय जैव ईंधनों की आपूर्ति और उपलब्धता सुनिश्चित करने में सर्वोत्तम परम्पराओं के आदान-प्रदान को प्रोत्साहित करना। इसके अलावा, जीबीए का उद्देश्य उद्योगों, देशों, पारितंत्र के कर्ताधर्ताओं और प्रमुख हितधारकों को माँग और आपूर्ति का मानचित्रण करने में सहायता करने के साथ-साथ प्रौद्योगिकी प्रदाताओं को अंतिम उपयोगकर्ताओं से जोड़ने के लिए एक आभासी बाज़ार को गतिशील बनाने में सहायता करना है;

ग. क्षमता निर्माण कार्यशालाओं का आयोजन, सदस्य देशों को कौशल विकास, ज्ञान साझाकरण और नीतियों के कार्यान्वयन में सहायता के लिए तकनीकी विशेषज्ञता और सहायता प्रदान करना;

घ. एक वेधशाला के रूप में कार्य करना, नीति-निर्माताओं, उद्योग, शिक्षाविदों और विशेषज्ञों सहित विभिन्न हितधारकों के लिए जैव ईंधन संबंधी जानकारी जैसे कि जैव ईंधन की उपलब्धता, प्रौद्योगिकी उपयोग-मामलों, आपूर्ति श्रृंखला नवोन्मेष, सफलता की कहानियों, अनुभवों और हाल के राष्ट्रीय और वैश्विक पहलों से प्राप्त सीखों को बहु-आयामी रूप से रेखांकित करने वाले विभिन्न ई-भंडारों का मानचित्रण और संदर्भ प्रदान करना;

ड. संधारणीय जैव ईंधन अपनाने में प्रमुख बाधाओं और चुनौतियों जैसे कि वित्तपोषण तक पहुँच, फीडस्टॉक की उपलब्धता, व्यापार की सुविधा और नियामक बाधाओं की पहचान करना और उनका समाधान करने के लिए रणनीतियाँ विकसित करना;

च. वैश्विक जैव ईंधन व्यापार आगे बढ़ाने के लिए मौजूदा, अंतर्राष्ट्रीय संधारणीय जैव ईंधन बाजारों को बनाने, खोलने और विस्तारित करने के साथ-साथ उन्हें मजबूत करने के लिए कार्य करना; और

छ. संधारणीय जैव ईंधनों तक पहुँच सुनिश्चित करने, व्यापक स्वीकृति और व्यापार को प्रोत्साहित करने के लिए, क्षेत्रीय सामंजस्य पर ध्यान केंद्रित करते हुए, जहाँ तक सम्भव हो, अंतर्राष्ट्रीय स्तर पर मान्यता प्राप्त मानकों, संहिताओं और विनियमों को अपनाने और क्रियान्वित करने में सहायता करना। आवश्यकतानुसार, विशेष रूप से ड्रॉप-इन जैव ईंधनों का व्यापार सुगम बनाने के लिए, नए अंतर्राष्ट्रीय मानकों और संहिताओं के निर्माण का प्रयास करना।

## **PROGRESS OF SMART CITIES MISSION IN ANDHRA PRADESH**

### **3106. SHRI Y. S. AVINASH REDDY:**

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

(a) whether the Smart Cities Mission (SCM) has achieved its objectives of promoting cities by providing core infrastructure, a decent quality of life for citizens, a clean and sustainable environment and application of 'smart' solutions and if so, the details of total projects completed so far in Andhra Pradesh;

(b) whether the mission indeed launched a platform in 2022 named Smart Cities and Academia towards Action and Research (SAAR) to bring together academia and the Government to document and research new urban initiatives and if so, the details thereof;



(c) whether it is true that twenty-nine premier institutions in the country have undertaken fifty impact assessment studies, and twelve specialised research institutes; and

(d) if so, the details thereof, particularly in the State of Andhra Pradesh along with the funds sanctioned and utilised and the targets achieved so far?

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):**

(a) : Cities under the Smart Cities Mission (SCM) have been developed based on Smart City Proposals (SCPs) received from States/UTs across various sectors viz. smart mobility, Water, Sanitation, Hygiene (WASH), smart governance, smart energy, environment etc., duly approved by State High Powered Steering Committee (HPSC).

As on July 31, 2025, out of a total 8063 projects amounting to ₹1,64,695 Cr undertaken in the 100 cities selected under SCM, 7,636 projects (95% of total projects) amounting to ₹1,53,977 Cr have been completed and the remaining 427 projects amounting to ₹10,718 Cr are ongoing.

Four smart cities, viz., Amaravati, Kakinada, Tirupati and Visakhapatnam have been selected under SCM in the State of Andhra Pradesh. As on July 31, 2025, out of a total of 280 projects amounting to ₹6,589 Cr undertaken under SCM in the State of Andhra Pradesh, 236 projects (84% of total projects) amounting to ₹5,701 Cr have been completed and the remaining 44 projects amounting to ₹888 Cr are ongoing. City-wise progress of projects in the 4 cities selected under SCM in the State of Andhra Pradesh are at **Statement**.

(b) :The Mission launched a platform in 2022, named 'Smart Cities & Academia towards Action & Research (SAAR)' program, a joint initiative of Ministry of Housing and Urban Affairs (MoHUA), National Institute of Urban Affairs (NIUA) and leading Indian academic institutions of the country to bridge the gap between academia and Government and document and research new urban initiatives. 91 urban projects/ activities with the idea to showcase country's best practices and on-ground achievements were undertaken which have since been published.

(c) : In addition, under the SAAR initiatives, SCM has initiated 50 Impact Assessment research studies as "Sameeksha Series" with 29 premier institutions of India.

(d) : In Andhra Pradesh, as on July 31, 2025, all the four cities have been able to claim Central Financial Assistance of ₹1,860 Cr (i.e. 95% of the total Central share allocation) and reported to have utilized ₹1,840 Cr (i.e. 99% of the total Central share claimed). The details of physical and financial progress of these four smart cities are at **Statement**.

### **STATEMENT**

#### **City-wise Physical and Financial Progress of Projects undertaken in 4 Smart Cities of the State of Andhra Pradesh**

(Amount in ₹ Cr)

| State/<br>City | Total<br>Central<br>Assistance<br>Claimed | Utilization of<br>Central<br>Assistance<br>claimed | Total   |         | Completed |         | Ongoing |        |
|----------------|-------------------------------------------|----------------------------------------------------|---------|---------|-----------|---------|---------|--------|
|                |                                           |                                                    | Project | Amount  | Project   | Amount  | Project | Amount |
| Andhra Pradesh | 1860                                      | 1840.49                                            | 280     | 6589.01 | 236       | 5700.65 | 44      | 888.36 |

| State/<br>City    | Total<br>Central<br>Assistance<br>Claimed | Utilization of<br>Central<br>Assistance<br>claimed | Total   |         | Completed |         | Ongoing |        |
|-------------------|-------------------------------------------|----------------------------------------------------|---------|---------|-----------|---------|---------|--------|
|                   |                                           |                                                    | Project | Amount  | Project   | Amount  | Project | Amount |
| Amaravati         | 488                                       | 488                                                | 19      | 902.94  | 14        | 746     | 5       | 156.94 |
| Kakinada          | 490                                       | 485                                                | 92      | 1908.09 | 80        | 1731.17 | 12      | 176.92 |
| Tirupati          | 392                                       | 388.02                                             | 104     | 2082.75 | 79        | 1610.65 | 25      | 472.1  |
| Visakhapa<br>tnam | 490                                       | 479.47                                             | 65      | 1695.23 | 63        | 1612.83 | 2       | 82.4   |

*As per information provided by States / UTs as on July 31, 2025.*

## **AIRCRAFT OBJECTS BILL, 2025**

### **3107. ADV. ADOOR PRAKASH:**

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) the present status of the Protection of Interests in Aircraft Objects Bill, 2025 along with its expected impact on aircraft leasing in the country;
- (b) the number of aircrafts leased under the new legal framework since its enactment; and
- (c) the initiatives being taken to harmonise the aviation leasing ecosystem of the country with global practices?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND  
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI  
MURLIDHAR MOHOL):**

- (a): In order to implement the Convention and Protocol, 'The Protection of Interests in Aircraft Objects Bill, 2025' was passed by the Parliament and thereafter has received Presidential assent on 16th April, 2025. India had acceded to the Convention on International Interests in Mobile Equipment and the Protocol to the Convention on International Interests in Mobile Equipment

on Matters Specific to Aircraft Equipment signed in Cape Town on 16th November, 2001. The airlines have informed that through the enactment of the legislation, aircraft leasing costs are likely to be reduced by 8% to 10%;

(b): There are total 20 leased aircraft registered under new legal framework upon enactment of the Protection of Interests in Aircraft Objects Act, 2025 on 1st May, 2025.

(c): The Government has setup International Financial Services Centre (IFSC) at GIFT City and has harmonised the ecosystem of the country with global practices. Further, Government has undertaken various regulatory and fiscal reforms such as tax exemptions, holidays etc. to promote aircraft leasing and financing within the country.

### सीकर हवाई पट्टी का विमानपत्तन में रूपांतरण

**3108. श्री अमरा राम:**

क्या **नागर विमानन** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार सीकर हवाई पट्टी को विमानपत्तन में परिवर्तित करने की योजना बना रही है;

(ख) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और यह कब तक पूरा होने की संभावना है और यदि नहीं, तो इसके क्या कारण हैं; और

(ग) क्या सरकार सीकर में खाटू श्याम जी, जीण माता जी, सालासर जी, लोहागल और शाकंभरी माता जी जैसे धार्मिक स्थलों को हवाई सेवा से जोड़ने की योजना बना रही है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

**सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोल):**

(क) से (ग): क्षेत्रीय संपर्क योजना - उड़े देश का आम नागरिक (आरसीएस-‘उड़ान’) के तहत, राजस्थान में सीकर हवाईपट्टी, ‘उड़ान’ दस्तावेज़ में असेवित हवाईपट्टियों की सूची में शामिल है। आज की तारीख तक किसी भी एयरलाइन बोलीदाता ने सीकर हवाईपट्टी से आरसीएस उड़ानें परिचालित करने के लिए प्रस्ताव प्रस्तुत नहीं किया है। इस योजना के प्रावधानों के अनुसार, असेवित और अल्पसेवित हवाईअड्डों का पुनरुद्धार/उन्नयन वैध बोली के माध्यम से उनकी पहचान करके और चयनित एयरलाइन प्रचालक को अवार्ड करके किया जाता है।

यदि बोली प्रक्रिया के भावी चरणों में कोई एयरलाइन सीकर हवाईपट्टी को जोड़ने वाली आरसीएस उड़ानों के परिचालन के लिए वैध प्रस्ताव प्रस्तुत करती है, तो उस पर ‘उड़ान’ योजना के प्रावधानों के अनुसार विचार किया जा सकता है।

## **STATUS OF PROJECTS UNDER AMRUT IN TAMIL NADU**

### **3109. DR. KALANIDHI VEERASWAMY:**

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

(a) the number of cities and towns in Tamil Nadu covered under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) along with the status of ongoing projects;

(b) the details of the funds sanctioned, released and utilised so far in Tamil Nadu under AMRUT;

(c) the specific improvements in urban infrastructure and services achieved in the cities of Tamil Nadu under the mission including water supply, sewerage and urban transport; and

(d) the steps taken by the Government to address delays or challenges, if any, faced in the implementation of AMRUT projects?

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):**

(a) and (b): Ministry of Housing and Urban Affairs (MoHUA) is implementing Atal Mission for Rejuvenation and Urban Transformation (AMRUT), which was launched on 25 June 2015 in selected 500 cities (now 485 cities including 15 merged cities) and towns across the country including 28 cities/towns of Tamil Nadu. Under AMRUT, States/UTs are empowered to select, appraise, prioritise and implement the projects within the broad framework of Mission guidelines.

Under AMRUT, 445 projects have been taken up by the State with an approved cost of ₹13,339.43 crore, which includes Central Assistance (CA) of ₹4,756.68 crore. Against the committed CA for projects, ₹4,626.24 crore has been released against which Utilization Certificates (UCs) of ₹4,279.29 crore have been received.

As reported by the State on AMRUT portal, 433 projects worth ₹7,810.68 crore have been completed and 12 Projects worth ₹5,528.75 crores are at implementation stage. Total works worth ₹12,775.58 crore have been physically completed.

(c): Under AMRUT Mission and in convergence with the State, 16.07 lakh water tap connections (new/ serviced) provided; 25.20 lakh sewer connections (new/ serviced) (including households covered through Faecal Sludge and Septage Management-FSSM) provided; 2856.77 kilometers of sewer network and 6637.72 kilometers of water supply network constructed; and 337.66 acre of

green space area developed under AMRUT. No project in Urban transport sector was taken up by the State.

(d): AMRUT guidelines provides for formation of State High Powered Steering Committee (SHPSC) headed by the Chief Secretary of the State, to monitor and supervise implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPSC in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically. For assessment and monitoring of work done under AMRUT in the States/ UTs, there is a provision of Independent Review and Monitoring Agencies (IRMAs). Also, in order to fast-track the implementation of AMRUT, progress is periodically reviewed & monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by Ministry of Housing and Urban Affairs (MoHUA) with the States/ Union Territories. There is a dedicated AMRUT online portal for tracking the progress and monitoring of projects provided by the States/ UTs.

### **NEW NHS IN TAMIL NADU**

**3110. SHRI A. MANI:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) whether the Government has proposed any new National Highway (NH) projects in Tamil Nadu including Dharmapuri Lok Sabha Constituency in the past three years;
- (b) if so, the proposed projects including the name and location of each project, the proposed length and scope of the work and the estimated cost of each project;
- (c) the expected timeline for the commencement and completion of each of these proposed projects; and
- (d) whether any of these projects are being implemented under centrally sponsored schemes such as Bharatmala Pariyojana or other Public-Private Partnership (PPP) models and if so, the details thereof?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a) to (d): The Government, through the Ministry of Road Transport and Highways is primarily responsible for the development and maintenance of National Highways (NHs). Details of projects sanctioned on National Highways in Tamil Nadu, including those in the Dharmapuri Lok Sabha Constituency during the last three years, comprising the name / scope of each project, location, length, total project cost, date of commencement (Appointed Date), scheduled date of completion, and the mode of implementation such as Engineering, Procurement and Construction (EPC), item rate or Hybrid Annuity Model (HAM), are provided at **Statement**.



### **STATEMENT**

**Details of Projects sanctioned on National Highways in Tamil Nadu, including those in the Dharmapuri Lok Sabha Constituency during the last three years**

| Sl. No. | Name of Project                                                                                                      | Location of project                | Name of the Parliamentary Constituencies (LS) through which project passes | Total Length (Km) | Total Project Cost (Rs.in Cr.) | Appointed Date                                                                                                                    | Scheduled/Revised Scheduled Completion Date | Mode of execution |
|---------|----------------------------------------------------------------------------------------------------------------------|------------------------------------|----------------------------------------------------------------------------|-------------------|--------------------------------|-----------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|-------------------|
| 1       | Two Lane with Paved Shoulder from Thoppur Mettur Bhavani Erode Section of NH 544H                                    | Thoppur to Lakshmi Nagar (Bhavani) | Dharmapuri, Erode & Tiruppur                                               | 85.00             | 242.40                         | Package I<br>=<br>04.08.2022<br>Package II<br>=<br>25.07.2022,<br>Package III<br>=<br>04.08.2022<br>Package IV<br>=<br>08.08.2022 | Completed                                   | EPC               |
| 2       | Improving the alignment of Thoppur Ghat section from Km 158/500 to Km 165/100 in Dharmapuri - Salem section of NH-44 | Thoppur to Sekkaraipatti           | Dharmapuri & Salem                                                         | 6.60              | 905.00                         | 21.03.2025                                                                                                                        | 20.03.2028                                  | HAM               |

|   |                                                                                                                                                                                                                       |                                          |                 |       |         |            |            |           |
|---|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------|-----------------|-------|---------|------------|------------|-----------|
| 3 | Balance works of four Lane from km 43+950 (Thiruvallur Bypass) to km 61+470 (Veppampattu Bypass) passing through Thannerkulam, Thozur and Sevapet Bypass (17.520 Kms) of Tirupati-Tiruttani-Chennai Section of NH 205 | Thiruninravur to Thirupachur             | Tiruvallur      | 17.52 | 467.99  | 21.09.2022 | 30.09.2025 | EPC       |
| 4 | 4-laning of left over works including Additional structures in KL/TN Border Kanyakumari from Km 43.000 to 96.714 of NH-47                                                                                             | Kerala /Tamil Nadu Border to Kanyakumari | Kanyakumari     | 53.71 | 1564.23 | 12.08.2023 | 16.04.2026 | EPC       |
| 5 | Completion of balance works pending in bit and pieces and listed balance works from Km 247.800 to 338.00 in AP portion                                                                                                | Utharapukhandriga to Kaalur              | Tirupati        | 7.35  | 166.52  | 06.07.2023 | 15.09.2025 | Item Rate |
| 6 | Six laning of Tuticorin Port Road section of NH-7A                                                                                                                                                                    | Thermal Nagar to FCI Roundana            | Tuticorin       | 6.14  | 200.30  | 05.07.2023 | Completed  | EPC       |
| 7 | New Double Tier 4-lane Elevated Corridor from Chennai Port to Maduravoyal in Chennai District (P-1)                                                                                                                   | Vepperi to Pudupet                       | Chennai Central | 4.95  | 1388.59 | 23.11.2023 | 20.02.2027 | EPC       |

|    |                                                                                                                                                                                                     |                                 |                 |        |         |            |            |     |
|----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|-----------------|--------|---------|------------|------------|-----|
| 8  | New Double Tier 4-lane Elevated Corridor from Chennai Port to Maduravyal in Chennai District (P-2)                                                                                                  | Pudupet to Aminjikarai          | Chennai Central | 5.10   | 1616.97 | 23.11.2023 | 20.02.2027 | EPC |
| 9  | New Double Tier 4-lane Elevated Corridor from Chennai Port to Maduravoyal in Chennai District (P-3)                                                                                                 | Aminjikarai to Arumbakkam       | Chennai South   | 4.49   | 1299.36 | 23.11.2023 | 20.02.2027 | EPC |
| 10 | New Double Tier 4-lane Elevated Corridor from Chennai Port to Maduravoyal in Chennai District (P-4)                                                                                                 | Arumbakkam to Maduravoyal       | Sriperumbudhur  | 6.41   | 1205.40 | 23.11.2023 | 20.02.2027 | EPC |
| 11 | Construction of Trumpet Interchange Connecting Bangalore –Chennai Expressway (km.261+705 to km. 262+800) with Maduravoyal to Walajapet Section of NH 48 near Sriperumbudur Toll Plaza at km. 35+700 | Nemili                          | Sriperumbudhur  | 1.10   | 157.63  | 26.02.2024 | 31.03.2026 | EPC |
| 12 | 4-laning of STRR Bengaluru, NH 948A Balagondapalli (Tamil Nadu) to Karnataka/Tamil Nadu border from Km 144.170 to Km 179.936 (35.766 km)                                                            | S.Muthuganapalli to Devarapalli | Krishnagiri     | 35.766 | 1260.74 | 18.05.2023 | 31.05.2026 | HAM |

|    |                                                                                                                                                                                                                                               |                                                                       |                              |        |          |                   |            |     |
|----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------|------------------------------|--------|----------|-------------------|------------|-----|
| 13 | Access Controlled Highway of 4 Lane with Paved Shoulders from Tiruvallur (Design Chainage Km 17+56) to TN/AP Border (Design Chainage Km 61+51) of NH-716 (Chennai-Tirupati Package-1)                                                         | Thirupachur to Tamil Nadu/ Andhra Pradesh Border (Alamelumangapuram)  | Tiruvallur                   | 43.95  | 1376.10  | 28.12.2024        | 27.12.2026 | HAM |
| 14 | Access Controlled Highway of 4 Lane with Paved Shoulders from TN/AP Border (Design Chainage Km 61+51) to Puttur (Design Chainage Km 81+540) of NH-716 & 6 Lane with Paved Shoulders from Mallavaram to Renigunta (Chennai-Tirupati Package-2) | Tamil Nadu/ Andhra Pradesh Border (Alamelumangapuram) to C.Mallavaram | Tirupati                     | 37.43  | 1346.82  | 14.12.2024        | 13.12.2026 | HAM |
| 15 | Balance Works for six laning of Sriperumbudur to karaipettai section of NH-4 (New NH-48) from 37+000 (Existing Km 37+000) to Km 71+015                                                                                                        | Sriperumbudur to Karaipettai                                          | Kancheepuram & Sriperumbudur | 16.820 | 403.050  | 27.01.2025        | 27.10.2026 | EPC |
| 16 | Access controlled Highway of 4 lane with paved shoulders from Walajhapet/Ranipet (Design chainage km 106+800) to TN/AP Border                                                                                                                 | Walajhapet to Mutharasikuppam                                         | Vellore & Arakkonam          | 28.021 | 1338.140 | Not yet appointed |            | HAM |

|    |                                                                                                                                                                                                                                                                                                                                              |                                                                              |                        |       |         |            |            |     |
|----|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------|------------------------|-------|---------|------------|------------|-----|
|    | (Design Chainage Km 134+821) of NH 40                                                                                                                                                                                                                                                                                                        |                                                                              |                        |       |         |            |            |     |
| 17 | Balance works for four laning of Vikravandi to Sethiyathope section (from Km 0/0-65/960) of NH45C                                                                                                                                                                                                                                            | Vikravandi to Sethiyathope                                                   | Viluppuram & Cuddalore | 65.96 | 1163.17 | 25.06.2025 | 24.06.2027 | EPC |
| 18 | Elimination of identified Black spots at Km 46/020 – 46/810 (Arasakuzhi- TN-02-310 and km 84/200 – 84/840 (Adari- TN-02-112, by permanent Remedial Measures of NH-532 (Cuddalore- Vridhachalam –Salem Road)                                                                                                                                  | Arasakuzhi to Adari                                                          | Cuddalore              | 1.43  | 15.00   | 12.10.2022 | Completed  | EPC |
| 19 | Construction of Missing Strom Water drain in selected stretches from Km 170/800-192/600 (7600m) and Construction of Box culvert at Km 171/0,174/0 & 197/8 and Construction of Protection wall from Km 170/8-171/100 (L/S) (300m) & 199/0-199/200 (200m) of NH 234 Mangalagiri-Vengatagiri-Kottah-Pernampet-Gudiyatham-Katpadi-Vellore-Polur- | Mazhavanthangal, Kandachipuram, Keezhvalai, Mangalapuram, Kedar & Soorapattu | Villupuram             | 8.00  | 15.34   | 10.02.2023 | Completed  | EPC |

|    |                                                                                                                                                                                                                                                                                                                                                                                                           |                                 |                      |       |        |            |           |     |
|----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|----------------------|-------|--------|------------|-----------|-----|
|    | Thiruvannamali-Villupuram road                                                                                                                                                                                                                                                                                                                                                                            |                                 |                      |       |        |            |           |     |
| 20 | Four laning of Ottanchatram to Palani section of NH 209 from Km 30/700 to Km 55/000 of NH 209 including footpath for pedestrian and way side amenities except from Km 39/2 to Km 41/0, from Km 43/4 to Km -44/100, From Km 47/4- to Km 51/0 and from Km 52/2-52/965.                                                                                                                                      | Samiyarpudur to Ramanatha Nagar | Dindigul             | 17.17 | 172.15 | 18.05.2023 | Completed | EPC |
| 21 | Widening to 4 lane in Km.40/510 to 41/450 and Strengthening from km 15/00 to 19/800, Km.36/000 to 54/500, Km.55/375 to 57/400, Km.58/600 to 59/600, Km.60/200 to 61/900, Km.62/600 to 64/000, Km.74/000 to 75/126, Km.76/373 to 76/450 & Km.77/600 to 90/275 including Geometrical Improvement at Km.37/400 & Km.46/800, Construction of retaining wall & breast wall, construction of storm water drain, | Usilampatti to Aniakarapptti    | Virudhunagar & Theni | 42.70 | 94.69  | 20.02.2023 | Completed | EPC |

|    |                                                                                                                                                                                                                                                                  |                                                                   |                               |       |        |            |           |           |
|----|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------|-------------------------------|-------|--------|------------|-----------|-----------|
|    | reconstruction & widening of culverts and Foot over bridge at Km.78/900 of NH 85 (Old NH-49 Extn.)                                                                                                                                                               |                                                                   |                               |       |        |            |           |           |
| 22 | Improvement from Km 94/0-96/0, 96/2-96/8, 97/6-101/0, 102/0-103/0, 138/0-139/3, 142/0-151/4 including Protective works and CD works of Thirumangalam - Kollam road NH 744 (Old No 208)                                                                           | Vasudevanallur to Kottaivasal                                     | Kadayanallur & Vasudevanallur | 17.70 | 35.61  | 10.05.2023 | Completed | EPC       |
| 23 | Construction of RCC Retaining wall from km 9/830 to 10/065 (RHS) of NH-85 (Old NH 49 Extn.) (Madurai - Cochin Road) on Item Rate                                                                                                                                 | Achambathu                                                        | Virudhunagar                  | -     | 3.45   | 26.05.2023 | Completed | Item Rate |
| 24 | Widening from two lane paved shoulder to four lane with paved shoulder Km 81/300-86/500, 88/700-90/500, Km 90/900-96/300 and 97/700-110/700 of NH-81 (Old NH-67 Km 251/000-245/800, 243/600-242/800, 242/400-236/000 and 234/4-221/600 and strengthening from Km | Elaikattu valasu to Thennilai and paramaththi to Govindhampalayam | Karur                         | 26.13 | 137.25 | 07.03.2024 | Completed | EPC       |

|    |                                                                                                                                                                                                                                                         |                           |                      |      |       |            |           |     |
|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------|----------------------|------|-------|------------|-----------|-----|
|    | 81/300-85/600 ,87/600-96/3 of NH-81 (old NH-67 251/0-236/0) including widening of pipe, slab culvert, Minor bridge , reconstruction of box culvert Kerb type Median, Retaining and well protective works and junction Improvements of NH-81.            |                           |                      |      |       |            |           |     |
| 25 | Construction of Additional two lane bridge at Km 249/6 of NH 948 (Bangalore - Coimbatore Road)                                                                                                                                                          | Kombupallam               | Nilgiris             | -    | 9.27  | 31.01.2024 | Completed | EPC |
| 26 | Strengthening in Km 0/0 - 1/500 & Widening and strengthening at Km 30/830 - 32/230 of NH 383 Extn (Kottampatti - Thiruppathur Road)                                                                                                                     | Kottampatti & Thirupathur | Madurai & Sivagangai | 2.90 | 11.69 | 01.02.2024 | Completed | EPC |
| 27 | Improvements to existing Paver block carriageway at Km 429/2 – 430/8 & Km 433/2 (Selected Stretches) and Providing safety measures at vulnerable location of Km 397/2, 397/4, 398/4, 398/6, 399/4, 399/6, 399/10, 400/2, 400/4 & 400/10 including of CD | Barliar to Udhagamandalam | Nilgiris             | 3.44 | 42.21 | 09.02.2024 | Completed | EPC |



|    |                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                   |            |       |        |            |           |     |
|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|------------|-------|--------|------------|-----------|-----|
|    | works and Protective works and Improvements to Charring Cross Junction at Km 430/8 - 431/4 of NH 67 (New NH 181)                                                                                                                                                                                                                                                                                                                                |                                   |            |       |        |            |           |     |
| 28 | Widening from Two Lane with Paved Shoulder to Four lane Paved shoulder and improvements at Km 26/5 - 34/2, 35/6 - 40/2, 42/2 - 53/2, 55/8 - 56/2, 58/7 - 61/2, 76/6 - 81/2 and widening from Two Lane with Paved Shoulder to Four lane from Km 40/2-42/2, Km 53/2-55/8,Km 61/2-66/7,Km 67/2-72/4 and improvements from km 34/2 – 35/6 including CD works of NH 81 (Coimbatore – Chidambaram)(Old NH-67) (Nagapattinam-Trichy-Coimbatore-Gudalur | Palladam Kurukaththi village      | Palladam   | 47.60 | 274.84 | 07.11.2023 | Completed | EPC |
| 29 | Strengthening of two lane with paved shoulder from Km 17/8 – 18/2, construction of two lane with paved shoulder from Km 18/2 to Km 20/0 and construction of four lane with paved shoulder from Km 20/0                                                                                                                                                                                                                                          | Manjavadi Kanavai to A.Pallipatti | Dharmapuri | 18.01 | 169.68 | 01.02.2024 | Completed | EPC |

|    |                                                                                                                                                                                                                                                                                                                                 |                              |           |      |       |            |            |     |
|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------|-----------|------|-------|------------|------------|-----|
|    | to Km 35/6 of Salem-Thirupathur – Vaniyambadi road (NH-179A)                                                                                                                                                                                                                                                                    |                              |           |      |       |            |            |     |
| 30 | Construction of ROB and their Approaches at Km 99/4 (LC Gate No.503/Spl – A -3/E) of NH208 Kollam – Thirumangalam Road including land acquisition                                                                                                                                                                               | Kunnakudi & Kuthukal Valasai | Tenkasi   | 1.23 | 53.02 | 15.09.2023 | 13.12.2025 | EPC |
| 31 | Permanent Improvement of Black Spot (TN-(02)- 635) at New Cinema junction @ Km 62/4-63/0 by Providing additional high level bridge @ Km62/6-62/880 including widening of existing road with Centre median, Storm Water drain, CD works and Junction improvements of NH 45A (New NH 32) (Villupuram - Pondy - Nagapattinam Road) | Cuddalore Town               | Cuddalore | 0.60 | 31.44 | 24.01.2024 | 13.01.2026 | EPC |
| 32 | Construction of additional 2 lane Bow–String ROB adjacent to the existing 2 lane Bow–String ROB at Km 56/2 of NH-234 (new NH-75) (Mangalore – Villupuram Road)                                                                                                                                                                  | Katpadi                      | Vellore   | -    | 33.52 | 04.10.2024 | 24.09.2026 | EPC |

|    |                                                                                                                                                                                                                        |                                                 |            |      |       |            |            |           |
|----|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------|------------|------|-------|------------|------------|-----------|
| 33 | Widening the leftout existing 2L to 2L+PS, Strengthening the selected stretches from Km 9/6 - 15/6 of NH-381A (Vellakovil to Sankari Road)                                                                             | Shanthanlingapuram Village to Velayuthampalayam | Erode      | 5.00 | 16.84 | 07.02.2025 | 07.11.2025 | EPC       |
| 34 | Construction of RRM Retaining wall at Km.117/600 (LHS) of NH-85 (Old NH 49 Extn.) (Madurai - Cochin Road)                                                                                                              | Bodimettu                                       | Theni      | -    | 1.51  | 30.10.2023 | Completed  | Item Rate |
| 35 | Strengthening selected streches from Km 58/700 to km 68/900 of NH-381A (length 9.6 Km) (Vellakoil-Sangagiri Road)                                                                                                      | Chinnarpalayam to Sankagiri                     | Namakkal   | 9.6  | 19.01 | 12.12.2024 | Completed  | EPC       |
| 36 | Strengthening from Km 110/2 to km 142/0 of NH-38 (length 31.8 Km) (Mangalore-Villupuram Road).                                                                                                                         | Mazhavanthangal to Ayinampalayam                | Villupuram | 31.8 | 42.52 | 19.08.24   | Completed  | EPC       |
| 37 | Strengthening selected stretches from km 1/2 to km 23/6 (9.50 km) of NH-81 and strengthening selected stretches from km 6/0 to km 23/0 (1.8Km) of NH-181 including junctions improvement at km 6/0 to km 6/4 of NH-181 | Perk school junction to NGGO colony             | Coimbatore | 11.3 | 47.57 | 05.12.24   | 05.12.25   | EPC       |

|    |                                                                                                                                                                                                                                                                             |                                    |                          |       |       |                       |            |           |
|----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------|-------|-------|-----------------------|------------|-----------|
| 38 | Strengthening from Km 0/0 to Km 12/3 (4.92 Km) of NH-38 (Mangalore-Villupuram road)                                                                                                                                                                                         | Vellore (Green Circle) to Nelvoy   | Vellore                  | 12.3  | 20.83 | 20.03.25              | 27.10.25   | EPC       |
| 39 | “Prevention of Landslides and Soil erosion by constructing of Breastwall, Gabion wall, Geo Mat<br>Covering the Earthslip portions including Grass Seedling & Construction of culvert from Km 66/4 – 155/8 (Selected Stretches) of NH 181(Coimbatore – Ooty-Gundalpet Road)” | Kurumbadi to Thorapalli            | Nilgiris                 | 1.75  | 19.47 | 19.05.25              | 17.04.26   | EPC       |
| 40 | “Strengthening from Km 22/000 to 78/000 of NH-38 (Length 54.223 km) (Mangalore - Villupuram Road)                                                                                                                                                                           | Kannamagalam to Deepam Nagar       | Arni & Tiruvannamalai-MP | 54.22 | 71.03 | Bids under evaluation |            | EPC       |
| 41 | Providing Speed calming measures in Kallar Elephant Corridor from Km 56/000 to km 58/400 of NH-181 (Coimbatore - Ooty - Gundalpet Road).                                                                                                                                    | oodanthurai village to oodanthurai | Nilgiris                 | 2.4   | 0.68  | 28.02.2025            | 28.09.2025 | Item Rate |
| 42 | Construction of Four Lane Bypass to Vettavalam Town                                                                                                                                                                                                                         | Oolaipadi to Anukumalai            | Tiruvannamalai           | 4.47  | 50.68 | 02.05.25              | 24.10.2026 | EPC       |

|    |                                                                                                                                                                                                                                                                                                                     |                                                   |          |       |       |          |          |     |
|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------|----------|-------|-------|----------|----------|-----|
|    | from Ch.0/0 to Ch.4/465<br>(Starting at km 104/850 and<br>ending at km 109/190 of NH-<br>38 Mangalore - Villupuram<br>Road)                                                                                                                                                                                         |                                                   |          |       |       |          |          |     |
| 43 | Widening of existing 2 lane<br>paved shoulder to 4 Lane<br>paved shoulder in Km 268/40<br>to Km 271/30 & Km 273/00 to<br>Km 273/80 of NH 948<br>(Coimbatore -<br>Sathyamangalam Road)<br>(Length 5.40 Km) including<br>permanent retification of three<br>black spots (IDs - TN -02-238,<br>TN-02-239 & TN-03-260)  | Nallur to Tanapudhur                              | Nilgiris | 5.40  | 52.21 | 24.07.25 | 23.01.27 | EPC |
| 44 | Widening to 2L+PS in km<br>15/600-38/800 (except km<br>28/2-28/6 & km 33/100-<br>33/200) and improvements in<br>km 17/300-21/300, km 22/200-<br>26/0, km 26/600-28/0, km<br>28/60-30/8, km 31/700-<br>33/100, km 33/200-35/200, km<br>36/200-38/800 of NH 381A<br>(Length 22.70 Km) (Vellakoil -<br>Sankagiri Road) | Near Noyyal bridge to<br>Near Thambiran<br>valasu | Erode    | 22.70 | 63.60 | 24.07.25 | 23.01.27 | EPC |

|    |                                                                                                                                                                                                                         |                               |             |      |       |                   |            |     |
|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------|-------------|------|-------|-------------------|------------|-----|
| 45 | Balance work of Widening existing two lane to four lane including strengthening the existing carriageway from km 16/170 to km 18/110 and Improvements from km 16/0 to km 16/170 of NH-207 (New NH-648) (Length 2.11 Km) | Samathuvapuram to Hosur       | Krishnagiri | 2.11 | 12.81 | 03.06.2025        | 02.03.2026 | EPC |
| 46 | Widening of existing two lane to four lane with paved shoulders road and improvements from Km 302/60 to Km 306/60 of NH 948 including CD works & Drain works                                                            | Koil Palaym to Saravanampatty | Coimbatore  | 4.00 | 44.09 | Not yet appointed |            | EPC |
| 47 | Improvements to eliminate the Blackspot at Ganapathy Moor Market Junction (TN-02-623) at Km 312/0 to Km 315/4 of NH 948 (Length 3.40 Km) (Banglore - Sathyamangalam - Coimbatore Road)                                  | Coimbatore                    | Coimbatore  | 3.40 | 51.02 | Not yet appointed |            | EPC |

|    |                                                                                                                                                                                           |                                                           |                      |       |       |                       |            |     |
|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------|----------------------|-------|-------|-----------------------|------------|-----|
| 48 | Widening of service road in Mettupalayam side approach of Periyanaickenpalayam flyover including Land Acquisition from Km 31/600 to 32/000 of NH 181 (Coimbatore - Ooty - Gundlupet road) | Jothipuram village to Jothipuram                          | Koundampalayam       | 0.40  | 7.43  | Bids under evaluation |            | EPC |
| 49 | Strengthening from Km 78/200 to 106/200 on NH 136 Thanjavur - Perambalur - Atthur road                                                                                                    | Perambalur to Udumbiyum                                   | Perambalur           | 28.00 | 28.82 | Not yet appointed     |            | EPC |
| 50 | Realignment from Km 15/4 - 16/350 of NH-179A (Salem - Tirupathur - Vaniyambadi Road)                                                                                                      | Aramanur to Manjavadi Kanavai                             | Kallakurichi         | 0.95  | 12.65 | Bids under evaluation |            | EPC |
| 51 | Strengthening from Km 0/000 to 3/200 on NH 87 and from Km 46/275 to Km 48/175 of NH 85                                                                                                    | Vilakkuthun to Theppakulam & Kalavasal to Sivagangai Town | Madurai & Sivagangai | 5.10  | 11.32 | 30.05.2025            | 26.12.2025 | EPC |
| 52 | Improvement to the existing carriage way at Km 33/610 - 44/010 of Pudukkottai - Trichy road (NH-336)                                                                                      | Mathur to Trichy                                          | Trichirapalli        | 10.40 | 7.51  | 24.07.2025            | 21.11.2025 | EPC |

|    |                                                                                                                                    |                   |         |       |        |              |     |
|----|------------------------------------------------------------------------------------------------------------------------------------|-------------------|---------|-------|--------|--------------|-----|
| 53 | Construction of Four Lane Bypass to Vellore Town starting from Km 47/400 of NH 75 & ending at Km 12.65 of NH 38 (length 20.492 Km) | Latheri to Nelvoy | Vellore | 20.42 | 752.94 | Bids invited | EPC |
|----|------------------------------------------------------------------------------------------------------------------------------------|-------------------|---------|-------|--------|--------------|-----|



## **REJUVENATION OF WATER BODIES IN MANIPUR**

### **3111. DR. ANGOMCHA BIMOL AKOIJAM:**

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

(a) the number of water bodies rejuvenated in urban areas of Manipur to ease water stress by increasing water storage capacity under AMRUT 1.0 and AMRUT 2.0, as on date, district-wise;

(b) the names and locations of these rejuvenated water bodies, district-wise; and

(c) the total funds sanctioned and released for these rejuvenation projects?

### **THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):**

(a) to (c): Water is a state subject; and management of water is the responsibility of the State Government and Urban Local Bodies (ULBs)/ Urban Development Authorities. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States through implementation of various Missions/ schemes such as Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and AMRUT 2.0.

States/UTs are empowered to select, appraise, prioritise, and implement the projects within the broad framework of Mission guidelines. Funds under AMRUT/ AMRUT 2.0 are allocated/ released to the States/ Union Territories and not project-wise.

Under AMRUT, no water body project was taken up by the State of Manipur. Under AMRUT 2.0, the State has taken up 21 water body rejuvenation projects worth ₹4.28 crore so far. District wise details of these projects is given in **Statement**.

### **STATEMENT**

#### **Approved water bodies rejuvenation projects in Manipur under AMRUT 2.0**

| SI No | District    | ULB           | Project Title                                                                                 | Approved project cost (in ₹ Cr.) |
|-------|-------------|---------------|-----------------------------------------------------------------------------------------------|----------------------------------|
| 1     | BISHNUPUR   | BISHNUPUR     | Water Body Rejuvenation of Leikai Pukhri Achouba at Bishnupur Ward No.5.                      | 0.21                             |
| 2     | BISHNUPUR   | MOIRANG       | Water Body Rejuvenation of Public Pond at Chingei Leikai Pukhri - Ward No. 4                  | 0.35                             |
| 3     | BISHNUPUR   | KUMBI         | Water Body Rejuvenation of Public Pond at Kumbi Awang Khunou - Ward No. 7                     | 0.16                             |
| 4     | BISHNUPUR   | NINGTHOUKHONG | Water Body Rejuvenation of Public Pond at Ningthoukhong Awang Pukhri Achouba (Ward no 14)     | 0.18                             |
| 5     | IMPHAL EAST | JIRIBAM       | Water Body Rejuvenation of Public Pond at Multi Utility Complex Jiribam                       | 0.13                             |
| 6     | IMPHAL EAST | ANDRO NAGAR   | Water Body Rejuvenation of Public Pond at Sanapat Community Hall Pukhri Achouba (ward no. 10) | 0.13                             |
| 7     | IMPHAL WEST | NAMBOL        | Water Body Rejuvenation of Kabowakching Makha Leikai Public Pond at Nambol Ward No. 12        | 0.40                             |
| 8     | IMPHAL WEST | LILONG_I      | WATER BODY REJUVENATION OF PUBLIC POND AT LILONG KONUNG                                       | 0.22                             |

| SI No | District    | ULB              | Project Title                                                                                                   | Approved project cost (in ₹ Cr.) |
|-------|-------------|------------------|-----------------------------------------------------------------------------------------------------------------|----------------------------------|
| 9     | IMPHAL WEST | SAMUROU          | Water Body Rejuvenation of Public Pond at Haoreibi Awang Leikai - Ward No. 1                                    | 0.09                             |
| 10    | IMPHAL WEST | SAMUROU          | Water Body Rejuvenation of Public Pond at Longjam Leikai, Samurou Makaha Leikai - Ward No. 6                    | 0.09                             |
| 11    | IMPHAL WEST | SAMUROU          | Water Body Rejuvenation of Public Pond at Naorem Chaprou Awang Leikai - Ward No. 7                              | 0.09                             |
| 12    | IMPHAL WEST | THONGKHONG LAXMI | Rejuvenation of Mang Pukhri Achouba Public Pond at Yumnam Huidrom Makha Leikai                                  | 0.25                             |
| 13    | IMPHAL WEST | MAYANG IMPHAL    | Water Body Rejuvenation of Public Pond at Mayang Imphal Thana Maning Leikai Pukhri Achouba near IB (Ward No. 3) | 0.37                             |
| 14    | IMPHAL WEST | LAMSHANG         | Water Body Rejuvenation of Taothong Ayungba Community Pond (ward no. 9)                                         | 0.12                             |
| 15    | THOUBAL     | THOUBAL          | Water Body Rejuvenation of Public Pond at Haokha Maning Pebam-Ward No.12                                        | 0.36                             |
| 16    | THOUBAL     | SIKHONG SEKMAI   | Water Body Rejuvenation of public pond at Ukhongshang Mamang Leikai - Ward No. 7                                | 0.13                             |
| 17    | THOUBAL     | THOUBAL          | Water Body Rejuvenation of Public Pond at Thoubal Khunou Makha Leikai-Ward No.18                                | 0.43                             |
| 18    | THOUBAL     | KAKCHING         | Water Body Rejuvenation of Public Pond at Makha Leikai Pukhri Achouba- Ward No. 11                              | 0.18                             |
| 19    | THOUBAL     | KAKCHING         | Water Body Rejuvenation of Public Pond at Salam Project Pukhri Achouba - Ward No. 3                             | 0.16                             |
| 20    | THOUBAL     | KAKCHING         | Water Body Rejuvenation of Public Pond at Sangai Yumfam Pukhri- Ward No. 08                                     | 0.11                             |
| 21    | THOUBAL     | KAKCHING         | Water Body Rejuvenation of Public Pond at Manarei Pareng Matai Pukhri- Ward No. 07                              | 0.12                             |

**MSE-CLUSTER DEVELOPMENT PROGRAMME****3112. SHRI BALASHOWRY VALLABHANENI:**

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- (a) whether it is true that the Ministry has approved Gold Ornament Cluster for Krishna district in Andhra Pradesh under MSE-Cluster Development Programme;
- (b) if so, whether it is true that the cluster was supposed to be completed by October, 2024;
- (c) if so, the reasons for delay in its completion;
- (d) whether it is true that out of Rs. 15 crores allocated for the project only Rs. 10 crores have been spent by the Government; and
- (e) if so, the reasons therefor and the time by which the project is likely to be completed?

**THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):**

(a) and (b): Yes. Under Micro and Small Enterprises- Cluster Development Programme (MSE-CDP), proposal for setting up of Common Facility Centre (CFC) in Gold Ornament Cluster, Jaggayyapeta, Krishna District has been approved during FY 2021-2022. This project was supposed to be completed by October, 2024.

(c): As stated by Government of Andhra Pradesh, delay is due to change of location of CFC after final approval and procurement of plant & machinery process.

(d) and (e): The project was approved at a total project cost of Rs. 8.00 crore with Gol grant Rs. 6.1452 crore. A total Gol grant of Rs. 4.30164 crore was released to State Government for the implementation of the project till date. The State Govt. has sought an extension upto December 2025 for completion of the Project.

## **METRO RAIL PROJECTS IN UTTAR PRADESH**

### **3113. SHRIMATI DIMPLE YADAV:**

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

(a) the current operational length of metro networks in Uttar Pradesh (Lucknow, Kanpur, Agra, Noida and Ghaziabad) along with the average daily ridership, city-wise;

(b) the status and projected timelines for completion of ongoing metro phases including Lucknow Phase-2, Kanpur corridors and Agra Phase-2 along with details of cost overruns or delays, if any; and

(c) the new metro or rapid transit projects currently under planning or Detailed Project Report (DPR) stage in Uttar Pradesh including the Lucknow-Kanpur Regional Rapid Transit System (RRTS), Meerut Metro and Gorakhpur Metro along with their expected commencement dates?

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):**

(a): The details of current operational length of metro and RRTS networks in Uttar Pradesh along with average daily ridership are given in **Statement**.

(b): This ministry has received proposal for Lucknow metro Phase-1B from Charbagh to Vasantkunj of 11.165 route Km at a cost of Rs. 5,801.05 Crore with projected completion period of 5 years from date of sanction.

The Kanpur Metro Rail Project of 32.38 route Km at a cost Rs.11,076.48 Crore and Agra Metro Rail Project of 29.4 route Km at a cost of Rs.8,379.62 Crore have already been sanctioned. UP Metro Rail Corporation Limited (UPMRCL), which is implementing agency for metro projects in Lucknow, Kanpur and Agra has informed that there is no cost overrun in these projects.

(c): 'Urban planning' is a State subject, therefore, the respective State Governments are responsible for planning, initiating and developing urban transport infrastructure including metro and Regional Rapid Transit system Projects (RRTS). Meerut metro rail system of 21.15 Km is integral part of already sanctioned Delhi- Meerut RRTS project. As per extant policy, RRTS project are planned for implementation only in NCR. Lucknow- Kanpur is not a part of NCR.

Metro projects including that of Gorakhpur are cost intensive requiring extensive examination at different level in Central Government. Metro project proposals of different cities are prioritized for approval based on many factors like size of population, peak hour traffic, development plans etc. Further, the

approval of such proposal is always dependent upon feasibility of proposal and availability of resources to ensure long term sustainability of such projects.

### **STATEMENT**

**THE DETAILS OF CURRENT OPERATIONAL LENGTH OF METRO NETWORKS IN UTTAR PRADESH, AVERAGE DAILY RIDERSHIP, CITY-WISE:**

| S. No. | Name of Metro Rail Project         | State         | City      | Total Length (in Kms) | Operational Length (in Kms) | Average Daily Ridership             |
|--------|------------------------------------|---------------|-----------|-----------------------|-----------------------------|-------------------------------------|
| 1.     | Lucknow Metro Rail Project         | Uttar Pradesh | Lucknow   | 22.878                | 22.878                      | 78,000                              |
| 2.     | Kanpur Metro Rail Project          |               | Kanpur    | 32.38                 | 15.00                       | Only partial section is operational |
| 3.     | Agra Metro Rail Project            |               | Agra      | 29.4                  | 6.00                        | Only partial section is operational |
| 4.     | Noida Metro Rail Project           |               | Noida     | 29.707                | 29.707                      | 59,648                              |
| 5.     | Delhi Metro Corridors in Noida     |               | Noida     | 17.761                | 17.761                      | 5,67,896 (footfalls)                |
| 6.     | Delhi Metro Corridors in Ghaziabad |               | Ghaziabad | 11.9                  | 11.9                        | 1,89,858 (footfalls)                |

|       |                           |  |               |             |         |                                              |
|-------|---------------------------|--|---------------|-------------|---------|----------------------------------------------|
| 7.    | Delhi<br>Meerut<br>(RRTS) |  | Ghaziab<br>ad | 40.6        | 40.6    | Only<br>partial<br>section is<br>operational |
|       |                           |  | Meerut        | 28.05       | 3.6     |                                              |
| Total |                           |  |               | 212.67<br>6 | 147.446 |                                              |

### **RIVERBANK EROSION RISK MANAGEMENT IN ASSAM**

#### **3114. MD. RAKIBUL HUSSAIN:**

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the Government has taken any steps to expedite the execution of the Climate Resilient Brahmaputra Integrated Flood and Riverbank Erosion Risk Management Project in Assam, specifically for Goalpara and Dhubri;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has any estimated timeline for the execution of the said project in the Dhubri district which has an estimated project cost of Rs. 22027.63 lakh; and
- (d) if so, the details thereof and if not, the reasons therefor?

#### **THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):**

- (a) to (d): Flood management and anti-erosion schemes are formulated and implemented by concerned State Governments as per their priority. The Union Government supplements the efforts of the States by providing technical



guidance and also promotional financial assistance for management of floods in critical areas.

The Detailed Project Report (DPR) of the scheme viz "Climate Resilient Brahmaputra Integrated Flood and Riverbank Erosion Risk Management Project (CRBIFRERMP) in Assam-Goalpara Dhubri sub project (Zone- D)" funded by Asian Development Bank (ADB) with an estimated cost of Rs. 542.93cr was appraised by Central Water Commission (CWC) and approved in the 154th meeting of Advisory Committee of Department of Water Resources, River Development and Ganga Rejuvenation (DoWR, RD & GR), Ministry of Jal Shakti (MoJS) held in December 2023.

Government of Assam have informed that they have started the execution of the CRBIFRERMP (Zone-D) in Assam, specifically for Goalpara and Dhubri district and after the loan signing of Phase-I of CRBIFRERMP (Zone-D) in the year 2024 by the State, the work amounting to Rs. 168.61 Crore has started in all sub project areas including Goalpara district.

## **MSME SCHEMES IN NORTH EASTERN STATES**

### **3115. SHRI SALENG A. SANGMA:**

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

(a) the number and nature of MSME schemes and loan disbursement programmes implemented in the North Eastern States during the last three years;

- (b) the details of such schemes and financial support extended specifically to the State of Meghalaya including district-wise coverage;
- (c) the total number of MSMEs in Meghalaya that have benefited from Government schemes and credit-linked initiatives during the last three years;
- (d) the details of any institutional partnerships, technical support centres or livelihood clusters promoted by the Government in Meghalaya; and
- (e) whether the Government proposes to expand MSME support initiatives, including credit, skilling and market linkages in Meghalaya and other North Eastern States and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):**

(a) to (e): The Central Government supplements the efforts of the States/UTs through various schemes, programmes and policy initiatives, for promotion and development of MSMEs in the country including Meghalaya and other North Eastern States. Total 18,53,123 MSMEs, including informal Micro Enterprises, are registered on Udyam Portal in NER & 54,839 in Meghalaya.

The details of some of the major schemes implemented by the Ministry of MSME including North Eastern States are as under:

(1) Credit Guarantee Scheme for Micro and Small Enterprises is implemented through Credit Guarantee Fund Trust for Micro and Small Enterprises to provide credit guarantees to its Member Lending Institutions for the credit facilities upto Rs. 10 crore, extended to the MSEs without any collateral security and third-

party guarantee. Special provisions for MSEs in NER are concession of 10% in Annual Guarantee Fees and Enhanced guarantee coverage (80%) to units in NER for loan upto Rs 50 lakh. From the financial year 2022-23 to 2024-25, a total of 5,879 Nos. of guarantees were approved amounting to Rs. 740 crore to Meghalaya.

(2) The Government of India has announced Fund of Funds with the nomenclature Self Reliant India (SRI) Fund to infuse Rs. 50,000 crore as equity funding in those MSMEs which have the potential and viability to grow and become large units. Under this scheme total size of fund of Rs. 50,000 crore has a provision of Rs.10,000 crore from Government of India and Rs.40,000 crore through Private Equity / Venture Capital funds. This initiative is aimed at providing growth capital to the deserving and eligible units of MSME sector.

(3) The scheme of Promotion of MSMEs in NER and Sikkim provides financial support to create or upgrade infrastructure and common facilities for MSMEs to supplement manufacturing, testing, packaging, R&D, product & process innovations and skilling activities. Since inception of the scheme, a total 7 projects, having total project cost of Rs. 84.58 crore are approved for Meghalaya.

(4) With the objective to enhance the productivity and competitiveness of Micro and Small Enterprises, Micro and Small Enterprises Cluster Development Programme (MSE-CDP) is being implemented. Under the Scheme, financial assistance is extended for establishment of Common Facility Centres, Establishment of Flatted Factory Complexes and creation & up-gradation of

industrial estates. One proposal for setting up of Common Facility Centre in Cashew Nut processing Cluster, Selsella district has been approved in Meghalaya at a total cost of Rs. 189.37 lakh.

(5) The Scheme of Raising and Accelerating MSME Performance aims at strengthening Institutions and governance at the Centre and State-level, improving Centre-State linkages and partnerships, improving access to market and credit, addressing issues of delayed payments and greening of MSMEs and promoting guarantees to women entrepreneurs.

Under Raising and accelerating of MSME Performance (RAMP) Scheme, 09 (Nine) projects amounting to Rs 44.804 Cr have been approved for the State of Meghalaya and a total of 13,817 MSMEs have been benefitted in Meghalaya under RAMP as on 04.08.2025.

(6) Prime Minister's Employment Generation Programme (PMEGP) is a credit linked subsidy programme aimed at generating self-employment opportunities through establishment of micro-enterprises in the non-farm sector by helping traditional artisans and rural/urban unemployed youths through Margin Money subsidy. From the financial year 2022-23 to 2024-25, a total 3,131 number of loans were sanctioned by the banks in Meghalaya.

District-wise, Margin Money subsidy disbursed under PMEGP in Meghalaya for the last 3 financial years i.e. from FY 2022-23 to FY 2024-25:

| Districts          | FY 2022-23                  | FY 2023-24                  | FY 2024-25                  |
|--------------------|-----------------------------|-----------------------------|-----------------------------|
|                    | MM Subsidy<br>(Rs. in lakh) | MM Subsidy<br>(Rs. in lakh) | MM Subsidy<br>(Rs. in lakh) |
| East Garo Hills    | 16.25                       | 3.90                        | 102.20                      |
| East Jaintia Hills | 17.40                       | 25.67                       | 168.47                      |

|                          |               |               |                 |
|--------------------------|---------------|---------------|-----------------|
| East Khasi Hills         | 208.73        | 354.67        | 1,414.41        |
| Eastern West Khasi Hills | 7.00          | 12.84         | 72.93           |
| North Garo Hills         | 32.76         | 11.63         | 91.12           |
| Ri-Bhoi                  | 94.48         | 52.30         | 405.61          |
| South Garo Hills         | 4.72          | 14.37         | 81.94           |
| South West Garo Hills    | 23.92         | 30.25         | 67.00           |
| South West Khasi Hills   | 21.30         | 2.95          | 145.76          |
| West Garo Hills          | 96.48         | 63.69         | 406.79          |
| West Jaintia Hills       | 121.89        | 122.07        | 391.74          |
| West Khasi Hills         | 20.82         | 30.69         | 122.85          |
| <b>Total</b>             | <b>665.74</b> | <b>725.03</b> | <b>3,470.81</b> |

From the financial year 2022-23 to 2024-25, a total of 1,700 micro enterprises assisted in Meghalaya.

(7) Khadi and Village Industries Commission (KVIC) promotes rural artisans, Khadi artisans, micro entrepreneurs/village industries through implementation of various Khadi and Village Industries Schemes such as Khadi Gramodyog Vikas Yojana, etc..

District Commerce and Industries Centre, Meghalaya and Khadi and Village Industries Board, Meghalaya are the part of the implementation of the Khadi & Village Industries (KVI) activities in the Meghalaya State.

(8) Scheme for Promotion of Innovation, Rural Industries and Entrepreneurship (ASPIRE) aims to create employment opportunities in the agro-rural sector by establishing a network of Livelihood Business Incubators (LBIs) by imparting various skill development programmes to the rural youth, women and the unemployed.

(9) The Public Procurement Policy mandates 25% annual procurement from Micro and Small Enterprises by Central Ministries/ Departments/ Central Public

Sector Enterprises, including 4% from Micro and Small Enterprises owned by SC/ST entrepreneurs and 3% from Micro and Small Enterprises owned by women entrepreneurs.

(10) The PM Vishwakarma (PMV) Scheme is being implemented to provide end-to-end support to artisans and craftspeople of 18 traditional trades who work with their hands and tools. It includes recognition through PM Vishwakarma Certificate and ID Card, Skill Upgradation, Toolkit Incentive, Credit Support, Incentive for Digital Transactions and Marketing Support.

(11) Procurement and Marketing Support (PMS) scheme extends benefits for creating market access initiatives to Micro & Small Enterprises (MSEs). 326 MSEs have been benefitted during the last 3 years in Meghalaya.

## **IMPLEMENTATION OF AMRUT 2.0**

### **3116. SHRIMATI SANGEETA KUMARI SINGH DEO:**

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

(a) whether the Government has sought to improve project planning, timely implementation and funds utilisation under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 in comparison to the earlier phase and if so, the details of the key indicators of progress achieved so far across the country, State/UT-wise;

(b) whether Odisha's participation in AMRUT 2.0 has been affirmative, particularly in terms of physical and financial progress and if so, the manner in

which the Government is supporting urban local bodies in capacity-building and technical execution; and

(c) whether the Government is considering any mechanisms either under AMRUT 2.0 or through convergence with other schemes to support infrastructure improvement in districts such as Balangir, particularly with respect to piped water access, drainage and open public spaces and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):**

(a): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 guidelines provides for formation of State High Powered Steering Committee (SHPSC) headed by the Chief Secretary of the State, to monitor the implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPSC in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically. For assessment and monitoring of work done under AMRUT in the States/ UTs, there is a provision of Independent Review and Monitoring Agencies (IRMAs). Also, in order to fast-track the implementation of AMRUT 2.0, the progress is periodically reviewed and monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by Ministry of Housing and Urban Affairs (MoHUA) with the States/ UTs and ULBs. There is

a dedicated AMRUT 2.0 online portal for tracking progress and project-wise outcomes.

Under AMRUT 2.0, State Water Action Plans of States/ Union Territories (UTs) for 8,873 projects worth ₹1,94,172.99 crore have been approved. As reported by the States/ UTs on AMRUT 2.0 portal (as on 14.07.2025), contracts have been awarded for 6,131 projects worth ₹1,08,244.60 crore of which, works worth ₹42,027.85 crore have been physically completed and expenditure of ₹29,937.78 crore have been incurred so far. State/UTs wise details of progress of projects are mentioned in **Statement**.

(b): Under AMRUT 2.0, State Water Action Plans of Odisha for 348 projects worth ₹3,940.98 crore have been approved. As reported by the State on AMRUT 2.0 portal, contracts have been awarded for 323 projects worth ₹3,034.64 crore of which, works worth ₹1,987.23 crore have been physically completed and expenditure of ₹1,512.71 crore has been incurred so far.

AMRUT 2.0 guidelines has provision for capacity building programs to various stakeholders such as municipal functionaries, contractors, plumbers, plant operators, students, women etc. In addition to the capacity building programmes carried out by the States, Ministry also conducts regular training programmes and workshops for the State/ ULB officials and stakeholders under Geographic information system (GIS) Master Plan formulation, Drink from Tap (DfT), Jal hi Amrit, AMRUT Mitra, etc.

(c): Under AMRUT 2.0, States/UTs are empowered to select, appraise, prioritise and implement the projects within the broad framework of



Mission guidelines. Under AMRUT 2.0 so far, 20 water supply projects worth ₹348.76 crore have been approved in Balangir district covering 50,156 new/service tap connections.

### **STATEMENT**

#### **State-wise progress of projects under AMRUT 2.0**

| S.No. | State                                | No. of Projects approved | Total Project Cost (In ₹. Cr.) | No. of contract awarded Projects | Physical completion (In ₹. Cr.) | Total Expenditure incurred (In ₹. Cr.) (till 14.07.2025) |
|-------|--------------------------------------|--------------------------|--------------------------------|----------------------------------|---------------------------------|----------------------------------------------------------|
| 1     | Andaman & Nicobar Islands            | 1                        | 34.90                          | 1                                | 0.00                            | 0.00                                                     |
| 2     | Andhra Pradesh                       | 506                      | 9514.63                        | 247                              | 638.84                          | 513.15                                                   |
| 3     | Arunachal Pradesh                    | 19                       | 185.02                         | 15                               | 5.93                            | 0.66                                                     |
| 4     | Assam                                | 57                       | 961.98                         | 54                               | 228.25                          | 120.74                                                   |
| 5     | Bihar                                | 64                       | 8481.14                        |                                  |                                 |                                                          |
| 6     | Chandigarh                           | 6                        | 175.94                         | 4                                | 55.07                           | 36.20                                                    |
| 7     | Chhattisgarh                         | 76                       | 3308.19                        | 30                               | 407.41                          | 349.31                                                   |
| 8     | Dadra & Nagar Haveli and Daman & Diu | 1                        | 63.47                          | 1                                | 42.52                           | 40.38                                                    |
| 9     | Delhi                                | 94                       | 5328.35                        | 31                               | 304.52                          | 268.16                                                   |
| 10    | Goa                                  | 24                       | 173.42                         | 22                               | 82.48                           | 62.19                                                    |
| 11    | Gujarat                              | 927                      | 16316.32                       | 847                              | 7292.23                         | 5675.47                                                  |
| 12    | Haryana                              | 77                       | 3823.54                        | 56                               | 639.29                          | 651.86                                                   |
| 13    | Himachal Pradesh                     | 49                       | 321.66                         | 47                               | 130.91                          | 109.43                                                   |
| 14    | Jammu And Kashmir                    | 153                      | 1665.11                        | 81                               | 39.32                           | 11.02                                                    |
| 15    | Jharkhand                            | 113                      | 4202.53                        | 90                               | 134.59                          | 66.04                                                    |
| 16    | Karnataka                            | 684                      | 10274.13                       | 199                              | 2018.74                         | 2212.54                                                  |
| 17    | Kerala                               | 737                      | 3744.49                        | 394                              | 626.41                          | 476.01                                                   |
| 18    | Ladakh                               | 7                        | 908.90                         | -                                | -                               | -                                                        |
| 19    | Lakshdweep                           | -                        | -                              | -                                | -                               | -                                                        |

| S.No. | State          | No. of Projects approved | Total Project Cost (In ₹. Cr.) | No. of contract awarded Projects | Physical completion (In ₹. Cr.) | Total Expenditure incurred (In ₹. Cr.) (till 14.07.2025) |
|-------|----------------|--------------------------|--------------------------------|----------------------------------|---------------------------------|----------------------------------------------------------|
| 20    | Madhya Pradesh | 1273                     | 12963.14                       | 999                              | 1473.38                         | 610.49                                                   |
| 21    | Maharashtra    | 286                      | 30505.50                       | 216                              | 7199.71                         | 5005.56                                                  |
| 22    | Manipur        | 32                       | 155.73                         | 22                               | 5.58                            | 3.71                                                     |
| 23    | Meghalaya      | 1                        | 121.00                         | 1                                | 102.85                          | 72.30                                                    |
| 24    | Mizoram        | 106                      | 157.78                         | 20                               | 53.91                           | 28.58                                                    |
| 25    | Nagaland       | 64                       | 218.90                         | 39                               | 0.56                            | 0.00                                                     |
| 26    | Odisha         | 348                      | 3940.98                        | 323                              | 1987.23                         | 1512.71                                                  |
| 27    | Puducherry     | 19                       | 189.68                         | 12                               | 111.30                          | 79.91                                                    |
| 28    | Punjab         | 211                      | 3622.22                        | 107                              | 250.08                          | 174.26                                                   |
| 29    | Rajasthan      | 321                      | 10823.72                       | 183                              | 2613.92                         | 2059.42                                                  |
| 30    | Sikkim         | 8                        | 49.41                          | 8                                | 21.39                           | 4.02                                                     |
| 31    | Tamil Nadu     | 1270                     | 14687.83                       | 1261                             | 7645.06                         | 4264.19                                                  |
| 32    | Telangana      | 252                      | 9584.26                        | 109                              | 676.05                          | 132.46                                                   |
| 33    | Tripura        | 18                       | 191.53                         | 18                               | 125.99                          | 108.41                                                   |
| 34    | Uttar Pradesh  | 655                      | 26758.53                       | 445                              | 4710.54                         | 3780.17                                                  |
| 35    | Uttarakhand    | 29                       | 712.16                         | 16                               | 79.78                           | 61.34                                                    |
| 36    | West Bengal    | 385                      | 10006.90                       | 233                              | 2324.01                         | 1447.11                                                  |
|       | Total          | 8873                     | 194172.99                      | 6131                             | 42027.85                        | 29937.78                                                 |

## DEVELOPMENT OF PETROCHEMICAL SECTOR

**3117. SHRI PRADEEP PUROHIT:**

**SHRI BIBHU PRASAD TARAI:**

**SHRI DINESHBHAI MAKWANA:**

**DR. HEMANG JOSHI:**

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

(a) the key/major drivers of growth for the petrochemical sector across the country including in Odisha;

(b) the key/major investment opportunities in the Indian petrochemical industry;

- (c) the benefits to the local population and the country's economy from the establishment of petrochemical plants;
- (d) the manner in which the Oil and Gas Public Sector Undertakings (PSUs) are leveraging their existing infrastructure and expertise to expand into petrochemical production;
- (e) the present petrochemical production capacity of Oil and Gas PSUs in the country; and
- (f) whether any projects for the above purpose are under implementation and if so, the details thereof along with their estimated capacities, State-wise?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):**

(a) and (b): India's per capita polymer consumption is about 15 kg against the global average of about 38 kg. This thus provides an opportunity for expansion of the petrochemical sector in the country, including in the State of Odisha. The growth is mainly driven by large population (including growing middle class), huge domestic market, rising disposable incomes, rapid urbanization, and demand from end-use sectors such as packaging, construction, automotive, textiles and others. This is further supported by the various policy initiatives by the Government including Make in India, Atmanirbhar Bharat, establishment of PCPIRs (Petroleum, Chemical and Petrochemical Investment Regions) etc.

The Department of Chemicals and Petrochemicals (DCPC) has informed that India's Petrochemical sector is delicensed and deregulated sector and

driven by market demand. There are 12 Naphtha /Dual feed cracker complexes in operation and there are seven aromatic complexes. Major plants are either integrated with refinery or standalone units. The Petroleum, Chemical and Petrochemical Investment Region (PCPIR) Policy has been notified to attract investment and for the generation of employment in the Petroleum, Chemical and Petrochemical Investment Regions (PCPIRs). PCPIRs are conceptualized in a cluster-based approach with common infrastructure and support services to provide a competitive environment conducive for setting up businesses. At present, three PCPIRs have been notified including one in Odisha (Paradeep) to promote investment and industrial development in these sectors.

The petrochemical sector provides many investment opportunities. These, *inter-alia*, includes setting up of greenfield and brownfield petrochemical plants; production of key building blocks chemicals; production of speciality and performance chemicals; R&D technology development etc.

(c): The setting up of petrochemical plants creates socio-economic benefits, including the creation of direct and indirect employment. It also leads to development of infrastructure such as roads, power, housing and healthcare. Further, these investments help reduce import dependency in this sector, reduce the trade deficit, and support the growth of downstream MSME sectors like textiles, packaging, agriculture, healthcare and automotive etc.

(d): Oil and gas companies in India already produce various petrochemicals through associated integrated cracker units. Many of these companies have plans to increase the production of petrochemicals by 2030 with enhancement

in capacity. These include projects for production of Poly Vinyl Chloride (PVC), Polypropylene (PP), Butyl Acrylate, High Density Polyethylene (HDPE), Low Density Polyethylene (LDPE), Iso Propyl Alcohol, Epoxy, Polyester etc.

(e): The current Petrochemicals production capacities of Oil and Gas PSUs are at **Statement-I**.

(f): Upcoming Firm Petrochemical Projects by Public Sector Undertakings (PSUs) & Joint Ventures (JVs) are at **Statement-II**.

### **STATEMENT-I**

#### **Petrochemicals production capacities of Oil and Gas PSUs**

| <b>S. No.</b> | <b>Name of PSU</b>                                                                                           | <b>Petrochemicals (MMTPA)</b> |
|---------------|--------------------------------------------------------------------------------------------------------------|-------------------------------|
| 1             | Indian Oil Corporation Limited (IOCL)                                                                        | 4.30                          |
| 2             | Mangalore Refinery and Petrochemicals Limited (MRPL)                                                         | 1.60                          |
| 3             | Bharat Petroleum Corporation Limited (BPCL)                                                                  | 0.82                          |
| 4             | Hindustan Petroleum Corporation Limited (HPCL)- (through its JV HMEL – HPCL-Mittal Energy Limited)           | 2.20                          |
| 5             | Oil and Natural Gas Corporation Limited (ONGC)- (through its subsidiary OPaL – ONGC Petro additions Limited) | 1.80                          |
| 6             | GAIL (India) Limited (GAIL)                                                                                  | 0.90                          |
| 7             | Brahmapurta Cracker and Polymer Limited (BCPL)                                                               | 0.30                          |
|               | <b>Total</b>                                                                                                 | <b>11.9</b>                   |

Source: Oil & Gas Public Sector Undertakings (PSUs)

### **STATEMENT-II**

#### **Petrochemical Projects by Public Sector Undertakings (PSUs) & Joint Ventures (JVs)**

| <b>Company</b> | <b>Location (State)</b> | <b>Products</b>                                         | <b>Capacity (KTA)</b>          |
|----------------|-------------------------|---------------------------------------------------------|--------------------------------|
| IOCL           | Gujarat (Vadodara)      | PVC & PP                                                | 200 & 500                      |
|                | Odisha (Paradip)        | PX/PTA, PVC, PP, HDPE/LLDPE, IPA, Phenol                | 1250, 600, 530, 1150, 208, 300 |
|                | Odisha (Bhadrak)        | Polyester Fiber (POY, FDY)                              | 300 (233+60)                   |
|                | Haryana (Panipat)       | PP (revamp + new), Maleic Anhydride, Styrene, HDPE, PBR | 125+450, 120, 387, 200, 60     |

|              |                       |                |           |
|--------------|-----------------------|----------------|-----------|
|              | Bihar (Barauni)       | PP             | 200       |
| BPCL         | Madhya Pradesh (Bina) | PP, HDPE/LLDPE | 550, 1200 |
|              | Kerala (Kochi)        | PP             | 400       |
| GAIL         | Uttar Pradesh (Usar)  | PP, IPA        | 550       |
|              | Uttar Pradesh (Pata)  | PP             | 60        |
|              | Karnataka (Mangalore) | PTA            | 1250      |
| HRRL         | Rajasthan (Barmer)    | PP, HDPE/LLDPE | 2000      |
| NRL          | Assam (Numaligarh)    | PP             | 360       |
| Petronet LNG | Gujarat (Dahej)       | PP, Propylene  | 750       |

*Source: Oil & Gas Public Sector Undertakings (PSUs)*

## SCHEMES TO INCENTIVIZE FOOD PROCESSING UNITS

### 3118. SHRI MUKESHKUMAR CHANDRAKAANT DALAL:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

(a) the details of the schemes implemented by the Government to incentivize food processing units across the country;

(b) whether the schemes under Pradhan Mantri Kisan SAMPADA Yojana (PMKSY), Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) and Pradhan Mantri Formalization of Micro Food Processing Enterprises (PMFME) Scheme are State or region-specific and if so, the details thereof;

(c) the total grants disbursed under these schemes during the last three years;

(d) the categories of organizations eligible to receive grants under these schemes; and

(e) the steps taken by the Government to ensure equitable distribution of grants and encourage participation from rural entrepreneurs?

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH):**

(a) to (c): In order to incentivize setting up/expansion of Food Processing infrastructure, Ministry of Food Processing Industries (MoFPI) is implementing two Central Sector Schemes namely Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) and Production Linked Incentive Scheme for Food Processing Industry (PLISFPI). Further, a Centrally sponsored scheme namely PM Formalization of Micro Food Processing Enterprises (PMFME) scheme is also being implemented by MoFPI.

These schemes are not region specific or state specific but demand driven and financial assistance is provided to the eligible applicants and is implemented across the country. The total funds released under these schemes since 2022-23 is as under-

(Rs in Crores)

| <b>Scheme</b>  | <b>2022-23</b>     | <b>2023-24</b>     | <b>2024-25</b>     |
|----------------|--------------------|--------------------|--------------------|
|                | Actual Expenditure | Actual Expenditure | Actual Expenditure |
| <b>PMKSY</b>   | 561.92             | 666.20             | 540.12             |
| <b>PLISFPI</b> | 489.83             | 590.50             | 450.49             |
| <b>PMFME</b>   | 269                | 765                | 1017               |

(d): Project Execution Agency (PEA) / Implementing agencies /organizations such as Govt. / PSUs / Joint Ventures / NGOs / Cooperatives / Self Help Groups

(SHGs) / Farmer Producer Organizations (FPOs) / Farmer Producer Companies (FPCs) / Private Sector companies/ Partnership firm / Proprietorship firms/individuals etc. are eligible for availing grants under schemes of MoFPI.

(e): MoFPI schemes are demand driven but most of the projects approved under the schemes are in rural areas, thereby supporting the local farmers. To ensure equal opportunities across rural entrepreneurs, scheme awareness activities through national and state level awareness campaigns such as newspaper advertisement, radio jingles, exhibitions and expos, millet fairs, buyer-seller meets, district and block level workshops etc. are conducted with the aim to enhance the awareness of general public and for their participation for availing benefits under the schemes of MoFPI.

### हिंडन विमानपत्तन का विस्तार

#### 3119. श्री अतुल गर्ग:

क्या **नागर विमानन** मंत्री यह बताने की कृपा करेंगे कि:

(क) हिंडन विमानपत्तन पर टर्मिनल क्षमता और संपर्क अवसंरचना के विस्तार के लिए अब तक आबंटित और उपयोग की गई कुल निधि का ब्यौरा क्या है;

(ख) क्या सरकार को लंबित हवाई सेवाओं को शीघ्र शुरू करने के लिए स्थानीय हितधारकों से कोई अनुरोध प्राप्त हुआ है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और इस संबंध में क्या कार्रवाई की गई है;



(ग) यात्रियों की पहुंच को सुगम बनाने के लिए मेट्रो, आरआरटीएस अथवा बस सेवाओं के साथ एकीकरण के माध्यम से हिंडन विमानपत्तन तक लास्ट-माइल संपर्क में सुधार लाने के लिए क्या कदम उठाए जा रहे हैं;

(घ) क्या सरकार लंबित उड़ानों को संचालित करने के लिए अतिरिक्त एयरलाइनों के साथ साझेदारी की संभावना तलाश रही है; और

(ङ) यदि हां, तो तत्संबंधी ब्यौरा क्या है और इन नई सेवाओं के लिए निर्धारित समय-सीमा और चिन्हित लक्षित शहरों का ब्यौरा क्या है?

**सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोले):**

(क) और (ख): क्षेत्रीय संपर्क योजना - उड़े देश का आम नागरिक (आरसीएस-‘उड़ान’) के तहत बोली प्रक्रिया के दूसरे चरण के दौरान, भारतीय वायु सेना के स्वामित्व वाले हिंडन हवाईअड्डे की पहचान सिविल एन्क्लेव के विकास और आरसीएस उड़ानों के परिचालन के लिए की गई थी। ‘उड़ान’ योजना के तहत हिंडन हवाईअड्डे का विकास 46.60 करोड़ रुपये की लागत से किया गया था और इसे दिनांक 11.10.2019 को प्रचालनरत किया गया था। वर्तमान में हिंडन हवाईअड्डा अहमदाबाद, बेंगलोर, मुंबई, कोलकाता, गोवा, इंदौर, चेन्नै, पटना, वाराणसी, भुवनेश्वर, जयपुर, आदमपुर, किशनगढ़, नांदेड़, बठिंडा और लुधियाना से जुड़ा हुआ है।

(ग): राज्य सरकार और हवाईअड्डा सलाहकार समिति मेट्रो, आरआरटीएस या बस सेवाओं के माध्यम से हिंडन हवाईअड्डे तक निर्बाध यात्री संपर्क को सुगम बनाने के लिए समन्वय कार्य करती हैं।

(घ) से (ङ): मार्च 1994 में वायु निगम अधिनियम के निरसन के साथ, भारतीय घरेलू विमानन विनियमन मुक्त हो गया है। एयरलाइनें किसी भी प्रकार के विमान के साथ क्षमता संवर्धन, बाजार की माँग और उनकी परिचालन एवं वाणिज्यिक व्यवहार्यता के आधार पर सेवा प्रदान करने हेतु किसी भी बाजार और नेटवर्क का चयन करने के लिए स्वतंत्र हैं।

## **COMMON FACILITY CENTRES**

### **3120. SHRI K. E. PRAKASH:**

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

(a) whether the Ministry proposes to support the establishment of Common Facility Centres(CFCs) for value-added agro-based processing and traditional textile clusters under the Micro and Small Enterprises-Cluster Development Programme (MSE-CDP); and

(b) if so, the details of such CFC projects approved, operational and under processing as of June 2025, State/UT-wise along with their budgetary allocations?

**THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):**

(a) and (b): Micro and Small Enterprises - Cluster Development Programme (MSE-CDP) scheme of the Ministry is a demand driven scheme under which State/UT Governments propose/send the projects to establish the Common Facility Centres (CFCs) as per the need in different sectors/clusters of their States/UTs including agro-based processing and traditional textile clusters.

The details of CFC projects for value-added agro-based processing and traditional textile clusters approved, operational and under processing as of June 2025, State/UT-wise along with their budgetary allocations is enclosed as **Statement.**

## **STATEMENT**

**Details of CFC projects for value-added agro-based processing and traditional textile clusters approved, operational and under processing as of June 2025, State/UT-wise along with their budgetary allocations**

| <b>A. Details of Approved Common Facility Centres (CFCs) – Completed</b> |                   |                                                         |                 |                                            |
|--------------------------------------------------------------------------|-------------------|---------------------------------------------------------|-----------------|--------------------------------------------|
| <b>S. No.</b>                                                            | <b>States/UTs</b> | <b>CFC Projects</b>                                     | <b>Sectors</b>  | <b>Approved Project Cost (Rs, in Lakh)</b> |
| 1                                                                        | Goa               | Cashew Cluster, Margoa                                  | Food processing | 58.00                                      |
| 2                                                                        | Karnataka         | Cashew Processing Cluster, Belgaum                      | Food processing | 1356.76                                    |
| 3                                                                        | Karnataka         | Raisin Processing Cluster, Athani, Belgaum              | Food processing | 1484                                       |
| 4                                                                        | Karnataka         | Raisin Processing Industries Cluster, Bijapur           | Food processing | 1447.2                                     |
| 5                                                                        | Karnataka         | Global Puffed Rice Cluster, Chitradurga                 | Food processing | 697.4                                      |
| 6                                                                        | Karnataka         | Food Processing Cluster, Gulbarga                       | Food processing | 23                                         |
| 7                                                                        | Karnataka         | Readymade Garments Cluster, Hubli                       | Textile         | 122.24                                     |
| 8                                                                        | Karnataka         | Cashew Cluster, Uthopia                                 | Food processing | 1461.05                                    |
| 9                                                                        | Karnataka         | Grapes & Raisin Processing Cluster, Jamkhandi, Bagalkot | Food processing | 1496.7                                     |
| 10                                                                       | Karnataka         | Borgaon Textile Manufacturing Cluster, Nippani, Belgaum | Textile         | 1495.45                                    |
| 11                                                                       | Kerala            | Rice Mill Cluster, Kalady, Ernakulam                    | Food processing | 713.4                                      |
| 12                                                                       | Maharashtra       | Powerloom Cluster, Shirpur, Dhule                       | Textile         | 1423.1                                     |
| 13                                                                       | Maharashtra       | Cotton Fabric Cluster, Hatkanangle, Kolhapur            | Textile         | 1644.55                                    |
| 14                                                                       | Maharashtra       | Garment Cluster, Ichalkaranji, Kolhapur                 | Textile         | 1657.75                                    |
| 15                                                                       | Maharashtra       | Dal Mill Cluster, Nagpur                                | Food processing | 1627.46                                    |
| 16                                                                       | Maharashtra       | Garment Cluster, Nagpur                                 | Textile         | 1591.28                                    |
| 17                                                                       | Maharashtra       | Rice Mill Cluster, Ramtek, Nagpur                       | Food processing | 1825.01                                    |
| 18                                                                       | Maharashtra       | Textile Cluster, Navapur, Nandubar                      | Textile         | 1593                                       |
| 19                                                                       | Maharashtra       | Textile Cluster, Malegaon, Nasik                        | Textile         | 1584.47                                    |
| 20                                                                       | Maharashtra       | Mango Processing Cluster, Ratnagiri                     | Food processing | 1503.6                                     |
| 21                                                                       | Maharashtra       | Turmeric Cluster, Sangli                                | Food processing | 1550                                       |
| 22                                                                       | Maharashtra       | Textile Cluster, Vita, Sangli                           | Textile         | 910.09                                     |
| 23                                                                       | Maharashtra       | Raisin Making Cluster, Sangli                           | Food processing | 708.85                                     |
| 24                                                                       | Maharashtra       | Terry Towel Cluster, Solapur                            | Textile         | 1791.48                                    |
| 25                                                                       | Odisha            | Cashew Cluster, Ganjam                                  | Food processing | 727.6                                      |

|    |               |                                                                 |                       |         |
|----|---------------|-----------------------------------------------------------------|-----------------------|---------|
| 26 | Odisha        | Rice Mill Cluster, Bargarh, Sambalpur                           | Food processing       | 489.89  |
| 27 | Punjab        | Garments Cluster, Ludhiana                                      | Textile               | 1515.58 |
| 28 | Rajasthan     | Gota Zari Lace Cluster, Ajmer                                   | Textile               | 241.38  |
| 29 | Tamilnadu     | Coir and Coir Products Cluster, Erode                           | Agro Based Industries | 592.51  |
| 30 | Tamilnadu     | Rice Mill Cluster, keelapavoor, Tirunelveli                     | Food processing       | 690.58  |
| 31 | Tamilnadu     | Starch and Sago Cluster, Salem                                  | Food processing       | 160     |
| 32 | Tamilnadu     | Singai Coir Cluster, Singampunari                               | Agro Based Industries | 658.9   |
| 33 | Tamilnadu     | Rice Mill Cluster, Thanjavur                                    | Food processing       | 212.06  |
| 34 | Tamilnadu     | Rice Mill Cluster, Alangulam, Tirunelveli                       | Food processing       | 787     |
| 35 | Tamilnadu     | Textile Knitting Cluster, Tiruppur                              | Textile               | 1533.93 |
| 36 | Tamilnadu     | Readymade Garments (Women) Cluster, Dhalavaipuram, Virudhunagar | Textile               | 104.24  |
| 37 | Tamilnadu     | Apparel Cluster, Tirupur                                        | Textile               | 1625    |
| 38 | Tamilnadu     | Sweater Cluster, Coonoor, Nilgiris                              | Textile               | 283.98  |
| 39 | Tamilnadu     | Weaving Cluster, Erode                                          | Textile               | 1868.08 |
| 40 | Uttar Pradesh | Readymade Garments Cluster, Bareilly                            | Textile               | 690.6   |
| 41 | Uttar Pradesh | Modern Carpet Backing Plant for Tufted Carpets Cluster, Bhadohi | Textile               | 517.5   |
| 42 | Uttar Pradesh | Zari Zardozi Cluster, Unnao                                     | Textile               | 224.18  |
| 43 | West Bengal   | Honey Processing Cluster, Malda                                 | Food processing       | 79.26   |
| 44 | West Bengal   | Zari Embroidery Cluster, South 24-Parganas                      | Textile               | 133.25  |

**Details of Approved Common Facility Centres (CFCs) – Ongoing**

| S. No. | States/UTs     | CFC Projects                                                      | Sectors               | Approved Project Cost (Rs, in Lakh) |
|--------|----------------|-------------------------------------------------------------------|-----------------------|-------------------------------------|
| 1      | Andhra Pradesh | Pulses & Pulses Products Cluster, Rayavaram Mandal, East Godavari | Food processing       | 1483.06                             |
| 2      | Andhra Pradesh | Hosiery & Readymade Garments Cluster, Nellore                     | Textile               | 822.98                              |
| 3      | Andhra Pradesh | Food Processing Cluster, Srikakulam                               | Food Processing       | 2994                                |
| 4      | Assam          | Bamboo Incense Stick Making Cluster, Kakopathar, Tinusikia        | Agro Based Industries | 352.09                              |
| 5      | Gujarat        | Textile Cluster, Dahod                                            | Textile               | 330.6                               |
| 6      | Gujarat        | Agro Food Processing, Surendranagar                               | Food processing       | 890.4                               |

|    |             |                                                                            |                 |         |
|----|-------------|----------------------------------------------------------------------------|-----------------|---------|
| 7  | Gujarat     | Food processing, Surat                                                     | Food processing | 1685.11 |
| 8  | Karnataka   | Spices Manufacturing Cluster, Betageri, Gadag                              | Food processing | 1535    |
| 9  | Karnataka   | Jaggery Processing Cluster, Jalalpur, Raibag, Belgavi                      | Food processing | 1133    |
| 10 | Karnataka   | Food Processing Cluster, Sirsi                                             | Food processing | 705.68  |
| 11 | Karnataka   | Maize Processing Cluster, Bagalkot                                         | Food processing | 1994.09 |
| 12 | Karnataka   | Organic Millets Cluster, Davanagere                                        | Food processing | 715.51  |
| 13 | Karnataka   | Power loom Cluster, Chikodi, Belgaum                                       | Textile         | 1458.79 |
| 14 | Karnataka   | Readymade Garment & Hosiery Cluster, Hiriur, Chitradurga                   | Textile         | 297.67  |
| 15 | Karnataka   | Jaggery Manufacturing Cluster, Terdal, Bagalkot                            | Food processing | 1297.56 |
| 16 | Kerala      | Pappad Cluster, Thiruvananthapuram                                         | Food processing | 555.22  |
| 17 | Maharashtra | Rice Mill Cluster, Pavani, Bhandara                                        | Food processing | 1636.4  |
| 18 | Maharashtra | Food Processing (Fruit) Cluster, Sillod, Aurangabad                        | Food processing | 2164    |
| 19 | Maharashtra | Textile & Garment digital Printing Cluster, Miraj, Sangli                  | Textile         | 1999.8  |
| 20 | Maharashtra | Health Food Cluster, Satara                                                | Food processing | 2184.36 |
| 21 | Maharashtra | Raisin Processing Cluster, Jat, Sangli                                     | Food processing | 1926.03 |
| 22 | Maharashtra | Multifruit Processing Cluster, Mangaon, Sindhudurg                         | Food processing | 2011.22 |
| 23 | Maharashtra | Neelraj Multi fruit and Food Processing cluster, Sindhudurg                | Food processing | 3000    |
| 24 | Maharashtra | Cotton to Fabric Cluster, Nardana, Dhule                                   | Textile         | 2997.49 |
| 25 | Meghalaya   | Cashew Nut Processing Cluster, Selsella, West Garo Hills                   | Food processing | 189.37  |
| 26 | Nagaland    | Longkhim & Chare Area on Honey, Spices & Food Processing Cluster, Tuensang | Food processing | 1276.39 |
| 27 | Nagaland    | Food Processing Cluster, Mokokchung                                        | Food processing | 839.59  |
| 28 | Nagaland    | Animal Feeds Cluster, Mongsenyimti village, Mokokchung                     | Food processing | 998.26  |
| 29 | Nagaland    | Food Processing Cluster, Mukalimi Village, Pughoboto, Zunheboto            | Food processing | 996     |
| 30 | Odisha      | Cashew Cluster, Nilachakra, Brahamgiri, Puri                               | Food processing | 537.45  |

|    |               |                                                                                  |                          |         |
|----|---------------|----------------------------------------------------------------------------------|--------------------------|---------|
| 31 | Odisha        | Rice Mill Cluster, Balasore                                                      | Food processing          | 1498.03 |
| 32 | Rajasthan     | Dairy Cluster, Bundi                                                             | Food processing          | 994.72  |
| 33 | Sikkim        | Okhrey Carpet Making Cluster,<br>West Sikkim                                     | Textile                  | 270.26  |
| 34 | Tamilnadu     | Powerloom Cluster, Namakkal,<br>Rasipuram                                        | Textile                  | 2009.3  |
| 35 | Tamilnadu     | Powerloom Cluster, Salem                                                         | Textile                  | 1333.96 |
| 36 | Tamilnadu     | Powerloom Cluster, Palladam,<br>Tiruppur                                         | Textile                  | 1759.11 |
| 37 | Tamilnadu     | Design Cluster, Trippur                                                          | Textile                  | 1466.89 |
| 38 | Tamilnadu     | Coir Rope & Padding Cluster,<br>Dindigul                                         | Agro Based<br>Industries | 1868.19 |
| 39 | Telangana     | Rice Mill Cluster, Jagtial                                                       | Agro Based<br>Industries | 998     |
| 40 | Uttarakhand   | Jaggery &Khandsari Cluster,<br>Haridwar                                          | Food processing          | 1798.59 |
| 41 | Uttar Pradesh | Hi-Tech Silk Weaving Cluster,<br>Varanasi                                        | Textile                  | 1385.3  |
| 42 | Uttar Pradesh | Rice Mill Cluster, Chandauli                                                     | Food processing          | 1500    |
| 43 | West Bengal   | Edible Oil Cluster, Kaliaganj, Uttar<br>Dinajpur                                 | Food processing          | 1448.51 |
| 44 | Karnataka     | Poultry Feed and Egg Production<br>Cluster Chikkodi Taluk of Belgaum<br>District | Food Processing          | 2898.73 |

## COLLAPSE OF BUILDINGS AND BRIDGES

### 3121. SHRI E. T. MOHAMMED BASHEER:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

(a) whether the Government is aware that many buildings including hospitals have collapsed due to structural wear and tear which have taken lives of several people;

(b) whether the Government has data on the number of buildings and bridges that have collapsed across the country during each of the last five years;

(c) if so, the details of such incidents including the number of casualties and the damage caused, State-wise;

(d) the steps proposed to be taken by the Government to address this issue; and

(e) the steps taken by the Government to strengthen structural safety standards and ensure regular inspections to prevent such collapses in the future?

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):**

(a) to (c): No such incidents occurred in works under Central Public Works Department (CPWD), a principal engineering organization under Ministry of Housing and Urban Affairs. Besides no such incidents are reported to have occurred in central government hospitals under the administrative control of Hospital Division of Ministry of Health and Family Welfare. However, as reported by Ministry of Road, Transport & Highways (MoRTH), there have been a few incidences of collapse of bridges on National Highways in the country. The details of collapse of bridges during the last 5 years including the live lost are at **Statement**.

(d) and (e): All infrastructure works under CPWD are executed based on approved vetted structural drawings as per relevant Bureau of Indian Standards (BIS) codes and are regularly inspected as per provisions of CPWD Works Manual & Maintenance Manual. As regards the bridges maintained by MoRTH, they carry out condition survey of existing bridges as part of preparation of detailed project report for National Highway (NH) development works for a

section of NH and repair/rehabilitation/reconstruction of existing bridges are taken up as part of corridor development project. MoRTH has also issued guidelines for bridge inspection and condition survey of the existing bridges followed by appropriate repair/ rehabilitation/ reconstruction based on nature and severity of distresses.

### **STATEMENT**

#### **Details of Bridges Collapsed on National Highways during last 5 years**

| S.No | Name of the State /UT | Number of Bridges collapsed on NH | Number of loss of life |
|------|-----------------------|-----------------------------------|------------------------|
| 1    | Andhra Pradesh        | 1                                 | 0                      |
| 2    | Arunachal Pradesh     | 1                                 | 0                      |
| 3    | Assam                 | 1                                 | 1                      |
| 4    | Bihar                 | 4                                 | 2                      |
| 5    | Haryana               | 2                                 | 0                      |
| 6    | Himachal Pradesh      | 2                                 | 0                      |
| 7    | Karnataka             | 1                                 | 0                      |
| 8    | Madhya Pradesh        | 1                                 | 0                      |
| 9    | Maharashtra           | 2                                 | 0                      |
| 10   | Manipur               | 2                                 | 0                      |
| 11   | Meghalaya             | 2                                 | 0                      |
| 12   | Odisha                | 4                                 | 0                      |
| 13   | Sikkim                | 1                                 | 0                      |
| 14   | Tamil Nadu            | 3                                 | 1                      |
| 15   | Uttar Pradesh         | 1                                 | 0                      |
| 16   | West Bengal           | 4                                 | 0                      |
| 17   | Delhi                 | 1                                 | 1                      |
| 18   | Jammu and Kashmir     | 1                                 | 0                      |
|      | Total                 | 34                                | 5                      |

### पैदल यात्रियों के कारण सड़क दुर्घटनाएं

**3122. श्रीमती रुचि वीरा:**

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:



(क) क्या मंत्रालय की पूर्व रिपोर्ट के अनुसार लगभग बीस प्रतिशत सड़क दुर्घटनाएं पैदल यात्रियों के कारण होती हैं और यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(ख) क्या सरकार ने सड़कों की स्थिति में सुधार लाने और समर्पित पैदल मार्गों का निर्माण करने की योजना बनाई है और यदि हां, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं?

**सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):**

(क): सरकार राज्यों/संघ राज्य क्षेत्रों से प्राप्त आंकड़ों के आधार पर "भारत में सड़क दुर्घटनाओं" पर रिपोर्ट प्रकाशित करती है। राज्यों/संघ राज्य क्षेत्रों से प्राप्त आंकड़ों के अनुसार, सड़क दुर्घटनाएं कई कारणों से होती हैं और यह विभिन्न कारकों के परस्पर प्रभाव का परिणाम हैं। इन्हें मोटे तौर पर (i) मानवीय चूक, (ii) सड़क की स्थिति/पर्यावरण और (iii) वाहनों की दशा में वर्गीकृत किया जा सकता है। रिपोर्ट के अनुसार, कैलेंडर वर्ष 2022 के दौरान हुई कुल दुर्घटनाओं में लगभग 17% पैदल यात्रियों से संबंधित दुर्घटनाएं हैं।

(ख): मोटर यान अधिनियम, 1988 की धारा 198क की उप-धारा (1) में सड़क के सुरक्षा मानकों के डिजाइन या निर्माण या रखरखाव के लिए जिम्मेदार किसी भी नामित प्राधिकारी, ठेकेदार, परामर्शदाता या रियायतग्राही के लिए ऐसे डिजाइन, निर्माण और रखरखाव मानकों, जैसा कि समय-समय पर केंद्रीय सरकार द्वारा निर्धारित किया जा सकता है, का अनुपालन करने का प्रावधान है।

इसके अलावा, केंद्रीय मोटर यान नियमावली (सीएमवीआर), 1989 के नियम 166 (1) में प्रावधान है कि राष्ट्रीय राजमार्गों का डिजाइन, निर्माण और रखरखाव भारतीय सड़क कांग्रेस के मानकों और विनिर्देशों जैसा भी लागू हो, के अनुसार होगा या केंद्र सरकार द्वारा समय-समय पर जारी किए गए किसी अन्य निर्देश या दिशा-निर्देश के अनुसार होगा।

सीएमवीआर, 1989 के नियम 166(2) में प्रावधान है कि राष्ट्रीय राजमार्गों के अलावा पैदल पथों सहित सड़कों का डिजाइन, निर्माण और रखरखाव भारतीय सड़क कांग्रेस के मानकों और

विनिर्देशों, जो लागू हो, के अनुसार होगा या राज्य सरकार द्वारा समय-समय पर जारी किए गए किसी अन्य निर्देश या दिशा-निर्देशों के अनुसार होगा।

सरकार राष्ट्रीय राजमार्गों के विकास और रखरखाव के लिए सरकार उत्तरदायी है। संबंधित राज्य सरकारें अपने अधिकार क्षेत्र के अंतर्गत आने वाली सड़कों के विकास और रखरखाव के लिए उत्तरदायी हैं। भारतीय सड़क कांग्रेस (आईआरसी) राष्ट्रीय राजमार्गों (एनएच), राज्यीय राजमार्गों (एसएच), प्रमुख जिला सड़कों (एमडीआर), अन्य जिला सड़कों (ओडीआर), ग्रामीण सड़कों आदि सहित विभिन्न श्रेणियों की सड़कों के डिज़ाइन, निर्माण और रखरखाव से संबंधित विभिन्न मानक तैयार करती है और उन्हें सड़क सुरक्षा से संबंधित प्रावधानों सहित कोड, मैनुअल, दिशानिर्देशों आदि के माध्यम से प्रकाशित करती है। राष्ट्रीय राजमार्गों पर निर्माण कार्य सड़क और पुल निर्माण के लिए सड़क परिवहन और राजमार्ग मंत्रालय के विनिर्देशों और लागू आईआरसी कोड, मैनुअल आदि के अनुसार किए जाते हैं। संबंधित राज्य सरकारें अपने अधिकार क्षेत्र के अंतर्गत आने वाली सड़कों/राजमार्गों के लिए लागू मानकों और विनिर्देशों के संबंध में स्वयं निर्णय लेती हैं।

राष्ट्रीय राजमार्गों पर पैदल यात्रियों की सुरक्षा के लिए विभिन्न प्रावधान हैं जैसे:-

- आईआरसी:103-2012 "पैदल यात्री सुविधाओं हेतु दिशानिर्देश" में पैदल यात्री सुविधाओं के प्रावधान निर्दिष्ट किए गए हैं। 17 जून, 2015 को एक परिपत्र भी जारी किया गया है जिसमें दिव्यांगजनों के लिए राष्ट्रीय राजमार्गों पर पैदल यात्री सुविधाओं हेतु दिशानिर्देश निर्धारित किए गए हैं।
- पैदल यात्रियों के लिए राष्ट्रीय राजमार्गों पर यातायात सुगम बनाने हेतु विभिन्न निर्दिष्ट स्थानों पर रैंप या लिफ्ट के साथ फुट ओवर ब्रिज (एफओबी) उपलब्ध कराए गए हैं।
- यातायात नियंत्रण उपायों के लिए आईआरसी:99-2018 में विस्तृत दिशानिर्देश दिए गए हैं, जिनमें राष्ट्रीय राजमार्गों और इनके आसपास की सड़कों पर रंबल स्ट्रिप, स्पीड बम्प्स, स्पीड टेबल/उभरे हुए पैदल यात्री क्रॉसिंग आदि जैसे विभिन्न यातायात उपाय उपलब्ध कराए गए हैं।

संसद द्वारा पारित मोटर यान (संशोधन) अधिनियम, 2019 ने सड़क सुरक्षा परिदृश्य में सुधार और जान-माल की हानि को कम करने के लिए कानून को और मजबूत किया है। केंद्र सरकार मोटर यान अधिनियम, 1988 के तहत नियम बनाती है, जबकि इन नियमों का प्रवर्तन राज्य सरकारों/संघ राज्य क्षेत्रों के प्रशासन के अधिकार क्षेत्र में आता है।

## **INSTALLATION OF SOLAR PANELS AT AIRPORTS**

### **3123. SHRI ANUP SANJAY DHOTRE:**

Will the Minister of **CIVIL AVIATION** be pleased to state:-

(a) whether the Government has taken any steps to reduce carbon emissions by installing solar panels at airports across the country and if so, the details thereof;

(b) the total number of airports where solar panels have been installed along with the total capacity of these installations and the estimated reduction in carbon emissions achieved through this initiative;

(c) the total expenditure incurred by the Government for installing solar panels at airports across the country; and

(d) whether the Government proposes to install solar panels at other airports in the future and if so, the details thereof along with the timeline fixed for their completion?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND  
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI  
MURLIDHAR MOHOL):**

(a) to (d): Ministry of Civil Aviation (MoCA) has taken initiatives for working towards Carbon neutrality at airports in the country and organised knowledge sharing sessions to standardise Carbon Accounting and Reporting framework of Indian Airports as well as to create awareness on Climate Change mitigation. Further, all the operational airports with scheduled operations and developers of the upcoming Greenfield Airports have been advised to work towards achieving Carbon Neutrality & Net Zero which inter-alia includes use of green energy.

The airport operators including Airports Authority of India (AAI) have installed solar power plants at various locations/Airports for generation and self-consumption of green and renewable energy to encourage green energy usage at the airports. In addition, few airports are also procuring green energy through open access. Other initiatives include adoption of building design as per Green building Standards, conversion of conventional vehicles to electric vehicles, energy efficient Heating, Ventilation and Air Conditioning (HVAC), lighting and baggage handling systems etc.

As on date, AAI has installed Solar Power Plants at 65 Airports with cumulative capacity of around 59 MW. The estimated reduction in carbon emission by installing these Solar Plants is approx. 52,300 tCo<sub>2</sub>e per annum. The installation of solar panels at airports is undertaken by the respective airport operators. Airports Economic Regulatory Authority of India (AERA) takes into consideration the Capital expenditure relating to Green Energy Projects,

Carbon Neutrality etc. during the Tariff determination process of Major Airports.

As on date, 88 airports are operating on 100% RE.

**OBSTACLES IN THE IMPLEMENTATION OF BHARATMALA  
PARIYOJANA**

**3124. SHRI JASHUBHAI BHILUBHAI RATHVA:**

**SHRI ANANTA NAYAK:**

**SHRI RAHUL SINGH LODHI:**

**SHRIMATI BIJULI KALITA MEDHI:**

**SHRI ANURAG SINGH THAKUR:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

(a) whether any steps have been taken to address the major obstacles hindering the implementation of the Bharatmala Pariyojana and if so, the details thereof;

(b) whether the said initiative promotes indigenous manufacturing and infrastructure development and support self-reliant transportation and logistics sector and if so, the details thereof; and

(c) the details of the total projects approved, awarded, completed and roads constructed therein (in kilometers) till June 2025, State and year-wise?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a): Project implementation of National Highways often faces several challenges that affect the timely completion of projects, such as bottlenecks relating to land acquisition, delays in pre-construction activities, financial

difficulties faced by contractors, force majeure events, and scarcity of construction materials etc.

To overcome these challenges and expedite project execution, various initiatives have been undertaken. These include streamlining and expediting the land acquisition process through Bhoomi Rashi portal, revamping the Parivesh Portal to facilitate faster forest and environmental clearances, enabling online approval of General Arrangement Drawings (GAD) for Road over Bridges (ROB) and Road under Bridges (RUB) from the Railways, and conducting review meetings at various levels with all stakeholders, including State Governments. The Government is taking all necessary steps for timely completion of these projects.

(b): Various initiatives have been undertaken to facilitate use of local construction materials, research on new construction technologies and local manufacturing of construction machinery & equipment, thereby strengthening the local manufacturing system, reinforcing the idea of Make in India and Atmanirbhar Bharat.

It improves connectivity to industrial corridors and ports in line with PM GatiShakti principles leading to reduced logistics costs, and improved freight efficiency, thereby strengthening India's logistics ecosystem.

(c): Bharatmala Pariyojana Phase-I was approved by the Government in 2017 covering a length of 34,800 km across the country. Under the program, projects covering a total length of 26,425 km were awarded and out of this, 20,770 km has already been constructed. The State-wise length of awarded and

constructed projects under Bharatmala Pariyojana upto June 2025 is enclosed as Statement.

| State            | Total Length (km) | Length Awarded (km) | Length Constructed till June 2025 (km) |
|------------------|-------------------|---------------------|----------------------------------------|
| Andhra Pradesh   | 2,525             | 1,936               | 1,234                                  |
| Assam            | 433               | 431                 | 349                                    |
| Bihar            | 1,572             | 1,159               | 698                                    |
| Chhattisgarh     | 571               | 471                 | 344                                    |
| Delhi            | 203               | 203                 | 187                                    |
| Goa              | 26                | 26                  | 26                                     |
| Gujarat          | 1,577             | 1,194               | 1,023                                  |
| Haryana          | 1,058             | 1,058               | 977                                    |
| Himachal Pradesh | 167               | 167                 | 115                                    |
| Jammu & Kashmir  | 433               | 251                 | 145                                    |
| Jharkhand        | 1,000             | 801                 | 508                                    |
| Karnataka        | 2,059             | 1,603               | 1,156                                  |
| Kerala           | 1,126             | 708                 | 506                                    |
| Madhya Pradesh   | 3,063             | 2,017               | 1,674                                  |
| Maharashtra      | 3,029             | 2,174               | 1,944                                  |
| Manipur          | 635               | 635                 | 443                                    |
| Meghalaya        | 170               | 170                 | 118                                    |
| Mizoram          | 593               | 593                 | 493                                    |
| Nagaland         | 208               | 208                 | 153                                    |
| Odisha           | 1,586             | 967                 | 928                                    |
| Punjab           | 1,764             | 1,553               | 714                                    |
| Rajasthan        | 2,503             | 2,360               | 2,257                                  |
| Tamil Nadu       | 2,414             | 1,476               | 1,265                                  |
| Telangana        | 1,719             | 1,026               | 874                                    |
| Tripura          | 94                | 94                  | 64                                     |
| Uttar Pradesh    | 3,126             | 2,495               | 2,061                                  |
| Uttarakhand      | 273               | 264                 | 174                                    |
| West Bengal      | 874               | 385                 | 339                                    |
| Total            | 34,800            | 26,425              | 20,770                                 |

## RESPONSIBILITY OF HIGHWAY MAINTENANCE

### 3125. SHRI SHAFI PARAMBIL:

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) the division of powers between the States and Union Government in the construction and maintenance of National Highways (NHs) in the country;
- (b) the total funds allotted for the construction of NH-66 in Kerala;
- (c) the amount spent by the State Government of Kerala for the construction of above highway; and
- (d) the role of the State Government of Kerala in the construction and maintenance of above highway in the State?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a) to (d): The Government in Ministry of Road Transport & Highways is primarily responsible for development and maintenance of National Highways (NHs). Works for development and maintenance of NHs are taken up through various executing agencies such as National Highways Authority of India (NHAI), National Highways & Infrastructure Development Corporation Limited (NHIDCL), Border Roads Organisation (BRO), Public Works Departments (PWDs) / Road Construction Departments (RCDs) / Corporations of State Governments / Union Territories (UTs). Additionally, State / UT Governments are responsible for facilitating clearances and approvals, land acquisition, pre-construction activities etc. for expediting timely completion of all NHs projects in the concerned State / UT.

Government has approved works in 632 km length amounting to ₹ 63,111 Crore towards construction of NH-66 in the State of Kerala. Out of this, expenditure of ₹ 40,216 Crore has already been incurred.



State Government of Kerala has not provided any funds for construction of NH-66. However, State Government of Kerala contributed 25% share on Land Acquisition (LA) cost amounting to ₹7,117 Crore for taking up development works on NH-66 in the State of Kerala.

### **HOUSEHOLDS COVERED UNDER CITY GAS DISTRIBUTION NETWORK**

**3126. SHRI VISHWESHWAR HEGDE KAGERI:**

**SHRIMATI VIJAYLAKSHMI DEVI:**

**SHRI PRADEEP KUMAR SINGH:**

**SHRI SUNIL DATTATREY TATKARE:**

**SHRI PRATAP CHANDRA SARANGI:**

**SHRI VISHNU DAYAL RAM:**

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) the State-wise details regarding the number of households currently covered/connected under the City Gas Distribution (CGD) network in the Authorised Geographical Areas (GAs) at present and district-wise details for the same in respect of Bihar;
- (b) the number of Government residential complexes and defence units provided with piped natural gas connections;
- (c) the quantum of domestic natural gas allocated to the CGD sector during the current financial year; and
- (d) whether the supply of domestic natural gas is at par with demand or in surplus and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):**

(a) and (b): Providing Piped Natural Gas (PNG) connections are part of the development of City Gas Distribution (CGD) Network and the same is carried out by the entities authorized by Petroleum and Natural Gas Regulatory Board (PNGRB) as per their Minimum Work Programme (MWP). After completion of 12/12A CGD bidding round, PNGRB has authorized entities for the development of CGD network in 307 Geographical Areas (GAs), covering entire mainland area for the development of CGD network across the country.

As on 31.05.2025, the authorized entities have provided more than 1.50 crore PNG Domestic (PNG (D)) connections as against the MWP target of about 12.63 crores (to be achieved by 2034). The GA wise details of PNG connections (including the state of Bihar) across the country are at **Statement-I**.

PNGRB has authorized 14 GAs (including 3GAs spread over Bihar & Jharkhand, 1 GA spread over Bihar & Uttar Pradesh) covering all the districts in state of Bihar for development of CGD network. As per Minimum Work Programme (MWP) target, authorised entities have committed to provide 52,93,075 PNG connections in the authorised GAs by 2030. As on 31.05.2025, the entities have provided more than 2.80 lakh PNG domestic connections. The GA wise details of PNG connections in the state of Bihar are at **Statement-II**.

The authorized entities have also extended PNG connectivity to Government residential complexes and Defence establishments/units as part

of the CGD network expansion. As on 31.05.2025, more than 3.2 lakh households in Government residential complexes and more than 58 thousand households in Defence establishments/units have been provided PNG connections across the country.

(c): The total quantity of domestic natural gas allocated to CNG(T) and PNG(D) segments of the CGD sector current financial year is (quarter wise) as under:

| Sl.No | Particulars         | Q1: FY 2025-26 in MMSCMD |
|-------|---------------------|--------------------------|
| 1     | APM/NAPM Allocation | 13.090                   |
| 2     | NWG Allocation      | 4.262                    |
|       | Total               | 17.352                   |

APM/NAPM -(Administered Pricing Mechanism / Non-Administered Pricing Mechanism)

NWG – (New Well Gas)

MMSCMD – (Million Metric Standard Cubic Meter per Day)

(d):The total natural gas consumption in the country during 2024–25 was 71,314 Million Metric Standard Cubic Metre (MMSCM) while the net domestic production during the same period stood at 35,594 MMSCM.

### **STATEMENT-I**

**The GA wise details of Piped Natural Gas (Domestic) across the country-  
as on 31.05.2025**

| S. No | Unique GA ID | Geographical Area/ CGD Networks | State/Union Territory | Authorized CGD Entity        | Date of Authorization | PNG MWP Target | Achievements |
|-------|--------------|---------------------------------|-----------------------|------------------------------|-----------------------|----------------|--------------|
| 1     | 1.04         | Kakinada                        | Andhra Pradesh        | Bhagyanagar Gas Limited      | 12-Jun-09             | 50000          | 68330        |
| 2     | 5.03         | East Godavari District (EAAA)   |                       | Godavari Gas Private Limited | 14-Aug-15             | 60934          | 49800        |
| 3     | 5.04         | West Godavari District          |                       | Godavari Gas Private Limited | 14-Aug-15             | 54576          | 51107        |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                    | State/Union Territory                  | Authorized CGD Entity                       | Date of Authorization                     | PNG MWP Target | Achievements |
|-------|--------------|----------------------------------------------------|----------------------------------------|---------------------------------------------|-------------------------------------------|----------------|--------------|
| 4     | 5.06         | Krishna District (EAAA)                            |                                        | Megha City Gas Distribution Private Limited | 14-Sep-15                                 | 50837          | 28955        |
| 5     | 9.01         | Srikakulam, Visakhapatnam & Vizianagaram Districts |                                        | Indian Oil Corporation Limited              | 01-03-2019<br>(New start date 01.07.2021) | 929842         | 6282         |
| 6     | 10.01        | Anantapur and YSR (Kadapa) Districts               |                                        | AGP City Gas Private Limited                | 24-Apr-19                                 | 1001101        | 11160        |
| 7     | 10.02        | Sri PottiSriramulu Nellore District                |                                        | AGP City Gas Private Limited                | 24-Apr-19                                 | 852111         | 6526         |
| 8     | 11.01        | Kurnool, Guntur, and Prakasam districts            |                                        | Indian Oil Corporation Limited              | 15-Mar-22                                 | 4499311        | 342          |
| 9     | 99.06        | Vijaywada                                          |                                        | Bhagyanagar Gas Limited                     | 28-Jul-09                                 | 97267          | 65243        |
| 10    | 10.03        | Chittoor, Kolar and Vellore Districts              | Andhra Pradesh, Karnataka & Tamil Nadu | AGP City Gas Private Limited                | 24-04-2019<br>(New start date 01.04.2022) | 2295933        | 15880        |
| 11    | 12.01        | Arunachal Pradesh State                            | Arunachal Pradesh                      | Consortium of BPCL & OIL India Ltd          | 19-Apr-24                                 | 19000          | 0            |
| 12    | 9.02         | Cachar, Hailakandi & Karimganj Districts           | Assam                                  | PurbaBharati Gas Private Limited            | 27-09-2018<br>(New start date 01.01.2022) | 95001          | 3449         |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                                                     | State/Union Territory | Authorized CGD Entity                   | Date of Authorization                     | PNG MWP Target | Achievements |
|-------|--------------|-------------------------------------------------------------------------------------|-----------------------|-----------------------------------------|-------------------------------------------|----------------|--------------|
| 13    | 9.03         | Kamrup & Kamrup Metropolitan Districts                                              |                       | PurbaBharati Gas Private Limited        | 26-Sep-18                                 | 321001         | 6527         |
| 14    | 11.02        | Nagaon, Morigaon, Hojai, Karbi Anglong, West Karbi Anglong and Dima Hasao districts |                       | Adani Total Gas Limited                 | 23-03-2022<br>(New Start date 01.01.2023) | 481962         | 0            |
| 15    | 11.03        | Lakhimpur, Dhemaji, Darrang, Udalgiri, Sonitpur and Biswanath Chariali districts    |                       | North East Distribution Company Limited | 23-03-2022<br>(New Start date 01.10.2022) | 346000         | 0            |
| 16    | 11.04        | Kokrajhar, Dhubri, South Salmara-Mankachar and Goalpara districts                   |                       | Adani Total Gas Limited                 | 23-03-2022<br>(New Start date 01.07.2023) | 311962         | 0            |
| 17    | 11.05        | Baksa, Barpeta, Bongaigaon, Chirang, Nalbari and Bajali districts                   |                       | Adani Total Gas Limited                 | 23-03-2022<br>(New Start date 01.07.2023) | 481962         | 0            |
| 18    | 99.15        | Upper Assam                                                                         |                       | Assam Gas Company Limited               | 06-Feb-15                                 | NA             | 58896        |
| 19    | 9.04         | Aurangabad, Kaimur & Rohtas Districts                                               | Bihar Bihar           | Indian Oil Corporation Limited          | 06-Sep-18                                 | 14271          | 4747         |
| 20    | 9.05         | Begusarai District                                                                  |                       | Think Gas Begusarai Private Limited     | 20-Sep-18                                 | 169787         | 7372         |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                                   | State/Union Territory | Authorized CGD Entity                   | Date of Authorization                     | PNG MWP Target | Achievements |
|-------|--------------|-------------------------------------------------------------------|-----------------------|-----------------------------------------|-------------------------------------------|----------------|--------------|
| 21    | 9.06         | Gaya & Nalanda Districts                                          |                       | Indian-Oil Adani Gas Private Limited    | 20-Sep-18                                 | 37591          | 4209         |
| 22    | 10.04        | Araria, Purnia, Katihar and Kishanganj Districts                  |                       | Indian Oil Corporation Limited          | 29-03-2019<br>(New start date 01.01.2022) | 305200         | 14958        |
| 23    | 10.05        | Arwal, Jehanabad, Bhojpur and Buxar Districts                     |                       | Indian Oil Corporation Limited          | 29-Mar-19                                 | 80636          | 16754        |
| 24    | 10.06        | Khagaria, Saharsa and Madhepura Districts                         |                       | Indian Oil Corporation Limited          | 29-03-2019<br>(New start date 01.01.2022) | 24730          | 4310         |
| 25    | 10.07        | Lakhisarai, Munger and Bhagalpur Districts                        |                       | Indian Oil Corporation Limited          | 29-Mar-19                                 | 54471          | 12795        |
| 26    | 10.08        | Muzaffarpur, Vaishali, Saran and Samastipur Districts             |                       | Indian Oil Corporation Limited          | 29-Mar-19                                 | 1006975        | 52775        |
| 27    | 11.06        | Darbhanga, Madhubani, Supaul, Sitamarhi and Sheohar districts     |                       | Bharat Petroleum Corporation Limited    | 15-Mar-22                                 | 1010999        | 38340        |
| 28    | 97.01        | Patna District                                                    |                       | GAIL (India) Limited                    | 07-Mar-18                                 | 50154          | 89618        |
| 29    | 11A.02       | Banka (Bihar), Dumka, Godda, Jamtara, Pakur & Sahibganj districts | Bihar & Jharkhand     | Hindustan Petroleum Corporation Limited | 14-Jun-22                                 | 1476189        | 749          |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                                       | State/Union Territory                               | Authorized CGD Entity                | Date of Authorization                     | PNG MWP Target | Achievements |
|-------|--------------|-----------------------------------------------------------------------|-----------------------------------------------------|--------------------------------------|-------------------------------------------|----------------|--------------|
| 30    | 10.09        | Nawada and Koderma Districts                                          |                                                     | Indian Oil Corporation Limited       | 29-03-2019<br>(New start date 01.01.2022) | 13632          | 2764         |
| 31    | 10.10        | Sheikhpura, Jamui and Deoghar Districts                               |                                                     | Indian Oil Corporation Limited       | 29-Mar-19                                 | 37441          | 10002        |
| 32    | 11.07        | Gopalganj, Siwan, West Champaran, East Champaran and Deoria districts | Bihar & Uttar Pradesh                               | Bharat Petroleum Corporation Limited | 04-May-22                                 | 1010999        | 22800        |
| 33    | 2.01         | Chandigarh                                                            | Chandigarh (UT), Haryana, Punjab & Himachal Pradesh | Indian-Oil Adani Gas Private Limited | 08-May-13                                 | 700000         | 30857        |
| 34    | 11.08        | Baloda Bazar, Gariyaband and Raipur districts                         | Chhattisgarh                                        | HCG Raipur Private Limited           | 18-02-2022<br>(New Start date 01.10.2023) | 1506000        | 0            |
| 35    | 11.09        | Kabirdham, Raj Nandgaon and Kanker districts                          |                                                     | Adani Total Gas Limited              | 15-03-2022<br>(New Start date 01.10.2023) | 311962         | 0            |
| 36    | 11.10        | Mungeli, Bemetara, Durg, Balod and Dhamtari districts                 |                                                     | Adani Total Gas Limited              | 15-03-2022<br>(New Start date 01.10.2023) | 1111962        | 0            |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                                       | State/Union Territory     | Authorized CGD Entity                | Date of Authorization                  | PNG MWP Target | Achievements |
|-------|--------------|-----------------------------------------------------------------------|---------------------------|--------------------------------------|----------------------------------------|----------------|--------------|
| 37    | 11.11        | Jashpur, Raigarh, Janjgir-Champa and Mahasamund districts             |                           | Adani Total Gas Limited              | 15-03-2022 (New Start date 01.01.2024) | 881162         | 0            |
| 38    | 11A.04       | Koriya, Surajpur, Balrampur and Surguja districts                     |                           | Bharat Petroleum Corporation Limited | 14-Jun-22                              | 259496         | 12465        |
| 39    | 11A.05       | Kondagaon, Bastar, Sukma, Narayanpur, Bijapur and Dantewada districts |                           | GAIL Gas Limited                     | 13-Jun-22                              | 70031          | 0            |
| 40    | 4.05         | UT of Dadra & Nagar Haveli                                            | Dadra & Nagar Haveli (UT) | Gujarat Gas Limited                  | 01-Apr-15                              | 3823           | 13574        |
| 41    | 4.06         | UT of Daman                                                           | Daman & Diu (UT)          | Indian-Oil Adani Gas Private Limited | 01-Apr-15                              | 2519           | 5342         |
| 42    | 9.07         | Diu & Gir Somnath Districts                                           | Daman and Diu & Gujarat   | IRM Energy Private Limited           | 25-Sep-18                              | 91000          | 9428         |
| 43    | 6.07         | North Goa District                                                    | Goa                       | Goa Natural Gas Private Limited      | 24-Jun-16                              | 9588           | 11310        |
| 44    | 8.01         | South Goa District                                                    |                           | Indian-Oil Adani Gas Private Limited | 07-Feb-18                              | 7592           | 7922         |
| 45    | 3.02         | Bhavnagar                                                             | Gujarat                   | Gujarat Gas Limited                  | 05-Mar-14                              | 490000         | 76772        |



| S. No | Unique GA ID | Geographical Area/ CGD Networks | State/Union Territory | Authorized CGD Entity                            | Date of Authorization                     | PNG MWP Target | Achievements |
|-------|--------------|---------------------------------|-----------------------|--------------------------------------------------|-------------------------------------------|----------------|--------------|
| 46    | 3.03         | Jamnagar                        |                       | Gujarat Gas Limited                              | 17-Jan-14                                 | 368000         | 58701        |
| 47    | 3.04         | Kutch (West)                    |                       | Gujarat Gas Limited                              | 19-Dec-14                                 | 166000         | 14090        |
| 48    | 3.05         | Kutch (East)*                   |                       | Jay Madhok Energy Private Limited led Consortium | 12-Mar-15                                 | 142000         | 0            |
| 49    | 6.03         | Amreli District                 |                       | Gujarat Gas Limited                              | 27-May-16                                 | 14742          | 18071        |
| 50    | 6.04         | Patan District                  |                       | Sabarmati Gas Limited                            | 27-May-16                                 | 13382          | 24008        |
| 51    | 6.05         | DahejVagra Taluka               |                       | Gujarat Gas Limited                              | 06-Jun-16                                 | 1080           | 1589         |
| 52    | 6.08         | Dahod District                  |                       | Gujarat Gas Limited                              | 27-Jun-16                                 | 16714          | 13265        |
| 53    | 6.09         | Banaskantha District            |                       | IRM Energy Private Limited                       | 01-Jul-16                                 | 28021          | 59527        |
| 54    | 6.10         | Anand District (EAAA)           |                       | Gujarat Gas Limited                              | 04-Jul-16                                 | 12650          | 45673        |
| 55    | 6.11         | Panchmahal District             |                       | Gujarat Gas Limited                              | 04-Jul-16                                 | 15191          | 28299        |
| 56    | 6.18         | Ahmedabad District (EAAA)       |                       | Gujarat Gas Limited                              | 22-06-2016<br>(New start date 01.04.2022) | 13050          | 21081        |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                                                           | State/Union Territory | Authorized CGD Entity   | Date of Authorization | PNG MWP Target | Achievements |
|-------|--------------|-------------------------------------------------------------------------------------------|-----------------------|-------------------------|-----------------------|----------------|--------------|
| 57    | 9.08         | Surendranagar District (EAAA) & Morbi District (EAAA)                                     |                       | Adani Total Gas Limited | 17-Oct-18             | 87005          | 2930         |
| 58    | 9.09         | Barwala & Ranpur Talukas                                                                  |                       | Adani Total Gas Limited | 26-Sep-18             | 12098          | 46           |
| 59    | 9.10         | Navsari District (EAAA), Surat District (EAAA), Tapi District (EAAA) & the Dangs District |                       | Adani Total Gas Limited | 26-Sep-18             | 90191          | 4953         |
| 60    | 9.11         | Junagadh District                                                                         |                       | Torrent Gas Limited     | 13-Sep-18             | 77400          | 13900        |
| 61    | 9.12         | Kheda District (EAAA) & Mahisagar District                                                |                       | Adani Total Gas Limited | 28-Sep-18             | 175007         | 4952         |
| 62    | 9.13         | Narmada (Rajpipla) District                                                               |                       | Gujarat Gas Limited     | 06-Sep-18             | 1750           | 4689         |
| 63    | 9.14         | Porbandar District                                                                        |                       | Adani Total Gas Limited | 26-Sep-18             | 60464          | 1194         |
| 64    | 98.02        | Surat, Bharuch, Ankleshwar                                                                |                       | Gujarat Gas Limited     | 08-Nov-12             | 576000         | 878916       |
| 65    | 98.04        | Nadiad                                                                                    |                       | Gujarat Gas Limited     | 01-Oct-13             | 129737         | 78743        |
| 66    | 98.05        | Navsari                                                                                   |                       | Gujarat Gas Limited     | 01-Oct-13             | 115093         | 126612       |
| 67    | 98.06        | Rajkot                                                                                    |                       | Gujarat Gas Limited     | 01-Oct-13             | 409105         | 394546       |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                                    | State/Union Territory | Authorized CGD Entity                 | Date of Authorization | PNG MWP Target | Achievements |
|-------|--------------|--------------------------------------------------------------------|-----------------------|---------------------------------------|-----------------------|----------------|--------------|
| 68    | 98.07        | Surendranagar                                                      |                       | Gujarat Gas Limited                   | 01-Oct-13             | 112728         | 33661        |
| 69    | 98.08        | Ahmedabad City and Daskroi Area                                    |                       | Adani Total Gas Limited               | 28-Nov-13             | 599698         | 706127       |
| 70    | 98.09        | Hazira                                                             |                       | Gujarat Gas Limited                   | 17-Jul-14             | 5481           | 42478        |
| 71    | 98.10        | Valsad                                                             |                       | Gujarat Gas Limited                   | 20-Jan-15             | 115095         | 146269       |
| 72    | 98.11        | Anand area including Kanjari & Vadtal Villages (in Kheda District) |                       | Charotar Gas Sahakari Mandali Limited | 12-May-15             | NA             | 52612        |
| 73    | 99.11        | Gandhinagar Mehsana Sabarkantha                                    |                       | Sabarmati Gas Limited                 | 16-Dec-09             | 99000          | 306997       |
| 74    | 99.18        | Vadodara                                                           |                       | Vadodara Gas Limited                  | 27-Oct-16             | 448495         | 273959       |
| 75    | 1.05         | Sonipat                                                            | Haryana               | GAIL Gas Limited                      | 12-Jun-09             | 60000          | 40144        |
| 76    | 4.02         | Panipat District                                                   |                       | Indian-Oil Adani Gas Private Limited  | 01-Apr-15             | 11782          | 17645        |
| 77    | 6.13         | Yamunanagar District                                               |                       | Bharat Petroleum Corporation Limited  | 22-Jul-16             | 11771          | 11772        |
| 78    | 6.15         | Rewari District                                                    |                       | Indraprastha Gas Limited              | 19-Aug-16             | 8902           | 33375        |
| 79    | 6.17         | Rohtak District                                                    |                       | Bharat Petroleum Corporation Limited  | 09-Apr-18             | 10300          | 13093        |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                 | State/Union Territory | Authorized CGD Entity                   | Date of Authorization                     | PNG MWP Target | Achievements |
|-------|--------------|-------------------------------------------------|-----------------------|-----------------------------------------|-------------------------------------------|----------------|--------------|
| 80    | 8.02         | Karnal District                                 |                       | Indraprastha Gas Limited                | 08-Feb-18                                 | 14604          | 36425        |
| 81    | 8.03         | Ambala & Kurukshetra Districts                  |                       | HPOIL Gas Private Limited               | 22-Feb-18                                 | 20624          | 21005        |
| 82    | 9.16         | Bhiwani, Charkhi Dadri & Mahendragarh Districts |                       | Adani Total Gas Limited                 | 13-Sep-18                                 | 150464         | 4776         |
| 83    | 9.17         | Hisar District                                  |                       | HCG (KCE) Private Limited               | 28-09-2018<br>(New start date 01.01.2022) | 251370         | 293          |
| 84    | 9.18         | Jhajjar District                                |                       | Haryana City Gas (KCE) Private Limited  | 07-03-2019<br>(New start date 01.01.2022) | 138815         | 406          |
| 85    | 9.19         | Sonapat District (EAAA) & Jind District         |                       | Hindustan Petroleum Corporation Limited | 26-Sep-18                                 | 98000          | 14074        |
| 86    | 9.20         | Nuh and Palwal Districts                        |                       | Adani Total Gas Limited                 | 13-Sep-18                                 | 181019         | 29476        |
| 87    | 10.11        | Kaithal District                                |                       | Indraprastha Gas Limited                | 29-Mar-19                                 | 99144          | 41344        |
| 88    | 95.01        | Faridabad-2                                     |                       | Adani Total Gas Limited                 | 25-Apr-23                                 | 403853         | 147892       |
| 89    | 98.13        | Gurugram-2                                      |                       | Haryana City Gas Distribution Limited   | 25-Apr-23                                 | 317637         | 57815        |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                                                                          | State/Union Territory      | Authorized CGD Entity                                                                                                   | Date of Authorization                     | PNG MWP Target | Achievements |
|-------|--------------|----------------------------------------------------------------------------------------------------------|----------------------------|-------------------------------------------------------------------------------------------------------------------------|-------------------------------------------|----------------|--------------|
| 90    | 10.12        | Sirsa, Fatehabad and Mansa (Punjab) Districts                                                            | Haryana & Punjab           | Gujarat Gas Limited                                                                                                     | 29-03-2019<br>(New start date 01.07.2021) | 500001         | 2653         |
| 91    | 9.15         | Panchkula District (EAAA), Sirmaur, Shimla & Solan (EAAA) Districts                                      | Haryana & Himachal Pradesh | Indian-Oil Adani Gas Private Limited                                                                                    | 13-Sep-18                                 | 32360          | 63           |
| 92    | 9.21         | Bilaspur, Hamirpur & Una Districts                                                                       | Himachal Pradesh           | Bharat Petroleum Corporation Limited                                                                                    | 06-Sep-18                                 | 28170          | 10457        |
| 93    | 11.16        | Mandi, Kullu, Kinnaur and Lahaul & Spiti districts                                                       |                            | Gasonet Services (HP) Limited                                                                                           | 29-Mar-22                                 | 252000         | 0            |
| 94    | 11.17        | Kangra and Chamba districts                                                                              |                            | Consortium of THINK Gas Distribution Private Limited, Think Gas Investment Pte. Ltd. & Think Gas Investment Pte. II Ltd | 15-Mar-22                                 | 300109         | 0            |
| 95    | 12.06        | Anantnag, Bandipora, Baramulla, Budgam, Doda, Ganderbal, Kargil, Kishtwar, Kulgam, Kupwara, Leh, Poonch, | Jammu & Kashmir, Ladakh    | Bharat Petroleum Corporation Limited                                                                                    | 19-Apr-24                                 | 30804          | 0            |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                                 | State/Union Territory | Authorized CGD Entity                | Date of Authorization                     | PNG MWP Target | Achievements |
|-------|--------------|-----------------------------------------------------------------|-----------------------|--------------------------------------|-------------------------------------------|----------------|--------------|
|       |              | Pulwama, Rajouri, Ramban, Shopian, Shrinagar                    |                       |                                      |                                           |                |              |
| 96    | 9.22         | Bokaro, Hazaribagh & Ramgarh Districts                          | Jharkhand             | Indian Oil Corporation Limited       | 06-09-2018<br>(New start date 01.01.2022) | 79052          | 12348        |
| 97    | 9.23         | Giridih & Dhanbad Districts                                     |                       | GAIL Gas Limited                     | 06-09-2018<br>(New start date 01.04.2021) | 50000          | 12405        |
| 98    | 10.13        | Chatra and Palamu Districts                                     |                       | Bharat Petroleum Corporation Limited | 29-Mar-19                                 | 10821          | 3458         |
| 99    | 10.14        | Seraikela-Kharsawan District                                    |                       | GAIL Gas Limited                     | 29-03-2019<br>(New start date 01.01.2022) | 220001         | 13332        |
| 100   | 10.15        | West Singhbhum District                                         |                       | GAIL Gas Limited                     | 29-03-2019<br>(New start date 01.01.2022) | 6028           | 125          |
| 101   | 11.19        | Gumla, Latehar, Lohardaga, Simdega, Garhwa and Khunti districts |                       | Adani Total Gas Limited              | 15-03-2022<br>(New Start date 01.10.2023) | 161978         | 0            |

| S. No | Unique GA ID | Geographical Area/ CGD Networks     | State/Union Territory  | Authorized CGD Entity                       | Date of Authorization                     | PNG MWP Target | Achievements |
|-------|--------------|-------------------------------------|------------------------|---------------------------------------------|-------------------------------------------|----------------|--------------|
| 102   | 97.02        | East Singhbhum District             |                        | GAIL (India) Limited                        | 07-Mar-18                                 | 24278          | 56511        |
| 103   | 97.03        | Ranchi District                     |                        | GAIL (India) Limited                        | 07-Mar-18                                 | 29962          | 73085        |
| 104   | 4.01         | Bengaluru Rural and Urban Districts | Karnataka<br>Karnataka | GAIL Gas Limited                            | 18-Feb-15                                 | 131156         | 281405       |
| 105   | 5.05         | Tumkur District                     |                        | Megha City Gas Distribution Private Limited | 14-Aug-15                                 | 32004          | 31996        |
| 106   | 5.07         | Dharwad District                    |                        | Indian-Oil Adani Gas Private Limited        | 14-Sep-15                                 | 19135          | 20524        |
| 107   | 5.08         | Belgaum District                    |                        | Megha City Gas Distribution Private Limited | 14-Sep-15                                 | 49193          | 33481        |
| 108   | 9.24         | Chitradurga&Dav anagere Districts   |                        | Unison Enviro Private Limited               | 25-Sep-18                                 | 101000         | 12583        |
| 109   | 9.25         | Udupi District                      |                        | Adani Total Gas Limited                     | 13-09-2018<br>(New start date 01.01.2021) | 110099         | 0            |
| 110   | 9.26         | Ballari &Gadag Districts            |                        | Bharat Petroleum Corporation Limited        | 24-Sep-18                                 | 53850          | 24791        |
| 111   | 9.27         | Bidar District                      |                        | Bharat Petroleum                            | 10-Aug-18                                 | 6200           | 6221         |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                 | State/Union Territory | Authorized CGD Entity                       | Date of Authorization                     | PNG MWP Target | Achievements |
|-------|--------------|-------------------------------------------------|-----------------------|---------------------------------------------|-------------------------------------------|----------------|--------------|
|       |              |                                                 |                       | Corporation Limited                         |                                           |                |              |
| 112   | 9.28         | Dakshina Kannada District*                      |                       | GAIL Gas Limited                            | 28-08-2018<br>(New start date 01.04.2022) | 350000         | 45529        |
| 113   | 9.29         | Ramanagara District                             |                       | Maharashtra Natural Gas Limited             | 28-Sep-18                                 | 113115         | 42169        |
| 114   | 10.16        | Bagalkot, Koppal and Raichur Districts          |                       | AGP City Gas Private Limited                | 24-Apr-19                                 | 586121         | 4192         |
| 115   | 10.17        | Chikkamagaluru, Hassan and Kodagu Districts     |                       | AGP City Gas Private Limited                | 24-Apr-19                                 | 928651         | 337          |
| 116   | 10.18        | Kalaburagi and Vijayapura Districts             |                       | AGP City Gas Private Limited                | 24-Apr-19                                 | 526551         | 438          |
| 117   | 10.19        | Mysuru, Mandya and Chamarajanagar Districts     |                       | AGP City Gas Private Limited                | 24-Apr-19                                 | 1354714        | 3226         |
| 118   | 10.20        | Uttara Kannada, Haveri and Shivamogga Districts |                       | AGP City Gas Private Limited                | 24-Apr-19                                 | 899311         | 789          |
| 119   | 11.20        | Chikkaballapur district                         |                       | Megha City Gas Distribution Private Limited | 15-Mar-22                                 | 382500         | 0            |
| 120   | 4.09         | Ernakulam District                              | Kerala                | Indian-Oil Adani Gas Private Limited        | 14-Oct-15                                 | 40701          | 42271        |



| S. No | Unique GA ID | Geographical Area/ CGD Networks                    | State/Union Territory | Authorized CGD Entity                | Date of Authorization                     | PNG MWP Target | Achievements |
|-------|--------------|----------------------------------------------------|-----------------------|--------------------------------------|-------------------------------------------|----------------|--------------|
| 121   | 9.30         | Kozhikode & Wayanad Districts                      |                       | Indian-Oil Adani Gas Private Limited | 14-09-2018<br>(New start date 01.01.2021) | 421277         | 10526        |
| 122   | 9.31         | Malappuram District                                |                       | Indian-Oil Adani Gas Private Limited | 27-09-2018<br>(New start date 01.01.2021) | 338518         | 11477        |
| 123   | 9.33         | Palakkad & Thrissur Districts                      |                       | Indian-Oil Adani Gas Private Limited | 26-09-2018<br>(New start date 01.01.2021) | 600000         | 21809        |
| 124   | 10.21        | Alapuzzha, Kollam and Thiruvananthapuram Districts |                       | AGP City Gas Private Limited         | 29-Mar-19                                 | 1851111        | 43872        |
| 125   | 11.21        | Idukki, Kottayam and Pattanamtittadistricts        |                       | Sholagasco Private Limited           | 15-Mar-22                                 | 1080928        | 0            |
| 126   | 9.32         | Kannur, Kasaragod & Mahe Districts                 | Kerala & Puducherry   | Indian-Oil Adani Gas Private Limited | 14-09-2018<br>(New start date 01.01.2021) | 367176         | 11627        |
| 127   | 1.01         | Dewas                                              | Madhya Pradesh        | GAIL Gas Limited                     | 01-Jun-09                                 | 40000          | 23063        |
| 128   | 6.16         | Dhar District                                      |                       | Naveriya Gas Private Limited         | 07-Nov-16                                 | 1061           | 1508         |
| 129   | 9.34         | Bhopal & Rajgarh Districts                         |                       | Think Gas Bhopal                     | 24-Sep-18                                 | 550222         | 39373        |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                                          | State/Union Territory | Authorized CGD Entity                | Date of Authorization | PNG MWP Target | Achievements |
|-------|--------------|--------------------------------------------------------------------------|-----------------------|--------------------------------------|-----------------------|----------------|--------------|
|       |              |                                                                          |                       | Private Limited                      |                       |                |              |
| 130   | 9.35         | Guna District                                                            |                       | Indian Oil Corporation Limited       | 06-Sep-18             | 4900           | 1767         |
| 131   | 9.36         | Rewa District                                                            |                       | Indian Oil Corporation Limited       | 06-Sep-18             | 7861           | 2830         |
| 132   | 9.37         | Satna &Shandol Districts                                                 |                       | Bharat Petroleum Corporation Limited | 06-Sep-18             | 15600          | 8816         |
| 133   | 10.22        | Ashoknagar District                                                      |                       | Indian Oil Corporation Limited       | 29-Mar-19             | 3885           | 1804         |
| 134   | 10.23        | Gwalior (EAAA) District and Sheopur District                             |                       | Rajasthan State Gas Limited          | 29-Mar-19             | 167756         | 700          |
| 135   | 10.24        | Morena District                                                          |                       | Indian Oil Corporation Limited       | 29-Mar-19             | 8160           | 4014         |
| 136   | 10.25        | Raisen, Shajapur and Sehore Districts                                    |                       | GAIL Gas Limited                     | 29-Mar-19             | 400001         | 7913         |
| 137   | 10.26        | Shivpuri District                                                        |                       | Think Gas Bhopal Private Limited     | 29-Mar-19             | 27229          | 3126         |
| 138   | 10.27        | Sidhi and Singrauli Districts                                            |                       | Bharat Petroleum Corporation Limited | 29-Mar-19             | 20800          | 8136         |
| 139   | 10.28        | Ujjain (EAAA) District, Dewas (EAAA) District and Indore (EAAA) District |                       | Gujarat Gas Limited                  | 29-Mar-19             | 484500         | 2114         |
| 140   | 11.23        | Burhanpur, Khandwa,                                                      |                       | Adani Total Gas Limited              | 09-Mar-22             | 511978         | 0            |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                              | State/Union Territory           | Authorized CGD Entity                       | Date of Authorization                  | PNG MWP Target | Achievements |
|-------|--------------|--------------------------------------------------------------|---------------------------------|---------------------------------------------|----------------------------------------|----------------|--------------|
|       |              | Khargone and Harda districts                                 |                                 |                                             |                                        |                |              |
| 141   | 11.24        | Tikamgarh, Niwari, Chattarpur and Panna districts            |                                 | Adani Total Gas Limited                     | 09-Mar-22                              | 191978         | 0            |
| 142   | 11.25        | Betul, Chhindwara, Seoni and Balaghat districts              |                                 | Megha City Gas Distribution Private Limited | 09-03-2022 (New Start date 01.10.2023) | 400500         | 145          |
| 143   | 11.26        | Damoh, Jabalpur, Katni, Mandla, Umaria and Dindori districts |                                 | Megha City Gas Distribution Private Limited | 23-03-2022 (New Start date 01.07.2023) | 1530000        | 0            |
| 144   | 11.27        | Hoshangabad, Narsinghpur, Sagar and Vidisha districts        |                                 | Megha City Gas Distribution Private Limited | 09-03-2022 (New Start date 01.10.2023) | 663300         | 0            |
| 145   | 99.08        | Indore (including Ujjain City)                               |                                 | Aavantika Gas Limited                       | 31-Aug-09                              | 50000          | 123804       |
| 146   | 99.12        | Gwalior                                                      |                                 | Aavantika Gas Limited                       | 04-Jan-10                              | 44000          | 63150        |
| 147   | 10.29        | Anuppur, Bilaspur and Korba Districts                        | Madhya Pradesh and Chhattisgarh | Adani Total Gas Limited                     | 29-Mar-19                              | 77033          | 0            |
| 148   | 10.30        | Jhabua, Banswara, Ratlam and Dungarpur Districts             | Madhya Pradesh and              | Gujarat Gas Limited                         | 29-Mar-19                              | 450000         | 1204         |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                                     | State/Union Territory            | Authorized CGD Entity                       | Date of Authorization | PNG MWP Target | Achievements |
|-------|--------------|---------------------------------------------------------------------|----------------------------------|---------------------------------------------|-----------------------|----------------|--------------|
| 149   | 11.22        | Agar Malwa, Neemuch, Mandsaur and Jhalawar districts                | Rajasthan                        | Megha City Gas Distribution Private Limited | 15-Mar-22             | 540000         | 0            |
| 150   | 10.31        | Jhansi (EAAA) District, Bhind, Jalaun, Lalitpur and Datia Districts | Madhya Pradesh and Uttar Pradesh | Adani Total Gas Limited                     | 29-Mar-19             | 110099         | 105          |
| 151   | 4.03         | Palghar District & Thane Rural                                      | Maharashtra                      | Gujarat Gas Limited                         | 01-Apr-15             | 51452          | 54858        |
| 152   | 4.04         | Raigarh District (EAAA)                                             |                                  | Mahanagar Gas Limited                       | 01-Apr-15             | 26476          | 96230        |
| 153   | 4.08         | Pune District (EAAA)                                                |                                  | Torrent Gas Limited                         | 18-May-15             | 52810          | 23512        |
| 154   | 6.14         | Ratnagiri District                                                  |                                  | Unison Enviro Private Limited               | 09-Aug-16             | 19856          | 20041        |
| 155   | 7.01         | Solapur District                                                    |                                  | IMC Limited                                 | 06-Mar-17             | 43658          | 37975        |
| 156   | 8.04         | Kolhapur District                                                   |                                  | HPOIL Gas Private Limited                   | 06-Mar-18             | 38760          | 39045        |
| 157   | 9.38         | Ahmednagar & Aurangabad Districts                                   |                                  | Bharat Petroleum Corporation Limited        | 28-Sep-18             | 708100         | 156042       |
| 158   | 9.40         | Latur & Osmanabad Districts                                         |                                  | Unison Enviro Private Limited               | 24-Sep-18             | 9999           | 4289         |
| 159   | 9.41         | Sangli & Satara Districts                                           |                                  | Bharat Petroleum Corporation Limited        | 28-Sep-18             | 376700         | 83342        |

| S. No | Unique GA ID | Geographical Area/ CGD Networks        | State/Union Territory | Authorized CGD Entity                       | Date of Authorization                     | PNG MWP Target | Achievements |
|-------|--------------|----------------------------------------|-----------------------|---------------------------------------------|-------------------------------------------|----------------|--------------|
| 160   | 9.42         | Sindhudurg District                    |                       | Maharashtra Natural Gas Limited             | 06-Sep-18                                 | 25779          | 9622         |
| 161   | 11.28        | Buldana, Nanded and Parbhani districts |                       | Maharashtra Natural Gas Limited             | 15-03-2022<br>(New Start date 01.04.2024) | 2007730        | 0            |
| 162   | 11.29        | Beed, Jalgaon and Jalna districts      |                       | Indian Oil Corporation Limited              | 15-03-2022<br>(New Start date 01.10.2023) | 2309973        | 0            |
| 163   | 11.30        | Akola, Hingoli and Washim districts    |                       | Adani Total Gas Limited                     | 09-03-2022<br>(New Start date 01.01.2024) | 511962         | 0            |
| 164   | 11.31        | Amravati and Yavatmal districts        |                       | Adani Total Gas Limited                     | 15-03-2022<br>(New Start date 01.04.2024) | 901962         | 0            |
| 165   | 11.32        | Chandrapur and Wardha districts        |                       | Megha City Gas Distribution Private Limited | 15-03-2022<br>(New Start date 01.10.2023) | 909000         | 0            |
| 166   | 11.33        | Nagpur district                        |                       | HCG Nagpur Private Limited                  | 18-02-2022<br>(New Start date 01.07.2023) | 1965000        | 0            |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                                                                | State/Union Territory          | Authorized CGD Entity                            | Date of Authorization                  | PNG MWP Target | Achievements |
|-------|--------------|------------------------------------------------------------------------------------------------|--------------------------------|--------------------------------------------------|----------------------------------------|----------------|--------------|
| 167   | 11.34        | Bhandara, Gondiya and Garchiroli districts                                                     |                                | Adani Total Gas Limited                          | 09-03-2022 (New Start date 01.04.2024) | 361962         | 0            |
| 168   | 99.02        | Mumbai & Greater Mumbai                                                                        |                                | Mahanagar Gas Limited                            | 21-Jan-09                              | 406000         | 1398913      |
| 169   | 99.05        | Pune City including Pimpri – Chichwad & adjoining contiguous areas Hinjewadi, Chakan, Talegaon |                                | Maharashtra Natural Gas Limited                  | 01-Jun-09                              | 72000          | 787959       |
| 170   | 99.07        | Thane urban and adjoining Municipalities                                                       |                                | Mahanagar Gas Limited                            | 04-Aug-09                              | 225000         | 1343858      |
| 171   | 9.39         | Valsad (EAAA), Dhule & Nashik Districts                                                        | Maharashtra & Gujarat          | Maharashtra Natural Gas Limited                  | 28-Sep-18                              | 937965         | 222364       |
| 172   | 11.35        | Alirajpur, Nandurbar and Barwani districts                                                     | Maharashtra and Madhya Pradesh | Adani Total Gas Limited                          | 09-Mar-22                              | 221962         | 0            |
| 173   | 12.03        | Manipur State                                                                                  | Manipur                        | Tripura Natural Gas Company Limited              | 22-Apr-24                              | 100439         | 0            |
| 174   | 12.02        | Meghalaya State                                                                                | Meghalaya                      | Consortium of HCG (KCE) Private Limited & Others | 19-Apr-24                              | 356000         | 0            |

| S. No | Unique GA ID | Geographical Area/ CGD Networks          | State/Union Territory                    | Authorized CGD Entity                | Date of Authorization                     | PNG MWP Target | Achievements |
|-------|--------------|------------------------------------------|------------------------------------------|--------------------------------------|-------------------------------------------|----------------|--------------|
| 175   | 12A          | Mizoram State                            | Mizoram                                  | Tripura Natural Gas Company Limited  | 19-Apr-24                                 | 291562         | 0            |
| 176   | 12.04        | Nagaland State                           | Nagaland                                 | HPOIL Gas Private Limited            | 19-Apr-24                                 | 356589         | 0            |
| 177   | 99.01        | National Capital Territory of Delhi      | National Capital Territory of Delhi (UT) | Indraprastha Gas Limited             | 09-Jan-09                                 | 237000         | 1737022      |
| 178   | 9.43         | Angul & Dhekanal Districts               | Odisha                                   | Bharat Petroleum Corporation Limited | 10-08-2018<br>(New start date 01.01.2022) | 22600          | 5119         |
| 179   | 9.44         | Sundargarh & Jharsuguda Districts        |                                          | GAIL Gas Limited                     | 06-09-2018<br>(New start date 01.01.2022) | 100000         | 13992        |
| 180   | 9.45         | Balasore, Bhadrak & Mayurbhanj Districts |                                          | Adani Total Gas Limited              | 14-09-2018<br>(New start date 01.01.2022) | 150464         | 93           |
| 181   | 9.46         | Bargarh, Debagarh & Sambalpur Districts  |                                          | Bharat Petroleum Corporation Limited | 28-09-2018<br>(New start date 01.01.2022) | 13910          | 7329         |
| 182   | 9.47         | Ganjam, Nayagarh & Puri Districts        |                                          | GAIL Gas Limited                     | 06-09-2018<br>(New start                  | 51000          | 7235         |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                     | State/Union Territory | Authorized CGD Entity                       | Date of Authorization                     | PNG MWP Target | Achievements |
|-------|--------------|-----------------------------------------------------|-----------------------|---------------------------------------------|-------------------------------------------|----------------|--------------|
|       |              |                                                     |                       |                                             | date 01.01.2022)                          |                |              |
| 183   | 9.48         | Jagatsinghpur & Kendrapara Districts                |                       | Bharat Petroleum Corporation Limited        | 26-09-2018<br>(New start date 01.01.2022) | 12550          | 9449         |
| 184   | 9.49         | Jajpur&Kendujhar Districts                          |                       | Bharat Petroleum Corporation Limited        | 26-09-2018<br>(New start date 01.01.2022) | 18200          | 10437        |
| 185   | 11.36        | Koraput, Malkangiri, and Nabarangpur districts      |                       | Adani Total Gas Limited                     | 09-03-2022<br>(New Start date 01.01.2024) | 151968         | 0            |
| 186   | 11.37        | Gajapati, Kandhamal, Boudh and Sonepur districts    |                       | GAIL Gas Limited                            | 28-Feb-22                                 | 30001          | 544          |
| 187   | 11.38        | Rayagada, Kalahandi, Bolangir and Nuapada districts |                       | Megha City Gas Distribution Private Limited | 15-03-2022<br>(New Start date 01.01.2024) | 303030         | 15           |
| 188   | 97.04        | Khordha District                                    |                       | GAIL (India) Limited                        | 07-Mar-18                                 | 26900          | 74667        |
| 189   | 97.05        | Cuttack District                                    |                       | GAIL (India) Limited                        | 07-Mar-18                                 | 28959          | 35851        |
| 190   | 11A.06       | Yanam                                               |                       | HCG Yanam                                   | 08-Aug-22                                 | 51000          | 0            |



| S. No | Unique GA ID | Geographical Area/ CGD Networks                        | State/Union Territory   | Authorized CGD Entity                            | Date of Authorization                     | PNG MWP Target | Achievements |
|-------|--------------|--------------------------------------------------------|-------------------------|--------------------------------------------------|-------------------------------------------|----------------|--------------|
|       |              |                                                        | Puducherry              | Private Limited                                  |                                           |                |              |
| 191   | 9.51         | Puducherry District                                    |                         | East Coast Natural Gas Private Limited           | 28-09-2018<br>(New start date 01.04.2022) | 275000         | 0            |
| 192   | 9.50         | Karaikal & Nagapattinam Districts                      | Puducherry & Tamil Nadu | Torrent Gas Limited                              | 28-Sep-18                                 | 166644         | 532          |
| 193   | 3.01         | Jalandhar*                                             | Punjab                  | Adani Total Gas Limited                          | 06-Sep-13                                 | 187200         | 0            |
| 194   | 3.06         | Ludhiana*                                              |                         | Jay Madhok Energy Private Limited led Consortium | 25-Jun-15                                 | 298000         | 0            |
| 195   | 4.07         | Amritsar District                                      |                         | Gujarat Gas Limited                              | 05-May-15                                 | 24445          | 31839        |
| 196   | 6.01         | Bhatinda District                                      |                         | Gujarat Gas Limited                              | 10-May-16                                 | 13695          | 6105         |
| 197   | 6.06         | Rupnagar District                                      |                         | Bharat Petroleum Corporation Limited             | 10-Jun-16                                 | 6782           | 9578         |
| 198   | 6.12         | Fatehgarh Sahib District                               |                         | IRM Energy Private Limited                       | 05-Jul-16                                 | 5905           | 6752         |
| 199   | 9.52         | SAS Nagar District (EAAA), Patiala & Sangrur Districts |                         | Torrent Gas Limited                              | 26-Sep-18                                 | 520200         | 11584        |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                                                | State/Union Territory | Authorized CGD Entity                       | Date of Authorization                     | PNG MWP Target | Achievements |
|-------|--------------|--------------------------------------------------------------------------------|-----------------------|---------------------------------------------|-------------------------------------------|----------------|--------------|
| 200   | 9.53         | Ludhiana District (EAAA), Barnala & Moga Districts                             |                       | Think Gas Ludhiana Private Limited          | 26-Oct-18                                 | 451317         | 16483        |
| 201   | 9.54         | Jalandhar District (EAAA), Kapurthala & SBS Nagar Districts                    |                       | Think Gas Ludhiana Private Limited          | 26-Oct-18                                 | 386147         | 15586        |
| 202   | 10.32        | Ferozepur, Faridkot and Sri Muktsar Sahib Districts                            |                       | Gujarat Gas Limited                         | 29-03-2019<br>(New start date 01.07.2021) | 350004         | 3004         |
| 203   | 10.33        | Hoshiarpur and Gurdaspur Districts                                             |                       | Gujarat Gas Limited                         | 29-Mar-19                                 | 600123         | 6379         |
| 204   | 11.39        | Pathankot district                                                             |                       | Indian Oil Corporation Limited              | 29-03-2022<br>(New Start date 01.10.2025) | 262740         | 0            |
| 205   | 11.40        | Tarn Taran district                                                            |                       | Megha City Gas Distribution Private Limited | 10-May-22                                 | 243000         | 0            |
| 206   | 11.41        | Fazilka (except area already authorized), Ganganagar and Hanumangarh districts | Punjab & Rajasthan    | Bharat Petroleum Corporation Limited        | 04-May-22                                 | 752999         | 9583         |
| 207   | 1.02         | Kota                                                                           | Rajasthan             | Rajasthan State Gas Limited                 | 01-Jun-09                                 | 100000         | 55966        |
| 208   | 9.55         | Barmer, Jaisalmer & Jodhpur Districts                                          |                       | AGP CGD India                               | 28-Sep-18                                 | 551111         | 51002        |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                                              | State/Union Territory | Authorized CGD Entity              | Date of Authorization                     | PNG MWP Target | Achievements |
|-------|--------------|------------------------------------------------------------------------------|-----------------------|------------------------------------|-------------------------------------------|----------------|--------------|
|       |              |                                                                              |                       | Private Limited                    |                                           |                |              |
| 209   | 9.56         | Alwar (Other than Bhiwadi) & Jaipur Districts                                |                       | Torrent Gas Jaipur Private Limited | 27-08-2018<br>(New start date 01.04.2022) | 1320000        | 11397        |
| 210   | 9.57         | Kota District (EAAA), Baran & Chittorgarh (Only Rawatbhata Taluka) Districts |                       | Torrent Gas Limited                | 13-Sep-18                                 | 60300          | 4573         |
| 211   | 9.58         | Bhilwara&Bundi Districts                                                     |                       | Adani Total Gas Limited            | 14-Sep-18                                 | 270056         | 2238         |
| 212   | 9.59         | Chittorgarh (Other than Rawatbhata Taluka) & Udaipur Districts               |                       | Adani Total Gas Limited            | 13-Sep-18                                 | 400583         | 19109        |
| 213   | 9.60         | Dholpur District                                                             |                       | Dholpur CGD Private Limited        | 28-Sep-18                                 | 18000          | 1951         |
| 214   | 10.34        | Ajmer, Pali and Rajsamand Districts                                          |                       | Indraprastha Gas Limited           | 29-Mar-19                                 | 1000944        | 262748       |
| 215   | 10.35        | Jalore and Sirohi Districts                                                  |                       | Gujarat Gas Limited                | 29-Mar-19                                 | 400008         | 8814         |
| 216   | 11.42        | Bikaner and Churu districts                                                  |                       | Gasonet Services (RJ) Limited      | 15-Mar-22                                 | 900000         | 0            |
| 217   | 11.43        | Jhunjhunu, Sikar and Nagaur districts                                        |                       | Indian Oil Corporation Limited     | 23-03-2022<br>(New Start date             | 2087645        | 5901         |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                   | State/Union Territory | Authorized CGD Entity                           | Date of Authorization                     | PNG MWP Target | Achievements |
|-------|--------------|---------------------------------------------------|-----------------------|-------------------------------------------------|-------------------------------------------|----------------|--------------|
|       |              |                                                   |                       |                                                 | 01.04.2023)                               |                |              |
| 218   | 11.44        | Dausa, Karauli, Sawai Madhopur and Tonk districts |                       | Hindustan Petroleum Corporation Limited         | 15-Mar-22                                 | 707000         | 3336         |
| 219   | 98.12        | Bhiwadi (in Alwar District)                       |                       | Haryana City Gas Distribution (Bhiwadi) Limited | 01-Aug-18                                 | 27207          | 6114         |
| 220   | 12.05        | Sikkim State                                      | Sikkim                | Hindustan Petroleum Corporation Limited         | 19-Apr-24                                 | 177399         | 0            |
| 221   | 9.61         | Kanchipuram District                              | Tamil Nadu            | AGP CGD India Private Limited                   | 26-09-2018<br>(New start date 01.04.2022) | 1151111        | 5218         |
| 222   | 9.62         | Chennai & Tiruvallur Districts                    |                       | Torrent Gas Chennai Private Limited             | 07-09-2018<br>(New start date 01.04.2020) | 3300000        | 2958         |
| 223   | 9.63         | Coimbatore District                               |                       | Indian Oil Corporation Limited                  | 12-09-2018<br>(New start date 01.04.2022) | 912783         | 38362        |
| 224   | 9.64         | Cuddalore, Nagapattinam & Tiruvarur Districts     |                       | Adani Total Gas Limited                         | 13-09-2018<br>(New start date 01.04.2022) | 300089         | 0            |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                       | State/Union Territory | Authorized CGD Entity                       | Date of Authorization                     | PNG MWP Target | Achievements |
|-------|--------------|-------------------------------------------------------|-----------------------|---------------------------------------------|-------------------------------------------|----------------|--------------|
| 225   | 9.65         | Ramanathapuram District                               |                       | AGP CGD India Private Limited               | 26-Sep-18                                 | 41311          | 4846         |
| 226   | 9.66         | Salem District                                        |                       | Indian Oil Corporation Limited              | 12-09-2018<br>(New start date 01.04.2022) | 337062         | 4593         |
| 227   | 9.67         | Tiruppur District                                     |                       | Adani Total Gas Limited                     | 13-09-2018<br>(New start date 01.04.2022) | 375005         | 851          |
| 228   | 11.45        | Dharmapuri and Krishnagiri districts                  |                       | Indian Oil Corporation Limited              | 23-03-2022<br>(New Start date 01.01.2023) | 1619227        | 1753         |
| 229   | 11.46        | Tiruvannamalai, Villupuram and Kallakurichi districts |                       | Megha City Gas Distribution Private Limited | 09-03-2022<br>(New Start date 01.04.2023) | 1323000        | 0            |
| 230   | 11.47        | Ariyalur and Perambalur districts                     |                       | Megha City Gas Distribution Private Limited | 15-03-2022<br>(New Start date 01.04.2023) | 419400         | 0            |
| 231   | 11.48        | Namakkal and Tiruchirapalli districts                 |                       | IRM Energy Private Limited                  | 15-03-2022<br>(New Start date 01.04.2024) | 1774000        | 624          |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                                     | State/Union Territory | Authorized CGD Entity                       | Date of Authorization                    | PNG MWP Target | Achievements |
|-------|--------------|---------------------------------------------------------------------|-----------------------|---------------------------------------------|------------------------------------------|----------------|--------------|
| 232   | 11.49        | Pudukottai, Sivaganga and Thanjavur districts                       |                       | Megha City Gas Distribution Private Limited | 23-03-2022 (New Start date 01.07.2023)   | 1400004        | 0            |
| 233   | 11.50        | Madurai, Theni and Virudhnagar districts                            |                       | Indian Oil Corporation Limited              | 23-03-2022 (New Start date 01.01.2023)   | 2846696        | 2178         |
| 234   | 11.51        | Kanyakumari, Thoothukudi, Tirunelveli Kattabo and Tenkasi districts |                       | Indian Oil Corporation Limited              | 23-03-2022 (New Start date 01.01.2023)   | 2939842        | 2201         |
| 235   | 11.52        | Dindigul and Karur districts                                        |                       | Megha City Gas Distribution Private Limited | 15-03-2022 (New Start date 01.01.2023)   | 1008000        | 0            |
| 236   | 11.53        | The Nilgiris and Erode districts                                    |                       | Bharat Petroleum Corporation Limited        | 15-Mar-22                                | 884777         | 18882        |
| 237   | 9.68         | Bhadradi Kothagudem & Khamman Districts                             | Telangana             | Megha City Gas Distribution Private Limited | 20-Sep-18                                | 99999          | 1798         |
| 238   | 9.69         | Jagtial, Peddapalli, Karimnagar & Rajanna Sircilla Districts        |                       | Indian Oil Corporation Limited              | 12-Sep-2018 (New start date 01-Jan-2020) | 5731           | 818          |
| 239   | 9.70         | Jangaon, Jayashankar                                                |                       | Megha City Gas                              | 24-Sep-18                                | 99999          | 3844         |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                                                       | State/Union Territory | Authorized CGD Entity                       | Date of Authorization                  | PNG MWP Target | Achievements |
|-------|--------------|---------------------------------------------------------------------------------------|-----------------------|---------------------------------------------|----------------------------------------|----------------|--------------|
|       |              | Bhupalpally, Mahabubabad, Warangal Urban & Warangal Rural Districts                   |                       | Distribution Private Limited                |                                        |                |              |
| 240   | 9.71         | Medak, Siddipet & Sangareddy Districts                                                |                       | Torrent Gas Limited                         | 13-Sep-18                              | 310770         | 2400         |
| 241   | 9.72         | Medchal-Malkajgiri, Ranga Reddy & Vikarabad Districts                                 |                       | Megha City Gas Distribution Private Limited | 14-Nov-18                              | 415000         | 5807         |
| 242   | 9.73         | Nalgonda Suryapet & Yadadri Bhuvanagiri Districts                                     |                       | Megha City Gas Distribution Private Limited | 13-Sep-18                              | 350000         | 5647         |
| 243   | 11.54        | Nizamabad, Adilabad, Nirmal, Mancherla Kumaram Bheem Asifabad and Kamareddy districts |                       | Maharashtra Natural Gas Limited             | 15-03-2022 (New Start date 01.07.2024) | 1286333        | 0            |
| 244   | 99.09        | Hyderabad                                                                             |                       | Bhagyanagar Gas Limited                     | 09-Oct-09                              | 266000         | 234410       |
| 245   | 9.74         | Gomati District                                                                       | Tamil Nadu            | Tripura Natural Gas Company Limited         | 28-Sep-18                              | 11514          | 992          |
| 246   | 9.75         | West Tripura (EAAA) District                                                          |                       | Tripura Natural Gas Company Limited         | 28-Sep-18                              | 15800          | 17028        |
| 247   | 11.56        | South Tripura and Sepahijala district                                                 |                       | North East Distribution                     | 15-Mar-22                              | 96000          | 0            |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                                                           | State/Union Territory   | Authorized CGD Entity                       | Date of Authorization                  | PNG MWP Target | Achievements |
|-------|--------------|-------------------------------------------------------------------------------------------|-------------------------|---------------------------------------------|----------------------------------------|----------------|--------------|
|       |              |                                                                                           |                         | Company Limited                             |                                        |                |              |
| 248   | 11.57        | Dhalai, North Tripura, Unakoti and Khowai                                                 |                         | North East Distribution Company Limited     | 15-Mar-22                              | 116000         | 0            |
| 249   | 99.16        | Agartala                                                                                  |                         | Tripura Natural Gas Company Limited         | 24-Feb-15                              | NA             | 48526        |
| 250   | 11.55        | Jogulamba Gadwal, Nagarkurnool, Mahabubnagar, Narayanpet, Wanaparthy and Yadgir districts | Telangana and Karnataka | Megha City Gas Distribution Private Limited | 15-Mar-22                              | 1299996        | 126          |
| 251   | 11.18        | Jammu, Udhampur, Reasi, Samba and Kathua districts                                        | UT of Jammu and Kashmir | Indian Oil Corporation Limited              | 15-03-2022 (New Start date 01.10.2024) | 1452352        | 0            |
| 252   | 1.03         | Mathura                                                                                   | Uttar Pradesh           | Torrent Gas Limited                         | 11-Jun-09                              | 65000          | 20563        |
| 253   | 1.06         | Meerut                                                                                    |                         | GAIL Gas Limited                            | 12-Jun-09                              | 125000         | 61823        |
| 254   | 2.02         | Allahabad                                                                                 |                         | Indian-Oil Adani Gas Private Limited        | 08-May-13                              | 225000         | 24307        |
| 255   | 2.03         | Jhansi                                                                                    |                         | Central UP Gas Limited                      | 26-Feb-14                              | 23706          | 27420        |
| 256   | 6.02         | Saharanpur District                                                                       |                         | Bharat Petroleum Corporation Limited        | 11-May-16                              | 29883          | 29884        |



| S. No | Unique GA ID | Geographical Area/ CGD Networks                          | State/Union Territory | Authorized CGD Entity                | Date of Authorization                     | PNG MWP Target | Achievements |
|-------|--------------|----------------------------------------------------------|-----------------------|--------------------------------------|-------------------------------------------|----------------|--------------|
| 257   | 8.05         | Bulandshahr (part) District                              |                       | Indian-Oil Adani Gas Private Limited | 06-Mar-18                                 | 16026          | 16050        |
| 258   | 8.06         | Bagpat District                                          |                       | Bagpat Green Energy Private Limited  | 28-Mar-18                                 | 10496          | 5420         |
| 259   | 9.76         | Bulandshahr District (EAAA), Aligarh & Hathras Districts |                       | Indian-Oil Adani Gas Private Limited | 24-Sep-18                                 | 143404         | 6110         |
| 260   | 9.77         | Allahabad District (EAAA), Bhadohi & Kaushambi Districts |                       | Indian-Oil Adani Gas Private Limited | 13-Sep-18                                 | 58658          | 7863         |
| 261   | 9.78         | Amethi, Pratapgarh & Raebareli Districts                 |                       | Bharat Petroleum Corporation Limited | 10-Aug-18                                 | 18169          | 6473         |
| 262   | 9.79         | Auraiya, Kanpur Dehat & Etawah Districts                 |                       | Torrent Gas Limited                  | 13-Sep-18                                 | 118800         | 12455        |
| 263   | 9.80         | Faizabad & Sultanpur Districts                           |                       | Green Gas Limited                    | 24-Sep-18                                 | 4000           | 2005         |
| 264   | 9.81         | Gorakhpur, SantKabir Nagar & Kushinagar Districts        |                       | Torrent Gas Limited                  | 13-09-2018<br>(New start date 01-10-2019) | 178200         | 11872        |
| 265   | 9.82         | Meerut District (EAAA), Muzaffarnagar & Shamli Districts |                       | Indraprastha Gas Limited             | 13-Sep-18                                 | 105543         | 62151        |
| 266   | 9.83         | Moradabad (EAAA) District                                |                       | Torrent Gas Limited                  | 13-Sep-18                                 | 154800         | 13184        |
| 267   | 9.84         | Unnao (EAAA) District                                    |                       | Green Gas Limited                    | 24-Sep-18                                 | 3000           | 663          |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                         | State/Union Territory | Authorized CGD Entity                   | Date of Authorization                | PNG MWP Target | Achievements |
|-------|--------------|---------------------------------------------------------|-----------------------|-----------------------------------------|--------------------------------------|----------------|--------------|
| 268   | 10.36        | Azamgarh, Mau and Ballia Districts                      |                       | Torrent Gas Limited                     | 29-03-2019 New Start Date 01.10.2019 | 100800         | 11189        |
| 269   | 10.37        | Bareilly (EAAA) District, Pilibhit and Rampur Districts |                       | Hindustan Petroleum Corporation Limited | 29-Mar-19                            | 145000         | 14850        |
| 270   | 10.38        | Basti and Ambedkarnagar Districts                       |                       | Torrent Gas Limited                     | 29-03-2019 New Start Date 01.10.2019 | 35100          | 6686         |
| 271   | 10.39        | Farrukhabad, Etah and Hardoi Districts                  |                       | Hindustan Petroleum Corporation Limited | 29-Mar-19                            | 98000          | 15805        |
| 272   | 10.40        | Gonda and Barabanki Districts                           |                       | Torrent Gas Limited                     | 29-Mar-19                            | 111600         | 7360         |
| 273   | 10.41        | Jaunpur and Ghazipur Districts                          |                       | Indian-Oil Adani Gas Private Limited    | 24-Apr-19                            | 77033          | 6099         |
| 274   | 10.42        | Kanpur (EAAA) District, Fatehpur and Hamirpur Districts |                       | Indraprastha Gas Limited                | 29-Mar-19                            | 144000         | 50320        |
| 275   | 10.43        | Mainpuri and Kannauj Districts                          |                       | Hindustan Petroleum Corporation Limited | 29-Mar-19                            | 60000          | 14974        |
| 276   | 10.44        | Mirzapur, Chandauli and Sonbhadra Districts             |                       | GAIL Gas Limited                        | 29-Mar-19                            | 151001         | 9639         |
| 277   | 10.45        | Shahjahanpur and Budaun Districts                       |                       | Hindustan Petroleum                     | 29-Mar-19                            | 125000         | 17560        |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                                                              | State/Union Territory | Authorized CGD Entity                       | Date of Authorization | PNG MWP Target | Achievements |
|-------|--------------|----------------------------------------------------------------------------------------------|-----------------------|---------------------------------------------|-----------------------|----------------|--------------|
|       |              |                                                                                              |                       | Corporation Limited                         |                       |                |              |
| 278   | 11.58        | Amroha (except area already authorized) & Sambhal (except area already authorized) districts |                       | Megha City Gas Distribution Private Limited | 04-May-22             | 657000         | 0            |
| 279   | 11.59        | Kasganj district                                                                             |                       | Megha City Gas Distribution Private Limited | 04-May-22             | 252000         | 0            |
| 280   | 11.63        | Banda, Chitrakoot and Mahoba                                                                 |                       | Indraprastha Gas Limited                    | 13-Apr-22             | 150006         | 31474        |
| 281   | 97.06        | Varanasi District                                                                            |                       | GAIL (India) Limited                        | 07-Mar-18             | 40211          | 109807       |
| 282   | 98.01        | Khurja                                                                                       |                       | Adani Total Gas Limited                     | 04-Dec-12             | 25100          | 14677        |
| 283   | 98.03        | Moradabad                                                                                    |                       | Torrent Gas Limited                         | 30-Nov-12             | 127000         | 36272        |
| 284   | 99.03        | Bareilly                                                                                     |                       | Central UP Gas Limited                      | 22-Apr-09             | 27500          | 57301        |
| 285   | 99.04        | Kanpur                                                                                       |                       | Central UP Gas Limited                      | 22-Apr-09             | 70035          | 129250       |
| 286   | 99.10        | Agra                                                                                         |                       | Green Gas Limited                           | 12-Nov-09             | 22000          | 117415       |
| 287   | 99.17        | Lucknow                                                                                      |                       | Green Gas Limited                           | 15-Mar-16             | 494186         | 131923       |
| 288   | 99.19        | Ghaziabad & Hapur Districts                                                                  |                       | Indraprastha Gas Limited                    | 11-Oct-19             | 324792         | 389597       |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                                                                   | State/Union Territory         | Authorized CGD Entity                   | Date of Authorization                     | PNG MWP Target | Achievements |
|-------|--------------|---------------------------------------------------------------------------------------------------|-------------------------------|-----------------------------------------|-------------------------------------------|----------------|--------------|
| 289   | 99.20        | Noida (including Greater Noida)                                                                   |                               | Indraprastha Gas Limited                | 25-Apr-23                                 | 499144         | 410218       |
| 290   | 11A.01       | Lakhimpur Kheri, Sitapur, Bahraich, Shrawasti, Balrampur, Siddharth Nagar & Maharajganj districts |                               | Bharat Petroleum Corporation Limited    | 08-Jun-22                                 | 5069648        | 36651        |
| 291   | 10.46        | Bijnor and Nainital Districts                                                                     | Uttar Pradesh and Uttarakhand | Hindustan Petroleum Corporation Limited | 29-Mar-19                                 | 300000         | 17680        |
| 292   | 99.13        | Firozabad (Taj Trapezium Zone)                                                                    | Uttar Pradesh & Rajasthan     | GAIL Gas Limited                        | 26-Sep-11                                 | 24000          | 25263        |
| 293   | 5.01         | Udham Singh Nagar District                                                                        | Uttarakhand                   | Indian-Oil Adani Gas Private Limited    | 28-Jul-15                                 | 15429          | 17925        |
| 294   | 5.02         | Haridwar District                                                                                 |                               | Haridwar Natural Gas Limited            | 27-Jul-15                                 | 16905          | 25589        |
| 295   | 9.85         | Dehradun District                                                                                 |                               | GAIL Gas Limited                        | 12-09-2018<br>(New start date 01.01.2022) | 300001         | 35815        |
| 296   | 11.64        | PauriGarhwal, Uttarkashi, Rudraprayag and Tehri Garhwal districts                                 |                               | Gasonet Services (UK) Limited           | 27-May-22                                 | 351000         | 1            |

| S. No | Unique GA ID | Geographical Area/ CGD Networks                                 | State/Union Territory | Authorized CGD Entity                   | Date of Authorization                     | PNG MWP Target | Achievements |
|-------|--------------|-----------------------------------------------------------------|-----------------------|-----------------------------------------|-------------------------------------------|----------------|--------------|
| 297   | 11.65        | Pithoragarh, Champawat, Almora, Chamoli and Bageshwar districts |                       | Gasonet Services (UK) Limited           | 11-May-22                                 | 405000         | 0            |
| 298   | 9.86         | Burdwan District                                                | West Bengal           | Indian-Oil Adani Gas Private Limited    | 28-09-2018<br>(New start date 01.01.2022) | 247852         | 11385        |
| 299   | 10.47        | Darjeeling, Jalpaiguri and Uttar Dinajpur Districts             |                       | Hindustan Petroleum Corporation Limited | 29-Mar-19                                 | 690000         | 5569         |
| 300   | 10.48        | Howrah (EAAA) District and Hoogly (EAAA) District               |                       | Hindustan Petroleum Corporation Limited | 29-03-2019<br>(New start date 01.01.2022) | 575000         | 4456         |
| 301   | 10.49        | Nadia (EAAA) District and North 24 Parganas (EAAA) District     |                       | Hindustan Petroleum Corporation Limited | 29-03-2019<br>(New start date 01.01.2022) | 625000         | 9434         |
| 302   | 10.50        | South 24 Parganas (EAAA) District                               |                       | Hindustan Petroleum Corporation Limited | 29-Mar-19                                 | 300000         | 199          |
| 303   | 11.60        | Purulia and Bankura districts                                   |                       | Bharat Petroleum Corporation Limited    | 15-Mar-22                                 | 555999         | 25023        |
| 304   | 11.61        | East Medinipur, West Medinipur and Jhargram districts           |                       | Indian Oil Corporation Limited          | 23-03-2022<br>(New Start date             | 3734901        | 0            |

| S. No                                    | Unique GA ID | Geographical Area/ CGD Networks                                | State/Union Territory | Authorized CGD Entity                   | Date of Authorization                  | PNG MWP Target | Achievements |
|------------------------------------------|--------------|----------------------------------------------------------------|-----------------------|-----------------------------------------|----------------------------------------|----------------|--------------|
|                                          |              |                                                                |                       |                                         | 01.07.2023)                            |                |              |
| 305                                      | 11.62        | Alipurduar and Koch Bihar                                      |                       | Bharat Petroleum Corporation Limited    | 15-03-2022 (New Start date 01.10.2022) | 251999         | 22853        |
| 306                                      | 99.14        | Kolkata Municipal Corporation and Parts of Adjoining Districts |                       | Bengal Gas Company Limited              | 02-02-2016 (New start date 01.01.2022) | 1417959        | 5307         |
| 307                                      | 11A.03       | Birbhum, Murshidabad, Maldah& Dakshin Dinajpur districts       |                       | Hindustan Petroleum Corporation Limited | 17-Jun-22                              | 6210189        | 2741         |
| Total of CGD Network Authorized by PNGRB |              |                                                                |                       |                                         |                                        | 12,63,55,818   | 1,50,47,844  |

Source: PNGRB

**STATEMENT-II****GA-wise number of PNG Connections in Bihar**

| S.No | Unique GA ID | Geographical Area/ CGD Network                   | State/Union Territory | Authorized CGD Entity                | Domestic PNG Connections |
|------|--------------|--------------------------------------------------|-----------------------|--------------------------------------|--------------------------|
| 1    | 9.04         | Aurangabad, Kaimur & Rohtas Districts            | Bihar                 | Indian Oil Corporation Limited       | 4747                     |
| 2    | 9.05         | Begusarai District                               | Bihar                 | Think Gas Begusarai Private Limited  | 7372                     |
| 3    | 9.06         | Gaya & Nalanda Districts                         | Bihar                 | Indian-Oil Adani Gas Private Limited | 4209                     |
| 4    | 10.04        | Araria, Purnia, Katihar and Kishanganj Districts | Bihar                 | Indian Oil Corporation Limited       | 14958                    |

|              |        |                                                                       |                       |                                         |               |
|--------------|--------|-----------------------------------------------------------------------|-----------------------|-----------------------------------------|---------------|
| 5            | 10.05  | Arwal, Jehanabad, Bhojpur and Buxar Districts                         | Bihar                 | Indian Oil Corporation Limited          | 16754         |
| 6            | 10.06  | Khagaria, Saharsa and Madhepura Districts                             | Bihar                 | Indian Oil Corporation Limited          | 4310          |
| 7            | 10.07  | Lakhisarai, Munger and Bhagalpur Districts                            | Bihar                 | Indian Oil Corporation Limited          | 12795         |
| 8            | 10.08  | Muzaffarpur, Vaishali, Saran and Samastipur Districts                 | Bihar                 | Indian Oil Corporation Limited          | 52775         |
| 9            | 10.09  | Nawada and Koderma Districts                                          | Bihar & Jharkhand     | Indian Oil Corporation Limited          | 2764          |
| 10           | 10.10  | Sheikhpura, Jamui and Deoghar Districts                               | Bihar & Jharkhand     | Indian Oil Corporation Limited          | 10002         |
| 11           | 11.06  | Darbhanga, Madhubani, Supaul, Sitamarhi and Sheohar districts         | Bihar                 | Bharat Petroleum Corporation Limited    | 38340         |
| 12           | 11.07  | Gopalganj, Siwan, West Champaran, East Champaran and Deoria districts | Bihar & Uttar Pradesh | Bharat Petroleum Corporation Limited    | 22800         |
| 13           | 97.01  | Patna District                                                        | Bihar                 | GAIL (India) Limited                    | 89618         |
| 14           | 11A.02 | Banka (Bihar), Dumka, Godda, Jamtara, Pakur & Sahibganj districts     | Bihar & Jharkhand     | Hindustan Petroleum Corporation Limited | 749           |
| <b>Total</b> |        |                                                                       |                       |                                         | <b>282193</b> |

Source: PNGRB

### CREDIT SUPPORT UNDER CGTMSE

#### 3127. DR. GUMMA THANUJA RANI:

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

(a) the number of SC/ST/OBC and Divyang persons who have benefited from the Prime Minister's Employment Generation Programme (PMEGP), State-wise;

(b) the total amount of credit sanctioned to these categories of entrepreneurs under the Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE); and

(c) whether the Government has a unified portal for beneficiaries to get comparative financial advice on these schemes and their feasibility of fruitful return and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):**

(a): State-wise number of SC, ST, OBC and Physically Handicapped beneficiaries assisted under the Prime Minister's Employment Generation Programme (PMEGP) in the last 3 years i.e. FY 2022-23 to FY 2024-25 is given at **Statement**.

(b): Total amount of credit sanctioned in the form of approved guarantees extended to MSEs owned by SC, ST, OBC and Physically Handicapped persons under Credit Guarantee Trust Fund for Micro and Small Enterprises (CGTMSE) since inception in 2000 till FY 2025-26 (up to 31.07.2025) is given below:

| SC                         |                                         | ST                         |                                         | OBC                        |                                         | Divyang persons            |                                         |
|----------------------------|-----------------------------------------|----------------------------|-----------------------------------------|----------------------------|-----------------------------------------|----------------------------|-----------------------------------------|
| No. of Guarantees Approved | Amt. of Guarantees Approved (in Rs. Cr) | No. of Guarantees Approved | Amt. of Guarantees Approved (in Rs. Cr) | No. of Guarantees Approved | Amt. of Guarantees Approved (in Rs. Cr) | No. of Guarantees Approved | Amt. of Guarantees Approved (in Rs. Cr) |
| 5,95,165                   | 19,490                                  | 2,03,615                   | 9,046                                   | 21,18,011                  | 99,982                                  | 21,206                     | 1,983                                   |



(c): The website of the Ministry of MSME accessible at *msme.gov.in* provides detailed information about all the various schemes of the Ministry. Furthermore, the MSME dashboard accessible at *dashboard.msme.gov.in* provides comparative performance of all the major schemes of the Ministry of MSME.

### **STATEMENT**

**Details on State-wise number of SC, ST, OBC and Physically Handicapped beneficiaries assisted under the Prime Minister's Employment Generation Programme (PMEGP) during the last three years i.e. FY 2022-23 to FY 2024-25:**

| Sr. No. | State/UT          | SCs  | STs  | OBCs  | Physically Handicapped |
|---------|-------------------|------|------|-------|------------------------|
| 1       | Andaman Nicobar   | 0    | 2    | 105   | 0                      |
| 2       | Andhra Pradesh    | 3123 | 551  | 4489  | 46                     |
| 3       | Arunachal Pradesh | 3    | 471  | 1     | 0                      |
| 4       | Assam             | 383  | 933  | 1317  | 10                     |
| 5       | Bihar             | 1952 | 239  | 10100 | 55                     |
| 6       | Chandigarh        | 4    | 0    | 2     | 0                      |
| 7       | Chhattisgarh      | 863  | 739  | 2991  | 29                     |
| 8       | Delhi             | 16   | 0    | 42    | 0                      |
| 9       | Goa               | 4    | 6    | 29    | 1                      |
| 10      | Gujarat*          | 756  | 324  | 1485  | 17                     |
| 11      | Haryana           | 824  | 4    | 1123  | 15                     |
| 12      | Himachal Pradesh  | 1045 | 391  | 204   | 6                      |
| 13      | Jammu Kashmir     | 1795 | 746  | 482   | 45                     |
| 14      | Jharkhand         | 395  | 607  | 2382  | 24                     |
| 15      | Karnataka         | 2892 | 971  | 6802  | 63                     |
| 16      | Kerala            | 908  | 87   | 5143  | 40                     |
| 17      | Ladakh            | 0    | 340  | 0     | 0                      |
| 18      | Lakshadweep       | 0    | 2    | 0     | 0                      |
| 19      | Madhya Pradesh    | 1950 | 1110 | 6460  | 71                     |
| 20      | Maharashtra**     | 1279 | 372  | 2894  | 64                     |
| 21      | Manipur           | 23   | 575  | 25    | 0                      |
| 22      | Meghalaya         | 10   | 1593 | 4     | 0                      |
| 23      | Mizoram           | 3    | 1293 | 1     | 0                      |
| 24      | Nagaland          | 6    | 2237 | 1     | 0                      |
| 25      | Odisha            | 962  | 492  | 2067  | 85                     |
| 26      | Puducherry        | 19   | 1    | 65    | 2                      |
| 27      | Punjab            | 1177 | 1    | 562   | 23                     |

| Sr. No.      | State/UT      | SCs          | STs          | OBCs         | Physically Handicapped |
|--------------|---------------|--------------|--------------|--------------|------------------------|
| 28           | Rajasthan     | 354          | 475          | 2368         | 11                     |
| 29           | Sikkim        | 28           | 231          | 132          | 0                      |
| 30           | Tamil Nadu    | 2891         | 160          | 10483        | 195                    |
| 31           | Telangana     | 1154         | 1223         | 3291         | 38                     |
| 32           | Tripura       | 277          | 435          | 368          | 126                    |
| 33           | Uttar Pradesh | 4248         | 88           | 14981        | 13                     |
| 34           | Uttarakhand   | 662          | 105          | 646          | 15                     |
| 35           | West Bengal   | 851          | 49           | 628          | 0                      |
| <b>Total</b> |               | <b>30857</b> | <b>16853</b> | <b>81673</b> | <b>994</b>             |

*\*including Daman and Diu*

*\*\*including Dadra and Nagar Haveli*

## COMMERCIAL FLIGHT OPERATIONS AT NEYVELI AIRPORT

### 3128. DR. M. K. VISHNU PRASAD:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) the current status regarding the commencement of commercial flight operations from Neyveli Airport in Tamil Nadu;
- (b) the details of the upgradation process undertaken at the said airport and the timeline fixed for its completion; and
- (c) the details of the funds allocated for initiating commercial operations from Neyveli Airport?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND  
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI  
MURLIDHAR MOHOL):**

- (a) to (c): Neyveli Airport in Tamil Nadu, owned by the Neyveli Lignite Corporation (NLC), was identified for operations during the 1st round of bidding under the Regional Connectivity Scheme - Ude Desh ka Aam Nagrik (RCS-UDAN).

The development work at Neyveli Airport has been completed with an expenditure of Rs 26.43 crore. Commencement of flights by the Selected Airline Operator (SAO) is subject to the licensing of the airport for operations.

### विशेष पैकेज के अंतर्गत बिहार में विमानपत्तनों का विकास

#### 3129. श्री कौशलेन्द्र कुमार:

क्या **नागर विमानन** मंत्री यह बताने की कृपा करेंगे कि:

(क) बिहार के लिए विशेष पैकेज के अंतर्गत विकसित किए जा रहे विमानपत्तनों का ब्यौरा और वर्तमान स्थिति क्या है; और

(ख) उक्त विशेष पैकेज के अंतर्गत बिहार में विमानपत्तनों के विकास पर अब तक खर्च की गई कुल निधि का ब्यौरा क्या है?

**सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोले):**

(क) और (ख): बिहार के लिए विशेष पैकेज के अंतर्गत बिहार में सहित विकसित किए जा रहे हवाईअड्डों और उन पर व्यय की गई धनराशि का विवरण निम्नानुसार है:

(i). पटना में एक ग्रीनफील्ड हवाईअड्डे का निर्माण - भारत सरकार (जीओआई) ने देश में नए ग्रीनफील्ड हवाईअड्डों के विकास हेतु एक ग्रीनफील्ड हवाईअड्डा (जीएफए) नीति, 2008 तैयार की है। इस नीति के अनुसार, यदि राज्य सरकार सहित कोई भी हवाईअड्डा विकासकर्ता हवाईअड्डा विकसित करना चाहता है तो उसे एक उपयुक्त स्थल की पहचान करनी होगी और हवाईअड्डे के निर्माण हेतु व्यवहार्यता संबंधी अध्ययन करवाना होगा तथा 'स्थल स्वीकृति' और उसके बाद 'सैद्धांतिक' अनुमोदन के लिए केंद्रीय सरकार को प्रस्ताव प्रस्तुत करना होगा।

भारतीय विमानपत्तन प्राधिकरण (एएआई) द्वारा वर्ष 2019 में सोनपुर, वर्ष 2024 में राजगीर और वर्ष 2025 में सुल्तानगंज में ग्रीनफील्ड हवाईअड्डों के विकास हेतु व्यवहार्यता संबंधी अध्ययन

किया गया। उचित निर्णय हेतु इन अध्ययन रिपोर्टों को भारतीय विमानपत्तन प्राधिकरण (एएआई) द्वारा बिहार सरकार (जीओबी) को भेजी गईं।

इसके पश्चात, बिहार सरकार ने जनवरी, 2025 में राजगीर में प्रस्तावित ग्रीनफील्ड हवाईअड्डे के लिए 'स्थल स्वीकृति' प्रदान करने हेतु नागर विमानन मंत्रालय को एक प्रस्ताव प्रस्तुत किया। तथापि, नागर विमानन मंत्रालय ने जनवरी, 2025 में प्रस्ताव को वापस कर दिया, और बिहार सरकार से आवश्यक दस्तावेजों के साथ विधिवत भरा हुआ स्थल स्वीकृति आवेदन प्रस्तुत करने का अनुरोध किया।

वर्तमान में, जीएफए नीति, 2008 के तहत पटना में या उसके निकट ग्रीनफील्ड हवाईअड्डे के निर्माण के लिए स्थल-स्वीकृति का कोई प्रस्ताव भारत सरकार के पास लंबित नहीं है।

तथापि, मौजूदा पटना हवाईअड्डे पर एक नया टर्मिनल भवन बनाया गया है, जिसे दिनांक 03.06.2025 को चालू कर दिया गया है। पटना हवाईअड्डे के विस्तार पर अब तक 1040.24 करोड़ रुपए खर्च किए जा चुके हैं। इसके अलावा, एएआई ने 1413 करोड़ रुपये की अनुमानित लागत से बिहटा हवाईअड्डे पर एक सिविल एन्क्लेव का विकास कार्य शुरू किया है।

(ii) पूर्णिया हवाईअड्डे पर सिविल एन्क्लेव का विकास - एएआई ने हवाईअड्डे पर एक अंतरिम टर्मिनल भवन का निर्माण कार्य शुरू किया है। अब तक, इस पर 18.25 करोड़ रुपये खर्च किए जा चुके हैं।

(iii) गया हवाईअड्डे का विकास - गया हवाईअड्डे पर एक नए टर्मिनल भवन का निर्माण और रनवे का विस्तार, राज्य सरकार द्वारा एएआई को आवश्यक भूमि सौंपे जाने पर निर्भर है। गया हवाईअड्डे पर एक नियंत्रण टावर का निर्माण और एप्रन का विस्तार 35.91 करोड़ रुपए की लागत से पूरा हो चुका है।

(iv) रक्सौल हवाईअड्डे का विकास - रक्सौल हवाईअड्डे पर ए320टाइप विमान के संचालन को सुगम बनाने के लिए, एएआई ने राज्य सरकार से 139 एकड़ अतिरिक्त भूमि का अनुरोध किया है।

## **ILLEGAL PARKING AND ACCIDENTS ON HIGHWAYS**

### **3130. SHRI RAHUL KASWAN:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

(a) whether the absence of dedicated truck lay-bys and rest areas contributes to illegal parking and increased accidents on highways and if so, the details thereof;

(b) whether the Government has prepared a national plan to establish truck rest zones at fixed intervals on key corridors and if so, the details thereof;

(c) the number of such lay-bys operational as on June 2025 and those under construction;

(d) whether land acquisition and financing delays have affected the implementation and if so, the details thereof;

(e) the standard design specifications and facilities mandated for these zones; and

(f) the measures taken to ensure safety and welfare of truck drivers during long-haul trips?

### **THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a) Road Accidents are multi-causal phenomenon and are the result of interplay of various factors which are broadly categorized into (i) human error (ii) road condition/environment and (iii) vehicular condition.

(b) and (c): Truck lay-byes are constructed as per Manual of Specifications and Standards issued by Indian Road Congress (IRC:SP:87-2019/ IRC:SP:84-

2019) for four/six lane-Highways. The Government has also planned truckers' facilities and Wayside Amenities (WSAs) at an interval of 40-60 km along National Highways of four-lane and above configuration. The Truck lay-byes are in general, provisioned near check barriers, inter-state borders, places of conventional stops of the truck operators, etc. as a part of the highway projects. As on date, 59 dedicated trucker facilities, in addition to the Truck Lay-bye, are operational on National Highways/Expressways.

(d): Land acquisition has been one of the reasons for delay in national highway construction, including the development of WSAs.

(e): The truckers' facility includes dormitory, self-laundry, cooking facility, provision for tractor-trolley coupling/decoupling, vehicle wash area, open eating space with WiFi as mandatory facilities at WSAs on National Highways/Expressways.

(f): The number of hours of work with adequate resting hours are provisioned under Sections 13 to 20 of the Motor Transport Workers Act, 1961. Further, vide GSR 886 E dated 8th December, 2023 the Government has mandated vehicles manufactured on or after 1st October, 2025, to be fitted with an air-conditioning system for the cabin of vehicles of N2 (goods vehicle with gross vehicle weight exceeding 3.5 tonnes but not exceeding 12.0 tonnes) and N3 (goods vehicle with gross vehicle weight exceeding 12.0 tonnes) categories.

## **DATA ON URBAN HOMELESSNESS**

**3131. SHRI SRIBHARAT MATHUKUMILLI:**

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:-

- (a) whether the Government maintains updated and disaggregated data on the number of homeless individuals in urban areas across the country including those who have migrated from rural regions in search of employment or livelihoods and if so, the details thereof;
- (b) whether there are any centrally-sponsored schemes or dedicated programmes aimed at addressing homelessness including access to shelter, sanitation and basic services and if so, the details thereof;
- (c) whether there are any existing functional and adequately funded shelter homes or night shelters in major urban areas and if so, the number of such shelters established under central or State initiatives;
- (d) whether the Government has assessed the adequacy of these shelters in relation to the estimated homeless population and if any evaluation or audit of these facilities has been conducted and if so, the details thereof; and
- (e) whether the Government proposes to implement a national-level programme to construct and maintain shelter infrastructure in the 50 most populated urban districts across the country, especially in light of rising internal migration and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):**

- (a): As per 12<sup>th</sup> Schedule of the Constitution of India, Urban Poverty Alleviation is a subject of Urban Local Bodies. However, as per Census 2011, the total

urban houseless population in the country was 9,38,348. The details are at

**Statement.**

(b) and (c): Ministry of Housing and Urban Affairs, (MoHUA) administered SUH component of DAY-NULM, a Centrally Sponsored Scheme, through respective States/ UTs. It focussed on providing permanent shelters equipped with basic facilities to the urban homeless. As per SUH guidelines, convergence of various entitlements of social security, food, education and health care systems are provided at the shelters for the urban homeless. The implementation period of DAY-NULM was till 30.09.2024. As reported by States / UTs a total of 1,995 shelters have been made functional across the country under DAY-NULM.

(d) and (e): It is the responsibility of concerned States/UTs/ Urban Local Bodies (ULBs) to map the concentration areas of urban homeless. The guidelines of SUH provided for conducting a systematic third-party survey by urban local bodies so as to assess accurately the need for shelters at suitable locations.

Guidelines of SUH provided that for every one lakh urban population, under the scheme, provision should be made for permanent shelters for a minimum of one hundred persons. Depending upon local conditions, each shelter should preferably cater to 50 or more persons. In exceptional situations, shelters with lesser capacity could also be approved.

The operational guidelines of SUH provisioned for States/UTs to undertake independent quality evaluation for quality checks on projects under implementation. It also provisioned quality audit of operational shelters on a



quarterly basis, audits by third party external reviewers and organizing social audit of each shelter at least once a year. The Mission ended on 30.09.2024.

### **STATEMENT**

#### **Houseless Urban Population in India as per Census 2011**

| S. No. | State/UT             | Urban Houseless Population |
|--------|----------------------|----------------------------|
| 1      | Andhra Pradesh*      | 75,857                     |
| 2      | Arunachal Pradesh    | 313                        |
| 3      | Assam                | 2,527                      |
| 4      | Bihar                | 12,591                     |
| 5      | Chhattisgarh         | 6,533                      |
| 6      | Goa                  | 1,693                      |
| 7      | Gujarat              | 84,822                     |
| 8      | Haryana              | 23,789                     |
| 9      | Himachal Pradesh     | 872                        |
| 10     | Jammu & Kashmir      | 10,848                     |
| 11     | Jharkhand            | 6,967                      |
| 12     | Karnataka            | 35,473                     |
| 13     | Kerala               | 7,761                      |
| 14     | Madhya Pradesh       | 66,055                     |
| 15     | Maharashtra          | 1,11,373                   |
| 16     | Manipur              | 1,331                      |
| 17     | Meghalaya            | 177                        |
| 18     | Mizoram              | 104                        |
| 19     | Nagaland             | 344                        |
| 20     | Odisha               | 14,053                     |
| 21     | Punjab               | 18,374                     |
| 22     | Rajasthan            | 73,236                     |
| 23     | Sikkim               | 32                         |
| 24     | Tamil Nadu           | 37,117                     |
| 25     | Tripura              | 1,352                      |
| 26     | Uttar Pradesh        | 1,80,929                   |
| 27     | Uttarakhand          | 5,556                      |
| 28     | West Bengal          | 1,04,967                   |
| 29     | A & N Islands        | 65                         |
| 30     | Chandigarh           | 4,133                      |
| 31     | Dadra & Nagar Haveli | 281                        |
| 32     | Daman & Diu          | 591                        |
| 33     | Delhi                | 46,724                     |
| 34     | Lakshadweep          | 0                          |

|    |              |                 |
|----|--------------|-----------------|
| 35 | Puducherry   | 1,508           |
|    | <b>Total</b> | <b>9,38,348</b> |

**Source:** Primary Census Abstract: Houseless Population, office of the Registrar General and Census Commissioner, India.

**Note:** \*: Andhra Pradesh means the erstwhile State of Andhra Pradesh i.e., the area now comprising the present-day State of Andhra Pradesh and Telangana.

## प्रधानमंत्री विश्वकर्मा योजना के लाभार्थी

### 3132. श्री राजकुमार रोतः

क्या सूक्ष्म, लघु और मध्यम उद्यम मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या बांसवाड़ा लोकसभा क्षेत्र के अंतर्गत डूंगरपुर, बांसवाड़ा और प्रतापगढ़ में प्रधानमंत्री विश्वकर्मा योजना के अंतर्गत अनुसूचित जनजाति वर्ग के केवल 15 प्रतिशत प्रशिक्षुओं को ही ऋण प्रदान किया गया है और यदि हां, तो ऐसे ऋण प्राप्त करने वाले व्यक्तियों का नाम-वार और श्रेणी-वार ब्यौरा क्या है;

(ख) क्या वर्तमान में उक्त योजना के अंतर्गत सामान्य, अन्य पिछड़ा वर्ग, अनुसूचित जाति और अनुसूचित जनजाति वर्ग को प्रदान किए गए ऋणों पर 5 प्रतिशत का समान ब्याज लिया जा रहा है;

(ग) क्या सरकार अनुसूचित जनजाति वर्ग के लिए ब्याज दरों में कोई रियायत प्रदान करने पर विचार कर रही है, यदि हां, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं; और

(घ) पिछले पांच वर्षों के दौरान बांसवाड़ा लोक सभा निर्वाचन क्षेत्र में सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय द्वारा क्या पहल की गई है और लाभार्थियों की वर्ष-वार संख्या कितनी है?

**सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री; तथा श्रम और रोजगार मंत्रालय में राज्य मंत्री (कुमारी शोभा कारान्दलाजे):**

(क): प्रधानमंत्री विश्वकर्मा योजना का शुभारंभ दिनांक 17.09.2023 को अपने हाथों और औजारों से काम करने वाले 18 पारंपरिक व्यवसायों के कारीगरों और शिल्पकारों को समग्र सहायता प्रदान करने के लिए किया गया था। डूंगरपुर, बांसवाड़ा और प्रतापगढ़ जिलों में प्रधानमंत्री विश्वकर्मा योजना के वे लाभार्थी, जिन्हें ऋण वितरित किए गए हैं, उनका श्रेणीवार ब्यौरा **विवरण** में दिया गया है।

(ख) और (ग): प्रधानमंत्री विश्वकर्मा योजना के तहत, दो किशतों में 3 लाख रुपए की ऋण सहायता सहित, 5 प्रतिशत की रियायती निश्चित ब्याज दर पर संपार्श्विक मुक्त उद्यम विकास ऋण प्रदान किए जाते हैं। लाभार्थी 18 महीने की पुनर्भुगतान अवधि के साथ 1 लाख रुपए तक के ऋण की पहली किशत प्राप्त कर सकते हैं। पहली किशत के ऋण के पुनर्भुगतान के बाद पीएमवी लाभार्थी 2 लाख रुपए की दूसरी किशत प्राप्त कर सकते हैं। पीएम विश्वकर्मा के तहत 5 प्रतिशत की रियायती निश्चित ब्याज दर अनुसूचित जाति और अनुसूचित जनजाति सहित सभी पीएमवी लाभार्थियों के लिए समान है।

भारत सरकार 8% की ब्याज सहायता प्रदान करती है। ऋण कवरेज को पोर्टफोलियो आधार पर सूक्ष्म एवं लघु उद्यमों के लिए क्रेडिट गारंटी फंड ट्रस्ट (सीजीटीएमएसई) के अंतर्गत सुरक्षित किया गया है।

(घ): एमएसएमई मंत्रालय ने पीएम विश्वकर्मा योजना के बारे में जागरूकता पैदा करने और इसकी पहुंच बढ़ाने के लिए कई पहलों की हैं। सितंबर 2023 में पीएम विश्वकर्मा के शुभारंभ के बाद से, एमएसएमई मंत्रालय ने पूरे देश में 814 जागरूकता कार्यक्रम/शिविर, 51 कार्यशालाएँ, 50 व्यापार मेले, 34 राज्य स्तरीय प्रदर्शनियाँ और 52 से अधिक फ़्लैश मॉब आयोजित किए हैं, जिनमें राजस्थान में 47 जागरूकता कार्यक्रम/शिविर, 2 कार्यशालाएँ, 3 व्यापार मेले और 1 राज्य स्तरीय प्रदर्शनी शामिल हैं। एमएसएमई मंत्रालय ने सोशल मीडिया, रेडियो जिंगल्स, समाचार पत्र विज्ञापनों और होर्डिंग, डिजिटल डिस्प्ले, रेलवे स्टेशनों और बस अड्डों आदि पर ऑडियो घोषणाओं के माध्यम से भी जागरूकता पैदा की है।

### विवरण

#### प्रधानमंत्री विश्वकर्मा योजना

| जिला      | श्रेणी           | पीएम विश्वकर्मा लाभार्थियों को संवितरित ऋण | संवितरित ऋण की राशि (रु. लाख में) |
|-----------|------------------|--------------------------------------------|-----------------------------------|
| बांसवाड़ा | सामान्य          | 53                                         | 50.44                             |
|           | अन्य पिछड़ा वर्ग | 308                                        | 287.16                            |
|           | अनुसूचित जाति    | 76                                         | 66.72                             |

|           |                  |     |        |
|-----------|------------------|-----|--------|
|           | अनुसूचित जनजाति  | 412 | 347.44 |
|           | सामान्य          | 48  | 46.00  |
|           | अन्य पिछड़ा वर्ग | 385 | 367.20 |
|           | अनुसूचित जाति    | 35  | 29.10  |
| डुंगरपुर  | अनुसूचित जनजाति  | 141 | 129.28 |
|           | सामान्य          | 26  | 23.95  |
|           | अन्य पिछड़ा वर्ग | 329 | 295.74 |
|           | अनुसूचित जाति    | 41  | 36.00  |
| प्रतापगढ़ | अनुसूचित जनजाति  | 80  | 62.55  |

## STATUS OF SEWAGE TREATMENT PLANTS IN TAMIL NADU

### 3133. DR. GANAPATHY RAJKUMAR P.:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- the total number of sewage treatment plants set up and those out of these functioning in Tamil Nadu as on date under Atal Mission for Rejuvenation and Urban Transformation (AMRUT);
- the total funds earmarked, released and spent on each sewage treatment plant, plant-wise;
- whether the Government has released any fund for setting up Common Effluent Treatment Plants in Tamil Nadu and if so, the details thereof; and
- the total number of such Common Effluent Treatment Plants set up in Tamil Nadu under AMRUT?

### THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

- to (d): Sanitation is State subject; and setting up and management of Sewerage Treatment Plants (STP)/ Common Effluent Treatment Plants (CETP)

is the responsibility of the State Governments and concerned Urban Local Bodies (ULBs)/ Urban Development Authorities. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States through various schemes/ Missions such as Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and AMRUT 2.0.

Under AMRUT, States/ Union Territories (UTs) are empowered to select, appraise, prioritise and implement the projects. Maintenance of project after their completion is also the responsibility of State Governments/ ULBs.

As reported by the State on AMRUT portal, 18 sewerage and septage management projects worth ₹5,670.8 crore have been grounded under AMRUT. Under AMRUT 289.97 Million Litre per Day (MLD) STP capacity have been developed and projects for development of 210.03 MLD STP capacity are at implementation stage. The State has not taken Common Effluent Treatment Plants under AMRUT.

Funds under AMRUT are allocated/released to the State/UTs and not projects wise. Project-wise details of approved cost of the projects in sewerage and septage management sector under AMRUT are at **Statement**.

### **STATEMENT**

#### **Grounded Projects in Sewerage and Septage Management Sector under AMRUT**

| S.No. | City  | Name of the Project  | Total Project Cost<br>(In ₹. Cr.) | Status         |
|-------|-------|----------------------|-----------------------------------|----------------|
| 1     | Ambur | Underground Sewerage | 165.55                            | Work Completed |

| S.No. | City            | Name of the Project                                                                                                                                                              | Total Project Cost (In ₹. Cr.) | Status                       |
|-------|-----------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|------------------------------|
| 2     | Chennai         | Construction of 45 MLD Capacity TTRO Plant at Koyambedu including Transmission Main for Conveying Product Water to SIPCOT Industries in Sriperumpudur                            | 440                            | Work Completed               |
| 3     | Chennai         | Construction of 45MLD capacity TTRO plant at Kodungaiyur and conveying treated water to various industries at Manali “ Ennore corridor and Manali “ Minjur corridor near Chennai | 330                            | Work Completed               |
| 4     | Chennai         | UGSS                                                                                                                                                                             | 795.89                         | Work Completed               |
| 5     | Kumbakonam      | Provision of UGSS                                                                                                                                                                | 67.8                           | Work Completed               |
| 6     | Pallavaram      | Providing Underground Sewerage System in unsewered Areas And Newly Developed Areas “ Pallavapuram Municipality                                                                   | 25.37                          | Work Completed               |
| 7     | Rajapalayam     | Underground Sewerage                                                                                                                                                             | 251.24                         | Work Completed               |
| 8     | Rameshwaram     | Underground Sewerage at Rameswaram                                                                                                                                               | 52.6                           | Work Completed               |
| 9     | Velankanni      | Underground Sewerage Scheme of Velankanni Town Panchayat                                                                                                                         | 30.51                          | Work Completed               |
| 10    | Chennai         | Underground Sewerage at Chennai                                                                                                                                                  | 245                            | At implement-<br>ation stage |
| 11    | Coimbatore      | Underground Sewerage at Coimbatore                                                                                                                                               | 465.02                         | At implement-<br>ation stage |
| 12    | Tiruchirappalli | Underground Sewerage - Phase II Area                                                                                                                                             | 378                            | At implement-<br>ation stage |
| 13    | Tiruchirappalli | Underground Sewerage “ Phase “ III                                                                                                                                               | 335.07                         | At implement-<br>ation stage |

| S.No. | City        | Name of the Project                  | Total Project Cost<br>(In ₹. Cr.) | Status                  |
|-------|-------------|--------------------------------------|-----------------------------------|-------------------------|
| 14    | Tirunelveli | Underground Sewerage - Phase I Area  | 291.8                             | At implementation stage |
| 15    | Tirunelveli | Underground Sewerage Phase III       | 440.19                            | At implementation stage |
| 16    | Tiruppur    | UGSS Phase II                        | 636.4                             | At implementation stage |
| 17    | Vellore     | Underground Sewerage - Phase II Area | 343.51                            | At implementation stage |
| 18    | Vellore     | Underground Sewerage Phase III       | 376.85                            | At implementation stage |

## INTEGRATED COLD CHAIN AND VALUE ADDITION INFRASTRUCTURE

### 3134. DR. MOHAMMAD JAWED:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

(a) the details regarding growth of Integrated Cold Chain and the Value Addition Infrastructure in the country so far;

(b) whether there are enough Integrated Cold Chain and Value Addition Infrastructure facilities in the country to cater to the need considering agriculture-based economy of the country and if so, the details thereof;

(c) the estimated number of additional cold storages required in the country along with the details of the existing cold storage and its deficit, State-wise;

(d) whether the Government has identified locations where there is a need for cold storages across the country and if so, the details thereof; and

(e) whether there has been a significant drop in the wastage of food and farm products with the growth of cold chain during the last five years and if so, the details thereof, year-wise?

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH):**

(a) and (b): The Ministry of Food Processing Industries (MoFPI) has been implementing a component scheme- Integrated Cold Chain and Value Addition Infrastructure (Cold Chain scheme) of Pradhan Mantri Kisan Sampada Yojana(PMKSJ). Under Cold Chain scheme, so far (up to 30.06.2025), 395 integrated cold chain projects have been approved since 2008. Out of 395 total approved projects, 291 projects have been completed and operationalized, thereby creating preservation and processing capacity of 25.49 LMT/ annum and 113.16 LMT/ annum respectively.

(c) and (d): A study report on “All India Cold-chain Infrastructure Capacity (Assessment of Status & Gap)” published during 2015 by National Centre for Cold-chain Development (NCCD), an autonomous body of Ministry of Agriculture & Farmers Welfare, highlighted the gap assessed between the existing capacity of infrastructure already created in the country and the estimated requirement. The details of (i) State-wise cold storage (as on 31.01.2025 as reported by Department of Agriculture and Farmers welfare) already created in the country and (ii) estimated State-wise cold storage



requirement worked out based on the urban population (2014-15) of the country as provided in the said report are placed at **Statement-I** and **II** respectively.

(e): MoFPI estimates harvest and post-harvest losses from time to time for various agri-produces in the country through commissioning of studies. Two studies were commissioned by the Ministry through:

(i) Indian Council of Agriculture Research (ICAR) -Central Institute of Post-Harvest Engineering & Technology (CIPHET), Ludhiana on “Assessment of Quantitative Harvest and Post-Harvest Losses of Major Crops and Commodities in India”, 2015 with reference year 2012-14; and

(ii) NABARD Consultancy Services Pvt. Ltd. (NABCONS), namely, “Study to determine Post harvest losses of Agri Produce in India” in 2022 with reference year 2020-22.

The different stages considered for assessment of losses were harvesting, collection, grading/sorting, winnowing/cleaning, drying, packaging, transportation, storage at farm level and at godown, wholesalers, retailers, processing unit and transport at market level. The details of estimated loss of various agri-produces are as below:

**Post-harvest losses of major crops and commodities**

| Crops/ Commodities                   | Estimated Loss (%)               |                               |
|--------------------------------------|----------------------------------|-------------------------------|
|                                      | As per ICAR-CIPHET Study (2015)* | As per NABCONS study (2022)** |
| <b>Cereals</b>                       | 4.65 - 5.99                      | 3.89-5.92                     |
| <b>Pulses</b>                        | 6.36 - 8.41                      | 5.65-6.74                     |
| <b>Oil Seeds</b>                     | 3.08 - 9.96                      | 2.87-7.51                     |
| <b>Fruits</b>                        | 6.70-15.88                       | 6.02-15.05                    |
| <b>Vegetables</b>                    | 4.58-12.44                       | 4.87-11.61                    |
| <b>Plantation Crops &amp; Spices</b> | 1.18-7.89                        | 1.29-7.33                     |

|                           |       |      |
|---------------------------|-------|------|
| <b>Milk</b>               | 0.92  | 0.87 |
| <b>Fisheries (Inland)</b> | 5.23  | 4.86 |
| <b>Fisheries (Marine)</b> | 10.52 | 8.76 |
| <b>Meat</b>               | 2.71  | 2.34 |
| <b>Poultry</b>            | 6.74  | 5.63 |
| <b>Egg</b>                | 7.19  | 6.03 |

Source: \*Report on Assessment of Quantitative Harvest and Post-Harvest Losses of Major Crops and commodities in India, 2015. \*\*NABCONS Study 2022

### **STATEMENT-I**

#### **State-wise Cold Storage facilities created as on 31.01.2025 in the country**

| <b>S. No.</b> | <b>State/UT</b>            | <b>No. of project</b> | <b>Cold Storage created<br/>(Capacity in MT) [as reported<br/>by Department of Agriculture]</b> |
|---------------|----------------------------|-----------------------|-------------------------------------------------------------------------------------------------|
| 1             | Andaman & Nicobar (UT)     | 4                     | 2210                                                                                            |
| 2             | Andhra Pradesh & Telangana | 480                   | 1996340                                                                                         |
| 3             | Arunachal Pradesh          | 2                     | 6000                                                                                            |
| 4             | Assam                      | 43                    | 206742                                                                                          |
| 5             | Bihar                      | 316                   | 1490200                                                                                         |
| 6             | Chandigarh(UT)             | 7                     | 12462                                                                                           |
| 7             | Chhattisgarh               | 130                   | 577663                                                                                          |
| 8             | Delhi                      | 97                    | 129857                                                                                          |
| 9             | Goa                        | 29                    | 7705                                                                                            |
| 10            | Gujarat                    | 1023                  | 4042770                                                                                         |
| 11            | Haryana                    | 386                   | 870703                                                                                          |
| 12            | Himachal Pradesh           | 89                    | 181318                                                                                          |
| 13            | Jammu & Kashmir            | 92                    | 151833                                                                                          |
| 14            | Jharkhand                  | 59                    | 242655                                                                                          |
| 15            | Karnataka                  | 268                   | 912417                                                                                          |
| 16            | Kerala                     | 202                   | 96655                                                                                           |
| 17            | Lakshadweep(UT)            | 1                     | 15                                                                                              |
| 18            | Madhya Pradesh             | 320                   | 1381827                                                                                         |
| 19            | Maharashtra                | 665                   | 1219851                                                                                         |
| 20            | Manipur                    | 2                     | 4500                                                                                            |
| 21            | Meghalaya                  | 4                     | 8200                                                                                            |
| 22            | Mizoram                    | 3                     | 4071                                                                                            |
| 23            | Nagaland                   | 5                     | 8150                                                                                            |
| 24            | Odisha                     | 182                   | 579321                                                                                          |
| 25            | Puducherry (UT)            | 4                     | 185                                                                                             |

|    |               |             |                 |
|----|---------------|-------------|-----------------|
| 26 | Punjab        | 770         | 2604206         |
| 27 | Rajasthan     | 190         | 648908          |
| 28 | Sikkim        | 2           | 2100            |
| 29 | Tamil Nadu    | 188         | 399690          |
| 30 | Telangana     | 116         | 617131          |
| 31 | Tripura       | 14          | 46354           |
| 31 | Uttar Pradesh | 2488        | 15096476        |
| 32 | Uttarakhand   | 62          | 206848          |
| 33 | West Bengal   | 517         | 5952997         |
|    | <b>Total</b>  | <b>8760</b> | <b>39708360</b> |

### **STATEMENT-II**

**State-wise breakup of cold storage requirement as on 2014-15 as reported by NCCD, during 2015.**

| <b>State</b>      | <b>Urban Population (2014-15)</b> | <b>Per cent of Population</b> | <b>Total Cold Storage required (Capacity in MT)</b> |
|-------------------|-----------------------------------|-------------------------------|-----------------------------------------------------|
| Andhra Pradesh    | 18428602                          | 4.46                          | 530925                                              |
| Arunachal Pradesh | 354419                            | 0.09                          | 7508                                                |
| Assam             | 4774459                           | 1.15                          | 71996                                               |
| Bihar             | 13008947                          | 3.15                          | 5123982                                             |
| Chhattisgarh      | 6670958                           | 1.61                          | 513830                                              |
| Delhi             | 17718674                          | 4.29                          | 40122                                               |
| Goa               | 1002786                           | 0.24                          | 2271                                                |
| Gujarat           | 28523771                          | 6.9                           | 2239476                                             |
| Haryana           | 9998498                           | 2.42                          | 240395                                              |
| Himachal Pradesh  | 722662                            | 0.17                          | 306147                                              |
| Jammu & Kashmir   | 3807726                           | 0.92                          | 907842                                              |
| Jharkhand         | 8710072                           | 2.11                          | 24951                                               |
| Karnataka         | 25886395                          | 6.26                          | 210313                                              |
| Kerala            | 19831340                          | 4.8                           | 45874                                               |
| Madhya Pradesh    | 21658925                          | 5.24                          | 1867179                                             |
| Maharashtra       | 54543414                          | 13.19                         | 157709                                              |
| Manipur           | 943761                            | 0.23                          | 5062                                                |
| Meghalaya         | 651738                            | 0.16                          | 18704                                               |
| Mizoram           | 623469                            | 0.15                          | 8920                                                |
| Nagaland          | 676818                            | 0.16                          | 8675                                                |
| Odisha            | 7583316                           | 1.83                          | 305500                                              |
| Punjab            | 11227754                          | 2.72                          | 1693408                                             |
| Rajasthan         | 18558887                          | 4.49                          | 53395                                               |

|               |                  |       |                 |
|---------------|------------------|-------|-----------------|
| Sikkim        | 210234           | 0.05  | 2621            |
| Tamil Nadu    | 37817826         | 9.15  | 194640          |
| Telangana     | 12806317         | 3.1   | 277129          |
| Tripura       | 1161198          | 0.28  | 8554            |
| Uttar Pradesh | 48414644         | 11.71 | 10675137        |
| Uttarakhand   | 3410752          | 0.82  | 72931           |
| West Bengal   | 31729218         | 7.67  | 9480929         |
| UT & Others   |                  |       | 4539            |
| <b>Total</b>  | <b>413461936</b> |       | <b>35100664</b> |

### डीडीए को भूमि का अंतरण

#### 3135. श्री रामवीर सिंह बिधूड़ी:

क्या आवासन और शहरी कार्य मंत्री यह बताने की क्या करेंगे कि:

(क) क्या दिल्ली के शहरीकृत गांवों की ग्राम सभा की भूमि, जो दिल्ली विकास प्राधिकरण (डीडीए) को अंतरित की गई है, का उपयोग केवल गाँव के लोगों की सुविधा और विकास के लिए करने का कोई निर्णय लिया गया है और यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ख) क्या सरकार को उच्चतम न्यायालय के उस निर्णय की जानकारी है जिसमें कहा गया है कि देश भर में ग्राम सभा की भूमि का उपयोग केवल गांव के लोगों की सुविधा और विकास के लिए किया जाना चाहिए; और

(ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है और इस संबंध में सरकार द्वारा क्या नीति बनाई जा रही है?

#### आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू):

(क): दिल्ली विकास प्राधिकरण (डीडीए) ने सूचित किया है कि दिल्ली के माननीय उपराज्यपाल ने दिसंबर 2023 में दिल्ली ग्रामोदय अभियान (डीजीए) शुरू किया था। इस पहल का प्राथमिक लक्ष्य डीडीए को अंतरित ग्राम सभा क्षेत्र निधि का उपयोग करके शहरीकृत गांवों/नए शहरी क्षेत्रों में आवश्यक अवसंरचना का विकास और निर्माण करना है।

(ख)और (ग): भारत के माननीय उच्चतम न्यायालय ने जगपाल सिंह एवं अन्य बनाम पंजाब राज्य के मामले में सिविल अपील संख्या 1132/2011 @ विशेष अनुमति याचिका (सिविल) संख्या 3109/2011 में अन्य बातों के साथ-साथ देश की सभी राज्य सरकारों को निदेश दिए हैं कि वे ग्राम सभा/ग्राम पंचायत/पोरम्बोक/शामलत भूमि पर अवैध/अनधिकृत कब्जाधारियों को हटाने के लिए योजनाएं तैयार करें और इन्हें गांव के ग्रामीणों के सामान्य उपयोग के लिए ग्राम सभा/ग्राम पंचायत को वापस कर दिया जाना चाहिए।

दिल्ली के संबंध में, पंचायतों से संबंधित भारतीय संविधान के भाग IX के उपबंध राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार पर लागू नहीं होते हैं और अधिकांश ग्रामीण क्षेत्र अब शहरीकृत हो चुके हैं। दिल्ली भूमि सुधार अधिनियम, 1954 के उपबंधों के अनुसार, यदि कोई पूरा गाँव सभा क्षेत्र, दिल्ली नगर निगम अधिनियम, 1957 में परिभाषित ग्रामीण क्षेत्रों में शामिल नहीं रहता है, तो उस अधिनियम की धारा 507 के तहत अधिसूचना के आधार पर, उस क्षेत्र के लिए गठित गाँव सभा भंग हो जाएगी और ऐसे विघटन पर, ऐसे विघटन से ठीक पहले गाँव सभा में निहित सभी चल और अचल संपत्तियाँ, ऐसी गाँव सभा द्वारा उपयोग, उपभोग या कब्जे में लिए गए किसी भी प्रकार के सभी अधिकारों सहित, केंद्र सरकार में निहित हो जाएँगी।

इसके अतिरिक्त, दिल्ली विकास अधिनियम, 1957 के उपबंधों के अनुसार, केंद्र सरकार, राजपत्र में अधिसूचना द्वारा, दिल्ली विकास अधिनियम, 1957 के उपबंधों के अनुसार विकास के प्रयोजन के लिए संघ में निहित दिल्ली में सभी या किसी भी विकसित और अविकसित भूमि को डीडीए को सौंप सकती है।

## **HOUSEHOLDS CONNECTED UNDER JAL JEEVAN MISSION**

**3136. DR. MALLU RAVI:**

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the number of rural households newly connected with tap water supply under Jal Jeevan Mission (JJM) in 2025;
- (b) whether any States or Union Territories have reported delays or bottlenecks in the implementation of JJM and if so, the details thereof; and
- (c) the steps taken/being taken by the Government to address the same?

**THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V.  
SOMANNA):**

(a): Since August 2019, Government of India in partnership with States is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of potable water to every rural household of the country, through functional tap water connection. At the time of announcement of JJM, 3.23 Crore (17%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 04.08.2025, around 12.45 Crore additional rural households have been provided with tap water connections, including 28.15 lakh connections in the year 2025 so far. Thus, as on 04.08.2025, out of 19.36 Crore rural households, more than 15.68 Crore (80.99%) households are reported to have tap water supply in their homes.

(b) and (c): Drinking Water being a State subject, it is States, who plan, design, approve and implement drinking water supply schemes. Government of India supplements the efforts of the States by providing technical and financial assistance. States have informed that lack of dependable drinking water sources in water-stressed, drought prone and desert areas, presence of geo-

genic contaminants in ground water, uneven geographical terrain, scattered rural habitations, delay in release of the matching State share in some States, lack of technical capacity with implementing agencies, Gram Panchayats and local communities to plan, manage, operate & maintain the water supply schemes, delay in obtaining statutory/ other clearances, etc. are few of problems being faced in the implementation of the Mission.

To address the challenges holistically and overcome these, Government of India has taken a number of steps, *inter alia* including implementation of Special Assistance to States for Capital Expenditure through M/o Finance for financial assistance as 50-year interest free loan for capital investment projects; nomination of a nodal officer in the Department for coordinating with Central nodal Ministries/ Departments/ agencies to facilitate the States in obtaining Statutory/ other clearances; setting up of State Programme Management Units (SPMUs) and District Programme Management Units (DPMUs) and implementation of “Nal Jal Mitra Programme” for ensuring availability of skilled local persons at village level to bridge the gap in availability of technical skill sets and of HR for programme management.

Under the Mission, States have been advised for source recharging, viz. dedicated bore well recharge structures, rainwater recharge, rejuvenation of existing water bodies, reuse of greywater, etc., in convergence with other schemes such as MGNREGS, Integrated Watershed Management Programme (IWMP), 15th Finance Commission tied grants to RLBs/ PRIs, State schemes, CSR funds, etc.

Further, Jal Shakti Abhiyan campaign, launched in August 2019 for 256 water stressed districts of the country, encouraged water conservation at grass-root levels with people's participation. In 2021, "Jal Shakti Abhiyan: Catch the Rain" (JSA: CTR) with the theme "Catch the Rain – Where it Falls When it Falls" was launched to cover all the blocks of all districts (rural as well as urban areas) across the country. JSA: CTR has become an annual feature since 2021. JSA: CTR 2023 with the theme "Source Sustainability for Drinking Water" was implemented across the country from 04.03.2023 to 30.11.2023. Similarly, in 2024, JSA: CTR was implemented with the theme "Nari Shakti se Jal Shakti" and in 2025, JSA:CTR is being implemented with the theme "People's Action for Water Conservation - Towards Intensified Community Connect" emphasizing the pivotal role played by community especially women in the field of water conservation. Moreover, aiming to ensure conservation of every drop of water through collective efforts, following a whole-of-society and whole-of-government approach, "Jal Sanchay Jan Bhagidari" (JSJB) initiative has also been taken up as part of the JSA: CTR campaign.

### उत्तर प्रदेश में खाद्य प्रसंस्करण इकाइयाँ

#### 3137. श्रीमती विजयलक्ष्मी देवी:

क्या खाद्य प्रसंस्करण उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क): उत्तर प्रदेश में खाद्य प्रसंस्करण इकाइयों की कुल संख्या कितनी है;

(ख): क्या सरकार का विचार बिहार में नई खाद्य प्रसंस्करण इकाइयाँ स्थापित करने का है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है; और



(ग): क्या सरकार द्वारा उक्त राज्य में किसानों की आय में वृद्धि और रोजगार सृजन किए जाने की संभावना है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

**खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री; तथा रेल मंत्रालय में राज्य मंत्री (श्री रवनीत सिंह):**

(क) से (ग) : खाद्य प्रसंस्करण उद्योग मंत्रालय ( एमओएफपीआई ) स्वयं कोई खाद्य प्रसंस्करण उद्योग स्थापित नहीं करता है। परंतु, यह अपनी दो केंद्रीय क्षेत्र योजनाओं, अर्थात् प्रधानमंत्री किसान संपदा योजना (पीएमकेएसवाई), खाद्य प्रसंस्करण उद्योग के लिए उत्पादन से जुड़ी प्रोत्साहन योजना (पीएलआईएसएफपीआई) और केंद्र प्रायोजित प्रधान मंत्री सूक्ष्म खाद्य प्रसंस्करण उद्यम उन्नयन (पीएमएफएमई) के माध्यम से ऐसे उद्योगों की स्थापना को प्रोत्साहित करता है। ये योजनाएँ क्षेत्र या राज्य-विशिष्ट नहीं हैं, बल्कि माँग-आधारित हैं।

खाद्य प्रसंस्करण उद्योग मंत्रालय ने पीएमकेएसवाई के अंतर्गत, दिनांक 30.06.2025 तक उत्तर प्रदेश राज्य में 75 खाद्य प्रसंस्करण परियोजनाओं को मंजूरी दी है। खाद्य प्रसंस्करण उद्योग मंत्रालय ने पीएलआईएसएफपीआई के अंतर्गत, दिनांक 30.06.2025 तक उत्तर प्रदेश राज्य में 27 प्रस्तावों को मंजूरी दी है। खाद्य प्रसंस्करण उद्योग मंत्रालय ने पीएमएफएमई योजना के अंतर्गत, दिनांक 30.06.2025 तक उत्तर प्रदेश राज्य में 17818 प्रस्तावों को मंजूरी दी है।

ये तीनों योजनाएं बिहार सहित पूरे देश में कार्यान्वित की जा रही हैं, जिससे कृषि-से-बाहर रोजगार के अवसर पैदा हो रहे हैं तथा खाद्य प्रसंस्करण क्षेत्र के माध्यम से किसानों की आय में वृद्धि हो रही है।

खाद्य प्रसंस्करण उद्योग मंत्रालय ने पीएमकेएसवाई के अंतर्गत, दिनांक 30.06.2025 तक बिहार राज्य में 13 खाद्य प्रसंस्करण परियोजनाओं को मंजूरी दी है। खाद्य प्रसंस्करण उद्योग मंत्रालय ने पीएलआईएसएफपीआई के अंतर्गत, दिनांक 30.06.2025 तक बिहार राज्य में 7 प्रस्तावों को मंजूरी दी है। खाद्य प्रसंस्करण उद्योग मंत्रालय ने पीएमएफएमई योजना के अंतर्गत, दिनांक 30.06.2025 तक बिहार राज्य में 25349 प्रस्तावों को मंजूरी दी है। अनुमान है कि बिहार राज्य में

खाद्य प्रसंस्करण उद्योग मंत्रालय की उक्त योजनाओं की स्वीकृत परियोजनाओं से लगभग 98,589 प्रत्यक्ष/अप्रत्यक्ष रोजगार के अवसर सृजित हुए हैं।

### **ROAD ACCIDENTS DUE TO HIGH-BEAM HEADLIGHTS**

#### **3138. SHRI ASADUDDIN OWAISI:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) whether the Government maintains data on road accidents due to blinding effect of highbeam headlights during night-time driving and if so, the details thereof;
- (b) the number of such accidents reported during the last three years, State/UT-wise;
- (c) whether the Government has laid down any standards for head-lights in vehicles and if so, the details thereof;
- (d) whether the Government is aware of the rising number of night-time road accidents reported on National Highways in recent years and if so, the details thereof, including annual data during the last five years;
- (e) whether any assessment has been undertaken regarding lighting infrastructure on highways and if so, the details thereof; and
- (f) the steps being taken to ensure adequate illumination and visibility on National Highways?

#### **THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a), (b) and (d): The Government publishes report on “Road Accidents in India” based on data received from States/ UTs. As per data received from the

States/UTs, road accidents are multi-causal phenomenon and are the result of interplay of various factors. These can broadly be categorized into (i) human error, (ii) road condition/environment and (iii) vehicular condition.

Data on road accidents due to blinding effect of highbeam headlights during night-time driving is not maintained by the Government. However, as per above-said report, the total number of road accidents on all categories of roads in the country during calendar year 2018 to 2022 classified according to time of the day including night time is given in the table below : -

| <b>Accidents classified according to Time of Occurrence</b> |                |               |               |               |               |               |
|-------------------------------------------------------------|----------------|---------------|---------------|---------------|---------------|---------------|
| <b>Time</b>                                                 |                | <b>2018</b>   | <b>2019</b>   | <b>2020</b>   | <b>2021</b>   | <b>2022</b>   |
| <b>06-900hrs</b>                                            | <b>(Day)</b>   | 52407         | 50119         | 40431         | 43370         | 48304         |
| <b>09-1200hrs</b>                                           | <b>(Day)</b>   | 70328         | 68267         | 55474         | 61387         | 65664         |
| <b>12-1500hrs</b>                                           | <b>(Day)</b>   | 71665         | 68361         | 56570         | 63139         | 67979         |
| <b>15-1800hrs</b>                                           | <b>(Day)</b>   | 81297         | 78935         | 65676         | 73467         | 79637         |
| <b>18-2100hrs</b>                                           | <b>(Night)</b> | 85940         | 86503         | 74198         | 85179         | 94009         |
| <b>21-2400hrs</b>                                           | <b>(Night)</b> | 50171         | 50016         | 37693         | 41092         | 52915         |
| <b>00-300hrs</b>                                            | <b>(Night)</b> | 26688         | 24827         | 18466         | 19682         | 23471         |
| <b>03-600hrs</b>                                            | <b>(Night)</b> | 27537         | 26527         | 19782         | 20120         | 24152         |
| <b>Unknown Time</b>                                         |                | 4370          | 3404          | 3891          | 4996          | 5181          |
| <b>Total Accidents</b>                                      |                | <b>470403</b> | <b>456959</b> | <b>372181</b> | <b>412432</b> | <b>461312</b> |

(c): The Government in Ministry of Road Transport and Highways has mandated the various Automotive Industry Standard (AIS) for head lights, which inter-alia includes the following :

- AIS 008:2010 Installation Requirements of Lighting and Light - Signalling Devices for Motor Vehicle.
- AIS-009: 2001 (Rev.3) : Automotive Vehicles - Installation Requirements of Lighting and Light-signalling Devices for Two and Three Wheeled Motor Vehicles, and E-Rickshaw/E-Cart vehicles, their Trailers and Semi-Trailers.

- AIS-010 (Part 2) (Rev.1):2010: Provisions concerning the Approval of Headlamps emitting a Symmetrical Passing Beam or a Driving Beam or Both and equipped with Filament Lamps or Gas-Discharge Light Sources.

(e) and (f): Lighting on the National Highways is provided as per provisions given in Indian Road Congress (IRC) guidelines and various manuals/specifications prescribed by the Government. Generally all the locations such as built-up section areas, toll plaza areas, truck lay byes, rest areas, bus bay& bus shelter locations, grade separated structures, interchanges, flyovers, underpasses (vehicular & pedestrian), overpasses and any other locations specified in the contract/ concession agreements read in conjunction with IRC SP 84/87 are illuminated.

## **PROMOTION OF LNG IN TRANSPORT SECTOR**

### **3139. SHRI SASIKANTH SENTHIL:**

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) whether the Government has undertaken any initiatives since 2023 to augment the production and availability of Liquefied Natural Gas (LNG) to meet the increasing demand in the transport sector and if so, the details thereof;
- (b) whether LNG filling stations have been established along the Golden Quadrilateral Highway during 2022–2025 and if so, the details thereof along with the number of such stations and their present operational status;

(c) whether any policy measures or incentives have been introduced to promote the adoption of LNG-based medium and heavy-duty vehicles in place of conventional fossil fuel-based transport and if so, the details thereof; and

(d) whether State-run oil companies have commissioned LNG dispensing stations for commercial transport vehicles and if so, the details thereof along with the number of such stations currently functional across the country?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):**

(a) to (d): Demand of Natural Gas in the country is met through domestic production of Natural gas as well as import of Liquefied Natural Gas (LNG). Government have taken various steps to support growth of a gas based economy which includes augmenting the availability of LNG for various sectors. This, inter-alia, includes permitting 100% Foreign Direct Investment (FDI) under 100% automatic route for establishment of LNG infrastructure including LNG terminals, Open General Licensing (OGL) category for LNG imports, etc. As on date, eight (8) LNG regasification terminals are operational with capacity of about **52.7** Million Metric Tonnes Per Annum (MMTPA).

Government have been driving the initiative of setting up of LNG stations across the Golden Quadrilateral (GQ), National Highways, East-West Highway, North-South Highway and major Mining clusters in India. 13 LNG retail stations have so far been commissioned by State owned Oil and Gas Companies. Further, 16 LNG retail stations owned by Private entities are also operational.

The steps taken to boost the usage of LNG as a transport fuel are as follows:

- i) LNG has been recognized as Transport Fuel by Government and the emission standards for LNG vehicles have also been notified in this regard.
- ii) Government has amended the Static and Mobile Pressure vessels (Unfired) (Amendment) Rules, 2025 to allow LNG fuelled vehicles containing spark ignition engine or compression ignition type internal combustion engine to operate in hazardous areas, LNG mobile dispensing in non-transport sectors such as railways, mining, waterways, testing laboratories etc., among others.
- iii) Petroleum and Natural Gas Regulatory Board (PNGRB) has issued a notification in 2020 wherein it has allowed an entity to set up LNG RO (Retail Outlet) irrespective of CGD authorization of PNGRB. (However, this is applicable for the establishment and operation of LNG Stations for dispensing LNG in liquid state only to the transport sector).

## **WATER SUPPLY PROJECTS IN ANDHRA PRADESH**

**3140. SHRI PRABHAKAR REDDY VEMIREDDY:**

**SHRI BALASHOWRY VALLABHANENI:**

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) the date on which the projects to provide water supply in Kavali and Gudivada cities of Andhra Pradesh with an estimated cost of Rupees 43 Crores and 25.50 Crores respectively in Nellore and Krishna districts were proposed;

(b) whether the said projects are still in progress and not yet completed and if so, the details thereof and the reasons for the delay along with the time by which each project is likely to be completed; and

(c) whether there is any cost and time overrun of these projects and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):**

(a) to (c): Under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) in Andhra Pradesh, two water supply projects worth ₹56.11 crore have been approved on 27.02.2017 for Kavali city, and two water supply projects worth ₹41.4 crore have been approved for Gudivada city by the APEX Committee under the Mission. As reported by the Andhra Pradesh State, one project worth ₹13.13 crore in Kavali city and two projects worth ₹41.4 crore in Gudivada city have been completed. Other one project is at implementation stage. The State Government has also informed that the delay occurred mainly due to Covid pandemic, non-availability of raw materials/ labour. The details of projects in Kavali and Gudivada cities including revised cost and tentative date of completion is given in **Statement**.

**STATEMENT**

**DETAILS OF PROJECTS IN WATER SUPPLY SECTORS UNDER AMRUT  
IN KAVALI AND GUDIVADA CITY, ANDHRA PRADESH**

| SI No | City     | Title                                                                                                                                                         | Project Cost (In ₹ Cr.) | Physical Progress in % | Revised Cost (In ₹ Cr.) | Tentative date of Completion |
|-------|----------|---------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------|------------------------|-------------------------|------------------------------|
| 1     | Kavali   | Kavali Water Supply Improvement Scheme and performance O&M for 7 years including Defects Liability period of 2 Tears under AMRUT (2016-20) Project            | 13.13                   | 100                    | -                       | -                            |
| 2     | Kavali   | Kavali Water Supply Improvement Scheme and performance O&M for 7 years including Defects Liability period of 2 Tears under AMRUT (2016-20) Project - Phase II | 42.98                   | 95                     | 56.11                   | September, 25                |
| 3     | Gudivada | Providing Water Supply distribution lines, feeder mains, ELSRs and House Service Connections to Gudivada Municipality                                         | 25.54                   | 100                    | -                       | -                            |
| 4     | Gudivada | Remodelling & replacement of pumping mains new ELSRs (Replacement of dilapidated conditioned ELSR's storage facility)                                         | 15.86                   | 100                    | No change               | -                            |

### पीएमएवाई-यू के तहत निर्मित आवासों का आवंटन

#### 3141. श्रीमती मंजू शर्मा:

क्या आवासन और शहरी कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) पिछले पांच वर्षों के दौरान प्रधानमंत्री आवास योजना-शहरी (पीएमएवाई-यू) के अंतर्गत आवंटित आवासों की राज्य-वार संख्या कितनी है:

(ख) क्या निर्धारित समयावधि में बड़ी संख्या में आवासों का निर्माण नहीं हो रहा है और यदि हां, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं;

(ग) इस योजना के अंतर्गत राजस्थान में कितने लाभार्थियों को आवास आवंटित किए गए हैं;



(घ) उक्त योजना के अंतर्गत अब तक कितने पात्र लाभार्थियों को आवास आवंटित नहीं किए गए हैं; और

(ङ) ऐसे आवंटन कब तक किए जाने की संभावना है?

**आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू):**

(क) से (ङ.): आवासन और शहरी कार्य मंत्रालय (एमओएचयूए) 25.06.2015 से प्रधान मंत्री आवास योजना -शहरी (पीएमएवाई-यू) का कार्यान्वयन कर रहा है, जिसका उद्देश्य राजस्थान सहित देश भर के पात्र शहरी लाभार्थियों को बुनियादी नागरिक सुविधाओं वाले सभी मौसमों में रहने योग्य पक्के आवास उपलब्ध कराना है। राज्यों/संघ राज्य क्षेत्रों (यूटी) द्वारा प्रस्तुत परियोजना प्रस्तावों के आधार पर, इस मंत्रालय द्वारा अब तक पीएमएवाई-यू के अंतर्गत कुल 112.16 लाख आवासों को स्वीकृति दी गई है। देश भर में 14.07.2025 तक, इनमें से 93.61 लाख आवास पूरे किए जा चुके/ लाभार्थियों को सौंपे जा चुके हैं। पिछले पाँच वर्षों के दौरान राजस्थान सहित, पीएमएवाई-यू के अंतर्गत स्वीकृत, निर्माणाधीन और पूर्ण किए जा चुके आवासों की कुल संख्या का राज्य/संघ राज्य क्षेत्र-वार ब्यौरा **विवरण** में दिया गया है। सभी स्वीकृत आवासों को पूरा करने के लिए वित्त पोषण पद्धति और कार्यान्वयन पद्धति में बिना बदलाव किए इस योजना को 31.12.2025 तक बढ़ा दिया गया है।

पीएमएवाई-यू के कार्यान्वयन के अनुभवों से सीख लेते हुए, आवासन और शहरी कार्य मंत्रालय ने इस योजना को नया रूप दिया है और देश भर के शहरी क्षेत्रों में 1 करोड़ अतिरिक्त पात्र लाभार्थियों को अगले पाँच वर्षों में किफायती लागत पर आवास उपलब्ध कराने के लिए 01.09.2024 से पीएमएवाई-यू 2.0 'सभी के लिए आवास' मिशन शुरू किया है। पीएमएवाई-यू 2.0 को चार घटकों, अर्थात् लाभार्थी-आधारित निर्माण (बीएलसी), साझेदारी में किफायती आवास (एएचपी), किफायती किराया आवास (एआरएच) और ब्याज सब्सिडी योजना (आईएसएस) के माध्यम से कार्यान्वित किया जाता है।

पीएमएवाई-यू 2.0 के अंतर्गत राज्यों/संघ राज्य क्षेत्रों द्वारा प्रस्तुत परियोजना प्रस्ताव के आधार पर, अब तक इस मंत्रालय द्वारा कुल 7.09 लाख आवास स्वीकृत किए गए हैं। इनमें से 36,287 आवास राजस्थान राज्य में स्वीकृत किए गए हैं।

आवासों/परियोजनाओं के पूरा होने की समय-सीमा राज्य-दर-राज्य अलग-अलग होती है और योजना के विभिन्न घटकों में और संबंधित परियोजनाओं की विस्तृत परियोजना रिपोर्टों (डीपीआर) के अनुसार, इसमें आमतौर पर 12-36 महीने लगते हैं। आवासों के पूरा होने की समय-सीमा विभिन्न कारकों पर निर्भर करती है, जिनमें भार-मुक्त भूमि की उपलब्धता, निर्माण शुरू करने के लिए सांविधिक अनुपालन, लाभार्थियों द्वारा निधि की व्यवस्था आदि शामिल हैं। यह मंत्रालय योजना के कार्यान्वयन की प्रगति की निगरानी और निर्धारित समय-सीमा के भीतर स्वीकृत आवासों के निर्माण में तेजी लाने के लिए राज्यों/संघ राज्य क्षेत्रों के साथ नियमित समीक्षा करता है।

### विवरण

**पीएमएवाई-यू और पीएमएवाई-यू 2.0 के तहत पिछले पांच वर्षों (वित्त वर्ष 2020-25) के दौरान स्वीकृत, निर्माणाधीन और पूर्ण किए गए आवासों का राज्य/संघ राज्य क्षेत्र-वार ब्यौरा**

| क्र. सं.       |                  | राज्य/संघ राज्य क्षेत्र | स्वीकृत आवास |           |          |          |          | निर्माणाधीन आवास |           |           |          |          | निर्मित आवास |          |           |          |          |
|----------------|------------------|-------------------------|--------------|-----------|----------|----------|----------|------------------|-----------|-----------|----------|----------|--------------|----------|-----------|----------|----------|
|                |                  |                         | 2020-21      | 2021-22   | 2022-23  | 2023-24  | 2024-25  | 2020-21          | 2021-22   | 2022-23   | 2023-24  | 2024-25  | 2020-21      | 2021-22  | 2022-23   | 2023-24  | 2024-25  |
| 1              | राज्य            | आंध्र प्रदेश            | 4,04,257     | 3,53,188  | 1,92,669 | 50,144   | 31,719   | 6,26,995         | 4,47,897  | 2,05,411  | 12,897   | 617      | 93,641       | 59,402   | 2,86,987  | 2,18,500 | 96,415   |
| 2              |                  | बिहार                   | 33,866       | 9,478     | 2,206    | 12,993   | 1,00,124 | 51,717           | 69,317    | 17,783    | 9,031    | 7,071    | 23,494       | 12,369   | 21,704    | 11,223   | 60,878   |
| 3              |                  | छत्तीसगढ़               | 29,637       | 49,096    | 39,132   | 3,951    | -        | 23,362           | 34,921    | 30,233    | 29,804   | 4,675    | 48,369       | 13,605   | 35,926    | 43,389   | 34,726   |
| 4              |                  | गोवा                    | 1,576        | 309       | 330      | -        | -        | 1,576            | 311       | 331       | -        | -        | 1,577        | 309      | 331       | -        | 1        |
| 5              |                  | गुजरात                  | 1,45,837     | 1,73,789  | 1,42,227 | 11,926   | -        | 1,43,645         | 1,74,416  | 1,46,528  | 12,322   | 5,152    | 1,64,422     | 1,63,854 | 1,99,047  | 28,954   | 39,297   |
| 6              |                  | हरियाणा                 | 13,043       | 7,269     | 5,142    | -        | 15,256   | 24,712           | 9,740     | 5,649     | 1,245    | 1,079    | 18,873       | 7,031    | 13,508    | 3,712    | 2,937    |
| 7              |                  | हिमाचल प्रदेश           | 2,282        | 2,477     | 1,117    | 355      | -        | 2,280            | 2,473     | 1,111     | 267      | 101      | 2,052        | 1,682    | 2,155     | 1,003    | 1,075    |
| 8              |                  | झारखंड                  | 14,259       | 57,847    | 6,625    | -        | -        | 18,039           | 38,669    | 22,057    | 4,813    | 672      | 23,916       | 10,864   | 15,774    | 17,136   | 17,644   |
| 9              |                  | कर्नाटक                 | 44,642       | 52,374    | 13,753   | 17,073   | -        | 42,296           | 71,475    | 22,264    | 12,557   | 23,862   | 60,001       | 32,825   | 43,045    | 30,789   | 52,544   |
| 10             |                  | केरल                    | 15,934       | 25,679    | 13,877   | 7,752    | -        | 14,803           | 11,194    | 16,597    | 7,626    | 8,606    | 22,550       | 8,041    | 14,823    | 7,350    | 12,693   |
| 11             |                  | मध्य प्रदेश             | 63,453       | 1,79,020  | 66,380   | 9,502    | -        | 1,17,424         | 77,031    | 1,65,888  | 17,417   | 5,692    | 1,09,060     | 62,206   | 1,75,209  | 1,11,350 | 88,221   |
| 12             |                  | महाराष्ट्र              | 1,84,175     | 2,10,547  | 1,20,894 | 28,700   | -        | 2,04,360         | 1,69,245  | 2,19,621  | 25,623   | 85,432   | 1,53,434     | 1,89,671 | 1,81,361  | 38,183   | 1,32,602 |
| 13             |                  | ओडिशा                   | 18,696       | 54,103    | 1,319    | 18,769   | 5,328    | 24,767           | 16,692    | 27,878    | 9,345    | 10,568   | 26,013       | 10,350   | 27,734    | 12,785   | 18,989   |
| 14             |                  | पंजाब                   | 13,123       | 9,691     | 24,284   | -        | -        | 25,977           | 21,301    | 10,416    | 7,253    | 7,081    | 16,298       | 10,327   | 23,124    | 8,926    | 15,272   |
| 15             |                  | राजस्थान                | 36,014       | 33,511    | 88,382   | 37,686   | 23,882   | 38,160           | 33,704    | 59,139    | 36,451   | 36,661   | 35,920       | 32,100   | 35,518    | 10,253   | 42,699   |
| 16             |                  | तमिलनाडु                | 84,440       | 69,667    | 31,742   | 10,557   | -        | 94,124           | 37,170    | 57,877    | 17,532   | 7,225    | 1,20,143     | 51,877   | 84,296    | 40,287   | 42,891   |
| 17             |                  | तेलंगाना                | 49,234       | 17,225    | 7,704    | -        | 1,13,681 | 43,264           | 14,546    | 10,542    | -        | -        | 87,246       | 22,778   | 14,375    | 1,541    | 289      |
| 18             |                  | उत्तर प्रदेश            | 2,26,521     | 1,26,242  | 1,26,137 | 1,57,369 | 55,895   | 2,20,290         | 2,29,013  | 95,037    | 1,51,969 | 47,040   | 3,00,775     | 2,77,508 | 2,06,465  | 1,99,690 | 2,32,576 |
| 19             |                  | उत्तराखंड               | 6,313        | 13,144    | 11,681   | 2,941    | -        | 5,385            | 7,914     | 16,058    | 6,515    | 7,382    | 5,354        | 5,489    | 4,329     | 4,407    | 6,901    |
| 20             |                  | पश्चिम बंगाल            | 1,10,331     | 1,28,545  | 12,264   | -        | -        | 50,528           | 80,651    | 1,21,547  | 36,399   | 11,660   | 70,570       | 23,706   | 81,647    | 50,351   | 64,814   |
| उप-योग (राज्य) |                  |                         | 14,97,633    | 15,73,201 | 9,07,865 | 3,69,718 | 3,45,885 | 17,73,704        | 15,47,680 | 12,51,967 | 3,99,066 | 2,70,576 | 13,83,708    | 9,95,994 | 14,67,358 | 8,39,829 | 9,63,464 |
| 21             | पूर्वोत्तर राज्य | अरुणाचल प्रदेश          | 26           | 2,110     | 8        | -        | 5,311    | 26               | 850       | 1,274     | -        | -        | 470          | 556      | 3,193     | 1,498    | 641      |
| 22             |                  | असम                     | 17,558       | 32,608    | 9,526    | 13,542   | -        | 42,531           | 22,007    | 29,422    | 9,651    | 12,753   | 10,201       | 15,682   | 36,483    | 19,542   | 24,134   |
| 23             |                  | मणिपुर                  | 11,465       | 5,571     | 21       | -        | -        | 5,075            | 1,794     | 8,675     | 1,056    | 1,787    | 1,580        | 430      | 5,690     | 2,934    | 3,085    |
| 24             |                  | मेघालय                  | 55           | 6         | 4        | -        | -        | 100              | 2,393     | 447       | 26       | 261      | 57           | 265      | 430       | 144      | 678      |

|                            |                   |                                   |           |           |          |          |          |           |           |           |          |          |           |           |           |          |           |
|----------------------------|-------------------|-----------------------------------|-----------|-----------|----------|----------|----------|-----------|-----------|-----------|----------|----------|-----------|-----------|-----------|----------|-----------|
| 25                         |                   | मिजोरम                            | 9,440     | 860       | 270      | -        | -        | 6,336     | 12,178    | 9,469     | 94       | 195      | 1,394     | 1,026     | 1,518     | 1,927    | 16,571    |
| 26                         |                   | नागालैंड                          | 3,370     | 3         | 1        | -        | -        | 5,792     | 6,910     | 680       | -        | 21       | 1,742     | 2,692     | 6,427     | 7,344    | 9,207     |
| 27                         |                   | सिक्किम                           | 97        | 37        | 26       | -        | -        | 99        | 37        | 26        | 3        | -        | 97        | 37        | 26        | -        | -         |
| 28                         |                   | त्रिपुरा                          | 9,211     | 7,887     | 4,497    | 6,505    | -        | 9,002     | 9,734     | 9,037     | 1,588    | 3,608    | 10,281    | 2,887     | 7,369     | 8,619    | 5,541     |
| उप-योग (पूर्वोत्तर राज्य)  |                   |                                   | 51,222    | 49,082    | 14,353   | 20,047   | 5,311    | 68,961    | 55,903    | 59,030    | 12,418   | 18,625   | 25,822    | 23,575    | 61,136    | 42,008   | 59,857    |
| 29                         | संघ राज्य क्षेत्र | अंडमान और निकोबार द्वीप समूह      | 348       | 1         | 1        | -        | -        | 19        | 330       | 1         | -        | -        | 23        | 1         | 3         | -        | -         |
| 30                         |                   | चंडीगढ़                           | 406       | 141       | 128      | -        | -        | 406       | 141       | 128       | -        | -        | 406       | 141       | 128       | -        | -         |
| 31                         |                   | दादरा और नगर हवेली एवं दमन और दीव | 1,884     | 1,132     | 1,342    | -        | -        | 1,884     | 1,134     | 1,602     | -        | -        | 1,928     | 1,193     | 2,325     | 470      | 270       |
| 32                         |                   | दिल्ली                            | 6,271     | 1,807     | 2,669    | -        | -        | 6,271     | 1,807     | 2,669     | -        | -        | 6,271     | 1,807     | 2,669     | -        | -         |
| 33                         |                   | जम्मू और कश्मीर                   | 1,215     | 10,260    | 266      | 3,677    | 1,272    | 3,516     | 10,043    | 266       | 1,161    | 2,735    | 2,374     | 3,828     | 6,622     | 3,626    | 9,127     |
| 34                         |                   | लद्दाख                            | 45        | -         | 3        | -        | -        | 188       | -         | 3         | -        | -        | 96        | 132       | 106       | 139      | 89        |
| 35                         |                   | लक्षद्वीप                         | -         | -         | -        | -        | -        | -         | -         | -         | -        | -        | -         | -         | -         | -        | -         |
| 36                         |                   | पुदुचेरी                          | 2,249     | 1,740     | 457      | 1,810    | 447      | 2,434     | 1,381     | 457       | 1,212    | 1,106    | 2,187     | 1,073     | 2,032     | 1,270    | 1,628     |
| उप-योग (संघ राज्य क्षेत्र) |                   |                                   | 12,418    | 15,081    | 4,866    | 5,487    | 1,719    | 14,718    | 14,836    | 5,126     | 2,373    | 3,841    | 13,285    | 8,175     | 13,885    | 5,505    | 11,114    |
| कुल                        |                   |                                   | 15,61,273 | 16,37,364 | 9,27,084 | 3,95,252 | 3,52,915 | 18,57,383 | 16,18,419 | 13,16,123 | 4,13,857 | 2,93,042 | 14,22,815 | 10,27,744 | 15,42,379 | 8,87,342 | 10,34,435 |

## गुजरात में सी-प्लेन सेवा

### 3142. श्री जसवंतसिंह सुमनभाई भाभोर:

क्या नागर विमानन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने दाहोद और उसके आसपास के क्षेत्रों, विशेषकर सरदार सरोवर बांध और अन्य जलाशयों को ध्यान में रखते हुए सी-प्लेन सेवाएं शुरू करने के लिए कोई कार्य-योजना तैयार की है और यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ख) क्या इस संबंध में केंद्र सरकार और गुजरात राज्य सरकार के बीच कोई समन्वय स्थापित किया गया है और यदि हां, तो तो तत्संबंधी ब्यौरा क्या है; और

(ग) इस पहल का जनजातीय क्षेत्रों में पर्यटन और रोजगार के अवसरों पर क्या सकारात्मक प्रभाव पड़ने की संभावना है?

**सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोल):**

(क) से (ग): नागर विमानन मंत्रालय ने क्षेत्रीय संपर्क योजना - उड़े देश का आम नागरिक 3.0 (आरसीएस-उड़ान 3.0) के अंतर्गत वॉटर एयरोड्रोमों से सीप्लेन परिचालन आरंभ किया है। बोली प्रक्रिया के विभिन्न दौरों के दौरान, गुजरात सहित विभिन्न राज्यों/संघ राज्य क्षेत्रों में 30 वैध सीप्लेन मार्ग अवार्ड किए गए हैं।

गुजरात सरकार द्वारा उड़ान योजना दस्तावेज़ में दाहोद को असेवित जल निकायों की अस्थायी सूची में शामिल करने का प्रस्ताव नहीं किया गया है।

उड़ान पहल ने न केवल क्षेत्रीय संपर्क और पर्यटन को बढ़ावा दिया है, बल्कि बेहतर लॉजिस्टिक्स में भी योगदान दिया है और देशभर में प्रत्यक्ष और अप्रत्यक्ष रोजगार का सृजन किया है।

## PM-JANMAN FOR ODISHA'S PVTG COMMUNITIES

### 3143. SHRI BAIJAYANT PANDA:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

(a) whether the Government has sanctioned any new projects under the Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) for Odisha or is planning to do so and if so, the details thereof; and

(b) the details of budgetary allocations and actual expenditure made for the welfare of Odisha's PVTG communities under this scheme during the last three years, year-wise?

**THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):**

(a) and (b): The objectives of PM JANMAN are being met through 11 interventions and implemented by 9-line Ministries. The details of projects /interventions sanctioned under the abhiyan in the State of Odisha are at **Statement-I**. The details of financial progress in respect of State of Odisha for interventions of Ministry of Tribal Affairs under the abhiyan are given in **Statement-II**.

### **STATEMENT-I**

**Details of projects /interventions sanctioned under the abhiyan in the State of Odisha**

| <b>Name of Ministry</b>         | <b>Activity</b>                               | <b>Sanctioned details<br/>(as on 30.06.2025)</b> |
|---------------------------------|-----------------------------------------------|--------------------------------------------------|
| M/o Rural Development           | Provision of pucca houses                     | 41341 houses                                     |
|                                 | Connecting roads                              | 211.14 KM                                        |
| M/o Jal Shakti                  | Piped Water Supply                            | 1110 Villages                                    |
| M/o Health and Family Welfare   | Mobile Medical Units                          | 50 MMUs                                          |
| M/o Women and Child Development | Construction and running of Anganwadi Centres | 89 AWCs                                          |
| M/o Education                   | Construction and running of hostels           | 76 Hostels sanctioned                            |
| M/o Power                       | Energization of unelectrified HHs             | 3358 HHs                                         |

|                    |                               |                                      |
|--------------------|-------------------------------|--------------------------------------|
| M/o Communications | Installation of mobile towers | 459 habitations planned for Coverage |
| M/o Tribal Affairs | Multipurpose Centers          | 74 MPCs                              |
|                    | Setting up of VDVks           | 43 VDVks                             |

\*As per information from concerned Ministries

### **STATEMENT-II**

**Details sanction/ releases of funds under PM-JANMAN in the State of Odisha for Ministry of Tribal Affairs' interventions\***

**(in Rs. Cr)**

| MPCs                      |                           |                           |               |              | VDVks**                     |                           |                             |                           |                             |                           |
|---------------------------|---------------------------|---------------------------|---------------|--------------|-----------------------------|---------------------------|-----------------------------|---------------------------|-----------------------------|---------------------------|
| Funds released<br>2023-24 | Funds released<br>2024-25 | Funds released<br>2025-26 | UCs submitted | SNA balances | Funds sanctioned<br>2023-24 | Funds released<br>2023-24 | Funds sanctioned<br>2024-25 | Funds released<br>2024-25 | Funds sanctioned<br>2025-26 | Funds released<br>2025-26 |
| 12.68                     | 23.92                     | 0.00                      | 0.00          | 11.85        | 1.784                       | 0.8891                    | 0.00                        | 0.00                      | 0.4525                      | 0.00                      |

\*The records of the funds sanctioned/utilised for interventions to be carried out by other Ministries/Departments is maintained by concerned Ministries / Departments.

\*\*UCs are yet to be received

### **MSME UDYAM VIKAS YOJANA**

#### **3144. SHRI ANURAG SHARMA:**

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- whether the Government has launched the “MSME Udyam Vikas Yojana” as announced in the Union Budget 2025 to promote innovation, digitalization and global competitiveness of MSMEs;
- the details of key components of this scheme, including the eligibility criteria, financial allocations, and target sectors;
- the number of MSMEs enrolled under the scheme, State/UT-wise;

(d) the steps being taken to ensure inclusive participation of rural, women-led and SC/ST owned MSMEs in the scheme; and

(e) whether there is any collaboration with industry bodies or technology platforms for effective implementation and monitoring of the scheme and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):**

(a): No such scheme by the name “MSME Udyam Vikas Yojana” was announced in the Union Budget 2025.

(b) to (e): Question does not arise.

### **PORT-ROAD CONNECTIVITY IN SAGARMALA PROGRAMME**

**3145. DR. KALYAN VAIJINATHRAO KALE:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

(a) The number and length (in kilometers) of port-road connectivity projects identified and sanctioned under the Sagarmala Programme along with the total estimated cost, State-wise;

(b) the number and cost of completed projects and the number of projects yet to be started/under implementation/pending due to delays, State-wise;

(c) the list of port-road projects that have faced cost/time overruns including the reasons therefor; and



(d) whether any port-road projects have been dropped/shelved, if so, the reasons therefor and the names of such projects?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a): Sagarmala is a flagship Programme of the Government under the Ministry of Ports, Shipping & Waterways which aims to unlock the untapped potential of India's extensive coastline, navigable waterways, and strategic maritime trade routes for port-led development and coastal community upliftment. By leveraging coastal and waterway transportation, the program aims to minimize the need for extensive infrastructure investments, thus making logistics more efficient and improving the competitiveness of Indian exports.

(b) to (d): The list of completed and under implementation port connectivity projects undertaken by the Government showing cost / time overruns are attached at **Statement-I** and **Statement-II** respectively. No sanctioned port connectivity project has been dropped /shelved.

**STATEMENT-I****List of 11 Completed Port Connectivity Projects undertaken by MoRTH**

| S No. | Project Name                                                                                                             | State Name     | Port Name          | Length(in km) | Status    | Appointed Date | Scheduled Completion date | Actual Completion date | Time Overrun (in Months) | Awar ded Cost (in Cr.) | Compl etion Cost (in Cr.) | Cost Overru n (in Cr.) | Reasons for Time/ Cost overrun                                                                                    |
|-------|--------------------------------------------------------------------------------------------------------------------------|----------------|--------------------|---------------|-----------|----------------|---------------------------|------------------------|--------------------------|------------------------|---------------------------|------------------------|-------------------------------------------------------------------------------------------------------------------|
| 1     | 2 to 4 laning of road connecting Achampeta Junction to joining NH 16 at Kathipudi in East Godavri District in AP         | Andhra Pradesh | Kakinada           | 27.5          | Completed | 18.05.2016     | 18.05.2018                | 10.04.2019             | 11                       | 251.1                  | 251.1                     | -                      | Work delayed due to delay in approval of ROB Drawings by Railways                                                 |
| 2     | Construction of grade separator from H-7 area to Port connectivity Road by passing Convent Junction - Visakhapatnam Port | Andhra Pradesh | Visakhapatnam Port | 0.77          | Completed | 22.06.2018     | 21.12.2019                | 06.10.2020             | 10                       | 39.38                  | 39.38                     | -                      | Work delayed due to delay in shifting of electrical utility and Vishakhapatnam Port Authority (VPA) Compound wall |
| 3     | Road Connectivity of VPT to NH-16 -Phase II                                                                              | Andhra Pradesh | Visakhapatnam Port | 4.15          | Completed | 30.03.2016     | 30.09.2017                | 30.09.2017             | -                        | 76.93                  | 76.93                     | -                      | No delay                                                                                                          |
| 4     | 2 to 4 laning of port road connectivity to NH – 5 -Phase II                                                              | Andhra Pradesh | Visakhapatnam Port | 12.5          | Completed | 27.05.2002     | 26.11.2004                | 30.04.2006             | 15                       | 77.78                  | 77.78                     | -                      | Work delayed due to delay in Land acquisition                                                                     |
| 5     | Improvement/upgradation of 4 lane road to 6 lane road from East Breakwater to convent junction                           | Andhra Pradesh | Vishakhapatnam     | 3.49          | Completed | 01.04.2022     | 26.12.2022                | 30.11.2024             | 23                       | 35.79                  | 35.79                     | -                      | Delay in shifting of Railway line by VPA & providing traffic closure by VPA/Railway                               |

|      |                                                                       |                |                       |      |           |                                 |            |            |    |        |        |        |                                                                                                                                                                                                                                                                                                                                                                                                        |
|------|-----------------------------------------------------------------------|----------------|-----------------------|------|-----------|---------------------------------|------------|------------|----|--------|--------|--------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 6    | Improvement works for Visakhapatnam Port Road                         | Andhra Pradesh | Vishakhapatnam        | 11   | Completed | 05.04.2023                      | 04.01.2024 | 31.03.2024 | 3  | 14.54  | 14.54  | -      | Work slightly delayed due to delay in providing traffic closure (VPA/Railway)                                                                                                                                                                                                                                                                                                                          |
| 7    | Construction of balance portion of 4 lane ports connectivity (NH 566) | Goa            | Mormugao              | 7.52 | Completed | 14.10.2015                      | 13.10.2018 | 31.12.2024 | 64 | 397.00 | 719.10 | 322.10 | <p>The project was executed by the Goa State PWD under a Tripartite Agreement between the NHAI, Govt. of Goa &amp; Mormugao Port Authority. The work was delayed due to Covid pandemic.</p> <p>Project cost increased due to Change of Scope due to addition of ROB and over bridge and added cost implications, escalation</p>                                                                        |
| 8    | Trapaj-Manar                                                          | Gujarat        | Alang                 | 9.12 | Completed | 01.06.2022                      | 12.03.2024 | 12.03.2024 | -  | 72.43  | 60.17  | -      | No delay                                                                                                                                                                                                                                                                                                                                                                                               |
| 9    | JNPT - 6 to 8 laning of NH-4B- SH-54 and Amra Marg                    | Maharashtra    | Jawaharlal Nehru Port |      | Completed | Project developed in 4 packages |            |            |    |        |        |        |                                                                                                                                                                                                                                                                                                                                                                                                        |
| 9(a) | Package I                                                             | Maharashtra    | Jawaharlal Nehru Port | 4.60 | Completed | 16.05.2016                      | 15.05.2018 | 31.03.2022 | 47 | 539    | 771    | 232    | <p>Work delayed due to delay in utility shifting, Corona epidemic, approval of RoB by Central Railways, delay in permission for cutting mangroves and frequent stoppage of work by Villagers of Jaskhar &amp; Sonari etc</p> <p>Cost overrun due to Change of scope for additional work required for fulfillment of Central Railway Guidelines &amp; Jawahar Lal Nehru Port Authority requirements</p> |

|       |                                  |             |                               |       |           |                                 |            |            |    |        |        |        |                                                                                                                                                                                                                                                                 |
|-------|----------------------------------|-------------|-------------------------------|-------|-----------|---------------------------------|------------|------------|----|--------|--------|--------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 9(b)  | Package II                       | Maharashtra | Jawaharlar<br>I Nehru<br>Port | 18.27 | Completed | 16.05.2016                      | 15.05.2018 | 31.03.2022 | 46 | 594.7  | 758.23 | 163.53 | Work delayed due to Delay in obtaining Permission for cutting of Trees and Mangroves, Forest Land and utility shifting Project Cost Overrun on account of Change in scope for additional work as per requirements of Port Authority, Railway, and local demands |
| 9(c)  | Package III                      | Maharashtra | Jawaharlar<br>I Nehru<br>Port | 11.09 | Completed | 16.05.2016                      | 15.05.2018 | 31.03.2022 | 46 | 504    | 604.64 | 100.64 | Delay in utility shifting, Corona epidemic, frequent stoppage of work by Villagers of Jasai etc. Cost overrun due to CoS, shifting of Shankar mandir                                                                                                            |
| 9(d)  | Package IV                       | Maharashtra | Jawaharlar<br>I Nehru<br>Port | 10.56 | Completed | 16.05.2016                      | 15.05.2018 | 30.11.2020 | 30 | 414    | 445.83 | 31.83  | Work delayed due to Delay in obtaining Permission for cutting of Mangroves and utility shifting Project Cost Overrun on account of Change in scope for additional work as per requirements of Port Authority, Railway, and to meet local demands                |
| 10    | Madkhol-Sankeshwar               | Maharashtra | Redi                          |       | Completed | Project developed in 2 packages |            |            |    |        |        |        |                                                                                                                                                                                                                                                                 |
| 10(a) | Madhkol – Amboli section         | Maharashtra | Redi                          | 29    | Completed | 07.10.2024                      | 06.10.2025 | 10.05.2025 | -  | 24.32  | 0      | -      | No delay                                                                                                                                                                                                                                                        |
| 10(b) | Amboli Jn. to Sankeshwar section | Maharashtra | Redi                          | 61.43 | Completed | 25.11.2022                      | 24.11.2024 | 09.05.2024 | -  | 298.99 | 291.11 | -      | No delay                                                                                                                                                                                                                                                        |

|              |                                                                    |            |                        |               |           |            |            |            |    |                |                |   |                                                                                                                        |
|--------------|--------------------------------------------------------------------|------------|------------------------|---------------|-----------|------------|------------|------------|----|----------------|----------------|---|------------------------------------------------------------------------------------------------------------------------|
| 11           | Widening of 4 to 6 laning (VOC Port to Junction of NH 138 & NH 38) | Tamil Nadu | V. O. Chidambaram Port | 5.16          | Completed | 05.07.2023 | 04.07.2024 | 30.06.2025 | 12 | 130.2          | -              | - | Work delayed due to delay in shifting of EHT Tower & procurement of borrow earth/ fly ash, heavy/ unseasonal rainfall. |
| <b>Total</b> |                                                                    |            |                        | <b>216.16</b> |           |            |            |            |    | <b>3470.16</b> | <b>4085.43</b> |   |                                                                                                                        |

### STATEMENT-II

| List of 22 Under Implementation port connectivity projects undertaken by MoRTH |                                                                                                                                        |                |                    |               |                      |                |                           |                        |                          |                       |                        |                       |                                                                           |
|--------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------|----------------|--------------------|---------------|----------------------|----------------|---------------------------|------------------------|--------------------------|-----------------------|------------------------|-----------------------|---------------------------------------------------------------------------|
| S. No.                                                                         | Project Name                                                                                                                           | State Name     | Port Name          | Length(in km) | Status               | Appointed Date | Scheduled Completion date | Likely Completion date | Time Overrun (in Months) | Awarded Cost (in Cr.) | Modified Cost (in Cr.) | Cost Overrun (in Cr.) | Reason for Time/ Cost overrun                                             |
| 1                                                                              | Construction of flyover/underpass at Visakhapatnam airport junction to ensure flow of container trailers to /from MMLP set up at NH-16 | Andhra Pradesh | Visakhapatnam Port | 1.94          | Under Implementation | 16.08.2023     | 13.02.2025                | 31.08.2025             | 6                        | 38                    | -                      | -                     | Delay in obtaining NOC from irrigation department and impact of cyclones. |
| 2                                                                              | Improvements / Upgradation of existing 4 lane road to 6 lane from Convent junction to                                                  | Andhra Pradesh | Visakhapatnam Port | 9.58          | Under Implementation | 14.02.2024     | 13.02.2026                | 13.02.2026             | -                        | 501.65                | -                      | -                     | No delay                                                                  |

|   |                                                                                                                                 |                |          |       |                      |            |            |            |    |      |       |   |                                                                                                                                                                                                                                                                                                  |
|---|---------------------------------------------------------------------------------------------------------------------------------|----------------|----------|-------|----------------------|------------|------------|------------|----|------|-------|---|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|   | Sheelanagar Junction(NH-16)                                                                                                     |                |          |       |                      |            |            |            |    |      |       |   |                                                                                                                                                                                                                                                                                                  |
| 3 | 2 to 4 laning of road connecting Kakinada port to NH 16 at Rajanagaram in Godavri District - package 2 - Samalkota to Achampeta | Andhra Pradesh | Kakinada | 12.25 | Under Implementation | 17.08.2023 | 15.08.2025 | 31.12.2025 | 5  | 408  | -     | - | Delay in Land acquisition, shifting of Utilities, NOC from Irrigation Department, Change in Mining Policy of State Govt, Impact of Michuang Cyclone and heavy rainfall.                                                                                                                          |
| 4 | 2 to 4 laning of road connecting Kakinada port to NH 16 at Rajanagaram in Godavri District - package 3 - Achampeta to Kakinada  | Andhra Pradesh | Kakinada | 13.20 | Under Implementation | 13.07.2022 | 12.07.2023 | 31.12.2025 | 29 | 90.2 | 79.26 | - | Initial delay due to delay in mobilisation of resources by Contractor, Delay in Utility Shifting Change in Mining Policy of State Govt, Impact of Michuang Cyclone and heavy rainfall.<br><br>Project Cost revised due to descoping of 2.1 Km length on account of length overlapping with other |

|   |                                                                                    |                |                    |       |                      |            |            |            |    |        |        |       |                                                                                                                                                                                                                            |
|---|------------------------------------------------------------------------------------|----------------|--------------------|-------|----------------------|------------|------------|------------|----|--------|--------|-------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|   |                                                                                    |                |                    |       |                      |            |            |            |    |        |        |       | projects of NHA.                                                                                                                                                                                                           |
| 5 | Dedicated Port road to Krishnapatnam Port (Package-I) from Km. 0.000 to Km. 18.000 | Andhra Pradesh | Krishnapatnam Port | 18.98 | Under Implementation | 20.12.2018 | 18.12.2020 | 31.12.2025 | 57 | 254.43 | 291.56 | 37.13 | Delay due to contractual disputes with Contractor on various issues including liability of cost towards loading & transportation of Pond ash for the project. Project Cost modified due to escalation and Change of Scope. |
| 6 | 6 lane road to Krishnapatnam Port from Naidupeta in AP (pkg - IV)                  | Andhra Pradesh | Krishnapatnam Port | 34.88 | Under Implementation | 20.10.2023 | 19.10.2025 | 28.02.2027 | 14 | 961.2  | -      | -     | Delay due to Heavy flood on entire project alignment, Tree felling permission and hinderances in the Right of Way<br><br>Project cost modified due to CoS for additional items not covered in scope of work.               |

[illegible]



|      |                                                                                   |                |                    |       |                            |            |            |            |    |        |   |   |                                                                                                                                                                                                       |
|------|-----------------------------------------------------------------------------------|----------------|--------------------|-------|----------------------------|------------|------------|------------|----|--------|---|---|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|      | Krishnapatnam - Andhra Pradesh                                                    |                |                    |       |                            |            |            |            |    |        |   |   |                                                                                                                                                                                                       |
| 9(a) | 4 laning of Karnataka/AP Border-Gooty section from km 368+920 to km 424+225 NH-67 | Andhra Pradesh | Krishnapatnam Port | 57.29 | Terminated                 | 06.05.2016 | 05.05.2018 | -          | 71 | 539.99 | - | - | Work delayed due to poor performance of Contractor; work terminated by the State PWD on 26.04.2024 due to Contractor's failure to achieve project milestones. Tenders to be invited for balance work. |
| 9(b) | 2L+PS of Gooty-Tadipatri section of NH-67                                         | Andhra Pradesh | Krishnapatnam Port | 42.78 | Under Maintenance contract | 30.07.2024 | 29.07.2029 | 29.07.2029 | -  | 43.86  | - | - | No Delay                                                                                                                                                                                              |
| 9(c) | 4 laning of Tadipatri-Muddanur Section of NH-67                                   | Andhra Pradesh | Krishnapatnam Port | 51.12 | Completed                  | 23.02.2023 | 20.08.2025 | 08.03.2025 | -  | 424.99 | - | - | No Delay                                                                                                                                                                                              |
| 9(d) | 2L+PS of Muddanur to Jammalmadugu Section of NH-67                                | Andhra Pradesh | Krishnapatnam Port | 21.68 | Completed                  | 08.07.2015 | 07.07.2017 | 14.08.2018 | 13 | 91.12  | - | - | Work delayed due to Land acquisition issues                                                                                                                                                           |
| 9(e) | 4L from Jammalmadugu to Mydukur Section of NH-67                                  | Andhra Pradesh | Krishnapatnam Port | 32.5  | Completed                  | -          | -          | 2016       | -  | -      | - | - | The 4 lanning work was carried out by the State Government by its own funds in 2014-16. Presently the stretch has                                                                                     |

[illegible]

|        |                                                |                |                    |       |                      |            |            |            |    |         |   |   |                                                                                                                                                                        |
|--------|------------------------------------------------|----------------|--------------------|-------|----------------------|------------|------------|------------|----|---------|---|---|------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 10(a)  | 6L of Renigunta to Naidupeta section of NH-71  | Andhra Pradesh | Krishnapatnam Port | 57.05 | Work Completed       | 31.01.2022 | 31.01.2024 | 07.04.2025 | 14 | 1899    | - | - | Work delayed due to delay in Land acquisition, public agitation for higher compensation, delay in NOC from Airport Authority of India and ROB clearance from Railways. |
| 10(b)  | Renigunta-Mallavaram (NH-205)                  | Andhra Pradesh | Krishnapatnam Port | 17.40 | Under Implementation | 14.12.2024 | 13.12.2026 | 13.12.2026 | -  | 862.11  |   |   | No delay                                                                                                                                                               |
| 10 (c) | 6L of Chittoor to Mallavaram section of NH-140 | Andhra Pradesh | Krishnapatnam Port | 61.13 | Work Completed       | 04.01.2019 | 29.09.2021 | 08.06.2023 | 20 | 2330.81 | - | - | Work completed on 08.06.2023. Work delayed due to delay in handing over of Land                                                                                        |

|       |                                                          |                |                    |        |                                                                          |            |            |            |    |         |         |        |                                                                                                                              |
|-------|----------------------------------------------------------|----------------|--------------------|--------|--------------------------------------------------------------------------|------------|------------|------------|----|---------|---------|--------|------------------------------------------------------------------------------------------------------------------------------|
| 10(d) | Chittoor-SP/TN Border<br>(Shantipuram Nalagampalli NH-4) | Andhra Pradesh | Krishnapatnam Port | 5.45   | Under Implementation                                                     | 18.05.2023 | 18.12.2024 | 02.02.2026 | 14 | 149.77  | -       | -      | Work awarded to M/s.Gayatri Projects Ltd terminated on 11.08.2022. Balance works were awarded to M/s.SD infra is in progress |
| 10(e) | AP-TN Border-Ranipattai                                  | Tamil Nadu     | Krishnapatnam Port | 28.02  | Concession Agreement signed on 18.03.2025; Appointed Date to be declared | -          | -          | -          | -  | 1338.14 | -       | -      | -                                                                                                                            |
| 10(f) | Ranipattai-Krishnagiri                                   | Tamil Nadu     | Krishnapatnam Port | 148.30 | Completed                                                                | 07.06.2011 | 04.12.2013 | 16.02.2016 | 26 | 1250    | 1380.73 | 130.73 | Delay in Land Acquisition due to protest from the land owners demanding higher Compensation.                                 |
| 11    | Road connectivity to Belekeri                            | Karnataka      | Belekeri           | 54.68  | Under Implementation                                                     | 07.12.2020 | 07.12.2022 | 31.12.2025 | 37 | 360.6   | -       | -      | Work delayed due to Litigation, delay in Land Acquisition and obtaining road Closure permission from local authorities.      |

|    |                                                                                                                                                                                                                                                                                                                     |           |               |       |                         |            |            |            |    |        |       |       |                                                                                                                                                                                                                                                                                                          |
|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------|---------------|-------|-------------------------|------------|------------|------------|----|--------|-------|-------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 12 | Yekkambi-Haveri<br>(Sirsi-Yekkambi-Haveri)                                                                                                                                                                                                                                                                          | Karnataka | Belekeri      | 74.98 | Under<br>Implementation | 08.03.2022 | 07.03.2024 | 31.03.2027 | 37 | 174    | -     | -     | Work delayed<br>due to Forest<br>clearance and<br>encroachment<br>in the Right of<br>Way.                                                                                                                                                                                                                |
| 13 | Road connectivity<br>from kasarkad<br>side of Honnavar<br>Port to NH                                                                                                                                                                                                                                                | Karnataka | Honnavar      | 4.58  | Under<br>Implementation | 05.12.2024 | 06.06.2026 | 06.06.2026 | -  | 87.5   | -     | -     | No delay                                                                                                                                                                                                                                                                                                 |
| 14 | Widening to 4 lane<br>from Km 51.60 to<br>76.20 (Hebri to<br>Parkala) and from<br>Km 85.20 to 88.90<br>(Karavali junction<br>to Malpe) of<br>Thirthahalli-Udupi-<br>Malpe Section of<br>NH-169A in the<br>State of Karnataka<br>on EPC Mode<br>under Annual plan<br>2021-22 (Job No.<br>NH-169A-KNT-<br>2021-22-927 | Karnataka | Malpe         | 28.3  | Under<br>Implementation | 26.12.2022 | 25.12.2024 | 30.11.2025 | 11 | 181.25 | 202.8 | 21.55 | Work delayed<br>due to delay in<br>land acquisition<br>and obtaining<br>forester<br>clearance. Cost<br>increased due<br>to Change of<br>Scope on<br>account of<br>additional work<br>of Breast wall,<br>retaining wall,<br>Box culverts,<br>RCC Drains etc.<br>not included in<br>the original<br>scope. |
| 15 | 2 to 4 laning of<br>NH-169 from<br>Mangalore to<br>Mudabidri to<br>Karkala                                                                                                                                                                                                                                          | Karnataka | New Mangalore | 45.01 | Under<br>Implementation | 10.10.2022 | 08.10.2024 | 30.06.2026 | 21 | 1137   | -     | -     | Work delayed<br>due to delay in<br>Land<br>Acquisition                                                                                                                                                                                                                                                   |

|        |                                                                                                               |             |                       |      |                      |            |            |                                                                                                                                                                                                                                                                                                                                                                  |    |        |        |   |                                                                                                                                        |
|--------|---------------------------------------------------------------------------------------------------------------|-------------|-----------------------|------|----------------------|------------|------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----|--------|--------|---|----------------------------------------------------------------------------------------------------------------------------------------|
| 16     | Improvement of flyover from Dabolim airport to MES College Junction on NH 566 and flyover/VUP at Queeny Nagar | Goa         | Murmugao Port         | 4.57 | Under Implementation | 01.08.2024 | 31.07.2026 | 31.07.2026                                                                                                                                                                                                                                                                                                                                                       | -  | 237.60 | -      | - | No delay                                                                                                                               |
| 17     | 4 laning of Panvel to Indapur section of NH 17 - Phase 3                                                      | Maharashtra | Jawaharlal Nehru Port | 84.6 | Terminated           | 19.12.2011 | 16.06.2014 | The original contract was terminated the concession agreement under Article 37 on 17.11.2021 & the project has been divided into 2 contract packages as under: -<br>(i) 0 – 42.300 Km (Panvel to Kasu) - the project is likely to be completed by 30.09.2025<br>(ii) 42.300 – 84.600 Km (Kasu to Indapur) - the project is likely to be completed by 31.12.2025. |    |        |        |   |                                                                                                                                        |
| 17 (a) | (4 Laning of Panvel to Kasu section from km 0 – km 42.300                                                     | Maharashtra | Jawaharlal Nehru Port | 42.3 | Under Implementation | 29.03.2023 | 28.12.2023 | 30.09.2025                                                                                                                                                                                                                                                                                                                                                       | 21 | 151.26 | 151.26 | - | Work delayed due to delay in land acquisition, Utility shifting, Encroachment and also on account of Slow progress by the Contractor . |
| 17 (b) | 4 Laning of Kasu to Indapur section from km 42.300 – km 84.600                                                | Maharashtra | Jawaharlal Nehru Port | 42.3 | Under Implementation | 18.11.2022 | 17.05.2024 | 31.12.2025                                                                                                                                                                                                                                                                                                                                                       | 19 | 332    | 332    | - | Work delayed due to delay in land acquisition, Utility shifting, Encroachment and also on account of Slow progress by the Contractor . |
| 18     | 4 laning of Duburi-Paradip via NH53                                                                           | Odisha      | Paradip Port          | 39.4 | Under Implementation | 11.02.2020 | 08.08.2022 | 31.12.2025                                                                                                                                                                                                                                                                                                                                                       | 38 | 577    | 492.83 | - | Construction of 08 Nos. of VUPs under COS, COVID, rain, public agitation, poor mobilization of                                         |

|       |                                                                                       |        |              |    |                         |                                                |            |            |   |        |   |   |                                                                                                                                        |
|-------|---------------------------------------------------------------------------------------|--------|--------------|----|-------------------------|------------------------------------------------|------------|------------|---|--------|---|---|----------------------------------------------------------------------------------------------------------------------------------------|
|       |                                                                                       |        |              |    |                         |                                                |            |            |   |        |   |   | resources by<br>the Contractor.                                                                                                        |
| 19    | 8 Laning of<br>Chandikhole -<br>Paradip via NH 53                                     | Odisha | Paradip Port |    | Under<br>Implementation | Project corridor being developed in 4 packages |            |            |   |        |   |   |                                                                                                                                        |
| 19(a) | Paradip Section of<br>NH-53 (Old NH –<br>5A) from<br>Km.0.00 to<br>Km.18.00(pkg I)    | Odisha | Paradip Port | 18 | Under<br>Implementation | 15.12.2023                                     | 14.12.2025 | 14.03.2026 | 3 | 711    | - | - | Work delayed<br>due to<br>interruption in<br>supply of fly<br>ash, Public<br>resistance for<br>demand of<br>additional<br>underpasses. |
| 19(b) | Paradip Section of<br>NH-53 (Old NH –<br>5A) from<br>Km.18.00 to<br>Km.39.00 (pkg II) | Odisha | Paradip Port | 21 | Under<br>Implementation | 15.12.2023                                     | 14.12.2025 | 14.03.2026 | 3 | 742.25 | - | - | Work delayed<br>due to<br>interruption in<br>supply of fly<br>ash, Public<br>resistance for<br>demand of<br>additional<br>underpasses. |
| 19(c) | Paradip Section of<br>NH-53 (Old NH –<br>5A) from<br>Km.39.00 to<br>Km.60.00(pkg III) | Odisha | Paradip Port | 21 | Under<br>Implementation | 15.12.2023                                     | 14.12.2025 | 14.03.2026 | 3 | 762.75 | - | - | Work delayed<br>due to<br>interruption in<br>supply of fly<br>ash, Public<br>resistance for<br>demand of<br>additional<br>underpasses. |

|       |                                                                          |             |                             |       |                      |            |            |            |   |        |   |   |                                                                                                                                                                                 |
|-------|--------------------------------------------------------------------------|-------------|-----------------------------|-------|----------------------|------------|------------|------------|---|--------|---|---|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 19(d) | Paradip Section of NH-53 (Old NH – 5A) from Km.60.00 to Km.76.46(pkg IV) | Odisha      | Paradip Port                | 16.64 | Under Implementation | 01.11.2024 | 31.10.2026 | 31.01.2027 | 3 | 808.48 | - | - | Work delayed due to interruption in supply of fly ash, Public resistance for demand of additional underpasses.                                                                  |
| 20    | Maduravoyal Elevated road corridor project                               | Tamil Nadu  | Chennai Port                | 20.94 | Under Implementation | 23.11.2023 | 20.05.2026 | 20.02.2027 | 9 | 3570   | - | - | Work delayed due to Delay in handing over of coovum boundary by Water Resources Department (WRD) and NGT directions for stoppage of work in coovum river during monsoon season. |
| 21    | Kona Expressway                                                          | West Bengal | Syama Prasad Mookerjee Port | 7.19  | Under Implementation | 06.06.2024 | 03.12.2026 | 03.12.2026 | - | 720.67 | - | - | No delay                                                                                                                                                                        |



|       |                                                                                       |       |              |         |                      |            |   |            |   |          |   |   |                                                                                                                                                                                                                                                                                                                          |
|-------|---------------------------------------------------------------------------------------|-------|--------------|---------|----------------------|------------|---|------------|---|----------|---|---|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 22    | Double Lane to-4 Lane Road connecting Gaihat Jetty and NH-19/82 (National Waterway-1) | Bihar | Gaihat Jetty | 1.18    | Under Implementation | 19.07.2024 | - | 31.12.2026 | - | 3.26     | - | - | Gaihat Jetty is being connected to NH-19 through 2 Lane Service Road running along NH-19. One Upramp facility to Connect 2 Lane Service Road with Main Carriageway is being constructed under CoS of New MG Setu Work. CoS Order of Upramp work was given on 19.07.2024. Work is expected to get completed by 31.12.2026 |
| Total |                                                                                       |       |              | 1266.32 |                      |            |   |            |   | 23658.03 |   |   |                                                                                                                                                                                                                                                                                                                          |

## **REDUCTION IN BUDGETARY ALLOCATION FOR UDAN**

### **3146. SHRI HANUMAN BENIWAL:**

Will the Minister of **CIVIL AVIATION** be pleased to state:-

(a) whether it is a fact that the budgetary allocation for the UDAN scheme was reduced to Rupees 540 crore in 2025–26 from Rupees 800 crore during the last year and if so, the reasons therefor;

(b) whether more than 50 percent of the UDAN routes were discontinued after completion of the three-year Viability Gap Funding (VGF) tenure, if so, the reasons therefor along with the steps being taken to revive these routes; and

(c) whether the Government is considering any concrete plan to restart commercial operations at Bikaner Airport in Rajasthan under the UDAN scheme and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND  
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI  
MURLIDHAR MOHOL):**

(a): The Budget Estimates for 2025-26 (Rs. 540.00 crore) under Regional Connectivity Scheme-UDAN shows a decrease from the previous year's Revised Estimates of Rs. 800.00 crore. However, it still reflects an increase over the previous year's Budget Estimates of Rs. 502.00 crore.

(b): Under the Regional Connectivity Scheme-Ude Desh ka Aam Nagrik (RCS-UDAN), 285 routes have completed the three-year tenure. Out of these, 133 routes have been re-operationalized or continue to operate commercially without Viability Gap Funding (VGF) or concessions. Further, 102 routes are

ineligible for re-bidding under current RCS provisions, as both connecting airports are already served, reflecting the Scheme's success in enhancing regional connectivity and operationalizing multiple routes from airports developed under RCS.

The remaining routes were discontinued due to factors such as the COVID-19 pandemic, grounding of many aircraft due to supply chain issues, shutdown of airlines and low passenger demand on some routes. To revive these routes, special bidding rounds are conducted to operationalize them.

(c): Alliance Air is operating RCS flights between Bikaner and Jaipur since 17.06.2024.

## **ELECTRICITY CONNECTIONS TO UNELECTRIFIED HOUSEHOLDS**

### **3147. SHRI KOTA SRINIVASA POOJARY:**

Will the Minister of **POWER** be pleased to state:

(a) the steps taken for providing electricity connections to all willing unelectrified households in rural areas and all willing poor households in urban areas in the country;

(b) whether the Government has been able to implement successfully the Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya) scheme to provide electricity in rural and urban areas of the country and if so, the details thereof, State-wise;

(c) the financial assistance provided by the Government as Gross Budgetary Support for the said scheme; and

(d) whether the Government has data of the number of left-out households still without universal access to electricity in the country and if so, the details thereof, State-wise?

**THE MINISTER OF STATE IN THE MINISTRY OF POWER; AND MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK):**

(a) to (d): Government of India launched the Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) in October, 2017 with the objective of providing electricity connections to all willing un-electrified households in rural areas and all willing poor households in urban areas in the country. All sanctioned works have been successfully completed under SAUBHAGYA and scheme stands closed as on 31.03.2022. As reported by the States, around 2.86 crore households have been electrified during the SAUBHAGYA period. State-wise details are at **Statement-I**.

The financial assistance provided as Gross Budgetary Support by Government of India for SAUBHAGYA scheme is Rs 6330.32 Cr.

Further, Government of India has supported States in on-grid electrification of all households left out during SAUBHAGYA period, where found feasible, under Revamped Distribution Sector Scheme (RDSS). Till date, works amounting to Rs. 6,487 Cr. have been sanctioned for grid electrification of 13,59,752 households. This also includes electrification works for households belonging to Particularly Vulnerable Tribal Group (PVTG) identified under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan), households belonging

to Scheduled Tribes identified under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan), Scheduled Caste households under Pradhan Mantri Anusuchit Jaati Abhyuday Yojna (PM-AJAY) and households in remote & border areas under Vibrant Villages Program (VVP) wherever found feasible. The State/UT-wise details are placed at **Statement-II**.

In addition, under New Solar Power Scheme, works amounting to Rs.50 Cr. have been sanctioned for off-grid solar based electrification of 9,961 households as on 30<sup>th</sup> June, 2025 (State-wise details placed at **Statement- III**).

### **STATEMENT-I**

**Number of Households electrified since the launch of SAUBHAGYA scheme including Additional Households achievement under DDUGJY**

| Sl. No. | Name of the States | No of Households electrified |
|---------|--------------------|------------------------------|
| 1       | Andhra Pradesh*    | 1,81,930                     |
| 2       | Arunachal Pradesh  | 47,089                       |
| 3       | Assam              | 23,26,656                    |
| 4       | Bihar              | 32,59,041                    |
| 5       | Chhattisgarh       | 7,92,368                     |
| 6       | Gujarat*           | 41,317                       |
| 7       | Haryana            | 54,681                       |
| 8       | Himachal Pradesh   | 12,891                       |
| 9       | Jammu & Kashmir    | 3,77,045                     |
| 10      | Jharkhand          | 17,30,708                    |
| 11      | Karnataka          | 3,83,798                     |
| 12      | Ladakh             | 10,456                       |
| 13      | Madhya Pradesh     | 19,84,264                    |
| 14      | Maharashtra        | 15,17,922                    |
| 15      | Manipur            | 1,08,115                     |
| 16      | Meghalaya          | 2,00,240                     |
| 17      | Mizoram            | 27,970                       |
| 18      | Nagaland           | 1,39,516                     |
| 19      | Odisha             | 24,52,444                    |
| 20      | Puducherry*        | 912                          |
| 21      | Punjab             | 3,477                        |

|              |               |                    |
|--------------|---------------|--------------------|
| 22           | Rajasthan     | 21,27,728          |
| 23           | Sikkim        | 14,900             |
| 24           | Tamil Nadu*   | 2,170              |
| 25           | Telangana     | 5,15,084           |
| 26           | Tripura       | 1,39,090           |
| 27           | Uttar Pradesh | 91,80,571          |
| 28           | Uttarakhand   | 2,48,751           |
| 29           | West Bengal   | 7,32,290           |
| <b>Total</b> |               | <b>2,86,13,424</b> |

\*Not funded under SAUBHAGYA Scheme

## STATEMENT-II

### Household Electrification sanctioned under RDSS

| Sl. No.   | Name of State                                                                       | Sanctioned Outlay (Rs. Crores) | Sanctioned GBS (Rs. Crores) | Total Households Sanctioned |
|-----------|-------------------------------------------------------------------------------------|--------------------------------|-----------------------------|-----------------------------|
| <b>A.</b> | <b>Addl. HHs Sanctioned under RDSS</b>                                              |                                |                             |                             |
| 1         | Rajasthan                                                                           | 1,526.94                       | 916.16                      | 338,702                     |
| 2         | Meghalaya                                                                           | 435.70                         | 392.13                      | 50,501                      |
| 3         | Mizoram                                                                             | 79.90                          | 71.91                       | 15,167                      |
| 4         | Nagaland                                                                            | 69.55                          | 62.59                       | 10,004                      |
| 5         | Uttar Pradesh                                                                       | 931.04                         | 558.62                      | 251,487                     |
| 6         | Andhra Pradesh                                                                      | 49.24                          | 29.55                       | 15,475                      |
| 7         | Jharkhand                                                                           | 25.16                          | 15.09                       | 4,853                       |
| 8         | Jammu & Kashmir                                                                     | 106.70                         | 96.03                       | 15,359                      |
| 9         | Bihar                                                                               | 238.86                         | 143.32                      | 35,467                      |
| 10        | Assam                                                                               | 785.55                         | 706.99                      | 127,111                     |
| 11        | Arunachal Pradesh                                                                   | 47.11                          | 42.40                       | 6,506                       |
| 12        | Manipur                                                                             | 214.44                         | 193.00                      | 36,972                      |
| 13        | Chhattisgarh                                                                        | 166.55                         | 99.93                       | 34,078                      |
| 14        | Kerala                                                                              | 0.33                           | 0.20                        | 40                          |
| 15        | Madhya Pradesh                                                                      | 1.13                           | 0.68                        | 196                         |
|           | <b>Total (A)</b>                                                                    | <b>4,678.19</b>                | <b>3,328.60</b>             | <b>941,918</b>              |
| <b>B.</b> | <b>Electrification works sanctioned under RDSS in Vibrant Villages</b>              |                                |                             |                             |
| 1         | Himachal Pradesh*                                                                   | 6.08                           | 5.47                        | 0                           |
| 2         | Arunachal Pradesh                                                                   | 20.18                          | 18.16                       | 1,683                       |
| 3         | Uttarakhand                                                                         | 13.08                          | 11.77                       | 1,154                       |
|           | <b>Total (B)</b>                                                                    | <b>39.34</b>                   | <b>35.41</b>                | <b>2,837</b>                |
| <b>C.</b> | <b>Electrification of PVTG Households through Grid Connectivity under PM-JANMAN</b> |                                |                             |                             |
| <b>C1</b> | <b>Sanctioned under RDSS</b>                                                        |                                |                             |                             |
| 1         | Andhra Pradesh                                                                      | 88.71                          | 53.23                       | 24,967                      |

|    |                       |               |               |                |
|----|-----------------------|---------------|---------------|----------------|
| 2  | Bihar                 | 0.28          | 0.17          | 0              |
| 3  | Chhattisgarh          | 38.17         | 22.90         | 7,077          |
| 4  | Jharkhand             | 74.13         | 44.47         | 12,442         |
| 5  | Madhya Pradesh        | 143.39        | 86.02         | 29,290         |
| 6  | Maharashtra           | 26.61         | 15.96         | 8,556          |
| 7  | Rajasthan             | 40.34         | 24.20         | 17,633         |
| 8  | Karnataka             | 3.77          | 2.26          | 1,615          |
| 9  | Kerala                | 0.86          | 0.52          | 345            |
| 10 | Tamil Nadu            | 29.89         | 17.94         | 8,603          |
| 11 | Telangana             | 6.79          | 4.07          | 3,884          |
| 12 | Tripura               | 61.52         | 55.37         | 11,664         |
| 13 | Uttarakhand           | 0.60          | 0.54          | 669            |
| 14 | Uttar Pradesh         | 1.10          | 0.66          | 316            |
|    | <b>Sub Total (C1)</b> | <b>516.15</b> | <b>328.31</b> | <b>127,061</b> |

|           |                                                                      |                 |               |                |
|-----------|----------------------------------------------------------------------|-----------------|---------------|----------------|
| <b>C2</b> | <b>PVTG HH electrification covered under State Plan**</b>            |                 |               |                |
| 1         | Gujarat                                                              | 0               | 0             | -              |
| 2         | Odisha                                                               | 0               | 0             | -              |
| 3         | West Bengal                                                          | 0               | 0             | -              |
|           | <b>Sub Total (C2)</b>                                                |                 |               |                |
|           | <b>Total (C=C1+C2)</b>                                               | <b>516.15</b>   | <b>328.31</b> | <b>127,061</b> |
| <b>D.</b> | <b>Electrification of Tribal Households identified under DA-JGUA</b> |                 |               |                |
| <b>D1</b> | <b>Sanctioned Households</b>                                         |                 |               |                |
| 1         | Andhra Pradesh                                                       | 19.12           | 11.47         | 4,921          |
| 2         | Arunachal Pradesh                                                    | 8.20            | 7.38          | 1,938          |
| 3         | Bihar                                                                | 61.40           | 36.84         | 7,117          |
| 4         | Chhattisgarh                                                         | 218.44          | 131.06        | 39,579         |
| 5         | Himachal Pradesh                                                     | 0.49            | 0.45          | 93             |
| 6         | Jammu & Kashmir                                                      | 89.84           | 80.85         | 13,824         |
| 7         | Jharkhand                                                            | 92.44           | 55.47         | 19,467         |
| 8         | Karnataka                                                            | 32.14           | 19.28         | 4,229          |
| 9         | Kerala                                                               | 5.73            | 3.44          | 1,080          |
| 10        | Madhya Pradesh                                                       | 284.94          | 170.97        | 55,795         |
| 11        | Maharashtra                                                          | 23.60           | 14.16         | 6,961          |
| 12        | Rajasthan                                                            | 197.11          | 118.26        | 82,842         |
| 13        | Telangana                                                            | 110.73          | 66.44         | 26,525         |
| 14        | Tripura                                                              | 40.69           | 36.62         | 7,677          |
| 15        | Uttar Pradesh                                                        | 32.21           | 19.32         | 6,867          |
| 16        | Uttarakhand                                                          | 0.84            | 0.75          | 207            |
|           | <b>Sub Total (D1)</b>                                                | <b>1,217.91</b> | <b>772.77</b> | <b>279,122</b> |
| <b>D2</b> | <b>Sanctioned Public Places</b>                                      |                 |               |                |
| 1         | Andhra Pradesh                                                       | 0.70            | 0.42          | 182            |

|           |                                                       |                 |                 |                  |
|-----------|-------------------------------------------------------|-----------------|-----------------|------------------|
| 2         | Arunachal Pradesh                                     | 0.04            | 0.03            | 9                |
| 3         | Himachal Pradesh                                      | 0.05            | 0.05            | 7                |
| 4         | Jharkhand                                             | 8.25            | 4.95            | 1,910            |
| 5         | Kerala                                                | 0.15            | 0.09            | 17               |
| 6         | Madhya Pradesh                                        | 3.32            | 1.99            | 650              |
| 7         | Rajasthan                                             | 0.70            | 0.42            | 195              |
| 8         | Telangana                                             | 2.90            | 1.74            | 672              |
| 9         | Tripura                                               | 2.31            | 2.08            | 512              |
| 10        | Uttar Pradesh                                         | 0.13            | 0.08            | 30               |
| 11        | Uttarakhand                                           | 0.08            | 0.07            | 19               |
|           | <b>Sub Total (D2)</b>                                 | <b>18.63</b>    | <b>11.92</b>    | <b>4,203</b>     |
|           | <b>Total (D=D1+D2)</b>                                | <b>1,236.53</b> | <b>784.69</b>   | <b>283,325</b>   |
| <b>E.</b> | <b>Electrification works sanctioned under PM-AJAY</b> |                 |                 |                  |
| 1         | Andhra Pradesh                                        | 3.50            | 2.10            | 811              |
| 2         | Jharkhand                                             | 6.14            | 3.68            | 1,782            |
| 3         | Madhya Pradesh                                        | 0.002           | 0.001           | 6                |
| 4         | Maharashtra                                           | 6.810           | 4.086           | 2,012            |
|           | <b>Total (E)</b>                                      | <b>16.45</b>    | <b>9.87</b>     | <b>4,611</b>     |
|           | <b>Grand Total (A+B+C+D+E)</b>                        | <b>6,486.67</b> | <b>4,486.87</b> | <b>1,359,752</b> |

### **STATEMENT-III**

#### **Off-grid solar based household electrification sanctioned under New Solar Power Scheme**

| <b>S. No.</b> | <b>States</b>  | <b>No. of households Sanctioned</b> |
|---------------|----------------|-------------------------------------|
| (a)           | Andhra Pradesh | 1,675                               |
| (b)           | Chhattisgarh   | 1,578                               |
| (c)           | Jharkhand      | 2,342                               |
| (d)           | Madhya Pradesh | 2,060                               |
| (e)           | Karnataka      | 179                                 |
| (f)           | Kerala         | 98                                  |
| (g)           | Telangana      | 326                                 |
| (h)           | Tripura        | 1,703                               |
| <b>Total</b>  |                | <b>9,961</b>                        |

### **FILLING OF VACANT POSTS IN PSUs**

#### **3148. SHRI GOVIND MAKTHAPPA KARJOL:**

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:



- (a) the details of the number of posts lying vacant in all PSUs and allied offices including backlog vacancies under the Ministry of Petroleum and Natural Gas;
- (b) the details of such vacant posts in the State of Karnataka;
- (c) whether the Government has taken adequate steps to fill up the vacancies falling under the Ministry including backlog vacancies in PSUs and allied offices; and
- (d) if so, the details thereof;

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):**

- (a): The number of posts lying vacant in all PSUs and allied offices including backlog vacancies under the Ministry of Petroleum and Natural Gas is 3387.
- (b): The number of posts lying vacant in all PSUs and allied offices including backlog vacancies in the state of Karnataka is 95.
- (c) and (d): Filling up of vacant posts, including backlog vacancies is a regular and on-going exercise in Public Sector Undertakings (PSUs) and allied offices under the Ministry of Petroleum and Natural Gas. PSUs are governed by the guidelines and instructions issued by the Department of Personnel and Training (DoPT) and the Department of Public Enterprises (DPE) respectively. Special recruitment drives are periodically conducted to address and fill the backlog vacancies.

## जल संरक्षण

### 3149. श्री अनूप प्रधान वाल्मीकि:

क्या जल शक्ति मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार जल संरक्षण पर अधिक ध्यान केंद्रित करने और कृषि क्षेत्र में इसके उपयोग, जिसके लिए इस आवश्यक संसाधन का एक बड़ा हिस्सा चाहिए, को कम करने की योजना बना रही है;

(ख) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं; और

(ग) देश भर में, विशेषकर उत्तर प्रदेश में, भूमिगत जलभृतों के पुनर्भरण के लिए और प्रमुख जलाशयों को पुनः भरने के लिए सरकार द्वारा क्या कदम उठाए गए हैं/उठाए जा रहे हैं?

### जल शक्ति मंत्रालय में राज्य मंत्री (डॉ. राज भूषण चौधरी):

(क) से (ग): जल राज्य का विषय होने के कारण, जल संसाधनों से संबंधित पहलुओं, जिनमें जल संरक्षण भी शामिल है, का अध्ययन, योजना, वित्तपोषण और कार्यान्वयन राज्य सरकारों द्वारा स्वयं अपने संसाधनों और प्राथमिकताओं के अनुसार किया जाता है। केंद्र सरकार, राज्य सरकारों द्वारा किए जा रहे उपायों और प्रयासों को संपूरित करती है।

तथापि, भारत सरकार जल संरक्षण और कृषि क्षेत्र में इसके कुशल उपयोग के लिए विभिन्न पहल कर रही है। देश में जल की बढ़ती कमी के प्रबंधन हेतु जल संरक्षण और वर्षा जल संचयन हेतु सरकार द्वारा उठाए गए प्रमुख कदम इस प्रकार हैं:

i. जल शक्ति मंत्रालय 2019 से वार्षिक आधार पर जल शक्ति अभियान (जेएसए) को लागू कर रहा है। मौजूदा वर्ष में, जल शक्ति मंत्रालय देश के सभी जिलों (ग्रामीण और शहरी दोनों) में जेएसए की श्रृंखला में 6वें जल शक्ति अभियान: कैच द रेन (जेएसए: सीटीआर) 2025 को लागू कर रहा है। जेएसए: सीटीआर केंद्र सरकार की विभिन्न योजनाओं और निधियों जैसे मनरेगा, अटल नवीकरण और शहरी परिवर्तन मिशन (अमृत), प्रति बूंद अधिक फसल, प्रधानमंत्री कृषि सिंचाई योजना (पीएमकेएसवाई) के तहत मरम्मत, नवीकरण और पुनरुद्धार बहाली घटक, प्रतिपूरक वनीकरण

निधि प्रबंधन और योजना प्राधिकरण (कैम्पा), वित्त आयोग अनुदान, राज्य सरकार की योजनाएं, कॉर्पोरेट सामाजिक उत्तरदायित्व (सीएसआर) निधि आदि का एक संमिलन है। अभियान के अंतर्गत किए गए प्रमुख कार्यकलापों में से एक में छत और जल संचयन संरचनाओं सहित वर्षा जल संचयन संरचनाओं का निर्माण और मरम्मत शामिल है। देश भर में और उत्तर प्रदेश में जेएसए:सीटीआर की कार्यकलाप-वार प्रगति का ब्यौरा **विवरण-I** में संलग्न है।

जेएसए: सीटीआर को और मज़बूत करने के लिए, 6 सितंबर, 2024 को सूरत, गुजरात में "जल संचय जन भागीदारी" (जेएसजेबी) पहल शुरू की गई, जिसका उद्देश्य संतृप्ति मोड में कम लागत वाली वर्षा जल संचयन संरचनाओं के निर्माण हेतु समुदाय की सक्रियता को बढ़ाना है। गुजरात में जल संचय कार्यक्रम की शुरुआत सामुदायिक निधियों, व्यक्तिगत दान, कॉर्पोरेट सामाजिक उत्तरदायित्व निधि आदि का उपयोग करके बोरवेल, रिचार्ज शाफ्ट, रिचार्ज पिट जैसी कम लागत वाली संरचनाओं के निर्माण हेतु की गई, ताकि स्थानीय स्तर पर उपलब्ध सामग्री का उपयोग करके वर्षा जल का संचयन किया जा सके, भूजल स्तर को बढ़ावा दिया जा सके और जल समस्याओं का स्थानीय स्तर पर अनुकूलित समाधान प्रदान किया जा सके। जेएसजेबी 1.0 के अंतर्गत कुल 27,62,620 कृत्रिम भूजल पुनर्भरण और भंडारण कार्य शुरू किए गए, जिनमें से 31 मई 2025 तक 23,83,162 कार्य पूरे हो चुके हैं। उत्तर प्रदेश राज्य में जेएसजेबी पहल के अंतर्गत जिले-वार प्रगति का ब्यौरा **विवरण-II** में संलग्न है।

ii. जल शक्ति मंत्रालय ने दिनांक 20.10.2022 को राष्ट्रीय जल मिशन के अंतर्गत जल उपयोग दक्षता ब्यूरो (बीडब्ल्यूयूई) की स्थापना की है, जिसका उद्देश्य देश के विभिन्न क्षेत्रों जैसे कि सिंचाई, पेयजल आपूर्ति, विद्युत उत्पादन, उद्योगों आदि में जल उपयोग दक्षता में सुधार को बढ़ावा देने के लिए एक सहायक के रूप में कार्य करना है। कृषि क्षेत्र में जल संरक्षण को बढ़ावा देने और उपयोग को कम करने के लिए, बीडब्ल्यूयूई ने विभिन्न राज्यों में प्रमुख और मध्यम जलाशयों/बांधों पर 16 आधारभूत अध्ययन पूरे किए। इन अध्ययनों ने बांध/जलाशय के प्रदर्शन, संवहन और खेत पर अनुप्रयोग दक्षताओं और सिंचाई क्षमता उपयोग की जांच करके जल उपयोग दक्षता का मूल्यांकन

किया। व्यापक क्षेत्रीय डेटा के आधार पर, रिपोर्टें नहर की लाइनिंग, सिंचाई अवसंरचना का आधुनिकीकरण, सूक्ष्म-सिंचाई तकनीकों को अपनाने और फसल विविधीकरण रणनीतियों जैसी विस्तृत सिफारिशें प्रस्तुत करती हैं।

केंद्रीय भूजल बोर्ड (सीजीडब्ल्यूबी) ने लगभग 25 लाख वर्ग किलोमीटर के संपूर्ण मानचित्रण योग्य क्षेत्र में राष्ट्रीय जलभृत मानचित्रण (नैक्यूम) परियोजना पूरी कर ली है, जिसे कार्यान्वयन हेतु संबंधित राज्य एजेंसियों के साथ साझा किया गया है। प्रबंधन योजनाओं में पुनर्भरण संरचनाओं के माध्यम से विभिन्न जल संरक्षण उपाय शामिल हैं। नैक्यूम अध्ययनों के आधार पर, भूजल प्रबंधन योजनाएँ तैयार की जाती हैं, जिनमें फसल-विविधीकरण, जल उपयोग दक्षता को बढ़ावा देना और अपनाना तथा ड्रिप/स्प्रिंकलर जैसी संरक्षण पद्धतियों को सतत भूजल विकास हेतु मांग-पक्ष प्रबंधन उपायों में से एक के रूप में प्रस्तावित किया जाता है। प्रबंधन योजनाएँ तैयार की जाती हैं और उचित उपाय/कार्यान्वयन हेतु संबंधित राज्य सरकारों के साथ साझा की जाती हैं। सीजीडब्ल्यूबी ने राज्यों/संघ राज्य क्षेत्रों के परामर्श से भूजल के कृत्रिम पुनर्भरण के लिए मास्टर प्लान- 2020 भी तैयार किया है, जो एक वृहद स्तर की योजना है, जिसमें अनुमानित लागत सहित देश की विभिन्न भू-स्थितियों के लिए विभिन्न संरचनाओं को दर्शाया गया है।

iii. मंत्रिमंडल ने वर्ष 2025-2026 की अवधि के लिए प्रधानमंत्री कृषि सिंचाई योजना (पीएमकेएसवाई) की एक उप-योजना के रूप में 1600 करोड़ रुपये के आरंभिक कुल परिव्यय के साथ कमान क्षेत्र विकास और जल प्रबंधन (एमसीएडी) के आधुनिकीकरण को मंजूरी दी। इस योजना का उद्देश्य एक निर्दिष्ट क्लस्टर में मौजूदा नहरों या अन्य स्रोतों से सिंचाई जल की आपूर्ति के लिए सिंचाई जल आपूर्ति नेटवर्क का आधुनिकीकरण करना है। यह किसानों द्वारा स्थापित स्रोत से फार्म गेट तक भूमिगत दबावयुक्त पाइप सिंचाई के साथ सूक्ष्म सिंचाई के लिए मजबूत बैकएंड अवसंरचनाओं के निर्माण पर बल देता है, जिससे खेत स्तर पर जल उपयोग दक्षता (डब्ल्यूयूई), कृषि उत्पादन और उत्पादकता बढ़ेगी और परिणामस्वरूप कृषि क्षेत्र में जल का उपयोग कम होगा।

iv. भारत सरकार एक योजना नामतः महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारंटी योजना (मनरेगा) लागू कर रही है, जिसमें अन्य बातों के साथ-साथ जल संरक्षण और जल संचयन संरचनाएं शामिल हैं।

v. 15वें वित्त आयोग द्वारा निर्धारित अनुदानों के अंतर्गत विभिन्न राज्यों को वित्तीय सहायता प्रदान की जाती है, जिसका उपयोग अन्य बातों के साथ-साथ वर्षा जल संचयन के लिए किया जा सकता है।

vi. अटल नवीकरण एवं शहरी परिवर्तन मिशन (अमृत) में वर्षा जल को वर्षा जल नालियों के माध्यम से जल निकायों (जिसमें सीवेज/अपशिष्ट नहीं मिलता हो) में संचयित करने का प्रावधान है। 'जलभृत प्रबंधन योजना' तैयार करके, शहरों का लक्ष्य शहरी सीमा के भीतर वर्षा जल संचयन में सुधार हेतु एक रोडमैप विकसित करके भूजल पुनर्भरण वृद्धि की रणनीति बनाना है। सूचना एवं संचार प्रौद्योगिकी अभियान के माध्यम से, वर्षा जल संचयन जैसे जल संरक्षण के तरीकों के बारे में जागरूक करना है।

vii. आवासन और शहरी कार्य मंत्रालय ने राज्यों के लिए स्थानीय परिस्थितियों के अनुकूल उपाय अपनाने हेतु दिशानिर्देश तैयार किए हैं, जैसे दिल्ली के एकीकृत भवन उपनियम (यूबीबीएल), 2016, मॉडल भवन उपनियम (एमबीबीएल), 2016 और शहरी एवं क्षेत्रीय विकास योजना निर्माण एवं कार्यान्वयन (यूआरडीपीएफआई) दिशानिर्देश, 2014, जिनमें वर्षा जल संचयन और जल संरक्षण उपायों की आवश्यकता पर पर्याप्त बल दिया गया है।

viii. भारत सरकार दिनांक 01.04.2020 से 6 वर्षों की अवधि के लिए 7 राज्यों अर्थात् हरियाणा, गुजरात, कर्नाटक, मध्य प्रदेश, महाराष्ट्र, राजस्थान और उत्तर प्रदेश के 80 जिलों में अटल भूजल योजना लागू कर रही है। यह योजना भूजल विकास से भूजल प्रबंधन की ओर एक आदर्श बदलाव का प्रतीक है।

ix. भारत सरकार खेत में जल की वास्तविक पहुंच बढ़ाने और सुनिश्चित सिंचाई के तहत कृषि योग्य क्षेत्र का विस्तार करने, खेत में जल उपयोग दक्षता में सुधार करने, स्थायी जल संरक्षण प्रथाओं को

शुरू करने आदि के उद्देश्य से "प्रधानमंत्री कृषि सिंचाई योजना (पीएमकेएसवाई)" लागू कर रही है। पीएमकेएसवाई के तीन घटक/योजनाएं अर्थात् हर खेत को पानी (एचकेकेपी), जल निकायों की मरम्मत, नवीनीकरण और पुनरुद्धार (आरआरआर) योजना और सतही लघु सिंचाई (एसएमआई) योजना हैं।

x. जल संसाधन, नदी विकास और गंगा संरक्षण विभाग द्वारा राष्ट्रीय जल नीति (2012) तैयार की गई है, जो अन्य बातों के साथ-साथ वर्षा जल संचयन और जल संरक्षण का समर्थन करती है और वर्षाजल के प्रत्यक्ष उपयोग के माध्यम से जल की उपलब्धता बढ़ाने की आवश्यकता पर भी प्रकाश डालती है।

xi. भूमि संसाधन विभाग (डीओएलआर) देश में वर्षा सिंचित और बंजर भूमि के विकास के लिए प्रधानमंत्री कृषि सिंचाई योजना (डब्ल्यूडीसी-पीएमकेएसवाई) के वाटरशेड विकास घटक को क्रियान्वित करता है। इसके अंतर्गत की जाने वाली गतिविधियों में, अन्य बातों के साथ-साथ, रिज क्षेत्र उपचार, जल निकासी लाइन उपचार, मृदा और नमी संरक्षण, वर्षा जल संचयन, नर्सरी की स्थापना, चारागाह विकास, संपत्तिहीन व्यक्तियों के लिए आजीविका आदि शामिल हैं। डब्ल्यूडीसी-पीएमकेएसवाई, इन कार्यक्रमों के माध्यम से, बेहतर प्राकृतिक संसाधन प्रबंधन और जलवायु परिवर्तन के प्रति किसानों की बेहतर सहनशीलता के माध्यम से सतत विकास सुनिश्चित करने का प्रयास करता है।

xii. ग्राम पंचायत स्तर पर वर्षा जल संचयन संरचनाएँ स्थापित करने की गतिविधि को पंचायत विकास योजना (पीडीपी) में शामिल किया गया है ताकि पंचायतें अपनी आवश्यकतानुसार पंद्रहवें वित्त आयोग (एफसी) निधि या अपने पास उपलब्ध किसी अन्य निधि से इसे क्रियान्वित कर सकें। इसके अलावा, राष्ट्रीय ग्राम स्वराज अभियान (आरजीएसए) की संशोधित योजना राज्यों/केंद्र शासित प्रदेशों को पंचायतों के निर्वाचित प्रतिनिधियों (ईआर), अधिकारियों और पंचायती राज संस्थाओं (पीआरआई) के अन्य हितधारकों के क्षमता निर्माण और प्रशिक्षण के लिए भी सहायता प्रदान करती है।

xiii. जल शक्ति मंत्रालय कृषि क्षेत्र में विभिन्न कुशल जल उपयोग तकनीकों को बढ़ावा दे रहा है, जैसे सूक्ष्म सिंचाई (ड्रिप और स्प्रिंकलर सिंचाई प्रणाली), कम पानी की खपत वाली फसलों की ओर फसल विविधीकरण, लेज़र लैंड लेवलिंग, चावल की सीधी बुवाई, जीरो-टिल/न्यूनतम जुताई, मल्लिंग, पॉलीहाउस/शेड-नेट आदि। ये प्रणालियाँ फसल की पैदावार में सुधार करते हुए पानी के उपयोग को 40-80% तक कम करने में मदद करती हैं। अटल भूजल योजना जैसी योजनाओं के माध्यम से भूजल स्तर को फिर से भरने के लिए तालाबों, चेकडैम और छतों पर वर्षा जल संचयन संरचनाओं सहित विभिन्न जल संरक्षण संरचनाओं का निर्माण किया जाता है।

### विवरण-I

| जल शक्ति अभियान: कैच द रेन (देश भर में)                        |      |                              |                                 |                                 |               |                     |               |
|----------------------------------------------------------------|------|------------------------------|---------------------------------|---------------------------------|---------------|---------------------|---------------|
| राष्ट्रीय जल मिशन, जल शक्ति मंत्रालय                           |      |                              |                                 |                                 |               |                     |               |
| कार्यकलाप-वार स्थिति रिपोर्ट (जेएसए 2019 - 2025)               |      |                              |                                 |                                 |               |                     |               |
| *पूर्ण हो चुके और चल रहे कार्यों की संख्या दर्शाने वाले आंकड़े |      |                              |                                 |                                 |               |                     |               |
| क्र. सं.                                                       | वर्ष | जल संरक्षण और वर्षा जल संचयन | पारंपरिक जल निकायों का नवीनीकरण | पुनः उपयोग और पुनर्भरण संरचनाएं | वाटरशेड विकास | कुल जल संबंधी कार्य | गहन वनरोपण    |
| 1                                                              | 2019 | 273256                       | 44497                           | 142740                          | 159354        | 619,847             | 123,599,566   |
| 2                                                              | 2021 | 1627677                      | 295836                          | 832596                          | 1918913       | 4,675,022           | 367,660,580   |
| 3                                                              | 2022 | 1241770                      | 267782                          | 872489                          | 1628706       | 4,010,747           | 783,836,035   |
| 4                                                              | 2023 | 1242357                      | 283786                          | 680256                          | 1484611       | 3,691,010           | 55,026,292    |
| 5                                                              | 2024 | 1301806                      | 308711                          | 534564                          | 2021450       | 4,166,531           | 64,845,783    |
| 6                                                              | 2025 | 700287                       | 107760                          | 170916                          | 703393        | 1,682,356           | 17,408,545    |
| कुल                                                            |      | 6,387,153                    | 1,308,372                       | 3,233,561                       | 7,916,427     | 18,845,513          | 1,412,376,801 |

| जल शक्ति अभियान: वर्षा जल संचयन                                             |                              |                                 |                                 |                |                                |                  |
|-----------------------------------------------------------------------------|------------------------------|---------------------------------|---------------------------------|----------------|--------------------------------|------------------|
| राष्ट्रीय जल मिशन, जल शक्ति मंत्रालय                                        |                              |                                 |                                 |                |                                |                  |
| उत्तर प्रदेश – कार्यकलाप-वार प्रगति (22-03-2021 से 04-08-2025 तक की स्थिति) |                              |                                 |                                 |                |                                |                  |
| जेएसए वर्ष                                                                  | जल संरक्षण और वर्षा जल संचयन | पारंपरिक जल निकायों का नवीनीकरण | पुनः उपयोग और पुनर्भरण संरचनाएं | वाटरशेड विकास  | कुल जल संबंधी कार्य (वर्ष-वार) | गहन वनरोपण       |
| 2021                                                                        | 86599                        | 35944                           | 44610                           | 407109         | <b>574262</b>                  | 6188274          |
| 2022                                                                        | 112283                       | 53502                           | 39264                           | 494147         | <b>699196</b>                  | 20993215         |
| 2023                                                                        | 101619                       | 45078                           | 49372                           | 401270         | <b>597339</b>                  | 400735974        |
| 2024                                                                        | 130475                       | 48370                           | 32402                           | 576702         | <b>787949</b>                  | 33063528         |
| 2025                                                                        | 56810                        | 18074                           | 6411                            | 213579         | <b>294874</b>                  | 2643315          |
| <b>कुल</b>                                                                  | <b>487786</b>                | <b>200968</b>                   | <b>172059</b>                   | <b>2092807</b> | <b>2953620</b>                 | <b>463624306</b> |

### विवरण-II

| जल संचय जनभागीदारी 1.0 के तहत जिला-वार प्रगति |              |             |             |
|-----------------------------------------------|--------------|-------------|-------------|
| (31.05.2025 की स्थिति अनुसार)                 |              |             |             |
| क्र. सं.                                      | राज्य        | ज़िला       | पूर्ण कार्य |
| 1                                             | उत्तर प्रदेश | आगरा        | 212         |
| 2                                             | उत्तर प्रदेश | अलीगढ़      | 82          |
| 3                                             | उत्तर प्रदेश | अम्बेडकरनगर | 5           |
| 4                                             | उत्तर प्रदेश | अमेठी       | 279         |
| 5                                             | उत्तर प्रदेश | अमरोहा      | 2387        |
| 6                                             | उत्तर प्रदेश | औरैया       | 24          |
| 7                                             | उत्तर प्रदेश | अयोध्या     | 97          |
| 8                                             | उत्तर प्रदेश | आजमगढ़      | 585         |
| 9                                             | उत्तर प्रदेश | बागपत       | 1023        |
| 10                                            | उत्तर प्रदेश | बहराइच      | 320         |
| 11                                            | उत्तर प्रदेश | बलिया       | 65          |
| 12                                            | उत्तर प्रदेश | बलरामपुर    | 488         |
| 13                                            | उत्तर प्रदेश | बाँदा       | 67          |



|    |              |                |       |
|----|--------------|----------------|-------|
| 14 | उत्तर प्रदेश | बाराबंकी       | 252   |
| 15 | उत्तर प्रदेश | बरेली          | 128   |
| 16 | उत्तर प्रदेश | बस्ती          | 1     |
| 17 | उत्तर प्रदेश | भदोही          | 5     |
| 18 | उत्तर प्रदेश | बिजनौर         | 1666  |
| 19 | उत्तर प्रदेश | शाहजहांपुर     | 49    |
| 20 | उत्तर प्रदेश | बुलन्दशहर      | 270   |
| 21 | उत्तर प्रदेश | चंदौली         | 37    |
| 22 | उत्तर प्रदेश | चित्रकूट       | 15761 |
| 23 | उत्तर प्रदेश | देवरिया        | 17    |
| 24 | उत्तर प्रदेश | एटा            | 94    |
| 25 | उत्तर प्रदेश | इटावा          | 265   |
| 26 | उत्तर प्रदेश | फर्रुखाबाद     | 200   |
| 27 | उत्तर प्रदेश | फतेहपुर        | 127   |
| 28 | उत्तर प्रदेश | फिरोजाबाद      | 51    |
| 29 | उत्तर प्रदेश | गौतम बुद्ध नगर | 182   |
| 30 | उत्तर प्रदेश | गाजियाबाद      | 148   |
| 31 | उत्तर प्रदेश | गाजीपुर        | 344   |
| 32 | उत्तर प्रदेश | गोंडा          | 4     |
| 33 | उत्तर प्रदेश | हमीरपुर        | 54    |
| 34 | उत्तर प्रदेश | हापुड          | 149   |
| 35 | उत्तर प्रदेश | हरदोई          | 32    |
| 36 | उत्तर प्रदेश | हाथरस          | 11    |
| 37 | उत्तर प्रदेश | जालौन          | 16279 |
| 38 | उत्तर प्रदेश | जौनपुर         | 2641  |
| 39 | उत्तर प्रदेश | झांसी          | 1214  |
| 40 | उत्तर प्रदेश | कन्नौज         | 313   |
| 41 | उत्तर प्रदेश | कानपुर देहात   | 126   |
| 42 | उत्तर प्रदेश | कानपुर नगर     | 37    |
| 43 | उत्तर प्रदेश | कासगंज         | 22    |
| 44 | उत्तर प्रदेश | कौशांबी        | 285   |
| 45 | उत्तर प्रदेश | खेरी           | 10    |
| 46 | उत्तर प्रदेश | कुशी नगर       | 49    |
| 47 | उत्तर प्रदेश | ललीतपुर        | 1256  |
| 48 | उत्तर प्रदेश | लखनऊ           | 200   |
| 49 | उत्तर प्रदेश | महाराजगंज      | 15    |

|     |              |              |        |
|-----|--------------|--------------|--------|
| 50  | उत्तर प्रदेश | महोबा        | 746    |
| 51  | उत्तर प्रदेश | मैनपुरी      | 234    |
| 52  | उत्तर प्रदेश | मथुरा        | 34     |
| 53  | उत्तर प्रदेश | मऊ           | 711    |
| 54  | उत्तर प्रदेश | मेरठ         | 403    |
| 55  | उत्तर प्रदेश | मिर्जापुर    | 35509  |
| 56  | उत्तर प्रदेश | मुरादाबाद    | 10     |
| 57  | उत्तर प्रदेश | मुजफ्फरनगर   | 163    |
| 58  | उत्तर प्रदेश | पीलीभीत      | 272    |
| 59  | उत्तर प्रदेश | प्रतापगढ़    | 312    |
| 60  | उत्तर प्रदेश | प्रयागराज    | 55     |
| 61  | उत्तर प्रदेश | रायबरेली     | 23     |
| 62  | उत्तर प्रदेश | रामपुर       | 233    |
| 63  | उत्तर प्रदेश | सहारनपुर     | 56     |
| 64  | उत्तर प्रदेश | संभल         | 362    |
| 65  | उत्तर प्रदेश | संतकबीरनगर   | 720    |
| 66  | उत्तर प्रदेश | शाहजहांपुर   | 248    |
| 67  | उत्तर प्रदेश | शामली        | 73     |
| 68  | उत्तर प्रदेश | श्रावस्ती    | 106    |
| 69  | उत्तर प्रदेश | सिद्धार्थनगर | 3      |
| 70  | उत्तर प्रदेश | सीतापुर      | 24     |
| 71  | उत्तर प्रदेश | सोनभद्र      | 42     |
| 72  | उत्तर प्रदेश | सुल्तानपुर   | 2516   |
| 73  | उत्तर प्रदेश | उन्नाव       | 126    |
| 74  | उत्तर प्रदेश | वाराणसी      | 24409  |
| कुल |              |              | 115318 |

### COMPLAINTS ON NH WORKS

#### 3150. ADV. PRIYA SAROJ:

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) the number of complaints received via public grievance portals or from State Governments regarding corruption, use of poor-quality materials or misreporting of completion status in road projects under National Highway (NH) works in Uttar Pradesh during the last three years;
- (b) the number of these complaints that have been investigated and resolved and the number that remain pending;
- (c) the list of road development and upgradation projects in Uttar Pradesh, especially in Jaunpur district, that have been delayed beyond their original completion deadlines; and
- (d) the extent of cost escalation in these projects and the reasons for such delays?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a) and (b): The Government receives complaints/ grievances via Public Grievance Portals regarding various issues. Apart from this, Government in Ministry of Road Transport & Highways has also institutionalized arrangement for receiving complaints through its Online Media attention portal.

The Government takes cognizance of these grievances and takes up necessary remedial actions from time to time, which is a continuous process.

119 number of complaints/ grievances have been received through Public grievance portal (excluding complaints received from other social media platforms) regarding alleged corruption, quality of materials/ construction, tolling of damaged roads/ incomplete projects pertaining to National Highway (NH)

works in the State of Uttar Pradesh during the last 3 years and current year. Of these, 118 number of complaints have been duly examined, necessary remedial actions have been taken wherever required and resolved. One complaint has been received recently in July, 2025, for which necessary action has been initiated towards its resolution.

As per the information provided by the executing agencies, 5 numbers of complaints regarding major deficiencies/ damages in NH works pertaining to the state of Uttar Pradesh have been received/ found during the last five financial years and current financial year (excluding complaints received through various social media platforms/ public grievance portal, etc.). Necessary remedial works taken up for rectification of these deficiencies/ damages are at various stages of progress.

Apart from above, 1,418 number of cases of complaints pertaining to various issues regarding NHs and transport sector for the State of Uttar Pradesh have been received through online media attention portal maintained by the Ministry of Road Transport & Highways. Out of these, 1,406 cases have been closed/ redressed so far.

(c) and (d): 54 number of NHs projects taken up in the State of Uttar Pradesh (including NHs projects in Jaunpur District) have been delayed beyond the original stipulated completion date. Details of these projects are enclosed as **Statement.**

Various factors such as issues related to land acquisition, delays in pre-construction activities, financial difficulties faced by contractors, force-majeure

events, COVID, statutory clearances and scarcity of construction materials etc. have resulted in delays and cost overrun in certain projects.

All delayed projects do not face cost escalation. In Engineering, Procurement and Construction (EPC) projects, cost overrun is incurred in some delayed projects. If delay is not attributable to the Contractor, price escalation is paid as per defined format in contract condition. This may or may not result in additional cost as the final value of price escalation depends upon final settlement of bills after expiry of the project contract/ concession period. If delay is attributable to the Contractor, damages are imposed and there is no additional cost due to delay.

The Government has taken number of steps to prevent such delay like awarding projects after adequate preparation in terms of land acquisition. Also, various initiatives including streamlining and expediting the land acquisition process through Bhoomi Rashi portal, revamping the Parivesh Portal to facilitate faster forest and environmental clearances, enabling online approval of General Arrangement Drawings (GAD) for Road over Bridges (ROBs) and Road under Bridges (RUB) from the Railways, and conducting review meetings at various levels with all stakeholders, including State Governments. The Government is taking all necessary steps for timely completion of these projects.

### **STATEMENT**

**Details of NHs projects taken up in the State of Uttar Pradesh (including NHs projects in Jaunpur District) those have been delayed beyond the original stipulated completion date**

**(Amount in Rupees Crore)**

| <b>Sl. No</b> | <b>District</b>                                                      | <b>Project Name</b>                                                                                                                                                     | <b>Total Project Cost</b> | <b>Original Target date of Completion</b> | <b>Revised Target Date of Completion</b> |
|---------------|----------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------|-------------------------------------------|------------------------------------------|
| 1             | Jaunpur,<br>Bhadohi                                                  | Widening & Upgradation to four lane configuration from Km.34.900 (Bhadohi) to km.73.134 (Jaunpur) of NH-135A on EPC mode                                                | 396                       | 14.05.2024                                | 30.11.2025                               |
| 2             | Bareilly,<br>Shahjahanpur,<br>Hardoi,<br>Lakhimpur<br>Khiri, Sitapur | Balance work of Bareilly-Sitapur section NH-24 (New NH-30) from Km. 262.000 to Km. 419.590                                                                              | 697.42                    | 16.03.2021                                | Completed                                |
| 3             | Shahjahanpur                                                         | Improvement and Upgradation of Existing Road to 2/4-lane with Paved Shoulder from Km.40.000 to 88.750, start of Khutar Bypass to start Bypass of Shahjahanpur of NH-731 | 338.57                    | 02.02.2025                                | 09.09.2025                               |

| Sl. No | District                                      | Project Name                                                                                                                                                                                                     | Total Project Cost | Original Target date of Completion | Revised Target Date of Completion |
|--------|-----------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------|------------------------------------|-----------------------------------|
| 4      | Shahjahanpur, Hardoi, Lakhimpur Khiri Sitapur | Construction of Balance 3 No Major/ Minor Bridges at Km. 327+545, Km.411+105 & Km. 415+865, 01 Nos. VUP at Km. 416+685 and 2-Lane Cross-Flyover at Km. 413+830 on existing 4-Laning of Bareilly-Sitapur of NH-24 | 63.75              | 22.02.2025                         | Completed                         |
| 5      | Kanpur Nagar, Fatehpur, Kaushambi             | 6L of Chakeri - Allahabad from 483.687 to km. 628.753 of Old NH-02                                                                                                                                               | 2159               | 09.07.2021                         | Completed                         |
| 6      | Lucknow                                       | Lucknow Ring Road Pkg-1                                                                                                                                                                                          | 1062               | 06.02.2023                         | Completed                         |
| 7      | Lucknow                                       | Lucknow Ring Road Pkg-2                                                                                                                                                                                          | 981                | 05.12.2021                         | Completed                         |
| 8      | Barabanki                                     | Lucknow Ring Road Pkg-3A                                                                                                                                                                                         | 292.07             | 14.01.2021                         | Completed                         |
| 9      | Lucknow                                       | Kanpur Lucknow Expressway Pkg-1                                                                                                                                                                                  | 1413               | 30.07.2025                         | 30.10.2025                        |
| 10     | Unnao                                         | Kanpur Lucknow Expressway Pkg-2                                                                                                                                                                                  | 1513               | 08.05.2025                         | 30.09.2025                        |
| 11     | Lucknow                                       | Lucknow Hardoi Pkg-4                                                                                                                                                                                             | 280.72             | 23.10.2024                         | 30.09.2025                        |
| 12     | Rampur                                        | Western side spur of Rampur-Rudrapur Section connecting NH-24 to NH-87 bypassing Rampur town" (Design Km 00+000 to Km Design Km                                                                                  | 240.4              | 01.11.2024                         | 31.03.2026                        |

| Sl. No | District  | Project Name                                                                                                                                                                                                                                                               | Total Project Cost | Original Target date of Completion | Revised Target Date of Completion |
|--------|-----------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------|------------------------------------|-----------------------------------|
|        |           | 13+700(Length= 13.70 km)                                                                                                                                                                                                                                                   |                    |                                    |                                   |
| 13     | Rampur    | 2-Lane Existing Rampur Bypass of Rampur to be developed to 4-Lane in the State of Uttar Pradesh (Km 0+000 to Km 10+190) (Length= 10.19 km)                                                                                                                                 | 188.91             | 15.04.2024                         | 30.09.2025                        |
| 14     | Prayagraj | 4L Prayagraj Greenfield By-pass from design Km 50+860 (near Nibi Kala Uperhar) to design Km 64+763 on NH-19 (near Khodaypur Kasgaon) including Interchange loop at NH-19 Pkg-3                                                                                             | 349.48             | 26.03.2025                         | 11.10.2025                        |
| 15     | Varanasi  | Construction of 4 Lane NH-29 Bypass connecting NH-29 (near Sandaha Village Km. 11.170 of NH-29) (Revasa Village Km. 818.800 of NH-2) as part of Bypass to Varanasi (Phase II, Package 2) from Design Chainage Km. 30.600 to Km. 57.320 26.720 Km. (Total Length 27.270 Km. | 949                | 14.02.2022                         | 15.01.2026                        |



| Sl. No | District  | Project Name                                                                                                                                                                        | Total Project Cost | Original Target date of Completion | Revised Target Date of Completion |
|--------|-----------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------|------------------------------------|-----------------------------------|
|        |           | including interchange loop at NH-2)                                                                                                                                                 |                    |                                    |                                   |
| 16     | Ayodhya   | Improvement and Rehabilitation of Existing Ayodhya Bypass from Design Km 121+600 to Km 144+020 (Design Length 22.420 km) of NH-28 (New NH-27)                                       | 218                | 07.03.2025                         | 27.08.2025                        |
| 17     | Gorakhpur | 4-laning of Varanasi Gorakhpur section of NH-29 from km 88.000 (design Chainage 84.160) to km 148.000 (design Chainage 149.540) [Package-III from village Birnon to Village Amilla] | 840                | 07.10.2019                         | 30.11.2025                        |
| 18     | Gorakhpur | 4-laning of Varanasi Gorakhpur section of NH-29 from km 148.000 (design Chainage 149.540) to km 208.300 (design Chainage 215.160) [Package-IV from Village Amilla to Gorakhpur]     | 1030               | 07.10.2019                         | 30.10.2025                        |
| 19     | Gorakhpur | Four Laning of Sonauli - Gorakhpur section of NH-29E from Design Ch. 0+000 to Design Ch. 79+540 (from                                                                               | 1458               | 05.03.2025                         | 12.02.2026                        |

| Sl. No | District        | Project Name                                                                                                                                                                 | Total Project Cost | Original Target date of Completion | Revised Target Date of Completion |
|--------|-----------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------|------------------------------------|-----------------------------------|
|        |                 | Existing Ch. 0+000 to Existing Ch. 80+295)                                                                                                                                   |                    |                                    |                                   |
| 20     | Raebareli       | 2/4 Laning with PS of Raebareli to Jagdishpur section (Km 0.000 to Km 47.800) of NH-330A                                                                                     | 720.81             | 06.01.2024                         | 30.09.2025                        |
| 21     | Azamgarh        | Construction of Four Lane Highway from Gazipur - Ballia - UP/Bihar State Border (Greenfield) section of NH-31: Package-I [from Hridaipur (km 0.000) to Shahapur (km 42.500)] | 1706.5             | 02.07.2025                         | 29.12.2025                        |
| 22     | Azamgarh        | Construction of Four Lane Highway from Gazipur - Ballia - UP/Bihar State Border (Greenfield) section of NH-31: Package-IV [Buxar Spur of length 17.270 km]                   | 617.89             | 14.06.2025                         | 11.12.2025                        |
| 23     | Raebareli       | Balance work of Construction of Ring Road for Raebareli City on eastern side of NH-24B (Phase-1) on EPC mode.                                                                | 320                | 04.04.2022                         | 31.10.2025                        |
| 24     | Lakhimpur kheri | Construction of two lane ROBs at km.103.907 & km.120.985 of NH-730 on EPC mode                                                                                               | 100                | 20.06.2022                         | 30.09.2025                        |

| Sl. No | District                     | Project Name                                                                                                                  | Total Project Cost | Original Target date of Completion | Revised Target Date of Completion |
|--------|------------------------------|-------------------------------------------------------------------------------------------------------------------------------|--------------------|------------------------------------|-----------------------------------|
| 25     | Sonebhadra                   | Construction of ROB at LC no.50/B/E at km.298.000 on NH-75E on EPC mode                                                       | 29                 | 18.04.2023                         | 31.12.2025                        |
| 26     | Meerut                       | Widening of existing four lane to six lane road from km 3.000 to km 7.469 of NH-235 (New NH-334) under EPC mode               | 45                 | 01.01.2024                         | Completed                         |
| 27     | Pratapgarh                   | Rehabilitation & Upgradation of NH-731A from Km.0.00 to Km.35.00 to 2-lane with paved shoulder under EPC mode                 | 265                | 30.08.2023                         | 30.09.2025                        |
| 28     | Prayagraj                    | Construction of 6-lane bridge on Ganga on NH-96 and its approaches in Phaphamau Allahabad on EPC mode                         | 1948               | 15.02.2024                         | 30.06.2026                        |
| 29     | Chandauli                    | Construction of Two lane with paved shoulder from Km. 0+000 to Km.10+603 (UP-Bihar Border to Chandauli) of NH-219 on EPC mode | 128                | 19.03.2024                         | 31.10.2025                        |
| 30     | Basti,<br>Santkabir<br>Nagar | Improvement and upgradation to two lane with Paved Shoulder configuration from existing km 55.00 to km                        | 307                | 02.05.2024                         | 30.11.2025                        |

| Sl. No | District           | Project Name                                                                                                                                                    | Total Project Cost | Original Target date of Completion | Revised Target Date of Completion |
|--------|--------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------|------------------------------------|-----------------------------------|
|        |                    | 90.00 (Design length 34.76) of NH-227A (near Chhapia Village to near Sikriganj) on EPC Mode.                                                                    |                    |                                    |                                   |
| 31     | Pilibhit           | Construction of one flyover at Km 2+735 and one Major bridge at Km 31+260 on NH-730 on EPC basis                                                                | 127                | 08.06.2024                         | 31.10.2025                        |
| 32     | Etawah,<br>Auraiya | Widening & Strengthening of section from Bharthana chowk to Kodarkoot (km.0.00 to km.40.00) of NH-91-A on EPC mode                                              | 262                | 18.09.2024                         | 30.09.2025                        |
| 33     | Shrawasti          | Construction of Gilaula bypass with 2L+PS configuration starts near km 281.930 of NH-730 and ends near km 284.900 of NH-730 on EPC mode                         | 62                 | 05.11.2024                         | 30.09.2025                        |
| 34     | Banda              | Construction of ROB at Km.202.992 on NH-76                                                                                                                      | 51                 | 24.03.2025                         | 08.08.2026                        |
| 35     | Pratapgarh         | Balance work of Construction of bypass for providing inter connectivity along National Highway (NH) around the Pratapgarh City (Pratapgarh bypass) on item rate | 82                 | 13.05.2025                         | 15.09.2025                        |

| Sl. No | District               | Project Name                                                                                                                                                               | Total Project Cost | Original Target date of Completion | Revised Target Date of Completion |
|--------|------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------|------------------------------------|-----------------------------------|
|        |                        | tender from km.2.9 to Km.13.88 (Pkg.II)                                                                                                                                    |                    |                                    |                                   |
| 36     | Siddharthnagar         | Construction of Shohratgarh Bypass on NH-730                                                                                                                               | 189                | 23.05.2025                         | 28.02.2026                        |
| 37     | Gorakhpur              | Improvement and upgradation to two lane with paved shoulder configuration from existing km 90.00 to 130.00 (Design length 39.15) of NH-227A (near Sikriganj to Barhalganj) | 403                | 10.06.2025                         | 31.10.2025                        |
| 38     | Mahoba                 | Construction of ROB at Km.146.488 of NH-76 including approaches                                                                                                            | 79                 | 19.06.2025                         | 31.12.2025                        |
| 39     | Pratapgarh             | Construction of Pratapgarh Bypass (Extension) connecting NH-31 to NH-330                                                                                                   | 225                | 30.06.2025                         | 25.02.2026                        |
| 40     | Etawah                 | Rehabilitation and upgradation to 2L+PS of Near Karri village-Etawah section (Km30.000 to Km 57.346) (Pakage-II) of NH-92                                                  | 211                | 17.02.2024                         | 31.08.2025                        |
| 41     | Shahjahanpur, Pilibhit | Rehabilitation and upgradation to 2L+PS of Miranpur Katra to radhaita section of NH-730C (Km.114.000 to Km 137.250) (pakage-                                               | 173                | 27.07.2024                         | 31.10.2025                        |

| Sl. No | District              | Project Name                                                                                                                                                              | Total Project Cost | Original Target date of Completion | Revised Target Date of Completion |
|--------|-----------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------|------------------------------------|-----------------------------------|
|        |                       | III) under GNHCP with the loan assistance of world Bank on EPC mode.                                                                                                      |                    |                                    |                                   |
| 42     | Mainpuri, Etawah      | Rehabilitation and upgradation to 2L+PS of Bewar, near Karri village section (Km0.00 to Km30.00) (Pakage-I) of NH-92                                                      | 237                | 15.03.2024                         | 31.10.2025                        |
| 43     | Farrukhabad, Mainpuri | Rehabilitation and upgradation to 2L+PS of Bewar- Allahaganj-section of NH-730C (Km.0.000 to Km 52.770) (pakage-I)                                                        | 325                | 23.11.2024                         | 31.10.2025                        |
| 44     | Gautambudh Nagar      | Construction of Greenfield Connectivity to Jewar International Airport from DND-Faridabad-Ballabhgarh Bypass KMP Link - Spur to Delhi Mumbai Expressway                   | 1660.5             | 20.06.2025                         | 18.03.2026                        |
| 45     | Ghaziabad and Meerut  | Construction of 4 lane connector from Delhi Meerut Expressway (Km. 50+000 of Pkg-IV) to Km. 8+520 of NH-235 in the state of Uttar Pradesh on EPC Mode (Length 14+600 Kms) | 1147.3             | 29.03.2024                         | 31.12.2025                        |

| Sl. No | District               | Project Name                                                                                                                                                   | Total Project Cost | Original Target date of Completion | Revised Target Date of Completion |
|--------|------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------|------------------------------------|-----------------------------------|
| 46     | Ghaziabad and Baghpat  | Development of six-lane access controlled in Uttar Pradesh portion of Delhi-Saharanpur Highway from Delhi/UP Border to EPE Junction (Ch. 14.750 to Ch. 31.600) | 2002.8             | 07.11.2023                         | 31.08.2025                        |
| 47     | Meerut                 | Spur of Meerut-Garh-Mukteshwar section(NH-709A) connecting NH-119 and NH-58 bypassing Meerut Town on EPC Mode.                                                 | 224.96             | 16.02.2025                         | 31.10.2025                        |
| 48     | Bijnor                 | Bijnor - Kotawali section of NH-709AD (package-iv)from Km. 153.660 to Km. 175.280                                                                              | 188.59             | 03.05.2023                         | 25.08.2025                        |
| 49     | Saharanpur             | 6L access control Greenfield highway of Vill-Khyawari to Vill-Latifpur at Saharanpur Bypass from Km. 82.000 to Km. 119.790 (Pkg-4)                             | 1428.2             | 31.08.2024                         | 30.09.2025                        |
| 50     | Baghpat, Muzaffarnagar | 6L access control Greenfield highway of Vill-Lohadda to Vill-Karaunda Mahajan from Km. 27.000 to Km. 56.500 (Pkg-2)                                            | 1335.5             | 31.08.2024                         | 30.09.2025                        |

| Sl. No | District           | Project Name                                                                                                                                    | Total Project Cost | Original Target date of Completion | Revised Target Date of Completion |
|--------|--------------------|-------------------------------------------------------------------------------------------------------------------------------------------------|--------------------|------------------------------------|-----------------------------------|
| 51     | Shamli             | 6L access control Greenfield highway of Vill-Karaunda Mahajan to Vill-Khyawari from Km. 56.500 to Km. 82.000 (Pkg-3)                            | 1160               | 31.08.2024                         | 30.09.2025                        |
| 52     | Shamli             | 4L Spur of Panipat - Shamli connecting NH-709AD (Panipat – Shamli – Muzaffarnagar) and NH-709A (Karnal – Meerut) bypassing Shamli district (UP) | 326.79             | 13.10.2024                         | 30.09.2025                        |
| 53     | Baghpat            | 6L access controlled Greenfield highway of Junction of EPE (Vill.- Mavikalan) to Vill.- Lohadda from Km. 0.000 to Km. 27.000 (Pkg-1)            | 1602               | 31.08.2024                         | 30.09.2025                        |
| 54     | Shamli, Saharanpur | 4 laning of Shamli Byapss- Saharanpur section of NH-709B Pkg-2                                                                                  | 739.09             | 26.11.2022                         | 30.09.2025                        |

### JAL JEEVAN MISSION IN KERALA

**3151. SHRI M. K. RAGHAVAN:**

**ADV. ADOOR PRAKASH:**

Will the Minister of **JAL SHAKTI** be pleased to state:



- (a) whether the Government is aware that the Jal Jeevan Mission (JJM) in Kerala has come to a standstill due to insufficient funds and arrears pending for contractors;
- (b) if so, the details thereof and the reasons therefor including the steps taken by the Government for its seamless continuation;
- (c) whether the Government has released the Central share for JJM in Kerala during 2025 and if so, the details thereof;
- (d) whether the Government has data regarding the total funds released for the implementation of JJM in Kerala and if so, the details thereof;
- (e) the present status of completion of projects under JJM in Kerala along with the percentage of work completed, central funds released, State share and the amount utilised as on date; and
- (f) the measures taken/to be taken by the Government to release funds to the State for completion of the projects under JJM within the extended deadline?

**THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V.  
SOMANNA):**

(a) to (f): The Government of India had launched Jal Jeevan Mission (JJM), a centrally sponsored scheme, in August 2019, aiming to provide Functional Household Tap Connections (FHTCs) to every rural household of the country. At the time of the launch, the Government also approved support for the States and UTs with a central outlay of ₹2,08,652 crore. The approved central outlay has almost been utilized.

Drinking Water being a State subject, it is States, who plan, design, approve and implement drinking water supply schemes. Government of India supplements the efforts of the States by providing technical and financial assistance. Numerous projects are implemented concurrently at various levels across the States for achieving the envisaged objectives. As such, project-wise details of individual projects/ schemes for rural water supply projects, *inter alia* including details of arrears pending for contractors, are maintained at the State Government level. Year-wise details of Central fund allocated, fund drawn and fund utilization reported by the State of Kerala is as under:

(Amount in Rs. Crore)

| Year    | Central         |                |            |                |                      | Expenditure under State share |
|---------|-----------------|----------------|------------|----------------|----------------------|-------------------------------|
|         | Opening Balance | Fund allocated | Fund drawn | Available Fund | Reported utilization |                               |
| 2019-20 | 2.58            | 248.76         | 101.29     | 103.87         | 62.69                | 57.23                         |
| 2020-21 | 41.18           | 404.24         | 303.18     | 344.36         | 304.29               | 311.25                        |
| 2021-22 | 40.07           | 1,804.59       | 1,353.44   | 1,393.51       | 957.44               | 1,059.57                      |
| 2022-23 | 436.08          | 2,206.54       | 2,206.54   | 2,642.62       | 1,741.93             | 1,741.68                      |
| 2023-24 | 900.69          | 1,342.36       | 671.18     | 1,571.87       | 1,465.41             | 1,448.53                      |
| 2024-25 | 106.45          | 1,949.36       | 974.68     | 1,081.13       | 1,081.13             | 1,403.70                      |

Source: JJM-IMIS

State of Kerala has informed that JJM works for providing piped water supply to rural population of the State is in progress, however, the pace of implementation has slowed down due to paucity of funds.

To achieve the goal of the mission with focus on quality of infrastructure and Operation & Maintenance of rural piped water supply schemes for long term sustainability and citizen centric water service delivery, Hon'ble Finance

Minister during her budget speech 2025-26 has announced extension of Jal Jeevan Mission until 2028 with enhanced total outlay.

### **BUDGET ALLOCATION UNDER TRIBAL SCHEME**

**3152. DR. NISHIKANT DUBEY:**

**SHRI RAJKUMAR ROAT:**

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) the details of the total number of tribals in the country, State-wise, especially in Jharkhand;
- (b) the total budget sanctioned and allocated to various departments by the Government for the Ministry of Tribal Affairs during the last ten years along with the details of the expenditure incurred therefrom, year, scheme and State-wise;
- (c) the total budgetary expenditure incurred by the Government under various departmental schemes for Scheduled Tribes during the last ten years and the additional budget allocated for schemes other than those of the Ministry of Tribal Affairs out of this expenditure;
- (d) the number of beneficiaries benefitted from the budget of various departments and the Ministry of Tribal Affairs, scheme-wise;
- (e) whether the Government proposes to allocate the Central tribal budget directly to State Tribal Advisory Committees and District Tribal Councils for expenditure at their level, if so, the details thereof along with the time by which it is likely to be done and if not, the reasons therefor; and

(f) whether the Government would allocate more funds for tribals and if so, the details thereof and if not, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):**

(a): The details of the total number of tribals in the country including Jharkhand, State-wise as per census 2011, is given in **Statement-I**.

(b): The total budget sanctioned / allocated by the government for ministry of Tribal Affairs is attached as **Statement-II**. Details of the expenditure thereof, year, scheme and State-wise is given in **Statement-III**.

(c): Government is implementing Development Action Plan for Scheduled Tribes (DAPST) as a strategy for the development of Scheduled Tribes and areas having tribal concentration. 41 Ministries/Departments are allocating certain percentage of their total scheme budget every year for tribal development under DAPST for various tribal development projects relating to education, health, agriculture, irrigation, roads, housing, electrification, employment generation, skill development, etc. Ministry of Tribal Affairs is implementing various schemes/programmes for the welfare and development of the of the Scheduled Tribes (STs) in the country. The total budgetary expenditure incurred by the Government under various departmental schemes for Scheduled Tribes during the last ten years and the additional budget allocated for schemes other than those of the Ministry of Tribal Affairs out of this expenditure is attached at **Statement-IV**.

(d): The number of beneficiaries benefitted from the budget of various departments and the Ministry of Tribal Affairs is listed below:

For Post Matric Scholarship and Pre Matric Scholarship no. of beneficiaries is 1988462 and 944000 for 2023-24 respectively. For National Overseas Scholarship for ST students and National Fellowship for ST students no of beneficiaries is 65 and 2975 respectively for 2023-24. For Scholarship for Higher Education (Top Class Education) no of beneficiaries is 5429 for 2023-24. For Grants in aid for voluntary Organisations, number of beneficiaries are 730461 for 2024-25.

As per PMAG-Y portal, the total no of beneficiaries in Awas Yojana under DAPST is presently 6288872 completed houses for scheduled tribe community. For Ekalavya Model Residential School (EMRS), as on date, 728 schools have been approved, out of which 479 EMRSs have been reported to be functional across the country benefiting about 1,38,336 ST students including 70,137 girl students.

For PM JANMAN the number of beneficiaries is not maintained however the physical achievements are listed below:

#### **PM-JANMAN**

| <b>Name of Ministry</b> | <b>Mission Target (2023-2026)</b> | <b>Cumulative Target till March 2025</b> | <b>Sanction details</b> | <b>Physical Achievements</b> |
|-------------------------|-----------------------------------|------------------------------------------|-------------------------|------------------------------|
| M/o Rural Development   | 4.90 lakh houses                  | 292887 houses                            | 396340 houses           | 90892 houses completed.      |
|                         | 8000 km road                      | 2100 km road                             | 4831.62 km road         | 205 Km road completed        |

|                                 |                                                              |                                                              |                                       |                                 |
|---------------------------------|--------------------------------------------------------------|--------------------------------------------------------------|---------------------------------------|---------------------------------|
| M/o Health and Family Welfare   | 1000 MMU (725 MMUs sufficient to cover all)                  | 558 MMU                                                      | 687 MMUs                              | 687 MMUs operationalized        |
| M/o Jal Shakti                  | 18810 Villages                                               | 10695 Villages                                               | 17873 Villages                        | 6737 Villages<br>100% Saturated |
| M/o Women and Child Development | 2500                                                         | 1333                                                         | 2139 AWCs                             | 1001 AWCs made operational.     |
| M/o Education                   | 500                                                          | 303                                                          | 194 Hostels                           | Work started in 52 Hostels.     |
| M/o Power                       | 142133 HHs                                                   | 85502 HHs                                                    | 142133 HHs                            | 92311 HHs Electrified           |
| M/o New and Renewable Energy    | As per identification of beneficiaries eligible for off-grid | As per identification of beneficiaries eligible for off-grid | 9961 HHs                              | 1934 HHs Electrified            |
| M/o Communications              | Coverage of 4543 habitations                                 | Coverage of 2462 habitations                                 | 2595 habitations planned for Coverage | 901 Habitations covered         |
| M/o Tribal Affairs              | 1000                                                         | 600                                                          | 966 MPCs                              | Work started in 532 MPCs.       |
|                                 | 500                                                          | 450                                                          | 506 VDVks                             | 156 VDVks Operational           |

(e): The Central Government does not allocate the central tribal budget directly to State Tribal Advisory Committees and District Tribal Councils for expenditure at their level.

(f): The increasing trend on allocation and expenditure may be seen in **Statement-II.**

**STATEMENT-I****State / UT wise Population of Scheduled Tribes: Census 2011**

| Sl. No. | India / State / UTs                  | Person           |
|---------|--------------------------------------|------------------|
|         | <b>INDIA</b>                         | <b>104545716</b> |
| 1       | JAMMU & KASHMIR (UT)                 | 1275106          |
| 2       | LADAKH (UT)                          | 218193           |
| 3       | HIMACHAL PRADESH                     | 392126           |
| 4       | UTTARAKHAND                          | 291903           |
| 5       | RAJASTHAN                            | 9238534          |
| 6       | UTTAR PRADESH                        | 1134273          |
| 7       | BIHAR                                | 1336573          |
| 8       | SIKKIM                               | 206360           |
| 9       | ARUNACHAL PRADESH                    | 951821           |
| 10      | NAGALAND                             | 1710973          |
| 11      | MANIPUR                              | 1167422          |
| 12      | MIZORAM                              | 1036115          |
| 13      | TRIPURA                              | 1166813          |
| 14      | MEGHALAYA                            | 2555861          |
| 15      | ASSAM                                | 3884371          |
| 16      | WEST BENGAL                          | 5296953          |
| 17      | JHARKHAND                            | 8645042          |
| 18      | ODISHA                               | 9590756          |
| 19      | CHHATTISGARH                         | 7822902          |
| 20      | MADHYA PRADESH                       | 15316784         |
| 21      | GUJARAT                              | 8917174          |
| 22      | DAMAN & DIU and DADRA & NAGAR HAVELI | 193927           |
| 23      | MAHARASHTRA                          | 10510213         |
| 24      | TELANGANA                            | 3286928          |
| 25      | ANDHRA PRADESH                       | 2631145          |
| 26      | KARNATAKA                            | 4248987          |
| 27      | GOA                                  | 149275           |
| 28      | LAKSHADWEEP                          | 61120            |
| 29      | KERALA                               | 484839           |
| 30      | TAMIL NADU                           | 794697           |
| 31      | ANDAMAN & NICOBAR ISLANDS            | 28530            |

Source: Office of the Registrar General, India

Note: No Notified Scheduled Tribes in Punjab, Chandigarh, Haryana, NCT of Delhi and Puducherry as in 2011

**STATEMENT-II****(In crores)****Expenditure/Allocation to various schemes of MoTA**

| Name of Scheme                                                                                                    | EXP     | EXP     | EXP     | EXP.    | EXP.    | EXP.    | EXP.    | EXP.    | EXP.    | RE      | BE      |
|-------------------------------------------------------------------------------------------------------------------|---------|---------|---------|---------|---------|---------|---------|---------|---------|---------|---------|
|                                                                                                                   | 2015-16 | 2016-17 | 2017-18 | 2018-19 | 2019-20 | 2020-21 | 2021-22 | 2022-23 | 2023-24 | 2024-25 | 2025-26 |
| <b>(A) Schemes</b>                                                                                                |         |         |         |         |         |         |         |         |         |         |         |
| SCA to TSP<br>(Pradhan Mantri Adi<br>Adarsh Gram Yojna-<br>PMAAGY)                                                | 1132.17 | 1195.03 | 1350.01 | 1349.81 | 1349.86 | 799.49  | 784.99  | 1354.37 | 149.93  | 127.51  | 335.97  |
| Grants under Article<br>275 (1)                                                                                   | 1392.46 | 1265.86 | 1510.70 | 1819.82 | 2662.53 | 800.00  | 923.44  | 976.49  | 1172.10 | 1170.57 | 1541.47 |
| Grants to ASSAM<br>Govt.under clause<br>(a) of the Second<br>proviso to Article 275<br>(1) of the<br>Constitution | 0.00    | 0.00    | 0.00    | 0.00    | 0.00    | 0.00    | 0.00    | 0.00    | 0.00    | 0.00    | 0.01    |
| Eklavya Model<br>Residential School<br>(EMRS)                                                                     |         |         |         |         | 16.21   | 1200.00 | 1057.74 | 1999.32 | 2447.06 | 4748.92 | 7088.60 |
| Support to NSTFDC                                                                                                 | 63.33   | 60.00   | 55.00   | 65.00   | 80.00   | 0.00    | 0.00    | 0.00    |         | 0.00    | 0.00    |
| Aid to Voluntary<br>Organizations<br>working for the<br>Scheduled Tribes                                          | 75.05   | 120.00  | 119.94  | 114.00  | 94.84   | 59.66   | 89.43   | 109.25  | 149.95  | 160.00  | 175.00  |



|                                                                                             |        |        |        |        |        |        |        |        |        |        |        |
|---------------------------------------------------------------------------------------------|--------|--------|--------|--------|--------|--------|--------|--------|--------|--------|--------|
| Marketing and Logistics Development for Promoting Tribal Products from North-Eastern Region |        |        |        |        |        |        | 36.00  | 0.00   | 0.00   | 2.00   | 0.00   |
| Pradhan Mantri Janatiya Vikas Mission (PMJVM)                                               |        |        |        |        |        |        |        | 117.12 | 137.10 | 152.32 | 380.40 |
| Venture Capital Fund for STs                                                                |        |        |        |        |        |        |        | 20.00  | 0.00   | 0.00   | 30.00  |
| Development of Particularly Vulnerable Tribal Group (PVTGs)                                 | 213.54 | 340.21 | 239.49 | 250.00 | 250.00 | 140.00 | 160.00 | 137.18 | 0.00   | 74.55  | 0.00   |
| Institutional Support for Development and Marketing of Tribal Products.                     | 34.85  | 49.00  | 44.95  | 72.50  | 128.50 | 105.00 | 113.06 | 0.00   |        | 0.00   | 0.00   |
| Support to Tribal Research Institutes (TRIs)                                                | 11.50  | 15.11  | 79.00  | 99.99  | 109.98 | 60.00  | 60.00  | 12.40  | 43.54  | 90.00  | 111.00 |
| Minimum Support Price for Minor Forest Produce (MSP for MFP)                                | 117.69 | 2.00   | 8.59   | 96.85  | 164.64 | 82.86  | 106.29 | 0.00   |        | 0.00   | 0.00   |
| National Fellowship and Scholarship for                                                     | 46.84  | 79.98  | 99.72  | 99.98  | 99.89  | 120.00 | 119.98 | 145.00 | 230.00 | 240.00 | 0.02   |

|                                                                                                                                     |         |         |         |         |         |         |         |         |         |         |         |
|-------------------------------------------------------------------------------------------------------------------------------------|---------|---------|---------|---------|---------|---------|---------|---------|---------|---------|---------|
| Higher Education of ST students                                                                                                     |         |         |         |         |         |         |         |         |         |         |         |
| Scholarship to the ST Students for Studies Abroad                                                                                   | 0.39    | 0.39    | 1.00    | 2.00    | 1.90    | 4.76    | 4.95    | 4.00    | 7.00    | 6.00    | 0.01    |
| Pre-Matric Scholarship                                                                                                              |         |         | 294.08  | 311.50  | 440.00  | 248.90  | 394.14  | 357.30  | 308.59  | 200.00  | 313.79  |
| Post-Matric Scholarship                                                                                                             |         |         | 1463.91 | 1647.56 | 1863.33 | 1830.18 | 2257.72 | 1965.00 | 2668.83 | 2462.68 | 2462.68 |
| Boys & Girls Hostels                                                                                                                |         |         | 7.00    |         |         |         |         |         |         |         |         |
| Ashram Schools                                                                                                                      |         |         | 7.00    |         |         |         |         |         |         |         |         |
| Vocational Training Centers                                                                                                         |         |         | 0.00    |         |         |         |         |         |         |         |         |
| Umbrella Programme for Development of Scheduled Tribes: Tribal Education                                                            | 1173.67 | 1659.84 |         |         |         |         |         |         |         |         |         |
| Tribal Festivals, Research Information & Mass Education [Tribal Research, Information, Education, Communication & Events (TRI-ECE)] | 7.87    | 4.69    | 4.01    | 23.35   | 23.23   | 9.00    | 14.61   | 15.01   | 32.04   | 32.00   | 27.00   |
| Monitoring and Evaluation (MESSA)                                                                                                   | 1.56    | 1.39    | 1.27    | 2.42    | 3.83    | 1.82    | 3.14    | 8.84    | 8.80    | 20.00   | 25.00   |

|                                                               |                |                |                |                |                |                |                |                |                |                 |                 |
|---------------------------------------------------------------|----------------|----------------|----------------|----------------|----------------|----------------|----------------|----------------|----------------|-----------------|-----------------|
| Improving Development Programmes in the Tribal Areas          | 1.34           | 0.00           | 0.00           | 0.00           | 0.00           | 0.00           | 0.00           | 0.00           |                | 0.00            | 0.00            |
| Administrative Cost to States/ UTs.                           |                |                |                |                |                |                |                | 4.00           | 8.41           | 25.00           | 59.01           |
| Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) |                |                |                |                |                |                |                |                | 109.97         | 160.00          | 312.00          |
| Dharti Aaba Janjatiya Gram Utakarsh Abhiyan (DAJGUA)          |                |                |                |                |                |                |                |                |                | 500.00          | 2000.00         |
| <b>Sub- Total (Schemes)</b>                                   | <b>4472.60</b> | <b>4794.50</b> | <b>5285.67</b> | <b>5954.78</b> | <b>7288.74</b> | <b>5461.67</b> | <b>6125.50</b> | <b>7225.29</b> | <b>7473.32</b> | <b>10171.55</b> | <b>14861.96</b> |

**STATEMENT-III****(In crores)****Year wise/ State wise expenditure of MoTA schemes**

| Sr. No. | States/UTs           | FY 2014-15 to 2023-24 | FY 2024-25 | FY 2014-15 to 2023-24   | FY 2024-25 | FY 2014-15 to 2023-24       | FY 2024-25 | FY 2014-15 to 2023-24 | FY 2024-25 | FY 2014-15 to 2023-24                           | FY 2024-25 | FY 2014-15 to 2023-24 | FY 2024-25 | FY 2014-15 to 2023-24 | FY 2024-25 | FY 2014-15 to 2023-24 | FY 2024-25 | FY 2014-15 to 2023-24 | FY 2024-25 |
|---------|----------------------|-----------------------|------------|-------------------------|------------|-----------------------------|------------|-----------------------|------------|-------------------------------------------------|------------|-----------------------|------------|-----------------------|------------|-----------------------|------------|-----------------------|------------|
|         |                      | <b>Scholarship</b>    |            | <b>PM JANMAN (MPCs)</b> |            | <b>Development of PVTGs</b> |            | <b>Livelihood</b>     |            | <b>Grants in Aid to Voluntary Organizations</b> |            | <b>EMRS</b>           |            | <b>Article 275(1)</b> |            | <b>PMAAGY</b>         |            | <b>TRI</b>            |            |
| 1       | Andaman & Nicobar    | 1.09                  | 0.20       | 0.00                    | 0.00       | 5.52                        | 0.00       | 0.00                  | 0.00       | 0.00                                            | 0.00       | 0.00                  | 0.00       | 0.00                  | 0          | 0.00                  | 0.00       | 1.90                  | 0.00       |
| 2       | Andhra Pradesh       | 1139.30               | 150.77     | 14.97                   | 5.00       | 226.92                      | 0.00       | 61.63                 | 0.00       | 47.14                                           | 2.49       | 441.86                | 202.53     | 351.27                | 98.4       | 0.00                  | 0.00       | 39.51                 | 0.00       |
| 3       | Arunachal Pradesh    | 554.74                | 100.00     | 0.00                    | 0.00       | 0.00                        | 0.00       | 15.90                 | 0.00       | 34.59                                           | 6.39       | 20.25                 | 19.98      | 750.63                | 100.3      | 0.00                  | 0.00       | 20.58                 | 150.00     |
| 4       | Assam                | 429.97                | 80.71      | 0.00                    | 0.00       | 0.00                        | 0.00       | 70.65                 | 0.00       | 17.44                                           | 2.84       | 67.16                 | 106.39     | 283.20                | 42.9       | 346.46                | 0.00       | 7.04                  | 270.00     |
| 5       | Delhi                | 0.00                  | 0.00       | 0.00                    | 0.00       | 0.00                        | 0.00       | 0.00                  | 0.00       | 0.83                                            | 0.17       | 0.00                  | 0.00       | 0.00                  | 0.0        | 0.00                  | 0.00       | 0.00                  | 0.00       |
| 6       | Bihar                | 117.54                | 4.43       | 0.00                    | 0.00       | 6.39                        | 0.00       | 0.00                  | 0.00       | 0.00                                            | 0.00       | 0.19                  | 0.34       | 49.74                 | 5.2        | 0.00                  | 0.00       | 0.00                  | 99.00      |
| 7       | Chhattisgarh         | 854.43                | 70.00      | 8.52                    | 0.00       | 122.02                      | 0.00       | 20.85                 | 0.00       | 11.16                                           | 2.51       | 555.53                | 752.42     | 1288.24               | 145.1      | 311.81                | 0.00       | 15.79                 | 1100.00    |
| 8       | Dadar & Nagar Haveli | 46.10                 | 4.90       | 0.00                    | 0.00       | 0.00                        | 0.00       | 0.15                  | 0.00       | 0.00                                            | 0.00       | 10.80                 | 1.74       | 0.00                  | 0.0        | 0.00                  | 0.00       | 0.00                  | 0.00       |
| 9       | Goa                  | 53.81                 | 5.36       | 0.00                    | 0.00       | 0.00                        | 0.00       | 1.50                  | 0.00       | 0.00                                            | 0.00       | 0.00                  | 0.00       | 27.17                 | 4.8        | 0.00                  | 0.00       | 4.77                  | 200.00     |
| 10      | Gujarat              | 2644.04               | 240.46     | 1.66                    | 4.37       | 72.37                       | 0.00       | 28.96                 | 0.00       | 96.95                                           | 3.39       | 315.72                | 237.39     | 948.75                | 27.3       | 571.25                | 0.00       | 43.14                 | 250.00     |
| 11      | Himachal Pradesh     | 106.50                | 5.00       | 0.00                    | 0.00       | 0.00                        | 0.00       | 0.56                  | 0.00       | 21.78                                           | 5.78       | 21.67                 | 13.53      | 190.90                | 22.4       | 15.29                 | 0.00       | 4.53                  | 125.00     |
| 12      | Jammu & Kashmir      | 178.02                | 9.95       | 0.00                    | 0.00       | 0.00                        | 0.00       | 14.57                 | 0.00       | 2.05                                            | 0.49       | 24.84                 | 3.74       | 160.51                | 0.0        | 59.51                 | 0.00       | 23.04                 | 100.00     |

|    |                |          |         |       |       |         |      |        |      |        |        |         |         |          |        |         |      |        |         |
|----|----------------|----------|---------|-------|-------|---------|------|--------|------|--------|--------|---------|---------|----------|--------|---------|------|--------|---------|
| 13 | Jharkhand      | 680.86   | 200.00  | 0.62  | 1.50  | 147.13  | 0.00 | 21.75  | 0.00 | 76.61  | 26.66  | 609.92  | 633.65  | 1059.93  | 51.5   | 81.46   | 0.00 | 35.83  | 200.00  |
| 14 | Karnataka      | 1110.48  | 132.00  | 3.33  | 10.26 | 63.80   | 0.00 | 20.87  | 0.00 | 28.50  | 5.21   | 106.15  | 59.96   | 522.65   | 47.3   | 74.44   | 0.00 | 11.74  | 200.00  |
| 15 | Kerala         | 243.47   | 30.00   | 2.29  | 0.00  | 8.50    | 0.00 | 5.97   | 0.00 | 8.53   | 1.87   | 19.94   | 10.30   | 71.67    | 4.0    | 1.22    | 0.00 | 12.60  | 300.00  |
| 16 | Ladakh         | 70.47    | 35.40   | 0.00  | 0.00  | 0.00    | 0.00 | 1.50   | 0.00 | 2.02   | 1.82   | 12.60   | 0.17    | 0.00     | 0.0    | 10.19   | 0.00 | 0.00   | 99.00   |
| 17 | Madhya Pradesh | 2105.64  | 303.05  | 25.99 | 0.00  | 485.98  | 0.00 | 18.90  | 0.00 | 68.36  | 14.39  | 629.94  | 245.89  | 1728.91  | 91.8   | 806.75  | 0.00 | 33.21  | 600.00  |
| 18 | Maharashtra    | 1839.21  | 117.81  | 12.47 | 5.00  | 103.55  | 0.00 | 39.75  | 0.00 | 58.34  | 15.51  | 286.26  | 268.49  | 952.00   | 0.0    | 314.26  | 0.00 | 6.84   | 250.00  |
| 19 | Manipur        | 468.34   | 25.00   | 0.00  | 0.00  | 18.29   | 0.00 | 29.97  | 0.00 | 29.66  | 6.57   | 70.81   | 23.26   | 218.62   | 19.8   | 8.97    | 0.00 | 18.44  | 140.00  |
| 20 | Meghalaya      | 405.73   | 145.78  | 0.00  | 0.00  | 0.00    | 0.00 | 25.34  | 0.00 | 93.14  | 20.17  | 240.38  | 314.43  | 270.71   | 22.2   | 35.87   | 0.00 | 7.07   | 100.00  |
| 21 | Mizoram        | 450.30   | 24.00   | 0.00  | 0.00  | 0.00    | 0.00 | 38.07  | 0.00 | 5.49   | 1.59   | 127.06  | 143.13  | 294.67   | 21.4   | 68.47   | 0.00 | 53.92  | 723.14  |
| 22 | Nagaland       | 380.55   | 62.00   | 0.00  | 0.00  | 0.00    | 0.00 | 42.60  | 0.00 | 1.99   | 0.00   | 343.02  | 6.98    | 501.39   | 20.5   | 108.01  | 0.00 | 18.75  | 600.00  |
| 23 | Odisha         | 1927.07  | 323.50  | 12.68 | 23.92 | 171.33  | 0.00 | 24.79  | 0.00 | 229.21 | 28.85  | 939.22  | 601.84  | 1271.46  | 101.1  | 159.51  | 0.00 | 58.46  | 600.00  |
| 24 | Puducherry     | 0.49     | 0.00    | 0.00  | 0.00  | 0.00    | 0.00 | 0.00   | 0.00 | 0.00   | 0.00   | 0.00    | 0.00    | 0.00     | 0.0    | 0.00    | 0.00 | 0.00   | 0.00    |
| 25 | Rajasthan      | 1996.91  | 372.36  | 3.33  | 3.44  | 97.16   | 0.00 | 71.36  | 0.00 | 17.12  | 4.99   | 643.10  | 85.32   | 1102.37  | 46.3   | 304.72  | 0.00 | 9.63   | 0.00    |
| 26 | Sikkim         | 80.80    | 6.00    | 0.00  | 0.00  | 0.00    | 0.00 | 11.69  | 0.00 | 4.75   | 1.17   | 40.04   | 8.45    | 117.39   | 44.9   | 9.18    | 0.00 | 12.15  | 200.00  |
| 27 | Tamil Nadu     | 336.11   | 25.60   | 5.20  | 20.67 | 103.19  | 0.00 | 1.20   | 0.00 | 21.28  | 1.89   | 46.14   | 17.39   | 104.49   | 20.2   | 32.20   | 0.00 | 7.70   | 300.00  |
| 28 | Telangana      | 1695.98  | 152.50  | 2.91  | 13.24 | 91.89   | 0.00 | 2.55   | 0.00 | 30.04  | 2.08   | 562.84  | 134.92  | 446.80   | 138.0  | 87.23   | 0.00 | 30.06  | 1300.00 |
| 29 | Tripura        | 385.25   | 81.86   | 4.57  | 7.50  | 121.43  | 0.00 | 7.76   | 0.00 | 4.09   | 1.87   | 248.86  | 99.47   | 174.31   | 41.5   | 70.11   | 0.00 | 12.63  | 300.00  |
| 30 | Uttar Pradesh  | 96.03    | 15.00   | 0.83  | 0.00  | 1.00    | 0.00 | 3.60   | 0.00 | 4.50   | 1.40   | 19.45   | 9.49    | 108.49   | 18.3   | 0.00    | 0.00 | 2.57   | 0.00    |
| 31 | Uttarakhand    | 114.65   | 3.40    | 0.62  | 4.78  | 21.40   | 0.00 | 1.80   | 0.00 | 7.06   | 0.99   | 29.32   | 34.75   | 62.54    | 0.0    | 0.00    | 0.00 | 66.26  | 793.86  |
| 32 | West Bengal    | 295.91   | 35.00   | 0.00  | 0.00  | 41.40   | 0.00 | 3.29   | 0.00 | 62.26  | 13.90  | 62.36   | 17.90   | 582.73   | 35.5   | 0.00    | 0.00 | 10.12  | 0.00    |
|    |                | 20809.77 | 2762.03 | 99.99 | 99.68 | 1909.27 | 0.00 | 587.52 | 0.00 | 984.89 | 175.00 | 6495.44 | 4053.86 | 13641.54 | 1170.6 | 3476.89 | 0.00 | 568.28 | 9000.00 |

In EMRS office expenses of NESTs is not included

### **STATEMENT-IV**

#### **Development Action Plan for Scheduled Tribes (DAPST). Expenditure under DAPST**

Expenditure under DAPST since 2015-16 made by the obligated Central Ministries

/ Departments are as follows:

**(Rs. in Crores.)**

| Year    | Actual Expenditure |                                    |                                 |
|---------|--------------------|------------------------------------|---------------------------------|
|         | MoTA               | Ministries/Dept. (other than MoTA) | Total                           |
| 2015-16 | 4472.26            | 15552.40                           | 20024.66                        |
| 2016-17 | 4793.96            | 16161.44                           | 20955.40                        |
| 2017-18 | 5285.67            | 25044.09                           | 30329.76                        |
| 2018-19 | 5954.78            | 29397.99                           | 35352.77                        |
| 2019-20 | 7170.72            | 38685.68                           | 45856.40                        |
| 2020-21 | 5461.67            | 42622.43                           | 48084.10                        |
| 2021-22 | 6125.51            | 76405.07                           | 82530.58                        |
| 2022-23 | 7225.29            | 83747.47                           | 90972.76                        |
| 2023-24 | 7473.32            | 95979.45                           | 103452.77                       |
| 2024-25 | 10145.67           | 94290.57                           | 104436.24 (P)                   |
| 2025-26 | --                 | --                                 | 29961.17 (P)<br>(as on 30.7.25) |

(P) Provisional

Source 1): Budget Estimates (BE) and Revised estimates (RE) for welfare of STs figures are taken from Statement 10B of the Expenditure Profile of the Union Budget

2) Actual expenditure for the FY 2020-21 to 2023-24 is based on Statement 10B of the Expenditure Profile of the corresponding Union Budgets.

3) Provisional expenditure for the FY 2024-25 and 2025-26 (as on 30.7.25) is taken from the STC- MIS portal (<https://stcmis.gov.in/>).

**एयरसेवा पोर्टल**

**3153. श्री बृजमोहन अग्रवाल:**

क्या **नागर विमानन** मंत्री यह बताने की कृपा करेंगे कि:

(क) एयरसेवा पोर्टल का ब्यौरा और उद्देश्य क्या हैं तथा इसे कब शुरू किया गया;

(ख) इसके शुरू किए जाने के बाद से एयरसेवा पोर्टल पर पंजीकृत उपयोगकर्ताओं का वर्ष-वार ब्यौरा और संख्या क्या है;

(ग) इसके शुरू किए जाने के बाद से एयरसेवा पोर्टल के माध्यम से हवाई यात्रियों द्वारा दर्ज की गई शिकायतों की वर्ष-वार कुल संख्या कितनी है;

(घ) प्राप्त सभी शिकायतों की वर्तमान स्थिति क्या है और एयरलाइनों, हवाईअड्डा संचालकों आदि के विरुद्ध क्या कार्रवाई की गई है;

(ङ) क्या सरकार को एयरसेवा पोर्टल के उपयोग में उपयोगिता और तकनीकी समस्याओं के संबंध में शिकायतें प्राप्त हुई हैं और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है; और

(च) क्या सरकार विभिन्न ऑनलाइन ट्रेवल एजेंटों और एग्रीगेटर्स को एयरसेवा की एपीआई पहुँच प्रदान करने की योजना बना रही है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

**सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोले):**

(क): एयरसेवा पोर्टल, नागर विमानन मंत्रालय की पहल है, जिसका शुभारंभ दिनांक 25 नवंबर, 2016 को किया गया था। यह समयबद्ध ढंग से हवाई यात्रियों की शिकायत निवारण के लिए एकीकृत मंच प्रदान करता है।

(ख): एयरसेवा पोर्टल पर पंजीकृत उपयोगकर्ताओं का वर्ष-वार विवरण और संख्या निम्नानुसार है:

| वर्ष | कुल उपयोगकर्ता |
|------|----------------|
| 2016 | 346            |
| 2017 | 4147           |
| 2018 | 5318           |
| 2019 | 20105          |
| 2020 | 19288          |
| 2021 | 18498          |

|                       |        |
|-----------------------|--------|
| 2022                  | 26390  |
| 2023                  | 32805  |
| 2024                  | 29790  |
| 2025<br>(31 जुलाई तक) | 10428  |
| कुल                   | 167115 |

(ग): पोर्टल पर प्राप्त शिकायतों का वर्ष-वार विवरण निम्नानुसार है:

| वर्ष                  | शिकायतों की संख्या |
|-----------------------|--------------------|
| 2016                  | 644                |
| 2017                  | 6464               |
| 2018                  | 5277               |
| 2019                  | 12964              |
| 2020                  | 19573              |
| 2021                  | 13676              |
| 2022                  | 9649               |
| 2023                  | 14116              |
| 2024                  | 19262              |
| 2025<br>(31 जुलाई तक) | 8209               |
| कुल                   | 109834             |

(घ): शिकायतों को सेवा स्तर समझौते (एसएलए) और यात्री चार्टर के अनुसार समाधान के लिए संबंधित एयरलाइनों, हवाईअड्डा प्रचालकों या अन्य हितधारकों के नामित नोडल अधिकारियों को भेजा जाता है। दिनांक 25.11.2016 से दिनांक 31.07.2025 तक की अवधि के दौरान एयरसेवा पोर्टल पर कुल 1,09,834 शिकायतें दर्ज की गईं, जिनमें से 1,09,664 शिकायतों का समाधान किया जा चुका है। मंत्रालय एक डैशबोर्ड प्रणाली के माध्यम से समाधान समयसीमा और उपयोगकर्ता प्रतिक्रिया की निगरानी करता है। हितधारक-वार आंकड़े **विवरण** में संलग्न हैं।

(ड): एयरसेवा पोर्टल के संबंध में उपयोगकर्ता साइनअप, बहुल सत्यापन और निष्क्रिय सर्वर से संबंधित मुद्दे सोशल मीडिया, ईमेल, टेलीफोन कॉल, आदि जैसे विभिन्न चैनलों के माध्यम से मंत्रालय के संज्ञान



में आए हैं। एयरसेवा का नागर विमानन मंत्रालय में एक समर्पित नियंत्रण कक्ष है, जो एयरसेवा पोर्टल की उपयोगिता और तकनीकी मुद्दों से संबंधित शिकायतों सहित हवाई यात्रियों की शिकायतों का समाधान करता है। मंत्रालय ने नियंत्रण कक्ष और तकनीकी बैक-एंड दल के साथ समन्वय करके ऐसे मुद्दों का समाधान किया है।

(च): आज तक मंत्रालय के पास ऐसा कोई प्रस्ताव विचाराधीन नहीं है।

### विवरण

| दिनांक 25.11.2016 से दिनांक 31.07.2025 तक शिकायतों की वर्तमान स्थिति |            |                  |               |                |
|----------------------------------------------------------------------|------------|------------------|---------------|----------------|
| क्र.सं.                                                              | हितधारक    | प्राप्त शिकायतें | बंद शिकायतें  | लंबित शिकायतें |
| 1                                                                    | एयरलाइन    | 97436            | 97297         | 139            |
| 2                                                                    | हवाईअड्डे  | 8262             | 8252          | 10             |
| 3                                                                    | बीसीएस     | 205              | 205           | 0              |
| 4                                                                    | सीमाशुल्क  | 284              | 283           | 1              |
| 5                                                                    | डीजीसीए    | 1831             | 1820          | 11             |
| 6                                                                    | हेलीकॉप्टर | 48               | 47            | 1              |
| 7                                                                    | अप्रवासन   | 364              | 364           | 0              |
| 8                                                                    | सुरक्षा    | 1404             | 1396          | 8              |
|                                                                      | <b>कुल</b> | <b>109834</b>    | <b>109664</b> | <b>170</b>     |

### उत्तर प्रदेश में स्वच्छ भारत मिशन ग्रामीण

**3154. श्री राजीव राय:**

क्या **जल शक्ति मंत्री** यह बताने की कृपा करेंगे कि:

(क) उत्तर प्रदेश में कार्यान्वित किए जा रहे स्वच्छ भारत मिशन-ग्रामीण (एसबीएम-जी) की वर्तमान स्थिति क्या है;

(ख) क्या सरकार उत्तर प्रदेश के मऊ जिले सहित प्रत्येक गाँव को खुले में शौच से मुक्त बनाने के अपने लक्ष्य को प्राप्त करने में सफल रही है;

(ग) यदि हाँ, तो तत्संबंधी व्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं; और

(घ) सरकार को उत्तर प्रदेश के मऊ जिले सहित प्रत्येक गाँव को खुले में शौच से मुक्त बनाने के अपने लक्ष्य को कब तक प्राप्त कर लेने की संभावना है?

**जल शक्ति मंत्रालय में राज्य मंत्री; तथा रेल मंत्रालय में राज्य मंत्री (श्री वी. सोमन्ना):**

(क): स्वच्छ भारत मिशन (ग्रामीण) [एसबीएम (जी)] का चरण II 2020-21 से 2025-26 की अवधि के दौरान खुले में शौच मुक्त (ओडीएफ) स्थिति की स्थिरता पर ध्यान केंद्रित करने और सभी गांवों को ठोस तथा तरल अपशिष्ट प्रबंधन से कवर करने अर्थात् गांवों को ओडीएफ प्लस (मॉडल) में परिवर्तित करने पर ध्यान देते हुए कार्यान्वित किया जा रहा है। उत्तर प्रदेश में कुल 96,174 गांवों में से स्वच्छ भारत मिशन (ग्रामीण) [एसबीएम-जी] की एकीकृत प्रबंधन सूचना प्रणाली (आईएमआईएस) के अनुसार, 04.08.2025 तक, 93484 गांवों को खुले में शौच मुक्त (ओडीएफ) प्लस (मॉडल) घोषित किया गया है।

(ख) से (घ): जी हाँ। उत्तर प्रदेश सरकार मऊ जिले के गांवों सहित प्रत्येक गांव को खुले में शौच मुक्त बनाने के अपने लक्ष्य को प्राप्त करने में सफल रही है। वर्ष 2012 में किए गए बेसलाइन सर्वेक्षण के अनुसार, राज्य का मऊ जिले के गांवों सहित राज्य के सभी गांवों को खुले में शौच मुक्त बनाने के लिए लगभग 2.76 करोड़ व्यक्तिगत पारिवारिक शौचालयों के निर्माण का लक्ष्य था। 2 अक्टूबर 2018 तक, राज्य ने अपने लक्ष्य का 100 प्रतिशत हासिल कर लिया है और स्वयं को खुले में शौच मुक्त घोषित कर दिया है।

#### **INVESTMENT MILESTONE UNDER PLI SCHEME**

**3155. SHRI LAVU SRI KRISHNA DEVARAYALU:**

**SHRIMATI SHOBHANABEN MAHENDRASINH BARAIYA:**

**SHRI CHHATRAPAL SINGH GANGWAR:**

**SHRI JANARDAN MISHRA:**

**SHRI GODAM NAGESH:**

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

(a) the number of applications approved under the Production Linked Incentive (PLI) scheme in various segments along with the number of approved projects that have started commercial production and the percentage of projects that have achieved their committed investment milestones, State-wise including Andhra Pradesh;

(b) the criteria used for selecting food processing companies for receiving PLI disbursements under PLI scheme;

(c) whether any company from Andhra Pradesh have been selected and if so, the details thereof;

(d) the monitoring mechanisms set up to ensure compliance with regard to minimum sales and investment limit required for claiming PLI benefits;

(e) whether the Government has observed regional disparities in sanctioned investments under the scheme particularly in Telangana and Andhra Pradesh States with low-processing capacities such as Bihar, Odisha and the North Eastern region;

(f) if so, the corrective measures planned/being planned to address such disparities; and

(g) whether cold storage or related infrastructure have been constructed under PLI scheme in Andhra Pradesh and if so, the district-wise details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH):**

(a): Under Production Linked Incentive Scheme for Food Processing Industry (PLISFPI), 170 applications with 278 projects have been approved, of which 277 projects have started commercial production. The committed investment approved under the scheme is Rs.7644.27 crore against which the actual investment is Rs.9032.11 crore, which is 118 % of the committed investment. The state wise details of units approved under the PLISFPI are at **Statement-I**.

(b): The criteria used for selecting food-processing companies under PLISFPI is at **Statement-II**.

(c): The details of the companies selected under PLISFPI in Andhra Pradesh are at **Statement-III**.

(d): A Standard Operating Procedures (SOPs) including certificates from Statutory Auditor and Chartered Engineers have been prescribed to ensure compliance with the minimum sales and investment required for claiming PLI incentives.

(e) and (f): There are 278 food processing units approved under the PLI Scheme, which are fairly spread across 22 states of India.

(g): An investment of Rs.1257.47 crore have been made in Andhra Pradesh under PLISFPI. The district wise details of investment made in Andhra Pradesh in food processing infrastructure including cold storage facilities under PLISFPI are at **Statement-III**.

**STATEMENT-I****The state wise details of units approved under the PLISFPI**

| <b>State Wise Sector</b> | <b>RTC/RTE</b> | <b>Fruits &amp; Vegetables</b> | <b>Marine Products</b> | <b>Moz. Cheese</b> | <b>Organic/ Innovative</b> | <b>Millet</b> | <b>Total</b> |
|--------------------------|----------------|--------------------------------|------------------------|--------------------|----------------------------|---------------|--------------|
| Andhra Pradesh           | 1              | 9                              | 26                     | 0                  | 0                          | 2             | 38           |
| Assam                    | 3              | 0                              | 0                      | 0                  | 0                          | 1             | 4            |
| Bihar                    | 4              | 3                              | 0                      | 0                  | 0                          | 0             | 7            |
| Chhattisgarh             | 1              | 0                              | 0                      | 0                  | 0                          | 0             | 1            |
| Goa                      | 0              | 1                              | 0                      | 0                  | 0                          | 0             | 1            |
| Gujarat                  | 17             | 6                              | 1                      | 3                  | 0                          | 5             | 32           |
| Haryana                  | 6              | 0                              | 0                      | 0                  | 1                          | 2             | 9            |
| Himachal Pradesh         | 0              | 1                              | 0                      | 0                  | 1                          | 2             | 4            |
| Jammu & Kashmir          | 2              | 0                              | 0                      | 0                  | 0                          | 0             | 2            |
| Jharkhand                | 1              | 1                              | 0                      | 0                  | 0                          | 0             | 2            |
| Karnataka                | 4              | 8                              | 1                      | 0                  | 1                          | 7             | 21           |
| Kerala                   | 0              | 7                              | 0                      | 0                  | 3                          | 0             | 10           |
| Madhya Pradesh           | 6              | 2                              | 0                      | 0                  | 1                          | 1             | 11           |
| Maharashtra              | 14             | 13                             | 1                      | 3                  | 5                          | 5             | 41           |
| Odisha                   | 2              | 2                              | 1                      | 0                  | 0                          | 0             | 5            |
| Punjab                   | 1              | 5                              | 0                      | 0                  | 0                          | 3             | 9            |
| Rajasthan                | 4              | 2                              | 0                      | 0                  | 0                          | 0             | 6            |
| Tamil Nadu               | 3              | 8                              | 1                      | 0                  | 1                          | 7             | 20           |
| Telangana                | 3              | 5                              | 0                      | 0                  | 0                          | 5             | 13           |
| Uttar Pradesh            | 18             | 6                              | 0                      | 0                  | 2                          | 1             | 27           |

|             |    |    |    |   |    |    |     |
|-------------|----|----|----|---|----|----|-----|
| Uttarakhand | 1  | 1  | 0  | 0 | 1  | 4  | 7   |
| West Bengal | 4  | 4  | 0  | 0 | 1  | 0  | 9   |
| Grand Total | 95 | 84 | 31 | 6 | 17 | 45 | 278 |

RTE/RTC: Ready to Eat/Ready to Cook

## **STATEMENT-II**

### **The criteria used for selecting food-processing companies under PLISFPI**

| <b>Categories</b>   | <b>Segment</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | <b>Minimum Sales</b> | <b>Minimum Investment</b>   |
|---------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------|-----------------------------|
| <b>Category-I</b>   | RTE/RTC                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 500                  | 100                         |
|                     | Processed F&V                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 250                  | 50                          |
|                     | Marine Products                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 600                  | 75                          |
|                     | Mozzarella Cheese                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 150                  | 10 MTPD plant – Rs.23 crore |
| <b>Category-II</b>  | <ul style="list-style-type: none"> <li>• Udyog Aadhar/ Udyami Registered;</li> <li>• Minimum Sales of Rs 1 crore during 2019-20 for the proposed product</li> <li>• Registration with APEDA for the organic product proposed to be incentivised.</li> </ul>                                                                                                                                                                                                                                                           |                      |                             |
| <b>Category-III</b> | <ul style="list-style-type: none"> <li>• Only Indian Brands are covered for selling food products completely manufactured in India;</li> <li>• Branding &amp; Marketing shall be undertaken either by the Applicant directly or through its subsidiary or any other Agency.</li> </ul>                                                                                                                                                                                                                                |                      |                             |
| <b>Millets</b>      | <ul style="list-style-type: none"> <li>• Packaged and Branded Ready to Cook/Ready to Eat (RTC/RTE) food products in consumer packs with more than 15% of millets by weight/ volume in product composition.</li> <li>• Primary processed millet commodities like de-husked/polished millet grains, colour sorted millet grains and Millet Flours/ Atta.</li> <li>• Large Entity: Minimum Sales of food products more than Rs.250 crore</li> <li>• MSME: Minimum Sales of food products more than Rs.2 crore</li> </ul> |                      |                             |

RTE/RTC: Ready to Eat/Ready to Cook

F&V: Fruits & Vegetables

APEDA: Agricultural and Processed Food Products Export Development Authority

MSME: Micro Small Medium Enterprises

**STATEMENT-III****The details of the companies selected under PLISFPI in Andhra Pradesh****(Rs. in crore)**

| <b>Sr. No</b> | <b>Beneficiary Name</b>                    | <b>Sector</b>       | <b>District</b> | <b>Committed Investment</b> | <b>Reported Investment</b> |
|---------------|--------------------------------------------|---------------------|-----------------|-----------------------------|----------------------------|
| 1             | Asvini Fisheries Private Limited           | Marine Products     | East Godavari   | 88.44                       | 1.01                       |
| 2             | Asvini Fisheries Private Limited           | Marine Products     | West Godavari   | 8.92                        | 21.84                      |
| 3             | Avanti Frozen Foods Private Limited        | Marine Products     | Kakinada        | 38.85                       | 69.27                      |
| 4             | Avanti Frozen Foods Private Limited        | Marine Products     | Kakinada        | 29.57                       | 39.13                      |
| 5             | Avanti Frozen Foods Private Limited        | Marine Products     | East Godavari   | 12.9                        | 21.65                      |
| 6             | Choice Trading Corporation Private Limited | Marine Products     | Baptla          | 80                          | 93.85                      |
| 7             | Devi Fisheries Limited                     | Marine Products     | East Godavari   | 5.13                        | 7.58                       |
| 8             | Devi Fisheries Limited                     | Marine Products     | East Godavari   | 5.44                        | 13.8                       |
| 9             | Devi Fisheries Limited                     | Marine Products     | East Godavari   | 91.19                       | 104.48                     |
| 10            | Devi Fisheries Limited                     | Marine Products     | East Godavari   | 11.5                        | 19.89                      |
| 11            | Devi Sea Foods Limited                     | Marine Products     | Prakasam        | 44.8                        | 55.92                      |
| 12            | Devi Sea Foods Limited                     | Marine Products     | West Godavari   | 22.14                       | 9.92                       |
| 13            | Devi Sea Foods Limited                     | Marine Products     | West Godavari   | 9.61                        | 12.39                      |
| 14            | Devi Sea Foods Limited                     | Marine Products     | Singarayokonda  | 2.56                        | 7.39                       |
| 15            | Foods And Inns Limited                     | Fruits & Vegetables | Chittoor        | 5.50                        | 7.62                       |
| 16            | Coastal Foods                              | Millet MSME         | Guntur          | 0                           | 0                          |
| 17            | ITC Limited                                | Fruits & Vegetables | Guntur          | 123.88                      | 127.2                      |
| 18            | ITC Limited                                | Fruits & Vegetables | Guntur          | 3                           | 4.96                       |
| 19            | ITC Limited                                | Marine Products     | Guntur          | 37.77                       | 33.13                      |



|    |                                |                     |               |         |         |
|----|--------------------------------|---------------------|---------------|---------|---------|
| 20 | ITC Limited                    | Marine Products     | Guntur        | 37.78   | 44.91   |
| 21 | ITC Limited (Sp Edibles)       | Fruits & Vegetables | Guntur        | 3.41    | 3.34    |
| 22 | ITC Limited (Sri Sai Agro)     | Fruits & Vegetables | Guntur        | 2.86    | 16.12   |
| 23 | Mtr Foods Private Limited      | Fruits & Vegetables | Guntur        | 24.33   | 26.52   |
| 24 | Nekkanti Sea Foods Ltd         | Marine Products     | East Godavari | 40      | 41.38   |
| 25 | Nekkanti Sea Foods Ltd         | Marine Products     | Nellore       | 9.75    | 10.9    |
| 26 | Nekkanti Sea Foods Ltd         | Marine Products     | Nellore       | 31.64   | 32.84   |
| 27 | Parle Biscuits Pvt Ltd         | RTC/ RTE            | Chittoor      | 15.38   | 56.98   |
| 28 | Treta Agro Pvt. Ltd.           | Millet MSME         | Chittoor      | 0       | 0       |
| 29 | Sandhya Aqua                   | Marine Products     | Kakinada      | 97      | 125.61  |
| 30 | Sandhya Aqua                   | Marine Products     | Krishna       | 5       | 3.73    |
| 31 | Sandhya Aqua                   | Marine Products     | Krishna       | 10      | 6.65    |
| 32 | Sandhya Aqua                   | Marine Products     | East Godavari | 68.23   | 47.72   |
| 33 | Sandhya Marines Limited        | Marine Products     | Prakasam      | 8.35    | 25.29   |
| 34 | Sandhya Marines Limited        | Marine Products     | West Godavari | 1.6     | 5.99    |
| 35 | Sandhya Marines Limited        | Marine Products     | West Godavari | 80.31   | 82.72   |
| 36 | Synthite Industries P Ltd      | Fruits & Vegetables | Prakasam      | 44.62   | 56.86   |
| 37 | Tata Consumer Products Limited | Fruits & Vegetables | Chittoor      | 8.86    | 8.86    |
| 38 | Tata Consumer Products Limited | Fruits & Vegetables | East Godavari | 9.14    | 10.02   |
|    | Total                          |                     |               | 1119.46 | 1257.47 |

## **COVERAGE OF ATAL BHUJAL YOJANA IN TAMIL NADU**

**3156. SHRI MALAIYARASAN D.:**

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the coverage of Atal Bhujal Yojana (ABY) in Tamil Nadu including the number of priority areas identified for groundwater management under ABY;
- (b) the progress made in community participation and groundwater conservation activities in Tamil Nadu under ABY;
- (c) the details of the funds sanctioned, released and utilised for Tamil Nadu under ABY so far; and
- (d) the steps taken/being taken by the Government to ensure sustainable groundwater use and address water scarcity issues in Tamil Nadu through ABY?

**THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):**

(a) to (d): Government of India is implementing Atal Bhujal Yojana, a Central Sector Scheme, in 8203 water stressed Gram Panchayats of 229 administrative blocks/talukas in 80 districts of 7 States viz. Gujarat, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Rajasthan and Uttar Pradesh, on a pilot basis, for a period of 6 years from 01.04.2020 with an objective to promote community led sustainable groundwater management.

The scheme is not being implemented in the State of Tamil Nadu.

## गाँवों का विद्युतीकरण

### 3157. श्री अरुण कुमार सागर:

क्या विद्युत मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या देश के सभी गांवों, विशेषकर उत्तर प्रदेश के शाहजहांपुर लोक सभा निर्वाचन क्षेत्र के अंतर्गत आने वाले गांवों का सरकार की विद्युतीकरण योजना के तहत विद्युतीकरण कर दिया गया है; और

(ख) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

विद्युत मंत्रालय में राज्य मंत्री; तथा नवीन और नवीकरणीय ऊर्जा मंत्रालय में राज्य मंत्री (श्री श्रीपाद येसो नाईक):

(क) और (ख): भारत सरकार ने दीन दयाल उपाध्याय ग्राम ज्योति योजना (डीडीयूजीजेवाई), एकीकृत विद्युत विकास स्कीम (आईपीडीएस), प्रधानमंत्री सहज बिजली हर घर योजना (सौभाग्य) आदि स्कीमों के माध्यम से राज्यों के प्रयासों को सहायता प्रदान की है जिससे सभी घरों को गुणवत्तापूर्ण और विश्वसनीय विद्युत आपूर्ति प्रदान करने के उद्देश्य को प्राप्त करने में उनकी सहायता की जा सके। राज्यों द्वारा दी गई सूचना के अनुसार, देश के सभी आबाद गैर-विद्युतीकृत गाँवों का 28 अप्रैल, 2018 तक विद्युतीकरण कर दिया गया था। डीडीयूजीजेवाई के दौरान कुल 18,374 गाँवों का विद्युतीकरण किया गया था। राज्यों द्वारा दी गई सूचना के अनुसार, डीडीयूजीजेवाई के तहत और उसके बाद सौभाग्य के दौरान, सभी इच्छुक घरों का विद्युतीकरण पूरा कर लिया गया। सौभाग्य अवधि के दौरान कुल 2.86 करोड़ घरों का विद्युतीकरण किया गया, जिसमें शाहजहाँपुर लोकसभा क्षेत्र के 1,23,284 घर शामिल हैं। दोनों स्कीमों में दिनांक 31.03.2022 को बंद हो चुकी हैं।

भारत सरकार जुलाई, 2021 में शुरू की गई संशोधित वितरण क्षेत्र स्कीम (आरडीएसएस) के तहत, छोटे हुए घरों के ग्रिड विद्युतीकरण के लिए राज्यों को आगे भी सहायता प्रदान कर रही है। इसमें पीएम-जनमन (प्रधानमंत्री जनजातीय न्याय महाअभियान) के तहत चिन्हित विशेष रूप से कमजोर जनजातीय समूह (पीवीटीजी) परिवारों डीए-जेजीयूए (धरती आबा जनजातीय ग्राम उत्कर्ष अभियान) के

तहत आदिवासी परिवारों, प्रधानमंत्री अनुसूचित जाति अभ्युदय योजना (पीएम-अजय) के तहत अनुसूचित जाति के परिवारों और जहाँ भी संभव हो, वाइब्रेंट विलेज प्रोग्राम (वीवीपी) के तहत दूरस्थ और सीमावर्ती घरों के विद्युतीकरण के लिए स्वीकृत कार्य शामिल हैं। इसके अलावा, नई सौर ऊर्जा स्कीम के तहत, 30 जून 2025 तक 9961 घरों के लिए ऑफ-ग्रिड सौर आधारित विद्युतीकरण के लिए 50 करोड़ रुपये धनराशि के कार्यों को मंजूरी दी गई है।

आरडीएसएस के तहत अब तक, देश भर में 13.59 लाख घरों के विद्युतीकरण के लिए 6,487 करोड़ रुपये की धनराशि मंजूर की गई है, जिनमें शाहजहांपुर लोकसभा क्षेत्र के 2,924 घर शामिल हैं।

### **TURTUK-HANU ROAD**

#### **3158. SHRI MOHMAD HANEEFA:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

(a) the current status of the construction of the Turtuk - Hanu road in the Union Territory of Ladakh;

(b) whether the Government is aware of the slow pace of construction of above road;

(c) whether the reasons for the delay have been identified, if so, the details thereof;

(d) whether the Government has taken any steps to expedite and complete the construction of the above road since the same is vital for the movement of local people and army personnel, if so, the details thereof; and

(e) the timeline fixed for the completion of construction work for the said project?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a) to (e): The Government in the Ministry of Road Transport and Highways is primarily responsible for development and maintenance of National Highways (NHs).

Further, Funds are allocated to the State Governments/Union Territories (UTs) for development and maintenance of State Roads under the Central Road and Infrastructure Fund (CRIF) Scheme as per the provisions of the amended CRIF Act, 2000.

The road linking Hanuthang to Turtuk is a road belonging to the Union Territory of Ladakh of about 77.35 Km length, of which Package-I (Km 0.00 to Km 4.031) and Package-III (Km 72.35 to Km 77.00) sanctioned under Special Development Package of UT of Ladakh at an estimated cost of Rs. 13.78 crores and Rs. 45.87 crores respectively has been completed.

Project under Package-II in 68.32 Km length has been approved under CRIF Scheme in May 2025 at an estimated cost of Rs. 229.52 crores.

Based on the section 7A and 11 of CRIF Act, 2000, Government finalized the criteria for allocation of funds for development and maintenance of State roads under the CRIF Scheme, which inter-alia provides that the period of completion shall not exceed 36 months for Hill States, North Eastern States and 24 months for other States unless permitted by the State Government/UT.

## **ROAD SAFETY AUDIT ON NHs**

**3159. SHRI P. C. MOHAN:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) the total number of road accidents reported during the last three years, year-wise and State-wise with specific data for Karnataka and Bengaluru Urban;
- (b) the number of fatalities and serious injuries resulting from these accidents along with the major causes identified;
- (c) whether safety audits have been conducted on National Highways (NHs) and urban roads in high-accident zones and if so, the key findings thereof;
- (d) the steps taken to improve road safety including awareness campaigns, engineering interventions, enforcement of traffic rules and adoption of technology;
- (e) whether the Ministry is collaborating with State Governments and urban local bodies to implement the Road Safety Action Plan under India's Road Safety Policy or the Brasilia Declaration; and
- (f) the targets, timelines, financial allocations set to reduce road fatalities in line with Vision Zero and the UNSDG 3.6?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a) and (b): Based on the data received from States/ UTs, the details of total number of road accidents, fatalities and injuries on all categories of roads in the country, State/UT-wise from calendar year 2020 to 2022 are annexed as per **Statement-I, Statement-II and Statement-III**, respectively.

Further, total number of road accidents in Bengaluru City during the Calendar Year 2020 to 2022 is 3233, 3213 and 3822 respectively.

As per data received from the States/UTs, road accidents are multi-causal phenomenon and are the result of interplay of various factors. These can broadly be categorized into (i) human error, (ii) road condition/environment and (iii) vehicular condition.

(c): The Government in Ministry of Road Transport and Highways is mandated with the task of constructing and maintaining National Highways in the Country. As on date, Road safety audit has been conducted in a length of 1,36,716 km since FY 2019-20.

High priority is accorded to identification and rectification of black spots/accident spots on NHs. Rectification of black spots is a continuous process and temporary measures are taken on immediate basis. Short term remedial measures have been completed on 11,866 black-spots and long term remedial measures have been completed on 5324 black-spots. Long term rectification works include improvement of road geometrics, junction improvements, spot widening of carriageway, construction of underpasses/overpasses, etc. which involve pre-construction activities such as land acquisition, forest clearance & utility shifting which takes significant time.

(d): Government has formulated a multi-pronged strategy to address the issue of road safety based on 4E's i.e. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care. Accordingly, various initiatives have been taken for road safety in the country as detailed at **Statement-IV**.

(e): The National Road Safety Policy emphasizes to focus on raising awareness, establishing a comprehensive road safety information database, ensuring safer road infrastructure and vehicles, promoting safer driving practices, protecting vulnerable road users, enforcing traffic laws, and strengthening emergency medical services etc. These activities are broadly covered under the 4Es of Road Safety.

In collaboration with State Governments, various initiatives have been implemented which are aimed at enhancing the safety of road users. The initiatives, inter-alia, include the following:

i. The Motor Vehicles (Amendment) Act, 2019 enacted by the Parliament has strengthened the traffic laws in the country. While Central Government formulates rules under the Motor Vehicle Act, 1988, the enforcement of these rules comes under the purview of State Governments/UT Administrations.

ii. The Government has established an electronic Detailed Accident Report (eDAR) portal, a central repository for reporting, management and analysis of road accidents data to enhance road safety. eDAR provides data-based insights to the State agencies for formulation of policy measures and in strategic decision making, enabling authorities to identify accident spots/blackspots through analytics and take preventive measures.

iii. The Government has developed portal for District Road Safety Committee to undertake review of road safety issues by the District Authorities.

iv. The Government has notified guidelines of Cashless Treatment of Road Accident Victims Scheme 2025 for providing cashless treatment to the victims of road



accidents on all roads for 7 days upto a maximum amount of ₹1.5 lakh per accident per person. District level authorities have been assigned various responsibilities in implementation of the scheme.

v. The Government administers a scheme to set up state-of-the-art Driving Training Institutes (IDTRs, RDTCs, DTCs) in States/UTs to provide quality training to the driving license aspirants. State agencies play a key role in the implementation of this scheme

vi. The Government also administers the Rah-veer scheme for award to person(s) who has saved life of a victim of road crashes involving a motor vehicle by administering immediate assistance and rushing to Hospital/ Trauma Care Centre. The scheme is implemented through the respective State agencies.

vii. The Central Government has issued guidelines for incentive to States for Implementation of Electronic Enforcement of Road Safety under the Scheme of Special Assistance to States for Capital Investment 2025-26 (SASCI 2025-26) with allocation of Rs. 3,000 Crore.

viii. The Government in the Ministry of Road Transport & Highways has developed various web applications/portals such as Vahan, Sarathi m-Parivahan App which facilitate the States/UTs and citizen in the matters relating to Registration certificate and Driving Licence etc.

(f): Stockholm Declaration on Road Safety, adopted at the 3rd Global Ministerial Conference on Road Safety in February 2020, sets a new global target to reduce

road traffic deaths and injuries by 50% by 2030. India is a signatory to the Stockholm Declaration.

Road Safety is an integral and indispensable component of every National Highways Project. Road Safety initiatives on National Highways commence with the inception of Detailed Project Report (DPR) as road safety audit of all National Highways projects has been made mandatory at all stages i.e. design, construction, operation & maintenance through auditors/experts. As per available data, funds allocated to be spent for comprehensive road safety aspects varies from 2.21% to 15% of total cost of the development projects depending upon structures involved for construction of National Highways.

### **STATEMENT-I**

#### **State-wise details of Road Accidents for the Calendar Year 2020 to 2022**

| S. No. | States/UTs        | 2020   | 2021   | 2022   |
|--------|-------------------|--------|--------|--------|
| 1      | Andhra Pradesh    | 19,509 | 21,556 | 21,249 |
| 2      | Arunachal Pradesh | 134    | 283    | 227    |
| 3      | Assam             | 6,595  | 7,411  | 7,023  |
| 4      | Bihar             | 8,639  | 9,553  | 10,801 |
| 5      | Chhattisgarh      | 11,656 | 12,375 | 13,279 |
| 6      | Goa               | 2,375  | 2,849  | 3,011  |
| 7      | Gujarat           | 13,398 | 15,186 | 15,751 |
| 8      | Haryana           | 9,431  | 9,933  | 10,429 |
| 9      | Himachal Pradesh  | 2,239  | 2,404  | 2,597  |
| 10     | Jharkhand         | 4,405  | 4,728  | 5,175  |
| 11     | Karnataka         | 34,178 | 34,647 | 39,762 |
| 12     | Kerala            | 27,877 | 33,296 | 43,910 |
| 13     | Madhya Pradesh    | 45,266 | 48,877 | 54,432 |
| 14     | Maharashtra       | 24,971 | 29,477 | 33,383 |
| 15     | Manipur           | 432    | 366    | 508    |

|                          |                                      |                 |                 |                 |
|--------------------------|--------------------------------------|-----------------|-----------------|-----------------|
| 16                       | Meghalaya                            | 214             | 245             | 246             |
| 17                       | Mizoram                              | 53              | 69              | 133             |
| 18                       | Nagaland                             | 500             | 746             | 489             |
| 19                       | Odisha                               | 9,817           | 10,983          | 11,663          |
| 20                       | Punjab                               | 5,203           | 5,871           | 6,138           |
| 21                       | Rajasthan                            | 19,114          | 20,951          | 23,614          |
| 22                       | Sikkim                               | 138             | 155             | 211             |
| 23                       | Tamil Nadu                           | 49,844          | 55,682          | 64,105          |
| 24                       | Telangana                            | 19,172          | 21,315          | 21,619          |
| 25                       | Tripura                              | 466             | 479             | 575             |
| 26                       | Uttarakhand                          | 1,041           | 1,405           | 1,674           |
| 27                       | Uttar Pradesh                        | 34,243          | 37,729          | 41,746          |
| 28                       | West Bengal                          | 10,863          | 11,937          | 13,686          |
| 29                       | Andaman & Nicobar Islands            | 141             | 115             | 141             |
| 30                       | Chandigarh                           | 159             | 208             | 237             |
| 31                       | Dadra & Nagar Haveli and Daman & Diu | 100             | 140             | 196             |
| 32                       | Delhi                                | 4,178           | 4,720           | 5,652           |
| 33                       | Jammu & Kashmir \$                   | 4,860           | 5,452           | 6,092           |
| 34                       | Ladakh                               |                 | 236             | 374             |
| 35                       | Lakshadweep                          | 1               | 4               | 3               |
| 36                       | Puducherry                           | 969             | 1,049           | 1,181           |
| <b>Total (All India)</b> |                                      | <b>3,72,181</b> | <b>4,12,432</b> | <b>4,61,312</b> |

**Note:** \$ Includes data of Ladakh for the Year 2020.

### **STATEMENT-II**

**State-wise details of Road Accident Fatalities for the Calendar Year 2020 to 2022 -**

| S. No. | States/UTs        | 2020  | 2021  | 2022  |
|--------|-------------------|-------|-------|-------|
| 1      | Andhra Pradesh    | 7,039 | 8,186 | 8,293 |
| 2      | Arunachal Pradesh | 73    | 157   | 148   |
| 3      | Assam             | 2,629 | 3,036 | 2,994 |
| 4      | Bihar             | 6,699 | 7,660 | 8,898 |
| 5      | Chhattisgarh      | 4,606 | 5,371 | 5,834 |
| 6      | Goa               | 223   | 226   | 271   |

|                          |                                      |                 |                 |                 |
|--------------------------|--------------------------------------|-----------------|-----------------|-----------------|
| 7                        | Gujarat                              | 6,170           | 7,452           | 7,618           |
| 8                        | Haryana                              | 4,507           | 4,706           | 4,915           |
| 9                        | Himachal Pradesh                     | 893             | 1,052           | 1,032           |
| 10                       | Jharkhand                            | 3,044           | 3,513           | 3,898           |
| 11                       | Karnataka                            | 9,760           | 10,038          | 11,702          |
| 12                       | Kerala                               | 2,979           | 3,429           | 4,317           |
| 13                       | Madhya Pradesh                       | 11,141          | 12,057          | 13,427          |
| 14                       | Maharashtra                          | 11,569          | 13,528          | 15,224          |
| 15                       | Manipur                              | 127             | 110             | 127             |
| 16                       | Meghalaya                            | 144             | 187             | 162             |
| 17                       | Mizoram                              | 42              | 56              | 113             |
| 18                       | Nagaland                             | 53              | 55              | 73              |
| 19                       | Odisha                               | 4,738           | 5,081           | 5,467           |
| 20                       | Punjab                               | 3,898           | 4,589           | 4,756           |
| 21                       | Rajasthan                            | 9,250           | 10,043          | 11,104          |
| 22                       | Sikkim                               | 47              | 56              | 92              |
| 23                       | Tamil Nadu                           | 14,527          | 15,384          | 17,884          |
| 24                       | Telangana                            | 6,882           | 7,557           | 7,559           |
| 25                       | Tripura                              | 192             | 194             | 241             |
| 26                       | Uttarakhand                          | 674             | 820             | 1,042           |
| 27                       | Uttar Pradesh                        | 19,149          | 21,227          | 22,595          |
| 28                       | West Bengal                          | 5,128           | 5,800           | 6,002           |
| 29                       | Andaman & Nicobar Islands            | 14              | 20              | 19              |
| 30                       | Chandigarh                           | 53              | 96              | 83              |
| 31                       | Dadra & Nagar Haveli and Daman & Diu | 64              | 76              | 90              |
| 32                       | Delhi                                | 1,196           | 1,239           | 1,461           |
| 33                       | Jammu & Kashmir \$                   | 728             | 774             | 805             |
| 34                       | Ladakh                               |                 | 56              | 62              |
| 35                       | Lakshadweep                          | 0               | 1               | 2               |
| 36                       | Puducherry                           | 145             | 140             | 181             |
| <b>Total (all India)</b> |                                      | <b>1,38,383</b> | <b>1,53,972</b> | <b>1,68,491</b> |

**Note:** \$ Includes data of Ladakh for the Year 2020.

**STATEMENT-III****State-wise details of Road Accident Injuries for the Calendar Year 2020 to 2022**

| <b>S. No.</b> | <b>State</b>                         | <b>2020</b> | <b>2021</b> | <b>2022</b> |
|---------------|--------------------------------------|-------------|-------------|-------------|
| 1             | Andhra Pradesh                       | 19675       | 21040       | 21340       |
| 2             | Arunachal Pradesh                    | 185         | 347         | 186         |
| 3             | Assam                                | 5269        | 5763        | 5637        |
| 4             | Bihar                                | 7016        | 7946        | 7068        |
| 5             | Chhattisgarh                         | 10505       | 10683       | 11695       |
| 6             | Goa                                  | 880         | 843         | 1091        |
| 7             | Gujarat                              | 12002       | 13690       | 15089       |
| 8             | Haryana                              | 7659        | 8121        | 8519        |
| 9             | Himachal Pradesh                     | 3223        | 3454        | 4063        |
| 10            | Jharkhand                            | 3295        | 3227        | 3747        |
| 11            | Karnataka                            | 39492       | 40754       | 48154       |
| 12            | Kerala                               | 30510       | 36775       | 49307       |
| 13            | Madhya Pradesh                       | 46456       | 48956       | 55168       |
| 14            | Maharashtra                          | 19914       | 23071       | 27239       |
| 15            | Manipur                              | 663         | 504         | 817         |
| 16            | Meghalaya                            | 220         | 263         | 310         |
| 17            | Mizoram                              | 68          | 65          | 107         |
| 18            | Nagaland                             | 286         | 380         | 291         |
| 19            | Odisha                               | 8822        | 9782        | 10302       |
| 20            | Punjab                               | 2904        | 3072        | 3324        |
| 21            | Rajasthan                            | 16769       | 19344       | 22293       |
| 22            | Sikkim                               | 218         | 244         | 354         |
| 23            | Tamil Nadu                           | 47618       | 55996       | 67703       |
| 24            | Telangana                            | 18661       | 20107       | 20209       |
| 25            | Tripura                              | 470         | 547         | 541         |
| 26            | Uttarakhand                          | 854         | 1091        | 1613        |
| 27            | Uttar Pradesh                        | 22410       | 24897       | 28541       |
| 28            | West Bengal                          | 9715        | 10454       | 12843       |
| 29            | Andaman & Nicobar Islands            | 145         | 97          | 136         |
| 30            | Chandigarh                           | 148         | 172         | 203         |
| 31            | Dadra & Nagar Haveli and Daman & Diu | 119         | 171         | 273         |

|              |                    |                 |                 |                 |
|--------------|--------------------|-----------------|-----------------|-----------------|
| 32           | Delhi              | 3662            | 4273            | 5201            |
| 33           | Jammu & Kashmir \$ | 5894            | 6972            | 8372            |
| 34           | Ladakh             |                 | 242             | 346             |
| 35           | Lakshadweep        | 1               | 6               | 2               |
| 36           | Puducherry         | 1019            | 1099            | 1282            |
| <b>Total</b> |                    | <b>3,46,747</b> | <b>3,84,448</b> | <b>4,43,366</b> |

**Note:** \$ Includes data of Ladakh for the Year 2020.

### **STATEMENT-IV**

**Details of various initiatives taken by the Government in Ministry of Road**

**Transport and Highways for road safety : -**

(1) Education:

- i. Administers a scheme for setting up of Institutes of Driving Training & Research (IDTRs), Regional Driving Training Centres (RDTCs) and Driving Training Centres (DTCs) at state/district level across the Country. Recently revised scheme guidelines have been issued, incorporating enhanced financial assistance and streamlined eligibility criteria for establishing Driving Training Institutes. Additionally, incentives have been introduced for setting up Automated Testing Stations (ATS) in conjunction with Driving Training Institutes (DTIs) under the Training-Testing Cluster approach.
- ii. Administers Road Safety Advocacy Scheme for raising awareness about road safety and for administering road safety programs.
- iii. Observance of National Road Safety Month every year for spreading awareness and strengthening road safety.

iv. Prepared Concept Note and Road Map for involvement of volunteers under Sadak Suraksha Mitra for Road Safety related works.

(2) Engineering :

2.1. Road engineering:

i. Road Safety Audit (RSA) of all National Highways (NHs) has been made mandatory through third party auditors/ experts at all stages i.e. design, construction, operation and maintenance etc.

ii. High priority is accorded to identification and rectification of black spots /accident spots on NHs.

iii. Road Safety Officer (RSO) has been designated at each Regional Office of road owning agencies under the Ministry to look after RSA and other road safety related works.

iv. Administers the electronic Detailed Accident Report (e-DAR) Project to establish a central repository for reporting, management and analysis of road accidents data across the Country.

v. Issued guidelines for the provision of signages on Expressways and National Highways to offer improved visibility and intuitive guidance to the drivers.

vi. Provisions have been made in the Motor Vehicles Act, 1988 for failure to comply with standards for the road design, construction and maintenance, as prescribed by the Central Government from time to time.

2.2 Vehicle engineering:

Various initiatives were undertaken to make vehicles safer, including the following:-

i. Mandatory provision of an airbag for the passenger seated on the front seat of a vehicle, next to the driver.

ii. Prescribed norms related to safety measures for children below four years of age, riding or being carried on a motor cycle. It also specifies use of a safety harness, crash helmet and restricts speed to 40kmph.

iii. Mandatory provisions for fitment of following listed safety technologies: -

For M1 category vehicles:

- Seat Belt Reminder (SBR) for driver and co-driver.
- Manual Override for central locking system
- Over speed warning system.

For all M and N category vehicles:

- Reverse Parking Alert System

iv. Mandated Anti-Lock Braking System (ABS) for certain classes of L [Motor vehicle with less than four wheels and includes a Quadricycle], M [Motor vehicles with at least four wheels used for carrying passengers] and N [Motor vehicles with at least four wheels used for carrying goods which may also carry persons in addition to goods, subject to conditions stipulated in BIS standards] categories.

v. Mandated speed limiting function/speed limiting device in all transport vehicles, except for two wheelers, three wheelers, quadricycles, fire tenders, ambulances and police vehicles.

vi. Published the rules for recognition, regulation and control of Automated Testing Stations, which define the procedure for fitness testing of vehicles through



automated equipment and the procedure for grant of fitness certificate by ATSS.

The rules have been further amended on 31.10.2022 and 14.03.2024.

vii. Formulated the Vehicle Scrapping Policy based on incentives/dis-incentives and for creating an ecosystem to phase out old, unfit and polluting vehicles.

viii. Formulated a Scheme to set up one model Inspection & Certification Centre in each State/UT with Central assistance for testing the fitness of vehicles through an automated system.

ix. Published rules regarding the Bharat New Car Assessment Program (BNCAP) to introduce the concept of safety rating of passenger cars and empower consumers to take informed decisions.

x. Published rules regarding prescribed level playing field in the area of manufacturing of buses by Original Equipment Manufacturers (OEMs) and Bus Body Builders.

xi. Mandated vehicles, manufactured on or after 1st October, 2025, shall be fitted with an air-conditioning system for the cabin of vehicles of N2 (goods vehicle with gross vehicle weight exceeding 3.5 tonnes but not exceeding 12.0 tonnes) and N3 (goods vehicle with gross vehicle weight exceeding 12.0 tonnes) category.

xii. Published rules for revision of standards for Safety Belt, Restraint Systems and Safety Belt Reminder to provide provisions for applicability of revised standards for safety belt assemblies, safety belt anchorages and the installation of Safety Belts and Restraint Systems, in Motor vehicles of category M,N and L7 w.e.f. 01st April, 2025. Further, the vehicles of category M1, manufactured on and after the 1st April

2025, shall meet the requirement of safety belt reminder for all front facing rear seats as per AIS-145-2018.

(3) Enforcement:

i. The Motor Vehicles (Amendment) Act, 2019 as stands implemented provides for strict penalties for ensuring compliance and enhancing deterrence for violation of traffic rules and strict enforcement through use of technology. Traffic management and enforcement is essentially in the domain of State Governments/UT Administrations. While Central Government formulates rules under the Motor Vehicle Act, 1988, the enforcement of these rules comes under the purview of State Governments/UT Administrations.

ii. Issued rules for Electronic Monitoring and Enforcement of Road Safety. The rules specify the detailed provisions for placement of electronic enforcement devices on high risk & high density corridors on National Highways, State Highways and critical junctions cities having a population of more than one million in the country and cities under National Clean Air Programme (NCAP).

iii. Government has issued guidelines for incentive to States for Implementation of Electronic Enforcement of Road Safety under the Scheme for Special Assistance to States for Capital Investment 2025-26 (SASCI 2025-26) with allocation of Rs. 3,000 Crore (on first come first serve basis).

iv. On 10th June, 2024, the Government has issued an advisory to all the States and Union territories on technological interventions for ensuring compliance with Motor Vehicle Act, 1988.

(4) Emergency care:

- i. Revised the scheme guidelines (named as Rah-Veer) for the protection of Good Samaritan, who in good faith, voluntarily and without expectation of any reward or compensation renders emergency medical or non-medical care or assistance at the scene of an accident to the victim or transports such victim to the hospital. As per the scheme, the reward for Rah-Veer has been increased to Rs. 25,000/- from Rs. 5,000/-.
- ii. Enhanced compensation of victims of Hit and Run motor accidents (from Rs. 12,500 to Rs. 50,000 for grievous hurt and from Rs. 25,000 to Rs.2,00,000 for death).
- iii. The National Highways Authority of India has made provisions for ambulances with paramedical staff/Emergency Medical Technician/Nurse at toll plazas on the completed corridors of National Highways.
- iv. Government in Ministry of Road Transport and Highways has notified the Cashless Treatment of Road Accident Victims Scheme, 2025 on 5<sup>th</sup> May, 2025. The detailed guidelines including process flow, stakeholder wise standard operating procedures and clearly delineated roles and responsibilities have also been notified on 4<sup>th</sup> June, 2025.

**SEAPLANE INITIATIVES UNDER UDAN**

**3160. SHRI RAO RAJENDRA SINGH:**

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) the details of seaplane routes identified under the UDAN scheme along with the number of such routes likely to become operational by 2026;
- (b) whether the Government is aware that 114 UDAN routes have been discontinued due to disruptions caused by COVID-19 and airline shutdowns;
- (c) if so, the details thereof along with the steps taken to address the issue; and
- (d) the steps being taken to mitigate the impact of poor weather conditions and operational constraints on UDAN flight cancellations?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND  
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI  
MURLIDHAR MOHOL):**

(a): Ministry of Civil Aviation introduced seaplane operations from water aerodromes under the Regional Connectivity Scheme - Ude Desh Ka Aam Nagrik 3.0 (RCS-UDAN 3.0). During various rounds of bidding, 30 valid seaplane routes have been awarded, connecting identified water aerodromes.

(b) and (c): As of now, 129 RCS routes have been discontinued before the 3-year tenure till date due to various reasons such as COVID-19 pandemic, grounding of many aircraft due to supply chain issues, shutting down of airlines and low passenger demand on some routes.

Of these, 24 routes are currently being operated commercially outside the UDAN scheme, without any Viability Gap Funding (VGF) or concessions and 28 routes are operational under the scheme, having been awarded to other airlines in later bidding rounds. Additionally, 39 routes do not meet the criteria for re-bidding

under RCS provisions, as both connecting airports are already served reflecting the sustained efforts and progress made under the scheme in operationalizing multiple routes from airports developed under RCS. The routes which were once awarded but could not commence or continue, are offered for re-bidding under subsequent UDAN Rounds.

(d): In the event of flight cancellations, including UDAN Flights, DGCA has issued Civil Aviation Requirement (CAR) Section 3, Series M, Part IV titled as "Facilities to be provided to passengers by airlines due to denied boarding, cancellation of flights and delays in flights".

Further, to reduce cancellations due to low visibility in poor weather conditions, AAI is increasingly adopting technologies like Special Visual Flight Rules, Instrument Flight Rules and Required Navigation Performance procedures at airports.

### **PM-EBUS SEWA SCHEME**

#### **3161. SHRI PUSHPENDRA SAROJ:**

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) the number of electric buses operational, under procurement and pending deployment under the PM-eBus Sewa Scheme, year, State and district-wise;
- (b) the details of the total funds sanctioned, allocated and disbursed for the implementation of the scheme in Uttar Pradesh including district-wise details of the expenditure incurred towards bus procurement, charging infrastructure and depot readiness;

(c) whether the Government monitors the status of electric bus charging infrastructure availability and grid integration readiness in each approved district and if so, the status thereof; and

(d) whether the Government maintains data on the average time taken from sanction to on-road deployment of electric buses in each district of Uttar Pradesh and if so, the details thereof since inception of the scheme, district-wise?

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):**

(a): Government of India has launched "PM-eBus Sewa Scheme" on 16th August 2023 with the aim to augment city bus operations by deployment of 10,000 electric buses on PPP model. Deployment and operation of electric buses under the scheme is subject to the completion of work related to Associated Infrastructure (Behind-the-Meter Power and Civil Depot Infrastructure). A total of 7293 buses has been sanctioned so far out of which 6518 buses have been tendered. The State-wise, year-wise details of number of buses sanctioned and tendered under the PM-eBus Sewa Scheme are given in **Statement**.

(b) to (d): The State of Uttar Pradesh has not participated in the Scheme thus far; therefore, no funds have been sanctioned to Uttar Pradesh under the PM-eBus Sewa Scheme.

Under the PM-eBus Sewa Scheme, one-time 100% Central Assistance (CA) is provided for Behind-the-meter (BTM) power infrastructure for sanctioned depots.

The scheme adopted Gross Cost Contract model under which operator provides Chargers along with deployment of buses. City submits BTM proposals including grid integration readiness in consultation with the respective Distribution companies (DISCOM). Project Monitoring and Evaluation Committee (PMEC) set-up under PM-eBus Sewa Scheme evaluates the infrastructure proposals submitted by States/UTs and monitors progress thereof.

### **STATEMENT**

**State-wise, year-wise details of number of buses sanctioned under the PM-eBus Sewa Scheme:**

| <b>FY</b> | <b>State / UT</b> | <b>No. of Cities</b> | <b>No. of Buses Sanctioned</b> |
|-----------|-------------------|----------------------|--------------------------------|
| 2023-24   | Assam             | 01                   | 100                            |
|           | Bihar             | 06                   | 400                            |
|           | Chhattisgarh      | 04                   | 240                            |
|           | Gujarat           | 06                   | 450                            |
|           | Haryana           | 07                   | 450                            |
|           | Madhya Pradesh    | 06                   | 582                            |
|           | Maharashtra       | 22                   | 1559                           |
|           | Meghalaya         | 01                   | 50                             |
|           | Odisha            | 05                   | 400                            |
|           | Punjab            | 04                   | 347                            |
|           | Rajasthan         | 08                   | 675                            |
|           | Uttarakhand       | 02                   | 150                            |
|           | Chandigarh        | 01                   | 100                            |
|           | Jammu & Kashmir   | 02                   | 200                            |
|           | Ladakh            | 01                   | 15                             |
|           | Puducherry        | 01                   | 75                             |
| 2024-25*  | Andhra Pradesh    | 11                   | 750                            |

|  |           |           |             |
|--|-----------|-----------|-------------|
|  | Karnataka | 10        | 750         |
|  | <b>18</b> | <b>98</b> | <b>7293</b> |

A total of 7,293 buses has been sanctioned under the PM-eBus Sewa Scheme, with **5,512 buses in FY 2023–24** and **1,781 buses in FY 2024–25** (\* Including revised demand from already approved States/UTs).

State-wise, year-wise details of number of buses tendered under the PM-eBus

Sewa Scheme:

| FY      | Tender    | States/ UT        | No of Buses Tendered |
|---------|-----------|-------------------|----------------------|
| 2023-24 | Tender I  | Assam             | 100                  |
|         |           | Maharashtra       | 1,290                |
|         |           | Haryana           | 200                  |
|         |           | J&K               | 125                  |
|         |           | Chandigarh        | 100                  |
|         |           | Odisha            | 340                  |
| 2024-25 | Tender II | Ladakh            | 15                   |
|         |           | Madhya Pradesh    | 472                  |
|         |           | Chhattisgarh      | 205                  |
|         |           | Rajasthan         | 675                  |
|         |           | Uttarakhand       | 110                  |
|         |           | Punjab            | 305                  |
|         |           | Meghalaya         | 20                   |
|         |           | Bihar             | 400                  |
|         |           | Puducherry        | 75                   |
|         |           | Gujarat           | 425                  |
|         |           | Haryana           | 250                  |
|         |           | Maharashtra       | 121                  |
|         |           | Andhra Pradesh    | 750                  |
|         |           | Madhya Pradesh-7m | 110                  |
|         |           | Chhattisgarh-7m   | 35                   |



|  |  |                |       |
|--|--|----------------|-------|
|  |  | Uttarakhand-7m | 40    |
|  |  | J&K-7m         | 75    |
|  |  | Maharashtra-7m | 148   |
|  |  | Odisha-7m      | 60    |
|  |  | Meghalaya-7m   | 30    |
|  |  | Punjab-7m      | 42    |
|  |  | Total          | 6,518 |

### MASTER PLAN FOR LINK ROADS

#### 3162. SHRIMATI D. K. ARUNA:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) whether residents in congested neighbourhoods in many cities such as Chennai, Hyderabad and Bengaluru have urged the respective Municipal Corporations to prepare Master Plans for construction of link roads to alleviate traffic congestion and if so, the details thereof;
- (b) whether the Municipal Corporations propose to construct at least 800 to 1000 metres long link roads connecting local streets, wards and zones; and
- (c) if so, the details thereof and the steps taken to achieve the goal of 'Viksit Bharat-2047', State-wise including Telangana?

#### **THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):**

(a) to (c): As per 12<sup>th</sup> Schedule of the Constitution of India, urban planning is the function of Urban Local Bodies (ULBs)/ Urban Development Authorities. The Government of India supplements the efforts of the States/ Union Territories (UTs) through schematic interventions. Therefore, the respective State Governments are

responsible for planning, initiating and developing urban transport infrastructure including integration amongst various modes of public transport, construction of link roads to alleviate traffic congestion.

However, the Ministry of Housing & Urban Affairs (MoHUA), Government of India has issued Urban and Regional Development Plan Formulation and Implementation (URDPFI) Guidelines, 2014 ([https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I\(2\).pdf](https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I(2).pdf)) for adoption by the States/Union Territories for regulated and planned development.

The Chapter - 8 “Infrastructure Planning” of URDPFI guidelines 2014 deals with Transportation Planning and aspects of Classification of Urban Roads including Design Consideration of Urban Roads, etc. State/ UTs, Urban Development Authorities/ Urban Local Bodies are expected to adopt URDPFI guidelines in accordance with prevailing local conditions which may vary from city to city.

Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), 'formulation of GIS based Master Plan' has been approved as a 100% centrally funded sub-scheme and is being implemented in 461 towns from 35 States/UTs. Draft GIS database has been created for 454 towns, out of which final GIS database has been created for 447 towns. Draft GIS Based Master Plans have been formulated in 395 towns, out of which final GIS Based Master Plans have been

approved in 278 towns. Statewise details of Master Plans taken-up under AMRUT including Telangana at **Statement-I** .

Under AMRUT 2.0, the sub-scheme for Formulation of GIS based Master Plans has been extended to cover Class-II Towns with population of 50,000 - 99,999. Draft Master Plan for 112 cities out of which 48 cities have finalised the Master Plans so far. Statewise details of Master Plans taken up under AMRUT 2.0 including Telangana at **Statement-II**.

Accordingly, the Government views urban planning and infrastructure development as core drivers for realizing the vision of Viksit Bharat, with sustained focus on enhancing connectivity and livability in cities.

### **STATEMENT-I**

#### **State-wise details of Master Plans taken-up under AMRUT**

| SI NO | State             | GIS database created | Master Plans formulated | Master Plan approved |
|-------|-------------------|----------------------|-------------------------|----------------------|
| 1     | Andhra Pradesh    | 26                   | 26                      | 21                   |
| 2     | Andaman & Nicobar | 1                    |                         |                      |
| 3     | Arunachal Pradesh | 1                    | 1                       | 1                    |
| 4     | Assam             | 4                    | 4                       | 1                    |
| 5     | Bihar             | 24                   |                         |                      |
| 6     | Chhattisgarh      | 9                    | 9                       |                      |
| 7     | Goa               | 1                    | 1                       |                      |
| 8     | Gujarat           | 31                   | 31                      | 31                   |
| 9     | Haryana           | 17                   | 16                      |                      |
| 10    | Himachal Pradesh  | 2                    | 2                       | 2                    |
| 11    | Jammu & Kashmir   | 2                    | 2                       | 2                    |

|    |                |     |     |     |
|----|----------------|-----|-----|-----|
| 12 | Jharkhand      | 6   | 6   | 6   |
| 13 | Karnataka      | 23  | 16  |     |
| 14 | Kerala         | 9   | 9   | 9   |
| 15 | Ladakh         | 2   | 1   |     |
| 16 | Madhya Pradesh | 34  | 32  | 23  |
| 17 | Maharashtra    | 44  | 44  | 44  |
| 18 | Manipur        | 1   | 1   | 1   |
| 19 | Meghalaya      | 1   | 1   | 1   |
| 20 | Mizoram        | 1   | 1   | 1   |
| 21 | Nagaland       | 2   | 2   | 2   |
| 22 | Odisha         | 6   | 1   |     |
| 23 | Puducherry     | 3   | 3   | 2   |
| 24 | Punjab         | 17  | 17  | 16  |
| 25 | Rajasthan      | 29  | 28  | 28  |
| 26 | Sikkim         | 1   | 1   | 1   |
| 27 | Tamil Nadu     | 18  | 18  | 2   |
| 28 | Telangana      | 12  | 10  | 3   |
| 29 | Uttar Pradesh  | 59  | 59  | 52  |
| 30 | Uttarakhand    | 7   | 7   |     |
| 31 | West Bengal    | 54  | 46  | 29  |
|    | Total          | 447 | 395 | 278 |

### **STATEMENT-II**

#### **State-wise details of Master Plans taken up under AMRUT 2.0**

| SI No | State          | Draft Master Plan | Final Master Plan |
|-------|----------------|-------------------|-------------------|
| 1     | ANDHRA PRADESH | 35                | 2                 |
| 2     | Madhya Pradesh | 9                 | 3                 |
| 3     | MAHARASHTRA    | 66                | 42                |
| 4     | Rajasthan      | 2                 | 1                 |
| 5     | Telangana      | 0                 | 0                 |
|       | Total          | 112               | 48                |

## **DEMAND OF ELECTRICITY**

### **3163. SHRI V. K. SREEKANDAN:**

Will the Minister of **POWER** be pleased to state:

(a) whether it is a fact that Kerala's peak electricity demand is likely to exceed 7,000 megawatts by 2026-27 and if so, the details thereof;

(b) whether it is also a fact that electricity demand has increased across the country due to electric vehicle charging and it is expected that demand for electricity may go up substantially due to increased demand for electric vehicles;

(c) whether the Government is aware that the increased electricity demand due to surge in electrical vehicles may cause deficit in electricity; and

(d) if so, the steps taken by the Government in this regard?

### **THE MINISTER OF STATE IN THE MINISTRY OF POWER; AND MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK):**

(a): As per Mid-term Review of 20th Electric Power Survey (EPS) report, published by the Central Electricity Authority, the estimated peak demand of Kerala is estimated to be 6,022 MW by FY 2026-27.

(b) to (d): There has been increase in electricity demand in the country due to several factors such as rapid economic growth, expanded household electrification, increasing urbanization, rising living standards and the growing use of energy-intensive technologies like air conditioners and Electric Vehicles.

As per midterm review of 20<sup>th</sup> EPS, the electricity demand due to Electric Vehicle (EV) charging is estimated to be 63,651 MU (about 2.35 % of projected total demand) by FY 2031-32. Adequate generation capacity has been planned to meet the rising demand of electricity in the country including due to rise in Electrical Vehicles.

The installed electricity generation capacity in the country is 485 GW as on June, 2025. As per National Electricity Plan (Generation) published in May, 2023, installed generation capacity of the country is likely to increase to about 870 GW in 2031-32. The Government of India has taken following steps to increase the generation capacity of the country:

(i) The projected thermal (coal and lignite) capacity requirement by the year 2034–35 is estimated at approximately 3,07,000 MW as against the 2,11,855 MW installed capacity as on 31.03.2023. To meet this requirement, Ministry of Power has envisaged to set up an additional minimum 97,000 MW coal and lignite based thermal capacity.

Thermal capacities of around 11,680 MW have already been commissioned since April 2023 till June 2025. In addition, 38,935 MW (including 5,695 MW of stressed thermal power projects) of thermal capacity is currently under construction. Further, contracts for 15,440 MW thermal capacity have been awarded in FY 2024-25 and is due for construction. To meet the projected demand in the country, 35,460 MW of coal and lignite based candidate capacity has been identified, which is at various stages of planning in the country.

(ii) 13,463.5 MW of Hydro Electric Projects are under construction. Further, 9,802 MW of Hydro Electric Projects are under various stage of planning and targeted to be completed by 2031-32.

(iii) 6,600 MW of Nuclear Capacity is under construction and targeted to be completed by 2029-30. 7,000 MW of Nuclear Capacity is under various stages of planning and approval.

(iv) 1,58,450 MW Renewable Capacity including 74,150 MW of Solar, 30,080 MW of Wind and 53,750 MW Hybrid power is under construction while 62,000 MW of Renewable Capacity including 46,010 MW of Solar and 15,990 MW Hybrid Power is at various stages of planning and targeted to be completed by 2029-30.

(v) In energy storage systems, 8,250 MW/49,500 MWh Pumped Storage Projects (PSPs) are under construction. Further, a total of 5,780 MW/34,680 MWh capacity of Pumped Storage Projects (PSPs) are concurred and yet to be taken up for construction. Out of these, 3,500 MW/21,000 MWh capacity of Pumped Storage Projects (PSPs) are under bidding and 15,829 MW/51,106 MWh Battery Energy Storage System (BESS) are currently under various stages of construction/ bidding.

## **IMPLEMENTATION OF NULM**

### **3164. SHRIMATI DAGGUBATI PURANDESWARI:**

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) whether the National Urban Livelihoods Mission (NULM) has been successfully implemented to improve the livelihood opportunities of urban poor and if so, the details thereof;
- (b) the main objectives of the mission including its focus on skill development, self-employment and market-based employment opportunities for the urban poor;
- (c) the initiatives taken under NULM for organizing urban poor into grassroots level institutions including the involvement of street vendors;
- (d) the provision of shelter and essential services for the urban homeless including the progress made in providing such facilities as of July 2025; and
- (e) the steps being taken to ensure easy access to credit for self-employment ventures under the mission along with the number of people benefitting from these provisions?

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):**

(a) and (b): The Ministry of Housing and Urban Affairs, MoHUA implemented National Urban Livelihoods Mission (NULM) in 2014 and it ended on 30<sup>th</sup> September, 2024. The mission aimed to reduce poverty and vulnerability of the urban poor households by enabling them to access gainful self-employment and skilled wage employment opportunities, in order to improve their livelihoods on a sustainable basis, through building strong grassroot level institutions of the urban poor. The achievements made under the mission till 30.09.2024 across the country are as under:



|                                                                                        |                  |
|----------------------------------------------------------------------------------------|------------------|
| <b>No. of Self Help Groups (SHGs) formed</b>                                           | <b>10,02,545</b> |
| <b>No. of SHGs given Revolving Fund</b>                                                | <b>6,79,705</b>  |
| <b>No. of Candidates Skill Trained</b>                                                 | <b>15,42,952</b> |
| <b>No. of Skilled Candidates Placed</b>                                                | <b>8,43,299</b>  |
| <b>No. of Beneficiaries assisted for setting up individual/Group Micro Enterprises</b> | <b>9,81,899</b>  |
| <b>No. of loans disbursed to SHGs under Bank linkage Programme</b>                     | <b>6,42,207</b>  |
| <b>Number of Street Vendors issued ID card</b>                                         | <b>32,59,522</b> |
| <b>Number of SUH functional</b>                                                        | <b>1,995</b>     |

(c): The Support to Urban Street Vendors (SUSV) component of NULM addressed livelihood concerns of the urban street vendors by facilitating survey, issue of certificates and identity cards, creation of required physical infrastructure for vending zones, pro-vendor urban planning and provision of skills to urban street vendors for accessing emerging market opportunities.

(d): Shelter for Urban Homeless (SUH) component of NULM, focused on providing permanent shelters equipped with basic facilities for the urban homeless. As reported by States/UTs, a total of 1,995 shelters have been made functional across the country till the implementation period of the mission.

(e): The Mission provided financial assistance to individuals/groups/SHGs of urban poor for setting up gainful self-employment ventures or micro-enterprises. The details of number of beneficiaries till the implementation period of the mission is as under:-

|                                                                                        |                 |
|----------------------------------------------------------------------------------------|-----------------|
| <b>No. of Beneficiaries assisted for setting up individual/Group Micro Enterprises</b> | <b>9,81,899</b> |
| <b>No. of loans disbursed to SHGs under Bank linkage Programme</b>                     | <b>6,42,207</b> |

## **PRICE HIKE OF LPG**

**3165 SHRI K. SUDHAKARAN:**

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) the reasons for LPG price hike in June 2025 despite a decline in global crude prices and whether the Government proposes a real-time public dashboard linking retail prices to international benchmarks and if so, the details thereof;
- (b) whether the Government has reviewed audit findings including those from the CAG revealing that over 44% of Ujjwala beneficiaries in tribal and rural regions did not refill their first free LPG cylinder and if so, the details thereof along with the corrective steps taken in this regard;
- (c) whether any third-party audits have been conducted since 2022 on subsidy leakage or ghost beneficiaries under DBT and PAHAL and if so, the details thereof;
- (d) whether such reports would be made public;
- (e) whether the Government has published a year-wise implementation roadmap for the National Green Hydrogen Mission and if so, the details thereof; and
- (f) whether the Government has examined the impact of high distributor margins on LPG affordability in remote areas and proposed any rationalisation framework and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):**

(a): Government of India has not increased the price of domestic LPG in June 2025. India imports about 60% of the domestic LPG consumed. Price of LPG in the country is linked to its price in the international market. While the average Saudi CP (international benchmark for LPG pricing) rose by 51% (from US\$ 385/MT in July 2023 to US\$ 582/MT in June 2025), the effective price for Pradhan Mantri Ujjwala Yojana (PMUY) consumers for domestic LPG was reduced by 38% (from Rs. 903 in August 2023 to Rs. 553 in July 2025). The retail selling price of a 14.2 Kg domestic LPG cylinder is currently Rs. 853 in Delhi. After a targeted subsidy of Rs. 300/cylinder to PMUY consumers, Government is providing 14.2 Kg LPG cylinders at an effective price of Rs.553 per cylinder (in Delhi). This is available to about 10.33 crore Ujjwala beneficiaries, across the country.

(b): Pradhan Mantri Ujjwala Yojana (PMUY) was launched in May, 2016 with an objective to provide deposit free LPG connection to adult women from poor households across the country. The per capita consumption (in terms of 14.2 kg refills per annum) among PMUY consumers is 4.47 for FY 2024-25. As on 01.07.2025, only about 1.3% PMUY consumers have not taken any refill since installation of their connections and PMUY beneficiaries took 46.5 crore refills in 2024-25.

(c) and (d): Several studies have been done to assess the impact of DBTL-PAHAL scheme. A comprehensive third-party evaluation was conducted by Research and Development Initiative (RDI). The study found that more than 90% of the respondents were satisfied with subsidy reimbursement mechanism. The report

recommends strengthening the subsidy payment infrastructure and grievance redressal systems, along with improving targeting by limiting subsidies to economically weaker sections. It also highlights the need for sustained safety awareness and expanded outreach through local language and mass media campaigns to ensure better adoption and safe usage of LPG. Based on these findings, steps have been taken to further improve the efficiency, transparency, and outreach of the PAHAL scheme.

Direct Benefit Transfer of LPG (DBTL) - PAHAL Scheme has been implemented since January 2015 for transparent and effective disbursement of subsidy across the country. Under PAHAL Scheme, all domestic LPG cylinders are sold at non-subsidised price and applicable subsidy to LPG consumers is transferred directly into the bank account of the consumers.

Once the subsidy is credited, the consumer receives an SMS on their registered mobile number confirming the subsidy deposit. In the event of a failed transaction, the consumer is informed of the issue along with the necessary corrective action to be taken through SMS.

PAHAL has played a crucial role in identification and blocking of 'ghost' accounts, multiple accounts, and inactive LPG connections, thereby helping curb the diversion of subsidised LPG for commercial use. As of 01.07.2025, 4.08 crore duplicate, fake/non-existent, and inactive LPG connections are blocked/suspended/deactivated.

(e): National Green Hydrogen Mission (NGHM) has been launched by Ministry of New and Renewable Energy (MNRE), Government of India, with an objective to make India a global hub of production, usage and export of green hydrogen and its derivatives.

NGHM under the MNRE has set a target to establish a Green Hydrogen production capacity of 5 Million Metric Tonnes (MMT) per annum by 2030.

Strategic Interventions for Green Hydrogen Transition (SIGHT) is a key component of the Mission which provides financial incentives for production of green hydrogen and electrolyser manufacturing.

(f): Currently Distributor Commission on domestic LPG is Rs. 73.08 per 14.2 Kg cylinder across the country including rural areas, which includes establishment cost, delivery charges and margins to distributors. Effective price of LPG cylinder for PMUY consumers, about 80 % of which are rural consumers, is Rs. 553 (at Delhi), after a targeted subsidy of Rs. 300/- per cylinder.

## **INSPECTION OF FUEL CONTROL SWITCH**

### **3166. SHRI JAI PRAKASH:**

Will the Minister of **CIVIL AVIATION** be pleased to state:-

(a) whether it is a fact that the Government has directed all airline operators to complete inspection of the locking mechanism of the fuel control switch on their fleet and if so, the details thereof; and;

(b) whether the airline operators have complied with these directives and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND  
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI  
MURLIDHAR MOHOL):**

(a) and (b): Directorate General of Civil Aviation (DGCA) has issued an order dated 14th July 2025 to all applicable operators to carry out the inspection of the locking mechanism of the fuel control switch as per Special Airworthiness Information Bulletin NM-18-33 on their fleet.;

Airlines have inspected the aircraft and complied with the directions.

### **QUALITY STANDARDS FOR MSMEs**

**3167. SHRI ARUN NEHRU:**

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

(a) whether the Government acknowledges the significant role to be played by MSMEs in making the country-third largest global economy;

(b) if so, the steps taken to encourage MSMEs to comply with voluntary and mandatory quality standards to enhance global competitiveness;

(c) whether any schemes are in place to assist MSMEs in adopting national and international certification and quality benchmarks and if so, the details thereof;

(d) the role of MSMEs in Government's strategy for promoting 'Zero Defect Zero Effect' manufacturing; and

(e) the measures taken to ensure active participation of MSMEs in the formulation of quality standards and resolving compliance challenges?

**THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):**

(a) to (d): The Government has shown acknowledgement of the significant role played by MSME in making the country third largest global economy through its constant efforts to provide programme and policy solutions on the challenges faced. The steps taken to encourage MSME to comply with quality standards include ISI mark by BIS, QCOs issued under BIS Act-2016, ZED Certification, Lean Management practices. The ZED Certification envisages promotion of Zero Defect Zero Effect (ZED) practices amongst MSME so as to encourage and enable MSMEs for manufacturing of quality products using latest technology, tools and to constantly upgrade their processes for achievement of high quality and high productivity with the least effect on the environment.

The role of MSME is critical, as it helps in providing a demonstrative effect for the overall economic contribution towards Zero Defect in production and Zero Effect on environment.

(e): The Government constantly endeavors to engage with all stakeholders, including MSME industry associations, cluster groupings and regional organizations in developing policy action on quality and resolving compliance challenges.

## **COMPENSATION TO VICTIMS**

### **3168. SHRI KODIKUNNIL SURESH:**

Will the Minister of **CIVIL AVIATION** be pleased to state:-

(a) the status of compensation provided to the victims of the Air India Express crashes at Mangaluru in 2010 and Kozhikode in 2020 along with the total number of claims compensated, rejected and pending and the individual amount awarded in each case;

(b) whether the compensation was determined in accordance with the Montreal Convention protocol or any other statutory norms and if so, the details thereof; and

(c) if not, the reasons for deviation along with the steps taken to ensure uniform and fair compensation to all victims' families?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND  
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI  
MURLIDHAR MOHOL):**

(a) and (b): Air India Express has informed that in both the Mangaluru (2010) and Kozhikode (2020) accidents, compensation had been paid to the families of the deceased and injured passengers as determined in accordance with the provisions of the Montreal Convention. The compensation paid has been accepted as full and final payments by the claimants. However, some of the claimants have approached the Hon'ble Court for enhanced compensation, which is presently sub-judice.;

(c): Does not arise.



**PRIVATE COMPANIES ENGAGED IN PRODUCTION OF PETROLEUM  
PRODUCTS**

**3169. SHRI KAMAKHYA PRASAD TASA:**

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) whether it is a fact that private companies are engaged in production of petroleum products in the country;
- (b) if so, the details thereof;
- (c) the total number of private companies engaged in production of petroleum Oil in the country along with the rules and norms they have to follow;
- (d) whether the employees therein are covered under the life security system and if so, the details thereof;
- (e) whether the private companies are giving funds for social development as CSR and if so, the details thereof; and
- (f) the names of the private companies engaged in production of petroleum Oil in Assam?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL  
GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI  
SURESH GOPI):**

- (a) and (b): Petroleum products are obtained through the process of refining crude oil. There are 22 refineries in the country, of which 18 are in the public sector, 03 are in the private sector, and 01 in joint venture.
- (c): As per the data available with Directorate General of Hydrocarbons (DGH), there are over 15 private companies which are engaged in Exploration and

Production (E&P) across the country. The rules and regulations governing authorization for the exploration and production of oil and gas are primarily the Oilfields (Regulation and Development) Act, 1948 and the Petroleum & Natural Gas Rules, 1959 as amended from time to time along with other statutory clearances such as environmental clearance, forest clearance, etc.

(d): All companies, including those in private sector, operating in the petroleum sector are required to adhere to the rules, regulations and requirements of Oil Industry Safety Directorate (OISD) Standards to ensure the safety and well-being of the workers. To assess compliance, OISD also conducts audits to review the effectiveness of safety practices.

(e): Companies undertake Corporate Social Responsibility (CSR) activities under the provisions of the Companies Act, 2013. Further, the Ministry of Corporate Affairs has a CSR data portal wherein all data related to CSR filed by companies in MCA21 registry is available at [www.csr.gov.in](http://www.csr.gov.in).

(f): As per the data available with DGH, four private companies viz. Vedanta Limited, Oilmax Energy Private Limited, Hindustan Oil Exploration Company Limited, and Assam Company India Limited are engaged in the production of petroleum oil in the State of Assam.

## **PERFORMANCE OF CHANDIGARH IN SWACHH SURVEKSHAN**

**3170. SHRI MANISH TEWARI:**

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) whether the Government is aware that Chandigarh has failed to show improvement in the categories of source segregation and Garbage-Free City (GFC) certification despite being ranked under the Super Swachh League and if so, the reasons therefor;
- (b) the details of Chandigarh's year-on-year performance in the Swachh Survekshan rankings since 2016, particularly in indicators related to source segregation, waste processing and door-to-door collection;
- (c) whether it is a fact that Chandigarh has consistently failed to achieve 100% source segregation and if so, the reasons therefor; and
- (d) whether any warnings or advisories have been issued to the UT Administration for poor performance in waste segregation and processing and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):**

(a) to (d): In the Swachh Survekshan 2024, a new premier league i.e. Super Swachh League (SSL) has been introduced comprising of cities that are in the top 3 positions even once in the past three years as per Swachh Survekshan. Accordingly, 23 cities have found a place in the premier SSL including Chandigarh. The year-wise performance of Chandigarh can be viewed as per their population category at <https://ss2024.sbmurban.org/#/home>.

The results of Swachh Survekshan are shared with all the States/UTs to analyze the performance of their cities and improve upon the areas of concern.

Citizen feedback under the Survekshan also guides the states/UTs to adopt appropriate strategy/solutions for improvement.

Source Segregation is an important aspect of the entire processing chain in which advocacy plays a very critical role. Accordingly, to create awareness, intensify 'Jan Andolan', institutionalize swachh behavior and related set of actions, large scale citizen outreach programmes are under taken in the States/UTs.

In addition, regular capacity building initiatives for the stakeholders at State/ULB levels as well as dissemination of success stories/best practices across the country assists in replication/upgradation of the waste processing methods.

### **EMRS IN BUNDWAN, PURULIA OF WEST BENGAL**

#### **3171. SHRI JYOTIRMAY SINGH MAHATO:**

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) whether the Government is aware that the Eklavya Model Residential School (EMRS) in Bundwan, Purulia remained non-operational for an extended period due to the inordinate delay by the State Government of West Bengal in providing land for its construction and if so, the details thereof;
- (b) whether land has now been allotted for the said school and the details of the impact that the delay has had on project timelines and educational access for tribal students in the region;
- (c) the total funds sanctioned for the Bundwan EMRS project along with the funds that remained unutilised due to the delay in land handover;

(d) the steps being taken to fast-track construction and ensure that the school becomes operational within a fixed timeline; and

(e) the number of communications sent by the Union Government to the State Government regarding land allocation and the response received in each case?

**THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):**

(a) and (b): The construction of the Eklavya Model Residential School (EMRS) in Bundwan was delayed due to the State Government's delay in providing the required land, which was eventually allotted in March 2025. At the request of the State Government, the responsibility for construction has been entrusted to them. However, the work is yet to commence. As per guidelines, the maximum permissible period for construction is 18 months from the date of award of the work.

(c): The ceiling cost for the construction of EMRS Bundwan is ₹37.80 crore. However, since no fund release request has been received from the State Government, no funds have been disbursed so far.

(d): To ensure the timely completion of the EMRS Bundwan project, several steps have been taken by the National Education Society for Tribal Students (NESTS), an autonomous organization established to manage and implement the EMRS scheme in coordination with State EMRS Societies. In response to a request from the State Government, the construction work of EMRS Bundwan has been entrusted to them. NESTS has shared comprehensive construction guidelines, including standard drawings and designs, with the State Government. Additionally,

to maintain quality standards, the State Government has been advised to engage a Third-Party Quality Assurance (TPQA) agency. Regular communication is being maintained with the State authorities to expedite the commencement of construction.

(e): More than 20 communications were sent by NESTS and Ministry of Tribal Affairs regarding land allocations, to which the State Government responded on 22.03.2023, 14.03.2024, and 26.06.2024.

State Government vide its letters dated 14.03.2024 and 26.06.2024 requested NESTS to allow construction by State Government, though land was not provided by State Government. State Government provided land on 07.03.2025. Accordingly, formal sanction has been issued by NESTS vide letter dated 17.03.2025.

### **ADOPTION OF EVs**

#### **3172. SHRIMATI POONAMBEN MAADAM:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) the total number of Electric Vehicles (EVs) registered in the country during the last two years, State-wise including Gujarat;
- (b) the details of public EV charging stations installed across the country, State-wise including Gujarat; and
- (c) whether the Government is providing any incentives/subsidies to citizens for the adoption of EVs and if so, the details thereof?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a): The list of total number of Electric Vehicles (EVs) registered in the country during the last two years, State-wise except the state of Telangana is enclosed as **Statement-I**. The data of the State of Telangana is not onboarded to the VAHAN database as on date.

(b): As per information received from Bureau of Energy Efficiency (BEE) as on 01.08.2025, a total of 29,277 Public EV Charging Stations have been installed in the country. State-wise break up of Public EV Charging Stations is enclosed at **Statement-II**.

(c): The Government in the Ministry of Road Transport and Highways has taken following initiatives to promote adoption of Electric Vehicles (EVs) in the country:

(i) Notification issued vide S.O. 5333(E) dated the 18th October, 2018 to grant exemption from the requirements of the permit to the battery operated transport vehicles.

(ii) Notification issued vide G.S.R. 525(E) dated the 2nd August, 2021 to grant exemption of Battery Operated Vehicles from payment of fees for the purpose of issue or renewal of registration certificate and assignment of new registration mark.

(iii) Notification issued vide G.S.R. 302(E) dated the 18th April, 2023 to grant All India Tourist Permit for battery-operated vehicles without payment of permit fee.

The following schemes have been implemented by the Government in the Ministry of Heavy Industries for providing incentives/subsidies to citizens for the adoption of EVs:

(i) Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme Phase-II: The Government implemented this scheme for a period of five years from 1st April, 2019 to 31<sup>st</sup> March, 2024 with a total budgetary support of Rs.11,500 crore out of which an amount of Rs.7,048 crore was allocated towards demand incentive to buyers of e-2Ws, e-3Ws and e-4Ws.

(ii) PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E- DRIVE) Scheme: This scheme with an outlay of Rs.10,900 crore is being implemented and is available upto 31.03.2026. An allocation of Rs. 3,679 crore has been made under the scheme towards demand incentive for e-2W, e-3W, e-Trucks and e-Ambulances.

### **STATEMENT-I**

#### **Electric Vehicles (EVs) registered:**

| <b>State/UT</b>          | <b>2023</b> | <b>2024</b> |
|--------------------------|-------------|-------------|
| Andaman & Nicobar Island | 26          | 82          |
| Andhra Pradesh           | 32876       | 57488       |
| Arunachal Pradesh        | 20          | 99          |
| Assam                    | 60788       | 68422       |
| Bihar                    | 88214       | 113145      |
| Chandigarh               | 6410        | 7074        |
| Chhattisgarh             | 38247       | 49476       |
| Delhi                    | 73714       | 85296       |
| Goa                      | 9481        | 11754       |
| Gujarat                  | 88613       | 80344       |
| Haryana                  | 30507       | 47851       |
| Himachal Pradesh         | 1134        | 2109        |



|                                          |        |        |
|------------------------------------------|--------|--------|
| Jammu and Kashmir                        | 9747   | 13366  |
| Jharkhand                                | 21125  | 26279  |
| Karnataka                                | 152669 | 185381 |
| Kerala                                   | 75815  | 86898  |
| Ladakh                                   | 28     | 20     |
| Lakshadweep                              | 6      | 5      |
| Madhya Pradesh                           | 67991  | 101433 |
| Maharashtra                              | 194298 | 250872 |
| Manipur                                  | 399    | 445    |
| Meghalaya                                | 115    | 832    |
| Mizoram                                  | 167    | 574    |
| Nagaland                                 | 6      | 45     |
| Odisha                                   | 44542  | 65974  |
| Puducherry                               | 2638   | 4740   |
| Punjab                                   | 25748  | 47152  |
| Rajasthan                                | 93786  | 111225 |
| Sikkim                                   | 0      | 17     |
| Tamil Nadu                               | 90290  | 135493 |
| Tripura                                  | 6311   | 9624   |
| UT of Dadra & Nagar Haveli & Daman & Diu | 160    | 492    |
| Uttar Pradesh                            | 278310 | 378400 |
| Uttarakhand                              | 16796  | 20222  |
| West Bengal                              | 21433  | 46565  |

### **STATEMENT-II**

**State-wise break up of Public EV Charging Stations (PCS) installed as on 01.08.2025:**

| S. No. | State/UT          | No. of PCS |
|--------|-------------------|------------|
| 1      | Andaman & Nicobar | 4          |
| 2      | Andhra Pradesh    | 793        |
| 3      | Arunachal Pradesh | 47         |
| 4      | Assam             | 344        |
| 5      | Bihar             | 521        |
| 6      | Chandigarh        | 14         |
| 7      | Chhattisgarh      | 346        |
| 8      | Delhi             | 1967       |
| 9      | Goa               | 158        |
| 10     | Gujarat           | 1208       |

|             |                                          |        |
|-------------|------------------------------------------|--------|
| 11          | Haryana                                  | 935    |
| 12          | Himachal Pradesh                         | 137    |
| 13          | Jammu & Kashmir                          | 185    |
| 14          | Jharkhand                                | 353    |
| 15          | Karnataka                                | 6097   |
| 16          | Kerala                                   | 1392   |
| 17          | Ladakh                                   | 1      |
| 18          | Lakshadweep                              | 1      |
| 19          | Madhya Pradesh                           | 1147   |
| 20          | Maharashtra                              | 4155   |
| 21          | Manipur                                  | 58     |
| 22          | Meghalaya                                | 62     |
| 23          | Mizoram                                  | 13     |
| 24          | Nagaland                                 | 42     |
| 25          | Odisha                                   | 623    |
| 26          | Puducherry                               | 50     |
| 27          | Punjab                                   | 717    |
| 28          | Rajasthan                                | 1531   |
| 29          | Sikkim                                   | 12     |
| 30          | Tamil Nadu                               | 1781   |
| 31          | Telangana                                | 1066   |
| 32          | Tripura                                  | 56     |
| 33          | UT of Dadra & Nagar Haveli & Daman & Diu | 9      |
| 34          | Uttar Pradesh                            | 2326   |
| 35          | Uttarakhand                              | 223    |
| 36          | West Bengal                              | 903    |
| Grand Total |                                          | 29,277 |

## SCHEMES FOR THE WELFARE OF PVTGS

### 3173. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

(a) the details of the schemes currently in place to ensure the welfare of Particularly Vulnerable Tribal Groups (PVTGs);

- (b) the details of the number of beneficiaries and the funds allocated and utilised under these schemes during the last five years, State-wise;
- (c) the details of the funds disbursed to Tamil Nadu under the Scheme of Grant-in-Aid to Voluntary Organisations Working for the Welfare of Scheduled Tribes during the current financial year, specifically for the welfare and development of its six PVTGs namely Todas, Kotas, Kurumbas, Irulas, Paniyas and Kattunayakas;
- (d) whether the Government has responded to the Indian Council of Social Science Research's (ICSSR) call for multi-disciplinary studies on PVTGs with specific focus on tribes in Tamil Nadu and if so, the details thereof; and
- (e) the status of baseline surveys conducted for these PVTGs in Tamil Nadu by the Government and the action plans formulated based on the findings?

**THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):**

(a) to (e): On 15th November 2023, Hon'ble Prime Minister launched Pradhan Mantri Janjati Adivasi Nyaya Maha AbhiyaN (PM JANMAN) for socio-economic development of 75 PVTG communities residing in 18 states and one UT. The mission aims to provide basic facilities to improve their socio-economic conditions such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are being met through 11 interventions implemented by 9-line Ministries. PM JANMAN has total budgetary outlay of ₹24,104 Cr (Central share: ₹15336 Cr and

State share: ₹8768 Cr). Each Ministry under abhiyan is responsible for implementing the intervention assigned to it. The details of financial progress, State-wise, for interventions of Ministry of Tribal Affairs under the abhiyan are given in **Statement-I**.

Besides, in view of the implementation of the Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN), the Ministry of Tribal Affairs through the State Governments/ UT Administration/departments has undertaken habitation level data collection exercise through PM Gati Shakti mobile application to estimate PVTG population figures and infrastructure gaps in order to cover PVTG population residing in villages & habitations under PM JANMAN. Based on the data captured by States / UTs for habitation level data collection exercise, the number of PVTGs and villages, State/UT-wise including Tamil Nadu, are tabulated at **Statement-II**. The actual number beneficiaries to be covered under these abhiyan is subjected to eligibility criteria of specific guidelines of concerned interventions as per norms approved.

Besides, Ministry of Tribal Affairs is also implementing a flagship scheme “Eklavya Model Residential School (EMRS)” to provide quality education to ST Students from class 6th to 12th. 5% seats in each of the EMRSs is reserved for PVTG students.

In the scheme of National Fellowship, 25 slots out of 750 slots are reserved for PVTG students. Under National Overseas Scholarship for ST students, 3 slots out of 20 slots are reserved for PVTG candidate.

The details of the funds released to NGOs / VOs in respect of Tamil Nadu for the welfare of STs including PVTGs under the schemes of “Grants-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes” during the last five years and current financial year is as under:

(in Rs. Cr)

| 2020-21 | 2021-22 | 2022-23 | 2023-24 | 2024-25 | 2025-26 |
|---------|---------|---------|---------|---------|---------|
| 1.17    | 2.75    | 2.50    | 3.77    | 1.89    | 0.20    |

As informed by Indian Council of Social Science Research (ICSSR), it has awarded 4 major projects related to PVTG communities in Tamil Nadu.

### **STATEMENT-I**

**Details sanction/ releases of funds under PM-JANMAN for Ministry of Tribal Affairs' interventions\***

(in Rs. Cr)

| S. No. | Name of State  | MoTA                                     |               |              |                  |                |
|--------|----------------|------------------------------------------|---------------|--------------|------------------|----------------|
|        |                | MPCs                                     |               |              | VDVKs**          |                |
|        |                | Funds released during 2023-24 to 2025-26 | UCs submitted | SNA balances | Funds sanctioned | Funds released |
| 1      | ANDHRA PRADESH | 47.49                                    | 19.87         | 0.06         | 3.0755           | 1.53825        |
| 2      | CHHATTISGARH   | 8.52                                     | 0.00          | 6.96         | 1.1975           | 0.59875        |
| 3      | GUJARAT        | 6.03                                     | 0.00          | 3.54         | 0.525            | 0.2625         |
| 4      | JHARKHAND      | 18.54                                    | 0.62          | 16.53        | 1.438            | 0.72           |
| 5      | KARNATAKA      | 28.99                                    | 3.33          | 15.42        | 0.918            | 0.292          |
| 6      | KERALA         | 2.29                                     | 0.00          | 1.10         | 0.2685           | 0.10825        |
| 7      | MADHYA PRADESH | 25.99                                    | 13.47         | 11.78        | 2.545            | 1.27275        |
| 8      | MAHARASHTRA    | 45.03                                    | 12.47         | 24.65        | 1.812            | 0.90635        |
| 9      | ODISHA         | 36.60                                    | 0.00          | 11.85        | 2.2365           | 0.8891         |
| 10     | RAJASTHAN      | 6.76                                     | 0.00          | 1.66         | 4.421            | 2.20045        |
| 11     | TAMIL NADU     | 25.87                                    | 10.10         | 5.43         | 1.2015           | 0.60075        |
| 12     | TELANGANA      | 16.16                                    | 0.00          | 4.42         | 0.7305           | 0.36525        |

|                    |                   |               |              |               |                |                |
|--------------------|-------------------|---------------|--------------|---------------|----------------|----------------|
| 13                 | TRIPURA           | 12.07         | 10.02        | 2.06          | 1.275          | 0.627          |
| 14                 | UTTAR PRADESH     | 0.83          | 0.00         | 0.84          | 0.1595         | 0.0797         |
| 15                 | UTTARAKHAND       | 7.20          | 0.62         | 0.17          | 0.317          | 0.1585         |
| 16                 | WEST BENGAL       | 0.00          | 0.00         | 0.00          | 0.139          | 0              |
| 17                 | ANDAMAN & NICOBAR | 0.00          | 0.00         | 0.00          | 0.028          | 0.014          |
| 18                 | MANIPUR           | 3.30          | 0.00         | 0.00          | 0.3            | 0.15           |
| 19                 | BIHAR             | 2.10          | 0.00         | 0.00          | 0              | 0              |
| <b>GRAND TOTAL</b> |                   | <b>293.77</b> | <b>70.50</b> | <b>106.47</b> | <b>22.5875</b> | <b>10.7836</b> |

\*The records of the funds sanctioned/utilised for interventions to be carried out by other Ministries/Departments is maintained by concerned Ministries / Departments.

\*\*UCs are yet to be received

## **STATEMENT-II**

### **Estimate of PVTG population based on the mobile application-based habitation survey by State Governments / UT Administrations**

| S.N. | Name of State             | PVTG Population |
|------|---------------------------|-----------------|
| 1    | Andaman & Nicobar Islands | 191             |
| 2    | Andhra Pradesh            | 518997          |
| 3    | Bihar                     | 8839            |
| 4    | Chhattisgarh              | 233337          |
| 5    | Gujarat                   | 153524          |
| 6    | Jharkhand                 | 400954          |
| 7    | Karnataka                 | 57501           |
| 8    | Kerala                    | 29533           |
| 9    | Madhya Pradesh            | 1322807         |
| 10   | Maharashtra               | 670543          |
| 11   | Manipur                   | 44694           |
| 12   | Odisha                    | 309883          |
| 13   | Rajasthan                 | 128766          |
| 14   | Tamil Nadu                | 365473          |
| 15   | Telangana                 | 63755           |
| 16   | Tripura                   | 274433          |

|                    |               |                |
|--------------------|---------------|----------------|
| 17                 | Uttar Pradesh | 3527           |
| 18                 | Uttarakhand   | 95870          |
| 19                 | West Bengal   | 67499          |
| <b>Grand Total</b> |               | <b>4750126</b> |

### INTER-DEPARTMENTAL COORDINATION FOR JJM

#### 3174. DR. K. SUDHAKAR:

Will the Minister of **JAL SHAKTI** be pleased to state:

(a) whether the Government has assessed inter-departmental coordination such as coordination with local departments, National Highways Authority of India (NHAI) and others in the implementation of the Jal Jeevan Mission (JJM) and if so, the details thereof;

(b) whether it is true that at times there is a huge delay in various inter-departmental coordination leading to significant delay in implementing the mission and if so, the details thereof;

(c) whether it is true that a large number of projects for the construction of overhead tanks under JJM are pending due to non-availability of proper land by local authorities and if so, the details thereof;

(d) the steps taken/being taken by the Government to simplify the procedure in this regard; and

(e) the total number of overhead tanks constructed and under construction in Karnataka, especially in Chikkaballapur district under JJM?

**THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V. SOMANNA):**

(a) to (d): Drinking water is a State subject. The power to plan, design, approve and implement drinking water supply schemes/ projects lies with State Government. Government of India supplements the efforts of the States by providing technical and financial assistance. In order to make provision of tap water supply to every rural household in the country the Government of India, in partnership with States/UTs is implementing Jal Jeevan Mission, since August 2019.

To support States and UTs in securing necessary clearances from central agencies such as NHAI, Railways, Forest, GAIL, etc., the Department of Drinking Water and Sanitation facilitates the process by convening regular review meetings with both States/ UTs and the concerned central agencies to identify and resolve bottlenecks.

(e): As per the data reported by the State Government of Karnataka, total of 9637 overhead tanks have been constructed under Jal Jeevan Mission (JJM). Further, total 306 overhead tanks have been constructed in the Chikkaballapur district under JJM.

**सरकारी क्षेत्र के उपक्रमों में नियुक्तियाँ**

**3175. श्री काली चरण सिंह:**

क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि:



(क) क्या यह सच है कि बीपीसीएल, एचपीसीएल और एनटीपीसी जैसे सरकारी क्षेत्र के उपक्रमों को अध्यक्ष जैसे शीर्ष पदों के लिए योग्य आंतरिक नेतृत्व की कमी का सामना करना पड़ रहा है और यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ख) क्या चयन प्रक्रिया के दौरान सरकारी उद्यम चयन बोर्ड (पीईएसबी) द्वारा कई वरिष्ठ अधिकारियों को 'उपयुक्त नहीं पाया गया' घोषित किया गया है और यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ग) क्या उसके बाद एचपीसीएल जैसे उपक्रमों में अध्यक्षों की नियुक्तियां निजी क्षेत्र से की गईं;

(घ) क्या सरकार ने सरकारी क्षेत्र के उपक्रमों में नियुक्त अधिकारियों के बीच नेतृत्व, रणनीतिक सोच और वैश्विक परिप्रेक्ष्य में निरंतर अंतराल के कारणों का विश्लेषण किया है; और

(ङ) क्या सरकार का वरिष्ठ अधिकारियों के लिए व्यावसायिक विकास, उत्तरवर्तन योजना और वैश्विक प्रशिक्षण हेतु कोई नई नीति शुरू करने का विचार है और यदि हां, तो तत्संबंधी ब्यौरा क्या है?

**पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री; तथा पर्यटन मंत्रालय में राज्य मंत्री (श्री सुरेश गोपी):**

(क) से (ग): सार्वजनिक क्षेत्र के उपक्रमों (पीएसयूज) में अध्यक्ष अथवा कार्यकारी निदेशक के पदों पर नियुक्तियां लोक उद्यम चयन बोर्ड (पीईएसबी) द्वारा निर्धारित मानदंडों और प्रक्रिया के आधार पर की जाती हैं। पीईएसबी द्वारा इन मानदंडों के अनुसार कुल 12 उम्मीदवारों की छटनी (शॉर्टलिस्ट) की जाती है, जिनमें आंतरिक उम्मीदवार, क्षेत्रीय उम्मीदवार, बाह्य उम्मीदवार तथा केंद्र सरकार/निजी क्षेत्र/राज्य के पीएसयूज से उम्मीदवार शामिल हो सकते हैं।

पीईएसबी द्वारा साक्षात्कार में उम्मीदवार के प्रदर्शन के आधार पर उनकी प्रबंधकीय क्षमताओं, नेतृत्व संबंधी गुणों, व्यापक दृष्टिकोण, ट्रैक रिकॉर्ड तथा समग्र उपयुक्तता पर जोर देते हुए ही नियुक्ति के लिए सिफारिशें की जाती हैं।

अन्य बातों के साथ-साथ पीईएसबी ने बीपीसीएल, एचपीसीएल और एनटीपीसी में अध्यक्ष एवं प्रबंध निदेशक (सीएमडी) सहित कुछ पदों के लिए कंपनी और उसके भविष्य के कार्यनीतिक महत्व तथा

दृष्टिकोण को ध्यान में रखते हुए किसी भी उम्मीदवार की सिफारिश नहीं की तथा संबंधित मंत्रालय को चयन हेतु आगे की कार्रवाई करने के लिए खोज-सह-चयन समिति (एससीएससी) अथवा जो भी उचित हो, का चुनाव करने का सुझाव दिया। तदनुसार, सरकार द्वारा समय-समय पर एससीएससी का गठन किया गया है।

इसके बाद एचपीसीएल के सीएमडी के पद के लिए गठित एससीएससी ने नियुक्ति के लिए निजी क्षेत्र से एक उम्मीदवार की सिफारिश की है।

(घ) और (ङ): केंद्रीय सार्वजनिक क्षेत्र के उद्यम (सीपीएसईज) वाणिज्यिक कंपनियां हैं और सीपीएसईज में बोर्ड स्तर से नीचे के कर्मचारियों की भर्ती/पदोन्नति/स्थानांतरण/प्रशिक्षण से संबंधित मुद्दों को संबंधित सीपीएसईज के प्रबंधन द्वारा उनकी मानव संसाधन नीति के अनुसार निपटाया जाता है। सरकार ने जनवरी, 2019 में सीपीएसईज को 'सीपीएसईज में बोर्ड स्तर से नीचे के प्रबंधन के व्यावसायीकरण' पर पहले ही एक परामर्श पत्र जारी किया है। इस परामर्शिक में, सीपीएसईज को अन्य बातों के साथ-साथ नेतृत्व विकास और उत्तराधिकार नियोजन के लिए प्रयास करने हेतु कहा गया है। इसके अतिरिक्त, क्षमता निर्माण आयोग के तत्वावधान में पीएसयू अधिकारियों के लिए समय-समय पर प्रशिक्षण/क्षमता निर्माण कार्यक्रम भी आयोजित किए गए हैं।

### राजुरा में ग्रीनफील्ड विमानपत्तन

#### 3176. श्रीमती प्रतिभा सुरेश धानोरकर:

क्या **नागर विमानन** मंत्री यह बताने की कृपा करेंगे कि:

(क) महाराष्ट्र के चंद्रपुर जिले की राजुरा तहसील में प्रस्तावित मूर्ति ग्रीनफील्ड विमानपत्तन की वर्तमान स्थिति क्या है और केंद्रीय वन सलाहकार समिति (एफएसी) द्वारा अस्वीकृति के बाद सरकार द्वारा क्या कदम उठाए गए हैं,

(ख) परियोजना के ठप होने के मद्देनजर सार्वजनिक धन के उपयोग और आगे की कार्रवाई के संबंध में सरकार की योजना क्या है;

(ग) क्या सरकार के पास इस महत्वाकांक्षी परियोजना को आगे बढ़ाने के लिए कोई ठोस योजना है, जिसमें या तो किसी वैकल्पिक स्थल पर विचार किया जाए या अस्वीकृति के मद्देनजर वन्यजीव संरक्षण नियमों का अनुपालन सुनिश्चित किया जाए;

(घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है और उक्त परियोजना कब तक पूरी होने की संभावना है; और

(ङ) क्या सरकार ने स्थानीय औद्योगिक और आर्थिक विकास पर देरी के प्रभाव को कम करने के लिए कोई विशिष्ट समय-सीमा या वैकल्पिक उपाय निर्धारित किए हैं और यदि हां, तो तत्संबंधी ब्यौरा क्या है?

**सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोले):**

(क) से (ङ): भारत सरकार (जीओआई) ने देश में नए ग्रीनफील्ड हवाईअड्डों के विकास के लिए ग्रीनफील्ड हवाईअड्डा (जीएफए) नीति, 2008 तैयार की है। इस नीति के अनुसार, यदि राज्य सरकार सहित कोई भी हवाईअड्डा विकासकर्ता, हवाईअड्डा विकसित करना चाहते हैं, तो उन्हें उपयुक्त स्थल को चिह्नित करना होगा और हवाईअड्डे के निर्माण हेतु व्यवहार्यता-पूर्व अध्ययन कराना होगा तथा 'साइट क्लीयरेंस' और तत्पश्चात 'सैद्धांतिक' अनुमोदन के लिए केन्द्रीय सरकार को प्रस्ताव प्रस्तुत करना होगा। जीएफए नीति के अनुसार, ग्रीनफील्ड हवाईअड्डा परियोजना के कार्यान्वयन की जिम्मेदारी, जिसमें भूमि अधिग्रहण, आर एंड आर, वित्तपोषण, आदि शामिल हैं, परियोजना प्रस्तावक की होगी।

वर्ष 2018 में, महाराष्ट्र एयरपोर्ट डेवलपमेंट कंपनी लिमिटेड (एमएडीसी), महाराष्ट्र सरकार (जीओएम) के अनुरोध पर, भारतीय विमानपत्तन प्राधिकरण (एएआई) ने महाराष्ट्र के चंद्रपुर जिले की राजुरा तहसील के मूर्ति गाँव में एक ग्रीनफील्ड हवाईअड्डे की स्थापना के लिए व्यवहार्यता-पूर्व अध्ययन किया था।

तथापि, भारत सरकार को महाराष्ट्र के चंद्रपुर जिले के राजुरा तहसील के मूर्ति गांव में ग्रीनफील्ड हवाईअड्डे के निर्माण के लिए महाराष्ट्र सरकार (जीओएम) या किसी हवाईअड्डा विकासकर्ता से जीएफए नीति के तहत 'साइट क्लियरेंस' के लिए कोई प्रस्ताव प्राप्त नहीं हुआ है।

### **पीएमएवाई-यू के तहत विभिन्न योजनाओं के लाभ**

#### **3177. श्री बंटी विवेक साहू:**

क्या आवासन और शहरी कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) प्रधानमंत्री आवास योजना-शहरी (पीएमएवाई-यू) के अंतर्गत लाभार्थी आधारित व्यक्तिगत आवास निर्माण, भागीदारी में किफायती आवास, ऋण आधारित ब्याज सब्सिडी योजना और स्लम पुनर्विकास योजना में जून, 2025 तक विभिन्न श्रेणियों को प्रदान किए गए लाभों का ब्यौरा क्या है;

(ख) जून, 2025 तक देश भर में राज्य-वार और मध्य प्रदेश के छिंदवाड़ा जिले में स्वीकृत, निर्माणाधीन और पूर्ण हो चुके आवासों की संख्या कितनी है और इस योजना की प्रगति क्या है;

(ग) क्या सरकार ने छिंदवाड़ा शहर में शहरी गरीबों और कम आय वाले व्यक्तियों को स्थायी आवास उपलब्ध कराने को विशेष प्राथमिकता दी है;

(घ) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और इस योजना के अंतर्गत छिंदवाड़ा जिले में अब तक क्या कार्य किए गए हैं और आगामी प्रस्ताव क्या हैं; और

(ङ) क्या इस जनजातीय क्षेत्र में भारिया आदि जैसी सबसे पिछड़ी जनजातियों के लिए किसी विशेष प्रावधान पर विचार किया जाना है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

#### **आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू):**

(क) से (ङ): आवासन और शहरी कार्य मंत्रालय (एमओएचयूए) 25.06.2015 से प्रधानमंत्री आवास योजना - शहरी (पीएमएवाई-यू) का कार्यान्वयन कर रहा है, जिसका उद्देश्य मध्य प्रदेश सहित देश भर के पात्र शहरी लाभार्थियों को बुनियादी नागरिक सुविधाओं वाले सभी मौसमों में रहने योग्य पक्के आवास

उपलब्ध कराना है। सभी स्वीकृत आवासों को पूरा करने के लिए वित्त पोषण पैटर्न और कार्यान्वयन कार्य प्रणाली में बिना बदलाव किए इस योजना को 31.12.2025 तक बढ़ा दिया गया है।

पीएमएवाई-यू के कार्यान्वयन के अनुभवों से सीख लेते हुए, आवासन और शहरी कार्य मंत्रालय ने इस योजना को नया रूप दिया है और अगले पाँच वर्षों में देश भर के शहरी क्षेत्रों में 1 करोड़ अतिरिक्त पात्र लाभार्थियों को सहायता के लिए 01.09.2024 से पीएमएवाई-यू 2.0 'सभी के लिए आवास' मिशन शुरू किया है। पीएमएवाई-यू 2.0 को चार घटकों, अर्थात् लाभार्थी-आधारित निर्माण (बीएलसी), साझेदारी में किफायती आवास (एएचपी), किफायती किराया आवास (एआरएच) और ब्याज सब्सिडी योजना (आईएसएस) के माध्यम से कार्यान्वित किया जाता है।

पीएमएवाई-यू और पीएमएवाई-यू 2.0 मांग आधारित योजनाएँ हैं और इनके लिए कोई राज्य/शहर-वार लक्ष्य निर्धारित नहीं हैं। लाभार्थियों द्वारा वांछित विभिन्न घटकों के अंतर्गत लाभार्थियों का चयन, परियोजनाओं का निरूपण और क्रियान्वयन राज्यों/संघ राज्य क्षेत्रों (यूटी) द्वारा किया जाता है। इस योजना के अंतर्गत प्रस्तावों को राज्यों/ संघ राज्य क्षेत्रों के मुख्य सचिवों की अध्यक्षता वाली राज्य स्तरीय स्वीकृति एवं निगरानी समिति (एसएलएसएमसी) द्वारा अनुमोदित किया जाता है, तत्पश्चात केंद्रीय स्वीकृति एवं निगरानी समिति (सीएसएमसी) द्वारा आगे केंद्रीय सहायता स्वीकृत की जाती है।

अब तक राज्यों/संघ राज्य क्षेत्रों द्वारा प्रस्तुत परियोजना प्रस्ताव के आधार पर इस मंत्रालय द्वारा पीएमएवाई-यू 2.0 के अंतर्गत 7.09 लाख आवासों सहित कुल 119.26 लाख आवासों को स्वीकृति दी गई है। 14.07.2025 तक देश भर में इनमें से 112.81 लाख आवासों का निर्माण कार्य शुरू किया गया है और 93.61 लाख आवास बनकर तैयार हो चुके हैं/लाभार्थियों को सौंपे जा चुके हैं। पीएमएवाई-यू और पीएमएवाई-यू 2.0 के अंतर्गत मध्य प्रदेश सहित देश भर में स्वीकृत, निर्माणाधीन और पूर्ण किये जा चुके कुल आवासों की राज्य/संघ राज्य क्षेत्र-वार संख्या का विवरण विवरणमें दिया गया है। मध्य प्रदेश राज्य द्वारा प्रस्तुत परियोजना प्रस्ताव के आधार पर, पीएमएवाई-यू और पीएमएवाई-यू 2.0 के अंतर्गत

छिंदवाड़ा जिले के लिए अब तक कुल 28,448 आवास स्वीकृत किए गए हैं, जिनमें से 26,466 (93%) आवास पूरे किये जा चुके हैं/लाभार्थियों को सौंपे जा चुके हैं।

पीएमएवाई-यू 2.0 के योजना दिशानिर्देशों के अनुसार, इस योजना के तहत विधवा महिलाओं, एकल महिलाओं, दिव्यांग व्यक्तियों, वरिष्ठ नागरिकों, ट्रांसजेंडरों, अनुसूचित जातियों/अनुसूचित जनजातियों, अल्पसंख्यकों और भारिया जैसी जनजातियों सहित समाज के अन्य कमजोर और असुरक्षित वर्गों को प्राथमिकता दी जाती है।

| क्र. सं.       |                  | राज्य/संघ राज्य क्षेत्र | आवासों का विवरण (संख्या) |                  |                  |
|----------------|------------------|-------------------------|--------------------------|------------------|------------------|
|                |                  |                         | स्वीकृत आवास             | निर्माणाधीन आवास | पूरे किए गए आवास |
| 1              | राज्य            | आंध्र प्रदेश            | 19,47,297                | 18,26,698        | 10,78,686        |
| 2              |                  | बिहार                   | 4,45,212                 | 2,96,469         | 1,89,863         |
| 3              |                  | छत्तीसगढ़               | 2,99,922                 | 2,85,392         | 2,57,171         |
| 4              |                  | गोवा                    | 3,146                    | 3,146            | 3,145            |
| 5              |                  | गुजरात                  | 9,93,877                 | 9,72,208         | 9,41,419         |
| 6              |                  | हरियाणा                 | 1,30,290                 | 90,636           | 70,522           |
| 7              |                  | हिमाचल प्रदेश           | 12,640                   | 12,640           | 11,381           |
| 8              |                  | झारखंड                  | 2,43,421                 | 2,10,640         | 1,59,751         |
| 9              |                  | कर्नाटक                 | 5,84,086                 | 5,08,586         | 3,94,054         |
| 10             |                  | केरल                    | 1,61,957                 | 1,55,162         | 1,34,127         |
| 11             |                  | मध्य प्रदेश             | 9,66,133                 | 9,45,487         | 8,68,097         |
| 12             |                  | महाराष्ट्र              | 12,49,047                | 11,49,437        | 9,93,361         |
| 13             |                  | ओडिशा                   | 2,15,339                 | 1,85,963         | 1,64,880         |
| 14             |                  | पंजाब                   | 1,33,270                 | 1,18,475         | 97,920           |
| 15             |                  | राजस्थान                | 3,33,815                 | 2,94,639         | 2,34,698         |
| 16             |                  | तमिलनाडु                | 6,70,425                 | 6,69,514         | 6,07,051         |
| 17             |                  | तेलंगाना                | 3,61,755                 | 2,35,023         | 2,23,627         |
| 18             |                  | उत्तर प्रदेश            | 19,75,035                | 17,59,770        | 17,02,317        |
| 19             |                  | उत्तराखंड               | 63,605                   | 62,793           | 42,966           |
| 20             |                  | पश्चिम बंगाल            | 6,15,105                 | 6,05,971         | 4,65,561         |
| उप-योग (राज्य) |                  |                         | 1,14,05,377              | 1,03,88,649      | 86,40,597        |
| 21             | पूर्वोत्तर राज्य | अरुणाचल प्रदेश          | 13,379                   | 8,739            | 8,068            |
| 22             |                  | असम                     | 1,84,991                 | 1,69,101         | 1,30,425         |
| 23             |                  | मणिपुर                  | 52,519                   | 49,593           | 18,397           |
| 24             |                  | मेघालय                  | 4,758                    | 4,083            | 1,995            |
| 25             |                  | मिजोरम                  | 39,150                   | 39,101           | 26,596           |
| 26             |                  | नागालैंड                | 31,067                   | 31,060           | 29,029           |
| 27             |                  | सिक्किम                 | 299                      | 299              | 219              |

|                                   |                                   |                   |                    |                   |
|-----------------------------------|-----------------------------------|-------------------|--------------------|-------------------|
| 28                                | त्रिपुरा                          | 90,989            | 88,416             | 78,061            |
| <b>उप-योग (पूर्वोत्तर राज्य)</b>  |                                   | <b>4,17,152</b>   | <b>3,90,392</b>    | <b>2,92,790</b>   |
| 29                                | अंडमान और निकोबार द्वीप समूह      | 376               | 376                | 80                |
| 30                                | चंडीगढ़                           | 1,256             | 1,256              | 1,256             |
| 31                                | दादरा और नगर हवेली एवं दमन और दीव | 9,947             | 9,947              | 9,450             |
| 32                                | दिल्ली                            | 29,976            | 29,976             | 29,976            |
| 33                                | जम्मू और कश्मीर                   | 43,856            | 42,159             | 32,091            |
| 34                                | लद्दाख                            | 1,283             | 991                | 882               |
| 35                                | लक्षद्वीप                         | -                 | -                  | -                 |
| 36                                | पुदुचेरी                          | 16,442            | 16,050             | 11,377            |
| <b>उप-योग (संघ राज्य क्षेत्र)</b> |                                   | <b>1,03,136</b>   | <b>1,00,755</b>    | <b>85,112</b>     |
| <b>कुल</b>                        |                                   | <b>119.26 लाख</b> | <b>112.81 लाख*</b> | <b>93.61 लाख*</b> |

\*इसमें पूर्ववर्ती योजना से संबंधित पीएमएवाई-यू मिशन अवधि के दौरान निर्माणाधीन और पूर्ण किए गए आवास क्रमशः 4.01 लाख और 3.41 लाख आवास शामिल हैं।

### मोटर वाहन अधिनियम में संशोधन

#### 3178. श्री उज्जवल रमण सिंह:

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार आम नागरिकों, विशेषकर बच्चों की सुरक्षा को ध्यान में रखते हुए मोटर वाहन अधिनियम में बड़े संशोधन करने की योजना बना रही है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(ख) क्या प्रस्तावित संशोधन में बच्चों के साथ यात्रा करते समय चालक द्वारा यातायात नियमों का उल्लंघन करने पर दोगुना जुर्माना और लाइसेंस रद्द करने का प्रावधान शामिल है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है; और

(ग) क्या उपर्युक्त नियम न केवल निजी वाहनों पर बल्कि स्कूलों द्वारा संचालित या किराए पर लिए गए वाहनों पर भी लागू होंगे और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

#### सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):

(क) से (ग): सरकार बच्चों की सुरक्षा सहित सड़क सुरक्षा को उच्च प्राथमिकता देती है। मोटर यान अधिनियम, 1988 में बाल सुरक्षा से संबंधित प्रावधान मौजूद हैं। धारा 194ख में ऐसे किसी भी व्यक्ति के

लिए दंड का प्रावधान है जो किसी ऐसे मोटर यान को चलाता है या चलवाता है या चलवाने के लिए अनुज्ञात करता है, जिसमें कोई ऐसा बालक है, जिसने आयु चौदह वर्ष प्राप्त नहीं की है और जो सुरक्षा बेल्ट या बाल-अवरोध प्रणाली द्वारा सुरक्षित नहीं है।

इसके अलावा, केंद्रीय मोटर यान नियमावली (सीएमवीआर), 1989 में निम्नलिखित प्रावधान हैं:

नियम 125(8) के अनुसार, 1 अप्रैल, 2015 को या उसके बाद निर्मित श्रेणी एम। (परिवहन और विशेष प्रयोजन वाहनों को छोड़कर) के मोटर वाहनों में एआईएस:072-2009 में निर्दिष्ट बाल अवरोध प्रणाली लगाने का प्रावधान होना चाहिए।

- नियम 138(6) के अनुसार, 1 अप्रैल, 2016 से, एम। श्रेणी के वाहनों (1 अक्टूबर, 2014 को या उसके बाद निर्मित) के चालकों को यह सुनिश्चित करना आवश्यक है कि 12 वर्ष तक के बच्चे उपयुक्त बाल अवरोध प्रणाली में बैठे हों।
- सरकार ने सा.का.नि. 126(अ), दिनांक 15 फरवरी, 2022 के तहत चार वर्ष से कम उम्र के बच्चों के लिए सुरक्षा हार्नेस और उनके सिर पर फिट होने वाला क्रैश हेलमेट या मानकों के अनुरूप साइकिल हेलमेट का उपयोग तब तक अनिवार्य कर दिया है जब तक कि बीआईएस द्वारा नौ माह से चार वर्ष की आयु के पीछे बैठे बच्चे के लिए विनिर्देश निर्धारित नहीं कर दिए जाते।
- सरकार ने केंद्रीय मोटर यान नियमावली, 1989 में स्कूल बसों के निर्माण के संबंध में एक समान प्रावधान निर्धारित किए हैं जो इस प्रकार हैं:

(i) सा.का.नि. 589(अ), दिनांक 16-09-2005 के तहत ऑटोमोटिव उद्योग मानक (एआईएस-063) के अनुसार स्कूल बसों के लिए विनिर्देश निर्धारित किए गए हैं।

एआईएस-063 उन सभी स्कूल बसों पर लागू है जिनमें चालक को छोड़कर 13 यात्रियों और उससे अधिक की बैठने की क्षमता है। मानक में दिए गए प्रावधान "बस बॉडी डिज़ाइन और अनुमोदन हेतु एआईएस-052 कार्य संहिता" में बसों के लिए निर्धारित आवश्यकताओं के अतिरिक्त हैं।



एआईएस-063 में स्कूल बसों का एक समान रंग, प्रतीक चिन्हों (इनसिग्निया) का डिज़ाइन और स्थान, आपातकालीन निकास, सीटों का डिज़ाइन और लेआउट, बैठने की क्षमता, रुकने का संकेत आदि जैसी आवश्यकताओं को भी निर्दिष्ट किया गया है।

(ii) सा.का.नि. 337(अ), दिनांक 28-04-2023 द्वारा स्कूल बसों में यात्री कम्पार्टमेंट में अग्नि सुरक्षा प्रणालियों को अधिसूचित किया गया, जिसे 1 अक्टूबर 2023 से लागू किया गया है।

(iii) सा.का.नि. 290(अ), दिनांक 15-04-2015 द्वारा सभी स्कूल बसों के लिए 60 किमी/घंटा की गति सीमा निर्धारित की गई है।

(iv) स्कूल बसों का फिटनेस परीक्षण केंद्रीय मोटर यान नियमावली, 1989 के नियम 62 के अनुसार किया जाता है।

इन प्रावधानों का प्रवर्तन संबंधित राज्य/संघ राज्य क्षेत्र सरकारों के अधिकार क्षेत्र में आता है।

## GROUND INSPECTIONS UNDER JJM

### 3179. SHRI KALYAN BANERJEE:

Will the Minister of **JAL SHAKTI** be pleased to state:

(a) the details of the Central Nodal Teams deputed by the Government in coordination with the Defence Research and Development Organisation (DRDO) for ground inspection under the Jal Jeevan Mission across the country along with State-wise findings of their review reports of inspections;

(b) whether the Government has found any lacuna so far to provide every rural household in the country with safe and adequate drinking water through individual household tap connections with uninterrupted services and if so, the details thereof; and

(c) the number of households still awaiting to get such connections in the country, State-wise?

**THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V. SOMANNA):**

(a): Department of Personnel and Training (DoPT), Government of India has appointed Central Nodal Officers (CNOs) for the ground inspection of Jal Jeevan Mission (JJM) schemes across identified districts. The field visits and report submission process are currently underway and the final report will be compiled upon the receipt of all reports.

(b) and (c): Government of India is committed to make provision for safe & potable tap water supply in adequate quantity, of prescribed quality on a regular & long-term basis to all rural households in the country. Towards this end, the Government of India launched the JJM, to be implemented in partnership with States/ UTs, in August 2019.

At the start of JJM in August 2019, only 3.23 crore (16.8%) rural households were reported to have tap water connections. Since then, more than 12.44 Crore additional rural households have been provided with tap water connections. Thus, as on 04.08.2025, out of 19.37 crore rural households in the country, more than 15.68 crore (80.99%) households are reported to have tap water supply in their homes. As such, there are around 3.69 crore rural households remaining to be provided with tap water connections. State/ UT-wise details of rural households remaining to be provided with tap water connections are enclosed as **Statement**.

States have informed that lack of dependable drinking water sources in water-stressed, drought prone and desert areas, presence of geo-genic contaminants in ground water, uneven geographical terrain, scattered rural habitations, delay in release of the matching State share in some States, lack of technical capacity with implementing agencies, Gram Panchayats and local communities to plan, manage, operate & maintain the water supply schemes, delay in obtaining statutory/ other clearances, etc. are few of problems being faced in the implementation of the Mission.

To address the challenges holistically and overcome these, Government of India has taken a number of steps, *inter alia* including implementation of Special Assistance to States for Capital Expenditure through M/o Finance for financial assistance as 50-year interest free loan for capital investment projects; nomination of a nodal officer in the Department for coordinating with Central nodal Ministries/ Departments/ agencies to facilitate the States in obtaining Statutory/ other clearances; setting up of State Programme Management Units (SPMUs) and District Programme Management Units (DPMUs) and implementation of “Nal Jal Mitra Programme” for ensuring availability of skilled local persons at village level to bridge the gap in availability of technical skill sets and of HR for programme management.

Under the Mission, States have been advised for source recharging, viz. dedicated bore well recharge structures, rainwater recharge, rejuvenation of existing water bodies, reuse of greywater, etc., in convergence with other schemes

such as MGNREGS, Integrated Watershed Management Programme (IWMP), 15th Finance Commission tied grants to RLBs/ PRIs, State schemes, CSR funds, etc.

Further, Jal Shakti Abhiyan campaign, launched in August 2019 for 256 water stressed districts of the country, encouraged water conservation at grass-root levels with people's participation. In 2021, "Jal Shakti Abhiyan: Catch the Rain" (JSA: CTR) with the theme "Catch the Rain – Where it Falls When it Falls" was launched to cover all the blocks of all districts (rural as well as urban areas) across the country. JSA: CTR has become an annual feature since 2021. JSA: CTR 2023 with the theme "Source Sustainability for Drinking Water" was implemented across the country from 04.03.2023 to 30.11.2023. Similarly, in 2024, JSA: CTR was implemented with the theme "Nari Shakti se Jal Shakti" and in 2025, JSA:CTR is being implemented with the theme "People's Action for Water Conservation - Towards Intensified Community Connect" emphasizing the pivotal role played by community especially women in the field of water conservation. Moreover, aiming to ensure conservation of every drop of water through collective efforts, following a whole-of-society and whole-of-government approach, "Jal Sanchay Jan Bhagidari" (JSJB) initiative has also been taken up as part of the JSA: CTR campaign.

## **STATEMENT**

**State/ UT-wise details of rural households remaining to be provided with tap water connections**

| S. No. | State/ UT     | Total rural HHs (No. in lakh) | Rural HHs with tap water connection as on 15/08/2019 |        | Rural HHs with tap water connection as on 04/08/2025 |        | Remaining HHs to be provided tap water |
|--------|---------------|-------------------------------|------------------------------------------------------|--------|------------------------------------------------------|--------|----------------------------------------|
|        |               |                               | No. (in lakh)                                        | In (%) | No. (in lakh)                                        | In (%) | No. (in lakh)                          |
| 1.     | A&N Islands   | 0.62                          | 0.29                                                 | 46.02  | 0.62                                                 | 100    | 0                                      |
| 2.     | Andhra Pr.    | 95.53                         | 30.74                                                | 32.20  | 70.63                                                | 73.93  | 24.90                                  |
| 3.     | Arunachal Pr. | 2.29                          | 0.23                                                 | 9.97   | 2.29                                                 | 100    | 0                                      |
| 4.     | Assam         | 72.24                         | 1.11                                                 | 1.54   | 58.97                                                | 81.63  | 13.27                                  |
| 5.     | Bihar         | 167.55                        | 3.16                                                 | 1.90   | 160.36                                               | 95.71  | 7.19                                   |
| 6.     | Chhattisgarh  | 50.00                         | 3.20                                                 | 6.40   | 40.61                                                | 81.26  | 9.39                                   |
| 7.     | DNH and DD    | 0.85                          | 0.00                                                 | 0.00   | 0.85                                                 | 100    | 0                                      |
| 8.     | Goa           | 2.64                          | 1.99                                                 | 75.44  | 2.64                                                 | 100    | 0                                      |
| 9.     | Gujarat       | 91.18                         | 65.16                                                | 71.46  | 91.18                                                | 100    | 0                                      |
| 10.    | Haryana       | 30.41                         | 17.66                                                | 58.08  | 30.41                                                | 100    | 0                                      |
| 11.    | Himachal Pr.  | 17.09                         | 7.63                                                 | 44.64  | 17.09                                                | 100    | 0                                      |
| 12.    | J&K           | 19.26                         | 5.75                                                 | 29.88  | 15.61                                                | 81.04  | 3.65                                   |
| 13.    | Jharkhand     | 62.54                         | 3.45                                                 | 5.52   | 34.43                                                | 55.05  | 28.1                                   |
| 14.    | Karnataka     | 101.31                        | 24.51                                                | 24.20  | 86.84                                                | 85.72  | 14.46                                  |
| 15.    | Kerala        | 70.77                         | 16.64                                                | 23.51  | 38.68                                                | 54.66  | 32.09                                  |
| 16.    | Ladakh        | 0.41                          | 0.01                                                 | 3.48   | 0.39                                                 | 96.88  | 0.02                                   |
| 17.    | Lakshadweep   | 0.13                          | 0.00                                                 | 0.00   | 0.12                                                 | 91.45  | 0.01                                   |
| 18.    | Madhya Pr.    | 111.70                        | 13.53                                                | 12.11  | 78.61                                                | 70.38  | 33.09                                  |
| 19.    | Maharashtra   | 146.79                        | 48.44                                                | 33.00  | 132.06                                               | 89.97  | 14.73                                  |
| 20.    | Manipur       | 4.52                          | 0.26                                                 | 5.74   | 3.59                                                 | 79.59  | 0.93                                   |
| 21.    | Meghalaya     | 6.51                          | 0.05                                                 | 0.70   | 5.40                                                 | 82.90  | 1.11                                   |
| 22.    | Mizoram       | 1.33                          | 0.09                                                 | 6.91   | 1.33                                                 | 100    | 0                                      |
| 23.    | Nagaland      | 3.64                          | 0.14                                                 | 3.82   | 3.41                                                 | 93.63  | 0.23                                   |
| 24.    | Odisha        | 88.67                         | 3.11                                                 | 3.51   | 68.17                                                | 76.89  | 20.50                                  |

| S. No.       | State/ UT   | Total rural HHs (No. in lakh) | Rural HHs with tap water connection as on 15/08/2019 |              | Rural HHs with tap water connection as on 04/08/2025 |              | Remaining HHs to be provided tap water |
|--------------|-------------|-------------------------------|------------------------------------------------------|--------------|------------------------------------------------------|--------------|----------------------------------------|
|              |             |                               | No. (in lakh)                                        | In (%)       | No. (in lakh)                                        | In (%)       | No. (in lakh)                          |
| 25.          | Puducherry  | 1.15                          | 0.94                                                 | 81.33        | 1.15                                                 | 100          | 0                                      |
| 26.          | Punjab      | 34.27                         | 16.79                                                | 49.00        | 34.26                                                | 100          | 0                                      |
| 27.          | Rajasthan   | 107.74                        | 11.74                                                | 11.01        | 61.20                                                | 56.80        | 46.54                                  |
| 28.          | Sikkim      | 1.33                          | 0.70                                                 | 53.34        | 1.22                                                 | 91.91        | 0.11                                   |
| 29.          | Tamil Nadu  | 125.26                        | 21.76                                                | 17.37        | 111.66                                               | 89.14        | 13.60                                  |
| 30.          | Telangana   | 53.98                         | 15.68                                                | 29.05        | 53.98                                                | 100          | 0                                      |
| 31.          | Tripura     | 7.51                          | 0.25                                                 | 3.29         | 6.47                                                 | 86.11        | 1.04                                   |
| 32.          | Uttar Pr.   | 267.22                        | 5.16                                                 | 1.96         | 241.31                                               | 90.31        | 25.91                                  |
| 33.          | Uttarakhand | 14.49                         | 1.30                                                 | 8.96         | 14.15                                                | 97.64        | 0.34                                   |
| 34.          | West Bengal | 175.53                        | 2.15                                                 | 1.23         | 98.61                                                | 56.18        | 76.92                                  |
| <b>Total</b> |             | <b>1,936.44</b>               | <b>323.62</b>                                        | <b>16.80</b> | <b>1,568.33</b>                                      | <b>80.99</b> | <b>368.10</b>                          |

Delhi &amp; Chandigarh have no rural population.

HH: Household

Source: JJM – IMIS

### FPIS IN MUZAFFAR NAGAR

#### 3180. SHRI HARENDRA SINGH MALIK:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- whether the Government is aware that there is a large scope for Food Processing Industries (FPIs) in Muzaffar nagar Lok Sabha Constituency in Uttar Pradesh;
- if so, whether the Government proposes to set up any food processing plants in the said Constituency;
- if so, the details thereof and the time by which it is likely to be set up; and

(d) the other steps taken/proposed to be taken by the Government to boost the FPIs in this Constituency?

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH):**

(a) to (d): In order to boost and ensure overall development of Food Processing Industries including agro based industries, Ministry of Food Processing Industries (MoFPI) has been incentivizing setting up/expansion of related infrastructure through its two Central Sector Schemes namely Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) and Production Linked Incentive Scheme for Food Processing Industry (PLISFPI). Further, a Centrally sponsored PM Formalization of Micro Food Processing Enterprises (PMFME) scheme is also being implemented by MoFPI. All the three schemes are implemented across the country including Muzaffarnagar Lok Sabha Constituency of Uttar Pradesh.

These schemes are not region specific but demand driven and MoFPI does not set up food processing units on its own. However, it provides financial assistance in the form of grants-in-aid to eligible entrepreneurs for establishing related infrastructure through its schemes.

Under PMFME Scheme, MoFPI has approved 44 proposals in Muzaffarnagar District of Uttar Pradesh, with a total approved subsidy of Rs. 1.69 Crores, till 30.06.2025. Jaggery in Muzaffarnagar district of Uttar Pradesh has been identified as One District One Product (ODOP) under PMFME Scheme.

## **PROMOTING FOOD PROCESSING SECTOR TO REDUCE WASTAGE**

### **3181. SHRI DHARAMBIR SINGH:**

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) whether the Government is promoting the food processing sector to reduce wastage and if so, the details thereof;
- (b) the details of the schemes to support cold chain infrastructure;
- (c) the incentives offered by the Government for setting up processing units in rural areas;
- (d) the efforts made by the Government to ensure fair prices for farmers through processing; and
- (e) whether the Government plans to encourage food processing industries in Bhiwani-Mahendergarh Lok Sabha Constituency, if so, the details thereof and if not, the reasons therefor?

### **THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH):**

(a) to (d): The Ministry of Food processing Industries (MoFPI) supports the creation and expansion of the processing/preservation capacity through implementation of various schemes for the overall development of food processing sector, including creation of modern infrastructure with efficient supply chain management from farm gate to retail outlet, to reduce post-harvest losses and to increase the level of processing. The schemes under MoFPI are as follows:



i) MoFPI implements Central Sector Umbrella Scheme-Pradhan Mantri Kisan Sampada Yojana (PMKSY) since 2016-17 to create post-harvest infrastructure and processing facilities to boost the overall development of the food-processing sector including reduction in post-harvest losses, enhancing value addition etc. The component schemes under PMKSY are (i) Mega Food Parks (the component has been discontinued with effect from 01.04.2021 with provision for committed liabilities only) (ii) Integrated Cold Chain and Value Addition Infrastructure, (iii) Creation of Infrastructure for Agro-Processing Clusters, (iv) Creation of Backward and Forward Linkages (the component has been discontinued from 1st April 2021) (v) Creation / Expansion of Food Processing & Preservation Capacities (vi) Operation Greens (vii) Food Safety and Quality Assurance - Food Testing Laboratories (FTL) and Human Resource & Institutions- Research & Development.

MoFPI provides credit linked financial assistance (capital subsidy) in the form of grants-in-aid to the individuals, farmers, Farmer Producer Organizations (FPOs), Entrepreneurs, Cooperatives, Societies, Self Help Groups (SHGs), Private Companies and Central/ State PSUs etc. for setting up of food processing/preservation industries across the country.

Financial assistance to the eligible applicant is provided as per the scheme guidelines and all eligible applicants including farmers can apply against the Expression of Interest issued by the Ministry from time to time for enabling them to set up various food processing/preservation infrastructure, which, interalia, includes cold storages to minimize post-harvest losses and increase processing

level. As on June 2025, 1601 projects have been approved under PMKSY out of which 1133 projects have been completed. The incentives available under different sub-schemes of PMKSY are placed at **Statement-I**.

ii) MoFPI implements Central Sector Scheme- "Production Linked Incentive Scheme for Food Processing Industry (PLISFPI)" to support creation of global food manufacturing champions commensurate with India's natural resource endowment and support Indian brands of food products in the international markets. The budget outlay of the scheme is Rs.10,900 crore and total 170 applications have been approved under various categories of the scheme. The scheme has led to increase in food processing capacity of 35.00 lakh MT in the country. A total number of about 3.39 Lakhs, both direct and indirect employment, has been generated so far under the scheme. The details of pattern of assistance under the scheme are placed at **Statement-II**.

iii) MoFPI is implementing a centrally sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" under Aatma Nirbhar Bharat Abhiyaan initiative for providing financial, technical and business support for upgradation of micro food processing enterprises in the country. The scheme is operational from 2020-21 to 2025-26 with an outlay of Rs 10,000 Crore. The scheme aims to enhance the competitiveness of micro-enterprises in the unorganized segment of the food processing industry and promote formalization of the sector. Till 30th June 2025, Centre Share of Rs. 3791.04 Cr. has been released to States/ UTs for implementation of various components of the scheme. The details of financial

assistance offered to the enterprises under PMFME scheme are as under

**Statement-III.**

Further, for creation of Agricultural Marketing infrastructure including Scientific Storage and to reduce post-harvest and handling losses, the Ministry of Agriculture & Farmers Welfare, Government of India is implementing sub-scheme “Agricultural Marketing Infrastructure (AMI)” of Integrated Scheme for Agricultural Marketing (ISAM) across the country. It is an open ended, demand driven and credit linked scheme wherein back ended capital subsidy @ 25% and 33.33% is available based on the eligible category of beneficiary. Under AMI scheme of ISAM, assistance is available to Individuals, Farmers, Group of farmers/growers, Agripreneurs, Registered Farmer Produce Organizations (FPOs), Cooperatives, and state agencies etc. Farmer centric processing is also eligible under the scheme.

With creation of food processing infrastructure under the above schemes, the demand for farm produce, which is raw material for food processing industries, increases leading to better prices to farmers and increasing farm gate profitability. The above scheme has significantly contributed at micro level (farmers and cold chain owners) by increasing income through better price realization, value addition and wastage reduction etc. across the country.

(e):The Ministry does not establish food-processing units on its own, including cold storage infrastructure. The above-mentioned schemes are demand driven in nature and the funds are not allocated/sanctioned/released state-wise. The applications

are invited through Expression of Interest (Eoi) from across the country including Bhiwani-Mahendergarh Lok Sabha Constituency.

### **STATEMENT-I**

#### **Incentives available under PMKSY**

| <b>S. No.</b> | <b>Component Scheme</b>                                                   | <b>Scheme Benefits (Grant-in-aid) for projects in General Area</b>                                                                                                                                                                                                | <b>Scheme Benefits (Grant-in-aid) for projects in Difficult Areas as well as SC/ST, FPOs, SHGs</b>                                                                                                                                                                        |
|---------------|---------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.            | Integrated Cold Chain and Value Addition Infrastructure (CC)              | Grant-in-aid @ 35% of eligible project cost [subject to maximum of Rs.10 crores per project]                                                                                                                                                                      | Grant-in-aid @ 50% of eligible project cost [subject to maximum of Rs. 10 crores per project]                                                                                                                                                                             |
| 2.            | Creation/ Expansion of Food Processing & Preservation Capacities (CEFPPC) | Grants-in-Aid @35% of eligible project cost [subject to maximum of Rs. 5 crores per project]                                                                                                                                                                      | Grants-in-Aid @50% of eligible project cost [subject to maximum of Rs.5 crores per project]                                                                                                                                                                               |
| 3.            | Infrastructure for Agro-Processing Clusters (APC)                         | Grants-in-aid @35% of eligible project cost in General Area [subject to maximum of Rs. 10 crores per project]                                                                                                                                                     | Grants-in-aid @50% of eligible project [subject to max. of Rs. 10 crore per project]                                                                                                                                                                                      |
| 4.            | Operation Greens (OG)                                                     | Grants-in-Aid @35% of eligible project cost for Integrated Value Chain Development Projects, maximum grants-in-aid would be ₹15 crore per project; and for Standalone Post-Harvest Infrastructure Projects, maximum grants-in-aid would be ₹10 crore per project. | Grants-in-Aid maximum @50% of eligible project cost for Integrated Value Chain Development Projects, maximum grants-in-aid would be ₹15 crore per project; and for Standalone Post-Harvest Infrastructure Projects, maximum grants-in-aid would be ₹10 crore per project. |
| 5.            | Food Safety and Quality Assurance - Food Testing Laboratories (FTL)       | 100% grants-in-aid for Govt. organizations<br>For Private organizations/ entities: grant-in-aid of @ 50% of the eligible cost                                                                                                                                     | For Private organizations/ entities: grant-in-aid of @ 70% of the eligible cost                                                                                                                                                                                           |

|    |                                                       |                                                                                                                                                                              |                                                                                                                                                                              |
|----|-------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 6. | Human Resource & Institutions- Research & Development | For Government Organizations - Grants @ 100% of <b>equipment</b> cost, consumables,<br>For private organizations /universities/institutions, grant @ 50 % of equipment cost. | For Government Organizations - Grants @ 100% of equipment cost, <b>consumables</b><br>For Private Organizations /Universities/ Institutions, Grants @ 70% of equipment cost. |
|----|-------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|

## **STATEMENT-II**

### **PATTERN OF ASSISTANCE UNDER PLI SCHEME**

- i. The beneficiary should achieve minimum year on year sales growth of 10% for claiming incentive under Category-I, Category-II and Millet-Based Products components of the Scheme. Under Category -I component, the companies have to make committed investments to increase their production capacities. If a company does not make the committed investment, it is not eligible to receive incentives under the Scheme.
- ii. Under Category-III, i.e., Branding and Marketing component, a company is eligible for financial incentives @ 50% of expenditure incurred on Branding & Marketing abroad subject to a maximum of 3% of Sales of food products or Rs 50 crore per year, whichever is less. The minimum expenditure should be Rs. 5 crore over a period of five years.

### **STATEMENT-III**

**The Details of Financial Assistance Offered to the Enterprises under PMFME Scheme are as under:**

- (i). **Support to Individual / Group Category Micro Enterprises:** Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;
- (ii). **Support to SHGs for seed capital:** Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.
- (iii). **Support for Common Infrastructure:** Credit linked capital subsidy @35% subject to maximum of Rs. 3 Crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.
- (iv). **Branding and Marketing Support:** Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.
- (v). **Capacity Building:** The scheme envisages training for Entrepreneurship Development Skilling (EDP) program modified to meet the requirement of food processing industry and product specific skilling.

### **SANITATION INFRASTRUCTURE IN DELHI**

**3182. SHRI PRAVEEN KHANDELWAL:**

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) whether the Government is aware of the acute shortage of functional public toilets and waste disposal systems in areas like Sadar Bazar and Fatehpuri of Delhi and if so, the details thereof;
- (b) whether any urban sanitation upgrade plan has been proposed for these zones and if so, the details thereof; and
- (c) the steps taken by the Government to ensure regular maintenance and public-private partnerships for such sanitation infrastructure?

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):**

(a) to (c) : Sanitation is a State subject under 7th schedule of the Constitution and by the 74th amendment of the Constitution of India the devolution of power has been made to the Urban Local Bodies (ULBs) for water and sanitation services. It is the responsibility of State/ULBs to plan, design, execute and operate sanitation projects in the urban areas of the country. Ministry of Housing & Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing policy directions, financial and technical support by sharing Manuals/Standard of Procedures (SoPs) on Solid Waste Management (SWM) & Used Water Management (UWM) and issue various Advisories & Guidelines time to time for choosing appropriate technologies to manage solid and liquid waste.

Government of India launched the Swachh Bharat Mission -Urban (SBM-U) on October 2, 2014 with the objective of Open Defecation Free (ODF) cities. Under

SBM-U, funds are released by Government of India to the States/UTs on the basis of their action plan duly approved by State Level Technical Committee (SLTC).

Under phase I of SBM-U, the entire mission allocation of ₹5.15 crores under Community Toilets/Public Toilets (CT/PTs) component was claimed by Government of National Capital Territory of Delhi (GNCTD). As reported by GNCTD, a total of 28,256 Community Toilets/Public Toilets (CT/PTs) seats have been constructed against the mission target of 11,138 CT/PTs. Under SBM-U 2.0, GNCTD have been allocated ₹10 crores for toilet construction.

### **GORAKHPUR LINK EXPRESSWAY**

#### **3183. SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) the total length and scope of the Gorakhpur Link Expressway project;
- (b) the current progress in terms of construction and land acquisition;
- (c) the funds released and utilized for the project so far; and
- (d) the expected date of completion and measures taken to address delays?

#### **THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a) to (d): The Government in the Ministry of Road Transport and Highways is primarily responsible for development and maintenance of National Highways (NHs).



The project of Gorakhpur Link Expressway is not a NH. The State Government of Uttar Pradesh took up implementation of the State road project through Uttar Pradesh Expressways Industrial Development Authority (UPEIDA). As per the information furnished by UPEIDA, the 91.352 km length of Gorakhpur Link Expressway from Jaitpur in Gorakhpur district to Salarpur in Azamgarh district has been completed except a Vehicular Overpass on Sikariganj Belghat road at km 28.245. Provisional completion certificate has been issued in June 2025. The funds released / utilised for the project amounts to Rs 7,122 crore. The Expressway has been opened for traffic in June 2025.

## **BOOSTING OF DOMESTIC CRUDE OIL AND NATURAL GAS PRODUCTION**

### **3184. DR. D. RAVI KUMAR:**

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) the steps taken by the Government to boost domestic crude oil and natural gas production and reduce dependency on imports in line with the 2025 energy security goals;
- (b) the response of private players to bids under the Open Acreage Licensing Policy (OALP) through the latest bid rounds including Round-VIII concluded in 2023;
- (c) the current number of private oil companies engaged in exploration activities across the country and reasons for their limited participation despite policy reforms;
- (d) the current share of private companies in exploration output keeping in view that ONGC has drilled over hundred exploratory wells in 2023-24; and

(e) the reasons for the Ministry's proposal to offer 60% stake and operatorship in producing fields like Mumbai High and Bassein & Satellite to international partners and its implications on domestic control and revenue?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):**

(a): Government has taken various policy decisions and steps to boost domestic crude oil and natural gas production and reduce dependency on import of oil and gas which, *inter alia*, include:

- i. Policy under Production Sharing Contract (PSC) regime for early monetization of Hydrocarbon discoveries, 2014;
- ii. Discovered Small Field Policy, 2015;
- iii. Hydrocarbon Exploration and Licensing Policy (HELP), 2016
- iv. Policy for Extension of PSCs, 2016 and 2017;
- v. Policy for early monetization of Coal Bed Methane, 2017;
- vi. Setting up of National Data Repository, 2017;
- vii. Approval of Un-appraised areas in Sedimentary Basins under National Seismic Programme, 2017;
- viii. Policy frameworks for extension of Production Sharing Contracts (PSCs) for Discovered Fields and Exploration Blocks under Pre-New Exploration Licensing Policy (Pre-NELP) 2016 & 2017;
- ix. Policy to Promote/Incentivize Enhanced Recovery Methods of Oil/Gas 2018;

- x. Policy Framework for exploration and exploitation of Unconventional Hydrocarbons under Existing Production Sharing Contracts (PSCs), Coal Bed Methane (CBM) Contracts and Nomination Fields, 2018;
- xi. Natural Gas Marketing Reforms, 2020;
- xii. Lower Royalty Rates, Zero Revenue Share (till Windfall Gain) and no drilling commitment in Phase-I in OALP Blocks under Category II and III basins to attract bidders;
- xiii. Release of about 1 Million Sq. Km. (SKM) “No-Go” area in offshore which were earlier blocked for exploration for decades;
- xiv. Amendments in the Oilfields (Regulation and Development) Act, 1948 to promote ease of doing business, contractual stability, operational efficiency and faster dispute resolution.

(b) and (c): In OALP-VIII and OALP-IX rounds, total four (04) private sector companies participated in the bidding process. The details of Bids are tabulated below: -

| S. No.       | Company Name(s)                                       | No. of bids submitted in OALP-VIII | No. of bids submitted in OALP-IX |
|--------------|-------------------------------------------------------|------------------------------------|----------------------------------|
| 1            | Vedanta Ltd.                                          | 1                                  | 28                               |
| 2            | Sun Petrochemicals Private Limited                    | 1                                  | 7                                |
| 3            | Reliance Industries Ltd + BP Exploration (Alpha) Ltd. | 1                                  | 1                                |
| <b>Total</b> |                                                       | <b>3</b>                           | <b>36</b>                        |

More than 15 private oil companies are engaged in exploration activities in Exploration and Production (E&P) industry across the country. The E&P industry is

capital-intensive, requiring significant upfront investment, which can be a deterrent for new entrants and smaller players. Further, inherent risks associated with exploration activities and fluctuating commodity prices make securing financing challenging. Apart from this, Global oil and gas price volatility can impact the economic viability of projects which make it difficult to predict returns on investment.

To address the issues, the Government have from time to time introduced Policy Reforms as per the feedback received from the investors and changing dynamics of hydrocarbon industry with the aim to enhance ease of doing business and attract private players to the E&P Sector.

(d): In 2023–24, ONGC drilled 103 exploratory wells whereas private companies collectively drilled 11 wells in the same period.

(e): No such proposal for sale of stake is currently under consideration of Government.

### **CSR PROJECTS BY PSUS IN ODISHA**

#### **3185. DR. SAMBIT PATRA:**

Will the Minister of **POWER** be pleased to state:

(a) the details of total number of CSR related works/projects sanctioned by the PSUs under the Ministry during the last three years in the State of Odisha, location-wise;

(b) the time limit fixed for completion of major Corporate Social Responsibility (CSR) projects initiated by PSUs under the Ministry in the State of Odisha;

(c) whether the Government has observed delay in execution of these projects and if so, the corrective measures proposed for the expeditious completion of these CSR projects in Odisha; and

(d) whether any of these PSUs has proposed any CSR project to promote religious tourism infrastructure in Odisha and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF POWER; AND MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK):**

(a): The details of total number of CSR related works/projects sanctioned by the PSUs under the Ministry during the last three years in the State of Odisha are given below:

| <b>CPSUs</b> | <b>2022-23</b>           |                                | <b>2023-24</b>           |                                | <b>2024-25</b>           |                                |
|--------------|--------------------------|--------------------------------|--------------------------|--------------------------------|--------------------------|--------------------------------|
|              | Total CSR works/projects | Amount Sanctioned (Rs. in Cr.) | Total CSR works/projects | Amount Sanctioned (Rs. in Cr.) | Total CSR works/projects | Amount Sanctioned (Rs. in Cr.) |
| NTPC Limited | 68                       | 20.51                          | 53                       | 18.77                          | 53                       | 27.30                          |
| POWERGRID    | 10                       | 23.70                          | 12                       | 2.92                           | 13                       | 21.46                          |
| PFC Limited  | 2                        | 7.09                           | -                        | -                              | -                        | -                              |
| REC Limited  | -                        | -                              | 1                        | 1.15                           | 1                        | 2.12                           |
| GRID-INDIA   | -                        | -                              | -                        | -                              | 1                        | 0.26                           |
| <b>Total</b> | <b>80</b>                | <b>51.30</b>                   | <b>66</b>                | <b>22.84</b>                   | <b>68</b>                | <b>51.14</b>                   |

Activity/State/District/Implementing agency-wise details of CSR activities undertaken and funds spent are available on the respective websites of CPSUs i.e.

<https://ntpc.co.in>, <https://www.powergrid.in>, <https://www.pfcindia.co.in>,

<https://recindia.nic.in>, <https://grid-india.in> and Ministry of Corporate Affairs, CSR Portal i.e. [csr.gov.in](https://csr.gov.in).

(b) and (c): The CSR projects/activities are implemented over a period of time based on the nature of projects/activities undertaken within a defined timeframe ranging up to three financial years excluding the year of commencement, as per the provisions of Section 135 of the Companies Act, 2013 and the rules thereof. As informed by PSUs under the Ministry, there are no CSR activities or projects that are pending for over four years in Odisha.

(d): PSUs under the Ministry have not proposed any CSR project to promote religious tourism infrastructure in Odisha.

## **R&D INITIATIVES FOR DEVELOPING FOOD PROCESSING TECHNOLOGIES**

### **3186. ADV. CHANDRA SHEKHAR:**

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the Research and Development (R&D) being undertaken by the Government to develop innovative food processing technologies and products tailored to the needs of Scheduled Caste, Scheduled Tribe and Other Backward Class communities; and
- (b) the number of R&D projects sanctioned and completed under these initiatives along with their anticipated outcomes and benefits for these communities?

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH):**

(a): The Ministry of Food Processing Industries (MoFPI) does not undertake Research and development work on its own. However, MoFPI is implementing a Research and Development Scheme, which is a part of Human Resource & Institutions Scheme under the umbrella scheme i.e. Pradhan Mantri Kisan SAMPADA Yojana (PMKSY). Under the scheme, financial assistance as Grant-in-aid is given to various Universities, IITs, Central/ State Government Institutions, Government funded organizations, R&D laboratories and CSIR recognized R&D units in private sector to promote and undertake demand driven R&D work in food processing sector. The objective of the scheme is to benefit food processing industry in terms of product and process development, efficient technologies, improved packaging, value addition etc. with commercial value along with standardization of various factors viz. additives, colouring agents, preservatives, pesticide residues, chemical contaminants, microbiological contaminants and naturally occurring toxic substances within permissible limits.

Under the scheme, R&D projects of Government organizations/ Institutions are eligible for 100% grant-in-aid for the cost of equipment, consumables and expenditure related to Research Fellows, etc & Private organizations/universities/institutions/R&D laboratories and CSIR recognized R&D units in private sector to the tune of 50% of equipment cost in general areas and 70% in difficult areas. Universities, IITs, central and state government institutions, and government-funded organizations are encouraged to promote and undertake demand-driven R&D in the food processing sector.

Under the R&D scheme, the Expression of Interest (EOI) is open for all communities including Scheduled Castes, Scheduled Tribes, Other Backward Class communities. However, there is no specific provision in the guidelines, for products tailored/designed to address the needs of Scheduled Castes, Scheduled Tribes, or Other Backward Class communities.

(b): Under the R&D scheme, since 2008-09 total of 236 R&D projects have been sanctioned, of which 225 have been completed and a total of 20 patents have been filed out of R&D projects sanctioned so far. Further 52 new technologies have been commercialized/transferred for products, processes & equipment/prototypes developed.

### **स्वच्छ भारत मिशन-शहरी के तहत ग्रीन म्युनिसिपल बॉन्ड**

#### **3187. श्रीमती हेमा मालिनी:**

क्या आवासन और शहरी कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या शहरी अवसंरचना के वित्तपोषण के लिए एक स्थायी मॉडल प्रदान करने वाले ग्रीन म्युनिसिपल बॉन्ड ने स्वच्छ भारत मिशन-शहरी (एसबीएम-यू) के तहत भारत के वित्तीय परिदृश्य में एक नया अध्याय जोड़ा है और यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ख) क्या उत्तर प्रदेश के गाजियाबाद शहर द्वारा देश के पहले प्रमाणित ग्रीन म्युनिसिपल बॉन्ड का सफलतापूर्वक जारी होना स्थायी अवसंरचना और शहरी रेज़िलियंस को बढ़ावा देने की दिशा में एक ऐतिहासिक कदम है और यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(ग) क्या ग्रीन म्युनिसिपल बॉन्ड की देशभर के भविष्य के शहरों के लिए राजकोषीय अनुशासन को पर्यावरणीय जिम्मेदारी के साथ जोड़ने का एक मॉडल बनने की संभावना है और यदि हां, तो तत्संबंधी ब्यौरा क्या है?



### आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू):

(क): आवासन और शहरी कार्य मंत्रालय यूएलबी को प्रोत्साहित करने हेतु, अटल नवीकरण और शहरी परिवर्तन मिशन (अमृत) और अमृत 2.0 के अंतर्गत म्यूनिसिपल बॉन्ड जारी करने के लिए 13 करोड़ प्रति 100 करोड़ रु. के बॉन्ड की दर से प्रोत्साहन प्रदान कर रहा है, जो प्रति यूएलबी अधिकतम 26 करोड़ रु. के प्रोत्साहन के अधीन है। केवल ग्रीन बांड जारी करने के लिए दूसरी बार प्रोत्साहन भी यू.एल.बी को उपलब्ध है, जिसमें जारी किए गए प्रत्येक 100 करोड़ रु. के बॉन्ड पर 10 करोड़ रु. प्रोत्साहन की दर है, जो अधिकतम 20 करोड़ रु. तक है। अब तक 18 यूएलबी, अर्थात् आगरा, अहमदाबाद, अमरावती, भोपाल, चेन्नई, गांधीनगर, गाजियाबाद, हैदराबाद, इंदौर, लखनऊ, राजकोट, प्रयागराज, पुणे, सूरत, वडोदरा, वाराणसी, विशाखापत्तनम और पिंपरी-चिंचवाड़, द्वारा शहरी अवसंरचना के वित्तपोषण के लिए म्यूनिसिपल बॉन्ड/ग्रीन बॉन्ड के माध्यम से कुल 5,359 करोड़ रुपए जुटाए गए हैं। अहमदाबाद, गाजियाबाद, इंदौर, पिंपरी-चिंचवाड़ और वडोदरा द्वारा जारी ग्रीन बांड सहित कुल 377.33 करोड़ रुपये प्रोत्साहन के रूप में जारी किए गए हैं।

(ख): गाजियाबाद नगर निगम (जीएमसी) ने 150 करोड़ रुपये का ग्रीन बॉन्ड जारी किया है, जिसके लिए आवासन और शहरी कार्य मंत्रालय ने 19.5 करोड़ रुपये का प्रोत्साहन जारी किया है। इस बॉन्ड का सफलतापूर्वक जारी होना, नियामक आवश्यकताओं को पूरा करने, क्रेडिट रेटिंग प्राप्त करने और पूंजी बाजार तक पहुँच बनाने के लिए गाजियाबाद नगर निगम की तत्परता को दर्शाता है।

(ग): ग्रीन म्यूनिसिपल बॉन्ड जलवायु-संरेखित वित्तपोषण तक पहुँच को सुगम बनाते हुए और राजकोषीय अनुशासन को बढ़ावा देते हुए शहरों के लिए एक व्यावहारिक मॉडल के रूप में उभर रहे हैं। इनको जारी करने की संरचित और पारदर्शी प्रक्रिया सतत शहरी सेवाओं में सहायता करती है।

### जम्मू विमानपत्तन से परिचालित मार्ग

**3188. श्री जुगल किशोर:**

क्या **नागर विमानन** मंत्री यह बताने की कृपा करेंगे कि वर्ष 2024-25 के दौरान जम्मू विमानपत्तन से परिचालित मार्गों की संख्या और यात्रा करने वाले यात्रियों की कुल संख्या क्या है?

**सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोले):**

वर्ष 2024-25 के दौरान, जम्मू हवाई अड्डे में 1.61 मिलियन का कुल यात्री यातायात दर्ज किया गया है। इस अवधि के दौरान अनुसूचित भारतीय प्रचालकों द्वारा जम्मू से अहमदाबाद, बेंगलोर, दिल्ली, हैदराबाद, चंडीगढ़, श्रीनगर और लेह के लिए प्रत्येक सप्ताह 188 विमानों (आगमन और प्रस्थान) का परिचालन किया गया।

### **कार्यशील पनबिजली संयंत्र**

**3189. श्री कीर्ति आज़ाद:**

क्या **विद्युत** मंत्री यह बताने की कृपा करेंगे कि:

(क) देश में वर्तमान में कार्यशील 25 मेगावाट से अधिक क्षमता वाले पनबिजली संयंत्रों की संख्या और उनके स्थानों का ब्यौरा क्या है;

(ख) क्या इसके लिए पर्यावरणीय मंजूरी प्राप्त कर ली गई है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(ग) इनमें से प्रत्येक संयंत्र पर स्थायित्व और पारिस्थितिक प्रभाव के लिए अंतिम अध्ययन कब किया गया था; और

(घ) क्या सरकार ने उपरोक्त संयंत्रों में से किसी भी खतरनाक संयंत्र की पहचान की है और इस संबंध में संबंधित राज्यों को सूचित किया है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

**विद्युत मंत्रालय में राज्य मंत्री; तथा नवीन और नवीकरणीय ऊर्जा मंत्रालय में राज्य मंत्री (श्री श्रीपाद येसो नाईक):**

(क): वर्तमान में, 43.18 गीगावाट की कुल संस्थापित क्षमता वाली 209 जलविद्युत परियोजनाएँ (एचईपी) चालू हो चुकी हैं। ब्यौरा **विवरण-I** पर दिया गया है।

(ख) और (ग): संयंत्र का निर्माण कार्य शुरू करने से पहले जल विद्युत परियोजनाओं के संबंधित विकासकर्ता द्वारा पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय (एमओईएफ एंड सीसी) से पर्यावरणीय मंजूरी विधिवत प्राप्त की जाती है।

(घ): केंद्रीय विद्युत प्राधिकरण (सीईए) ने उन जलविद्युत परियोजनाओं को संवेदनशील के रूप में चिन्हित किया है जो सामान्यतः 1500 मीटर से अधिक ऊँचाई पर स्थित हैं और जो हिमालय क्षेत्र के ऊपरी भाग में बेसिन में सबसे पहले स्थित हैं। ऐसी परियोजनाओं की सूची **विवरण-II** पर दी गई है। ऐसी जलविद्युत परियोजनाओं के लिए पूर्व चेतावनी प्रणाली (ईडब्ल्यूएस) लागू करना अनिवार्य है। सीईए द्वारा चिन्हित संवेदनशील परियोजनाओं के सभी विकासकर्ताओं को इन परियोजनाओं में ईडब्ल्यूएस लागू करने के लिए एक एडवाइज़री भी जारी की गई।

### विवरण-I

#### देश में जलविद्युत परियोजनाओं (एचईपी) की राज्यवार/स्टेशनवार संस्थापित क्षमता

| क्रम सं. | यूटिलिटी/स्टेशन        | ज़िला    | यूनिट की संख्या X क्षमता (मेगावाट) | क्षमता (मेगावाट) |
|----------|------------------------|----------|------------------------------------|------------------|
|          | उत्तरी क्षेत्र         |          |                                    |                  |
|          | बीबीएमबी               |          |                                    |                  |
|          | हिमाचल प्रदेश          |          |                                    |                  |
| 1        | भाखड़ा लेफ्ट           | बिलासपुर | (5X126)                            | 630.00           |
| 2        | भाखड़ा राइट            | बिलासपुर | (5X157)                            | 785.00           |
| 3        | देहर                   | मंडी     | (6X165)                            | 990.00           |
| 4        | पांग                   | कांगड़ा  | (6X66)                             | 396.00           |
|          | उप-कुल बीबीएमबी (एचपी) |          |                                    | <b>2801.00</b>   |
|          | एनएचपीसी               |          |                                    |                  |
| 5        | बैरा सिउल              | चंबा     | (3X60)                             | 180.00           |
| 6        | चमेरा-I                | चंबा     | (3X180)                            | 540.00           |
| 7        | चमेरा-II               | चंबा     | (3X100)                            | 300.00           |
| 8        | चमेरा-III              | चंबा     | (3X77)                             | 231.00           |
| 9        | पारबती-III             | कुल्लू   | (4X130)                            | 520.00           |
| 10       | पार्वती-II             | कुल्लू   | (4X200)                            | 800.00           |
|          | उप-कुल एचपी            |          |                                    | <b>2571.00</b>   |

|    |                                               |          |               |                |
|----|-----------------------------------------------|----------|---------------|----------------|
|    | एसजेवीएनएल                                    |          |               |                |
| 11 | नाथपा झाकड़ी                                  | शिमला    | (6X250)       | 1500.00        |
| 12 | रामपुर                                        | शिमला    | (6X68.67)     | 412.02         |
|    | कुल एसजेवीएनएल                                |          |               | <b>1912.02</b> |
|    | एनटीपीसी लि.                                  |          |               |                |
| 13 | कोल्डैम                                       | बिलासपुर | (4X200)       | 800.00         |
|    | कुल एनटीपीसी लि.                              |          |               | <b>800.00</b>  |
|    | कुल केंद्रीय क्षेत्र-एचपी                     |          |               | <b>8084.02</b> |
|    | एचपीएसईबीएल                                   |          |               |                |
| 14 | बस्सी                                         | मंडी     | (4X16.5)      | 66.00          |
| 15 | गिरी बाटा                                     | सिरमौर   | (2X30)        | 60.00          |
| 16 | लारजी                                         | कुल्लू   | (3X42)        | 126.00         |
| 17 | संजय                                          | किन्नौर  | (3X40)        | 120.00         |
|    | कुल एचपीएसईबीएल                               |          |               | <b>372.00</b>  |
|    | एचपीपीसीएल                                    |          |               |                |
| 18 | एकीकृत कशांग                                  | किन्नौर  | (3X65)        | 195            |
| 19 | सैंज                                          | कुल्लू   | (2X50)        | 100            |
| 20 | सांवरा कुड्डू                                 | शिमला    | (3X37)        | 111            |
|    | कुल एचपीपीसीएल                                |          |               | <b>406</b>     |
|    | ब्यास वैली पावर कॉर्पोरेशन लिमिटेड (बीवीपीसी) |          |               |                |
| 21 | उहल-III                                       | मंडी     | (3x3.33)      | <b>100</b>     |
|    | कुल बीवीपीसी                                  |          |               | <b>100</b>     |
|    | पीएसपीसीएल                                    |          |               |                |
| 22 | शानन                                          | मंडी     | (1X50)+(4X15) | 110.00         |
|    | उप कुल पीएसपीसीएल-एचपी                        |          |               | <b>110.00</b>  |
|    | कुल राज्य क्षेत्र                             |          |               | <b>988.00</b>  |
|    | निजी क्षेत्र                                  |          |               |                |
|    | एमपीसीएल                                      |          |               |                |
| 23 | मलाणा                                         | कुल्लू   | (2X43)        | 86.00          |
|    | कुल एमपीसीएल                                  |          |               | <b>86.00</b>   |
|    | जीबीएचपीपीएल                                  |          |               |                |
| 24 | बुधिल                                         | चंबा     | (2X35)        | 70.00          |
|    | कुल जीबीएचपीपीएल                              |          |               | <b>70.00</b>   |
|    | ईपीपीएल                                       |          |               |                |
| 25 | मलाना II                                      | कुल्लू   | (2X50)        | 100.00         |
|    | कुल ईपीपीएल                                   |          |               | <b>100.00</b>  |

|    |                   |                        |            |                 |
|----|-------------------|------------------------|------------|-----------------|
|    | आईए एनर्जी        |                        |            |                 |
| 26 | चांजू-I           | चंबा                   | (3X12)     | 36.00           |
|    | कुल आईए ऊर्जा     |                        |            | <b>36.00</b>    |
| 27 | एलेन दुहांगन      | कुल्लू                 | (2X96)     | 192.00          |
|    | कुल एडीएचपीएल     |                        |            | <b>192.00</b>   |
|    | एचबीपीसीएल        |                        |            |                 |
| 28 | बासपा             | किन्नौर                | (3X100)    | 300.00          |
|    | कुल एचबीपीसीएल    |                        |            | <b>300.00</b>   |
|    | जेएसडब्ल्यू       |                        |            |                 |
| 29 | करचम वांगटू       | किन्नौर                | (4X261.25) | 1045.00         |
|    | कुल जेएसडब्ल्यू   |                        |            | <b>1045.00</b>  |
|    | एचएसपीपीएल        |                        |            |                 |
| 30 | सोरांग            | किन्नौर                | (2x50)     | 100.00          |
|    | कुल एचएसपीपीएल    |                        |            | 100.00          |
|    | जीएमआर            |                        |            |                 |
| 31 | बाजोली होली       | चंबा                   | (3x60)     | 180.00          |
|    | कुल जीएमआर        |                        |            | 180.00          |
|    | कुल पीवीटी        |                        |            | <b>2109</b>     |
|    | कुल हिमाचल प्रदेश |                        |            | <b>11181.02</b> |
|    | जम्मू और कश्मीर   |                        | -          | -               |
|    | जेकेएसपीडीसी      |                        | -          | -               |
| 32 | बगलिहार-I         | रामबन                  | (3X150)    | 450.00          |
| 33 | बगलिहार-II        | रामबन                  | (3X150)    | 450.00          |
| 34 | लोअर झेलम         | बारामूला               | (3X35)     | 105.00          |
| 35 | अपर सिंध-II       | गांदरबल                | (3X35)     | 105.00          |
|    | कुल जेकेएसपीडीसी  |                        |            | <b>1110.00</b>  |
|    | एनएचपीसी          |                        | -          | -               |
| 36 | दुलहस्ती          | किश्तवाड़              | (3X130)    | 390.00          |
| 37 | सलाल-I एवं II     | रियासी<br>और<br>उधमपुर | (3X115)    | 690.00          |
| 38 | उरी-I             | बारामूला               | (4X120)    | 480.00          |
| 39 | उरी-II            | बारामूला               | (4X60)     | 240.00          |
| 40 | सेवा-II           | महस्का                 | (3X40)     | 120.00          |
| 41 | किशनगंगा          | बांदीपुरा              | (3X110)    | 330.00          |
|    | उप-कुल एनएचपीसी   |                        |            | <b>2250</b>     |

|    |                         |             |                    |                |
|----|-------------------------|-------------|--------------------|----------------|
|    | कुल जम्मू और कश्मीर     |             |                    | <b>3360</b>    |
|    | लद्दाख                  |             |                    |                |
|    | एनएचपीसी                |             |                    |                |
| 42 | चुटक                    | कारगिल      | (4X11)             | 44.00          |
| 43 | निमू बाज़गो             | लेह         | (3X15)             | 45.00          |
|    | उप-कुल एनएचपीसी         |             |                    | <b>89.00</b>   |
|    | कुल लद्दाख              |             |                    | <b>89</b>      |
|    | पंजाब                   |             |                    |                |
|    | पीएसपीसीएल              |             |                    |                |
| 44 | आनंदपुर साहिब-I         | रूपनगर      | (2X33.5)           | 67.00          |
| 45 | आनंदपुर साहिब-II        | रूपनगर      | (2X33.5)           | 67.00          |
| 46 | मुकेरियां-I             | होशियारपुर  | (3X15)             | 45.00          |
| 47 | मुकेरियां-II            | होशियारपुर  | (3X15)             | 45.00          |
| 48 | मुकेरियां-III           | होशियारपुर  | (3X19.5)           | 58.50          |
| 49 | मुकेरियां-IV            | होशियारपुर  | (3X19.5)           | 58.50          |
| 50 | रंजीत सागर              | पठानकोट     | (4X150)            | 600.00         |
|    | कुल पीएसपीसीएल          |             |                    | <b>941.00</b>  |
|    | बीबीएमबी                |             |                    |                |
| 51 | गंगूवाल                 | रूपनगर      | (2X24.2)+(1X29.25) | 77.65          |
| 52 | कोटला                   | रूपनगर      | (2X24.2)+(1X29.25) | 77.65          |
|    | उप-योग बीबीएमबी (पंजाब) |             |                    | <b>155.30</b>  |
|    | कुल पंजाब               |             |                    | <b>1096.30</b> |
|    | राजस्थान                |             | -                  | -              |
|    | आरआरवीयूएनएल            |             | -                  | -              |
| 53 | जवाहर सागर              | बूंदी       | (3X33)             | 99.00          |
| 54 | माही बजाज-I             | बांसवाड़ा   | (2X25)             | 50.00          |
| 55 | माही बजाज-II            | बांसवाड़ा   | (2X45)             | 90.00          |
| 56 | आर पी सागर              | चित्तौड़गढ़ | (4X43)             | 172.00         |
|    | कुल आरआरवीयूएनएल        |             |                    | <b>411.00</b>  |
|    | कुल राजस्थान            |             |                    | <b>411.00</b>  |
|    | उत्तराखंड               |             | -                  | -              |
|    | एनएचपीसी                |             | -                  | -              |
| 57 | धौलीगंगा                | पिथौरागढ़   | (4X70)             | 280.00         |
| 58 | टनकपुर                  | चंपावत      | (3X31.4)           | 94.20          |

|    |                              |                    |           |                |
|----|------------------------------|--------------------|-----------|----------------|
|    | उप-कुल एनएचपीसी              |                    |           | <b>374.20</b>  |
|    | एसजेवीएनएल                   |                    |           |                |
| 59 | नैटवार मोरी                  |                    | (2X30)    | 60.00          |
|    | उप-कुल एसजेवीएनएल            |                    |           | <b>60.00</b>   |
|    | टीएचडीसी                     |                    | -         | -              |
| 60 | टिहरी चरण-I                  | टिहरी<br>गढ़वाल    | (4X250)   | 1000.00        |
| 61 | कोटेश्वर                     | टिहरी<br>गढ़वाल    | (4X100)   | 400.00         |
|    | कुल टीएचडीसी                 |                    |           | <b>1400.00</b> |
|    | उप कुल केन्द्रीय             |                    |           | <b>1834.2</b>  |
|    | राज्य क्षेत्र                |                    |           |                |
|    | यूजेवीएनएल                   |                    |           |                |
| 62 | चिब्रो (यमुना)               | देहरादून           | (4X60)    | 240.00         |
| 63 | चिल्ला                       | हरिद्वार           | (4X36)    | 144.00         |
| 64 | ढकरानी                       | देहरादून           | (3X11.25) | 33.75          |
| 65 | ढालीपुर                      | देहरादून           | (3X17)    | 51.00          |
| 66 | खटीमा                        | उधम सिंह<br>नगर    | (3X13.8)  | 41.40          |
| 67 | खोदरी                        | डाक पत्थर          | (4X30)    | 120.00         |
| 68 | कुल्हाल                      | देहरादून           | (3X10)    | 30.00          |
| 69 | मनेरी भाली-I                 | उत्तरकाशी          | (3X30)    | 90.00          |
| 70 | मनेरी भाली-II                | उत्तरकाशी          | (4X76)    | 304.00         |
| 71 | रामगंगा                      | पौड़ी<br>गढ़वाल    | (3X66)    | 198.00         |
| 72 | व्यासी                       | देहरादून           | (2x60)    | 120.00         |
|    | कुल यूजेवीएनएल               |                    |           | <b>1372.15</b> |
|    | निजी क्षेत्र                 |                    |           |                |
|    | एएचपीसी                      |                    |           |                |
| 73 | श्रीनगर                      | टिहरी एवं<br>पौड़ी | (4X82.50) | 330.00         |
|    | जेपीपीवीएल                   |                    |           |                |
| 74 | विष्णु प्रयाग                | चमोली              | (4X100)   | 400.00         |
|    | रीन्यू पावर प्राइवेट लिमिटेड |                    |           |                |
| 75 | सिंगोली भटवारी               | रुद्रप्रयाग        | (3x33)    | 99.00          |
|    | उप कुल निजी                  |                    |           | <b>829.00</b>  |

|    |                     |           |               |                 |
|----|---------------------|-----------|---------------|-----------------|
|    | कुल उत्तराखंड       |           |               | <b>4035.35</b>  |
|    | यूपीजेवीएनएल        |           | -             | -               |
|    | उत्तर प्रदेश        |           | -             | -               |
| 76 | खारा                | सोनभद्र   | (3X24)        | 72.00           |
| 77 | माताटीला            | ललितपुर   | (3X10.2)      | 30.60           |
| 78 | ओबरा                | सोनभद्र   | (3X33)        | 99.00           |
| 79 | रिहंद               | सिंगरौली  | (6X50)        | 300.00          |
|    | कुल यूपीजेवीएनएल    |           |               | <b>501.60</b>   |
|    | कुल उत्तरी क्षेत्र  |           |               | <b>20674.27</b> |
|    | पश्चिमी क्षेत्र     |           | -             | -               |
|    | मध्य प्रदेश         |           | -             | -               |
|    | एनएचडीसी            |           | -             | -               |
| 80 | इंदिरा सागर         | खंडवा     | (8X125)       | 1000.00         |
| 81 | ओंकारेश्वर          | खंडवा     | (8X65)        | 520.00          |
|    | उप-कुल एनएचडीसी     |           |               | <b>1520.00</b>  |
|    | कुल केन्द्रीय       |           |               | <b>1520.00</b>  |
|    | एमपीपीजीसीएल        |           | -             | -               |
| 82 | बाणसागर टोंस-I      | सतना      | (3X105)       | 315.00          |
| 83 | बाणसागर टोंस-III    | रीवा      | (2X15)        | 30.00           |
| 84 | बाणसागर टोंस-II     | सतना      | (3X20)        | 60.00           |
| 85 | बरगी                | जबलपुर    | (2X45)        | 90.00           |
| 86 | गांधीसागर           | मन्दसौर   | (5X23)        | 115.00          |
| 87 | मढ़ीखेरा            | शिवपुरी   | (3X20)        | 60.00           |
| 88 | राजघाट              | अशोक नगर  | (3X15)        | 45.00           |
|    | उप-कुल एमपीपीजीसीएल |           |               | <b>715.00</b>   |
|    | कुल मध्य प्रदेश     |           |               | <b>2235.00</b>  |
|    | महाराष्ट्र          |           | -             | -               |
|    | महाजेनको            |           | -             | -               |
| 89 | भीरा टेल रेस        | रायगढ़    | (2X40)        | 80.00           |
| 90 | कोयना डीपीएच        | सतारा     | (2X18)        | 36.00           |
| 91 | कोयना-I एवं II      | पाटन      | (4X70)+(4X80) | 600.00          |
| 92 | कोयना-III           | रत्नागिरि | (4X80)        | 320.00          |
| 93 | कोयना-IV            | सतारा     | (4X250)       | 1000.00         |
| 94 | तिलारी              | कोल्हापुर | (1X60)        | 60.00           |
| 95 | वैतरणा              | नासिक     | (1X60)        | 60.00           |



|     |                                                          |           |                  |                |
|-----|----------------------------------------------------------|-----------|------------------|----------------|
|     | उप-कुल महाजेनको                                          |           |                  | <b>2156.00</b> |
|     | एमपीपीजीसीएल                                             |           |                  |                |
| 96  | पेंच                                                     | छिंदवाड़ा | (2X80)           | 160.00         |
|     | उप-कुल एमपीपीजीसीएल                                      |           |                  | <b>160.00</b>  |
|     | कुल राज्य क्षेत्र                                        |           |                  | <b>2316.00</b> |
|     | निजी क्षेत्र                                             |           |                  |                |
|     | डोडसन-लिंडब्लॉम हाइड्रो पावर प्राइवेट लिमिटेड (डीएलएचपी) |           | -                | -              |
| 97  | भंडारधारा चरण-II                                         | अहमदनगर   | (1X34)           | 34.00          |
|     | उप-कुल डीएलएचपी                                          |           |                  | <b>34.00</b>   |
|     | टाटा पावर कंपनी                                          |           | -                | -              |
| 98  | भीरा                                                     | रायगढ़    | (6X25)           | 150.00         |
| 99  | भिवपुरी                                                  | रायगढ़    | (3X24) + (2X1.5) | 75.00          |
| 100 | खोपोली                                                   | रायगढ़    | (3X24)           | 72.00          |
|     | उप-कुल टीपीसीएल                                          |           |                  | <b>297.00</b>  |
|     | कुल निजी (महाराष्ट्र)                                    |           |                  | <b>331.00</b>  |
|     | कुल महाराष्ट्र                                           |           |                  | <b>2647.00</b> |
|     | छत्तीसगढ़                                                |           | -                | -              |
|     | सीएसपीजीसीएल                                             |           | -                | -              |
|     | राज्य क्षेत्र                                            |           | -                | -              |
| 101 | हसदेवबांगो                                               | कोरबा     | (3X40)           | 120.00         |
|     | कुल सीएसपीजीसीएल                                         |           |                  | <b>120.00</b>  |
|     | कुल छत्तीसगढ़                                            |           |                  | <b>120.00</b>  |
|     | गुजरात                                                   |           | -                | -              |
|     | राज्य क्षेत्र                                            |           | -                | -              |
|     | जीएसईसीएल                                                |           | -                | -              |
| 102 | उकाई                                                     | तापी      | (4X75)           | 300.00         |
|     | उप-कुल जीएसईसीएल                                         |           |                  | <b>300.00</b>  |
|     | एसएसएनएनएल                                               |           | -                | -              |
| 103 | सरदार सरोवर सीएचपीएच                                     | नर्मदा    | (5X50)           | 250.00         |
|     | उप-कुल एसएसएनएनएल                                        |           |                  | <b>250.00</b>  |
|     | कुल गुजरात                                               |           |                  | <b>550.00</b>  |
|     | कुल पश्चिमी क्षेत्र                                      |           |                  | <b>5552.00</b> |
|     | दक्षिणी क्षेत्र                                          |           | -                | -              |
|     | आंध्र प्रदेश                                             |           | -                | -              |
|     | एपीजेनको                                                 |           | -                | -              |

|     |                                |                  |                       |         |
|-----|--------------------------------|------------------|-----------------------|---------|
|     | राज्य क्षेत्र                  |                  | -                     | -       |
| 104 | लोअर सिलेरू                    | खम्मम            | (4X115)               | 460.00  |
| 105 | एन जे सागर आरबीसी और एक्सटेंशन | सत्रासला         | (3X30)                | 90.00   |
| 106 | श्रीशैलम                       | महबूबनगर         | (7X110)               | 770.00  |
| 107 | अपर सिलेरू-I और II             | विशाखाप<br>त्तनम | (4X60)                | 240.00  |
| 108 | एन जे सागर टीपीडी              | गुंटूर           | (2X25)                | 50.00   |
|     | कुल एपीजेनको                   |                  |                       | 1610.00 |
|     | कुल आंध्र प्रदेश               |                  |                       | 1610.00 |
|     | तेलंगाना                       |                  |                       |         |
|     | टीएसजेनको                      |                  |                       |         |
|     | राज्य क्षेत्र                  |                  |                       |         |
| 109 | प्रियदर्शनी जुराला             | महबूब नगर        | (6X39)                | 234.00  |
| 110 | पोचमपाद                        | निजामाबाद        | (4X9)                 | 36.00   |
| 111 | एन जे सागर एमपी                | कुरनूल           | (1X110)               | 110.00  |
| 112 | एन जे सागर एलबीसी              | गुंटूर           | (2X30)                | 60.00   |
| 113 | लोअर जुराला                    | वानापर्थी        | (6X40)                | 240.00  |
| 114 | पुलिनचिंथला                    | सूर्यपिट         | (4X30)                | 120.00  |
|     | कुल टीएसजेनको                  |                  |                       | 800.00  |
|     | कुल तेलंगाना                   |                  |                       | 800.00  |
|     | कर्नाटक                        |                  | -                     | -       |
|     | केपीसीएल                       |                  | -                     | -       |
|     | राज्य क्षेत्र                  |                  | -                     | -       |
| 115 | अलमाटी                         | बीजापुर          | (5X55)+(1X15)         | 290.00  |
| 116 | गेरुसोप्पा (शरवती टेल रेस)     | उत्तर<br>कन्नड़  | (4X60)                | 240.00  |
| 117 | घाट प्रभा                      | बेलगाम           | (2X16)                | 32.00   |
| 118 | महात्मा गांधी (जोग)            | शिमोगा           | (4X21.6)+(4X13.<br>2) | 139.20  |
| 119 | कादरा                          | उत्तर<br>कन्नड़  | (3X50)                | 150.00  |
| 120 | कालीनदी (नागझारी)              | उत्तर<br>कन्नड़  | (6X150)               | 900.00  |
| 121 | कालीनदी (सुपा)                 | उत्तर<br>कन्नड़  | (2X50)                | 100.00  |

|     |                               |                  |               |                |
|-----|-------------------------------|------------------|---------------|----------------|
| 122 | कोडासाली                      | उत्तर कन्नड़     | (3X40)        | 120.00         |
| 123 | लिंगनमक्की                    | शिमोगा           | (2X27.5)      | 55.00          |
| 124 | मुनीराबाद                     | कोप्पल           | (2X9)+(1X10)  | 28.00          |
| 125 | शरावथी                        | शिमोगा           | (10X103.5)    | 1035.00        |
| 126 | शिवसमुद्रम                    | मंड्या           | (4X6)+(6X3)   | 42.00          |
| 127 | वराही                         | उडुपी            | (4X115)       | 460.00         |
| 128 | भद्र                          | चिक्कमगलुर       | (2x12)+(1x2)  | 26.00          |
|     | <b>कुल केपीसीएल</b>           |                  |               | <b>3617.20</b> |
|     | <b>एपीजेनको</b>               |                  |               |                |
| 129 | टी बी बांध                    | बेल्लारी         | (4X9)         | 36.00          |
| 130 | हम्पी                         | बेल्लारी         | (4X9)         | 36.00          |
|     | <b>उप-कुल एपीजेनको</b>        |                  |               | <b>72.00</b>   |
|     | <b>कुल कर्नाटक</b>            |                  |               | <b>3689.20</b> |
|     | <b>केरल</b>                   |                  | -             | -              |
|     | <b>केएसईबी</b>                |                  | -             | -              |
|     | <b>राज्य क्षेत्र</b>          |                  | -             | -              |
| 131 | इदमलयार                       | एर्नाकुलम        | (2X37.5)      | 75.00          |
| 132 | इडुक्की                       | इडुक्की          | (6X130)       | 780.00         |
| 133 | कक्कड़                        | पथानामथि<br>ट्टा | (2X25)        | 50.00          |
| 134 | कुट्टियाडी                    | कोझिकोड          | (3X25)        | 75.00          |
| 135 | कुट्टियाडी एक्सटेंशन          | कोझिकोड          | (1X50)        | 50.00          |
| 136 | कुट्टियाडी अतिरिक्त एक्सटेंशन | कोझिकोड          | (2X50)        | 100.00         |
| 137 | लोअर पेरियार                  | इडुक्की          | (3X60)        | 180.00         |
| 138 | नारियामंगलम                   | इडुक्की          | (3X17.55)     | 52.65          |
| 139 | पल्लीवसल                      | इडुक्की          | (3X5)+(3X7.5) | 37.50          |
| 140 | पल्लीवासल एक्सटेंशन           | इडुक्की          | (2x30)        | 60.00          |
| 141 | पन्नियार                      | इडुक्की          | (2X15)        | 30.00          |
| 142 | पोरिंगलकुट्टू                 | कोयंबटूर         | (4X8)         | 32.00          |
| 143 | सबिरीगिरी                     | पथानामथि<br>ट्टा | (6X50)        | 300.00         |
| 144 | सेंगुलम                       | इडुक्की          | (4X12)        | 48.00          |
| 145 | शोलायार                       | कोयंबटूर         | (3X18)        | 54.00          |
| 146 | थोटियार                       | इडुक्की          | (1x30+1x10)   | 40.00          |

|     |                         |                 |                       |         |
|-----|-------------------------|-----------------|-----------------------|---------|
|     | कुल केएसईबी             |                 |                       | 1964.15 |
|     | कुल केरल                |                 |                       | 1964.15 |
|     | तमिलनाडु                |                 | -                     | -       |
|     | टैजको                   |                 | -                     | -       |
| 147 | अलियार                  | कोयंबतूर        | (1X60)                | 60.00   |
| 148 | भवानी कट्टलाई बैराज-I   | इरोड            | (2X15)                | 30.00   |
| 149 | भवानी कट्टलाई बैराज-II  | इरोड            | (2X15)                | 30.00   |
| 150 | भवानी कट्टलाई बैराज-III | इरोड            | (2X15)                | 30.00   |
| 151 | कोडयार-I                | कन्याकुमा<br>री | (1X60)                | 60.00   |
| 152 | कोडयार-II               | कन्याकुमा<br>री | (1X40)                | 40.00   |
| 153 | कुंदह-I                 | नीलगिरि         | (3X20)                | 60.00   |
| 154 | कुंदह-II                | नीलगिरि         | (5X35)                | 175.00  |
| 155 | कुंदह-III               | कोयंबतूर        | (3X60)                | 180.00  |
| 156 | कुंदह-IV                | कोयंबतूर        | (2X50)                | 100.00  |
| 157 | कुंदह-V                 | नीलगिरि         | (2X20)                | 40.00   |
| 158 | लोअर मेटूर-I            | सलेम            | (2X15)                | 30.00   |
| 159 | लोअर मेटूर-II           | सलेम            | (2X15)                | 30.00   |
| 160 | लोअर मेटूर-III          | सलेम            | (2X15)                | 30.00   |
| 161 | लोअर मेटूर-IV           | सलेम            | (2X15)                | 30.00   |
| 162 | मेटूर बांध              | सलेम            | (4X12.5)              | 50.00   |
| 163 | मेटूर सुरंग             | सलेम            | (4X50)                | 200.00  |
| 164 | मोयर                    | नीलगिरि         | (3X12)                | 36.00   |
| 165 | पापनासम                 | तिरुनेलवे<br>ली | (4X8)                 | 32.00   |
| 166 | पार्सन वी               | नीलगिरि         | (1X30)                | 30.00   |
| 167 | पेरियार                 | इडुक्की         | (3X42)+(1X35)         | 161.00  |
| 168 | पायकारा                 | नीलगिरि         | (3X7)+(2X13.6)+(1X11) | 59.20   |
| 169 | पायकारा अल्टीमेट        | नीलगिरि         | (3X50)                | 150.00  |
| 170 | साराकारपथी              | कोझिकोड         | (1X30)                | 30.00   |
| 171 | शोलेयार-I               | कोयंबतूर        | (2X35)                | 70.00   |
| 172 | सुरुलियार               | तिरुनेलवे<br>ली | (1X35)                | 35.00   |
|     | कुल टैजको               |                 |                       | 1778.20 |

|     |                                                                     |                   |                 |                |
|-----|---------------------------------------------------------------------|-------------------|-----------------|----------------|
|     | कुल तमिलनाडु                                                        |                   |                 | <b>1778.20</b> |
|     | कुल दक्षिणी क्षेत्र                                                 |                   |                 | <b>9841.55</b> |
|     | पूर्वी क्षेत्र                                                      |                   | -               | -              |
|     | पश्चिम बंगाल                                                        |                   | -               | -              |
|     | डीवीसी                                                              |                   | -               | -              |
| 173 | मैथन                                                                | पश्चिम<br>धनबाद   | (1X23.2)+(2X20) | 63.20          |
|     | उप-कुल डीवीसी                                                       |                   |                 | <b>63.20</b>   |
|     | एनएचपीसी                                                            |                   | -               | -              |
| 174 | तीस्ता लो डैम-III                                                   | दार्जिलिंग        | (4X33)          | 132.00         |
| 175 | तीस्ता लो बांध-IV                                                   | दार्जिलिंग        | (4X40)          | 160.00         |
|     | उप कुल एनएचपीसी                                                     |                   |                 | <b>292.00</b>  |
|     | उप-कुल केन्द्रीय                                                    |                   |                 | <b>355.20</b>  |
|     | डब्ल्यूबीएसईडीसीएल                                                  |                   | -               | -              |
| 176 | जलढाका                                                              | कालिम्पोंग        | (4X9)           | 36.00          |
| 177 | रम्मम                                                               | पुरुलिया          | (4X12.5)        | 50.00          |
|     | उप-कुल डब्ल्यूबीएसईडीसीएल                                           |                   |                 | <b>86.00</b>   |
|     | कुल पश्चिम बंगाल                                                    |                   |                 | <b>441.20</b>  |
|     | सिक्किम                                                             |                   | -               | -              |
|     | एनएचपीसी                                                            |                   | -               | -              |
| 178 | रंगित                                                               | गंगटोक            | (3X20)          | 60.00          |
| 179 | तीस्ता-V                                                            | पूर्वी<br>सिक्किम | (3X170)         | 510.00         |
|     | उप-कुल एनएचपीसी                                                     |                   |                 | <b>570.00</b>  |
|     | राज्य क्षेत्र                                                       |                   |                 |                |
|     | सिक्किम ऊर्जा लिमिटेड                                               |                   |                 |                |
| 180 | तीस्ता-III#                                                         | उत्तरी<br>सिक्किम | (6X200)         | 1200.00        |
|     | उप-कुल एसयूएल                                                       |                   |                 | <b>1200.00</b> |
|     | निजी                                                                |                   |                 |                |
|     | जीआईपीएल (गति इंफ्रा प्राइवेट लिमिटेड)                              |                   |                 |                |
| 181 | चुजाचेन                                                             | पूर्वी<br>सिक्किम | (2*55)          | 110.00         |
|     | स्नेहा काइनेटिक पावर प्रोजेक्ट्स प्राइवेट लिमिटेड<br>(एसकेपीपीपीएल) |                   |                 |                |

|     |                                         |                                |                                            |                |
|-----|-----------------------------------------|--------------------------------|--------------------------------------------|----------------|
| 182 | दिक्चु                                  | पूर्वी और<br>उत्तरी<br>सिक्किम | (2*48)                                     | 96.00          |
|     | शिगा एनर्जी प्राइवेट लिमिटेड (एसईपीएल)  |                                |                                            |                |
| 183 | ताशिदिंग                                | पश्चिम<br>सिक्किम              | (2*48.50)                                  | 97.00          |
|     | डैन्स एनर्जी प्राइवेट लिमिटेड (डीईपीएल) |                                |                                            |                |
| 184 | जोरेथांग लूप                            | दक्षिण/पश्चि<br>म              | (2*48)                                     | 96.00          |
|     | एमबीपीसी                                |                                |                                            |                |
| 185 | रोंगनिचू                                | पूर्वी<br>सिक्किम              | (2*56.5)                                   | 113.00         |
|     | उप-कुल निजी                             |                                |                                            | <b>512.00</b>  |
|     | कुल सिक्किम                             |                                |                                            | <b>2282.00</b> |
|     | झारखंड                                  |                                |                                            |                |
|     |                                         |                                | -                                          | -              |
| 186 | पंचेत                                   | धनबाद                          | (2X40)                                     | 80.00          |
|     | उप-कुल डीवीसी                           |                                |                                            | <b>80.00</b>   |
|     | जेयूयूएनएल                              |                                |                                            |                |
|     |                                         |                                | -                                          | -              |
| 187 | सुबर्णरेखा-I                            | रांची                          | (1X65)                                     | 65.00          |
| 188 | सुबर्णरेखा-II                           | रांची                          | (1X65)                                     | 65.00          |
|     | कुल जेयूयूएनएल                          |                                |                                            | <b>130.00</b>  |
|     | कुल झारखण्ड                             |                                |                                            | <b>210.00</b>  |
|     | ओडिशा                                   |                                |                                            |                |
|     |                                         |                                | -                                          | -              |
|     | ओएचपीसी                                 |                                |                                            |                |
|     |                                         |                                | -                                          | -              |
| 189 | बालीमेला                                | मल्कानगि<br>री                 | (6X60)+(2X75)                              | 510.00         |
| 190 | हीराकुंड (बुर्ला)                       | संबलपुर                        | (2X43.65)+<br>(1X37.5)+(2X49.<br>5)+(2X32) | 287.80         |
| 191 | हीराकुंड (चिपलीमा)                      | संबलपुर                        | (3X24)                                     | 72.00          |
| 192 | रेंगाली                                 | अंगुल                          | (5X50)                                     | 250.00         |
| 193 | ऊपरी इंद्रावती                          | कालाहांडी                      | (4X150)                                    | 600.00         |
| 194 | ऊपरी कोलाब                              | कोरापुट                        | (4X80)                                     | 320.00         |
|     | कुल ओएचपीसी                             |                                |                                            | <b>2039.80</b> |
|     | एपीजेनको                                |                                |                                            |                |
| 195 | मचकुंड                                  | कोरापुट                        | (3X17)+(3X21.25)                           | 114.75         |

|     |                      |                           |         |                |
|-----|----------------------|---------------------------|---------|----------------|
|     | उप-कुल एपीजेनको      |                           |         | <b>114.75</b>  |
|     | कुल ओडिशा            |                           |         | <b>2154.55</b> |
|     | कुल पूर्वी क्षेत्र   |                           |         | <b>5087.75</b> |
|     | पूर्वोत्तर क्षेत्र   |                           | -       | -              |
|     | अरुणाचल प्रदेश       |                           | -       | -              |
|     | नीपको                |                           | -       | -              |
| 196 | रंगानदी              | लोअर<br>सुबनसिरी          | (3X135) | 405.00         |
| 197 | पारे                 | डिकरोंग                   | (2X55)  | 110.00         |
| 198 | कार्मेग              | बिचोम और<br>टेंगा/कार्मेग | (4X150) | 600.00         |
|     | उप-कुल नीपको अरुणाचल |                           |         | <b>1115.00</b> |
|     | कुल अरुणाचल प्रदेश   |                           |         | <b>1115.00</b> |
|     | असम                  |                           | -       | -              |
|     | नीपको                |                           | -       | -              |
| 199 | कोपोली               | दीमा<br>हासाओ             | (4X50)  | 200.00         |
| 200 | खांडोंग              | दीमा<br>हासाओ             | (2X25)  | 50.00          |
|     | उप-कुल नीपको असम     |                           |         | <b>250.00</b>  |
|     | एपीजीसीएल            |                           | -       | -              |
| 201 | कार्बी लांगपी        | कार्बी<br>अंगलोंग         | (2X50)  | 100.00         |
|     | उप-कुल एपीजीसीएल     |                           |         | <b>100.00</b>  |
|     | कुल असम              |                           |         | <b>350.00</b>  |
|     | मिजोरम               |                           |         |                |
|     | नीपको                |                           |         |                |
| 202 | तुइरिअल              | कोलासिब                   | (2X30)  | 60.00          |
|     | कुल नीपको मिजोरम     |                           |         | <b>60.00</b>   |
|     | कुल मिजोरम           |                           |         | <b>60.00</b>   |
|     | नागालैंड             |                           | -       | -              |
|     | नीपको                |                           | -       | -              |
| 203 | दोयांग               | वोखा                      | (3X25)  | 75.00          |
|     | कुल-नीपको नागालैंड   |                           |         | <b>75.00</b>   |
|     | कुल नागालैंड         |                           |         | <b>75.000</b>  |
|     | मणिपुर               |                           | -       | -              |

|     |                        |                 |        |                 |
|-----|------------------------|-----------------|--------|-----------------|
|     | एनएचपीसी               |                 | -      | -               |
| 204 | लोकतक                  | चुराचांदपुर     | (3X35) | 105.00          |
|     | उप-कुल एनएचपीसी        |                 |        | <b>105.00</b>   |
|     | कुल मणिपुर             |                 |        | <b>105.000</b>  |
|     | मेघालय                 |                 | -      | -               |
|     | एमईपीजीसीएल            |                 | -      | -               |
| 205 | किर्डेमकुलई            | आरआई-<br>भोई    | (2X30) | 60.00           |
| 206 | उमियाम चरण-I           | आरआई-<br>भोई    | (4X9)  | 36.00           |
| 207 | न्यू उम्त्रु           | आरआई-<br>भोई    | (2X20) | 40.00           |
| 208 | उमियाम चरण-IV          | आरआई-<br>भोई    | (2X30) | 60.00           |
| 209 | मिटडू चरण-I            | जैतिया<br>हिल्स | (3X42) | 126.00          |
|     | कुल एमईपीजीसीएल        |                 |        | <b>322.00</b>   |
|     | कुल मेघालय             |                 |        | <b>322.00</b>   |
|     | कुल पूर्वोत्तर क्षेत्र |                 |        | <b>2027.00</b>  |
|     | कुल                    |                 |        | <b>43182.57</b> |

नोट:

क. आर-रन ऑफ रिवर, आर(पी)- पोंडेज के साथ रन ऑफ रिवर, एमपी- बहुउद्देशीय तथा एस-स्टोरेज  
ख. (#):तीस्ता-III बांध स्थल पर एक फ्लेश फ्लड आई उसे बहा ले गई।

### विवरण-II

#### अरक्षित जलविद्युत परियोजनाओं की सूची

| क्रम सं. | परियोजना का नाम एवं संस्थापित क्षमता | विकासकर्ता | क्षेत्र  | राज्य            | परियोजना की स्थिति |
|----------|--------------------------------------|------------|----------|------------------|--------------------|
| 1        | सेवा-II<br>(120 मेगावाट)             | एनएचपीसी   | केंद्रीय | जम्मू एवं कश्मीर | कमीशन किया गया     |
| 2        | बैरा सिउल<br>(180 मेगावाट)           | एनएचपीसी   | केंद्रीय | हिमाचल प्रदेश    | कमीशन किया गया     |
| 3        | धौलीगंगा<br>(280 मेगावाट)            | एनएचपीसी   | केंद्रीय | उत्तराखंड        | कमीशन किया गया     |



|    |                                       |                                     |          |                  |                |
|----|---------------------------------------|-------------------------------------|----------|------------------|----------------|
| 4  | निमू बाज़गो<br>(45 मेगावाट)           | एनएचपीसी                            | केंद्रीय | लद्दाख           | कमीशन किया गया |
| 5  | चुटक<br>(44 मेगावाट)                  | एनएचपीसी                            | केंद्रीय | लद्दाख           | कमीशन किया गया |
| 6  | किशनगंगा<br>(330 मेगावाट)             | एनएचपीसी                            | केंद्रीय | जम्मू एवं कश्मीर | कमीशन किया गया |
| 7  | रंगित<br>(60 मेगावाट)                 | एनएचपीसी                            | केंद्रीय | सिक्किम          | कमीशन किया गया |
| 8  | चमेरा-III<br>(231 मेगावाट)            | एनएचपीसी                            | केंद्रीय | हिमाचल प्रदेश    | कमीशन किया गया |
| 9  | पैन्थोर लोअर<br>(405 मेगावाट)         | नीपको                               | केंद्रीय | अरुणाचल प्रदेश   | कमीशन किया गया |
| 10 | कामेंग<br>(600 मेगावाट)               | नीपको                               | केंद्रीय | अरुणाचल प्रदेश   | कमीशन किया गया |
| 11 | नाथपा झाकड़ी<br>(1500 मेगावाट)        | एसजेवीएन                            | केंद्रीय | हिमाचल प्रदेश    | कमीशन किया गया |
| 12 | व्यासी<br>(120 मेगावाट)               | यूजेवीएनएल                          | राज्य    | उत्तराखंड        | कमीशन किया गया |
| 13 | मनेरिभाली-I<br>(90 मेगावाट)           | यूजेवीएनएल                          | राज्य    | उत्तराखंड        | कमीशन किया गया |
| 14 | मनेरिभाली-II (धरासू)<br>(304 मेगावाट) | यूजेवीएनएल                          | राज्य    | उत्तराखंड        | कमीशन किया गया |
| 15 | बुद्धिल<br>(70 मेगावाट)               | ग्रीनको                             | निजी     | हिमाचल प्रदेश    | कमीशन किया गया |
| 16 | मलाणा-II<br>(100 मेगावाट)             | ईपीपीएल/ग्रीनको                     | निजी     | हिमाचल प्रदेश    | कमीशन किया गया |
| 17 | सिंगोली भटवारी<br>(99 मेगावाट)        | रिन्यू जल ऊर्जा प्राइवेट लिमिटेड    | निजी     | उत्तराखंड        | कमीशन किया गया |
| 18 | बस्पा-II<br>(300 मेगावाट)             | जेएसडब्ल्यू एनर्जी लिमिटेड          | निजी     | हिमाचल प्रदेश    | कमीशन किया गया |
| 19 | करचम वांगटू<br>(1045 मेगावाट)         | जेएसडब्ल्यू एनर्जी लिमिटेड          | निजी     | हिमाचल प्रदेश    | कमीशन किया गया |
| 20 | चांजू-I<br>(36 मेगावाट)               | आईए हाइड्रो एनर्जी प्राइवेट लिमिटेड | निजी     | हिमाचल प्रदेश    | कमीशन किया गया |

|    |                                  |                            |          |                  |                |
|----|----------------------------------|----------------------------|----------|------------------|----------------|
| 21 | विष्णुप्रयाग<br>(400 मेगावाट)    | जेपीवीएल                   | निजी     | उत्तराखंड        | कमीशन किया गया |
| 22 | चुजाचेन<br>(110 मेगावाट)         | जीआईपीएल                   | निजी     | सिक्किम          | कमीशन किया गया |
| 23 | ताशिदिंग<br>(97 मेगावाट)         | शिगा एनर्जी                | निजी     | सिक्किम          | कमीशन किया गया |
| 24 | रोंगनिचू<br>(113 मेगावाट)        | एमबीपीसीएल                 | निजी     | सिक्किम          | कमीशन किया गया |
| 25 | मलाणा<br>(86 मेगावाट)            | एमपीसीएल                   | निजी     | हिमाचल प्रदेश    | कमीशन किया गया |
| 26 | बाजोली होली<br>(180 मेगावाट)     | जीएमआर                     | निजी     | हिमाचल प्रदेश    | कमीशन किया गया |
| 27 | सैज<br>(100 मेगावाट)             | एचपीपीसीएल                 | राज्य    | हिमाचल प्रदेश    | कमीशन किया गया |
| 28 | एलेन दुहांगन<br>(192 मेगावाट)    | एडीएचपीएल                  | निजी     | हिमाचल प्रदेश    | कमीशन किया गया |
| 29 | सुबनसिरी लोअर<br>(2000 मेगावाट)  | एनएचपीसी                   | केंद्रीय | अरुणाचल प्रदेश   | निर्माणाधीन    |
| 30 | पाकल दुल<br>(1000 मेगावाट)       | सीवीपीपीएल                 | केंद्रीय | जम्मू एवं कश्मीर | निर्माणाधीन    |
| 31 | कीरू<br>(624 मेगावाट)            | सीवीपीपीएल                 | केंद्रीय | जम्मू एवं कश्मीर | निर्माणाधीन    |
| 32 | तपोवन विष्णुगाड<br>(520 मेगावाट) | एनटीपीसी                   | केंद्रीय | उत्तराखंड        | निर्माणाधीन    |
| 33 | तिदोंग-I<br>(100 मेगावाट)        | स्टेटक्राफ्ट आईपीएल        | निजी     | हिमाचल प्रदेश    | निर्माणाधीन    |
| 34 | कुटेहर<br>(240 मेगावाट)          | जेएसडब्ल्यू एनर्जी लिमिटेड | निजी     | हिमाचल प्रदेश    | निर्माणाधीन    |
| 35 | पार्वती चरण II<br>(800 मेगावाट)  | एनएचपीसी                   | केंद्रीय | हिमाचल प्रदेश    | निर्माणाधीन    |
| 36 | नैटवार मोरी<br>(60 मेगावाट)      | एसजेवीएनएल                 | केंद्रीय | उत्तराखंड        | कमीशन किया गया |
| 37 | एकीकृत काशांग<br>(195 मेगावाट)   | एचपीपीसीएल                 | राज्य    | हिमाचल प्रदेश    | कमीशन किया गया |

|    |                                     |              |          |                  |                                   |
|----|-------------------------------------|--------------|----------|------------------|-----------------------------------|
| 38 | दिकचू<br>(96 मेगावाट)               | ग्रीनको      | निजी     | सिक्किम          | कमीशन किया गया                    |
| 39 | शोंगटोंग करचम<br>(450 मेगावाट)      | एचपीपीसीएल   | राज्य    | हिमाचल प्रदेश    | निर्माणाधीन                       |
| 40 | सोरांग<br>(100 मेगावाट)             | ग्रीनको      | निजी     | हिमाचल प्रदेश    | कमीशन किया गया                    |
| 41 | सावरा कुड्डू<br>(111 मेगावाट)       | एचपीपीसीएल   | राज्य    | हिमाचल प्रदेश    | कमीशन किया गया                    |
| 42 | विष्णुगाड पीपलकोटी<br>(444 मेगावाट) | टीएचडीसी     | केंद्रीय | उत्तराखंड        | निर्माणाधीन                       |
| 43 | शनान<br>(110 मेगावाट)               | पीएसपीसीएल   | राज्य    | हिमाचल प्रदेश    | कमीशन किया गया                    |
| 44 | तीस्ता III<br>(1200 मेगावाट)        | एसयूएल       | राज्य    | सिक्किम          | कमीशन किया गया (प्रचालन में नहीं) |
| 45 | संजय (भाभा)<br>(120 मेगावाट)        | एचपीएसईबी    | राज्य    | हिमाचल प्रदेश    | कमीशन किया गया                    |
| 46 | ऊपरी सिंध-II<br>(105 मेगावाट)       | जेकेएसपीडीसी | राज्य    | जम्मू एवं कश्मीर | कमीशन किया गया                    |

### शिमला स्मार्ट सिटी परियोजना

#### 3190. श्री सुरेश कुमार कश्यप:

क्या आवासन और शहरी कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) शिमला स्मार्ट सिटी परियोजना के अंतर्गत चल रहे कार्यों का ब्यौरा क्या है;

(ख) परियोजना के अंतर्गत मूल रूप से नियोजित, पूर्ण, निर्माणाधीन और अभी शुरू किए जाने वाले कार्यों का ब्यौरा क्या है;

(ग) शिमला स्मार्ट सिटी परियोजना के लिए प्रारंभ की तिथि और निर्धारित समय-सीमा क्या है; और

(घ) आवंटित और उपयोग की गई धनराशि का ब्यौरा क्या है?

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू):

(क) से (ग): स्मार्ट सिटी मिशन (एससीएम) के अंतर्गत, शिमला को तीसरे दौर (जून 2017) में चुना गया था। शिमला स्मार्ट सिटी द्वारा 31.07.2025 तक उपलब्ध कराई गई जानकारी के अनुसार, एससीएम के अंतर्गत 896 करोड़ रुपए की लागत वाली कुल 211 परियोजनाओं में से 840 करोड़ रुपए की लागत वाली 208 परियोजनाएँ (कुल परियोजनाओं का 99%) पूरी हो चुकी हैं और 56 करोड़ रुपए की लागत वाली शेष 3 परियोजनाएँ चल रही हैं।

31 मार्च, 2025 को एससीएम के वित्तीय समापन के बाद , आवासन और शहरी कार्य मंत्रालय (एमओएचयूए) ने सभी राज्यों/संघ राज्य क्षेत्रों को 10 जून, 2025 की एडवाइजरी संख्या 27 जारी की है। चल रही परियोजनाएँ कार्यान्वयन के विभिन्न चरणों में हैं। एसपीवी को यह सुनिश्चित करने की सलाह दी गई है कि एससीएम के तहत उनकी सभी चालू परियोजनाएँ दिसंबर, 2025 से पहले पूरी हो जाएँ।

(घ): एससीएम के तहत, शिमला स्मार्ट सिटी ने 488 करोड़ रुपए की केंद्रीय वित्तीय सहायता (अर्थात् कुल केंद्रीय हिस्से के आवंटन का 100%) का दावा किया है। इसमें से, शहर ने 478 करोड़ रुपए (अर्थात् दावा किए गए कुल केंद्रीय हिस्से का 98%) का उपयोग करने की सूचना दी है।

## **IMPLEMENTATION AND EXPANSION OF ATAL BHUJAL YOJANA**

### **3191. DR. BYREDDY SHABARI:**

Will the Minister of **JAL SHAKTI** be pleased to state:

(a) the details of the projects being undertaken under the Atal Bhujal Yojana in the currently selected States including their present status of implementation, State/UT-wise;

(b) the total funds allocated, released and utilised in each of these States since the inception of the Yojana, year-wise;

(c) the measurable impact of the scheme on groundwater recharge, water table levels and local water conservation practices, State/UT-wise;

(d) whether the Government has identified any innovative models or best practices from these States that may be replicated in other regions and if so, the details thereof; and

(e) whether the Government proposes to expand the Atal Bhujal Yojana to other waterstressed districts and States across the country and if so, the details thereof along with the timeline and criteria set for such expansion?

**THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):**

(a): Atal Bhujal Yojana, is a community led participatory ground water management scheme focusing on demand side management of ground water, being implemented in 80 water stressed districts in 7 States.

Major activities/works undertaken under the Scheme are mentioned below:

- Measurement and public disclosure of groundwater data has been made across all 8,203 Atal Jal Gram Panchayats (GPs) of all 7 states through physical as well as electronic means.
- Community-led Water Budgets (WBs) and Water Security Plans (WSPs) have been prepared by all GPs of all 7 states and updated annually.
- More than 1.25 lakh GP-level trainings have been conducted, alongside Block, District and State-level capacity-building trainings.

- Piezometers along with Digital Water Level Recorders (DWLRs) and Rain Gauges have been installed in almost all GPs under the Yojana.
- Around 81,700 supply-side structures like check dams, ponds, recharge shafts/pits etc. have been constructed/renovated for water conservation and groundwater recharge across 7 states.
- Around 9 lakh hectares have been brought under efficient water-use practices (drip/sprinkler irrigation, mulching, crop diversification, etc.) across 7 states.

(b): Atal Bhujal Yojana is a Program for Results scheme and allocation of funds is based on the performance of the participating States under various indicators. Further, the funds are fungible and allocation can be moved from under-performing to better performing states. The total amount of funds released and utilised, state-wise, as on 31.03.2025 under Atal Bhujal Yojana is provided in **Statement-I**.

(c): Arresting the decline of ground water levels is one of the important performance indicators under Atal Bhujal Yojana. The scheme is being implemented in 229 Blocks of 7 States and as per the assessment conducted, out of 229 Blocks, totally 83 Blocks have shown improvement in ground water levels as detailed in **Statement-II**.

Under the Atal Bhujal Yojana, due importance is given to various local water conservation structures/ practises, as they represent traditional knowledge and are also best suited for local terrain and climatic conditions. The practice of constructing traditional structures like Gokatte, Bawdi, Johad, Tanka, Kalyani, Diggi, etc. has been revived and further strengthened.

(d): Under Atal Bhujal Yojana, the participating states have adopted some innovative models which have proven to be quite impactful in terms of awareness creation, capacity building and efficient utilization of water. Some of the best practices, which have been identified, documented and publicized for replication and scaling up in other parts of the country are given below:

- Gujarat: Use of mobile van for groundwater quality training at Panchayat, Taluka, and District levels. Farmers bring borewell samples for on-the-spot testing, enabling immediate, informed decisions.
- Karnataka: Use of IoT-based 'FASAL & Phyllo' systems in Chikkaballapura & Bengaluru Rural for cultivation of grapes, pomegranates, and roses. These use soil sensors, weather data, and pest prediction to optimize irrigation, saving 20-40% water through precision farming.
- Maharashtra: Creation of Groundwater Information Dissemination Centre (GIDC), which is a Panchayat-level community-centric knowledge hub providing groundwater data, water budgets, and scheme updates, helping communities make informed water management decisions.
- Rajasthan: A holistic Water-Saving poly-house Model has been developed which integrates several key water conservation elements like poly-house, farm pond, solar pump and micro-irrigation. Apart from enabling efficient water use, this model supports year-round high-value crop cultivation, helping the farmers by way of increased yields, reduced input costs, and improved incomes.

- Madhya Pradesh: Jal Saksharta Rath campaign covered 670 Gram Panchayats across 6 districts, simplifying technical knowledge on piezometers, rain gauges, and water flow meters for communities and students. By blending technical literacy with transparency in digital data, the initiative strengthened local leadership and set a model for community participation in water governance.
- Haryana: the state has deployed the innovative system called IISIF (Irrigation Intelligence Software for Irrigation Forecasting), which optimizes water use by leveraging satellite, weather, soil, and crop data. It provides personalized irrigation and pest advisories via a mobile/web app, enhancing productivity and sustainability.
- Uttar Pradesh: "Know Your GP" initiative, which assigns QR codes to Panchayats, offering real-time groundwater data, water budgets, existing water conservation structures, and real-time updates on ongoing interventions, thus, promoting transparency and community involvement.

(e): Atal Bhujal Yojana is a pilot project for participatory ground water management with a fixed duration & outlay. Currently, the project is under impact assessment stage.

### **STATEMENT-I**

**The total amount of funds released and utilised, state-wise, as on 31.03.2025 under Atal Bhujal Yojana**

(amount in Rs. Crores)

| State   | Released | Utilised |
|---------|----------|----------|
| Gujarat | 595.57   | 470.61   |
| Haryana | 753.00   | 620.48   |



|                |                |                |
|----------------|----------------|----------------|
| Karnataka      | 903.21         | 831.71         |
| Madhya Pradesh | 211.75         | 193.89         |
| Maharashtra    | 643.82         | 609.59         |
| Rajasthan      | 489.50         | 484.79         |
| Uttar Pradesh  | 264.83         | 207.13         |
| <b>Total</b>   | <b>3861.68</b> | <b>3418.20</b> |

### **STATEMENT-II**

#### **Ground water levels**

| <b>States</b>      | <b>Total Blocks</b> | <b>Number of Blocks in which Ground Water Level has shown improvement</b> |
|--------------------|---------------------|---------------------------------------------------------------------------|
| Gujarat            | 36                  | 13                                                                        |
| Haryana            | 36                  | 14                                                                        |
| Karnataka          | 41                  | 20                                                                        |
| Madhya Pradesh     | 9                   | 4                                                                         |
| Maharashtra        | 43                  | 14                                                                        |
| Rajasthan          | 38                  | 13                                                                        |
| Uttar Pradesh      | 26                  | 5                                                                         |
| <b>Grand Total</b> | <b>229</b>          | <b>83</b>                                                                 |

#### **बक्सर से भागलपुर तक एक्सप्रेसवे**

#### **3192. श्री सुधाकर सिंह:**

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार ने वित्तीय वर्ष 2024-25 के लिए लोकसभा बजट में बक्सर से भागलपुर तक एक नए एक्सप्रेसवे के निर्माण की घोषणा की थी;
- (ख) यदि हाँ, तो उक्त परियोजना की वर्तमान स्थिति क्या है और इस संबंध में अब तक क्या कार्रवाई की गई है;

(ग) क्या प्रस्तावित एक्सप्रेसवे का निर्माण नए संरेखण पर किया जाएगा या एक्सप्रेसवे को आकार देने के लिए मौजूदा चार लेन वाली सड़कों का उन्नयन किया जाएगा, यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और यदि मौजूदा सड़कों के उन्नयन का तरीका चुना जाता है, तो इसके क्या कारण हैं;

(घ) यदि केवल मौजूदा सड़क का उन्नयन किया जाना था, तो नए एक्सप्रेसवे के निर्माण का वादा करने के क्या कारण हैं; और

(ङ) उपरोक्त परियोजना से संबंधित विस्तृत रूट मैप और तकनीकी परियोजना रिपोर्ट क्या है?

**सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):**

(क) से (ङ): जी, हाँ। हाल ही में निर्मित राजमार्ग को अधिमानतः एक्सप्रेसवे में परिवर्तित करने की परियोजना के लिए विस्तृत परियोजना रिपोर्ट (डीपीआर) को अंतिम रूप दिया जा रहा है।

### **AHP HOUSES UNDER PMAY-U**

**3193. SHRI SUBBARAYAN K.:**

**SHRI SELVARAJ V.:**

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

(a) whether it is a fact that the occupancy of completed Affordable Housing Partnership (AHP) houses under Pradhan Mantri Awas Yojana-Urban (PMAY-U) is very low due to inadequate infrastructure including water, sanitation, sewerage, electricity and roads;

(b) if so, the details thereof along with the details of the houses sanctioned, completed and occupied so far, State-wise; and

(c) the measures taken/being taken to tackle the above said issue?

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):**

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

Based on the project proposal submitted by States/UTs, a total of 112.16 lakh houses have been sanctioned under PMAY-U by the Ministry, so far. Out of which, 93.61 lakh are completed/delivered to the beneficiaries across the country, as on 14.07.2025. The State/UT-wise details of the total number of houses sanctioned, grounded, completed and occupied houses under AHP vertical of PMAY-U, as on 14.7.2025 is at **Statement**. The scheme has been extended till 31.12.2025 to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

The timeline for completion of AHP projects generally takes 24-36 months as per Detailed Project Reports (DPRs) of respective projects. The completion timeline for houses depends on various factors like availability of encumbrance free land, statutory compliances for start of construction, arrangement of funds by beneficiaries etc. The responsibility for providing civic infrastructure facilities in AHP projects including water, sanitation, sewerage, electricity, roads etc. up to the project site lies with the concerned State/UT Government. The projects are considered as completed only after construction of all related civic amenities and

subsequently houses are occupied by the eligible beneficiaries. The Ministry conducts regular reviews with the States/UTs to monitor progress of implementation of the scheme and expedite completion of sanctioned houses by providing necessary infrastructure services for occupancy on priority.

### **STATEMENT**

#### **The State/UT-wise details of the total number of houses sanctioned, grounded, completed and occupied houses under AHP**

| S. No.             |            | State/UT          | Details of Houses (Nos.) |           |           |          |
|--------------------|------------|-------------------|--------------------------|-----------|-----------|----------|
|                    |            |                   | Sanctioned               | Grounded  | Completed | Occupied |
| 1                  | States     | Andhra Pradesh    | 2,68,050                 | 2,68,050  | 2,42,946  | 1,53,715 |
| 2                  |            | Bihar             | -                        | -         | -         | -        |
| 3                  |            | Chhattisgarh      | 38,097                   | 37,673    | 31,392    | 17,640   |
| 4                  |            | Goa               | -                        | -         | -         | -        |
| 5                  |            | Gujarat           | 1,26,423                 | 1,26,267  | 1,15,845  | 85,580   |
| 6                  |            | Haryana           | -                        | -         | -         | -        |
| 7                  |            | Himachal Pradesh  | -                        | -         | -         | -        |
| 8                  |            | Jharkhand         | 31,693                   | 14,246    | 3,424     | 1,099    |
| 9                  |            | Karnataka         | 2,74,156                 | 2,14,067  | 1,24,183  | 85,358   |
| 10                 |            | Kerala            | 970                      | 938       | 530       | 429      |
| 11                 |            | Madhya Pradesh    | 49,214                   | 49,014    | 37,705    | 26,083   |
| 12                 |            | Maharashtra       | 2,02,009                 | 1,72,498  | 87,190    | 41,989   |
| 13                 |            | Odisha            | 9,320                    | 6,312     | 5,258     | 1,269    |
| 14                 |            | Punjab            | 570                      | 426       | 426       | 124      |
| 15                 |            | Rajasthan         | 27,396                   | 25,701    | 12,374    | 7,759    |
| 16                 |            | Tamil Nadu        | 1,40,338                 | 1,40,338  | 1,12,154  | 63,980   |
| 17                 |            | Telangana         | 1,59,372                 | 1,46,321  | 1,34,925  | 92,053   |
| 18                 |            | Uttar Pradesh     | 64,890                   | 61,817    | 50,030    | 17,199   |
| 19                 |            | Uttarakhand       | 15,960                   | 15,944    | 5,424     | 1,960    |
| 20                 |            | West Bengal       | 3,542                    | 1,906     | 792       | 112      |
| Sub-total (States) |            |                   | 14,12,000                | 12,81,518 | 9,64,598  | 5,96,349 |
| 21                 | North East | Arunachal Pradesh | -                        | -         | -         | -        |

|                       |                   |              |           |           |          |          |
|-----------------------|-------------------|--------------|-----------|-----------|----------|----------|
| 22                    |                   | Assam        | -         | -         | -        | -        |
| 23                    |                   | Manipur      | -         | -         | -        | -        |
| 24                    |                   | Meghalaya    | -         | -         | -        | -        |
| 25                    |                   | Mizoram      | -         | -         | -        | -        |
| 26                    |                   | Nagaland     | -         | -         | -        | -        |
| 27                    |                   | Sikkim       | -         | -         | -        | -        |
| 28                    |                   | Tripura      | -         | -         | -        | -        |
| Sub-total (NE States) |                   |              | -         | -         | -        | -        |
| 29                    | Union Territories | A&N Islands  | 329       | 329       | 33       | -        |
| 30                    |                   | Chandigarh   | -         | -         | -        | -        |
| 31                    |                   | D&NH and D&D | 1,531     | 1,531     | 1,531    | 1,194    |
| 32                    |                   | Delhi        | -         | -         | -        | -        |
| 33                    |                   | J&K          | -         | -         | -        | -        |
| 34                    |                   | Ladakh       | -         | -         | -        | -        |
| 35                    |                   | Lakshadweep  | -         | -         | -        | -        |
| 36                    |                   | Puducherry   | -         | -         | -        | -        |
| Sub-total (UTs)       |                   |              | 1,860     | 1,860     | 1,564    | 1,194    |
| Total                 |                   |              | 14,13,860 | 12,83,378 | 9,66,162 | 5,97,543 |

### दुमका विमानपत्तन का विस्तार

#### 3194. श्री नलिन सोरेन:

क्या नागर विमानन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार द्वारा झारखंड में दुमका विमानपत्तन का विस्तार करने का प्रस्ताव है; और

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है और इस संबंध में क्या समय-सीमा निर्धारित की गई है?

सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोले):

(क) और (ख): क्षेत्रीय संपर्क योजना -उड़े देश का आम नागरिक (आरसीएस-उडान) के तहत, झारखंड राज्य सरकार के स्वामित्व वाली दुमका हवाई पट्टी को आरसीएस उड़ानों के विकास और संचालन के लिए चिह्नित किया गया है। दुमका हवाई अड्डे पर 1061x23 मीटर के रनवे के साथ एरोड्रोम रिफ्रेन्स

कोड 2 बी के लिए राज्य सरकार द्वारा उड़ान योजना के तहत 31.82 करोड़ रुपए के खर्च के साथ विकास कार्य किया गया है।

**APPROVED COMPANIES FROM TAMIL NADU UNDER PLISFPI**

**3195. SHRI C. N. ANNADURAI:**

**SHRI G. SELVAM:**

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the number of companies/units from Tamil Nadu that have been approved or selected under the Production Linked Incentive Scheme for Food Processing Industry (PLISFPI), along with the sectors covered;
- (b) the total investment committed and the actual investment made by selected companies/units in the said State thereunder so far;
- (c) the estimated number of employment opportunities generated or likely to be generated in the said State as a result of the scheme;
- (d) the extent to which Tamil Nadu has benefitted from the scheme in terms of increasing exports, strengthening Indian food brands abroad and attracting new food processing industries;
- (e) whether any additional proposals from Tamil Nadu are under consideration for support thereunder and if so, the current status; and
- (f) the measures taken by the Government to ensure that MSMEs and rural-based food processing units in Tamil Nadu also benefitted from the said scheme?

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH):**

(a): In Tamil Nadu, 8 companies with 20 projects covering segments of Processed Fruits and Vegetables, Ready to Eat(RTE)/Ready to Cook(RTC) products, Marine products, Organic and Millet products have been approved under the Production Linked Incentive Scheme for Food Processing Industry (PLISFPI).

(b): The total investment committed and the actual investment made by selected companies under PLISFPI in Tamil Nadu is ₹444.23 crore and ₹446.68 crore, respectively.

(c):The Scheme has generated 3.39 lakh direct and indirect employment opportunities across the country. State-wise details of employment opportunities is not maintained under PLISFPI.

(d): In Tamil Nadu, 8 companies with 20 projects have been selected under the PLISFPI, specifically for their role in promoting Indian food products in international markets. Significantly, the scheme has also attracted three Greenfield units in Tamil Nadu, which are entirely new facilities.

(e): No fresh proposal is under consideration in PLISFPI.

(f): In Tamil Nadu, four applicants from MSME sector with eight units have been approved for an incentive of Rs. 41.30 crore.

## **इट्टावा में जलभराव और जल निकासी की समस्या**

### **3196. श्री जितेंद्र दोहरे:**

क्या आवासन और शहरी कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या उत्तर प्रदेश के इट्टावा जिले, विशेषकर इट्टावा शहर के "लाइन पार" क्षेत्र में जलभराव और जल निकासी की गंभीर समस्या के संबंध में कोई तकनीकी सर्वेक्षण, स्थल निरीक्षण या मूल्यांकन किया गया है और यदि हाँ, तो उसके क्या निष्कर्ष हैं;

(ख) क्या नगर निगम या किसी अन्य स्थानीय निकाय द्वारा जल निकासी व्यवस्था में सुधार हेतु कोई स्थायी कार्य योजना तैयार की गई है और इस संबंध में अब तक क्या प्रगति हुई है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(ग) क्या सरकार द्वारा शहरी जलभराव की समस्या से प्रभावित क्षेत्रों को तकनीकी मार्गदर्शन या वित्तीय सहायता प्रदान करने की कोई व्यवस्था है जिससे इट्टावा को इसका लाभ मिल सके और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है; और

(घ) क्या सरकार की उक्त "लाइन पार" क्षेत्र में जल निकासी के लिए निर्मित पुरानी और संकरी पुलियों को चौड़ा करने की कोई योजना है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

### **आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू):**

(क) से (घ): शहरी बाढ़ का प्रबंधन शहरी स्तर पर राज्य सरकारों और शहरी स्थानीय निकायों (यूएलबी)/शहरी विकास प्राधिकरणों के अधिकार क्षेत्र के अंतर्गत आता है, जो जल निकासी और सीवरेज प्रणाली को बनाए रखने के लिए उत्तरदायी हैं। इसके अतिरिक्त, भारत के संविधान की बारहवीं अनुसूची के अनुसार, शहरी नियोजन, शहरी स्थानीय निकायों / शहरी विकास प्राधिकरणों का कार्य है। भारत सरकार योजनाबद्ध उपायों/परामर्शिकाओं के माध्यम से राज्यों के प्रयासों में सहायता करती है। यह शहरी नियोजन पारिस्थितिकी तंत्र को मजबूत करने के लिए राज्यों को वित्तीय और तकनीकी सहायता प्रदान करता है।



राज्य सरकार ने सूचित किया है कि उत्तर प्रदेश जल निगम द्वारा इटावा शहर के "लाइन पार" क्षेत्र में जलभराव और जलनिकासी की समस्या का विस्तृत सर्वेक्षण कराया गया है। सर्वेक्षण के आधार पर इटावा नगर पालिका परिषद क्षेत्र के लिए जलनिकासी हेतु विस्तृत आकलन तैयार किया गया। इटावा नगर पालिका परिषद ने 15वें वित्त आयोग की संस्तुतियों के अंतर्गत प्राप्त निधियों से आठ नालों का निर्माण कराया है। इन नालों के निर्माण से राहतपुरा, शिव कॉलोनी, सरिया, नुमाइश चौराहा, आवास विकास, बैसख्वाजा सड़क परिवहन कार्यालय के निकट काशीराम कॉलोनी आदि नगर पालिका क्षेत्र के निवासियों को जलभराव से राहत मिली है। राज्य ने यह भी सूचित किया है कि लाइन पार क्षेत्र में पचावली सर्विस रोड पर ह्यूम पाइप पुलिया चौड़ीकरण का कार्य प्रारंभ कर दिया गया है।

आवासन और शहरी कार्य मंत्रालय ने शहरी जल निकासी और बाढ़ प्रबंधन में सुधार के लिए निम्नलिखित दस्तावेज/परामर्शी दिशानिर्देश प्रकाशित किए हैं अर्थात:

i. शहरी और क्षेत्रीय विकास योजना निर्माण और दिशानिर्देश, और अध्याय 8: अवसंरचना योजना:

[https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I\(2\).pdf](https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I(2).pdf)

ii. शहरी बाढ़ के लिए मानक संचालन प्रक्रिया (एसओपी)

<http://www.tcpo.gov.in/sites/default/files/TCPO/schemes/SOP-Urban-flooding.pdf>.

iii. 2021 में नदी केन्द्रित शहरी नियोजन दिशानिर्देश, ताकि शहरों को प्रकृति आधारित समाधान सहित संयुक्त जल प्रबंधन दृष्टिकोण के विकास हेतु सक्षम बनाया जा सके

<https://mohua.gov.in/upload/uploadfiles/files/RCUP%20Guidelines.pdf>).

iv. वर्षा जल संचयन पार्कों के निर्माण पर मार्गदर्शी दस्तावेज

<https://mohua.gov.in/pdf/6566e1048ab41guidance-document-on-rainwater-harvesting-parks-final.pdf>

v. वर्षा जल निकासी प्रणाली संबंधी मैनुअल, 2019 (खंड I और खंड II) (<https://mohua.gov.in/publication/manual-on-storm-water-drainage-systems--2019.php>)

अटल नवीकरण एवं शहरी परिवर्तन मिशन 2.0 (अमृत 2.0) के अंतर्गत, जलाशयों और कुओं का पुनरुद्धार मुख्य घटकों में से एक है। राज्यों/संघ राज्य क्षेत्रों को मिशन दिशानिर्देशों के व्यापक फ्रेमवर्क के अंतर्गत परियोजनाओं का चयन, प्राथमिकता, डिजाइन और उनके कार्यान्वयन का अधिकार दिया गया है। अमृत 2.0 के अंतर्गत अब तक उत्तर प्रदेश में 385.64 करोड़ रूपए की 194 जलाशय पुनरुद्धार परियोजनाओं को स्वीकृति दी जा चुकी है। राज्य ने अभी तक अमृत 2.0 के अंतर्गत इटावा जिले में कोई भी जलाशय पुनरुद्धार परियोजना शुरू नहीं की है।

## **SAFETY OF AIR PASSENGERS**

### **3197. SHRIMATI PRATIMA MONDAL:**

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) the steps taken by the Government to improve air passenger safety and regulatory compliance among domestic and foreign carriers operating in the country, especially in the aftermath of the recent Ahmedabad plane crash;
- (b) the data on the economic impact and employment generation resulting from the disinvestment and privatization of airports including key lessons learned and safeguards adopted for future transactions; and
- (c) the measures being implemented to strengthen passenger grievance redressal mechanisms and to ensure accountability of airlines and airport operators with respect to service quality standards?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND  
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI  
MURLIDHAR MOHOL):**

(a): The Directorate General of Civil Aviation (DGCA) has a structured surveillance and audit framework in place i.e. planned and unplanned surveillance of organisation /aircraft, which includes regular and periodic audits, spot checks, night surveillance and ramp inspections across all operators, maintenance organizations.;

DGCA continuously reviews and updates its surveillance methodology based on risk assessment, operator performance, fleet performance and global best practices such as the guidelines issued by European Union Aviation Safety Agency (EASA) and Federal Aviation Administration (FAA). ;

DGCA mandates requirements to develop & establish Aerodrome Emergency Plan vide DGCA CAR Section 4, Series B, Part 1, Para 9.1 for all licensed airports to prepare an aerodrome to cope with an emergency occurring at the aerodrome or its vicinity. These plans are tested periodically and updated on the basis of recommendations received as outcome of any case study or Accident/Incident report

(b): Airports have emerged as a nucleus of economic activities and have multiplier effect on the economy of the State. The linkage between the Civil Aviation Sector and Economic Growth is well recognised. International Civil Aviation Organisation

(ICAO) study shows that the air connectivity has an economic multiplier of 3.25 and employment multiplier of 6.1.;

Airports of Airports Authority of India (AAI) are leased out for their better management, utilising private sector efficiency and investment. States and passengers are the ultimate beneficiary of enhanced airport infrastructure and facilities created by private partner, which operate, manage and develop the leased airport under Public Private Partnership (PPP). With the additional investments and development in the airports by PPP partners, there is increased economic activity, which in turn creates additional jobs. Further, the revenue received by AAI from the leased airports is also utilised for the development of airport infrastructure across the country.

(c): As per the prevailing regulations, airline/airport operators are required to appoint a Nodal officer and Appellate Authority to settle the grievances of the passengers in a time bound manner. Airline/Airport Operators are required to conspicuously display the details of the Nodal Officers and Appellate Authorities indicating their names, contact numbers and email addresses on their respective websites and display them in a conspicuous manner at key areas of the airport. Airlines/airport operators are required to ensure that the grievances from the passengers are acknowledged immediately and redressed at the earliest. The passengers can also register their grievance through the "AirSewa" web-portal / mobile application.

## **NH PROJECTS IN PUNJAB**

### **3198. SHRI SUKHJINDER SINGH RANDHAWA:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

(a) whether any National Highways (NHs) project in Punjab has been abandoned, shelved or substantially delayed during the last three years that was either undertaken by the National Highways Authority of India (NHAI) or any other agency of the Union Government;

(b) if so, the details thereof including the name/description of each such project, their original sanctioned cost and length, the agency responsible for their execution, date of commencement, present status, the stage at which work was stalled/terminated and the reasons for abandonment or non-completion including contractual, financial, environmental or land acquisition issues;

(c) whether the Government is taking any measures to revive, re-tender, re-structure or otherwise restart these stalled/abandoned projects; and

(d) if so, the present status of such efforts and timelines set for the resumption and completion of the concerned works?

### **THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

(a) to (d): Projects in the state of Punjab are mainly delayed/ stalled/ terminated due to the issues relating to Land Acquisition (LA) and delay in obtaining statutory clearances. The Government is taking requisite measures in consultation with all the stakeholders including the State Govt. of Punjab for resolving the land

acquisition issues and obtaining requisite clearances. Details of delayed/stalled/terminated projects are enclosed as **Statement**.

## **STATEMENT**

### **A. Projects implemented through National Highway Authority of India (NHAI)**

| <b>Sr No</b> | <b>Name of Project and mode of implementation</b>                            | <b>Length (in Km)</b> | <b>Sanctioned Cost (in Rs. Cr.)</b> | <b>Date of Commencement</b>                                    | <b>Schedule Completion Date</b> | <b>Present Status of Work</b> | <b>Reason for stalling/termination/delay</b> | <b>Likely date of completion</b> | <b>Details of action taken for resumption (if Termination/ stalled)</b> |
|--------------|------------------------------------------------------------------------------|-----------------------|-------------------------------------|----------------------------------------------------------------|---------------------------------|-------------------------------|----------------------------------------------|----------------------------------|-------------------------------------------------------------------------|
| <b>(1)</b>   | <b>(2)</b>                                                                   | <b>(4)</b>            | <b>(5)</b>                          | <b>(7)</b>                                                     | <b>(8)</b>                      | <b>(9)</b>                    | <b>(10)</b>                                  | <b>(11)</b>                      | <b>(12)</b>                                                             |
| 1            | Delhi-Amritsar-Katra Expressway (Amritsar connectivity Spur-II) on EPC mode  | 30.05                 | 2197.17                             | Agreement has been terminated due to non availability of land. |                                 |                               |                                              |                                  | Bids to be re-invited after obtaining possession of land.               |
| 2            | Delhi-Amritsar-Katra Expressway (Amritsar connectivity Spur-III) on EPC mode | 28.07                 | 1951.7                              | 27.10.2022                                                     | 26.10.2024                      | Ongoing                       | Delayed due to Land Acquisition issues       | 30.11.2026                       | -                                                                       |
| 3            | Amritsar-Bathinda (Pkg-I) on Hybrid Annuity mode.                            | 39                    | 1229.38                             | 14.11.2022                                                     | 13.11.2024                      | Ongoing                       | Delayed due to Land Acquisition issues       | 31.12.2026                       | -                                                                       |

|   |                                                                                           |        |         |                                                                |            |         |                                                                                           |            |                                                                                                                                                             |
|---|-------------------------------------------------------------------------------------------|--------|---------|----------------------------------------------------------------|------------|---------|-------------------------------------------------------------------------------------------|------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 4 | Amritsar - Ghoman - Tanda - Una (Pkg-I) Amritsar-Bathinda (Pkg-I) on Hybrid Annuity mode. | 45.73  | 1443.47 | 20.06.2022                                                     | 19.06.2024 | Ongoing | Delayed due to Land Acquisition issues                                                    | 30.06.2026 | -                                                                                                                                                           |
| 5 | Amritsar - Ghoman - Tanda - Una (Pkg-II) on Hybrid Annuity mode.                          | 31.05  | 818.41  | Agreement has been terminated due to non availability of land. |            |         |                                                                                           |            | Bids to be re-invited after obtaining possession of land.                                                                                                   |
| 6 | Amritsar (Airport Junction) - Ramdas (Pkg-IV) on EPC mode.                                | 38.978 | 416.58  | 16.03.2022                                                     | 15.09.2023 | Ongoing | Delayed due to Land Acquisition issues                                                    | 30.09.2025 | -                                                                                                                                                           |
| 7 | Ludhiana – Rupnagar (Pkg-I) on Hybrid Annuity mode.                                       | 37.7   | 1368.91 | 12.12.2022                                                     | 10.12.2024 | Ongoing | Concessionaire issued Termination Notice due to delay in handing over possession of land. | -          | Concessionaire has demobilized resources from site after issuing Termination Notice. The matter for resumption of works is under conciliation through CCIE. |



|   |                                                      |       |         |                                                                |                                                           |
|---|------------------------------------------------------|-------|---------|----------------------------------------------------------------|-----------------------------------------------------------|
| 8 | Ludhiana – Rupnagar (Pkg-II) on Hybrid Annuity mode. | 47.24 | 1488.23 | Agreement has been terminated due to non-availability of land. | Bids to be re-invited after obtaining possession of land. |
|---|------------------------------------------------------|-------|---------|----------------------------------------------------------------|-----------------------------------------------------------|

## B. National Highways Projects implemented through State Public Works Department (PWD)

| Sl. No | Name of Project                                                                                                                                                                                             | Length (in Km) | Sanctioned cost (in Rs Cr.) | Date of Commencement | Schedule completion date | Present Status of Work | Reason for stalling/termination/ Delay    | Likely date of completion | Details of Action taken for resumption (if terminated / stalled)                                                                                                  |
|--------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------|-----------------------------|----------------------|--------------------------|------------------------|-------------------------------------------|---------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1      | 4 laning of Jalandhar-Hoshiarpur section of NH-3 from km 11.400 to km 49.200 including Hoshiarpur bypass on EPC mode                                                                                        | 39.13          | 1069.59                     | 23.10.2017           | 22.10.2019               | Under termination      | Delay in handing over possession of land. |                           | State PWD has been advised to foreclose the existing contract and submit fresh estimate on item rate basis for stretch in which hindrance free land is available. |
| 2      | Construction of Jakhal Bypass from Km. 239.480 to km 244.750 of NH-148B on EPC Mode                                                                                                                         | 5              | 50.13                       | 09.01.2020           | 08.01.2021               | Under termination      | Delay in handing over possession of land. |                           | Out of total project length of 5 km, land in 0.6 km could only be handed over by CALA. EPC Contractor has issued termination notice. Project is being foreclosed  |
| 3      | Development to four lanes with paved side shoulder of Jalandhar-Hoshiarpur section of NH-03 (Old NH-70) from design Ch. 7.00+830 (Existing Km 8+000) to design Ch. 11.400 (Existing Km 11.570) on EPC mode. | 3.57           | 15.04                       | 13.09.2019           | 12.05.2020               | Ongoing                | RoW constraint                            | 30.11.2025                | The work has been taken up within available RoW as a modification of the project scope.                                                                           |

|   |                                                                                                                                                                                                                                                              |       |        |            |            |         |                                                                                                                 |            |                                                                                                                                                                                                                                                                     |
|---|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------|--------|------------|------------|---------|-----------------------------------------------------------------------------------------------------------------|------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 4 | Rehabilitation and up-gradation to 2 lane with paved shoulder of NH-703A from Makhu to Arifke including construction of two ROB's on EPC mode.                                                                                                               | 24.6  | 192.48 | 15.11.2019 | 14.05.2021 | Ongoing | Delay in handing over possession of land.                                                                       | 31.12.2025 | Work of pending RoB could be started in July only after handing over of land. Supplementary agreement has been signed between State PWD and Contractor to complete the pending RoB work.                                                                            |
| 5 | Construction of Rail Over Bridge in lieu of Railway Crossing No. C-28A on Abohar-Fazlika Rail section at Km 39/3-4 & on <b>NH-07</b> at Km 12.560 on Fazlika Border road on EPC mode                                                                         | 0     | 38.02  | 28.02.2023 | 31.08.2024 | Ongoing | Delay in getting clearance from railways                                                                        | 31.10.2025 | Work got delayed to delay in approval of drawings/handling scheme by railways. Now, all approvals have been received and work is under progress.                                                                                                                    |
| 6 | Up-gradation of <b>NH-354</b> Arifkes-Ferozepur-Muktsar-Malaut Section from Km 201.500 to Km 212.500 & Km 229.690 to Km 269.960 and strengthening of existing pavement from Km 212.500 to Km 229.690 (excluding Km 218.500 to 223.690) of NH-354 on EPC Mode | 63.27 | 263.19 | 16.10.2023 | 15.04.2025 | Ongoing | Delay in getting NOC and approval of drawings from Irrigation Department of State Government and land hindrance | 31.12.2025 | Work of bridges/culverts got affected due to delay in grant of NOC and approval of GAD by Irrigation Department. Further, work of Toll Plaza also got affected due to delay in handing over of land. Now, all issues have been resolved and work is under progress. |
| 7 | Work of Widening/upgradation of 2-Lane with paved shoulder of Sri Muktsar Sahib to Malout road from Km 279.400 to Km 307.060 section of <b>NH-354</b> on EPC mode                                                                                            | 27.66 | 152.58 | 16.10.2023 | 15.04.2025 | Ongoing | Delay in handing over possession of land.                                                                       | 31.12.2025 | All works except Toll Plaza has been completed work of Toll Plaza could not be started due to land acquisition issue. State PWD has been advised to fit the Toll Plaza complex within available RoW.                                                                |
| 8 | Four Laning with paved shoulders from Km 29.00 to Km 36.25 section of Jalandhar Kapurthala Sultanpur Lodhi Lohian Makhu Road, <b>NH-703A</b> , in the State of Punjab on EPC mode                                                                            | 7.3   | 53     | 08.12.2023 | 07.06.2025 | Ongoing | Aggregate shortage.                                                                                             | 15.09.2025 | Work got delayed due to aggregate shortage and excessive rainfall. Now, work is under progress and likely to be completed by 15.09.2025.                                                                                                                            |

## **TRANSPORTATION UNDER KRISHI UDAN SCHEME**

### **3199. SHRI DEVUSINH CHAUHAN:**

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) the details of the total tonnage of perishable commodities transported under the Krishi UDAN-2.0 scheme during the Financial Year 2024-25;
- (b) the number of airports currently included under the said scheme in Gujarat; and
- (c) the distribution of various commodities transported under the said scheme?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND  
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI MURLIDHAR  
MOHOL):**

(a) to (c): The Krishi Udan Scheme covers 58 airports in the country, primarily focusing on 25 airports in North Eastern, Hilly and Tribal region besides 33 airports in other regions/areas. The Scheme covers all perishable commodities, including horticultural produce, fishery, livestock and processed products.

The Total tonnage of perishable commodities transported during financial year 2024-25 (in MT) in the State of Gujarat is hereunder:

FY Domestic International Total

2024-25 0.9 2.3 3.2

At present, Jamnagar and Rajkot in the State of Gujarat are included under Krishi Udan Scheme.

## **STATUS OF VARANASI–KOLKATA EXPRESSWAY AND NH-81**

### **3200. SHRI ARUP CHAKRABORTY:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) the updated status of land acquisition, bidding and construction of the Varanasi–Kolkata Expressway in West Bengal;
- (b) whether suggestions from local bodies in Howrah and Hooghly districts to revise the expressway design for better access have been officially considered, if so, the details thereof;
- (c) the timeline for finalising alignment and initiation of construction in West Bengal; and
- (d) the expected date of completion of ongoing widening work and greenfield bypasses on National Highway (NH- 81 and the reasons for delay in achieving full physical progress?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

- (a) to (c): The alignment of the Varanasi-Kolkata access Controlled Highway in the State of West Bengal (from Jharkhand/West Bengal Border to Bagnan along with a spur route to Kolkata from Bagnan to Bishnupur and Joka to Shirakhole including Amtala Bypass) has been approved after due process including consultations with the State Government.

Publication of notification under Section 3(A) of National Highways Act 1956 has been completed in the districts of Purulia, Bankura and Hooghly. The bidding process and construction activity shall be taken up upon completion of Detailed Project Report (DPR) and approval of the Competent Authority.

(d): Total length of NH-81 in the State of West Bengal is 59.697 km. The status is as follow:

1. From Km 0.000 to Km 19.205: Already widened to 2-lane with paved shoulders (2L+PS).
2. From Km 19.205 to Km 46.550: Already widened to 2L+PS, including two bypasses (Samsi and Malatipur) except 1 bypass (Chanchal bypass) and opened to traffic. Chanchal Bypass has been partially completed and the remaining length of 2.874 km (from Km 32.500 to Km 35.130) has been de-scoped due to land issues and repeated resistance from land losers. This de-scoped length of Chanchal Bypass shall be taken up after encumbrance free land is provided by the State Government.
3. From Km 46.550 to Km 59.697: A Greenfield alignment of length 13.147 km is under construction. The project has been delayed due to recurrent floods during monsoon in past years, delay in supply of pond ash for embankment construction, delay in closure of Railway Level Crossing, closure of Farakka Barrage in 2018, COVID-19 pandemic. Till date, out of the 13.147 km, 9.35 km has been completed. The expected date of completion for the balance work is 31.10.2025.

### पीएमएफएमई योजना के अंतर्गत लाभार्थी

**3201. श्री बलवंत बसवंत वानखड़े:**

**डॉ. अमर सिंह:**

क्या खाद्य प्रसंस्करण उद्योग मंत्री यह बताने की कृपा करेंगे कि.

(क) प्रधानमंत्री सूक्ष्म खाद्य प्रसंस्करण उद्यम औपचारिकीकरण (पीएमएफएमई) योजना के अंतर्गत वर्ष 2020 से 30 जून 2025 तक कुल लाभार्थियों की संख्या वर्ष-वार कितनी है;

(ख) योजना के अंतर्गत प्राप्त समीक्षाधीन और लंबित आवेदनों की वर्ष-वार और राज्य-वार संख्या कितनी है;

(ग) वित्तीय वर्ष 2020-21 से 2024-25 के दौरान पीएमएफएमई योजना के अंतर्गत ऋण-लिंकड सब्सिडी के माध्यम से कुल कितना धन संवितरण किया गया; और

(घ) इस योजना के अंतर्गत महिलाओं द्वारा संचालित सूक्ष्म खाद्य प्रसंस्करण इकाइयों की संख्या राज्य-वार कितनी है और की गई/कार्यान्वित की गई महिला-केंद्रित पहलों का ब्यौरा क्या है?

**खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री; तथा रेल मंत्रालय में राज्य मंत्री (श्री रवनीत सिंह):**

(क): प्रधानमंत्री सूक्ष्म खाद्य प्रसंस्करण उद्यम उन्नयन (पीएमएफएमई) योजना के तहत 2020 से 30 जून, 2025 तक सूक्ष्म खाद्य प्रसंस्करण उद्यमों को क्रेडिट लिंकड सब्सिडी के लिए 1,44,517 ऋण और 3,48,907 एसएचजी सदस्यों के लिए प्रारम्भिक पूंजी सहायता स्वीकृत की गई है। वर्ष -वार ब्यौरा **विवरण-I** में दिया गया है।

(ख): पीएमएफएमई योजना के क्रेडिट लिंकड सब्सिडी घटक के तहत 3,76,289 आवेदन प्रस्तुत किए गए हैं, जिनमें से 30 जून 2025 तक 60,740 आवेदन जिला और बैंक स्तर पर लंबित हैं। वर्षवार और राज्यवार ब्यौरा **विवरण-II** में दिया गया है।

(ग): वित्त वर्ष 2020-2021 से 2024-2025 के दौरान पीएमएफएमई योजना की क्रेडिट लिंकड सब्सिडी घटक के अंतर्गत 30 जून 2025 तक कुल 2465.81 करोड़ रुपये की सब्सिडी वितरित की गई है।

(घ): 30 जून, 2025 तक देश में नए सूक्ष्म खाद्य प्रसंस्करण उद्यमों की स्थापना/उन्नयन के लिए पीएमएफएमई योजना के अंतर्गत क्रेडिट लिंकड सब्सिडी हेतु महिला उद्यमियों को 63,320 ऋण स्वीकृत किए गए हैं। इसके अतिरिक्त, 30 जून, 2025 तक 3,48,907 महिला एसएचजी सदस्यों के लिए प्रारम्भिक पूंजी सहायता स्वीकृत की गई है। राज्यवार ब्यौरा **विवरण-III** में दिया गया है।

विवरण- I

30 जून 2025 तक पीएमएफएमई के तहत स्वीकृत ऋणों और स्वीकृत प्रारम्भिक पूंजी का वर्षवार ब्यौरा

| वित्तीय वर्ष   | स्वीकृत ऋण (सं.) | स्वयं सहायता समूह के सदस्यों को प्रारम्भिक पूंजी स्वीकृत (सं.) |
|----------------|------------------|----------------------------------------------------------------|
| 2020-2021      | 0                | 103                                                            |
| 2021-2022      | 3218             | 44,429                                                         |
| 2022-2023      | 28492            | 79,440                                                         |
| 2023-2024      | 54594            | 1,44,435                                                       |
| 2024-2025      | 50875            | 1,03,201                                                       |
| 2025-2026      | 7338             | 7,432                                                          |
| <b>कुल योग</b> | <b>144517</b>    | <b>3,48,907</b>                                                |

विवरण- II

**30 जून 2025 तक पीएमएफएमई योजना के अंतर्गत प्रस्तुत और बैंक और जिला स्तर पर लंबित आवेदनों का वर्षवार और राज्यवार ब्यौरा**

|         |                                      | 2020-2021 |       | 2021-2022 |       | 2022-2023 |       | 2023-2024 |       | 2024-2025 |       | 2025-2026 |       | कुल योग  |       |
|---------|--------------------------------------|-----------|-------|-----------|-------|-----------|-------|-----------|-------|-----------|-------|-----------|-------|----------|-------|
| क्र.सं. | राज्य/संघ<br>राज्य क्षेत्र           | प्रस्तुत  | लंबित | प्रस्तुत  | लंबित | प्रस्तुत  | लंबित | प्रस्तुत  | लंबित | प्रस्तुत  | लंबित | प्रस्तुत  | लंबित | प्रस्तुत | लंबित |
| 1       | अंडमान और<br>निकोबार द्वीप<br>समूह   | 1         | 0     | 14        | 3     | 21        | 13    | 13        | 6     | 2         | 2     | 1         | 1     | 52       | 25    |
| 2       | आंध्र प्रदेश                         | 354       | 0     | 1756      | 125   | 4574      | 409   | 3981      | 497   | 2660      | 704   | 912       | 866   | 14237    | 2614  |
| 3       | अरुणाचल<br>प्रदेश                    | 0         | 0     | 42        | 1     | 165       | 0     | 145       | 7     | 211       | 53    | 42        | 59    | 605      | 120   |
| 4       | असम                                  | 0         | 0     | 534       | 8     | 7235      | 584   | 5085      | 850   | 7190      | 1455  | 861       | 1010  | 20905    | 3908  |
| 5       | बिहार                                | 2         | 0     | 370       | 5     | 13271     | 735   | 29431     | 2389  | 26908     | 3242  | 7722      | 5935  | 77704    | 12306 |
| 6       | चंडीगढ़                              | 5         | 0     | 4         | 1     | 1         | 0     | 5         | 4     | 2         | 3     |           | 0     | 17       | 8     |
| 7       | छत्तीसगढ़                            | 24        | 0     | 202       | 2     | 736       | 13    | 976       | 96    | 1084      | 261   | 445       | 415   | 3467     | 787   |
| 8       | दादर नगर<br>हवेली एवं<br>दमन एवं दीव | 2         | 0     |           | 0     | 5         | 0     | 7         | 1     | 6         | 1     | 2         | 2     | 22       | 4     |
| 9       | दिल्ली                               | 8         | 0     | 158       | 2     | 304       | 5     | 407       | 48    | 270       | 77    | 77        | 70    | 1224     | 202   |
| 10      | गोवा                                 | 2         | 0     | 10        | 1     | 58        | 2     | 42        | 1     | 54        | 4     | 11        | 9     | 177      | 17    |
| 11      | गुजरात                               | 0         | 0     | 159       | 4     | 265       | 41    | 735       | 63    | 604       | 147   | 207       | 209   | 1970     | 464   |
| 12      | हरियाणा                              | 44        | 0     | 480       | 2     | 838       | 8     | 1369      | 116   | 813       | 247   | 338       | 328   | 3882     | 701   |
| 13      | हिमाचल<br>प्रदेश                     | 5         | 0     | 332       | 1     | 928       | 2     | 832       | 17    | 671       | 39    | 402       | 333   | 3170     | 392   |



|    |                 |      |   |       |     |       |      |        |      |        |       |       |       |        |       |
|----|-----------------|------|---|-------|-----|-------|------|--------|------|--------|-------|-------|-------|--------|-------|
| 14 | जम्मू और कश्मीर | 86   | 0 | 197   | 0   | 438   | 2    | 926    | 25   | 1118   | 236   | 524   | 476   | 3289   | 739   |
| 15 | झारखंड          | 1    | 0 | 3     | 0   | 1205  | 9    | 5438   | 187  | 4949   | 544   | 995   | 907   | 12591  | 1647  |
| 16 | कर्नाटक         | 230  | 0 | 737   | 4   | 3098  | 36   | 3945   | 204  | 4322   | 482   | 1340  | 1340  | 13672  | 2068  |
| 17 | केरल            | 6    | 0 | 227   | 0   | 1180  | 1    | 2939   | 61   | 3785   | 428   | 839   | 667   | 8976   | 1157  |
| 18 | लद्दाख          | 0    | 0 | 35    | 0   | 46    | 2    | 55     | 1    | 41     | 6     | 2     | 5     | 179    | 14    |
| 19 | लक्षद्वीप       | 0    | 0 | 0     | 0   | 0     | 0    | 1      | 1    | 0      | 0     | 0     | 0     | 1      | 1     |
| 20 | मध्य प्रदेश     | 106  | 2 | 1475  | 41  | 4977  | 129  | 7290   | 366  | 13448  | 2137  | 2033  | 2203  | 29329  | 4879  |
| 21 | महाराष्ट्र      | 96   | 0 | 2993  | 68  | 17236 | 410  | 20925  | 1465 | 17311  | 4236  | 2516  | 2655  | 61077  | 8839  |
| 22 | मणिपुर          | 1    | 0 | 1606  | 209 | 365   | 168  | 94     | 29   | 145    | 80    | 24    | 45    | 2235   | 494   |
| 23 | मेघालय          | 0    | 0 | 38    | 2   | 50    | 3    | 282    | 23   | 221    | 17    | 61    | 60    | 652    | 105   |
| 24 | मिजोरम          | 0    | 0 | 1     | 0   | 22    | 0    | 37     | 2    | 38     | 18    | 13    | 11    | 111    | 31    |
| 25 | नागालैंड        | 0    | 0 | 181   | 2   | 158   | 9    | 503    | 72   | 356    | 130   | 91    | 111   | 1289   | 327   |
| 26 | ओडिशा           | 324  | 0 | 1015  | 11  | 1720  | 26   | 2887   | 271  | 2130   | 540   | 594   | 670   | 8670   | 1520  |
| 27 | पुदुचेरी        | 0    | 0 | 56    | 0   | 158   | 3    | 114    | 13   | 115    | 31    | 19    | 20    | 462    | 67    |
| 28 | पंजाब           | 59   | 0 | 333   | 11  | 1187  | 14   | 1644   | 76   | 762    | 136   | 216   | 186   | 4201   | 423   |
| 29 | राजस्थान        | 150  | 0 | 519   | 12  | 418   | 14   | 620    | 31   | 1219   | 262   | 374   | 373   | 3300   | 692   |
| 30 | सिक्किम         | 3    | 0 | 27    | 3   | 63    | 3    | 58     | 22   | 19     | 12    | 7     | 7     | 177    | 48    |
| 31 | तमिलनाडु        | 102  | 0 | 848   | 15  | 7783  | 311  | 14057  | 1040 | 6153   | 1770  | 1592  | 1608  | 30535  | 4744  |
| 32 | तेलंगाना        | 191  | 0 | 883   | 14  | 9386  | 418  | 7332   | 1115 | 3024   | 1038  | 202   | 465   | 21018  | 3080  |
| 33 | त्रिपुरा        | 5    | 0 | 60    | 1   | 127   | 15   | 233    | 20   | 264    | 63    | 77    | 74    | 766    | 174   |
| 34 | उत्तर प्रदेश    | 32   | 0 | 1745  | 43  | 5330  | 54   | 13413  | 485  | 16454  | 1882  | 5264  | 4577  | 42238  | 7041  |
| 35 | उत्तराखंड       | 0    | 0 | 120   | 4   | 728   | 24   | 1010   | 102  | 546    | 154   | 199   | 198   | 2603   | 482   |
| 36 | पश्चिम बंगाल    | 0    | 0 | 0     | 0   | 0     | 0    | 186    | 21   | 943    | 243   | 357   | 356   | 1486   | 620   |
|    | कुल योग         | 1839 | 2 | 17160 | 595 | 84076 | 3463 | 127017 | 9727 | 117838 | 20680 | 28359 | 26251 | 376289 | 60740 |

**विवरण-III**

**30 जून, 2025 तक पीएमएफएमई योजना के तहत महिला उद्यमियों के लिए राज्यवार स्वीकृत ऋण और प्रारम्भिक पूंजी स्वीकृत**

| क्र. सं. | राज्य/संघ राज्य क्षेत्र        | महिला उद्यमियों के लिए स्वीकृत ऋणों की संख्या | प्रारम्भिक पूंजी के लिए अनुमोदित एसएचजी सदस्यों की संख्या |
|----------|--------------------------------|-----------------------------------------------|-----------------------------------------------------------|
| 1.       | अंडमान व निकोबार द्वीप समूह    | 7                                             | 110                                                       |
| 2.       | आंध्र प्रदेश                   | 4485                                          | 32831                                                     |
| 3.       | अरुणाचल प्रदेश                 | 75                                            | 2524                                                      |
| 4.       | असम                            | 2677                                          | 29579                                                     |
| 5.       | बिहार                          | 8595                                          | 24254                                                     |
| 6.       | चंडीगढ़                        | 4                                             | 0                                                         |
| 7.       | छत्तीसगढ़                      | 386                                           | 10914                                                     |
| 8.       | दादर नगर हवेली एवं दमन एवं दीव | 6                                             | 13                                                        |
| 9.       | दिल्ली                         | 160                                           | 0                                                         |
| 10.      | गोवा                           | 59                                            | 1361                                                      |
| 11.      | गुजरात                         | 194                                           | 7185                                                      |
| 12.      | हरियाणा                        | 378                                           | 1675                                                      |
| 13.      | हिमाचल प्रदेश                  | 236                                           | 15602                                                     |
| 14.      | जम्मू और कश्मीर                | 360                                           | 879                                                       |
| 15.      | झारखंड                         | 1338                                          | 6139                                                      |
| 16.      | कर्नाटक                        | 3172                                          | 19042                                                     |
| 17.      | केरल                           | 3469                                          | 6802                                                      |
| 18.      | लद्दाख                         | 38                                            | 412                                                       |
| 19.      | लक्षद्वीप                      | 0                                             | 0                                                         |
| 20.      | मध्य प्रदेश                    | 2333                                          | 13733                                                     |
| 21.      | महाराष्ट्र                     | 13446                                         | 48544                                                     |
| 22.      | मणिपुर                         | 142                                           | 421                                                       |
| 23.      | मेघालय                         | 133                                           | 4285                                                      |
| 24.      | मिजोरम                         | 25                                            | 2641                                                      |
| 25.      | नागालैंड                       | 253                                           | 3797                                                      |
| 26.      | ओडिशा                          | 1179                                          | 28234                                                     |
| 27.      | पुदुचेरी                       | 114                                           | 1552                                                      |
| 28.      | पंजाब                          | 403                                           | 1407                                                      |

|     |                |              |               |
|-----|----------------|--------------|---------------|
| 29. | राजस्थान       | 324          | 5277          |
| 30. | सिक्किम        | 41           | 1275          |
| 31. | तमिलनाडु       | 8989         | 29542         |
| 32. | तेलंगाना       | 6378         | 23713         |
| 33. | त्रिपुरा       | 90           | 3426          |
| 34. | उत्तर प्रदेश   | 3537         | 8511          |
| 35. | उत्तराखंड      | 239          | 9349          |
| 36. | पश्चिम बंगाल   | 55           | 3878          |
|     | <b>कुल योग</b> | <b>63320</b> | <b>348907</b> |

### **LOAN DISBURSED UNDER PMFME IN MAYILADUTHURAI**

#### **3202. KUMARI SUDHA R.:**

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

(a) the loan disbursed under the Prime Minister Formalisation of Micro Food Processing Enterprises (PMFME) scheme since 2020, State-wise including Mayiladuthurai Lok Sabha Constituency of Tamil Nadu;

(b) the guidelines in force and the nodal agency in Tamil Nadu for applying funds under the said scheme; and

(c) whether fish processing and value addition units are to be covered under this scheme and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH):**

(a):1,16,557 Loans have been disbursed under the Pradhan Mantri Formalisation of Micro food processing Enterprises (PMFME) Scheme for Credit

Linked Subsidy since its inception (2020) across the country, out of which, 584 loans have been disbursed in Mayiladuthurai Lok Sabha Constituency (including Mayiladuthurai and Thanjavur districts) of Tamil Nadu. The State-wise details are at **Statement**.

(b): Department of Micro, Small and Medium Enterprises is the State Nodal Department in State of Tamil Nadu for implementation of PMFME Scheme including utilization of funds as per the provisions of scheme guidelines prescribed in June,2020.

(c): Setting up / up-gradation of micro fish processing and value addition units are covered under PMFME scheme for availing support. 639 loans have been sanctioned for credit linked subsidy to such units in the State of Tamil Nadu under the PMFME Scheme.

### **STATEMENT**

**State-wise loans disbursed under PMFME Scheme for Credit Linked Subsidy since its inception (2020) across the country disbursed (as on 30<sup>th</sup> June 2025)**

| <b>S.No.</b> | <b>States/ UTs</b>       | <b>Loan Disbursed</b> |
|--------------|--------------------------|-----------------------|
| 1            | Andaman & Nicobar Island | 14                    |
| 2            | Andhra Pradesh           | 5269                  |
| 3            | Arunachal Pradesh        | 98                    |
| 4            | Assam                    | 2806                  |
| 5            | Bihar                    | 16602                 |
| 6            | Chandigarh               | 5                     |
| 7            | Chhattisgarh             | 859                   |
| 8            | D & N Haveli & D n D     | 11                    |
| 9            | Delhi                    | 192                   |
| 10           | Goa                      | 109                   |

|    |                  |               |
|----|------------------|---------------|
| 11 | Gujarat          | 682           |
| 12 | Haryana          | 1232          |
| 13 | Himachal Pradesh | 1745          |
| 14 | Jammu & Kashmir  | 1128          |
| 15 | Jharkhand        | 2665          |
| 16 | Karnataka        | 6080          |
| 17 | Kerala           | 5779          |
| 18 | Ladakh           | 70            |
| 19 | Lakshadweep      | 0             |
| 20 | Madhya Pradesh   | 7990          |
| 21 | Maharashtra      | 20431         |
| 22 | Manipur          | 279           |
| 23 | Meghalaya        | 198           |
| 24 | Mizoram          | 39            |
| 25 | Nagaland         | 344           |
| 26 | Odisha           | 1819          |
| 27 | Puducherry       | 156           |
| 28 | Punjab           | 2665          |
| 29 | Rajasthan        | 1003          |
| 30 | Sikkim           | 50            |
| 31 | Tamil Nadu       | 14308         |
| 32 | Telangana        | 5483          |
| 33 | Tripura          | 155           |
| 34 | Uttar Pradesh    | 15341         |
| 35 | Uttarakhand      | 776           |
| 36 | West Bengal      | 174           |
|    | <b>Total</b>     | <b>116557</b> |

### CONSTRUCTION OF NH-85 IN KERALA

#### 3203. ADV. DEAN KURIAKOSE:

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) the lawyers empanelled by the National Highways Authority of India(NHAI) to argue the cases in the Kerala High Court;
- (b) whether any performance audit has been conducted to assess the performance of the lawyers, if so, the details thereof;
- (c) whether the Government is aware of the High Court directive to NHAI to stay the construction activities of National Highway (NH)-85, Kochi-Munnar Highway, if so, the details thereof;
- (d) whether the Government is also aware that the lawyer appointed by NHAI failed to appear in the court to argue the case, if so, the details thereof; and
- (e) the total number of times NHAI lawyers have either been absent or lost the case in the Kerala High Court?

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):**

- (a): 22 Advocates & 3 law firms have been empanelled by National Highways Authority of India (NHAI) for arguing its cases before the Honorable Kerala High Court.
- (b): NHAI maintains a roster of empanelled advocates along with the case allocation details. Performance of NHAI empanelled advocates is considered while updating the empanelment on yearly basis after scrutiny by the concerned Regional Office as per the guidelines of NHAI dated 20.06.2025.
- (c): Yes. Hon'ble Kerala High Court has, by its order dated 11.07.2025 passed in W.P.(C) No. 30391/2024, directed the State Government and NHAI to stop

the felling of trees and carrying out of non-forest activities on land along both sides of National Highway-85 (Neryamangalam-Valara Stretch). Further, the Hon'ble Court has directed the Chief Secretary to immediately look into the issues. NHAI has preferred a review petition on 28.07.2025 against the High Court Order dated 11.07.2025 passed in W.P.(C)No. 30391/2024.

(d): Deputy Solicitor General of India-authorized advocate appeared on behalf of the Government and NHAI.

(e): There is no central mechanism for monitoring the failure of advocates to make an appearance in the court.

### उदयपुर से अंतर्राष्ट्रीय उड़ानें

#### 3204. श्री चन्द्र प्रकाश जोशी:

क्या नागर विमानन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार उदयपुर से अंतर्राष्ट्रीय उड़ानें शुरू करने की किसी योजना पर विचार कर रही है; और

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है?

सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोले):

(क): उदयपुर स्थित महाराणा प्रताप हवाईअड्डा भारतीय विमानपत्तन प्राधिकरण (एएआई) का एक घरेलू हवाई अड्डा है और इसलिए उदयपुर से/के लिए अंतर्राष्ट्रीय उड़ानें संचालित नहीं हो सकती।

(ख): प्रश्न नहीं उठता।

## विमानपत्तनों का विकास और उन्नयन

**3205. श्री संदिपनराव आसाराम भुमरे:**

**श्री ज्ञानेश्वर पाटील:**

**श्री निलेश ज्ञानदेव लंके:**

**डॉ. शिवाजी बंडाप्पा कालगे:**

क्या **नागर विमानन मंत्री** यह बताने की कृपा करेंगे कि:

(क) विगत पांच वर्षों और चालू वर्ष के दौरान देश भर में भारतीय विमानपत्तन प्राधिकरण (एएआई) और सार्वजनिक-निजी भागीदारी (पीपीपी) मोड के अंतर्गत विभिन्न हवाई अड्डों के विकास, उन्नयन और आधुनिकीकरण हेतु स्वीकृत, आवंटित और उपयोग की गई कुल धनराशि का वर्षवार और राज्यवार, विशेषकर महाराष्ट्र और मध्य प्रदेश का ब्यौरा क्या है;

(ख) आरंभ की गई परियोजनाओं का ब्यौरा और प्रकृति क्या है तथा उनके पूरा होने की समय-सीमा क्या है; और

(ग) सरकार द्वारा धनराशि के कुशल उपयोग और उक्त परियोजनाओं को समय पर पूरा करने के लिए देश भर में मध्य प्रदेश सहित राज्यवार क्या कदम उठाए गए हैं?

**सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोले):**

(क) से (ग): भारतीय विमानपत्तन प्राधिकरण (एएआई) और पीपीपी भागीदारों ने वायु यातायात/यात्रियों की वृद्धि की आवश्यकता को पूरा करने के लिए देश में विभिन्न हवाई अड्डों के विकास/उन्नयन/आधुनिकीकरण पर वित्त वर्ष 2019-20 से वित्त वर्ष 2024-25 के दौरान 96000 करोड़ रुपये से अधिक का पूंजीगत व्यय किया है, जिसमें नए हवाईअड्डे, मौजूदा टर्मिनलों का विस्तार/सुधार, नई यात्री सुविधाओं को जोड़ना, मौजूदा रनवे का विस्तार/सुदृढ़ीकरण, एप्रन, विमान दिक्चालन सेवाएं (एएनएस) कार्य जैसे नियंत्रण टॉवर, तकनीकी ब्लॉक आदि शामिल हैं।



इसमें एएआई का 25,000 करोड़ रुपये से अधिक और शेष निजी हवाई अड्डा संचालकों/विकासकर्तों का हिस्सा शामिल है। एएआई पूंजीगत व्यय मुख्य रूप से अपने संसाधनों से करता है और कुछ भाग बजटीय अनुदान से (क) क्षेत्रीय संपर्क योजना - उड़े देश का आम नागरिक (आरसीएस-उड़ान) के प्रथम चरण के अंतर्गत असेवित और अल्पसेवित हवाईअड्डों/हेलीपोर्टों/जल हवाईअड्डों के जीर्णोद्धार/उन्नयन के लिए आवंटित 4500 करोड़ रुपये और (ख) वर्ष 2023-24 से 2025-26 की अवधि के दौरान अतिरिक्त हवाईअड्डों, हेलीपोर्टों, वॉटर एयरोड्रोमों और उन्नत लैंडिंग ग्राउंडों के जीर्णोद्धार के लिए आरसीएस-उड़ान के द्वितीय चरण में आवंटित 1000 करोड़ रुपये।

निजी हवाई अड्डा संचालक/विकासकर्ता अपने स्वयं के स्रोतों से पूंजीगत व्यय करते हैं।

राष्ट्रीय अवसंरचना पाइपलाइन (एनआईपी) अवधि (वित्त वर्ष 2019-20 से 2024-25) के स्वीकृत आंकड़ों के आधार पर, पिछले पांच वर्षों के दौरान एएआई और निजी हवाईअड्डा संचालकों/विकासकर्ता द्वारा पूंजीगत व्यय लगभग 11742 करोड़ रुपये (वित्त वर्ष 2020-21), 13294 करोड़ रुपये (वित्त वर्ष 2021-22), 17879 करोड़ रुपये (वित्त वर्ष 2022-23), 19260 करोड़ रुपये (वित्त वर्ष 2023-24) और 19317 करोड़ रुपये (वित्त वर्ष 2024-25) रहा है।

हवाईअड्डों का उन्नयन/आधुनिकीकरण एक सतत प्रक्रिया है और इसे भारतीय विमानपत्तन प्राधिकरण (एएआई) और अन्य हवाईअड्डा संचालकों/विकासकर्ता द्वारा समय-समय पर भूमि की उपलब्धता, वाणिज्यिक व्यवहार्यता, सामाजिक-आर्थिक महत्व, यातायात की मांग/ऐसे हवाईअड्डों से/तक परिचालन करने के लिए एयरलाइनों की स्वेच्छा के आधार पर किया जाता है। वित्त वर्ष 2019-20 के बाद से, दिल्ली, बंगलुरु, हैदराबाद, लखनऊ, गुवाहाटी, अहमदाबाद, मोपा, नवी मुंबई, नोएडा (जेवर), भोगापुरम, अयोध्या, कुशीनगर, सिंधुदुर्ग, होलोंगी, धोलेरा, देहरादून, अगरतला, पटना, विजयवाड़ा, देवघर, अमृतसर, चेन्नई, तिरुपति, मैंगलोर, कोलकाता, पोर्ट ब्लेयर, सूरत तिरुचिरापल्ली, कोल्हापुर, जबलपुर, ग्वालियर, राजकोट, लेह, हुबली, इम्फाल, जोधपुर,

उदयपुर, राजमुंदरी, बेलगावी, शिवमोग्गा, विजयपुरा, हसन, प्रयागराज, तूतीकोरिन, रीवा, सतना, दतिया आदि सहित देश भर के कई हवाई अड्डों पर एएआई और निजी हवाई अड्डा ऑपरेटर्स/डेवलपर्स द्वारा हवाई अड्डा परियोजनाएं शुरू, की गई हैं।

हवाईअड्डा परियोजनाओं के निर्माण की समय-सीमा कई कारकों पर निर्भर करती है, जैसे कि परियोजना प्रस्तावकों द्वारा भूमि अधिग्रहण, अनिवार्य मंजूरी की उपलब्धता, वित्तीय समापन आदि।

नागर विमानन मंत्रालय, हवाईअड्डा परियोजनाओं का समय पर पूरा होना सुनिश्चित करने के लिए राज्य सरकारों, हवाईअड्डा विकासकर्ता और अन्य हितधारकों के साथ बैठकें आयोजित करके समय-समय पर हवाईअड्डा परियोजनाओं की प्रगति की समीक्षा करता है। भारतीय विमानपत्तन प्राधिकरण (एएआई) भी अपनी परियोजनाओं की आंतरिक समीक्षा करता है।

## **EXTENSION OF BENGALURU METRO PURPLE LINE**

### **3206. SHRI M. MALLESH BABU:**

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

(a) whether the Government has received any proposal from the State Government or local representatives to extend the Bengaluru Metro Purple Line beyond Whitefield (Kadugodi) to Malur in Kolar district and if so, the details thereof;

(b) whether the Government has undertaken or plans to undertake any pre-feasibility or Detailed Project Report (DPR) studies for such an extension in view of the growing commuter population and industrial presence in Malur region and if so, the details thereof; and

(c) whether the Government is considering extending metro connectivity to Malur under the provisions of the Metro Rail Policy, 2017 and if so, the details along with present status and proposed timeline thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):**

(a) to (c): 'Urban planning' is a State subject. Therefore, the respective State Governments are responsible for planning, initiating and developing proposal for development of urban infrastructure including metro projects. As per Metro Rail Policy, 2017, Central Government considers financial assistance for Metro Rail proposals in cities or urban agglomerates based on the feasibility of the proposal and availability of resources, as and when posed by the concerned State Government. Government of Karnataka has informed that there is no proposal under consideration to extend the Bangalore Metro to Malur in Kolar district.

**जलाशय भंडारण निगरानी प्रणाली**

**3207. श्री भारत सिंह कुशवाह:**

**श्री दर्शन सिंह चौधरी:**

क्या **जल शक्ति** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या जलाशय भंडारण निगरानी प्रणाली (आरएसएमएस) जल की कमी वाले क्षेत्रों में भी प्रभावी है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(ख) मध्य प्रदेश के ग्वालियर लोक सभा क्षेत्र सहित देश में आरएसएमएस के अंतर्गत शामिल जलाशयों की कुल संख्या और सूची कितनी है और उनकी जल भंडारण क्षमता कितनी है;

(ग) क्या मध्य प्रदेश के सूखा प्रभावित ग्वालियर और चंबल संभागों में भूजल संरक्षण और संवर्धन के लिए टीडीएआई के माध्यम से नवाचार-आधारित पायलट परियोजनाओं के कार्यान्वयन हेतु कोई प्रस्ताव लंबित है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और इस पर क्या कार्रवाई की जानी है; और

(घ) वर्तमान और भविष्य की आवश्यकताओं को पूरा करने के लिए होशंगाबाद लोकसभा निर्वाचन क्षेत्र के अंतर्गत होशंगाबाद और नरसिंहपुर जिलों में जल प्रबंधन के लिए सरकार द्वारा क्या पहल की गई है/की जाने वाली है और इस संबंध में भविष्य की कार्य योजना का ब्यौरा क्या है?

**जल शक्ति मंत्रालय में राज्य मंत्री (डॉ. राज भूषण चौधरी):**

(क): जी हाँ। जलाशय भंडारण निगरानी प्रणाली (आरएसएमएस) एक समर्पित ऑनलाइन पोर्टल है जिसे देश भर के प्रमुख जलाशयों की प्रभावी जीवंत भंडारण क्षमता की निगरानी हेतु डिज़ाइन किया गया है। इस प्लेटफॉर्म के माध्यम से, व्यापक पहुंच और पारदर्शिता सुनिश्चित करने हेतु निगरानी किए गए जलाशयों की स्थिति का विवरण प्रदान करने वाला एक साप्ताहिक बुलेटिन सार्वजनिक रूप से उपलब्ध कराया जाता है। वास्तविक डाटा तक यह सार्वजनिक पहुंच, जहां हितधारकों को सूखा की तैयारी में भी सहायता प्रदान करती है, वहीं संसूचित निर्णय लेने में समर्थ बनाती है और महत्वपूर्ण क्षेत्रों जैसे कृषि, पेयजल आपूर्ति, बाढ़ प्रबंधन की कार्यनीतिक योजना के निर्माण में सहयोग प्रदान करती है।

(ख): वर्तमान में, आरएसएमएस के माध्यम से, केंद्रीय जल आयोग द्वारा देश भर के 161 प्रमुख जलाशयों के भंडारण स्थिति की निगरानी की जा रही है। इनमें से 11 जलाशय मध्य प्रदेश राज्य में स्थित हैं। हालांकि, इन 11 जलाशयों में से कोई भी जलाशय ग्वालियर लोकसभा निर्वाचन क्षेत्र में नहीं आता है। निगरानी किए गए जलाशयों की विस्तृत सूची के साथ उनके संबंधित जल भंडारण क्षमता की जानकारी **विवरण-I** पर दी गई है।

(ग): वर्तमान में, मध्य प्रदेश के चम्बल और ग्वालियर खंडों के सूखा प्रभावित क्षेत्रों में जल संरक्षण और संवर्धन हेतु टीडीएआई के अंतर्गत नवाचार आधारित प्रायोगिक परियोजनाओं के कार्यान्वयन हेतु केंद्रीय सरकार के पास कोई प्रस्ताव लंबित नहीं है।

(घ): केंद्रीय सरकार ने होशंगाबाद लोकसभा क्षेत्र के अंतर्गत आने वाले होशंगाबाद और नरसिंहपुर जिलों में जल प्रबंधन को सहयोग प्रदान करने हेतु कई पहलों को अपनाया है। इन प्रयासों के अंतर्गत, केंद्रीय भू जल बोर्ड (सीजीडब्ल्यूबी) ने नरसिंहपुर, रायसेन और होशंगाबाद जिलों के संबंध में राष्ट्रीय जलभृत मानचित्रण (नेक्यूम) रिपोर्ट तैयार की है। इन रिपोर्टों में जल संरक्षण हेतु ब्लॉक-वार की गई सिफारिशें शामिल हैं, जिन्हें संबंधित जिला प्रशासन के साथ साझा किया गया है।

होशंगाबाद और नरसिंहपुर जिलों में, सीजीडब्ल्यूबी वर्ष में चार बार जनवरी, मई, अगस्त और नवंबर में 32 निगरानी स्टेशनों के नेटवर्क के माध्यम से भूजल स्तर की निगरानी करता है। इन स्टेशनों से तैयार किये गये डाटा को नियमित रूप से संबंधित राज्य सरकार के विभागों और संबंधित संगठनों में वितरित किया जाता है ताकि भूजल संसाधनों की जानकारीपूर्ण योजना और प्रभावी प्रबंधन को सक्षम किया जा सके।

इसके अतिरिक्त, मध्य प्रदेश सरकार ने होशंगाबाद और नरसिंहपुर जिलों में जल प्रबंधन के सुदृढीकरण हेतु कई पहल कार्यान्वित की हैं। मध्य प्रदेश सरकार द्वारा प्रदान की गई जानकारी के अनुसार जल उपलब्धता और तकनीकी व्यवहार्यता के आधार पर तैयार की गई सम्पूर्ण, पूर्ण हो चुकी, जारी और प्रस्तावित जल प्रबंधन योजनाओं से संबंधित जानकारी **विवरण-II** पर दी गई है।

### विवरण-I

#### निगरानी किये जा रहे जलाशयों की सूची और उनकी जल भंडारण क्षमता

| क्र.सं. | जलाशयों का नाम | राज्य        | एफआरएल में लाइव क्षमता (बीसीएम) |
|---------|----------------|--------------|---------------------------------|
| 1       | येलेरू         | आंध्र प्रदेश | 0.508                           |
| 2       | डोनकरायी       | आंध्र प्रदेश | 0.376                           |
| 3       | कंडालेरू       | आंध्र प्रदेश | 1.792                           |

|    |                |               |       |
|----|----------------|---------------|-------|
| 4  | नागार्जुन सागर | आंध्र प्रदेश  | 5.108 |
| 5  | पुलिचिंतला     | आंध्र प्रदेश  | 1.300 |
| 6  | सोमासिला       | आंध्र प्रदेश  | 1.994 |
| 7  | श्रीशैलम       | आंध्र प्रदेश  | 6.013 |
| 8  | खांडोंग        | असम           | 0.180 |
| 9  | उमरोंग         | असम           | 0.159 |
| 10 | बदुआ बांध      | बिहार         | 0.110 |
| 11 | चंदन बांध      | बिहार         | 0.136 |
| 12 | दुर्गावती      | बिहार         | 0.258 |
| 13 | दुधावा         | छत्तीसगढ़     | 0.284 |
| 14 | महानदी         | छत्तीसगढ़     | 0.767 |
| 15 | मिनीमाता बांगो | छत्तीसगढ़     | 3.046 |
| 16 | सिकासर         | छत्तीसगढ़     | 0.181 |
| 17 | सोंदुर         | छत्तीसगढ़     | 0.180 |
| 18 | तांदुला        | छत्तीसगढ़     | 0.312 |
| 19 | सलाउलिम बांध   | गोवा          | 0.227 |
| 20 | उकाई           | गुजरात        | 6.615 |
| 21 | भादर           | गुजरात        | 0.188 |
| 22 | ब्राह्मणी      | गुजरात        | 0.071 |
| 23 | दमनगंगा        | गुजरात        | 0.502 |
| 24 | दांतीवाड़ा     | गुजरात        | 0.399 |
| 25 | हाथमती         | गुजरात        | 0.153 |
| 26 | कडाणा          | गुजरात        | 1.472 |
| 27 | वॉटरक          | गुजरात        | 0.154 |
| 28 | कर्जन          | गुजरात        | 0.523 |
| 29 | मच्छु II       | गुजरात        | 0.091 |
| 30 | पनाम           | गुजरात        | 0.697 |
| 31 | साबरमती        | गुजरात        | 0.735 |
| 32 | सरदार सरोवर    | गुजरात        | 5.760 |
| 33 | सुखी           | गुजरात        | 0.167 |
| 34 | शेत्रुंजी      | गुजरात        | 0.300 |
| 35 | ऊंड-I          | गुजरात        | 0.066 |
| 36 | मच्छु          | गुजरात        | 0.071 |
| 37 | गोबिंद सागर    | हिमाचल प्रदेश | 6.229 |
| 38 | कोल बांध       | हिमाचल प्रदेश | 0.089 |

|    |                 |               |       |
|----|-----------------|---------------|-------|
| 39 | पोंग बांध       | हिमाचल प्रदेश | 6.157 |
| 40 | गेतलसूद         | झारखंड        | 0.218 |
| 41 | कोनार           | झारखंड        | 0.176 |
| 42 | मैथन            | झारखंड        | 0.471 |
| 43 | पंचेत हिल       | झारखंड        | 0.184 |
| 44 | तेनुघाट         | झारखंड        | 0.821 |
| 45 | तिलैया          | झारखंड        | 0.142 |
| 46 | अलमाटी          | कर्नाटक       | 3.105 |
| 47 | तुंगभद्रा       | कर्नाटक       | 3.276 |
| 48 | लिंगनमक्की      | कर्नाटक       | 4.294 |
| 49 | गेरुसोप्पा      | कर्नाटक       | 0.130 |
| 50 | हरंगी           | कर्नाटक       | 0.220 |
| 51 | घटप्रभा         | कर्नाटक       | 1.391 |
| 52 | काबिनी          | कर्नाटक       | 0.444 |
| 53 | कृष्णराज सागर   | कर्नाटक       | 1.163 |
| 54 | भद्र            | कर्नाटक       | 1.785 |
| 55 | मालाप्रभा       | कर्नाटक       | 0.972 |
| 56 | नारायणपुर       | कर्नाटक       | 0.863 |
| 57 | हेमवती          | कर्नाटक       | 0.927 |
| 58 | टट्टीहल्ला      | कर्नाटक       | 0.249 |
| 59 | सुपा            | कर्नाटक       | 4.120 |
| 60 | मणि बांध        | कर्नाटक       | 0.884 |
| 61 | वाणी विलास सागर | कर्नाटक       | 0.802 |
| 62 | इडुक्की         | केरल          | 1.460 |
| 63 | कल्लदा          | केरल          | 0.507 |
| 64 | मलमपुझा         | केरल          | 0.224 |
| 65 | इदमलयार         | केरल          | 1.018 |
| 66 | पेरियार         | केरल          | 0.173 |
| 67 | कक्की           | केरल          | 0.447 |
| 68 | बरगी            | मध्य प्रदेश   | 3.180 |
| 69 | संजय सरोवर      | मध्य प्रदेश   | 0.508 |
| 70 | गांधीसागर       | मध्य प्रदेश   | 6.827 |
| 71 | इंदिरा सागर     | मध्य प्रदेश   | 9.745 |
| 72 | अटल सागर        | मध्य प्रदेश   | 0.835 |
| 73 | राजघाट बांध     | मध्य प्रदेश   | 1.945 |

|     |                   |             |       |
|-----|-------------------|-------------|-------|
| 74  | तवा               | मध्य प्रदेश | 1.944 |
| 75  | ओंकारेश्वर        | मध्य प्रदेश | 0.299 |
| 76  | बाणसागर           | मध्य प्रदेश | 5.166 |
| 77  | कोलार बांध        | मध्य प्रदेश | 0.270 |
| 78  | बरना बांध         | मध्य प्रदेश | 0.456 |
| 79  | ढोम               | महाराष्ट्र  | 0.331 |
| 80  | आस्केड            | महाराष्ट्र  | 0.217 |
| 81  | भंडारदरा          | महाराष्ट्र  | 0.304 |
| 82  | भाटघर             | महाराष्ट्र  | 0.673 |
| 83  | भाटसा             | महाराष्ट्र  | 0.942 |
| 84  | भीम उज्जयिनी      | महाराष्ट्र  | 1.517 |
| 85  | मुला              | महाराष्ट्र  | 0.609 |
| 86  | डरना बाँध         | महाराष्ट्र  | 0.202 |
| 87  | येलदारी           | महाराष्ट्र  | 0.809 |
| 88  | चस्कामन           | महाराष्ट्र  | 0.215 |
| 89  | बारवी बांध        | महाराष्ट्र  | 0.339 |
| 90  | जायकवाडी          | महाराष्ट्र  | 2.171 |
| 91  | ईसापुर            | महाराष्ट्र  | 0.965 |
| 92  | खडकवासला          | महाराष्ट्र  | 0.056 |
| 93  | ऊपरी वैतरणा       | महाराष्ट्र  | 0.331 |
| 94  | मुलशी             | महाराष्ट्र  | 0.572 |
| 95  | मानिकदोह          | महाराष्ट्र  | 0.288 |
| 96  | दिंभे बांध        | महाराष्ट्र  | 0.354 |
| 97  | कन्हेर            | महाराष्ट्र  | 0.272 |
| 98  | नीरा देवघर        | महाराष्ट्र  | 0.332 |
| 99  | ठोकरवाडी          | महाराष्ट्र  | 0.353 |
| 100 | पेंच              | महाराष्ट्र  | 1.091 |
| 101 | कोयना             | महाराष्ट्र  | 2.652 |
| 102 | गिरना             | महाराष्ट्र  | 0.524 |
| 103 | सूर्य             | महाराष्ट्र  | 0.276 |
| 104 | दूधगंगा           | महाराष्ट्र  | 0.664 |
| 105 | तिलारी            | महाराष्ट्र  | 0.447 |
| 106 | ऊपरी तापी         | महाराष्ट्र  | 0.255 |
| 107 | पानशेत तानाजीसागर | महाराष्ट्र  | 0.302 |
| 108 | अपर वर्धा         | महाराष्ट्र  | 0.564 |



|     |                  |            |       |
|-----|------------------|------------|-------|
| 109 | उर्मोदी          | महाराष्ट्र | 0.273 |
| 110 | वीर बांध         | महाराष्ट्र | 0.266 |
| 111 | उमियाम           | मेघालय     | 0.142 |
| 112 | तुइरिअल          | मिजोरम     | 0.750 |
| 113 | डोयांग हेप       | नगालैंड    | 0.535 |
| 114 | बालीमेला         | ओडिशा      | 2.676 |
| 115 | ऊपरी इंद्रावती   | ओडिशा      | 1.456 |
| 116 | मचकुंड           | ओडिशा      | 0.893 |
| 117 | मंदिरा बांध      | ओडिशा      | 0.309 |
| 118 | हरिहरझोर         | ओडिशा      | 0.059 |
| 119 | रेंगाली          | ओडिशा      | 3.432 |
| 120 | सलानाडी          | ओडिशा      | 0.558 |
| 121 | सैपुआ            | ओडिशा      | 0.006 |
| 122 | हीराकुंड         | ओडिशा      | 5.378 |
| 123 | अपर कोलाब        | ओडिशा      | 0.935 |
| 124 | थीन बांध         | पंजाब      | 2.344 |
| 125 | राणा प्रताप सागर | राजस्थान   | 1.436 |
| 126 | जयसमंद           | राजस्थान   | 0.313 |
| 127 | जवाई बांध        | राजस्थान   | 0.193 |
| 128 | झकम              | राजस्थान   | 0.132 |
| 129 | माही बजाज सागर   | राजस्थान   | 1.711 |
| 130 | बीसलपुर          | राजस्थान   | 1.076 |
| 131 | सोम कमला अम्बा   | राजस्थान   | 0.173 |
| 132 | अलियार           | तमिलनाडु   | 0.095 |
| 133 | मणिमुथार         | तमिलनाडु   | 0.156 |
| 134 | वैगई             | तमिलनाडु   | 0.172 |
| 135 | परम्बिकुलम       | तमिलनाडु   | 0.380 |
| 136 | शोलायार          | तमिलनाडु   | 0.143 |
| 137 | सथानुर           | तमिलनाडु   | 0.207 |
| 138 | मेट्टुर          | तमिलनाडु   | 2.647 |
| 139 | निचली भवानी      | तमिलनाडु   | 0.792 |
| 140 | करयार            | तमिलनाडु   | 0.149 |
| 141 | कदम              | तेलंगाना   | 0.137 |
| 142 | निचला मनेयर      | तेलंगाना   | 0.621 |
| 143 | निज़ाम सागर      | तेलंगाना   | 0.482 |

|                                |                    |              |                |
|--------------------------------|--------------------|--------------|----------------|
| 144                            | सिंगूर             | तेलंगाना     | 0.822          |
| 145                            | मुसी परियोजना      | तेलंगाना     | 0.123          |
| 146                            | प्रियदर्शनी जुराला | तेलंगाना     | 0.168          |
| 147                            | श्रीरामसागर        | तेलंगाना     | 2.300          |
| 148                            | गुमटी              | त्रिपुरा     | 0.312          |
| 149                            | रिहंद              | उत्तर प्रदेश | 5.649          |
| 150                            | जिर्गो             | उत्तर प्रदेश | 0.147          |
| 151                            | माताटीला           | उत्तर प्रदेश | 0.707          |
| 152                            | सिरसी              | उत्तर प्रदेश | 0.190          |
| 153                            | मौदहा              | उत्तर प्रदेश | 0.179          |
| 154                            | मेजा               | उत्तर प्रदेश | 0.299          |
| 155                            | रनगवां             | उत्तर प्रदेश | 0.155          |
| 156                            | शारदा सागर         | उत्तर प्रदेश | 0.330          |
| 157                            | नानक सागर          | उत्तराखंड    | 0.176          |
| 158                            | रामगंगा            | उत्तराखंड    | 2.196          |
| 159                            | टिहरी              | उत्तराखंड    | 2.615          |
| 160                            | कंगसबाती           | पश्चिम बंगाल | 0.914          |
| 161                            | मयूराक्षी          | पश्चिम बंगाल | 0.549          |
| <b>कुल क्षमता (बीसीएम में)</b> |                    |              | <b>182.496</b> |

#स्रोत केंद्रीय जल आयोग

**विवरण-II**

मध्य प्रदेश के होशंगाबाद और नरसिंहपुर जिलों में पूर्ण, चल रही और प्रस्तावित जल प्रबंधन योजनाओं का ब्यौरा

| परियोजना का नाम             | सकल क्षमता<br>(एमसीएम) | सीसीए<br>(हेक्टेयर में) |
|-----------------------------|------------------------|-------------------------|
| <b>प्रमुख पूर्ण योजनाएँ</b> |                        |                         |
| तवा परियोजना                | 2311                   | 158279                  |
| रानी अवंती बाई लोधी         | -                      | 95,000                  |
| <b>मध्यम पूर्ण योजनाएँ</b>  |                        |                         |
| डोकरीखेड़ा परियोजना         | 13.37                  | 2672                    |
| <b>लघु पूर्ण योजनाएँ</b>    |                        |                         |
| सारादेह                     | 1.53                   | 307                     |

|                     |       |     |
|---------------------|-------|-----|
| खोरीपुरा            | 2.45  | 441 |
| दांडीवाड़ा          | 0.77  | 121 |
| बसनिया              | 0.46  | 80  |
| जामुनडोल            | 0.66  | 133 |
| कसदा                | 0.67  | 87  |
| कुबराखेड़ी          | 0.67  | 90  |
| पथरोटा              | 0.38  | 120 |
| भमकपुरा             | 0.51  | 65  |
| चिचवानी             | 2.407 | 405 |
| गुदड़ीखेड़ा         | 1.57  | 260 |
| अमादेही             | 1.63  | 231 |
| हनोतिया             | 0.363 | 57  |
| चिरचिटा टैंक        | 2.72  | 485 |
| गौरतला टैंक         | 0.541 | 50  |
| बंधा टैंक           | 2.15  | 476 |
| नदिया टैंक          | 2.37  | 477 |
| नागवाड़ा टैंक       | 1.37  | 182 |
| परमहंसी टैंक        | 0.728 | 100 |
| गुर्रा टैंक         | 1.226 | 182 |
| स्वामीसागर टैंक     | 0.931 | 212 |
| कुंडा टैंक          | 1.428 | 160 |
| धोभा टैंक           | 0.587 | 162 |
| डूंगरिया टैंक       | 1.13  | 110 |
| बम्हनी टैंक         | 0.818 | 115 |
| गाडरवाराखेड़ा टैंक  | 1.037 | 207 |
| गोरखपुर टैंक        | 0.616 | 147 |
| मुंगवानी टैंक       | 0.341 | 44  |
| बाबरिया टैंक        | 1.14  | 247 |
| कन्हारपानी टैंक     | 0.426 | 81  |
| डुंगरिया प्रथा टैंक | 1.031 | 136 |
| डुंगरिया उसरी टैंक  | 0.625 | 132 |
| गडरिया टैंक         | 0.505 | 138 |
| मेहगांव टैंक        | 0.951 | 175 |
| अलाउड टैंक          | 3.205 | 500 |
| रिछाई टैंक          | 3.017 | 505 |

|                                          |       |        |
|------------------------------------------|-------|--------|
| दाताडोंगरी टैंक                          | 1.21  | 175    |
| किशनपुर टैंक                             | 1.487 | 199    |
| बंधी टैंक                                | 0.26  | 42     |
| केरपानी टैंक                             | 0.336 | 44     |
| जगन्नाथपुर टैंक                          | 0.297 | 20     |
| <b>प्रमुख चल रहीं योजनाएँ</b>            |       |        |
| चिंकी बोरास संयुक्त बहुउद्देशीय परियोजना | -     | 61,190 |
| शक्कर पेंच परियोजना                      | -     | 64,000 |
| <b>मध्यम चल रही योजनाएँ</b>              |       |        |
| डोकरीखेड़ा एल आई एस                      | -     | 2940   |
| झारबीडा एलआईएस                           | -     | 15610  |
| <b>लघु चालू योजना</b>                    |       |        |
| चंदकिया                                  | 2.2   | 406    |
| <b>प्रस्तावित योजनाएँ</b>                |       |        |
| देवरी लिफ्ट सिंचाई परियोजना              | -     | 7500   |
| बकोरी देव नगर वेयर                       | 0.5   | 180    |
| वांगंगा टैंक                             | 3.444 | 620    |
| खैरीमाता (बुडीना) सूक्ष्म सिंचाई योजना   | 69.86 | 6700   |
| लावेरी टैंक                              | 1.02  | 180    |

### एमएसएमई पर वैश्विक और घरेलू आर्थिक परिस्थितियों का प्रभाव

#### 3208. श्री हरीश चंद्र मीना:

क्या सूक्ष्म, लघु और मध्यम उद्यम मंत्री यह बताने की कृपा करेंगे कि:

(क) राजस्थान सहित देश भर में 2022-23, 2023-24 और 2024-25 के दौरान प्रधानमंत्री रोजगार सृजन कार्यक्रम (पीएमईजीपी) के अंतर्गत स्वीकृत ऋणों की संख्या और लाभार्थियों की संख्या कितनी है;

(ख) 2024-25 में ऋण स्वीकृतियों और लाभार्थियों की संख्या में गिरावट के क्या कारण हैं;

(ग) क्या एमएसएमई पर वैश्विक और घरेलू आर्थिक परिस्थितियों के प्रभाव के संबंध में कोई आकलन किया गया है, यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(घ) बैंकों के माध्यम से एमएसएमई को अधिक ऋण प्रवाह की सुविधा प्रदान करने के लिए क्या कदम उठाए गए हैं?

**सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री; तथा श्रम और रोजगार मंत्रालय में राज्य मंत्री (कुमारी शोभा कारानन्दलाजे):**

(क): विगत तीन वर्षों अर्थात् वित्त वर्ष 2022-23, 2023-24 और 2024-25 के दौरान राजस्थान सहित देश-भर में प्रधानमंत्री रोजगार सृजन कार्यक्रम के अंतर्गत स्वीकृत ऋणों और सहायता प्राप्त लाभार्थियों की राज्यवार संख्या **विवरण** में है।

(ख): प्रधानमंत्री रोजगार सृजन कार्यक्रम के अंतर्गत, बैंक परियोजनाओं का मूल्यांकन करते हैं और प्रत्येक परियोजना की व्यवहार्यता के आधार पर ऋण प्रदान करने का निर्णय लेते हैं। इसलिए, ऋण की अंतिम स्वीकृति और निर्मुक्ति का कार्य संबंधित बैंक के स्तर पर किया जाता है। प्रति इकाई औसत परियोजना लागत वित्त वर्ष 2021-22 के 9.83 लाख रुपये से बढ़कर वित्त वर्ष 2024-25 में 12.36 लाख रुपये हो गई, जिसके परिणामस्वरूप स्कीम के अंतर्गत प्रति इकाई मार्जिन मनी सब्सिडी व्यय में वृद्धि हुई है, जिससे स्वीकृत बजट की उपलब्धता के अनुसार सहायता प्राप्त लाभार्थियों की संख्या में उल्लेखनीय वृद्धि हुई है।

(ग): नीति आयोग ने प्रतिस्पर्धात्मकता संस्थान के सहयोग से “भारत में एमएसएमई प्रतिस्पर्धात्मकता का संवर्धन” नामक एक विस्तृत रिपोर्ट में मूल्यांकन किया है, जिसमें एमएसएमई पर वैश्विक और घरेलू आर्थिक स्थितियों के प्रभाव का आकलन किया गया है।

(घ): बैंकों के माध्यम से एमएसएमई को अधिक ऋण प्रवाह की सुविधा प्रदान करने के लिए सरकार ने निम्नलिखित कदम उठाए हैं:

- i. 'प्राथमिकता क्षेत्र ऋण (पीएसएल) - लक्ष्य और वर्गीकरण' पर आरबीआई के मास्टर निर्देश के अनुसार, एमएसएमई को दिए गए सभी बैंक ऋण, जो इसमें निर्धारित शर्तों के अनुरूप हैं, प्राथमिकता क्षेत्र ऋण के अंतर्गत वर्गीकरण के लिए पात्र हैं।

- ii. अनुसूचित वाणिज्यिक बैंकों को एमएसई श्रेणी की इकाइयों को दिए गए 10 लाख रुपये तक के ऋणों के मामले में संपार्श्विक प्रतिभूति स्वीकार न करने के लिए अधिदेशित किया गया है।
- iii. ऋण गारंटी स्कीम के अंतर्गत सूक्ष्म और लघु उद्यमों के लिए ऋण गारंटी ट्रस्ट निधि के माध्यम से विभिन्न श्रेणी के ऋणों के लिए 90% तक गारंटी कवरेज के साथ सूक्ष्म और लघु उद्यमों को 10 करोड़ रुपये (दिनांक 01.04.2025 से प्रवृत्त) की सीमा तक संपार्श्विक-मुक्त ऋण प्रदान किया जाता है।
- iv. अनौपचारिक सूक्ष्म उद्यमों को प्राथमिकता क्षेत्र ऋण के अंतर्गत लाभ प्राप्त करने की दृष्टि से उन्हें औपचारिक दायरे में लाने के लिए उद्यम सहायता प्लेटफॉर्म की शुरुआत की गई है।
- v. आत्मनिर्भर भारत कोष की स्थापना उन एमएसएमई में 50,000 करोड़ रुपये की इक्विटी निवेश के लिए की गई है, जिनमें बढ़ने और अर्थक्षम बनने की क्षमता है ताकि वे आगे चलकर बड़े उद्योगों के रूप में विकसित हो सकें।
- vi. एमएसएमई को भुगतान में होने वाले विलंब की समस्या का समाधान करने हेतु, कई वित्तपोषकों के माध्यम से इलेक्ट्रॉनिक रूप से कॉर्पोरेट और अन्य खरीदारों, जिनमें सरकारी विभाग और सार्वजनिक क्षेत्र के उपक्रम शामिल हैं, से एमएसएमई के व्यापार प्राप्तियों के वित्तपोषण की सुविधा के लिए व्यापार प्राप्य छूट प्रणाली (टीआरडीएस) की स्थापना की गई है।
- vii. प्रधानमंत्री रोजगार सृजन कार्यक्रम के अंतर्गत अधिकतम परियोजना लागत को विनिर्माण क्षेत्र के लिए 25 लाख रुपये से बढ़ाकर 50 लाख रुपये और सेवा क्षेत्र के लिए 10 लाख रुपये से बढ़ाकर 20 लाख रुपये किया गया है, जिससे स्कीम का दायरा और विस्तृत हो गया है।

### विवरण

राजस्थान सहित देश भर में वर्ष 2022-23, 2023-24 और 2024-25 के दौरान प्रधानमंत्री रोजगार सृजन कार्यक्रम के अंतर्गत स्वीकृत ऋणों और लाभान्वित लाभार्थियों की राज्य-वार संख्या:

| क्र.सं. | राज्य का नाम   | 2022-23                          |                                 | 2023-24                          |                                 | 2024-25                          |                                 |
|---------|----------------|----------------------------------|---------------------------------|----------------------------------|---------------------------------|----------------------------------|---------------------------------|
|         |                | बैंक द्वारा स्वीकृत ऋण की संख्या | लाभान्वित लाभार्थियों की संख्या | बैंक द्वारा स्वीकृत ऋण की संख्या | लाभान्वित लाभार्थियों की संख्या | बैंक द्वारा स्वीकृत ऋण की संख्या | लाभान्वित लाभार्थियों की संख्या |
| 1       | अंडमान निकोबार | 315                              | 121                             | 340                              | 135                             | 195                              | 61                              |
| 2       | आंध्र प्रदेश   | 5692                             | 3073                            | 11473                            | 5577                            | 7977                             | 3249                            |
| 3       | अरुणाचल प्रदेश | 250                              | 158                             | 243                              | 169                             | 144                              | 156                             |
| 4       | असम            | 3897                             | 2596                            | 3734                             | 2417                            | 3236                             | 3170                            |
| 5       | बिहार          | 8119                             | 4459                            | 12013                            | 6837                            | 7715                             | 5035                            |
| 6       | चंडीगढ़        | 18                               | 15                              | 15                               | 10                              | 15                               | 5                               |
| 7       | छत्तीसगढ़      | 3900                             | 2543                            | 3510                             | 2379                            | 2951                             | 1853                            |
| 8       | दिल्ली         | 128                              | 72                              | 81                               | 50                              | 52                               | 26                              |
| 9       | गोवा           | 121                              | 66                              | 108                              | 68                              | 67                               | 39                              |
| 10      | गुजरात*        | 4529                             | 3071                            | 4488                             | 3000                            | 2445                             | 1783                            |
| 11      | हरियाणा        | 2487                             | 1559                            | 2762                             | 1398                            | 1925                             | 788                             |
| 12      | हिमाचल प्रदेश  | 1598                             | 930                             | 2072                             | 974                             | 1256                             | 796                             |
| 13      | जम्मू कश्मीर   | 26785                            | 12023                           | 25606                            | 15065                           | 17579                            | 9863                            |
| 14      | झारखंड         | 2719                             | 1851                            | 3551                             | 2101                            | 2047                             | 1452                            |
| 15      | कर्नाटक        | 8273                             | 5618                            | 7944                             | 4672                            | 6753                             | 2839                            |
| 16      | केरल           | 6196                             | 3129                            | 6401                             | 3389                            | 5837                             | 2260                            |
| 17      | लद्दाख         | 239                              | 91                              | 177                              | 122                             | 136                              | 135                             |
| 18      | लक्षद्वीप      | 1                                | 2                               | 1                                | 0                               | 2                                | 0                               |
| 19      | मध्य प्रदेश    | 9241                             | 5957                            | 7777                             | 5292                            | 835                              | 2626                            |
| 20      | महाराष्ट्र**   | 6159                             | 3625                            | 6131                             | 2766                            | 5159                             | 1857                            |
| 21      | मणिपुर         | 879                              | 545                             | 740                              | 348                             | 525                              | 608                             |
| 22      | मेघालय         | 886                              | 306                             | 1217                             | 280                             | 1027                             | 1114                            |
| 23      | मिजोरम         | 574                              | 412                             | 414                              | 401                             | 366                              | 484                             |
| 24      | नागालैंड       | 1228                             | 469                             | 1320                             | 517                             | 678                              | 1262                            |
| 25      | ओडिशा          | 5327                             | 3880                            | 5174                             | 2975                            | 4708                             | 1867                            |

| क्र.सं. | राज्य का नाम | 2022-23                          |                                 | 2023-24                          |                                 | 2024-25                          |                                 |
|---------|--------------|----------------------------------|---------------------------------|----------------------------------|---------------------------------|----------------------------------|---------------------------------|
|         |              | बैंक द्वारा स्वीकृत ऋण की संख्या | लाभान्वित लाभार्थियों की संख्या | बैंक द्वारा स्वीकृत ऋण की संख्या | लाभान्वित लाभार्थियों की संख्या | बैंक द्वारा स्वीकृत ऋण की संख्या | लाभान्वित लाभार्थियों की संख्या |
| 26      | पुदुचेरी     | 44                               | 25                              | 86                               | 30                              | 72                               | 38                              |
| 27      | पंजाब        | 2410                             | 1564                            | 3005                             | 1469                            | 2368                             | 970                             |
| 28      | राजस्थान     | 3161                             | 2037                            | 3781                             | 1678                            | 3319                             | 916                             |
| 29      | सिक्किम      | 176                              | 57                              | 608                              | 132                             | 465                              | 316                             |
| 30      | तमिलनाडु     | 11555                            | 6140                            | 16562                            | 6814                            | 12007                            | 3949                            |
| 31      | तेलंगाना     | 4543                             | 2540                            | 5833                             | 2503                            | 3857                             | 1850                            |
| 32      | त्रिपुरा     | 1002                             | 703                             | 957                              | 588                             | 720                              | 730                             |
| 33      | उत्तर प्रदेश | 19678                            | 11601                           | 19562                            | 11689                           | 7421                             | 5518                            |
| 34      | उत्तराखंड    | 2431                             | 1803                            | 2176                             | 1354                            | 1056                             | 734                             |
| 35      | पश्चिम बंगाल | 3044                             | 2126                            | 2903                             | 1919                            | 2571                             | 1359                            |
| योग     |              | 147605                           | 85167                           | 162765                           | 89118                           | 107486                           | 59708                           |

\*दमण और दीव सहित \*\* दादरा और नगर हवेली सहित

### नमामि गंगे कार्यक्रम

**3209. श्री दिनेश चंद्र यादव:**

**श्री गिरिधारी यादव:**

क्या **जल शक्ति** मंत्री यह बताने की कृपा करेंगे कि:

(क) नमामि गंगे कार्यक्रम की वर्तमान स्थिति क्या है;

(ख) उक्त कार्यक्रम कब आरम्भ किया गया था और इसके अंतर्गत क्या लक्ष्य निर्धारित किए गए थे;

(ग) उक्त कार्यक्रम के अपने लक्ष्यों को प्राप्त करने में पिछड़ने के क्या कारण हैं; और

(घ) उक्त कार्यक्रम के अंतर्गत अब तक व्यय की गई धनराशि का ब्यौरा क्या है?

**जल शक्ति मंत्रालय में राज्य मंत्री (डॉ. राज भूषण चौधरी):**

(क) से (ग): भारत सरकार ने गंगा नदी और उसकी सहायक नदियों के संरक्षण के लिए वर्ष 2014-15 में नमामि गंगे कार्यक्रम (एनजीपी) शुरू किया था, जो पांच वर्ष के लिए मार्च 2021 तक था और



अब इसे मार्च 2026 तक बढ़ा दिया गया है। जून 2025 तक 41,696 करोड़ रुपए की लागत से कुल 502 परियोजनाएँ स्वीकृत की गई हैं, जिनमें से 323 परियोजनाएँ पूरी हो चुकी हैं। इनमें से अधिकांश परियोजनाएँ, सीवेज अवसंरचना के निर्माण से संबंधित हैं, क्योंकि अनुपचारित घरेलू और औद्योगिक अपशिष्ट जल, नदी में प्रदूषण का मुख्य कारण है। कुल 212 सीवेज अवसंरचना परियोजनाएं शुरू की गई हैं जिनमें 34,526 करोड़ रुपए की लागत से 6,540 मिलियन लीटर प्रति दिन (एमएलडी) सीवेज ट्रीटमेंट प्लांट (एसटीपी) क्षमता के निर्माण और पुनर्वास करना शामिल है। 136 सीवेज परियोजनाएं पूरी हो चुकी हैं, जिसके परिणामस्वरूप 3,781 एमएलडी एसटीपी क्षमता का सृजन और पुनर्वास हुआ है।

अवसंरचना और सीवेज परियोजनाओं के कार्यान्वयन के दौरान कुछ परियोजनाओं में निम्नलिखित कारणों से देरी हो रही है:

- i. नए सीवेज उपचार संयंत्रों (एसटीपी) की स्थापना के लिए उपयुक्त भूमि की पहचान
- ii. सीवेज से संबंधित नेटवर्क के लिए मार्गाधिकार जैसी वैधानिक मंजूरी जारी करना, सड़क बनाने के लिए अनुमति प्राप्त करना, वन और राजस्व विभाग जैसे सक्षम प्राधिकारियों से अनापत्ति प्रमाण पत्र (एनओसी) प्राप्त करना;

इन चुनौतियों का समाधान करने और उनसे निपटने के लिए राष्ट्रीय स्वच्छ गंगा मिशन (एनएमसीजी) परियोजनाओं की स्थिति की बारीकी से निगरानी करने के लिए सक्रिय रूप से शामिल रहा है। एनएमसीजी प्रगति का मूल्यांकन करने, संभावित बाधाओं की पहचान करने और समय पर समाधान सुनिश्चित करने के लिए नियमित रूप से विस्तृत परियोजना समीक्षा बैठकें, केंद्रीय निगरानी समिति (सीएमसी) की बैठकें और अधिकार प्रात्रत कार्य दल की बैठकें आयोजित करता है।

इन उपायों के परिणामस्वरूप, 502 स्वीकृत परियोजनाओं में से 323 परियोजनाएं पूरी हो चुकी हैं, जो नमामि गंगे कार्यक्रम के तहत स्वीकृत कुल परियोजनाओं का लगभग 64% है।

सीपीसीबी की रिपोर्ट के अनुसार, गंगा नदी पर प्राथमिकता वाले नदी खंड (पीआरएस) निम्नानुसार हैं:

क. उत्तराखंड प्रदूषित क्षेत्रों में नहीं आता (बीओडी < 3 मिग्रा/ली);

ख. उत्तर प्रदेश में, फर्रुखाबाद से इलाहाबाद और मिर्जापुर से गाजीपुर तक के क्षेत्र प्राथमिकता श्रेणी V (बीओडी 3–6 मिग्रा/ली) के अंतर्गत आते हैं;

ग. बिहार में, बक्सर, पटना, फतवा और भागलपुर से लगे क्षेत्र प्राथमिकता श्रेणी IV (बीओडी 6–10 मिग्रा/ली) के अंतर्गत आते हैं;

घ. झारखंड प्रदूषित क्षेत्रों में नहीं आता (बीओडी < 3 मिग्रा/ली);

ड. पश्चिम बंगाल में, बेहरामपुर से हल्दिया तक का क्षेत्र प्राथमिकता श्रेणी IV (बीओडी 6–10 मिग्रा/ली) के अंतर्गत आता है।

इसके अलावा, घुलित ऑक्सीजन (डीओ) का मान, जो नदी की स्थिति का एक संकेतक है, अधिसूचित प्राथमिक स्नान जल गुणवत्ता मानदंडों की अनुमेय सीमा के भीतर पाया गया है और गंगा नदी के लगभग पूरे हिस्से में नदी के पारिस्थितिकी तंत्र के समर्थन के लिए संतोषजनक है।

वर्ष 2024-25 के दौरान गंगा नदी और उसकी सहायक नदियों के किनारे 50 स्थानों और यमुना नदी और उसकी सहायक नदियों के किनारे 26 स्थानों पर किए गए जैव-निगरानी के अनुसार, जैविक जल गुणवत्ता (बीडब्ल्यूक्यू) मुख्यतः 'अच्छी' से 'मध्यम' के बीच रही। विविध बेन्थिक मैक्रो-इनवर्टेब्रेट प्रजातियों की उपस्थिति जलीय जीवन को बनाए रखने के लिए नदियों की पारिस्थितिक क्षमता को दर्शाती है।

इसके अलावा, पिछले एक दशक में गंगा नदी में डॉल्फिन की संख्या में उल्लेखनीय वृद्धि हुई है। वर्ष 2009 में अनुमानित बेसलाइन 2,500-3,000 डॉल्फिन से, वर्ष 2015 में यह संख्या लगभग 3,500 हो गई और वर्ष 2021-2023 के दौरान किए गए राष्ट्रव्यापी सर्वेक्षण के अनुसार, यह संख्या और बढ़कर लगभग 6,327 हो गई। यह वर्ष 2009 से दोगुने से भी अधिक की वृद्धि दर्शाता है। गंगा

बेसिन में, 17 सहायक नदियों में वर्ष 2021-2023 के मूल्यांकन ने कई नदियों में डॉल्फिन की उपस्थिति की पुष्टि की, जहाँ पहले उनका कोई रिकॉर्ड नहीं था, जैसे रूपनारायण, गिरवा, कौरियाला, बाबई, राप्ती, बागमती, महानंदा, केन, बेतवा और सिंधा।

(घ): नमामि गंगे कार्यक्रम के अंतर्गत, वित्तीय वर्ष 2014-15 से 30 जून 2025 तक, राष्ट्रीय स्वच्छ गंगा मिशन (एनएमसीजी) ने गंगा नदी और उसकी सहायक नदियों के पुनरुद्धार के लिए परियोजनाओं/कार्यकलापों के कार्यान्वयन हेतु विभिन्न एजेंसियों को 19,679.84 करोड़ रुपये वितरित किए हैं।

## **WATER SHARING AMONGST HARYANA AND PUNJAB**

### **3210. SHRIMATI HARSIMRAT KAUR BADAL:**

Will the Minister of **POWER** be pleased to state:

(a) whether the Government is aware that the Punjab and Haryana High Court has dismissed Punjab's plea to recall its order regarding the release of additional water to Haryana from Bhakra Beas Management Board (BBMB) and if so, the details thereof;

(b) the steps being taken by the Government to ensure compliance with the High Court's order and to resolve the ongoing water sharing dispute between Punjab and Haryana;

(c) whether the Government has received any representations from Punjab regarding alleged concealment of facts by BBMB or concerns about the process followed during May 2, 2025 meeting and if so, the details thereof; and

(d) the action taken/to be taken by the Government to address these concerns and to ensure transparency and fairness in inter-State water allocation?

**THE MINISTER OF STATE IN THE MINISTRY OF POWER; AND MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK):)**

(a): The Punjab and Haryana High Court vide Order dated 26.05.2025 dismissed Punjab's plea to recall its order regarding the release of additional water to Haryana from Bhakra Beas Management Board (BBMB) raised in CM-7264-CWP-2025 in CWP-12858-2025.

(b) to (d): The distribution of water among the partner states in BBMB is being done by the Technical Committee chaired by Chairman BBMB with Chief Engineers of the partner states and the Chief Engineer of Central Water Commission (CWC) as members. The Technical Committee, on the basis of water availability and requirement of the states, makes a fair and transparent distribution of water. Government of India has received no representation regarding water distribution from Punjab. Also, the Government of India has no direct role in distribution of water in BBMB among the partner States.

**उत्तर प्रदेश में पीएमएवाई-यू के अंतर्गत निधि आवंटन**

**3211.डॉ. राजकुमार सांगवान:**

**क्या आवासन और शहरी कार्य मंत्री यह बताने की कृपा करेंगे कि:**

(क) देश भर में प्रधानमंत्री आवास योजना-शहरी (पीएमएवाई-यू) के अंतर्गत अब तक निर्मित आवासों की कुल संख्या कितनी है;

(ख) बागपत लोकसभा क्षेत्र सहित उत्तर प्रदेश में पीएमएवाई-यू के अंतर्गत आवंटित और उपयोग की गई कुल निधि और लाभार्थियों की संख्या का जिलावार ब्यौरा क्या है; और

(ग) सरकार द्वारा भविष्य में पीएमएवाई-यू के अंतर्गत कितने अतिरिक्त आवासों के निर्माण का लक्ष्य रखा गया है?

**आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू):**

(क) से (ग): आवासन और शहरी कार्य मंत्रालय (एमओएचयूए) 25.06.2015 से प्रधान मंत्री आवास योजना - शहरी (पीएमएवाई-यू) का कार्यान्वयन कर रहा है, जिसका उद्देश्य देश भर के पात्र शहरी लाभार्थियों को बुनियादी नागरिक सुविधाओं से युक्त, हर मौसम में रहने योग्य पक्के आवास उपलब्ध कराना है। वित्त पोषण पैटर्न और कार्यान्वयन कार्यपद्धति में बदलाव किए बिना स्वीकृत आवासों को पूरा करने के लिए इस योजना की अवधि 31.12.2025 तक बढ़ा दी गई है।

पीएमएवाई-यू के कार्यान्वयन के अनुभवों से प्राप्त सीख के आधार पर, आवासन और शहरी कार्य मंत्रालय ने इस योजना को नया रूप दिया है और अगले पाँच वर्षों में 1 करोड़ अतिरिक्त पात्र लाभार्थियों को सहायता प्रदान करने हेतु देश भर के शहरी क्षेत्रों में कार्यान्वयन हेतु 01.09.2024 से पीएमएवाई-यू 2.0 'सभी के लिए आवास' मिशन शुरू किया है। पीएमएवाई-यू 2.0 को चार घटकों अर्थात् लाभार्थी-आधारित निर्माण (बीएलसी), साझेदारी में किफायती आवास (एएचपी), किफायती किराया आवास (एआरएच) और ब्याज सब्सिडी योजना (आईएसएस) के माध्यम से कार्यान्वित किया जाता है।

राज्यों/संघ राज्य क्षेत्रों द्वारा प्रस्तुत परियोजना प्रस्ताव के आधार पर, मंत्रालय द्वारा अब तक पीएमएवाई-यू 2.0 के तहत 7.09 लाख सहित कुल 119.26 लाख आवास स्वीकृत किए गए हैं, जिनमें बागपत लोक सभा निर्वाचन क्षेत्र में 27,194 आवास शामिल हैं। इनमें से 112.81 लाख

आवासों में निर्माण कार्य शुरू हो चुका है और 14.07.2025 तक 93.61 लाख आवास पूरे हो चुके हैं /देश भर में लाभार्थियों को सौंपे जा चुके हैं। पीएमएवाई-यू और पीएमएवाई-यू 2.0 के तहत अब तक उत्तर प्रदेश राज्य में स्वीकृत और उपयोग की गई केंद्रीय सहायता के साथ-साथ स्वीकृत, निर्माणाधीन और पूर्ण किए गए कुल आवासों का जिला-वार ब्यौरा **विवरण** में दिया गया है।

### विवरण

पी एम वाई-यू और पी एम ए वाई-यू 2.0 के अंतर्गत बागपत लोक सभा निर्वाचन क्षेत्र सहित उत्तर प्रदेश राज्य में अब तक स्वीकृत और उपयोग की गई केंद्रीय सहायता के साथ-साथ स्वीकृत, निर्माणाधीन और पूर्ण हुए कुल आवासों का जिला-वार ब्यौरा

| क्र. सं. | जिला       | स्वीकृत आवास (संख्या) | निर्माणाधीन आवास (संख्या) | पूर्ण आवास (संख्या) | स्वीकृत केन्द्रीय सहायता (करोड़ रुपये में) | जारी की गई केंद्रीय सहायता (करोड़ रुपये में) | केंद्रीय सहायता का उपयोग (करोड़ रुपये में) |
|----------|------------|-----------------------|---------------------------|---------------------|--------------------------------------------|----------------------------------------------|--------------------------------------------|
| 1        | आगरा       | 54,021                | 50,712                    | 50,319              | 900.62                                     | 865.41                                       | 853.94                                     |
| 2        | अलीगढ़     | 33,454                | 27,112                    | 26,549              | 525.98                                     | 463.53                                       | 420.47                                     |
| 3        | अंबेडकरनगर | 22,098                | 20,335                    | 19,641              | 332.33                                     | 313.30                                       | 300.79                                     |
| 4        | अमेठी      | 9,245                 | 7,804                     | 7,441               | 138.77                                     | 122.97                                       | 112.82                                     |
| 5        | अमरोहा     | 16,160                | 11,738                    | 11,501              | 244.96                                     | 203.59                                       | 177.37                                     |
| 6        | औरैया      | 11,251                | 9,333                     | 9,076               | 169.59                                     | 151.42                                       | 138.59                                     |
| 7        | अयोध्या    | 24,034                | 19,827                    | 19,227              | 364.47                                     | 322.35                                       | 291.85                                     |
| 8        | आजमगढ़     | 18,579                | 16,615                    | 16,235              | 281.38                                     | 261.46                                       | 247.85                                     |
| 9        | बागपत      | 14,299                | 12,672                    | 12,002              | 215.71                                     | 195.15                                       | 183.09                                     |
| 10       | बहराइच     | 14,802                | 13,257                    | 12,674              | 223.08                                     | 205.24                                       | 192.77                                     |
| 11       | बलिया      | 23,008                | 21,053                    | 19,968              | 346.37                                     | 326.78                                       | 310.36                                     |
| 12       | बलरामपुर   | 6,279                 | 5,206                     | 4,468               | 94.35                                      | 80.45                                        | 73.12                                      |
| 13       | बाँदा      | 20,519                | 19,512                    | 19,058              | 308.93                                     | 296.57                                       | 286.47                                     |
| 14       | बाराबांकी  | 25,867                | 24,523                    | 23,653              | 393.06                                     | 373.46                                       | 363.51                                     |
| 15       | बरेली      | 45,406                | 38,431                    | 37,053              | 705.32                                     | 625.28                                       | 566.09                                     |
| 16       | बस्ती      | 20,975                | 17,857                    | 17,383              | 317.09                                     | 287.05                                       | 261.06                                     |
| 17       | भदोही      | 28,945                | 27,207                    | 26,956              | 434.71                                     | 417.03                                       | 404.19                                     |
| 18       | बिजनौर     | 29,947                | 24,722                    | 23,083              | 453.62                                     | 401.99                                       | 370.95                                     |
| 19       | बदायूं     | 21,316                | 18,069                    | 17,784              | 321.20                                     | 289.36                                       | 267.79                                     |

|    |              |        |        |        |          |          |          |
|----|--------------|--------|--------|--------|----------|----------|----------|
| 20 | बुलंदशहर     | 51,327 | 47,565 | 45,642 | 795.47   | 751.11   | 724.39   |
| 21 | चंदौली       | 11,182 | 10,384 | 10,071 | 170.16   | 160.90   | 154.11   |
| 22 | चित्रकूट     | 8,527  | 7,974  | 7,672  | 128.07   | 120.88   | 113.92   |
| 23 | देवरिया      | 27,853 | 24,812 | 23,894 | 420.17   | 386.73   | 361.87   |
| 24 | एटा          | 12,273 | 10,130 | 9,870  | 185.36   | 163.90   | 147.47   |
| 25 | इटावा        | 12,149 | 10,429 | 9,801  | 189.18   | 174.22   | 163.75   |
| 26 | फर्रुखाबाद   | 15,790 | 12,923 | 12,598 | 237.75   | 209.55   | 189.86   |
| 27 | फतेहपुर      | 21,126 | 18,629 | 17,854 | 317.95   | 286.23   | 263.80   |
| 28 | फिरोजाबाद    | 53,666 | 46,217 | 43,946 | 811.86   | 732.80   | 681.56   |
| 29 | गौतमबुद्धनगर | 28,557 | 28,350 | 28,278 | 636.40   | 634.17   | 632.76   |
| 30 | गाज़ियाबाद   | 87,434 | 76,163 | 69,083 | 1,572.19 | 1,367.75 | 1,290.40 |
| 31 | गाजीपुर      | 13,618 | 11,364 | 10,640 | 205.59   | 196.82   | 182.09   |
| 32 | गोंडा        | 7,113  | 6,691  | 6,639  | 108.45   | 101.50   | 97.67    |
| 33 | गोरखपुर      | 63,405 | 56,198 | 55,307 | 970.36   | 883.65   | 836.42   |
| 34 | हमीरपुर      | 15,348 | 13,336 | 13,139 | 230.43   | 209.79   | 192.74   |
| 35 | हापुड़       | 11,916 | 10,563 | 9,667  | 185.26   | 165.51   | 152.12   |
| 36 | हरदोई        | 21,913 | 18,628 | 18,492 | 330.66   | 300.12   | 279.56   |
| 37 | हाथरस        | 8,047  | 7,259  | 6,970  | 123.81   | 115.95   | 109.36   |
| 38 | जालौन        | 24,979 | 21,651 | 21,305 | 375.59   | 340.62   | 313.92   |
| 39 | जौनपुर       | 27,046 | 24,658 | 23,021 | 408.27   | 377.91   | 359.40   |
| 40 | झांसी        | 37,175 | 32,862 | 31,934 | 575.52   | 526.23   | 496.33   |
| 41 | कन्नौज       | 11,748 | 10,458 | 10,258 | 182.45   | 167.74   | 155.54   |
| 42 | कानपुरदेहात  | 18,453 | 15,086 | 14,848 | 277.29   | 248.00   | 225.71   |
| 43 | कानपुरनगर    | 35,572 | 32,668 | 31,603 | 580.91   | 519.24   | 465.77   |
| 44 | कासगंज       | 10,094 | 8,674  | 8,556  | 151.78   | 137.08   | 127.60   |
| 45 | कौशाम्बी     | 19,380 | 16,438 | 16,107 | 290.86   | 261.67   | 239.11   |
| 46 | खीरी         | 35,130 | 31,797 | 31,320 | 528.13   | 493.77   | 469.91   |
| 47 | कुशीनगर      | 43,745 | 39,018 | 38,055 | 657.00   | 600.47   | 556.13   |
| 48 | ललितपुर      | 24,475 | 22,109 | 20,903 | 368.77   | 339.99   | 319.03   |
| 49 | लखनऊ         | 81,924 | 75,370 | 74,646 | 1,437.75 | 1,317.91 | 1,191.32 |
| 50 | महोबा        | 14,161 | 13,444 | 12,581 | 212.81   | 200.77   | 191.32   |
| 51 | महाराजगंज    | 35,103 | 30,642 | 29,884 | 526.84   | 475.81   | 431.15   |
| 52 | मैनपुरी      | 12,774 | 11,403 | 11,164 | 192.44   | 181.28   | 171.26   |
| 53 | मथुरा        | 47,474 | 42,701 | 41,362 | 743.17   | 690.24   | 650.84   |
| 54 | मऊ           | 20,402 | 17,466 | 17,357 | 306.76   | 279.58   | 259.93   |
| 55 | मेरठ         | 37,532 | 32,937 | 31,603 | 625.90   | 573.81   | 533.28   |

|    |              |                  |                  |                  |                  |                  |                  |
|----|--------------|------------------|------------------|------------------|------------------|------------------|------------------|
| 56 | मिर्जापुर    | 47,208           | 44,207           | 42,999           | 708.83           | 642.91           | 619.45           |
| 57 | मुरादाबाद    | 40,420           | 36,862           | 35,800           | 624.06           | 574.42           | 538.31           |
| 58 | मुजफ्फरनगर   | 24,362           | 23,046           | 22,423           | 373.32           | 355.71           | 342.37           |
| 59 | पीलीभीत      | 22,388           | 21,424           | 21,282           | 338.46           | 328.64           | 320.54           |
| 60 | प्रतापगढ़    | 18,922           | 15,256           | 14,826           | 284.39           | 248.26           | 218.06           |
| 61 | प्रयागराज    | 35,391           | 31,768           | 30,325           | 555.65           | 508.43           | 472.11           |
| 62 | रायबरेली     | 14,218           | 12,738           | 12,369           | 262.49           | 222.33           | 209.67           |
| 63 | रामपुर       | 28,062           | 24,693           | 23,678           | 427.60           | 384.73           | 355.98           |
| 64 | सहारनपुर     | 38,687           | 36,491           | 35,716           | 587.83           | 557.39           | 534.49           |
| 65 | संभल         | 14,543           | 12,476           | 12,312           | 219.51           | 198.62           | 182.92           |
| 66 | संत कबीर नगर | 24,770           | 23,127           | 22,438           | 372.37           | 351.80           | 335.38           |
| 67 | शाहजहाँपुर   | 30,825           | 26,595           | 25,144           | 465.55           | 404.90           | 370.74           |
| 68 | शामली        | 18,568           | 17,353           | 16,967           | 279.53           | 265.96           | 257.75           |
| 69 | श्रावस्ती    | 6,244            | 5,803            | 5,537            | 93.68            | 88.12            | 83.24            |
| 70 | सिद्धार्थनगर | 24,904           | 22,411           | 21,633           | 374.12           | 344.33           | 317.69           |
| 71 | सीतापुर      | 32,227           | 28,810           | 28,535           | 485.47           | 453.13           | 433.62           |
| 72 | सोनभद्र      | 14,110           | 11,393           | 11,282           | 212.14           | 186.68           | 168.41           |
| 73 | सुल्तानपुर   | 7,034            | 5,773            | 5,699            | 107.56           | 95.28            | 86.61            |
| 74 | उन्नाव       | 32,930           | 30,311           | 29,459           | 533.86           | 506.16           | 487.67           |
| 75 | वाराणसी      | 50,606           | 46,511           | 46,190           | 796.55           | 761.61           | 735.11           |
|    | <b>कुल</b>   | <b>19,75,035</b> | <b>17,60,030</b> | <b>17,04,755</b> | <b>30,935.87</b> | <b>28,375.51</b> | <b>26,624.58</b> |

## EXPANSION OF JALGAON AIRPORT

### 3212. SHRIMATI SMITA UDAY WAGH:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

(a) whether the Government is aware that Jalgaon Airport in Maharashtra requires expansion of terminal and extension of runway to meet the demand of rising passenger and aircraft traffic and if so, the details thereof;



- (b) whether any proposal has been considered to extend the terminal building at the said airport with a view to handling at least 150 passengers from two simultaneous aircraft operations and if so, the details thereof;
- (c) whether the Government proposes to include other facilities such as a baggage conveyor belt, VIP lounge, child care room and a canopy for weather protection on the city side in the proposed terminal expansion and if so, the details thereof;
- (d) whether the Government has fixed any timeline to extend the 1700-meter runway to allow landing of large aircraft, if so, the details thereof and if not, the reasons therefor; and
- (e) whether the Government proposes to sanction both terminal and runway expansion to boost regional air connectivity and tourism and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND  
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI  
MURLIDHAR MOHOL):**

(a) to (e): Jalgaon Airport, located in Maharashtra, is an operational airport owned by the Airports Authority of India (AAI). AAI has prepared a proposal for expansion of the Terminal Building from the existing 700 sqm to approximately 1500 sqm, capable of handling 150 departing and 150 arriving passengers during peak hours, along with allied facilities such as lounge, child care room, canopy towards both city side and airside and car parking etc.;

The existing runway, measuring 1700 metres in length, is suitable for ATR-72 aircraft operations. The upgradation of infrastructure at airports including extension of runways is undertaken by Airports Authority of India (AAI) and other Airport Operators from time to time depending on various factors such as passenger demand forecast, operational needs related to intended aircraft operations, demand from airlines, availability of land and financial viability etc.

### **EXPANSION OF RUNWAY AT KOLHAPUR AIRPORT**

#### **3213. SHRI SHAHU SHAHAJI CHHATRAPATI:**

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) whether the Government is planning to expand the runway at Kolhapur Airport and if so, the details thereof; and
- (b) the time by which the Government would start direct flights from Kolhapur to Delhi in view of passenger demand therefrom?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND  
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI  
MURLIDHAR MOHOL):**

(a): For extension of runway to 2300 meter at Kolhapur Airport, the Airports Authority of India (AAI) has projected a land requirement of 65.71 acres to the State Government of Maharashtra. Out of the total land requirement, 22.12 acre land has been taken over by AAI. The commencement of the runway extension

work is contingent upon the handing over of the remaining land by the State Government, free from all encumbrances, to AAI.

(b): With the repeal of Air Corporation Act in March 1994, the Indian domestic aviation was deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate subject to the compliance of Route Dispersal Guidelines (RDGs) issued by the Government and flight schedules approved by the Directorate General of Civil Aviation (DGCA). Hence, it is upto the airline operators to introduce air services to / from any airport in the country depending on their operational & commercial viability.

## **COVERAGE OF CITIES AND URBAN LOCAL BODIES UNDER PMAY-U**

### **3214. SHRI NAVEEN JINDAL:**

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) whether the Government has implemented Pradhan Mantri Awas Yojana - Urban (PMAY-U) in all statutory towns and notified planning areas and if so, the details thereof;
- (b) the number of cities and urban local bodies covered under PMAY-U, State/UT-wise;
- (c) whether the yojana also includes areas under Industrial Development Authorities and Special Area Development Authorities and if so, the details thereof;

(d) the process of including towns and development authority areas under this yojana; and

(e) the number of metropolitan cities benefitting from the said yojana?

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):**

(a) to (e): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house with basic amenities to eligible urban beneficiaries. PMAY-U has been implemented in all the statutory towns as per Census 2011 and towns notified subsequently along with Metropolitan cities and smaller towns including Notified Planning/Development area under the jurisdiction of an Industrial Development Authority/Special Area Development Authority/Urban Development Authority or any such Authority under State legislation which is entrusted with the functions of urban planning and regulations. The towns and Development Authority areas are included under the scheme by the Ministry based on request sent by the respective States/Union Territories (UTs). PMAY-U houses have been sanctioned in 4,895 Cities/Urban Local Bodies (ULBs)/development authorities/notified areas/cantonment boards including all Metropolitan Cities across the country. State/UT-wise number of cities/towns/Development Authorities areas is at **Statement**.

Further, based on the learning from the experiences of 9 years implementation of PMAY-U, MoHUA has revamped the scheme and launched

PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The Cities/Towns and areas falling under Notified Planning Areas, Notified Planning/Development area under the jurisdiction of Industrial Development Authority/Special Area Development Authority/Urban Development Authority or any such Authority, where PMAY-U is implemented will continue to be covered under PMAY-U 2.0. New cities/ULBs notified by States are included in the list based on request sent by States/UTs.

### **STATEMENT**

**State/UT-wise number of cities/towns and urban development authorities in which houses under PMAY-U were sanctioned**

| Sr. No. | State/UT                    | No of Cities/Towns | No of UDAs |
|---------|-----------------------------|--------------------|------------|
| 1       | Andaman And Nicobar Islands | 1                  | -          |
| 2       | Andhra Pradesh              | 125                | 19         |
| 3       | Arunachal Pradesh           | 31                 | -          |
| 4       | Assam                       | 103                | -          |
| 5       | Bihar                       | 147                | -          |
| 6       | Chandigarh                  | 1                  | -          |
| 7       | Chhattisgarh                | 170                | 1          |
| 8       | DNH&DD                      | 3                  | -          |
| 9       | Delhi                       | 5                  | -          |
| 10      | Goa                         | 14                 | 3          |
| 11      | Gujarat                     | 185                | 15         |
| 12      | Haryana                     | 86                 | -          |
| 13      | Himachal Pradesh            | 65                 | 5          |
| 14      | Jammu And Kashmir           | 80                 | -          |
| 15      | Jharkhand                   | 52                 | 2          |

|                    |                |              |           |
|--------------------|----------------|--------------|-----------|
| 16                 | Karnataka      | 303          | -         |
| 17                 | Kerala         | 94           | 1         |
| 18                 | Ladakh         | 2            | -         |
| 19                 | Madhya Pradesh | 414          | -         |
| 20                 | Maharashtra    | 405          | 3         |
| 21                 | Manipur        | 27           | -         |
| 22                 | Meghalaya      | 10           | -         |
| 23                 | Mizoram        | 23           | -         |
| 24                 | Nagaland       | 32           | -         |
| 25                 | Odisha         | 118          | 1         |
| 26                 | Puducherry     | 6            | -         |
| 27                 | Punjab         | 169          | -         |
| 28                 | Rajasthan      | 242          | 3         |
| 29                 | Sikkim         | 8            |           |
| 30                 | Tamil Nadu     | 720          | 1         |
| 31                 | Telangana      | 141          | -         |
| 32                 | Tripura        | 20           | -         |
| 33                 | Uttar Pradesh  | 780          | 16        |
| 34                 | Uttarakhand    | 105          | 2         |
| 35                 | West Bengal    | 132          | 4         |
| <b>Grand Total</b> |                | <b>4,819</b> | <b>76</b> |

### पीएमकेएसवाई के तहत अनुमोदित परियोजनाएं

#### 3215. श्री दिलेश्वर कामैत:

क्या **खाद्य प्रसंस्करण उद्योग मंत्री** यह बताने की कृपा करेंगे कि:

(क) प्रधानमंत्री किसान संपदा योजना (पीएमकेएसवाई) के अंतर्गत अब तक अनुमोदित

परियोजनाओं की कुल संख्या कितनी है; और

(ख) इसके अंतर्गत अब तक कुल कितनी धनराशि व्यय की गई है?

**खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री; तथा रेल मंत्रालय में राज्य मंत्री (श्री रवनीत सिंह):**

(क) और (ख): खाद्य प्रसंस्करण उद्योग मंत्रालय (एमओएफपीआई) एक केंद्रीय क्षेत्र की व्यापक योजना "प्रधानमंत्री किसान संपदा योजना (पीएमकेएसवाई)" का कार्यान्वयन कर रहा है। 30.06.2025 तक, पीएमकेएसवाई की विभिन्न घटक योजनाओं के अंतर्गत 1601 परियोजनाओं को मंजूरी दी गई है और इन परियोजनाओं को 6411.61 करोड़ रुपये की अनुदान सहायता वितरित/जारी की जा चुकी है।

### बिजली संयंत्रों द्वारा राख का निपटान

#### 3216. श्रीमती कमलेश जांगड़े:

क्या विद्युत मंत्री यह बताने की कृपा करेंगे कि:

(क) छत्तीसगढ़ के कोरबा जिले में वेदांता समूह (भारत एल्युमीनियम कंपनी लिमिटेड) के बाल्को द्वारा संचालित किए जा रहे विद्युत संयंत्रों की संख्या कितनी है;

(ख) क्या इन विद्युत संयंत्रों में प्रयुक्त कोयले से उत्पन्न राख के निपटान हेतु कोई व्यवस्था की गई है;

(ग) यदि हाँ, तो राख को कहाँ-कहाँ डंप किया जा रहा है;

(घ) वर्ष 2024-2025 से अब तक उत्पन्न राख की कुल मात्रा कितनी है; और

(ङ) राख बांध के निर्माण हेतु अधिग्रहीत भूमि का ब्यौरा क्या है?

विद्युत मंत्रालय में राज्य मंत्री; तथा नवीन और नवीकरणीय ऊर्जा मंत्रालय में राज्य मंत्री (श्री श्रीपाद येसो नाईक):

(क) : मेसर्स भारत एल्युमीनियम कंपनी लिमिटेड वर्तमान में छत्तीसगढ़ के कोरबा जिले में 540 मेगावाट (4x135 मेगावाट) और 1200 मेगावाट (4x300 मेगावाट) क्षमता के दो कैप्टिव विद्युत संयंत्र संचालित कर रही है।

(ख) : 540 मेगावाट विद्युत संयंत्र के लिए 1000 मीट्रिक टन क्षमता वाले कुल 03 साइलो और 1200 मेगावाट ताप विद्युत संयंत्रों के लिए 1000 मीट्रिक टन क्षमता वाले कुल 05 साइलो स्थापित किए गए हैं ताकि फलाई ऐश को शुष्क रूप में संग्रहित किया जा सके और खदान के खाली/निचले क्षेत्रों को भरने सहित विभिन्न उपयोग उद्देश्यों के लिए आपूर्ति की जा सके। इसके अतिरिक्त, ग्राम-परसाभाठा, तहसील एवं जिला-कोरबा में ऐश डाइक की सुविधा भी शुरू गई है।

(ग) : छत्तीसगढ़ सरकार द्वारा दी गई सूचना के अनुसार, ऐश को निम्नलिखित स्थानों पर डंप किया जा रहा है:

1. मानिकपुर ओपन कास्ट कोयला खदान, एसईसीएल, कोरबा क्षेत्र, जिला-कोरबा में खदान के खाली क्षेत्र की भराई।
2. ग्राम-घटद्वारी, तहसील-बरपाली, जिला-कोरबा में खदान क्वॉरी भराई।

(घ) : दिनांक 01.04.2024 से 30.06.2025 तक की अवधि के दौरान 540 मेगावाट विद्युत संयंत्र और 1200 मेगावाट विद्युत संयंत्र से उत्पन्न राख की कुल मात्रा क्रमशः 13,94,554.44 मीट्रिक टन और 29,45,803.87 मीट्रिक टन है।

(ङ) : कुल ऐश डाइक क्षेत्र 151.75 हेक्टेयर है (कार्यात्मक ऐश डाइक क्षेत्र 93.46 हेक्टेयर है और समाप्त एवं पुनः उपयोग में लाये जाने वाला ऐश डाइक क्षेत्र 58.28 हेक्टेयर है)।

## **DEVELOPMENT OF CARGO AIRPORTS IN MADHYA PRADESH**

### **3217. SHRI MAHENDRA SINGH SOLANKY:**

Will the Minister of **CIVIL AVIATION** be pleased to state:-

(a) whether the Government proposes to develop cargo airports or air cargo terminals in Madhya Pradesh, especially in Dewas-Shajapur Lok Sabha Constituency and if so, the details of study conducted for the purpose thereof;



(b) whether Dewas-Shajapur region has been considered for cargo air connectivity due to its industrial, agri-processing and pharmaceutical sectors and if so, the details thereof;

(c) if not, whether the Government is willing to assess the feasibility of setting up a cargo air terminal or upgrading an airstrip in Dewas-Shajapur belt under Public-Private Partnership (PPP) or PM Gati Shakti framework and if so, the details thereof; and

(d) the measures being taken by the Government to strengthen air logistics infrastructure in tier-2 industrial corridors like those in central Madhya Pradesh, especially in Dewas-Shajapur region?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND  
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI  
MURLIDHAR MOHOL):**

(a) to (c): Presently, there are four Airports with air cargo facility in the State of Madhya Pradesh viz. Indore (dedicated cargo facility), Bhopal (dedicated cargo facility), Gwalior (through passenger terminal) & Jabalpur (through passenger terminal) Airports.;

There is no proposal to set up a cargo airport in Dewas-Shajapur Constituency of Madhya Pradesh, as existing cargo operations at Bhopal and Indore cater to the Dewas-Shajapur region.;

(d): The Government is enhancing air logistics infrastructure in Tier-2 industrial corridors by expanding dedicated cargo terminals and utilizing passenger

terminals at smaller airports. To support the handling of high-value and perishable goods, cold storage and temperature-controlled systems are being implemented. Measures such as reimbursement of Customs Cost Recovery Charges (CCRC) at Tier-II/III airports of AAI/AAICLAS Terminals are also provided to reduce operational costs of the airports/ cargo terminals.

### धनबाद में ग्रीनफील्ड विमानपत्तन का विकास

#### 3218. श्री दुलू महतो:

क्या **नागर विमानन मंत्री** यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने जनप्रतिनिधियों के निरंतर अनुरोध को स्वीकार करते हुए धनबाद में एक ग्रीनफील्ड विमानपत्तन के लिए कार्रवाई करने पर सहमति व्यक्त की थी और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(ख) क्या झारखंड राज्य सरकार ने इस संबंध में केन्द्र सरकार को कोई प्रगति रिपोर्ट या अद्यतन जानकारी प्रस्तुत की है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(ग) क्या उक्त राज्य सरकार ने भूमि की उपलब्धता और केन्द्र सरकार द्वारा बार-बार दिए गए परामर्शों के मद्देनजर परियोजना शुरू करने के लिए कोई ठोस विवरण साझा किया है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(घ) राज्य सरकार द्वारा इस तथ्य के बावजूद उड़ानें संचालित नहीं करने के क्या कारण बताए गए हैं कि वर्ष 1980-1987 के बीच हवाई सेवाएं चालू थीं, तत्पश्चात 2008 में टर्मिनल का उद्घाटन किया गया और 2011 में पीपीपी मॉडल के तहत प्रस्ताव आमंत्रित किए गए थे; और

(ड) क्या सरकार ने उक्त परियोजना के औद्योगिक और धार्मिक महत्व को ध्यान में रखते हुए झारखंड राज्य सरकार से समयबद्ध सहयोग सुनिश्चित करने के लिए कोई योजना तैयार की है और यदि हां, तो तत्संबंधी ब्यौरा क्या है?

**सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोले):**

(क) से (ड): भारत सरकार ने देश में नए ग्रीनफील्ड हवाईअड्डों के विकास के लिए ग्रीनफील्ड हवाई अड्डा (जीएफए) नीति, 2008 तैयार की है। नीति के अनुसार, यदि राज्य सरकार सहित कोई भी हवाईअड्डा विकासकर्ता हवाईअड्डा विकसित करना चाहता है, तो उसे एक उपयुक्त स्थल की पहचान करनी होगी, व्यवहार्यता संबंधी अध्ययन करवाना होगा और 'स्थल स्वीकृति' और 'सैद्धांतिक' अनुमोदन के लिए केंद्र सरकार को प्रस्ताव प्रस्तुत करना होगा। इसके अतिरिक्त, भूमि अधिग्रहण, आर एवं आर, वित्तपोषण आदि सहित ग्रीनफील्ड हवाईअड्डा परियोजनाओं के कार्यान्वयन की जिम्मेदारी संबंधित हवाईअड्डा विकासकर्ता या राज्य सरकार, जैसा भी मामला हो, की होगी। हवाईअड्डा परियोजनाओं के पूरा होने की समयसीमा कई कारकों पर निर्भर करती है जैसे भूमि अधिग्रहण, पर्यावरणीय मंजूरी सहित अन्य अनिवार्य मंजूरियों की उपलब्धता, वित्तीय समापन आदि।

धनबाद में ग्रीनफील्ड हवाई अड्डे के निर्माण के लिए जीएफए नीति के तहत 'साइट क्लीयरेंस' का प्रस्ताव झारखंड राज्य सरकार या किसी भी हवाईअड्डा विकासकर्ता से प्राप्त नहीं हुआ है।

झारखंड राज्य सरकार के स्वामित्व वाली धनबाद हवाईपट्टी, क्षेत्रीय संपर्क योजना (आरसीएस)-उड़ान (उड़े देश का आम नागरिक) दस्तावेज़ में असेवित हवाईपट्टियों की सूची में शामिल है। 20 सीटों से कम क्षमता वाले छोटे विमानों के लिए उड़ान 5.2 बोली दौर में, झारखंड के धनबाद हवाईअड्डे को जोड़ने के लिए बोलियाँ प्राप्त हुई हैं।

इसके बाद, झारखंड राज्य सरकार से हवाईअड्डे के विकास और छोटे विमानों (2बी) के परिचालन तथा भविष्य में श्रेणी 3सी तक विस्तार के लिए भूमि की उपलब्धता के संबंध में अपनी सहमति और पुष्टि प्रदान करने का अनुरोध किया गया। भूमि संबंधी बाधाओं के कारण राज्य सरकार ने अभी तक धनबाद हवाईअड्डे के विकास के लिए अपनी सहमति नहीं दी है।

### **KRISHI UDAN SCHEME FOR AMRITSAR**

#### **3219. SHRI GURJEET SINGH AUJLA:**

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) the reasons for not actively implementing the Krishi Udaan scheme in Amritsar despite its strategic border location/agricultural output;
- (b) whether the Government proposes to introduce special incentives or air freight subsidies for exporters in the region to boost the local economy and if so, the details thereof;
- (c) whether it is true that this initiative is aimed to make Amritsar an agri-export hub to enhance farmers' income, promote organic produce and unlock the full potential of Punjab's agro-economy; and
- (d) if so, the details thereof along with the formulation of specific plan in this regard?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND  
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI  
MURLIDHAR MOHOL):**

(a) to (d): The Krishi Udan is a convergence scheme of various initiatives by eight Ministries/Departments namely Ministry of Civil Aviation, Department of Agriculture & Farmers' Welfare, Department of Animal Husbandry and Dairying, Department of Fisheries, Ministry of Food Processing Industries, Department of Commerce, Ministry of Tribal Affairs and Ministry of Development of North-Eastern. The purpose of the Scheme is to ensure seamless, cost effective, time-bound air transportation and associated logistics for all Agri-produce including horticultural produce, fishery, livestock, and processed products originating especially from Northeast, hilly and tribal regions of the country, so that it improves their value realisation.

In order to facilitate and incentivise movement of agri-produce by air transportation, waiver of Landing charges, Parking charges are provided for Indian freighters and P2C (Passenger-to-Cargo) Aircraft by Airports Authority of India (AAI) and Ministry of Defence at selected airports under Krishi Udan Scheme. In addition, Route Navigation Facility Charges (RNFC) and Terminal Navigational Landing Charges (TNLC) are waived off at the selected AAI airports.

The Scheme covers 58 airports in the country, primarily focusing on 25 airports in North Eastern, Hilly and Tribal region besides 33 airports in other regions/areas. Amritsar Airport in Punjab is included under the Scheme.

### **LOSSES DUE TO ATF THEFTS**

**3220. DR. AMOL RAMSING KOLHE:**

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) whether the Government is aware that despite investing crores in digital locks, GPS Vehicle Tracking System (VTS) and real-time alert systems, Officers at OMCs terminals failed to act on significant alerts where a tanker reached Hadapsar, Pune instead of Mumbai pending action for over 570 days, if so, the details thereof and action taken thereon;
- (b) whether the ATF thefts have resulted in any arrests or suspension of officers and if so, the details thereof;
- (c) whether tankers deviate and conduct fuel theft using hidden compartments without the knowledge or complicity of terminal officials and if so, the details and the facts thereof;
- (d) the details of the product which was supplied in place of the stolen ATF; and
- (e) whether destination airports conducted quality checks on the fuel delivered and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):**

(a) to (e): A case was registered on 08.04.2023 at Hadapsar Police Station, Pune involving two Tank Lorries of Hindustan Petroleum Corporation Limited (HPCL) carrying Aviation Turbine Fuel (ATF), loaded from HPCL Vashi Terminal at Navi Mumbai and other Tank Lorry of Indian Oil Corporation Limited (IOCL) in empty state with tampered locking arrangement. Both HPCL and IOCL have taken

action against the concerned transporters in accordance with Industry Transport Discipline Guidelines (ITDG), including blacklisting of the tank trucks/lorries on an industry basis and imposition of monetary penalty. Further, HPCL has issued caution letter on 27.03.2024 to the Manager-Operations and the Operations Officer of the supply location, considering lapses on their part in monitoring Vehicle Tracking System (VTS).

Public Sector Oil Marketing Companies (OMCs) have well laid down Standard Operating Procedure (SOP) for safe and secure transportation of fuel. Following additional measures have been taken by PSU OMCs for safe and secure transportation of fuel:

- ITDG Revision: The Industry Transport Discipline Guidelines (ITDG) was revised on 01.11.2024 with better clarity on penalties for pilferage and short delivery. Further additional clauses were incorporated to address malpractices like non- delivery and diversion of products to other entities.
- Monitoring of unauthorized stoppages: The latitude and longitude along with geofenced area of suspected points are identified through VTS system. Tank Truck (TT) movements are continuously monitored through the VTS to detect any stoppages at such locations and if detected, the VTS data is then scrutinized by the Location and action as per ITDG are taken.
- Sensitizing Locations: Incidents of established pilferage are shared with Locations to monitor similar patterns of the TTs for identification of potential malpractices.

As per the agreement between PSU OMCs and the transporter, the transporter is responsible for maintaining the quality and quantity of the product being transported. In the event of any deviation in quantity or quality, the entire loss/cost is to be borne by the transporter concerned. The contracted Tank Trucks are continuously monitored for any deviation and action is taken in accordance with ITDG in established cases of deviations.

The ATF receiving locations at the airport conduct quality checks, including density, appearance and water content, prior to acceptance. These checks are carried out in strict compliance with the procedures specified in the Aviation Quality Control and Assurance Manual (AQCAM).

**माननीय अध्यक्ष :** सदन की कार्यवाही बारह बजे तक के लिए स्थगित की जाती है ।

**11.13 hrs**

*The Lok Sabha then adjourned till Twelve of the Clock.*

---



**12.00 hrs**

*The Lok Sabha re-assembled at Twelve of the Clock.*

*(Shrimati Sandhya Ray in the Chair)*

*... (Interruptions)*

**12.0½ hrs**

*At this stage, Shri Vijayakumar Alias Vijay Vasanth, Shrimati Pratima Mondal, Dr. Kalanidhi Veeraswamy, Shri Abhay Kumar Sinha and some other hon. Members came and stood on the floor near the Table.*

*... (Interruptions)*

**माननीय सभापति :** माननीय सदस्यगण, माननीय अध्यक्ष जी को कई माननीय सदस्यों के द्वारा कुछ विषयों पर स्थगन प्रस्ताव की सूचनाएं प्राप्त हुई हैं। माननीय अध्यक्ष जी ने स्थगन प्रस्ताव की किसी भी सूचना के लिए अनुमति प्रदान नहीं की है।

*... (व्यवधान)*

**12.01 hrs****PAPERS LAID ON THE TABLE**

**माननीय सभापति:** अब पत्र सभा पटल पर रखे जाएंगे।

आइटम नंबर - 2, माननीय मंत्री श्री अर्जुन राम मेघवाल जी।

**THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND  
MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS**

**(SHRI ARJUN RAM MEGHWAL):** Hon. Chairperson Madam, with your kind permission, on behalf of my colleague Shri Shripad Yesso Naik, I rise to lay on the Table a copy of the Electricity (Transmission System Planning, Development

and Recovery of Inter-State Transmission Charges) Amendment Rules, 2025 (Hindi and English versions) published in Notification No. G.S.R.414(E) in Gazette of India dated 26<sup>th</sup> June, 2025 under Section 179 of the Electricity, Act 2003. ... (*Interruptions*)

[Placed in Library, See No. LT 3052/18/25]

**कॉरपोरेट कार्य मंत्रालय में राज्य मंत्री; तथा सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री (श्री हर्ष मल्होत्रा):** आदरणीय सभापति महोदया, अपने वरिष्ठ सहयोगी श्री अजय टम्टा जी की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ: -

(1) मोटर यान अधिनियम, 1988 की धारा 212 की उप-धारा (4) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(एक) सड़क दुर्घटना पीड़ितों के लिए कैशलेस उपचार योजना, 2025, जो दिनांक 5 मई, 2025 के भारत के राजपत्र में अधिसूचना संख्या का.आ.2015(अ) में प्रकाशित हुई थी।

(दो) का.आ. 2489(अ) जो दिनांक 5 जून, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा सड़क दुर्घटना पीड़ितों के लिए कैशलेस उपचार योजना, 2025 के लिए दिशानिर्देश अधिसूचित किए गए हैं।

[Placed in Library, See No. LT 3053/18/25]

(2) राष्ट्रीय राजमार्ग अधिनियम, 1956 की धारा 9 की उपधारा (3) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(एक) राष्ट्रीय राजमार्ग फीस (दरों का निर्धारण और संग्रहण) (दूसरा संशोधन) नियम, 2025, जो दिनांक 1 जुलाई, 2025 के भारत के राजपत्र में

अधिसूचना संख्या सा.का.नि.437(अ) में प्रकाशित हुए थे।

- (दो) राष्ट्रीय राजमार्ग फीस (दरों का निर्धारण और संग्रहण) (संशोधन) नियम, 2025, जो दिनांक 18 जून, 2025 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि.388(अ) में प्रकाशित हुए थे।

[Placed in Library, See No. LT 3054/18/25]

- (3) राष्ट्रीय राजमार्ग अधिनियम, 1956 की धारा 10 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

- (एक) का.आ.1348(अ) जो दिनांक 21 मार्च, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो महाराष्ट्र राज्य में एनएच-548 डीजी के डिजाइन किमी. 00.000 से किमी. 24.037 तक न्हावारा-चौफुला सेक्शन के 2/4 लेन खंड की परियोजना के लिए प्रयोक्ता शुल्क अधिसूचना के बारे में है।
- (दो) का.आ.1349(अ) जो दिनांक 21 मार्च, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो कर्नाटक राज्य में एनएच-150ए के डिजाइन किमी. 112.750 से किमी. 148.720 तक लिंगासुगुर-मुदबल और मास्की शहर सीमा खंड के पेव्ड सोल्डर वाली दो लेन की परियोजना के लिए ईपीसी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।
- (तीन) का.आ.1365(अ) जो दिनांक 24 मार्च, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो आंध्र प्रदेश राज्य में एनएच-216 (पुराना एनएच-214) के डिजाइन किमी. 0.000 से किमी. 46.725 (मौजूदा किमी. 000.000 से किमी. 41.161) तक काठीपुडी से गुरजनापल्ली (काकीनाडा बाईपास के अंत) के 2/4 लेन खंड की परियोजना के लिए

प्रयोक्ता शुल्क अधिसूचना के बारे में है।

- (चार) का.आ.1491(अ) जो दिनांक 27 मार्च, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो उत्तर प्रदेश राज्य में एनएच-30 (पुराना एनएच-24) के किमी. 262.000 से किमी. 419.590 (मौजूदा किमी. 262.000 से किमी. 413.200) तक बरेली-सीतापुर खंड की परियोजना के लिए प्रयोक्ता शुल्क अधिसूचना के बारे में है।
- (पांच) का.आ.1492(अ) जो दिनांक 27 मार्च, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो गुजरात राज्य में एनएच-41 के किमी. 0.000 से किमी. 71.400 तक गांधीधाम (कांडला) से मुंद्रा पोर्ट खंड की परियोजना के लिए टीओटी आधार पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।
- (छह) का.आ.1493(अ) जो दिनांक 27 मार्च, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो उत्तराखंड राज्य में पुराने एनएच-58 (नया एनएच-334 और एनएच-34) खंड के किमी. 166.000 से किमी. 209.120 तक चार लेन की मुजफ्फरनगर-हरिद्वार खंड की परियोजना के लिए टीओटी आधार पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।
- (सात) का.आ.1494(अ) जो दिनांक 27 मार्च, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो उत्तर प्रदेश और उत्तराखंड राज्यों में पुराने एनएच-58 (नया एनएच-334) खंड के किमी. 130.560 से किमी. 166.000 तक चार लेन की मुजफ्फरनगर-हरिद्वार खंड की परियोजना के लिए टीओटी आधार पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।
- (आठ) का.आ.1495(अ) जो दिनांक 27 मार्च, 2025 के भारत के राजपत्र में

प्रकाशित हुआ था तथा जो छत्तीसगढ़ राज्य में एनएच-30 (पुराना एनएच-200) के किमी. 0.000 से किमी. 48.580 तक रायपुर से सिमगा खंड की चार लेन की परियोजना के लिए टीओटी आधार पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।

- (नौ) का.आ.1496(अ) जो दिनांक 27 मार्च, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो आंध्र प्रदेश राज्य में एनएच-16 के किमी. 634.000 से किमी. 700.544 तक रणस्थलम से हनुमंतवाका, विशाखापत्तनम खंड परियोजना (इनविट) (कुल परियोजना लंबाई 66.544 किमी.) के लिए टीओटी आधार पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।

[Placed in Library, See No. LT 3055/18/25]

- (दस) का.आ.1497(अ) जो दिनांक 27 मार्च, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो आंध्र प्रदेश राज्य में एनएच-04 के किमी. 134.980 से किमी. 219.687 (कुल परियोजना लंबाई 84.797) तक तमिलनाडु/आंध्र प्रदेश सीमा - नलगामपल्ली – आंध्र प्रदेश/कर्नाटक सीमा खंड की परियोजना के लिए टीओटी आधार पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।

- (ग्यारह) का.आ.1498(अ) जो दिनांक 27 मार्च, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो आंध्र प्रदेश राज्य में एनएच-16 के डिजाइन किमी. 682.980 से डिजाइन किमी. 731.585 तक छह लेन की आनंदपुरम-पेंडुर्थी-अंकापल्ली परियोजना के लिए प्रयोक्ता शुल्क अधिसूचना के बारे में है।

- (बारह) का.आ.1499(अ) जो दिनांक 27 मार्च, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो आंध्र प्रदेश राज्य में एनएच-16 के किमी. 580.671 से किमी. 634.861 तक छह लेन की नरसन्नापेटा-रणस्थलम खंड की परियोजना के लिए टीओटी आधार पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।
- (तेरह) का.आ.1500(अ) जो दिनांक 27 मार्च, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो छत्तीसगढ़ राज्य में एनएच-200 (नया एनएच-130 और 49) के किमी. 48.580 से किमी. 126.525 तक चार लेन की सिमगा बिलासपुर खंड की परियोजना के लिए टीओटी आधार पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।
- (चौदह) का.आ.1501(अ) जो दिनांक 27 मार्च, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो आंध्र प्रदेश राज्य में एनएच-16 के डिजाइन किमी. 15.320 से डिजाइन किमी. 85.204 तक चार लेन की गुंडुगोलानु-देवरापल्ली-कोव्वुरु परियोजना के लिए टीओटी आधार पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।
- (पंद्रह) का.आ.1502(अ) जो दिनांक 27 मार्च, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो आंध्र प्रदेश राज्य में राष्ट्रीय राजमार्ग संख्या 140 के किमी. 0.000 से किमी. 61.128 तक (कुल परियोजना लंबाई 61.128 किमी.) चित्तूर-मल्लावरम खंड की परियोजना के लिए टीओटी आधार पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।
- (सोलह) का.आ.1621(अ) जो दिनांक 4 अप्रैल, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो महाराष्ट्र राज्य में एनएच-753एफ के किमी.

60.630 से किमी. 99.660 तक सिल्लोड-फरदापुर खंड की चार लेन की परियोजना के लिए प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(सत्रह) का.आ.1622(अ) जो दिनांक 4 अप्रैल, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो महाराष्ट्र राज्य में एनएच-753एफ के किमी. 99.660 से किमी. 147.380 तक फरदापुर-जलगांव खंड की चार लेन की परियोजना के लिए प्रयोक्ता शुल्क अधिसूचना के बारे में है।

[Placed in Library, See No. LT 3056/18/25]

(अठारह) का.आ.1647(अ) जो दिनांक 8 अप्रैल, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो पंजाब राज्य में एनएच-3 (पुराना एनएच-1) के किमी. 387.100 से किमी. 456.00 तक जालंधर से अमृतसर खंड की चार या उससे अधिक लेन की परियोजना के लिए प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(उन्नीस) का.आ.1677(अ) जो दिनांक 9 अप्रैल, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो कर्नाटक राज्य में एनएच-218 (नया एनएच-52) के डिजाइन किमी. 153.000 से किमी. 193.350 तक बीजापुर-हुबली खंड की परियोजना के लिए प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(बीस) का.आ.1678(अ) जो दिनांक 9 अप्रैल, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो ओडिशा राज्य में एनएच-157 के डिजाइन चेनेज किमी. 0.000 से किमी. 86.330 तक और किमी. 86.615 से किमी. 119.000 तक चारिछक-भंजनगर खंड के पेव्ड सोल्डर के साथ दो लेन की परियोजना के लिए प्रयोक्ता शुल्क अधिसूचना के बारे में है।

- (इक्कीस) का.आ.1679(अ) जो दिनांक 9 अप्रैल, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो महाराष्ट्र राज्य में एनएच-753एफ के किमी. 0.000 से किमी. 21.000, किमी. 26.300 से 47.500 और किमी. 47.500 से 54.500 तक औरंगाबाद-सिलोद खंड की चार या उससे अधिक लेन की परियोजना के लिए प्रयोक्ता शुल्क अधिसूचना के बारे में है।
- (बाईस) का.आ.1680(अ) जो दिनांक 9 अप्रैल, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो महाराष्ट्र राज्य में एनएच-752ई के किमी.0.000 से किमी. 55.937 तक पैठण-शिरूर खंड डिजाइन चेनेज के पेव्ड सोल्डर खंड वाले दो लेन के उपयोग की परियोजना के लिए प्रयोक्ता शुल्क अधिसूचना के बारे में है।
- (तेईस) का.आ.1681(अ) जो दिनांक 9 अप्रैल, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो राजस्थान राज्य में एनएच-927ए के डिजाइन किमी. 208.550 से डिजाइन किमी. 256.700 (मौजूदा किमी. 207.700 से मौजूदा किमी. 275.000) तक सागवाड़ा-गढ़ी-परतापुर-वजवाना-तलवाड़ा-बांसवाड़ा खंड के पेव्ड सोल्डर वाली दो लेन की परियोजना के लिए प्रयोक्ता शुल्क अधिसूचना के बारे में है।
- (चौबीस) का.आ.1888(अ) जो दिनांक 25 अप्रैल, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो महाराष्ट्र राज्य में एनएच-50 के किमी. 0.000 से किमी. 65.952 तक डिजाइन चेनेज से नांदेड़ से जलकोट खंड के पेव्ड सोल्डर वाली दो लेन की परियोजना के लिए ईपीसी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।



- (पच्चीस) का.आ.1889(अ) जो दिनांक 25 अप्रैल, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो महाराष्ट्र राज्य में एनएच-161ए के किमी. 0.000 से किमी. 33.000 तक डिजाइन चैनेज से भोकर से सरसम खंड की 2/4 लेन खंड की परियोजना के लिए ईपीसी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।
- (छब्बीस) का.आ.1996(अ) जो दिनांक 25 अप्रैल, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो उत्तर प्रदेश राज्य में कटरा-पीलीभीत खंड के किमी. 114.000 से किमी. 183.380 तक (एनएच-730सी, एनएच-730बी और एनएच-731के पर 114.000 किमी. दूरी से शुरू होकर किमी. 183.380 पर समाप्त) पेव्ड सोल्डर खंड वाली दो लेन की परियोजना के लिए ईपीसी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।
- (सत्ताईस) का.आ.1997(अ) जो दिनांक 2 मई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो गुजरात राज्य में एनएच-751 के डिजाइन किमी. 136.000 से किमी. 169.308 (मौजूदा किमी. 136.025 से किमी. 169.328) तक अधेलाई गांव से नारी जंक्शन खंड की चार या उससे अधिक लेन खंड की परियोजना के लिए हाइब्रिड एन्युटी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।
- (अठ्ठाईस) का.आ.2004(अ) जो दिनांक 2 मई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो मध्य प्रदेश राज्य में एनएच-752डी के डिजाइन चैनेज 26.900 से चैनेज 96.000 तक उज्जैन-बदनावर खंड की 2/4 लेन खंड की परियोजना के लिए एचएएम मोड पर प्रयोक्ता शुल्क

अधिसूचना के बारे में है।

(उनतीस) का.आ.2005(अ) जो दिनांक 2 मई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो हिमाचल प्रदेश राज्य में एनएच-88 (नया एनएच-303, 503) के डिजाइन किमी. 175.270 से किमी. 193.400 तक, भांगबार (रानीताल के पास) से कांगड़ा बाईपास तक चार या उसके अधिक लेन खंड की परियोजना के लिए प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(तीस) का.आ.2053(अ) जो दिनांक 8 मई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो ओडिशा राज्य में एनएच-49 (पुराना एनएच-200) के डिजाइन चेनेज किमी. 269.300 से किमी. 325.900 (मौजूदा चेनेज किमी. 269.300 से किमी. 328.200 तक) तक झारसुगुड़ा-भोजपुर खंड के पेव्ड सोल्डर खंड वाली दो लेन की परियोजना के लिए प्रयोक्ता शुल्क अधिसूचना के बारे में है।

[Placed in Library, See No. LT 3058/18/25]

(इकतीस) का.आ. 2054(अ) जो दिनांक 8 मई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो आंध्र प्रदेश राज्य में राष्ट्रीय राजमार्ग संख्या 42 तक के डिजाइन किमी. 202.050 से किमी. 244.813 तक (वर्तमान किमी. 202.050 से किमी. 244.930 तक) (लंबाई 42.763 किमी.) मुलाकालाचेरुवु से मदनपल्ले खंड की 2/4 लेन खंड की परियोजना के लिए प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(बत्तीस) का.आ. 2134(अ) जो दिनांक 14 मई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो कर्नाटक राज्य में राष्ट्रीय राजमार्ग संख्या-

548बी के विजयपुरा-संकेश्वर खंड के डिजाइन किमी. 0.000 से किमी. 79.700 तक पेव्ड शोल्डर खंड सहित दो लेन की परियोजना के लिए हाइब्रिड एन्युटी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(तैंतीस) का.आ. 2135(अ) जो दिनांक 14 मई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो गुजरात राज्य में राष्ट्रीय एक्सप्रेसवे संख्या एनई-8 के किमी. 0.000 से किमी. 84.709 (सरदार पटेल रिंग रोड से अधेलाई गांव तक) खंड की परियोजना के लिए ईपीसी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(चौंतीस) का.आ.2147(अ) जो दिनांक 14 मई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो गुजरात राज्य में राष्ट्रीय राजमार्ग-341 के भीमासर जंक्शन से अंजार-भुज तक एयरपोर्ट जंक्शन, किमी. 0.000 से किमी. 65.478 (किमी. 54.680 से किमी. 60.620 के बीच के भाग को छोड़कर) तक राष्ट्रीय राजमार्ग-341 एनएच-41 के भीमासर जंक्शन से अंजार-भुज एयरपोर्ट जंक्शन तक के चार या अधिक लेन खंड वाली परियोजना के लिए प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(पैंतीस) का.आ.2236(अ) जो दिनांक 19 मई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो हरियाणा और राजस्थान राज्यों में राष्ट्रीय राजमार्ग संख्या एनई-4 के किमी. 0.000 से किमी. 228.748 (0.00 किमी. से शुरू होकर चैम्बर 228.748 पर शुल्क प्लाजा पर समाप्त) (लंबाई 228.748 किमी.) तक के खंड के उपयोग हेतु परियोजना के लिए प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(छत्तीस) का.आ.2213(अ) जो दिनांक 23 मई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो छत्तीसगढ़, ओडिशा और आंध्र प्रदेश राज्यों में भारतमाला परियोजना के अंतर्गत रायपुर-विशाखापत्तनम आर्थिक गलियारा (एनएच-130सीडी) के तहत झांकी, सरगी, बसनवाही, मारंग सीपुरी, धनारा, हातिबेना, बदाकुमारी, कार्की, कलियागुरा, बाउंसागुआर, बाराजा, कंदिली, अलुरु, जक्कुवा, कोरलम कांतकापल्ले और सब्बावरम से गुजरने वाली झांकी से सब्बावरम (चैनल 0.000 से चैनल 464.662 तक) की छह लेन की परियोजना के लिए एचएएम मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।

[Placed in Library, See No. LT 3059/18/25]

(सैंतीस) का.आ.2363(अ) जो दिनांक 28 मई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो गोवा राज्य में एनएच-166एस के चैनेज किमी. 0.00 से किमी. 6.58 तक, एनएच-66 से मोपा विमानपत्तन खंड तक लिंक रोड की चार लेन या उससे अधिक की परियोजना के लिए ईपीसी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(अड़तीस) का.आ.2364(अ) जो दिनांक 28 मई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो उत्तर प्रदेश राज्य में राष्ट्रीय राजमार्ग संख्या-731 के किमी. 229.070 से 260.800 तक पेव्ड शोल्डर सहित हरदोई जिले के अंत से लखनऊ तक 4-लेन की परियोजना के लिए ईपीसी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(उनतालीस) का.आ.2366(अ) जो दिनांक 28 मई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था जो महाराष्ट्र राज्य में राष्ट्रीय राजमार्ग संख्या-

752आई के किमी. 0.000 से किमी. 48.000 तक जितूर से शिरद शाहपुर डिजाइन चेनेज तक पेव्ड शोल्डर सहित दो लेन की परियोजना के लिए ईपीसी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(चालीस) का.आ.2382(अ) जो दिनांक 30 मई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो महाराष्ट्र राज्य में राष्ट्रीय राजमार्ग संख्या 161ए के किमी. 33.000 से किमी. 90.000 तक डिजाइन चेनेज तक सरसम से कोठारी खंड के पेव्ड शोल्डर खंड सहित दो लेन की परियोजना के लिए ईपीसी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(इकतालीस) का.आ.2383(अ) जो दिनांक 30 मई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो गोवा राज्य में राष्ट्रीय राजमार्ग संख्या 66 (पुराना एनएच-17) के चैनेज किमी. 475.000 से किमी. 535.600 (किमी. 508.000 से किमी. 513.150 को छोड़कर) तक पतरादेवी से जुआरी ब्रिज पैकेज-3 खंड के चार लेन या उससे अधिक खंड की परियोजना के लिए प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(बयालीस) का.आ.2384(अ) जो दिनांक 30 मई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो महाराष्ट्र राज्य में राष्ट्रीय राजमार्ग संख्या 752आई के किमी. 64.700 से किमी. 103.713 तक हिमायतनगर से फुलसावंगी डिजाइन चेनेज तक पेव्ड शोल्डर सहित दो लेन की परियोजना के लिए ईपीसी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(तैंतालीस) का.आ.2490(अ) जो दिनांक 5 जून, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो भारतमाला परियोजना के तहत आंध्र प्रदेश राज्य में राष्ट्रीय राजमार्ग संख्या 71 के डिजाइन किमी. 0.000 से किमी.

55.900 (मौजूदा किमी. 0.000 से किमी. 59.250) तक मदनपल्ले-पिलेरु खंड के चार या उससे अधिक लेन की परियोजना के लिए हाइब्रिड एन्युटी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।

[Placed in Library, See No. LT 3060/18/25]

(चवालीस) का.आ.2491(अ) जो दिनांक 5 मई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो तमिलनाडु राज्य में राष्ट्रीय राजमार्ग संख्या 744 (के डिजाइन किमी. 0.000 से किमी. 36.000 तक थिरुमंगलम-वडुगापट्टी खंड एनएच-208 के मौजूदा किमी. 231.600 से एनएच-208 के किमी. 197.000 तक) और राष्ट्रीय राजमार्ग संख्या 744 के डिजाइन किमी. 36.000 से किमी. 71.600 तक वडुगापट्टी-थेरकुवंगनल्लूर खंड (एनएच-208 के मौजूदा किमी. 197.000 से एनएच-208 के किमी. 163.000 तक) की परियोजना के लिए प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(पैंतालीस) का.आ.2559(अ) जो दिनांक 11 जून, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो आंध्र प्रदेश राज्य में राष्ट्रीय राजमार्ग संख्या 167बी के डिजाइन चैनेज किमी. 58.635 से 99.409 (मौजूदा किमी. 16.200 से 59.114) तक कडप्पा/नेल्लोर सीमा से सीएस पुरम खंड तक पेव्ड शोल्डर खंड सहित दो लेन की परियोजना के लिए ईपीसी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(छियालीस) का.आ.2684(अ) जो दिनांक 16 जून, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो महाराष्ट्र राज्य में गोविंदपुर-राजुरा खंड के किमी. 32.910 से किमी. 89.011 तक चार या उससे अधिक लेन वाले खंड की

परियोजना के लिए हाइब्रिड एन्युटी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(सैंतालीस) का.आ.2711 (अ) जो दिनांक 17 जून, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो आंध्र प्रदेश राज्य में राष्ट्रीय राजमार्ग संख्या-67 के किमी. 482.000 से किमी. 554.800 (मौजूदा किमी. 476.700 से किमी. 545.150 तक) तक मुद्दनूर होते हुए तड्डीपत्री से जम्मालामदुगु तक चार या उससे अधिक लेन वाले खंड की परियोजना के लिए ईपीसी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(अड़तालीस) का.आ.2712(अ) जो दिनांक 17 जून, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो कर्नाटक राज्य में भारतमाला परियोजना के अंतर्गत एनई-7 के बेंगलोर से बेथमंगला खंड के एनई-7 के 0.000 से किमी. 71.000 तक के चार या उससे अधिक लेन वाले खंड (आरंभ बिंदु पर राष्ट्रीय राजमार्ग -4 पर इंटरचेंज के साथ राष्ट्रीय राजमार्ग -207 की ओर 0.700 किमी. पहुंच मार्ग सहित) की परियोजना के लिए हाइब्रिड एन्युटी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(उनचास) का.आ.2850(अ) जो दिनांक 25 जून, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो राजस्थान राज्य में राष्ट्रीय राजमार्ग -25 एक्सटेंशन के किमी. 69.910 से किमी. 126.355 तक घागरिया-मुनाबाओ खंड के पेव्ड शोल्डर सहित दो लेन की परियोजना के लिए ईपीसी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।

[Placed in Library, See No. LT 3061/18/25]

(पचास) का.आ.2851(अ) जो दिनांक 25 जून, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो राजस्थान राज्य में राष्ट्रीय राजमार्ग -709

एक्सटेंशन के राजगढ़ बाईपास (डिजाइन किमी. 0.000 से किमी. 5.400) और पिलानी बाईपास (डिजाइन किमी. 35.840 से किमी. 43.120) सहित किमी. 0.000 से किमी. 57.425 तक पेव्ड शोल्डर खंड के साथ दो लेन की परियोजना के लिए ईपीसी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(इक्यावन) का.आ.2852(अ) जो दिनांक 25 जून, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो तमिलनाडु राज्य में नए राष्ट्रीय राजमार्ग संख्या 81 के डिजाइन किमी. 26.500 से किमी. 81.300 तक पल्लदम-कुरुकाठी खंड की चार या उससे अधिक लेन की परियोजना के लिए ईपीसी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(बावन) का.आ.2869(अ) जो दिनांक 26 जून, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो महाराष्ट्र राज्य में राष्ट्रीय राजमार्ग संख्या 361एफ के किमी. 115.000 से किमी. 136.700 तक डिजाइन चैनेज से सिरसला से परली खंड के 2/4 लेन और किमी. 137.700 से किमी. 168.100 तक डिजाइन चैनेज से परली से गंगाखेड़ खंड की परियोजना के लिए ईपीसी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(तिरपन) का.आ.2870(अ) जो दिनांक 26 जून, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो हरियाणा राज्य में भारतमाला परियोजना के अंतर्गत राष्ट्रीय राजमार्ग संख्या 352ए के डिजाइन किमी. 40.601 से किमी. 78.837 तक गोहाना से सोनीपत खंड के चार या अधिक लेन खंड की परियोजना के लिए हाइब्रिड एन्युटी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।



(चौवन) का.आ.3022(अ) जो दिनांक 7 जुलाई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो महाराष्ट्र राज्य में राष्ट्रीय राजमार्ग संख्या 752आई के किमी. 0.000 से किमी. 64.700 तक अर्धपुर से हिमायतनगर डिजाइन चैनेज के पेव्ड शोल्डर सहित दो लेन की परियोजना के लिए ईपीसी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(पचपन) का.आ.3023(अ) जो दिनांक 7 जुलाई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो हरियाणा राज्य के अंबाला जिले में बनौंदी गांव के पास एनएच-72 (नए एनएच-344 और एनएच-7 का हिस्सा) के डिजाइन किमी.-0.800 से किमी. 33.015 तक अंबाला-कालाअंब खंड की परियोजना के लिए हाइब्रिड एन्युटी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(छप्पन) का.आ.3024(अ) जो दिनांक 7 जुलाई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो तमिलनाडु राज्य में राष्ट्रीय राजमार्ग संख्या 544 के किमी. 144.680 से किमी. 183.010 तक नीलांबुर से वालयार खंड की चार या उससे अधिक लेन की परियोजना के लिए प्रयोक्ता शुल्क अधिसूचना के बारे में है।

[Placed in Library, See No. LT 3062/18/25]

(सत्तावन) का.आ.3206(अ) जो दिनांक 14 जुलाई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो महाराष्ट्र राज्य में राष्ट्रीय राजमार्ग संख्या 361एफ के किमी. 0.000 से किमी. 36.900 तक डिजाइन चैनेज से खारवंडी से राजुरी खंड के 2/4 लेन खंड की परियोजना के लिए ईपीसी

मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(अठावन) का.आ.3207(अ) जो दिनांक 14 जुलाई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो आंध्र प्रदेश राज्य में राष्ट्रीय राजमार्ग 167एडी के किमी. 0.000 से किमी. 43.659 तक माचेरला से दाचेपल्ली खंड के पेव्ड शोल्डर सहित दो लेन की परियोजना के लिए ईपीसी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(उनसठ) का.आ.3208(अ) जो दिनांक 14 जुलाई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो उत्तर प्रदेश राज्य में राष्ट्रीय राजमार्ग संख्या एनएच-344जी पर डिजाइन किमी. 0.000 (गांव-मविकला के पास दिल्ली-देहरादून आर्थिक गलियारा (चरण-I) के डिजाइन किमी. 31.650 से शुरू होकर) से डिजाइन किमी. 119.700 (गांव-लतीफपुर के पास सहारनपुर बाईपास पर विलय) तक के खंड के उपयोग की परियोजना के लिए ईपीसी मोड पर प्रयोक्ता शुल्क अधिसूचना के बारे में है।

(साठ) का.आ.3254(अ) जो दिनांक 16 जुलाई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो गुजरात राज्य में राष्ट्रीय राजमार्ग संख्या एनई-4 पर वडोदरा-मुंबई खंड के किमी. 936.141 से किमी. 1032.991 (936.141 किमी. से शुरू होकर चैनल 1032.991 पर शुल्क प्लाजा पर समाप्त) (लंबाई 96.850 किमी.) खंड के लिए प्रयोक्ता शुल्क अधिसूचना के बारे में है।

[Placed in Library, See No. LT 3063/18/25]

... (व्यवधान)

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू): सभापति महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ: -

- (1) (एक) दिल्ली विकास प्राधिकरण, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
  - (दो) दिल्ली विकास प्राधिकरण, नई दिल्ली के वर्ष 2023-2024 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।
  - (तीन) दिल्ली विकास प्राधिकरण, नई दिल्ली के वर्ष 2023-2024 के लेखापरीक्षित लेखाओं की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3064/18/25]

- (3) दिल्ली विकास अधिनियम, 1957 की धारा 58 के अंतर्गत दिल्ली विकास प्राधिकरण, मुख्य सुरक्षा अधिकारी, सुरक्षा अधिकारी, सहायक सुरक्षा अधिकारी, प्रधान सुरक्षा गार्ड एवं सुरक्षा गार्ड (समूह 'क', 'ख' एवं 'ग' पद) भर्ती नियम, 2025 जो दिनांक 20 मार्च, 2025 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 182 (अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3065/18/25]

---

... (व्यवधान)

**12.02 hrs**

**MESSAGE FROM RAJYA SABHA**

**SECRETARY GENERAL:** Madam, I have to report the following message received from the Secretary General of Rajya Sabha:-

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 6<sup>th</sup> August, 2025 agreed without any amendment to the Carriage of Goods by Sea Bill, 2025 which was passed by the Lok Sabha at its sitting held on the 28<sup>th</sup> March, 2025.”

---

... (*Interruptions*)

**12.03 hrs**

**COMMITTEE ON WELFARE OF SCHEDULED CASTES AND  
SCHEDULED TRIBES**

(i) 4<sup>th</sup> and 5<sup>th</sup> Reports

**डॉ. फगन सिंह कुलस्ते (मंडला) :** महोदया, मैं, अनुसूचित जातियों तथा अनुसूचित जनजातियों के कल्याण संबंधी समिति (2025-26) के निम्नलिखित प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) प्रस्तुत करता हूँ: -

- (1) आवासन और शहरी कार्य मंत्रालय से संबंधित 'दिल्ली विकास प्राधिकरण (डीडीए) की सेवाओं और वाणिज्यिक एवं आवासीय आवास के आवंटन में अनुसूचित जातियों तथा

अनुसूचित जनजातियों के लिए आरक्षण' विषय के बारे में चौथा प्रतिवेदन।

- (2) शिक्षा मंत्रालय (उच्चतर शिक्षा विभाग) से संबंधित 'दिल्ली विश्वविद्यालय के विशेष संदर्भ में अनुसूचित जातियों तथा अनुसूचित जनजातियों के सामाजिक-आर्थिक विकास में केन्द्रीय विश्वविद्यालयों, इंजीनियरिंग महाविद्यालयों, आईआईएम, आईआईटी, चिकित्सा संस्थानों जैसे स्वायत्तशासी निकायों/शैक्षणिक संस्थाओं की भूमिका और अनुसूचित जातियों तथा अनुसूचित जनजातियों के लिए आरक्षण नीति का कार्यान्वयन' विषय के बारे में पांचवां प्रतिवेदन।

... (व्यवधान)

## (ii) Study Visit Report

**डॉ. फगन सिंह कुलस्ते (मंडला) :** महोदया, मैं, अनुसूचित जातियों तथा अनुसूचित जनजातियों के कल्याण संबंधी समिति के 5 जून, 2025 से 11 जून, 2025 तक धर्मशाला, शिमला और चंडीगढ़ के अध्ययन दौरे संबंधी प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।... (व्यवधान)

**12.04 hrs**

## **STANDING COMMITTEE ON DEFENCE**

(i) 11<sup>th</sup> to 14<sup>th</sup> Reports

**श्री राधा मोहन सिंह (पूर्वी चम्पारण) :** महोदया, मैं, रक्षा संबंधी स्थायी समिति के निम्नलिखित प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) प्रस्तुत करता हूँ: -

- (1) 'सामान्य रक्षा बजट, सीमा सड़क संगठन, भारतीय तटरक्षक, रक्षा सम्पदा संगठन, सरकारी क्षेत्र के रक्षा उपक्रमों, भूतपूर्व सैनिक कल्याण और रक्षा पेंशन (मांग सं. 19 और 22)' के बारे में रक्षा मंत्रालय की वर्ष 2024-25 की अनुदानों की मांगों पर रक्षा संबंधी स्थायी समिति के

- पहले प्रतिवेदन (18वीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई के बारे में समिति का ग्यारहवां प्रतिवेदन (18वीं लोक सभा)।
- (2) 'थल सेना, नौसेना, वायु सेना, संयुक्त स्टाफ और भूतपूर्व सैनिक अंशदायी स्वास्थ्य योजना (मांग सं. 20 और 21)' के बारे में रक्षा मंत्रालय की वर्ष 2024-25 की अनुदानों की मांगों पर रक्षा संबंधी स्थायी समिति के दूसरे प्रतिवेदन (18वीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई के बारे में समिति का बारहवां प्रतिवेदन (18वीं लोक सभा)।
- (3) 'रक्षा सेवाओं, खरीद नीति और रक्षा आयोजना संबंधी पूंजीगत परिव्यय (मांग सं. 21)' के बारे में रक्षा मंत्रालय की वर्ष 2024-25 की अनुदानों की मांगों पर रक्षा संबंधी स्थायी समिति के तीसरे प्रतिवेदन (18वीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई के बारे में समिति का तेरहवां प्रतिवेदन (18वीं लोक सभा)।
- (4) 'आयुध निदेशालय (समन्वय और सेवाएं) – नए डीपीएसयू तथा रक्षा अनुसंधान और विकास संगठन (मांग सं. 20 और 21)' के बारे में रक्षा मंत्रालय की वर्ष 2024-25 की अनुदानों की मांगों पर रक्षा संबंधी स्थायी समिति के चौथे प्रतिवेदन (18वीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई के बारे में समिति का चौदहवां प्रतिवेदन (18वीं लोक सभा)।

... (व्यवधान)

## (ii) Final Action Taken Statements

**श्री राधा मोहन सिंह (पूर्वी चम्पारण) :** महोदया, मैं, समिति के निम्नलिखित प्रतिवेदनों के अध्याय एक और पांच में अंतर्विष्ट सिफारिशों पर सरकार के अन्तिम की-गई-कार्रवाई संबंधी विवरण (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ: -

- (1) 'आयुध निर्माणियां, रक्षा अनुसंधान और विकास संगठन, गुणवत्ता आश्वासन

महानिदेशालय और राष्ट्रीय कैडेट कोर (मांग संख्या 19 और 20)' के बारे में रक्षा मंत्रालय की वर्ष 2019-20 की अनुदानों की मांगों पर रक्षा संबंधी स्थायी समिति (2019-20) के चौथे प्रतिवेदन (17वीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई के बारे में रक्षा संबंधी स्थायी समिति (2020-21) का 13वां प्रतिवेदन (17वीं लोक सभा)।

(2) 'आयुध निर्माणियां, रक्षा अनुसंधान और विकास संगठन, गुणवत्ता आश्वासन महानिदेशालय और राष्ट्रीय कैडेट कोर (मांग संख्या 19 और 20)' के बारे में रक्षा मंत्रालय की वर्ष 2020-21 की अनुदानों की मांगों पर रक्षा संबंधी स्थायी समिति (2019-20) के आठवें प्रतिवेदन (17वीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई के बारे में रक्षा संबंधी स्थायी समिति (2020-21) का 16वां प्रतिवेदन (17वीं लोक सभा)।

(3) 'थल सेना, नौसेना, वायु सेना, संयुक्त स्टाफ, सैन्य इंजीनियर सेवाएं, भूतपूर्व सैनिक अंशदायी स्वास्थ्य योजना और सैनिक स्कूल (मांग संख्या 20 और 21)' के बारे में रक्षा मंत्रालय की वर्ष 2022-23 की अनुदानों की मांगों पर रक्षा संबंधी स्थायी समिति (2021-22) के 27वें प्रतिवेदन (17वीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई के बारे में रक्षा संबंधी स्थायी समिति (2022-23) का 32वां प्रतिवेदन (17वीं लोक सभा)।

(4) 'रक्षा सेवाओं, खरीद नीति, रक्षा योजना और विवाहित आवास परियोजना पर पूंजीगत परिव्यय (मांग संख्या 21)' के बारे में रक्षा मंत्रालय की वर्ष 2022-23 की अनुदानों की मांगों पर रक्षा संबंधी स्थायी समिति (2021-22) के 28वें प्रतिवेदन (17वीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई के बारे में रक्षा संबंधी स्थायी समिति (2022-23) का 33वां प्रतिवेदन (17वीं लोक सभा)।

- (5) 'आयुध निदेशालय (समन्वय और सेवाएं) - नए डीपीएसयू, रक्षा अनुसंधान और विकास संगठन (डीआरडीओ), गुणवत्ता आश्वासन महानिदेशालय (डीजीक्यूए) और राष्ट्रीय कैडेट कोर (एनसीसी) (मांग संख्या 20 और 21)' के बारे में रक्षा मंत्रालय की वर्ष 2022-23 की अनुदानों की मांगों पर रक्षा संबंधी स्थायी समिति (2021-22) के 29वें प्रतिवेदन (17वीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई के बारे में रक्षा संबंधी स्थायी समिति (2022-23) का 34वां प्रतिवेदन (17वीं लोक सभा)।
- (6) 'सामान्य रक्षा बजट, सीमा सड़क संगठन, भारतीय तटरक्षक, रक्षा संपदा संगठन, रक्षा संबंधी सरकारी क्षेत्र के उपक्रम, कैटीन भण्डार विभाग, भूतपूर्व सैनिक कल्याण और रक्षा पेंशन (मांग संख्या 19 और 22)' के बारे में रक्षा मंत्रालय की वर्ष 2022-23 की अनुदानों की मांगों पर रक्षा संबंधी स्थायी समिति (2021-22) के 26वें प्रतिवेदन (17वीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई के बारे में रक्षा संबंधी स्थायी समिति (2022-23) का 40वां प्रतिवेदन (17वीं लोक सभा)।
- (7) 'सशस्त्र बलों में शहीदों की विधवाओं/परिवारों के लिए उपलब्ध कल्याणकारी उपायों का आकलन' के बारे में रक्षा संबंधी स्थायी समिति (2022-23) के 31वें प्रतिवेदन (17वीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई के बारे में रक्षा संबंधी स्थायी समिति (2022-23) का 41वां प्रतिवेदन (17वीं लोक सभा)।
- (8) 'सामान्य रक्षा बजट, सीमा सड़क संगठन, भारतीय तटरक्षक, रक्षा संपदा संगठन, रक्षा संबंधी सरकारी क्षेत्र के उपक्रम, भूतपूर्व सैनिक कल्याण और रक्षा पेंशन (मांग संख्या 19 और 22)' के बारे में रक्षा मंत्रालय की वर्ष 2023-24 की अनुदानों की मांगों पर



रक्षा संबंधी स्थायी समिति (2022-23) के 35वें प्रतिवेदन (17वीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई के बारे में रक्षा संबंधी स्थायी समिति (2023-24) का 43वां प्रतिवेदन (17वीं लोक सभा)।

(9) 'थल सेना, नौसेना, वायु सेना, संयुक्त स्टाफ, भूतपूर्व सैनिक अंशदायी स्वास्थ्य योजना और सैनिक स्कूल (मांग संख्या 20 और 21)' के बारे में रक्षा मंत्रालय की वर्ष 2023-24 की अनुदानों की मांगों पर रक्षा संबंधी स्थायी समिति (2022-23) के 36वें प्रतिवेदन (17वीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई के बारे में रक्षा संबंधी स्थायी समिति (2023-24) का 44वां प्रतिवेदन (17वीं लोक सभा)।

(10) 'रक्षा सेवाओं, खरीद नीति और रक्षा योजना पर पूंजीगत परिव्यय (मांग संख्या 21)' के बारे में रक्षा मंत्रालय की वर्ष 2023-24 की अनुदानों की मांगों पर रक्षा संबंधी स्थायी समिति (2022-23) के 37वें प्रतिवेदन (17वीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई के बारे में रक्षा संबंधी स्थायी समिति (2023-24) का 45वां प्रतिवेदन (17वीं लोक सभा)।

(11) 'आयुध निदेशालय (समन्वय और सेवाएं) - नए डीपीएसयू, रक्षा अनुसंधान और विकास संगठन और राष्ट्रीय कैडेट कोर (मांग संख्या 20 और 21)' के बारे में रक्षा मंत्रालय की वर्ष 2023-24 की अनुदानों की मांगों पर रक्षा संबंधी स्थायी समिति (2022-23) के 38वें प्रतिवेदन (17वीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई के बारे में रक्षा संबंधी स्थायी समिति (2023-24) का 46वां प्रतिवेदन (17वीं लोक सभा)।

(12) 'रक्षा अनुसंधान और विकास संगठन (डीआरडीओ) के कार्यक्रम की समीक्षा' के बारे में रक्षा संबंधी स्थायी समिति (2023-24) के 42वें प्रतिवेदन (17वीं लोक सभा) में

अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई के बारे में रक्षा संबंधी स्थायी समिति (2024-25) का पांचवां प्रतिवेदन (18वीं लोक सभा)।

- (13) 'देश में जिला सैनिक बोर्डों के कार्यकरण की समीक्षा' के बारे में रक्षा संबंधी स्थायी समिति (2023-24) के 47वें प्रतिवेदन (17वीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई के बारे में रक्षा संबंधी स्थायी समिति (2024-25) का छठा प्रतिवेदन (18वीं लोक सभा)।

---

... (व्यवधान)

**माननीय सभापति :** माननीय सदस्य डॉ. शशि थरूर जी।

... (व्यवधान)

**माननीय सभापति :** माननीय सदस्य श्री अरुण गोविल जी।

... (व्यवधान)

**12.05 hrs**

### **STANDING COMMITTEE ON EXTERNAL AFFAIRS**

7<sup>th</sup> Report

**SHRI ARUN GOVIL (MEERUT):** Madam, I rise to present the Seventh Report (Hindi and English versions) of the Standing Committee on External Affairs (Eighteenth Lok Sabha) on Action Taken by the Government on the Observations/Recommendations contained in the Fourth Report of the Committee on External Affairs on 'Demands for Grants of the Ministry of External Affairs for the year 2024-2025'.

---

... (*Interruptions*)

**12.05½ hrs**

**STANDING COMMITTEE ON HOUSING AND URBAN AFFAIRS**

Statement

**SHRI MAGUNTA SREENIVASULU REDDY (ONGOLE):** Madam, I rise to lay the action taken statement (Hindi and English versions) on Action Taken by the Government on Recommendations/Observations contained in Chapter I of the Fourth Report (Eighteenth Lok Sabha) of the Standing Committee on Housing and Urban Affairs on Action Taken by the Government on the Recommendations/Observations contained in the First Report (Eighteenth Lok Sabha) of the Committee on 'Demands for Grants (2024-25) of the Ministry of Housing and Urban Affairs'.

---

... (*Interruptions*)

**12.05¾ hrs**

**STANDING COMMITTEE ON RURAL DEVELOPMENT AND**

**PANCHAYATI RAJ**

16<sup>th</sup> and 17<sup>th</sup> Reports

**SHRI SAPTAGIRI SANKAR ULAKA (KORAPUT):** Madam, I rise to present the following Reports (Hindi and English versions) of the Standing Committee on Rural Development and Panchayati Raj:-

- (1) Sixteenth Report on 'Action Taken by the Government on the recommendations contained in the 6<sup>th</sup> Report on Demands for

Grants (2025-26)' pertaining to the Department of Land Resources (Ministry of Rural Development).

- (2) Seventeenth Report on 'Pradhan Mantri Gram Sadak Yojana (PMGSY)' pertaining to the Department of Rural Development (Ministry of Rural Development).

---

... (*Interruptions*)

**12.06 hrs**

### **STATEMENTS BY MINISTERS**

**(i) Status of implementation of the recommendations contained in the 1<sup>st</sup> Report of the Standing Committee on Energy on Demands for Grants (2024-2025) pertaining to the Ministry of Power\***

**THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND  
MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS**

**(SHRI ARJUN RAM MEGHWAL):** Hon. Chairperson Madam, with your kind permission, on behalf of my colleague Shri Shripad Yesso Naik, I rise to lay a statement regarding the status of implementation of the recommendations contained in the 1<sup>st</sup> Report of the Standing Committee on Energy on Demands for Grants (2024-2025) pertaining to the Ministry of Power... (*Interruptions*)

---

\* Laid on the Table and also placed in Library, See No. LT 3047/18/25.

**12.06½ hrs**

**(i) (a) Status of implementation of the recommendations contained in the 1<sup>st</sup> Report of the Standing Committee on Water Resources on Demands for Grants (2024-2025) pertaining to the Department of Drinking Water and Sanitation, Ministry of Jal Shakti\***

**THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V. SOMANNA):** Respected Madam, with your kind permission, I rise to lay a statement regarding the status of implementation of the recommendations contained in the 1<sup>st</sup> Report of the Standing Committee on Water Resources on Demands for Grants (2024-2025) pertaining to the Department of Drinking Water and Sanitation, Ministry of Jal Shakti

**(b) Status of implementation of the recommendations contained in the 3<sup>rd</sup> Report of the Standing Committee on Water Resources on Demands for Grants (2025-2026) pertaining to the Department of Drinking Water and Sanitation, Ministry of Jal Shakti\***

**THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V. SOMANNA):** Respected Madam, with your kind permission, I rise to lay a statement regarding the status of implementation of the recommendations contained in the 3<sup>rd</sup> Report of the Standing Committee on Water Resources on Demands for Grants (2025-2026) pertaining to the Department of Drinking Water

---

\* Laid on the Table and also placed in Library, See No. LT 3048/18/25 and 3049/18/25 respectively.

and Sanitation, Ministry of Jal Shakti... (*Interruptions*)

---

**12.07 hrs**

**(iii) Status of implementation of the recommendations contained in the 22<sup>nd</sup> Report of the Standing Committee on Water Resources on 'Groundwater: A Valuable but Diminishing Resource' pertaining to the Department of Water Resources, River Development and Ganga Rejuvenation, Ministry of Jal Shakti\***

**THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V.  
SOMANNA):** Respected Madam, on behalf of my colleague Shri Raj Bhushan Choudhary, I rise to lay a statement regarding the status of implementation of the recommendations contained in the 22<sup>nd</sup> Report of the Standing Committee on Water Resources on 'Groundwater: A Valuable but Diminishing Resource' pertaining to the Department of Water Resources, River Development and Ganga Rejuvenation, Ministry of Jal Shakti.

---

---

\* Laid on the Table and also placed in Library, See No. LT 3050/18/25.

... (Interruptions)

**12.08 hrs**

**MANIPUR GOODS AND SERVICES TAX (AMENDMENT) BILL, 2025\***

**THE MINISTER OF FINANCE; AND MINISTER OF CORPORATE AFFAIRS**

**(SHRIMATI NIRMALA SITHARAMAN):** Madam, with your permission, I rise to move for leave to introduce a Bill further to amend the Manipur Goods and Services Tax Act, 2017.

**माननीय सभापति :** प्रश्न यह है :

“कि मणिपुर माल और सेवा कर अधिनियम, 2017 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए।”

*प्रस्ताव स्वीकृत हुआ।*

... (व्यवधान)

**SHRIMATI NIRMALA SITHARAMAN:** Madam, I introduce\*\* the Bill.

\_\_\_\_\_

---

\*Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 7.8.2025

\*\* Introduced with the recommendation of the President.

... (*Interruptions*)

**12.08½ hrs**

**STATEMENTS BY MINISTERS- Contd.**

**(iv) Reasons for immediate legislation by promulgation of the Manipur Goods and Services Tax (Amendment) Ordinance, 2025 (No.1 of 2025) \***

**THE MINISTER OF FINANCE; AND MINISTER OF CORPORATE AFFAIRS**

**(SHRIMATI NIRMALA SITHARAMAN):** Madam, with your permission, I rise to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Manipur Goods and Services Tax (Amendment) Ordinance, 2025 (No.1 of 2025)

---

... (*Interruptions*)

**माननीय सभापति:** मैं सभी माननीय सदस्यगणों से आग्रह कर रही हूँ।

... (व्यवधान)

**माननीय सभापति:** मैं बार-बार आप सब से निवेदन कर रही हूँ कि आप सब अपनी-अपनी सीट पर विराजें। बहुत सारे महत्वपूर्ण विषयों पर चर्चा होनी है। आप सब अपनी गंभीरता का परिचय दें।

... (व्यवधान)

**माननीय सभापति:** आप सभी काफी वरिष्ठ सांसद हैं। जो सांसद पहली बार चुन कर आए हैं, वे आप सब से सीखना चाहते हैं। पूरे देश की जनता चाहती है कि हर मुद्दे पर यहां चर्चा हो। सरकार हर विषय पर चर्चा चाहती है।

... (व्यवधान)

---

\* Laid on the Table and also placed in Library, See No. LT 3051/18/25.



**माननीय सभापति:** आप सभी का जो व्यवहार है, वह बिल्कुल ठीक नहीं है। हम सबको देश की जनता ने चुन कर लोकतंत्र के इस मंदिर में पहुंचाया है। यहां हमें सभी विषयों पर चर्चा करनी चाहिए। क्या आप सभी सदन की कार्यवाही नहीं चलाना चाहते हैं?

... (व्यवधान)

**माननीय सभापति:** प्लीज, आप सभी अपनी-अपनी सीट पर विराजिए। क्या आप सदन की कार्यवाही नहीं चलाना चाहते हैं?

... (व्यवधान)

**माननीय सभापति :** सभा की कार्यवाही दो बजे तक के लिए स्थगित की जाती है।

... (व्यवधान)

**12.09 hrs**

*The Lok Sabha then adjourned till Fourteen of the Clock.*

---

**14.00 hrs**

*The Lok Sabha re-assembled at Fourteen of the Clock.*

*(Shri Jagdambika Pal in the Chair)*

**14.00½ hrs****MATTERS UNDER RULE 377\***

**माननीय सभापति :** माननीय सदस्यगण, आज जिन सदस्यों को नियम 377 के अधीन मामलों को उठाने की अनुमति दी गई है, वे 20 मिनट के भीतर मामले के पाठ को व्यक्तिगत रूप से सभा पटल पर रख दें।

**(i) Need to make Rashtriya Gokul Mission, National Livestock Mission and Animal Husbandry Infrastructure Development Fund favourable for small and marginal farmers in Maharashtra**

**श्रीमती स्मिता उदय वाघ (जलगांव) :** मैं केन्द्र सरकार द्वारा पशुपालन एवं डेयरी क्षेत्र को सशक्त बनाने हेतु राष्ट्रीय गोकुल मिशन, राष्ट्रीय पशुधन मिशन तथा एनिमल हस्बैंड्री इन्फ्रास्ट्रक्चर डेवलपमेंट फंड जैसी दूरदर्शी योजनाओं के लिए हार्दिक अभिनंदन करती हूँ। इन प्रयासों से देश में डेयरी क्षेत्र का कायाकल्प हुआ है, परंतु महाराष्ट्र के जलगांव जैसे जिलों में, जहां अधिकांश डेयरी किसान सीमांत व लघु श्रेणी के हैं, उन्हें इन योजनाओं का प्रत्यक्ष लाभ नहीं मिल रहा है। ऐसे किसान जिनके पास केवल 10-15 गाय-भैंसें हैं, वे आज भी जटिल प्रक्रियाओं, ऋण हेतु गिरवी की शर्तों और जागरूकता की कमी जैसी समस्याओं से जूझ रहे हैं। मैंने 22 जुलाई 2025 को लोकसभा में प्रश्न क्रमांक 415 के माध्यम से यह विषय उठाया था, किंतु उत्तर में छोटे किसानों की आवश्यकताओं का समाधान नहीं मिला। अतः मेरा माननीय मंत्री जी से आग्रह है कि इन योजनाओं की समीक्षा कर इन्हें छोटे डेयरी किसानों के अनुकूल सरल बनाया जाए, उनके लिए विशेष कोटा सुनिश्चित किया

---

\* Treated as laid on the Table.

जाए, तथा स्थानीय स्तर पर सहयोगी तंत्र विकसित किया जाए। साथ ही, जलगांव को इस दिशा में पायलट जिले के रूप में चयनित किया जाए।

**(ii) Regarding railway related issues of Jammu Parliamentary Constituency**

**श्री जुगल किशोर (जम्मू) :** मैं माननीय रेल मंत्री जी से निवेदन करना चाहता हूँ कि मेरे संसदीय क्षेत्र के रेलवे से सम्बन्धित लोगों की मांगें हैं जो निम्न प्रकार हैं:-

1. सांबा जिले के गुरहा सलाथिया गाँव में रेल ओवर ब्रिज के निर्माण इसकी आधारशिला फरवरी, 2024 में रखी गई थी।
2. जम्मू जिले के चक लारगन बजालता में रेल अंडर ब्रिज का निर्माण हो रहा है और बजालता में ही अंतर्राष्ट्रीय स्टेडियम का निर्माण, चक लारगन बजालता क्षेत्र में डिग्री कॉलेज, होटल, शैक्षणिक संस्थानों का निर्माण कार्य चल रहा है परिणामस्वरूप जाम की लंबी कतारें लग जाएँगी। इसके अलावा, रेल अंडरब्रिज से सटा मोड़ इतना संकरा है कि एक ही वाहन गुजर सकता है, इसे भी चौड़ा करने की आवश्यकता है।
3. सांबा रेलवे स्टेशन पर ट्रेनों का ठहराव - कोविड-19 से पहले जम्मू मेल, टाटा मूरी और सियालदह एक्सप्रेस जैसी ट्रेनें सांबा रेलवे स्टेशन पर रुकती थीं, लेकिन आज तक उनका ठहराव बहाल नहीं किया गया।
4. जम्मू जिले के मनवाल रेलवे स्टेशन में फुटओवरब्रिज का निर्माण।
5. मनवाल रेलवे स्टेशन पर संपर्क क्रांति एक्सप्रेस, जम्मू मेल और हेमकुंट एक्सप्रेस का ठहराव होना चाहिए।
6. साम्बा जिले के राया सुचेनी गाँव में रेल ओवर ब्रिज का निर्माण का कार्य जल्द हो।

**(iii) Need to frame guidelines and ensure transparency in ventilators usage by private hospitals**

**डॉ. आनन्द कुमार गोंड (बहराइच) :** देश के अनेक निजी अस्पतालों में यह देखा जा रहा है कि 60 वर्ष से अधिक आयु के गंभीर रोगियों को, जिनके ठीक होने की संभावना बहुत कम होती है, उन्हें भी अनावश्यक रूप से वेंटिलेटर पर डाल दिया जाता है। अस्पतालों द्वारा ऐसा ज्यादातर आर्थिक लाभ के उद्देश्य से किया जाता है, जिससे न केवल परिवार को मानसिक व आर्थिक कष्ट झेलना पड़ता है, बल्कि नैतिक दृष्टिकोण से भी यह चिंताजनक है। इस प्रकार की प्रथा को रोकने के लिए एक ठोस नीति बनाने की आवश्यकता है, जिससे यह सुनिश्चित हो सके कि वेंटिलेटर का उपयोग केवल चिकित्सकीय आवश्यकता के अनुसार ही हो। साथ ही, सरकार यह भी स्पष्ट करे कि विगत तीन वर्षों में देशभर के सरकारी एवं निजी अस्पतालों में वेंटिलेटर पर डाले गए कुल मरीजों की संख्या क्या है, जिनमें 60 वर्ष से अधिक और 60 वर्ष से कम आयु के मरीजों की संख्या कितनी है, और उनमें से कितने जीवित बच सके। अतः मेरा आग्रह है कि इस विषय पर केंद्र सरकार ठोस दिशा-निर्देश जारी करे, पारदर्शिता सुनिश्चित करे, और निजी अस्पतालों की जवाबदेही तय करने हेतु आवश्यक निगरानी तंत्र विकसित किया जाए।

**(iv) Need to set up special teams to investigate cases of cyber frauds**

**श्रीमती मंजू शर्मा (जयपुर) :** हमारे देश की एक विचित्र विडम्बना है, जैसे जैसे हमारा देश आर्थिक दृष्टि से आगे बढ़ रहा है, उसी तेजी से साइबर अपराध भी बढ़ रहे हैं। आज साइबर अपराध से देश के हजारों लोग विशेष तौर पर वरिष्ठ नागरिक इसके शिकार हो रहे हैं। ऐसे बहुत से उदाहरण हैं जहां इन वरिष्ठ नागरिकों ने अपने जीवन भर की कमाई हुई पूंजी मिनटों में इन साइबर अपराधियों द्वारा की गई धोखाधड़ी से गवाई है। बाद में इन अपराधियों का कोई सुराग नहीं मिलता है। साइबर अपराध एक ऐसी समस्या है जो हमारे समाज को तेजी से निगल रही है। यह न केवल व्यक्तिगत डेटा की सुरक्षा के लिए खतरा है, बल्कि यह हमारे देश की सुरक्षा के लिए भी एक बड़ा खतरा है। साइबर

अपराध के विभिन्न रूप हैं जैसे हैकिंग, फिशिंग, साइबर बुलिंग और ऑन लाइन धोखाधड़ी। इन अपराधों को करने वाले लोग अक्सर हमारे डेटा को चोरी करने या हमें नुकसान पहुँचाने के लिए नए और नवाचारी तरीके ढूँढते हैं। अब समय आ गया है जब सरकार को इस विषय में कड़ी से कड़ी और तुरन्त कार्यवाही करने की आवश्यकता है। मेरा यह मानना है कि सरकार इस विषय पर कार्यवाही कर रही है, लेकिन साइबर अपराध के मामलों की जांच करने और अपराधियों को पकड़ने के लिए विशेष टीमों का गठन करने की आवश्यकता है। मेरी सरकार से प्रार्थना है कि इससे पहले कि बहुत देर हो जाये और हमारी आर्थिक स्थिति को नुकसान पहुँचे, सरकार अविलम्ब सख्त से सख्त कार्यवाही करें और इन अपराधियों को कड़ी से कड़ी सजा दिलवाये। जब तक ऐसा नहीं होगा ये साइबर अपराधी हमारी स्थिति और हमारे समाज के ताने बाने को खोखला करते रहेंगे।

**(v) Need for investigation into alleged mismanagement of National Health Mission funds in Himachal Pradesh**

**SHRI ANURAG SINGH THAKUR (HAMIRPUR):** There is an alarming mismanagement of National Health Mission (NHM) funds in Himachal Pradesh, by the State Government that came into light recently. High court also pointed out grave irregularities in the utilization of ₹521 crore allocated for 2024-25. The affidavit of HP State Government was not upto the level to account for improvements in rural healthcare infrastructure. This is not an isolated incident, the state also grapples with severe doctor shortages in primary health care centers, with 43 PHCs without medical officers despite massive transfers and only 11 new appointments. Also a ₹400 crore Ayushman-Himcare scam uncovered in April 2025, involving fake claims and data theft. All these point out to irregularities made by the State Government, which is depriving people of their

right to healthcare. This breach of public trust and endangering lives through this blatant misuse of central funds needs to be investigated. I urge the Central Government to conduct a detailed audit of all centrally sponsored schemes and Central Sector Schemes in Himachal Pradesh to uncover the truth, ensure accountability and prevent further leakage of funds. Himachal Pradesh deserves transparency and efficient health care to realize the goals of Ayushman Bharat.

**(vi) Need to establish Sainik Schools in Jalore Parliamentary  
Constituency, Rajasthan**

**श्री लुम्बाराम चौधरी (जालौर) :** जालौर संसदीय क्षेत्र (राजस्थान) अंतर्गत जालौर और सिरोही भौगोलिक रूप से बहुत ही समृद्ध क्षेत्र है। यह क्षेत्र रेगिस्तान और पहाड़ से घिरा है। इस क्षेत्र की जनता स्वाभाविक रूप से साहसी वीर और कठोर परिश्रमी है। जालौर जिला अंतराष्ट्रीय सीमा से लगा हुआ है। चितलवाना व सरवाना पुलिस स्टेशन के अंतर्गत स्थित क्षेत्र को अंतराष्ट्रीय सीमा के रूप में अधिसूचित क्षेत्र घोषित है। सिरोही जिला नीति आयोग के अंतर्गत आकांक्षी जिला में शामिल है। पिंडवाडा टीएसपी क्षेत्र है।

जालौर जिला साक्षरता एवं शिक्षा के क्षेत्र में पिछड़ा हुआ है तथा जिले की साक्षरता दर 2011 की जनगणना के अनुसार 55.58 प्रतिशत है, जिसमें पुरुषों एवं महिलाओं की साक्षरता दर क्रमशः 71.83 तथा 38.73 है।

माउंट आबू में केन्द्रीय रिजर्व पुलिस बल का ऑफिसर ट्रेनिंग सेंटर है। यहाँ के हजारों की संख्या में युवा सेना में सेवारत हैं तथा हजारों की संख्या में जिले में पूर्व सैनिक निवास करते हैं। इनके बच्चों को देशभक्ति की भावना से ओत प्रोत शिक्षा देने की आवश्यकता है। आप से आग्रह है कि यहाँ के छात्र सेना को अपने कैरियर के रूप में चुन सकें, इसके लिए जालौर व सिरोही दोनों जिलों में सैनिक स्कूल खुलवाने के लिए आवश्यक कदम उठाए जायें।

**(vii) Need to set up an ESIC Hospital in Bhadohi Parliamentary Constituency, Uttar Pradesh**

**डॉ. विनोद कुमार बिंद (भदोही) :** मेरा लोकसभा क्षेत्र भदोही वैश्विक मानचित्र पर कालीन के निर्माण और निर्यात के लिए जाना जाता है। लाखों की संख्या में श्रमिक भदोही परिक्षेत्र में कालीन कारोबार से जुड़े हैं यह एक ऐसा क्षेत्र है जहां प्रत्येक गांव में श्रमिक अपने घरों पर कालीन बुनाई एवं अन्य तरह का कार्य करते हैं साथ ही कालीन कंपनियों, फैक्ट्रियों में श्रमिकों के द्वारा काम किया जाता है। भदोही को विशिष्ट निर्यात क्षेत्र का दर्जा प्राप्त है। 15545 रजिस्टर्ड श्रमिक है जबकि 2 लाख से ज्यादा श्रमिक ऐसे हैं जो अपने घरों से कालीन बुनाई एवं अन्य तरह का कार्य करते हैं। श्रमिकों की बड़ी संख्या को देखते हुए भदोही में ईएसआईसी अस्पताल निर्माण आवश्यक है। ईएसआईसी अस्पताल के निर्माण से लाखों श्रमिकों को इसका सीधा लाभ मिलेगा। श्रमिकों को इलाज के लिए ईएसआईसी अस्पताल से बड़ी सहूलियत मिलेगी। लाखों कामगारों का इलाज निःशुल्क होने से उनकी आर्थिक स्थिति में बड़ा बदलाव आयेगा।

**(viii) Regarding construction of roads under Bharat Mala Project in Jharkhand**

**श्री बिद्युत बरन महतो (जमशेदपुर) :** मैं सरकार का ध्यान झारखंड राज्य की एक अति आवश्यक सड़क परियोजना की ओर आकर्षित करना चाहता हूँ। भारतमाला परियोजना के अंतर्गत एक नया पथ प्रस्तावित है, जो जमशेदपुर शहर को बाइपास करते हुए ओड़ीसा के टांगबिल्ला (NH-49 एवं NH-220 जंक्शन) तक जाएगा। पहला खंड, कांदरवेडा (NH-18) से प्रारंभ होकर गम्हरिया, हेंसल, पातापानी होते हुए टंगबिला तक 111 किमी लंबा है। दूसरा खंड, भिलाई पहाड़ी से पटहेसल तक 28 किमी लंबा है, जिसमें 11 किमी भाग शहरी क्षेत्र से गुजरता है और एलेवेटेड मार्ग का प्रस्ताव है। यह मार्ग न केवल जमशेदपुर एवं चाईबासा शहरों को बाइपास सुविधा देगा, बल्कि टाटा स्टील, टाटा मोटर्स, रंगटा स्टील जैसी प्रमुख औद्योगिक इकाइयों, आयडा औद्योगिक क्षेत्र और पूरे कोल्हान क्षेत्र

के लिए दक्षिण भारत से सीधा सड़क संपर्क उपलब्ध कराएगा। साथ ही, पारडीह काली मंदिर से होकर पटमदा, काटिन, झिलमिली होते हुए बांकुड़ा तक एक नया मार्ग प्रस्तावित किया गया है, जो जमशेदपुर को दुर्गापुर स्टील सिटी से जोड़ेगा और टाटा स्टील से दुर्गापुर स्टील प्लांट तक माल परिवहन को सुलभ बनाएगा। मैं माननीय सड़क परिवहन एवं राजमार्ग मंत्री जी से आग्रह करता हूँ कि इन महत्वपूर्ण मार्गों के निर्माण पर शीघ्र निर्णय लें और कार्य प्रारंभ कराएं।

**(ix) Need to provide details of expenditure incurred on treatment of patients under PM Jan Arogya Yojana at the time of discharge from the hospital**

**श्री जनार्दन मिश्रा (रीवा) :** प्रधानमंत्री जन आरोग्य योजना के अंतर्गत आयुष्मान कार्डधारक हर साल 5 लाख रुपये तक का मुफ्त इलाज करवा सकता है जिसका पूरा खर्च सरकार उठाती है। ये सुविधा सरकारी एवं प्राइवेट दोनों तरह के अस्पतालों में मिलती है। इसके अन्तर्गत लाभार्थी को अस्पताल में इलाज के दौरान कितना पैसा खर्च हुआ इसका कोई प्रमाण अस्पताल के द्वारा डिस्चार्ज होने के बाद लाभार्थी को नहीं दिया जाता है, आपके माध्यम से मेरा आग्रह है कि अस्पताल में भर्ती के दौरान होने वाले सभी खर्च जाँच में कितना खर्च हुआ दवाइयों का कितना हुआ, अन्य मेडिकल उपकरण में कितना लगा आदि का खर्च विवरण अनुसार एक प्रति लाभार्थी मरीज को भी अस्पताल से डिस्चार्ज होने के टाइम उपलब्ध करायी जाए।

**(x) Need for establishment of a medical college/super specialty hospital in Malkangiri district of Odisha**

**SHRI BALABHADRA MAJHI (NABARANGPUR):** Malkangiri District in my Parliamentary Constituency, Nabarangpur, Odisha is provided with least medical facilities. For critical ailments the people of this District are forced to go to Visakhapatnam in Andhra Pradesh, which is about 300 KM away. Many times the patients are dying en-route to Visakhapatnam. It is therefore requested to



sanction one medical college/Super Speciality Hospital for Malkangiri, so that precious lives of this District can be saved at a minimum cost.

**(xi) Need to renew the lease of plots and houses allotted to people in Delhi who came as refugees during partition in 1947**

**श्री रामवीर सिंह बिधूड़ी (दक्षिण दिल्ली) :** 1947 में देश के विभाजन के समय हजारों शरणार्थी दिल्ली आए थे। इन शरणार्थियों को दिल्ली में कई स्थानों पर मकान और प्लॉट देकर बसाया गया था। जिन कॉलोनियों में इन्हें बसाया गया था, उनमें किंग्सवे कैम्प (अब जीटीबी नगर) खान मार्केट, मालवीय नगर, निज़ामुद्दीन, लाजपत नगर, कालकाजी, जंगपुरा, राजेंद्र नगर, वेस्ट पटेल नगर और मोती नगर आदि शामिल हैं। सभी शरणार्थियों को प्लॉट और मकान लीज पर दिए गए थे लेकिन अब इन मकानों की लीज की अवधि खत्म हो चुकी है। लीज खत्म होने के कारण वे न तो मकान में कोई रेनोवेशन का काम करा सकते हैं, न उसकी मरम्मत करा सकते हैं, न अपने बच्चों में उसका बंटवारा कर सकते हैं और बेचने का तो सवाल ही पैदा नहीं होता। इन प्लॉटों और मकानों की लीज की अवधि बढ़ाकर इन हजारों लोगों को तुरंत राहत दी जाए। इसके साथ ही मेरा यह भी अनुरोध है कि इन प्लॉटों और मकानों को फ्रीहोल्ड करने की प्रक्रिया भी तुरंत ही शुरू की जाए ताकि वे उस सम्पत्ति के मालिकाना अधिकार प्राप्त कर सकें जहां उनकी पीढ़ियां 77 सालों से रह रही हैं।

**(xii) Regarding implementation of 'Rural Prosperity and Resilience Programme' in Maharajganj Parliamentary Constituency, Bihar**

**श्री जनार्दन सिंह सीग्रीवाल (महाराजगंज) :** मैं सरकार का ध्यान अविलम्बनीय लोक महत्व के एक मामले की ओर आकर्षित करना चाहता हूँ। यह मामला भारत सरकार के ग्रामीण विकास मंत्रालय द्वारा संचालित किये जाने वाले "ग्रामीण समृद्धि और लचीलापन कार्यक्रम" को महाराजगंज लोकसभा क्षेत्र, बिहार में जल्द से जल्द शुरू करने के संबंध में है। मेरा संसदीय क्षेत्र महाराजगंज, बिहार एक ग्रामीण बाहुल्य एवं कृषि प्रधान क्षेत्र है। हमारे संसदीय क्षेत्र के युवा किसान, ग्रामीण महिलाएँ, सीमांत

और छोटे किसान, ग्रामीण युवा तथा भूमिहीन परिवार के लिए नए रोजगार और व्यवसायों के सृजन में तेजी लाने की अति आवश्यकता है। यह आवश्यकता वित्त मंत्रालय के "ग्रामीण समृद्धि और लचीलापन कार्यक्रम" को लागू करके पूर्ण किया जा सकता है क्योंकि इस कार्यक्रम का उद्देश्य ही ग्रामीण क्षेत्रों में आर्थिक अवसर पैदा करते हुए ग्रामीण अर्थव्यवस्था को मजबूती प्रदान करना है, जिससे कि ग्रामीण क्षेत्रों से शहर की ओर पलायन को रोका जा सके। अतः सरकार से मेरा अनुरोध है कि वह इस मामले पर तत्काल ध्यान देते हुए मेरे संसदीय क्षेत्र महाराजगंज, बिहार में इसे लागू करने हेतु आवश्यक कारवाई करे।

**(xiii) Need to address the problem of pollution of river Sutlej due to untreated sewage and industrial effluents from Punjab**

**SHRI RAO RAJENDRA SINGH (JAIPUR RURAL):** Rajasthan receives its share of Ravi-Beas & Sutlej water from the Harike barrage. The water quality of the river Sutlej is affected due to discharge of untreated/partially treated sewage and industrial effluent from cities and towns of Punjab including Ludhiana, Jalandhar and Phagwara. Multiple surveys carried out by the CPCB, Punjab Pollution Control Board and the Rajasthan Water Resources department indicate high levels of total coliform and fecal coliform in both the Ferozepur and Rajasthan Feeders. Since the problem was first identified through a complaint by the state of Rajasthan to the CPCB, the states have had multiple rounds of communications, to little fruition. Widespread pollution in an important source of drinking water and irrigation has caused several health complications among people such as skin diseases, gastroenteritis, indigestion and loss of eyesight among others. Especially in the districts of Hanumangarh and Sri Ganganagar,

regular exposure to contaminated water has propped up a cancer epidemic, taking a significant share of their population within its grasp. Given that there has been significant delay in the redressal to the matter, there is need for urgent government intervention by means of a Parliamentary committee.

**(xiv) Need to ensure efficient implementation of Jal Jeevan Mission in all parts of the country**

**SUSHRI PRANITI SUSHILKUMAR SHINDE (SOLAPUR):** The Jal Jeevan Mission, though ambitious in scope, faces serious credibility and implementation challenges. The Expenditure Finance Committee's decision to slash the Jal Shakti Ministry's funding demand by 46% raises concerns about flawed financial planning. This is particularly alarming amid allegations of inflated work contracts in several states, pointing to weak accountability and oversight mechanisms. Transparency in tendering, timely cost audits, and independent third-party evaluations remain inadequate. The Government's silence on investigations into these irregularities erodes public trust, as does the lack of a publicly available audit detailing financial discrepancies. With a ₹1.25 lakh crore shortfall, financially weaker states risk stalled progress, deepening regional disparities in tap water access. Further, the Mission's singular focus on tap connections overlooks crucial aspects like water quality, source sustainability, and supply duration. There is limited data on functional service delivery metrics such as hours of daily supply. The credibility gap widens with the JJM dashboard continuing to report outdated coverage figures, even as NSS and rural

household data suggest far lower actual penetration. Without updated and verified household data, the Mission's claims risk being seen as inflated. A transparent overhaul is essential to restore faith and ensure equitable water access.

**(xv) Need to exclude crop and education loans from the ambit of credit scores as a criteria to avail loans from Banks**

**SUSHRI S. JOTHIMANI (KARUR):** I wish to draw the attention of the Hon'ble Finance Minister to the rising anxiety caused by the credit scoring system dominated by private agencies like CIBIL, Equifax, Experian, and CRIF High Mark. Recently, a notification mandating CIBIL score checks for Kisan Credit Card (KCC) loans in Tamil Nadu's cooperative societies triggered fear and protests among farmers, later requiring government clarification. This reflects a deeper systemic problem. Farmers who default due to natural calamities are often ineligible for future loans of any kind, undermining the purpose of government-sanctioned loan waivers. Equally unjust is the denial of education loans to deserving students based on their parents' low CIBIL scores — penalizing them for factors beyond their control and reinforcing intergenerational inequality. These credit scores are generated by opaque private algorithms with no audit mechanism or flexibility to consider ground realities like informal incomes, caste/gender-based exclusion, or first-time borrowers. Public banks have little say and borrowers lack grievance redressal. I urge the Government to exclude crop and education loans from credit scores and establish a Public

Credit Registry under direct regulatory supervision to ensure fairness, transparency, and inclusive financial access.

**(xvi) Need to develop and beautify Shri Achaleshwar Mahadev Temple in Gurdaspur Parliamentary Constituency, Punjab under PRASHAD scheme**

**श्री सुखजिंदर सिंह रंधावा (गुरदासपुर) :** मैं सरकार का ध्यान मेरे लोकसभा क्षेत्र गुरदासपुर में स्थित, करोड़ों श्रद्धालुओं की आस्था के केंद्र, एक अत्यंत महत्वपूर्ण और ऐतिहासिक तीर्थ स्थल की ओर आकर्षित करना चाहता हूँ। गुरदासपुर के बटाला नगर के पास स्थित यह पावन स्थल, श्री अचलेश्वर महादेव मंदिर है, जो भगवान शिव और माता पार्वती के ज्येष्ठ पुत्र, श्री कार्तिक स्वामी को समर्पित है। यह उत्तर भारत में भगवान कार्तिकेय का एकमात्र मंदिर माना जाता है और इसका संबंध सत्ययुग से है। यहां पर हर साल कार्तिकेय माह की हर नौवीं-दसवीं तिथि को लगने वाले उत्तर भारत के प्रमुख मेले में भारी तादाद में देश विदेश से श्रद्धालु पहुंचते हैं और अपनी मनोकामना के लिए पूजा करते हैं। इसकी ऐतिहासिक और धार्मिक महत्ता को देखते हुए, इसमें पर्यटन की अपार संभावनाएं हैं। यदि इस स्थल का विकास किया जाए तो यह क्षेत्र एक प्रमुख धार्मिक पर्यटन केंद्र के रूप में उभर सकता है। अतः मेरा केंद्र सरकार और माननीय पर्यटन मंत्री जी से अनुरोध है कि इस पावन तीर्थ के महत्व को देखते हुए, इसके समग्र विकास और सौन्दर्यीकरण के लिए इसे मंत्रालय की 'प्रसाद' योजना के अंतर्गत शामिल किया जाए, ताकि देश-विदेश से आने वाले श्रद्धालुओं को बेहतर सुविधाएं मिल सकें।

**(xvii) Regarding water and air pollution in Bhandara – Gondiya Parliamentary Constituency, Maharashtra**

**डॉ. प्रशांत यादवराव पडोले (भंडारा-गोंदिया) :** मैं सरकार और पर्यावरण मंत्रालय का ध्यान मेरे संसदीय क्षेत्र भंडारा-गोंदिया में जल और वायु प्रदूषण की बढ़ती गंभीरता की ओर आकर्षित करना चाहता हूँ। नाग नदी, जो पहले शुद्ध जल का स्रोत थी, अब औद्योगिक अपशिष्ट और सीवेज से

अत्यधिक प्रदूषित हो चुकी है, जिससे गोसीखुर्द बैकवॉटर क्षेत्र के सैकड़ों गांवों में जलजनित रोग, त्वचा संक्रमण और श्वसन संबंधी समस्याएँ बढ़ गई हैं। तिरोड़ा में स्थित एक निजी Thermal Power Plant से निकलने वाली फ्लाई ऐश और अशोधित गर्म जल के कारण क्षेत्र की भूमि, जलस्रोत और जनस्वास्थ्य पर प्रतिकूल प्रभाव पड़ा है। CSE की 2022 की रिपोर्ट के अनुसार यह देश के सर्वाधिक प्रदूषण फैलाने वाले संयंत्रों में है, जिसका फ्लाई ऐश उपयोग मात्र 55% है, जबकि मानक 100% है। इसके अतिरिक्त, भंडारा-गोंदिया जैसे औद्योगिक क्षेत्र में एक भी रीयल-टाइम AQMS केंद्र नहीं है। NGT के निर्देशों के बावजूद सीवेज ट्रीटमेंट पर ठोस कार्यवाही नहीं हुई है। अतः मैं मांग करता हूँ कि तिरोड़ा संयंत्र का स्वतंत्र पर्यावरणीय ऑडिट कराया जाए, AQMS केंद्र स्थापित हों, जल प्रदूषण पर वैज्ञानिक सर्वे हो और MPCB नियमित सार्वजनिक रिपोर्ट जारी करें।

**(xviii) Need to ensure fair compensation on agricultural land proposed to be acquired from farmers in Punjab**

**DR. AMAR SINGH (FATEHGARH SAHIB):** Punjab Government has recently announced that it plans to acquire 65000 acres of prime agricultural land near major cities under its land pooling policy. However the State Government has decided to do so without paying any monetary compensation to the affected farmers. The land Acquisition Act was passed in 2013 with the aim to ensure that consent and fair compensation would always be part of all future state led efforts to take land from private land holders especially farmers. However in Punjab's case the Government has proposed a scheme where farmers will get back 1200 yards for every acre of their land acquired. This at the face of it violates the spirit of natural justice. State action to take away private property has to be followed with full and fair monetary compensation. The unfairness of

the proposed state scheme is accentuated by the fact that the land being acquired especially outside Ludhiana is worth Rs. 3-4 Cr per acre. To take away such valuable land from a farmer without financial compensation needs to be stopped. If carried out it will set an unfortunate precedent and defeat the purpose of having an all encompassing law like the land acquisition act.

**(xix) Need for establishment of an AIIMS in Raichur district, Karnataka**

**SHRI G. KUMAR NAIK (RAICHUR):** I wish to draw attention of the Government to an indefinite protest of over 1,000 days under the aegis of Raichur AIIMS Horata Samiti. People's representatives, irrespective of their party affiliations have supported it. And what they seek is a basic Constitutional right. Raichur is an aspirational district and part of Kalyan Karnataka covered under Article 371J of the Constitution – identified as extremely backward. Raichur continues to bear a high number of infectious diseases and malnourished women and children. People spend large percentage of their income on medical treatment - often travelling long distances for care that should be accessible locally. Central Government has granted sanction for AIIMS in every major state. However, Karnataka is the only large state which is yet to be sanctioned. Hon'ble Chief Minister of Karnataka has requested Hon'ble Prime Minister as well as Hon'ble Minister of Health & family Welfare on numerous occasions by means of letters and personal meetings. As the representative of Karnataka's only two aspirational districts – Raichur and Yadgir – I have also raised this issue on the floor of the House earlier. And today, once again, I urge the Central Government

to sanction AIIMS for Karnataka at Raichur at the earliest.

**(xx) Regarding issues pertaining to Opium cultivators in Aonla  
Parliamentary Constituency, Uttar Pradesh**

**श्री नीरज मौर्य (आंवला) :** मेरे निर्वाचन क्षेत्र आमला लोकसभा के अंतर्गत किसानों को अफीम की खेती के लाइसेंस दिए गए थे। जनपद बरेली में लगभग 4000 किसानों के पास उक्त खेती करने के लाइसेंस थे परंतु इस वर्ष किसानों के लाइसेंस निर्गत नहीं हुए जिसके कारण सभी किसान भाइयों को बहुत असुविधा हो रही है। सभी बहुत परेशान हैं।

अतः मैं चाहूंगा कि किसानों की उक्त समस्या के समाधान हेतु संबंधित अधिकारियों को निर्देशित करने का कष्ट करें।

**(xxi) Regarding merger of government schools in Uttar Pradesh**

**श्री आदित्य यादव (बदायूं) :** उ०प्र० में परिषदीय विद्यालयों को मर्जर के नाम पर बंद किया जा रहा है। वैसे भी परिषदीय विद्यालयों में गरीब तबके के बच्चे शिक्षा ग्रहण करने जाते हैं। वह भी सरकार द्वारा अब यह कह कर बंद किया जा रहा है कि जिस परिषदीय विद्यालय में 50 बच्चे से कम होंगे उस विद्यालय को किसी अन्य विद्यालय में मर्जर किया जाएगा। मैं यह भी अवगत कराना चाहता हूँ कि मेरे द्वारा जिलाधिकारी से मर्जर किये जाने स्कूलों की सूचना चाही गयी किन्तु सूचना अभी तक प्राप्त नहीं हुई। जो भी परिषदीय विद्यालय बंद करके उसे किसी अन्य विद्यालय में मर्जर किया जा रहा है उसकी दूरी अधिक होने के कारण छोटे-छोटे बच्चे विद्यालय नहीं पहुंच पाएँगे तथा शिक्षा से वंचित रह जाएँगे। जहाँ सरकार कहती है सबका साथ सबका विकास, यह कैसा साथ तथा विकास है कि उ०प्र० में गरीब के बच्चों को शिक्षा से वंचित कर दिया जाए। आज हम विश्व गुरु बनने की बात कर रहे हैं वहीं दूसरी तरफ हम गरीब बच्चों को शिक्षा से वंचित कर रहे हैं। मैं जापान की बात बताता हूँ जहाँ जापान के होकाईदो द्वीप के कामी शिराताकि गाँव में एक बच्ची को स्कूल ले जाने तथा वापस लाने के लिए एक ट्रेन चलाई जाती है यह ट्रेन विशेष रूप से उस बच्ची के लिए है और उसके अलावा



कोई और इस पर सवार नहीं होता हैं। ट्रेन का समय भी बच्ची के स्कूल के समय के अनुसार समायोजित किया गया है। प्राइमरी स्कूलों को मर्जर किये जाने से वहाँ के शिक्षक, शिक्षामित्र तथा रसोइयें बेरोजगार हो जाएँगे। मैं केन्द्र सरकार से अनुरोध करता हूँ कि वह इस मामले को संज्ञान में लेते हुए उ०प्र० सरकार को दिशानिर्देशित करते हुए परिषदीय स्कूलों में बच्चों की कमी के नाम पर मर्जर करने से रोके जाने की कृपा करें।

**(xxii) Need to provide stoppage to Mangalore - Coimbatore Intercity Express and Ernakulam-Karaikal Express at Podanur Junction**

**SHRI ESWARASAMY K. (POLLACHI):** Built by the British in 1861, Podanur railway station is the third railway station in South India. It houses the Railway Signal and Telecommunication Factory, Railway Hospital, Railway School, Railway Signal Training Centre, Railway Engineering Office and several railway offices belonging to the Railways. Podanur railway station with five platforms is a major junction railway station. Similarly, the work of converting the metre gauge line from Podanur to Dindigul to broad gauge was started in 2008 and completed in 2017. Southern Railway said that once this line is converted to broad gauge, the trains operated in the metre gauge will resume, but even after all these years, the trains stopped have not been operated. Trains should be operated in areas Tirunelveli, and Mangalore - Coimbatore Intercity Express (22609 / 22610), Ernakulam - Karaikal (16187 / 16188) Express should be stopped at Podanur Junction. Similarly, the people of Coimbatore have been continuously demanding that the Chennai Central to Palakkad train number (22651/22652) stop at Madathukulam in the morning and evening. I request the

Railway Ministry to consider the demands of the public and start the above trains at the earliest.

**(xxiii) Need to promote production of Jaggery (Gur) in Valmikinagar  
Parliamentary Constituency, Bihar**

**श्री सुनील कुमार (वाल्मीकि नगर) :** सदन के माध्यम से माननीय मंत्री जी का ध्यान अपने संसदीय क्षेत्र वाल्मीकिनगर की ओर आकृष्ट करते हुए कहना है कि मेरे संसदीय क्षेत्र में कई चीनी मील है इसके कारण यहाँ पर गन्ना किसानों की संख्या सर्वाधिक है। किन्तु कुछ वर्षों से चीनी मिलों के प्रबंधन एवं व्यवस्था में विफलता के कारण किसान गन्ना फसल का उत्पादन कम करते जा रहे हैं। क्योंकि चीनी मिल वाले गन्ना बाहर के जिले से पहले मंगाते हैं एवं लोकल किसानों का गन्ना बाद में लेते हैं जिस कारण किसानों में अब इस फसल का उत्पादन करने में रुचि नहीं रह गयी है। अतः मैं माननीय मंत्री जी से आग्रह करता हूँ कि पूर्व की तरह गन्ना फसल के प्रति किसानों के आकर्षण को बनाए रखने के लिए लघु एवं कुटीर उद्योग के रूप में गुड उत्पादन को बढ़ावा देने की आवश्यकता है। इससे एक तरफ जहाँ गन्ना किसान का उत्साहवर्धन होगा वहीं दूसरी तरफ रोजगार के अवसर में भारी वृद्धि होगी।

**(xxiv) Regarding problems being faced by people due to privatization of  
hospitals in Mumbai, Maharashtra**

**SHRI SANJAY DINA PATIL (MUMBAI NORTH-EAST):** I wish to raise a serious concern about the growing trend of privatizing public hospitals in Mumbai, particularly under the PPP model. I would like to share the example of M.T. Agarwal Hospital in Mulund. Despite public funds used for its redevelopment, it remains shut, and there are plans to hand it over to private operators. The same is happening with hospitals in Bandra, Vikhroli, Borivali, Govandi and Mankhurd.

These hospitals serve lakhs of people, especially those from slum areas who rely solely on Government healthcare. If these hospitals are privatized, most services will be out of reach for the poor. In areas like Govandi and Mankhurd citizens are demanding affordable and accessible healthcare, not commercialization. Past PPP attempts have led to staff mismanagement and poor services. I demand that the Government stop further privatization, ensure all redeveloped hospitals remain fully public, and bring in a clear, transparent health policy that protects the needs of the poor.

**(xxv) Need to provide fair pension to senior citizens by revising the pension calculation formula under Employees' Pension Scheme (EPS)**

**SHRIMATI SUPRIYA SULE (BARAMATI):** wish to draw the attention of the Government to the faults in EPS-95 scheme. In November 2022, the Supreme Court permitted eligible employees who hadn't chosen the EPFO pension to opt for EPS-95. On 30 November 2024, the EPFO stated that it had issued pension payment orders to only 16,282 out of the 17,48,775 subscribers of the scheme, and rejected 2,60,352 applications. There has been continuous growth in the EPS corpus, yet few pensioners appear to have reaped the benefits of this growth. In 2022-23, only 27,000 pensioners received over Rs 5,000 per month, while a majority got Rs 1,000 or less. The average pension was Rs 1,506. These figures remain low due to the Government's failure to raise the minimum pension for EPS beneficiaries or link it to inflation. To ensure the social security of senior citizens, the Government should revise the pension calculation formula.

Pensions should remain intact if a pensioner dies before their spouse receives benefits. Applications should be processed transparently, with guidelines to avert arbitrary rejections. The pension index needs updating, and the minimum pension should be revised. I urge the Government to ensure that senior citizens receive a fair pension, their hard-earned right.

**(xxvi) Need to restore the route of Nanded-Mumbai Vande Bharat Express from Chhatrapati Sambhajinagar to Mumbai in Maharashtra**

**SHRI SANDIPANRAO ASARAM BHUMARE (AURANGABAD):** The route of Vande Bharat Express train (20705) currently running from Nanded to Mumbai should be reversed and it should be from Ch. Sambhajinagar to Mumbai. Sambhajinagar is the gateway to Marathwada and is an important city in historical, tourist, industrial and educational terms. There are many world-class tourist destinations here like Verul-Ajanta Caves, Daulatabad Fort. Also, this city is an important industrial and educational Center. Earlier, Vande Bharat train (20705) service was started from Sambhajinagar, which provided fast and comfortable travel to the passengers. Thousands of passengers used to travel by train. These districts were provided with the facility of reaching Mumbai before noon by this train and completing various important tasks on time. This train gave a big boost to the local economy and tourism. This train was the only fast, convenient and well-equipped train service that met the daily and business needs of the passengers in this area. But a few days back, suddenly this Vande Bharat Express train route was changed to Nanded-Mumbai. Therefore, the

passengers in my area of work as well as the businessmen, students, tourists and the general public in the surrounding areas are facing a lot of inconvenience. I humbly request the Honourable Minister of Railways to restore the route of the Nanded-Mumbai Vande Bharat train to Ch. Sambhajinagar-Mumbai.

**(xxvii) Need to confer Bharat Ratna on Jagdev Prasad who laid down his life fighting for the rights of depressed classes**

**श्री अभय कुमार सिन्हा (औरंगाबाद) :** अमर शहीद जगदेव प्रसाद भारत के उन अग्रणी समाजवादी नेताओं में से एक थे, जिन्होंने अपना सम्पूर्ण जीवन सामाजिक न्याय, बराबरी, और शोषित-वंचित समुदायों के अधिकारों के लिए समर्पित कर दिया। उन्हें 'भारत का लेनिन' कहा गया क्योंकि उन्होंने जातिवादी और सामंती व्यवस्था के खिलाफ खुलकर संघर्ष किया। 9 सितम्बर 1974 को कुर्था (अरवल, बिहार) में वे पुलिस की गोली का शिकार होकर शहीद हो गए। उनका बलिदान आज भी बिहार और देशभर के पिछड़े, दलित, आदिवासी, वंचित वर्गों के युवाओं के लिए प्रेरणा का स्रोत है। भारत रत्न देश का सर्वोच्च नागरिक सम्मान है, जो उन व्यक्तित्वों को दिया जाता है जिन्होंने भारत के निर्माण, चेतना और मूल्यों को गहराई से प्रभावित किया हो। जगदेव बाबू का जीवन और बलिदान न केवल बिहार बल्कि पूरे भारत के लिए सामाजिक क्रांति का प्रतीक रहा है। उन्हें भारत रत्न से सम्मानित करना वंचित तबकों को न्याय और गौरव का एहसास कराना होगा। अतः मैं भारत सरकार से आग्रह करता हूँ कि अमर शहीद जगदेव प्रसाद जी को मरणोपरांत "भारत रत्न" से सम्मानित करने की प्रक्रिया प्रारंभ की जाए।

**(xxviii) Need to set up posts for checking of vehicles at specific points on national highways**

**श्री हनुमान बेनीवाल (नागौर) :** सड़क परिवहन एवं राजमार्ग मंत्री जी का ध्यान राष्ट्रीय राजमार्गों पर परिवहन विभाग के उड़न दस्तों द्वारा चैकिंग के नाम पर अचानक वाहनों को रुकवाने से हो रहे

हादसों के संबंध में आकर्षित करते हुए बताना चाहता हूँ। राज्यों में खास तौर पर मेरे राजस्थान में परिवहन विभाग सड़को पर जिस तरह RTO उड़न दस्ते वाहन चालकों को, खास तौर पर ट्रकों को चैकिंग के नाम पर परेशान करते हैं वो किसी से छुपा हुआ नहीं है। यह उड़न दस्ते जहां मर्जी हो वहां वाहनों को रोक देते हैं और आकस्मिक रूप से किसी भी वाहन को रुकवाने पर दुर्घटना होने की संभावना ज्यादा होती है और सैकड़ों दुर्घटनाएं हो भी चुकी है। रोड़ सेफ्टी के अनुसार किसी भी वाहन को आकस्मिक रोकना दुर्घटना को निमंत्रण देना है। केवल राजस्थान में परिवहन विभाग के 50 से अधिक गार्डों/अधिकारियों की मृत्यु भी ऐसे अचानक वाहनों को रुकवाने से हुई है। इसलिए वाहनों की चैकिंग हेतु विशिष्ट स्थानों पर ही चैक पोस्ट बने, इसके लिए मंत्री जी देश के तमाम राज्यों के परिवहन मंत्रियों के साथ बैठक करें और विशिष्ट एसओपी बनाये ताकि इस कारण से सड़क हादसे नहीं हो।

---

... (व्यवधान)

**माननीय सभापति :** माननीय सदस्यगण, बहुत महत्वपूर्ण बिल आपके सामने है। मणिपुर जीएसटी संशोधन बिल लगा हुआ है।

... (व्यवधान)

**माननीय सभापति :** कृपया आप अपने कर्तव्य का पालन करें।

... (व्यवधान)

#### **14.02 hrs**

*At this stage, Shri Abhay Kumar Sinha, Shri Rahul Kaswan, Shrimati Satabdi Roy Banerjee, Shri Ram Shiromani Verma and some other hon. Members came and stood on the floor near the Table.*

... (Interruptions)

**माननीय सभापति :** माननीय सदस्यगण, आखिर आप किसकी माँग कर रहे हैं?

... (व्यवधान)

**माननीय सभापति :** यह एसआईआर का विषय चुनाव आयोग के परव्यू में है । इसकी अकाउंटिबिलिटी चुनाव आयोग की है और चुनाव आयोग अभी उस प्रोसेस में है । उस पर आपत्ति नहीं होनी चाहिए । अभी प्रोसेस चल रहा है ।

... (व्यवधान)

**HON. CHAIRPERSON:** Shri Manickam Tagore, you are quite a senior Member and you are quite aware.

... (*Interruptions*)

**माननीय सभापति :** आप किस पर चर्चा करेंगे? जब अभी एसआईआर चल रहा है, इलेक्शन कमीशन डोर टू डोर वेरिफाई कर रहा है । उस पर आपत्ति आ रही है ।

... (व्यवधान)

**माननीय सभापति :** श्री अर्जुन राम मेघवाल जी, आप कुछ कहना चाहते हैं?

... (व्यवधान)

**विधि और न्याय मंत्रालय के राज्य मंत्री; तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल) :** सर, यह मामला सुप्रीम कोर्ट में विचाराधीन है । ... (व्यवधान)

**माननीय सभापति :** माननीय सदस्यगण, मैं आप सभी से कहना चाहता हूँ कि एसआईआर का मामला सुप्रीम कोर्ट के समक्ष विचाराधीन है ।

... (व्यवधान)

**HON. CHAIRPERSON:** Mr. Tagore, it is already *sub judice* in the Supreme Court. You should wait...

... (*Interruptions*)

**माननीय सभापति :** इसलिए मैं आप सबसे कहूंगा अपनी सीटों पर जाएं ।

... (व्यवधान)

**माननीय सभापति :** हैबी ईडन साहब, आप अपनी सीट पर जाएं ।

... (व्यवधान)

**माननीय सभापति :** राहुल कास्वां जी, आप अपनी सीट पर जाएं ।

... (व्यवधान)

**माननीय सभापति :** सब लोग अपनी सीटों पर जाएं । हम आपको अवसर देंगे । सबको अवसर देंगे ।

... (व्यवधान)

**माननीय सभापति :** मैं आप सबको, आपकी बात को कहने का अवसर दूंगा ।

... (व्यवधान)

**माननीय सभापति :** जिस मामले को आप उठाना चाहते हैं, एसआईआर का मामला चुनाव आयोग के परव्यू में है और सुप्रीम कोर्ट में विचाराधीन है । इसलिए इस पर चर्चा नहीं हो सकती है ।

... (व्यवधान)

**माननीय सभापति :** आज का जो एजेंडा है, अब आप उस पर चर्चा करेंगे ।

... (व्यवधान)

**माननीय सभापति :** मैं आप सबसे आग्रह करता हूँ कि आज का जो एजेंडा है – आइटम नंबर – 20ए से 20डी, यह बहुत महत्वपूर्ण है ।

... (व्यवधान)

**माननीय सभापति :** यह जो मणिपुर गुड्स एण्ड सर्विसेज़ टैक्स (अमेंडमेंट) ऑर्डिनंस, 2025 है, जिसका बिल ले कर आ रहे हैं ।

... (व्यवधान)



**14.04 hrs**

**STATUTORY RESOLUTION RE: DISAPPROVAL OF MANIPUR GOODS  
AND SERVICES TAX (AMENDMENT) ORDINANCE, 2025 (No. 1 of 2025)  
AND  
MANIPUR GOODS AND SERVICES TAX (AMENDMENT) BILL, 2025**

**माननीय सभापति :** अब आइटम नंबर-20ए और 20बी विचार के लिए एक साथ लिए जाएंगे।

... (व्यवधान)

**माननीय सभापति :** श्री एन.के. प्रेमचन्द्रन जी, क्या आप इस महत्वपूर्ण विषय पर निरनुमोदन संकल्प मूव करेंगे और उस पर कुछ कहना चाहेंगे?

... (व्यवधान)

**माननीय सभापति :** एडवोकेट डीन कुरियाकोस जी।

... (व्यवधान)

**माननीय सभापति :** प्रो. सौगत राय जी।

... (व्यवधान)

**माननीय सभापति :** माननीय मंत्री जी।

... (व्यवधान)

**वित्त मंत्री; तथा कॉरपोरेट कार्य मंत्री (श्रीमती निर्मला सीतारमण) :** सर, आइटम 20ए के बाद 20बी को मूव करना है।... (व्यवधान) Can I do that? ... (*Interruptions*)

**HON. CHAIRPERSON:** Yes.

... (*Interruptions*)

**SHRIMATI NIRMALA SITHARAMAN:** Sir, I beg to move:

“That the Bill further to amend the Manipur Goods and Services Tax Act,  
2017, be taken into consideration.”

**माननीय सभापति :** आप कुछ कहना चाहती हैं? Do you want to say something about the Bill?

... (*Interruptions*)

**श्रीमती निर्मला सीतारमण:** सर, यह जीएसटी का विषय है । Before that, we had an Ordinance. ... (*Interruptions*)

**HON. CHAIRPERSON:** Do you want to say something on the Manipur Goods and Services Tax (Amendment) Bill, 2025?

... (*Interruptions*)

**SHRIMATI NIRMALA SITHARAMAN:** Yes, Sir. I will just highlight the importance of this Bill. There was a GST Council's decision because of which all States had to change their respective State Acts, which was done by State Acts by all States. But because Manipur was under disturbance, they could not do it through the State Legislature. Therefore, they brought in an Ordinance. That Ordinance's time expired and we could not come to the House because the State Assembly was still on. ... (*Interruptions*)

Subsequently, we brought one more Ordinance -- after the Ordinance was passed -- by which time, you had the State coming under the President's Rule. Therefore, that Ordinance will have to become a law. So, we are amending the State GST Act by introducing this Bill to replace the Ordinance. So, it is a constitutional necessity. It has to be taken up now. If it does not pass through now, the State will have difficulty in implementing the GST amendments, which have long been approved by the Council, and their revenue will get affected

because they would not have the authority to charge on certain items on which the GST Council has already passed, all States have also passed, because they were able to amend their Acts. ... (*Interruptions*)

So, I would think that it is very important constitutionally to serve that State to have its GST collection enabled. The Ordinance be converted into a Bill and the House should pass it. Thank you. ... (*Interruptions*)

**माननीय सभापति:** माननीय सदस्यगण, कृपया आप एक संवैधानिक बाध्यता को समझिए। माननीय मंत्री जी ने इस बिल को प्रस्तुत करते समय इस बात का उल्लेख किया है कि जो मणिपुर की परिस्थितियां हैं और जीएसटी काउंसिल में जो विषय आया है, वह राज्य का विषय है। उसकी संघीय ढाँचे में एक संवैधानिक बाध्यता है।

... (व्यवधान)

**माननीय सभापति:** माननीय सदस्यगण, मैं आप सभी से आग्रह करता हूँ कि माननीय मंत्री जी ने इस बिल को रखा है और उन्होंने इस पर कहा है कि यह बिल पास करना आवश्यक है, नहीं तो कठिनाइयां उत्पन्न हो जाएंगी।

... (व्यवधान)

**माननीय सभापति:** ऐसी तमाम वस्तुएं, जिनको जीएसटी में लाने के लिए यहां परस्पर सहमति से निश्चय किया गया है। अगर आप उस कॉन्स्टिट्यूशनल बाइंडिंग पर, विधेयक पर विचार करना चाहते हैं तो मैं आपको बोलने का मौका दूंगा।

... (व्यवधान)

**माननीय सभापति:** माननीय सदस्यगण, मैं आप सबसे उम्मीद करता हूँ। क्या आप इस सदन में पहले दिन से शोर करने के लिए आए हैं? क्या आप इस सदन में केवल हंगामा करेंगे?

... (व्यवधान)

**माननीय सभापति:** माननीय सदस्यगण, आप पहले अपनी-अपनी सीट्स पर जाइए, तभी मैं आपको बोलने का मौका दूंगा। आपकी क्या जिम्मेदारी बनती है? श्यामकुमार बर्वे जी, आखिर आपकी क्या जिम्मेदारी है? आपकी जिम्मेदारी बनती है कि आप इस विधेयक पर चर्चा करें। शताब्दी राय जी, क्या आप इस विधेयक पर चर्चा नहीं करेंगी?

... (व्यवधान)

**माननीय सभापति:** यह बहुत महत्वपूर्ण विधेयक है। मैं आप सभी को समय दूंगा। गौरव जी, मैं आपको समय दे सकता हूँ, लेकिन आप इनको वेल में से जाने के लिए कहिए। कृपया, आप इन्हें कहिए कि अगर ये वेल से जाएंगे तो मैं आपको अवसर दूंगा।

... (व्यवधान)

**माननीय सभापति:** जय प्रकाश जी, चन्नी साहब, सैलजा जी, मैं आपसे कह रहा हूँ कि आप अपने सदस्यों को वापस जाने के लिए कहिए। क्या यह सदन का आचरण है? आपको पूरा देश देख रहा है। यहां पर उपनेता खड़े हैं। कांग्रेस पार्टी के आपके उपनेता खड़े हैं। आपके उपनेता खड़े हैं और आप वेल में हैं। आप उनका लिहाज कीजिए। आप कहां पर हैं? यहां पर उपनेता खड़े हैं और आप लोग वेल में हैं। क्या यह सम्मान है? आपको आपके नेता के प्रति भी सम्मान नहीं है?

... (व्यवधान)

**माननीय सभापति:** माननीय सदस्यगण, आप अपने नेता के प्रति सम्मान रखिए। आपके नेता कुछ कहना चाहते हैं। बर्वे साहब, क्या आपको अपने नेता के प्रति सम्मान नहीं है? आपके उपनेता कुछ कहना चाहते हैं इसलिए आप सदन को सुचारु रूप से चलने दीजिए।

... (व्यवधान)

**माननीय सभापति:** प्रश्न यह है:

“कि मणिपुर माल और सेवा कर अधिनियम, 2017 का और संशोधन करने वाले विधेयक पर विचार किया जाए।”

*प्रस्ताव स्वीकृत हुआ।*

... (व्यवधान)

**माननीय सभापति:** अब सभा विधेयक पर खंडवार विचार करेगी।

प्रश्न यह है:

‘कि खंड 2 से 38 विधेयक के अंग बनें।’

*प्रस्ताव स्वीकृत हुआ।*

*खंड 2 से 38 विधेयक में जोड़ दिए गए।*

... (व्यवधान)

**माननीय सभापति:** मैं आपसे कह रहा हूँ कि आप विधेयक पर खंडवार चर्चा करें। आप खंडवार चर्चा करने के लिए तैयार नहीं हैं। आप केवल नहीं-नहीं कह रहे हैं। यह सदन की परंपरा है, सदन की मर्यादा है कि किसी विधेयक पर अगर आप मतदान कर रहे हैं और उस विधेयक पर चेयर आपको अवसर के साथ अनुमति दे रही है कि आप उस विधेयक पर चर्चा करें।

... (व्यवधान)

**माननीय सभापति:** बैन्नी बेहनन साहब आप सीनियर मेंबर हैं, आप इन्हें समझाइए।

... (व्यवधान)

**माननीय सभापति:** प्रश्न यह है:

“कि खंड 1, अधिनियमन सूत्र और विधेयक का पूरा नाम विधेयक के अंग बने।”

*प्रस्ताव स्वीकृत हुआ।*

*खंड 1, अधिनियमन सूत्र और विधेयक का पूरा नाम विधेयक में जोड़ दिए गए।*

... (व्यवधान)

**माननीय सभापति:** माननीय मंत्री जी, अब आप प्रस्ताव करें कि विधेयक को पारित किया जाए।

**SHRIMATI NIRMALA SITHARAMAN:** Sir, I beg to move:

“That the Bill be passed.”... (*Interruptions*)

**माननीय सभापति:** प्रश्न यह है:

“कि विधेयक को पारित किया जाए।”

प्रस्ताव स्वीकृत हुआ।

---

... (व्यवधान)

**14.13 hrs**

**MANIPUR BUDGET, 2025-26- GENERAL DISCUSSION  
AND  
DEMANDS FOR GRANTS- (MANIPUR), 2025-26**

**माननीय सभापति:** आइटम नंबर 20 सी और डी एक साथ लिये जायेंगे।

... (व्यवधान)

**माननीय सभापति:** प्रस्ताव प्रस्तुत हुआ:

“कि अनुदानों की मांगों की सूची के स्तम्भ 2 में मांग संख्या 1 से 50 के सामने दर्शाए गए मान शीर्षों के सम्बन्ध में, 31 मार्च, 2026 को समाप्त होने वाले वर्ष के दौरान संदाय के क्रम में होने वाले खर्चों की अदायगी हेतु आवश्यक राशियों की पूर्ती के लिए अनुदानों की मांगों की सूची के स्तम्भ 3 में दर्शायी गयी राजस्व लेखा और पूँजी लेखा सम्बन्धी राशियों से अनधिक सम्बंधित राशियां, मणिपुर राज्य की संचित निधि में से भारत के राष्ट्रपति को प्रदान की जाए।”

## Demands for Grants (Manipur) for Year 2025-26 Submitted to the Vote of Lok Sabha

| SCHEDULE/ LIST OF DEMANDS FOR GRANTS 2025-26<br>अनुसूची/ अनुदान मांगों की सूची 2025-26 |                                   |                           |                                            |                                                             |              |
|----------------------------------------------------------------------------------------|-----------------------------------|---------------------------|--------------------------------------------|-------------------------------------------------------------|--------------|
| No. of Demand / Appropriation<br>मांग की संख्या / विनियोजन                             | Services and Purposes             | सेवाएँ और उद्देश्य        | Sums not exceeding<br>राशि अधिकतम          |                                                             |              |
|                                                                                        |                                   |                           | Voted by Parliament<br>संसद द्वारा स्वीकृत | Charged on the Consolidated Fund<br>समेकित निधि पर प्रभारित | Total<br>कुल |
| (1)                                                                                    | (2)                               |                           | (3)                                        |                                                             |              |
|                                                                                        |                                   |                           | ₹                                          | ₹                                                           | ₹            |
| 1                                                                                      | State Legislature                 | राज्य विधानमंडल           |                                            |                                                             |              |
|                                                                                        | (Revenue)                         | (राजस्व)                  | 3093422000                                 | 27918000                                                    | 3121340000   |
|                                                                                        | (Capital)                         | (पूँजीगत)                 | 128500000                                  |                                                             | 128500000    |
| 2                                                                                      | Council of Ministers              | मंत्री परिषद्             |                                            |                                                             |              |
|                                                                                        | (Revenue)                         | (राजस्व)                  | 125670000                                  |                                                             | 125670000    |
|                                                                                        | (Capital)                         | (पूँजीगत)                 | 16000000                                   |                                                             | 16000000     |
|                                                                                        | Governor                          | राज्यपाल                  |                                            |                                                             |              |
|                                                                                        | (Revenue)                         | (राजस्व)                  |                                            | 84720000                                                    | 84720000     |
|                                                                                        | (Capital)                         | (पूँजीगत)                 |                                            | 2500000                                                     | 2500000      |
|                                                                                        | Interest Payment & Debt Services  | ब्याज भुगतान और ऋण सेवाएँ |                                            |                                                             |              |
|                                                                                        | (Revenue)                         | (राजस्व)                  |                                            | 12085922000                                                 | 12085922000  |
|                                                                                        | (Capital)                         | (पूँजीगत)                 |                                            | 64491217000                                                 | 64491217000  |
|                                                                                        | Manipur Public Service Commission | मणिपुर लोक सेवा आयोग      |                                            |                                                             |              |
|                                                                                        | (Revenue)                         | (राजस्व)                  |                                            | 73589000                                                    | 73589000     |
| 3                                                                                      | Secretariat                       | सचिवालय                   |                                            |                                                             |              |
|                                                                                        | (Revenue)                         | (राजस्व)                  | 1330967000                                 | 18380000                                                    | 1349347000   |
|                                                                                        | (Capital)                         | (पूँजीगत)                 | 102900000                                  | 22000000                                                    | 124900000    |
| 4                                                                                      | Land Resources                    | भूमि संसाधन               |                                            |                                                             |              |
|                                                                                        | (Revenue)                         | (राजस्व)                  | 1386191000                                 |                                                             | 1386191000   |
| 5                                                                                      | Finance Department                | वित्त विभाग               |                                            |                                                             |              |
|                                                                                        | (Revenue)                         | (राजस्व)                  | 33978395000                                |                                                             | 33978395000  |
|                                                                                        | (Capital)                         | (पूँजीगत)                 | 97228000                                   |                                                             | 97228000     |
| 6                                                                                      | Transport                         | परिवहन                    |                                            |                                                             |              |
|                                                                                        | (Revenue)                         | (राजस्व)                  | 288871000                                  |                                                             | 288871000    |
|                                                                                        | (Capital)                         | (पूँजीगत)                 | 7500000                                    |                                                             | 7500000      |
| 7                                                                                      | Police                            | पुलिस                     |                                            |                                                             |              |
|                                                                                        | (Revenue)                         | (राजस्व)                  | 34623997000                                |                                                             | 34623997000  |



| SCHEDULE/ LIST OF DEMANDS FOR GRANTS 2025-26               |                                                         |                                              |                                            |                                                             |              |
|------------------------------------------------------------|---------------------------------------------------------|----------------------------------------------|--------------------------------------------|-------------------------------------------------------------|--------------|
| अनुसूची/ अनुदान मांगों की सूची 2025-26                     |                                                         |                                              |                                            |                                                             |              |
| No. of Demand / Appropriation<br>मांग की संख्या / विनियोजन | Services and Purposes                                   | सेवाएँ और उद्देश्य                           | Sums not exceeding<br>राशि अधिकतम          |                                                             |              |
|                                                            |                                                         |                                              | Voted by Parliament<br>संसद द्वारा स्वीकृत | Charged on the Consolidated Fund<br>समेकित निधि पर प्रभारित | Total<br>कुल |
| (1)                                                        | (2)                                                     |                                              | (3)                                        |                                                             |              |
|                                                            |                                                         |                                              | ₹                                          | ₹                                                           | ₹            |
|                                                            | (Capital)                                               | (पूँजीगत)                                    | 1915581000                                 |                                                             | 1915581000   |
| 8                                                          | Public Works Department                                 | लोक निर्माण विभाग                            |                                            |                                                             |              |
|                                                            | (Revenue)                                               | (राजस्व)                                     | 1560350000                                 | 33000000                                                    | 1593350000   |
|                                                            | (Capital)                                               | (पूँजीगत)                                    | 3498193000                                 | 50000000                                                    | 3548193000   |
| 9                                                          | Information and Publicity                               | सूचना और प्रचार                              |                                            |                                                             |              |
|                                                            | (Revenue)                                               | (राजस्व)                                     | 152179000                                  |                                                             | 152179000    |
|                                                            | (Capital)                                               | (पूँजीगत)                                    | 10500000                                   |                                                             | 10500000     |
| 10                                                         | Education                                               | शिक्षा                                       |                                            |                                                             |              |
|                                                            | (Revenue)                                               | (राजस्व)                                     | 28709275000                                |                                                             | 28709275000  |
|                                                            | (Capital)                                               | (पूँजीगत)                                    | 798410000                                  |                                                             | 798410000    |
| 11                                                         | Medical, Health and Family Welfare Services             | चिकित्सा, स्वास्थ्य एवं परिवार कल्याण सेवाएँ |                                            |                                                             |              |
|                                                            | (Revenue)                                               | (राजस्व)                                     | 13034252000                                |                                                             | 13034252000  |
|                                                            | (Capital)                                               | (पूँजीगत)                                    | 543669000                                  |                                                             | 543669000    |
| 12                                                         | Municipal Administration, Housing and Urban Development | नगर प्रशासन, आवास और शहरी विकास              |                                            |                                                             |              |
|                                                            | (Revenue)                                               | (राजस्व)                                     | 3932527000                                 |                                                             | 3932527000   |
|                                                            | (Capital)                                               | (पूँजीगत)                                    | 364623000                                  |                                                             | 364623000    |
| 13                                                         | Labour and Employment                                   | श्रम एवं रोजगार                              |                                            |                                                             |              |
|                                                            | (Revenue)                                               | (राजस्व)                                     | 466056000                                  |                                                             | 466056000    |
|                                                            | (Capital)                                               | (पूँजीगत)                                    | 52500000                                   |                                                             | 52500000     |
| 14                                                         | Department of Tribal Affairs and Hills                  | जनजातीय कार्य और पर्वतीय विभाग               |                                            |                                                             |              |
|                                                            | (Revenue)                                               | (राजस्व)                                     | 9853445000                                 |                                                             | 9853445000   |
|                                                            | (Capital)                                               | (पूँजीगत)                                    | 243914000                                  |                                                             | 243914000    |
| 15                                                         | Consumer Affairs, Food and Public Distribution          | उपभोक्ता कार्य, खाद्य एवं सार्वजनिक वितरण    |                                            |                                                             |              |
|                                                            | (Revenue)                                               | (राजस्व)                                     | 821996000                                  |                                                             | 821996000    |
|                                                            | (Capital)                                               | (पूँजीगत)                                    | 20300000                                   |                                                             | 20300000     |
| 16                                                         | Co-operation                                            | सहकारिता                                     |                                            |                                                             |              |
|                                                            | (Revenue)                                               | (राजस्व)                                     | 295566000                                  |                                                             | 295566000    |

| SCHEDULE/ LIST OF DEMANDS FOR GRANTS 2025-26<br>अनुसूची/ अनुदान मांगों की सूची 2025-26 |                                                         |                                                          |                                            |                                                             |              |
|----------------------------------------------------------------------------------------|---------------------------------------------------------|----------------------------------------------------------|--------------------------------------------|-------------------------------------------------------------|--------------|
| No. of Demand / Appropriation<br>मांग की संख्या / विनियोजन                             | Services and Purposes                                   | सेवाएँ और उद्देश्य                                       | Sums not exceeding<br>राशि अधिकतम          |                                                             |              |
|                                                                                        |                                                         |                                                          | Voted by Parliament<br>संसद द्वारा स्वीकृत | Charged on the Consolidated Fund<br>समेकित निधि पर प्रभारित | Total<br>कुल |
| (1)                                                                                    | (2)                                                     |                                                          | (3)                                        |                                                             |              |
|                                                                                        |                                                         |                                                          | ₹                                          | ₹                                                           | ₹            |
|                                                                                        | (Capital)                                               | (पूँजीगत)                                                | 60000000                                   |                                                             | 60000000     |
| 17                                                                                     | Agriculture                                             | कृषि                                                     |                                            |                                                             |              |
|                                                                                        | (Revenue)                                               | (राजस्व)                                                 | 1996014000                                 |                                                             | 1996014000   |
|                                                                                        | (Capital)                                               | (पूँजीगत)                                                | 87810000                                   |                                                             | 87810000     |
| 18                                                                                     | Animal Husbandry and Veterinary including Dairy Farming | पशुपालन और पशु चिकित्सा जिसमें दुग्धालय कृषि भी शामिल है |                                            |                                                             |              |
|                                                                                        | (Revenue)                                               | (राजस्व)                                                 | 1342774000                                 |                                                             | 1342774000   |
|                                                                                        | (Capital)                                               | (पूँजीगत)                                                | 33900000                                   |                                                             | 33900000     |
| 19                                                                                     | Environment and Forest                                  | पर्यावरण एवं वन                                          |                                            |                                                             |              |
|                                                                                        | (Revenue)                                               | (राजस्व)                                                 | 6979553000                                 |                                                             | 6979553000   |
|                                                                                        | (Capital)                                               | (पूँजीगत)                                                | 717500000                                  |                                                             | 717500000    |
| 20                                                                                     | Community and Rural Development                         | सामाजिक एवं ग्रामीण विकास                                |                                            |                                                             |              |
|                                                                                        | (Revenue)                                               | (राजस्व)                                                 | 16063587000                                |                                                             | 16063587000  |
|                                                                                        | (Capital)                                               | (पूँजीगत)                                                | 1898378000                                 |                                                             | 1898378000   |
| 21                                                                                     | Textiles, Commerce & Industries                         | वस्त्र, वाणिज्य एवं उद्योग                               |                                            |                                                             |              |
|                                                                                        | (Revenue)                                               | (राजस्व)                                                 | 790756000                                  |                                                             | 790756000    |
|                                                                                        | (Capital)                                               | (पूँजीगत)                                                | 4600000                                    |                                                             | 4600000      |
| 22                                                                                     | Public Health Engineering                               | सार्वजनिक स्वास्थ्य इंजीनियरिंग                          |                                            |                                                             |              |
|                                                                                        | (Revenue)                                               | (राजस्व)                                                 | 1201020000                                 |                                                             | 1201020000   |
|                                                                                        | (Capital)                                               | (पूँजीगत)                                                | 4891028000                                 |                                                             | 4891028000   |
| 23                                                                                     | Power                                                   | बिजली                                                    |                                            |                                                             |              |
|                                                                                        | (Revenue)                                               | (राजस्व)                                                 | 3566969000                                 |                                                             | 3566969000   |
|                                                                                        | (Capital)                                               | (पूँजीगत)                                                | 500000000                                  |                                                             | 500000000    |
| 24                                                                                     | Vigilance & Anti-Corruption Department                  | सतर्कता एवं भ्रष्टाचार निरोधक विभाग                      |                                            |                                                             |              |

| SCHEDULE/ LIST OF DEMANDS FOR GRANTS 2025-26               |                                                           |                                           |                                            |                                                             |              |
|------------------------------------------------------------|-----------------------------------------------------------|-------------------------------------------|--------------------------------------------|-------------------------------------------------------------|--------------|
| अनुसूची/ अनुदान मांगों की सूची 2025-26                     |                                                           |                                           |                                            |                                                             |              |
| No. of Demand / Appropriation<br>मांग की संख्या / विनियोजन | Services and Purposes                                     | सेवाएँ और उद्देश्य                        | Sums not exceeding<br>राशि अधिकतम          |                                                             |              |
|                                                            |                                                           |                                           | Voted by Parliament<br>संसद द्वारा स्वीकृत | Charged on the Consolidated Fund<br>समेकित निधि पर प्रभारित | Total<br>कुल |
| (1)                                                        | (2)                                                       |                                           | (3)                                        |                                                             |              |
|                                                            |                                                           |                                           | ₹                                          | ₹                                                           | ₹            |
|                                                            | (Revenue)                                                 | (राजस्व)                                  | 70268000                                   |                                                             | 70268000     |
|                                                            | (Capital)                                                 | (पूँजीगत)                                 | 400000                                     |                                                             | 400000       |
| 25                                                         | Youth Affairs and Sports Department                       | युवा कार्यक्रम एवं खेल विभाग              |                                            |                                                             |              |
|                                                            | (Revenue)                                                 | (राजस्व)                                  | 907798000                                  |                                                             | 907798000    |
|                                                            | (Capital)                                                 | (पूँजीगत)                                 | 95500000                                   |                                                             | 95500000     |
| 26                                                         | Administration of Justice                                 | न्याय प्रशासन                             |                                            |                                                             |              |
|                                                            | (Revenue)                                                 | (राजस्व)                                  | 1037244000                                 | 649100000                                                   | 1686344000   |
|                                                            | (Capital)                                                 | (पूँजीगत)                                 | 540125000                                  |                                                             | 540125000    |
| 27                                                         | Election                                                  | चुनाव                                     |                                            |                                                             |              |
|                                                            | (Revenue)                                                 | (राजस्व)                                  | 205551000                                  |                                                             | 205551000    |
|                                                            | (Capital)                                                 | (पूँजीगत)                                 | 2001000                                    |                                                             | 2001000      |
| 28                                                         | State Excise                                              | राज्य आबकारी                              |                                            |                                                             |              |
|                                                            | (Revenue)                                                 | (राजस्व)                                  | 126538000                                  |                                                             | 126538000    |
|                                                            | (Capital)                                                 | (पूँजीगत)                                 | 12300000                                   |                                                             | 12300000     |
| 29                                                         | Sales Tax, Other Taxes/Duties on Commodities and Services | बिक्री कर, माल और सेवाओं पर अन्य कर/शुल्क |                                            |                                                             |              |
|                                                            | (Revenue)                                                 | (राजस्व)                                  | 53414000                                   |                                                             | 53414000     |
|                                                            | (Capital)                                                 | (पूँजीगत)                                 | 3500000                                    |                                                             | 3500000      |
| 30                                                         | Planning                                                  | योजना                                     |                                            |                                                             |              |
|                                                            | (Revenue)                                                 | (राजस्व)                                  | 807832000                                  |                                                             | 807832000    |
|                                                            | (Capital)                                                 | (पूँजीगत)                                 | 16673511000                                |                                                             | 16673511000  |
| 31                                                         | Fire Protection and Control                               | अग्नि सुरक्षा और नियंत्रण                 |                                            |                                                             |              |
|                                                            | (Revenue)                                                 | (राजस्व)                                  | 251730000                                  |                                                             | 251730000    |
|                                                            | (Capital)                                                 | (पूँजीगत)                                 | 300000000                                  |                                                             | 300000000    |
| 32                                                         | Jails                                                     | जेलों                                     |                                            |                                                             |              |
|                                                            | (Revenue)                                                 | (राजस्व)                                  | 434386000                                  |                                                             | 434386000    |
|                                                            | (Capital)                                                 | (पूँजीगत)                                 | 9200000                                    |                                                             | 9200000      |
| 33                                                         | Home Guards                                               | होम गार्ड                                 |                                            |                                                             |              |



| SCHEDULE/ LIST OF DEMANDS FOR GRANTS 2025-26               |                                    |                         |                                            |                                                             |              |
|------------------------------------------------------------|------------------------------------|-------------------------|--------------------------------------------|-------------------------------------------------------------|--------------|
| अनुसूची/ अनुदान मांगों की सूची 2025-26                     |                                    |                         |                                            |                                                             |              |
| No. of Demand / Appropriation<br>मांग की संख्या / विनियोजन | Services and Purposes              | सेवाएँ और उद्देश्य      | Sums not exceeding<br>राशि अधिकतम          |                                                             |              |
|                                                            |                                    |                         | Voted by Parliament<br>संसद द्वारा स्वीकृत | Charged on the Consolidated Fund<br>समेकित निधि पर प्रभारित | Total<br>कुल |
| (1)                                                        | (2)                                |                         | (3)                                        |                                                             |              |
|                                                            |                                    |                         | ₹                                          | ₹                                                           | ₹            |
|                                                            | (Revenue)                          | (राजस्व)                | 573775000                                  |                                                             | 573775000    |
|                                                            | (Capital)                          | (पूँजीगत)               | 13000000                                   |                                                             | 13000000     |
| 34                                                         | Rehabilitation                     | पुनर्वास                |                                            |                                                             |              |
|                                                            | (Revenue)                          | (राजस्व)                | 3027965000                                 |                                                             | 3027965000   |
|                                                            | (Capital)                          | (पूँजीगत)               | 2340801000                                 |                                                             | 2340801000   |
| 35                                                         | Printing                           | मुद्रण                  |                                            |                                                             |              |
|                                                            | (Revenue)                          | (राजस्व)                | 57030000                                   |                                                             | 57030000     |
|                                                            | (Capital)                          | (पूँजीगत)               | 4000000                                    |                                                             | 4000000      |
| 36                                                         | Minor Irrigation                   | लघु सिंचाई              |                                            |                                                             |              |
|                                                            | (Revenue)                          | (राजस्व)                | 253854000                                  |                                                             | 253854000    |
|                                                            | (Capital)                          | (पूँजीगत)               | 325585000                                  |                                                             | 325585000    |
| 37                                                         | Fisheries                          | मत्स्य पालन             |                                            |                                                             |              |
|                                                            | (Revenue)                          | (राजस्व)                | 356542000                                  |                                                             | 356542000    |
|                                                            | (Capital)                          | (पूँजीगत)               | 9500000                                    |                                                             | 9500000      |
| 38                                                         | Panchayat                          | पंचायत                  |                                            |                                                             |              |
|                                                            | (Revenue)                          | (राजस्व)                | 1377777000                                 |                                                             | 1377777000   |
|                                                            | (Capital)                          | (पूँजीगत)               | 301000                                     |                                                             | 301000       |
| 39                                                         | Sericulture                        | रेशम पालन               |                                            |                                                             |              |
|                                                            | (Revenue)                          | (राजस्व)                | 295654000                                  |                                                             | 295654000    |
|                                                            | (Capital)                          | (पूँजीगत)               | 3000000                                    |                                                             | 3000000      |
| 40                                                         | Water Resources Department         | जल संसाधन विभाग         |                                            |                                                             |              |
|                                                            | (Revenue)                          | (राजस्व)                | 660420000                                  |                                                             | 660420000    |
|                                                            | (Capital)                          | (पूँजीगत)               | 2717429000                                 |                                                             | 2717429000   |
| 41                                                         | Art and Culture                    | कला और संस्कृति         |                                            |                                                             |              |
|                                                            | (Revenue)                          | (राजस्व)                | 512925000                                  |                                                             | 512925000    |
|                                                            | (Capital)                          | (पूँजीगत)               | 14200000                                   |                                                             | 14200000     |
| 42                                                         | State Academy of Training          | राज्य प्रशिक्षण अकादमी  |                                            |                                                             |              |
|                                                            | (Revenue)                          | (राजस्व)                | 993000000                                  |                                                             | 993000000    |
|                                                            | (Capital)                          | (पूँजीगत)               | 12000000                                   |                                                             | 12000000     |
| 43                                                         | Horticulture and Soil conservation | बागवानी और मृदा संरक्षण |                                            |                                                             |              |

| SCHEDULE/ LIST OF DEMANDS FOR GRANTS 2025-26               |                                                                       |                                                       |                                            |                                                             |              |
|------------------------------------------------------------|-----------------------------------------------------------------------|-------------------------------------------------------|--------------------------------------------|-------------------------------------------------------------|--------------|
| अनुसूची/ अनुदान मांगों की सूची 2025-26                     |                                                                       |                                                       |                                            |                                                             |              |
| No. of Demand / Appropriation<br>मांग की संख्या / विनियोजन | Services and Purposes                                                 | सेवाएँ और उद्देश्य                                    | Sums not exceeding<br>राशि अधिकतम          |                                                             |              |
|                                                            |                                                                       |                                                       | Voted by Parliament<br>संसद द्वारा स्वीकृत | Charged on the Consolidated Fund<br>समेकित निधि पर प्रभारित | Total<br>कुल |
| (1)                                                        | (2)                                                                   | (3)                                                   |                                            |                                                             |              |
|                                                            |                                                                       |                                                       | ₹                                          | ₹                                                           | ₹            |
|                                                            | (Revenue)                                                             | (राजस्व)                                              | 1044491000                                 |                                                             | 1044491000   |
|                                                            | (Capital)                                                             | (पूँजीगत)                                             | 289000000                                  |                                                             | 289000000    |
| 44                                                         | Social Welfare                                                        | समाज कल्याण                                           |                                            |                                                             |              |
|                                                            | (Revenue)                                                             | (राजस्व)                                              | 8426225000                                 |                                                             | 8426225000   |
|                                                            | (Capital)                                                             | (पूँजीगत)                                             | 210076000                                  |                                                             | 210076000    |
| 45                                                         | Tourism                                                               | पर्यटन                                                |                                            |                                                             |              |
|                                                            | (Revenue)                                                             | (राजस्व)                                              | 281651000                                  |                                                             | 281651000    |
|                                                            | (Capital)                                                             | (पूँजीगत)                                             | 20704000                                   |                                                             | 20704000     |
| 46                                                         | Science and Technology                                                | विज्ञान और प्रौद्योगिकी                               |                                            |                                                             |              |
|                                                            | (Revenue)                                                             | (राजस्व)                                              | 58455000                                   |                                                             | 58455000     |
|                                                            | (Capital)                                                             | (पूँजीगत)                                             | 17400000                                   |                                                             | 17400000     |
| 47                                                         | Minorities and Other Backward Classes and Scheduled Castes Department | अल्पसंख्यक और अन्य पिछड़ा वर्ग और अनुसूचित जाति विभाग |                                            |                                                             |              |
|                                                            | (Revenue)                                                             | (राजस्व)                                              | 929114000                                  |                                                             | 929114000    |
|                                                            | (Capital)                                                             | (पूँजीगत)                                             | 819325000                                  |                                                             | 819325000    |
| 48                                                         | Relief and Disaster Management                                        | राहत एवं आपदा प्रबंधन                                 |                                            |                                                             |              |
|                                                            | (Revenue)                                                             | (राजस्व)                                              | 3697740000                                 |                                                             | 3697740000   |
|                                                            | (Capital)                                                             | (पूँजीगत)                                             | 21500000                                   |                                                             | 21500000     |
| 49                                                         | Economics and Statistics                                              | अर्थशास्त्र और सांख्यिकी                              |                                            |                                                             |              |
|                                                            | (Revenue)                                                             | (राजस्व)                                              | 197786000                                  |                                                             | 197786000    |
|                                                            | (Capital)                                                             | (पूँजीगत)                                             | 12300000                                   |                                                             | 12300000     |
| 50                                                         | Information Technology                                                | सूचना प्रौद्योगिकी                                    |                                            |                                                             |              |
|                                                            | (Revenue)                                                             | (राजस्व)                                              | 463279000                                  |                                                             | 463279000    |
|                                                            | (Capital)                                                             | (पूँजीगत)                                             | 207933000                                  |                                                             | 207933000    |
|                                                            | Total:                                                                | कुल:                                                  | 232156101000                               | 77538346000                                                 | 309694447000 |

... (व्यवधान)

**माननीय सभापति:** एक बार मैं फिर रिक्वेस्ट कर रहा हूँ। क्या आप मणिपुर बजट पर आप चर्चा करना चाहते हैं?

... (व्यवधान)

**माननीय सभापति:** माननीय मंत्री जी, क्या आप मणिपुर बजट पर कुछ कहना चाहती हैं?

... (व्यवधान)

**वित्त मंत्री; तथा कॉरपोरेट कार्य मंत्री (श्रीमती निर्मला सीतारमण) :** सर, राष्ट्रपति शासन में आने के बाद मणिपुर के बजट में केन्द्र सरकार द्वारा इस वर्ष के लिए पूरा बजट पेश किया जा रहा है और डिस्कशनस भी हो रहे हैं। ... (व्यवधान) इससे पहले मणिपुर के लिए वोट ऑन अकाउंट हुआ, मगर इस वर्ष के लिए मणिपुर के लिए पूरा बजट हम अब डिस्कशन में ले रहे हैं। इसलिए मैं उसके दो-तीन मुख्य बिंदु रखना चाहती हूँ।

पहला, एडिशनल बजटरी आउटलेट्स, हम और अतिरिक्त पैसा मणिपुर के लिए डाल रहे हैं। यह मणिपुर के लिए आवश्यक है। यह मणिपुर के कानून-व्यवस्था की बेहतरी और वहां के डेवलपमेंट के लिए यह पैसा जा रहा है। ... (व्यवधान)

**माननीय सभापति :** कृपया आप लोग सुनें। माननीय मंत्री जी मणिपुर के बजट के लिए सरकार के क्या प्रस्ताव हैं, उस पर विचार कर रही हैं।

... (व्यवधान)

**माननीय सभापति :** औजला साहब, राहुल साहब, मैं आप सब से कह रहा हूँ, आप लोग कृपया सुनिए। आपको अपने नेता का सम्मान नहीं है। आपको अगर अपने नेता का सम्मान है, तो कृपया वेल खाली कर दें, मैं आपको बोलने का अवसर दे दूंगा। इस तरह से सदन की कार्यवाही नहीं होगी कि आप सदन के वेल में भी रहें और आपके उप नेता गौरव गोगोई जी खड़े रहें।

... (व्यवधान)

**श्रीमती निर्मला सीतारमण :** सर, मणिपुर के ऊपर विपक्ष के लोग कभी भी कुछ-न-कुछ विषय उठाते रहते हैं, यह उनका हक है। मगर जब सरकार के द्वारा बजट पेश किया जा रहा है, मणिपुर के लिए पैसा दे रहे हैं, मणिपुर के डेवलपमेंट के लिए सोच-विचार करके अच्छा कदम उठा रहे हैं, तो इस बात को सुनने की उनकी क्षमता नहीं है और न ही करेज है। ... (व्यवधान) एडिशनल अलोकेशन मैंने आपके सामने रखा है। ... (व्यवधान) उसमें दो हजार आठ सौ करोड़ रुपये मणिपुर के लिए इस बजट में एडिशनल अलोकेशन के नाम पर केन्द्र सरकार, प्रधानमंत्री मोदी जी की एडवाइस में हम मणिपुर के लिए दे रहे हैं। उसमें 1667 करोड़ रुपये उनके कैपिटल एक्सपेंडिचर के लिए जाएगा, जिससे मणिपुर में एसेट क्रिएशन होगा।

1231 करोड़ रुपये रेवेन्यू हेड में जा रहे हैं। ... (व्यवधान) मैं उसका विवरण यहां प्रस्तुत करना चाहती हूं। जिससे इसका महत्व हम समझ पाएंगे। ... (व्यवधान)

सर, इंटरनली डिसप्लेस्ड पर्सन्स मणिपुर में कैम्पस में रह रहे हैं। उनको सपोर्ट करने और उनके पुनर्वास के लिए हमने 523 करोड़ रुपये रखे हैं। ... (व्यवधान) सिक्योरिटी के लिए 542 करोड़ रुपये दे रहे हैं। ... (व्यवधान) सेन्ट्रल आर्म्ड फोर्स के डिप्लोयमेंट के लिए 500 करोड़ रुपये भी दे रहे हैं। ... (व्यवधान) लॉन्ग टर्म पब्लिक फाइनेंस के लिए दे रहे हैं। यह बहुत महत्वपूर्ण है। ... (व्यवधान) मणिपुर के लॉन्ग स्टैंडिंग लोन्स हाई इंटरेस्ट रेट पर हैं। उन हाई इंटरेस्ट लोन्स को क्लीयर करने के लिए 633 करोड़ रुपये हम मणिपुर को दे रहे हैं। ... (व्यवधान) प्री-पेमेंट करके हम हाई इंटरेस्ट लोन्स को क्लीयर कर रहे हैं। इसके अलावा स्पेशल अरिस्टेंस स्टेट्स को देते हैं, वह 50 साल के लिए इंटरेस्ट फ्री होता है ताकि स्टेट अपने कैपिटल एक्सपेंडिचर करवा पाएं। उसके लिए 700 करोड़ रुपये मणिपुर को दे रहे हैं। ... (व्यवधान) इसलिए इस बजट में रेवेन्यू रिसीट्स भी मैं बताना चाहती हूं। 21439 करोड़ रुपये रेवेन्यू रिसीट्स है। ... (व्यवधान) This is 21 per cent lower than the Vote on Account figures that were presented in March, 2025. फिर भी हम केन्द्र सरकार के द्वारा सपोर्ट करके उनको आगे ले जाने की कोशिश कर रहे हैं। ... (व्यवधान)

मैं आपसे निवेदन करना चाहती हूँ कि आप इस बिल को पारित करें।... (व्यवधान)

**माननीय सभापति:** अब, मैं वर्ष 2025-26 के लिए मणिपुर राज्य से संबंधित अनुदानों की मांगों को सभा में मतदान के लिए रखता हूँ।

... (व्यवधान)

**माननीय सभापति:** प्रश्न यह है:

“कि अनुदानों की मांगों की सूची के स्तम्भ 2 में मांग संख्या 1 से 50 के सामने दर्शाए गए मान शीर्षों के सम्बन्ध में, 31 मार्च, 2026 को समाप्त होने वाले वर्ष के दौरान संदाय के क्रम में होने वाले खर्चों की अदायगी हेतु आवश्यक राशियों की पूर्ति के लिए अनुदानों की मांगों की सूची के स्तम्भ 3 में दर्शायी गयी राजस्व लेखा और पूँजी लेखा सम्बन्धी राशियों से अनधिक सम्बंधित राशियां, मणिपुर राज्य की संचित निधि में से भारत के राष्ट्रपति को प्रदान की जाए।”

*प्रस्ताव स्वीकृत हुआ।*

---



... (व्यवधान)

**14.18 hrs**

**MANIPUR APPROPRIATION (NO.2) BILL, 2025\***

**HON. CHAIRPERSON:** Now, item No. 20E.

माननीय वित्त मंत्री जी ।

... (व्यवधान)

**वित्त मंत्री; तथा कॉरपोरेट कार्य मंत्री (श्रीमती निर्मला सीतारमण) :** सर, इंट्रोड्यूस करने से पहले आपकी इंडलर्जेस चाहती हूं। मणिपुर के लिए घड़ियाली आंसू बहाने वाली ओपोजिशन पार्टी आज उनको पैसा देने के समय में चर्चा से इंकार कर रही है। ... (व्यवधान) यह शेम है। ... (व्यवधान) बिलकुल शेम है। मणिपुर के हित में जो पैसा जा रहा है, ये उसके खिलाफ वोट कर रहे हैं। ... (व्यवधान) यह मणिपुर की जनता को समझना चाहिए। ... (व्यवधान)

**HON. CHAIRPERSON:** You should have patience to hear at least what the Finance Minister is saying. She is presenting Appropriation Bill.

... (*Interruptions*)

**SHRIMATI NIRMALA SITHARAMAN:** Sir, I rise to move for leave to introduce a Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Manipur for the services of the financial year 2025-26. ... (*Interruptions*)

**माननीय सभापति:** प्रश्न यह है:

“कि वित्तीय वर्ष 2025-26 की सेवाओं के लिए मणिपुर राज्य की संचित निधि में से कतिपय

---

\*Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 7.8.2025

राशियों के संदाय और विनियोग को प्राधिकृत करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए।”

*प्रस्ताव स्वीकृत हुआ।*

**SHRIMATI NIRMALA SITHARAMAN:** Sir, I introduce <sup>\*\*</sup>the Bill.

... (व्यवधान)

**माननीय सभापति:** आइटम नम्बर-20एफ, माननीय वित्त मंत्री जी।

**THE MINISTER OF FINANCE; AND MINISTER OF CORPORATE AFFAIRS**

**(SHRIMATI NIRMALA SITHARAMAN):** Sir, I beg to move:

“That the Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Manipur for the services of the financial year 2025-26, be taken into consideration.”

... (व्यवधान)

**माननीय सभापति :** प्रश्न यह है:

“कि वित्तीय वर्ष 2025-26 की सेवाओं के लिए मणिपुर राज्य की संचित निधि में से कतिपय राशियों के संदाय और विनियोग को प्राधिकृत करने वाले विधेयक पर विचार जाए।”

*प्रस्ताव स्वीकृत हुआ।*

... (व्यवधान)

**माननीय सभापति :** अब सभा विधेयक पर खंडवार विचार करेगी।

प्रश्न यह है:

“कि खंड 2 से 4 विधेयक के अंग बने।”

---

<sup>\*\*</sup> Introduced with the recommendation of the President.

प्रस्ताव स्वीकृत हुआ।

खंड 2 से 4 विधेयक में जोड़ दिए गए।

अनुसूची विधेयक में जोड़ दी गई।

खंड 1, अधिनियमन सूत्र और विधेयक का पूरा नाम विधेयक में जोड़ दिए गए।

**माननीय सभापति:** माननीय मंत्री जी, प्रस्ताव करें कि विधेयक पारित किया जाए।

**SHRIMATI NIRMALA SITHARAMAN:** Sir, I seek your indulgence. ...

(Interruptions) The Opposition, which was all the way talking on Manipur, is denying money from going to Manipur. ... (Interruptions) ये बजट के खिलाफ बोलने वाले ऑपोजिशन हैं। ... (व्यवधान)

**HON. CHAIRPERSON:** Only the speech of the Finance Minister will go on record.

... (Interruptions) ...\*

**माननीय सभापति:** केवल माननीय मंत्री जी का वक्तव्य रिकॉर्ड पर जाएगा। किसी और माननीय सदस्य का वक्तव्य रिकॉर्ड पर नहीं जाएगा।

... (व्यवधान) ...\*

**SHRIMATI NIRMALA SITHARAMAN:** Sir, I beg to move:

“That the Bill be passed”.

**माननीय सभापति :** प्रश्न यह है :

“कि विधेयक पारित किया जाए।”

प्रस्ताव स्वीकृत हुआ।

---

\* Not recorded.

... (व्यवधान)

**माननीय सभापति:** माननीय सदस्यगण, मैं आप लोगों से अनुरोध कर रहा हूँ कि आप अपनी-अपनी सीट पर वापस जाएं।

... (व्यवधान)

**माननीय सभापति:** क्या आप कोई बात कहना चाहते हैं?

... (व्यवधान)

**माननीय सभापति:** आप लोक सभा के वेल में भी रहेंगे और विधेयक पर चर्चा भी नहीं करेंगे। इस तरह लोक सभा को बाधित करेंगे और सत्र की कार्यवाही को बाधित करेंगे। ऐसे सदन नहीं चलेगा।

... (व्यवधान)

**माननीय सभापति :** अगर आप लोक सभा की कार्यवाही, सदन को नियमित और सुचारु रूप से चलाना चाहते हैं तो औजला साहब बैठिए, बर्वे साहब बैठिए। बैन्नी बेहनन साहब, चन्नी साहब, राहुल जी, जय प्रकाश जी आप लोग बैठ जाइए और सबको बैठाइए।

... (व्यवधान)

**माननीय सभापति :** सभा की कार्यवाही शुक्रवार, दिनांक 08 अगस्त, 2025 को प्रातः 11 बजे तक के लिए स्थगित की जाती है।

**14.26 hrs**

*The Lok Sabha then adjourned till Eleven of the Clock  
on Friday, August 8, 2025/Sravana 17, 1947 (Saka).*

---

**ANNEXURE-I****(i) Member-wise Index to Starred Questions**

| <b>SI No.</b> | <b>Member's Name</b>              | <b>Question Number</b> |
|---------------|-----------------------------------|------------------------|
| 1             | Ms. Praniti Sushilkumar Shinde    | 269                    |
| 2             | Shri Selvaganapathi T.M.          | 277                    |
| 3             | Shri Benny Behanan                | 269                    |
| 4             | Shri Bhausahab Rajaram Wakchaure  | 267                    |
| 5             | Shri Brijendra Singh Ola          | 271                    |
| 6             | Shri Captain Brijesh Chowta       | 276                    |
| 7             | Shri Chamala Kiran Kumar Reddy    | 280                    |
| 8             | Shri Daroga Prasad Saroj          | 263                    |
| 9             | Shri Deepender Singh Hooda        | 262                    |
| 10            | Shri Devesh Shakya                | 279                    |
| 11            | Shri G M Harish Balayogi          | 265                    |
| 12            | Shri Imran Masood                 | 273                    |
| 13            | Shri Janardan Mishra              | 266                    |
| 14            | Shri Maddila Gurumoorthy          | 274                    |
| 15            | Shri Magunta Sreenivasulu Reddy   | 265                    |
| 16            | Shri Patel Umeshbhai Babubhai     | 268                    |
| 17            | Shri Rajesh Ranjan                | 272                    |
| 18            | Shri Satish Kumar Gautam          | 266                    |
| 19            | Shri Sukanta Kumar Panigrahi      | 264                    |
| 20            | Shri Ummeda Ram Beniwal           | 270                    |
| 21            | Shri Vishaldada Prakashbapu Patil | 275                    |
| 22            | Smt. Bharti Pardhi                | 267                    |
| 23            | Smt. Lovely Anand                 | 261                    |
| 24            | Smt. Mala Roy                     | 261                    |
| 25            | Thiru D M Kathir Anand            | 278                    |

**(ii) Member-wise Index to Unstarred Questions**

| <b>Sl No.</b> | <b>Member's Name</b>         | <b>Question Number</b> |
|---------------|------------------------------|------------------------|
| 1             | Adv Dean Kuriakose           | 3203, 3000             |
| 2             | Adv Gowaal Kagada Padavi     | 3055, 3045             |
| 3             | Adv Priya Saroj              | 3150                   |
| 4             | Adv. Adoor Prakash           | 3107, 3151, 3095       |
| 5             | Adv. Chandra Shekhar         | 3186                   |
| 6             | Com. Selvaraj V              | 3193                   |
| 7             | Dr. Alok Kumar Suman         | 3059                   |
| 8             | Dr. Amar Singh               | 3201                   |
| 9             | Dr. Amol Ramsing Kolhe       | 3220, 3012             |
| 10            | Dr. Anand Kumar              | 3083                   |
| 11            | Dr. Angomcha Bimol Akoijam   | 3111                   |
| 12            | Dr. Bachhav Shobha Dinesh    | 3043                   |
| 13            | Dr. Bholu Singh              | 3065, 3019, 3050       |
| 14            | Dr. Byreddy Shabari          | 3191                   |
| 15            | Dr. C M Ramesh               | 3036                   |
| 16            | Dr. D Ravi Kumar             | 3184                   |
| 17            | Dr. D. Purandeswari          | 3164                   |
| 18            | Dr. Ganapathy Rajkumar P     | 3133                   |
| 19            | Dr. Gumma Thanuja Rani       | 3127                   |
| 20            | Dr. Hemang Joshi             | 3099, 3117             |
| 21            | Dr. Hemant Vishnu Savara     | 3007, 3048, 3050, 3008 |
| 22            | Dr. Jayanta Kumar Roy        | 3027                   |
| 23            | Dr. K Sudhakar               | 3174                   |
| 24            | Dr. Kadiyam Kavya            | 3080                   |
| 25            | Dr. Kalanidhi Veeraswamy     | 3109                   |
| 26            | Dr. Kalyan Vaijinathrao Kale | 3145                   |
| 27            | Dr. Kirsan Namdeo            | 3060, 3095             |
| 28            | Dr. M K Vishnu Prasad        | 3128                   |
| 29            | Dr. Mallu Ravi               | 3136                   |

|    |                                                  |                        |
|----|--------------------------------------------------|------------------------|
| 30 | Dr. Manna Lal Rawat                              | 3087, 3033, 2991       |
| 31 | Dr. Mohammad Jawed                               | 3134                   |
| 32 | Dr. Nishikant Dubey                              | 3152                   |
| 33 | Dr. Rajeev Bharadwaj                             | 3097                   |
| 34 | Dr. Rajesh Mishra                                | 3105, 2991             |
| 35 | Dr. Rajkumar Sangwan                             | 3211                   |
| 36 | Dr. Sambit Patra                                 | 3185                   |
| 37 | Dr. Shashi Tharoor                               | 2994                   |
| 38 | Dr. Shivaji Bandappa Kalge                       | 3071, 3205             |
| 39 | Dr. Shrikant Eknath Shinde                       | 3010                   |
| 40 | Dr. T Sumathy Alias Thamizhachi<br>Thangapandian | 3030                   |
| 41 | Dr. Vinod Kumar Bind                             | 3064                   |
| 42 | Km. Sudha R                                      | 3202                   |
| 43 | Md. Rakibul Hussain                              | 3114                   |
| 44 | Mr Pathan Yusuf                                  | 3096, 3020             |
| 45 | Mrs Ruchi Vira                                   | 3122                   |
| 46 | Ms Iqra Choudhary                                | 3103                   |
| 47 | Ms Kangna Ranaut                                 | 3054, 3048, 3024, 2991 |
| 48 | Ms Sayani Ghosh                                  | 3017                   |
| 49 | Ms. Bansuri Swaraj                               | 3007, 2991, 3024       |
| 50 | Ms. S Jothimani                                  | 3013                   |
| 51 | Prof. Varsha Eknath Gaikwad                      | 3039, 3012             |
| 52 | Shri Aditya Yadav                                | 3101                   |
| 53 | Shri Ajay Kumar Mandal                           | 3066                   |
| 54 | Shri Alok Sharma                                 | 3008, 2991, 3024       |
| 55 | Shri Amar Sharadrao Kale                         | 3088                   |
| 56 | Shri Amarsing Tisso                              | 3090                   |
| 57 | Shri Amra Ram                                    | 3108                   |
| 58 | Shri Ananta Nayak                                | 3124, 3063             |
| 59 | Shri Anoop Pradhan Valmiki                       | 3149, 3030             |
| 60 | Shri Anto Antony                                 | 3003                   |

|    |                                           |                  |
|----|-------------------------------------------|------------------|
| 61 | Shri Anup Sanjay Dhotre                   | 3123             |
| 62 | Shri Anurag Sharma                        | 3144, 2991       |
| 63 | Shri Anurag Singh Thakur                  | 3063, 3124       |
| 64 | Shri Arun Bharti                          | 3025             |
| 65 | Shri Arun Govil                           | 3104             |
| 66 | Shri Arun Kumar Sagar                     | 3157             |
| 67 | Shri Arup Chakraborty                     | 3200             |
| 68 | Shri Arvind Dharmapuri                    | 3098             |
| 69 | Shri Arvind Ganpat Sawant                 | 3093, 3086       |
| 70 | Shri Asaduddin Owaisi                     | 3138             |
| 71 | Shri Ashok Kumar Rawat                    | 3029             |
| 72 | Shri Atul Garg                            | 3119             |
| 73 | Shri Azad Kirti Jha                       | 3189             |
| 74 | Shri B K Parthasarathi                    | 3028             |
| 75 | Shri Babu Singh Kushwaha                  | 3051             |
| 76 | Shri Baijayant Panda                      | 3143             |
| 77 | Shri Bajrang Manohar Sonwane              | 3074, 2995       |
| 78 | Shri Balabhadra Majhi                     | 3053             |
| 79 | Shri Balashowry Vallabhaneni              | 3112, 3140       |
| 80 | Shri Balwant Baswant Wankhade             | 3201, 3000       |
| 81 | Shri Balya Mama Suresh Gopinath<br>Mhatre | 3031             |
| 82 | Shri Basavaraj Bommai                     | 3024, 3048, 3008 |
| 83 | Shri Bastipati Nagaraju                   | 3033, 3028       |
| 84 | Shri Benny Behanan                        | 3095             |
| 85 | Shri Bharat Singh Kushwah                 | 3207             |
| 86 | Shri Bharatbhai Manubhai Sutariya         | 3024             |
| 87 | Shri Bharatsinhji Shankarji Dabhi         | 3053             |
| 88 | Shri Bhartruhari Mahtab                   | 3050, 3019       |
| 89 | Shri Bhaskar Murlidhar Bhagare            | 3012             |
| 90 | Shri Bhausahab Rajaram Wakchaure          | 2995             |
| 91 | Shri Bhojraj Nag                          | 3048, 3024, 2991 |



|     |                                     |                        |
|-----|-------------------------------------|------------------------|
| 92  | Shri Bhumare Sandipanrao Asaram     | 3205, 3071             |
| 93  | Shri Bibhu Prasad Tarai             | 3117, 3019             |
| 94  | Shri Bidyut Baran Mahato            | 3022, 3008             |
| 95  | Shri Brijmohan Agrawal              | 3153                   |
| 96  | Shri Buntty Vivek Sahu              | 3177                   |
| 97  | Shri C N Annadurai                  | 3195, 3001             |
| 98  | Shri Captain Brijesh Chowta         | 3019, 3008             |
| 99  | Shri Chandan Chauhan                | 3024, 3008             |
| 100 | Shri Chandra Prakash Joshi          | 3204, 3048, 3024       |
| 101 | Shri Chandubhai Chhaganbhai Shihora | 3019                   |
| 102 | Shri Charanjit Singh Channi         | 3000                   |
| 103 | Shri Chavan Ravindra Vasantryao     | 3035                   |
| 104 | Shri Chavda Vinod Lakhamshi         | 2991                   |
| 105 | Shri Chhatrapal Singh Gangwar       | 3155, 3048             |
| 106 | Shri Chintamani Maharaj             | 2991, 3019             |
| 107 | Shri Darshan Singh Choudhary        | 3100, 3207             |
| 108 | Shri Devusinh Chauhan               | 3199                   |
| 109 | Shri Dhairyasheel Sambhajirao Mane  | 3047, 3035             |
| 110 | Shri Dharambir Singh                | 3181                   |
| 111 | Shri Dharmendra Yadav               | 3049                   |
| 112 | Shri Dhaval Laxmanbhai Patel        | 3038                   |
| 113 | Shri Dileshwar Kamait               | 3215                   |
| 114 | Shri Dilip Saikia                   | 3022, 3008             |
| 115 | Shri Dinesh Chandra Yadav           | 3209, 3049             |
| 116 | Shri Dineshbhai Makwana             | 3022, 3053, 3117, 3008 |
| 117 | Shri Dulu Mahato                    | 3218, 3099, 2991       |
| 118 | Shri Durai Vaiko                    | 3089                   |
| 119 | Shri Dushyant Singh                 | 3011                   |
| 120 | Shri E T Mohammed Basheer           | 3121                   |
| 121 | Shri Eatala Rajender                | 2999                   |
| 122 | Shri Eswarasamy K                   | 3021                   |
| 123 | Shri G Lakshminarayana              | 3040                   |

|     |                                    |                  |
|-----|------------------------------------|------------------|
| 124 | Shri G M Harish Balayogi           | 3014             |
| 125 | Shri Ganesh Singh                  | 3068             |
| 126 | Shri Gaurav Gogoi                  | 3070             |
| 127 | Shri Giridhari Yadav               | 3209, 3049       |
| 128 | Shri Godam Nagesh                  | 3155, 3048, 3024 |
| 129 | Shri Gopal Jee Thakur              | 3061             |
| 130 | Shri Govind Makthappa Karjol       | 3148, 3057       |
| 131 | Shri Gurjeet Singh Aujla           | 3219             |
| 132 | Shri Gyaneshwar Patil              | 3205, 3071       |
| 133 | Shri Hanuman Beniwal               | 3146             |
| 134 | Shri Harendra Singh Malik          | 3180             |
| 135 | Shri Haribhai Patel                | 3024             |
| 136 | Shri Harish Chandra Meena          | 3208             |
| 137 | Shri Hibi Eden                     | 3006             |
| 138 | Shri Jagannath Sarkar              | 3085             |
| 139 | Shri Jagdambika Pal                | 2991             |
| 140 | Shri Jai Prakash                   | 3166             |
| 141 | Shri Janardan Mishra               | 3155, 3024, 3019 |
| 142 | Shri Janardan Singh Sigriwal       | 3072             |
| 143 | Shri Jashubhai Bhilubhai Rathva    | 3124             |
| 144 | Shri Jaswantsinh Sumanbhai Bhabhor | 3142, 3024, 2991 |
| 145 | Shri Jitendra Kumar Dohare         | 3196             |
| 146 | Shri Joyanta Basumatary            | 3102             |
| 147 | Shri Jugal Kishore                 | 3188, 3024       |
| 148 | Shri Jyotirmay Singh Mahato        | 3171             |
| 149 | Shri K C Venugopal                 | 3095, 3060       |
| 150 | Shri K E Prakash                   | 3120             |
| 151 | Shri K Sudhakaran                  | 3165             |
| 152 | Shri Kali Charan Singh             | 3175             |
| 153 | Shri Kalyan Banerjee               | 3179             |
| 154 | Shri Kamakhya Prasad Tasa          | 3169             |
| 155 | Shri Kanwar Singh Tanwar           | 3050, 3019       |

|     |                                        |                        |
|-----|----------------------------------------|------------------------|
| 156 | Shri Kaushalendra Kumar                | 3129, 3049             |
| 157 | Shri Kesineni Sivanath                 | 3041                   |
| 158 | Shri Khagen Murmu                      | 3065, 3008             |
| 159 | Shri Kodikunnil Suresh                 | 3168                   |
| 160 | Shri Konda Vishweshwar Reddy           | 3037                   |
| 161 | Shri Kota Srinivasa Poojary            | 3147, 3071             |
| 162 | Shri Kripanath Mallah                  | 3064                   |
| 163 | Shri Krishna Prasad Tenneti            | 3015                   |
| 164 | Shri Kuldeep Indora                    | 3016                   |
| 165 | Shri Kunduru Raghuveer                 | 3092                   |
| 166 | Shri Lavu Sri Krishna Devarayalu       | 3155                   |
| 167 | Shri Laxmikant Pappu Nishad            | 3018                   |
| 168 | Shri Lumbaram Choudhary                | 3019                   |
| 169 | Shri M K Raghavan                      | 3151                   |
| 170 | Shri M Mallesh Babu                    | 3206                   |
| 171 | Shri Magunta Sreenivasulu Reddy        | 3015                   |
| 172 | Shri Mahendra Singh Solanky            | 3217, 3048, 3019       |
| 173 | Shri Malaiyarasan D                    | 3156                   |
| 174 | Shri Malvinder Singh Kang              | 2993                   |
| 175 | Shri Mani A                            | 3110                   |
| 176 | Shri Manickam Tagore B                 | 3075, 3026             |
| 177 | Shri Manish Jaiswal                    | 3035                   |
| 178 | Shri Manish Tewari                     | 3170                   |
| 179 | Shri Manoj Kumar                       | 3004                   |
| 180 | Shri Manoj Tiwari                      | 3084, 3065, 3007, 3024 |
| 181 | Shri Matheswaran V S                   | 3082                   |
| 182 | Shri Mohite Patil Dhairyasheel Rajsinh | 3039, 3012             |
| 183 | Shri Mohmad Haneefa                    | 3158                   |
| 184 | Shri Muhammed Hamdullah Sayeed         | 3077                   |
| 185 | Shri Mukesh Rajput                     | 3019, 3050, 3048       |
| 186 | Shri Mukeshkumar Chandrakaant Dalal    | 3118                   |
| 187 | Shri Murari Lal Meena                  | 3062                   |

|     |                                                        |                  |
|-----|--------------------------------------------------------|------------------|
| 188 | Shri Naba Charan Majhi                                 | 3048, 3019, 3024 |
| 189 | Shri Nalin Soren                                       | 3194             |
| 190 | Shri Narayan Tatu Rane                                 | 3063             |
| 191 | Shri Naresh Ganpat Mhaske                              | 3010             |
| 192 | Shri Naveen Jindal                                     | 3214             |
| 193 | Shri Nilesh Dnyandev Lanke                             | 3071, 3205       |
| 194 | Shri Omprakash Bhupalsinh Alias Pavan<br>Rajenimbalkar | 3086             |
| 195 | Shri P C Mohan                                         | 3159, 3007, 3024 |
| 196 | Shri P P Chaudhary                                     | 3099, 2991       |
| 197 | Shri Prabhakar Reddy Vemireddy                         | 3140             |
| 198 | Shri Pradeep Kumar Singh                               | 3126             |
| 199 | Shri Pradeep Purohit                                   | 3117             |
| 200 | Shri Pradyut Bordoloi                                  | 3073             |
| 201 | Shri Pratap Chandra Sarangi                            | 3088, 3126       |
| 202 | Shri Praveen Khandelwal                                | 3182             |
| 203 | Shri Praveen Patel                                     | 3019, 3008       |
| 204 | Shri Pushpendra Saroj                                  | 3161             |
| 205 | Shri Putta Mahesh Kumar                                | 3014             |
| 206 | Shri Rahul Kaswan                                      | 3130             |
| 207 | Shri Rahul Singh Lodhi                                 | 3124             |
| 208 | Shri Raja A                                            | 3057             |
| 209 | Shri Raja Ram Singh                                    | 2992             |
| 210 | Shri Rajeev Rai                                        | 3154             |
| 211 | Shri Rajesh Naranbhai Chudasama                        | 3094, 3088       |
| 212 | Shri Rajesh Verma                                      | 3010             |
| 213 | Shri Rajkumar Chahar                                   | 3007, 2991       |
| 214 | Shri Rajkumar Roat                                     | 3132, 3152       |
| 215 | Shri Rajmohan Unnithan                                 | 3002             |
| 216 | Shri Raju Bista                                        | 3052             |
| 217 | Shri Rakesh Rathor                                     | 3083, 3030       |
| 218 | Shri Ramasahayam Raghuram Reddy                        | 2996             |

|     |                                        |                  |
|-----|----------------------------------------|------------------|
| 219 | Shri Rambhual Nishad                   | 3030             |
| 220 | Shri Ramvir Singh Bidhuri              | 3135             |
| 221 | Shri Rao Rajendra Singh                | 3160             |
| 222 | Shri Ravindra Dattaram Waikar          | 3010             |
| 223 | Shri Ravindra Shukla Alias Ravi Kishan | 3183, 3065, 3024 |
| 224 | Shri Rodmal Nagar                      | 3048             |
| 225 | Shri S Jagathratchakan                 | 3045             |
| 226 | Shri S Venkatesan                      | 3078             |
| 227 | Shri Saleng A Sangma                   | 3115             |
| 228 | Shri Sanatan Pandey                    | 3005             |
| 229 | Shri Sanjay Dina Patil                 | 3012             |
| 230 | Shri Sanjay Uttamrao Deshmukh          | 2995, 3086       |
| 231 | Shri Saptagiri Sankar Ulaka            | 3034             |
| 232 | Shri Sasikanth Senthil                 | 3139             |
| 233 | Shri Satish Kumar Gautam               | 3024             |
| 234 | Shri Satpal Brahamchari                | 2998             |
| 235 | Shri Selvam G                          | 3001, 3195       |
| 236 | Shri Shafi Parambil                    | 3125             |
| 237 | Shri Shahu Shahaji Chhatrapati         | 3213             |
| 238 | Shri Shivmangal Singh Tomar            | 3088             |
| 239 | Shri Shrirang Appa Chandu Barne        | 3086             |
| 240 | Shri Shyamkumar Daulat Barve           | 3009             |
| 241 | Shri Sribharat Mathukumilli            | 3131             |
| 242 | Shri Subbarayan K                      | 3193             |
| 243 | Shri Sudama Prasad                     | 3067             |
| 244 | Shri Sudhakar Singh                    | 3192             |
| 245 | Shri Sudheer Gupta                     | 3035             |
| 246 | Shri Sukhjinder Singh Randhawa         | 3198             |
| 247 | Shri Sunil Kumar                       | 3030             |
| 248 | Shri Suresh Kumar Kashyap              | 3190, 3088, 3024 |
| 249 | Shri Suresh Kumar Shetkar              | 3026             |
| 250 | Shri Tanuj Punia                       | 3056             |

|     |                                      |                        |
|-----|--------------------------------------|------------------------|
| 251 | Shri Tapir Gao                       | 3064                   |
| 252 | Shri Tatkar Sunil Dattatrey          | 3081, 3126             |
| 253 | Shri Tejasvi Surya                   | 3042, 3008             |
| 254 | Shri Tharaniventhan M S              | 3069                   |
| 255 | Shri Ujjwal Raman Singh              | 3178                   |
| 256 | Shri Utkarsh Verma Madhur            | 3032                   |
| 257 | Shri V K Sreekandan                  | 3163                   |
| 258 | Shri Ve Vaithilingam                 | 3058                   |
| 259 | Shri Vijay Baghel                    | 3019                   |
| 260 | Shri Vijay Kumar Dubey               | 3088                   |
| 261 | Shri Vijayakumar Alias Vijay Vasanth | 3026                   |
| 262 | Shri Vishnu Datt Sharma              | 3046                   |
| 263 | Shri Vishnu Dayal Ram                | 3088, 3126             |
| 264 | Shri Vishweshwar Hegde Kageri        | 3126, 3007, 3019, 2991 |
| 265 | Shri Y S Avinash Reddy               | 3106                   |
| 266 | Shri Yogender Chandolia              | 3019                   |
| 267 | Shri Zia Ur Rehman                   | 3076                   |
| 268 | Smt. Aparajita Sarangi               | 3088                   |
| 269 | Smt. Bharti Pardhi                   | 3086                   |
| 270 | Smt. Bijuli Kalita Medhi             | 3063, 3124             |
| 271 | Smt. D K Aruna                       | 3162                   |
| 272 | Smt. Delkar Kalaben Mohanbhai        | 2997                   |
| 273 | Smt. Dhanorkar Pratibha Suresh       | 3176                   |
| 274 | Smt. Dimple Yadav                    | 3113                   |
| 275 | Smt. Geniben Nagaji Thakor           | 3079                   |
| 276 | Smt. Harsimrat Kaur Badal            | 3210                   |
| 277 | Smt. Hema Malini                     | 3187                   |
| 278 | Smt. Himadri Singh                   | 3048                   |
| 279 | Smt. Jyotsna Charandas Mahant        | 3060                   |
| 280 | Smt. Kamaljeet Sehrawat              | 3050, 3008, 2991       |
| 281 | Smt. Kamlesh Jangde                  | 3216, 3024, 2991       |
| 282 | Smt. Kanimozhi Karunanidhi           | 3173                   |

|     |                                          |                              |
|-----|------------------------------------------|------------------------------|
| 283 | Smt. Mala Rajya Laxmi Shah               | 3007                         |
| 284 | Smt. Manju Sharma                        | 3141                         |
| 285 | Smt. Poonamben Hematbhai Maadam          | 3172                         |
| 286 | Smt. Pratima Mondal                      | 3197                         |
| 287 | Smt. Rachna Banerjee                     | 3020                         |
| 288 | Smt. Roopkumari Choudhary                | 3044, 2991                   |
| 289 | Smt. Sandhya Ray                         | 3054, 3050, 3048, 2991       |
| 290 | Smt. Sangeeta Kumari Singh Deo           | 3116                         |
| 291 | Smt. Shambhavi                           | 3010                         |
| 292 | Smt. Shobhanaben Mahendrasinh<br>Baraiya | 3155, 3050                   |
| 293 | Smt. Smita Uday Wagh                     | 3212, 2991                   |
| 294 | Smt. Supriya Sule                        | 3039, 3012                   |
| 295 | Smt. Vijaylakshmi Devi                   | 3137, 3126, 3081, 3024, 2991 |
| 296 | Thiru Arun Nehru                         | 3167                         |
| 297 | Thiru Dayanidhi Maran                    | 3091                         |
| 298 | Thiru Thanga Tamilselvan                 | 3023                         |

---

**ANNEXURE-II****(i) Ministry-wise Index to Starred Questions**

|                                     |   |                         |
|-------------------------------------|---|-------------------------|
| Civil Aviation                      | : | 266, 270, 277, 280      |
| Food Processing Industries          | : | 263                     |
| Housing and Urban Affairs           | : | 261, 262, 275, 278      |
| Jal Shakti                          | : | 267, 269, 272, 273, 276 |
| Micro, Small and Medium Enterprises | : | 265, 271, 279           |
| Petroleum and Natural Gas           | : |                         |
| Power                               | : |                         |
| Road Transport and Highways         | : | 268, 274                |
| Tribal Affairs                      | : | 264                     |



## (ii) Ministry-wise Index to Unstarred Questions

|                                     |                                                                                                                                                                                                                          |
|-------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Civil Aviation                      | : 3005, 3008, 3032, 3034, 3039, 3060, 3062,<br>3071, 3072, 3076, 3107, 3108, 3119, 3123, 3128,<br>3129, 3142, 3146, 3153, 3160, 3166, 3168, 3176,<br>3188, 3194, 3197, 3199, 3204, 3205, 3212, 3213,<br>3217, 3218, 3219 |
| Food Processing Industries          | : 3052, 3064, 3077, 3100, 3104, 3118, 3134,<br>3137, 3155, 3180, 3181, 3186, 3195, 3201, 3202,<br>3215                                                                                                                   |
| Housing and Urban Affairs           | : 2998, 2999, 3001, 3003, 3009, 3024, 3041,<br>3073, 3081, 3082, 3106, 3109, 3111, 3113, 3116,<br>3121, 3131, 3133, 3135, 3140, 3141, 3161, 3162,<br>3164, 3170, 3177, 3182, 3187, 3190, 3193, 3196,<br>3206, 3211, 3214 |
| Jal Shakti                          | : 2991, 2992, 2993, 2995, 3007, 3011, 3013,<br>3016, 3025, 3027, 3028, 3029, 3040, 3043, 3046,<br>3061, 3070, 3083, 3085, 3094, 3097, 3102, 3103,<br>3114, 3136, 3149, 3151, 3154, 3156, 3174, 3179,<br>3191, 3207, 3209 |
| Micro, Small and Medium Enterprises | : 3000, 3002, 3012, 3019, 3037, 3044, 3056,<br>3078, 3080, 3086, 3091, 3092, 3096, 3112, 3115,<br>3120, 3127, 3132, 3144, 3167, 3208                                                                                     |
| Petroleum and Natural Gas           | : 3018, 3021, 3022, 3030, 3049, 3050, 3051,<br>3054, 3057, 3058, 3059, 3065, 3075, 3099, 3105,<br>3117, 3126, 3139, 3148, 3165, 3169, 3175, 3184,<br>3220                                                                |

Power : 2994, 3010, 3047, 3079, 3090, 3147, 3157,  
3163, 3185, 3189, 3210, 3216

Road Transport and Highways: 3006, 3014, 3015, 3017, 3020, 3023, 3035,  
3036, 3038, 3042, 3053, 3066, 3067, 3068, 3069,  
3074, 3084, 3088, 3089, 3093, 3095, 3101, 3110,  
3122, 3124, 3125, 3130, 3138, 3145, 3150, 3158,  
3159, 3172, 3178, 3183, 3192, 3198, 3200, 3203

Tribal Affairs : 2996, 2997, 3004, 3026, 3031, 3033, 3045,  
3048, 3055, 3063, 3087, 3098, 3143, 3152, 3171,  
3173

---

### **INTERNET**

The Original Version of Lok Sabha proceedings is available on Parliament of India Website at the following address:

[www.sansad.in/ls](http://www.sansad.in/ls)

### **LIVE TELECAST OF PROCEEDINGS OF LOK SABHA**

Lok Sabha proceedings are being telecast live on Sansad T.V. Channel. Live telecast begins at 11 A.M. everyday the Lok Sabha sits, till the adjournment of the House.

---

Published under Rules 379 and 382 of the Rules of Procedure and Conduct of Business  
in Lok Sabha (Seventeenth Edition)

---